# STATE FINANCES
# A STUDY OF BUDGETS OF
# 2008-09

RESERVE BANK OF INDIA

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# FOREWORD

The Reserve Bank of India (RBI) has been publishing the annual Study on State Finances since 1950-51. This study, which used to be published as a part of the RBI Monthly Bulletin, is being published as a stand-alone publication since 1999-2000. In its endeavour to enable researchers to have easy access to time series data, the RBI brought out a 'Handbook of Statistics on State Government Finances' in 2004, which contained State-wise time series data on major fiscal indicators since 1980-81 and detailed data under revenue and capital accounts since 1990-91.

This Study on State Finances apart from presenting the statistical data makes analysis and assessment of finances of State Governments. It is of interest to note that starting with 2005-06, the Study of State Finances introduced detailed analysis of a special theme based on issues of relevance for the State Governments. So far, special themes on 'Outstanding Liabilities of State Governments', 'Social Sector Expenditure' and 'Fiscal Transfers to the State Governments' have been presented during past three years. The special theme in the present Study is 'Revenue Receipts of the State Governments - Trend and Composition'.

The Study has been prepared in the Division of State and Local Finances of the Department of Economic Analysis and Policy (DEAP) with support from the Regional Offices of DEAP and the Division of Central Finances. Support was also received from Department of Government and Bank Accounts (DGBA) and Internal Debt Management Department (IDMD) of the Reserve Bank. The Study benefited from the co-operation and insights received from Finance Departments of the State Governments and valuable technical inputs received from Ministry of Finance, Government of India and Planning Commission.

The Study has been prepared under the overall guidance of Shri B.M. Misra, Adviser, by a team comprising Smt. Kumudini Hajra, Director, Kum. Rakhe P.B. and Shri Dhirendra Gajbhiye, Research Officers. Shri A.K. Dharampal, Shri T.R. Muralidharan, Shri P.P. Joshi, Shri B.A. Rankhambe and Smt. E. Fernandes provided support in compilation of data.

Starting with 2001-02, the Study is also available on RBI's website (www.rbi.org.in). The earlier issues of the above Study (since 1950-51 onwards) are available in the Central Library of RBI at Mumbai. In order to improve the quality of the Study, feedback/comments on this Study are solicited. These may be sent to Director, Division of State and Local Finances, Department of Economic Analysis and Policy, Reserve Bank of India, Shahid Bhagat Singh Road, Mumbai 400 001 or through email at deapdslf@rbi.org.in.

**Rakesh Mohan**
Deputy Governor
December 16, 2008

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# List of Abbreviations

| | | |
|---|---|---|
| AD | - | Aggregate Disbursements |
| AIIMS | - | All India Institute of Medical Science |
| AR | - | Aggregate Receipts |
| ATBs | - | Auction Treasury Bills |
| BE | - | Budget Estimates |
| BIFR | - | Bureau for Industrial Finance and Restructuring |
| BOT | - | Build Operate Transfer |
| BPL | - | Below Poverty Line |
| CAG | - | Comptroller and Auditor General of India |
| CCIL | - | Clearing Corporation of India Limited |
| CE | - | Capital Expenditure |
| CENVAT | - | Central Value Added Tax |
| CHCs | - | Community Health Centers |
| CO | - | Capital Outlay |
| Comm. Exp. | - | Committed Expenditure |
| CPA | - | Central Plan Assistance |
| CPC | - | Central Pay Commission |
| CPS | - | Central Plan Schemes |
| CPSUs | - | Central Public Sector Undertakings |
| CR | - | Capital Receipts |
| CRF | - | Calamity Relief Fund |
| CSF | - | Consolidated Sinking Fund |
| CSO | - | Central Statistical Organisation |
| CSS | - | Centrally Sponsored Schemes |
| CST | - | Central Sales Tax |
| CT | - | Current Transfer |
| DA | - | Dearness Allowance |
| DCRF | - | Debt Consolidation and Relief Facility |
| Dev. Exp. | - | Developmental Expenditure |
| DRE | - | Development Revenue Expenditure |
| DSS | - | Debt Swap Scheme |
| DT | - | Direct Taxes |
| EAPs | - | Externally Aided Projects |
| EEC | - | European Economic Community |
| EFC | - | Eleventh Finance Commission |
| ES | - | Economic Services |
| F&WL | - | Forestry and Wild Life |
| FIs | - | Financial Institutions |
| FRBM | - | Fiscal Responsibility and Budget Management |
| FRL | - | Fiscal Responsibility Legislation |
| GDP | - | Gross Domestic Product |
| GFD | - | Gross Fiscal Deficit |
| GFD Exp. | - | Gross Fiscal Deficit Expenditure |
| GFS | - | Government Finance Statistics |
| GIA | - | Grants-in-Aid |
| GIC | - | General Insurance Corporation of India |

| | | |
|---|---|---|
| GIS | - | Geographic Information System |
| GoI | - | Government of India |
| GLFC | - | Gross Loans from Centre |
| GRF | - | Guarantee Redemption Fund |
| GS | - | General Services |
| GSDP | - | Gross State Domestic Product |
| GST | - | Goods and Services Tax |
| ICUs | - | Intensive Care Units |
| IDT | - | Indirect Taxes |
| IIFCL | - | India Infrastructure Finance Company Limited |
| IIMs | - | Indian Institute of Managements |
| IISER | - | Indian Institute of Science, Education and Research |
| IIT | - | Indian Institute of Technology |
| IMF | - | International Monetary Fund |
| IP | - | Interest Payments |
| IR | - | Interest Receipts |
| IT | - | Information Technology |
| ITBs | - | Intermediate Treasury Bills |
| JNNURM | - | Jawaharlal Nehru National Urban Renewal Mission |
| LFC | - | Loans from Centre |
| LIC | - | Life Insurance Corporation of India |
| LR | - | Land Revenue |
| MoF | - | Ministry of Finance |
| MoU | - | Memorandum of Understanding |
| MTFP | - | Medium Term Fiscal Plan |
| NABARD | - | National Bank for Agriculture and Rural Development |
| NAIS | - | National Agriculture Insurance Scheme |
| NCDC | - | National Co-operative Development Corporation |
| NCT Delhi | - | National Capital Territory of Delhi |
| NDS-OM | - | Negotiated Dealing System - Order Matching Segment |
| NGOs | - | Non-Governmental Organisations |
| NIRE | - | Non-Interest Revenue Expenditure |
| NPS | - | New Pension Scheme |
| Non-Dev. Exp. | - | Non-Development Expenditure |
| Non-Dev. Rev. Exp. | - | Non-Developmental Revenue Expenditure |
| NSSF | - | National Small Saving Fund |
| OBCs | - | Other Backward Classes |
| OD | - | Overdraft |
| OECF | - | Overseas Economic Cooperation Fund |
| ONTR | - | Own Non-Tax Revenue |
| OR | - | Own Revenue |
| OTR | - | Own Tax Revenue |
| PC | - | Planning Commission |
| PCCO | - | Per Capita Capital Outlay |
| PD | - | Primary Deficit |
| PDS | - | Public Distribution System |
| PFM | - | Public Finance Management |
| PHCs | - | Primary Health Centers |
| PMGSY | - | Pradhan Mantri Gram Sadak Yojana |
| PN | - | Pension |
| PPP | - | Public Private Partnership |
| PRB | - | Primary Revenue Balance |

| | | |
|---|---|---|
| PRIs | - | Panchayati Raj Institutions |
| PSUs | - | Public Sector Undertakings |
| RAJSWAN | - | Rajasthan State-wide Area Network |
| RBI | - | Reserve Bank of India |
| RCDP | - | River Course Development Project |
| RD | - | Revenue Deficit |
| RE | - | Revised Estimates |
| REC | - | Rural Electrification Corporation |
| Rev. Exp. | - | Revenue Expenditure |
| RIDF | - | Rural Infrastructure Development Fund |
| RLA | - | Recovery of Loans and Advances |
| RR | - | Revenue Receipts |
| SBI | - | State Bank of India |
| SCs | - | Scheduled Castes |
| SCT | - | Share in Central Taxes |
| SDLs | - | State Development Loans |
| SEBs | - | State Electricity Boards |
| SET | - | State Excise Tax |
| SEZs | - | Special Economic Zones |
| SFCs | - | State Finance Commissions |
| SHGs | - | Self-Help Groups |
| SPF | - | State Provident Fund |
| SPVs | - | Special Purpose Vehicles |
| SRF | - | Stamps and Registration Fees |
| SS | - | Social Services |
| SSA | - | Sarva Shiksha Abhiyan |
| SSE | - | Social Sector Expenditure |
| SST | - | State Sales Tax |
| ST | - | Scheduled Tribe |
| SUCCESS | - | Scheme for Universal Access and Quality at Secondary Stage |
| TBs | - | Treasury Bills |
| TC | - | Taxes on Commodities and Services |
| TE | - | Total Expenditure |
| TFC | - | Twelfth Finance Commission |
| TI | - | Taxes on Income |
| TP | - | Taxes on Property and Capital Transactions |
| TPT&E | - | Taxes on Professions, Trade, Callings and Employment |
| TR | - | Tax Revenue |
| TV | - | Taxes on Vehicles |
| UPSC | - | Union Public Service Commission |
| USAID | - | United States Agency for International Development |
| VAT | - | Value Added Tax |
| VGF | - | Viability Gap Funding |
| WMA | - | Ways and Means Advances |

# STATE FINANCES: A STUDY OF BUDGETS OF 2008-09[1]

## Introduction

The State Governments presented their budgets for 2008-09[2] against the backdrop of continued efforts to achieve fiscal correction and consolidation. The rule-based fiscal regime for the State Governments as stipulated in their respective Fiscal Responsibility Legislation (FRL) is slated to reach its final year during 2009-10 for majority of State Governments[3]. The efforts of State Governments towards reducing fiscal imbalances were aided by larger devolution and transfers from the Centre based on the recommendations of the Twelfth Finance Commission (TFC) along with improvement in tax buoyancy on the strength of macroeconomic fundamentals[4]. All States have implemented Value Added Tax (VAT) in *lieu* of State sales tax, which has turned out to be a buoyant source of revenues for the States.

The States, while presenting their budgets for 2008-09, announced a number of policy initiatives aimed at augmenting revenues and directing expenditure towards the priority areas. Allocations for agriculture and water conservation were proposed to be raised in 2008-09 by most of the States. All the States proposed higher expenditure on health and education sectors. State Governments also placed emphasis on development of infrastructure, with higher allocations for development of roads and urban transport. A few States proposed higher allocations for urban development and housing sectors. The State Governments are also undertaking construction of houses for low and middle income group families, slum dwellers and below poverty line families under various schemes, including Indira Awas Yojana and Jawaharlal Nehru National Urban Renewal Mission (JNNURM). A number of State Governments extended their support for providing health as well as life insurance benefits for the poor families. Several States also proposed computerisation of treasuries and tax departments. Some more States introduced gender budgeting for the empowerment of women.

The Government of India proposed various initiatives in the area of education, health, social security and agricultural insurance to provide support to the State Governments in their developmental role. The Reserve Bank, on its part, has been advising the State Governments on several issues, besides providing support in the form of ways and means advances (WMA)/ overdraft (OD) and raising of market borrowings. The Reserve Bank aided the State Governments in buy-back of outstanding State Development Loans (SDLs) and loans borrowed from the National Small Savings Fund (NSSF). The Reserve Bank has proposed to introduce non-competitive bidding in the auctions of State Government securities and aid State Governments in re-issuance of SDLs.

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2 An analysis of the consolidated fiscal position of State Governments based on the State budgets of twenty-eight States for 2008-09 has been published in the Reserve Bank of India Annual Report, 2007-08. This Study provides further details on the consolidated fiscal position of twenty-eight State Governments as also State-wise analysis covering budgetary data as well as additional information obtained from the State Governments and the Government of India. Information in respect of NCT Delhi and Puducherry are provided additionally as memo item.

3 All State Governments, except Sikkim and West Bengal, have enacted FRL.

4 In terms of Article 280 of the Indian Constitution, the Thirteenth Finance Commission was constituted on November 13, 2007, which will have an award period spanning 2010-15.

The remainder of the Study is organised as follows. Section II provides overview of the Study. Section III enumerates the policy initiatives of the State Governments, Government of India and of the Reserve Bank of India. Section IV gives analysis and assessment of the consolidated budgetary position of the State Governments. Section V brings out the State-wise assessment of the fiscal performance. Section VI provides an analysis and assessment of the outstanding liabilities, including market borrowings and contingent liabilities of the State Governments. As a special theme, an analysis of the trend and pattern of revenues of the States is presented in Section VII. The major emerging issues relating to State finances are presented in Section VIII followed by concluding observations.

Annex 1 sets out the State-wise major policy initiatives announced in the State budgets. The consolidated data on various fiscal indicators of the twenty-eight State Governments are set out in Appendix Tables 1-24, while State-wise data are provided in Statements 1-48. The detailed State-wise budgetary data are provided in the Appendix I-IV (Appendix I - Revenue Receipts, Appendix II - Revenue Expenditure, Appendix III - Capital Receipts, Appendix IV - Capital Expenditure).

## II. OVERVIEW

The consolidated fiscal position of the State Governments has witnessed significant improvement in the recent years. The State Governments achieved a revenue surplus in 2006-07 (Accounts) (0.6 per cent of Gross Domestic Product (GDP) at market prices) for the first time after 1986-87. The surplus position is proposed to be maintained in the revised estimates (RE) for 2007-08 as well as the budget estimates (BE) for 2008-09 at 0.5 per cent of GDP. Reflecting the improvement on the revenue account, the ratio of gross fiscal deficit (GFD) to GDP was 1.9 per cent in 2006-07 (Accounts). GFD-GDP ratio was estimated higher at 2.3 per cent in 2007-08 (RE), but is budgeted to decline to 2.1 per cent during 2008-09. The increase in GFD-GDP ratio in 2007-08 (RE) over 2006-07 (Accounts) reflects an increase in capital outlay as a ratio to GDP to 2.7 per cent from 2.4 per cent. During 2008-09, the capital outlay to GDP ratio is budgeted to be maintained at 2.7 per cent. The State Governments generated a primary surplus (0.4 per cent of GDP) during 2006-07 (Accounts). However, in 2007-08 (RE) as well as 2008-09 (BE), the States have estimated primary deficit (PD) (0.1 per cent of GDP) in line with increase in GFD.

The key deficit indicators of the State Governments, *viz*., revenue deficit (RD), GFD and PD, recorded significant reduction when revised estimates of 2006-07 translated into accounts (Table 1). The trend in the revised estimates of 2007-08 indicates an improvement in the revenue account of the State Governments. The consolidated fiscal position of State Governments in 2008-09 (BE) indicates further improvement in terms of the major deficit indicators.

The marked improvement in consolidated fiscal position does not reveal the wide variation that exists across the States. During 2008-09, twenty-five States presented revenue surplus budgets and the remaining three States presented revenue deficit budgets. Seventeen States have budgeted their GFD at less than 3 per cent of Gross State Domestic Product (GSDP). However, a few States account for the major part of the overall correction. The achievement of the TFC targets

**Table 1: Key Deficit Indicators**

(Per cent of GDP)

| Item | 2006-07 (RE) | 2006-07 (Accounts) | 2007-08 (BE) | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| Revenue Deficit | 0.1 | -0.6 | -0.3 | -0.5 | -0.5 |
| Gross Fiscal Deficit | 2.7 | 1.9 | 2.3 | 2.3 | 2.1 |
| Primary Deficit | 0.4 | -0.4 | 0.1 | 0.1 | 0.1 |

**Note** : Negative (-) sign indicates surplus.
**Source** : Budget Documents of the State Governments.

ahead of the recommended schedule by a number of State Governments reflects strong growth in tax revenues, both States' own and devolution from the Centre, and higher grants-in-aid. It is significant to note that States have been able to scale up capital outlay, along with some rationalisation of revenue expenditure during the FRL period.

The outstanding liabilities of the State Governments, which had reached high levels in the first half of the current decade on account of large and persistent fiscal imbalances, have shown signs of improvement in the recent past. From the peak level of 33.2 per cent in 2004, the debt-GDP ratio of State Governments came down to 28.3 per cent in 2007-08 (RE) and is budgeted to be 27.4 per cent in 2008-09. The ratio of interest payments to revenue receipts of the State Governments deteriorated sharply from 13.0 per cent in 1990-91 to a high level of 26.0 per cent in 2003-04, but declined thereafter partly due to the Debt Swap Scheme (DSS) (2002-03 to 2004-05), and partly due to declining interest rates. The ratio of interest payments to revenue receipts is estimated to be 15.1 per cent in 2008-09 (BE).

A number of issues continue to be important for State finances, such as sustaining the fiscal improvement achieved in recent years in the post-FRL period, making the fiscal correction durable through generation of adequate own revenues, improving the quality of expenditure through expenditure prioritisation as well as efficient service delivery, reducing the existing level of debt obligations notwithstanding the improvement in recent years, and providing adequate financial support to the local bodies.

## III. POLICY INITIATIVES

The State Governments, while presenting their budgets for 2008-09, continued to focus on fiscal correction and consolidation with due emphasis on allocating expenditure for social sectors. The States made substantial progress in meeting the targets stipulated under their FRLs, which have been enacted by all State Governments, except Sikkim and West Bengal. All States have implemented VAT in *lieu* of State sales tax with the last State (Uttar Pradesh) implementing VAT with effect from January 1, 2008. The State Governments have been preparing Medium Term Fiscal Plan (MTFP) as a requirement under their FRLs, which define the strategic priorities, key policies and rolling targets for various fiscal parameters.

One significant development, which would have implications for State finances in the medium-term, relates to constitution of the Thirteenth Finance Commission. In terms of Article 280 of the Indian Constitution, the Thirteenth Finance Commission was constituted on November 13, 2007, which will have an award period spanning 2010-15. As per its terms of reference, the Commission would make recommendations on the following:

- the distribution between the Union and the States of the net proceeds of taxes, which are to be or may be divided between them,
- the principles which should govern the grants-in-aid of the revenues of the States out of the Consolidated Fund of India, and
- the measures needed to augment the Consolidated Fund of a State to supplement the resources of the Panchayats and Municipalities in the State on the basis of the recommendations made by the Finance Commission of the State.

Apart from the above, the Commission will also consider, *inter alia*, (a) the impact of the proposed implementation of goods and services tax (GST); (b) the need to improve the quality of public expenditure; and (c) the need to manage ecology, environment and changed climate consistent with sustainable development (Box 1).

The Government of India proposed various initiatives in the area of education, health, irrigation and insurance to provide support to the State Governments in their developmental role. The

## Box 1: Terms of Reference of the Thirteenth Finance Commission

The Commission shall make recommendations as to the following matters, namely:-

(i) the distribution between the Union and the States of the net proceeds of taxes, which are to be, or may be, divided between them under Chapter I Part XII of the Constitution and the allocation between the States of the respective shares of such proceeds;

(ii) the principles which should govern the grants-in-aid of the revenues of the States out of the Consolidated Fund of India and the sums to be paid to the States which are in need of assistance by way of grants-in-aid of their revenues under article 275 of the Constitution for purposes other than those specified in the provisos to clause (1) of that article;

(iii) the measures needed to augment the Consolidated Fund of a State to supplement the resources of the Panchayats and Municipalities in the State on the basis of the recommendations made by the Finance Commission of the State; and

(iv) having regard to the need to bring the liabilities of the Central Government on account of oil, food and fertilizer bonds into the fiscal accounting, and the impact of various other obligations of the Central Government on the deficit targets, the Commission may review the roadmap for fiscal adjustments and suggest a suitably revised roadmap with a view to maintaining the gains of fiscal consolidation through 2010 to 2015 (*additional ToR inserted vide Presidential Order dated 25th August, 2008).*

2. The Commission shall review the state of the finances of the Union and the States, keeping in view, in particular, the operation of the States' Debt Consolidation and Relief Facility 2005-2010 introduced by the Central Government on the basis of the recommendations of the Twelfth Finance Commission, and suggest measures for maintaining a stable and sustainable fiscal environment consistent with equitable growth.

3. In making its recommendations, the Commission shall have regard, among other considerations, to

(i) the resources of the Central Government, for five years commencing on 1st April 2010, on the basis of levels of taxation and non-tax revenues likely to be reached at the end of 2008-09;

(ii) the demands on the resources of the Central Government, in particular, on account of the projected Gross Budgetary Support to the Central and State Plan, expenditure on civil administration, defence, internal and border security, debt-servicing and other committed expenditure and liabilities;

(iii) the resources of the State Governments, for the five years commencing on 1st April 2010, on the basis of levels of taxation and non-tax revenues likely to be reached at the end of 2008-09;

(iv) the objective of not only balancing the receipts and expenditure on revenue account of all the States and the Union, but also generating surpluses for capital investment;

(v) the taxation efforts of the Central Government and each State Government and the potential for additional resource mobilisation to improve the tax-Gross Domestic Product ratio in the case of the Union and tax-Gross State Domestic Product ratio in the case of the States;

(vi) the impact of the proposed implementation of Goods and Services Tax with effect from 1st April, 2010, including its impact on the country's foreign trade;

(vii) the need to improve the quality of public expenditure to obtain better outputs and outcomes;

(viii) the need to manage ecology, environment and climate change consistent with sustainable development;

(ix) the expenditure on the non-salary component of maintenance and upkeep of capital assets and the non-wage related maintenance expenditure on plan schemes to be completed by 31st March, 2010 and the norms on the basis of which specific amounts are recommended for the maintenance of the capital assets and the manner of monitoring such expenditure; and

(x) the need for ensuring the commercial viability of irrigation projects, power projects, departmental undertakings and public sector enterprises through various means, including levy of user charges and adoption of measures to promote efficiency.

4. In making its recommendations on various matters, the Commission shall take the base of population figures as of 1971, in all such cases where population is a factor for determination of devolution of taxes and duties and grants-in-aid.

5. The Commission may review the present arrangements as regards financing of Disaster Management with reference to the National Calamity Contingency Fund and the Calamity Relief Fund and the funds envisaged in the Disaster Management Act, 2005 (53 of 2005), and make appropriate recommendations thereon.

6. The Commission shall indicate the basis on which it has arrived at its findings and make available the estimates of receipts and expenditure of the Union and each of the States.

7. The Commission shall make its report available by the 31st day of October, 2009, covering the period of five years commencing on the 1st day of April, 2010.

**Source**: Website of the Finance Commission, India (http://www.fincomindia.nic.in).

Reserve Bank, on its part, has been advising the State Governments on several issues, besides providing support in the form of WMA/OD and raising market borrowings. The Reserve Bank aided the State Governments in buy-back of outstanding SDLs and loans borrowed from the

NSSF. The Reserve Bank has proposed to introduce non-competitive bidding in the auctions of State Government securities and aid State Governments in re-issuance of SDLs.

The various policy initiatives and measures that have been proposed for implementation by the State Governments, the Government of India and the Reserve Bank of India are briefly narrated in this section.

## III.1 State Governments

In their budgets for 2008-09, the State Governments have highlighted the importance of the ongoing process of fiscal correction while striving to provide higher allocation for improving economic and social infrastructure. The State Governments continued to emphasise reduction of non-plan expenditure and providing resources for capital investment. On the revenue side, the State Governments have adopted measures to improve enforcement and tax compliance. A few State Governments, including Maharashtra, have factored in the likely impact of the recommendation of the Sixth Central Pay Commission (CPC) while framing its budget for 2008-09. A few States, like Assam and Madhya Pradesh, have announced setting up of their own pay commissions. The major policy initiatives announced by the State Governments in their budgets for 2008-09 are summarised in the following paragraphs. The detailed State-wise policy measures are set out in Annex I.

### *III.1.1 Revenue Measures*

All the State Governments and both the Union Territories with legislatures, *i.e.,* National Capital Territory (NCT) of Delhi and Puducherry, have implemented VAT. The States, in their budgets, have placed emphasis on improving tax administration for ensuring better tax compliance. For example, with a view to increasing its revenue collection, Goa proposes to overhaul and reorganise its commercial tax and excise department, while Bihar plans to undertake computerisation of commercial tax department. As an innovative measure to provide incentive for resource mobilisation, Himachal Pradesh proposes to give the concerned revenue collection departments one per cent of the additional tax collection made over and above their budget targets, which could be utilised by the concerned departments for their infrastructure development. Manipur and Rajasthan have announced plans to automate the treasuries. Uttarakhand proposes to inter-connect all treasuries in the State for efficient fiscal and cash management. West Bengal plans to operationalise a facility for electronic payment of tax by dealers at their option. Maharashtra proposes to implement a computerised budget distribution system aimed at improving the cash flow system.

As a revenue generating measure, Gujarat has imposed an additional tax, in addition to the VAT, on the sale of goods. Goa has imposed entry tax on vehicles (excluding goods vehicles) with other than Goa registration. Kerala has imposed one per cent cess on VAT. A few States have proposed a reduction in certain taxes aimed at rationalisation of tax rates and for providing incentives to specific sectors/industries. Assam and Haryana have announced a reduction in the rate of stamp duty for registration of immovable property. Rajasthan has announced a reduction in entertainment tax and abolished stamp duty on movable properties. In order to promote tourism, West Bengal has announced a reduction in the rate of luxury tax on hotels.

### *III.1.2 Expenditure Measures*

State Governments continued to place emphasis on containment of non-developmental expenditure and channelising resources for productive purposes. State Governments are also taking measures to improve outcomes of their various schemes. Towards this end, Jammu and Kashmir has announced setting up of an Oversight and Monitoring Committee to monitor pace and implementation of Centrally Sponsored Schemes (CSS).

State Governments are paying special attention to improve the agricultural growth rate. Several States, including Maharashtra, Andhra Pradesh and Tamil Nadu, have announced initiatives in the area of agriculture, irrigation and water conservation. In the education sector, the States have placed emphasis on imparting computer-aided education (Andhra Pradesh, Goa and Himachal Pradesh). Andhra Pradesh proposes to implement a new scheme called SUCCESS (Scheme for Universal Access and Quality at Secondary Stage) in coordination with the Government of India. A number of States have announced extension of the mid-day meal scheme (Goa, Meghalaya and Uttarakhand). In the health sector, emphasis is being placed on improving the quality of infrastructure and services in health institutions. Several State Governments have announced extension of the Rural Employment Guarantee Scheme to more districts (Andhra Pradesh, Uttarakhand and Uttar Pradesh). State Governments have proposed several development schemes for the weaker sections of the society. A number of concessions have been announced by the States, especially towards reduction in interest burden on agricultural and housing loans extended to farmers and to the weaker sections (Assam, Goa, Haryana and Madhya Pradesh). A few States have also given priority to projects for development and security of women and children (Arunachal Pradesh). Several States have announced measures to promote milk production and provide infrastructure facilities for milk producing farmers (Jharkhand, Punjab and Uttar Pradesh).

A number of States have announced health insurance schemes for the poor families (Assam, Himachal Pradesh, Kerala, Sikkim and Uttarakhand), life insurance scheme for fishermen (Bihar and Kerala), life insurance (Haryana and Punjab), insurance scheme for weavers (Himachal Pradesh), health insurance scheme for artisans and craftsmen (Jammu and Kashmir), and insurance cover for students of government schools (Rajasthan). Mizoram proposes to implement National Agriculture Insurance Scheme on 50:50 sharing pattern with the Government of India.

*III.1.3 Institutional Measures*

During past few years, the State Governments have adopted various institutional measures, which were oriented towards further strengthening of fiscal discipline, such as legislation in respect of guarantees and fiscal responsibility. Twenty-six State Governments have enacted FRLs. The States have also implemented measures like introduction of new pension scheme (NPS), setting up of consolidated sinking fund (CSF) and guarantee redemption fund (GRF), and placing ceiling on guarantees (Table 2).

A number of States have proposed setting up of Committees/institutions/schemes for specific purposes, such as speedy addressal of grievances of sugarcane farmers (Bihar), self-employment of widowed/divorced women (Chhattisgarh), skilled agricultural services (Goa), training to women on various trades (Goa), financial assistance to non-school-going disabled children (Haryana), self-employment opportunities for unemployed youth (Himachal Pradesh), development of agriculture and allied activities (Karnataka), higher education (Karnataka), integrated development and welfare of children (Karnataka), and housing for poor people in rural areas (Orissa).

Assam plans to create a dedicated fund with Assam Infrastructure Financing Authority for development of major infrastructure projects in the State. Gujarat proposes to constitute Gujarat State Health Infrastructure Development Corporation to maintain the level of excellence in infrastructural construction, repairs and maintenance of health institutions. Karnataka proposes to set up Karnataka Water Resources Regulation Authority to facilitate improved water resources management and regulation. Punjab proposes to create Punjab State Development Fund to facilitate smooth flow of funds for activities in the field of education, health and social welfare. Sikkim will establish an Institute of Capacity Building. Uttarakhand plans to

**Table 2: Institutional Reforms by State Governments***

| State | Value Added Tax (VAT) Implemented | Fiscal Responsibility Legislation (FRL) enacted | New Pension Scheme (NPS) introduced | Ceilings on Guarantee Imposed | Consolidated Sinking Fund (CSF) | Guarantee Redemption Fund (GRF) |
|---|---|---|---|---|---|---|
| 1. Andhra Pradesh | April 2005 | June 2005 | September 2004 | Yes | Yes | Yes |
| 2. Arunachal Pradesh | April 2005 | March 2006 | No | No | Yes | No |
| 3. Assam | May 2005 | September 2005 | February 2005 | Yes | Yes | No |
| 4. Bihar | April 2005 | April 2006 | September 2005 | No | No | No |
| 5. Chhattisgarh | April 2006 | September 2005 | November 2004 | Yes | Yes | No |
| 6. Goa | April 2005 | May 2006 | August 2005 | Yes | Yes | Yes |
| 7. Gujarat | April 2006 | March 2005 | April 2005 | Yes | Yes | Yes |
| 8. Haryana | April 2003 | July 2005 | January 2006 | Yes | Yes | Yes |
| 9. Himachal Pradesh | April 2005 | April 2005 | May 2003 | No | No | No |
| 10. Jammu and Kashmir | April 2005 | August 2006 | No | No | No | Yes |
| 11. Jharkhand | April 2006 | May 2007 | December 2004 | No | No | No |
| 12. Karnataka | April 2005 | September 2002 | April 2006 | Yes | No | No |
| 13. Kerala | April 2005 | August 2003 | No | Yes | Yes | No |
| 14. Madhya Pradesh | April 2006 | May 2005 | January 2005 | Yes | No | Yes |
| 15. Maharashtra | April 2005 | April 2005 | November 2005 | No | Yes | No |
| 16. Manipur | July 2005 | August 2005 | January 2005 | Yes | Yes | Yes |
| 17. Meghalaya | April 2006 | March 2006 | No | No | Yes | No |
| 18. Mizoram | April 2005 | October 2006 | No | No | Yes | No |
| 19. Nagaland | April 2005 | August 2005 | No | Yes | Yes | Yes |
| 20. Orissa | April 2005 | June 2005 | January 2005 | Yes | Yes | Yes |
| 21. Punjab | April 2005 | October 2003 | No | Yes | Yes | No |
| 22. Rajasthan | April 2006 | May 2005 | January 2004 | Yes | No | No |
| 23. Sikkim | April 2005 | No | April 2006 | Yes | Yes | Yes |
| 24. Tamil Nadu | January 2007 | May 2003 | April 2003 | Yes | Yes | No |
| 25. Tripura | October 2005 | June 2005 | No | No | Yes | No |
| 26. Uttarakhand | October 2005 | October 2005 | October 2005 | No | Yes | Yes |
| 27. Uttar Pradesh | January 2008 | February 2004 | April 2005 | No | No | No |
| 28. West Bengal | April 2005 | No | No | Yes | Yes | No |
| **Sum-up** | **28** | **26** | **19** | **17** | **20** | **11** |

*: Position as at end-November, 2008.
**Source** : Based on Information received from respective State Governments.

constitute Uttarakhand Infrastructure Development Corporation to ensure speedy and effective completion of Government projects. Himachal Pradesh proposes to create a new Directorate of Energy. Karnataka plans to set up a new undertaking called the Karnataka Public Lands Corporation to raise resources for development through sale or lease of valuable government land through a competitive process. A number of State Governments are undertaking projects in different sectors under the Public Private Partnership (PPP) mode (Box 2).

Several States have announced introduction/extension of gender budgeting to ensure empowerment and active participation of women in various developmental schemes (Arunachal Pradesh, Assam, Chhattisgarh and Uttarakhand). Kerala plans to set up a Gender Board. Several State Governments are giving a special boost to the promotion of self-help groups (SHGs), especially women SHGs (Arunachal Pradesh, Assam, Karnataka and Tamil Nadu). Support through various means including providing interest-free loans and technical support of financial institutions like NABARD is being envisaged.

A few States have proposed to set up GRF (Assam and Manipur). Manipur will set up CSF. Goa has announced setting up of a pension liability fund for its employees. Madhya Pradesh proposes to

## Box 2: Public Private Partnership at the State Government Level

Public private partnership (PPP) is a mode of implementing government programmes/schemes in partnership with the private sector. Under PPP, the public sector may collaborate with the private sector in the following three forms: as a funding agency, as a buyer, and as a coordinator. The public sector retains the responsibility of providing the service and legal ownership of assets. However, the nature and scope of service is contractually determined and the risks and rewards are shared between the public sector and the private sector. Further, throughout the implementation phase, Government has to perform an oversight role and ensure that services are delivered up to the expectations. The potential benefits deriving from PPP are cost effectiveness of the project, higher productivity, accelerated delivery, enhanced social service and recovery of user charges. However, for reaping the full benefits from the PPP projects, the Government has to design a suitable policy framework detailing the use of PPPs as well as its rationale, political commitment and support for the programme. Moreover, the public sector should develop adequate human capacities to handle the different aspects of PPPs such as transaction skills needed for the programme, selecting the projects to be pursued as PPPs, estimating the fiscal costs of PPPs, oversight and contract management and ex-post evaluation and auditing of the performance of PPPs. The Government can even go for PPP legislation to put in place a common legal framework for the contracts.

As under PPP, the Government can access the private sector funds in a non-debt creating manner, it is considered a good way of creating fiscal space for the developmental activities. In India, the Government has set up a PPP Department in the Ministry of Finance to administer various proposals and coordinate activities to promote PPPs. The Government has also undertaken a number of initiatives in identifying the capacity-building needs of State Governments, providing assistance for setting up State-level PPP cells as a nodal agency, streamlining the PPP approval process, developing PPP toolkits, model concession agreements, bidding documents and project preparation manuals. A viability gap funding (VGF) scheme has also been created to support the financial viability of those infrastructure projects which are economically justifiable but not commercially viable in the immediate future. Further, the India Infrastructure Finance Company Limited (IIFCL) attaches overriding priority to the projects on PPP mode while providing long-term finance to infrastructure projects. The Government also developed a Central database and website on PPPs to disseminate updated information to the States and the private sector.

Almost all the State Governments have also taken initiatives to take up projects on a PPP basis. The States have highlighted some areas such as VGF, quicker approval procedures, relaxation of the project details currently required for an in-principle approval, inclusion of projects awarded through the Special Purpose Vehicle (SPV) route, inclusion of land costs under VGF financing, *etc.,* where they need Central assistance. Given the variations in the formats, bidding procedures, agreements, and overall execution of PPPs among the various States and agencies, the private sector has also highlighted the need for standardised pre-qualification and bidding procedures and guidelines for ensuring efficiency, predictability and ease of approval process.

Apart from financing high cost infrastructure projects, PPPs are also being used in several other areas. In their budgets for 2008-09, a number of State Governments have announced several projects on PPP basis such as, survey and exploitation of mines and minerals (Arunachal Pradesh), development of industrial estates (Gujarat), setting up of medical colleges (Himachal Pradesh and Rajasthan), development of Karwar port (Karnataka), providing for emergency health care/ambulance service (Karnataka and Uttarakhand), development of road network (Madhya Pradesh), setting up of Indian Institute of Information Technology and an IT Estate (Meghalaya), Chirayu scheme for old age homes and university for disabled persons (Rajasthan), construction of eight-lane Ganga Expressway, construction of four other important link expressways, and development of infrastructure facilities for Lucknow city (Uttar Pradesh).

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start a contributory pension scheme for people working in the unorganised sector.

A number of States have taken developmental initiatives at the level of rural local bodies, like establishment of common service centre in every Panchayat to provide Information Technology (IT)-based services to the general public (Bihar), providing connectivity to all Panchayats (Himachal Pradesh), and setting up of cyber kendras (Karnataka). Kerala proposes to restructure Kerala Rural and Urban Development Finance Corporation for providing loans to local Government institutions.

### *III.1.4 Other Initiatives*

Gujarat has placed emphasis on inclusive growth and providing equal opportunities to all. Karnataka will prepare a vision document 'Karnataka 2020', which will unfold the strategy for achieving the total eradication of poverty, eliminating regional imbalances in the State, upgrading the facilities for an orderly and comfortable life for the people in both rural and urban areas, and promoting social and economic equality in the State. Assam proposes to launch a special programme for all round socio-economic development of the minorities.

As a measure to improve transparency, Madhya Pradesh proposes to present off-budget figures for the funds received directly from the Centre for health sector and welfare schemes for women, girl child and tribals. Assam has started submitting a separate statement with the budget documents showing the flow of funds through different channels to the Panchayats. Madhya Pradesh plans to conduct independent audit for Panchayats in order to strengthen them and will constitute a separate Directorate for this purpose. While Bihar has proposed e-procurement and e-tendering system in all the departments to enhance speediness and transparency in procurement and tendering process, Puducherry has introduced e-tendering to usher greater transparency. Tamil Nadu proposes to implement e-governance programme in three main departments, *viz*., Food and Civil Supplies Department, Commercial Taxes Department and Treasury Department. Chhattisgarh has announced computerisation of public distribution shops to strengthen and introduce transparency in the public distribution system. Karnataka plans to set up a revolving fund of Rs.500 crore to ensure remunerative prices by using market intervention in case of falling prices. Kerala also plans to implement a price stability scheme for the agricultural produce. West Bengal proposes to set up a marketing corporation for procurement and supply of commodities at fair price through SHGs. Assam plans to set up a bio-technology park. Himachal Pradesh and Jharkhand will set up IT parks-cum-townships to attract more IT industries. Jharkhand proposes to constitute 'Bio Gram' to develop Jharkhand as a Bio State. West Bengal would set up 20 bio-villages. Bihar and Rajasthan plan to set up State Wide Area Network to provide communication network to all the district and divisional headquarters. Assam proposes to promote the use of solar energy by electrifying all remote villages through solar lighting. Jammu and Kashmir introduced demat for stamps in order to have a scientific management of stamps.

### III.2 Government of India

In the Union Budget 2008-09, the Government of India outlined several initiatives to assist the State Governments in their developmental and social role. The progress of eight flagship schemes under Bharat Nirman would continue to aid the development process in the State Governments. The allocation for Bharat Nirman is proposed to be increased by Rs.6,677 crore (27 per cent) during 2008-09 by the Union Government.

The focus of Sarva Shiksha Abhiyan (SSA), the flagship scheme for education sector under Bharat Nirman, will shift from access and infrastructure at the primary level to enhancing retention, improving quality of learning and ensuring access to upper primary classes. A Model School programme, with the aim of establishing 6,000 high quality model schools, will be implemented in 2008-09. The Centre will establish Navodaya Vidyalayas in 20 districts that have a high concentration of Scheduled Castes (SCs) and Scheduled Tribes (STs). The Mid-day Meal Scheme will be extended to upper primary classes in Government and Government-aided schools in all blocks in the country. With a view to promote higher education, the Government will establish one Central University in each of the hitherto uncovered States. Three IITs will also be set up in Andhra Pradesh, Rajasthan and Bihar; two Indian Institute of Science, Education and Research (IISERs) in Madhya Pradesh and Kerala; and two Schools of Planning and Architecture in Madhya Pradesh and Andhra Pradesh. Based on the recommendations of the National Knowledge Commission, the Government proposes to inter-connect all knowledge institutions through an electronic digital broadband network. Most of the States will be joining the Rashtriya Swasthya Bima Yojana that will provide a health cover of Rs.30,000 for every worker in the unorganised sector falling under the below poverty line (BPL) category and his/her family. A National Programme for the elderly will

be started in 2008-09. The Government will implement a multi-sectoral development plan for each of the 90 minority concentration districts.

The Union Government had announced support for a desalination plant to be installed in Tamil Nadu (near Chennai). The plant will be set up under PPP with the financial support of the Centre. Agreements have been signed with the World Bank by the Governments of Tamil Nadu, Andhra Pradesh and Karnataka for projects to repair, renovate and restore water bodies. Some other State Governments are expected to sign the agreements soon. The Centre will establish the Irrigation and Water Resources Finance Corporation with an initial capital of Rs.100 crore. State Governments and other financial institutions will also be invited to contribute to equity. In order to promote research on plantation sector, the Centre will give a one-time grant to the Centre for Development Studies, Thiruvananthapuram. Further, the National Plant Protection Training Institute at Hyderabad will be converted and upgraded into an autonomous National Institute of Plant Health Management. In order to scale up both infrastructure and production in the textile sector, the Government will take up six centres for development as mega-clusters. In order to monitor scheme-wise and State-wise releases for the Central plan and CSS, the Government will put in place a Central Plan Scheme Monitoring System. A comprehensive Decision Support System and Management Information System will also be established.

### III.3 Reserve Bank of India

The Reserve Bank as the banker and manager of public debt to the State Governments has been sensitising the State Governments on fiscal issues. In this direction, the Reserve Bank has been organising a bi-annual Conference of State Finance Secretaries since 1997 to establish a consultative approach to issues pertaining to the finances of State Governments. This institutional mechanism has helped in providing solution to many of the financial issues of the State Governments. The Reserve Bank provides the facility of WMA/OD to the State Governments and manages market borrowing programmes of the States.

The following measures have been initiated by the Reserve Bank to strengthen debt management operations of the State Governments.

#### *III.3.1 Market Borrowings through Auction Route*

The Reserve Bank, in its Annual Policy Statement for the year 2006-07, had proposed that "State Governments may be encouraged to progressively increase the share of market borrowings under auction route with a view to covering the entire market borrowings through auctions as early as possible". Accordingly, since the financial year 2006-07, the market borrowings of State Governments have been raised entirely through the auction method.

#### *III.3.2 Indicative Calendar for Market Borrowings of State Governments*

The Annual Policy Statement for the year 2006-07 proposed, *inter alia,* that "States, at their discretion and initiative, would be encouraged to develop an advance indicative open market borrowing calendar". In order to initiate a step towards greater transparency in market borrowings of State Governments in a progressive manner, the Reserve Bank issued a Press Release on Market Borrowings of State Governments on September 12, 2007 detailing net allocation, maturities, amount raised and the amount that could be raised during the remaining period of 2007-08. Further, the Reserve Bank issued a press release on June 17, 2008 indicating that the gross borrowings of the State Governments were estimated around Rs.59,000 crore including repayments of Rs.14,371 crore during the year 2008-09.

#### *III.3.3 Use of Cash Balances to Retire Debt*

The build-up of large surplus cash balances by the State Governments in recent years and the negative spread earned on the investment of such

balances prompted some State Governments to utilise them to retire outstanding debt. The scheme for the buy-back of outstanding SDLs, which was made operative during 2006-07 through two rounds of reverse auctions, continued during 2007-08. A total amount of Rs.156 crore covering 11 SDLs of Government of Orissa was purchased through these operations, which were conducted through secondary market purchases on NDS-OM platform in February and March 2008. Two State Governments, *viz.,* Orissa and Tamil Nadu, also bought back the loans amounting to Rs.217 crore and Rs.1,178 crore, respectively, borrowed from the NSSF.

*III.3.4 Conference of State Finance Secretaries*

The 20th Conference of State Finance Secretaries was held on August 24, 2007. Apart from operational issues pertaining to Government transactions, the discussions primarily focused on issues relating to the framework for investment of the cash balances of the State Governments, investment portfolio of the States, management of foreign exchange risk by the States in the context of back-to-back transfer of external loans from the Centre and the Standing Technical Committee on the borrowings of the States. The issues focused in the 21st Conference held on May 15, 2008 related to surplus cash balances of the State Governments, market borrowings, budget management and management of various funds of the States.

*III.3.5 Re-issuance of State Development Loans*

In the 19th Conference of State Finance Secretaries held on January 24, 2007 at Pune, the proposal of introduction of reissuance of SDLs under the market borrowing programme of State Governments was deliberated upon. To begin with, State Governments agreed to consider issuing two new securities for raising resources under the market borrowing programme with one each in the first half and second half during the financial year 2007-08. These securities could be reissued for subsequent tranches during the first half and second half of the year. Accordingly, Reserve Bank, in its Annual Policy Statement for the year 2007-08, proposed that the Reserve Bank in consultation with the State Governments would introduce a system of reissuances. The re-issue of SDLs may be done in case a request from the State Governments is received.

*III.3.6 Scheme of Non-Competitive Bidding Facility in the Auctions of State Development Loans*

With a view to widening the investor base and enhancing the liquidity of SDLs, a scheme for Non-Competitive Bidding Facility has been approved by the State Governments. Accordingly, the General Notifications on issue of SDLs have been amended by the State Governments. The NDS Auction Module (Version 2), which would facilitate introduction of the scheme, is under development by the Clearing Corporation of India Ltd. (CCIL). The parallel run of the new Version 2 will commence shortly and the scheme will be operationalised by end-December 2008.

## IV. CONSOLIDATED FISCAL POSITION OF STATE GOVERNMENTS

The consolidated fiscal position of the State Governments showed noticeable improvement in the recent years owing to fiscal and institutional reforms, particularly the enactment of FRLs, higher devolution and transfers from the Centre as recommended by the TFC and improvement in tax buoyancy at the State level. The State Governments achieved a revenue surplus (0.6 per cent of GDP) in 2006-07 (Accounts) after a gap of nearly two decades and a historically low level of GFD (1.9 per cent of GDP). All the major deficit indicators, as ratios to GDP, were substantially lower as compared to the high level of deficits in the recent past (Table 3). This section[5] provides a broad perspective in terms of critical changes in the major

5 The analysis in this section and also in the Study pertains to 2006-07 (Accounts), 2007-08 (Revised Estimates) and 2008-09 (Budget Estimates) provided in the budgets of 2008-09 of twenty-eight State Governments.

**Table 3: Major Deficit Indicators of State Governments**

(Amount in Rs. crore)

| Item | 1990-95 | 1995-00 | 2000-05 | 2005-06 | 2006-07 | 2007-08 (BE) | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|
| | Average | | | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| Gross Fiscal Deficit | | | | 90,084 | 77,509 | 1,08,323 | 1,07,958 | 1,12,653 |
| | (2.8) | (3.4) | (4.0) | (2.5) | (1.9) | (2.3) | (2.3) | (2.1) |
| Revenue Deficit | | | | 7,013 | -24,857 | -11,973 | -22,526 | -28,426 |
| | (0.7) | (1.7) | (2.2) | (0.2) | -(0.6) | -(0.3) | -(0.48) | -(0.54) |
| Primary Deficit | | | | 6,060 | -15,654 | 5,648 | 5,080 | 4,270 |
| | (1.1) | (1.4) | (1.3) | (0.2) | -(0.4) | (0.1) | (0.1) | (0.1) |

BE: Budget Estimates. RE: Revised Estimates.

**Note :** 1. Negative (-) sign indicates surplus.
2. Figures in parentheses are percentages to GDP.

**Source :** Budget Documents of the State Governments.

fiscal aggregates of the State Governments during 2006-07, 2007-08 (RE) and 2008-09 (BE).

## IV.1 Accounts: 2006-07

Consolidated State Government finances showed improvement when the revised estimates of 2006-07 translated into accounts. All the major key deficit indicators of the State Governments, *viz*., RD, GFD and PD showed marked improvement. The consolidated revenue account of the State Governments registered a surplus of Rs.24,857 crore (0.6 per cent of GDP) in 2006-07 (Accounts) as compared with a deficit of Rs.5,566 crore (0.1 per cent of GDP) in 2006-07 (RE) (Table 4 and Appendix Table 1). The correction in the revenue account between 2006-07 (RE) and 2006-07 (Accounts) was, however, largely due to the compression of revenue expenditure by Rs.31,296 crore (0.8 per cent of GDP). The developmental expenditure on the revenue account declined substantially by Rs.19,137 crore (0.5 per cent of GDP) contributing 61.1 per cent of the decline in revenue expenditure. The reduction in expenditure on education, arts, sports and culture (by 5.5 per cent), rural development (by 12.8 per cent) and expenditure on medical and public health (by 11.1 per cent) contributed to the decline in the revenue expenditure when 2006-07 (RE) translated into accounts. It may be mentioned that committed expenditure consisting of interest payments, administrative services and pension also declined by 3.7 per cent, contributing 22.2 per cent of decline in revenue expenditure.

The revenue receipts declined by Rs.873 crore (0.2 per cent) in the accounts of 2006-07 over revised estimates. There was a decline in grants from the Centre by Rs.8,504 crore (8.3 per cent) and States' own tax revenue (OTR) by Rs.4,532 crore (1.8 per cent), which was partly compensated by increase in their own non-tax revenue (ONTR) by Rs.7,606 crore (13.7 per cent) and States' share in Central taxes by Rs.4,556 crore (3.9 per cent). The increase in ONTR was mainly on account of increase in interest receipts (by 33.2 per cent) and revenue from education, arts, sports and culture (by 12.0 per cent).

Apart from the substantial correction on the revenue account primarily owing to reduction in revenue expenditure, there was a decline in capital outlay by Rs.6,879 crore (6.6 per cent) and net lending by the State Governments in 2006-07 (Accounts) over 2006-07 (RE). This enabled the State Governments to reduce the GFD by Rs.36,405 crore (0.9 per cent of GDP) to Rs.77,508 crore (1.9 per cent of GDP) in 2006-07 (Accounts) from Rs.1,13,913 crore (2.7 per cent of GDP) in 2006-07 (RE). The consolidated fiscal position of States exhibited a primary surplus of Rs.15,672 crore in 2006-07 (Accounts) for the first time in the history of State finances.

**Table 4: Variation in Major Items - 2006-07 (Accounts) over 2006-07 (RE)**

(Amount in Rs. crore)

| Item | 2006-07 (RE) | 2006-07 (Accounts) | Variation | | Contribution* (Per cent) |
|---|---|---|---|---|---|
| | | | Amount | Per cent | |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Revenue Receipts (i+ii)** | **5,31,429** | **5,30,556** | **-873** | **-0.2** | **100.0** |
| (i) Tax Revenue (a+b) | 3,72,817 | 3,72,841 | 25 | 0.0 | -2.8 |
| (a) Own Tax Revenue | 2,57,080 | 2,52,548 | -4,532 | -1.8 | 519.1 |
| *of which:* Sales Tax | 1,58,113 | 1,53,573 | -4,540 | -2.9 | 520.0 |
| (b) Share in Central Taxes | 1,15,737 | 1,20,293 | 4,556 | 3.9 | -521.9 |
| (ii) Non-Tax Revenue | 1,58,612 | 1,57,714 | -898 | -0.6 | 102.8 |
| (a) States' Own Non-Tax Revenue | 55,657 | 63,263 | 7,606 | 13.7 | -871.3 |
| (b) Grants from Centre | 1,02,955 | 94,451 | -8,504 | -8.3 | 974.1 |
| **II. Revenue Expenditure (i + ii)** | **5,36,995** | **5,05,699** | **-31,296** | **-5.8** | **100.0** |
| *of which:* | | | | | |
| (i) Development Expenditure | 3,03,934 | 2,84,797 | -19,137 | -6.3 | 61.1 |
| *of which:* | | | | | |
| Education, Sports, Art and Culture | 94,816 | 89,578 | -5,237 | -5.5 | 16.7 |
| Medical and Public Health and Family Welfare | 24,977 | 22,205 | -2,772 | -11.1 | 8.9 |
| Rural Development | 22,156 | 19,315 | -2,840 | -12.8 | 9.1 |
| (ii) Non-Development Expenditure | 2,19,709 | 2,07,390 | -12,319 | -5.6 | 39.4 |
| *of which:* | | | | | |
| Administrative Services | 42,511 | 38,964 | -3,546 | -8.3 | 11.3 |
| Pension | 47,739 | 46,861 | -878 | -1.8 | 2.8 |
| Interest Payments | 95,704 | 93,180 | -2,525 | -2.6 | 8.1 |
| **III. Capital Receipts** | **1,43,154** | **1,43,049** | **-105** | **-0.1** | **100.0** |
| *of which:* | | | | | |
| Non-Debt Capital Receipts | 3,054 | 1,906 | -1,148 | -37.6 | 1089.4 |
| **IV. Capital Expenditure** | **1,50,951** | **1,51,582** | **630** | **0.4** | **100.0** |
| *of which:* | | | | | |
| Capital Outlay | 1,04,942 | 98,063 | -6,879 | -6.6 | -1,091.4 |
| *of which:* | | | | | |
| Capital Outlay on Rural Development | 5,773 | 5,388 | -385 | -6.7 | -61.1 |
| Capital Outlay on Irrigation and Flood Control | 32,751 | 31,553 | -1,197 | -3.7 | -190.0 |
| Capital Outlay on Special Area Programmes | 2,551 | 1,695 | -856 | -33.6 | -135.8 |
| Capital Outlay on Transport | 20,233 | 19,831 | -402 | -2.0 | -63.8 |
| *Memo Item:* | | | | | |
| Revenue Deficit | 5,566 | -24,857 | -30,423 | -546.6 | |
| Gross Fiscal Deficit | 1,13,913 | 77,508 | -36,405 | -32.0 | |
| Primary Deficit | 18,209 | -15,672 | -33,881 | -186.1 | |

RE: Revised Estimates. * : Denotes percentage share in relevant total.
**Note** : 1. Negative (-) sign in deficit indicators indicates surplus.
2. Capital receipts include public accounts on a net basis while capital expenditure excludes public accounts.
3. Also see Notes to Appendices.
**Source** : Budget Documents of the State Governments.

## IV. 2 Revised Estimates: 2007-08

The assessment of the variation in the revised estimates of 2007-08 over those of budget estimates revealed that there was an increase in revenue surplus to Rs. 22,526 crore (0.5 per cent of GDP) in 2007-08 (RE) from Rs.11,973 crore (0.3 per cent of GDP) in 2007-08 (BE) (Table 5 and Appendix Table 2). On the revenue account, increase in revenue receipts by Rs.22,009 crore

**Table 5: Variation in Major Items - 2007-08 (RE) over 2007-08 (BE)**

(Amount in Rs. crore)

| Item | 2007-08 (BE) | 2007-08 (RE) | Variation | | Contribution* (Per cent) |
|---|---|---|---|---|---|
| | | | Amount | Per cent | |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Revenue Receipts (i+ii)** | **6,06,733** | **6,28,742** | **22,009** | **3.6** | **100.0** |
| (i) Tax Revenue (a+b) | 4,30,222 | 4,41,526 | 11,304 | 2.6 | 51.4 |
| (a) Own Tax Revenue | 2,94,038 | 2,93,392 | -646 | -0.2 | -2.9 |
| *of which:* Sales Tax | 1,82,973 | 1,78,198 | -4,775 | -2.6 | -21.7 |
| (b) Share in Central Taxes | 1,36,184 | 1,48,134 | 11,951 | 8.8 | 54.3 |
| (ii) Non-Tax Revenue | 1,76,511 | 1,87,216 | 10,705 | 6.1 | 48.6 |
| (a) States Own Non-Tax Revenue | 59,191 | 62,578 | 3,387 | 5.7 | 15.4 |
| (b) Grants from Centre | 1,17,320 | 1,24,638 | 7,318 | 6.2 | 33.2 |
| **II. Revenue Expenditure (i + ii)** | **5,94,760** | **6,06,216** | **11,456** | **1.9** | **100.0** |
| *of which:* | | | | | |
| (i) Development Expenditure | 3,38,251 | 3,55,099 | 16,848 | 5.0 | 147.1 |
| *of which:* | | | | | |
| Education, Sports, Art and Culture | 1,03,870 | 1,06,474 | 2,604 | 2.5 | 22.7 |
| Energy | 23,980 | 28,599 | 4,619 | 19.3 | 40.3 |
| Agriculture and Allied Activities | 28,615 | 32,926 | 4,311 | 15.1 | 37.6 |
| (ii) Non-Development Expenditure | 2,40,585 | 2,34,386 | -6,200 | -2.6 | -54.1 |
| *of which:* | | | | | |
| Administrative Services | 49,066 | 47,694 | -1,372 | -2.8 | -12.0 |
| Pension | 54,263 | 56,002 | 1,739 | 3.2 | 15.2 |
| Interest Payments | 1,02,675 | 1,02,878 | 203 | 0.2 | 1.8 |
| **III. Capital Receipts** | **1,60,962** | **1,34,635** | **-26,327** | **-16.4** | **100.0** |
| *of which:* | | | | | |
| Non-Debt Capital Receipts | 10,102 | 8,400 | -1,702 | -16.8 | 6.5 |
| **IV. Capital Expenditure** | **1,71,859** | **1,81,273** | **9,414** | **5.5** | **100.0** |
| *of which:* | | | | | |
| Capital Outlay | 1,18,796 | 1,28,331 | 9,535 | 8.0 | 101.3 |
| *of which:* | | | | | |
| Capital Outlay on Irrigation and Flood Control | 36,406 | 39,128 | 2,722 | 7.5 | 28.9 |
| Capital Outlay on Transport | 23,460 | 25,275 | 1,814 | 7.7 | 19.3 |
| *Memo Item:* | | | | | |
| Revenue Deficit | -11,973 | -22,526 | -10,553 | 88.1 | |
| Gross Fiscal Deficit | 1,08,323 | 1,07,958 | -364 | -0.3 | |
| Primary Deficit | 5,648 | 5,080 | -567 | -10.0 | |

BE: Budget Estimates. RE: Revised Estimates. * : Denotes percentage share in relevant total.
**Note** : See Notes to Table 4.
**Source** : Budget Documents of the State Governments.

(0.5 per cent of GDP) in 2007-08 (RE) over 2007-08 (BE) more than compensated the increase in revenue expenditure by Rs.11,456 crore (0.2 per cent of GDP). The increase in Central transfers in the form of share in Central taxes Rs.11,951 crore and grants Rs.7,318 crore accounted for 87.5 per cent of increase in revenue receipts of the States in 2007-08 (RE) over 2007-08 (BE). Revenue expenditure increased in 2007-08 (RE) over 2007-08 (BE) mainly due to an increase in developmental expenditure by Rs.16,848 crore (0.4 per cent of GDP) as against a decline in non-developmental expenditure by Rs.6,200 crore (0.1 per cent of GDP). The increase in development expenditure was primarily due to increase in expenditure on energy and agriculture and allied activities.

The GFD declined only marginally by Rs.364 crore to Rs.1,07,958 crore in 2007-08 (RE) over the budget estimates, despite substantial improvement on the revenue account and lower net lending. This was on account of increase in capital outlay by Rs.9,535 crore along with a decline in non-debt capital receipts by Rs.1,702 crore. Accordingly, capital outlay, as a ratio to GDP, rose to 2.7 per cent in 2007-08 (RE) from the budgeted level of 2.5 per cent. The higher capital outlay was mainly in respect of irrigation and flood control, transport and water supply and sanitation.

The assessment of revised estimates of 2007-08 *vis-a-vis* budget estimates reveals that fiscal performance of the State Governments further strengthened mainly due to an improvement on the revenue account, despite upward revision in the capital outlay. Incentives provided by the TFC and budgetary rules framed under FRLs have played a composite role in deterring State Governments to slip on their budgeted fiscal position.

## IV.3 Budget Estimates: 2008-09

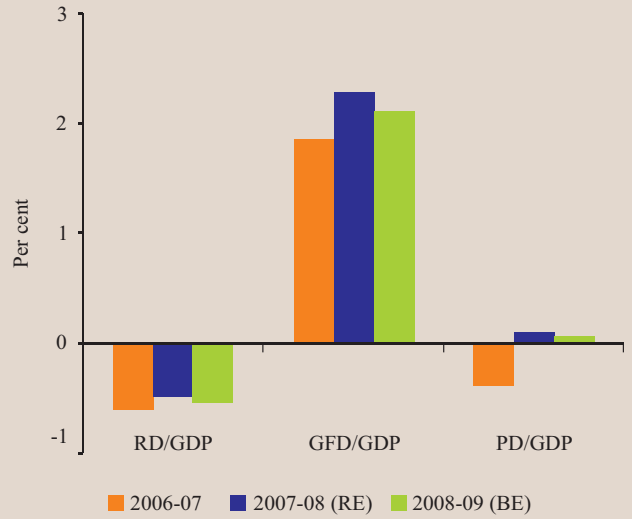
The major policy initiatives of the State Governments as discussed in the earlier Section emphasise the need to strengthen infrastructure for the sustainable overall development. Accordingly, State Governments have initiated several policy initiatives aimed at revenue augmentation and expenditure management. State Governments, while presenting their budgets for 2008-09, have shown further commitment to continue the process of fiscal correction and consolidation in line with their FRLs. The gradual improvement in State finances during the recent years in terms of reduction in key deficit indicators has been envisaged to continue during 2008-09.

### *IV.3.1 Budget Estimates 2008-09 - Key Deficit Indicators*

During 2008-09, the consolidated revenue surplus of the State Government is budgeted to increase by Rs.5,899 crore (0.06 per cent of GDP) to Rs.28,426 crore (0.54 per cent of GDP) over 2007-08 (RE) (Chart 1 and Table 6). The correction in the revenue account in 2008-09 is budgeted to be achieved primarily through higher growth of the revenue receipts (14.5 per cent) as compared with the growth in revenue expenditure (14.1 per cent) over the previous year. Consequent upon the budgeted increase in revenue surplus as well as non-debt capital receipts, the GFD-GDP ratio at the consolidated level is budgeted to decline by 0.2 percentage points to 2.1 per cent, although, in absolute terms, GFD would increase by Rs.4,695 crore in 2008-09 (BE) over 2007-08 (RE). PD is budgeted to decline by Rs.810 crore (0.03 per cent of GDP) to Rs.4,270 crore (0.08 per cent of GDP) in 2008-09 from Rs.5,080 crore (0.11 per cent of GDP) in 2007-08 (RE). The primary revenue surplus (PRS) budgeted to be 2.6 per cent of GDP would account for 79.2 per cent of interest payments in 2008-09.

The deficit reduction envisaged in the budgets of 2008-09 reflects the commitment of the State Governments to undertake fiscal restructuring in the direction of fiscal correction path as suggested by TFC. The TFC had stipulated enactment of FRL by the State Governments as a precondition for availing the debt-relief scheme recommended by it. So far, twenty-six States have

**Chart 1: Major Deficit Indicators**




RD : Revenue Deficit
GFD: Gross Fiscal Deficit
GDP : Gross Domestic Product
PD : Primary Deficit

**Table 6: Variation in Major Items - 2008-09 (BE) over 2007-08 (RE)**

(Amount in Rs. crore)

| Item | 2007-08 (RE) | 2008-09 (BE) | Variation | | Contribution* (Per cent) |
|---|---|---|---|---|---|
| | | | Amount | Per cent | |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Revenue Receipts (i+ii)** | **6,28,742** | **7,19,835** | **91,093** | **14.5** | **100.0** |
| (i) Tax Revenue (a+b) | 4,41,526 | 5,09,957 | 68,431 | 15.5 | 75.1 |
| (a) Own Tax Revenue | 2,93,392 | 3,36,810 | 43,418 | 14.8 | 47.7 |
| *of which:* Sales Tax | 1,78,198 | 2,03,623 | 25,425 | 14.3 | 27.9 |
| (b) Share in Central Taxes | 1,48,134 | 1,73,147 | 25,013 | 16.9 | 27.5 |
| (ii) Non-Tax Revenue | 1,87,216 | 2,09,878 | 22,662 | 12.1 | 24.9 |
| (a) States Own Non-Tax Revenue | 62,578 | 66,848 | 4,270 | 6.8 | 4.7 |
| (b) Grants from Centre | 1,24,638 | 1,43,030 | 18,392 | 14.8 | 20.2 |
| **II. Revenue Expenditure (i + ii)** | **6,06,216** | **6,91,409** | **85,193** | **14.1** | **100.0** |
| *of which:* | | | | | |
| (i) Development Expenditure | 3,55,099 | 4,02,810 | 47,710 | 13.4 | 56.0 |
| *of which:* | | | | | |
| Education, Sports, Art and Culture | 1,06,474 | 1,22,072 | 15,598 | 14.6 | 18.3 |
| Medical and Public Health and Family Welfare | 27,760 | 32,224 | 4,463 | 16.1 | 5.2 |
| Energy | 28,599 | 26,483 | -2,116 | -7.4 | -2.5 |
| Rural Development | 23,454 | 29,750 | 6,296 | 26.8 | 7.4 |
| Agriculture and Allied Activities | 32,926 | 36,376 | 3,450 | 10.5 | 4.0 |
| (ii) Non-Development Expenditure | 2,34,386 | 2,68,665 | 34,279 | 14.6 | 40.2 |
| *of which:* | | | | | |
| Administrative Services | 47,694 | 62,905 | 15,211 | 31.9 | 17.9 |
| Pension | 56,002 | 62,729 | 6,727 | 12.0 | 7.9 |
| Interest Payments | 1,02,878 | 1,08,383 | 5,505 | 5.4 | 6.5 |
| **III. Capital Receipts** | **1,34,635** | **1,75,306** | **40,671** | **30.2** | **100.0** |
| *of which:* | | | | | |
| Non-Debt Capital Receipts | 8,400 | 15,000 | 6,600 | 78.6 | 16.2 |
| **IV. Capital Expenditure** | **1,81,273** | **2,01,374** | **20,101** | **11.1** | **100.0** |
| *of which:* | | | | | |
| Capital Outlay | 1,28,331 | 1,45,159 | 16,828 | 13.1 | 83.7 |
| *of which:* | | | | | |
| Capital Outlay on Urban Development | 2,833 | 4,289 | 1,455 | 51.4 | 7.2 |
| Capital Outlay on Irrigation and Flood Control | 39,128 | 44,525 | 5,397 | 13.8 | 26.9 |
| Capital Outlay on Energy | 15,652 | 16,690 | 1,038 | 6.6 | 5.2 |
| Capital Outlay on Transport | 25,275 | 27,618 | 2,344 | 9.3 | 11.7 |
| *Memo Item:* | | | | | |
| Revenue Deficit | -22,526 | -28,426 | -5,899 | 26.2 | |
| Gross Fiscal Deficit | 1,07,958 | 1,12,653 | 4,695 | 4.3 | |
| Primary Deficit | 5,080 | 4,270 | -810 | -15.9 | |

RE: Revised Estimates. BE: Budget Estimates. * : Denotes percentage share in relevant total.
**Note** : See Notes to Table 4.
**Source** : Budget Documents of the State Governments.

enacted FRLs and most of them have availed the benefit of debt consolidation and debt waiver. Implementation of VAT by the States is observed to have augmented mobilisation of their tax revenue.

*IV.3.2 Revenue Receipts*

The revenue receipts are budgeted to increase by 14.5 per cent in 2008-09 to Rs.7,19,835 crore (13.6 per cent of GDP) from Rs.6,28,742 crore (13.3 per cent of GDP) in 2007-08 (RE). The

increase in revenue receipts by Rs.91,093 crore in 2008-09 (BE) would mainly be contributed by own tax revenue (47.7 per cent), share in central taxes (27.5 per cent) and grants from Centre (20.2 per cent) (Table 7 and Appendix Table 3).

States' own tax revenue, share in Central taxes and grants from Centre would register an increase as a ratio to GDP in 2008-09 (BE) as compared with 2007-08 (RE). State Governments are witnessing a robust growth in revenue collection from sales tax on account of successful implementation of VAT across States. Apart from the collections from Sales tax/VAT which contribute 58.6 per cent of the budgeted increase in the States' own tax revenue, other major contributors are stamps and registration fees (14.3 per cent), State excise duty (12.1 per cent) and taxes from vehicles (5.7 per cent).

It is pertinent to mention that, as a ratio to GDP, the States' own non-tax revenue would be maintained at previous year's level of 1.3 per cent, although it will register an increase by Rs.4,270 crore in absolute terms. The growth in States' own non-tax revenue is budgeted to accelerate to 6.8 per cent during 2008-09 against a decline of 1.1 per cent in the preceding year. The budgeted

**Table 7: Aggregate Receipts of State Governments**

(Amount in Rs. crore)

| Item | 1990-95 | 1995-00 | 2000-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) | Variation (Per cent) | |
|---|---|---|---|---|---|---|---|---|---|
| | (Average) | | | | | | | Col.7/6 | Col.8/7 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| Aggregate Receipts (1+2) | 1,23,415 (16.0) | 2,31,618 (14.8) | 4,40,076 (17.2) | 5,95,627 (16.6) | 6,73,605 (16.2) | 7,63,377 (16.2) | 8,95,141 (16.9) | 13.3 | 17.3 |
| 1. Revenue Receipts (a+b) | 92,679 (12.0) | 1,65,416 (10.7) | 2,85,662 (11.2) | 4,31,020 (12.0) | 5,30,556 (12.8) | 6,28,742 (13.3) | 7,19,835 (13.6) | 18.5 | 14.5 |
| a. States' Own Revenue (i+ii) | 55,546 (7.2) | 1,03,542 (6.7) | 1,78,171 (7.0) | 2,60,246 (7.3) | 3,15,812 (7.6) | 3,55,970 (7.6) | 4,03,658 (7.6) | 12.7 | 13.4 |
| i. States' Own Tax | 41,158 (5.3) | 78,733 (5.1) | 1,41,933 (5.6) | 2,12,307 (5.9) | 2,52,548 (6.1) | 2,93,392 (6.2) | 3,36,810 (6.4) | 16.2 | 14.8 |
| ii. States' Own Non-Tax | 14,388 (1.8) | 24,809 (1.6) | 36,238 (1.4) | 47,939 (1.3) | 63,263 (1.5) | 62,578 (1.3) | 66,848 (1.3) | -1.1 | 6.8 |
| b. Central Transfers (i+ii) | 37,133 (4.8) | 61,874 (4.0) | 1,07,491 (4.2) | 1,70,774 (4.8) | 2,14,744 (5.2) | 2,72,772 (5.8) | 3,16,177 (6.0) | 27.0 | 15.9 |
| i. Shareable Taxes | 19,790 (2.6) | 37,608 (2.4) | 61,047 (2.4) | 94,024 (2.6) | 1,20,293 (2.9) | 1,48,134 (3.1) | 1,73,147 (3.3) | 23.1 | 16.9 |
| ii. Grants-in Aid | 17,343 (2.3) | 24,267 (1.6) | 46,444 (1.8) | 76,750 (2.1) | 94,451 (2.3) | 1,24,638 (2.6) | 1,43,030 (2.7) | 32.0 | 14.8 |
| 2. Capital Receipts (a+b) | 30,737 (4.0) | 66,202 (4.1) | 1,54,415 (6.0) | 1,64,607 (4.6) | 1,43,049 (3.5) | 1,34,635 (2.9) | 1,75,306 (3.3) | -5.9 | 30.2 |
| a. Loans from Centre@ | 14,632 (1.9) | 26,440 (1.7) | 24,337 (1.0) | 8,097 (0.2) | 5,717 (0.1) | 11,291 (0.2) | 15,348 (0.3) | 97.5 | 35.9 |
| b. Other Capital Receipts | 16,104 (2.1) | 39,762 (2.4) | 1,30,078 (5.0) | 1,56,510 (4.4) | 1,37,331 (3.3) | 1,23,344 (2.6) | 1,59,958 (3.0) | -10.2 | 29.7 |

RE: Revised Estimates. BE: Budget Estimates.

@ : With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from Centre is included under internal debt and shown as special securities issued to National Small Savings Fund (NSSF) of the Central Government. The data for the years prior to 1999-2000 as reported in this Table, however, exclude loans against small savings, for the purpose of camparability.

**Note** : 1. The 5-year averages have been provided for a more meaningful comparison across periods.
2. Figures in parentheses are percentages to GDP.
3. Capital Receipts include public accounts on a net basis. Also see Notes to Appendices.

**Source** : Budget Documents of the State Governments.

increase in non-tax revenue would mainly be contributed by increase in receipts from economic services, *inter alia,* industries, power and forestry and wildlife. Low recovery from various social and economic services has been a serious cause of concern for the State Governments. While the recoveries from power and roads have shown improvement, recoveries from irrigation, education and health are more or less stagnant at the previous year's level. The cost recovery in 2008-09 is budgeted at 1.4 per cent for education, 4.4 per cent for public health, 14.7 per cent for irrigation, 25.4 per cent for power and 7.7 per cent for roads (Table 8 and Chart 2). It may be noted that the return in terms of dividend and profits from investments made by the State Governments in State public sector undertakings (PSUs) has been quite low due to their lacklustre performance. For raising the level of non-tax revenue of the State Governments, there is a need for enhancing the cost recovery by way of levying of appropriate user charges and restructuring of the State PSUs. Improvement in the quality of delivery of services would enable the State Governments to raise the level of non-tax revenue. One of the ways to create fiscal space is revenue augmentation, which has assumed added significance under the rule-based fiscal framework on account of implicit cap on financing of expenditure by borrowings (Box 3).

**Chart 2: Cost Recovery of Select Services**
(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

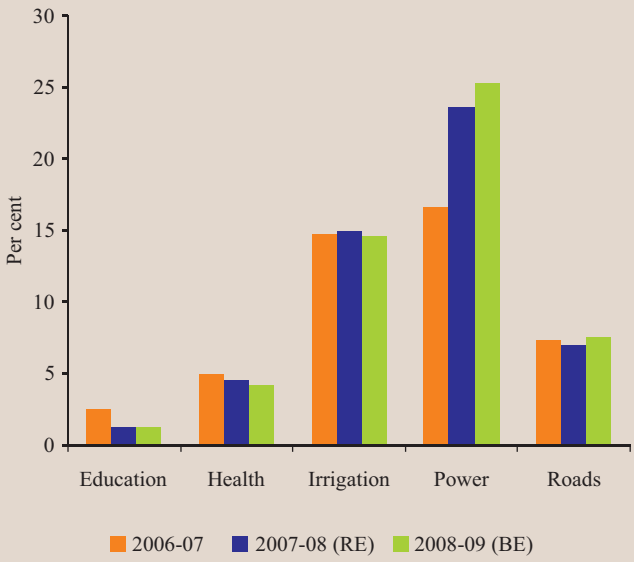



**Table 8: Cost Recovery of Select Services**
(Ratio of Non-Tax Revenue to Non-Plan Revenue Expenditure)

(Per cent)

| Item | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **A. Social Services** | **2.8** | **3.1** | **3.3** | **3.6** | **3.7** | **4.2** | **5.8** | **4.0** | **3.8** |
| *of which:* | | | | | | | | | |
| (a) Education $ | 1.2 | 1.3 | 1.6 | 1.8 | 2.1 | 2.8 | 2.6 | 1.4 | 1.4 |
| (b) Health * | 4.6 | 6.2 | 5.4 | 4.7 | 6.2 | 4.7 | 5.1 | 4.7 | 4.4 |
| **B. Economic Services** | **25.3** | **27.6** | **30.8** | **26.6** | **39.6** | **33.4** | **32.8** | **32.3** | **38.1** |
| *of which:* | | | | | | | | | |
| (a) Irrigation # | 8.1 | 7.5 | 8.4 | 15.3 | 16.4 | 14.5 | 15.0 | 15.2 | 14.7 |
| (b) Power | 6.5 | 6.5 | 9.7 | 2.8 | 11.7 | 12.3 | 16.7 | 23.8 | 25.4 |
| (c) Roads @ | 16.3 | 19.6 | 15.6 | 21.5 | 14.6 | 11.6 | 7.6 | 7.2 | 7.7 |

RE: Revised Estimates. BE: Budget Estimates.
$ : Also includes expenditure on sports, art and culture.
* : Includes expenditure on medical and public health and family welfare.
\# : Relates to irrigation and flood control for non-plan revenue expenditure while it pertains to major, medium and minor irrigation for non-tax revenue.
@ : Relates to roads and bridges for non-plan revenue expenditure while it pertains to road transport for non-tax revenue.
**Note** : Accounting in respect of power sector has not been uniform across the States which has, at times, resulted in adjustment across years. Hence, the ratios may show fluctuations. Moreover, States have had one-time non-tax receipts under power, such as Rs.2,749 crore grants received by Madhya Pradesh State Electricity Board (SEB) as per the Ahluwalia Committee recommendation during 2003-04 that was returned to the Government of Madhya Pradesh in 2004-05, have been excluded. Further, receipts from Rural Electrification Corporation (REC) that are not in the nature of non-tax such as Rs.240 crore in 2004-05, in case of Government of Uttar Pradesh and Rs.134 crore in 2004-05 for the Government of Uttarakhand, have been excluded.
**Source** : Compiled from the Budget Documents of the State Governments.

## Box 3: Fiscal Space in the context of Sub-National Governments

Fiscal space is an evolving concept. It can be defined as 'the gap between the current level of expenditure and the maximum level of expenditure a government can undertake without impairing its solvency' (IMF-World Bank, 2006). It can also be defined as 'the availability of budgetary room that allows a government to provide resources for a desired purpose without any prejudice to the sustainability of a government's financial position' (Heller, 2005). Both these definitions conceptualise fiscal space in residual terms ('gap' or 'room'). In contrast, fiscal space is also characterised as 'concrete policy actions for enhancing domestic resource mobilisation and the reforms necessary to secure the enabling governance, institutional and economic environment for these policy actions to be effective' (Roy, *et al*, 2007). The focus on domestic resource mobilisation in this definition underscores the fact that ultimately the sustainability and solvency of an economy depends on (a) the extent to which domestic financing mechanisms are able to support public expenditures, and (b) the fact that the mobilisation of resources in a sustainable manner is a function of political economy context within which fiscal space is secured.

Operationally, fiscal space is a country-specific matter. For developing countries, fiscal space may seem a more immediate issue than in advanced countries as it would provide additional fiscal room that can go for some meritorious public spending such as health, education and infrastructure, which, in turn, would increase medium-term growth and expand the revenue base of the economy in the long-run. However, while creating fiscal space for a particular activity, the Governments would need to assess whether any future expenditure related to it could be met from the normal future revenue of the Government. If the fiscal space is created for repaying the past debt of the Government, the Government can save money on account of interest outflow in future (Tanzi, 2007). In contrast, if the future budgetary resources of the Government are tied up with the projected committed expenditure of the Government, it would create a negative fiscal space for the meritorious expenditure of the Government in future.

In the context of the finances of sub-national Governments, fiscal space assumes significance in view of their greater expenditure responsibilities than the Central Government. The fiscal space at the sub-national level can be created in a number of ways such as increasing tax rates, strengthening tax administration, cutting down low priority expenditure, implementing expenditure programmes efficiently, raising additional borrowings and acquiring higher transfers from the Central Government (Heller, 2005). Though cutting down low priority expenditure is a desirable way of creating fiscal space, there is a need to ensure that in doing so a particular sector is not weakened, so as to avoid the costs of rebuilding the entire sector in future. Similarly, if fiscal space is created through additional borrowings, it should be assessed in terms of its impact on the Government's capacity to generate the revenue needed to service that debt.

Creation of fiscal space is critical in India for reaping the benefits of demographic dividend in the coming decades. The Eleventh Five Year Plan document has stated that for achieving the growth target of 9 per cent, it is important to overcome the infrastructure deficit in the country. Creating fiscal space would enable the undertaking of large investment in both social and physical infrastructure sectors of the country. In India, raising the ratio of States' own tax and non-tax revenues to GSDP would be a possible way of creating fiscal space at the sub-national level. Fiscal space can be created on the spending side by structural reforms: (a) that reduce inefficiency in public spending, or (b) that eliminate programmes that have no strong reason to be in public sector and that can be shifted to the private sector. Apart from these, better targeting of subsidies can also create fiscal space by cutting down non-merit subsidies. It may be worth emphasising here the quality of public finance management (PFM) in this respect. Ideally, not only well structured, transparent and systematically enforced processes for budget preparation, execution, accounting, reporting and auditing to be in place, but also a meaningful programme classification for the budget; reliable and timely cost accounting for such programmes; and appropriate indicators of their effectiveness need to be developed, to facilitate an assessment of efficiency of programmes (including through a benchmarking of performances).

The Debt Swap Scheme (DSS) operated during 2002-05 and Debt Consolidation and Relief Facility (DCRF) recommended by the Twelfth Finance Commission have created fiscal space at the State level in India by reducing the expenditure on interest payments. The rule-based framework adopted under FRLs brought in fiscal discipline to the States. It has been the endeavour of some States to create earmarked fiscal space through Special Purpose Vehicles (SPV). The States may take adequate care to assess the rate of return of the projects financed by SPVs to avoid pressure on their budgets in future. In recent years, the State Governments have also initiated some one-off measures such as sale of land and property to create fiscal space. However, if the expenditure financed by such fiscal space demands more expenditure in future, it may exert pressure on the normal budget in future. Furthermore, many State Governments have used public-private partnership (PPP) as a way to create fiscal space mainly for financing infrastructure. Through PPP, State Governments can access the private funds in a non-debt creating manner to finance the public projects.

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*IV.3.3 Revenue Expenditure*

During 2008-09, the growth in revenue expenditure is budgeted to decelerate to 14.1 per cent from 19.9 per cent in the previous year. The budgeted increase in revenue expenditure by Rs.85,193 crore would be mainly on account of increase in developmental expenditure, which will contribute 56.0 per cent of the increase. The increase in developmental expenditure will be primarily due to increase in expenditure on education, sports, art and culture, medical and public health, and rural development (Table 9 and Appendix Table 4). Apart from the developmental expenditure, increase in committed expenditure (*i.e.,* expenditure on interest payments, pensions and administrative services) by 13.3 per cent will contribute 32.2 per cent of the increase in revenue expenditure. Committed expenditure is, however, estimated to pre-empt marginally lower proportion (32.5 per cent) of revenue receipts in 2008-09 (BE) as compared to the previous year (32.9 per cent) (Chart 3).

*IV.3.4 Capital Receipts*

Capital receipts are budgeted to increase by 30.2 per cent during 2008-09 as against a decline of 5.9 per cent in the preceding year, mainly on account of sharp increase in the budgeted amount of special securities issued to NSSF, reserve fund (net), and miscellaneous capital receipts. In 2007-08 (RE), NSSF receipts declined by 73.6 per cent over the budget estimates. NSSF receipts are budgeted to grow by 86.8 per cent during 2008-09. The State Governments have budgeted lower recovery of loans and advances by 16.8 per cent. Gross loans from the Centre are budgeted to increase by 35.9 per cent during 2008-09 as compared with the previous year (Table 7 and Appendix Table 5). Loans from the Centre, however, are being phased out as State Governments are taking recourse to market borrowings for their

**Table 9: Expenditure Pattern of State Governments**

(Amount in Rs. crore)

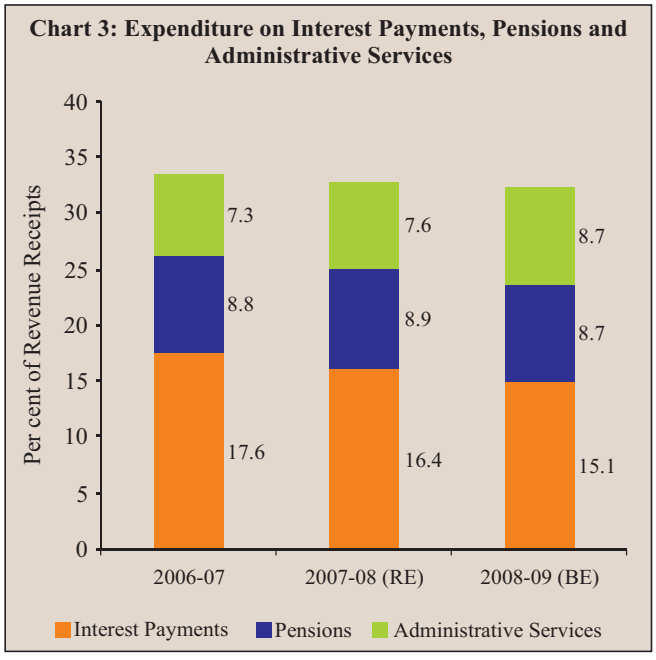
| Item | 1990-95 | 1995-00 | 2000-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) | Variation (Per cent) | |
|---|---|---|---|---|---|---|---|---|---|
| | (Average) | | | | | | | Col.7/6 | Col.8/7 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| Aggregate Expenditure (1+2 = 3+4+5) | 1,22,270 (15.9) | 2,33,441 (14.9) | 4,37,299 (17.1) | 5,61,682 (15.7) | 6,57,280 (15.9) | 7,87,489 (16.7) | 8,92,783 (16.8) | 19.8 | 13.4 |
| 1. Revenue Expenditure | 98,009 (12.7) | 1,93,816 (12.4) | 3,40,752 (13.4) | 4,38,034 (12.2) | 5,05,699 (12.2) | 6,06,216 (12.9) | 6,91,409 (13.0) | 19.9 | 14.1 |
| *of which:* | | | | | | | | | |
| Interest payments | 13,605 (1.7) | 31,421 (2.0) | 69,685 (2.7) | 84,024 (2.3) | 93,180 (2.2) | 1,02,878 (2.2) | 1,08,383 (2.0) | 10.4 | 5.4 |
| 2. Capital Expenditure | 24,261 (3.2) | 39,625 (2.5) | 96,547 (3.6) | 1,23,648 (3.5) | 1,51,582 (3.7) | 1,81,273 (3.8) | 2,01,374 (3.8) | 19.6 | 11.1 |
| *of which:* | | | | | | | | | |
| Capital outlay | 11,893 (1.5) | 21,044 (1.4) | 41,856 (1.6) | 77,559 (2.2) | 98,063 (2.4) | 1,28,331 (2.7) | 1,45,159 (2.7) | 30.9 | 13.1 |
| 3. Development Expenditure | 81,989 (10.7) | 1,45,852 (9.4) | 2,39,576 (9.4) | 3,30,044 (9.2) | 3,92,165 (9.5) | 4,93,563 (10.5) | 5,57,116 (10.5) | 25.9 | 12.9 |
| 4. Non-Development Expenditure | 33,734 (4.3) | 76,035 (4.8) | 1,50,715 (5.9) | 1,90,021 (5.3) | 2,11,872 (5.1) | 2,41,019 (5.1) | 2,75,609 (5.2) | 13.8 | 14.4 |
| 5. Others* | 6,547 (0.9) | 11,554 (0.7) | 47,009 (1.7) | 41,617 (1.2) | 53,243 (1.3) | 52,907 (1.1) | 60,058 (1.1) | -0.6 | 13.5 |

RE: Revised Estimates. BE: Budget Estimates.

* : Includes repayment of loans to Centre, discharge of internal debt, grants-in-aid and contributions (compensation and assignments to local bodies).

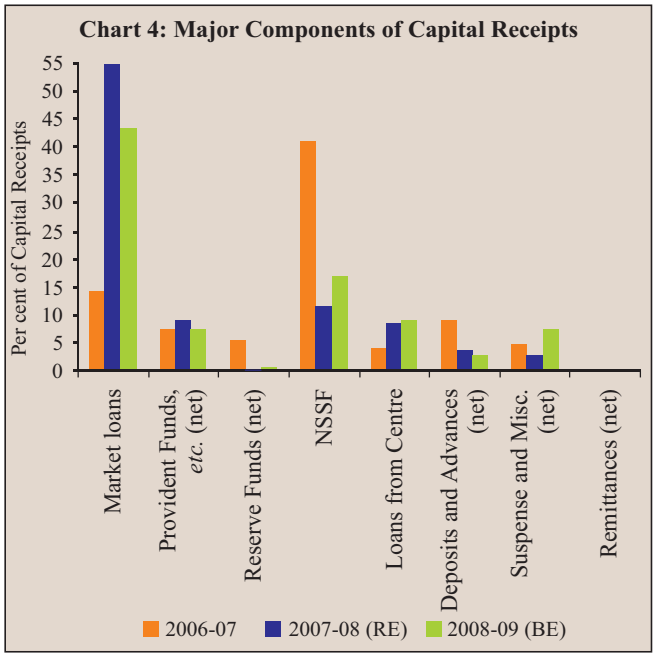
**Note** : 1. The 5-year averages have been provided for a more meaningful comparison across periods.
2. Figures in brackets are percent to GDP.
3. Capital Expenditure is given exclusive of Public Accounts. Also see Notes to Appendices.

**Source** : Budget Documents of the State Governments.




Plan schemes in terms of the recommendations of the TFC. The major components of capital receipts as a ratio to total capital receipts (net of recoveries) of the States are presented in Chart 4.

In addition of borrowed funds, two States have proposed to mobilise funds through sale of land (disinvestment). Accordingly, States' non-debt capital receipts are budgeted to increase by




Rs.6,600 crore (78.6 per cent) in 2008-09 as compared with 2007-08 (RE). In 2008-09 (BE), Andhra Pradesh and Karnataka have budgeted Rs.12,000 crore and Rs.3000 crore, respectively under non-debt capital receipts. State Governments have also increased recource to external assistance. Externally aided projects, however, are concentrated among a few States (Box 4).

### *IV.3.5 Capital Expenditure*

The total capital expenditure of the State Governments is budgeted to increase by 11.1 per cent during 2008-09 as compared with an increase of 19.6 per cent in the previous year (Table 9 and Appendix Table 6). Enhancement in capital outlay would account for 83.7 per cent of the increase in capital disbursements, primarily representing developmental outlays in economic services and social services. As a ratio to GDP, however, capital outlay would remain unchanged at the level of 2.7 per cent as in the preceding year. All the components of the capital expenditure have been budgeted to increase over the previous year's level except loans and advances by the State Governments, which would decline by 4.0 per cent.

### *IV.3.6 Devolution and Transfer of Resources from the Centre*

Gross devolution and transfer of resources from the Centre (*i.e.*, shareable taxes, grants and loans and advances) are budgeted to increase by 16.7 per cent to Rs.3,31,525 crore in 2008-09 (Appendix Table 7). As a ratio to GDP, gross devolution and transfers from the Centre would increase to 6.3 per cent in 2008-09 (BE) from 6.0 per cent in the previous year. It may be stated that gross devolution and transfer from the Centre would finance 37.1 per cent of the aggregate disbursements of the State Governments during 2008-09 (BE) as compared with 36.1 per cent in the preceding year.

## Box 4: Externally Aided Projects

External assistance plays a significant role in financing major infrastructure projects, social sector projects and in building up of institutional capacity. Externally Aided Projects (EAPs) are important potential sources of augmenting the State's resources and can play a vital role in development of the State. Heavy investments for larger size projects both in the infrastructure and social sectors has necessitated increasing reliance on EAPs beginning with the Eighth Plan. External aid has been used primarily for the development of infrastructural facilities such as the development of roads, irrigation, water supply and power projects. Consequently, EAPs now form a major component of the total plan resources of the State. Over time, the scope of EAPs has been widened and State Governments have been able to create assets in the field of energy, irrigation, roads, health, forestry, animal husbandry, *etc*. through external assistance. External assistance has been obtained from agencies such as the World Bank, United States Agency for International Development (USAID), European Economic Community (EEC), Overseas Economic Cooperation Fund (OECF), KfW of Germany and International Fund for Agricultural Development (IFAD). It is important to note that the structure of external assistance in India is skewed in favour of a few states. Central sector/multi-State sector projects and few States, *viz*., Andhra Pradesh, West Bengal, Uttar Pradesh, Gujarat, Tamil Nadu and Gujarat account for nearly 90 per cent of the disbursements. Disbursements to other States and the special category States are negligible.

A large number of States have suggested that external loans should be passed on to States on the same terms and conditions as granted by the lending agency. External assistance to India is project-based except for structural adjustment assistance. The financing terms for EAPs and programmes vary according to projects and lending agencies. There are grants, soft loans and non-concessional loans, provided by lending agencies, depending upon the nature, the financial viability of the project and the revenue earning potential of a project. The external assistance received for States' project, however, used to be passed on as 70 per cent loan and 30 per cent grant (10 per cent and 90 per cent, respectively in case of special category States). Interest rates applied were those applicable to block loans. While the external assistance from some sources and for some projects is highly concessional, in other cases it may be expensive. In the process of pooling and fixing a uniform interest rate in rupee terms, an element of cross-subsidisation occurs at two levels: between Centre and all States, and among the States. In the case of cross-subsidisation between Centre and all the States, the gain/loss to one side *vis-a-vis* another depends on the rate of depreciation of the Indian rupee against major foreign currencies.

Government of India accepted the recommendations of the Twelfth Finance Commission (TFC) to pass on external assistance on the same terms and conditions on which it was received. Accordingly, in the case of new projects signed on or after April 1, 2005, the external assistance is being transferred on a 'back-to-back' basis. However, under this arrangement, the service costs are now passed on to the States. The special category States, however, requested for restoration of old arrangement of transfer of external assistance on a 90:10 grant and loan basis, which was restored in 2006. State Governments cannot access external aid directly either through bilateral or multilateral sources.

The external assistance by multilateral agencies to the States has traditionally been routed through the Central Government as part of the Central assistance, with the Centre bearing the foreign exchange risk. However, as part of the policy of disintermediation of the Centre in the borrowings by the States, it was decided by the Central Government that there should be a back-to-back transfer of external assistance to the States. At the 16th Conference of the State Finance Secretaries, some of the State Finance Secretaries suggested that the RBI could play an advisory role in assisting the States in hedging their exchange rate risks arising from the policy of back-to-back transfer of external assistance. In the context of the TFC recommendations and following the discussions at the 19th Conference of the State Finance Secretaries, held in January 2007, a Workshop on the management of foreign exchange risk by the States through the financial markets was organised by the Reserve Bank in May 2007, for the benefit of the State Government officials. The States have also proposed alternative mechanisms for providing for foreign exchange risk by setting aside funds in their budgets, where the Reserve Bank is expected to play a role in managing these funds on the lines of the CSF. These proposals were discussed at the 20th Conference of the State Finance Secretaries held in August 2007 (Reddy, 2008).

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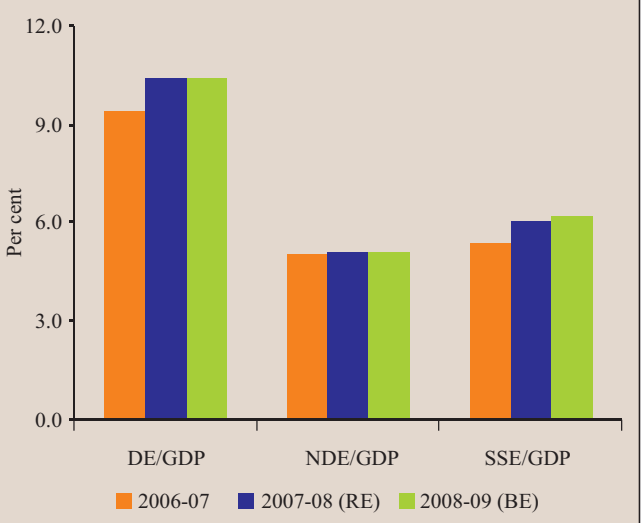
### *IV.3.7 Developmental and Non-Developmental Expenditure*[6]

During 2008-09, total developmental expenditure (revenue plus capital) is budgeted to remain unchanged at 10.5 per cent of GDP, while non-developmental expenditure is budgeted to increase by 0.1 percentages points to 5.2 per cent of GDP over 2007-08 (RE) (Chart 5). It may be noted that the developmental expenditure as a ratio of aggregate expenditure is budgeted to decline to 62.4 per cent in 2008-09 from 62.7 per cent in 2007-08 (RE) (Table 10). However, the share of developmental revenue expenditure and developmental capital outlay in total developmental expenditure is budgeted to increase to 72.3 per cent and 25.0 per cent in 2008-09, from 71.9 per cent and 24.8 per cent respectively, in 2007-08 (RE). In view of the importance of public expenditure on development heads from the point of view of social and economic development, it is important for the State Governments to take appropriate expenditure rationalisation measures and lay emphasis on provision of core public and merit goods (Box 5).

6 Refer to explanatory note on data sources and methodology.

**Chart 5: Development and Non-Development Expenditure**




DE : Development Expenditure SSE : Social Sector Expenditure
NDE : Non-Development Expenditure GDP : Gross Domestic Product

The growth rate of almost all major developmental heads (both revenue and capital expenditure) is budgeted to decelerate in 2008-09. Non-plan non-developmental expenditure, as ratio to GDP, would be placed at 5.0 per cent in 2008-09 (BE), showing a marginal increase of 0.1 per cent over the previous year's level (Appendix Tables 8-14). It may be mentioned that committed expenditure (consisting of interest payments, administrative services and pension) as a ratio to revenue expenditure, which had been rising in the past, showed some signs of stabilising in the recent years. As a percentage of revenue expenditure, committed expenditure would remain at around 33.8 per cent. As a ratio to own revenue, it will remain stagnant at around 58.0 per cent.

**Table 10: Development Expenditure *vis-à-vis* Total Expenditure**

(Amount in Rs. crore)

| Year | Development Revenue Expenditure | Development Capital Outlay | Development Loans & Advances | Total Development Expenditure |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| 2006-07 | 2,84,797 (43.3) | 94,165 (14.3) | 13,202 (2.0) | 3,92,165 (59.7) |
| 2007-08 (RE) | 3,55,099 (45.1) | 1,22,315 (15.5) | 16,149 (2.1) | 4,93,563 (62.7) |
| 2008-09 (BE) | 4,02,810 (45.1) | 1,39,013 (15.6) | 15,294 (1.7) | 5,57,116 (62.4) |

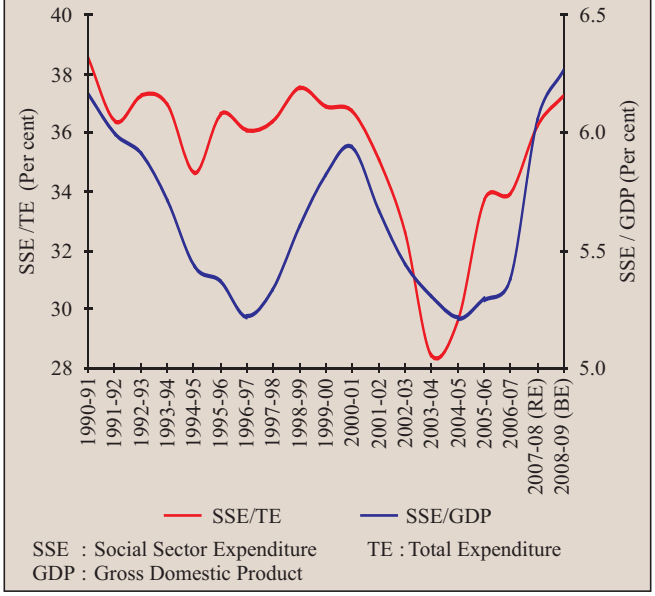
RE: Revised Estimates. BE: Budget Estimates.
**Note :** Figures in brackets are per cent to aggregate expenditure.
**Source :** Budget Documents of the State Governments.

### *IV.3.8 Social Sector Expenditure*[7]

Social sector expenditure (SSE) (comprising social services, rural development, and food storage and warehousing) is budgeted at 6.3 per cent of GDP in 2008-09 as compared with 6.1 per cent in 2007-08 (RE). The share of SSE in total expenditure (TE) of the State Governments, which exhibited a declining trend in the first half of this decade, showed an improvement during the recent years (Chart 6). From an average of 32.5 per cent during 2000-05, the ratio of SSE-TE increased to 33.9 per cent in 2006-07. It is budgeted to increase to 37.2 per cent during 2008-09 (Table 11 and Appendix Table 15). It may be noted that SSE as a ratio to GDP registered a marked improvement during the recent years and is budgeted at 6.3 per cent in 2008-09.

In recent years, the share of capital outlay and loans and advances in SSE showed a rising trend. The share of capital outlay in SSE increased to 10.1 per cent in 2006-07 from the average level of 4.3 per cent in 1990-95. The share

**Chart 6: Trend in Social Sector Expenditure**




SSE : Social Sector Expenditure TE : Total Expenditure
GDP : Gross Domestic Product

7 Social Sector Expenditure includes expenditure on social services, rural development and food, storage and warehousing under revenue expenditure, capital outlay and loans and advances given by the State Governments.

## Box 5: Evolving Pattern of Public Expenditure of the State Governments

In terms of the Indian Constitution, expenditure responsibilities relating to the social sector and economic infrastructure are largely assigned to the State Governments. Enhancing human development levels requires the States to step up their expenditure on key social services like education and health along with improving delivery mechanisms of public services to obtain the desired outcomes. Within the framework of Fiscal Responsibility Legislations (FRLs), there are budgetary constraints on substantially raising public expenditure financed by deficit or borrowings. This necessitated the adoption of a revenue-led strategy with measures of expenditure rationalisation to gain fiscal space in undertaking social and other development expenditures by the State Governments.

An assessment of the consolidated expenditure pattern of the State Governments reveals that their average total expenditure (revenue and capital) as a ratio to GDP declined from 15.9 per cent during 1991-95 to 14.9 per cent during 1996-2000, reflecting decline in both revenue and capital components (Table 1). The ratio improved to 17.1 per cent during 2001-05, but declined to 15.9 per cent in 2006-07. In contrast to the compression of aggregate expenditure and revenue receipts in the second half of the 1990s which led to the deterioration of State finances, the fiscal consolidation under the FRL framework in the recent period has been brought about by an increase in revenue receipts and curtailment of revenue expenditure. The resultant improvement in the revenue balances of the States facilitated some rise in capital expenditure relative to GDP.

Given the limitation in increasing public expenditure, the State Governments have been setting up Expenditure Reform Commissions and undertaking several measures in the direction of expenditure rationalisation. In view of the predominance of non-development components in the State Governments' expenditure, however, the expenditure reform has remained a challenge at the sub-national level. With the rising level of fiscal deficits, interest payments constituted a significant proportion of the expenditure of the State Governments, rising from 1.7 per cent of GDP during 1991-95 to 2.7 per cent of GDP during 2001-05. A positive feature in recent years relates to the measures taken towards reducing fiscal deficit under the fiscal consolidation process and restructuring of the State Government liabilities, which facilitated reduction in the ratio of interest payments to GDP. After touching a peak of 2.9 per cent of GDP in 2003-04, interest payments declined to 2.2 per cent of GDP in 2006-07, partly due to the Debt Swap Scheme (2002-05) and Debt Consolidation and Relief Facility recommended by the Twelfth Finance Commission and partly on account of declining interest rates. Second, pension obligations, another important non-discretionary component, increased from 0.6 per cent of GDP during 1991-95 to 1.2 per cent during 2001-05. Nineteen State Governments have introduced the New Pension Scheme (NPS) based on defined contribution, which has tended to stabilise the pension obligations. Third, the expenditure on administrative services has been relatively stable in view of policy to arrest the growth of Government personnel since the early 1990s.

The expenditure for development purposes showed signs of improvement in the recent years. However, it is still lower than the levels achieved in the early 1990s. The average development expenditure (revenue and capital) as a ratio to GDP declined from 10.7 per cent during 1990-91 to 1994-95 to 9.4 per cent during 2001-05 but increased to 10.5 per cent in 2007-08 (RE). The average social sector expenditure (social services, rural development and food storage and warehousing), as a ratio to GDP, declined from 5.8 per cent to 5.5 per cent between 1991-95 and 2001-05, but increased to 6.1 per cent in 2007-08 (RE).

The evolving pattern of expenditure by the States brings to the fore a number of issues relating to public expenditure management reforms. First, the States have to adhere to fiscal discipline (hard budget constraints) under the rule-based framework of FRL. Second, there is a need to improve allocation towards development expenditure, particularly in view of the fiscal space being created on account of decline in debt servicing in recent years. Third, the States may reprioritise expenditure by focusing on provision of core public and merit goods. Finally, the State Governments may relate expenditures to outcomes in terms of quality, reach and the impact of government expenditures. In this context, quality of public finance management assumes importance (see Box 3).

**References:**


1. Reserve Bank of India (2008), *Annual Report*.
2. Schick, Allen (2007), 'Managing Public Expenditure', Paper presented at the G-20 Workshop on Fiscal Policy, July 1-2, Istanbul.
3. Sen, T. K. and K. Karmarkar (2007), 'Reprioritisation of Public Expenditure for Human Development', Working Paper No. 2, *Financing Human Development,* National Institute of Public Finance and Policy, June.


**Table 1: Trends in Expenditure by State Governments**

(Per cent to GDP)

| Item | 1990-91 to 1994-95 | 1995-96 to 1999-00 | 2000-01 to 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|
| | | (Average) | | | | | |
| **Total Expenditure (1+2)** | **15.9** | **14.9** | **17.1** | **15.7** | **15.9** | **16.7** | **16.8** |
| 1. Revenue Expenditure | 12.7 | 12.4 | 13.4 | 12.2 | 12.2 | 12.9 | 13.0 |
| *of which:* | | | | | | | |
| (a) Interest Payments | 1.7 | 2.0 | 2.7 | 2.3 | 2.2 | 2.2 | 2.0 |
| (b) Pensions | 0.6 | 0.8 | 1.2 | 1.1 | 1.1 | 1.2 | 1.2 |
| (c) Administrative Services | 1.2 | 1.1 | 1.1 | 1.0 | 0.9 | 1.0 | 1.2 |
| 2. Capital Expenditure | 3.2 | 2.5 | 3.6 | 3.5 | 3.7 | 3.8 | 3.8 |
| *of which:* | | | | | | | |
| (a) Capital Outlay | 1.5 | 1.4 | 1.6 | 2.2 | 2.4 | 2.7 | 2.7 |
| (b) Loans and Advances by State Governments | 0.9 | 0.6 | 0.5 | 0.4 | 0.3 | 0.4 | 0.3 |
| *Memo items:* | | | | | | | |
| (i) Development Expenditure | 10.7 | 9.4 | 9.4 | 9.2 | 9.5 | 10.5 | 10.5 |
| (ii) Social Sector Expenditure | 5.8 | 5.5 | 5.5 | 5.3 | 5.4 | 6.1 | 6.3 |

RE: Revised Estimates. BE: Budget Estimates.

**Source**: Budget Documents of the State Governments.

**Table 11: Trend in Aggregate Social Sector Expenditure of State Governments**

(Per cent)

| Item | 1990-95 | 1995-00 | 2000-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|
| | (Average) | | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| TE/GDP | 16.0 | 15.0 | 17.1 | 15.7 | 15.9 | 16.7 | 16.8 |
| SSE/GDP | 5.8 | 5.5 | 5.5 | 5.3 | 5.4 | 6.1 | 6.3 |
| SSE/TE | 36.8 | 36.7 | 32.5 | 33.7 | 33.9 | 36.3 | 37.2 |

RE: Revised Estimates. BE: Budget Estimates. GDP: Gross Domestic Product.
TE: Total Expenditure. SSE: Social Sector Expenditure.
**Source:** Budget Documents of the State Governments.

is budgeted to increase to 11.6 per cent in 2008-09. On the other hand, the revenue component of the social sector expenditure shows a gradual decline from 93.3 per cent in 1990-95 to 87.7 per cent in 2006-07, and is budgeted to decline further to 85.6 per cent in 2008-09 (Table 12). Expenditure on social

**Table 12: Trend in Composition of Social Sector Expenditure**

(Per cent to SSE)

| Item | Revenue Expenditure | Capital Outlay | Loans and Advances | Total (2+3+4) |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| **1990-91 to 1994-95 (Average)** | | | | |
| Social Services | 78.9 | 3.8 | 2.4 | 85.1 |
| Rural Development | 13.6 | 0.4 | – | 14.0 |
| Food Storage and Warehousing | 0.7 | 0.1 | – | 0.9 |
| **Total** | **93.3** | **4.3** | **2.4** | **100.0** |
| **1995-96 to 1999-00 (Average)** | | | | |
| Social Services | 82.2 | 4.0 | 2.0 | 88.2 |
| Rural Development | 10.2 | 0.4 | – | 10.6 |
| Food Storage and Warehousing | 1.1 | 0.1 | 0.1 | 1.2 |
| **Total** | **93.4** | **4.5** | **2.1** | **100.0** |
| **2000-01 to 2004-05 (Average)** | | | | |
| Social Services | 80.8 | 5.5 | 2.0 | 88.3 |
| Rural Development | 8.7 | 1.6 | – | 10.2 |
| Food Storage and Warehousing | 0.8 | 0.5 | 0.1 | 1.4 |
| **Total** | **90.3** | **7.6** | **2.1** | **100.0** |
| **2005-06** | | | | |
| Social Services | 78.7 | 7.5 | 1.1 | 87.2 |
| Rural Development | 9.3 | 2.1 | – | 11.4 |
| Food Storage and Warehousing | 0.9 | 0.1 | 0.4 | 1.4 |
| **Total** | **88.9** | **9.7** | **1.5** | **100.0** |
| **2006-07** | | | | |
| Social Services | 78.3 | 7.8 | 1.6 | 87.7 |
| Rural Development | 8.7 | 2.4 | – | 11.1 |
| Food Storage and Warehousing | 0.8 | -0.1 | 0.5 | 1.2 |
| **Total** | **87.7** | **10.1** | **2.1** | **100.0** |
| **2007-08 (RE)** | | | | |
| Social Services | 76.2 | 9.2 | 2.9 | 88.3 |
| Rural Development | 8.2 | 2.1 | – | 10.3 |
| Food Storage and Warehousing | 0.8 | 0.2 | 0.5 | 1.4 |
| **Total** | **85.2** | **11.4** | **3.4** | **100.0** |
| **2008-09 (BE)** | | | | |
| Social Services | 76.1 | 9.5 | 2.4 | 88.0 |
| Rural Development | 8.9 | 2.0 | – | 11.0 |
| Food Storage and Warehousing | 0.5 | 0.1 | 0.4 | 1.0 |
| **Total** | **85.6** | **11.6** | **2.8** | **100.0** |

SSE: Social Sector Expenditure. RE: Revised Estimates. BE: Budget Estimates. '–' : Nil/Negligible.
**Note** : Totals may not add up due to rounding off of figures.
**Source** : Budget Documents of the State Governments.

services (encompassing twelve sub-heads) constitutes the major component of SSE, followed by rural development and food storage and warehousing. The shares of expenditure on education and health, which constituted around 52.1 per cent and 13.4 per cent respectively, of States' expenditure on social services during 1990-91 to 2004-05, have shown a declining trend and are budgeted at the level of 43.3 and 11.0 per cent respectively, during 2008-09. On the other hand, there has been an increase in the shares of expenditure on services like housing, urban development and social security and welfare, and welfare of SCs, STs and other backward classes (OBCs) (Table 13).

*IV.3.9 Expenditure on Operations and Maintenance* and *Wages and Salaries*[8]

The level of expenditure on operations and maintenance is vital for the upkeep of the capital assets of the Government. The TFC emphasised on increasing the level of expenditure on maintenance of assets and also recommended specific grants for this purpose. The proportion of operations and maintenance expenditure in total revenue expenditure, by and large, exhibited a gradual decline over the years. This has implications for returns from Plan projects. On the other hand, the share of wages and salaries in revenue expenditure will increase to 29.4 per cent in 2008-09 as compared to 27.6 per cent in the previous year (Table 14). A large share of wages and salaries in total revenue expenditure (more than one-fourth) is one of the primary reason for downward rigidity in revenue expenditure.

In this context, it may be mentioned that the Sixth CPC constituted by the Government of India has submitted its report in March 2008. Many of the State Governments follow the CPC award to improve the pay structure of their employees. Several State Governments constitute their own Pay Commissions. It is pertinent to mention that State finances experienced deterioration in the latter part of the 1990s subsequent to their adopting the recommendations of the Fifth CPC for their employees. The States, therefore, need to be

**Table 13: Expenditure on Social Services (Revenue and Capital Accounts) - Composition**

(Per cent to expenditure on social services)

| Item | 1990-95 | 1995-00 | 2000-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|
| | (Average) | | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| **Expenditure on Social Services (a to l)** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** |
| (a) Education, Sports, Art and Culture | 52.2 | 52.6 | 51.3 | 48.2 | 47.0 | 43.7 | 43.3 |
| (b) Medical and Public Health | 16.0 | 12.6 | 11.7 | 11.6 | 11.4 | 10.9 | 11.0 |
| (c) Family Welfare | – | 2.4 | 2.0 | 1.7 | 1.6 | 1.6 | 1.7 |
| (d) Water Supply and Sanitation | 7.3 | 7.5 | 7.8 | 8.2 | 7.9 | 8.1 | 7.2 |
| (e) Housing | 2.9 | 2.9 | 2.9 | 2.3 | 2.7 | 4.4 | 4.4 |
| (f) Urban Development | 2.2 | 2.7 | 3.7 | 4.2 | 5.7 | 7.5 | 9.0 |
| (g) Welfare of SCs, STs and OBCs | 6.6 | 6.5 | 6.5 | 7.1 | 6.9 | 7.5 | 7.1 |
| (h) Labour and Labour Welfare | 1.4 | 1.3 | 1.0 | 1.0 | 1.3 | 1.1 | 1.0 |
| (i) Social Security and Welfare | 4.5 | 4.2 | 5.1 | 5.7 | 6.7 | 7.5 | 8.3 |
| (j) Nutrition | 1.7 | 2.7 | 2.1 | 2.4 | 2.5 | 2.6 | 2.9 |
| (k) Expenditure on Natural Calamities | 2.5 | 2.8 | 3.8 | 5.2 | 4.0 | 2.7 | 1.9 |
| (l) Others | 2.5 | 1.9 | 2.1 | 2.3 | 2.3 | 2.4 | 2.2 |

RE: Revised Estimates. BE: Budget Estimates. '–' : Not available.
**Source :** Budget Documents of the State Governments.

8 The data on wages and salaries and also that of operations and maintenance are not readily available in the budget documents of all the State Governments. An attempt has been made to collate the above data after obtaining the same from the State Governments.

**Table 14: Administrative Expenditure of State Governments - Wages and Salaries and Operations and Maintenance**

| Year | Wages and Salaries | | | Operations and Maintenance | | |
|---|---|---|---|---|---|---|
| | Amount (Rs. crore) | Per cent of Revenue Expenditure | Per cent of GDP | Amount (Rs. crore) | Per cent of Revenue Expenditure | Per cent of GDP |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1990-91 | 18,515 | 37.3 | 3.3 | 6,922 | 16.5 | 1.2 |
| 1991-92 | 23,042 | 35.2 | 3.5 | 7,302 | 12.9 | 1.1 |
| 1992-93 | 26,234 | 35.5 | 3.5 | 9,281 | 14.6 | 1.2 |
| 1993-94 | 29,431 | 35.6 | 3.4 | 9,037 | 12.7 | 1.0 |
| 1994-95 | 33,317 | 34.3 | 3.3 | 10,585 | 12.5 | 1.0 |
| 1995-96 | 37,672 | 34.4 | 3.2 | 11,368 | 11.9 | 1.0 |
| 1996-97 | 45,746 | 33.3 | 3.3 | 12,642 | 11.1 | 0.9 |
| 1997-98 | 58,282 | 35.9 | 3.8 | 14,872 | 10.3 | 1.0 |
| 1998-99 | 71,234 | 37.1 | 4.1 | 17,710 | 9.8 | 1.0 |
| 1999-00 | 86,285 | 38.1 | 4.4 | 17,522 | 8.3 | 0.9 |
| 2000-01 | 94,507 | 36.3 | 4.5 | 19,529 | 7.9 | 0.9 |
| 2001-02 | 93,008 | 34.0 | 4.1 | 19,591 | 7.5 | 0.9 |
| 2002-03 | 94,717 | 32.8 | 3.9 | 22,438 | 8.2 | 0.9 |
| 2003-04 | 98,741 | 30.0 | 3.6 | 25,464 | 8.1 | 0.9 |
| 2004-05 | 1,03,924 | 29.4 | 3.3 | 29,164 | 8.6 | 0.9 |
| 2005-06 | 1,04,158 | 29.1 | 2.9 | 33,976 | 9.3 | 0.9 |
| 2006-07 | 1,16,431 | 27.5 | 2.8 | 41,807 | 9.8 | 1.0 |
| 2007-08 (RE) | 1,39,395 | 27.6 | 3.0 | 48,635 | 9.5 | 1.0 |
| 2008-09 (BE) | 1,63,915 | 29.4 | 3.1 | 54,950 | 9.8 | 1.0 |

RE: Revised Estimates. BE: Budget Estimates.

**Note :** 1. Statements 44 and 45 provide State-wise details. The number of States included in each year differ.
2. Data as per cent of revenue expenditure (Col. 3 and 6) is based on the number of States included in that year.

**Source :** Based on information received from State Governments.

cautious on decisions relating to salary levels and balance it with their fiscal capacity, employee strength, size of population and the required complementary expenditure for productive employment.

*IV.3.10 Plan Outlay of State Governments*

During 2008-09, the approved Plan outlay of the State Governments is placed at Rs.2,93,664 crore (5.5 per cent of GDP), registering a growth of 28.9 per cent over the previous year. It may be noted that non-special category States account for 91.0 per cent of the total approved Plan outlay during 2008-09 as compared with 90.2 per cent during the previous year. The State-wise details of Plan outlays of State Governments are set out in Statement 30.

## IV.4 Assessment

*IV.4.1 Consolidated Position*

The steady and gradual improvement in State finances, in terms of reduction in key deficit indicators, has been envisaged to continue in the State budgets for 2008-09. The trend in the key deficit indicators as set out in Table 15 and Chart 7 reveals marked fiscal correction and consolidation witnessed in recent years after recording progressive deterioration during the second half of the 1990s. Adherence to rule-based fiscal policy supplemented by the larger devolution and transfers from the Centre based on recommendations of the TFC and improvement in tax buoyancy enabled the State Governments to bring the key deficit indicators to the lower levels. The consolidated fiscal position of the State Governments during 2008-09 is budgeted to register a revenue surplus of Rs.28,426 crore (0.54 per cent of GDP). This along with the Rs.15,000 crore of non-debt capital receipts would enable the States to limit the GFD at 2.1 per cent of GDP despite an increase in capital outlay and net lending. PD is budgeted to decline by Rs.810 crore to Rs.4,270

**Table 15: Trends in Major Deficit Indicators of State Governments**

(Amount in Rs. crore)

| Year | Revenue Deficit | | Gross Fiscal Deficit | | Primary Revenue Balance | | Primary Deficit | |
|---|---|---|---|---|---|---|---|---|
| 1 | 2 | | 3 | | 4 | | 5 | |
| 1999-00 | 54,548 | (2.8) | 90,099 | (4.6) | 9,907 | (0.5) | 45,458 | (2.3) |
| 2000-01 | 55,316 | (2.6) | 87,923 | (4.2) | 4,331 | (0.2) | 36,937 | (1.8) |
| 2001-02 | 60,398 | (2.7) | 94,260 | (4.1) | -1,198 | (-0.1) | 32,665 | (1.4) |
| 2002-03 | 57,179 | (2.3) | 99,726 | (4.1) | -11,848 | (-0.5) | 30,699 | (1.3) |
| 2003-04 | 63,407 | (2.3) | 1,20,631 | (4.4) | -16,989 | (-0.6) | 40,235 | (1.5) |
| (Net of Power Bonds) | | | 94,086 | (3.4) | | | | |
| 2004-05 | 39,158 | (1.2) | 1,07,774 | (3.4) | -47,263 | (-1.5) | 21,353 | (0.7) |
| 2005-06 | 7,013 | (0.2) | 90,084 | (2.5) | -77,011 | (-2.2) | 6,060 | (0.2) |
| 2006-07 | -24,857 | (-0.6) | 77,508 | (1.9) | -1,18,037 | (-2.8) | -15,672 | (-0.4) |
| 2007-08 (RE) | -22,526 | (-0.5) | 1,07,958 | (2.3) | -1,25,404 | (-2.7) | 5,080 | (0.1) |
| 2008-09 (BE) | -28,426 | (-0.5) | 1,12,653 | (2.1) | -1,36,809 | (-2.6) | 4,270 | (0.1) |

RE : Revised Estimates. BE : Budget Estimates.

**Note** : 1. Negative (-) sign indicates surplus.
2. Figures in parentheses are percentages to GDP.
3. State Governments had issued power bonds amounting to Rs.28,984 crore during 2003-04 to CPSUs under one-time settlement scheme for dues of State Electricity Boards.

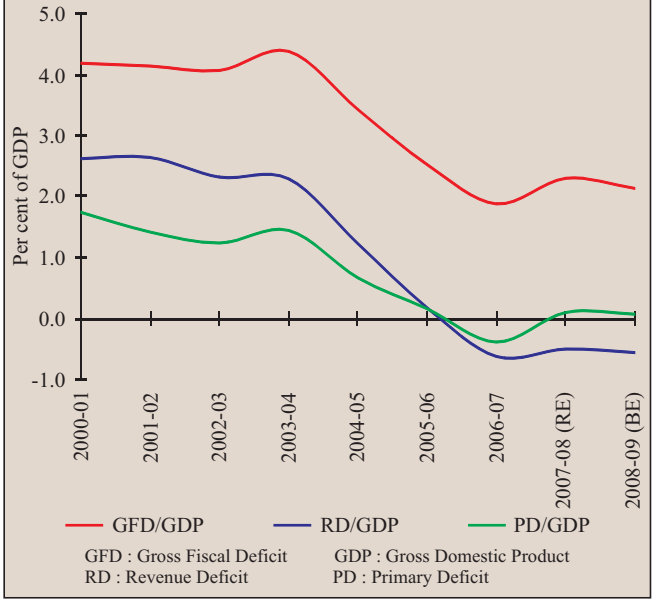
**Source** : Budget Documents of the State Governments.

crore (0.08 per cent of GDP) in 2008-09 from (0.11 per cent of GDP) in 2007-08 (RE).

*IV.4.2 State-wise Correction of Deficits*

At the consolidated level, all States have budgeted a revenue surplus of 0.54 per cent of GDP and GFD at the level of 2.1 per cent of GDP during 2008-09. However, State-wise analysis of revenue account and GFD reveals that there are wide variations across the States. During 2008-09, twenty-five States have presented revenue surplus budgets, and remaining three States have presented a revenue deficit budget. Seventeen States have budgeted their GFD less than 3 per cent of GSDP.

**Chart 7: Trend in Major Deficit Indicators**




GFD : Gross Fiscal Deficit GDP : Gross Domestic Product
RD : Revenue Deficit PD : Primary Deficit

As far as the overall correction in the revenue account is concerned, it revolves around the budgeted surpluses of few States (Table 16). During 2008-09 (BE), special category States will account for 74.2 per cent correction in the revenue account. Among the special category States, some of the major contributors are Assam, Jammu and Kashmir and Uttarakhand, which have proposed a correction of Rs.2,063 crore, Rs.1,174 crore and Rs.687 crore, respectively. Among non-special category States, Jharkhand, Uttar Pradesh, Kerala, and Rajasthan have budgeted a correction in the revenue surplus of Rs.3,684 crore, Rs.1,963 crore, Rs.1,277 crore and Rs.936 crore, respectively. Correction in the consolidated revenue balance of the States would depend to a large extent on the performance of above mentioned States.

Despite correction in the revenue account, GFD is budgeted to increase to Rs.1,12,653 crore

**Table 16 : State-wise Correction of RD and GFD - 2008-09 (BE) over 2007-08 (RE)**

| State | Revenue Deficit | | Gross Fiscal Deficit | |
|---|---|---|---|---|
| | Correction over 2007-08 (RE) (Rs. crore) | Percentage to Total | Correction over 2007-08 (RE) (Rs. crore) | Percentage to Total |
| 1 | 2 | 3 | 4 | 5 |
| **A. Non-Special Category** | | | | |
| 1. Andhra Pradesh | -259 | 17.0 | 421 | 5.8 |
| 2. Bihar | -820 | 53.8 | -250 | -3.5 |
| 3. Chhattisgarh | 11 | -0.7 | 146 | 2.0 |
| 4. Goa | -222 | 14.6 | 82 | 1.1 |
| 5. Gujarat | 2,287 | -150.0 | 2,665 | 36.9 |
| 6. Haryana | 80 | -5.3 | 317 | 4.4 |
| 7. Jharkhand | -3,684 | 241.6 | -3,931 | -54.5 |
| 8. Karnataka | 1,454 | -95.4 | 944 | 13.1 |
| 9. Kerala | -1,277 | 83.8 | -1,275 | -17.7 |
| 10. Madhya Pradesh | 517 | -33.9 | 243 | 3.4 |
| 11. Maharashtra | 1,795 | -117.7 | 2,839 | 39.4 |
| 12. Orissa | 1,118 | -73.4 | 1,423 | 19.7 |
| 13. Punjab | 310 | -20.3 | 720 | 10.0 |
| 14. Rajasthan | -936 | 61.4 | -319 | -4.4 |
| 15. Tamil Nadu | 832 | -54.5 | 2,381 | 33.0 |
| 16. Uttar Pradesh | -1,963 | 128.7 | 1,415 | 19.6 |
| 17. West Bengal | -768 | 50.4 | -608 | -8.4 |
| **Total (A)** | **-1,525** | **100.0** | **7,214** | **100.0** |
| **B. Special Category** | | | | |
| 1. Arunachal Pradesh | -275 | 6.3 | -974 | 38.7 |
| 2. Assam | -2,063 | 47.2 | -1,462 | 58.0 |
| 3. Himachal Pradesh | -115 | 2.6 | 603 | -23.9 |
| 4. Jammu and Kashmir | -1,174 | 26.8 | -420 | 16.7 |
| 5. Manipur | 10 | -0.2 | 25 | -1.0 |
| 6. Meghalaya | -14 | 0.3 | 42 | -1.7 |
| 7 Mizoram | 203 | -4.6 | -7 | 0.3 |
| 8. Nagaland | -117 | 2.7 | -259 | 10.3 |
| 9. Sikkim | -19 | 0.4 | 109 | -4.3 |
| 10. Tripura | -124 | 2.8 | 276 | -11.0 |
| 11. Uttarakhand | -687 | 15.7 | -451 | 17.9 |
| **Total (B)** | **-4,375** | **100.0** | **-2,519** | **100.0** |
| **Grand Total (A + B)** | **-5,899** | **100.0** | **4,695** | **100.0** |
| *Memo item:* | | | | |
| 1. NCT Delhi | -1,373 | – | -371 | – |
| 2. Puducherry | 652 | – | 595 | – |

RE : Revised Estimates. BE : Budget Estimates.
'–' : Not applicable.
**Note :** Negative (-) sign indicates improvement in deficit indicators.
**Source :** Budget Documents of the State Governments.

in 2008-09 from Rs.1,07,958 crore in 2007-08 (RE), though as a per cent of GDP, it would come down to 2.1 per cent from 2.3 per cent. The increase in GFD at the consolidated level by Rs.4,695 crore would entirely be contributed by higher GFD of non-special category States (by Rs.7,214 crore), while special category States have budgeted a reduction in GFD (by Rs.2,519 crore). Among non-special category, States such as Maharashtra (Rs.2,839 crore), Gujarat (Rs.2,665 crore), and Tamil Nadu (Rs.2,381 crore) have proposed an increase in GFD over the previous year. However, Jharkhand, Kerala and West Bengal have envisaged correction in their GFD of Rs.3,931 crore, Rs.1,275 crore, and Rs.608 crore respectively, during 2008-09 (BE). Among the special category States, Assam (Rs.1,462 crore), Arunachal Pradesh (Rs.974 crore) and Uttarakhand (Rs.451 crore) have proposed lower GFD as compared to the previous year, while Himachal Pradesh (Rs.603 crore), Tripura (Rs.276 crore) and Sikkim (Rs.109 crore) have proposed an increase in GFD. Thus, the overall GFD correction of the States during 2008-09 would to a great extent depend upon the fiscal performance of Jharkhand and Kerala in the non-special category and Assam in the special category.

### *IV.4.3 Decomposition and Financing of Gross Fiscal Deficit*

Improved revenue surplus and higher estimates for non-debt capital receipts have changed the decomposition of GFD of the State Governments. The decomposition of consolidated GFD of all State Governments based on their budget documents reveals that the surplus on the revenue account would finance GFD to the tune of 25.2 per cent in 2008-09 (BE), as compared with 20.9 per cent in 2007-08 (RE). Non-debt capital receipts would finance 13.3 per cent of GFD in 2008-09 (BE) as compared with 7.8 per cent in 2007-08 (RE). Accordingly, the share of capital outlay in GFD would increase from 118.9 per cent to 128.9 per cent (Appendix Table 16).

The financing pattern of GFD of the State Governments has undergone a compositional shift with the market borrowings emerging as the major source of financing of GFD as against special securities issued to NSSF, which used to be the major source of financing of GFD during past few years. Owing to the sharp reduction in the collections under small savings, the special securities issued to NSSF financed only 8.8 per

cent of GFD in 2007-08 (RE) as compared with 72.3 per cent in 2006-07 (Accounts). In 2008-09, the special securities issued to NSSF are budgeted to finance 19.6 per cent of GFD, while market borrowings would finance 56.7 per cent of GFD (Table 17). It is important to note that even though the TFC had recommended phasing out of loans from the Centre, the loans from Centre are estimated to finance fiscal deficit of the States to the tune of Rs.3,435 crore in 2007-08 (RE) as against net repayment of Rs.8,887 crore in 2006-07. Such loans are budgeted to increase to Rs.6,942 crore in 2008-09 (Appendix Table 17-18).

*IV.4.4 Budgetary Data Variation - State Budgets vis-à-vis Union Budget*

A perusal of Union Budget in conjunction with State Budgets for last three years reveals that States generally overestimate grants-in-aid from the Centre while the amount of shareable Central taxes is underestimated in the State Budgets. As far as financing of GFD is concerned, the flows from NSSF are overestimated in the State budgets for the year 2008-09. Loans from the Centre are generally overestimated in the State budgets. The difference in budget estimates as per the State Budgets and that of the Union Budget for these budgetary heads are set out in Table 18.

**Table 17: Decomposition and Financing Pattern of Gross Fiscal Deficit - 2006-07 (Accounts) to 2008-09 (BE)**

(Per cent of GFD)

| Item | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|
| 1 | 2 | 3 | 4 |
| **Decomposition (1+2+3-4)** | **100.0** | **100.0** | **100.0** |
| 1. Revenue Deficit | -32.1 | -20.9 | -25.2 |
| 2. Capital Outlay | 126.5 | 118.9 | 128.9 |
| 3. Net Lending | 8.0 | 9.8 | 9.7 |
| 4. Non-debt Capital Receipts | 2.5 | 7.8 | 13.3 |
| **Financing (1 to 11)** | **100.0** | **100.0** | **100.0** |
| 1. Market Borrowings | 16.9 | 58.9 | 56.7 |
| 2. Loans from Centre | -11.5 | 3.2 | 6.2 |
| 3. Special Securities issued to NSSF/Small Savings | 72.3 | 8.8 | 19.6 |
| 4. Loans from LIC, NABARD, NCDC, SBI & Other Banks | 5.1 | 6.8 | 6.5 |
| 5. Small Savings, P.F., *etc.* | 13.4 | 11.3 | 11.5 |
| 6. Reserve Funds | 9.8 | -8.9 | 1.1 |
| 7. Deposits & Advances | 16.5 | 4.7 | 4.3 |
| 8. Suspense & Miscellaneous | 6.0 | -4.5 | -1.6 |
| 9. Remittances | -0.4 | -0.3 | 0.1 |
| 10. Others | -7.1 | -2.2 | -2.2 |
| 11. Overall Surplus (-) / Deficit (+) | -21.1 | 22.3 | -2.1 |

BE: Budget Estimates. RE: Revised Estimates.
**Note :** 1. See Notes to Appendix Table 17.
2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-State Settlement and Contingency Fund.
**Source:** Budget Documents of the State Governments.

In view of the underestimation of the shareable taxes from the Centre to the tune of Rs.5,618 crore in State budgets for 2008-09 and

**Table 18: Budgetary Data Variation- State Budgets and Union Budget**

(Amount in Rs. crore)

| Item | 2006-07 (BE) | | | 2007-08 (BE) | | | 2008-09 (BE) | | |
|---|---|---|---|---|---|---|---|---|---|
| | State Budgets | Union Budget | Difference* | State Budgets | Union Budget | Difference* | State Budgets | Union Budget | Difference* |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1. Shareable Taxes from Centre | 1,09,420 | 1,13,448 | -4,028 (-3.6) | 1,36,184 | 1,42,450 | -6,267 (-4.4) | 1,73,147 | 1,78,765 | -5,618 (-3.1) |
| 2. Grants-in-Aid | 99,291 | 83,098 | 16,193 (19.5) | 1,17,320 | 99,583 | 17,737 (17.8) | 1,43,030 | 1,18,901 | 24,129 (20.3) |
| 3. Loans from Centre (Net) | 4,827 | -2,507 | 7,334 -(292.6) | 6,485 | 2,984 | 3,501 (117.3) | 6,942 | 1,479 | 5,463 (369.3) |
| 4. NSSF (Net) | 59,141 | 83,490 | -24,349 -(29.2) | 53,679 | 46,990 | 6,689 (14.2) | 22,044 | 18,626 | 3,418 (18.4) |

BE: Budget Estimates.
*: Negative (-)/Positive (+) sign implies underestimation/overestimation in State budgets in comparison with Union Budget estimates.
**Note :** Figures in brackets are percentage variation over Union Budget.
**Source :** Budget Documents of the State Governments and the Union Government.

overestimation of grants by Rs.24,129 crore, the level of revenue receipts would differ from those budgeted by the State Governments. The States' revenue surplus and GFD would, therefore, differ from those budgeted by the State Governments. It may be noted that the consolidated position of revenue surplus of the State Governments (in terms of their budgets for 2008-09) as a percentage of GDP has been estimated at 0.5 per cent, while GFD has been estimated at 2.1 per cent. Assessing the State Budgets in conjunction with Union Budget 2008-09 indicates that grants-in-aid have been overestimated by 20.3 per cent while shareable Central taxes have been underestimated by 3.1 per cent. Adjusting for the data of Union Budget 2008-09, the revenue surplus of the State Governments would be placed lower at Rs.9,915 crore (0.2 per cent of GDP). Correspondingly, GFD would be placed higher at Rs.1,31,164 crore (2.5 per cent of GDP).

With regard to financing of GFD, both loans and advances from the Centre and loans against securities issued to the NSSF have been overestimated by Rs.5,463 crore and Rs.3,418 crore respectively, in the State budgets of 2008-09. Thus, the financing pattern of GFD gets distorted due to such overestimation/ underestimation of the budgetary heads of State Governments as compared with that of the Union Budget. Taking into account the data on loans from Centre and flows from NSSF based on Union Budget 2008-09 and allocation of market borrowings (as per Reserve Bank records), the consolidated financing pattern of the GFD of the State Governments is set out in Table 19. There is

**Table 19: Financing of Gross Fiscal Deficit (GFD) - 2008-09 (Adjusted)**

(Amount in Rs. crore)

| Item | 2008-09 (BE) | | Variation | |
|---|---|---|---|---|
| | State Budgets | Adjusted | Amount | Per cent |
| 1 | 2 | 3 | 4 | 5 |
| **Gross Fiscal Deficit (GFD)** | **1,12,653** | **1,31,164** | **18,511** | **16.4** |
| | **(100.0)** | **(100.0)** | | |
| 1. Market Borrowings* | 63,842 | 57,103 | -6,739 | -10.6 |
| | (56.7) | (43.5) | | |
| 2. Loans from Centre@ | 6,942 | 1,479 | -5,463 | -78.7 |
| | (6.2) | (1.1) | | |
| 3. Special Securities issued to NSSF@ | 22,044 | 18,626 | -3,418 | -15.5 |
| | (19.6) | (14.2) | | |
| 4. Loans from LIC, NABARD, NCDC, SBI and other Banks | 7,360 | 7,360 | – | – |
| | (6.5) | (5.6) | | |
| 5. Small Savings and Provident Fund, *etc.* | 13,001 | 13,001 | – | – |
| | (11.5) | (9.9) | | |
| 6. Reserve Funds | 1,203 | 1,203 | – | – |
| | (1.1) | (0.9) | | |
| 7. Deposits and Advances | 4,813 | 4,813 | – | – |
| | (4.3) | (3.7) | | |
| 8. Suspense and Miscellaneous | -1,851 | -1,851 | – | – |
| | -(1.6) | -(1.4) | | |
| 9. Remittances | 85 | 85 | – | – |
| | (0.1) | (0.1) | | |
| 10. Others | -2,429 | -2,429 | – | – |
| | -(2.2) | -(1.9) | | |
| 11. Overall Surplus (-)/Deficit (+) | -2,358 | 31,774 | 34,132 | -1,447.6 |
| | -(2.1) | (24.2) | | |

*: Data are adjusted as per the allocation under market borrowing programme for the State Governments during 2008-09.
@: Data are adjusted as per the Union Budget 2008-09. BE: Budget Estimates. '–': Nil.

**Note :** 1. Figures in brackets are percentages to GFD.
2. 'Others' include Compensation and Other Bonds, Loans from Other Institutions, Appropriation to Contingency Fund, Inter-state Settlement and Contingency Fund.

**Source:** Budget Documents of the State Governments and the Union Government, and Reserve Bank records.

a decline in the share of flows from NSSF, market borrowings and loans from the Centre in financing of GFD. Thus, variation in budget estimates of State Budgets *vis-à-vis* that of Union Budget pose problems for making fiscal analysis in a true perspective.

## V. STATE-WISE ANALYSIS OF FISCAL PERFORMANCE

The analysis based on consolidated data of State Governments masks the variation that exists across the States. This Section presents State-wise assessment of fiscal situation based on revised estimates for 2007-08 *vis-à-vis* 2004-07 (Avg.). The analysis is based on various fiscal indicators, which can be broadly divided into four parts, *viz*., (i) deficit indicators, (ii) revenue account, (iii) expenditure pattern (both revenue and capital), and (iv) per capita expenditure. The fiscal indicators in the first three parts are expressed in terms of GSDP[9], while in the fourth part, apart from GSDP, aggregate expenditure and population[10] have also been used as the denominator for the fiscal variables. The data on the fiscal variables of the two Union Territories with Legislature, *viz*., NCT Delhi and Puducherry, are also provided in the Tables as memo item. The detailed State-wise data on various fiscal indicators are set out in Statements 1 to 48.

### V.1 Deficit Indicators of the State Governments

This section analyses the deficit indicators, *viz.,* RD, GFD and PD, across the States over the period 2004-07 (Avg.) to 2007-08 (RE). The data on RD, GFD, PD and primary revenue balance (PRB) as a ratio to GSDP for the non-special and special category States are set out in Table 20 (also see Statements 1 to 5).

#### *V.1.1 Non-Special Category States*

The State-wise analysis depicts a diverse picture, though most of the States have achieved the TFC target with regard to elimination of RD in 2007-08 (RE). Out of the seventeen non-special category States, thirteen States have recorded revenue surplus in 2007-08 (RE) as compared with seven States during 2004-07 (Avg.). Four States, *viz*., Kerala, West Bengal, Jharkhand and Punjab, recorded RD in 2007-08 (RE). The revenue accounts of Karnataka, Kerala and Tamil Nadu witnessed deterioration in 2007-08 (RE) over their respective 2004-07 (Avg.) position even though Karnataka and Tamil Nadu remained in revenue surplus.

Bihar registered the highest revenue surplus at 3.6 per cent of GSDP in 2007-08 (RE), followed by Chhattisgarh (2.6 per cent of GSDP), Uttar Pradesh (2.6 per cent of GSDP) and Madhya Pradesh (2.4 per cent of GSDP) (Chart 8). The revenue surplus of higher order in these States would help them to finance their capital expenditure, there by reducing reliance on borrowed funds. At the other end of the spectrum, Kerala registered the highest RD of 3.1 per cent of GSDP followed by West Bengal (2.6 per cent of GSDP), Jharkhand (1.9 per cent of GSDP) and Punjab (1.2 per cent of GSDP) in 2007-08 (RE).

In 2007-08 (RE), nine States achieved the TFC target of reducing GFD-GSDP ratio to 3 per cent, two years ahead of the recommended time frame. GFD-GSDP ratio has come down in seven States in 2007-08 (RE) over 2004-07 (Avg.). Among the States which have witnessed an increase in GFD-GSDP ratio over the same period, the position of Jharkhand, Kerala and Goa are noteworthy since they are still far away from the TFC target with regard to GFD-GSDP ratio. Orissa registered the lowest GFD-GSDP ratio of 1.1 per cent of GSDP

9 The Gross State Domestic Product (GSDP) at current prices, used in the Study, is mainly sourced from the Central Statistical Organisation (CSO). Wherever data were not available with the CSO, the projections of the respective State Government, as given in their budget documents as also forwarded by them to RBI, have been used. Further, data have been projected based on the three-year annual average growth rate wherever it was not available from the respective State Governments.

10 State-wise population figures projected by Census of India for the year 2007-08 have been used in the Study.

**Table 20: Deficit Indicators of State Governments**

(Per cent)

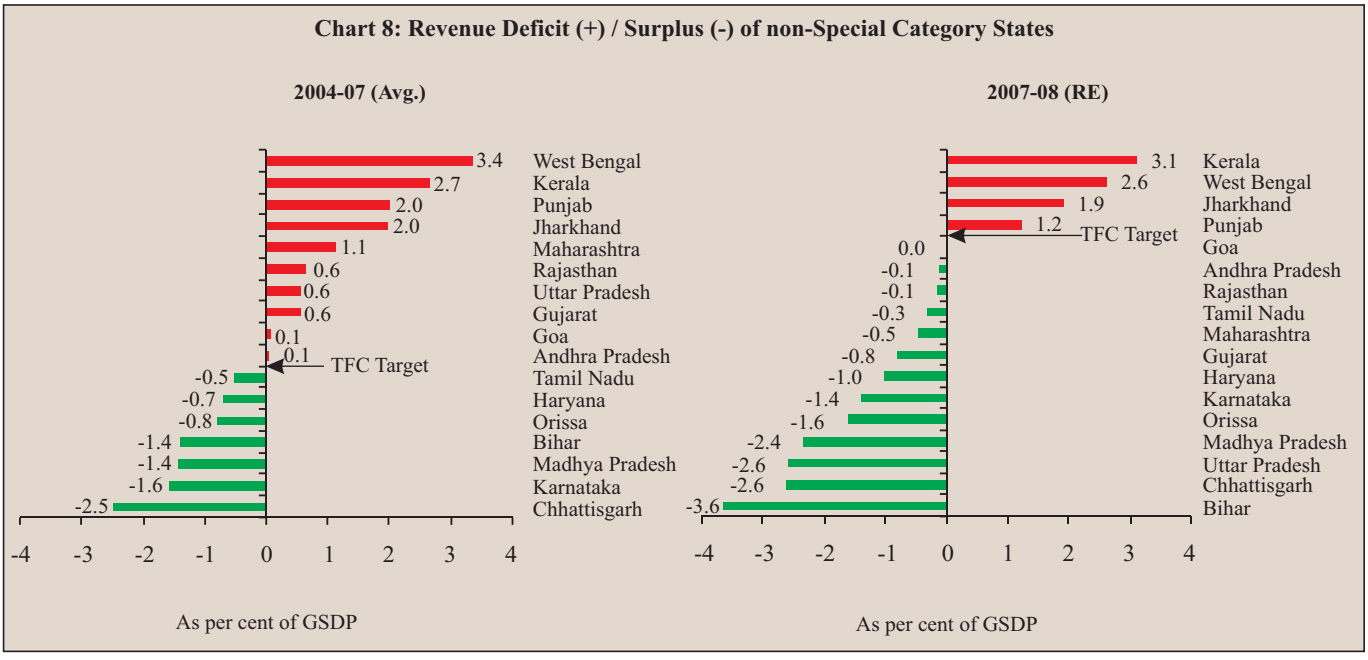
| State | 2004-07 (Avg.)* | | | | 2007-08 (RE) | | | |
|---|---|---|---|---|---|---|---|---|
| | RD/ GSDP | GFD/ GSDP | PRB/ GSDP | PD/ GSDP | RD/ GSDP | GFD/ GSDP | PRB/ GSDP | PD/ GSDP |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| **I. Non-Special Category** | | | | | | | | |
| 1. Andhra Pradesh | 0.1 | 3.2 | -2.9 | 0.2 | -0.1 | 3.0 | -2.9 | 0.2 |
| 2. Bihar | -1.4 | 3.2 | -5.7 | -1.1 | -3.6 | 3.4 | -7.3 | -0.2 |
| 3. Chhattisgarh | -2.5 | 1.1 | -4.5 | -0.9 | -2.6 | 2.6 | -4.3 | 1.0 |
| 4. Goa | 0.1 | 4.4 | -3.0 | 1.4 | 0.0 | 4.6 | -2.9 | 1.7 |
| 5. Gujarat | 0.6 | 3.3 | -2.4 | 0.3 | -0.8 | 1.7 | -3.3 | -0.8 |
| 6. Haryana | -0.7 | 0.2 | -2.8 | -1.8 | -1.0 | 1.2 | -2.6 | -0.4 |
| 7. Jharkhand | 2.0 | 7.3 | 0.8 | 6.0 | 1.9 | 8.0 | -0.6 | 5.5 |
| 8. Karnataka | -1.6 | 2.4 | -3.9 | 0.0 | -1.4 | 2.8 | -3.6 | 0.6 |
| 9. Kerala | 2.7 | 3.5 | -0.6 | 0.3 | 3.1 | 4.6 | -0.1 | 1.4 |
| 10. Madhya Pradesh | -1.4 | 4.0 | -4.6 | 0.9 | -2.4 | 3.2 | -5.3 | 0.2 |
| 11. Maharashtra | 1.1 | 3.8 | -1.1 | 1.5 | -0.5 | 1.8 | -2.6 | -0.3 |
| 12. Orissa | -0.8 | 0.5 | -5.1 | -3.8 | -1.6 | 1.1 | -5.5 | -2.8 |
| 13. Punjab | 2.0 | 3.4 | -1.6 | -0.2 | 1.2 | 3.6 | -1.9 | 0.5 |
| 14. Rajasthan | 0.6 | 4.1 | -3.6 | -0.1 | -0.1 | 3.3 | -3.7 | -0.3 |
| 15. Tamil Nadu | -0.5 | 1.8 | -2.7 | -0.4 | -0.3 | 2.5 | -2.4 | 0.4 |
| 16. Uttar Pradesh | 0.6 | 4.0 | -3.2 | 0.2 | -2.6 | 3.0 | -5.8 | -0.2 |
| 17. West Bengal | 3.4 | 4.5 | -0.9 | 0.2 | 2.6 | 3.9 | -1.1 | 0.2 |
| **II. Special Category** | | | | | | | | |
| 1. Arunachal Pradesh | -8.8 | 6.4 | -14.2 | 1.1 | -17.6 | 9.2 | -22.6 | 4.2 |
| 2. Assam | -1.8 | 0.7 | -4.4 | -1.8 | -0.1 | 4.3 | -2.7 | 1.8 |
| 3. Himachal Pradesh | 1.3 | 4.7 | -5.1 | -1.7 | 0.1 | 4.2 | -5.3 | -1.3 |
| 4. Jammu and Kashmir | -6.6 | 5.0 | -11.2 | 0.4 | -6.9 | 8.1 | -13.2 | 1.8 |
| 5. Manipur | -5.3 | 7.0 | -9.9 | 2.4 | -15.9 | 1.5 | -19.9 | -2.5 |
| 6. Meghalaya | -1.2 | 3.0 | -4.1 | 0.1 | -6.7 | 1.1 | -9.6 | -1.9 |
| 7. Mizoram | -5.1 | 10.2 | -12.4 | 2.9 | -11.8 | 4.2 | -17.3 | -1.3 |
| 8. Nagaland | -4.5 | 3.6 | -8.5 | -0.5 | -5.6 | 6.0 | -9.1 | 2.6 |
| 9. Sikkim | -10.9 | 8.2 | -16.7 | 2.4 | -18.9 | 11.6 | -24.5 | 5.9 |
| 10. Tripura | -6.7 | 0.9 | -10.7 | -3.1 | -5.8 | 4.7 | -9.2 | 1.3 |
| 11. Uttarakhand | 0.5 | 6.6 | -2.8 | 3.3 | -3.2 | 4.7 | -6.6 | 1.2 |
| **All States#** | **0.3** | **2.6** | **-2.2** | **0.2** | **-0.5** | **2.3** | **-2.7** | **0.1** |
| *Memo Item:* | | | | | | | | |
| 1. NCT Delhi | -3.6 | 0.6 | -5.3 | -1.1 | -3.8 | 1.7 | -5.7 | -0.2 |
| 2. Puducherry | 0.3 | 5.6 | -2.7 | 2.6 | 3.4 | 7.3 | 0.3 | 4.2 |

Avg. : Average. RE : Revised Estimates. RD : Revenue Deficit.
GFD : Gross Fiscal Deficit. PD : Primary Deficit. PRB : Primary Revenue Balance.
GSDP : Gross State Domestic Product.
* : Data for Puducherry pertain to 2006-07. # : Data for All States are as per cent to GDP.
**Note :** Negative (-) sign indicates surplus.
**Source:** Based on Budget Documents of the State Governments.

in 2007-08 (RE), followed by Haryana (1.2 per cent of GSDP), Gujarat (1.7 per cent of GSDP) and Maharashtra (1.8 per cent of GSDP) (Chart 9). Though achieving the TFC target is important, reducing the GFD-GSDP ratio to almost half of the TFC target connotes a safe stand taken by these States to restrain financing of expenditure by resorting to borrowings. On the other side, Jharkhand stands out with a GFD-GSDP ratio of 8.0 per cent in 2007-08 (RE). Kerala and Goa registered GFD-GSDP ratio of 4.6 per cent followed by West Bengal (3.9 per cent) in 2007-08 (RE).

In 2007-08 (RE), the capital outlay was more than the respective GFD of the thirteen revenue surplus States. It may be mentioned that one-off receipts from disinvestments and sale of

**Chart 8: Revenue Deficit (+) / Surplus (-) of non-Special Category States**




land and property in Andhra Pradesh (Rs.8,200 crore) and Karnataka (Rs.200 crore) also helped these State Governments to bring down their GFD in 2007-08 (RE).

In 2007-08 (RE), all the non-special category States recorded PRS. However, the co-existence of PRS and RD in four States, *viz*., Kerala, West Bengal, Jharkhand and Punjab, implies that PRS was not enough to finance the interest payment obligations in these States in 2007-08 (RE). PRS financed 2.4 per cent, 25.1 per cent, 28.9 per cent and 61.2 per cent of interest payments in Kerala, Jharkhand, West Bengal and Punjab, respectively in 2007-08 (RE) (Chart 10). This underlines the importance of revenue augmentation for further fiscal correction and consolidation on the revenue account in these States.

**Chart 9: Gross Fiscal Deficit of non-Special Category States**

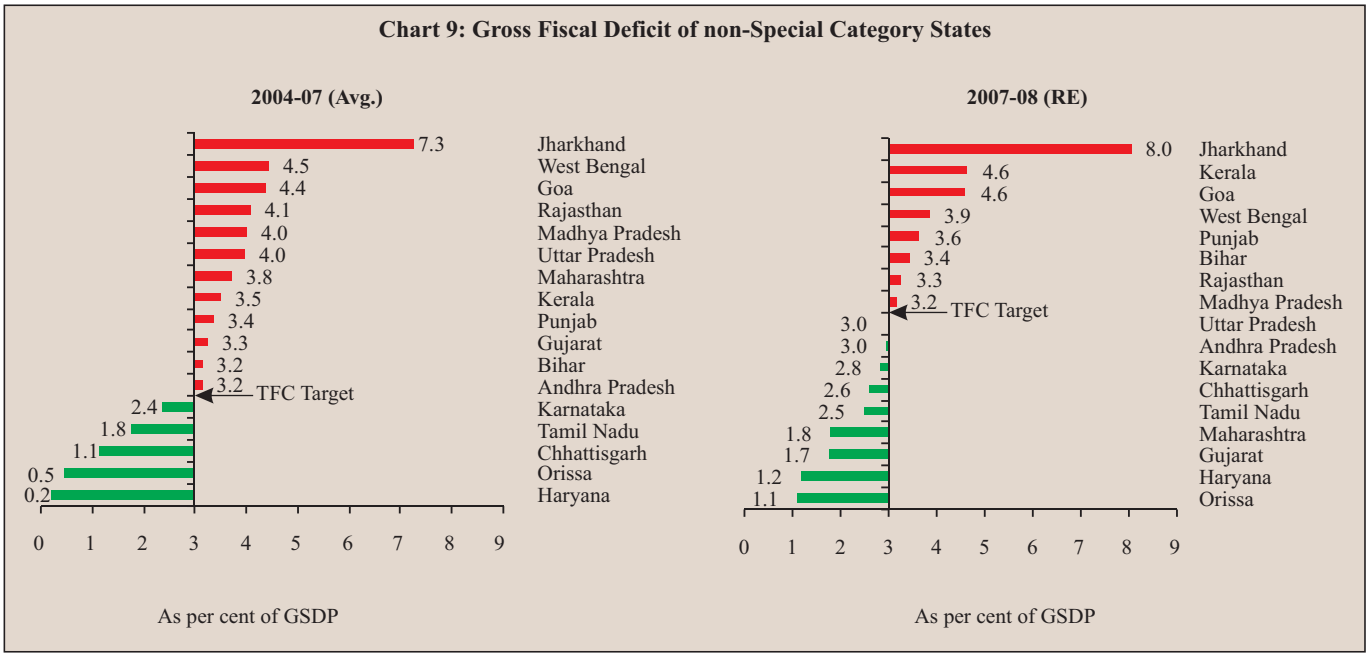
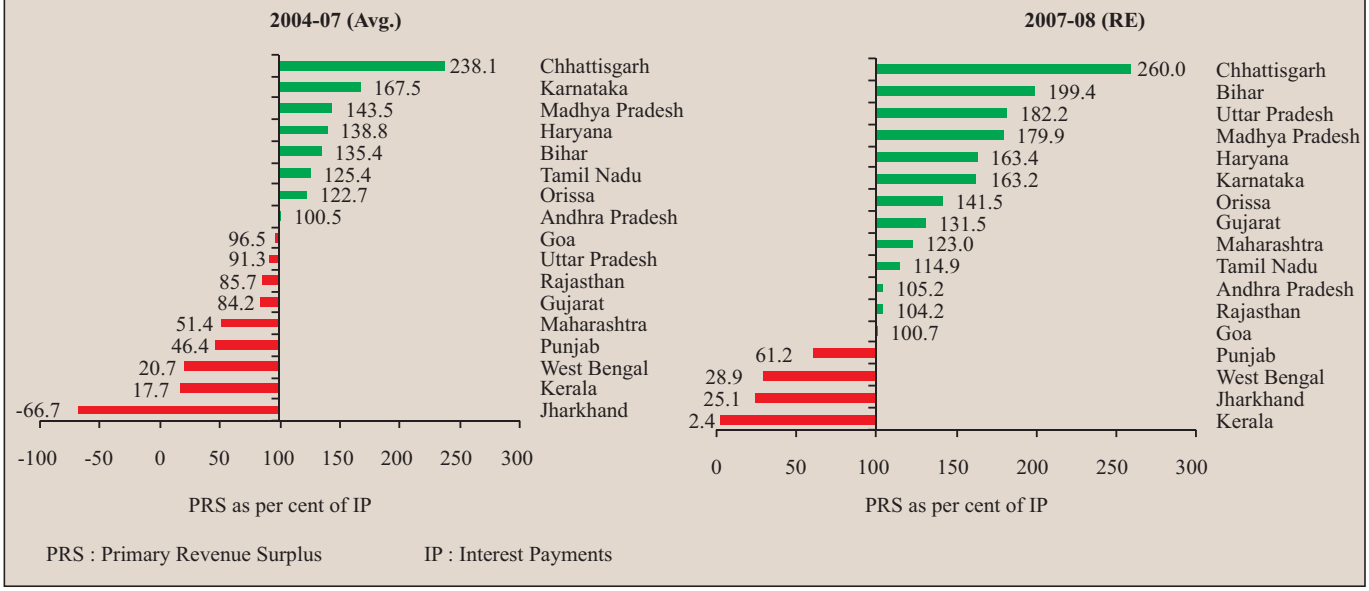


**Chart 10: Financing of Interest Payments by Primary Revenue Surplus in non-Special Category States**



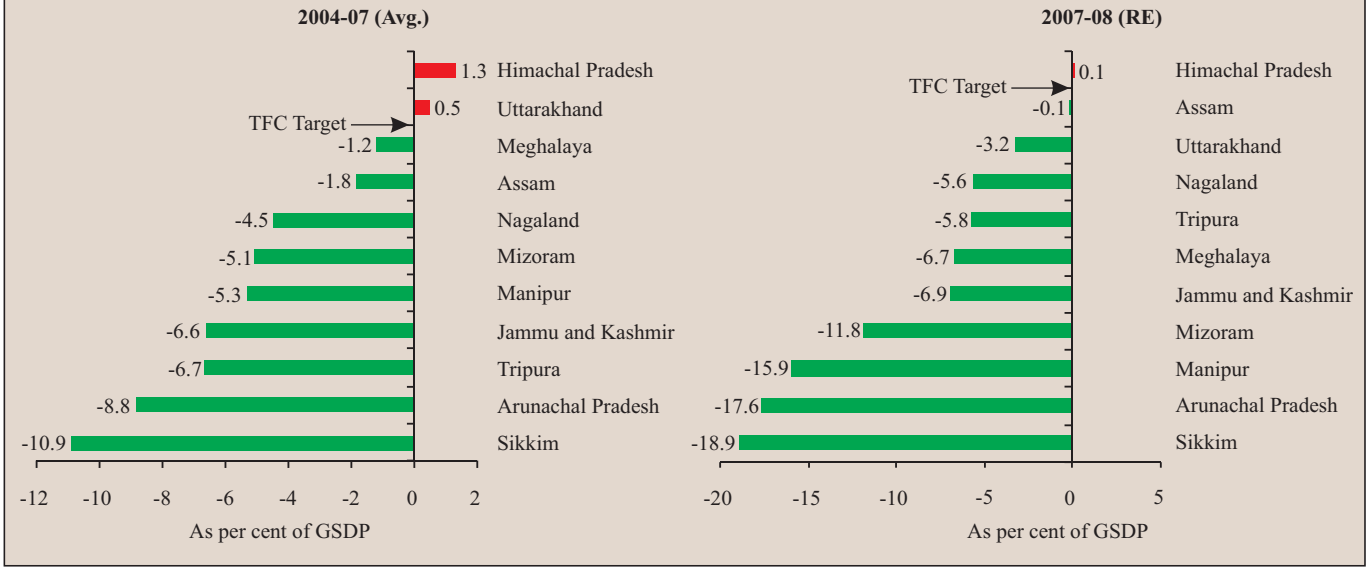

PRS : Primary Revenue Surplus IP : Interest Payments

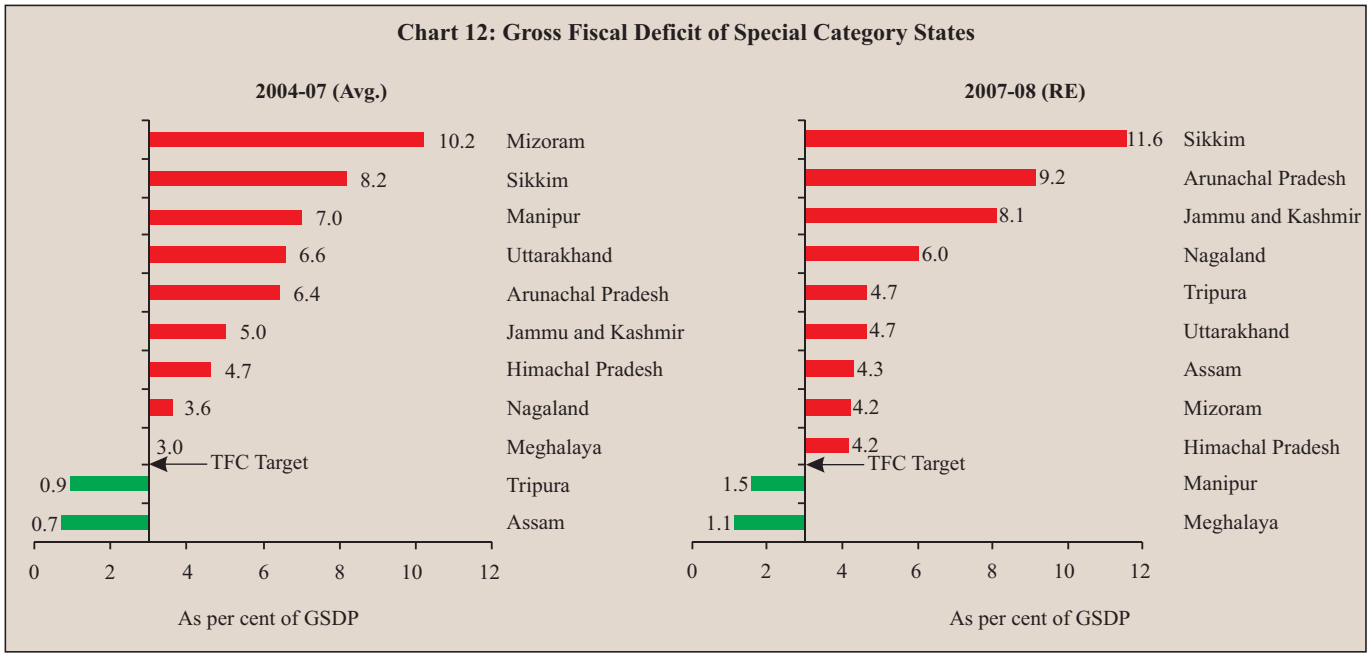
Out of the seventeen non-special category States, seven States recorded primary surplus in 2007-08 (RE). Orissa recorded the highest primary surplus of 2.8 per cent of GSDP followed by Gujarat (0.8 per cent). Jharkhand registered the highest primary deficit of 5.5 per cent of GSDP followed by Goa (1.7 per cent) and Kerala (1.4 per cent).

### *V.1.2 Special Category States*

In 2007-08 (RE), among the eleven special category States, all States except Himachal Pradesh registered revenue surplus as compared with nine States during 2004-07 (Avg.) (Table 20 and Chart 11). However, Assam and Tripura recorded lower revenue surplus in 2007-08 (RE) than 2004-07 (Avg.). Sikkim registered the highest

**Chart 11: Revenue Deficit (+) / Surplus (-) of Special Category States**






revenue surplus of 18.9 per cent of GSDP followed by Arunachal Pradesh (17.6 per cent), Manipur (15.9 per cent) and Mizoram (11.8 per cent) in 2007-08 (RE).

In contrast to the trend observed in the revenue account correction, the special category States are far behind the non-special category States with regard to the correction GFD. In 2007-08 (RE), except Meghalaya and Manipur, all other special category States recorded a GFD-GSDP ratio of more than 3 per cent (Chart 12). Among the eleven special category States, seven states recorded higher GFD-GSDP ratio during 2007-08 (RE) as compared with their respective position during 2004-07 (Avg.). Sikkim registered the highest GFD-GSDP ratio of 11.6 per cent followed by Arunachal Pradesh (9.2 per cent), Jammu and Kashmir (8.1 per cent) and Nagaland (6.0 per cent). It may be noted that all these States are far away from the TFC target of GFD-GSDP of 3 per cent. However, the co-existence of large revenue surplus and large GFD indicates that borrowings are directed towards capital outlay.

In 2007-08 (RE), all the special category States recorded PRS. Importantly, except for Himachal Pradesh, in all other special category States PRS is enough to meet the interest payments. In Himachal Pradesh, PRS is estimated to finance 97.4 per cent of the interest payments in 2007-08 (RE) (Chart 13). However, as many as seven States recorded PD in 2007-08 (RE).

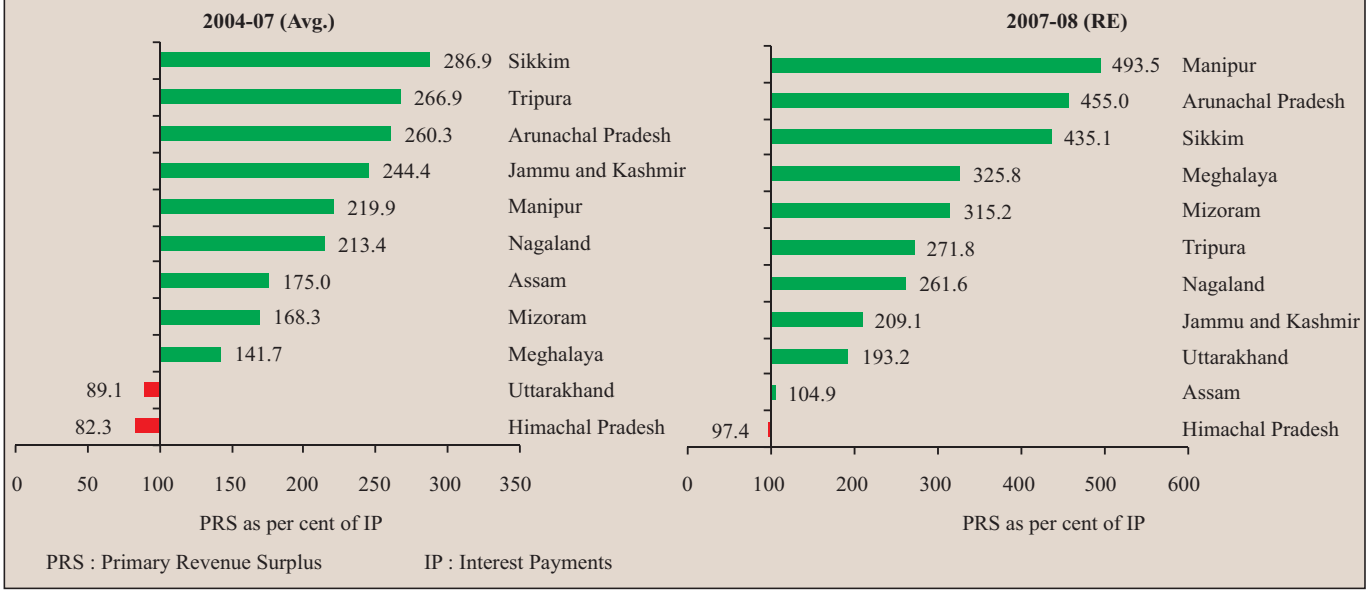
## V.2 Revenue Account of the State Governments

This section analyses the revenue account of the State Governments, both receipts and expenditure, to understand the process of revenue account correction. The indicators pertaining to revenue receipts of the State Governments are set out in Table 21, while those pertaining to revenue expenditure of the State Governments are set out in Table 22.

### *V.2.1 Non-Special Category States*

The non-special category States accounted for 23.7 per cent of the total revenue account correction of all the State Governments in 2007-08 (RE) over 2004-07 (Avg.). Uttar Pradesh accounted for 3.3 per cent of the total revenue account correction of all the State Governments followed by Bihar (2.2 per cent) during the above-mentioned period.

**Chart 13: Financing of Interest Payments by Primary Revenue Surplus in Special Category States**




*Revenue Receipts*

The total revenue receipts of all the non-special category States have increased in 2007-08 (RE) over 2004-07 (Avg.) in terms of GSDP. However, in majority of States the increase is more due to Central transfers and less due to their own effort. Only in Andhra Pradesh and Kerala, the increase in revenue receipts is more due to own effort than Central transfers. In some of the States such as Tamil Nadu, Karnataka, Madhya Pradesh, Maharashtra, Goa, Orissa and West Bengal, the own revenue effort came down in 2007-08 (RE) over 2004-07 (Avg.). Andhra Pradesh recorded the highest improvement in own revenue effort in 2007-08 (RE) over 2004-07 (Avg.) followed by Uttar Pradesh, Kerala and Chhattisgarh (Table 21 and Chart 14).

Bihar had the highest RR-GSDP ratio of 27.4 per cent in 2007-08 (RE), mainly backed by the highest CT-GSDP ratio of 22.3 per cent. The States such as Orissa (20.7 per cent), Uttar Pradesh (22.1 per cent), Madhya Pradesh (21.0 per cent) and Chhattisgarh (21.2 per cent) also recorded relatively higher RR-GSDP ratios. In all of these States, the Central transfers contributed more than half of the revenue receipts. However, among these States, Uttar Pradesh, Madhya Pradesh and Chhattisgarh displayed a relatively higher OTR-GSDP ratio in 2007-08 (RE) (Table 21 and Statements 22, 23 and 25).

Karnataka had the highest OTR-GSDP ratio of 12.6 per cent in 2007-08 (RE) followed by Andhra Pradesh (10.0 per cent), Tamil Nadu (9.8 per cent) and Kerala (9.4 per cent). It may be noted

**Chart 14: Variation in Own Revenue and Central Transfers in 2007-08 (RE) over 2004-07 (Avg.)- Non-Special Category States**

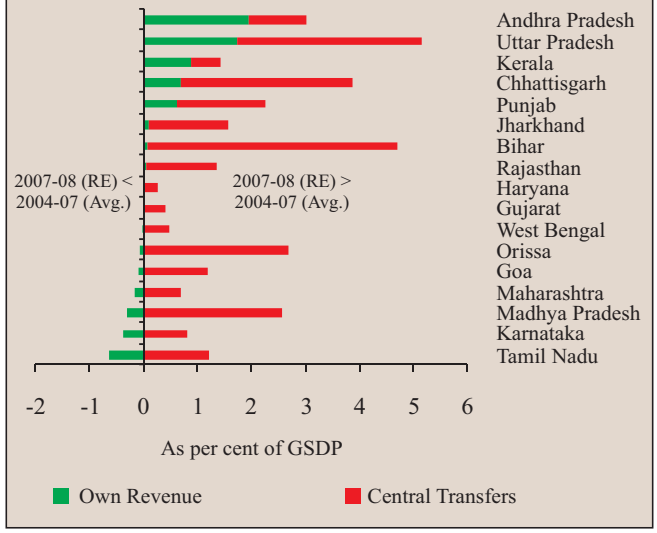


**Table 21: Revenue Receipts of the State Governments**

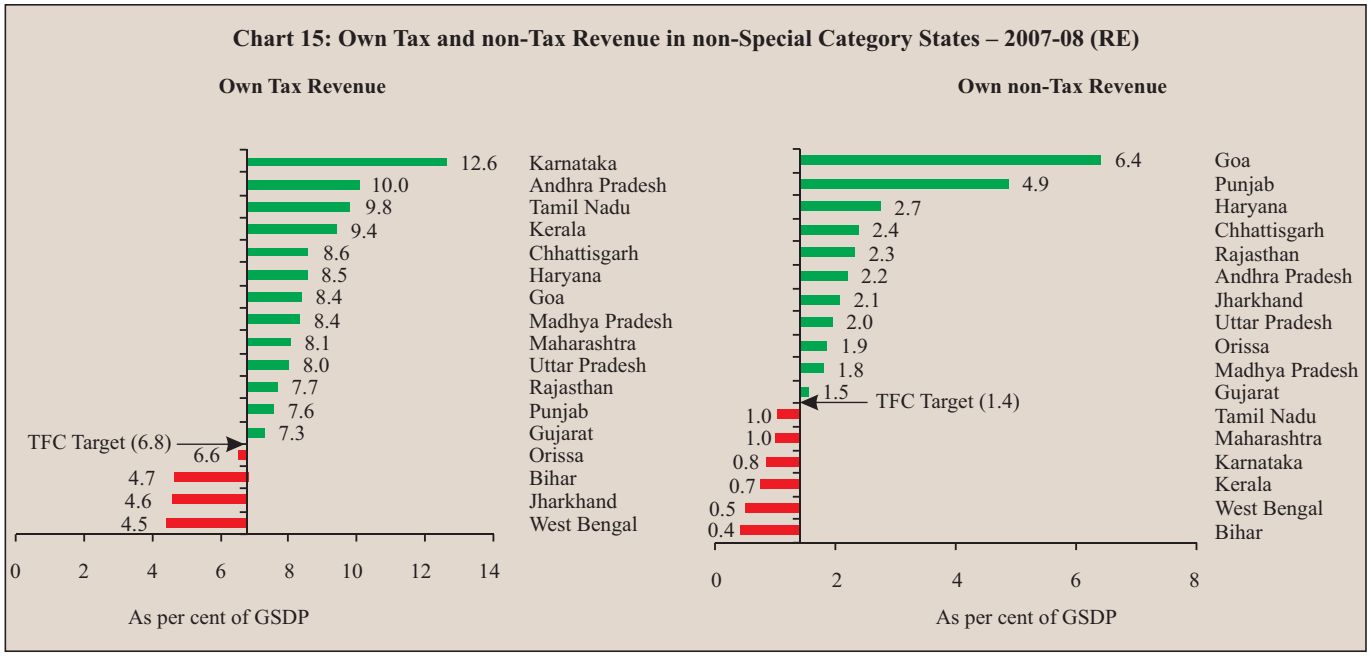
(Per cent)

| State | 2004-07 (Avg.)* | | | | 2007-08 (RE) | | | |
|---|---|---|---|---|---|---|---|---|
| | RR/ GSDP | OTR/ GSDP | ONTR/ GSDP | CT/ GSDP | RR/ GSDP | OTR/ GSDP | ONTR/ GSDP | CT/ GSDP |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| **I. Non-Special Category** | | | | | | | | |
| 1. Andhra Pradesh | 15.0 | 8.3 | 2.1 | 4.6 | 18.0 | 10.0 | 2.2 | 5.7 |
| 2. Bihar | 22.7 | 4.4 | 0.6 | 17.7 | 27.4 | 4.7 | 0.4 | 22.3 |
| 3. Chhattisgarh | 17.4 | 7.8 | 2.5 | 7.1 | 21.2 | 8.6 | 2.4 | 10.3 |
| 4. Goa | 17.4 | 8.6 | 6.4 | 2.5 | 18.5 | 8.4 | 6.4 | 3.7 |
| 5. Gujarat | 11.5 | 7.2 | 1.7 | 2.7 | 11.9 | 7.3 | 1.5 | 3.1 |
| 6. Haryana | 13.0 | 8.4 | 2.9 | 1.8 | 13.3 | 8.5 | 2.7 | 2.0 |
| 7. Jharkhand | 13.5 | 4.4 | 2.1 | 6.9 | 15.0 | 4.6 | 2.1 | 8.4 |
| 8. Karnataka | 18.5 | 11.4 | 2.5 | 4.7 | 19.0 | 12.6 | 0.8 | 5.5 |
| 9. Kerala | 13.1 | 8.5 | 0.8 | 3.8 | 14.5 | 9.4 | 0.7 | 4.3 |
| 10. Madhya Pradesh | 18.7 | 7.8 | 2.7 | 8.3 | 21.0 | 8.4 | 1.8 | 10.8 |
| 11. Maharashtra | 11.4 | 7.9 | 1.3 | 2.2 | 11.9 | 8.1 | 1.0 | 2.9 |
| 12. Orissa | 18.1 | 6.3 | 2.2 | 9.6 | 20.7 | 6.6 | 1.9 | 12.3 |
| 13. Punjab | 14.4 | 7.5 | 4.3 | 2.6 | 16.7 | 7.6 | 4.9 | 4.2 |
| 14. Rajasthan | 16.7 | 7.8 | 2.2 | 6.8 | 18.1 | 7.7 | 2.3 | 8.1 |
| 15. Tamil Nadu | 15.1 | 10.3 | 1.2 | 3.6 | 15.6 | 9.8 | 1.0 | 4.8 |
| 16. Uttar Pradesh | 16.9 | 6.8 | 1.4 | 8.7 | 22.1 | 8.0 | 2.0 | 12.1 |
| 17. West Bengal | 9.7 | 4.5 | 0.5 | 4.7 | 10.1 | 4.5 | 0.5 | 5.2 |
| **II. Special Category** | | | | | | | | |
| 1. Arunachal Pradesh | 64.3 | 2.1 | 7.2 | 55.0 | 87.5 | 2.1 | 15.6 | 69.8 |
| 2. Assam | 20.2 | 5.4 | 2.5 | 12.4 | 24.0 | 4.8 | 2.7 | 16.5 |
| 3. Himachal Pradesh | 24.5 | 5.7 | 3.4 | 15.4 | 24.6 | 6.1 | 3.4 | 15.0 |
| 4. Jammu and Kashmir | 41.5 | 6.2 | 2.5 | 32.7 | 43.2 | 7.1 | 3.1 | 33.0 |
| 5. Manipur | 40.4 | 1.7 | 1.8 | 36.8 | 49.5 | 2.0 | 2.8 | 44.8 |
| 6. Meghalaya | 27.7 | 3.9 | 2.4 | 21.5 | 42.5 | 4.3 | 2.4 | 35.7 |
| 7. Mizoram | 62.8 | 2.0 | 4.0 | 56.8 | 71.9 | 2.1 | 3.9 | 65.8 |
| 8. Nagaland | 35.3 | 1.6 | 1.4 | 32.3 | 37.6 | 1.5 | 1.3 | 34.8 |
| 9. Sikkim | 110.3 | 8.0 | 56.7 | 45.6 | 124.4 | 6.4 | 60.2 | 57.7 |
| 10. Tripura | 32.2 | 3.2 | 1.3 | 27.8 | 31.6 | 3.3 | 1.0 | 27.3 |
| 11. Uttarakhand | 21.4 | 7.2 | 2.4 | 11.8 | 26.8 | 8.4 | 2.6 | 15.9 |
| **All States#** | **12.1** | **5.9** | **1.4** | **4.7** | **13.3** | **6.2** | **1.3** | **5.8** |
| *Memo Item:* | | | | | | | | |
| 1. NCT Delhi | 10.0 | 8.3 | 1.2 | 0.5 | 11.3 | 8.9 | 1.4 | 1.1 |
| 2. Puducherry | 30.8 | 8.7 | 8.8 | 13.2 | 28.4 | 8.6 | 8.2 | 11.5 |

Avg. : Average. RE : Revised Estimates.
RR : Revenue Receipts. OTR : Own Tax Revenue.
ONTR : Own Non-Tax Revenue. CT : Current Transfers. GSDP : Gross State Domestic Product.
*: Data for Puducherry pertain to 2006-07. #: Data for All States are as per cent to GDP.
**Source :** Based on Budget Documents of the State Governments.

that the OTR-GSDP ratio of Bihar (4.7 per cent) is the lowest among non-special category States in 2007-08 (RE), clearly pointing out that central transfers is the crucial factor behind the fiscal correction achieved by this State with highest revenue surplus in terms of GSDP. A few States such as West Bengal, Jharkhand, Bihar and Orissa were below the TFC target of OTR-GSDP ratio of 6.8 per cent in 2007-08 (RE) (Chart 15 and Statements 18 and 19).

The ONTR played a significant role in Goa (ONTR-GSDP ratio of 6.4 per cent) and Punjab (ONTR-GSDP ratio of 4.9 per cent) in bringing down the deficit indicators. Some of the States such as Bihar (0.4 per cent), West Bengal (0.5 per cent), Kerala (0.7 per cent) and Karnataka (0.8 per cent)




displayed dismal performance in own non-tax revenue in terms of GSDP. Six States, *viz*., Bihar, West Bengal, Kerala, Karnataka, Maharashtra and Tamil Nadu were below the TFC target of ONTR-GSDP ratio of 1.4 per cent (Chart 15 and Statements 20 and 21).

VAT is the most important tax revenue of the States contributing almost half of the total own tax receipts. Kerala had the highest VAT-OTR ratio of 65.9 per cent in 2007-08 (RE) followed by Goa (62.5 per cent), Bihar (61.4 per cent) and Andhra Pradesh (59.7 per cent) (Chart 16). Other important sources of tax revenue for the States are State excise, stamps and registration fees and motor vehicle tax.

*Revenue Expenditure*

The total revenue expenditure as a ratio to GSDP showed an increase in all the non-special category States except Gujarat, Maharashtra and West Bengal in 2007-08 (RE) over 2004-07 (Avg.) (Table 22). The increase in total revenue expenditure in most of the States was mostly on account of increase in development expenditure. Importantly, the non-development revenue expenditure came down in most of the States during the same period, which played a significant role in the on-going revenue account correction (Chart 17 and Statements 12 and 13).

In 2007-08 (RE), Bihar recorded the highest RE-GSDP ratio of 23.8 per cent followed by Uttar Pradesh (19.5 per cent), and Orissa (19.1 per cent). Bihar recorded the highest development revenue expenditure (DRE) in terms of GSDP (13.8 per cent) followed by Chhattisgarh (13.0 per cent), Goa (13.0

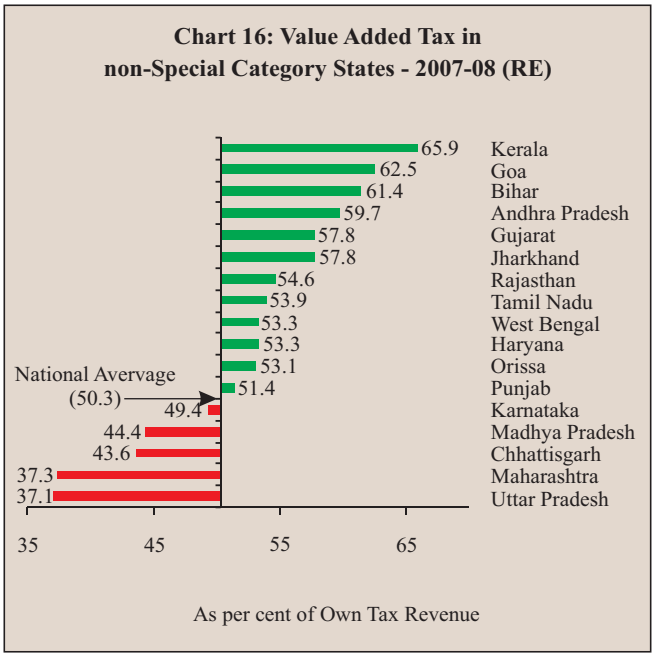


**Table 22: Revenue Expenditure of the State Governments**

(Per cent)

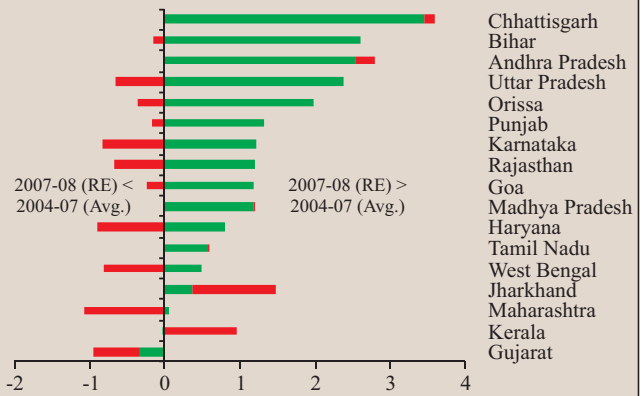
| State | 2004-07 (Avg.)* | | | | | 2007-08 (RE) | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | RE/ GSDP | DRE/ GSDP | NDRE/ GSDP | IP/ GSDP | PN/ GSDP | RE/ GSDP | DRE/ GSDP | NDRE/ GSDP | IP/ GSDP | PN/ GSDP |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **I. Non-Special Category** | | | | | | | | | | |
| 1. Andhra Pradesh | 15.0 | 9.1 | 5.9 | 3.0 | 1.4 | 17.8 | 11.6 | 6.1 | 2.8 | 1.5 |
| 2. Bihar | 21.3 | 11.2 | 10.1 | 4.3 | 3.0 | 23.8 | 13.8 | 10.0 | 3.7 | 3.0 |
| 3. Chhattisgarh | 14.9 | 9.5 | 4.7 | 2.0 | 1.0 | 18.6 | 13.0 | 4.8 | 1.7 | 1.1 |
| 4. Goa | 17.5 | 11.8 | 5.7 | 3.0 | 1.2 | 18.5 | 13.0 | 5.5 | 2.9 | 0.9 |
| 5. Gujarat | 12.1 | 6.9 | 5.1 | 2.9 | 1.0 | 11.1 | 6.6 | 4.5 | 2.5 | 0.9 |
| 6. Haryana | 12.3 | 7.7 | 4.5 | 2.1 | 1.0 | 12.3 | 8.5 | 3.6 | 1.6 | 0.9 |
| 7. Jharkhand | 15.5 | 10.3 | 5.2 | 1.2 | 1.3 | 17.0 | 10.7 | 6.3 | 2.6 | 0.9 |
| 8. Karnataka | 17.0 | 10.3 | 6.0 | 2.3 | 1.4 | 17.6 | 11.5 | 5.2 | 2.2 | 1.5 |
| 9. Kerala | 15.7 | 7.9 | 7.4 | 3.2 | 2.4 | 17.6 | 7.8 | 8.3 | 3.2 | 3.1 |
| 10. Madhya Pradesh | 17.3 | 9.6 | 6.7 | 3.2 | 1.3 | 18.6 | 10.8 | 6.7 | 3.0 | 1.4 |
| 11. Maharashtra | 12.5 | 7.0 | 5.3 | 2.3 | 0.7 | 11.4 | 7.1 | 4.2 | 2.1 | 0.8 |
| 12. Orissa | 17.3 | 8.4 | 8.7 | 4.3 | 1.7 | 19.1 | 10.4 | 8.3 | 3.9 | 2.0 |
| 13. Punjab | 16.4 | 6.8 | 9.4 | 3.6 | 1.5 | 17.9 | 8.2 | 9.2 | 3.2 | 1.5 |
| 14. Rajasthan | 17.4 | 10.1 | 7.3 | 4.2 | 1.4 | 17.9 | 11.3 | 6.6 | 3.6 | 1.6 |
| 15. Tamil Nadu | 14.5 | 7.7 | 5.9 | 2.2 | 2.0 | 15.3 | 8.3 | 5.9 | 2.1 | 2.3 |
| 16. Uttar Pradesh | 17.5 | 8.5 | 8.2 | 3.8 | 1.5 | 19.5 | 10.9 | 7.5 | 3.2 | 1.7 |
| 17. West Bengal | 13.1 | 5.9 | 7.0 | 4.2 | 1.5 | 12.8 | 6.4 | 6.2 | 3.7 | 1.3 |
| **II. Special Category** | | | | | | | | | | |
| 1. Arunachal Pradesh | 55.5 | 38.6 | 16.9 | 5.4 | 2.4 | 69.9 | 53.3 | 16.6 | 5.0 | 2.1 |
| 2. Assam | 18.4 | 11.4 | 7.0 | 2.5 | 1.9 | 23.9 | 15.2 | 8.4 | 2.6 | 2.0 |
| 3. Himachal Pradesh | 25.9 | 14.3 | 11.5 | 6.4 | 2.8 | 24.7 | 13.7 | 11.0 | 5.4 | 3.3 |
| 4. Jammu and Kashmir | 34.9 | 20.7 | 14.2 | 4.6 | 3.0 | 36.3 | 19.9 | 16.4 | 6.3 | 3.3 |
| 5. Manipur | 35.1 | 21.7 | 13.3 | 4.6 | 3.4 | 33.6 | 20.7 | 13.0 | 4.0 | 3.0 |
| 6. Meghalaya | 26.5 | 16.7 | 9.8 | 2.9 | 1.5 | 35.8 | 25.7 | 10.1 | 2.9 | 1.5 |
| 7. Mizoram | 57.7 | 37.2 | 20.6 | 7.3 | 3.2 | 60.0 | 40.7 | 19.3 | 5.5 | 3.2 |
| 8. Nagaland | 30.8 | 16.2 | 14.6 | 4.1 | 2.6 | 32.0 | 17.5 | 14.5 | 3.5 | 3.0 |
| 9. Sikkim | 99.4 | 33.7 | 65.6 | 5.8 | 2.2 | 105.5 | 35.6 | 70.0 | 5.6 | 2.1 |
| 10. Tripura | 25.6 | 13.7 | 11.4 | 4.0 | 2.6 | 25.8 | 13.6 | 11.6 | 3.4 | 2.7 |
| 11. Uttarakhand | 21.9 | 13.1 | 8.1 | 3.3 | 1.7 | 23.6 | 14.3 | 8.4 | 3.4 | 1.9 |
| **All States#** | **12.4** | **6.8** | **5.3** | **2.4** | **1.2** | **12.9** | **7.2** | **5.1** | **2.2** | **1.2** |
| *Memo Item:* | | | | | | | | | | |
| 1. NCT Delhi | 6.4 | 3.7 | 2.2 | 1.7 | 0.0 | 7.5 | 4.6 | 2.5 | 1.9 | 0.0 |
| 2. Puducherry | 31.0 | 24.0 | 7.0 | 3.0 | 1.1 | 31.9 | 24.1 | 7.7 | 3.1 | 1.7 |

Avg. : Average.
RE : Revenue Expenditure.
NDRE : Non-development Revenue Expenditure.
PN : Pension.
RE : Revised Estimates.
DRE : Development Revenue Expenditure.
IP : Interest Payment.
GSDP : Gross State Domestic Product.
*: Data for Puducherry pertain to 2006-07. #: Data for All States are as per cent to GDP.
**Source :** Based on Budget Documents of the State Governments.

per cent), Andhra Pradesh (11.6 per cent) and Karnataka (11.5 per cent). Haryana recorded the lowest non-development revenue expenditure (NDRE) as a ratio to GSDP of 3.6 per cent in 2007-08 (RE) followed by Maharashtra (4.2 per cent), Gujarat (4.5 per cent) and Chhattisgarh (4.8 per cent) in 2007-08 (RE).

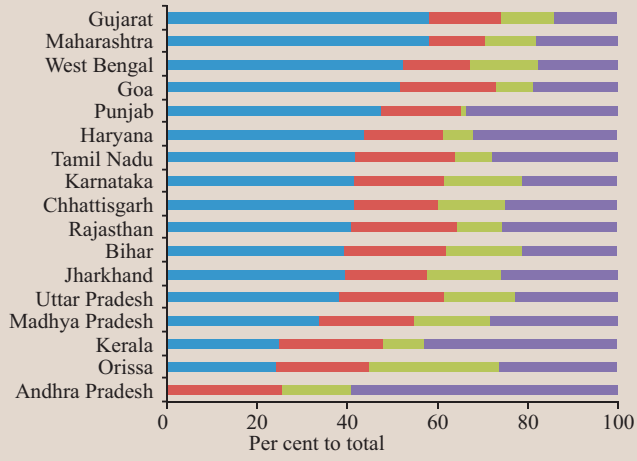
Interest payments as a per cent of GSDP came down in all the States, except Jharkhand. The lowest IP-GSDP ratio was recorded by Haryana (1.6 per cent) followed by Chhattisgarh (1.7 per cent), Tamil Nadu (2.1 per cent) and Maharashtra (2.1 per cent) in 2007-08 (RE). The moderation in the interest payments of the States reflects the impact of DSS and Debt Consolidation and Relief Facility (DCRF) along with declining interest rates. However, it may be noted that interest payments on special securities issued to NSSF, which is kept

**Chart 17: Variation in Development and Non-Development Revenue Expenditure in 2007-08 (RE) over 2004-07 (Avg.) - Non-Special Category States**




DRE : Development Revenue Expenditure
NDRE : Non-Development Revenue Expenditure

**Chart 18: Composition of Interest Payments in non-Special Category States - 2007-08 (RE)**




IP : Interest Payments NSSF : National Small Savings Fund
LFC : Loans from Centre ML : Market Loans

**Note :** Andhra Pradesh does not give data on interest on NSSF in their Budget Documents.

out of the purview of DCRF, constituted more than half of the total interest payments obligations in a number of States such as Gujarat (58.3 per cent), Maharashtra (58.2 per cent), West Bengal (52.5 per cent) and Goa (51.7 per cent) and more than forty per cent in many other States such as Punjab (47.6 per cent), Haryana (43.9 per cent), Tamil Nadu (41.8 per cent), Karnataka (41.5 per cent) and Chhattisgarh (41.4 per cent) in 2007-08 (RE). Further, interest payments on market loans constituted almost one fourth of the total interest payments in some of the States such as Andhra Pradesh (25.5 per cent), Uttar Pradesh (23.6 per cent) and Kerala (23.3 per cent) in 2007-08 (RE). DCRF had an impact on the interest payments on loans from Centre, which constitute less than 20 per cent of the total interest payments in all the non-special category States except Orissa (Chart 18 and Statement 17).

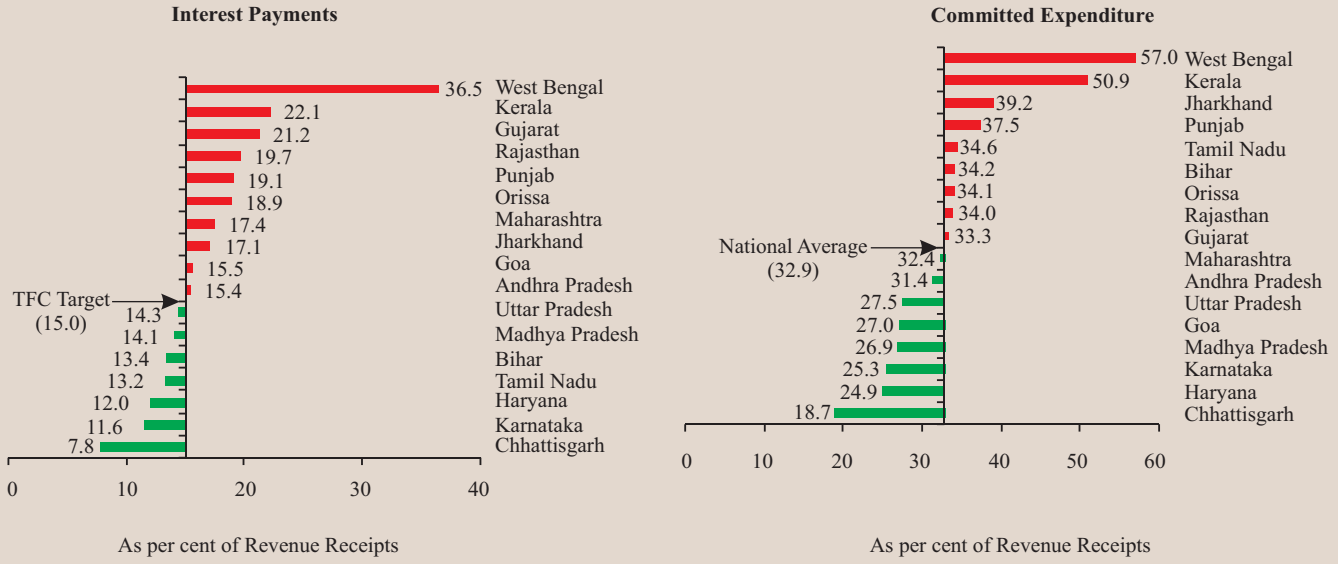
Expenditure on pensions as a per cent of GSDP came down in a few States such as Goa, Gujarat, Haryana, Jharkhand and West Bengal during the same period. Maharashtra had the lowest pension to GSDP ratio (0.8 per cent) in 2007-08 (RE). Four States, *viz.,* Goa, Gujarat, Haryana and Jharkhand had low pension to GSDP ratio at 0.9 per cent in 2007-08 (RE).

In West Bengal, interest payments pre-empted 36.5 per cent of revenue receipts in 2007-08 (RE) followed by Kerala (22.1 per cent), Gujarat (21.2 per cent) and Rajasthan (19.7 per cent). Seven non-special category States achieved the TFC target in respect of IP-RR (15.0 per cent) in 2007-08 (RE). The committed expenditure pre-empted 57.0 per cent of revenue receipts in West Bengal followed by Kerala (50.9 per cent), Jharkhand (39.2 per cent) and Punjab (37.5 per cent). This reduces the flexibility of the State Governments in determining the allocation of expenditure (Chart 19 and Statements 36 and 37).

### *V.2.2 Special Category States*

The special category States accounted for 76.3 per cent of total revenue account correction of all the State Governments in 2007-08 (RE) over 2004-07 (Avg.). Manipur accounted for 10.6 per cent of the total revenue account correction followed by Arunachal Pradesh (8.8 per cent), Sikkim (8.0 per cent), Mizoram (6.7 per cent) and Meghalaya (5.5 per cent) during the same period.

**Chart 19: Pre-emption of Revenue Receipts by Interest Payments and Committed Expenditure in non-Special Category States – 2007-08 (RE)**




*Revenue Receipts*

Similar to the trend observed among the non-special category States, the total revenue receipts in terms of GSDP increased in all the special category States in 2007-08 (RE) over 2004-07 (Avg.). However, in 2007-08 (RE), two States, *viz*., Himachal Pradesh and Tripura, witnessed a decline in CT-GSDP ratio over 2004-07 (Avg.). The increase in CT-GSDP ratio was more than the own revenue effort in some of the States such as Arunachal Pradesh, Meghalaya, Manipur and Mizoram during the same period. The own revenue effort increased in all the special category States in 2007-08 (RE) as compared with 2004-07 (Avg.). Sikkim recorded the highest increase in own revenue effort in 2007-08 (RE) over 2004-07 (Avg.) followed by Uttarakhand, Jammu and Kashmir and Arunachal Pradesh. The increase in own revenue effort was more than the increase in CT-GSDP ratio in majority of the special category States such as Sikkim, Uttarakhand, Jammu and Kashmir, Himachal Pradesh, Assam, Tripura and Nagaland. This implies that own revenue effort has played a significant role in the higher revenue surplus recorded by the special category States in 2007-08 (RE) over 2004-07 (Avg.) (Chart 20 and Statements 18-23).

Sikkim recorded the highest RR-GSDP ratio of 124.4 per cent in 2007-08 (RE) followed by Arunachal Pradesh (87.5 per cent), Mizoram (71.9 per cent) and Jammu and Kashmir (43.2 per cent). Current transfers from the Centre constitute the major portion of the total revenue receipts in all the special category States, except Sikkim. In contrast to the trend observed in other special category States, in Sikkim, ONTR, mainly

**Chart 20: Variation in Own Revenue and Central Transfers in 2007-08 (RE) over 2004-07 (Avg.) - Special Category States**

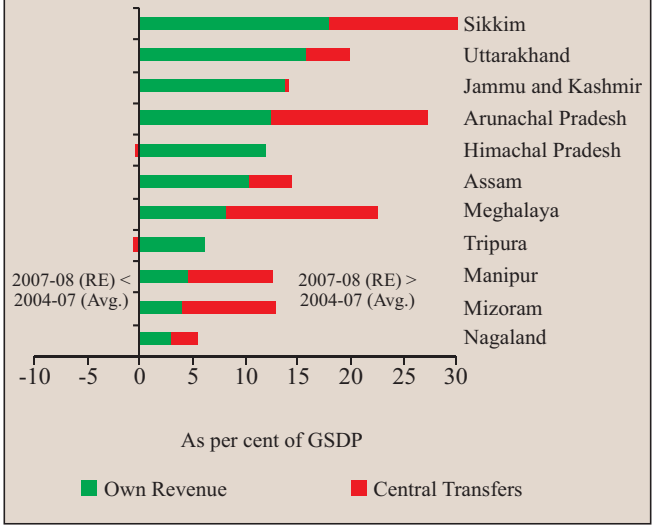
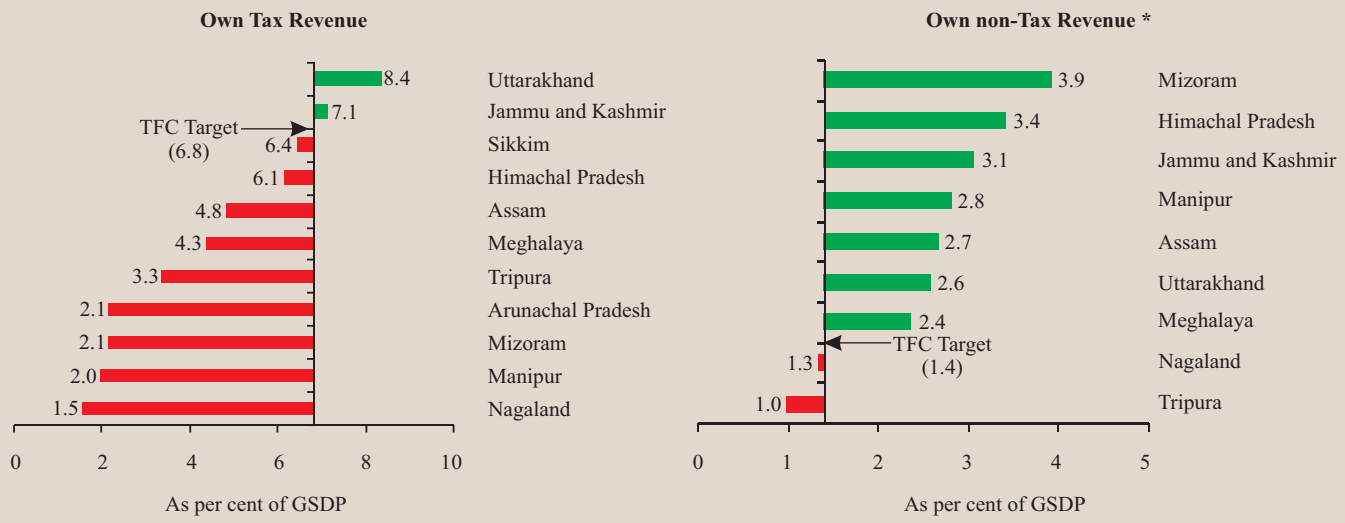


**Chart 21: Own Tax and non-Tax Revenue of Special Category States – 2007-08 (RE)**




* : Sikkim and Arunachal Pradesh have been excluded from this chart due to their very high values.

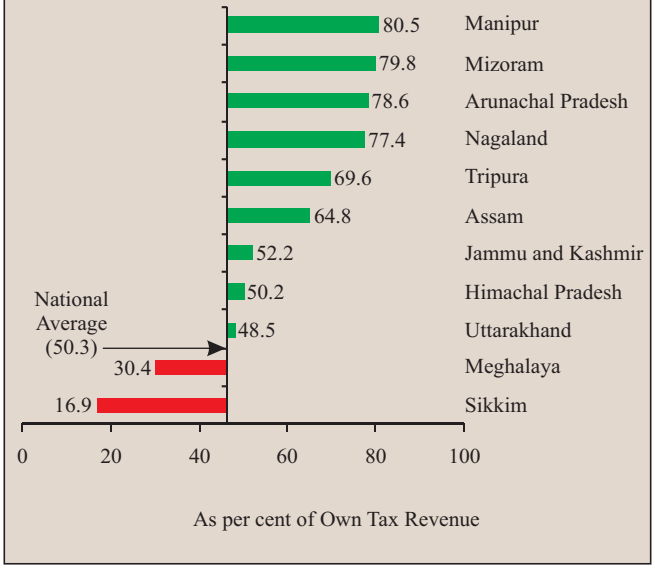
State lotteries, constitutes the major portion of total revenue receipts (60.2 per cent). Uttarakhand registered the highest own tax effort of 8.4 per cent in 2007-08 (RE) followed by Jammu and Kashmir (7.1 per cent) and Sikkim (6.4 per cent) (Chart 21 and Statement 19).

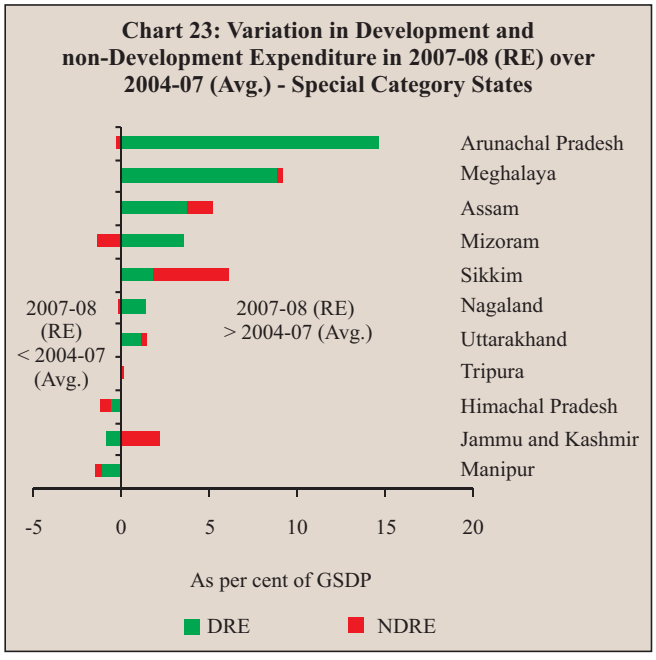
VAT constituted more than fifty per cent of OTR in majority of the special category States (Chart 22). The VAT-OTR ratio was the highest in Manipur (80.5 per cent) followed by Mizoram (79.8 per cent) and Arunachal Pradesh (78.6 per cent) in 2007-08 (RE) (Chart 22).

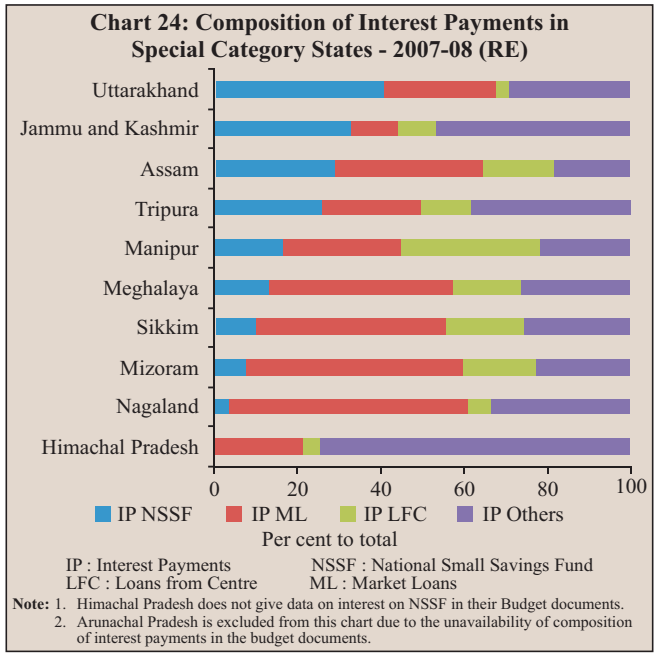
*Revenue Expenditure*

Revenue expenditure in terms of GSDP increased in nine special category States, *viz.*, Meghalaya, Arunachal Pradesh, Assam, Jammu and Kashmir, Mizoram, Nagaland, Uttarakhand, Sikkim and Tripura in 2007-08 (RE) over 2004-07 (Avg.). Except in four States, *viz.*, Jammu and Kashmir, Himachal Pradesh, Manipur and Tripura, development component of the revenue expenditure in terms of GSDP increased during 2007-08 (RE) over 2004-07 (Avg.). In five States, *viz*., Arunachal Pradesh, Mizoram, Nagaland, Himachal Pradesh and Manipur the non-development component of revenue expenditure declined in terms of GSDP in 2007-08 (RE) over 2004-07 (Avg.) (Chart 23). Arunachal Pradesh registered the highest increase in DRE to GSDP ratio in 2007-08 (RE) over 2004-07 (Avg.) followed by Meghalaya, Assam and Mizoram. Sikkim registered the highest increase in the NDRE-GSDP ratio in 2007-08 (RE) over 2004-07 (Avg.) followed by Jammu and Kashmir and Assam. In seven special category States, *viz.,* Arunachal Pradesh,

**Chart 22: Value Added Tax in Special Category States - 2007-08 (RE)**






Himachal Pradesh, Manipur, Mizoram, Nagaland, Sikkim and Tripura, the interest payments as ratio to GSDP came down in 2007-08 (RE) over 2004-07 (Avg.). However, pension as a per cent of GSDP came down only in three States, *viz.,* Arunachal Pradesh, Manipur and Sikkim during the same period (Table 22 and Statements 12 and 13).

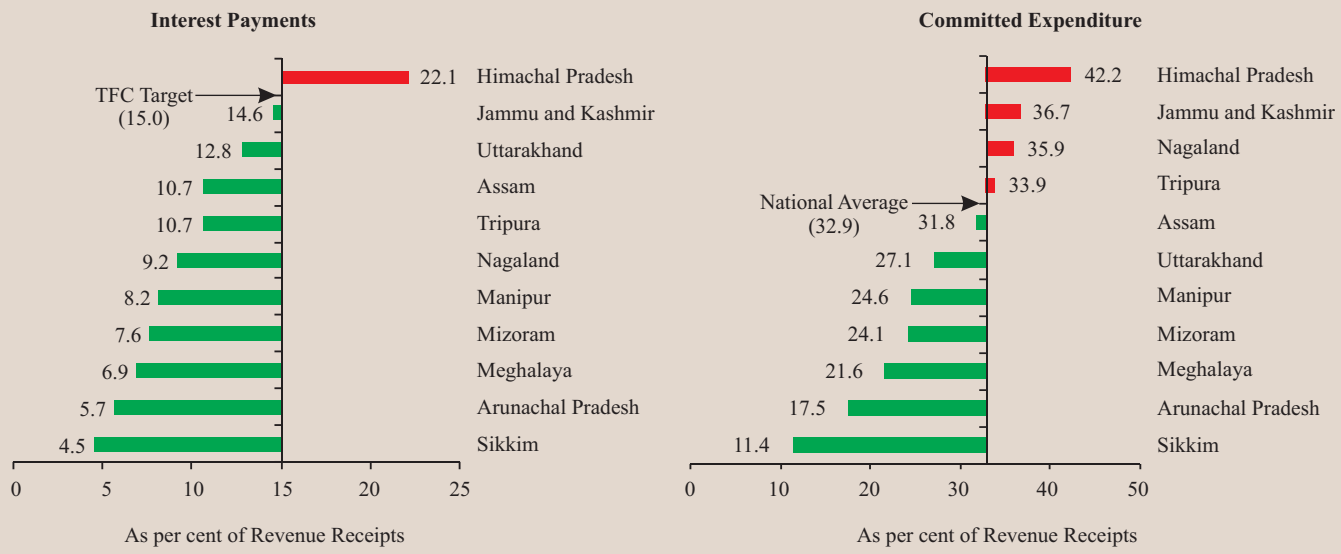
Sikkim displayed the highest RE-GSDP ratio of 105.5 per cent followed by Arunachal Pradesh (69.9 per cent) and Mizoram (60.0 per cent). Arunachal Pradesh registered the highest DRE-GSDP ratio of (53.3 per cent) followed by Mizoram (40.7 per cent) and Sikkim (35.6 per cent). Sikkim stands out with a NDRE-GSDP ratio of 70.0 per cent in 2007-08 (RE). Jammu and Kashmir registered the highest IP-GSDP ratio of 6.3 per cent followed by Sikkim (5.6 per cent) and Mizoram (5.5 per cent) in 2007-08 (RE). Jammu and Kashmir and Himachal Pradesh registered the highest pension-GSDP ratio of 3.3 per cent in 2007-08 (RE) (Table 22).

The interest payments on loans from Centre contributed a small portion of total interest payments in all the special category States (Chart 24). Interestingly, all the special category States except Himachal Pradesh achieved the TFC target in respect of IP-RR (15.0 per cent) in 2007-08 (RE). The committed expenditure (comprising interest payments, pensions and administrative services) pre-empted 42.2 per cent of revenue receipts in Himachal Pradesh followed by Jammu and Kashmir (36.7 per cent), Nagaland (35.9 per cent) and Tripura (33.9 per cent) in 2007-08 (RE) (Chart 25 and Statements 17, 36 and 37).

## V.3 Expenditure Pattern of the State Governments

The analysis of the allocation of expenditure at the State Government level presumes significance since the major expenditure responsibilities are entrusted with them. It is important to ensure that the on-going fiscal correction and consolidation process at the State level is not at the cost of expenditure, especially expenditure directed towards development and social sectors. This section analyses some of the qualitative categories of expenditure, *viz.,* capital outlay, development expenditure and social sector expenditure. The data on these expenditure categories for the period 2004-07 (Avg.) and 2007-08 (RE) for both the non-special and special category States are set out in Table 23.

**Chart 25: Pre-emption of Revenue Receipts by Interest Payments and Committed Expenditure in Special Category States – 2007-08 (RE)**




*Non-Special Category States*

The development expenditure (DE) as a ratio to GSDP witnessed an increase in all the non-special category States except Gujarat and Maharashtra in 2007-08 (RE) over 2004-07 (Avg.). Chhattisgarh registered the highest increase in DE to GSDP ratio in 2007-08 (RE) over 2004-07 (Avg.) followed by Bihar, Andhra Pradesh and Uttar Pradesh. Bihar recorded the highest DE to GSDP ratio (20.7 per cent), followed by Chhattisgarh (18.8 per cent), Andhra Pradesh (17.4 per cent) and Goa (16.9 per cent) in 2007-08 (RE) (Table 23, Chart 26 and Statement 12).

The non-special category States displayed a similar trend in social sector

**Chart 26: Development Expenditure in non-Special Category States**

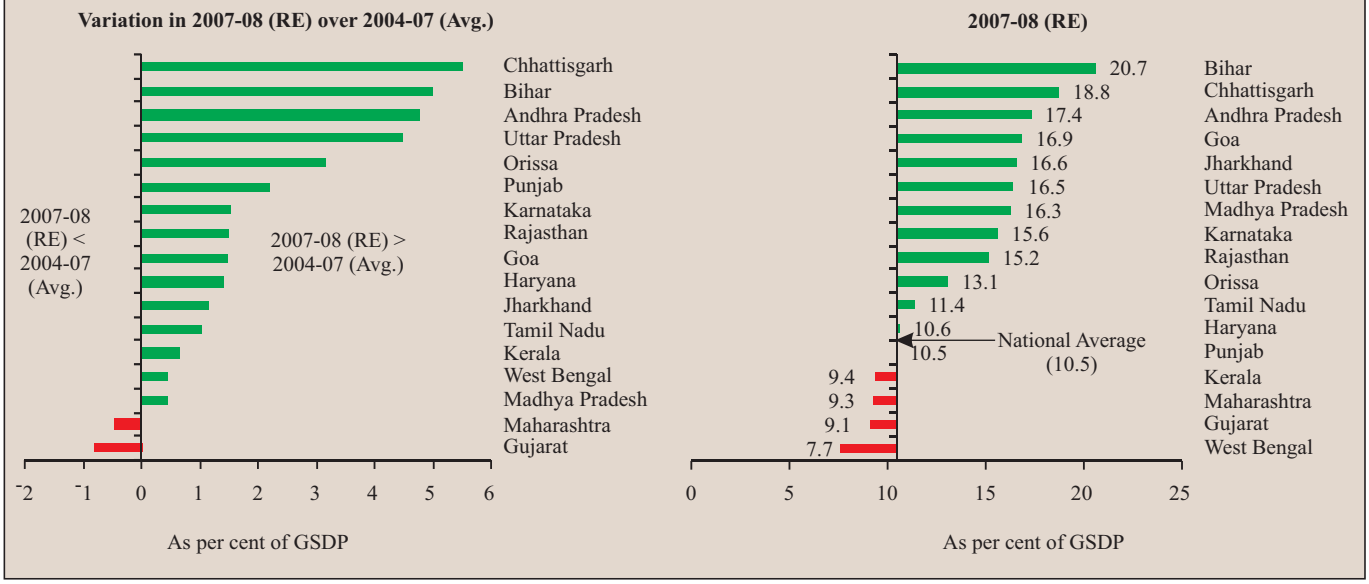


**Table 23: Expenditure Pattern of State Governments**

(Per cent)

| State | 2004-07 (Avg.)* | | | 2007-08 (RE) | | |
|---|---|---|---|---|---|---|
| | DEV/ GSDP | SSE/ GSDP | CO/ GSDP | DEV/ GSDP | SSE/ GSDP | CO/ GSDP |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **I. Non-Special Category** | | | | | | |
| 1. Andhra Pradesh | 12.6 | 6.6 | 3.2 | 17.4 | 9.2 | 4.1 |
| 2. Bihar | 15.7 | 10.3 | 3.3 | 20.7 | 13.2 | 6.7 |
| 3. Chhattisgarh | 13.3 | 8.6 | 3.1 | 18.8 | 12.3 | 5.2 |
| 4. Goa | 15.5 | 7.1 | 4.3 | 16.9 | 7.7 | 4.6 |
| 5. Gujarat | 10.0 | 5.2 | 2.8 | 9.1 | 5.0 | 2.5 |
| 6. Haryana | 9.2 | 4.2 | 1.5 | 10.6 | 5.1 | 2.1 |
| 7. Jharkhand | 15.4 | 9.8 | 3.7 | 16.6 | 10.3 | 4.9 |
| 8. Karnataka | 14.1 | 7.0 | 3.7 | 15.6 | 8.3 | 4.1 |
| 9. Kerala | 8.7 | 6.2 | 0.7 | 9.4 | 6.6 | 1.0 |
| 10. Madhya Pradesh | 15.8 | 7.7 | 4.8 | 16.3 | 9.4 | 4.8 |
| 11. Maharashtra | 9.8 | 5.5 | 2.1 | 9.3 | 5.5 | 2.1 |
| 12. Orissa | 9.9 | 6.7 | 1.5 | 13.1 | 8.2 | 2.7 |
| 13. Punjab | 8.3 | 3.8 | 1.4 | 10.5 | 4.6 | 2.5 |
| 14. Rajasthan | 13.6 | 8.7 | 3.3 | 15.2 | 9.3 | 4.3 |
| 15. Tamil Nadu | 10.4 | 6.6 | 2.1 | 11.4 | 7.2 | 2.6 |
| 16. Uttar Pradesh | 12.0 | 7.2 | 3.3 | 16.5 | 9.2 | 5.5 |
| 17. West Bengal | 7.2 | 4.8 | 0.8 | 7.7 | 5.5 | 0.9 |
| **II. Special Category** | | | | | | |
| 1. Arunachal Pradesh | 53.3 | 24.4 | 15.2 | 79.1 | 28.4 | 26.7 |
| 2. Assam | 14.9 | 8.3 | 2.7 | 19.6 | 12.4 | 4.3 |
| 3. Himachal Pradesh | 17.6 | 11.0 | 3.3 | 17.7 | 10.8 | 4.0 |
| 4. Jammu and Kashmir | 30.8 | 14.3 | 11.5 | 32.8 | 15.9 | 14.9 |
| 5. Manipur | 32.2 | 16.6 | 11.5 | 36.6 | 17.6 | 17.3 |
| 6. Meghalaya | 21.0 | 12.2 | 4.2 | 33.1 | 17.3 | 7.6 |
| 7. Mizoram | 52.7 | 26.6 | 15.3 | 56.9 | 29.2 | 16.5 |
| 8. Nagaland | 23.4 | 12.0 | 8.1 | 27.9 | 13.9 | 11.6 |
| 9. Sikkim | 51.8 | 28.2 | 19.1 | 64.3 | 33.2 | 30.5 |
| 10. Tripura | 20.5 | 12.5 | 7.6 | 22.7 | 14.4 | 10.5 |
| 11. Uttarakhand | 18.8 | 10.6 | 5.8 | 21.9 | 12.5 | 7.5 |
| **All States#** | **9.3** | **5.3** | **2.1** | **10.5** | **6.1** | **2.7** |
| *Memo Item:* | | | | | | |
| 1. NCT Delhi | 7.3 | 4.4 | 1.5 | 9.3 | 5.7 | 2.9 |
| 2. Puducherry | 28.9 | 13.6 | 5.4 | 27.5 | 13.9 | 3.9 |

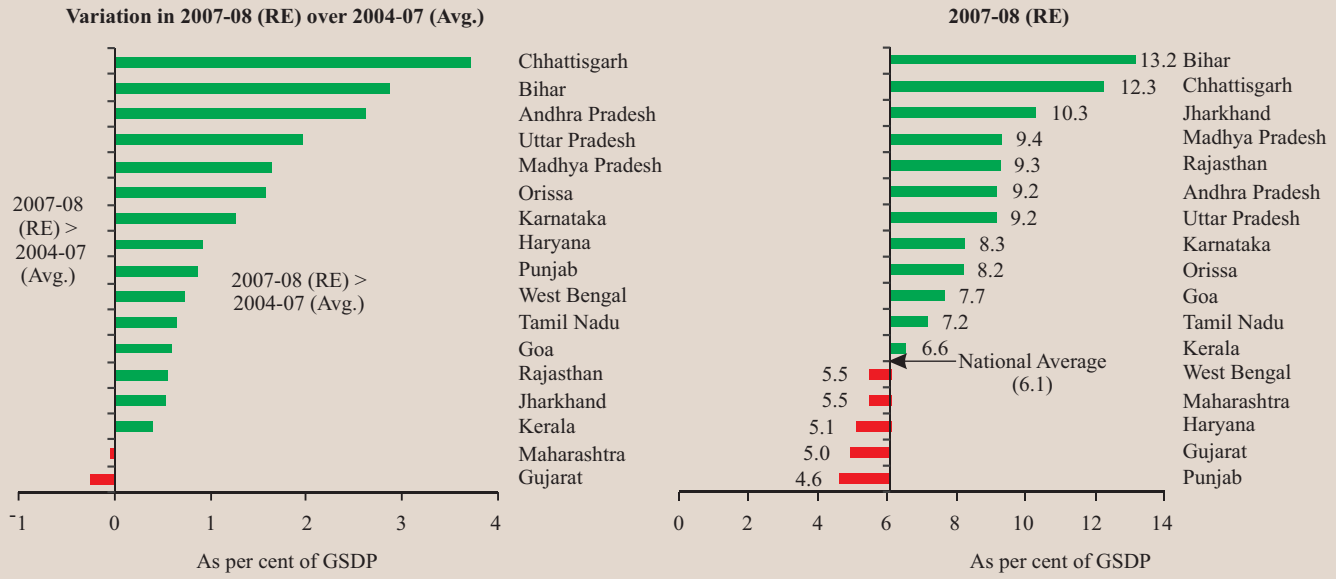
Avg. : Average. RE : Revised Estimates. DEV : Development Expenditure.
SSE : Social Sector Expenditure. CO : Capital Outlay. GSDP : Gross State Domestic Product.
*: Data for Puducherry pertain to 2006-07.
#: Data for All States are as per cent to GDP.

**Note :** 1. The development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by the State Governments.
2. The social sector expenditure includes expenditure on social services, the expenditure on food storage and warehousing and rural development under revenue expenditure, capital outlay and loans and advances by the State Governments.
3. Capital outlay includes both development and non-development capital outlay of the State Governments.

**Source :** Based on Budget Documents of the State Governments.

expenditure (SSE) in 2007-08 (RE) over 2004-07 (Avg.). Among the non-special category States, only Maharashtra and Gujarat experienced a fall in the SSE-GSDP ratio during the same period. Chhattisgarh registered the highest increase in SSE-GSDP ratio followed by Bihar, Andhra Pradesh and Uttar Pradesh. Bihar recorded the highest SSE-GSDP ratio of 13.2 per cent followed by Chhattisgarh (12.3 per cent) and Jharkhand (10.3 per cent) in 2007-08

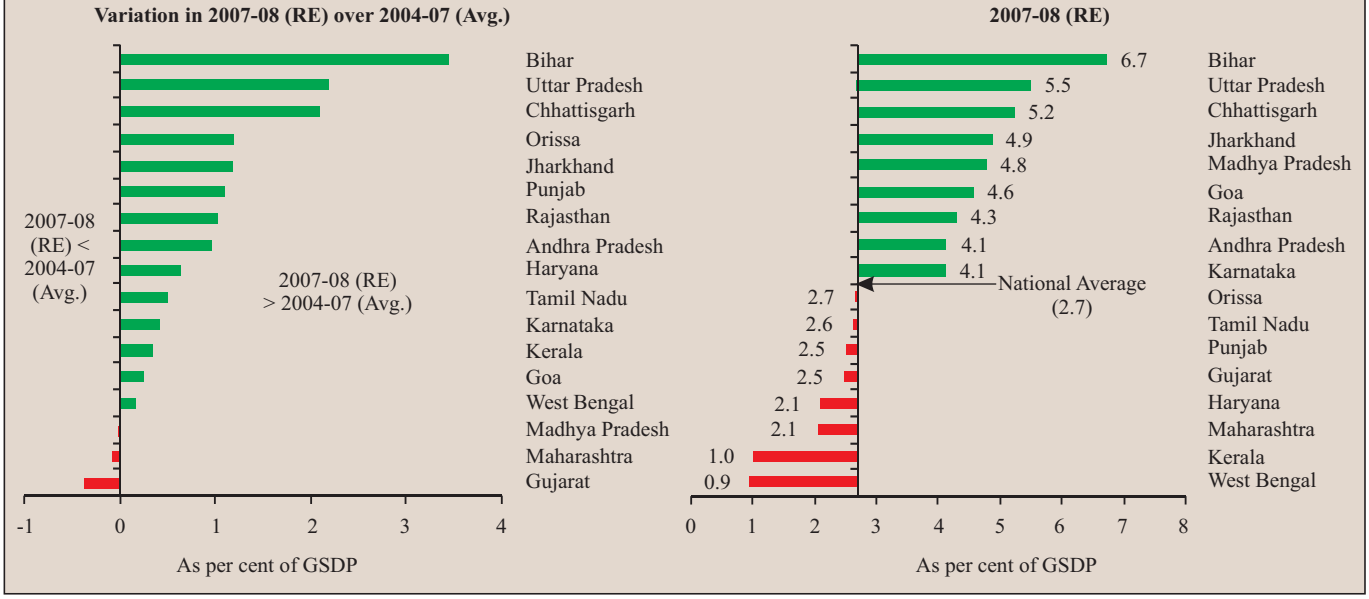
**Chart 27: Social Sector Expenditure in non-Special Category States**

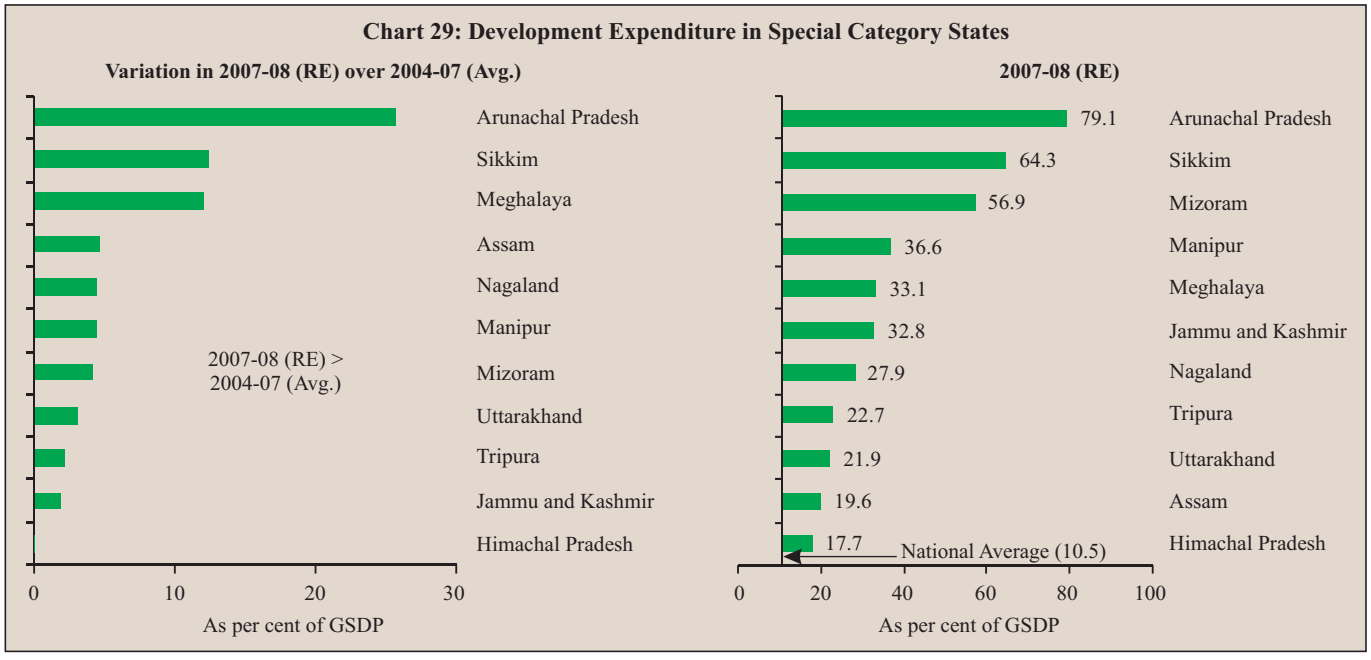



(RE) (Table 23 and Chart 27) (also see Statements 41, 42 and 47).

Gujarat, Maharashtra and Madhya Pradesh witnessed a slight reduction in ratio of capital outlay (CO) to GSDP in 2007-08 (RE) over 2004-07 (Avg.). Bihar registered the highest increase in CO-GSDP ratio followed by Uttar Pradesh, Chhattisgarh and Orissa during the same period. Bihar registered the highest CO-GSDP ratio of 6.7 per cent followed by Uttar Pradesh (5.5 per cent) and Chhattisgarh (5.2 per cent) in 2007-08 (RE). Some of the States such as West Bengal (0.9 per cent) and Kerala (1.0 per cent) had very low CO-GSDP ratio in 2007-08 (RE) (Table 23 and Chart 28).

**Chart 28: Capital Outlay in non-Special Category States**

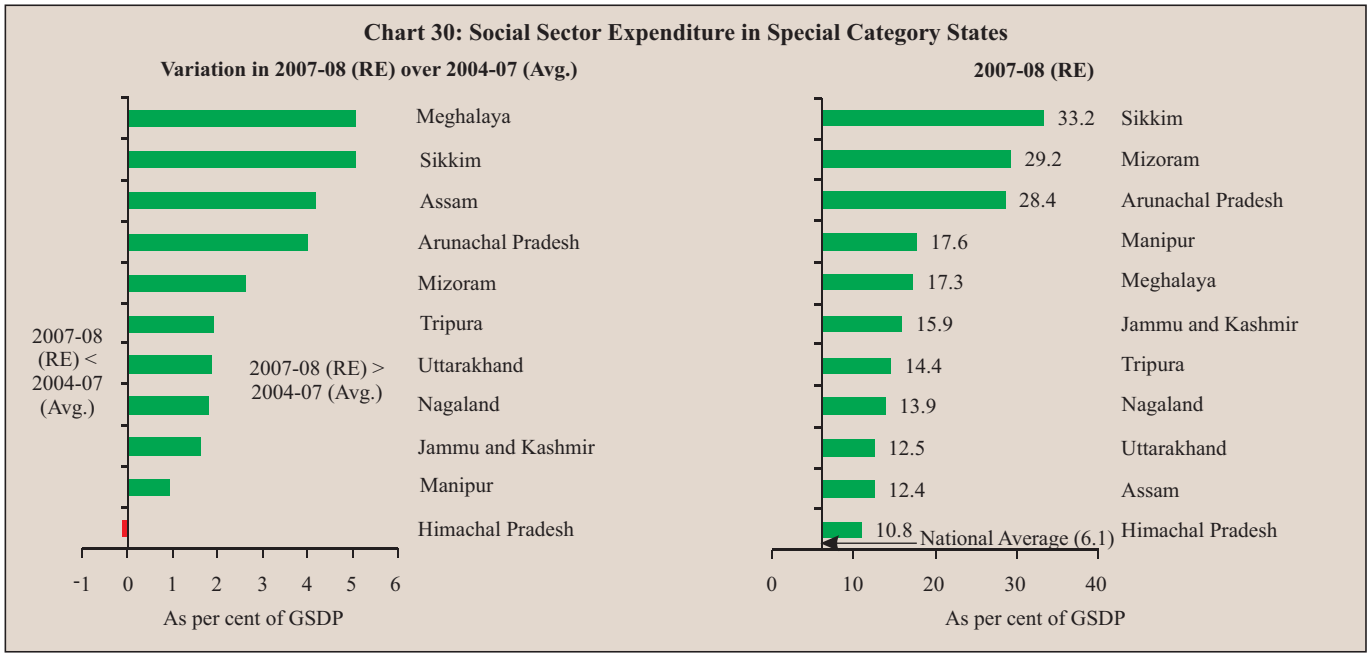





### *V.3.2 Special Category States*

All the special category States witnessed an increase in the DE-GSDP ratio in 2007-08 (RE) over 2004-07 (Avg.). Arunachal Pradesh witnessed the highest increase in the DE-GSDP ratio followed by Sikkim, Meghalaya and Assam during the same period. Among the special category States, Arunachal Pradesh registered the highest DE-SDP ratio of 79.1 per cent followed by Sikkim (64.3 per cent) and Mizoram (56.9 per cent) in 2007-08 (RE) (Table 23, Chart 29 and Statement 12).

The SSE-GSDP ratio witnessed an increase in all the special category States, except Himachal Pradesh in 2007-08 (RE) over 2004-07 (Avg.) (Chart 30). Meghalaya recorded the highest



increase in SSE-GSDP ratio followed by Sikkim and Assam during the same period. Among the special category States, Sikkim had the highest SSE-GSDP ratio of 33.2 per cent during 2007-08 (RE) followed by Mizoram (29.2 per cent) and Arunachal Pradesh (28.4 per cent) (Table 23 and Statements 41, 42 and 47).

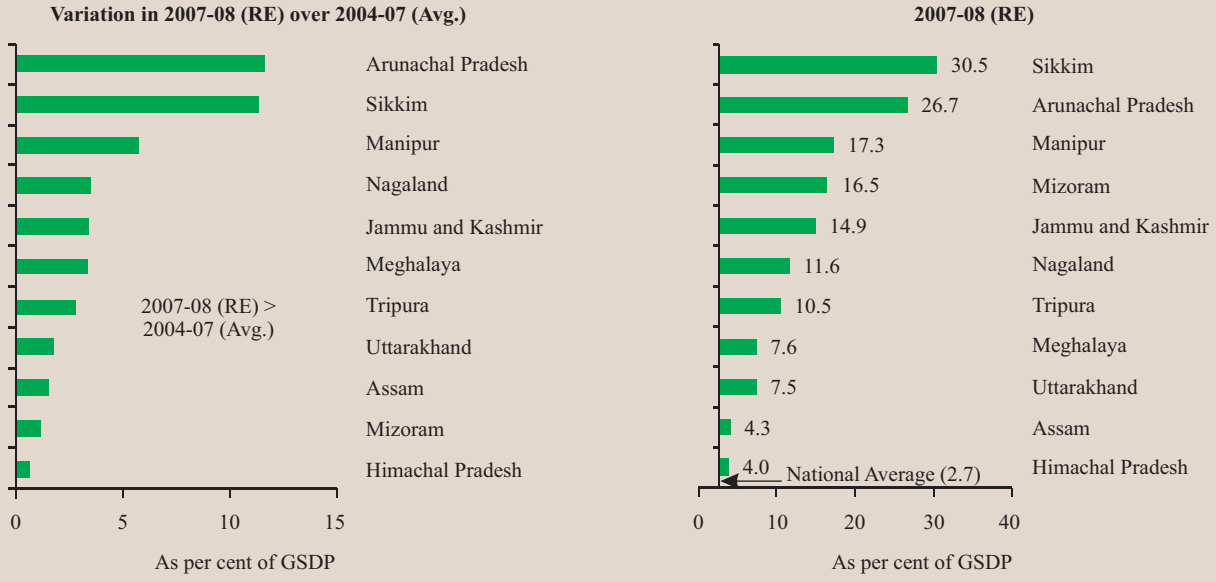
All the special category States witnessed an increase in CO-GSDP ratio in 2007-08 (RE) over 2004-07 (Avg.). Arunachal Pradesh registered the highest increase in CO-GSDP ratio during the same period followed by Sikkim and Manipur. Among the special category States, the highest CO-GSDP ratio was registered by Sikkim (30.5 per cent) followed by Arunachal Pradesh (26.7 per cent) and Manipur (17.3 per cent) in 2007-08 (RE) (Table 23 and Chart 31).

## V.4 Per Capita Expenditure of the State Governments

It is well documented in the literature that the low level of spending on any sector in a particular State may happen due to two reasons, *i.e.*, low fiscal priority attached by the State Government and low fiscal capacity of the State Government[11]. The low level of spending may be due to low fiscal priority (ratio of expenditure category to aggregate expenditure) attached to a particular sector if it is below the respective national average. On the other hand, the low level of spending may be due to low fiscal capacity, *i.e.,* the State's per capita expenditure is below the respective national average even after having a fiscal priority that is more than or equal to the national average. In some of the States, both the factors may work together resulting in a low level of spending.

This section analyses the fiscal priority and fiscal capacity of the State Governments. For working out the fiscal priority by the State Governments to a particular sector, two variables, *viz*., aggregate expenditure to GSDP and the respective expenditure category to aggregate expenditure have been taken (Table 24). Data on respective expenditure categories in per capita terms and adjusted per capita terms for the non-special and special category States are set out in

**Chart 31: Capital Outlay in Special Category States**




11 Government of India (2004), Report of the Twelfth Finance Commission, October.

**Table 24: Fiscal Priority by State Governments - 2007-08 (RE)**

(Per cent)

| State | AE/ GSDP | DE/ AE | SSE/ AE | CO/ AE |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| **I. Non-Special Category** | | | | |
| 1. Andhra Pradesh | 25.2 | 68.9 | 36.5 | 16.4 |
| 2. Bihar | 32.4 | 63.7 | 40.7 | 20.7 |
| 3. Chhattisgarh | 25.1 | 74.9 | 49.0 | 20.7 |
| 4. Goa | 23.7 | 71.5 | 32.6 | 19.3 |
| 5. Gujarat | 14.4 | 63.6 | 34.4 | 17.1 |
| 6. Haryana | 15.1 | 70.4 | 33.9 | 13.9 |
| 7. Jharkhand | 23.8 | 69.8 | 43.5 | 20.4 |
| 8. Karnataka | 22.5 | 69.4 | 36.7 | 18.3 |
| 9. Kerala | 20.1 | 46.6 | 32.8 | 5.0 |
| 10. Madhya Pradesh | 25.3 | 64.2 | 36.9 | 18.8 |
| 11. Maharashtra | 14.2 | 65.6 | 38.5 | 14.4 |
| 12. Orissa | 24.2 | 54.0 | 34.0 | 11.0 |
| 13. Punjab | 21.3 | 49.4 | 21.8 | 11.7 |
| 14. Rajasthan | 23.5 | 64.6 | 39.5 | 18.3 |
| 15. Tamil Nadu | 19.7 | 57.9 | 36.6 | 13.3 |
| 16. Uttar Pradesh | 25.9 | 63.6 | 35.6 | 21.2 |
| 17. West Bengal | 15.5 | 49.4 | 35.3 | 6.1 |
| **II. Special Category** | | | | |
| 1. Arunachal Pradesh | 101.4 | 78.0 | 28.0 | 26.4 |
| 2. Assam | 29.5 | 66.5 | 42.2 | 14.5 |
| 3. Himachal Pradesh | 31.4 | 56.4 | 34.6 | 12.8 |
| 4. Jammu and Kashmir | 53.0 | 61.9 | 30.0 | 28.1 |
| 5. Manipur | 55.4 | 66.1 | 31.7 | 31.2 |
| 6. Meghalaya | 45.2 | 73.3 | 38.2 | 16.8 |
| 7. Mizoram | 80.2 | 71.0 | 36.4 | 20.5 |
| 8. Nagaland | 45.7 | 61.1 | 30.3 | 25.4 |
| 9. Sikkim | 138.4 | 46.5 | 24.0 | 22.0 |
| 10. Tripura | 37.3 | 61.0 | 38.7 | 28.1 |
| 11. Uttarakhand | 32.8 | 66.9 | 38.0 | 23.0 |
| **All States** | **16.7*** | **62.7** | **36.3** | **16.3** |

AE : Aggregate Expenditure. SSE: Social Sector Expenditure.
DE : Development Expenditure. CO : Capital Outlay.
*: As per cent to GDP. RE : Revised Estimates.
**Source :** Based on Budget Documents of the State Governments.

Table 25. The methodology for calculating fiscal capacity is explained in Box 6.

*V.4.1 Non-Special Category States*

Among the non-special category States, the per capita development expenditure (PCDE) is below the national average of Rs.4,308 in eight State Governments, *viz*., Bihar, West Bengal, Uttar Pradesh, Madhya Pradesh, Orissa, Rajasthan, Kerala and Jharkhand in 2007-08 (RE). Out of these States, in West Bengal and Orissa, even after adjusting for AE-GSDP and DE-AE, the PCDE falls below the national average of Rs.4,308. While in Kerala, after adjustment the PCDE goes above the national average. In rest of the States, no adjustment is made since the AE-GSDP and DE-AE ratios fall above the respective national averages. However, even with higher AE-GSDP and DE-AE ratios, their PCDE falls below the national average. On the other hand, some of the States such as Tamil Nadu, Maharashtra, Punjab and Haryana, exhibit a PCDE higher than the national average of Rs.4,308, though their respective AE-GSDP and DE-AE ratios or either of them are lower than the respective national average. Thus, after adjustment their PCDE increases further. In States like Karnataka, Goa, Chhattisgarh and Andhra Pradesh, the PCDE as well as the respective AE-GSDP and DE-AE ratios fall above the respective national averages. Thus, no adjustment is made in the case of these States. After adjusting for AE-GSDP ratio and DE-AE ratio to the respective national averages, the national average of PCDE increases to Rs.4,725 from Rs.4,308. The PCDE increases in eight State Governments, *viz*., Gujarat, Haryana, Kerala, Maharashtra, Orissa, Punjab, Tamil Nadu and West Bengal after the adjustment (Tables 24, 25 and Chart 32).

Among the non-special category States, spending on social sectors in per capita terms was lower than the national average in seven States, *viz*., West Bengal, Uttar Pradesh, Rajasthan, Punjab, Orissa, Madhya Pradesh and Bihar, in 2007-08 (RE). In West Bengal, Uttar Pradesh and Orissa, even after adjustment, the per capita social sector expenditure (PCSE) remains below the national average of Rs.2,492. In Punjab, after adjusting for AE-GSDP and SSE-AE ratios, the PCSE goes above the national average. In Rajasthan, Madhya Pradesh and Bihar, the AE-GSDP and SSE-AE ratios are already above the respective national average; hence no adjustment was made. However, the PCSE falls below the national average in these three States. In Goa, Gujarat, Haryana, Kerala and Maharashtra, the

**Table 25: Per Capita Expenditure of State Governments - 2007-08 (RE)**

(Amount in Rupees)

| State | Per Capita | | | Adjusted Per Capita* | | |
|---|---|---|---|---|---|---|
| | DEV | SSE | CO | DEV | SSE | CO |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **I. Non-Special Category** | | | | | | |
| 1. Andhra Pradesh | 6,607 | 3,505 | 1,571 | 6,607 | 3,505 | 1,571 |
| 2. Bihar | 2,294 | 1,465 | 744 | 2,294 | 1,465 | 744 |
| 3. Chhattisgarh | 5,390 | 3,527 | 1,494 | 5,390 | 3,527 | 1,494 |
| 4. Goa | 16,371 | 7,467 | 4,409 | 16,371 | 8,302 | 4,409 |
| 5. Gujarat | 4,749 | 2,572 | 1,278 | 5,518 | 3,146 | 1,485 |
| 6. Haryana | 6,594 | 3,177 | 1,299 | 7,307 | 3,761 | 1,690 |
| 7. Jharkhand | 4,272 | 2,660 | 1,249 | 4,272 | 2,660 | 1,249 |
| 8. Karnataka | 5,858 | 3,104 | 1,548 | 5,858 | 3,104 | 1,548 |
| 9. Kerala | 4,069 | 2,861 | 438 | 5,476 | 3,168 | 1,424 |
| 10. Madhya Pradesh | 3,343 | 1,923 | 979 | 3,343 | 1,923 | 979 |
| 11. Maharashtra | 5,046 | 2,961 | 1,110 | 5,928 | 3,478 | 1,474 |
| 12. Orissa | 3,385 | 2,133 | 687 | 3,928 | 2,272 | 1,021 |
| 13. Punjab | 5,414 | 2,384 | 1,281 | 6,862 | 3,970 | 1,784 |
| 14. Rajasthan | 3,909 | 2,390 | 1,110 | 3,909 | 2,390 | 1,110 |
| 15. Tamil Nadu | 5,115 | 3,235 | 1,177 | 5,536 | 3,235 | 1,439 |
| 16. Uttar Pradesh | 2,988 | 1,670 | 995 | 2,988 | 1,703 | 995 |
| 17. West Bengal | 2,701 | 1,933 | 334 | 3,687 | 2,133 | 959 |
| **II. Special Category** | | | | | | |
| 1. Arunachal Pradesh | 24,909 | 8,949 | 8,419 | 24,909 | 11,581 | 8,419 |
| 2. Assam | 4,759 | 3,019 | 1,037 | 4,759 | 3,019 | 1,167 |
| 3. Himachal Pradesh | 8,631 | 5,292 | 1,962 | 9,599 | 5,553 | 2,496 |
| 4. Jammu and Kashmir | 8,531 | 4,131 | 3,870 | 8,639 | 4,998 | 3,870 |
| 5. Manipur | 10,127 | 4,863 | 4,787 | 10,127 | 5,557 | 4,787 |
| 6. Meghalaya | 9,972 | 5,200 | 2,279 | 9,972 | 5,200 | 2,279 |
| 7. Mizoram | 19,100 | 9,806 | 5,525 | 19,100 | 9,806 | 5,525 |
| 8. Nagaland | 10,714 | 5,317 | 4,458 | 10,996 | 6,361 | 4,458 |
| 9. Sikkim | 24,874 | 12,845 | 11,773 | 33,537 | 19,400 | 11,773 |
| 10. Tripura | 7,434 | 4,718 | 3,421 | 7,640 | 4,718 | 3,421 |
| 11. Uttarakhand | 7,974 | 4,535 | 2,745 | 7,974 | 4,535 | 2,745 |
| **All States** | **4,308** | **2,492** | **1,120** | **4,725** | **2,717** | **1,316** |

DEV: Development Expenditure. SSE: Social Sector Expenditure. CO: Capital Outlay.

* : Adjusted per capita expenditure is calculated as per the methodology explained in Box 6.

**Source :** Based on Budget Documents of the State Governments.

PCSE is higher than the national average albeit their AE-GSDP and SSE-AE ratios or either of them fall below the respective national average. Thus, after adjustment the respective PCSE of these States increases further. In some of the other States such as Andhra Pradesh, Chhattisgarh, Jharkhand, Karnataka and Tamil Nadu, both the PCSE and AE-GSDP and SSE-AE ratios are higher than the national average. Therefore, no adjustment has been made in these States. The national average of PCSE increases to Rs.2,717 after adjustments in AE-GSDP ratio and SSE-AE ratio to the respective national averages. PCSE increased in nine non-special category States after the adjustment (Tables 24, 25 and Chart 33).

Eight States, *viz*., Bihar, Kerala, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Uttar Pradesh and West Bengal spent less than the national average on capital outlay in per capita terms in 2007-08 (RE). In West Bengal and Orissa, even after adjustment for AE-GSDP and CO-AE ratios the per capita capital outlay (PCCO) falls below the national average. In Maharashtra and Kerala, the PCCO goes above the national average, after adjusting for AE-GSDP and CO-AE ratios. In

## Box 6: Fiscal Capacity of the State Governments: Methodology

For working out the fiscal capacity of the State Governments, the following methodology given in Twelfth Finance Commission report has been adopted.

1. Calculate the national average of AE-GSDP and CO/DE/SSE–AE.

2. Based on the national average of AE-GSDP ratio, derive the aggregate expenditure so that no State is having a ratio AE-GSDP less than the national average, *i.e.,* if
   AE/GSDP = x
   AE = x * GSDP .....(1)
   where x is the national average of AE-GSDP ratio.
   Wherever the States are having AE-GSDP ratio higher than national average, no adjustments were made. Wherever this ratio was less than average, it was made equal to the national average.

3. Based on the national average of DE-AE, SSE-AE and CO-AE, derive the respective DE, SSE and CO, so that no State is having these ratios less than national average, *i.e.*, if
   DE/AE = y
   DE = y * AE .....(2)
   where y is the national average of DE-AE ratio.
   Substituting (1) in (2), we get
   DE = y * x * GSDP .....(3)
   Wherever the States are having DE-AE, SSE-AE and CO-AE ratio higher than national average, no adjustments have been made. Wherever these ratios were less than average, it was made equal to the national average.

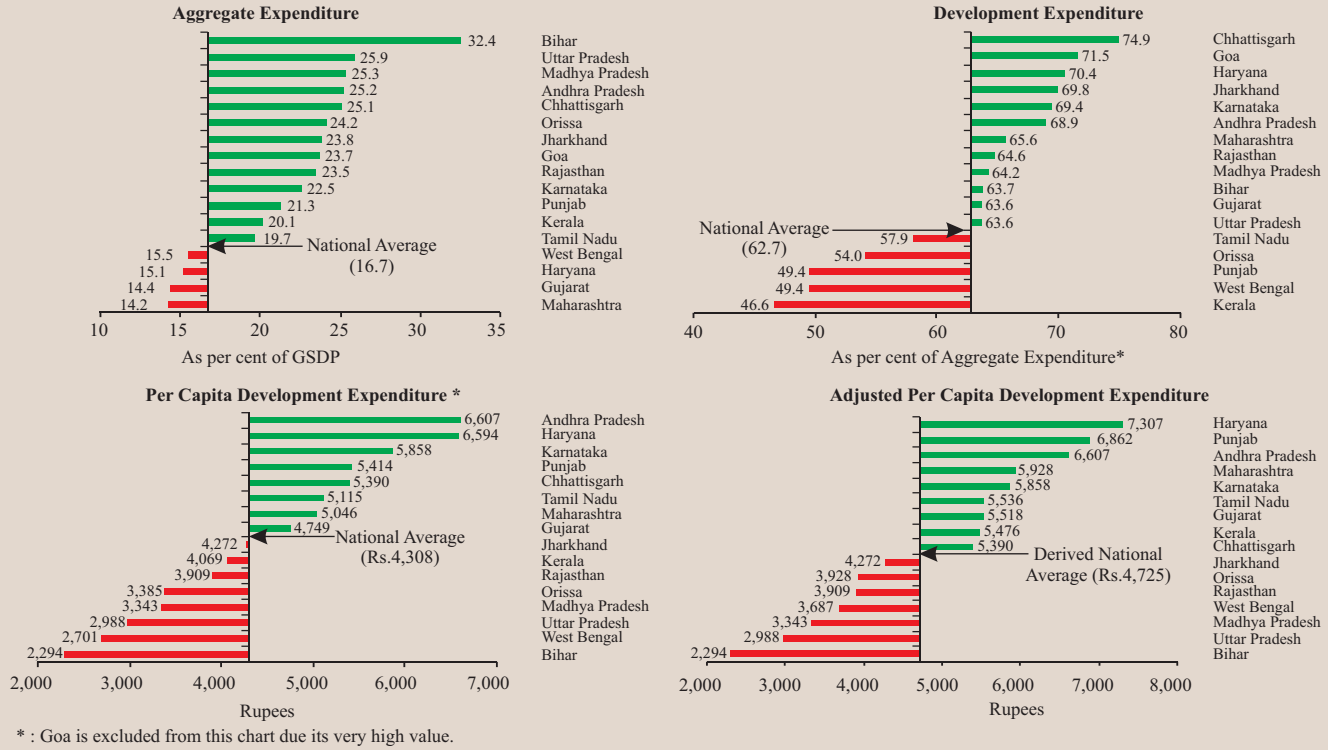
4. Based on the derived DE, SSE and CO as per equation (3), respective per capita expenditure was calculated, *i.e.*,
   PCDE = DE/P .....(4)
   where PCDE is the per capita development expenditure and P is the population.
   Substituting (3) in (4), we get
   PDE = (y * x * GSDP)/P .....(5)
   Equation (5) provides the adjusted per capita expenditure. If the adjusted per capita expenditure is less than the national average of per capita expenditure, then the States' low level of spending is due to the low fiscal capacity. This gives a picture of actual level of expenditure when all the State Governments are attaching fiscal priority to these sectors equivalent to the national average.

**Reference**:

Government of India (2004), *Report of the Twelfth Finance Commission*, October.

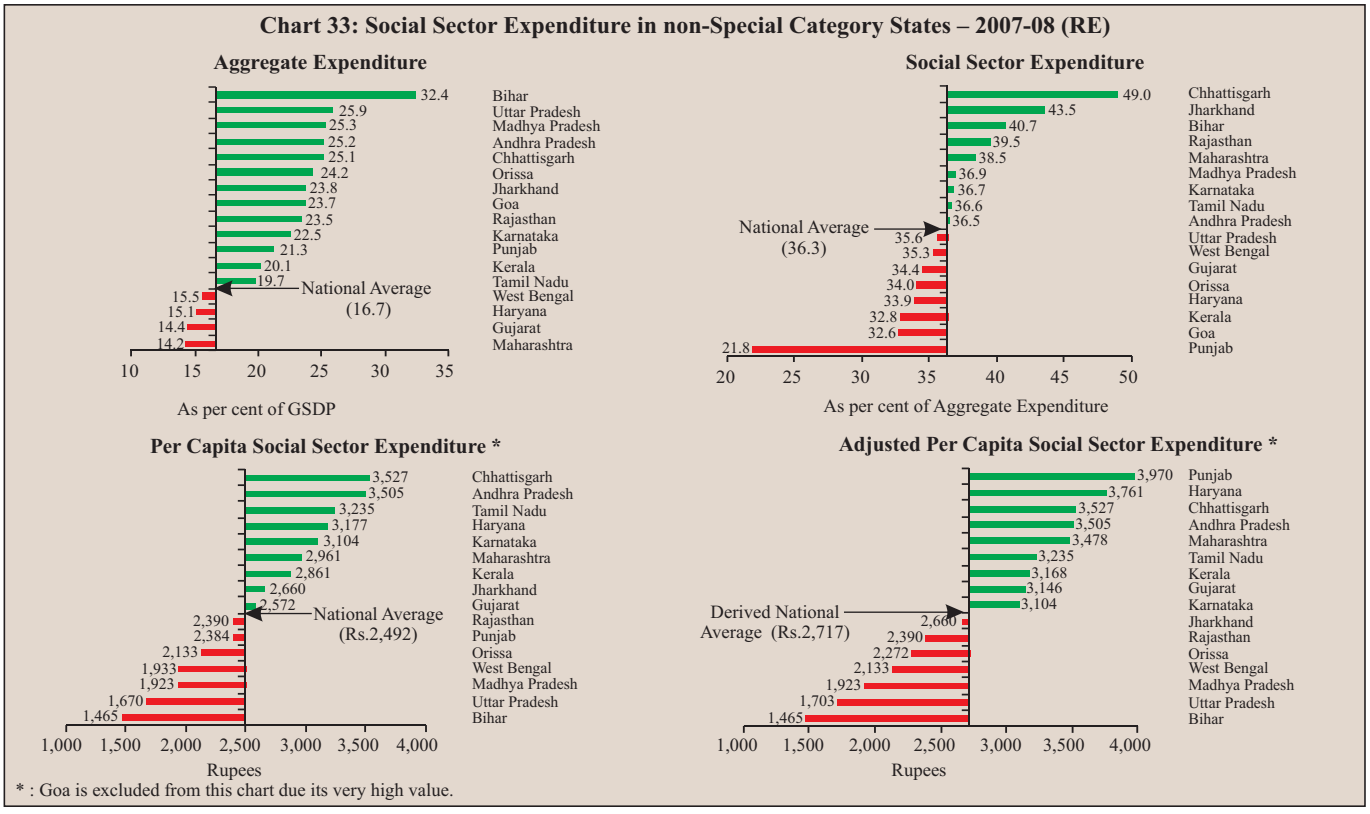
Uttar Pradesh, Rajasthan, Madhya Pradesh and Bihar, no adjustment is made as their AE-GSDP and CO-AE ratios are higher than the respective national average. However, their PCCO falls below the national average. In Tamil Nadu, Punjab, Haryana and Gujarat, the PCCO is higher than

**Chart 32: Development Expenditure in non-Special Category States - 2007-08 (RE)**




* : Goa is excluded from this chart due its very high value.

**Chart 33: Social Sector Expenditure in non-Special Category States – 2007-08 (RE)**




* : Goa is excluded from this chart due its very high value.

national average though AE-GSDP and CO-AE ratios or either of them is less than average. Thus, after adjustment, their PCCO increases further. In Andhra Pradesh, Chhattisgarh, Goa, Jharkhand and Karnataka, the PCCO, AE-GSDP and CO-AE ratios are higher than the respective national average. After adjusting for the deficiencies in fiscal priority in a number of States, the national average of PCCO increased to Rs.1,316 from Rs.1,120. After adjustment, eight State Governments witnessed an increase in the PCCO (Tables 24, 25 and Chart 34).

### *V.4.2 Special Category States*

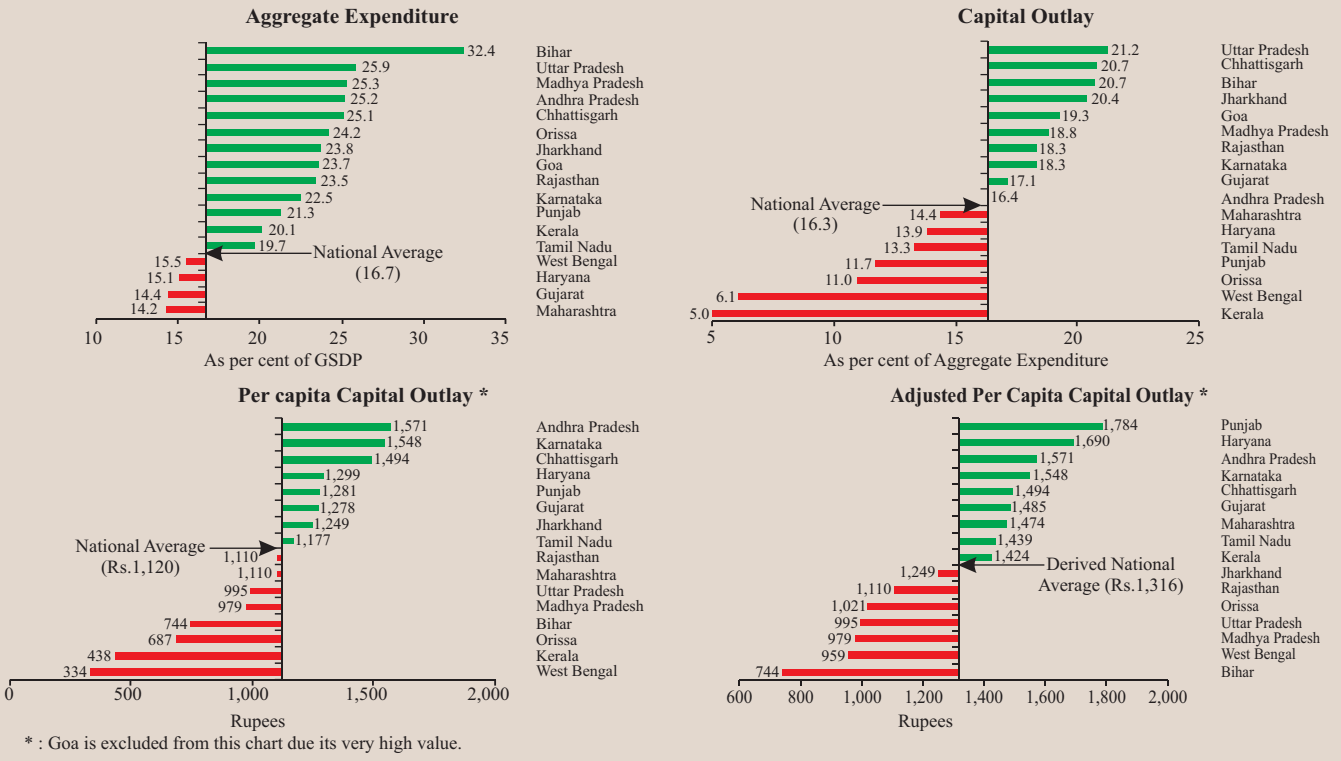
It is important to note that the PCDE of all the special category States is above the national average of Rs.4,308 in 2007-08 (RE). However, some of the State Governments, *viz*., Jammu and Kashmir, Nagaland, Tripura, Himachal Pradesh and Sikkim are having DE-AE ratio lower than the national average. These States experienced an increase in PCDE after adjustment (Tables 24, 25 and Chart 35).

Similarly, in terms of the PCSE, all the special category States fall above the national average of Rs.2,492. However, in a number of States such as Sikkim, Arunachal Pradesh, Jammu and Kashmir, Nagaland, Manipur and Himachal Pradesh, the SSE-AE ratio falls below the national average (Tables 24, 25 and Chart 36).

Among the special category States, only in Assam the PCCO is less than the national average of Rs.1,120. In Assam and Himachal Pradesh, CO-AE ratio is less than the national average. However, in Himachal Pradesh, the PCCO falls above the national average (Tables 24, 25 and Chart 37).

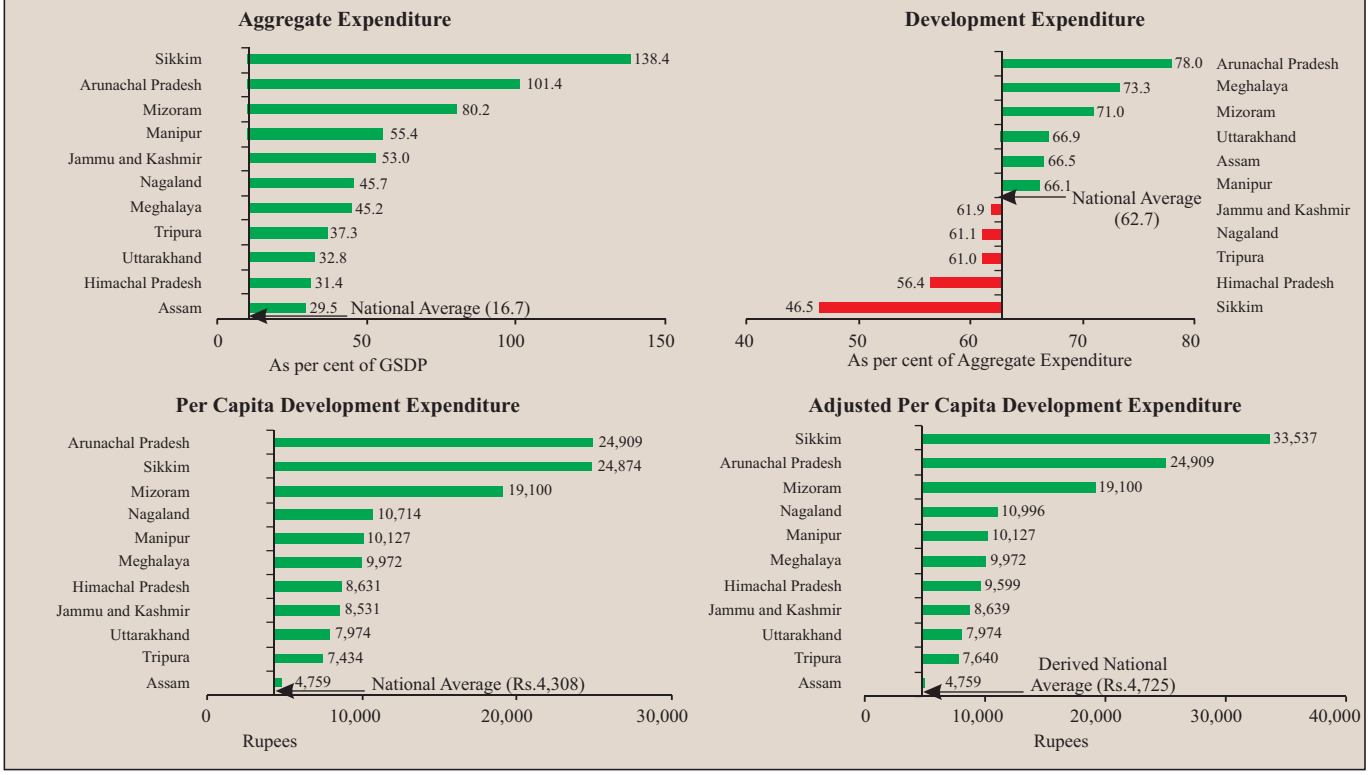
Thus, it is clear from the above analysis that correction in the revenue account and the consequent revenue surplus facilitated rise in development expenditure, social sector expenditure and capital outlay for both the special and non-

## Chart 34: Capital Outlay in non-Special Category States – 2007-08 (RE)

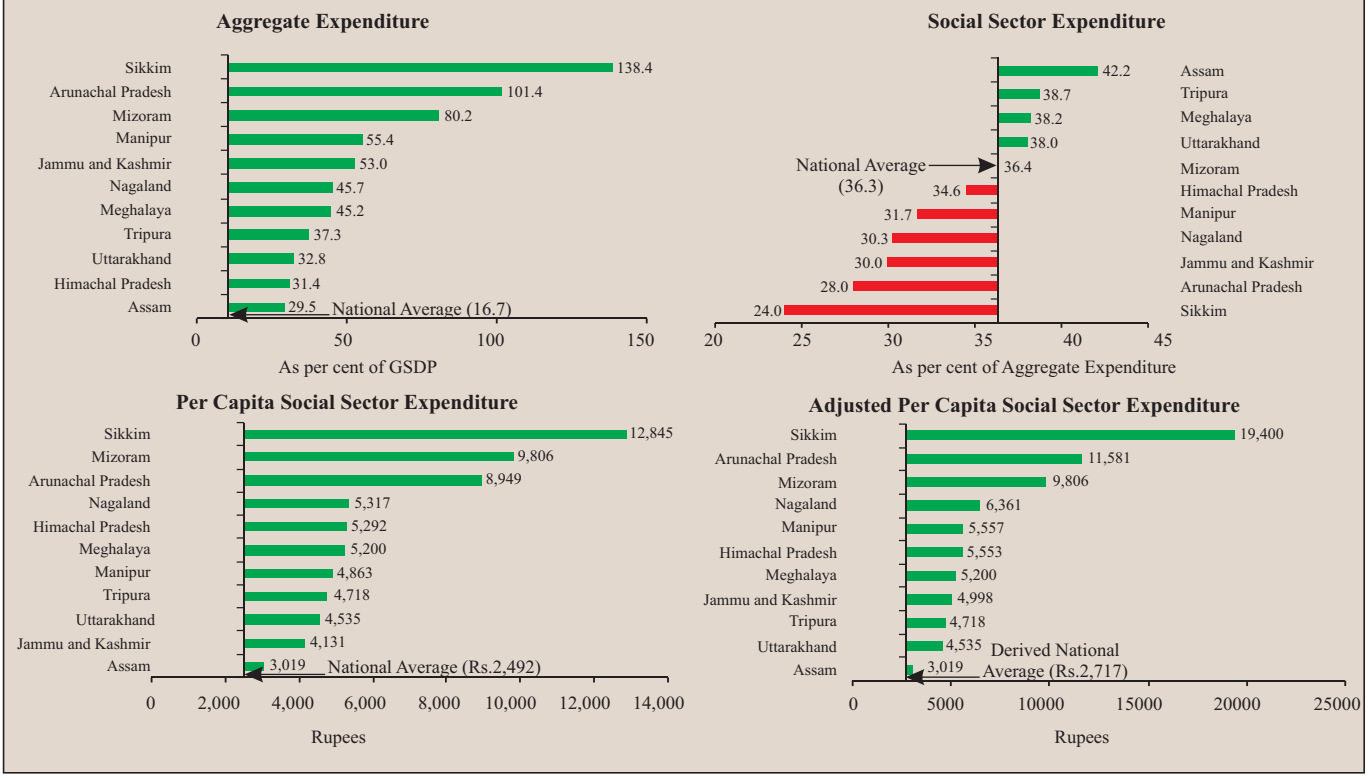



* : Goa is excluded from this chart due its very high value.

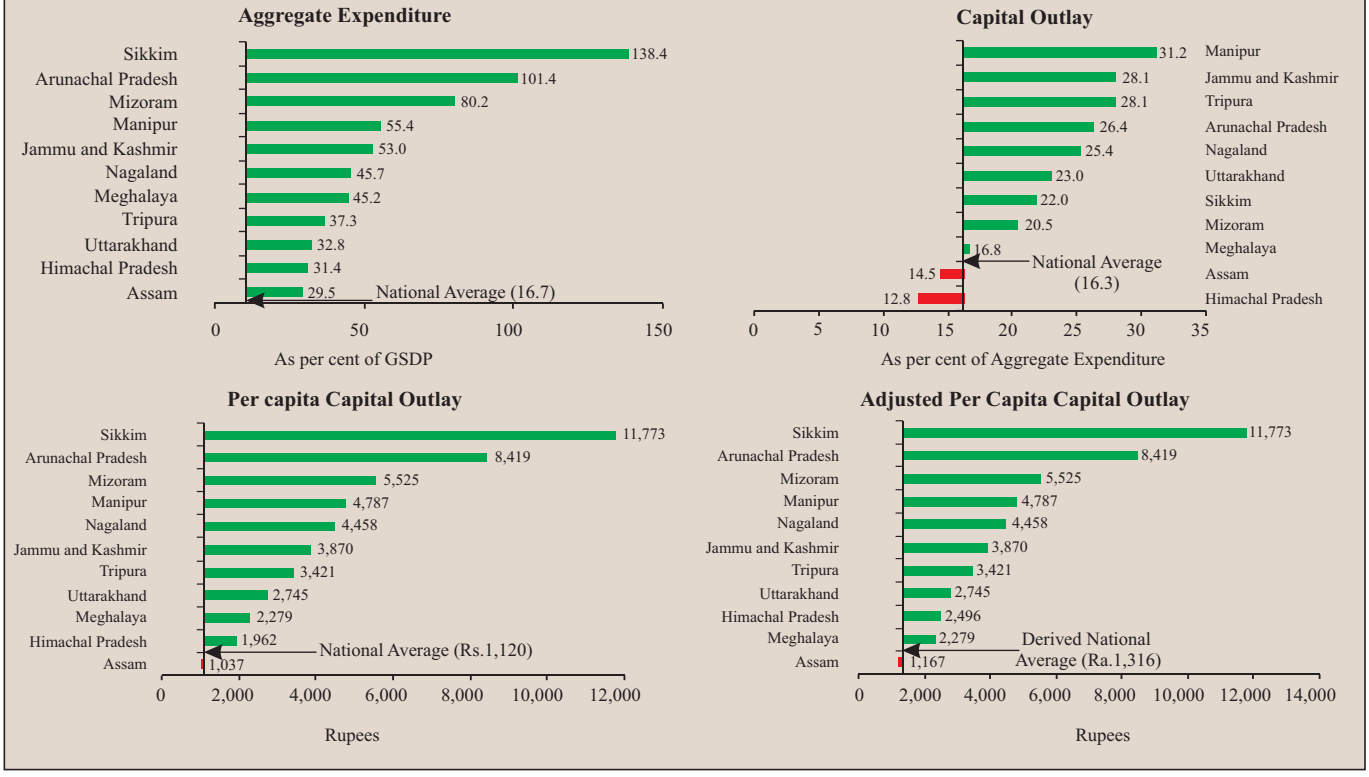
## Chart 35: Development Expenditure in Special Category States – 2007-08 (RE)



## Chart 36: Social Sector Expenditure in Special Category States – 2007-08 (RE)




## Chart 37: Capital Outlay in Special Category States – 2007-08 (RE)



special category States. However, in some of the States, inadequate fiscal capacity stands in the way of a quantum increase in these expenditure categories. In some other States, the low fiscal priority attached to these expenditure categories are leading to a lower per capita expenditure. Both the factors work together in some of the States resulting in a lower level of spending. It may be mentioned that in view of low per capita expenditure, the TFC recommended special grants for education and health sector to specific State Governments. With disparity in per capita development expenditure continuing to be wide across States, there may be merit in continuing with such special grants.

The analysis in this section points out that there exists wide variation in fiscal performance across the State Governments in spite of the noticeable improvement in the consolidated fiscal position of all States in the recent years. A number of fiscal reform measures have been undertaken by the State Governments during the past few years as highlighted in the case study of Orissa presented in Box 7. While some of State Governments have already achieved the TFC targets with regard to several indicators well ahead of the time frame, there are some other States where the fiscal correction is slow. It is clear that the correction in the revenue account and the consequent revenue surplus resulted in higher allocation of expenditure towards development and social sectors in almost all the States.

To conclude, some common elements such as implementation of VAT in *lieu* of State sales tax, enactment of FRLs (by twenty-six States), and consequent debt reliefs and higher devolution by the Centre to the States in terms of shareable taxes and grants based on recommendations of the TFC have facilitated the fiscal correction and consolidation process across the States. But State-specific fiscal conditions, including fiscal priority and low fiscal capacity also play important role in the fiscal restructuring design.

## VI. OUTSTANDING LIABILITIES, MARKET BORROWINGS AND CONTINGENT LIABILITIES OF STATE GOVERNMENTS

The outstanding debt of the State Governments, which had grown to a high level in the first half of the current decade on account of large and persistent fiscal imbalances, has shown signs of improvement in the recent past. The contingent liabilities of States have also declined. States' reliance on market borrowings has increased on account of reduction in collections under NSSF and phasing out of loans from the Centre. This section analyses the outstanding liabilities, market borrowings, contingent liabilities and WMA/OD of the State Governments.

### VI.1 Outstanding Liabilities[12]

#### *VI.1.1 Magnitude*

The structural weaknesses of the State finances manifested in large and persistent RD resulting in high GFD and large accumulation of debt and a concomitant increase in debt service burden. Between 1991 and 2004, the consolidated debt-GDP ratio of States increased by 10.7 percentage points to 33.2 per cent. The TFC recommended a target of 30.8 per cent for debt-GDP ratio and 15.0 per cent for IP/RR ratio to be achieved by 2009-10. The debt relief mechanism prescribed by the TFC, incentivised by adherence to rule-based fiscal regime helped to contain the magnitude of outstanding liabilities. From the peak

12 The outstanding liabilities of State Governments have been compiled from various sources, including Combined Finance and Revenue Accounts of the Union State Governments, Finance Accounts of Union Government, budget documents of the State Governments information obtained from Ministry of Finance, and Reserve Bank records.

## Box 7: Fiscal Reforms – A Case Study of Orissa

In recognition of the need to improve the health of its finances, Orissa Government initiated a number of reforms. As a first step, the Government of Orissa disseminated all information relating to the fiscal problem through the publication of two white papers in 1999 and in 2001. The State discussed various aspects of fiscal problems with the different stakeholders in the workshops organised at the State/district level. In 1999 and 2001, the State signed Memorandum of Understanding (MoU) with the Government of India to implement an agreed set of reform measures. The State implemented Fiscal Responsibility Legislation in 2005 and formulated Medium Term Fiscal Plan with monitorable fiscal targets. The major reform measures initiated by the Government of Orissa fall into three categories, *viz*., revenue step-up measures, expenditure compression measures and staff rationalisation measures.

The revenue step-up measures included measures aimed at augmenting both tax and non-tax revenues. The State has introduced VAT with effect from April 1, 2005. It also implemented entry tax and tax on professions. The State has also undertaken rationalisation of tax rates and stamp duty and registration fees. The State has taken measures to check under-valuation of property to improve collection under stamp duty and registration fees and phase out exemptions under sales tax. Measures to improve tax administration such as computerisation of commercial taxes, on-line registration and e-filing of returns, computerisation of land records, *etc.,* were taken. Surveillance over movement of goods and vehicles and tracking of taxable transactions also received attention from the State Government. The State has introduced new excise policy. Measures to improve non-tax revenue included revision of water rates, time bound revision of water supply tariff and introduction of user charges in health, education and veterinary services.

Orissa Government introduced defined contributory pension scheme with effect from January 1, 2005 for the new recruits with a view to containing future outgo of pension. To curb the growing interest payment obligations, the State has swapped and bought back high cost debt and accessed low cost and concessional borrowings from external funding agencies through Government of India. The State Government has withdrawn the surrendered leave encashment with effect from April 1, 2002 and abolished non-practicing allowance for doctors with effect from November 1, 2003. The Government has introduced fast track mechanism for completion of infrastructure projects. The State also introduced self-financing courses in educational and technical institutions. The Government has attempted right sizing of man power through contractual appointment on consolidated salary as per requirement, abolition of vacant posts and identification of surplus manpower and their redeployment in areas where there is need for manpower. The Government has also initiated on-line verification of budgetary allocation to check excess expenditure and accounting and generating reports on-line for better monitoring of expenditure against targeted outlay. The State Government has also decided to stop extending subsidies to the power sector once the power sector reforms are over. The closure, privatization and restructuring of loss-making PSUs are also under the active consideration of the State Government.

The staff rationalisation measures initiated by the Government of Orissa included introduction of voluntary retirement scheme for State Government employees with effect from January 27, 2003 and restriction on fresh recruitments excepting doctors, nurses, primary school teachers, personnel in police, prison and fire services. Further, the new primary school teachers are being engaged as 'Sikhya Sahayak' at consolidated salary of Rs.3,000 on contractual basis.

The policy strategy in the medium term includes improvement of public expenditure management to ensure value for money and enhancement of accountability for public money through prompt response to audit observations and remedial measures. Linking outlay to outcome with quantifiable and monitorable physical and financial targets is under consideration. The State Government introduced efficient procurement and contract management system to speed up infrastructure projects. The State Government is planning to reduce the dependence on borrowings by keeping net borrowings at a low level and also aiming at debt restructuring to reduce interest burden and free fiscal space for development. In the medium term, the Government will also try to step up revenue surplus further in order to step up capital outlay. Larger funds for the development of social sector will also receive attention in the medium term.

**Source**:
Government of Orissa (2008), *Background Note for State Level Seminar on State's Memorandum to the 13th Finance Commission,* Bhubaneswar, October 17.

level of 33.2 per cent at end-March 2004, the debt-GDP ratio of State Governments came down to 28.3 per cent in 2007-08 (RE) and is budgeted at 27.4 per cent in 2008-09 (Table 26, Chart 38 and Appendix Tables 19-20).

*VI.1.2 Composition of Debt*

Outstanding debt of the States comprises internal debt (mainly market borrowings, special securities issued to NSSF loans from banks and financial institutions, and WMA and OD from the Reserve Bank), loans from the Centre, public accounts liabilities (including small savings, State provident funds, reserve funds and deposits and advances), and contingency fund.

The composition of outstanding liabilities of the State Governments shows a sharp decline in the share of loans from the Centre with an upsurge in the share of loans from NSSF, market borrowings and loans from banks and other financial institutions. Loans from NSSF will remain the dominant component (31.2 per cent) of outstanding liabilities during 2008-09 (BE), though its share has come down since 2007. This will be followed by market borrowing at 25.0 per cent in

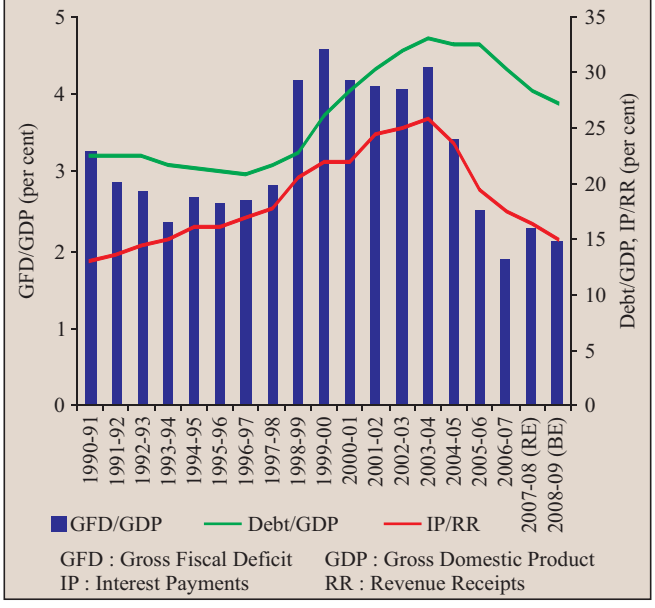
**Table 26: Outstanding Liabilities of State Governments**

| Year (end-March) | Amount (Rs. crore) | Annual Growth (Per cent) | Debt /GDP (Per cent) |
|---|---|---|---|
| 1 | 2 | 3 | 4 |
| 1991 | 1,28,155 | – | 22.5 |
| 1992 | 1,47,030 | 14.7 | 22.5 |
| 1993 | 1,68,365 | 14.5 | 22.4 |
| 1994 | 1,87,875 | 11.6 | 21.7 |
| 1995 | 2,16,473 | 15.2 | 21.3 |
| 1996 | 2,49,535 | 15.3 | 20.9 |
| 1997 | 2,85,898 | 14.6 | 20.7 |
| 1998 | 3,30,816 | 15.7 | 21.7 |
| 1999 | 3,99,576 | 20.8 | 22.8 |
| 2000 | 5,09,529 | 27.5 | 26.1 |
| 2001 | 5,94,148 | 16.6 | 28.3 |
| 2002 | 6,90,747 | 16.3 | 30.3 |
| 2003 | 7,86,427 | 13.9 | 32.0 |
| 2004 | 9,13,376 | 16.1 | 33.2 |
| 2005 | 10,29,174 | 12.7 | 32.7 |
| 2006 | 11,67,866 | 13.5 | 32.6 |
| 2007 | 12,57,362 | 7.7 | 30.3 |
| 2008 (RE) | 13,33,656 | 6.1 | 28.3 |
| 2009 (BE) | 14,51,026 | 8.8 | 27.4 |

RE : Revised Estimates. BE : Budget Estimates.
'–' : Not applicable.
**Source :** 1. Budget Documents of the State Governments.
2. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG, GOI.
3. Ministry of Finance, Government of India.
4. Reserve Bank records.
5. Union Finance Accounts, GOI.

2008-09 (BE), which stood at 19.3 per cent in 2006-07 (Accounts). On the other hand, loans from the Centre, which formed 57.4 per cent of outstanding debt in 1991 declined substantially

**Chart 38: Deficit, Debt and Interest Burden**




GFD : Gross Fiscal Deficit GDP : Gross Domestic Product
IP : Interest Payments RR : Revenue Receipts

and are budgeted to contribute only 10.8 per cent during 2008-09 (BE). The share of public accounts in total liabilities has remained in the range of 25-30 per cent (Table 27 and Chart 39).

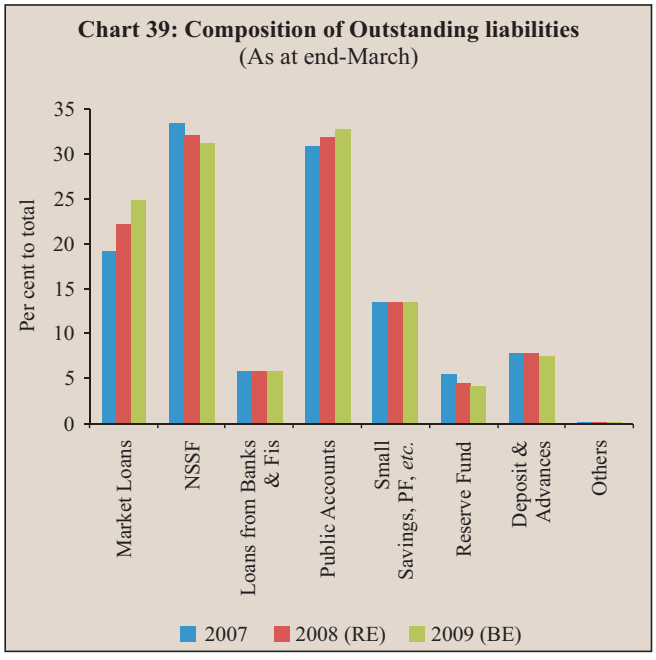
It may be mentioned that the budget documents of the State Governments do not provide sufficient details of their outstanding liabilities including the amounts under various categories and associated terms and conditions (such as rate of interest and maturity structure). This is particularly evident in the case of negotiated loans from banks

**Table 27: Composition of Outstanding Liabilities of State Governments**
(As at end-March)

(Per cent)

| Item | 1991 | 2000 | 2005 | 2006 | 2007 | 2008 (RE) | 2009 (BE) |
|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| **Total Liabilities (1 to 4)** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** |
| 1. Internal Debt | 15.0 | 24.8 | 57.8 | 59.8 | 61.1 | 62.5 | 63.7 |
| *of which:* | | | | | | | |
| (i) Market Loans | 12.2 | 14.8 | 20.7 | 19.6 | 19.3 | 22.4 | 25.0 |
| (ii) Special Securities issued to NSSF | – | 5.0 | 27.4 | 31.3 | 33.8 | 32.3 | 31.2 |
| (iii) Loans from Banks and FIs | 2.0 | 3.4 | 6.6 | 6.2 | 5.8 | 6.0 | 6.0 |
| 2. Loans and Advances from the Centre | 57.4 | 45.2 | 15.6 | 13.4 | 11.7 | 11.3 | 10.8 |
| 3. Public Accounts (i to iii) | 26.8 | 29.9 | 26.6 | 26.6 | 27.2 | 26.2 | 25.4 |
| (i) Small Savings, State PF, *etc.* | 13.2 | 15.8 | 14.2 | 13.8 | 13.6 | 13.8 | 13.5 |
| (ii) Reserve Funds | 3.7 | 3.9 | 5.1 | 5.4 | 5.6 | 4.6 | 4.3 |
| (iii) Deposits and Advances | 10.0 | 10.2 | 7.3 | 7.4 | 7.9 | 7.8 | 7.5 |
| 4. Contingency Fund | 0.8 | 0.3 | 0.1 | 0.1 | 0.1 | 0.1 | 0.1 |

RE : Revised Estimates. BE : Budget Estimates.
'–' : Not applicable.
**Source :** Same as Table 26.




and financial institutions. Consequently, in-depth analysis of the debt position of the State Governments remains circumscribed. The detailed composition of outstanding liabilities of State Governments from 1990-91 to 2008-09 (BE) is presented in Appendix Tables 19 and 20, while the State-wise composition of outstanding liabilities is provided in Statements 26-28.

### *VI.1.3 State-wise Debt Position*[13]

This section presents the State-wise variation in the level of debt among the non-special and special category States. The State-wise debt-GSDP position is presented in Table 28.

*Non-Special Category States*

Among non-special category States, Uttar Pradesh recorded the highest debt-GSDP ratio of 50.3 per cent followed by Bihar (47.9 per cent) and Rajasthan (46.3 per cent) in 2007-08 (RE). On the other hand, Haryana had the lowest debt-GSDP ratio of 20.0 per cent followed by Chhattisgarh (21.3 per cent) and Tamil Nadu (25.1 per cent) in 2007-08 (RE). Five State Governments, *viz*., Haryana, Chhattisgarh, Tamil Nadu, Karnataka, Maharashtra have already achieved the TFC target of debt-GSDP ratio of 30.8 per cent in 2007-08 (RE) (Chart 40). The debt-GSDP ratio witnessed a declining trend across the non-special category States, except Jharkhand, in 2007-08 (RE) over 2004-07 (Avg.). The debt-GSDP ratio of Jharkhand increased from 26.8 per cent in 2004-07 (Avg.) to 31.7 per cent in 2007-08 (RE). Orissa recorded the highest decline in the debt GSDP ratio, followed by Bihar and Rajasthan over the same period. The ratio of IP-RR, which has a bearing on the debt sustainability, was below the TFC target of 15.0 per cent in seven non-special category States in

**Table 28: State-wise Debt-GSDP Position**

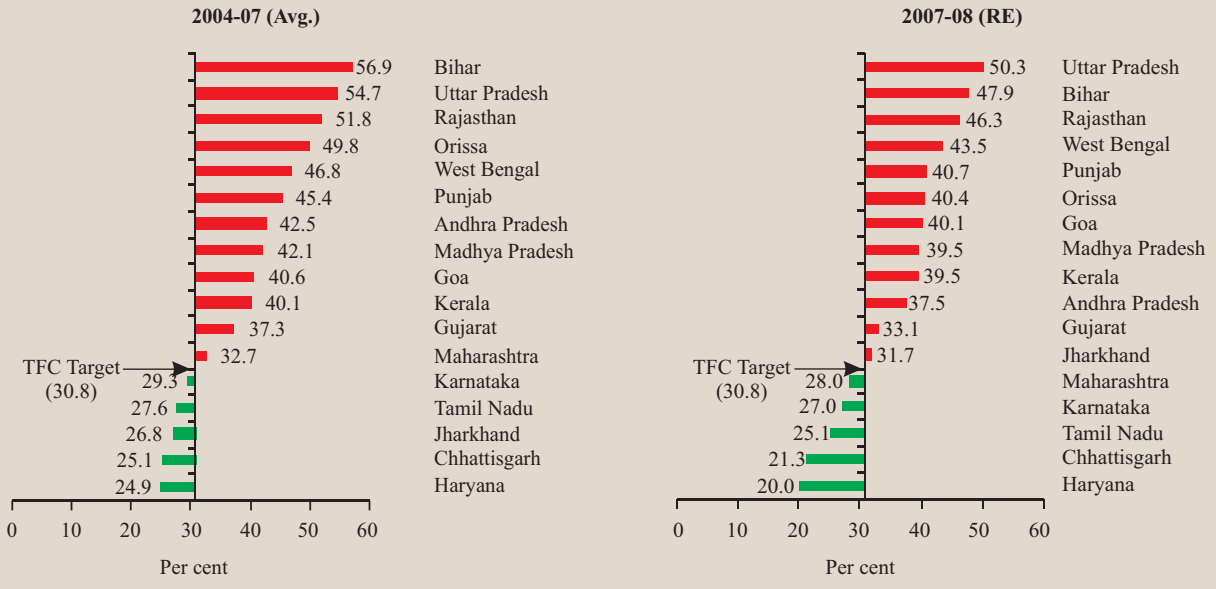
(Per cent)

| State | 2004-07* (Avg.) | 2007-08 (RE) |
|---|---|---|
| 1 | 2 | 3 |
| **I. Non-Special Category** | | |
| 1. Andhra Pradesh | 42.5 | 37.5 |
| 2. Bihar | 56.9 | 47.9 |
| 3. Chhattisgarh | 25.1 | 21.3 |
| 4. Goa | 40.6 | 40.1 |
| 5. Gujarat | 37.3 | 33.1 |
| 6. Haryana | 24.9 | 20.0 |
| 7. Jharkhand | 26.8 | 31.7 |
| 8. Karnataka | 29.3 | 27.0 |
| 9. Kerala | 40.1 | 39.5 |
| 10. Madhya Pradesh | 42.1 | 39.7 |
| 11. Maharashtra | 32.7 | 28.0 |
| 12. Orissa | 49.8 | 40.4 |
| 13. Punjab | 45.4 | 40.7 |
| 14. Rajasthan | 51.8 | 46.3 |
| 15. Tamil Nadu | 27.6 | 25.1 |
| 16. Uttar Pradesh | 54.7 | 50.3 |
| 17. West Bengal | 46.8 | 43.5 |
| **II. Special Category** | | |
| 1. Arunachal Pradesh | 77.9 | 79.8 |
| 2. Assam | 31.3 | 28.0 |
| 3. Himachal Pradesh | 68.0 | 60.5 |
| 4. Jammu and Kashmir | 67.2 | 70.5 |
| 5. Manipur | 70.4 | 62.8 |
| 6. Meghalaya | 40.2 | 39.4 |
| 7. Mizoram | 115.6 | 104.8 |
| 8. Nagaland | 46.5 | 43.5 |
| 9. Sikkim | 70.7 | 72.2 |
| 10. Tripura | 57.1 | 48.4 |
| 11. Uttarakhand | 45.2 | 42.5 |
| **All States#** | **31.8** | **28.3** |
| *Memo Item:* | | |
| 1. NCT Delhi | 19.8 | 18.9 |
| 2. Puducherry | 40.0 | 45.7 |

Avg. : Average. RE : Revised Estimates.
* : Data for Puducherry pertain to 2006-07.
\# : Data for All States is as per cent to GDP.
**Source:** Same as Table 26.

13 The detailed State-wise and component-wise break-up of outstanding liabilities are provided in Statements 26-28. The outstanding liabilities as at end-March 2000 of the three bifurcated States (Bihar, Madhya Pradesh and Uttar Pradesh) have been apportioned to the three newly formed States (Jharkhand, Chhattisgarh and Uttarakhand), respectively on the basis of their respective proportion of population.

**Chart 40: Debt-GSDP – Non-Special Category States**

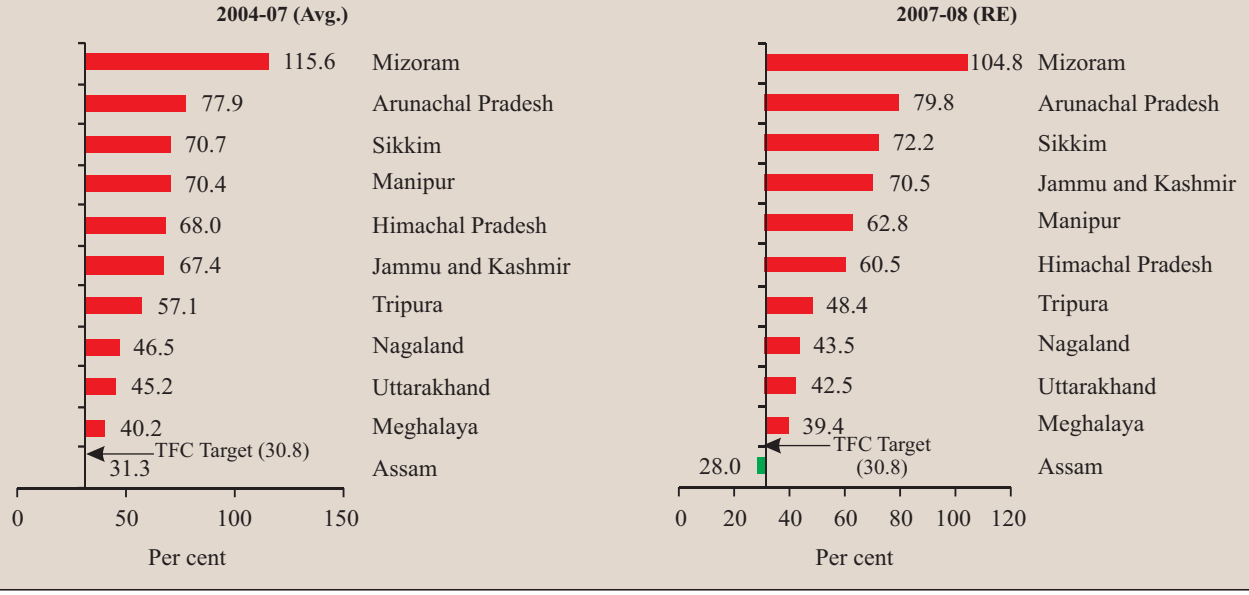



2007-08 (RE). The IP-RR ratio for West Bengal was at 36.5 per cent in 2007-08 (RE) (refer to Chart 19).

*Special Category States*

The debt-GSDP ratio was comparatively higher for special category States than non-special category States. It was higher than the national average for all special category States except Assam. Mizoram recorded the highest debt-GSDP ratio of 104.8 per cent in 2007-08 (RE) followed by Arunachal Pradesh (79.8 per cent), Sikkim (72.2 per cent) and Jammu and Kashmir (70.5 per cent). Assam recorded the lowest debt-GSDP ratio of 28.0 per cent, followed by Meghalaya (39.4 per cent) in 2007-08 (RE). Among the special category States, only Assam has achieved the TFC target of debt-GSDP ratio of 30.8 per cent in 2007-08 (RE) (Chart 41). Except Arunachal Pradesh, Jammu and

**Chart 41: Debt-GSDP–Special Category States**



Kashmir and Sikkim, all other special category States experienced a decline in the debt-GSDP ratio over the period 2004-07 (Avg.) to 2007-08 (RE). The debt-GSDP ratio of Arunachal Pradesh, Jammu and Kashmir and Sikkim, increased from 77.9 per cent, 67.4 per cent and 70.7 per cent in 2004-07 (Avg.) to 79.8 per cent, 70.5 per cent and 72.2 per cent in 2007-08 (RE) respectively. Mizoram experienced the highest decline in debt-GSDP ratio, followed by Tripura, Himachal Pradesh and Manipur in 2007-08 (RE) over 2004-07 (Avg.). The IP-RR ratio was below the TFC target of 15.0 per cent in all the special category States except Himachal Pradesh in 2007-08 (RE) (refer to Chart 25).

## VI.2 Market Borrowings

### *VI.2.1 Consolidated Position*

The State Governments issue dated securities of varying tenures (mostly 10 years' maturity) that are mostly subscribed by the banks and financial institutions. The share of market borrowings in the aggregate outstanding liabilities of State Governments gradually moved up from 14.8 per cent as at end-March 2000 to 20.7 per cent as at end-March 2005 (Table 27). The share of market borrowings in total outstanding debt declined to 19.4 per cent as at end-March 2007, but is budgeted to increase to 25.0 per cent in 2008-09. The greater reliance on market borrowings is due to decline in collections under NSSF. The recent developments relating to market borrowings of State Governments are presented in Box 8.

The share of high cost market loans (interest rate over 10.0 per cent) of State Governments declined further during 2007-08. As at end-March 2008, the share of outstanding stock with interest rate of 10 per cent and above declined to 18.4 per cent from 27.4 per cent as at end-March 2007 (Table 29). However, there was a decline in share of outstanding market loans with interest rate of less than 8 per cent from 62.6 per cent as at end-March 2007 to 54.3 per cent as at end-March 2008. There was a corresponding increase in share of outstanding market loans with interest rate ranging between 8-10 per cent from 10.0 per cent as at end-March 2007 to 27.3 per cent as at end-March 2008, reflecting the general upward movement in interest rates.

**Table 29: Interest Rate Profile of Outstanding Stock of State Government Securities**

(As at end-March )

| Range of Interest Rate | Outstanding Amount (Rs. crore) | | Percentage to Total | |
|---|---|---|---|---|
| | 2007 | 2008 | 2007 | 2008 |
| 1 | 2 | 3 | 4 | 5 |
| 5.00-5.99 | 33,825 | 33,825 | 13.9 | 11.3 |
| 6.00-6.99 | 58,564 | 58,564 | 24.1 | 19.6 |
| 7.00-7.99 | 59,638 | 69,759 | 24.6 | 23.4 |
| 8.00-8.99 | 18,791 | 76,112 | 7.7 | 25.5 |
| 9.00-9.99 | 5,412 | 5,412 | 2.2 | 1.8 |
| 10.00-10.99 | 14,468 | 14,418 | 6.0 | 4.8 |
| 11.00-11.99 | 16,934 | 16,869 | 7.0 | 5.7 |
| 12.00-12.99 | 25,960 | 23,550 | 10.7 | 7.9 |
| 13.00-13.99 | 9,186 | – | 3.8 | – |
| **Total** | **2,42,777** | **2,98,508** | **100.0** | **100.0** |

'–' : Nil.
**Source:** Reserve Bank records.

### *VI.2.2 Allocation of Market Borrowings during 2008-09*

The net allocations of market borrowings to the State Governments, as per Reserve Bank records, have increased steadily since 2002-03 (Table 30). The total net allocations increased sharply to Rs.69,015 crore during 2007-08 as compared with Rs.20,045 crore in the previous year on account of additional allocation[14] of Rs.35,780 crore due to NSSF shortfall. The net allocation under market borrowing programme for State Governments during 2008-09 is placed at Rs.57,103 crore. Taking into account repayments of Rs.14,371 crore, the gross allocation amounts to Rs.71,474 crore, showing a decline of 13 per cent over the previous year (Appendix Table 21). During 2008-09 (up to December 11, 2008), the

14 Additional allocation is sanction of market borrowings to State Governments during the course of the year in addition to the allocation made at the beginning of the financial year.

## Box 8: Recent Developments in Market Borrowing Programme of the State Governments

Owing to the decline in the collections under NSSF, market loans have emerged as the most important source of financing the GFD of the State Governments. Market loans financed 58.9 per cent of GFD during 2007-08 (RE) as compared with 16.9 per cent during the previous year. In 2008-09, the market loans would be financing 56.7 per cent of GFD of the State Governments. During 2007-08, Government of India provided additional allocation of Rs.35,780 crore to States on account of shortfall in collections under the NSSF. Thus, in 2007-08, the gross allocation of market borrowings amounted to Rs.80,570 crore (including repayments of Rs.11,555 crore) as compared with Rs.26,596 crore (including repayments of Rs.6,551 crore) during the previous year. The gross allocation of market borrowings stands at Rs.71,474 crore during 2008-09. The State Governments raised 84.1 per cent of their gross allocation during 2007-08. During 2008-09 so far (up to December 11, 2008), the State Governments have raised 51.1 per cent of the gross allocation of market borrowings.

Since 2006-07, all the State Governments have been raising market loans through the auction route. The weighted average interest rate on market loans witnessed a rising trend during the recent years. The weighted average interest rate increased to 8.25 per cent in 2007-08 as compared with 7.49 per cent in 2002-03. In 2008-09, weighted average interest rate on market borrowings raised up to December 11, 2008 firmed up to 8.35 per cent. It may be noted that the weighted average interest rate ranges from 9.4 per cent for Mizoram to 7.0 per cent for Sikkim and Manipur during 2008-09 so far (up to December 11, 2008). The loans raised during 2007-08 had interest rates in the range of 7.84-8.90 per cent, while those raised during 2008-09 so far (December 11, 2008) were in the range of 6.95-9.90 per cent. West Bengal raised Rs.800 crore at the highest cut-off rate of 9.90 per cent in July 2008.

Four State Governments, *viz*., Chhattisgarh, Haryana, Orissa and Tripura did not participate in the market borrowing programme of the State Governments during 2007-08. On the other hand, twelve State Governments, *viz*., Arunachal Pradesh, Gujarat, Himachal Pradesh, Jammu and Kashmir, Kerala, Manipur, Meghalaya, Nagaland, Punjab, Rajasthan, Tamil Nadu and West Bengal raised 100 per cent of their gross allocation during 2007-08. Further, in 2007-08, in view of the large surplus cash balances and the negative spread earned on it, Orissa bought back 11 securities worth Rs.156 crore. In 2008-09 so far (up to December 11, 2008), twenty State Governments have participated in the market borrowing programme of the State Governments including Puducherry. thirteen State Governments including Puducherry have already raised more than 50 per cent of their respective gross allocation of market borrowings as on December 11, 2008.

In the 19th Conference of State Finance Secretaries held in January 2007, it was decided to introduce 'Non-Competitive Bidding Scheme' in the auctions of State Development Loans from next financial year 2007-08. A scheme for Non-Competitive Bidding Facility was incorporated in the Revised General Notification issued by all State Governments during July 2007. The scheme will be introduced as a part of the RBI-NDS Auction Module (Version 2) currently under development by the Clearing Corporation of India Ltd.

To bring in greater transparency in market borrowing programme of State Governments, in the Annual Policy Statement for the year 2006-07, the Reserve Bank proposed, *inter alia*, that 'States, at their discretion and initiative, would be encouraged to develop an advance indicative open market borrowing calendar'. After detailed discussions in the Conference of State Finance Secretaries, it was decided to disseminate information on borrowings of the State Governments. Accordingly, the Reserve Bank issued a press release titled 'Greater Transparency in Market Borrowing Programme of State Governments – 2007-08' on September 12, 2007 indicating net allocation, maturities, the amount raised till then and the balance to be raised during the remaining period of 2007-08. An attempt was also made to obtain period-wise borrowing requirements from the State Governments during 2007-08. On June 17, 2008, a press release titled 'Market Borrowing Programme of State Governments – 2008-09' detailing estimated gross requirements of market borrowings for the year 2008-09 was issued. The press release reiterated that 'the State Governments/Reserve Bank of India will have the flexibility to review the borrowing requirements and bring about modifications in the borrowings keeping in view the emerging requirements of the State Governments, market conditions and other relevant factors'.

**References:**


1. Reserve Bank of India (2007), 'Greater Transparency in Market Borrowing Programme of State Governments – 2007-08', *Press Release*, September 12.
2. ——— (2008), *Annual Report - 2007-08*.
3. ——— (2008), 'Market Borrowing Programme of State Governments – 2008-09', *Press Release*, June 17.


States have raised market loans amounting to Rs.36,551 crore (or 51.1 per cent of gross allocation) through auctions with a cut-off rate in the range 6.95-9.90 per cent.

The weighted average interest rate on market loans increased marginally to 8.35 per cent during 2008-09 (up to December 11, 2008) as compared with 8.25 per cent during 2007-08 (Table 31). In 2008-09 so far (up to December 11, 2008), the entire amount of market borrowings was raised through the auction route as in 2007-08.

### VI.3 Liquidity Position and Cash Management

The revised scheme of WMA and OD for State Governments put in place in 2006-07 following the recommendations of the Advisory Committee on WMA and OD to State Governments (Chairman: Shri. M.P. Bezbaruah)

**Table 30: Market Borrowings of State Governments**

(Rs. crore)

| Item | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 | 2008-09* |
|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. Net Allocation | 12,722 | 12,767 | 13,969 | 16,112 | 17,242 | 28,781 | 49,439 |
| 2. Additional Allocation | 6,422 | 4,893 | 3,236 | 3,522 | 2,803 | 40,234 # | 7,664 |
| 3. Allocation under DSS | 10,000 | 29,000 | 19,766 | – | – | – | – |
| 4. Total (1+2+3) | 29,144 | 46,660 | 36,971 | 19,634 | 20,045 | 69,015 | 57,103 |
| 5. Repayments | 1,789 | 4,145 | 5,123 | 6,274 | 6,551 | 11,555 | 14,371 |
| 6. Gross Allocation (4+5) | 30,933 | 50,805 | 42,094 | 25,908 | 26,596 | 80,570 | 71,474 |
| 7. Amount raised under DSS | 10,000 | 26,623 | 16,943 | – | – | – | – |
| 8. Amount raised to prepay RIDF loans | – | – | 1,386 | – | – | – | – |
| 9. Total Amount Raised (i + ii) | 30,853 | 50,521 | 39,101 | 21,729 | 20,825 | 67,779 | 36,551 |
| (i) Tap Issues | 27,880 | 47,626 | 38,216 | 11,186 | – | – | – |
| (ii) Auctions | 2,973 | 2,895 | 885 | 10,543 | 20,825 | 67,779 | 36,551 |
| | (13) | (8) | (3) | (24) | (22 | (21) | (20) |
| 10. Net Amount Raised (9-5) | 29,064 | 46,376 | 33,978 | 15,455 | 14,274 | 56,224 | 22,179 |
| 11. Net Amount Raised (other than DSS) (10-7) | 19,064 | 19,753 | 17,035 | 15,455 | 14,274 | 56,224 | 22,179 |
| 12. Net Amount Raised (other than DSS & RIDF) (11-8) | 19,064 | 19,753 | 15,649 | 15,455 | 14,274 | 56,224 | 22,179 |
| *Memo item:* | | | | | | | |
| (i) Coupon/Cut-off Yield Range (%) | 6.60-8.00 | 5.78-6.40 | 5.60-7.36 | 7.32-7.85 | 7.65-8.66 | 7.84-8.90 | 6.95-9.90 |
| (ii) Weighted Average Interest Rate (%) | 7.49 | 6.13 | 6.45 | 7.63 | 8.10 | 8.25 | 8.35 |
| (iii) Average Maturity (in years) | 10.00 | 10.05 | 10.01 | 10.00 | 10.00 | 10.00 | 10.00 |

* : Amount raised upto December 11, 2008. '–' : Nil/Not Applicable.
# : Including additional allocation of Rs.35,780 crore in *lieu* of expected fall in NSSF.
DSS : Debt Swap Scheme. RIDF: Rural Infrastructure Development Fund.
**Note :** (i) Figures in brackets represent number of States opting for the auction route. Since 2006-07, all States have been raising market borrowings through the auction route.
(ii) Data on market borrowings as per RBI records may differ from that reported in the budget documents of the State Governments.
(iii) Data from 2007-08 are inclusive of Puducherry.
**Source :** Reserve Bank records.

was continued during 2007-08. The Reserve Bank entered into an agreement with the Government of the Union Territory of Puducherry effective December 17, 2007 for carrying out its general banking business and managing rupee public debt and its normal WMA limit was fixed at Rs.50 crore. The State-wise normal WMA limits for 2008-09 were reviewed. Accordingly, it was decided to retain the extant State-wise normal WMA limits of Rs.9,925 crore for 2008-09 (inclusive of Rs.50 crore for the Union Territory of Puducherry) (Table 32).

During 2008-09, the average utilisation of normal WMA, special WMA and overdrafts by the States remained low reflecting improvement in the overall cash position resulting in build-up of high level of surplus cash balances by most of the State Governments. The utilisation of WMA and overdraft (average of daily outstanding) by the States at Rs.389 crore during 2008-09 (up to November 30, 2008) was substantially lower than that of Rs.903 crore in the corresponding period of the previous year (Chart 42). During 2008-09 (up to November 30, 2008), six States availed of WMA for a period of 2-33 days, of which three States resorted to overdraft for a period ranging between 4-14 days (Statement 38). The availment of WMA was lower for the States like West Bengal and Kerala, among non-special category States and Nagaland among the special category States as compared with the previous year. However, the availment of WMA increased in some other States

**Table 31: Yield on State Government Securities**

| Year | Yield Range (Per cent) | Weighted Average Yield (Per cent) | Amount Raised (Rs. crore) |
|---|---|---|---|
| 1 | 2 | 3 | 4 |
| 1990-91 | 11.50 | 11.50 | 2,569 |
| 1991-92 | 11.50-12.00 | 11.82 | 3,364 |
| 1992-93 | 13.00 | 13.00 | 3,805 |
| 1993-94 | 13.50 | 13.50 | 4,145 |
| 1994-95 | 12.50 | 12.50 | 5,123 |
| 1995-96 | 14.00 | 14.00 | 6,274 |
| 1996-97 | 13.75-13.85 | 13.83 | 6,536 |
| 1997-98 | 12.30-13.05 | 12.82 | 7,749 |
| 1998-99 | 12.15-12.50 | 12.35 | 12,114 |
| 1999-00 | 11.00-12.25 | 11.89 | 13,706 |
| 2000-01 | 10.50-12.00 | 10.99 | 13,300 |
| 2001-02 | 7.80-10.53 | 9.20 | 18,707 |
| 2002-03 | 6.60-8.00 | 7.49 | 30,853 |
| 2003-04 | 5.78-6.40 | 6.13 | 50,521 |
| 2004-05 | 5.60-7.36 | 6.45 | 39,101 |
| 2005-06 | 7.32-7.85 | 7.63 | 21,729 |
| 2006-07 | 7.65-8.66 | 8.10 | 20,825 |
| 2007-08 | 7.84-8.90 | 8.25 | 67,778 |
| 2008-09* | 6.95-9.90 | 8.35 | 36,551 |

* Up to December 11, 2008.
**Source:** Reserve Bank records.

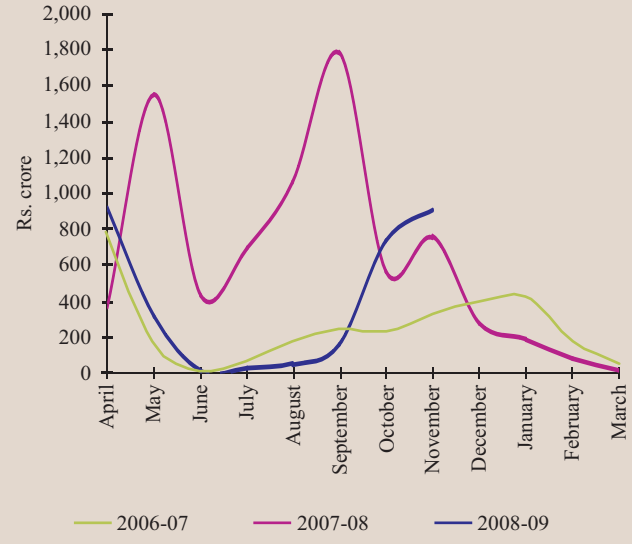
such as Punjab, and Uttarakhand during 2008-09 as compared with the previous year. Centre's (gross) WMA to the State Governments, as reported in the budget documents of the State Governments, has consistently declined from Rs.3,329 crore in 2002-03 (twelve States) to Rs.50 crore in 2007-08 (RE) (one State). However, it is budgeted to increase to Rs.360 crore in 2008-09 (two States). Assam among the special Category States and Kerala among the non-special Category States

**Table 32: Normal WMA Limits – 1996 to 2008**

| Period | Amount (Rs. crore) |
|---|---|
| 1 | 2 |
| i. August 1996 to February 1999 | 2,234 |
| ii. March 1999 to January 2001 | 3,941 |
| iii. February 2001 to March 2002 | 5,283 |
| iv. April 2002 to March 2, 2003 | 6,035 |
| v. March 3, 2003 to March 31, 2004 | 7,170 |
| vi. April 1, 2004 to March 31, 2005 | 8,140 |
| vii. April 1, 2005 to March 31, 2006 | 8,935 |
| viii. April 1, 2006 to March 31, 2007 | 9,875 |
| ix. April 1, 2007 to March 31, 2008 | 9,925 |
| x. April 1, 2008 to March 31, 2009 | 9,925 |

**Source:** Reserve Bank records.

**Chart 42: Utilisation of WMA and Overdraft by State Governments**
(Average of Daily Outstandings)




have budgeted for such advances during 2008-09 (Statement 39).

## VI.4 Contingent Liabilities

State Governemets have been issuing guarantees and letters of comfort on behalf of PSUs and other institutions (including Urban Local Bodies) to enable them to raise resources to meet the requirements of public investment. This is primarily because the States are not in a position to provide budgetary support for such investments. Although contingent liabilities do not form part of the debt of States, in the event of default by the borrowing entities, the States will be required to meet the debt service obligations. At the same time, non-adherence to the payment obligations committed by the States in respect of guarantees provided by them would have adverse implications on the sovereign credibility. In view of the fiscal implications of rising level of guarantees, States have taken initiatives to place ceiling (statutory or administrative) on guarantees. Seventeen State Governments have so far fixed statutory/ administrative ceilings on guarantees. Eleven States have set up GRF.

In terms of information made available by select State Governments, the outstanding guarantees of State Governments increased

sharply from Rs.1,32,059 crore (6.8 per cent of GDP) as of end-March 2000 to Rs.2,19,658 crore (8.0 per cent of GDP) as at end-March 2004. The outstanding guarantees of State Governments have declined thereafter to Rs.1,54,183 crore (3.7 per cent of GDP) as at end-March 2007 (Table 33 and Statement 43).

## VI.5 Assessment of Debt Position of State Governments

Apart from the magnitude of debt of State Governments, it is important to analyse various indicators that determine the sustainability of the debt. This section assesses the sustainability of debt of State Governments in terms of burden of interest payments and maturity pattern of State Government securities and issues arising in the context of liquidity management by the State Governments.

### *VI.5.1 Interest Payments*

The ratio of IP-RR of the State Governments, which is an important indicator of debt sustainability, deteriorated sharply from 13.0 per cent in 1990-91 to 26.0 per cent in 2003-04, but declined thereafter to 16.4 per cent in 2007-08 (RE) partly due to interest benefit under the DSS (2002-03 to 2004-05) and partly due to declining interest rates. The high burden of interest payments tends to widen the RD and in turn, GFD. Consequently, a vicious circle of deficit, debt and interest payments gets created (refer to Chart 38). The TFC as per its suggested path of restructuring recommended that IP-RR ratio be gradually brought down to 15 per cent by all the States by the end of the final year (2009-10) of the award period.

There has been progressive reduction in the IP-RR ratio at the consolidated level with the IP/RR being budgeted at 15.1 per cent during 2008-09. The deceleration in the growth of debt in recent years is the manifestation of the efforts of the State Governments towards containing RD and GFD. The debt relief provided by the Centre to the States has facilitated in reining in the debt level in recent years. The impact of an array of initiatives taken by the State and Central Governments including DSS (*i.e.*, to prepay high cost debt to the Centre) is evident from the reduction in the average interest rate on outstanding debt of the State Governments from the peak level of 11.2 per cent in 1999-2000 to 10.2 per cent in 2003-04 and 8.1 per cent in 2008-09 (Table 34).

**Table 33: Outstanding Guarantees of State Governments**

| Year (end-March) | Amount (Rs. crore) | Percentage of GDP |
|---|---|---|
| 1 | 2 | 3 |
| 1992 | 40,158 | 6.1 |
| 1993 | 42,515 | 5.6 |
| 1994 | 48,865 | 5.6 |
| 1995 | 48,479 | 4.8 |
| 1996 | 52,631 | 4.4 |
| 1997 | 65,339 | 4.7 |
| 1998 | 73,751 | 4.8 |
| 1999 | 79,457 | 4.5 |
| 2000 | 1,32,029 | 6.8 |
| 2001 | 1,68,719 | 8.0 |
| 2002 | 1,65,386 | 7.3 |
| 2003 | 1,84,294 | 7.5 |
| 2004 | 2,19,658 | 8.0 |
| 2005 | 2,04,426 | 6.5 |
| 2006 P | 1,96,914 | 5.5 |
| 2007 P | 1,54,183 | 3.7 |

P : Provisional.
**Note :** Data pertain to 17 States up to 2005,16 States for 2006 and 19 States for 2007.
**Source :** Information received from State Governments and Budget Documents of the State Governments.

### *VI.5.2 Maturity Profile of State Government Securities*

In terms of maturity profile of the outstanding stock of State Governments securities, about 44.9 per cent of the outstanding stock of State Government securities as at end-March 2008 belonged to the maturity bracket of 7 years and above, while 21.9 per cent was under 5-7 years bracket, and 33.1 per cent was below 5 years bracket (Table 35).

The maturity profile of market borrowings shows large repayment obligations from 2012-13 onwards due to high amount of borrowings during 2002-03 and 2004-05 under the DSS. The

**Table 34: Average Interest Rate on Outstanding Liabilities of State Governments**

(Per cent)

| Year | Average Interest Rate* |
|---|---|
| 1 | 2 |
| 1991-92 | 8.5 |
| 1992-93 | 9.0 |
| 1993-94 | 9.4 |
| 1994-95 | 10.3 |
| 1995-96 | 10.1 |
| 1996-97 | 10.2 |
| 1997-98 | 10.4 |
| 1998-99 | 10.7 |
| 1999-00 | 11.2 |
| 2000-01 | 10.0 |
| 2001-02 | 10.4 |
| 2002-03 | 10.0 |
| 2003-04 | 10.2 |
| 2004-05 | 9.5 |
| 2005-06 | 8.2 |
| 2006-07 | 8.0 |
| 2007-08 (RE) | 8.2 |
| 2008-09 (BE) | 8.1 |

RE: Revised Estimates. BE: Budget Estimates.

* : Worked out by dividing interest payments of the current year by outstanding debt of the previous year.

**Source :** Same as Table 26.

repayment obligations will be more than double in 2017-18 over the previous year on account of the large magnitude of borrowings during 2007-08 to meet the NSSF shortfall (Table 36) (also see Statements 34-35).

*VI.5.3 Investment of Cash Balances*

The State Governments continue to hold a large amount of surplus cash balances as reflected in their investments in 14-day Intermediate Treasury Bills (ITBs) and Auction Treasury Bills (ATBs). The weekly average investment by the States in 14-day ITBs and ATBs during 2008-09 (up to November 30, 2008) amounted to Rs.79,221 crore, higher than that of Rs.70,727 crore in the corresponding period of the previous year (Chart 43). The States earn a lower rate of return on these investments than their borrowed resources. Therefore, outstanding cash balances may have a negative effect on the revenue account.

*VI.5.4 Debt Consolidation and Relief*

The debt consolidation and relief facility (DCRF) put forward by TFC has two components – (i) a general scheme of debt relief applicable to all States, and (ii) a write-off scheme linked to fiscal performance with a view to providing an incentive for achievement of revenue balance by 2008-09. The availment of DCRF is subject to the enactment of FRL, the quantum of reduction in RD in each successive year and the containment of GFD at the level of 2004-05. During 2007-08, twenty-one State Governments benefited from debt relief and twenty-five State Governments benefited from interest relief. The aggregate debt and interest relief given to the State Governments during 2007-08 amounted to Rs.4,812 crore and Rs.3,903 crore respectively. Three State Governments, *viz*., Jammu and Kashmir, Sikkim and West Bengal failed to receive either debt or interest relief during 2007-08 (Statement 48).

**Table 35: Maturity Profile of Outstanding State Government Securities**

(As at end-March 2008)

| State | Per cent of Total Amount Outstanding | | | | |
|---|---|---|---|---|---|
| | 0-1 years | 1-3 years | 3-5 years | 5-7 years | Above 7 years |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. Andhra Pradesh | 6.11 | 12.80 | 19.86 | 18.71 | 42.53 |
| 2. Arunachal Pradesh | 1.60 | 5.07 | 11.06 | 12.19 | 70.09 |
| 3. Assam | 5.67 | 11.64 | 20.68 | 16.93 | 45.09 |
| 4. Bihar | 6.85 | 12.99 | 25.61 | 24.16 | 30.39 |
| 5. Chhattisgarh | 7.33 | 20.54 | 30.94 | 21.85 | 19.34 |
| 6. Goa | 6.51 | 11.58 | 17.19 | 16.36 | 48.37 |
| 7. Gujarat | 3.56 | 9.58 | 19.93 | 19.95 | 46.98 |
| 8. Haryana | 6.13 | 12.84 | 23.57 | 34.84 | 22.63 |
| 9. Himachal Pradesh | 2.70 | 8.44 | 18.64 | 22.43 | 47.78 |
| 10. Jammu & Kashmir | 2.26 | 6.99 | 16.16 | 11.85 | 62.74 |
| 11. Jharkhand | 5.24 | 9.94 | 19.51 | 18.52 | 46.79 |
| 12. Karnataka | 6.95 | 16.76 | 24.22 | 33.35 | 18.72 |
| 13. Kerala | 4.46 | 8.95 | 14.54 | 17.29 | 54.76 |
| 14. Madhya Pradesh | 4.03 | 11.25 | 15.66 | 28.27 | 40.79 |
| 15. Maharashtra | 2.87 | 6.51 | 9.21 | 25.67 | 55.75 |
| 16. Manipur | 3.62 | 7.24 | 12.49 | 14.30 | 62.35 |
| 17. Meghalaya | 5.77 | 11.98 | 14.87 | 12.27 | 55.12 |
| 18. Mizoram | 3.58 | 8.35 | 19.32 | 10.11 | 58.65 |
| 19. Nagaland | 4.68 | 12.41 | 17.50 | 12.81 | 52.59 |
| 20. Orissa | 8.35 | 14.88 | 29.34 | 27.93 | 19.50 |
| 21. Punjab | 3.14 | 7.73 | 12.10 | 22.76 | 54.27 |
| 22. Rajasthan | 6.01 | 14.15 | 19.58 | 20.32 | 39.94 |
| 23. Sikkim | 6.09 | 11.07 | 4.95 | 5.26 | 72.63 |
| 24. Tamil Nadu | 3.93 | 10.50 | 18.14 | 21.82 | 45.61 |
| 25. Tripura | 7.00 | 16.95 | 17.51 | 17.56 | 40.98 |
| 26. Uttarakhand | 2.54 | 4.83 | 23.81 | 21.45 | 47.38 |
| 27. Uttar Pradesh | 7.18 | 13.65 | 18.67 | 20.77 | 39.73 |
| 28. West Bengal | 2.70 | 6.34 | 12.34 | 22.07 | 56.55 |
| **All States** | **4.81** | **10.69** | **17.63** | **21.93** | **44.94** |

**Source:** Reserve Bank records.

**Table 36: Maturity Schedule of Outstanding State Development Loans and Power Bonds**

(As at end-March 2008)

(Rs. crore)

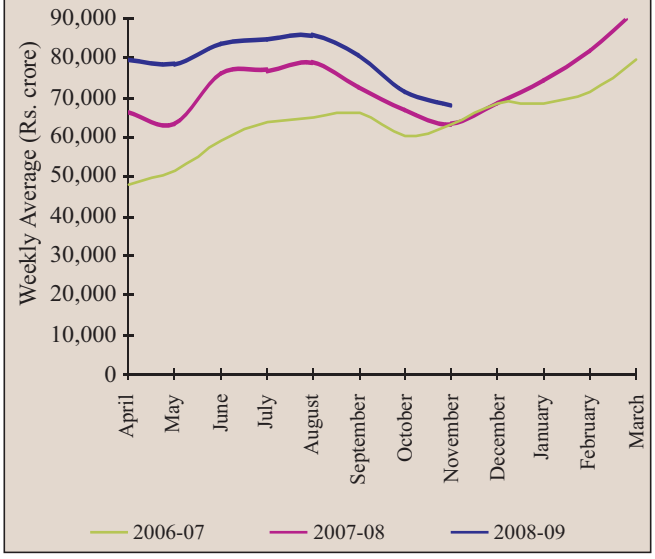
| Year | State Development Loans | Power Bonds | Total |
|---|---|---|---|
| 1 | 2 | 3 | 4 |
| 2008-09 | 14,371 | 1,453 | 15,825 |
| 2009-10 | 16,238 | 2,907 | 19,145 |
| 2010-11 | 15,660 | 2,907 | 18,566 |
| 2011-12 | 21,993 | 2,907 | 24,900 |
| 2012-13 | 30,628 | 2,870 | 33,498 |
| 2013-14 | 32,079 | 2,870 | 34,949 |
| 2014-15 | 33,384 | 2,870 | 36,254 |
| 2015-16 | 35,191 | 2,907 | 38,098 |
| 2016-17 | 31,522 | 1,453 | 32,975 |
| 2017-18 | 67,442 | – | 67,442 |
| **Total** | **2,98,508** | **23,144** | **3,21,652** |

'–' : Nil.

**Source:** Reserve Bank records.

**Chart 43: Investments in 14-day Intermediate and Auction Treasury Bills by State Governments**

(Average of Daily Outstandings)




## VII. REVENUE RECEIPTS OF THE STATE GOVERNMENTS – TREND AND COMPOSITION

The finances of State Governments had deteriorated sharply during the 1990s on account of structural infirmities as reflected in persistent expansion in RD and GFD, rising share of committed but non-developmental expenditure, declining share of social sector expenditure, and low and declining non-tax revenues. Against this backdrop, the State Governments undertook fiscal reforms aimed at fiscal correction and consolidation, including progressive implementation of FRLs backed by incentive mechanism provided by the TFC and institutional reforms. The finances of the State Governments have shown noticeable improvement since 2003-04 supported by strong growth in their revenues.

Revenues receipts of the States can be broadly classified into tax and non-tax revenues. Tax revenues comprise States' own tax revenues and share in Central taxes, and non-tax revenues comprise States' own non-tax revenues and grants from the Centre. Under the existing federal fiscal structure, the States' rights to collect taxes are largely confined to indirect taxes, predominantly commodity taxes like sales tax and other indirect levies, such as State excise duties, service tax on entertainment, and tax on movement of passengers and goods. Direct taxes of the State Governments are basically limited to land revenue and agricultural income tax. The States undertook tax reforms aimed at simplification and rationalisation of both direct and indirect taxes and removing anomalies in the tax structure drawing mainly from the recommendations of various tax reform committees constituted at the State level. The positive impact of the tax reform process was reflected in the gradual improvement of the revenue collections from own tax revenues at the State level. On the non-tax front, the progress in reforms has been comparatively slower.

This section analyses the broad trend and pattern of revenue receipts of the State Governments since 1980-81. The analysis in this section focuses on own revenue receipts, both tax and non-tax, of the State Governments. It may be mentioned that fiscal transfers from the Centre to the State Governments were analysed in detail as a special theme in last year's study[15].

15 State Finance - A Study of Budgets of 2007-08, pp. 58-75, Reserve Bank of India, November 2007.

## VII.1 Revenue Reforms at the State Level

After giving a snapshot of the tax structure in India, this section narrates the major revenue reforms that have taken place at the State Government level during the recent years. In order to meet the targets set out in the respective FRLs, the State Governments have undertaken intensive revenue reforms. As the own tax revenues of the States form the predominant component of the own revenue, tax reforms have been accorded priority at the State level.

### *VII.1.1 Tax Structure in India*

The Seventh Schedule to the Constitution of India specifies revenue sources of the Centre and the States, respectively in the Union and State lists. In Indian federal set up, the major taxes such as income tax, corporation tax, custom duties, excise duties, *etc*. are assigned to the Central Government. The various taxes assigned to the State Governments are State sales tax/VAT, State excise, taxes on vehicles, stamps and registration fees, agricultural income tax, *etc*. The resultant skewness in the revenue raising powers of the Central Government and the State Governments is addressed through a system of inter-governmental transfers. The share in Central taxes, which is devolved from the Central Government to different State Governments through the Finance Commission is the most important channel of inter-Governmental transfers in India. Currently, as per the recommendations of the TFC, 30.5 per cent of the net tax collection of the Central Government devolves to the State Governments.

### *VII.1.2 Tax Reforms by State Governments*

Tax reforms by the State Governments mainly focused on simplification and rationalisation of both direct and indirect taxes aimed at augmenting tax collections, removal of anomalies in the tax structure, improvement in tax administration and modernisation of tax collection process through computerisation.

The most significant tax reform that has been implemented by the State Governments relates to the introduction of VAT in *lieu* of State sales tax. Starting with Haryana in April 2003, all the State Governments have implemented VAT. Uttar Pradesh was the last State to implement VAT in January 2008. VAT has made the tax structure simpler by reducing the number of prevalent tax rates and by minimising tax concessions. The Central Government facilitated implementation of VAT by extending technical support. A compensation formula was devised for providing compensation by the Centre to the States for any loss on account of introduction of VAT. The transition to the new system was smooth at the State Government level. A related reform for successful functioning of VAT was phasing out of Central Sales Tax (CST). The CST is levied on inter-State trade in commodities. During the pre-VAT regime, CST was levied at the rate of 4 per cent. The rate of CST was reduced to 3 per cent with effect from April 1, 2007 and further to 2 per cent with effect from April 1, 2008. A compensation formula for providing compensation to the States for losses arising out of the phased elimination of CST was also worked out. Other steps initiated by the States to improve efficiency of VAT include audit assessment of VAT, denying input tax credit to dealers who have taken into account tax paid on inputs while fixing sale price, expediting refund of input tax credit to export-oriented units, simplification of VAT return form, and streamlining the procedure for payment of refund. On the tax front, a major area of reform would be the implementation of a comprehensive Goods and Services Tax (GST) with effect from April 1, 2010. GST will provide a rational system by subsuming State and Central level indirect taxes on goods and services.

State Governments have introduced several new taxes in the recent years aimed at enhancement of revenues, have widened the existing tax net, and increased the tax rate of several taxes. Some of the revenue enhancement

measures include imposition of tax on resale of certified used cars by registered dealers (Goa), luxury tax on income of cable operators and rentals received by certain premises such as hotels, clubs, *etc*. (Kerala), 'Green Tax' on old vehicles to control air pollution and discourage their use (Rajasthan), luxury tax on hotels outside the Kolkata Metropolitan Planning Area (West Bengal), increase in excise duties and fees relating to liquor trade (Assam), increase in special road tax and profession tax covering all salaried employees (Himachal Pradesh), special entry tax for certain items (Karnataka), luxury tax on hotels and lodging houses and other luxury houses (Mizoram), and entry tax of Rs.100 per vehicle on vehicles with other than Goa registration (Goa). In an attempt to accelerate revenue collection, the State Governments have also imposed cess on various State taxes targeted towards specific expenditures like education and setting up of price stabilisation fund. Efforts have also been made to reduce the incidence of taxation and rationalise tax rates by reducing the number of slabs.

In addition to tax reforms, an integral part of reforms undertaken by the State Governments was measures to strengthen tax administration. Many State Governments such as West Bengal, Punjab, Assam, Manipur, Madhya Pradesh, Bihar, Jharkhand, Rajasthan and Uttarakhand have undertaken computerisation of treasuries/tax departments to bolster tax administration. Other steps include launching of website of the tax department containing all information related to taxes (Assam), setting up of integrated check post at nine places to make the tax collection process more systematic and transparent (Jharkhand), introduction of golden and silver card schemes offering special privileges to honest tax payers (Assam), setting up of new toll plaza in Lakhanpur to facilitate free movement of goods round the clock (Jammu and Kashmir), explicit provision for advance collection of tax on evasion-prone commodities and streamlining of commercial tax department (Kerala), simplification of tax administration (Karnataka), and facility for electronic payment of tax by dealers at their option (West Bengal). Few States including Bihar, Uttarakhand, Jharkhand and Assam have introduced self tax assessment scheme and simplified existing assessment system to bring in more transparency and compliance in tax administration. In order to ensure speedy recovery of outstanding dues under various State taxes, several State Governments (including West Bengal, Jammu & Kashmir, Gujarat, Assam, Karnataka and Kerala) have come out with different amnesty schemes and schemes like one-time settlement of arrears during the recent years.

The efforts of the State Governments to enhance tax revenues went alongside a number of concessions to provide incentives to specific sectors/industries. A wide range of exemptions/ concessions have been provided by the States for life saving and other drugs (Arunachal Pradesh and Assam), entry tax on crude oil from refineries (Assam), entry tax on crude oil used in manufacture of petroleum products exported (Karnataka), entertainment tax (Bihar, Haryana, Jammu & Kashmir, Uttarakhand and Rajasthan), luxury tax on hotels (Jammu & Kashmir and West Bengal), profession tax for State Government employees (Himachal Pradesh), stamp duty on sale/purchase of securities (Maharashtra), revival of jute and tea industries (West Bengal), stamp duty for housing loan and educational loan documents (Maharashtra), stamp duty for registration of immovable property (Assam and Haryana), and stamp duty on movable properties (Rajasthan).

*VII.1.3 Non-Tax Reforms by State Governments*

The State Governments also undertook non-tax reforms in some key areas. The major areas of reform on the non-tax front include reforms in the power sector, restructuring of State-level PSUs and cost recovery by imposition/ rationalisation of user charges. The imposition of user charges is a promising source for raising revenues depending upon the type of services being provided by the State Governments (Box 9).

## Box 9: Cost Recovery from Public Services

The non-tax revenue of the State Governments consists of a wide range of receipts ranging from interest receipts on the loans provided by the State Governments, dividends and profits received by the State Governments, revenue from general services such as State lotteries, revenue from user charges imposed on different social and economic services provided by the State Governments. During the recent years, the revenue from user charges contributed more than 50 per cent of the total own non-tax revenue of the State Governments. However, it is well known that the user charges hardly finance the cost of providing these services (both social and economic) to the public. In the absence of firm data on cost recovery, the ratio of non-tax revenue to non-plan revenue expenditure is taken as a proxy for the cost recovery from these services. This ratio stands at 4.0 per cent for the social services and 32.3 per cent for economic services in 2007-08 (RE), indicating low cost recovery in respect of both these services. This brings out the urgent need for redesigning the system of user charges. However, there are several issues that need to be considered while raising user charges on these services.

The advocates of user charges argue that user charges will enable the State Governments to pass on the cost of providing the services either fully or partially to the public. This can prevent the financing of these services from the tax revenue of the Government, whose benefits accrue to specific individuals rather than the society as a whole. Illustratively, government water supply to the individual households can be charged based on a meter reading. Such a system once implemented may also prevent the wasteful usage of water by the households. The user charges are also useful in changing the mass consumer behaviour. For example, tolls on roads can be differentiated based on peak and off-peak hours. This will encourage the public to reduce the use of a particular road or bridge during the peak hours, thus, reducing congestion.

However, some other social services such as education and health provided by the Government, fall into the category of merit goods, which all the citizens can consume irrespective of their economic background. Further, the private sector is also equally active in providing these services to the public. However, the market-determined user charges as in the private hospitals and educational institutions may not be affordable to the poorer sections of population. Thus, providing quality education and health care to the poorer sections of population becomes a primary responsibility of the Government. The same argument applies to water supply also, where the water connection to below poverty line households needs to be subsidised. Thus, in addition to identifying specific individual beneficiaries, the Government may also have to differentiate the beneficiaries based on their economic background.

In the case of economic services where the service such as power is used to generate profit, Government should impose market determined user charges. This can finance the expenditure for providing that particular service to the public. Further, if the Government is providing pure private goods to the public, it should impose market determined user charges to compete qualitatively with the private sector. Since the user charges are a quid-pro-quo receipt, the maximum amount collected through the user charges should not be more than the cost of providing services to the public. The entire money collected through user charges should be spent on that particular service and should not be diverted to finance other expenditure of the Government. The user charges should also be linked to the quality of service provided to the public to make it more acceptable.

**References:**

1. Das-Gupta, Arindam (2005), 'Non-Tax Revenues in Indian States: Principles and Case Studies', Paper prepared for Asian Development Bank, 'Policy Research Networking to Strengthen Policy Reform'.
2. National Conference of State Legislatures – The Forum for America's Ideas (1999), *The Appropriate role of User Charges in State and Local Finance*, July.

A number of State Governments such as Bihar, West Bengal, Punjab, Karnataka, Tripura and Jammu and Kashmir embarked on power sector reforms to reduce losses and power theft and thereby improve revenues from this sector. Uttar Pradesh has set up a new power trading company in the area of electricity distribution. Few State Governments such as Meghalaya, Manipur, Punjab and Himachal Pradesh proposed to rationalise the structure of user charges. Sikkim introduced all feasible user charges while taking steps for qualitative improvement in the standard of services. Meghalaya proposed to reduce the implicit subsidies offered to the different sectors of the economy. Tamil Nadu proposed to review all non-tax revenue sources and take initiatives towards adequate cost recovery of services. Kerala has introduced a package to reduce the losses of Kerala State Road Transport Corporation.

Several States have taken specific measures to increase non-tax revenue. Himachal Pradesh increased the electricity duty for all categories of consumers and imposed additional duty on power-intensive industries. Jammu and Kashmir increased water and irrigation rates to align it with expenditures. The State has also intensified efforts to recover arrears of power tariff and water charges payable by the Government departments and municipal bodies and private entities. Meghalaya proposed to introduce registration fees in a few select veterinary hospitals. Mizoram imposed tolls on roads and bridges and water cess

in selected areas on minor irrigation. It has also decided to assess water charges based on meter reading. Meghalaya imposed limited water user charges on water available for irrigation. Goa levied an energy cess of 0.5 per cent on the gross electricity consumption to those consuming more than 500 units per month.

The State Governments also took institutional measures to improve non-tax revenue. Haryana constituted a Committee to address the issue of pending power dues from farmers. Himachal Pradesh set up a Power Tariff Commission for various services such as transport, education, health, water, irrigation, *etc*. Nagaland has set up an Independent Pricing Tribunal and Regulatory Authority for rendering justice in determining the due rates of costs/prices of goods and services delivered to the people. Jammu and Kashmir has set up a four-member Ministerial Committee to review the progress of collection of non-tax revenues on a quarterly basis. Karnataka has set up a Revenue Reforms Commission to review the tax and non-tax revenue sources of the Government.

Along with taking measures to improve non-tax revenue, the State Governments granted subsidies and concessions to specific sectors. Some measures which have a bearing on the non-tax revenue collection are the following: Andhra Pradesh extended additional subsidy for supply of free power to farmers. The outstanding arrears of farmers have also been waived. The State has also extended power subsidy to newly established industries, ferro alloys industry and other sectors. Gujarat also provided full exemption from electricity duty to the farmers. Assam exempted household sector from payment of electricity duty on generation of power through generator sets. Goa has extended subsidy of 25 per cent for purchase of power tillers, electric water pump and cost for laying down water conveying pipes. Jammu and Kashmir proposed an amnesty scheme for the liquidation of arrears of power dues. Karnataka extended free power within a limit to certain category of customers. The State has also decided to provide free power to large number of households under Dalit Basti Scheme. Further, the State has waived power bill arrears of all the Bhagya Jyothi and Kutira Jyothi BPL households pending as on March 31, 2006 subject to metering of the connection. Haryana has remitted the arrears of power bills of all farmers in order to enable payment of current bills. Himachal Pradesh provided subsidy to Himachal Pradesh State Electricity Board to provide power at the old tariff rate. Gujarat has reduced the electricity charges across the large sections of consumers. Tamil Nadu extended 50 per cent subsidy for small and marginal farmers taking up drip and sprinkler irrigation systems. The State has also decided to supply power free of cost to 2,40,000 agricultural connections given under the self-financing scheme, 100 units bi-monthly to handloom weavers who are having their own worksheds and are engaged in weaving and 500 units bi-monthly to the power loom weavers who run their own powerlooms. West Bengal reduced duty on energy produced from generating sets to provide relief to industries with captive generation plants. Punjab has enhanced the entitlement of free domestic power to SC families from 50 units to 200 units per month. Rajasthan proposed to exempt captive power generation from paying of duties on electricity to encourage industries in the State. Orissa provided free water supply for Lift Irrigation Scheme.

### VII.2 Revenue Receipts of State Governments - Trend and Composition

The State Governments achieved a revenue surplus at the consolidated level in 2006-07 (Accounts) after a gap of two decades. Augmentation of revenue receipts is a major contributory factor for the emergence of revenue surplus. The revenue receipts of the States as a ratio to GDP increased to 12.9 per cent during 2005-09 from an average of 11.0 per cent during 1980-85 and 10.7 per cent during 1995-00 (Table 37 and Appendix Table 24). Broadly, own tax revenue as well as current transfers (including tax devolutions

**Table 37: Revenue Receipts of State Governments**

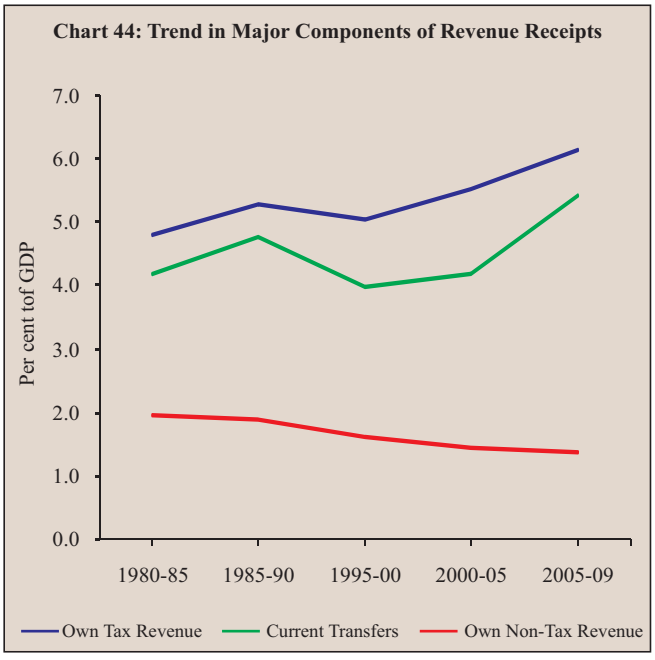
(Per cent to GDP)

| Year (Average) | Own Revenue | | | Current Transfers | | | Revenue Receipts |
|---|---|---|---|---|---|---|---|
| | Own Tax Revenue | Own Non-Tax Revenue | Own Revenue | Share in Central Taxes | Grants from the Centre | Total Current Transfers | |
| 1 | 2 | 3 | 4=2+3 | 5 | 6 | 7=5+6 | 8=4+7 |
| 1980-85 | 4.8 | 1.9 | 6.8 | 2.4 | 1.8 | 4.2 | 11.0 |
| 1985-90 | 5.3 | 1.9 | 7.2 | 2.6 | 2.2 | 4.8 | 12.0 |
| 1990-95 | 5.3 | 1.8 | 7.2 | 2.6 | 2.3 | 4.8 | 12.0 |
| 1995-00 | 5.1 | 1.6 | 6.7 | 2.4 | 1.6 | 4.0 | 10.7 |
| 2000-05 | 5.6 | 1.4 | 7.0 | 2.4 | 1.8 | 4.2 | 11.2 |
| 2005-09 | 6.1 | 1.4 | 7.5 | 3.0 | 2.4 | 5.4 | 12.9 |

**Source:** Budget Documents of the State Governments.

and grants) from the Centre show a rising trend, during the last three decades, while the non-tax revenue of States shows a declining trend (Chart 44). The average own tax revenue of States registered a marked improvement from 4.8 per cent of GDP in 1980-85 to 6.1 per cent of GDP in 2005-09. On the other hand, there was a gradual deterioration in own non-tax revenue. Current transfers from the Centre declined, on an average, from 4.8 per cent of GDP during 1985-90 to 4.0 per cent of GDP during 1995-2000, but improved to 5.4 per cent of GDP during 2005-09. However, States' non-tax revenue declined from an average of 1.9 per cent of GDP in 1980-85 to 1.6 per cent in 1995-00 and further to 1.4 per cent during the current decade. It may be noted that during the last three decades, own revenue, on an average, constituted around 60 per cent of the revenue receipts of the States, while current transfers constituted around 40 per cent. Thus, the revenue performance of the States depends on their own efforts as well as buoyancy of the Central taxes and other transfers.

**Chart 44: Trend in Major Components of Revenue Receipts**




*VII.2.1 Own Tax Revenue – Trend and Composition*

The main sources of own tax revenue (OTR) of the State Governments are direct taxes like agricultural income tax, profession tax, taxes on property and capital transactions, and indirect taxes on commodities and services including VAT, State excise, taxes on vehicles, entertainment tax, *etc*. OTR as a ratio to GDP showed a steady improvement from the average level of 5.1 per cent during 1995-00 to 6.1 per cent during 2005-09, substantially higher as compared to average level of 4.8 per cent in the first half of 1980s. The own tax collection of States had deteriorated in the second half of the 1990s mainly on account of deceleration in taxes on commodities and services. The share in Central taxes also witnessed some slowdown during this period. It may be emphasised that the augmentation in OTR in the current decade took place mainly on account of improved revenue generation from States' sales tax/VAT and stamp and registration fees. Taxes on commodities and

services, on an average, increased to 5.2 per cent of GDP in 2005-09 from 4.5 per cent of GDP during 1995-00. Component-wise, State sales tax/VAT witnessed a rising trend, State excise showed a downward trend, while taxes on vehicles almost stagnated at around 0.3 per cent of GDP. One of the major constraints in improving OTR of States is the performance of taxes on income, which stagnated at less than 0.1 per cent of GDP during the past three decades. However, taxes on property and capital transactions performed better after the second half of the 1990s mainly on account of better performance of stamp and registration fees, which doubled to 0.8 per cent of GDP in 2005-09 from 0.4 per cent of GDP in the 1990s (Table 38).

Taxes on commodities and services form the major component of OTR of the States. However, taxes on commodities and services as a ratio to OTR showed a declining trend and averaging at 84.8 per cent during 2005-09 as compared with 90.1 per cent during 1980-85, mainly due to the decline in share of State excise and taxes on vehicles. The contribution of State sales tax/VAT in OTR shows a gradual increase to 50.4 per cent during 2005-09 from 42.7 per cent during 1980-85. It may be noted that stamps and registration fees as a ratio to OTR witnessed a steady increase over the three decade period and more than doubled to 12.7 per cent during 2005-09 as compared with 6.1 per cent during 1980-85. The share of taxes on income and land revenue in OTR remained miniscule (Table 39 and Chart 45).

Taxes on property and capital transactions include land revenue, stamp and registration fees and urban immovable property tax. Stamps and registration fees contributed 90.2 per cent of revenue from taxes on property and capital transactions during 2005-09 as compared with 72.5 per cent during 1980-85. The improvement in collections under this head reflects the upturn in real estate industry (Table 40).

Taxes on commodities and services comprise State sales tax/VAT, State excise, taxes on vehicles, taxes on goods and passengers, electricity duty, entertainment tax and other taxes

**Table 38: Trend in Own Tax Receipts**

(Per cent to GDP)

| Item | 1980-85 | 1985-90 | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|---|---|
| | (Average) | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **A. Direct Taxes (a + b)** | **0.48** | **0.56** | **0.60** | **0.60** | **0.70** | **0.94** |
| a. Taxes on Income | 0.07 | 0.08 | 0.09 | 0.08 | 0.09 | 0.07 |
| *of which:* | | | | | | |
| Taxes on Professions, Trades and Employment | 0.05 | 0.06 | 0.07 | 0.07 | 0.09 | 0.07 |
| b. Taxes on Property and Capital Transactions | 0.40 | 0.48 | 0.51 | 0.53 | 0.60 | 0.87 |
| *of which:* | | | | | | |
| Land Revenue | 0.11 | 0.13 | 0.10 | 0.07 | 0.07 | 0.08 |
| Stamps and Registration Fees | 0.29 | 0.34 | 0.41 | 0.45 | 0.53 | 0.78 |
| **B. Indirect Taxes - Taxes on Commodities and Services** | **4.34** | **4.74** | **4.74** | **4.45** | **4.85** | **5.21** |
| *of which:* | | | | | | |
| State Sales Tax/VAT | 2.06 | 2.41 | 2.41 | 2.35 | 2.62 | 3.10 |
| State Excise | 0.67 | 0.76 | 0.81 | 0.69 | 0.71 | 0.72 |
| Taxes on Vehicles | 0.28 | 0.31 | 0.29 | 0.30 | 0.33 | 0.33 |
| **C. Own Tax Revenue (A+B)** | **4.82** | **5.30** | **5.34** | **5.05** | **5.55** | **6.15** |
| **D. Share in Central Taxes** | **2.42** | **2.63** | **2.57** | **2.43** | **2.39** | **2.98** |
| **E. Total Tax Revenue (C+D)** | **7.24** | **7.93** | **7.91** | **7.48** | **7.94** | **9.13** |

**Source:** Budget Documents of the State Governments.

**Table 39: Composition of Own Tax Receipts**

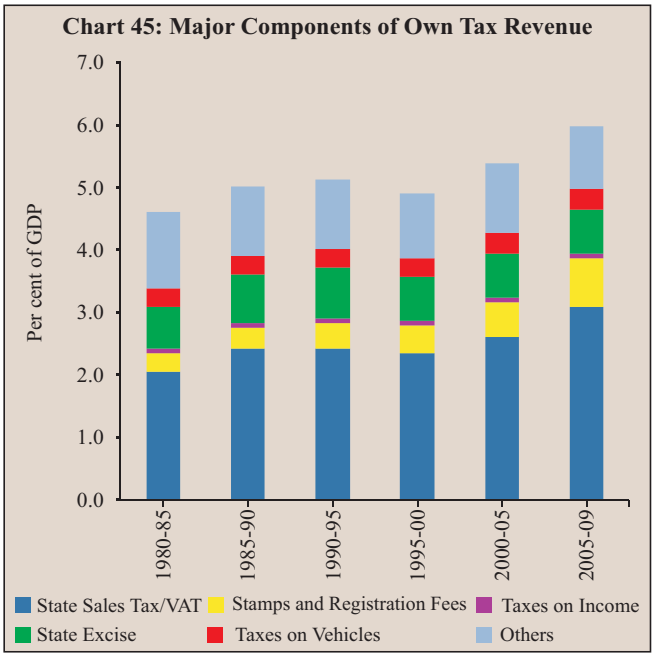
(Per cent to total)

| Item | 1980-85 | 1985-90 | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|---|---|
| | (Average) | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **A. Direct Taxes (a + b)** | **9.9** | **10.6** | **11.3** | **11.9** | **12.6** | **15.2** |
| a. Taxes on Income | 1.5 | 1.6 | 1.6 | 1.5 | 1.7 | 1.1 |
| *of which:* | | | | | | |
| Taxes on Professions, Trades and Employment | 0.9 | 1.1 | 1.2 | 1.3 | 1.7 | 1.1 |
| b. Taxes on Property and Capital Transactions | 8.4 | 9.0 | 9.6 | 10.4 | 10.9 | 14.1 |
| *of which:* | | | | | | |
| Land Revenue | 2.2 | 2.5 | 1.8 | 1.5 | 1.3 | 1.3 |
| Stamps and Registration Fees | 6.1 | 6.4 | 7.8 | 8.8 | 9.5 | 12.7 |
| **B. Indirect Taxes - Taxes on Commodities and Services** | **90.1** | **89.4** | **88.7** | **88.1** | **87.4** | **84.8** |
| *of which:* | | | | | | |
| State Sales Tax/VAT | 42.7 | 45.5 | 45.1 | 46.5 | 47.3 | 50.4 |
| State Excise | 14.0 | 14.4 | 15.2 | 13.7 | 12.9 | 11.7 |
| Taxes on Vehicles | 5.8 | 5.8 | 5.4 | 5.9 | 6.0 | 5.4 |
| **C. Own Tax Revenue (A+B)** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** |

**Source:** Budget Documents of the State Governments.

and duties. The share of sales tax under this head witnessed a steady increase to 71.6 per cent during 2005-09 as compared with 64.8 per cent during 1980-85 mainly on account of improved performance of State sales tax/VAT. The share of State excise, which contributed around 17.1 per cent during 1990-95 per cent declined to 13.8 per cent during 2005-09. The share of taxes on vehicles

**Chart 45: Major Components of Own Tax Revenue**




increased to 6.9 per cent during 2000-05 from 6.4 per cent during 1980-85, but declined to 6.3 per cent during 2005-09 (Table 41).

Recognising the need for strengthening their finances, States have initiated several measures towards enhancement/restructuring of various taxes, such as vehicle tax, entertainment tax, sales tax, electricity duty, *etc*.

### *VII.2.2 Own Non-Tax Revenue – Trend and Composition*

The non-tax revenue of State Governments includes interest receipts, dividends and profits, earnings by way of user charges from various social, economic and other services. The own non-tax revenue (ONTR) of States as ratio to GDP has gradually declined from 1.9 per cent during the 1990s to 1.4 per cent in the current decade (Table 42). All the components of ONTR either showed a declining trend or stagnated at the lower levels. Economic services, which are the main contributor to ONTR, showed a declining trend and stagnated at the level of 0.6 per cent of GDP since 1995-00 mainly due to poor recoveries from power, road and industries. Interest receipts

**Table 40: Composition of Taxes on Property and Capital Transactions**

(Per cent to total)

| Item | 1980-85 | 1985-90 | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|---|---|
| | (Average) | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **Taxes on Property and Capital Transactions (i+ii+iii)** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** |
| i. Land Revenue | 26.6 | 27.6 | 18.8 | 14.0 | 12.4 | 9.3 |
| ii. Stamps and Registration Fees | 72.5 | 71.7 | 80.4 | 85.1 | 87.0 | 90.2 |
| iii. Urban Immovable Property Tax | 0.9 | 0.7 | 0.8 | 0.9 | 0.6 | 0.5 |

**Source:** Budget Documents of the State Governments.

also showed a declining trend and stood at 0.3 per cent of GDP in 2005-09. Recovery from social services stagnated at the level of around 0.1 per cent of GDP, while that from general services declined to 0.3 per cent of GDP in the current decade from 0.4 per cent during 1990s.

Looking at the contribution of various heads to ONTR, it may be observed that the share of recoveries from economic and social services increased in the current decade after a sharp decline during the 1990s. The share of economic services improved to 45.7 per cent during 2005-09 from the average of 37.4 per cent during 1995-00. However, it was still lower than the average of 51.1 per cent during 1985-90 (Table 43 and Chart 46). The share of social services in ONTR collections increased to 9.6 per cent during 2005-09 from 5.9 per cent during 1990-95. The share of general services increased to 24.3 per cent during 2005-09 from 12.1 per cent during 1985-90.

Within social services, the contribution of recovery from expenditure on urban development improved substantially to 34.0 per cent during 2005-09 from average of 6.0 per cent during 1990-95. However, the share of recovery from provision of medical and public health declined from 31.0 per cent during 1990-95 to 14.5 per cent during 2005-09. The contribution of recovery from water supply and sanitation increased during 1990-95, but declined thereafter (Table 44).

The major heads of revenue from economic services are industries, power, forestry and wild life.

**Table 41: Composition of Taxes on Commodities and Services**

(Per cent to total)

| Item | 1980-85 | 1985-90 | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|---|---|
| | (Average) | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **Taxes on Commodities and Services (i to vii)** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** |
| i) Sales Tax | 64.8 | 64.9 | 66.3 | 67.2 | 69.3 | 71.6 |
| *of which:* | | | | | | |
| State Sales Tax/VAT | 47.4 | 50.9 | 50.8 | 52.8 | 54.1 | 59.5 |
| Central Sales Tax | 12.1 | 10.8 | 11.7 | 9.2 | 9.1 | 7.5 |
| Sales Tax on Motor Spirit and Lubricants | 2.7 | 2.6 | 3.1 | 4.7 | 4.3 | 3.0 |
| ii) State Excise | 15.5 | 16.1 | 17.1 | 15.6 | 14.7 | 13.8 |
| iii) Taxes on Vehicles | 6.4 | 6.5 | 6.1 | 6.7 | 6.9 | 6.3 |
| iv) Taxes on Goods and Passengers | 4.7 | 4.1 | 3.6 | 2.7 | 3.0 | 3.2 |
| v) Taxes and Duties on Electricity | 3.8 | 4.9 | 4.7 | 4.5 | 4.4 | 3.9 |
| vi) Entertainment Tax | 3.9 | 2.3 | 1.3 | 0.9 | 0.7 | 0.3 |
| vii) Other Taxes and Duties | 1.0 | 1.2 | 1.0 | 2.3 | 1.1 | 0.9 |

**Source :** Budget Documents of the State Governments.

**Table 42: Trends in Own Non-Tax Receipts**

(Per cent to GDP)

| Item | 1980-85 | 1985-90 | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|---|---|
| | (Average) | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **Own Non-Tax Revenue (a to f)** | **1.95** | **1.87** | **1.84** | **1.62** | **1.42** | **1.36** |
| a. Interest Receipts | 0.52 | 0.53 | 0.57 | 0.49 | 0.36 | 0.27 |
| b. Dividends and Profits | 0.01 | 0.01 | 0.01 | 0.01 | 0.01 | 0.01 |
| c. General Services | 0.30 | 0.23 | 0.38 | 0.41 | 0.34 | 0.33 |
| d. Social Services | 0.18 | 0.14 | 0.11 | 0.10 | 0.11 | 0.13 |
| e. Fiscal Services | – | – | – | – | – | – |
| f. Economic Services | 0.94 | 0.96 | 0.78 | 0.60 | 0.60 | 0.62 |
| *of which:* | | | | | | |
| Forest and Wild Life | 0.36 | 0.28 | 0.18 | 0.11 | 0.07 | 0.06 |
| Power | 0.03 | 0.04 | 0.03 | 0.04 | 0.06 | 0.10 |
| Industries | 0.06 | 0.27 | 0.27 | 0.25 | 0.24 | 0.28 |
| Irrigation | 0.06 | 0.05 | 0.04 | 0.03 | 0.03 | 0.04 |
| Road | 0.06 | 0.05 | 0.04 | 0.04 | 0.03 | 0.02 |

'–' : Nil/Negligible.
**Source:** Budget Documents of the State Governments.

The contribution of industries increased substantially to 45.1 per cent during 2005-09 from 6.2 per cent during 1980-85. Similarly recovery from power increased to 16.1 per cent in 2005-09 from the low level of 3.0 per cent in 1980-85. On the other hand, a gradual decline was observed in the contribution of forest and wildlife from 37.7 per cent in 1985-90 to 8.9 per cent in 2005-09 (Table 45).

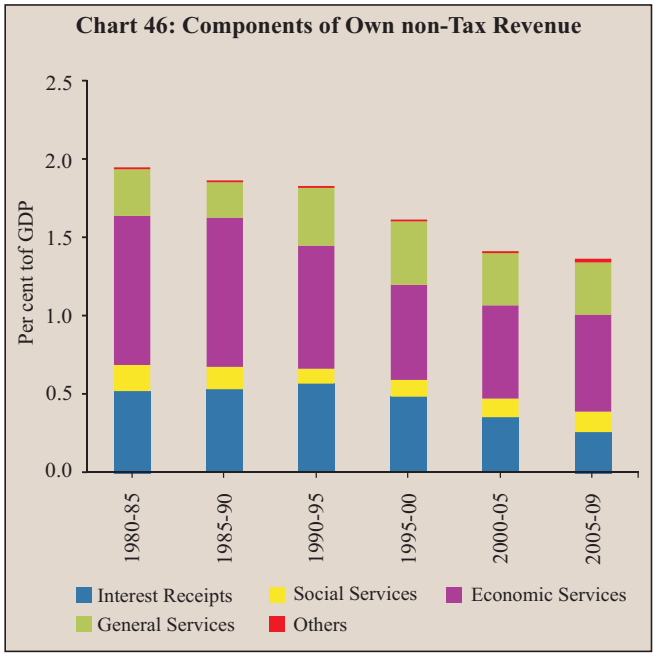
The State Governments account for nearly three-fourth of total spending on social services and more than half of the total spending on economic services provided by the public sector. User charges recovered from such services are much lower as compared with spending on such heads. Apart from low user charges on the services rendered by the Government, the sluggishness in non-tax revenue also arises from inadequate returns on public investment. States have undertaken measures to enhance non-tax revenues by reviewing/ rationalising the royalties payable to them, including

**Table 43: Composition of Own Non-Tax Receipts**

(Per cent to total)

| Item | 1980-85 | 1985-90 | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|---|---|
| | (Average) | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **Own Non-Tax Revenue (a to f)** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** |
| a. Interest Receipts | 26.8 | 28.6 | 30.7 | 30.7 | 25.3 | 19.5 |
| b. Dividends and Profits | 0.6 | 0.4 | 0.5 | 0.5 | 0.7 | 0.9 |
| c. General Services | 14.8 | 12.1 | 20.1 | 25.0 | 23.7 | 24.3 |
| d. Social Services | 9.1 | 7.7 | 5.9 | 6.3 | 8.0 | 9.6 |
| e. Fiscal Services | – | 0.1 | – | – | – | – |
| f. Economic Services | 48.8 | 51.1 | 42.8 | 37.4 | 42.2 | 45.7 |
| *of which:* | | | | | | |
| Forest and Wild Life | 18.3 | 15.0 | 9.9 | 6.7 | 5.0 | 4.1 |
| Power | 1.4 | 2.2 | 1.9 | 2.4 | 4.4 | 7.4 |
| Industries | 3.0 | 14.3 | 14.7 | 15.2 | 17.1 | 20.6 |
| Irrigation | 2.9 | 2.7 | 2.3 | 1.8 | 2.4 | 2.7 |
| Road | 3.1 | 2.8 | 2.5 | 2.2 | 2.2 | 1.4 |

'–' : Nil/Negligible.
**Source:** Budget Documents of the State Governments.




those on minerals, forestry and wildlife, revision of tuition fees, medical fees, irrigation/water rates and tariffs on urban water supply. Charging appropriate charges for the various public services provided by the State Governments continues to be a debatable issue.

## VII.3 State-wise Revenue Receipts

This section presents the State-wise trends and composition of own revenue receipts across the State Governments.

### *VII.3.1 State-wise Trends in Own Tax Revenue*

#### *Non-Special Category States*

The trend in OTR as a per cent of GSDP shows that over the last three decades, eight non-special category States, *viz*., Goa, Karnataka, Kerala, Madhya Pradesh, Orissa, Rajasthan, Tamil Nadu and Uttar Pradesh, witnessed a steady improvement in the ratio. In some of the State Governments such as Andhra Pradesh, Haryana, Maharashtra and Punjab, the own tax ratio declined during the nineties as compared with eighties, but it increased during the current decade. In case of Bihar and West Bengal, the own tax ratio declined during 2000-09, as compared with the eighties and nineties. During 2000-09, Karnataka registered the highest OTR/GSDP ratio of 10.7 per cent followed by Tamil Nadu (9.5 per cent), Kerala (8.6 per cent) and Andhra Pradesh (8.4 per cent). Bihar and West Bengal registered the lowest OTR/GSDP ratio of 4.4 per cent followed by Jharkhand (5.2 per cent) during the same period (Table 46).

#### *Special Category States*

Among the special category States, as many as seven State Governments, *viz*., Arunachal Pradesh, Assam, Himachal Pradesh, Jammu and

**Table 44: Composition of Non-Tax Revenue from Social Services**

(Per cent to total)

| Item | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|
| | (Average) | | | |
| 1 | 2 | 3 | 4 | 5 |
| **Social Services (i to ix)** | **100.0** | **100.0** | **100.0** | **100.0** |
| i) Education, Sports, Art and Culture | 26.4 | 24.9 | 30.9 | 28.9 |
| ii) Medical and Public Health | 31.0 | 25.0 | 21.2 | 14.5 |
| iii) Family Welfare | – | – | 0.1 | 0.9 |
| iv) Housing | 6.0 | 6.0 | 5.9 | 3.2 |
| v) Urban Development | 3.5 | 7.4 | 8.0 | 34.0 |
| vi) Labour and Employment | 5.5 | 5.8 | 4.6 | 4.3 |
| vii) Social Security and Welfare | 8.2 | 9.7 | 6.4 | 2.9 |
| viii) Water Supply and Sanitation | – | 13.2 | 12.7 | 8.4 |
| ix) Others | 19.4 | 8.1 | 10.3 | 2.7 |

'–' : Not available.

**Note:** Detailed break-up of social services prior to 1990 are not available.

**Source:** Budget Documents of the State Governments.

**Table 45: Composition of Non-Tax Revenue from Economic Services**

(Per cent to total)

| Item | 1980-85 | 1985-90 | 1990-95 | 1995-00 | 2000-05 | 2005-09 |
|---|---|---|---|---|---|---|
| | (Average) | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **Economic Services (i to xvii)** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** | **100.0** |
| i) Crop Husbandry | – | 2.8 | 2.0 | 2.0 | 2.0 | 1.0 |
| ii) Animal Husbandry | 1.0 | 0.7 | 0.6 | 0.6 | 0.5 | 0.4 |
| iii) Fisheries | 0.5 | 0.4 | 0.4 | 0.4 | 0.4 | 0.3 |
| iv) Forestry and Wildlife | 37.7 | 29.3 | 18.0 | 18.0 | 11.9 | 8.9 |
| v) Plantations | – | 0.1 | – | – | – | – |
| vi) Co-operation | 1.6 | 1.7 | 1.7 | 1.7 | 1.5 | 1.1 |
| vii) Other Agricultural Programmes | 3.6 | 0.5 | 0.6 | 0.6 | 0.3 | 0.3 |
| viii) Major and Medium Irrigation projects | 6.0 | 5.2 | 4.8 | 4.8 | 5.7 | 5.9 |
| ix) Minor Irrigation | – | 1.3 | 1.1 | 1.1 | 0.7 | 0.8 |
| x) Power | 3.0 | 4.4 | 6.2 | 6.2 | 9.8 | 16.1 |
| xi) Petroleum | – | 3.5 | 3.1 | 3.1 | 3.8 | 5.3 |
| xii) Village and Small Industries | – | 1.0 | 0.8 | 0.8 | 0.5 | 0.4 |
| xiii) Industries @ | 6.2 | 28.2 | 40.6 | 40.6 | 40.7 | 45.1 |
| xiv) Ports and Light Houses | – | 0.1 | 0.2 | 0.2 | 0.5 | 0.6 |
| xv) Road Transport | 6.3 | 5.4 | 5.9 | 5.9 | 5.4 | 3.2 |
| xvi) Tourism | – | 0.1 | 0.2 | 0.2 | 0.2 | 0.4 |
| xvii) Others* | 34.2 | 15.3 | 13.9 | 13.9 | 16.0 | 10.3 |

@ : Include non-ferrous mining and metallurgical industries and other industries. '–' : Nil/Negligible/Not available.

* : Include receipts from dairy development, land reforms, other rural development programmes, hill areas, civil aviation, inland water transport, foreign trade and export promotion, non-conventional energy sources, general economic services, civil supplies, roads and bridges, *etc.*

**Source:** Budget Documents of the State Governments.

Kashmir, Meghalaya, Mizoram and Tripura experienced steady improvement in OTR/GSDP ratio over the last three decades. Though OTR-GSDP ratio witnessed a decline during the nineties for the rest of the Special Category States, it increased for the above seven States during 2000-09. Sikkim registered the highest OTR-GSDP ratio of 7.3 per cent during 2000-09 followed by Uttarakhand (6.3 per cent), Jammu and Kashmir (5.8 per cent) and Himachal Pradesh (5.5 per cent). The lowest OTR-GSDP ratio was registered by Nagaland (1.5 per cent) followed by Mizoram (1.6 per cent), Manipur (1.8 per cent) and Arunachal Pradesh (1.9 per cent) during the same period (Table 46).

*VII.3.2 State-wise Trends in Value Added Tax*

*Non-Special Category States*

Six State Governments, *viz*., Andhra Pradesh, Haryana, Karnataka, Kerala, Orissa and Tamil Nadu, witnessed a steady increase in the ratio of VAT-GSDP over the last three decades. Three State Governments such as Bihar, Gujarat and West Bengal witnessed an increase in the VAT-GSDP ratio in the nineties as compared with eighties but experienced a decline during 2000-09. Madhya Pradesh, Punjab and Rajasthan experienced a decline in the VAT-GSDP ratio during the nineties as compared with the eighties but the ratio increased during 2000-09. Kerala and Tamil Nadu recorded the highest VAT-GSDP ratio of 6.2 per cent during 2000-09 followed by Karnataka (5.6 per cent) and Andhra Pradesh (5.4 per cent). The lowest VAT-GSDP ratio was recorded by Bihar (2.5 per cent) followed by West Bengal (2.6 per cent) in 2000-09 (Table 47).

*Special Category States*

Six State Governments, *viz*., Assam, Jammu and Kashmir, Manipur, Mizoram, Sikkim

**Table 46: State-wise Trends in Own Revenue**

(Per cent)

| State | OTR/GSDP | | | ONTR/GSDP | | | TOTAL/GSDP | | |
|---|---|---|---|---|---|---|---|---|---|
| | 1980-90 | 1990-00 | 2000-09 | 1980-90 | 1990-00 | 2000-09 | 1980-90 | 1990-00 | 2000-09 |
| | (Average) | | | (Average) | | | (Average) | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | 7.4 | 6.4 | 8.4 | 2.4 | 2.0 | 2.0 | 9.8 | 8.3 | 10.4 |
| 2. Bihar | 5.4 | 6.0 | 4.4 | 3.8 | 2.8 | 0.6 | 9.2 | 8.7 | 4.9 |
| 3. Chhattisgarh | – | – | 7.0 | – | – | 2.4 | – | – | 9.4 |
| 4. Goa | 2.6 | 7.7 | 8.2 | 2.0 | 8.5 | 9.3 | 4.6 | 16.2 | 17.5 |
| 5. Gujarat | 7.1 | 7.6 | 7.2 | 2.4 | 2.4 | 2.1 | 9.5 | 10.0 | 9.3 |
| 6. Haryana | 6.8 | 6.7 | 8.0 | 3.4 | 5.5 | 2.6 | 10.3 | 12.2 | 10.6 |
| 7. Jharkhand | – | – | 5.2 | – | – | 2.0 | – | – | 7.2 |
| 8. Karnataka | 8.1 | 8.7 | 10.7 | 2.8 | 1.9 | 1.7 | 10.9 | 10.6 | 12.4 |
| 9. Kerala | 7.0 | 7.8 | 8.6 | 1.7 | 1.1 | 0.8 | 8.7 | 8.8 | 9.4 |
| 10. Madhya Pradesh | 6.8 | 6.9 | 7.4 | 4.1 | 3.4 | 2.1 | 10.9 | 10.3 | 9.5 |
| 11. Maharashtra | 7.6 | 7.0 | 7.8 | 2.8 | 2.0 | 1.4 | 10.4 | 9.0 | 9.2 |
| 12. Orissa | 3.6 | 4.2 | 5.9 | 1.9 | 1.8 | 1.8 | 5.5 | 6.0 | 7.7 |
| 13. Punjab | 6.8 | 6.1 | 7.1 | 1.8 | 3.4 | 4.4 | 8.5 | 9.5 | 11.5 |
| 14. Rajasthan | 5.1 | 5.3 | 7.2 | 2.7 | 2.8 | 2.0 | 7.8 | 8.1 | 9.2 |
| 15. Tamil Nadu | 7.8 | 8.2 | 9.5 | 1.4 | 1.2 | 1.1 | 9.2 | 9.4 | 10.6 |
| 16. Uttar Pradesh | 4.5 | 4.9 | 6.7 | 1.6 | 1.5 | 1.3 | 6.2 | 6.4 | 8.0 |
| 17. West Bengal | 4.9 | 4.9 | 4.4 | 0.9 | 0.5 | 0.5 | 5.7 | 5.3 | 4.9 |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | 0.2 | 0.6 | 1.9 | 3.9 | 6.6 | 6.2 | 4.1 | 7.3 | 8.1 |
| 2. Assam | 2.8 | 3.3 | 4.7 | 2.5 | 1.7 | 2.1 | 5.3 | 5.0 | 6.8 |
| 3. Himachal Pradesh | 4.0 | 4.5 | 5.5 | 3.6 | 2.3 | 2.2 | 7.6 | 6.8 | 7.7 |
| 4. Jammu and Kashmir | – | 3.2 | 5.8 | – | 2.0 | 2.2 | – | 5.3 | 8.0 |
| 5. Manipur | 1.4 | 1.3 | 1.8 | 2.9 | 2.0 | 1.7 | 4.3 | 3.3 | 3.4 |
| 6. Meghalaya | 2.8 | 3.0 | 3.6 | 2.9 | 1.8 | 2.2 | 5.7 | 4.8 | 5.9 |
| 7. Mizoram | 0.3 | 0.6 | 1.6 | 1.2 | 6.7 | 3.1 | 1.5 | 7.3 | 4.7 |
| 8. Nagaland | 2.8 | 1.4 | 1.5 | 6.4 | 2.2 | 1.2 | 9.2 | 3.7 | 2.7 |
| 9. Sikkim | 4.4 | 3.6 | 7.3 | 8.5 | 71.9 | 61.4 | 12.9 | 75.5 | 68.6 |
| 10. Tripura | 1.4 | 2.0 | 3.0 | 2.4 | 1.3 | 1.4 | 3.7 | 3.3 | 4.3 |
| 11. Uttarakhand | – | – | 6.3 | – | – | 1.9 | – | – | 8.2 |
| **All States*** | **5.1** | **5.2** | **5.8** | **1.9** | **1.7** | **1.4** | **7.0** | **6.9** | **7.2** |

OTR: Own Tax Revenue. ONTR: Own non-Tax Revenue. GSDP: Gross State Domestic Product.
*: Data for all States are as per cent to GDP. '–' : Not applicable/Not available.
**Source:** Budget Documents of the State Governments.

and Tripura, witnessed a steady increase in the ratio of VAT-GSDP over the last three decades. Arunachal Pradesh, Meghalaya and Nagaland experienced a decline in the VAT-GSDP ratio during the nineties as compared with eighties but witnessed an increase during 2000-09. During 2000-09, Assam recorded the highest VAT-GSDP ratio of 3.6 per cent followed by Uttarakhand (3.4 per cent) and Jammu and Kashmir (3.3 per cent). The lowest VAT-GSDP ratio was recorded by Nagaland (1.0 per cent) during the same period (Table 47).

### *VII.3.3 State-wise Trends in Own non-Tax Revenue*

*Non-Special Category States*

Over the last three decades, only two State Governments, *viz*., Goa and Punjab, witnessed a steady increase in the ratio of ONTR to GSDP. In Andhra Pradesh, Orissa and West Bengal, the ONTR/GSDP ratio declined in the nineties as compared with eighties and remained stagnant during the current decades. In Gujarat, the ONTR-GSDP ratio was stagnant at 2.4 per cent during

**Table 47: State-wise Trends in VAT/GSDP**

(Per cent)

| State | 1980-90 | 1990-2000 | 2000-09 |
|---|---|---|---|
| | (Average) | | |
| 1 | 2 | 3 | 4 |
| **I. Non-Special Category** | | | |
| 1. Andhra Pradesh | 3.8 | 4.0 | 5.4 |
| 2. Bihar | 3.7 | 4.0 | 2.5 |
| 3. Chhattisgarh | – | – | 3.6 |
| 4. Goa | 1.9 | 5.5 | 5.5 |
| 5. Gujarat | 4.8 | 5.1 | 3.4 |
| 6. Haryana | 3.2 | 3.5 | 4.9 |
| 7. Jharkhand | – | – | 3.6 |
| 8. Karnataka | 4.3 | 5.1 | 5.6 |
| 9. Kerala | 4.4 | 5.4 | 6.2 |
| 10. Madhya Pradesh | 3.4 | 3.1 | 3.6 |
| 11. Maharashtra | 4.8 | 4.3 | 4.6 |
| 12. Orissa | 2.0 | 2.6 | 3.5 |
| 13. Punjab | 3.1 | 2.8 | 3.8 |
| 14. Rajasthan | 3.0 | 2.8 | 4.0 |
| 15. Tamil Nadu | 5.2 | 5.4 | 6.2 |
| 16. Uttar Pradesh | 2.4 | 2.4 | 3.8 |
| 17. West Bengal | 2.8 | 3.0 | 2.6 |
| **II. Special Category** | | | |
| 1. Arunachal Pradesh | 0.1 | 0.0 | 1.2 |
| 2. Assam | 1.8 | 2.0 | 3.6 |
| 3. Himachal Pradesh | 1.6 | 1.6 | 2.6 |
| 4. Jammu and Kashmir | 0.0 | 1.3 | 3.3 |
| 5. Manipur | 0.5 | 0.7 | 1.2 |
| 6. Meghalaya | 1.5 | 1.4 | 2.3 |
| 7. Mizoram | 0.0 | 0.2 | 1.2 |
| 8. Nagaland | 1.6 | 0.9 | 1.0 |
| 9. Sikkim | 1.0 | 1.3 | 2.9 |
| 10. Tripura | 0.8 | 1.1 | 2.0 |
| 11. Uttarakhand | – | – | 3.4 |
| **All States*** | **2.9** | **3.1** | **2.8** |

'–' : Not applicable. VAT : Value Added Tax.
GSDP : Gross State Domestic Product.
*: Data for all States are as per cent to GDP.
**Source:** Budget Documents of the State Governments.

the eighties and nineties, but declined to 2.1 per cent during 2000-09 mainly owing to a decline in interest receipts. A number of State Governments, *viz*., Bihar, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Rajasthan, Tamil Nadu and Uttar Pradesh witnessed a steady decline in the own non-tax ratio over last three decades. Though Haryana witnessed an increase in the ONTR-GSDP ratio during the nineties as compared with the eighties, it declined during the recent years. Goa recorded the highest ONTR-GSDP ratio of 9.3 per cent during the current decade, followed by Punjab (4.4 per cent). The ratio of ONTR-GSDP ratio stands low at 0.5 per cent in West Bengal, 0.6 per cent in Bihar and 0.8 per cent in Kerala during the same period (Table 46).

*Special Category States*

Among the special category States, Himachal Pradesh, Manipur and Nagaland witnessed a steady decline in the ONTR-GSDP ratio over the last three decades. In some of the special category States, such as Assam, Meghalaya and Tripura, though the ONTR-GSDP ratio declined during the nineties, it has increased during 2000-09. In Arunachal Pradesh, Mizoram and Sikkim, the ONTR-GSDP witnessed an increase during the nineties as compared with eighties, but declined thereafter. Sikkim registered the highest ONTR-GSDP ratio of 61.4 per cent during 2000-09 followed by Arunachal Pradesh (6.2 per cent) and Mizoram (3.1 per cent) during the same period (Table 46).

### *VII.3.4 State-wise Composition of Own Tax Revenue*

*Non-Special Category States*

In majority of the non-special category States, taxes on commodities and services constituted more than 80 per cent of the total OTR during 2007-08 (RE). State sales tax, VAT, was the most important component of taxes on commodities and services in all the non-special category States during 2007-08 (RE). VAT constituted 65.9 per cent of OTR in Kerala, followed by Goa (62.5 per cent) and Bihar (61.4 per cent) in 2007-08 (RE). On the other hand, it constituted only 37.1 per cent of OTR in Uttar Pradesh, followed by Maharashtra (37.3 per cent) in 2007-08 (RE). Apart from VAT, state excise tax (SET) and taxes on vehicles (TV) are the other major components of taxes on commodities and services. SET constituted 17.2 per cent of OTR in Karnataka, followed by Punjab (16.7 per cent), Uttar Pradesh (16.6 per cent) and Tamil Nadu (15.8 per cent) in 2007-08 (RE). However, it constituted only 0.2 per cent of OTR in Gujarat followed by Goa (5.4 per cent), Jharkhand (5.9 per cent) and West Bengal (7.1 per cent) in

2007-08 (RE). TV constitutes 8.4 per cent of OTR in Rajasthan followed by Orissa (8.1 per cent) in 2007-08 (RE). However, in Haryana and Uttar Pradesh, it constituted only 2.0 per cent and 2.4 per cent of OTR, respectively (Table 48).

Taxes on income constituted around 1 per cent of OTR, while taxes on property and capital transactions (TP) constituted around 15 per cent of OTR in 2007-08 (RE). There are, however, wide variations among States. For example, TP constituted only 4.1 per cent of OTR in Jharkhand, 6.1 per cent in Goa, 8.7 per cent in Orissa and 9.8 per cent in Chhattisgarh in 2007-08 (RE). In West Bengal, TP constituted 19.4 per cent of OTR followed by Uttar Pradesh (18.8 per cent) and Maharashtra (18.7 per cent) in 2007-08 (RE). In as many as ten non-special category States, stamps and registration fees constituted more than 90 per cent of TP in 2007-08 (RE). Stamps and registration fees constituted 17.3 per cent of OTR in Uttar

**Table 48: Composition of Own Tax Receipts - 2007-08 (RE)**

(Per cent)

| State | TI | TPT & E | TP | SRF | LR | DT | TC | SST/VAT | SET | TV | IDT | OTR |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7=2+4 | 8 | 9 | 10 | 11 | 12=8 | 13=7+12 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 1.2 | 1.2 | 12.5 | 11.9 | 0.4 | 13.7 | 86.3 | 59.7 | 13.1 | 6.0 | 86.3 | 100.0 |
| 2. Bihar | – | – | 12.8 | 11.3 | 1.5 | 12.8 | 87.2 | 61.4 | 9.7 | 4.6 | 87.2 | 100.0 |
| 3. Chhattisgarh | 0.4 | 0.4 | 9.8 | 8.1 | 1.7 | 10.1 | 89.9 | 43.6 | 14.4 | 5.1 | 89.9 | 100.0 |
| 4. Goa | – | – | 6.1 | 5.5 | 0.6 | 6.1 | 93.9 | 62.5 | 5.4 | 6.4 | 93.9 | 100.0 |
| 5. Gujarat | 0.7 | 0.7 | 10.0 | 7.4 | 2.1 | 10.6 | 89.4 | 57.8 | 0.2 | 6.1 | 89.4 | 100.0 |
| 6. Haryana | – | – | 16.0 | 15.9 | 0.1 | 16.0 | 84.0 | 53.3 | 10.7 | 2.0 | 84.0 | 100.0 |
| 7. Jharkhand | – | – | 4.1 | 3.0 | 1.1 | 4.1 | 95.9 | 57.8 | 5.9 | 5.2 | 95.9 | 100.0 |
| 8. Karnataka | 1.5 | 1.5 | 14.3 | 14.0 | 0.3 | 15.8 | 84.2 | 49.4 | 17.2 | 6.6 | 84.2 | 100.0 |
| 9. Kerala | – | – | 15.1 | 14.2 | 0.4 | 15.1 | 84.9 | 65.9 | 8.5 | 6.3 | 84.9 | 100.0 |
| 10. Madhya Pradesh | 1.6 | 1.6 | 14.0 | 13.0 | 1.0 | 15.6 | 84.4 | 44.4 | 14.7 | 6.5 | 84.4 | 100.0 |
| 11. Maharashtra | 3.1 | 3.1 | 18.7 | 17.2 | 1.5 | 21.8 | 78.2 | 37.3 | 8.2 | 4.8 | 78.2 | 100.0 |
| 12. Orissa | 1.2 | 1.2 | 8.7 | 5.3 | 3.4 | 9.9 | 90.1 | 53.1 | 8.2 | 8.1 | 90.1 | 100.0 |
| 13. Punjab | – | – | 16.6 | 16.4 | 0.2 | 16.6 | 83.4 | 51.4 | 16.7 | 5.1 | 83.4 | 100.0 |
| 14. Rajasthan | – | – | 13.0 | 11.7 | 1.0 | 13.0 | 87.0 | 54.6 | 13.6 | 8.4 | 87.0 | 100.0 |
| 15. Tamil Nadu | – | – | 14.0 | 13.5 | 0.5 | 14.0 | 86.0 | 53.9 | 15.8 | 5.1 | 86.0 | 100.0 |
| 16. Uttar Pradesh | 0.1 | 0.1 | 18.8 | 17.3 | 1.4 | 18.8 | 81.2 | 37.1 | 16.6 | 2.4 | 81.2 | 100.0 |
| 17. West Bengal | 2.1 | 2.1 | 19.4 | 10.7 | 8.6 | 21.5 | 78.5 | 53.3 | 7.1 | 4.2 | 78.5 | 100.0 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | – | – | 2.7 | 0.9 | 1.9 | 2.7 | 97.3 | 78.6 | 13.7 | 5.0 | 97.3 | 100.0 |
| 2. Assam | 3.5 | 3.4 | 5.4 | 3.1 | 2.3 | 8.9 | 91.1 | 64.8 | 5.6 | 4.9 | 91.1 | 100.0 |
| 3. Himachal Pradesh | – | – | 4.7 | 4.6 | 0.1 | 4.7 | 95.3 | 50.2 | 19.5 | 6.6 | 95.3 | 100.0 |
| 4. Jammu and Kashmir | – | – | 3.2 | 2.9 | 0.3 | 3.2 | 96.8 | 52.2 | 10.4 | 3.0 | 96.8 | 100.0 |
| 5. Manipur | 9.8 | 9.8 | 2.9 | 2.1 | 0.8 | 12.7 | 87.3 | 80.5 | 2.8 | 3.1 | 87.3 | 100.0 |
| 6. Meghalaya | 0.4 | 0.4 | 2.5 | 2.4 | 0.1 | 2.9 | 97.1 | 30.4 | 21.6 | 3.2 | 97.1 | 100.0 |
| 7. Mizoram | 7.0 | 7.0 | 2.0 | 0.3 | 1.7 | 9.0 | 91.0 | 79.8 | 2.4 | 6.9 | 91.0 | 100.0 |
| 8. Nagaland | 11.8 | 11.8 | 1.2 | 0.7 | 0.5 | 13.1 | 86.9 | 77.4 | 2.3 | 6.2 | 86.9 | 100.0 |
| 9. Sikkim | 28.4 | 28.4 | 2.1 | 1.4 | 0.6 | 30.5 | 69.5 | 16.9 | 19.6 | 2.7 | 69.5 | 100.0 |
| 10. Tripura | 6.4 | 6.4 | 5.1 | 4.3 | 0.8 | 11.5 | 88.5 | 69.6 | 10.5 | 6.2 | 88.5 | 100.0 |
| 11. Uttarakhand | 0.2 | 0.2 | 16.8 | 16.1 | 0.7 | 17.0 | 83.0 | 48.5 | 16.0 | 5.9 | 83.0 | 100.0 |
| **All States*** | **1.1** | **1.1** | **14.6** | **13.1** | **1.4** | **15.6** | **84.4** | **50.3** | **11.7** | **5.3** | **84.4** | **100.0** |

TI : Taxes on Income. TPT&E : Taxes on Professions, Trade, Callings and Employment.
TP : Taxes on Property and Capital Transactions. SRF : Stamps and Registration Fees.
LR : Land Revenue. DT : Direct Taxes.
TC : Taxes on Commodities and Services. SST : State Sales Tax.
VAT : Value Added Tax SET : State Excise Tax.
TV : Taxes on Vehicles. IDT : Indirect Taxes
OTR : Own Tax Revenue. '–' : Nil/Negligible.
* : Data for All States are as per cent to GDP.
**Source:** Budget Documents of the State Governments.

Pradesh, 17.2 per cent of OTR in Maharashtra and 16.4 per cent of OTR in Punjab in 2007-08 (RE). It may be noted that land revenue constituted 8.6 per cent of OTR in West Bengal in 2007-08 (RE) followed by Orissa (3.4 per cent) and Gujarat (2.1 per cent), whereas in all other non-special category States it constitute around 1 per cent or less than that of OTR (Table 48).

*Special Category States*

In as many as six special category States, taxes on commodities and services constituted more than 90 per cent of OTR in 2007-08 (RE). In rest of the special category States, except Sikkim, it constituted more than 80 per cent of OTR in the same year. VAT was the major item of taxes on commodities and services in all the special category States except Sikkim and Meghalaya in 2007-08 (RE). In Sikkim, VAT constituted only 16.9 per cent of OTR and in Meghalaya it constituted 30.4 per cent of OTR in 2007-08 (RE). On the other hand, VAT constituted 80.5 per cent of OTR in Manipur followed by Mizoram (79.8 per cent) and Arunachal Pradesh (78.6 per cent) in 2007-08 (RE). SET constituted 21.6 per cent of OTR in Meghalaya followed by Sikkim (19.6 per cent) and Himachal Pradesh (19.5 per cent) in 2007-08 (RE). On the contrary, it constituted only 2.3 per cent in Nagaland, 2.4 per cent in Mizoram, 2.8 per cent in Manipur, in 2007-08 (RE). TV constituted 6.9 per cent of OTR in Mizoram followed by Himachal Pradesh (6.6 per cent), Tripura (6.2 per cent) and Nagaland (6.2 per cent) in 2007-08 (RE). In Sikkim, TV constituted only 2.7 per cent of OTR in 2007-08 (RE) (Table 48).

In contrast to the trend observed among the non-special category States, taxes on income constituted a higher percentage of OTR in some of the special category States such as Sikkim (28.4 per cent), Nagaland (11.8 per cent), Manipur (9.8 per cent), Mizoram (7.0 per cent), Tripura (6.4 per cent) and Assam (3.5 per cent) in 2007-08 (RE). TP constituted 16.8 per cent of OTR in Uttarakhand followed by Assam (5.4 per cent) and Tripura (5.1 per cent in 2007-08 (RE). In the rest of the special category States, it constituted less than 5 per cent of OTR during the same year. Stamps and registration fees constituted 16.1 per cent of OTR in Uttarakhand in 2007-08 (RE). Land revenue constituted 2.3 per cent of OTR in Assam followed by Arunachal Pradesh (1.9 per cent) and Mizoram (1.7 per cent) in 2007-08 (RE). In the rest of the special category States, land revenue constituted less than 1 per cent of the OTR in 2007-08 (RE) (Table 48).

*VII.3.5 State-wise Composition of Own non-Tax Revenue*

*Non-Special Category States*

The collection of user charges from the various economic services provided by the State Governments constituted 90 per cent of total ONTR in Jharkhand in 2007-08 (RE) followed by Chhattisgarh (86.5 per cent) and Goa (86.4 per cent). In Punjab, it constituted only 6.4 per cent of total ONTR in 2007-08 (RE) followed by West Bengal (25.1 per cent) and Haryana (25.3 per cent). In majority of the non-special category States, revenue from industries contributed a significant portion of the revenue from economic services. However, in Goa and Uttar Pradesh, revenue from power constituted 78.7 per cent and 31.1 per cent of ONTR respectively, in 2007-08 (RE). In Madhya Pradesh, revenue from forestry and wild life contributed 21.2 per cent of ONTR followed by Chhattisgarh (15.5 per cent) and Kerala (13.4 per cent) in 2007-08 (RE). Revenue from irrigation formed 11.8 per cent, 9.8 per cent and 6.3 per cent of ONTR in Maharashtra, Gujarat and Bihar respectively, in 2007-08 (RE). In Haryana, revenue from roads contributed 16.1 per cent of ONTR in 2007-08 (RE) followed by Punjab (3.3 per cent) (Table 49).

Revenue from general services, especially State lotteries constituted 69.3 per cent of ONTR in Punjab in 2007-08 (RE). Similarly, in Kerala 47.8

**Table 49: Composition of Own Non-Tax Receipts - 2007-08 (RE)**

(Per cent)

| State | IR | GS | SS | ES | *of which* | | | | | | ONTR@ |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | F&WL | Power | Industries | Irrigation | Road | Others # | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 =2 to 5 |
| **I. Non-Special Category** | | | | | | | | | | | |
| 1. Andhra Pradesh | 52.4 | 4.5 | 3.6 | 38.5 | 2.1 | 0.4 | 25.5 | 1.0 | – | 9.5 | 100.0 |
| 2. Bihar | 14.1 | 22.2 | 16.5 | 47.0 | 1.1 | – | 29.9 | 6.3 | – | 9.7 | 100.0 |
| 3. Chhattisgarh | 8.9 | 2.7 | 1.8 | 86.5 | 15.5 | – | 61.1 | 5.9 | – | 4.0 | 100.0 |
| 4. Goa | 1.1 | 2.2 | 10.1 | 86.4 | 0.2 | 78.7 | 2.9 | 1.0 | – | 3.7 | 100.0 |
| 5. Gujarat | 5.8 | 18.3 | 7.8 | 67.1 | 1.1 | – | 49.8 | 9.8 | – | 6.4 | 100.0 |
| 6. Haryana | 17.7 | 3.9 | 52.9 | 25.3 | 0.8 | 0.1 | 4.5 | 2.9 | 16.1 | 0.9 | 100.0 |
| 7. Jharkhand | 3.8 | 2.6 | 3.3 | 90.0 | 1.8 | – | 85.5 | 0.7 | – | 2.1 | 100.0 |
| 8. Karnataka | 10.4 | 28.4 | 7.7 | 53.3 | 7.9 | 2.4 | 25.2 | 1.3 | – | 16.5 | 100.0 |
| 9. Kerala | 4.5 | 47.8 | 15.9 | 28.7 | 13.4 | – | 3.1 | 0.5 | – | 11.7 | 100.0 |
| 10. Madhya Pradesh | 7.2 | 20.3 | 2.0 | 68.1 | 21.2 | – | 42.4 | 1.3 | – | 3.2 | 100.0 |
| 11. Maharashtra | 19.4 | 12.4 | 10.2 | 57.8 | 3.9 | 9.7 | 17.4 | 11.8 | – | 15.0 | 100.0 |
| 12. Orissa | 20.3 | 5.8 | 6.1 | 66.0 | 3.3 | 0.1 | 55.3 | 3.8 | – | 3.5 | 100.0 |
| 13. Punjab | 21.0 | 69.3 | 3.1 | 6.4 | 0.2 | – | 0.2 | 0.3 | 3.3 | 2.3 | 100.0 |
| 14. Rajasthan | 28.4 | 26.1 | 6.9 | 37.8 | 1.3 | – | 31.3 | 1.4 | – | 3.7 | 100.0 |
| 15. Tamil Nadu | 33.8 | 18.0 | 16.2 | 30.9 | 3.5 | – | 18.7 | 0.7 | – | 7.9 | 100.0 |
| 16. Uttar Pradesh | 24.3 | 25.3 | 3.6 | 46.7 | 2.7 | 31.1 | 6.6 | 2.6 | – | 3.7 | 100.0 |
| 17. West Bengal | 49.0 | 16.5 | 9.2 | 25.1 | 2.9 | – | 1.0 | 0.5 | – | 20.6 | 100.0 |
| **II. Special Category** | | | | | | | | | | | |
| 1. Arunachal Pradesh | 3.7 | 2.8 | 1.0 | 92.5 | 1.6 | 79.2 | 5.1 | – | 3.7 | 2.9 | 100.0 |
| 2. Assam | 9.1 | 7.3 | 1.1 | 81.2 | 1.9 | – | – | – | – | 79.2 | 100.0 |
| 3. Himachal Pradesh | 1.2 | 6.0 | 7.3 | 85.4 | 4.5 | 74.4 | 4.8 | – | – | 1.8 | 100.0 |
| 4. Jammu and Kashmir | 2.0 | 3.7 | 4.0 | 87.2 | 3.7 | 79.2 | 1.6 | 0.2 | – | 2.5 | 100.0 |
| 5. Manipur | 19.6 | 29.9 | 2.7 | 47.8 | 1.1 | 31.8 | – | 4.2 | – | 10.7 | 100.0 |
| 6. Meghalaya | 3.3 | 12.7 | 2.0 | 81.8 | 9.9 | – | 67.3 | – | – | 4.6 | 100.0 |
| 7. Mizoram | 4.8 | 16.6 | 6.3 | 72.2 | 2.5 | 62.0 | 1.2 | – | 1.3 | 5.2 | 100.0 |
| 8. Nagaland | 3.1 | 14.0 | 5.5 | 77.4 | 5.8 | 61.2 | 0.1 | – | 8.9 | 1.4 | 100.0 |
| 9. Sikkim | 0.5 | 91.4 | 0.4 | 7.7 | 0.5 | 5.8 | – | – | 1.0 | 0.4 | 100.0 |
| 10. Tripura | 30.1 | 42.7 | 6.5 | 18.8 | 4.9 | – | 8.7 | – | – | 5.2 | 100.0 |
| 11. Uttarakhand | 2.4 | 23.2 | 6.0 | 68.4 | 21.2 | 35.4 | 7.9 | – | 0.1 | 3.7 | 100.0 |
| **All States*** | **20.8** | **22.2** | **9.0** | **47.3** | **3.8** | **9.9** | **20.5** | **3.0** | **1.5** | **8.6** | **100.0** |

IR : Interest Receipts. GS : General Services. SS : Social Services.
ES : Economic Services. F&WL : Forestry and Wild Life. ONTR : Own Non-Tax Revenue.
'–' : Nil/Negligible.
# : Includes crop husbandry, Animal husbandry, fisheries, plantations, co-operations, other agricultural programmes, petroleum, ports and light houses and tourism.
@ : Also includes revenue from dividendes and profits, which constitutes less than 1 per cent of own non-tax revenue.
* : Data for All States are as per cent to GDP.
**Source:** Budget Documents of the State Governments.

per cent of ONTR originated from general services followed by Karnataka (28.4 per cent), Rajasthan (26.1 per cent) and Uttar Pradesh (25.3 per cent) in 2007-08 (RE). In Andhra Pradesh and West Bengal, revenue from interest receipts constituted 52.4 per cent and 49.0 per cent of ONTR, respectively in 2007-08 (RE). In Haryana, revenue from various social services provided by the Government contributed 52.9 per cent of ONTR in 2007-08 (RE). Revenue from social services contributed 16.5 per cent of ONTR in Bihar followed by Tamil Nadu (16.2 per cent) in 2007-08 (RE) (Table 49).

*Special Category States*

Revenue from economic services was the major component of ONTR in all the special category States except Sikkim and Tripura in 2007-08 (RE). It may be noted that 92.5 per cent of ONTR in Arunachal Pradesh originated from economic services in 2007-08 (RE) followed by Jammu and Kashmir (87.2 per cent) and Himachal Pradesh (85.4 per cent). Unlike the trend observed among non-special category States, revenue from power formed a significant portion of revenue from economic services in majority of the special category States. Revenue from power formed 79.2

per cent of ONTR in Arunachal Pradesh and Jammu and Kashmir in 2007-08 (RE). In Meghalaya, revenue from industries contributed 67.3 per cent of ONTR in 2007-08 (RE). In Uttarakhand, revenue from power formed 35.4 per cent and revenue from foresty and wild life formed 21.2 per cent of ONTR in 2007-08 (RE) (Table 49).

Revenue from general services especially State lotteries formed 91.4 per cent of ONTR in Sikkim followed by Tripura (42.7 per cent), Manipur (29.9 per cent) and Uttarakhand (23.2 per cent) in 2007-08 (RE). In Tripura 30.1 per cent of ONTR originated from interest receipts followed by Manipur (19.6 per cent) in 2007-08 (RE). Revenue from social services formed 7.3 per cent of ONTR in Himachal Pradesh followed by Tripura (6.5 per cent) and Mizoram (6.3 per cent) in 2007-08 (RE) (Table 49).

## VII.4 Assessment of Revenue Receipts

### *VII.4.1 Own Revenue and Deficit Correction*

The consolidated RD of States improved from 2.3 per cent of GDP in 2003-04 to a surplus of 0.5 per cent of GDP in 2007-08 (RE). The correction in the revenue account over the period 2003-04 to 2007-08 (RE) thus works out to 2.8 per cent of GDP. Out of this correction of 2.8 per cent of GDP, OTR contributed 0.6 per cent, while current transfers from the Centre including tax devolution and grants contributed 1.5 per cent. ONTR-GDP ratio witnessed a decline of 0.02 per cent over this period. A part of the correction (0.7 per cent of GDP) was on account of compression of revenue expenditure. Thus, the increase in revenue receipts by 2.1 per cent of GDP contributed 76.1 per cent of the total correction in RD over the period 2003-04 to 2007-08 (RE). Increase in own revenue receipts contributed 21.9 per cent, and increase in Central transfers contributed 54.2 per cent of the correction in RD over the period 2003-04 to 2007-08 (RE) (Table 50). The State Governments may emphasise fiscal empowerment, *i.e.*, by expanding the scope and size of revenue flows, that would contribute in making the fiscal correction durable.

### *VII.4.2 Financing of Aggregate Expenditure by Own Revenue*

The trends in financing of aggregate expenditure by OTR show a gradual improvement, while financing aggregate expenditure by ONTR witnessed a declining trend since the early 1980s. Some slippage was witnessed in the first half of the current decade on account of decline in both OTR and ONTR. During 2005-09, OTR on an average financed 37.8 per cent of aggregate expenditure as compared with 32.6 per cent during 2000-05. It may be noted that the financing of aggregate expenditure by ONTR stagnated during the same period. The share of own revenue as a

**Table 50: Change in Revenue Receipts and Correction of Deficit**

(As per cent of GDP)

| Year | OTR | ONTR | SCT | GIA | RR | Rev. Exp. | RD |
|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6=2 to 5 | 7 | 8 |
| 2003-04 | 5.60 | 1.40 | 2.44 | 1.85 | 11.29 | 13.53 | 2.30 |
| 2004-05 | 5.80 | 1.50 | 2.49 | 1.79 | 11.58 | 12.79 | 1.24 |
| 2005-06 | 5.90 | 1.30 | 2.63 | 2.14 | 11.97 | 12.23 | 0.20 |
| 2006-07 | 6.10 | 1.50 | 2.90 | 2.28 | 12.78 | 12.20 | -0.60 |
| 2007-08 (RE) | 6.20 | 1.30 | 3.14 | 2.64 | 13.28 | 12.86 | -0.48 |
| **Change*** | **0.60** | **-0.02** | **0.70** | **0.80** | **2.08** | **-0.70** | **-2.80** |

OTR : Own Tax Revenue. ONTR : Own Non-tax Revenue. SCT : Share in Central Taxes.
GIA : Grants-in-Aid. Rev. Exp. : Revenue Expenditure. RD : Revenue Deficit.
RE : Revised Estimates.
* : Change between 2003-04 and 2007-08 (RE).
**Source:** Budget Documents of the State Governments.

percentage to aggregate expenditure improved to 46.2 per cent during 2005-09 from 41.0 per cent during 2000-05. In this context, it may be noted that increase in share of own revenue for financing aggregate expenditure reduces the dependence on current transfers to finance expenditure (Table 51). At the disaggregated level, the financing of aggregate expenditure by own revenue ranged widely between 18.0 per cent (Bihar) and 68.9 per cent (Haryana) among non-special category States, and between 6.1 per cent (Nagaland) and 52.0 per cent (Sikkim) among special category States during the period 2000-09.

*VII.4.3 Trends in State Sales Tax/VAT*

All States have implemented VAT in *lieu* of State sales tax. At the consolidated level, State sales tax/VAT as a ratio to GDP improved from 2.1 per cent during 1980-85 to 3.1 per cent during 2005-09. State sales tax/VAT as a ratio to OTR increased from 42.7 per cent during 1980-85 to 50.4 per cent during 2005-09, registering a marked increase of 7.7 percentage points over the period. State sales tax/VAT as a ratio to total revenue receipts also showed a gradual improvement over the last three decades. As far as financing of aggregate disbursements by VAT is concerned, State sales tax/VAT financed 19.1 per cent of aggregate expenditure during 2005-09 as against 13.5 per cent during 1980-85 (Table 52).

**Table 51: Financing of Aggregate Expenditure by Own Revenue**

(Per cent)

| Year (Average) | OTR/AE | ONTR/AE | OR/AE |
|---|---|---|---|
| 1 | 2 | 3 | 4=2+3 |
| 1980-85 | 31.5 | 12.7 | 44.3 |
| 1985-90 | 32.8 | 11.6 | 44.4 |
| 1990-95 | 33.6 | 11.6 | 45.2 |
| 1995-00 | 34.0 | 10.9 | 44.8 |
| 2000-05 | 32.6 | 8.4 | 41.0 |
| 2005-09 | 37.8 | 8.4 | 46.2 |

OTR : Own Tax Revenue. AE : Aggregate Expenditure.
ONTR : Own Non-Tax Revenue. OR : Own Revenue.
**Source:** Budget Documents of the State Governments.

**Table 52: State Sales Tax/VAT**

(Per cent)

| Year (Average) | VAT/OTR | VAT/TRR | VAT/AE | VAT/GDP |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| 1980-85 | 42.7 | 18.8 | 13.5 | 2.1 |
| 1985-90 | 45.5 | 20.2 | 14.9 | 2.4 |
| 1990-95 | 45.1 | 20.0 | 15.2 | 2.4 |
| 1995-00 | 46.5 | 22.1 | 15.8 | 2.3 |
| 2000-05 | 47.3 | 23.5 | 15.4 | 2.6 |
| 2005-09 | 50.4 | 24.0 | 19.1 | 3.1 |

VAT : Value Added Tax. OTR : Own Tax Revenue.
TRR : Total Revenue Receipts. AE : Aggregate Expenditure.
GDP : Gross Domestic Product.
**Source:** Budget Documents of the State Governments.

*VII.4.4 Growth Rates and Buoyancy of Own Tax Revenue*

During 2005-09, OTR grew at an annual average rate of 16.6 per cent, much higher as compared with the growth of 13.0 per cent during 1995-00 and 2000-05. Tax buoyancy[16], which captures the responsiveness of the OTR to the growth in economy, increased to 1.3 per cent during 2000-05 as compared with 1.0 per cent during the 1990s. The buoyancy, however, came down to 1.2 per cent during 2005-09 as the growth in own taxes despite being high was lower than that in GDP. The average annual growth of sales tax/VAT has improved substantially in the current decade as compared with the second half of 1990s. Similarly, buoyancy of sales tax improved substantially in the first half of the current decade, but declined thereafter (Table 53).

At the disaggregated level, among the non-special category States, Bihar registered the highest own tax buoyancy of 2.2 per cent followed by Rajasthan (1.9 per cent) during the period 2003-04 to 2007-08 (RE). The lowest own tax buoyancy is recorded by Jharkhand (0.8 per cent) during the same period. Among the special category States, Mizoram registered the highest own tax buoyancy of 2.4 per cent followed by Meghalaya (1.96 per cent) and Jammu and Kashmir (1.94 per cent)

16 For individual States' Buoyancy is calculated with respect to GSDP.
Buoyancy is calculated as : B = [(OTRt - OTRt-1)/OTRt-1]/[(GDPt - GDPt-1)/GDPt-1]
Where B is the buoyancy of own tax revenue, OTR is the own tax revenue and GDP is the gross domestic product.

**Table 53: Growth Rates and Buoyancy of OTR and State Sales Tax/VAT**

| Year (Average) | OTR | | State Sales Tax/VAT | |
|---|---|---|---|---|
| | Growth Rate (Per cent) | Buoyancy | Growth Rate (Per cent) | Buoyancy |
| 1 | 2 | 3 | 4 | 5 |
| 1980-85 | 16.8 | 1.2 | 16.7 | 1.1 |
| 1985-90 | 16.2 | 1.2 | 17.9 | 1.3 |
| 1990-95 | 15.7 | 1.0 | 16.7 | 1.1 |
| 1995-00 | 13.0 | 1.0 | 12.6 | 0.9 |
| 2000-05 | 13.0 | 1.3 | 15.2 | 1.6 |
| 2005-09 | 16.6 | 1.2 | 15.2 | 1.3 |

OTR: Own Tax Revenue. VAT: Value Added Tax.
**Source:** Budget Documents of the State Governments.

during 2003-08. Sikkim registered the lowest own tax buoyancy of 0.6 per cent among the special category States during the same period (Table 54).

To sum up, the revenue receipts of the State Governments witnessed an upsurge during the recent years, mainly due to higher devolution and transfer of resources from the Centre and improvement in OTR. VAT introduced recently in *lieu* of State sales tax has proved to be a buoyant source of revenue for the State Governments. However, the State Governments experienced sluggish performance in ONTR. On the non-tax front, revenue from user charges on various social and economic services provided by the State Governments constituted around 50 per cent of the total ONTR of the State Governments. It is germane to note that the improvement in revenue receipts contributed 76.1 per cent of the total revenue account correction during the period 2003-08. The buoyancy of OTR has been above 1 per cent during the last three decades.

## VIII. ISSUES AND PERSPECTIVES

The Reserve Bank in the bi-annual Conference of State Finance Secretaries has been sensitising the State Governments about various issues and challenges pertaining to their finances in general and market borrowings in particular. From time to time, various Working Groups have been constituted by the Reserve Bank to study relevant issues and make recommendations for consideration by the State Governments. This Section presents the major challenges facing the State Governments.

### VIII.1 Revenue Augmentation

Generation of adequate revenues to finance expenditure responsibilities bestowed upon

**Table 54: State-wise OwnTax Buoyancy**

| State | 2003-08 (Average) | State | 2003-08 (Average) |
|---|---|---|---|
| 1 | 2 | 3 | 4 |
| **I. Non-Special Category States** | | **II. Special Category States** | |
| 1. Andhra Pradesh | 1.52 | 1. Arunachal Pradesh | 1.60 |
| 2. Bihar | 2.22 | 2. Assam | 1.25 |
| 3. Chhattisgarh | 1.38 | 3. Himachal Pradesh | 1.56 |
| 4. Goa | 1.47 | 4. Jammu and Kashmir | 1.94 |
| 5. Gujarat | 1.16 | 5. Manipur | 1.19 |
| 6. Haryana | 1.19 | 6. Meghalaya | 1.96 |
| 7. Jharkhand | 0.82 | 7. Mizoram | 2.44 |
| 8. Karnataka | 1.73 | 8. Nagaland | 1.37 |
| 9. Kerala | 1.22 | 9. Sikkim | 0.62 |
| 10. Madhya Pradesh | 1.73 | 10. Tripura | 1.43 |
| 11. Maharashtra | 1.11 | 11. Uttarakhand | 1.79 |
| 12. Orissa | 1.30 | | |
| 13. Punjab | 1.22 | | |
| 14. Rajasthan | 1.92 | | |
| 15. Tamil Nadu | 1.18 | | |
| 16. Uttar Pradesh | 1.54 | | |
| 17. West Bengal | 1.14 | | |

**Source:** Based on the Budget Documents of the State Governments.

the State Governments is an ongoing challenge for the States Governments. Revenue augmentation through non-debt-creating sources is the most crucial element for creating fiscal space for the State Governments. In this context, it is important to mention that nearly 40 per cent of the revenues of the State Governments are in the nature of devolution and transfers from the Central Government and are, therefore, determined by exogenous factors. The remaining 60 per cent of revenues are generated by the State Governments through their own tax and non-tax sources. The discretionary or endogenous capabilities of State Governments to generate additional revenues are, therefore, limited to their own sources of revenue. On the tax front, the implementation of VAT by all the States has turned out to be a buoyant source of revenue for the States. States have made considerable progress in simplifying tax administration through computerisation of treasuries. A major area of reform in the next few years would be the implementation of GST. While the Empowered Committee of State Finance Ministers is looking into various aspects of the implementation of GST, this issue will also be examined by the Thirteenth Finance Commission. The GST is planned to be implemented with effect from April 1, 2010.

The revenue generation from non-tax sources (as a ratio to GDP) has remained more or less stagnant in the recent years and even declined as compared to the 1990s. The States would need to take appropriate steps to improve cost recovery from various public services, which is dependent upon concomitant improvement in the delivery of the services provided by the States. The restructuring of State PSUs aimed at making them profitable entities and closing down the chronically sick and non-viable units also needs to be given attention by the States.

### VIII.2 Quality of Expenditure

An issue that has gathered substantial interest in the wake of fiscal correction at the State Government level is the need to ensure that the correction is not at the cost of reduction in either quantity or quality of expenditure. In this context, it needs to be mentioned that in the post-FRL period, there has been some reduction in revenue expenditure as a ratio to GDP. States have also not been able to step up the developmental component of expenditure, though capital outlay as a ratio to GDP has shown an upward trend. In view of the importance of this aspect, the Thirteenth Finance Commission has for the first time been mandated to consider "the need to improve the quality of public expenditure to obtain better outputs and outcomes". The Twelfth Finance Commission had also emphasised the significance of improving outputs and outcomes by expenditure restructuring.

When talking about improving the quality of expenditure, it involves three aspects, *viz.,* expenditure adequacy (*i.e.*, adequate provisions for providing public services), effectiveness (*i.e.*, assessment of performance/output indicators for select services), and efficiency of expenditure use. There are several issues that arise in the context of expenditure quality. First, a sizeable part of expenditure of State Governments comprises of committed or non-developmental expenditure, including interest payments, wages and salaries, pension obligation and administrative expenditure. This automatically reduces the discretionary component of expenditure. States need to place due emphasis on reducing committed expenditures in their budgets and focus on expenditure that is "growth-oriented". Second, States need to place emphasis on achieving an optimum mix of the programme design and inputs to achieve the desired 'outcomes'. Third, it has been well documented that public services fail to reach the poor people in terms of both quantity and quality. In this context, it is important to highlight the basic constituents of the framework provided by the World Bank for using resources more effectively by making services work for the poor people[17] - (i) focusing on those services that have the most direct link with human

17 World Bank (2004), World Development Report: Making Services Work for the Poor, World Bank.

development – education, health, water, sanitation, and electricity; (ii) greater accountability in three key relationships in the service delivery chain: between the poor and service providers, between the poor and policy makers, between policy makers and service providers; (iii) increasing poor clients' choice and participation in service delivery that will help them monitor and discipline providers; (iv) rewarding effective delivery and penalising the ineffective providers; and (v) systematic evaluation and dissemination of information aimed at empowering the poor. Fourth, States have been extending guarantees to State-level PSUs, especially State Electricity Boards (SEBs), to enable them to borrow from market. However, with most of these entities incurring losses and showing negative return on capital, the servicing of such liabilities may devolve on the State Governments. This would leave less headroom for the State Governments to undertake development expenditure.

### VIII.3 Debt and Cash Management

An important issue that continues to cloud the progress made in State finances is their high level of debt obligations. Though there has been some reduction in the interest obligations of the States on account of the incentive-based debt relief mechanism provided by the TFC, the scheme was restricted to the borrowings by States from the Centre. Nonetheless, it is heartening to note that the States on a consolidated basis have been able to generate a primary surplus in 2006-07, which is necessary (but not sufficient) condition for ensuring sustainability of debt in terms of a stable debt to GDP ratio. However, the States are likely to face bunching of repayments on their market borrowings around the middle of next decade, which will require large quantum of market borrowings and can put upward pressure on the interest rates. It may be mentioned that the Thirteenth Finance Commission has constituted a Technical Working Group to Review Debt Consolidation and Relief Facility (DCRF) 2005-10, which was recommended by the TFC.

A related issue is the maintenance of large surplus cash balances by the State Governments, which stood at Rs.74,857 crore as on December 17, 2008. Such high magnitude of cash balances raises questions about the cash management by State Governments. Though the build-up of surplus cash balances initially was contributed by the excessive autonomous inflow of NSSF collections, it is significant that the phenomenon of high surplus cash balances has persisted despite a sharp decline in NSSF inflows in recent years. As surplus cash balances are invested in treasury bills (14-day ITBs and ATBs) of the Government of India carrying a lower interest rate than the weighted average interest rate of the market borrowings of the State Governments, it would be prudent for the State Governments to finance fiscal deficit by reducing surplus cash balances. The surplus cash balances of the States also impart volatility to the cash balances of the Government of India.

### VIII.4 States' Response to Sixth Central Pay Commission

The Sixth CPC, which was constituted by the Government on October 5, 2006, submitted its Report on March 24, 2008. Pay scales and revision of pension have been proposed to take effect retrospectively from January 1, 2006. As per the Sixth CPC, the likely impact of pay hike on the Government finances would be Rs.12,561 crore per annum and one-time impact on account of payment of arrears retrospectively from January 1, 2006 would be Rs.18,060 crore. The Union Government approved the recommendations of the Sixth CPC awards on August 14, 2008.

The State Governments by and large follow the CPC award to improve the pay structure of their employees. However, some State Governments constitute their own Pay Commissions. Kerala and Karnataka have adopted their respective State Pay Commission recommendations in 2006 and 2007, respectively. Rajasthan is reportedly the first State to implement award of CPC for its employees. It is important to note that State finances experienced

deterioration in the latter part of 1990s subsequent to all but eight States adopting the recommendations of the Fifth CPC for their employees. The wage bill of the States rose to 39.1 per cent of revenue expenditure or 4.5 per cent of GDP in 2000-01 from 33.3 per cent of revenue expenditure and 3.3 per cent of GDP in 1996-97. The impact of Sixth CPC will differ from State to State depending upon the pace of adoption of recommendations and their implementation. Few States have already made interim provisions for salary revisions in their budgets for 2008-09. In view of the ongoing fiscal correction and consolidation process, the States may need to base their decisions relating to salary levels after due consideration to their fiscal capacity, employee strength, size of population and the required complementary expenditure for productive employment.

### VIII.5 Financial Support to Local Bodies

In view of the important role assigned to third tier of Government by the Indian constitution, the Thirteenth Finance Commission will make recommendations on "the measures needed to augment the Consolidated Fund of a State to supplement the resources of the Panchayats and Municipalities in the State on the basis of the recommendations made by the Finance Commission of the State". The finances of local bodies, both urban and rural, in India portray a challenging picture. It has been well documented that the process of devolving funds to the local bodies based on recommendations of the State Finance Commissions (SFCs) has not yielded the desired outcomes. There are only a few States that have rigorously kept to a time table of setting up SFCs. The timing of setting up of SFCs has also not been synchronised with that of Finance Commissions, thus depriving latter of the crucial inputs as envisaged. There is also heterogeneity in the SFC reports. The Reports do not follow uniform criteria while making recommendations about *inter se* distribution between different tiers. Furthermore, the recommendations of SFCs are not strictly followed by the States. Thus, the role of SFCs in devolution of funds to local bodies leaves much scope for improvement. In the absence of a clear mechanism, the devolution of funds from the States to the local bodies remains unpredictable. Added to this, the ability of local bodies to raise their own revenues is rather limited. Some of the revenue sources of urban local bodies like property tax are, however, promising sources especially in view of the expansion of cities, but have not been tapped to full extent. In the case of Panchayati Raj Institutions (PRIs), the tax revenue sources assigned to them have very low tax bases coupled with low buoyancies. It needs to be emphasised that decentralisation as envisaged by 73$^{rd}$ and 74$^{th}$ constitutional amendment can yield desired results only if accompanied by sincere efforts aimed at fiscal empowerment of the third tier of Government. State Governments can play an active role in strengthening the local bodies especially in view of the improvement in their own financial position in the post-FRL period.

### VIII.6 Post-FRL Fiscal Framework

The State Governments enacted FRLs beginning with 2002. The process gathered momentum after the TFC recommended a debt relief mechanism linking it to the enactment of FRLs. The fiscal correction path as stipulated in the FRLs of most States envisaged elimination of RD by 2008-09 and reduction in GFD to 3 per cent of GSDP by 2009-10. As has been presented in this Report, a large number of States have made considerable progress in achieving the targets stipulated under their FRLs. An important issue, therefore, is sustaining the gains of fiscal consolidation at the State Government level. It is well known that the fiscal correction process has been basically revenue-led with considerably less focus on expenditure management. It would be important for the States to design appropriate post-FRL fiscal architecture taking into account the experience gained so far. The States would need to continue to keep their deficit (and borrowing) levels low in view of a persisting high debt-GDP ratio. It is also important to generate primary revenue balance, which should be adequate

enough to meet interest payments of the State Governments. It may also be desirable to fix some numerical targets in respect of certain categories of expenditure aimed at reprioritisation of expenditure. In addition, there is need to move completely to market-based sources for meeting borrowing requirements and take requisite steps to infuse transparency in financial operations.

## IX. CONCLUDING OBSERVATIONS

The State Governments have witnessed noticeable improvement in their consolidated fiscal position during the recent years. The revenue account of States turned around from deficit to surplus during 2006-07 after a gap of two decades. The GFD and revenue surplus as per cent to GDP are placed at 2.3 per cent and 0.48 per cent, respectively in the revised estimates of 2007-08. In 2008-09 (BE), the State Governments budgeted a higher revenue surplus at 0.54 per cent of GDP. The GFD as a ratio to GDP is budgeted to decline to 2.1 per cent. It may be mentioned that many State Governments have already achieved the TFC target and targets set under FRLs with regard to RD and GFD in 2007-08 (RE).

The rule-based fiscal policy framework adopted by all States except two (Sikkim and West Bengal) facilitated the State Governments to move on a fiscal reform path. The improved own tax effort and some efforts at limiting non-development expenditure have aided the fiscal correction and consolidation process at the State level. Another key factor relates to higher devolution and transfer of resources from the Centre backed by the higher economic growth.

The conscious effort on the part of the State Governments to improve resource mobilisation is visible in the different policies announced by them in their budgets for 2008-09. To increase resource mobilisation, the State Governments have adopted measures to improve enforcement and tax compliance, proposed to impose new taxes, and proposed to provide incentive for resource mobilisation. On the expenditure side, the State Governments have proposed to take measures to improve outcomes of their various schemes. Further, the State Governments continued to emphasise reduction in non-plan expenditure and providing resources for capital investment.

Notwithstanding the overall improvement in consolidated fiscal position of the States, there exists wide variation across the State Governments with regard to fiscal performance. While some of State Governments have already achieved the TFC targets with regard to several indicators well ahead of the time frame, there are some other States where the fiscal correction is slow. The correction in the revenue account and the consequent revenue surplus resulted in higher allocation of expenditure towards development and social sectors in almost all the States. However, State-specific fiscal conditions, including fiscal priority and fiscal capacity, also play important role in designing of expenditure pattern.

The debt relief mechanism prescribed by the TFC incentivised by adherence to the rule-based fiscal regime brought about a marked improvement in debt servicing burden. The high level of debt as a result of the past deficits started showing a declining trend as ratio to GDP during the recent years and in 2007-08 (RE) stands below the TFC target of debt-GDP ratio at 30.8 per cent. However, in many States, the debt-GSDP ratio is well above the TFC target, thus, raising concerns about its sustainability. The ratio of interest payments to revenue receipts, which has a bearing on the debt sustainability, is well below the TFC target of 15.0 per cent in all the States except West Bengal in 2007-08 (RE). Significantly, all the State Governments have recorded a primary revenue surplus in 2007-08 (RE). However, it may be noted that the primary revenue surplus is not large enough to meet the interest payments in many of the States.

Generation of adequate revenues to finance expenditure responsibilities assigned to the States is an ongoing challenge for the State Governments. The implementation of VAT by all the States has turned out to be a buoyant source

of revenue for the States. Implementation of GST would be a major area of reform. On the non-tax front, the States would need to take appropriate steps to improve cost recovery from various public services, which is dependent upon concomitant improvement in the delivery of the services provided by the States. The States may also explore rationalisation of subsidies and restructuring of State PSUs.

An issue that has gathered substantial interest in the wake of fiscal correction at the State Government level in line with TFC recommendations and their FRL is the need to ensure that the correction is not at the cost of reduction in either quantity or quality of expenditure. In this context, it may be mentioned that in the post-FRL period, there has been some reduction in revenue expenditure as a ratio to GDP. States have also not been able to step up the developmental component of expenditure, though capital outlay as a ratio to GDP has shown an upward trend. When talking about improving the quality of expenditure, it involves three aspects, *viz*., expenditure adequacy (*i.e*., adequate provisions for providing public services), effectiveness (*i.e*., assessment of performance/ output indicators for select services), and efficiency of expenditure use.

The Sixth CPC, which was constituted by the Government on October 5, 2006, submitted its Report on March 24, 2008. The Union Government approved the recommendations of the Sixth CPC awards on August 14, 2008. The State Governments by and large follow the CPC award to improve the pay structure of their employees. However, some State Governments constitute their own pay commissions. The impact of Sixth CPC will differ from State to State depending upon the pace of adoption of recommendations and their implementation. In view of the ongoing fiscal correction and consolidation process, the States may need to base their decisions relating to salary levels after due consideration to their fiscal capacity, employee strength, size of population and the required complementary expenditure for productive employment.

The finances of local bodies, both urban and rural, in India portray a dismal picture. It has been well documented that the process of devolving funds to the local bodies based on recommendations of the SFCs has not yielded the desired outcomes. Added to this, the ability of local bodies to raise their own revenues is rather limited. Some of the revenue sources of urban local bodies like property tax are, however, promising sources especially in view of the expansion of cities, but have not been tapped to full extent. It needs to be emphasized that decentralisation as envisaged by 73$^{rd}$ and 74$^{th}$ constitutional amendments can yield desired results only if accompanied by sincere efforts aimed at fiscal empowerment of the third tier of Government. State Governments can play an active role in strengthening the local bodies especially in view of the improvement in their financial position in the post-FRL period.

To conclude, the improvement in State finances during the recent years owes a great extent to the various fiscal reforms, *viz*., implementation of FRLs, introduction of VAT, imposition of new taxes and measures to improve tax administration, measures aimed at limiting non-development expenditure, *etc*. The larger devolution and transfer of resources from the Central Government backed by strong macroeconomic growth also aided the fiscal correction and consolidation process at the State Government level. The State Governments may pursue their efforts for improving revenue collection from non-tax resources, ensuring the quantity and quality of major expenditure heads, reducing recourse to borrowed funds for financing expenditure and enhancing devolution of resources to the local Government level. The State Governments may have to design post-FRL architecture after assessing their performance under the rule-based framework.

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **1. Andhra Pradesh** | • Provide financial assistance for promoting self-employment under Rajiv Yuvashakthi Programme.<br>• Start INDIRAMMA Phase-III programme during 2008-09.<br>• Scheme of providing scholarships to aid children who are economically backward irrespective of their caste/religion/sector.<br>• Implement a new scheme called SUCCESS (Scheme for Universal Access and Quality at Secondary Stage Education) in co-ordination with the Government of India.<br>• Implement a program for imparting computer education to all students in 5000 selected High Schools and Junior Colleges. | • Establish a world-class Centre for Advance Research on livestock to improve livestock production efficiencies.<br>• A mega project "Pranahita-Chevalla" to provide irrigation facilities to 12.20 lakh acres of the parched lands in Districts.<br>• Extend Rural Employment Guarantee Scheme to more Districts under phase-III. | – | – |
| **2. Arunachal Pradesh** | • Provide free text books for scheduled tribe (ST) students from class IX to XII.<br>• Increase the amount of stipend to all ST students.<br>• Provide adequate grants for construction of class rooms, teachers' residence, approach roads and library buildings in newly opened colleges.<br>• Increase in financial assistance for coaching and study | • Prepare an integrated master plan encompassing all categories of roads to be developed under various programmes.<br>• Strengthen pisciculture and fishery activities and engage the youth in independent earning process.<br>• Create necessary infrastructure to promote tourism.<br>• Encourage private investors for taking | – | • Introduction of gender budget.<br>• Give a special boost to the promotion of women self-help groups (SHGs) with technical support of NABARD and banking system; promote 5000 SHGs over next three years, of which 1500 SHGs will be promoted during 2008-09. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | materials to qualifying candidates to prepare for UPSC Civil Services Examination.<br>• Enhance funding for development of Sports and Cultural Programmes.<br>• Consolidation of District Hospital, Community Health Centres, Primary Health Centres and Sub-centres across the State.<br>• Special focus on juvenile rehabilitation, persons with disability, implementation of nutrition programme and financial assistance to Arunachal Pradesh Social Welfare Advisory Board.<br>• Priority to development and security of women and children. | up projects on Public Private Partnership (PPP) basis for survey and exploitation of mines and mineral. | | |
| **3. Assam** | • Set up a Nursing College in the hill areas.<br>• Set up an Engineering College in Bodoland Territorial Council area.<br>• Establish six new Development Councils for the Moran, Motok, Ahom, Chutia, Koch-Rajbonghshi and Tea Tribes ethnic groups.<br>• Propose to set up a Gorkha Development Council. | • Introduce a special package for rehabilitation of viable industrial units under the micro, small and medium enterprises sector.<br>• Strengthen forest and wildlife protection measures by raising a dedicated Forest Protection Force.<br>• Promote the use of solar energy by electrifying all 2,139 remote villages through solar lighting by 2009. | • Create a dedicated fund for creation of major infrastructure projects in the State. The corpus will be placed at the disposal of a society to be formed, *viz*., Assam Infrastructure Financing Authority. An amount of Rs.105 crore that has been received as debt waiver from the Government of India will be transferred to the society for creation of the corpus. | • As a pilot scheme to give a thrust to SHGs, provide interest-free loan to the Assam Financial Corporation for micro financing SHGs at a subsidised rate of interest.<br>• Establish a bio-technology park at North Guwahati.<br>• Introduce gender budgeting from 2008-09. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | • Launch a special programme for all round socio-economic development of the minorities after due consultation with the representatives of minority organisations.<br>• Introduce coaching facilities for the educated youths of the State to compete at the national level to join the civil services, defence services, banking services and such other services for which selection is made through national competitive examinations.<br>• Set up one Agriculture College at Dhubri and one Engineering College in Barak Valley.<br>• Launch a new health insurance scheme for the poor patients of the State in line with Arogya Scheme of Andhra Pradesh.<br>• Set up super speciality unit in the Guwahati Medical College.<br>• Mobile Medical units will be introduced in all the 27 districts as against 8 districts at present. | | • Establish Guarantee Redemption Fund (GRF) from the next financial year.<br>• Constitute the next State Pay Commission and give an interim relief of 10 per cent of the basic pay and basic pension to all Government employees with effect from April 1, 2008.<br>• Reduction in the rate of stamp duty for registration of immovable property worth Rs.1 lakh or more from 12 per cent to 6 per cent. In case of women purchasers, the stamp duty will be fixed at 5 per cent.<br>• Strengthen capital base of Assam Financial Corporation by providing an additional amount of Rs.5 crore as equity.<br>• Continue the scheme of providing interest relief of 2 per cent for all crop loans up to Rs.20,000 sanctioned during the financial year ending March 31, 2008. | |
| **4. Bihar** | • Start 'Janshree Bima Yojana' for fishermen, under which dependents would get Rs.75,000 on accidental death | • Establish one "Seed Gram" and "Bio Gram" in each Division to make the State self- sufficient in seeds and fertilisers. | • Introduction of e-tendering process to enhance speediness and transparency in tendering process. | • Start e-Health, e-Municipalities, e-Panchayats, and e-Agriculture under State Mission Mode Project. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | and Rs.30,000 on natural death of the insured person.<br>• Setting up of 50 new Industrial Training Institutes (ITIs) and extension of units in 15 old ITIs.<br>• Provide free books to all students of primary schools belonging to minority community. | • Establish Agriculture College in Saharsa to improve the quality of agriculture research and development.<br>• Start a Knowledge City in the State, under which it is proposed to establish an IT park and an IT academy to educate and train the youths in IT related issues.<br>• Set up 100 pathological laboratories at the sub-divisional level in animal hospitals.<br>• Construction of Fish Marketing Complex in Dharbhanga District under Rashtriya Sam Vikas Yojana.<br>• Equipment Bank to ensure the supply of necessary material for the development of rural roads<br>• Appoint an agriculture advisor for every Panchayat.<br>• Start Baghmati Irrigation Project and extension of Gandak Irrigation Project.<br>• Appoint third-party quality control adviser to ensure the quality of roads.<br>• Start Geographic Information System (GIS) management system and online supervision for effective supervision of road development. | • Computerisation of Commercial Tax Department. | • Set up State Wide Area Network, to provide communication network to all the district and divisional headquarters.<br>• Establishment of Common Service Centre in every Panchayat to provide IT based services to the general public.<br>• Start e-procurement system in all the departments to enhance transparency in the procurement process.<br>• Establishment of Overseas Employment Bureau to give assistance in getting jobs abroad.<br>• Appoint a 'Rojgar Sevak' in all Panchayats for the effective supervision of Employment Guarantee Scheme.<br>• Start biometric system for wage payment under Employment Guarantee Scheme on pilot project basis. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **5. Chhattisgarh** | • Extension of Food Security Scheme under which 34 lakh families get rice at Rs.3 per kg. Food Security Scheme was an important step towards improving the prevailing level of malnutrition and anaemia among children and pregnant women.<br>• Upgrade 312 pre-secondary schools to high school and 218 high schools to higher secondary schools.<br>• Start new Government colleges in eight tribal areas.<br>• Start a new ITI and open seven new Polytechnics.<br>• Upgrade 8 ITIs as "Centre of Excellence".<br>• Construct 100 Primary Health Centres and 22 Secondary Health Centers.<br>• Start a Nursing School in Kankare, Korea and Mahasamund and Nursing College in Jagdalpur and Bilaspur to provide better nursing facilities.<br>• To strengthen medical education, | • Establish a Hybrid Seed Production Co-training Centre to increase the productivity of seeds.<br>• Establish 26 new Animal Dispensaries in the rural areas for the expansion of better medical facilities for the animal husbandry. | – | • Computerisation of public distribution shops to strengthen and introduce transparency in the public distribution system.<br>• Introduction of "Gender Budget" in 14 departments to ensure empowerment and active participation of women in various developmental schemes. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | start a new medical college in Raigad.<br>• Scheme for providing houses to SC/ST families especially the primitive tribal groups.<br>• Launched Shakti Swarupa scheme to provide self employment for widowed, divorced and deserted women in the densely populated ST areas of Bijapur, Dantewada Jagdalpur and Narayanpur on a pilot project basis. | | | |
| **6. Goa** | • Review all the cases under the Dayanand Social Security Scheme to weed out undeserving beneficiaries. Introduce the concept of creamy layer, say family income of Rs.6 lakh per annum, in all the sectors and schemes to maximise benefits to the poor.<br>• Start a state of the art Centre of Excellence at Valpoi.<br>• Enhance the level of assistance to the disabled children covered under the Dayanand Social Security Scheme. Cover HIV AIDS patients under this scheme. | • Promote roof-top rain water harvesting and extend subsidy for construction of rain water harvesting structures.<br>• Launch a massive aforestation programme in the State.<br>• Undertake cluster development plan for industries in Goa in the sectors of pharma, cashew processing and jewellery.<br>• In order to accelerate investment in agriculture, animal husbandry and fisheries sectors, provide loans to farmers at 4 per cent rate of interest up to | • Set up a pension liability fund for the employees covered under the CCS (Pension) Rules, 1972.<br>• To increase the revenue collection by strengthening the tax administration and enforcement measures, overhaul and reorganise both the Commercial Tax Department and Excise Department.<br>• Impose entry tax of Rs.100 per vehicle (excluding goods vehicle) on vehicles with other than Goa registration.<br>• One-time settlement scheme for all small entrepreneurs who | – |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | • Promote computer-aided education in schools and provide necessary hardware, software and related infrastructure.<br>• Cover more schools under infrastructure loan scheme extended to the non-Government-aided educational institutions.<br>• Extend the mid-day meal scheme for all the students of Standard V to X.<br>• Upgrade Goa University to the level of Central University.<br>• Launch a new scheme of providing training on various trades through Mahila Mandals.<br>• Evolve a suitable scheme for setting up of day-care centres and for promoting pre-primary education in the State.<br>• Improve the quality of infrastructure and services in all the health institutions in the State.<br>• Construct a new 450 bed district hospital at Margao. | Rs.5 lakh. The difference in interest rate chargeable by the banks will be paid as subsidy to the banks by the Government.<br>• Promote Village Agro Service Societies to provide skilled agricultural services including machinery and specialised workers. Provide subsidy to the extent of 50 per cent on machinery acquired for such registered societies and allow them to take bank loan for the remaining 50 per cent of the cost at 4 per cent rate of interest. For individual farmers also, in addition to the existing subsidy of 50 per cent, allow them to take loan from banks for the balance 50 per cent of the cost at subsidised interest rate of 4 per cent.<br>• Give priority for allotment of plots for women in industrial estates through the Industrial Development Corporation. Evolve special scheme with suitable subsidy component for setting up of industries by the women entrepreneurs. | had availed a loan of Rs.10 lakh and below from the Economic Development Corporation and also to other parties wherein the principal security has been totally eroded.<br>• Waive all the loans taken by the farmers through Agriculture Department, housing loans taken under rural housing scheme of Directorate of Panchayats, housing scheme of Directorate of Social Welfare including Rajiv Awaas Yojana and loans given to Panchayats under remunerative schemes by the Directorate of Panchayats up to March 31, 2007. | |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **7. Gujarat** | • Increase employment opportunities by providing English training to youth in the age group of 15 to 35 years under the "SCOPE" programme.<br>• Open 203 Secondary and 222 Higher Secondary Schools in the State.<br>• Increase of seats at graduation level and Diploma level under Engineering, Pharmacy and Architecture.<br>• Establish 100 Polytechnic Extension Centres.<br>• Establish 10 new colleges in the backward areas of the state.<br>• Constitute Gujarat State Health Infrastructure Development Corporation to maintain the level of excellence in infrastructural construction, repairs and maintenance of health institutions.<br>• Start an institute called "Bal Gokulam" which will subsequently be converted into a "Children's University".<br>• Establish new Agriculture Engineering College at Godhra and a new Agriculture Engineering Polytechnic at Dahod. | • Develop modern and scientific methods of cultivation that reduce the cost of production.<br>• Work out a new scheme for establishment of industrial estates through PPP.<br>• Connect villages through broadband connectivity so that they can avail of the advantages of modern science and information technology. | • Delegate powers to local bodies to levy, collect and retain the professional tax.<br>• Impose an additional tax, in addition to the existing Value Added Tax (VAT), on the sale of goods in the State. There will be an addition of one paise in the rupee, in the tax rate of goods, which are being taxed at the rate of four paise in the rupee presently under the VAT Act. Similarly, there will be an addition of 2.5 paise in the rupee in the existing tax rates of other taxable goods. Additional tax will not apply to petrol, diesel, declared goods, exempted goods, *etc*. | • Formulate a separate policy for the overall development of the unorganised sector. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | • Group Insurance Scheme implemented for the fishermen by increasing insurance cover to Rs.1 lakh from Rs.50,000.<br>• Implement "School Safety Programme" in the entire State by the year 2010. | | | |
| **8. Haryana** | • Establish a Health University at PGI Rohtak.<br>• Pay 50 per cent higher unemployment allowance to registered unemployed science graduates and post-graduates.<br>• Launch a new scheme for grant of loan at subsidised rate of interest to the members of scheduled caste (SC) for construction of their houses.<br>• Provide insurance cover to all the eligible persons in the age group of 18-60 years under Rajiv Gandhi Parivar Bima Yojana in case of death or permanent disability due to unnatural reasons.<br>• Start new scheme *viz*., "Financial Assistance to Non-School-going Disabled Children Scheme", whereby children in the age group of 6 to 18 years with 40 per cent and above | – | • Reduction in the rate of stamp duty on sale of land and property to 7 per cent in urban areas and 5 per cent in rural areas. Two per cent concession to women would continue. | – |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | disability will be provided financial assistance.<br>• Set up day care centres for old persons in all the urban estates of Haryana. | | | |
| **9. Himachal Pradesh** | • Prepare a special scheme for providing self-employment opportunities to the unemployed youth of the state.<br>• With a view to meet the shortages of teachers, fill up about 18,000 posts.<br>• Set up computer labs with broadband internet connectivity in all District Libraries and in all senior secondary schools.<br>• To meet the shortage of doctors, appoint 250 doctors in the concerned institutions. Provide incentives for working in tribal and difficult areas. Similarly fill up 1000 posts of nurses and other paramedical staff. Set up three more medical colleges in Mandi, Una and Hamirpur districts with suitable forms of PPP.<br>• Introduce a health insurance scheme for BPL families in which no expenditure will need to be made by these poor families.<br>• Introduce a special insurance scheme for weavers. | • Agriculture Department to issue one lakh soil health cards to the farmers.<br>• Preparation of comprehensive District Agriculture and Irrigation Plans taking into account the net sown area of each District, irrigation potential already created and phased investment that would be required to double the irrigated area of farmland within the next five years in coordination with the Palampur Agriculture University and the Rural Development Department.<br>• Reorient irrigation projects towards sprinkler and drip irrigation.<br>• Give priority to soil testing to advise farmers about optimal farming practices for raising high value crops including fruits, off-season vegetables and medicinal herbs.<br>• Raise the procurement rates of milk by Rs.2 per litre.<br>• Marketing Board to facilitate the setting up of convenient market yards which | • To provide incentive for resource mobilisation, give the concerned revenue collection departments one per cent of the additional tax collections made over and above their budget targets for the next financial year. This incentive amount would be used by the concerned departments for their infrastructure requirements. | • Encourage the Urban Local Bodies (ULBs) to build more commercial spaces, including vehicle parking spaces, so as to augment their resource base from lease and rental of such commercial space. Initiate a new scheme under which 50 per cent of the funds for construction of commercial complexes and parking places shall be provided by the State Government and the remaining 50 per cent expenditure shall be borne by the concerned local bodies. The income earned from these properties will go to the concerned local bodies.<br>• Provide connectivity to all Panchayats within the next year.<br>• Increase in honorarium for all categories of elected representatives of Panchayati Raj Institutions (PRIs) and (ULBs).<br>• Create a new Directorate of Energy. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | • Pre-matric scholarships for poor students belonging to other backward classes (OBCs). | can attract the bulk purchasers.<br>• Facilitate the setting up of state of the art cold stores in the private sector.<br>• To attract more information technology (IT) industries, set up IT parks-cum-townships through a competitive bidding process. | | |
| **10. Jammu and Kashmir** | • Introduce Health Care Insurance Scheme for artisans and craftsmen. | • The three per cent interest subsidy on working capital given to new industrial units to be made applicable to existing units as well for a period of two years. | • Increase in the upper limit for State Insurance Fund and increase in the minimum monthly subscription from 6.25 per cent of salary or presumptive pay to 8.33 per cent of the pay including dearness allowance (DA).<br>• Introduce demat for stamps in order to have a scientific management of stamps.<br>• Provident Fund Act to apply to those enterprises that employ 10 workers and more. At present, it applies to those with 5 or more employees. | • With a view to scrutinise, review and revise the pace and quality of delivery of expenditure under centrally sponsored schmes (CSS), set up an institutional mechanism in the form of 'Oversight and Monitoring Committee' to monitor these programmes. |
| **11. Jharkhand** | • Start a new promotional scheme to reduce the drop-out rates of children in the schools.<br>• Set up "Jharkhand Open School" on the lines of National Open School.<br>• Provide quality education to the | • Start "Gokul Village Development" plan to provide better infrastructure facilities for milk collection and inputs storage.<br>• Extension of National Horticulture Mission to five more districts.<br>• Set up an IT park to develop IT | – | • Constitute a Bio gram to develop Jharkhand as a Bio State.<br>• Digital mapping of all the Districts under the police modernisation scheme. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | students of secondary schools of remote villages from trained faculties with the help of satellite connections.<br>• Constitute an "Inter University board" for better co-operation between the various universities.<br>• Set up 12 new polytechnic institutes and 2 engineering colleges in the government sector.<br>• Set up State Labour Institute in Ranchi. | infrastructure in the State.<br>• Set up Dairy Technology College and Animal Husbandry and Fisheries Research Institute. | | |
| **12. Karnataka** | • Private high schools started in the year 1993 and 1994 to be admitted to grants-in-aid.<br>• Upgrade 37 ITIs.<br>• Establish ITIs in 9 talukas, where there are no ITI's.<br>• Facilitate higher education interest subsidy at the rate of 6 per cent per annum for college students from poor families.<br>• Provide bicycles to all children studying in the 8th standard in the Government aided schools through the state except major cities.<br>• Set up 'Skill Commission' to improve the skills of the youth for facilitating creation of 10 lakh jobs.<br>• Set up 'Karnataka Knowledge and Higher Education | • Provide Rs.1,000 for every family of small and marginal farmers, who are completely dependent on dry land farming, as a special measure for purchasing seeds, fertilisers and agricultural implements.<br>• The farmers, weavers and fishermen to be given loans from co-operative societies at 3 per cent per annum rate of interest.<br>• To facilitate improved water resources management and regulation in the state, establish Karnataka Water Resources Regulation Authority.<br>• Establish an Agriculture University at Raichur and an Agriculture University with emphasis on horticulture at Bagalkot. | – | • Form suitable legal framework for better management of ground water resources.<br>• Pay monthly honorarium to 90,000 members of Gram Panchayaths.<br>• Increase in untied grants provided to each Gram Panchayat from Rs.5 lakh to Rs.6 lakh.<br>• Set up a new undertaking called the 'Karnataka Public Lands Corporation' to raise resources for development through sale or lease of valuable government land through a competitive process.<br>• Constitute a special Task Force for the conservation of the flora and fauna of the Western Ghats.<br>• Establishment of cyber kendras in all Gram Panchayaths. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | Commission' for improving the standard of higher education.<br>• To provide emergency health care with the help of fully equipped ambulances in every taluka, 'Arogya Kavacha' scheme will be started under PPP.<br>• Increase in financial assistance to girl children under the Bhagyalakshmi Scheme to Rs. One lakh.<br>• Set up 'State Child Development Academy' for the integrated development and welfare of children. | • For the comprehensive development of agriculture and allied activities, set up a Karnataka Agriculture Mission.<br>• Develop Karwar port on PPP model.<br>• Establish Karnataka Maritime Board.<br>• Introduce air connectivity to all districts.<br>• New textile policy to be formulated with major focus on garments.<br>• Formulate new industrial policy.<br>• Based on natural endowments in the state, form separate industrial zones for steel, cement and textiles.<br>• Provide free electricity for irrigation pump sets of farmers.<br>• Promote production of organic manure and adoption of organic farming methods by farmers in at least 1,000 villages. Provide an assistance of Rs.2,000 to those families that adopt organic farming methods.<br>• In case of falling prices, use market intervention. Ensure remunerative prices by utilising a revolving fund of Rs.500 crore.<br>• Provide a cash incentive of Rs.2 per litre of milk sold by farmers to milk co-operative societies. | | • SHGs to get financial support at 6 per cent rate of interest. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **13. Kerala** | • Pension at the rate of Rs.250 to be paid to old age people below poverty line.<br>• Launch a health insurance scheme for all BPL families.<br>• Launch a scheme called the 'Kerala Comprehensive Health Insurance Scheme', to be implemented on an experimental basis in Kollam and Apappuzha district.<br>• Create a welfare fund for farmers in the State.<br>• Implement the National Employment Guarantee Programme at the State level as a programme for rejuvenation of the agrarian sector. Integrated Watershed Development Programme to be implemented in association with the National Employment Guarantee Programme. Through this change, soil and water conservation in private lands of farmers can also be taken up under the National Employment Guarantee Programme.<br>• Strengthen 'Haritha Sree' programme through establishing 1,000 vegetable villages.<br>• Implement a comprehensive | • Implement a price stability scheme for the stability of agricultural produce. Other funds meant for the procurement of agricultural products will be integrated with this fund.<br>• Establish non-conventional energy products park.<br>• Implement a package for renovation and restructuring of Kerala State Road Transport Corporation.<br>• Take up modernisation and restructuring of the public sector units. | • Increase in pension of nearly one million workers in the unorganised sectors, working in all sectors like fisheries, coir, cashew, handloom, building construction, agricultural workers, *etc*., to Rs.200 per month.<br>• Prepare an amnesty scheme for disposing off arrears of all taxes collected by the Commercial Taxes Department.<br>• One per cent cess on sales taxes and VAT. | • Insurance Department to be completely restructured on commercial lines.<br>• Prepare a special package for the northern region of Kerala considering the backwardness and the development potential of the region.<br>• Establish an institution on the lines of Bureau for Industrial Finance and Restructuring (BIFR) of the Government of India.<br>• One-time settlement to reduce non-performing assets of Kerala Finance Co-operation from 55 per cent of its total assets to 35 per cent and further to 10 per cent through increase in share capital.<br>• Expand the share capital base of Kerala State Financial Enterprises.<br>• Implement a comprehensive restructuring package for the Kerala Water Authority, by cleaning up its balance sheet to enable it to raise loans on a commercial basis.<br>• Restructuring Kerala Rural and Urban Development Finance Corporation as a financial agency |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | insurance programme covering fishing crafts, implements and fishermen.<br>• Earmark at least 10 per cent of the projects under the State Plan on projects which bring benefits to women directly. | | | for providing loans to local Government institutions. The agency will start functioning in 2008-09.<br>• Establish Gender Board.<br>• Operationalise a welfare fund for NRIs.<br>• A system for gender-related statistics to be framed by Finance Department. Special statement on gender impact to be submitted to the legislature along with the Budget from next year. |
| **14. Madhya Pradesh** | • Construct 254 girls' hostels and upgrade 448 middle schools to the high school level.<br>• Start "Colleges of Excellence" in the 38 educationally backward districts.<br>• Set up medical and nursing college with the participation of public.<br>• Launch scholarships for students belonging to the weaker sections.<br>• Start a scheme to improve health facilities in the tribal areas. | • Reduction in rate of interest from 7 per cent to 5 per cent on short-term agriculture loans. Increase in the rate of grant from 10 per cent to 30 per cent on drip/sprinkler irrigation.<br>• Expansion of computerisation network to 64 agricultural *mandis* to provide updated information on agriculture commodities to farmers.<br>• Emphasis on developing State road network through PPP. | • Constitute a Pay Commission, which will submit its report by 31st December 2008.<br>• Start a contributory pension scheme for people working in unorganised sector.<br>• Set up a fund, which will work as a guarantee for the banks' education loans. | • Constitute a separate Directorate and conduct independent audit for panchayats in order to strengthen the Panchayati Raj System.<br>• Issue smart cards to achieve the target of cent per cent financial inclusion. Payment under various government schemes will directly be credited into the accounts through banks. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **15. Maharashtra** | • Conduct short-term skill upgradation training programmes for the unemployed youth and employment opportunities made available to them.<br>• Construction of 10 lakh houses under various schemes to be completed in the next two years for low income group and middle income group families.<br>• Put in place arrangement through single window system to enable such students to obtain educational loans from banks. Share the burden of interest on the educational loans availed by such students. | – | – | • Implementation of a computerised budget distribution system aimed at improving the cash flow system. |
| **16. Manipur** | – | – | • Introduce a Bill to amend the Manipur Ceiling on Government Guarantees Act, 2004 to lay down the criteria to be fulfilled by institutions that seek to raise loans on the strength of the State Government guarantee. Set up Guarantee Redemption Fund and Consolidated Sinking Fund.<br>• Cover the remaining 6 treasury offices during 2008-09 to automate the treasuries and render the budget formulation and expenditure control systems more effective. | – |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **17. Meghalaya** | • Provide all uncovered, partially covered and water quality (iron) affected habitations with safe drinking water supply.<br>• Mid Day Meals Programme, which presently covers all primary schools and also upper primary schools in 9 educationally backward blocks to be extended to cover all upper primary schools.<br>• Provide better and specialised services in urban and rural health centres. Urban health facilities to be decentralised to have effective referral systems and decongest the secondary health institutions.<br>• Pursue establishment of an Indian Institute of Information Technology at Shillong in PPP mode. | • Construct a helipad at Upper Shillong; initiate the upgradation of Umroi airport.<br>• Establish five new 'Horti-Hubs'.<br>• Revitalisation of cooperative credit structure through appropriate infusion of capital, reform measures and use of IT.<br>• Ensure availability of improved variety of livestock, establishment of new piggery and cattle farms, support services, professionalisation of veterinary services and generation of additional employment opportunities to educated unemployed youth.<br>• Take steps towards setting up of an IT Estate at New Shillong under PPP. | – | • Extend financial assistance to support NGOs engaged in various welfare activities. |
| **18. Mizoram** | – | • National Agriculture Insurance Scheme (NAIS) to be implemented on 50:50 sharing pattern between the Government of India and the State Government.<br>• Create a separate Department of Information Technology. | – | – |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **19. Nagaland** | • Focus on improvement of infrastructure and augmentation of manpower, with the basic objectives of updating and modernising the health care delivery system. | • Focus on improvement and construction of new roads in all the districts; construction of residential quarters for the district administration; creation of infrastructure in the small and medium towns, set aside more funds for land compensation so that major projects with funding from Central and external agencies can be taken up without any hindrances.<br>• Improvement of electricity transmission systems to improve load capacity and minimise transmission losses. | – | – |
| **20. Orissa** | • Improve the quality of health service and health infrastructure.<br>• Development of School Education, Higher Education and Technical Education.<br>• Improvement in water supply and sanitation in urban and rural area.<br>• Optimum utilisation of resources and generating self-employment.<br>• A new housing programme for the poor people of rural areas who are deprived of Central assistance to avail | • Enhance capital investment for infrastructure development.<br>• Development and expansion of irrigation.<br>• Development of mineral-based industries in the State.<br>• Emphasis on extensive irrigation programme.<br>• Special provision for promotion of handicraft industries. | – | • Completion of the incomplete projects by prioritising the outlay.<br>• Allocation of more funds for maintenance of Government buildings, roads and bridges and water supply projects, *etc*. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | benefit under Indira Awas Yojana.<br>• Emphasis on employment generation for un-employed youth.<br>• Pre-matric scholarship is proposed to be increased. | | | |
| **21. Punjab** | • Creation of `Punjab State Development Fund' to facilitate smooth flow of funds for activities in the field of education, health and social welfare.<br>• Introduce Janshree Bima Yojana for providing an insurance cover of Rs.75,000 for accidental death and Rs.30,000 for natural death through LIC for the BPL families. | • High priority to energy sector with major thrust towards power generation and upgradation of transmission.<br>• Revive loss-making Milk Unions with 50 per cent assistance from the State Government.<br>• Irrigation Development Programme to aim at remodelling of existing canal systems, laying new minors, lining of old water channels and construction of new water channels as well as anti-flood and anti-water logging operations.<br>• A new scheme for industrial infrastructure upgradation. | – | – |
| **22. Rajasthan** | • Develop 22 Government and 12 private colleges as Centres of Excellence.<br>• Upgrade 3,108 upper primary schools to secondary schools in 2008-09. Open secondary schools under PPP scheme | • Launch a financial empowerment scheme for BPL and other poor and marginal families.<br>• Provide incentives to unemployed veterinary doctors and livestock assistants to open their own clinic. | • Take up computerisation of treasuries.<br>• Reduction in entertainment tax to 30%.<br>• Stamp duty on movable properties abolished<br>• Provide interest subsidy to all | • Set up women hockey academy in Ajmer.<br>• Establish State-wide Rajasthan State Wide Area Network (RAJSWAN).<br>• Customised incentive package for private investment exceeding Rs.500 |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | in all the left out panchayats.<br>• Provide computer education in 6,608 secondary schools.<br>• Provide free text books for all students of class I to VIII in 2008-09.<br>• Incentivise Government schools to upgrade the level of education by providing Rs.50,000 to those government schools whose students get selected in National Talent Scholarship and Rs. 1 lakh to those schools whose students get selected in IIT, IIMs and AIIMS.<br>• Provide insurance cover to 10 lakh students of government schools in all 33 district headquarters of the state from 2008-09.<br>• 40 new ayurved hospitals, 7 new mobile ayurved units to be opened and 7 ayurved hospitals to be upgraded to "A" grade hospitals.<br>• Set up a new Medical College at Bharatpur under PPP mode.<br>• Establish ICUs in PPP mode in 9 district hospitals.<br>• Eklavya scheme for training 2 lakh 8th grade pass SC/ST students under Rajasthan Mission on Livelihoods. | • Provide road connectivity in all left out villages between populations of 250 to 499 in general areas and all villages in desert and tribal areas.<br>• Start a new rail tourism service "Royal Rajasthan on wheels" on the lines of "Palace on Wheels" to meet the growing demands.<br>• Increase the use of recycled water by taking up projects on build-operate-transfer (BOT) basis.<br>• Provide an incentive of Rs.1,500 to all families covered under the health insurance scheme on opening a bank account enabled with the smart card in the name of female member of the family in order to enhance financial inclusion. | borrowers of cooperative societies which have not defaulted for more than 5 years. | crore in first three backward districts having no big projects. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | • Start Chirayu scheme for old age homes under PPP mode.<br>• Abhinav Gharonda scheme for BPL families which will provide a self-owned house at Rs.10 per day. | | | |
| **23. Sikkim** | • Launch Mukhya Mantri Awas Yojana for construction of rural houses at the rate of Rs.3 lakh per house.<br>• Provide health insurance for two members of each of the BPL family.<br>• Start Sikkim Nirman project that would primarily concentrate on creating more income and employment opportunities in rural Sikkim.<br>• A High Level Commission to study and suggest reform measures for the schools.<br>• Take up with Delhi University and the Delhi administration to include Sikkim in the North Eastern States category for admissions into colleges and other facilities to students including hostel facilities.<br>• Provide an initial grant of Rs.50 lakh to the Sikkim University to undertake policy research exclusively on Sikkim.<br>• Provide school uniforms for school | • Implement a package of measures including transfer of farm technology, adoption of high yielding varieties, use of organic inputs, *etc*., to improve the level of productivity.<br>• Provide 100 green houses in each constituency for taking up cultivation of off-season vegetables.<br>• Distribute 50 cows per constituency during 2008-09.<br>• Provide funds for building new roads and maintaining old roads to various heritage and pilgrimage centres in the rural areas. | – | • Voluntary Action Fund of Rs.20 lakh to be created to be given to the NGOs bringing about changes and progress in any of the rural sectors.<br>• Setting up of a Media Development Fund of Rs.50 lakh in the State, which can be accessed by any accredited media persons in the State for undergoing training, skill building, attending conferences and workshops anywhere in India and abroad.<br>• Set up a High Level Committee led by the Chief Secretary to examine the issues related to the minimum wages for the media persons and also provisions thereof related to the Employees Provident Fund.<br>• Establishment of a full-fledged Institute of Capacity Building in the State. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | children upto Class VIII in schools located in remote areas.<br>• Undertake repairing and maintenance of primary schools in rural areas of all the four districts.<br>• Induct a social-economic strategy to deal with the problems faced by the people who have remained on and alongside the river courses in the State. Provision of Rs.50 lakh as the River Course Development Project (RCDP) Fund. | | | |
| **24. Tamil Nadu** | • Upgrade 100 middle schools to high schools and 100 high schools to higher secondary schools.<br>• Provide computers to the remaining 100 Government higher secondary schools and 606 Government high schools. In addition, in the first phase, provide computers to 2,200 out of the 6,650 middle schools belonging to the Government and local bodies.<br>• Provide totally free education in government and government-aided schools.<br>• Establish five new engineering colleges through Anna Universities. | • Disburse new crop loans to the tune of Rs.1,500 crore during 2008-09. Reduction in the rate of interest on crop loans from 5 per cent to 4 per cent.<br>• Provide financial support to 25 lakh farmers to insure their crops.<br>• Extension of precision farming which reduces consumption of water and at the same time increases agricultural production to all districts in the State under National Agriculture Development Programme.<br>• Provide a subsidy of 25 per cent to farmers to purchase and use machinery | – | • Implement the e-District programme for the computerisation of the District Collector's Office in 5 districts. e-governance to be introduced in the three main departments' *viz*., Food and Civil Supplies Department, Commercial Taxes Department and Treasury Department.<br>• Waive all outstanding dues in respect of housing loans up to Rs.25,000, availed from Urban and Taluk Co-operative Housing Societies by people from economically weaker sections who are unable to repay them. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | • Establish two new medical colleges.<br>• Establish a Centre for providing immediate medical care to people affected in large numbers during natural calamities and major accidents at Chennai with Central assistance.<br>• Construct 22,000 houses for low income groups, middle income groups and government servants in areas around the cities through Tamil Nadu Housing Board. | under the National Agriculture Development Programme. Entrepreneurs manufacturing agricultural machinery and equipments to be given necessary concessions.<br>• Form 10,000 SHGs consisting of one lakh farmers who are availing crop loans from Primary Agricultural Co-operative Banks. These groups will be provided with Rs.10 crore of revolving fund through co-operative banks.<br>• Continue the scheme of providing free power to all farmers.<br>• Implement a new scheme by which 10,000 crossbred milch animals will be provided to women SHGs. This scheme will be taken up in 200 villages of the State suitable for milk production benefiting 5,000 women.<br>• Establish SEZs in the industrially backward areas of the State (a) Transport Engineering Goods, (b) Automobile and Auto spare parts, (c) Engineering goods and (d) Leather Sector.<br>• Install 90 new electrical sub-stations to improve power transmission | | • Form 25,000 new SHGs with 4 lakh women as members during 2008-09. With a view to benefiting these SHGs by helping them engage in economic activity, provide them a revolving fund of Rs.150 crore. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | | and distribution infrastructure in the State.<br>• Implement Tamil Nadu Urban roads Development Project involving improvement in all roads in Municipal Corporations and Municipalities, pavements, storm water drainage and provision for laying pipes under them.<br>• Construct a Circular High Speed Transportation Corridor over the banks of water courses in Chennai which will be connected to the Chennai Bypass Road.<br>• Organise small traders into SHGs and provide them loans through co-operative banks. | | |
| **25. Tripura** | • Set up a Veterinary College.<br>• Establishment of 376 new primary schools.<br>• Upgradation of 118 primary schools to upper primary schools.<br>• Provide free text books to about four lakh students of Class I to VIII.<br>• Set up 3 new polytechnic institutes.<br>• Establishment of 3 PHCs, 2 CHCs, 60 Health Sub-centres, 4 Ayurvedic Dispensaries and 5 | • Development of market infrastructure for providing financial linkage to the growers and traders for agriculture produce.<br>• Implement revamped scheme of Prime Minister Employment Generation Programme. Cluster Development Programme under State Bamboo Mission to be consolidated and extended further.<br>• Expansion of fruit crop, winter | – | • Rejuvenate State Land Use Board. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | Homeopathic Dispensaries.<br>• Establishment of 2 Sub-divisional Hospitals.<br>• Establishment of 2 Trauma Centres. | vegetable, dry-land horticulture and agro-forest area; construction of water harvesting structure/ pond/ water bodies.<br>• Cover 10,224 farmers/growers under the programme of transfer of modern technology through training and publicity.<br>• Construction of 65 major and medium bridges and 125 slab/box culverts. | | |
| **26. Uttarakhand** | • Construction of hostels for girls and extension of Kasturba Gandhi Residential School for girls upto matric level.<br>• Extension of National Rural Employment Guarantee Programme to all districts.<br>• Provide free education for about 450 children living in slum areas through PPP mode.<br>• Extension of Mid Day Meal scheme up to class VIII children.<br>• Ambulance service to be provided in all emergency cases under a PPP arrangement.<br>• Universal health scheme to be launched for all BPL families. Hospitalisation treatment upto Rs.30,000 and | • A comprehensive Industrial Incentive Scheme, 2008 for promotion of industries in the hilly and remote areas.<br>• Constitute "Uttarakhand Infrastructure Development Corporation" to ensure speedy and effective completion of Government projects. | • All treasuries in the state to be inter-connected for efficient fiscal and cash management. | • Create PPP cell in the Planning Department for promoting private investments and better decision-making.<br>• Extend the coverage of gender budgeting to 20 Departments from 18 Departments. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | insurance amount of Rs.25,000 to be given in cases of accidental death of any member of the family.<br>• Cash-less medical reimbursement scheme through "Smart Cards" to be introduced for Government servants and pensioners. | | | |
| **27. Uttar Pradesh** | • Add 28 lakh new pensioners in the category of old age, widow and disability pension scheme.<br>• Introduce National Health Insurance Scheme for workers in unorganised sector.<br>• Establish a university for disabled persons on PPP basis.<br>• National Rural Employment Guarantee Scheme to be implemented all over the State during 2008-09.<br>• Provide houses to the homeless poor families.<br>• Set up 2,500 new primary schools, 4,000 new senior primary schools and 15,000 additional classrooms for seating of children.<br>• Under the alternative education programme for out of school children, open 3,900 education guarantee centers, | • Construct eight-lane Ganga Expressway on PPP basis.<br>• Construct four other important link expressways on PPP basis.<br>• Develop infrastructure facilities of high class for Lucknow city on PPP basis.<br>• A new scheme "Adarsh Nagar Yojana" has been introduced for small and medium towns with a population less than one lakh which have not been covered under the JNNURM for the development of urban infrastructure.<br>• Start a scheme Dr. Ambedkar Dairy Self-Employment Scheme to promote milk production in the State.<br>• Set up 6,500 new village industries in 2008-09 to generate employment opportunities for | • Waive off interest accumulated on agricultural bank loans of farmers in all the seven districts of Bundelkhand.<br>• Provide interest-free loans under the "Manyawar Shri Kanshi Ram Ji Urban Development Scheme" for developmental works of urban bodies. | • Start "Manyawar Shri Kanshi Ram Ji Shahri Samagra Vikas Yojana" for ensuring well-planned and all-round development of cities. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | 5,000 'Vaikalpik Navachari Shiksha Kendras', 800 residential bridge courses and 2,000 non-residential bridge courses.<br>• Construct 30 new Government girls' schools for expansion of girls' education in those unserved blocks where there is no girls high school/ inter-college.<br>• Set up State Open School Board to provide secondary education to those children who drop education due to some or other reasons.<br>• New schemes for development of infrastructure in seven autonomous engineering institutions of the State and for setting up of new Government polytechnics, construction of hostels therein and their strengthening with a view to encouraging technical education.<br>• Develop Chhatrapati Sahuji Maharaj Medical University, Lucknow as a center of excellence.<br>• Set up two new homoeopathic medical colleges in Gorakhpur and Aligarh. | 52,000 persons.<br>• Start drip irrigation system in the Bundelkhand region.<br>• Five important priorities worked out for infrastructure development which included empowerment of farmers, growth of energy sector, urban regeneration, excellent transport system and road infrastructure of global standard with the maximum help of private investors.<br>• Set up an Agriculture University in Bundelkhand region. | | |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **28. West Bengal** | • State Government to bear the cost of development of land distributed and construction of houses under the scheme of free distribution of land for cultivation and construction of house to poor farmers.<br>• Set up additional 1000 primary schools, 1,000 junior high schools and 200 junior high madrasa, 200 Sishu Siksha Kendras and 300 Madhyamik Siksha Kendras in areas where there is a concentration of minority communities.<br>• Upgrade additional 500 high schools to higher secondary schools and 100 madrasas to high madrasas.<br>• In order that the girl students coming from poor families are able to compete at secondary and higher secondary level education, introduce a scheme of payment of financial assistance at the rate of Rs.100 per month each to the girl students coming from poor families.<br>• Set up 22 new colleges with focus on employment-oriented education. | • Set up 20 bio-villages.<br>• Set up a new marketing corporation for procurement and supply of commodities at fair price through SHGs.<br>• Create a Special Assistance Fund of Rs.100 crore to impart job-oriented training and extend other necessary forms of assistance to land-losers from setting up of industries. | • Streamline the procedure for payment of refund through necessary amendments in the West Bengal Value Added Tax Rules, 2005.<br>• Increase in Government's contribution in the existing provident fund scheme for landless agricultural labourers.<br>• Extend the scope of the Settlement Commission by bringing pending cases under the Central Sales Tax Act under its purview.<br>• Revised scheme of one-time settlement of disputes for all pending cases under the West Bengal Sales tax Act, 1994, Central Sales Tax Act, 1956 and other repealed Acts.<br>• Operationalise a facility for electronic payment of tax by dealers at their option.<br>• Reduction in the rate of luxury tax on hotels to promote tourism. | – |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| **29. NCT Delhi** | • Set up Delhi Urban Shelter Improvement Board for development of all sub-standard areas.<br>• Extend the schemes of uniform subsidy and cash payment for books to the students admitted under free-ship quota in non-governmental schools also.<br>• Set up Delhi Knowledge Development Foundation to increase the opportunities for technical education through distance learning and continuing education.<br>• Set up University of National Law.<br>• Create Higher Education Scholarship Fund for providing scholarship to the students of socially and economically backward classes admitted in the institutions on merit-cum-means basis.<br>• Introduce a pension scheme for the eminent literary personalities.<br>• Enhance unemployment allowance to disabled persons from Rs.600 to Rs.1,000 per month *w.e.f.* April 2008.<br>• Streamline the functioning of the different schemes of | – | • Give subsidy of Re.1 per unit to domestic consumers consuming 150 and 200 units per month in off-peak and peak months respectively.<br>• Increase the uniform subsidy for students from Rs.300 to Rs.500 per annum.<br>• Enhance monthly pension for senior citizens and widows from Rs.600 to Rs.1,000 per month with effect from April 2008 under Old Age Pension Scheme.<br>• Raise the State's share of Anganwadi workers from Rs.500 to Rs.1,000 per month so that the Anganwadi workers may get a total honorarium of Rs.2,500 per month. | – |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Contd.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | social welfare. Redefine the norms for 'social welfare entitlements' by increasing the income limits. | | | |
| **30. Puducherry** | • Strengthen women and children hospital in order to ensure improvement of ante-natal, neo-natal and post-natal child care and to achieve 100 per cent institution deliveries.<br>• Organise training for women for better employment opportunities in call centres and BPO organisations.<br>• Reserve 3 per cent for the physically challenged persons in beneficiary-oriented schemes implemented by various departments. | • Form 'farmers' SHGs during the next financial year on the lines of SHGs for women. These SHGs will be involved in the production of horticulture produce through precision farming, rice cultivation by the system of rice intensification, organic farming, mushroom cultivation, apiculture, pisciculture, dairy and poultry farming and construction of rural godowns.<br>• Simplify procedures for issue of agriculture loans to enable the small and marginal farmers to get faster loans.<br>• Reduction in the rate of interest charged by Village Co-operative Agricultural Credit Societies for agricultural loan from 7 per cent to 4 per cent.<br>• Handicrafts production to be developed on the lines of 'One village one product' movement of Japan and other Asian countries. | – | • Introduce e-tendering process in the Government to usher greater transparency.<br>• Implement e-governance in Panchayati Raj Institutions to bring transparency in administration.<br>• Create an exclusive 'Mission Directorate' by drawing technical personnel from various departments to implement the projects under JNNURM scheme. The Puducherry Planning Authority to be upgraded and renamed as the 'Puducherry Planning and Development Authority' to enable it to draw a Master Plan covering long-term development of urban areas of Puducherry. |

## Annex 1 : Major Policy Initiatives of State Budgets 2008-09 *(Concld.)*

| State | Social | Economic | Fiscal | Others |
|---|---|---|---|---|
| | | • Give special attention to increase the incomes of the BPL families by implementing various income-generating schemes through departments like Agriculture and Animal Husbandry.<br>• Establish Textile Park to create more employment opportunities. | | |

**Source :** Budget Documents of the State Governements.

# Explanatory Note on Data Sources and Methodology

## Data Sources

This Study is based on the receipts and expenditure data presented in the budget documents of twenty-eight State Governments. Data in respect of two Union Territories (UTs) with Legislature, *viz.*, National Capital Territory of Delhi (NCT Delhi) and Puducherry are separately provided as memo item in all Statements. The analysis conforms to the data presented in State Budgets and the accounting classification thereof. The detailed Appendices are based on the classification of receipts and expenditure of individual States/UTs into Revenue and Capital Accounts. Revenue expenditure and capital expenditure are further bifurcated into 'Plan' and 'Non-Plan'. Some supplementary information regarding institutional reforms, level of guarantees (contingent liabilities), expenditure on wages and salaries and operations and maintenance are obtained from the State Governments. Information on Additional Resource Mobilisation (ARM) is not separately presented in the Study and is included in the respective receipt heads. Information received from the Planning Commission relating to State-wise Plan outlays are also incorporated in the Study. Data on debt relief to State Governments based on recommendations of Twelfth Finance Commission (TFC) and the outstanding State-wise loans under the National Small Savings Fund have been obtained from the Ministry of Finance, Government of India. The outstanding State-wise Central loans have been sourced from the Union Finance Accounts. Besides, several items of data including Ways and Means Advances (WMA)/ Overdraft (OD), market borrowings, investment of State Governments in Central Government securities and maturity profile of the State Development Loans have been taken from the Reserve Bank records.

The data provided in Appendix III (Capital Receipts) and Appendix IV (Capital Expenditure) are on a gross basis for all items, including Public Accounts. Additionally, Appendix III gives broad total of capital receipts taking public accounts on a net basis and Appendix IV gives broad total of capital expenditure exclusive of public accounts. The capital receipts provided in Appendix Tables (consolidated) and Statements (State-wise) and used in the analysis include public accounts on a net basis while public accounts are excluded from the respective capital expenditure. The All States totals in the Study and National Averages pertain to twenty-eight State Governments, excluding NCT Delhi and Puducherry. The data for Gross State Domestic Product (GSDP) for each State have been sourced from the Central Statistical Organisation (CSO). This is supplemented by information received from the respective State Governments and GSDP estimates used in the budget documents of the State Governments. Wherever GSDP data are not available, the data are estimated based on the previous three years' annual average growth rate. Data on GDP are at current market prices and are obtained from the CSO till 2007-08 (RE) and taken from the Union Budget documents, Government of India for 2008-09 (BE). The ratios to GSDP/GDP are worked out based on latest available GSDP/GDP estimates. Data on population are sourced from the website of Census of India. Percentage variation worked out in Appendix Tables and Statements may differ due to rounding-off of figures.

## Methodology

The analysis of the expenditure data is disaggregated into development and non-development expenditure. All expenditure relating to Revenue Account, Capital Outlay and Loans and Advances are categorised into social services, economic services and general services. Broadly, the social and economic services constitute development expenditure, while expenditure on general services is treated

as non-development expenditure. Thus, the development expenditure includes the development components of revenue expenditure, capital outlay and loans and advances by the State Governments. The social sector expenditure includes expenditure on social services, rural development, and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments. Capital outlay includes both development and non-development capital outlay. The Overall Deficit/Surplus (Conventional Deficit/Surplus) used in the analysis is equal to the sum of Cash Deficit/ Surplus (difference between the closing balance and opening balance), increase/decrease in Cash Balance Investment Account and the increase/decrease in WMA extended by the Reserve Bank.

**Methodology for Debt Statistics**

The Reserve Bank in its Study of 2005-06 budgets had compiled a data series on outstanding liabilities of State Governments since 1990-91. In the 2006-07 Study, a revised series of outstanding liabilities was published by including data on reserve funds, deposits and advances and contingency funds of State Governments. In the 2007-08 Study, a revised data series on outstanding liabilities of State Governments was published from 2003-04 onwards based on the Combined Finance and Revenue Accounts of Union and State Governments, Reserve Bank records, data received from Ministry of Finance, Union Finance Accounts and the budget documents of the State Governments. The present Study follows the same methodology for compilation of outstanding liabilities as given in 2007-08 study and uses the same data sources except Combined Finance and Revenue Accounts of Union and State Governments for 2006-07 on account of its non-availability.

The data provided in Appendix Tables 21 and 22 and Statements 26 to 28 on debt position of States are provisional. Based on the State-wise market loans (Statements 32), the maturity profile of outstanding State Government securities is provided in Statements 34-35. These Statements also incorporate the appropriation of liability of the three bifurcated States to their respective newly formed States on the basis of Government of India notifications.

**Note :** State-wise data on major fiscal indicators for the period 1980-81 to 2003-04 (BE) and State-wise detailed data on the transactions in the revenue and capital account for the period 1990-91 to 2003-04 (BE) were presented in "Handbook of Statistics on State Government Finances" published by the Reserve Bank in June 2004. This publication is available on the Reserve Bank's website (www.rbi.org.in). The Study on State Finances since 2001-02 is also available on the Reserve Bank's website.

# Appendix Tables

# Appendix Table 1: Major Deficit Indicators of State Governments

(Amount in Rs. crore)

| Year | Gross Fiscal Deficit | Revenue Deficit | Conventional Deficit | Primary Deficit | Net RBI Credit to States |
|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1990-91 | 18,787 | 5,309 | -72 | 10,132 | 420 |
| | (3.3) | (0.9) | (-0.0) | (1.8) | (0.1) |
| 1991-92 | 18,900 | 5,651 | 156 | 7,956 | -340 |
| | (2.9) | (0.9) | (0.0) | (1.2) | (-0.1) |
| 1992-93 | 20,891 | 5,114 | -1,829 | 7,681 | 176 |
| | (2.8) | (0.7) | (-0.2) | (1.0) | (0.0) |
| 1993-94 | 20,364 | 3,872 | 363 | 4,564 | 591 |
| | (2.4) | (0.4) | (0.0) | (0.5) | (0.1) |
| 1994-95 | 27,308 | 6,706 | -4,346 | 7,895 | 48 |
| | (2.7) | (0.7) | (-0.4) | (0.8) | (0.0) |
| 1995-96 | 30,870 | 8,620 | -2,680 | 9,031 | 16 |
| | (2.6) | (0.7) | (-0.2) | (0.8) | (0.0) |
| 1996-97 | 36,561 | 16,878 | 7,202 | 11,175 | 898 |
| | (2.7) | (1.2) | (0.5) | (0.8) | (0.1) |
| 1997-98 | 43,474 | 17,492 | -1,803 | 13,675 | 1,543 |
| | (2.8) | (1.1) | (-0.1) | (0.9) | (0.1) |
| 1998-99 | 73,295 | 44,462 | 3,268 | 37,854 | 5,579 |
| | (4.2) | (2.5) | (0.2) | (2.2) | (0.3) |
| 1999-00 | 90,099 | 54,548 | 3,125 | 45,458 | 1,312 |
| | (4.6) | (2.8) | (0.2) | (2.3) | (0.1) |
| 2000-01 | 87,923 | 55,316 | -2,379 | 36,937 | -1,092 |
| | (4.2) | (2.6) | (-0.1) | (1.8) | (-0.1) |
| 2001-02 | 94,260 | 60,398 | 3,545 | 32,665 | 3,451 |
| | (4.1) | (2.7) | (0.2) | (1.4) | (0.2) |
| 2002-03 | 99,726 | 57,179 | -4,291 | 30,699 | -3,100 |
| | (4.1) | (2.3) | (-0.2) | (1.3) | (-0.1) |
| 2003-04 | 1,20,631 | 63,407 | -526 | 40,235 | 293 |
| | (4.4) | (2.3) | (-0.0) | (1.5) | (0.0) |
| 2004-05 | 1,07,774 | 39,158 | -10,232 | 21,353 | -2,705 |
| | (3.4) | (1.2) | (-0.3) | (0.7) | (-0.1) |
| 2005-06 | 90,084 | 7,013 | -33,947 | 6,060 | 2,425 |
| | (2.5) | (0.2) | (-0.9) | (0.2) | (0.1) |
| 2006-07 | 77,508 | -24,857 | -16,324 | -15,672 | 640 |
| | (1.9) | (-0.6) | (-0.4) | (-0.4) | (0.0) |
| 2007-08 (BE) | 1,08,323 | -11,973 | -1,075 | 5,648 | – |
| | (2.3) | (-0.3) | (-0.0) | (0.1) | – |
| 2007-08 (RE) | 1,07,958 | -22,526 | 24,112 | 5,080 | -3,486 |
| | (2.3) | (-0.5) | (0.5) | (0.1) | (-0.1) |
| 2008-09 (BE) | 1,12,653 | -28,426 | -2,358 | 4,270 | – |
| | (2.1) | (-0.5) | (-0.0) | (0.1) | – |

BE: Budget Estimates. RE: Revised Estimates. '–' : Not Available.

**Note :** 1. Negative (-) sign indicates surplus in deficit indicators.

2. Conventional deficit represents the difference between aggregate disbursements and aggregate receipts. Aggregate receipts include: (i) revenue receipts; (ii) capital receipts excluding Ways and Means Advances and Overdraft from RBI, and (iii) net receipts under Public Account excluding withdrawals from Cash Balance Investment Account and deposits with RBI. Aggregate disbursements include: (i) revenue expenditure, and (ii) capital disbursements excluding repayments of Ways and Means Advances and Overdraft from RBI.
3. Revenue deficit is the difference between revenue expenditure and revenue receipts.
4. Gross fiscal deficit is aggregate disbursements (net of debt repayments) less revenue receipts, non-debt capital receipts and recovery of loans and advances.
5. Primary deficit is gross fiscal deficit less of interest payments.
6. Figures in brackets are as percentage to GDP.
7. Figures in respect of Jammu and Kashmir from 1990-91 to 2006-07 and for Jharkhand from 2001-02 to 2006-07 relate to revised estimates.
8. Net RBI credit to State Governments refers to variations in loans and advances given to them by the RBI net of their incremental deposits with the RBI.

**Source :** Budget Documents of the State Governments and the Reserve Bank records.

## Appendix Table 2: Consolidated Budgetary Position At A Glance

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col.2 | | Col.4 over Col.3 | | Col.5 over Col.4 | |
| | | | | | Amount | Per cent | Amount | Per cent | Amount | Per cent |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **I. Revenue Account** | | | | | | | | | | |
| A. Receipts | 5,30,556 | 6,06,733 | 6,28,742 | 7,19,835 | 98,186 | 18.5 | 22,009 | 3.6 | 91,093 | 14.5 |
| B. Expenditure | 5,05,699 | 5,94,760 | 6,06,216 | 6,91,409 | 1,00,517 | 19.9 | 11,456 | 1.9 | 85,193 | 14.1 |
| C. Surplus(+)/Deficit(-) (IA-IB) | 24,857 | 11,973 | 22,526 | 28,426 | | | | | | |
| **II. Capital Account*** | | | | | | | | | | |
| A. Receipts | 1,43,049 | 1,60,962 | 1,34,635 | 1,75,306 | -8,414 | -5.9 | -26,327 | -16.4 | 40,671 | 30.2 |
| B. Disbursements | 1,51,582 | 1,71,859 | 1,81,273 | 2,01,374 | 29,692 | 19.6 | 9,414 | 5.5 | 20,101 | 11.1 |
| C. Surplus(+)/Deficit(-) (IIA-IIB) | -8,533 | -10,898 | -46,638 | -26,068 | | | | | | |
| **III. Aggregate Receipts** | **6,73,605** | **7,67,695** | **7,63,377** | **8,95,141** | **89,773** | **13.3** | **-4,317** | **-0.6** | **1,31,764** | **17.3** |
| **IV. Aggregate Disbursements** | **6,57,280** | **7,66,619** | **7,87,489** | **8,92,783** | **1,30,209** | **19.8** | **20,870** | **2.7** | **1,05,294** | **13.4** |
| **V. Overall Surplus(+)/Deficit(-) (III-IV)** | **16,324** | **1,075** | **-24,112** | **2,358** | | | | | | |
| **VI. Financing of Overall Surplus(+)/Deficit(-) [V=VI(A+B+C)]** | | | | | | | | | | |
| A. Increase (+)/Decrease (-) in Cash Balances (Net) | -4,783 | 3,161 | -15,214 | 1,547 | | | | | | |
| B. Additions to (+)/Withdrawals from (-) Cash Balance Investment Account (Net) | 21,275 | -2,016 | -8,797 | 901 | | | | | | |
| C. Repayment of (+)/Increase in (-) Ways and Means Advances and Overdrafts from RBI (Net) | -168 | -70 | -101 | -90 | | | | | | |

*: Excluding (i) WMA from RBI, (ii) Purchase/Sale of Securities from Cash Balance Investment Account, and (iii) Deposit with RBI. Capital receipts include Public Accounts on a net basis while Capital Expenditure are given exclusive of Public Accounts.

**Note** : 1. Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.
2. Also see Notes to Appendices.

**Source** : Budget Documents of the State Governments.

# Appendix Table 3: Reveune Receipts

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col.2 | | Col.4 over Col.3 | | Col.5 over Col.4 | |
| | | | | | Amount | Per cent | Amount | Per cent | Amount | Per cent |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **Total Revenue (I+II)** | **5,30,556** | **6,06,733** | **6,28,742** | **7,19,835** | **98,186** | **18.5** | **22,009** | **3.6** | **91,093** | **14.5** |
| **I. Tax Revenue (A+B)** | **3,72,841** | **4,30,222** | **4,41,526** | **5,09,957** | **68,685** | **18.4** | **11,304** | **2.6** | **68,431** | **15.5** |
| **A. Revenue from States' Taxes (i to iii)** | **2,52,548** | **2,94,038** | **2,93,392** | **3,36,810** | **40,843** | **16.2** | **-646** | **-0.2** | **43,418** | **14.8** |
| (i) Taxes on Income (a+b) | 2,862 | 3,028 | 3,206 | 3,362 | 345 | 12.0 | 178 | 5.9 | 156 | 4.9 |
| (a) Agricultural Income Tax | 15 | 26 | 12 | 13 | -3 | -17.5 | -14 | -53.6 | 1 | 10.4 |
| (b) Tax on Professions, Trades, Callings and Employment | 2,847 | 3,002 | 3,194 | 3,349 | 347 | 12.2 | 192 | 6.4 | 155 | 4.8 |
| (ii) Taxes on Property and Capital Transactions (a to c) | 35,973 | 40,310 | 42,691 | 49,295 | 6,718 | 18.7 | 2,381 | 5.9 | 6,604 | 15.5 |
| (a) Stamps and Registration Fees | 32,452 | 36,862 | 38,429 | 44,629 | 5,977 | 18.4 | 1,568 | 4.3 | 6,200 | 16.1 |
| (b) Land Revenue | 3,298 | 3,287 | 3,988 | 4,351 | 690 | 20.9 | 701 | 21.3 | 363 | 9.1 |
| (c) Urban Immovable Property Tax | 222 | 162 | 274 | 315 | 52 | 23.3 | 112 | 69.1 | 41 | 15.0 |
| (iii) Taxes on Commodities and Services (a to g) | 2,13,714 | 2,50,700 | 2,47,495 | 2,84,153 | 33,780 | 15.8 | -3,205 | -1.3 | 36,658 | 14.8 |
| (a) Sales Tax* | 1,53,573 | 1,82,973 | 1,78,198 | 2,03,623 | 24,625 | 16.0 | -4,775 | -2.6 | 25,425 | 14.3 |
| (b) State Excise Duties | 29,316 | 31,578 | 34,200 | 39,463 | 4,884 | 16.7 | 2,623 | 8.3 | 5,263 | 15.4 |
| (c) Taxes on Vehicles | 13,238 | 15,222 | 15,414 | 17,905 | 2,175 | 16.4 | 192 | 1.3 | 2,492 | 16.2 |
| (d) Taxes on Passengers and Goods | 6,808 | 8,509 | 7,270 | 8,910 | 462 | 6.8 | -1,239 | -14.6 | 1640 | 22.6 |
| (e) Electricity Duties | 8,161 | 9,052 | 9,366 | 10,713 | 1205 | 14.8 | 314 | 3.5 | 1347 | 14.4 |
| (f) Entertainment tax | 705 | 851 | 780 | 831 | 75 | 10.6 | -71 | -8.4 | 51 | 6.6 |
| (g) Other taxes and duties | 1,912 | 2,515 | 2,267 | 2,706 | 354 | 18.5 | -248 | -9.9 | 440 | 19.4 |
| **B. Share in Central Taxes** | **1,20,293** | **1,36,184** | **1,48,134** | **1,73,147** | **27,841** | **23.1** | **11,951** | **8.8** | **25,013** | **16.9** |
| **II. Non-Tax Revenue (C+D)** | **1,57,714** | **1,76,511** | **1,87,216** | **2,09,878** | **29,502** | **18.7** | **10,705** | **6.1** | **22,662** | **12.1** |
| **C. Grants from the Centre** | **94,451** | **1,17,320** | **1,24,638** | **1,43,030** | **30,187** | **32.0** | **7,318** | **6.2** | **18,392** | **14.8** |
| **D. States' Own Non-Tax Revenue (a to f)** | **63,263** | **59,191** | **62,578** | **66,848** | **-685** | **-1.1** | **3,387** | **5.7** | **4,270** | **6.8** |
| (a) Interest Receipts | 11,825 | 11,008 | 13,041 | 12,686 | 1216 | 10.3 | 2,033 | 18.5 | -355 | -2.7 |
| (b) Dividends and Profits | 633 | 335 | 409 | 442 | -223 | -35.3 | 75 | 22.4 | 32 | 7.9 |
| (c) General Services | 18,648 | 14,285 | 13,894 | 14,106 | -4754 | -25.5 | -391 | -2.7 | 212 | 1.5 |
| *of which:* State Lotteries | 6,473 | 8,207 | 5,411 | 5,998 | -1062 | -16.4 | -2,796 | -34.1 | 587 | 10.8 |
| (d) Social Services | 6,967 | 4,474 | 5,631 | 5,861 | -1336 | -19.2 | 1,157 | 25.9 | 230 | 4.1 |
| (e) Economic Services | 25,190 | 29,090 | 29,601 | 33,754 | 4,411 | 17.5 | 511 | 1.8 | 4,153 | 14.0 |
| (f) Fiscal Services | 1 | – | 2 | – | 2 | – | 2 | – | -2 | – |

* : Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, *etc*. '–' : Negligible / Nil.

**Note :** Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

# Appendix Table 4: Revenue Expenditure

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col.2 | | Col.4 over Col.3 | | Col.5 over Col.4 | |
| | | | | | Amount | Per cent | Amount | Per cent | Amount | Per cent |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **TOTAL EXPENDITURE (I+II+III)** | **5,05,699** | **5,94,760** | **6,06,216** | **6,91,409** | **1,00,517** | **19.9** | **11,456** | **1.9** | **85,193** | **14.1** |
| **I. Development Expenditure (A+B)** | **2,84,797** | **3,38,251** | **3,55,099** | **4,02,810** | **70,302** | **24.7** | **16,848** | **5.0** | **47,710** | **13.4** |
| **A. Social Services (1 to 11)** | **1,74,555** | **2,10,153** | **2,17,616** | **2,53,160** | **43,061** | **24.7** | **7,464** | **3.6** | **35,544** | **16.3** |
| 1. Education, Sports, Art and Culture | 89,578 | 1,03,870 | 1,06,474 | 1,22,072 | 16,895 | 18.9 | 2,604 | 2.5 | 15,598 | 14.6 |
| 2. Medical and Public Health and Family Welfare | 22,205 | 27,649 | 27,760 | 32,224 | 5,555 | 25.0 | 112 | 0.4 | 4,463 | 16.1 |
| 3. Water Supply and Sanitaton | 8,775 | 9,468 | 9,787 | 9,537 | 1,013 | 11.5 | 319 | 3.4 | -250 | -2.6 |
| 4. Housing | 2,878 | 4,219 | 4,308 | 6,784 | 1,430 | 49.7 | 89 | 2.1 | 2,476 | 57.5 |
| 5. Urban Development | 9,471 | 17,219 | 16,114 | 21,978 | 6,644 | 70.2 | -1,105 | -6.4 | 5,864 | 36.4 |
| 6. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 11,802 | 15,639 | 16,631 | 17,460 | 4,829 | 40.9 | 991 | 6.3 | 829 | 5.0 |
| 7. Labour and Labour welfare | 2,484 | 2,576 | 2,699 | 3,013 | 215 | 8.7 | 123 | 4.8 | 314 | 11.6 |
| 8. Social Security and Welfare | 12,917 | 16,819 | 18,468 | 23,720 | 5,550 | 43.0 | 1,649 | 9.8 | 5,253 | 28.4 |
| 9. Nutrition | 4,845 | 5,746 | 6,540 | 8,594 | 1,695 | 35.0 | 794 | 13.8 | 2,054 | 31.4 |
| 10. Relief on account of Natural Calamities | 7,859 | 4,978 | 6,685 | 5,491 | -1,174 | -14.9 | 1,708 | 34.3 | -1,194 | -17.9 |
| 11. Others* | 1,741 | 1,969 | 2,150 | 2,287 | 409 | 23.5 | 181 | 9.2 | 137 | 6.4 |
| **B. Economic Services (1 to 9)** | **1,10,242** | **1,28,099** | **1,37,483** | **1,49,649** | **27,242** | **24.7** | **9,385** | **7.3** | **12,166** | **8.8** |
| 1. Agriculture and Allied Activities | 24,596 | 28,615 | 32,926 | 36,376 | 8,330 | 33.9 | 4,311 | 15.1 | 3,450 | 10.5 |
| 2. Rural Development | 19,315 | 24,636 | 23,454 | 29,750 | 4,138 | 21.4 | -1,183 | -4.8 | 6,296 | 26.8 |
| 3. Special Area Programmes | 1,156 | 1,271 | 1,367 | 1,312 | 211 | 18.3 | 96 | 7.5 | -55 | -4.0 |
| 4. Irrigation and Flood Control | 13,281 | 17,233 | 17,583 | 19,860 | 4,302 | 32.4 | 350 | 2.0 | 2,277 | 13.0 |
| 5. Energy | 25,033 | 23,980 | 28,599 | 26,483 | 3566 | 14.2 | 4,619 | 19.3 | -2,116 | -7.4 |
| 6. Industry and Minerals | 4,371 | 5,724 | 6,624 | 6,852 | 2,253 | 51.5 | 901 | 15.7 | 228 | 3.4 |
| 7. Transport and Communications | 14,491 | 15,808 | 17,778 | 18,525 | 3,287 | 22.7 | 1,969 | 12.5 | 747 | 4.2 |
| 8. Science, Technology and Environment | 273 | 501 | 505 | 553 | 233 | 85.4 | 4 | 0.8 | 48 | 9.5 |
| 9. General Economic Services | 7,726 | 10,329 | 8,648 | 9,938 | 922 | 11.9 | -1,681 | -16.3 | 1,290 | 14.9 |
| **II. Non-Development Expenditure (A to F)** | **2,07,390** | **2,40,585** | **2,34,386** | **2,68,665** | **26,995** | **13.0** | **-6,200** | **-2.6** | **34,279** | **14.6** |
| A. Organs of State | 4,791 | 5,457 | 5,559 | 6,220 | 768 | 16.0 | 101 | 1.9 | 661 | 11.9 |
| B. Fiscal Services | 10,316 | 12,185 | 9,272 | 10,285 | -1,044 | -10.1 | -2,913 | -23.9 | 1,013 | 10.9 |
| C. Interest Payments and Servicing of Debt (1+2) | 1,00,673 | 1,09,887 | 1,10,066 | 1,15,186 | 9,393 | 9.3 | 179 | 0.2 | 5,120 | 4.7 |
| 1. Appropriation for Reduction or Avoidance of Debt | 7,493 | 7,212 | 7,188 | 6,803 | -304.8 | -4.1 | -24 | -0.3 | -385 | -5.4 |
| 2. Interest Payments | 93,180 | 1,02,675 | 1,02,878 | 1,08,383 | 9,698 | 10.4 | 203 | 0.2 | 5,505 | 5.4 |
| D. Administrative Services | 38,964 | 49,066 | 47,694 | 62,905 | 8,730 | 22.4 | -1,372 | -2.8 | 15,211 | 31.9 |
| E. Pensions | 46,861 | 54,263 | 56,002 | 62,729 | 9,141 | 19.5 | 1,739 | 3.2 | 6,727 | 12.0 |
| F. Miscellaneous General Services | 5,785 | 9,727 | 5,792 | 11,341 | 7 | 0.1 | -3,935 | -40.5 | 5,549 | 95.8 |
| *of which:* State Lotteries | 5,088 | 7,888 | 5,090 | 5,709 | 3 | 0.1 | -2,798 | -35.5 | 618 | 12.1 |
| **III. Grants-in-Aid and Contribution** | **13,511** | **15,923** | **16,731** | **19,935** | **3,220** | **23.8** | **807** | **5.1** | **3,204** | **19.2** |

* : Mainly include expenditure on Information and Publicity and Secretariat-Social Services, *etc.*

**Note :** Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

# Appendix Table 5: Capital Receipts

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col.2 | | Col.4 over Col.3 | | Col.5 over Col.4 | |
| | | | | | Amount | Per cent | Amount | Per cent | Amount | Per cent |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **Total Capital Receipts (1 to 10)** | **1,43,049** | **1,60,962** | **1,34,635** | **1,75,306** | **-8,414** | **-5.9** | **-26,327** | **-16.4** | **40,671** | **30.2** |
| 1. Internal Debt * | 91,754 | 1,14,658 | 1,06,349 | 1,22,535 | 14,594 | 15.9 | -8,309 | -7.2 | 16,186 | 15.2 |
| *of which:* | | | | | | | | | | |
| (i) Market Loans (Gross) | 20,366 | 36,818 | 73,539 | 76,027 | 53,172 | 261.1 | 36,721 | 99.7 | 2,488 | 3.4 |
| (ii) Special Securities issued to NSSF@ | 58,756 | 59,746 | 15,781 | 29,484 | -42,974 | -73.1 | -43,965 | -73.6 | 13,703 | 86.8 |
| 2. Loans from the Centre@ | 5,717 | 14,918 | 11,291 | 15,348 | 5,573 | 97.5 | -3,628 | -24.3 | 4,057 | 35.9 |
| 3. Recovery of Loans and Advances | 7,579 | 4,592 | 6,212 | 5,172 | -1,367 | -18.0 | 1,621 | 35.3 | -1,041 | -16.8 |
| 4. Small Savings, Provident Funds, *etc.* (net) | 10,370 | 12,396 | 12,147 | 13,001 | 1,777 | 17.1 | -249 | -2.0 | 855 | 7.0 |
| 5. Contingency Fund (net) | 182 | 28 | 20 | 165 | -162 | -89.0 | -8 | – | 145 | 726.1 |
| 6. Reserve Funds (net)** | 7,634 | 4,235 | -9,625 | 1,203 | -17,259 | -226.1 | -13,860 | -327.2 | 10,828 | -112.5 |
| 7. Deposits and Advances (net)*** | 12,796 | 1,515 | 5,026 | 4,813 | -7,770 | -60.7 | 3,511 | 231.8 | -213 | -4.2 |
| 8. Appropriation to Contingency Fund (net) | 740 | – | – | -165 | -740 | – | – | – | -165 | – |
| 9. Remittances (net) | -305 | -44 | -322 | 85 | -17 | 5.6 | -278 | 627.4 | 408 | -126.5 |
| 10. Others # | 6,581 | 8,665 | 3,538 | 13,149 | -3,043 | -46.2 | -5,127 | -59.2 | 9,611 | 271.7 |

'–' : Nil/Negligible.

* : Includes market loans, special securities issued to NSSF, land compensation bonds, cash credits and loans from State Bank of India and other banks (net) as also loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, Khadi and Village Industries Commission, *etc.*, but excludes Ways and Means Advances and Overdrafts from the Reserve Bank of India.

@ : With the change in the system of accounting with effect from 1999-2000, States' share in small savings which was included earlier under loans from the Centre is included under internal debt and shown as special securities issued to NSSF of the Central Government.

** : Reserve funds (net) includes reserve funds bearing interest (like the depreciation reserve funds of Government Commercial Undertakings) as well as those not bearing interest (like sinking funds, famine relief fund and roads and bridges funds).

*** : Deposits and advances (net) include deposits bearing interest (like deposits of local funds) as well as those not bearing interest (like defence and postal deposits and civil advances).

# : Includes Suspense and Miscellaneous (net) and Inter-State Settlement (net) and Miscellaneous Capital Receipts.

**Note :** 1. Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.
2. Capital receipts include Public Accounts on a net basis. Also see Notes to Appendices.

**Source :** Budget Documents of the State Governments.

# Appendix Table 6: Capital Disbursements

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col.2 | | Col.4 over Col.3 | | Col.5 over Col.4 | |
| | | | | | Amount | Per cent | Amount | Per cent | Amount | Per cent |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **Total Capital Disbursements (1 to 4)** | **1,51,582** | **1,71,859** | **1,81,273** | **2,01,374** | **29,692** | **19.6** | **9,414** | **5.5** | **20,101** | **11.1** |
| 1. Total Capital Outlay (i+ii) | 98,063 | 1,18,796 | 1,28,331 | 1,45,159 | 30,268 | 30.9 | 9,535 | 8.0 | 16,828 | 13.1 |
| i) Development Outlay (a+b) | 94,165 | 1,13,855 | 1,22,315 | 1,39,013 | 28,150 | 29.9 | 8,460 | 7.4 | 16,698 | 13.7 |
| a) Social Services | 17,393 | 23,239 | 26,182 | 31,612 | 8,788 | 50.5 | 2,942 | 12.7 | 5,430 | 20.7 |
| b) Economic Services | 76,772 | 90,616 | 96,134 | 1,07,401 | 19,361 | 25.2 | 5,518 | 6.1 | 11,268 | 11.7 |
| ii) Non-Development Outlay@ | 3,898 | 4,941 | 6,016 | 6,146 | 2,118 | 54.3 | 1,075 | 21.8 | 130 | 2.2 |
| 2. Discharge of Internal Debt@@ *of which:* | 25,127 | 28,437 | 28,321 | 31,717 | 3,194 | 12.7 | -116 | -0.4 | 3,396 | 12.0 |
| Market Loans | 7,283 | 10,511 | 9,986 | 12,184 | 2,702 | 37.1 | -525 | -5.0 | 2,198 | 22.0 |
| 3. Repayment of Loans to the Centre | 14,605 | 8,433 | 7,855 | 8,406 | -6,750 | -46.2 | -578 | -6.9 | 551 | 7.0 |
| 4. Loans and Advances by the State Governments (i+ii) | 13,787 | 16,193 | 16,766 | 16,092 | 2,980 | 21.6 | 573 | 3.5 | -674 | -4.0 |
| i) Development (a+b) | 13,202 | 15,589 | 16,149 | 15,294 | 2,946 | 22.3 | 559 | 3.6 | -855 | -5.3 |
| a) Social Services | 3,630 | 8,809 | 8,409 | 8,018 | 4,779 | 131.7 | -400 | -4.5 | -390 | -4.6 |
| b) Economic Services | 9,573 | 6,780 | 7,740 | 7,275 | -1,833 | -19.1 | 960 | 14.2 | -464 | -6.0 |
| ii) Non-Development | 584 | 604 | 618 | 798 | 33 | 5.7 | 14 | 2.3 | 180 | 29.2 |

@ : Comprise expenditure on General Services.

@@ : Includes repayment of market loans, land compensation bonds, as also repayment of loans from National Rural Credit (Long-term Operations) Fund of the NABARD, National Co-operative Development Corporation, Life Insurance Corporation of India, *etc.* but exclude repayments of cash credits and loans from the State Bank of India and other banks and Ways and Means Advances and Overdraft from the RBI.

**Note :** 1. Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Capital Expenditure is given exclusive of Public Accounts. Also see Note to Appendices.

**Source :** Budget Documents of the State Governments.

## Appendix Table 7: Devolution and Transfer of Resources from the Centre

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col.2 | | Col.4 over Col.3 | | Col.5 over Col.4 | |
| | | | | | Amount | Per cent | Amount | Per cent | Amount | Per cent |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **I. States' Share in Central Taxes** | **1,20,293** | **1,36,184** | **1,48,134** | **1,73,147** | **27,841** | **23.1** | **11,951** | **8.8** | **25,013** | **16.9** |
| **II. Grants from the Centre (1 to 5)** | **94,451** | **1,17,320** | **1,24,638** | **1,43,030** | **30,187** | **32.0** | **7,318** | **6.2** | **18,392** | **14.8** |
| 1. State Plan Schemes | 40,215 | 52,499 | 55,236 | 66,624 | 15,021 | 37.4 | 2,737 | 5.2 | 11,388 | 20.6 |
| 2. Central Plan Schemes | 2,097 | 5,551 | 6,189 | 6,613 | 4,092 | 195.2 | 638 | 11.5 | 424 | 6.9 |
| 3. Centrally Sponsored Schemes | 17,427 | 24,655 | 27,237 | 31,432 | 9,810 | 56.3 | 2,582 | 10.5 | 4,195 | 15.4 |
| 4. NEC/Special Plan Schemes | 306 | 736 | 895 | 1,052 | 588 | 192.3 | 159 | 21.6 | 157 | 17.6 |
| 5. Non-Plan Grants (a to c) | 34,406 | 33,880 | 35,081 | 37,309 | 675 | 2.0 | 1,201 | 3.5 | 2,227 | 6.3 |
| a) Statutory Grants | 17,719 | 17,067 | 16,873 | 16,525 | -846 | -4.8 | -194 | -1.1 | -348 | -2.1 |
| b) Grants for Natural Calamities | 3,604 | 2,722 | 2,762 | 2,904 | -842 | -23.4 | 40 | 1.5 | 142 | 5.1 |
| c) Non-Plan Non-Statutory Grants | 13,083 | 14,091 | 15,446 | 17,880 | 2,363 | 18.1 | 1,355 | 9.6 | 2,433 | 15.8 |
| **III. Gross Loans from the Centre (i+ii)** | **5,718** | **14,918** | **11,291** | **15,348** | **5,573** | **97.5** | **-3,628** | **-24.3** | **4,057** | **35.9** |
| i) Plan Loans | 6,158 | 14,503 | 11,216 | 14,975 | 5,058 | 82.1 | -3,287 | -22.7 | 3,759 | 33.5 |
| ii) Non-Plan Loans* | -440 | 415 | 74 | 373 | 515 | -116.9 | -341 | -82.1 | 298 | 400.4 |
| **IV. Gross Transfer (I+II+III)** | **2,20,462** | **2,68,422** | **2,84,063** | **3,31,525** | **63,602** | **28.8** | **15,641** | **5.8** | **47,462** | **16.7** |
| **V. Repayment of Loans and Interest Payments (a+b)** | **27,786** | **21,348** | **21,326** | **21,089** | **-6,460** | **-23.2** | **-22** | **-0.1** | **-236** | **-1.1** |
| a) Repayment of Loans to the Centre | 14,605 | 8,433 | 7,855 | 8,406 | -6,750 | -46.2 | -578 | -6.9 | 551 | 7.0 |
| b) Interest Payments on Loans from the Centre | 13,181 | 12,914 | 13,470 | 12,683 | 289 | 2.2 | 556 | 4.3 | -787 | -5.8 |
| **VI. Net Transfer of Resources from the Centre (IV-V)** | **1,92,676** | **2,47,075** | **2,62,737** | **3,10,436** | **70,062** | **36.4** | **15,662** | **6.3** | **47,698** | **18.2** |

* : Include Ways and Means Advances from the Centre.

**Note** : Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Appendix Table 8: Development and Non-Development Expenditure

(Amount in Rs. crore)

| Year | Development* | Non-Development* | Others** | Total |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| 1990-91 | 63,370 | 22,600 | 5,118 | 91,088 |
| | (69.6) | (24.8) | (5.6) | (100.0) |
| 1991-92 | 74,588 | 27,143 | 6,198 | 1,07,929 |
| | (69.1) | (25.1) | (5.7) | (100.0) |
| 1992-93 | 80,567 | 32,104 | 6,664 | 1,19,335 |
| | (67.5) | (26.9) | (5.6) | (100.0) |
| 1993-94 | 88,791 | 37,859 | 7,199 | 1,33,849 |
| | (66.3) | (28.3) | (5.4) | (100.0) |
| 1994-95 | 1,02,629 | 48,964 | 7,554 | 1,59,147 |
| | (64.5) | (30.8) | (4.7) | (100.0) |
| 1995-96 | 1,12,888 | 54,544 | 7,200 | 1,74,632 |
| | (64.6) | (31.2) | (4.1) | (100.0) |
| 1996-97 | 1,29,363 | 61,353 | 8,537 | 1,99,253 |
| | (64.9) | (30.8) | (4.3) | (100.0) |
| 1997-98 | 1,42,266 | 70,652 | 11,006 | 2,23,924 |
| | (63.5) | (31.6) | (4.9) | (100.0) |
| 1998-99 | 1,61,200 | 85,174 | 15,045 | 2,61,419 |
| | (61.7) | (32.6) | (5.8) | (100.0) |
| 1999-00 | 1,83,540 | 1,08,451 | 15,986 | 3,07,977 |
| | (59.6) | (35.2) | (5.2) | (100.0) |
| 2000-01 | 2,05,670 | 1,16,823 | 17,342 | 3,39,835 |
| | (60.5) | (34.2) | (5.1) | (100.0) |
| 2001-02 | 2,11,086 | 1,35,505 | 22,089 | 3,68,680 |
| | (57.3) | (36.8) | (6.0) | (100.0) |
| 2002-03 | 2,21,799 | 1,49,554 | 38,896 | 4,10,249 |
| | (54.1) | (36.5) | (9.5) | (100.0) |
| 2003-04 | 2,72,848 | 1,66,538 | 74,916 | 5,14,302 |
| | (53.1) | (32.4) | (14.6) | (100.0) |
| 2004-05 | 2,86,473 | 1,85,152 | 81,803 | 5,53,428 |
| | (51.8) | (33.3) | (14.9) | (100.0) |
| 2005-06 | 3,30,044 | 1,90,021 | 41,617 | 5,61,682 |
| | (58.8) | (33.8) | (7.4) | (100.0) |
| 2006-07 | 3,92,165 | 2,11,872 | 53,243 | 6,57,280 |
| | (59.7) | (32.2) | (8.1) | (100.0) |
| 2007-08 (RE) | 4,93,563 | 2,41,019 | 52,907 | 7,87,489 |
| | (62.7) | (30.6) | (6.7) | (100.0) |
| 2008-09 (BE) | 5,57,116 | 2,75,609 | 60,058 | 8,92,783 |
| | (62.4) | (30.9) | (6.7) | (100.0) |

RE : Revised Estimates. BE : Budget Estimates.

* : Includes expenditure on revenue and capital account and loans and advances extended by State Governments.

** : Includes Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies), Discharge of Internal Debt and Repayment of Loans to the Centre.

**Note** : 1. Figures in brackets are percentage to total.

2. Figures in respect of Jammu and Kashmir from 1990-91 to 2006-07 and for Jharkhand from 2001-02 to 2006-07 relate to revised estimates.

**Source** : Budget Documents of the State Governments.

# Appendix Table 9: Development Expenditure - Major Heads

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Percentage variation | | |
|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col. 2 | Col.4 over Col.3 | Col.5 over Col. 4 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| **I. Development Expenditure (Revenue and Capital) (A + B)** | **3,78,963** | **4,52,106** | **4,77,415** | **5,41,822** | **26.0** | **5.6** | **13.5** |
| **A. Social Services (1 to 11)** | **1,91,949** | **2,33,392** | **2,43,798** | **2,84,772** | **27.0** | **4.5** | **16.8** |
| | **(48.9)** | **(49.9)** | **(49.4)** | **(51.1)** | | | |
| 1. Education, Sports, Art and Culture | 91,957 | 1,06,845 | 1,10,230 | 1,26,707 | 19.9 | 3.2 | 14.9 |
| 2. Medical and Public Health and Family Welfare | 25,375 | 31,283 | 31,567 | 36,961 | 24.4 | 0.9 | 17.1 |
| 3. Water Supply and Sanitation | 15,421 | 18,495 | 20,348 | 21,223 | 31.9 | 10.0 | 4.3 |
| 4. Housing | 3,860 | 5,523 | 5,574 | 8,177 | 44.4 | 0.9 | 46.7 |
| 5. Welfare of Scheduled Caste, Scheduled Tribes and Other Backward Classes | 13,517 | 17,830 | 18,942 | 20,766 | 40.1 | 6.2 | 9.6 |
| 6. Labour and Labour welfare | 2,484 | 2,576 | 2,699 | 3,013 | 8.7 | 4.8 | 11.6 |
| 7. Social Security and Welfare | 13,189 | 17,251 | 19,020 | 24,358 | 44.2 | 10.3 | 28.1 |
| 8. Nutrition | 4,845 | 5,746 | 6,540 | 8,594 | 35.0 | 13.8 | 31.4 |
| 9. Relief on account of Natural Calamities | 7,859 | 4,978 | 6,685 | 5,491 | -14.9 | 34.3 | -17.9 |
| 10. Urban development | 11,237 | 19,722 | 18,948 | 26,267 | 68.6 | -3.9 | 38.6 |
| 11. Others* | 2,204 | 3,144 | 3,246 | 3,215 | 47.2 | 3.2 | -1.0 |
| **B. Economic Services (1 to 9)** | **1,87,014** | **2,18,714** | **2,33,617** | **2,57,051** | **24.9** | **6.8** | **10.0** |
| | **(47.7)** | **(46.8)** | **(47.3)** | **(46.1)** | | | |
| 1. Agriculture and Allied Activities | 27,809 | 32,757 | 37,592 | 40,693 | 35.2 | 14.8 | 8.2 |
| 2. Rural Development | 24,703 | 30,881 | 29,309 | 36,416 | 18.6 | -5.1 | 24.3 |
| 3. Special Area Programmes | 2,851 | 3,488 | 3,834 | 4,502 | 34.5 | 9.9 | 17.4 |
| 4. Irrigation and Flood Control | 44,834 | 53,639 | 56,711 | 64,386 | 26.5 | 5.7 | 13.5 |
| 5. Energy | 36,389 | 38,971 | 44,251 | 43,173 | 21.6 | 13.5 | -2.4 |
| 6. Industry and Minerals | 5,624 | 6,886 | 7,919 | 8,024 | 40.8 | 15.0 | 1.3 |
| 7. Transport and Communications | 34,322 | 39,270 | 43,053 | 46,143 | 25.4 | 9.6 | 7.2 |
| 8. Science, Technology and Environment | 296 | 564 | 565 | 610 | 90.6 | 0.2 | 8.0 |
| 9. General Economic Services | 10,186 | 12,259 | 10,384 | 13,105 | 1.9 | -15.3 | 26.2 |
| **II. Loans and Advances by State Governments for Development Purposes (A+B)** | **13,202** | **15,589** | **16,149** | **15,294** | **22.3** | **3.6** | **-5.3** |
| **A. Social Services (1 to 7)** | **3,630** | **8,809** | **8,409** | **8,018** | **131.7** | **-4.5** | **-4.6** |
| | **(0.9)** | **(1.9)** | **(1.7)** | **(1.4)** | | | |
| 1. Education, Sports, Art and Culture | 16 | 15 | 21 | 11 | 30.4 | 36.8 | -45.9 |
| 2. Medical and Public Health | 73 | 185 | 185 | 180 | 153.1 | – | -2.4 |
| 3. Family Welfare | 1 | 2 | 2 | 2 | 173.3 | 14.8 | 5.0 |
| 4. Water Supply and Sanitation | 703 | 1,439 | 1,136 | 1,439 | 61.7 | -21.1 | 26.6 |
| 5. Housing | 894 | 4,956 | 5,031 | 4,015 | 462.6 | 1.5 | -20.2 |
| 6. Government Servants (Housing) | 429 | 616 | 615 | 662 | 43.1 | -0.3 | 7.8 |
| 7. Others @ | 1,514 | 1,597 | 1,419 | 1,708 | -6.3 | -11.1 | 20.4 |
| **B. Economic Services (1 to 10)** | **9,573** | **6,780** | **7,740** | **7,275** | **-19.1** | **14.2** | **-6.0** |
| | **(2.4)** | **(1.4)** | **(1.6)** | **(1.3)** | | | |
| 1. Crop Husbandry | 103 | 12 | 163 | 47 | 59.1 | 1,257.8 | -71.4 |
| 2. Soil and Water Conservation | 2 | – | 6 | 6 | 219.8 | – | 1.9 |
| 3. Food Storage and Warehousing | 1,111 | 784 | 1,334 | 1,287 | 20.1 | 70.2 | -3.5 |
| 4. Co-operation | 2,348 | 389 | 452 | 402 | -80.8 | 16.1 | -11.0 |
| 5. Major and Medium Irrigation, *etc.* | - | 8 | 3 | – | – | -61.7 | -100.0 |
| 6. Power Projects | 4,245 | 3,966 | 3,382 | 3,785 | -20.3 | -14.7 | 11.9 |
| 7. Village and Small Industries | 120 | 78 | 124 | 95 | 2.9 | 58.4 | -23.5 |
| 8. Other Industries and Minerals | 847 | 512 | 873 | 606 | 3.1 | 70.6 | -30.6 |
| 9. Rural Development | 6 | 4 | 4 | 4 | -37.2 | 1.7 | 18.5 |
| 10. Others+ | 792 | 1,028 | 1,400 | 1,044 | 76.7 | 36.2 | -25.4 |
| **III. Total Development Expenditure (I + II)** | **3,92,165** | **4,67,695** | **4,93,563** | **5,57,116** | **25.9** | **5.5** | **12.9** |
| | **(100.0)** | **(100.0)** | **(100.0)** | **(100.0)** | | | |

'–' : Nil/Negligible.
* : Include expenditure on information and publicity.
@ : Include urban development, social security and welfare, *etc*.
\+ : Include forest, fisheries, animal husbandry, road and water transport services, *etc*.
**Note :** 1. Figures in brackets are percentage to total developmental expenditure.
2. Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.
**Source :** Budget Documents of the State Governments.

## Appendix Table 10: Non-Development Expenditure - Major Heads

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Percentage variation | | |
|---|---|---|---|---|---|---|---|
| | | | | | Col.4 over Col. 2 | Col.4 over Col.3 | Col.5 over Col. 4 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| **I. Non-Development Expenditure (General Services) on Revenue Account (i to vi)** | **2,07,390** | **2,40,585** | **2,34,386** | **2,68,665** | **13.0** | **-2.6** | **14.6** |
| i. Organs of State | 4,791 | 5,457 | 5,559 | 6,220 | 16.0 | 1.9 | 11.9 |
| ii. Fiscal Services | 10,316 | 12,185 | 9,272 | 10,285 | -10.1 | -23.9 | 10.9 |
| iii. Interest Payments and Servicing of Debt (1+2) | 1,00,673 | 1,09,887 | 1,10,066 | 1,15,186 | 9.3 | 0.2 | 4.7 |
| 1. Appropriation for reduction or avoidance of Debt | 7,493 | 7,212 | 7,188 | 6,803 | -4.1 | -0.3 | -5.4 |
| 2. Interest Payments | 93,180 | 1,02,675 | 1,02,878 | 1,08,383 | 10.4 | 0.2 | 5.4 |
| iv. Administrative Services (1 to 5) | 38,964 | 49,066 | 47,694 | 62,905 | 22.4 | -2.8 | 31.9 |
| 1. Secretariat - General Services | 1,418 | 3,733 | 3,904 | 4,896 | 175.2 | 4.6 | 25.4 |
| 2. District Administration | 4,627 | 5,296 | 5,293 | 5,667 | 14.4 | -0.1 | 7.1 |
| 3. Police | 23,702 | 26,469 | 27,603 | 30,297 | 16.5 | 4.3 | 9.8 |
| 4. Public Works | 4,147 | 4,431 | 4,708 | 4,873 | 13.5 | 6.2 | 3.5 |
| 5. Others @ | 5,070 | 9,136 | 6,186 | 17,171 | 22.0 | -32.3 | 177.6 |
| v. Pension | 46,861 | 54,263 | 56,002 | 62,729 | 19.5 | 3.2 | 12.0 |
| vi. Miscellaneous General Services | 5,785 | 9,727 | 5,792 | 11,341 | 0.1 | -40.5 | 95.8 |
| **II. Non-Development Expenditure on Capital Account (1+2)** | **4,482** | **5,545** | **6,633** | **6,944** | **48.0** | **19.6** | **4.7** |
| 1. Non-Development (General Services) | 3,898 | 4,941 | 6,016 | 6,146 | 54.3 | 21.8 | 2.2 |
| 2. Loans for Non-Development Purposes (a+b) | 584 | 604 | 618 | 798 | 5.7 | 2.3 | 29.2 |
| a) Government Servants (other than housing) | 278 | 358 | 374 | 536 | 34.8 | 4.7 | 43.3 |
| b) Miscellaneous | 307 | 246 | 243 | 262 | -20.6 | -1.2 | 7.6 |
| **III. Total Non-Development Expenditure (I + II)** | **2,11,872** | **2,46,130** | **2,41,019** | **2,75,609** | **13.8** | **-2.1** | **14.4** |
| **IV. III as percentage of Aggregate Receipts** | **31.5** | **32.1** | **31.6** | **30.8** | | | |
| **V. III as percentage of Aggregate Disbursements** | **32.2** | **32.1** | **30.6** | **30.9** | | | |

@ Include expenditure on Public Service Commission, Treasury and Administration, Jails, *etc.*

**Note :** Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Appendix Table 11: Development and Non-Development Expenditure - Plan and Non-Plan Components

(Rs. crore)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **Aggregate Disbursements (1 to 3)*** | **1,88,410** | **4,68,870** | **6,57,280** | **2,45,888** | **5,20,731** | **7,66,619** | **2,54,361** | **5,33,128** | **7,87,489** | **3,09,991** | **5,82,792** | **8,92,783** |
| **1. Development Expenditure (a + b)*** | **1,82,548** | **2,09,617** | **3,92,165** | **2,37,291** | **2,30,404** | **4,67,695** | **2,45,529** | **2,48,034** | **4,93,563** | **3,01,085** | **2,56,031** | **5,57,116** |
| a) Direct Development Expenditure (i + ii)* | 1,75,511 | 2,03,452 | 3,78,963 | 2,25,524 | 2,26,582 | 4,52,106 | 2,34,605 | 2,42,809 | 4,77,415 | 2,89,115 | 2,52,708 | 5,41,822 |
| i) Economic Services | 1,04,527 | 82,487 | 1,87,014 | 1,30,177 | 88,537 | 2,18,714 | 1,33,411 | 1,00,206 | 2,33,617 | 1,61,237 | 95,813 | 2,57,051 |
| ii) Social Services | 70,984 | 1,20,965 | 1,91,949 | 95,347 | 1,38,045 | 2,33,392 | 1,01,194 | 1,42,603 | 2,43,798 | 1,27,877 | 1,56,894 | 2,84,772 |
| b) Loans and Advances for Development Purposes (i + ii) | 7,037 | 6,165 | 13,202 | 11,767 | 3,822 | 15,589 | 10,924 | 5,225 | 16,149 | 11,970 | 3,323 | 15,294 |
| i) Economic Services | 5,134 | 4,438 | 9,573 | 5,009 | 1,771 | 6,780 | 4,553 | 3,187 | 7,740 | 5,131 | 2,144 | 7,275 |
| ii) Social Services | 1,903 | 1,727 | 3,630 | 6,758 | 2,051 | 8,809 | 6,371 | 2,037 | 8,409 | 6,840 | 1,179 | 8,018 |
| **2. Non-Development Expenditure (a + b)*** | **5,201** | **2,06,671** | **2,11,872** | **7,974** | **2,38,156** | **2,46,130** | **8,159** | **2,32,860** | **2,41,019** | **8,238** | **2,67,370** | **2,75,609** |
| a) Direct Non-Development Expenditure* | 5,200 | 2,06,088 | 2,11,288 | 7,972 | 2,37,554 | 2,45,526 | 8,157 | 2,32,244 | 2,40,401 | 8,237 | 2,66,574 | 2,74,811 |
| b) Loans and Advances for Non-Development Purposes | 1 | 583 | 584 | 2 | 602 | 604 | 2 | 616 | 618 | 2 | 797 | 798 |
| **3. Others (a to c)*** | **661** | **52,582** | **53,243** | **623** | **52,171** | **52,794** | **673** | **52,234** | **52,907** | **668** | **59,390** | **60,058** |
| a) Repayment of Loans to the Centre | – | 14,605 | 14,605 | – | 8,433 | 8,433 | – | 7,855 | 7,855 | – | 8,406 | 8,406 |
| b) Discharge of Internal Debt | – | 25,127 | 25,127 | – | 28,437 | 28,437 | – | 28,321 | 28,321 | – | 31,717 | 31,717 |
| *of which:* | | | | | | | | | | | | |
| Market Loans | – | 7,283 | 7,283 | – | 10,511 | 10,511 | – | 9,986 | 9,986 | – | 12,184 | 12,184 |
| c) Grants-in-Aid and Contributions | 661 | 12,850 | 13,511 | 623 | 15,301 | 15,923 | 673 | 16,058 | 16,731 | 668 | 19,267 | 19,935 |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and Panchayati Raj Institutions | 661 | 12,850 | 13,511 | 623 | 15,301 | 15,923 | 673 | 16,058 | 16,731 | 668 | 19,267 | 19,935 |

* : Including expenditure on both Revenue and Capital Account. '–' : Nil/Negligible.

**Note :** Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Appendix Table 12: Development and Non-Development Expenditure - Revenue and Capital Components

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| **I. Development Expenditure** | **3,92,165** (59.7) | **4,67,695** (61.0) | **4,93,563** (62.7) | **5,57,116** (62.4) |
| a) Revenue | 2,84,797 | 3,38,251 | 3,55,099 | 4,02,810 |
| b) Capital | 1,07,368 | 1,29,444 | 1,38,464 | 1,54,306 |
| **II. Non-development Expenditure** | **2,11,872** (32.2) | **2,46,130** (32.1) | **2,41,019** (30.6) | **2,75,609** (30.9) |
| a) Revenue | 2,07,390 | 2,40,585 | 2,34,386 | 2,68,665 |
| b) Capital | 4,482 | 5,545 | 6,633 | 6,944 |
| **III. Others** | **53,243** (8.1) | **52,794** (6.9) | **52,907** (6.7) | **60,058** (6.7) |
| a) Revenue * | 13,511 | 15,923 | 16,731 | 19,935 |
| b) Capital ** | 39,732 | 36,870 | 36,176 | 40,123 |
| **IV. Aggregate Disbursements (I+II+III)** | **6,57,280** | **7,66,619** | **7,87,489** | **8,92,783** |

* : Comprise Grants-in-Aid and Contributions (Compensation and Assignments to Local Bodies).

** : Comprise Discharge of Internal Debt and Repayment of Loans to the Centre.

**Note** : 1. Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

2. Figures in brackets are percentage to Aggregrate Disbursements.

**Source** : Budget Documents of the State Governments.

## Appendix Table 13: Plan and Non-Plan Expenditure - Revenue and Capital Components

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 |
| **I. Plan Expenditure** | **1,88,410** | **2,45,888** | **2,54,361** | **3,09,991** |
| | **(28.7)** | **(32.1)** | **(32.3)** | **(34.7)** |
| a) Revenue | 90,189 | 1,23,501 | 1,27,038 | 1,62,489 |
| | (13.7) | (16.1) | (16.1) | (18.2) |
| b) Capital | 98,221 | 1,22,387 | 1,27,323 | 1,47,502 |
| | (14.9) | (16.0) | (16.2) | (16.5) |
| **II. Non-Plan Expenditure** | **4,68,870** | **5,20,731** | **5,33,128** | **5,82,792** |
| | **(71.3)** | **(67.9)** | **(67.7)** | **(65.3)** |
| a) Revenue | 4,15,510 | 4,71,259 | 4,79,178 | 5,28,920 |
| | (63.2) | (61.5) | (60.8) | (59.2) |
| b) Capital | 53,360 | 49,473 | 53,950 | 53,872 |
| | (8.1) | (6.5) | (6.9) | (6.0) |
| **III. Total Expenditure** | **6,57,280** | **7,66,619** | **7,87,489** | **8,92,783** |
| | **(100.0)** | **(100.0)** | **(100.0)** | **(100.0)** |

**Note** : 1. Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.
2. Figures in brackets are as percentage to Total Expenditure.

**Source** : Budget Documents of the State Governments.

## Appendix Table 14: Non-plan Non-Development Expenditure of States

(Amount in Rs. crore)

| Item | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
|---|---|---|---|
| 1 | 2 | 3 | 4 |
| **I. Non-Plan Non-Development Revenue Expenditure (1 to 6)** | **2,05,207** | **2,30,016** | **2,65,357** |
| | **(10.7)** | **(12.1)** | **(15.4)** |
| 1. Organs of States | 4,709 | 5,442 | 6,069 |
| | (16.0) | (15.6) | (11.5) |
| 2. Fiscal Services | 10,005 | 8,775 | 9,711 |
| | (6.6) | (-12.3) | (10.7) |
| 3. Interest Payments and Servicing of Debt | 1,00,630 | 1,10,066 | 1,15,186 |
| | (11.3) | (9.4) | (4.7) |
| *of which:* | | | |
| Interest Payments | 93,136 | 1,02,878 | 1,08,383 |
| | (10.9) | (10.5) | (5.4) |
| *of which:* | | | |
| Interest on loans from Centre | 13,181 | 13,470 | 12,683 |
| | (0.2) | (2.2) | (-5.8) |
| 4. Administrative Services | 37,343 | 44,056 | 60,433 |
| | (12.5) | (18.0) | (37.2) |
| 5. Pensions | 46,861 | 56,002 | 62,728 |
| | (15.3) | (19.5) | (12.0) |
| 6. Miscellaneous General Services | 5,661 | 5,675 | 11,230 |
| | (-26.0) | (0.3) | (97.9) |
| **II. Non-Plan Non-Development Capital Disbursements (1 + 2)*** | **1,464** | **2,844** | **2,013** |
| | **(91.2)** | **(94.3)** | **(-29.2)** |
| 1. Non-Plan Non-Development Capital Outlay | 881 | 2,228 | 1,216 |
| | (138.3) | (152.9) | (-45.4) |
| 2. Non-Plan Non-Development Loans and Advances by States | 583 | 616 | 797 |
| | (47.2) | (5.7) | (29.3) |
| **III. Total Non-Plan Non-Development Expenditure** | **2,06,671** | **2,32,860** | **2,67,370** |
| | **(11.0)** | **(12.7)** | **(14.8)** |

* Exclude repayment of Loans to the Centre and Discharge of Internal Debt.

**Note :** 1. Figures in brackets are percentage variations over the previous year.

2. The figures in respect of Jammu and Kashmir and Jharkhand for 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

# Appendix Table 15: Composition of Social Sector Expenditure*

(Rs. crore)

| Item | 1990-91 | 1991-92 | 1992-93 | 1993-94 | 1994-95 | 1995-96 | 1996-97 | 1997-98 | 1998-99 | 1999-00 |
|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **1. Revenue Expenditure (i + ii)** | **32,826** | **36,617** | **41,344** | **46,342** | **51,292** | **60,003** | **67,364** | **76,107** | **91,460** | **1,05,688** |
| **(i) Social Services (a to l)** | **27,962** | **31,092** | **34,565** | **38,685** | **44,079** | **52,596** | **59,097** | **66,798** | **80,187** | **94,097** |
| (a) Education, Sports, Art and Culture | 15,528 | 17,077 | 19,261 | 21,462 | 24,556 | 28,419 | 32,495 | 36,377 | 44,697 | 54,897 |
| (b) Medical and Public Health | 4,586 | 5,054 | 5,662 | 6,608 | 7,271 | 6,646 | 7,660 | 8,716 | 10,511 | 11,805 |
| (c) Family Welfare | – | – | – | – | – | 1,639 | 1,554 | 1,730 | 1,858 | 2,102 |
| (d) Water Supply and Sanitation | 1,638 | 1,845 | 2,095 | 2,424 | 2,979 | 3,130 | 3,661 | 4,557 | 5,239 | 5,345 |
| (e) Housing | 361 | 398 | 445 | 467 | 561 | 689 | 837 | 907 | 1,126 | 1,012 |
| (f) Urban Development | 634 | 764 | 727 | 791 | 848 | 1,102 | 1,385 | 1,735 | 2,134 | 2,660 |
| (g) Welfare of SCs, STs and OBCs | 1,790 | 2,071 | 2,301 | 2,569 | 3,007 | 3,390 | 3,890 | 4,493 | 5,175 | 5,513 |
| (h) Labour and Labour Welfare | 453 | 489 | 550 | 585 | 658 | 728 | 799 | 1,008 | 1,051 | 1,202 |
| (i) Social Security and Welfare | 1,362 | 1,477 | 1,663 | 1,852 | 2,092 | 2,378 | 2,587 | 3,004 | 3,568 | 4,054 |
| (j) Nutrition | 536 | 611 | 633 | 665 | 852 | 2,136 | 1,854 | 1,844 | 2,116 | 2,248 |
| (k) Expenditure on Natural Calamities | 877 | 1,076 | 972 | 948 | 899 | 1,927 | 1,963 | 1,976 | 2,104 | 2,609 |
| (l) Others | 198 | 230 | 256 | 314 | 357 | 413 | 413 | 452 | 608 | 649 |
| **(ii) Economic Services (a + b)** | **4,863** | **5,525** | **6,779** | **7,657** | **7,213** | **7,407** | **8,267** | **9,309** | **11,273** | **11,592** |
| (a) Rural Development | 4,675 | 5,287 | 6,362 | 7,276 | 6,777 | 6,568 | 7,526 | 8,367 | 10,460 | 10,505 |
| (b) Food Storage and Warehousing | 188 | 238 | 416 | 381 | 436 | 839 | 741 | 942 | 813 | 1,087 |
| **2. Capital Outlay (i + ii)** | **1,566** | **1,690** | **2,022** | **1,985** | **2,409** | **2,472** | **2,524** | **3,862** | **5,094** | **5,637** |
| **(i) Social Services (a to i)** | **1,257** | **1,647** | **1,664** | **1,787** | **2,219** | **2,510** | **2,887** | **3,303** | **4,144** | **4,218** |
| (a) Education, Sports, Art and Culture | 284 | 278 | 302 | 304 | 365 | 408 | 435 | 451 | 535 | 361 |
| (b) Medical and Public Health | 237 | 276 | 263 | 272 | 306 | 302 | 330 | 451 | 482 | 669 |
| (c) Family Welfare | – | – | – | – | – | 35 | 38 | 65 | 45 | 27 |
| (d) Water Supply and Sanitation | 354 | 499 | 549 | 677 | 894 | 896 | 1,026 | 1,117 | 1,688 | 1,822 |
| (e) Housing | 182 | 209 | 188 | 196 | 251 | 346 | 296 | 398 | 580 | 500 |
| (f) Urban Development | 30 | 146 | 97 | 109 | 125 | 179 | 263 | 244 | 176 | 233 |
| (g) Welfare of SCs, STs and OBCs | 120 | 162 | 177 | 167 | 189 | 217 | 355 | 411 | 487 | 474 |
| (h) Social Security and Welfare | 27 | 39 | 37 | 24 | 43 | 25 | 72 | 86 | 89 | 103 |
| (i) Others | 24 | 39 | 50 | 38 | 47 | 101 | 73 | 80 | 62 | 31 |
| **(ii) Economic Services (a + b)** | **308** | **43** | **358** | **197** | **190** | **-38** | **-362** | **559** | **950** | **1,419** |
| (a) Rural Development | 115 | 204 | 184 | 139 | 136 | 152 | 353 | 330 | 321 | 550 |
| (b) Food Storage and Warehousing | 194 | -161 | 174 | 58 | 54 | -190 | -716 | 229 | 630 | 868 |
| **3. Loans and Advances by State Governments (i + ii)** | **741** | **948** | **1,103** | **1,125** | **1,442** | **1,501** | **2,008** | **1,458** | **1,573** | **2,365** |
| **(i) Social Services (a to d)** | **741** | **948** | **1,103** | **1,125** | **1,442** | **1,406** | **1,820** | **1,436** | **1,559** | **2,235** |
| (a) Education | – | – | – | – | – | 21 | 9 | 22 | 10 | 4 |
| (b) Housing | 174 | 213 | 228 | 316 | 274 | 222 | 471 | 293 | 360 | 407 |
| (c) Housing (Government servants) | 143 | 162 | 185 | 229 | 257 | 279 | 340 | 358 | 448 | 994 |
| (d) Others | 424 | 573 | 690 | 579 | 910 | 884 | 1,000 | 764 | 741 | 831 |
| **(ii) Economic Services (a + b)** | **–** | **–** | **–** | **–** | **–** | **95** | **188** | **22** | **14** | **130** |
| (a) Rural Development | – | – | – | – | – | – | – | – | – | – |
| (b) Food Storage and Warehousing | – | – | – | – | – | 95 | 188 | 22 | 14 | 130 |
| **Total Social Sector Expenditure (1+2+3)** | **35,132** | **39,255** | **44,468** | **49,451** | **55,143** | **63,975** | **71,896** | **81,427** | **98,127** | **1,13,690** |

*(Contd.)*

## Appendix Table 15: Composition of Social Sector Expenditure* *(Concld.)*

(Rs. crore)

| Item | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|
| 1 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| **1. Revenue Expenditure (i + ii)** | **1,13,366** | **1,16,342** | **1,21,866** | **1,32,204** | **1,46,001** | **1,67,775** | **1,95,626** | **2,43,282** | **2,84,656** |
| **(i) Social Services (a to l)** | **1,02,385** | **1,05,350** | **1,09,075** | **1,17,517** | **1,29,035** | **1,48,552** | **1,74,555** | **2,17,616** | **2,53,160** |
| (a) Education, Sports, Art and Culture | 58,783 | 59,095 | 61,253 | 64,280 | 69,371 | 78,147 | 89,578 | 1,06,474 | 1,22,072 |
| (b) Medical and Public Health | 12,627 | 12,943 | 13,443 | 14,121 | 15,230 | 17,542 | 19,162 | 23,821 | 27,535 |
| (c) Family Welfare | 2,339 | 2,466 | 2,375 | 2,473 | 2,530 | 2,763 | 3,043 | 3,940 | 4,689 |
| (d) Water Supply and Sanitation | 5,398 | 5,519 | 5,502 | 6,482 | 6,923 | 8,465 | 8,775 | 9,787 | 9,537 |
| (e) Housing | 1,285 | 1,243 | 1,442 | 1,739 | 1,868 | 2,002 | 2,878 | 4,308 | 6,784 |
| (f) Urban Development | 2,678 | 3,216 | 3,544 | 3,921 | 4,833 | 4,687 | 9,471 | 16,114 | 21,978 |
| (g) Welfare of SCs, STs and OBCs | 6,104 | 6,778 | 7,105 | 7,704 | 9,189 | 10,457 | 11,802 | 16,631 | 17,460 |
| (h) Labour and Labour Welfare | 1,203 | 1,132 | 1,194 | 1,381 | 1,483 | 1,656 | 2,484 | 2,699 | 3,013 |
| (i) Social Security and Welfare | 4,897 | 5,042 | 6,124 | 7,104 | 8,005 | 9,232 | 12,917 | 18,468 | 23,720 |
| (j) Nutrition | 2,478 | 2,249 | 2,255 | 2,836 | 3,226 | 4,022 | 4,845 | 6,540 | 8,594 |
| (k) Expenditure on Natural Calamities | 3,878 | 5,012 | 4,153 | 4,657 | 5,566 | 8,570 | 7,859 | 6,685 | 5,491 |
| (l) Others | 714 | 655 | 684 | 818 | 810 | 1,009 | 1,741 | 2,150 | 2,287 |
| **(ii) Economic Services (a + b)** | **10,981** | **10,992** | **12,791** | **14,687** | **16,966** | **19,223** | **21,071** | **25,666** | **31,496** |
| (a) Rural Development | 10,014 | 10,192 | 11,747 | 13,547 | 15,391 | 17,588 | 19,315 | 23,454 | 29,750 |
| (b) Food Storage and Warehousing | 967 | 800 | 1,045 | 1,140 | 1,574 | 1,635 | 1,756 | 2,212 | 1,746 |
| **2. Capital Outlay (i + ii)** | **8,508** | **9,669** | **9,028** | **11,171** | **15,573** | **18,261** | **22,615** | **32,483** | **38,566** |
| **(i) Social Services (a to i)** | **5,348** | **5,777** | **7,203** | **9,294** | **11,685** | **14,137** | **17,393** | **26,182** | **31,612** |
| (a) Education, Sports, Art and Culture | 370 | 513 | 492 | 648 | 984 | 1,716 | 2,379 | 3,756 | 4,635 |
| (b) Medical and Public Health | 604 | 605 | 623 | 917 | 1,008 | 1,722 | 3,135 | 3,730 | 4,562 |
| (c) Family Welfare | 42 | 34 | 10 | 18 | 3 | 4 | 35 | 76 | 175 |
| (d) Water Supply and Sanitation | 3,069 | 2,686 | 3,553 | 3,586 | 5,180 | 5,181 | 6,646 | 10,560 | 11,686 |
| (e) Housing | 491 | 511 | 635 | 599 | 976 | 745 | 982 | 1,266 | 1,393 |
| (f) Urban Development | 322 | 350 | 468 | 1,841 | 1,774 | 2,301 | 1,766 | 2,833 | 4,289 |
| (g) Welfare of SCs, STs and OBCs | 394 | 423 | 618 | 781 | 928 | 1,242 | 1,715 | 2,311 | 3,306 |
| (h) Social Security and Welfare | 21 | 36 | 85 | 163 | 158 | 244 | 272 | 552 | 638 |
| (i) Others | 35 | 619 | 718 | 740 | 675 | 982 | 463 | 1,096 | 928 |
| **(ii) Economic Services (a + b)** | **3,160** | **3,892** | **1,825** | **1,877** | **3,888** | **4,124** | **5,222** | **6,301** | **6,955** |
| (a) Rural Development | 1,285 | 2,280 | 2,223 | 2,318 | 3,015 | 3,951 | 5,388 | 5,855 | 6,666 |
| (b) Food Storage and Warehousing | 1,876 | 1,613 | -399 | -441 | 873 | 173 | -166 | 446 | 288 |
| **3. Loans and Advances by State Governments (i + ii)** | **3,046** | **3,242** | **2,754** | **2,789** | **2,503** | **3,394** | **4,746** | **9,747** | **9,310** |
| **(i) Social Services (a to d)** | **2,980** | **2,863** | **2,736** | **2,784** | **2,186** | **3,042** | **3,630** | **8,409** | **8,018** |
| (a) Education | – | 3 | 34 | 49 | 128 | 53 | 16 | 21 | 11 |
| (b) Housing | 440 | 506 | 544 | 810 | 739 | 750 | 894 | 5,031 | 4,015 |
| (c) Housing (Government servants) | 1,145 | 952 | 786 | 560 | 320 | 360 | 429 | 615 | 662 |
| (d) Others | 1,395 | 1,402 | 1,371 | 1,365 | 998 | 1,879 | 2,290 | 2,742 | 3,329 |
| **(ii) Economic Services (a + b)** | **66** | **379** | **18** | **5** | **317** | **352** | **1,117** | **1,338** | **1,292** |
| (a) Rural Development | – | – | – | – | 7 | 6 | 6 | 4 | 4 |
| (b) Food Storage and Warehousing | 66 | 379 | 18 | 5 | 310 | 346 | 1,111 | 1,334 | 1,287 |
| **Total Social Sector Expenditure (1+2+3)** | **1,24,919** | **1,29,253** | **1,33,648** | **1,46,164** | **1,64,077** | **1,89,430** | **2,22,988** | **2,85,512** | **3,32,532** |

RE: Revised Estimates. BE: Budget Estimates. '–' : Not available/Negligible.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

**Note :** Figures in respect of Jammu and Kashmir from 1990-91 to 2006-07 and for Jharkhand from 2001-02 to 2006-07 relate to revised estimates.

**Source :** Budget Documents of the State Governments.

## Appendix Table 16: Decomposition of Gross Fiscal Deficit

(Amount in Rs. crore)

| Year | Revenue Deficit | Capital Outlay | Net Lending | Non-debt Capital Receipts | GFD (2+3+4-5) | Per cent to GFD | | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | Revenue Deficit | Capital Outlay | Net Lending | Non-debt Capital Receipts | Total (7+8+9-10) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1990-91 | 5,309 | 9,223 | 4,255 | – | 18,787 | 28.3 | 49.1 | 22.6 | – | 100.0 |
| 1991-92 | 5,651 | 10,096 | 3,154 | – | 18,900 | 29.9 | 53.4 | 16.7 | – | 100.0 |
| 1992-93 | 5,114 | 10,655 | 5,123 | – | 20,891 | 24.5 | 51.0 | 24.5 | – | 100.0 |
| 1993-94 | 3,872 | 12,354 | 4,139 | – | 20,364 | 19.0 | 60.7 | 20.3 | – | 100.0 |
| 1994-95 | 6,706 | 17,138 | 3,464 | – | 27,308 | 24.6 | 62.8 | 12.7 | – | 100.0 |
| **1990-95 (Avg.)** | **5,330** | **11,893** | **4,027** | **–** | **21,250** | **25.2** | **55.4** | **19.4** | **–** | **100.0** |
| 1995-96 | 8,620 | 18,226 | 4,024 | – | 30,870 | 27.9 | 59.0 | 13.0 | – | 100.0 |
| 1996-97 | 16,878 | 17,123 | 2,754 | 193 | 36,561 | 46.2 | 46.8 | 7.5 | 0.5 | 100.0 |
| 1997-98 | 17,492 | 22,137 | 3,845 | – | 43,474 | 40.2 | 50.9 | 8.8 | – | 100.0 |
| 1998-99 | 44,462 | 22,731 | 6,606 | 505 | 73,295 | 60.7 | 31.0 | 9.0 | 0.7 | 100.0 |
| 1999-2000 | 54,549 | 25,002 | 10,549 | – | 90,099 | 60.5 | 27.7 | 11.7 | – | 100.0 |
| **1995-2000 (Avg.)** | **28,400** | **21,044** | **5,555** | **140** | **54,860** | **47.1** | **43.1** | **10.0** | **0.2** | **100.0** |
| 2000-01 | 55,316 | 30,260 | 2,346 | – | 87,923 | 62.9 | 34.4 | 2.7 | – | 100.0 |
| 2001-02 | 60,398 | 31,658 | 2,206 | – | 94,261 | 64.1 | 33.6 | 2.3 | – | 100.0 |
| 2002-03 | 57,179 | 35,655 | 6,892 | – | 99,726 | 57.3 | 35.8 | 6.9 | – | 100.0 |
| 2003-04 | 63,407 | 51,573 | 5,650 | – | 1,20,631 | 52.6 | 42.8 | 4.7 | – | 100.0 |
| 2004-05 | 39,158 | 60,133 | 8,483 | – | 1,07,774 | 36.3 | 55.8 | 7.9 | – | 100.0 |
| **2000-05 (Avg.)** | **55,091** | **41,856** | **5,116** | **–** | **1,02,063** | **54.6** | **40.5** | **4.9** | **–** | **100.0** |
| 2005-06 | 7,013 | 77,559 | 5,521 | 9 | 90,084 | 7.8 | 86.1 | 6.1 | – | 100.0 |
| 2006-07 | -24,857 | 98,063 | 6,207 | 1,906 | 77,508 | -32.1 | 126.5 | 8.0 | 2.5 | 100.0 |
| 2007-08 (RE) | -22,526 | 1,28,331 | 10,554 | 8,400 | 1,07,958 | -20.9 | 118.9 | 9.8 | 7.8 | 100.0 |
| 2008-09 (BE) | -28,426 | 1,45,159 | 10,920 | 15,000 | 1,12,653 | -25.2 | 128.9 | 9.7 | 13.3 | 100.0 |

Avg. : Average. '–' : Negligible/Nil. RE : Revised Estimates. BE : Budget Estimates.

**Note :** 1. Figures in respect of Jammu and Kashmir from 1990-91 to 2006-07 and for Jharkhand from 2001-02 to 2006-07 relate to revised estimates.

2. Negative (-) sign indicates surplus in deficit indicators.

**Source :** Budget Documents of the State Governments.

# Appendix Table 17: Financing of Gross Fiscal Deficit

(Rs. crore)

| Year | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and Other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus(-)/ Deficit (+) (13+14+15) | Increase (-)/ Decrease (+) in Cash Balance | Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account | Increase (+)/ Decrease (-) in WMA/ OD from RBI | Gross Fiscal Deficit (GFD) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 |
| 1990-91 | 2,556 | 9,978 | – | 241 | 3,069 | 1,120 | 1,670 | 376 | -154 | 4 | -74 | 266 | -427 | 88 | 18,787 |
| 1991-92 | 3,305 | 9,374 | – | -19 | 2,909 | 1,343 | 1,587 | 724 | -716 | 237 | 156 | 629 | -685 | 212 | 18,900 |
| 1992-93 | 3,501 | 8,921 | – | -46 | 3,622 | 1,523 | 2,378 | 3,197 | -337 | -38 | -1,829 | 602 | -2,248 | -183 | 20,891 |
| 1993-94 | 3,620 | 9,400 | – | 113 | 4,330 | 1,541 | 1,561 | -556 | -226 | 217 | 363 | 561 | -137 | 38 | 20,364 |
| 1994-95 | 4,075 | 14,250 | – | 2,099 | 4,779 | 1,713 | 3,545 | 788 | 59 | 347 | -4,347 | 1,173 | -3,667 | -1,974 | 27,308 |
| **1990-95 (Avg.)** | **3,411** | **10,385** | **–** | **478** | **3,742** | **1,448** | **2,148** | **906** | **-275** | **153** | **-1,146** | **646** | **-1,433** | **-364** | **21,250** |
| 1995-96 | 5,888 | 14,075 | – | 635 | 4,902 | 2,101 | 2,947 | 3,096 | -338 | 245 | -2,680 | -465 | -3,589 | 1,204 | 30,870 |
| 1996-97 | 6,515 | 16,696 | – | 686 | 5,375 | 2,438 | 4,465 | 129 | -7,505 | 558 | 7,202 | 6,794 | -415 | 663 | 36,561 |
| 1997-98 | 7,280 | 22,649 | – | 1,504 | 6,226 | 2,930 | 3,521 | 271 | -30 | 927 | -1,803 | -561 | 385 | -1,926 | 43,474 |
| 1998-99 | 10,467 | 30,350 | – | 2,382 | 11,969 | 3,588 | 7,131 | 1,483 | 2,244 | 414 | 3,268 | -33,690 | 32,982 | 4,228 | 73,295 |
| 1999-2000 | 12,664 | 12,178 | 26,416 | 3,381 | 17,877 | 2,562 | 9,051 | 849 | 77 | 1,917 | 3,126 | -625 | 1,268 | 2,470 | 90,098 |
| **1995-2000 (Avg.)** | **8,563** | **19,190** | **26,416*** | **1,718** | **9,270** | **2,724** | **5,423** | **1,166** | **-1,111** | **812** | **1,823** | **-5,710** | **6,126** | **1,328** | **54,860** |
| 2000-01 | 12,519 | 8,324 | 32,606 | 4,550 | 13,107 | 3,099 | 7,136 | 2,355 | 1,032 | 5,574 | -2,379 | -849 | -727 | -769 | 87,922 |
| 2001-02 | 17,249 | 10,895 | 35,648 | 6,285 | 10,186 | 4,521 | 4,996 | -2,452 | -427 | 3,814 | 3,545 | -637 | 1,203 | 2,860 | 94,261 |
| 2002-03 | 28,484 | -372 | 48,966 | 4,858 | 9,863 | 4,799 | 711 | 1,212 | 93 | 5,403 | -4,290 | 5,057 | -2,762 | -6,907 | 99,727 |
| 2003-04 | 47,286 | 13,940 | 18,003 | 4,132 | 9,325 | 6,377 | -374 | -3,651 | 1,850 | 24,268 | -526 | 1,713 | -1,778 | -461 | 1,20,631 |
| 2004-05 | 34,559 | -9,781 | 64,192 | 26** | 8,883 | 7,127 | 8,074 | -2,623 | 1,240 | 6,335 | -10,232 | -651 | -8,026 | -1,782 | 1,07,774 |
| **2000-05 (Avg.)** | **28,019** | **4,601** | **39,883** | **4,956** | **10,273** | **5,185** | **4,109** | **-1,032** | **758** | **9,079** | **-2,776** | **927** | **-2,418** | **-1,412** | **1,02,063** |
| 2005-06 | 15,305 | -44 | 73,815 | 4,055 | 10,463 | 5,228 | 7,262 | 7,911 | 51 | -17 | -33,947 | 1,827 | -34,761 | -1,013 | 90,084 |
| 2006-07 | 13,083 | -8,887 | 56,023 | 3,937 | 10,370 | 7,634 | 12,796 | 4,675 | -305 | -5,492 | -16,324 | 4,783 | -21,275 | 168 | 77,508 |
| 2007-08 (RE) | 63,553 | 3,435 | 9,527 | 7,381 | 12,147 | -9,625 | 5,026 | -4,861 | -322 | -2,414 | 24,112 | 15,214 | 8,797 | 101 | 1,07,958 |
| 2008-09 (BE) | 63,842 | 6,942 | 22,044 | 7,360 | 13,001 | 1,203 | 4,813 | -1,851 | 85 | -2,429 | -2,358 | -1,547 | -901 | 90 | 1,12,653 |

RE: Revised Estimates. BE: Budget Estimates. NSSF : National Small Savings Fund. Avg.: Average. '–' : Not Applicable.

* : Pertain to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to GFD.

** : Tamil Nadu has shown a negative figure of Rs.1,376 crore under Loans from NCDC on account of adjustment of Tamil Nadu Industrial Development Corporation (TIDCO) bonds.

**Note :** 1. 'Others' is a residual item and includes, *inter alia*, Contingency Funds, appropriation to Contingency Funds, Inter-State Settlement, Land Compensation and Other Bonds and Loans from Financial Institutions other than mentioned in the Table.

2. Due to the change in the accounting procedure from 1999-2000, Loans from the Centre excludes States' share in small saving collections which is shown under Securities issued to the NSSF under Internal Debt. Accordingly, repayments of small saving collections included under repayments of Loans to Centre is now shown under discharge of Internal Debt to have consistent accounting for receipts and expenditure.

3. Figures for 2006-07 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

4. All figures are on a net basis.

**Source :** Budget Documents of the State Governments.

# Appendix Table 18: Financing of Gross Fiscal Deficit - As Per cent to Total

(Per cent)

| Year | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and Other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus(-)/ Deficit (+) (13+14+15) | Increase (-)/ Decrease (+) in Cash Balance | Withdrawal from (+)/ Addition to (-) Cash Balance Investment Account | Increase (+)/ Decrease (-) in WMA/ OD from RBI | Gross Fiscal Deficit (GFD) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 |
| 1990-91 | 13.6 | 53.1 | – | 1.3 | 16.3 | 6.0 | 8.9 | 2.0 | -0.8 | – | -0.4 | 1.4 | -2.3 | 0.5 | 100.0 |
| 1991-92 | 17.5 | 49.6 | – | -0.1 | 15.4 | 7.1 | 8.4 | 3.8 | -3.8 | 1.3 | 0.8 | 3.3 | -3.6 | 1.1 | 100.0 |
| 1992-93 | 16.8 | 42.7 | – | -0.2 | 17.3 | 7.3 | 11.4 | 15.3 | -1.6 | -0.2 | -8.8 | 2.9 | -10.8 | -0.9 | 100.0 |
| 1993-94 | 17.8 | 46.2 | – | 0.6 | 21.3 | 7.6 | 7.7 | -2.7 | -1.1 | 1.1 | 1.8 | 2.8 | -0.7 | 0.2 | 100.0 |
| 1994-95 | 14.9 | 52.2 | – | 7.7 | 17.5 | 6.3 | 13.0 | 2.9 | 0.2 | 1.3 | -15.9 | 4.3 | -13.4 | -7.2 | 100.0 |
| **1990-95 (Avg.)** | **16.1** | **48.8** | **–** | **1.8** | **17.6** | **6.8** | **9.9** | **4.3** | **-1.4** | **0.7** | **-4.5** | **2.9** | **-6.2** | **-1.3** | **100.0** |
| 1995-96 | 19.1 | 45.6 | – | 2.1 | 15.9 | 6.8 | 9.5 | 10.0 | -1.1 | 0.8 | -8.7 | -1.5 | -11.6 | 3.9 | 100.0 |
| 1996-97 | 17.8 | 45.7 | – | 1.9 | 14.7 | 6.7 | 12.2 | 0.4 | -20.5 | 1.5 | 19.7 | 18.6 | -1.1 | 1.8 | 100.0 |
| 1997-98 | 16.7 | 52.1 | – | 3.5 | 14.3 | 6.7 | 8.1 | 0.6 | -0.1 | 2.1 | -4.1 | -1.3 | 0.9 | -4.4 | 100.0 |
| 1998-99 | 14.3 | 41.4 | – | 3.2 | 16.3 | 4.9 | 9.7 | 2.0 | 3.1 | 0.6 | 4.5 | -46.0 | 45.0 | 5.8 | 100.0 |
| 1999-2000 | 14.1 | 13.5 | 29.3 | 3.8 | 19.8 | 2.8 | 10.0 | 0.9 | 0.1 | 2.1 | 3.5 | -0.7 | 1.4 | 2.7 | 100.0 |
| **1995-2000 (Avg.)** | **16.4** | **39.7** | **29.3*** | **2.9** | **16.2** | **5.6** | **9.9** | **2.8** | **-3.7** | **1.4** | **3.0** | **-6.2** | **6.9** | **2.0** | **100.0** |
| 2000-01 | 14.2 | 9.5 | 37.1 | 5.2 | 14.9 | 3.5 | 8.1 | 2.7 | 1.2 | 6.3 | -2.7 | -1.0 | -0.8 | -0.9 | 100.0 |
| 2001-02 | 18.3 | 11.6 | 37.8 | 6.7 | 10.8 | 4.8 | 5.3 | -2.6 | -0.5 | 4.0 | 3.8 | -0.7 | 1.3 | 3.0 | 100.0 |
| 2002-03 | 28.6 | -0.4 | 49.1 | 4.9 | 9.9 | 4.8 | 0.7 | 1.2 | 0.1 | 5.4 | -4.3 | 5.1 | -2.8 | -6.9 | 100.0 |
| 2003-04 | 39.2 | 11.6 | 14.9 | 3.4 | 7.7 | 5.3 | -0.3 | -3.0 | 1.5 | 20.1 | -0.4 | 1.4 | -1.5 | -0.4 | 100.0 |
| 2004-05 | 31.6 | -10.8 | 62.2 | – | 7.2 | 6.5 | 7.4 | -2.4 | 1.1 | -12.4 | 9.6 | 0.6 | 7.3 | 1.6 | 100.0 |
| **2000-05 (Avg.)** | **26.4** | **4.3** | **40.2** | **4.0** | **10.1** | **5.0** | **4.2** | **-0.8** | **0.7** | **4.7** | **1.2** | **1.1** | **0.7** | **-0.7** | **100.0** |
| 2005-06 | 17.0 | - | 81.9 | 4.5 | 11.6 | 5.8 | 8.1 | 8.8 | 0.1 | – | -37.7 | 2.0 | -38.6 | -1.1 | 100.0 |
| 2006-07 | 16.9 | -11.5 | 72.3 | 5.1 | 13.4 | 9.8 | 16.5 | 6.0 | -0.4 | -7.1 | -21.1 | 6.2 | -27.4 | 0.2 | 100.0 |
| 2007-08 (RE) | 58.9 | 3.2 | 8.8 | 6.8 | 11.3 | -8.9 | 4.7 | -4.5 | -0.3 | -2.2 | 22.3 | 14.1 | 8.1 | 0.1 | 100.0 |
| 2008-09 (BE) | 56.7 | 6.2 | 19.6 | 6.5 | 11.5 | 1.1 | 4.3 | -1.6 | 0.1 | -2.2 | -2.1 | -1.4 | -0.8 | 0.1 | 100.0 |

RE: Revised Estimates. BE: Budget Estimates. NSSF : National Small Savings Fund. Avg.: Average. '–' : Nil/Negligible/Not Applicable.

* : Pertains to 1999-2000 as it was introduced from that year only. The sum of items for 1995-2000 (Avg.) will not thus be equal to 100.

**Note :** Same as in Appendix Table 17.

**Source :** Budget Documents of the State Governments.

# Appendix Table 19: Composition of Outstanding Liabilities of State Governments

(As at end-March)

(Rs. crore)

| Year | SDLs | Power Bonds | Compensation and Other Bonds | NSSF | WMA from RBI | Loans from LIC | Loans from GIC | Loans from NABARD | Loans from SBI and Other banks | Loans from NCDC | Loans from other Institutions | Loans from Banks and FIs | Total Internal Debt | Loans and Advances from Centre | Provident Funds, *etc.* | Reserve Fund | Deposit and Advances | Contigency Fund | Outstanding Liabilities |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 = sum (7 to 12) | **14 = sum (2 to 6)+13** | 15 | 16 | 17 | 18 | 19 | 20 = sum (14 to 19) |
| 1991 | 15,652 | – | 60 | _ | 1,050 | 718 | 241 | 278 | 303 | 630 | 343 | 2,513 | **19,274** | 73,521 | 16,861 | 4,734 | 12,769 | 995 | **1,28,155** |
| 1992 | 19,008 | – | 64 | – | 1,288 | 775 | 267 | 151 | 604 | 812 | 301 | 2,910 | **23,270** | 82,979 | 19,790 | 5,519 | 14,502 | 969 | **1,47,030** |
| 1993 | 22,480 | – | 72 | – | 1,073 | 894 | 295 | 25 | 733 | 885 | 396 | 3,228 | **26,853** | 91,626 | 23,515 | 6,698 | 18,911 | 762 | **1,68,365** |
| 1994 | 26,119 | – | 79 | – | 1,306 | 1,044 | 380 | -85 | 807 | 893 | 391 | 3,429 | **30,933** | 1,01,122 | 27,972 | 8,180 | 19,009 | 658 | **1,87,875** |
| 1995 | 31,200 | – | 77 | – | 608 | 1,135 | 421 | -79 | 943 | 1,071 | 499 | 3,989 | **35,875** | 1,15,238 | 32,894 | 9,013 | 22,963 | 489 | **2,16,473** |
| 1996 | 37,088 | – | 76 | – | 1,894 | 1,257 | 501 | 288 | 1,175 | 1,101 | 517 | 4,838 | **43,895** | 1,29,264 | 38,216 | 10,577 | 26,654 | 929 | **2,49,535** |
| 1997 | 43,602 | – | 74 | – | 2,557 | 1,418 | – | 821 | 1,183 | 1,108 | 575 | 5,106 | **51,338** | 1,46,168 | 44,095 | 12,350 | 31,436 | 511 | **2,85,898** |
| 1998 | 50,847 | – | 77 | – | 630 | 1,684 | – | 2,038 | 1,396 | 1,107 | 1,510 | 7,734 | **59,289** | 1,68,656 | 50,843 | 14,498 | 36,609 | 921 | **3,30,816** |
| 1999 | 61,477 | – | 66 | – | 4,858 | 2,203 | – | 3,147 | 2,057 | 1,204 | 2,178 | 10,789 | **77,190** | 1,99,007 | 63,256 | 17,320 | 42,357 | 445 | **3,99,576** |
| 2000 | 75,427 | – | 65 | 25,251 | 7,328 | 3,102 | – | 4,372 | 3,177 | 1,345 | 5,114 | 17,110 | **1,26,346** | 2,30,331 | 80,523 | 19,769 | 52,193 | 1,533 | **5,09,529** |
| 2001 | 86,767 | – | 62 | 56,352 | 6,559 | 4,216 | – | 6,501 | 4,390 | 1,439 | 12,667 | 29,213 | **1,81,623** | 2,38,655 | 93,629 | 22,868 | 59,328 | 714 | **5,94,147** |
| 2002 | 1,04,027 | – | 59 | 90,226 | 9,419 | 5,085 | – | 8,969 | 7,139 | 1,622 | 18,078 | 40,894 | **2,49,069** | 2,49,551 | 1,03,815 | 27,389 | 64,325 | 1,042 | **6,90,747** |
| 2003 | 1,33,066 | – | 63 | 1,39,193 | 2,512 | 6,621 | – | 11,546 | 7,896 | 1,611 | 23,524 | 51,198 | **3,33,753** | 2,49,179 | 1,13,678 | 32,188 | 65,036 | 314 | **7,86,430** |
| 2004 | 1,79,917 | 28,984 | 82 | 1,98,454 | 3,375 | 8,967 | 1,008 | 11,285 | 8,222 | 3,071 | 33,407 | 65,960 | **4,76,772** | 1,92,981 | 1,32,043 | 42,217 | 69,116 | 246 | **9,13,376** |
| 2005 | 2,13,480 | 29,883 | 83 | 2,82,200 | 1,498 | 11,994 | 990 | 8,226 | 9,486 | 1,577 | 35,648 | 67,921 | **5,95,064** | 1,60,045 | 1,45,936 | 52,311 | 75,290 | 527 | **10,29,174** |
| 2006 | 2,28,925 | 31,581 | 82 | 3,65,933 | 407 | 12,609 | 989 | 11,654 | 9,680 | 1,195 | 35,718 | 71,845 | **6,98,773** | 1,57,004 | 1,60,955 | 63,120 | 86,691 | 1,322 | **11,67,866** |
| 2007 | 2,42,777 | 26,051 | 82 | 4,25,309 | 575 | 12,257 | 989 | 16,372 | 9,094 | 1,352 | 32,782 | 72,846 | **7,67,640** | 1,46,653 | 1,71,325 | 70,754 | 99,487 | 1,504 | **12,57,362** |
| 2008 (RE) | 2,98,508 | 23,143 | 80 | 4,30,879 | 676 | 11,647 | 989 | 24,523 | 8,568 | 1,718 | 32,199 | 79,644 | **8,32,930** | 1,50,088 | 1,83,472 | 61,129 | 1,04,513 | 1,524 | **13,33,656** |
| 2009 (BE) | 3,62,350 | 21,689 | 80 | 4,52,923 | 766 | 11,077 | 989 | 32,500 | 7,996 | 2,242 | 31,562 | 86,367 | **9,24,176** | 1,57,030 | 1,96,473 | 62,332 | 1,09,326 | 1,689 | **14,51,026** |

RE : Revised Estimates. BE : Budget Estimates. SDLs : State Development Loans. '–' : Not applicable/Not available/Negligible.

**Note :** 1. From 1997 to 2003, 'Loans from Other Institutions' also includes 'Other Loans' and 'Loans from GIC'. From 2004, 'Loans from Other Institutions' includes 'Other Loans'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh [2007-08 (RE) and 2008-09 (BE)] and Jammu and Kashmir [2007-08 (RE) and 2008-09 (BE)] were not available, the same has been included under 'Loans from Other Institutions'.

3. Also see 'Explanatory Note on Data Sources and Methodology'.

# Appendix Table 20: Composition of Outstanding Liabilities of State Governments

(As at end-March)

(Per cent)

| Year | Market Loans | Power Bonds | Compensation and Other Bonds | NSSF | WMA from RBI | Loans from LIC | Loans from GIC | Loans from NABARD | Loans from SBI and Other banks | Loans from NCDC | Loans from Other Institutions | Loans from Banks and FIs | Total Internal Debt | Loans and Advances from Centre | Provident Funds, *etc.* | Reserve Fund | Deposit and Advances | Contigency Fund | Total Outstanding Liabilities |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 = sum (7 to 12) | **14 = sum (2 to 6)+13** | 15 | 16 | 17 | 18 | 19 | 20 = sum (14 to 19) |
| 1991 | 12.2 | – | 0.05 | – | 0.8 | 0.6 | 0.2 | 0.2 | 0.2 | 0.5 | 0.3 | 2.0 | **15.0** | 57.4 | 13.2 | 3.7 | 10.0 | 0.8 | **100.0** |
| 1992 | 12.9 | – | 0.04 | – | 0.9 | 0.5 | 0.2 | 0.1 | 0.4 | 0.6 | 0.2 | 2.0 | **15.8** | 56.4 | 13.5 | 3.8 | 9.9 | 0.7 | **100.0** |
| 1993 | 13.4 | – | 0.04 | – | 0.6 | 0.5 | 0.2 | – | 0.4 | 0.5 | 0.2 | 1.9 | **15.9** | 54.4 | 14.0 | 4.0 | 11.2 | 0.5 | **100.0** |
| 1994 | 13.9 | – | 0.04 | – | 0.7 | 0.6 | 0.2 | – | 0.4 | 0.5 | 0.2 | 1.8 | **16.5** | 53.8 | 14.9 | 4.4 | 10.1 | 0.4 | **100.0** |
| 1995 | 14.4 | – | 0.04 | – | 0.3 | 0.5 | 0.2 | – | 0.4 | 0.5 | 0.2 | 1.8 | **16.6** | 53.2 | 15.2 | 4.2 | 10.6 | 0.2 | **100.0** |
| 1996 | 14.9 | – | 0.03 | – | 0.8 | 0.5 | 0.2 | 0.1 | 0.5 | 0.4 | 0.2 | 1.9 | **17.6** | 51.8 | 15.3 | 4.2 | 10.7 | 0.4 | **100.0** |
| 1997 | 15.3 | – | 0.03 | – | 0.9 | 0.5 | – | 0.3 | 0.4 | 0.4 | 0.2 | 1.8 | **18.0** | 51.1 | 15.4 | 4.3 | 11.0 | 0.2 | **100.0** |
| 1998 | 15.4 | – | 0.02 | – | 0.2 | 0.5 | – | 0.6 | 0.4 | 0.3 | 0.5 | 2.3 | **17.9** | 51.0 | 15.4 | 4.4 | 11.1 | 0.3 | **100.0** |
| 1999 | 15.4 | – | 0.02 | – | 1.2 | 0.6 | – | 0.8 | 0.5 | 0.3 | 0.5 | 2.7 | **19.3** | 49.8 | 15.8 | 4.3 | 10.6 | 0.1 | **100.0** |
| 2000 | 14.8 | – | 0.01 | 5.0 | 1.4 | 0.6 | – | 0.9 | 0.6 | 0.3 | 1.0 | 3.4 | **24.8** | 45.2 | 15.8 | 3.9 | 10.2 | 0.3 | **100.0** |
| 2001 | 14.6 | – | 0.01 | 9.5 | 1.1 | 0.7 | – | 1.1 | 0.7 | 0.2 | 2.1 | 4.9 | **30.6** | 40.2 | 15.8 | 3.8 | 10.0 | 0.1 | **100.0** |
| 2002 | 15.1 | – | 0.01 | 13.1 | 1.4 | 0.7 | – | 1.3 | 1.0 | 0.2 | 2.6 | 5.9 | **36.1** | 36.1 | 15.0 | 4.0 | 9.3 | 0.2 | **100.0** |
| 2003 | 16.9 | – | 0.01 | 17.7 | 0.3 | 0.8 | – | 1.5 | 1.0 | 0.2 | 3.0 | 6.5 | **42.4** | 31.7 | 14.5 | 4.1 | 8.3 | – | **100.0** |
| 2004 | 19.7 | 3.2 | 0.01 | 21.7 | 0.4 | 1.0 | 0.1 | 1.2 | 0.9 | 0.3 | 3.7 | 7.2 | **52.2** | 21.1 | 14.5 | 4.6 | 7.6 | – | **100.0** |
| 2005 | 20.7 | 2.9 | 0.01 | 27.4 | 0.1 | 1.2 | 0.1 | 0.8 | 0.9 | 0.2 | 3.5 | 6.6 | **57.8** | 15.6 | 14.2 | 5.1 | 7.3 | 0.1 | **100.0** |
| 2006 | 19.6 | 2.7 | 0.01 | 31.3 | – | 1.1 | 0.1 | 1.0 | 0.8 | 0.1 | 3.1 | 6.2 | **59.8** | 13.4 | 13.8 | 5.4 | 7.4 | 0.1 | **100.0** |
| 2007 | 19.4 | 2.1 | 0.01 | 33.8 | – | 1.0 | 0.1 | 1.3 | 0.7 | 0.1 | 2.6 | 5.8 | **61.1** | 11.7 | 13.7 | 5.6 | 7.9 | 0.1 | **100.0** |
| 2008 (RE) | 22.4 | 1.7 | 0.01 | 32.3 | 0.1 | 0.9 | 0.1 | 1.8 | 0.6 | 0.1 | 2.4 | 6.0 | **62.5** | 11.2 | 13.8 | 4.6 | 7.8 | 0.1 | **100.0** |
| 2009 (BE) | 25.0 | 1.5 | 0.01 | 31.2 | 0.1 | 0.8 | 0.1 | 2.2 | 0.6 | 0.2 | 2.2 | 5.9 | **63.7** | 10.8 | 13.5 | 4.3 | 7.5 | 0.1 | **100.0** |

RE : Revised Estimates. BE : Budget Estimates. '–' : Not applicable/Not available/Negligible.

**Note :** See Notes to Appendix Table 19.

## Appendix Table 21: State Government Market Borrowings

(Rs. crore)

| Year | Gross Allocation | Repayment | Net Allocation |
|---|---|---|---|
| 1 | 2 | 3 | 4 |
| 1990-91 | 2,569 | – | 2,569 |
| 1991-92 | 3,364 | – | 3,364 |
| 1992-93 | 3,805 | 334 | 3,471 |
| 1993-94 | 4,145 | 507 | 3,638 |
| 1994-95 | 5,123 | – | 5,123 |
| 1995-96 | 6,274 | 343 | 5,931 |
| 1996-97 | 6,536 | – | 6,536 |
| 1997-98 | 7,749 | 557 | 7,192 |
| 1998-99 | 12,114 | 1,414 | 10,700 |
| 1999-00 | 13,706 | 1,301 | 12,405 |
| 2000-01 | 13,300 | 420 | 12,880 |
| 2001-02 | 18,707 | 1,446 | 17,261 |
| 2002-03* | 30,853 | 1,789 | 29,064 |
| 2003-04* | 50,521 | 4,145 | 46,376 |
| 2004-05* | 39,101 | 5,123 | 33,978 |
| 2005-06 | 21,729 | 6,274 | 15,455 |
| 2006-07 | 26,597 | 6,551 | 20,046 |
| 2007-08 @ | 80,570 $ | 11,555 # | 69,015 $ |
| 2008-09 P @ | 71,474 | 14,371 | 57,103 |

'–' : Nil. P: Provisional.

* : Include additional market borrowings of Rs.10,000 crore for 2002-03, Rs.26,623 crore for 2003-04 and Rs.16,943 crore for 2004-05 under the debt swap scheme.

\# : Excluding Rs.156 crore of buy-back of securities by Orissa.

@ : Including Union Territory of Puducherry.

$ : Including additional allocation of Rs.35,780 crore on account of shortfall in NSSF.

**Source :** Reserve Bank records.

## Appendix Table 22: Revenue Receipts of the State Governments

(Per cent to GDP)

| Year | Own Revenue | | | Current Transfers | | | Total Revenue Receipts |
|---|---|---|---|---|---|---|---|
| | Own Tax Revenue | Own Non-Tax Revenue | Own Revenue | Share in Central Taxes | Grants from the Centre | Current Transfers | |
| 1 | 2 | 3 | 4=2+3 | 5 | 6 | 7=5+6 | 8=4+7 |
| 1980-81 | 4.6 | 2.2 | 6.8 | 2.6 | 1.8 | 4.4 | 11.2 |
| 1981-82 | 4.8 | 1.9 | 6.7 | 2.5 | 1.6 | 4.1 | 10.8 |
| 1982-83 | 5.0 | 1.9 | 6.9 | 2.4 | 1.8 | 4.2 | 11.1 |
| 1983-84 | 4.8 | 1.9 | 6.7 | 2.3 | 1.8 | 4.1 | 10.8 |
| 1984-85 | 4.9 | 1.8 | 6.7 | 2.3 | 1.9 | 4.3 | 11.0 |
| 1985-86 | 5.2 | 1.9 | 7.1 | 2.6 | 2.2 | 4.8 | 11.9 |
| 1986-87 | 5.3 | 2.0 | 7.3 | 2.7 | 2.2 | 4.9 | 12.1 |
| 1987-88 | 5.4 | 1.9 | 7.3 | 2.7 | 2.3 | 5.0 | 12.3 |
| 1988-89 | 5.3 | 1.8 | 7.1 | 2.5 | 2.3 | 4.8 | 11.9 |
| 1989-90 | 5.3 | 1.8 | 7.2 | 2.7 | 1.7 | 4.4 | 11.6 |
| 1990-91 | 5.3 | 1.6 | 6.9 | 2.5 | 2.2 | 4.7 | 11.7 |
| 1991-92 | 5.5 | 1.9 | 7.4 | 2.6 | 2.3 | 4.9 | 12.3 |
| 1992-93 | 5.3 | 1.7 | 7.0 | 2.7 | 2.4 | 5.1 | 12.1 |
| 1993-94 | 5.3 | 1.8 | 7.1 | 2.6 | 2.4 | 5.0 | 12.1 |
| 1994-95 | 5.3 | 2.1 | 7.4 | 2.4 | 2.0 | 4.4 | 11.8 |
| 1995-96 | 5.2 | 1.9 | 7.1 | 2.4 | 1.8 | 4.2 | 11.3 |
| 1996-97 | 5.0 | 1.7 | 6.7 | 2.5 | 1.7 | 4.2 | 10.9 |
| 1997-98 | 5.1 | 1.6 | 6.7 | 2.6 | 1.6 | 4.2 | 10.9 |
| 1998-99 | 4.9 | 1.4 | 6.3 | 2.3 | 1.3 | 3.6 | 9.9 |
| 1999-00 | 5.1 | 1.5 | 6.6 | 2.3 | 1.5 | 3.8 | 10.4 |
| 2000-01 | 5.4 | 1.5 | 6.9 | 2.4 | 1.8 | 4.2 | 11.1 |
| 2001-02 | 5.4 | 1.4 | 6.8 | 2.3 | 1.9 | 4.2 | 10.9 |
| 2002-03 | 5.6 | 1.4 | 7.0 | 2.3 | 1.8 | 4.1 | 11.1 |
| 2003-04 | 5.6 | 1.4 | 6.9 | 2.4 | 1.8 | 4.3 | 11.2 |
| 2004-05 | 5.8 | 1.5 | 7.3 | 2.5 | 1.8 | 4.3 | 11.5 |
| 2005-06 | 5.9 | 1.3 | 7.3 | 2.6 | 2.1 | 4.8 | 12.0 |
| 2006-07 | 6.1 | 1.5 | 7.6 | 2.9 | 2.3 | 5.2 | 12.8 |
| 2007-08 (RE) | 6.2 | 1.3 | 7.6 | 3.1 | 2.6 | 5.8 | 13.3 |
| 2008-09 (BE) | 6.4 | 1.3 | 7.6 | 3.3 | 2.7 | 6.0 | 13.6 |

RE : Revised Estimates. BE : Budget Estimates.

**Source:** Budget Documents of the State Governments.

## Appendix Table 23: Own Tax Revenue of the State Governments

(Per cent to GDP)

| Year | Taxes on Income | Taxes on Property and Capital Transactions | *of which* | | Taxes on Commodities and Transactions | *of which* | | | Own Tax Revenue |
|---|---|---|---|---|---|---|---|---|---|
| | | | Stamps and Registration Fees | Land Revenue | | State Sales Tax/VAT | State Excise Tax | Taxes on Vehicles | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 = 2 +3+6 |
| 1980-81 | 0.07 | 0.40 | 0.29 | 0.10 | 4.08 | 1.93 | 0.57 | 0.29 | **4.55** |
| 1981-82 | 0.07 | 0.42 | 0.30 | 0.12 | 4.33 | 2.12 | 0.65 | 0.27 | **4.82** |
| 1982-83 | 0.06 | 0.41 | 0.31 | 0.10 | 4.49 | 2.08 | 0.70 | 0.28 | **4.96** |
| 1983-84 | 0.07 | 0.39 | 0.28 | 0.11 | 4.37 | 2.07 | 0.71 | 0.28 | **4.83** |
| 1984-85 | 0.08 | 0.40 | 0.28 | 0.11 | 4.44 | 2.08 | 0.74 | 0.28 | **4.92** |
| 1985-86 | 0.10 | 0.43 | 0.30 | 0.13 | 4.64 | 2.32 | 0.73 | 0.29 | **5.17** |
| 1986-87 | 0.09 | 0.45 | 0.32 | 0.12 | 4.78 | 2.36 | 0.77 | 0.32 | **5.31** |
| 1987-88 | 0.08 | 0.48 | 0.35 | 0.13 | 4.84 | 2.47 | 0.80 | 0.33 | **5.40** |
| 1988-89 | 0.07 | 0.49 | 0.35 | 0.14 | 4.71 | 2.48 | 0.73 | 0.30 | **5.28** |
| 1989-90 | 0.09 | 0.52 | 0.38 | 0.14 | 4.71 | 2.42 | 0.79 | 0.29 | **5.33** |
| 1990-91 | 0.11 | 0.48 | 0.37 | 0.11 | 4.73 | 2.23 | 0.84 | 0.27 | **5.33** |
| 1991-92 | 0.10 | 0.51 | 0.41 | 0.10 | 4.86 | 2.53 | 0.83 | 0.28 | **5.46** |
| 1992-93 | 0.08 | 0.48 | 0.40 | 0.08 | 4.74 | 2.34 | 0.83 | 0.29 | **5.30** |
| 1993-94 | 0.08 | 0.50 | 0.41 | 0.08 | 4.73 | 2.45 | 0.81 | 0.30 | **5.30** |
| 1994-95 | 0.07 | 0.61 | 0.49 | 0.11 | 4.63 | 2.48 | 0.73 | 0.30 | **5.31** |
| 1995-96 | 0.07 | 0.60 | 0.48 | 0.11 | 4.51 | 2.26 | 0.69 | 0.31 | **5.18** |
| 1996-97 | 0.07 | 0.53 | 0.45 | 0.08 | 4.37 | 2.44 | 0.61 | 0.29 | **4.97** |
| 1997-98 | 0.07 | 0.54 | 0.46 | 0.07 | 4.52 | 2.40 | 0.70 | 0.31 | **5.13** |
| 1998-99 | 0.08 | 0.48 | 0.42 | 0.06 | 4.35 | 2.32 | 0.73 | 0.28 | **4.91** |
| 1999-00 | 0.09 | 0.49 | 0.43 | 0.05 | 4.50 | 2.32 | 0.74 | 0.31 | **5.08** |
| 2000-01 | 0.09 | 0.52 | 0.45 | 0.07 | 4.79 | 2.62 | 0.74 | 0.31 | **5.40** |
| 2001-02 | 0.13 | 0.56 | 0.48 | 0.08 | 4.71 | 2.49 | 0.72 | 0.33 | **5.41** |
| 2002-03 | 0.09 | 0.61 | 0.54 | 0.07 | 4.88 | 2.72 | 0.74 | 0.34 | **5.57** |
| 2003-04 | 0.08 | 0.65 | 0.56 | 0.08 | 4.86 | 2.44 | 0.69 | 0.36 | **5.59** |
| 2004-05 | 0.07 | 0.69 | 0.60 | 0.08 | 5.02 | 2.85 | 0.67 | 0.34 | **5.78** |
| 2005-06 | 0.07 | 0.77 | 0.69 | 0.08 | 5.09 | 2.93 | 0.70 | 0.33 | **5.93** |
| 2006-07 | 0.07 | 0.87 | 0.78 | 0.08 | 5.15 | 3.11 | 0.71 | 0.32 | **6.09** |
| 2007-08 (RE) | 0.07 | 0.91 | 0.82 | 0.08 | 5.25 | 3.13 | 0.73 | 0.33 | **6.22** |
| 2008-09 (BE) | 0.06 | 0.93 | 0.84 | 0.08 | 5.36 | 3.24 | 0.74 | 0.34 | **6.35** |

VAT : Value Added Tax. RE : Revised Estimates. BE : Budget Estimates.

**Source :** Budget Documents of the State Governments.

## Appendix Table 24: Own-Non Tax Revenue of the State Governments

(Per cent to GDP)

| Year | Interest Receipts | General Services | Dividends and Profits | Social Services | Economic Services | *of which* | | | | | Own non-Tax Revenue |
|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | Forestry and Wild Life | Power | Industries | Major & Medium Irrigation | Road | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 = 2 to 6 |
| 1980-81 | 0.57 | 0.58 | 0.01 | 0.18 | 0.91 | 0.36 | 0.03 | 0.05 | 0.06 | 0.06 | **2.25** |
| 1981-82 | 0.48 | 0.26 | 0.01 | 0.18 | 0.97 | 0.38 | 0.03 | 0.06 | 0.06 | 0.06 | **1.89** |
| 1982-83 | 0.52 | 0.22 | 0.01 | 0.20 | 0.95 | 0.38 | 0.02 | 0.06 | 0.05 | 0.06 | **1.90** |
| 1983-84 | 0.53 | 0.20 | 0.01 | 0.17 | 0.96 | 0.35 | 0.02 | 0.06 | 0.07 | 0.06 | **1.87** |
| 1984-85 | 0.51 | 0.23 | 0.01 | 0.14 | 0.94 | 0.31 | 0.02 | 0.07 | 0.04 | 0.05 | **1.83** |
| 1985-86 | 0.49 | 0.24 | 0.01 | 0.16 | 0.99 | 0.32 | 0.03 | 0.24 | 0.08 | 0.05 | **1.88** |
| 1986-87 | 0.54 | 0.22 | 0.01 | 0.15 | 1.03 | 0.30 | 0.03 | 0.27 | 0.05 | 0.05 | **1.95** |
| 1987-88 | 0.54 | 0.21 | 0.01 | 0.14 | 0.98 | 0.30 | 0.05 | 0.25 | 0.04 | 0.05 | **1.88** |
| 1988-89 | 0.56 | 0.22 | 0.01 | 0.13 | 0.86 | 0.24 | 0.04 | 0.28 | 0.04 | 0.05 | **1.80** |
| 1989-90 | 0.54 | 0.23 | 0.01 | 0.14 | 0.91 | 0.25 | 0.06 | 0.29 | 0.04 | 0.05 | **1.83** |
| 1990-91 | 0.42 | 0.34 | 0.01 | 0.10 | 0.76 | 0.20 | 0.03 | 0.21 | 0.04 | 0.04 | **1.62** |
| 1991-92 | 0.81 | 0.26 | 0.01 | 0.12 | 0.74 | 0.19 | 0.04 | 0.23 | 0.03 | 0.04 | **1.94** |
| 1992-93 | 0.52 | 0.25 | 0.01 | 0.11 | 0.82 | 0.17 | 0.03 | 0.31 | 0.04 | 0.05 | **1.71** |
| 1993-94 | 0.55 | 0.34 | 0.01 | 0.11 | 0.80 | 0.17 | 0.03 | 0.29 | 0.05 | 0.05 | **1.80** |
| 1994-95 | 0.53 | 0.70 | 0.01 | 0.09 | 0.79 | 0.16 | 0.04 | 0.30 | 0.04 | 0.05 | **2.12** |
| 1995-96 | 0.49 | 0.64 | 0.01 | 0.09 | 0.69 | 0.14 | 0.02 | 0.30 | 0.04 | 0.04 | **1.92** |
| 1996-97 | 0.59 | 0.38 | 0.01 | 0.09 | 0.63 | 0.12 | 0.03 | 0.27 | 0.03 | 0.04 | **1.70** |
| 1997-98 | 0.51 | 0.42 | 0.01 | 0.11 | 0.55 | 0.10 | 0.03 | 0.21 | 0.02 | 0.04 | **1.59** |
| 1998-99 | 0.42 | 0.31 | 0.01 | 0.10 | 0.54 | 0.08 | 0.04 | 0.22 | 0.03 | 0.03 | **1.37** |
| 1999-00 | 0.46 | 0.30 | 0.01 | 0.11 | 0.62 | 0.10 | 0.07 | 0.23 | 0.02 | 0.03 | **1.51** |
| 2000-01 | 0.52 | 0.29 | 0.01 | 0.11 | 0.54 | 0.07 | 0.04 | 0.22 | 0.04 | 0.03 | **1.47** |
| 2001-02 | 0.37 | 0.35 | 0.01 | 0.11 | 0.54 | 0.06 | 0.03 | 0.23 | 0.03 | 0.03 | **1.38** |
| 2002-03 | 0.36 | 0.36 | 0.01 | 0.12 | 0.58 | 0.08 | 0.04 | 0.25 | 0.03 | 0.03 | **1.43** |
| 2003-04 | 0.28 | 0.34 | 0.01 | 0.12 | 0.60 | 0.07 | 0.04 | 0.26 | 0.04 | 0.04 | **1.35** |
| 2004-05 | 0.27 | 0.35 | 0.01 | 0.11 | 0.73 | 0.07 | 0.16 | 0.26 | 0.04 | 0.02 | **1.48** |
| 2005-06 | 0.26 | 0.33 | 0.02 | 0.13 | 0.60 | 0.06 | 0.06 | 0.27 | 0.03 | 0.02 | **1.34** |
| 2006-07 | 0.29 | 0.45 | 0.02 | 0.17 | 0.61 | 0.05 | 0.09 | 0.28 | 0.04 | 0.02 | **1.53** |
| 2007-08 (RE) | 0.28 | 0.29 | 0.01 | 0.12 | 0.63 | 0.05 | 0.13 | 0.27 | 0.04 | 0.02 | **1.33** |
| 2008-09 (BE) | 0.24 | 0.27 | 0.01 | 0.11 | 0.64 | 0.05 | 0.11 | 0.30 | 0.04 | 0.02 | **1.26** |

RE: Revised Estimates. BE: Budget Estimates.

**Source**: Budget Documents of the State Governments.

# Statements

## Statement 1: Major Fiscal Indicators

(Per cent)

| State | Revenue Deficit/ Gross Fiscal Deficit | | | Capital Outlay/ Gross Fiscal Deficit | | | Net Lending/ Gross Fiscal Deficit | | | Non-Development Expenditure/Aggregate Disbursement | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | -49.7 | -4.9 | -7.3 | 175.5 | 139.8 | 184.8 | 7.7 | 53.9 | 46.8 | 27.7 | 24.5 | 21.0 |
| 2. Bihar | -82.7 | -106.1 | -138.7 | 172.5 | 195.4 | 229.6 | 10.2 | 10.7 | 9.1 | 32.4 | 31.5 | 28.8 |
| 3. Chhattisgarh | 8,050.7 | -101.3 | -93.0 | -6,685.0 | 200.0 | 204.2 | -1,265.7 | 1.3 | -11.2 | 22.6 | 20.1 | 21.0 |
| 4. Goa | -29.0 | -0.5 | -28.0 | 128.5 | 99.0 | 125.8 | 0.5 | 1.5 | 2.2 | 27.4 | 26.4 | 28.2 |
| 5. Gujarat | -31.3 | -45.9 | -0.7 | 138.9 | 141.3 | 99.7 | -7.5 | 4.5 | 1.0 | 31.2 | 31.7 | 32.1 |
| 6. Haryana | 134.9 | -88.0 | -70.2 | -206.0 | 181.8 | 166.7 | 171.0 | 6.2 | 3.5 | 25.5 | 24.7 | 30.1 |
| 7. Jharkhand | 20.7 | 23.9 | -96.3 | 52.3 | 60.3 | 173.5 | 27.0 | 15.8 | 22.7 | 22.9 | 27.4 | 26.6 |
| 8. Karnataka | -88.6 | -49.0 | -21.7 | 182.2 | 146.0 | 151.4 | 6.3 | 6.3 | 13.0 | 24.4 | 24.0 | 24.1 |
| 9. Kerala | 69.0 | 67.3 | 59.9 | 23.6 | 21.7 | 27.8 | 7.4 | 11.0 | 12.4 | 42.2 | 41.6 | 39.4 |
| 10. Madhya Pradesh | -121.0 | -74.6 | -59.9 | 187.7 | 150.8 | 128.7 | 33.6 | 23.9 | 31.2 | 28.7 | 26.9 | 27.7 |
| 11. Maharashtra | -7.0 | -26.7 | -7.3 | 87.4 | 115.0 | 102.5 | 19.7 | 11.8 | 4.8 | 33.7 | 30.1 | 37.4 |
| 12. Orissa | 274.6 | -151.0 | -22.2 | -176.3 | 246.0 | 119.0 | 1.7 | 5.0 | 3.2 | 39.7 | 35.9 | 37.4 |
| 13. Punjab | 39.9 | 34.0 | 35.1 | 59.0 | 68.4 | 67.0 | 1.1 | -2.4 | -2.1 | 39.7 | 43.9 | 45.5 |
| 14. Rajasthan | -16.1 | -4.6 | -23.2 | 121.2 | 132.3 | 122.9 | -5.1 | -27.8 | 0.2 | 33.1 | 30.8 | 30.3 |
| 15. Tamil Nadu | -66.9 | -12.4 | -0.9 | 150.5 | 105.4 | 95.7 | 16.5 | 6.9 | 5.1 | 29.7 | 30.4 | 30.6 |
| 16. Uttar Pradesh | -51.0 | -87.7 | -93.8 | 145.4 | 184.7 | 192.8 | 5.5 | 2.9 | 1.0 | 33.3 | 29.8 | 30.1 |
| 17. West Bengal | 72.9 | 68.1 | 65.0 | 17.7 | 24.6 | 27.1 | 9.4 | 7.3 | 7.9 | 43.6 | 40.2 | 40.5 |
| **Total I** | **-22.1** | **-15.3** | **-15.7** | **116.5** | **113.4** | **120.0** | **8.1** | **10.6** | **10.1** | **32.2** | **30.5** | **31.0** |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 653.7 | -191.9 | 149.8 | -550.8 | 291.4 | -49.5 | -2.8 | 0.5 | -0.3 | 21.0 | 17.4 | 18.5 |
| 2. Assam | 310.7 | -2.9 | -128.5 | -204.3 | 99.0 | 222.8 | -6.5 | 3.9 | 5.7 | 32.1 | 29.1 | 27.6 |
| 3. Himachal Pradesh | -20.7 | 3.3 | -3.6 | 120.5 | 96.1 | 99.6 | 0.3 | 0.5 | 4.1 | 33.3 | 35.5 | 32.2 |
| 4. Jammu and Kashmir | -131.0 | -84.9 | -154.9 | 227.9 | 183.4 | 252.3 | 3.2 | 1.5 | 2.6 | 33.0 | 35.0 | 31.3 |
| 5. Manipur | -94.4 | -1,030.0 | -832.7 | 182.6 | 1,120.4 | 928.1 | 11.8 | 9.6 | 4.5 | 27.8 | 26.2 | 25.2 |
| 6. Meghalaya | -314.9 | -607.6 | -416.8 | 429.9 | 690.4 | 487.7 | -15.0 | 17.2 | 29.0 | 31.1 | 23.6 | 23.6 |
| 7. Mizoram | -131.7 | -280.4 | -140.9 | 244.2 | 390.7 | 253.2 | -12.4 | -10.3 | -12.3 | 27.9 | 24.8 | 29.7 |
| 8. Nagaland | -352.7 | -92.9 | -236.6 | 455.4 | 192.2 | 335.2 | -2.6 | 0.7 | 1.4 | 35.3 | 34.6 | 39.7 |
| 9. Sikkim | -236.4 | -162.9 | -120.7 | 337.0 | 263.0 | 220.7 | -0.6 | -0.1 | -0.1 | 56.3 | 51.8 | 43.7 |
| 10. Tripura | 648.5 | -123.9 | -97.0 | -550.7 | 224.0 | 197.1 | 2.2 | -0.1 | -0.1 | 37.4 | 34.7 | 37.5 |
| 11. Uttarakhand | -101.2 | -68.9 | -155.3 | 191.8 | 162.3 | 242.6 | 9.4 | 6.6 | 12.7 | 30.0 | 27.7 | 26.6 |
| **Total II** | **-255.7** | **-71.7** | **-147.4** | **349.9** | **168.9** | **242.4** | **5.9** | **2.7** | **5.0** | **32.6** | **31.2** | **29.8** |
| **All States (I+II)** | **-32.1** | **-20.9** | **-25.2** | **126.5** | **118.9** | **128.9** | **8.0** | **9.8** | **9.7** | **32.2** | **30.6** | **30.9** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | -1,081.4 | -227.0 | -345.6 | 434.4 | 172.8 | 249.0 | 747.0 | 154.2 | 196.6 | 32.6 | 24.0 | 22.6 |
| 2. Puducherry | 10.9 | 47.4 | 80.9 | 90.4 | 54.2 | 19.3 | -1.3 | -1.6 | -0.2 | 20.9 | 22.0 | 17.5 |

*(Contd.)*

## Statement 1: Major Fiscal Indicators *(Concld.)*

(Per cent)

| State | Interest Payment/ Revenue Expenditure | | | State's Own Tax Revenue/ Revenue Expenditure | | | State's Own Non-Tax Revenue/ Revenue Expenditure | | | Gross Transfers/ Aggregate Disbursement | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) | 2006-07 (Accounts) | 2007-08 (RE) | 2008-09 (BE) |
| 1 | 14 | 15 | 16 | 17 | 18 | 19 | 20 | 21 | 22 | 23 | 24 | 25 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 17.6 | 15.5 | 12.8 | 57.7 | 56.4 | 53.9 | 15.7 | 12.3 | 12.6 | 25.0 | 24.0 | 27.4 |
| 2. Bihar | 16.6 | 15.4 | 13.1 | 19.6 | 19.7 | 18.2 | 2.5 | 1.7 | 1.5 | 68.3 | 68.9 | 72.3 |
| 3. Chhattisgarh | 11.7 | 8.9 | 8.3 | 57.3 | 46.2 | 47.1 | 16.5 | 12.8 | 13.1 | 41.8 | 42.5 | 41.1 |
| 4. Goa | 17.3 | 15.5 | 16.7 | 52.3 | 45.6 | 47.7 | 37.2 | 34.7 | 34.7 | 12.7 | 15.5 | 19.5 |
| 5. Gujarat | 23.7 | 22.7 | 21.3 | 63.2 | 65.8 | 61.9 | 16.9 | 13.8 | 11.7 | 20.1 | 22.0 | 21.4 |
| 6. Haryana | 13.8 | 13.0 | 12.5 | 66.8 | 69.4 | 70.5 | 28.1 | 22.3 | 19.9 | 12.5 | 13.7 | 13.6 |
| 7. Jharkhand | 6.9 | 15.1 | 15.7 | 27.8 | 27.1 | 40.8 | 12.8 | 12.2 | 21.4 | 35.5 | 35.2 | 38.9 |
| 8. Karnataka | 12.7 | 12.5 | 11.5 | 69.7 | 71.9 | 69.7 | 12.3 | 4.8 | 4.2 | 24.6 | 28.5 | 25.4 |
| 9. Kerala | 20.1 | 18.2 | 18.2 | 57.3 | 53.5 | 55.8 | 4.5 | 4.1 | 4.6 | 23.8 | 23.2 | 27.8 |
| 10. Madhya Pradesh | 18.0 | 15.9 | 14.2 | 46.8 | 44.9 | 45.0 | 11.9 | 9.7 | 9.6 | 43.0 | 45.1 | 46.1 |
| 11. Maharashtra | 19.0 | 18.2 | 15.7 | 65.3 | 70.4 | 65.7 | 12.2 | 8.6 | 8.5 | 19.9 | 21.5 | 22.8 |
| 12. Orissa | 20.2 | 20.6 | 19.0 | 38.5 | 34.5 | 32.0 | 16.4 | 9.7 | 9.4 | 52.3 | 55.4 | 56.4 |
| 13. Punjab | 22.4 | 17.8 | 19.1 | 48.6 | 42.2 | 44.5 | 21.4 | 27.2 | 21.3 | 14.6 | 21.5 | 23.2 |
| 14. Rajasthan | 22.8 | 19.8 | 20.3 | 46.5 | 43.0 | 45.8 | 13.7 | 12.9 | 11.3 | 34.2 | 35.9 | 38.0 |
| 15. Tamil Nadu | 14.4 | 13.5 | 11.6 | 72.6 | 64.1 | 64.5 | 8.9 | 6.6 | 6.4 | 19.6 | 26.2 | 26.0 |
| 16. Uttar Pradesh | 18.8 | 16.2 | 15.3 | 41.3 | 41.0 | 43.2 | 11.7 | 10.0 | 8.1 | 41.9 | 47.5 | 47.4 |
| 17. West Bengal | 31.8 | 29.0 | 28.5 | 34.2 | 34.9 | 37.3 | 3.7 | 4.0 | 4.1 | 32.8 | 34.5 | 35.6 |
| **Total I** | **18.9** | **17.4** | **16.1** | **53.1** | **51.8** | **51.9** | **12.5** | **10.1** | **9.5** | **30.1** | **33.1** | **33.9** |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 9.9 | 7.1 | 7.7 | 4.1 | 3.0 | 3.2 | 15.7 | 22.3 | 17.6 | 82.6 | 69.4 | 94.4 |
| 2. Assam | 13.2 | 10.7 | 9.5 | 30.4 | 20.2 | 20.1 | 16.2 | 11.1 | 11.2 | 62.6 | 56.7 | 64.7 |
| 3. Himachal Pradesh | 21.8 | 22.0 | 19.6 | 21.7 | 24.8 | 24.7 | 17.5 | 13.8 | 13.2 | 48.4 | 47.9 | 47.5 |
| 4. Jammu and Kashmir | 11.9 | 17.4 | 13.4 | 18.9 | 19.7 | 22.4 | 6.0 | 8.4 | 9.6 | 72.0 | 65.3 | 66.9 |
| 5. Manipur | 12.0 | 12.0 | 12.0 | 5.0 | 5.8 | 6.4 | 7.5 | 8.3 | 8.5 | 70.8 | 81.0 | 80.0 |
| 6. Meghalaya | 10.6 | 8.2 | 7.2 | 16.0 | 12.1 | 12.1 | 9.7 | 6.6 | 6.2 | 71.4 | 79.4 | 78.7 |
| 7. Mizoram | 13.3 | 9.1 | 10.0 | 3.9 | 3.5 | 3.7 | 7.8 | 6.5 | 5.8 | 77.3 | 82.8 | 82.4 |
| 8. Nagaland | 12.6 | 10.8 | 12.3 | 5.4 | 4.8 | 5.2 | 4.1 | 4.1 | 4.5 | 83.1 | 76.2 | 80.6 |
| 9. Sikkim | 6.1 | 5.3 | 6.0 | 9.2 | 6.1 | 6.8 | 57.5 | 57.1 | 51.2 | 38.3 | 42.0 | 44.4 |
| 10. Tripura | 15.6 | 13.1 | 11.2 | 13.8 | 12.9 | 13.0 | 3.8 | 3.8 | 3.5 | 87.9 | 73.1 | 70.4 |
| 11. Uttarakhand | 14.9 | 14.6 | 14.4 | 38.8 | 35.4 | 36.0 | 10.0 | 10.9 | 10.4 | 49.7 | 49.0 | 52.8 |
| **Total II** | **14.0** | **13.5** | **12.2** | **21.4** | **19.0** | **19.7** | **13.0** | **12.1** | **11.5** | **64.3** | **61.0** | **64.4** |
| **All States (I+II)** | **18.4** | **17.0** | **15.7** | **49.9** | **48.4** | **48.7** | **12.5** | **10.3** | **9.7** | **33.5** | **36.1** | **37.1** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | 28.5 | 24.8 | 22.1 | 131.0 | 118.3 | 123.7 | 18.9 | 18.1 | 18.5 | 4.4 | 7.6 | 8.6 |
| 2. Puducherry | 9.7 | 9.8 | 8.5 | 29.6 | 27.1 | 24.6 | 28.5 | 25.8 | 21.9 | 50.6 | 33.6 | 26.7 |

RE : Revised Estimates. BE : Budget Estimates. '–' : Nil/Negligible/Not applicable.

**Note :** 1. Negative (-) sign indicates surplus in deficit indicators.
2. Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 2: Revenue Deficit/Surplus

(Rs. crore)

| State | 2006-07 (Accounts) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|
| | Revenue Receipts | Revenue Expenditure | Revenue Surplus (+)/ Deficit (-) | Revenue Receipts | Revenue Expenditure | Revenue Surplus (+)/ Deficit (-) | Revenue Receipts | Revenue Expenditure | Revenue Surplus (+)/ Deficit (-) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | 44,245 | 41,438 | 2,807 | 56,127 | 55,676 | 451 | 70,927 | 70,218 | 709 |
| 2. Bihar | 23,083 | 20,585 | 2,498 | 28,557 | 24,764 | 3,793 | 33,551 | 28,938 | 4,613 |
| 3. Chhattisgarh | 11,450 | 8,802 | 2,647 | 14,387 | 12,598 | 1,789 | 15,656 | 13,879 | 1,778 |
| 4. Goa | 2,610 | 2,468 | 141 | 2,914 | 2,911 | 3 | 3,510 | 3,284 | 226 |
| 5. Gujarat | 31,002 | 29,232 | 1,770 | 34,979 | 32,640 | 2,340 | 38,278 | 38,226 | 52 |
| 6. Haryana | 17,952 | 16,362 | 1,590 | 19,630 | 18,135 | 1,495 | 21,695 | 20,281 | 1,414 |
| 7. Jharkhand | 10,144 | 11,234 | -1,090 | 11,612 | 13,096 | -1,484 | 15,782 | 13,582 | 2,200 |
| 8. Karnataka | 37,587 | 33,435 | 4,152 | 40,840 | 37,859 | 2,981 | 47,240 | 45,713 | 1,527 |
| 9. Kerala | 18,187 | 20,825 | -2,638 | 21,497 | 26,141 | -4,644 | 24,936 | 28,303 | -3,367 |
| 10. Madhya Pradesh | 25,694 | 22,363 | 3,332 | 29,840 | 26,484 | 3,356 | 34,404 | 31,564 | 2,840 |
| 11. Maharashtra | 62,195 | 61,385 | 810 | 68,989 | 66,229 | 2,760 | 79,911 | 78,946 | 965 |
| 12. Orissa | 18,033 | 15,772 | 2,261 | 21,381 | 19,699 | 1,682 | 23,270 | 22,707 | 564 |
| 13. Punjab | 16,795 | 18,544 | -1,749 | 22,803 | 24,494 | -1,691 | 23,261 | 25,261 | -2,000 |
| 14. Rajasthan | 25,592 | 24,954 | 638 | 30,128 | 29,881 | 247 | 32,986 | 31,803 | 1,183 |
| 15. Tamil Nadu | 40,913 | 38,265 | 2,648 | 46,517 | 45,601 | 916 | 51,506 | 51,422 | 84 |
| 16. Uttar Pradesh | 60,600 | 55,699 | 4,901 | 76,565 | 67,551 | 9,015 | 85,806 | 74,829 | 10,978 |
| 17. West Bengal | 25,828 | 34,161 | -8,333 | 31,360 | 39,498 | -8,139 | 36,066 | 43,436 | -7,370 |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | 2,592 | 1,897 | 695 | 3,307 | 2,642 | 665 | 3,904 | 2,963 | 941 |
| 2. Assam | 13,667 | 11,457 | 2,210 | 17,443 | 17,353 | 90 | 22,193 | 20,039 | 2,154 |
| 3. Himachal Pradesh | 7,835 | 7,644 | 191 | 7,861 | 7,905 | -45 | 9,398 | 9,328 | 70 |
| 4. Jammu and Kashmir | 11,981 | 10,067 | 1,914 | 13,901 | 11,685 | 2,216 | 15,317 | 11,927 | 3,390 |
| 5. Manipur | 2,863 | 2,415 | 448 | 3,600 | 2,444 | 1,156 | 3,637 | 2,491 | 1,146 |
| 6. Meghalaya | 2,142 | 1,908 | 235 | 3,242 | 2,733 | 509 | 3,703 | 3,180 | 522 |
| 7. Mizoram | 1,969 | 1,717 | 252 | 2,362 | 1,974 | 389 | 2,218 | 2,033 | 185 |
| 8. Nagaland | 2,773 | 2,222 | 550 | 3,159 | 2,688 | 471 | 3,266 | 2,678 | 588 |
| 9. Sikkim | 2,117 | 1,888 | 229 | 2,856 | 2,423 | 433 | 2,689 | 2,237 | 452 |
| 10. Tripura | 3,333 | 2,483 | 851 | 3,622 | 2,958 | 664 | 4,269 | 3,481 | 788 |
| 11. Uttarakhand | 7,373 | 6,477 | 896 | 9,262 | 8,155 | 1,107 | 10,457 | 8,663 | 1,794 |
| **All States** | **5,30,556** | **5,05,699** | **24,857** | **6,28,742** | **6,06,216** | **22,526** | **7,19,835** | **6,91,409** | **28,426** |
| *Memo item:* | | | | | | | | | |
| 1. NCT Delhi | 12,194 | 7,755 | 4,438 | 15,188 | 10,105 | 5,082 | 17,648 | 11,192 | 6,456 |
| 2. Puducherry | 1,884 | 1,927 | -43 | 1,986 | 2,227 | -241 | 2,086 | 2,979 | -893 |

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.
**Source:** Budget Documents of the State Governments.

## Statement 3: Conventional Deficit/Surplus

(Rs. crore)

| State | 2006-07 (Accounts) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|
| | Aggregate Receipts | Aggregate Expenditure | Conventional Surplus (+)/ Deficit (-) | Aggregate Receipts | Aggregate Expenditure | Conventional Surplus (+)/ Deficit (-) | Aggregate Receipts | Aggregate Expenditure | Conventional Surplus (+)/ Deficit (-) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | 57,794 | 56,648 | 1,146 | 79,069 | 78,803 | 267 | 97,908 | 97,773 | 134 |
| 2. Bihar | 26,607 | 27,136 | -529 | 32,475 | 33,784 | -1,308 | 38,518 | 38,574 | -56 |
| 3. Chhattisgarh | 12,923 | 11,991 | 932 | 16,868 | 17,022 | -154 | 18,734 | 18,789 | -54 |
| 4. Goa | 3,312 | 3,176 | 136 | 3,679 | 3,728 | -48 | 4,489 | 4,496 | -8 |
| 5. Gujarat | 40,456 | 39,200 | 1,256 | 43,637 | 42,119 | 1,518 | 48,556 | 49,432 | -876 |
| 6. Haryana | 22,776 | 19,638 | 3,138 | 21,719 | 22,252 | -534 | 25,638 | 25,045 | 593 |
| 7. Jharkhand | 15,294 | 15,726 | -432 | 16,210 | 18,360 | -2,149 | 18,479 | 18,851 | -372 |
| 8. Karnataka | 45,584 | 44,085 | 1,499 | 44,937 | 48,488 | -3,552 | 59,108 | 59,147 | -39 |
| 9. Kerala | 23,985 | 23,159 | 826 | 29,026 | 29,907 | -881 | 32,799 | 32,604 | 195 |
| 10. Madhya Pradesh | 31,696 | 30,217 | 1,479 | 36,288 | 36,068 | 220 | 41,399 | 41,279 | 120 |
| 11. Maharashtra | 77,281 | 75,841 | 1,440 | 74,389 | 82,279 | -7,890 | 98,201 | 96,563 | 1,639 |
| 12. Orissa | 20,982 | 19,346 | 1,636 | 24,903 | 25,006 | -103 | 28,536 | 27,948 | 588 |
| 13. Punjab | 21,603 | 26,297 | -4,693 | 28,729 | 29,115 | -386 | 28,764 | 30,029 | -1,266 |
| 14. Rajasthan | 32,614 | 31,856 | 758 | 39,691 | 39,095 | 595 | 41,300 | 40,620 | 680 |
| 15. Tamil Nadu | 52,233 | 51,147 | 1,086 | 56,388 | 58,648 | -2,260 | 63,520 | 64,624 | -1,104 |
| 16. Uttar Pradesh | 81,974 | 74,983 | 6,992 | 85,557 | 89,675 | -4,117 | 1,02,803 | 1,00,973 | 1,831 |
| 17. West Bengal | 38,900 | 41,203 | -2,303 | 47,141 | 48,074 | -933 | 52,874 | 52,392 | 482 |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | 2,848 | 2,786 | 62 | 3,804 | 3,833 | -29 | 4,336 | 3,482 | 854 |
| 2. Assam | 15,160 | 13,485 | 1,675 | 19,625 | 21,429 | -1,804 | 24,313 | 24,771 | -459 |
| 3. Himachal Pradesh | 9,844 | 10,091 | -247 | 10,049 | 10,031 | 18 | 12,345 | 12,352 | -7 |
| 4. Jammu and Kashmir | 13,875 | 13,873 | 2 | 17,046 | 17,046 | – | 18,150 | 18,120 | 30 |
| 5. Manipur | 3,554 | 3,626 | -72 | 4,094 | 4,027 | 67 | 4,205 | 4,093 | 112 |
| 6. Meghalaya | 2,464 | 2,320 | 144 | 3,681 | 3,448 | 233 | 4,124 | 3,973 | 151 |
| 7. Mizoram | 2,215 | 2,295 | -80 | 2,576 | 2,638 | -62 | 2,542 | 2,488 | 54 |
| 8. Nagaland | 3,158 | 3,085 | 73 | 3,631 | 3,837 | -207 | 3,675 | 3,733 | -58 |
| 9. Sikkim | 2,290 | 2,253 | 37 | 3,179 | 3,178 | – | 3,142 | 3,142 | – |
| 10. Tripura | 3,687 | 3,301 | 386 | 3,723 | 4,279 | -555 | 4,522 | 5,249 | -727 |
| 11. Uttarakhand | 8,494 | 8,516 | -22 | 11,264 | 11,320 | -56 | 12,162 | 12,241 | -79 |
| **All States** | **6,73,605** | **6,57,280** | **16,324** | **7,63,377** | **7,87,489** | **-24,112** | **8,95,141** | **8,92,783** | **2,358** |
| *Memo item:* | | | | | | | | | |
| 1. NCT Delhi | 16,424 | 12,966 | 3,458 | 16,141 | 18,606 | -2,465 | 17,946 | 20,200 | -2,254 |
| 2. Puducherry | 2,335 | 2,387 | -51 | 2,432 | 2,615 | -183 | 3,437 | 3,318 | 119 |

'–': Nil/Negligible.

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 4: Gross Fiscal Deficit/Surplus

(Rs. crore)

| State | 2006-07 (Accounts) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|
| | Receipts | Expenditure | Surplus (-)/ Deficit(+) | Receipts | Expenditure | Surplus (-)/ Deficit(+) | Receipts | Expenditure | Surplus (-)/ Deficit(+) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | 46,135 | 51,778 | 5,643 | 64,327 | 73,564 | 9,237 | 82,927 | 92,585 | 9,658 |
| 2. Bihar | 23,083 | 26,104 | 3,021 | 28,557 | 32,132 | 3,575 | 33,551 | 36,876 | 3,325 |
| 3. Chhattisgarh | 11,450 | 11,417 | -33 | 14,387 | 16,153 | 1,766 | 15,656 | 17,568 | 1,912 |
| 4. Goa | 2,610 | 3,097 | 487 | 2,914 | 3,639 | 725 | 3,510 | 4,317 | 807 |
| 5. Gujarat | 31,005 | 36,654 | 5,649 | 34,979 | 40,081 | 5,102 | 38,278 | 46,045 | 7,767 |
| 6. Haryana | 17,952 | 16,774 | -1,179 | 19,630 | 21,329 | 1,699 | 21,695 | 23,711 | 2,016 |
| 7. Jharkhand | 10,144 | 15,402 | 5,257 | 11,612 | 17,829 | 6,217 | 15,782 | 18,068 | 2,286 |
| 8. Karnataka | 37,587 | 42,275 | 4,688 | 41,040 | 47,126 | 6,085 | 50,240 | 57,270 | 7,030 |
| 9. Kerala | 18,189 | 22,010 | 3,822 | 21,497 | 28,398 | 6,901 | 24,936 | 30,561 | 5,626 |
| 10. Madhya Pradesh | 25,703 | 28,457 | 2,754 | 29,840 | 34,338 | 4,498 | 34,404 | 39,145 | 4,741 |
| 11. Maharashtra | 62,195 | 73,748 | 11,553 | 68,989 | 79,308 | 10,319 | 79,911 | 93,069 | 13,158 |
| 12. Orissa | 18,033 | 17,209 | -823 | 21,381 | 22,495 | 1,114 | 23,270 | 25,807 | 2,537 |
| 13. Punjab | 16,795 | 21,179 | 4,384 | 22,803 | 27,781 | 4,978 | 23,261 | 28,959 | 5,698 |
| 14. Rajasthan | 25,592 | 29,562 | 3,970 | 30,128 | 35,549 | 5,421 | 32,986 | 38,088 | 5,102 |
| 15. Tamil Nadu | 40,913 | 44,869 | 3,956 | 46,517 | 53,928 | 7,411 | 51,506 | 61,298 | 9,792 |
| 16. Uttar Pradesh | 60,600 | 70,215 | 9,615 | 76,565 | 86,849 | 10,284 | 85,806 | 97,505 | 11,699 |
| 17. West Bengal | 25,828 | 37,259 | 11,431 | 31,360 | 43,305 | 11,946 | 36,066 | 47,404 | 11,338 |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | 2,592 | 2,486 | -106 | 3,307 | 3,654 | 347 | 3,904 | 3,276 | -628 |
| 2. Assam | 13,667 | 12,956 | -711 | 17,443 | 20,581 | 3,138 | 22,193 | 23,869 | 1,676 |
| 3. Himachal Pradesh | 7,835 | 8,756 | 921 | 7,861 | 9,197 | 1,337 | 9,398 | 11,337 | 1,939 |
| 4. Jammu and Kashmir | 11,983 | 13,444 | 1,461 | 13,901 | 16,510 | 2,609 | 15,317 | 17,506 | 2,189 |
| 5. Manipur | 2,863 | 3,338 | 475 | 3,600 | 3,713 | 112 | 3,637 | 3,775 | 138 |
| 6. Meghalaya | 2,142 | 2,217 | 75 | 3,242 | 3,325 | 84 | 3,703 | 3,828 | 125 |
| 7. Mizoram | 1,969 | 2,160 | 191 | 2,362 | 2,501 | 139 | 2,218 | 2,349 | 131 |
| 8. Nagaland | 2,773 | 2,929 | 156 | 3,159 | 3,666 | 507 | 3,266 | 3,514 | 248 |
| 9. Sikkim | 2,117 | 2,213 | 97 | 2,856 | 3,122 | 266 | 2,689 | 3,064 | 375 |
| 10. Tripura | 3,333 | 3,202 | -131 | 3,622 | 4,159 | 536 | 4,269 | 5,081 | 812 |
| 11. Uttarakhand | 7,373 | 8,259 | 886 | 9,262 | 10,869 | 1,607 | 10,457 | 11,612 | 1,155 |
| **All States** | **5,32,461** | **6,09,969** | **77,508** | **6,37,142** | **7,45,101** | **1,07,958** | **7,34,835** | **8,47,488** | **1,12,653** |
| *Memo item:* | | | | | | | | | |
| 1. NCT Delhi | 12,194 | 12,604 | 410 | 15,188 | 17,427 | 2,239 | 17,648 | 19,516 | 1,868 |
| 2. Puducherry | 1,884 | 2,282 | 399 | 1,986 | 2,495 | 508 | 2,086 | 3,189 | 1,103 |

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.
**Source :** Budget Documents of the State Governments.

## Statement 5: Decomposition of Gross Fiscal Deficit

(Rs. crore)

| State | 2006-07 (Accounts) | | | | | 2007-08 (Revised Estimates) | | | | | 2008-09 (Budget Estimates) | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Revenue Deficit | Capital Outlay | Net Lending | Non-debt Capital Receipts | GFD | Revenue Deficit | Capital Outlay | Net Lending | Non-debt Capital Receipts | GFD | Revenue Deficit | Capital Outlay | Net Lending | Non-debt Capital Receipts | GFD |
| 1 | 2 | 3 | 4 | 5 | 6= (2+3+4-5) | 7 | 8 | 9 | 10 | 11= (7+8+9-10) | 12 | 13 | 14 | 15 | 16= (12+13+14-15) |
| **I. Non-Special Category** | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | -2,807 | 9,904 | 435 | 1,889 | 5,643 | -451 | 12,912 | 4,976 | 8,200 | 9,237 | -709 | 17,852 | 4,515 | 12,000 | 9,658 |
| 2. Bihar | -2,498 | 5,211 | 308 | – | 3,021 | -3,793 | 6,984 | 384 | – | 3,575 | -4,613 | 7,635 | 303 | – | 3,325 |
| 3. Chhattisgarh | -2,647 | 2,198 | 416 | – | -33 | -1,789 | 3,532 | 23 | – | 1,766 | -1,778 | 3,903 | -214 | – | 1,912 |
| 4. Goa | -141 | 626 | 2 | – | 487 | -3 | 718 | 11 | – | 725 | -226 | 1,015 | 17 | – | 807 |
| 5. Gujarat | -1,770 | 7,845 | -424 | 3 | 5,648 | -2,340 | 7,210 | 231 | – | 5,102 | -52 | 7,740 | 79 | – | 7,767 |
| 6. Haryana | -1,590 | 2,428 | -2,016 | – | -1,179 | -1,495 | 3,088 | 105 | – | 1,699 | -1,414 | 3,360 | 70 | – | 2,016 |
| 7. Jharkhand | 1,090 | 2,750 | 1,418 | – | 5,257 | 1,484 | 3,748 | 985 | – | 6,217 | -2,200 | 3,966 | 520 | – | 2,286 |
| 8. Karnataka | -4,152 | 8,543 | 297 | – | 4,688 | -2,981 | 8,886 | 381 | 200 | 6,085 | -1,527 | 10,640 | 917 | 3,000 | 7,030 |
| 9. Kerala | 2,638 | 903 | 283 | 2 | 3,822 | 4,644 | 1,499 | 757 | – | 6,901 | 3,367 | 1,562 | 697 | – | 5,626 |
| 10. Madhya Pradesh | -3,332 | 5,170 | 925 | 9 | 2,754 | -3,356 | 6,782 | 1,073 | – | 4,498 | -2,840 | 6,100 | 1,481 | – | 4,741 |
| 11. Maharashtra | -810 | 10,092 | 2,271 | – | 11,553 | -2,760 | 11,862 | 1,217 | – | 10,319 | -965 | 13,493 | 630 | – | 13,158 |
| 12. Orissa | -2,261 | 1,451 | -14 | – | -823 | -1,682 | 2,740 | 56 | – | 1,114 | -564 | 3,020 | 81 | – | 2,537 |
| 13. Punjab | 1,749 | 2,587 | 49 | – | 4,384 | 1,691 | 3,405 | -117 | – | 4,978 | 2,000 | 3,817 | -118 | – | 5,698 |
| 14. Rajasthan | -638 | 4,809 | -201 | – | 3,970 | -247 | 7,174 | -1,506 | – | 5,421 | -1,183 | 6,272 | 13 | – | 5,102 |
| 15. Tamil Nadu | -2,648 | 5,952 | 652 | – | 3,956 | -916 | 7,812 | 515 | – | 7,411 | -84 | 9,373 | 503 | – | 9,792 |
| 16. Uttar Pradesh | -4,901 | 13,984 | 532 | – | 9,615 | -9,015 | 18,995 | 303 | – | 10,284 | -10,978 | 22,554 | 122 | – | 11,699 |
| 17. West Bengal | 8,333 | 2,018 | 1,079 | – | 11,431 | 8,139 | 2,938 | 869 | – | 11,946 | 7,370 | 3,072 | 896 | – | 11,338 |
| **II. Special Category** | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | -695 | 586 | 3 | – | -106 | -665 | 1,010 | 2 | – | 347 | -941 | 311 | 2 | – | -628 |
| 2. Assam | -2,210 | 1,453 | 46 | – | -711 | -90 | 3,105 | 123 | – | 3,138 | -2,154 | 3,734 | 96 | – | 1,676 |
| 3. Himachal Pradesh | -191 | 1,110 | 2 | – | 921 | 45 | 1,285 | 7 | – | 1,337 | -70 | 1,931 | 79 | – | 1,939 |
| 4. Jammu and Kashmir | -1,914 | 3,330 | 47 | 2 | 1,462 | -2,216 | 4,785 | 39 | – | 2,609 | -3,390 | 5,522 | 56 | – | 2,189 |
| 5. Manipur | -448 | 867 | 56 | – | 475 | -1,156 | 1,257 | 11 | – | 112 | -1,146 | 1,277 | 6 | – | 138 |
| 6. Meghalaya | -235 | 320 | -11 | – | 75 | -509 | 578 | 14 | – | 84 | -522 | 611 | 36 | – | 125 |
| 7. Mizoram | -252 | 466 | -24 | – | 191 | -389 | 541 | -14 | – | 139 | -185 | 333 | -16 | – | 131 |
| 8. Nagaland | -550 | 710 | -4 | – | 156 | -471 | 975 | 3 | – | 507 | -588 | 833 | 3 | – | 248 |
| 9. Sikkim | -229 | 326 | -0.6 | – | 97 | -433 | 699 | – | – | 266 | -452 | 828 | – | – | 375 |
| 10. Tripura | -851 | 722 | -3 | – | -131 | -664 | 1,201 | -1 | – | 536 | -788 | 1,602 | -1 | – | 812 |
| 11. Uttarakhand | -896 | 1,699 | 83 | – | 886 | -1,107 | 2,607 | 107 | – | 1,607 | -1,794 | 2,802 | 147 | – | 1,155 |
| **All States** | **-24,857** | **98,063** | **6,207** | **1,906** | **77,508** | **-22,526** | **1,28,331** | **10,554** | **8,400** | **1,07,958** | **-28,426** | **1,45,159** | **10,920** | **15,000** | **1,12,653** |
| *Memo item:* | | | | | | | | | | | | | | | |
| 1. NCT Delhi | -4,438 | 1,783 | 3,066 | – | 410 | -5,082 | 3,869 | 3,452 | – | 2,239 | -6,456 | 4,651 | 3,673 | – | 1,868 |
| 2. Puducherry | 43 | 360 | -5 | – | 399 | 241 | 275 | -8 | – | 508 | 893 | 213 | -3 | – | 1,103 |

GFD: Gross Fiscal Deficit. '–': Nil/Negligible.

**Note :** 1. Negative (-) sign indicates surplus in deficit indicators.
2. Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 6: Financing of Gross Fiscal Deficit - 2006-07 (Accounts)

(Rs. crore)

| State | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 2,196 | -876 | 3,997 | 511 | 699 | 19 | 2,062 | -252 | -34 | -1,534 | -1,146 | 5,643 |
| 2. Bihar | -413 | -310 | 2,036 | 228 | 395 | – | 869 | -43 | -63 | -209 | 529 | 3,021 |
| 3. Chhattisgarh | -95 | 42 | 736 | 83 | 10 | -201 | 313 | 32 | 27 | -48 | -932 | -33 |
| 4. Goa | 81 | -18 | 526 | -8 | 59 | -3 | 51 | -49 | -1 | -15 | -136 | 487 |
| 5. Gujarat | -446 | -564 | 5,473 | -27 | 285 | 312 | 830 | 451 | -223 | 816 | -1,256 | 5,649 |
| 6. Haryana | -147 | -90 | 1,099 | 116 | 365 | -48 | 378 | 382 | -16 | -80 | -3,138 | -1,179 |
| 7. Jharkhand | 253 | -137 | 1,476 | 997 | 198 | – | 133 | 52 | -18 | 1,871 | 432 | 5,257 |
| 8. Karnataka | -233 | -83 | 2,478 | 191 | 659 | 1,190 | 1,805 | 236 | 514 | -570 | -1,499 | 4,688 |
| 9. Kerala | 1,785 | -46 | 2,178 | 438 | -307 | -45 | 428 | 320 | -4 | -101 | -826 | 3,822 |
| 10. Madhya Pradesh | 1,063 | -311 | 2,045 | 515 | 158 | 318 | 782 | 73 | 23 | -433 | -1,479 | 2,754 |
| 11. Maharashtra | 1,168 | 95 | 8,839 | -91 | 640 | 1,646 | 1,714 | 275 | -1,315 | 22 | -1,440 | 11,553 |
| 12. Orissa | -789 | -39 | 1,036 | 170 | 598 | 271 | -66 | 26 | -74 | -320 | -1,636 | -823 |
| 13. Punjab | 738 | -4,008 | 2,802 | -311 | 402 | 266 | -102 | 36 | -15 | -117 | 4,693 | 4,384 |
| 14. Rajasthan | 1,065 | -295 | 1,745 | 165 | 1,245 | 460 | 592 | 49 | – | -298 | -758 | 3,970 |
| 15. Tamil Nadu | 1,372 | -213 | 3,898 | 301 | 256 | 168 | 1,130 | 963 | 52 | -2,885 | -1,086 | 3,956 |
| 16. Uttar Pradesh | 2,219 | -1,795 | 5,831 | 3 | 2,733 | 2,962 | 1,794 | 2,277 | 407 | 176 | -6,992 | 9,615 |
| 17. West Bengal | 843 | -255 | 7,842 | -20 | 314 | -27 | 893 | 383 | 244 | -1,089 | 2,303 | 11,431 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 26 | 39 | 30 | 53 | 63 | – | -50 | -90 | -5 | -111 | -62 | -106 |
| 2. Assam | 592 | 5 | -18 | 71 | 349 | 77 | -127 | 87 | -44 | -28 | -1,675 | -711 |
| 3. Himachal Pradesh | 467 | -91 | 670 | 31 | 322 | 6 | -489 | -7 | 73 | -309 | 247 | 921 |
| 4. Jammu and Kashmir | 167 | 408 | 300 | 250 | 531 | 212 | -291 | 33 | – | -149 | – | 1,461 |
| 5. Manipur | 224 | -239 | 230 | -1 | 63 | -7 | 15 | -75 | 198 | -3 | 72 | 475 |
| 6. Meghalaya | 164 | -26 | 21 | 16 | 36 | 3 | -4 | 18 | 5 | -13 | -144 | 75 |
| 7. Mizoram | 108 | -26 | 8 | 29 | 143 | 2 | -128 | 14 | -27 | -13 | 80 | 191 |
| 8. Nagaland | 242 | -17 | 14 | 36 | -7 | -21 | 92 | -60 | -78 | 28 | -73 | 156 |
| 9. Sikkim | 97 | -8 | 6 | 13 | 16 | -10 | 5 | 6 | 12 | -4 | -37 | 97 |
| 10. Tripura | 15 | -22 | 145 | 21 | 56 | 18 | 2 | 27 | 22 | -13 | -386 | -131 |
| 11. Uttarakhand | 319 | -9 | 580 | 158 | 89 | 66 | 166 | -491 | 35 | -48 | 22 | 886 |
| **All States** | **13,083** | **-8,887** | **56,023** | **3,937** | **10,370** | **7,634** | **12,796** | **4,675** | **-305** | **-5,492** | **-16,322** | **77,508** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | 3,869 | – | – | – | – | – | – | – | -3,458 | 410 |
| 2. Puducherry | – | 350 | -3 | – | – | – | – | – | – | – | 51 | 399 |

'–' : Nil/Negligible.

**Note :** 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source :** Budget Documents of the State Governments.

## Statement 7: Financing of Gross Fiscal Deficit- As per cent to Total - 2006-07 (Accounts)

(Per cent)

| State | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 38.9 | -15.5 | 70.8 | 9.1 | 12.4 | 0.3 | 36.5 | -4.5 | -0.6 | -27.2 | -37.9 | 100.0 |
| 2. Bihar | -13.7 | -10.3 | 67.4 | 7.5 | 13.1 | – | 28.8 | -1.4 | -2.1 | -6.9 | 17.5 | 100.0 |
| 3. Chhattisgarh | 289.7 | -127.9 | -2,239.1 | -252.5 | -29.4 | 609.8 | -951.2 | -98.7 | -81.6 | 146.2 | 2,834.6 | 100.0 |
| 4. Goa | 16.6 | -3.7 | 108.1 | -1.7 | 12.0 | -0.6 | 10.5 | -10.0 | -0.2 | -3.0 | -28.0 | 100.0 |
| 5. Gujarat | -7.9 | -10.0 | 96.9 | -0.5 | 5.0 | 5.5 | 14.7 | 8.0 | -4.0 | 14.4 | -22.2 | 100.0 |
| 6. Haryana | 12.5 | 7.7 | -93.2 | -9.9 | -31.0 | 4.1 | -32.0 | -32.4 | 1.3 | 6.8 | 266.2 | 100.0 |
| 7. Jharkhand | 4.8 | -2.6 | 28.1 | 19.0 | 3.8 | – | 2.5 | 1.0 | -0.3 | 35.6 | 8.2 | 100.0 |
| 8. Karnataka | -5.0 | -1.8 | 52.9 | 4.1 | 14.1 | 25.4 | 38.5 | 5.0 | 11.0 | -12.2 | -32.0 | 100.0 |
| 9. Kerala | 46.7 | -1.2 | 57.0 | 11.5 | -8.0 | -1.2 | 11.2 | 8.4 | -0.1 | -2.6 | -21.6 | 100.0 |
| 10. Madhya Pradesh | 38.6 | -11.3 | 74.2 | 18.7 | 5.7 | 11.6 | 28.4 | 2.6 | 0.8 | -15.7 | -53.7 | 100.0 |
| 11. Maharashtra | 10.1 | 0.8 | 76.5 | -0.8 | 5.5 | 14.2 | 14.8 | 2.4 | -11.4 | 0.2 | -12.5 | 100.0 |
| 12. Orissa | 95.9 | 4.7 | -125.8 | -20.6 | -72.6 | -33.0 | 8.1 | -3.2 | 9.0 | 38.9 | 198.7 | 100.0 |
| 13. Punjab | 16.8 | -91.4 | 63.9 | -7.1 | 9.2 | 6.1 | -2.3 | 0.8 | -0.3 | -2.7 | 107.1 | 100.0 |
| 14. Rajasthan | 26.8 | -7.4 | 43.9 | 4.2 | 31.4 | 11.6 | 14.9 | 1.2 | – | -7.5 | -19.1 | 100.0 |
| 15. Tamil Nadu | 34.7 | -5.4 | 98.5 | 7.6 | 6.5 | 4.2 | 28.6 | 24.3 | 1.3 | -72.9 | -27.5 | 100.0 |
| 16. Uttar Pradesh | 23.1 | -18.7 | 60.6 | 0.1 | 28.4 | 30.8 | 18.7 | 23.7 | 4.2 | 1.8 | -72.7 | 100.0 |
| 17. West Bengal | 7.4 | -2.2 | 68.6 | -0.5 | 2.7 | -0.2 | 7.8 | 3.4 | 2.1 | -9.5 | 20.1 | 100.0 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | -24.2 | -36.9 | -28.2 | -49.5 | -59.2 | 4.1 | 47.1 | 84.3 | 4.4 | 104.4 | 57.9 | 100.0 |
| 2. Assam | -83.2 | -0.7 | 2.6 | -10.0 | -49.1 | -10.8 | 17.8 | -12.3 | 6.2 | 4.0 | 235.5 | 100.0 |
| 3. Himachal Pradesh | 50.8 | -9.8 | 72.8 | 3.3 | 35.0 | 0.7 | -53.1 | -0.8 | 8.0 | -33.6 | 26.8 | 100.0 |
| 4. Jammu and Kashmir | 11.5 | 27.9 | 20.5 | 17.1 | 36.3 | 14.5 | -19.9 | 2.2 | – | -10.2 | – | 100.0 |
| 5. Manipur | 47.2 | -50.3 | 48.3 | -0.3 | 13.3 | -1.5 | 3.1 | -15.8 | 41.6 | -0.7 | 15.1 | 100.0 |
| 6. Meghalaya | 220.5 | -35.5 | 28.4 | 22.0 | 48.7 | – | -5.0 | 24.3 | 7.1 | -16.9 | -193.6 | 100.0 |
| 7. Mizoram | 56.7 | -13.7 | 4.4 | 15.0 | 75.0 | 0.9 | -66.9 | 7.5 | -13.9 | -6.9 | 41.9 | 100.0 |
| 8. Nagaland | 155.1 | -10.8 | 9.2 | 22.9 | -4.5 | -13.3 | 58.9 | -38.6 | -49.8 | 18.0 | -47.0 | 100.0 |
| 9. Sikkim | 100.6 | -8.7 | 5.8 | -13.4 | 16.8 | -10.2 | 5.6 | 6.0 | 12.3 | -3.9 | -37.7 | 100.0 |
| 10. Tripura | -11.5 | 16.7 | -110.5 | 15.7 | -43.0 | -13.9 | -1.2 | -20.4 | -17.0 | 22.6 | 293.8 | 100.0 |
| 11. Uttarakhand | 36.0 | -1.0 | 65.5 | 17.9 | 10.0 | 7.4 | 18.8 | -55.5 | 3.9 | -5.5 | 2.5 | 100.0 |
| **All States** | **16.9** | **-11.5** | **72.3** | **5.1** | **13.4** | **9.8** | **16.5** | **6.0** | **-0.4** | **-7.1** | **-21.1** | **100.0** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | – | -0.1 | 942.7 | – | – | – | – | – | – | – | -842.6 | 100.0 |
| 2. Puducherry | – | 87.9 | -0.7 | – | – | – | – | – | – | – | 12.9 | 100.0 |

'–' : Nil/Negligible.

**Note :** 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source :** Budget Documents of the State Governments.

## Statement 8: Financing of Gross Fiscal Deficit - 2007-08 (RE)

(Rs. crore)

| State | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 7,595 | 315 | 796 | 874 | 791 | 340 | 698 | – | – | -1,904 | -267 | 9,237 |
| 2. Bihar | 1,338 | -415 | 1,815 | 622 | 250 | -700 | -434 | – | – | -208 | 1,308 | 3,575 |
| 3. Chhattisgarh | 853 | 265 | 95 | 284 | -10 | 84 | 8 | -5 | 83 | -45 | 154 | 1,766 |
| 4. Goa | 499 | -10 | 133 | 9 | 30 | – | 16 | – | – | – | 48 | 725 |
| 5. Gujarat | 5,858 | -274 | 459 | -28 | – | -200 | – | – | – | 805 | -1,518 | 5,102 |
| 6. Haryana | -253 | 35 | 51 | 205 | 431 | 19 | 365 | 304 | – | 9 | 534 | 1,699 |
| 7. Jharkhand | 1,605 | -139 | 390 | 826 | 218 | – | -162 | 1 | -20 | 1,347 | 2,149 | 6,217 |
| 8. Karnataka | -465 | 1,527 | 421 | 470 | 1,013 | – | – | -370 | – | -61 | 3,552 | 6,085 |
| 9. Kerala | 3,633 | 278 | 107 | 616 | 1,651 | -24 | 181 | 16 | -334 | -105 | 881 | 6,901 |
| 10. Madhya Pradesh | 3,557 | 434 | 422 | 573 | 151 | -165 | 93 | – | -1 | -345 | -220 | 4,498 |
| 11. Maharashtra | 7,766 | 578 | 1,475 | 844 | 780 | -11,384 | 2,661 | -1 | -4 | -286 | 7,890 | 10,319 |
| 12. Orissa | 82 | 751 | -174 | 296 | 301 | – | -100 | -6 | – | -138 | 103 | 1,114 |
| 13. Punjab | 3,794 | 122 | 457 | -233 | 541 | – | – | – | – | -88 | 386 | 4,978 |
| 14. Rajasthan | 3,233 | 207 | -223 | 292 | 1,304 | 1,044 | 200 | 14 | – | -54 | -595 | 5,421 |
| 15. Tamil Nadu | 4,127 | 778 | -516 | 557 | 938 | 155 | 1,305 | -1,913 | 23 | -303 | 2,260 | 7,411 |
| 16. Uttar Pradesh | 4,287 | -687 | 1,967 | 294 | 1,718 | 1,357 | 288 | -3,000 | 2 | -59 | 4,117 | 10,284 |
| 17. West Bengal | 10,740 | -366 | 467 | -7 | 349 | -340 | 203 | – | – | -33 | 933 | 11,946 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 174 | 19 | 40 | 64 | 150 | – | -9 | – | – | -121 | 29 | 347 |
| 2. Assam | 963 | -84 | 17 | 171 | 384 | – | – | – | – | -118 | 1,804 | 3,138 |
| 3. Himachal Pradesh | 1,338 | -54 | 200 | 101 | 350 | – | – | – | – | -581 | -18 | 1,337 |
| 4. Jammu and Kashmir | 1,402 | 403 | 208 | 300 | 509 | 131 | -309 | 49 | – | -85 | – | 2,609 |
| 5. Manipur | 194 | -238 | 230 | 4 | 23 | – | -51 | – | 17 | -1 | -67 | 112 |
| 6. Meghalaya | 234 | -12 | 42 | 23 | 42 | – | -3 | 8 | 1 | -17 | -233 | 84 |
| 7. Mizoram | 124 | – | 5 | 6 | 147 | -4 | -98 | 9 | -70 | -42 | 62 | 139 |
| 8. Nagaland | 290 | – | 4 | 23 | -3 | -19 | -55 | – | – | 61 | 207 | 507 |
| 9. Sikkim | 237 | -5 | -2 | 24 | 17 | 4 | – | – | – | -8 | – | 266 |
| 10. Tripura | -45 | -28 | 9 | 29 | 48 | -5 | 15 | 9 | -19 | -31 | 555 | 536 |
| 11. Uttarakhand | 391 | 35 | 632 | 143 | 25 | 85 | 215 | 25 | – | -1 | 56 | 1,607 |
| **All States** | **63,553** | **3,435** | **9,527** | **7,381** | **12,147** | **-9,625** | **5,026** | **-4,861** | **-322** | **-2,414** | **24,112** | **1,07,958** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | -225 | – | – | – | – | – | – | – | 2,465 | 2,239 |
| 2. Puducherry | – | -30 | -7 | 353 | 2 | – | 7 | – | – | – | 183 | 508 |

'–' : Nil/Negligible. RE : Revised Estimates.

**Note :** 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source :** Budget Documents of the State Governments.

## Statement 9: Financing of Gross Fiscal Deficit- As Per cent to Total - 2007-08 (RE)

(Per cent)

| State | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 82.2 | 3.4 | 8.6 | 9.5 | 8.6 | 3.7 | 7.6 | – | – | -20.6 | -2.9 | 100.0 |
| 2. Bihar | 37.4 | -11.6 | 50.8 | 17.4 | 7.0 | -19.6 | -12.1 | – | – | -5.8 | 36.6 | 100.0 |
| 3. Chhattisgarh | 48.3 | 15.0 | 5.4 | 16.1 | -0.5 | 4.7 | 0.4 | -0.3 | 4.7 | -2.6 | 8.7 | 100.0 |
| 4. Goa | 68.9 | -1.3 | 18.3 | 1.2 | 4.1 | – | 2.1 | – | – | – | 6.7 | 100.0 |
| 5. Gujarat | 114.8 | -5.4 | 9.0 | -0.6 | – | -3.9 | – | – | – | 15.8 | -29.8 | 100.0 |
| 6. Haryana | -14.9 | 2.1 | 3.0 | 12.1 | 25.4 | 1.1 | 21.5 | 17.9 | – | 0.5 | 31.4 | 100.0 |
| 7. Jharkhand | 25.8 | -2.2 | 6.3 | 13.3 | 3.5 | – | -2.6 | – | -0.3 | 21.7 | 34.6 | 100.0 |
| 8. Karnataka | -7.6 | 25.1 | 6.9 | 7.7 | 16.6 | – | – | -6.1 | – | -1.0 | 58.4 | 100.0 |
| 9. Kerala | 52.7 | 4.0 | 1.5 | 8.9 | 23.9 | -0.3 | 2.6 | 0.2 | -4.8 | -1.5 | 12.8 | 100.0 |
| 10. Madhya Pradesh | 79.1 | 9.6 | 9.4 | 12.7 | 3.4 | – | 2.1 | – | – | -7.7 | -4.9 | 100.0 |
| 11. Maharashtra | 75.3 | 5.6 | 14.3 | 8.2 | 7.6 | -110.3 | 25.8 | – | – | -2.8 | 76.5 | 100.0 |
| 12. Orissa | 7.4 | 67.4 | -15.6 | 26.6 | 27.0 | – | -9.0 | -0.5 | – | -12.4 | 9.3 | 100.0 |
| 13. Punjab | 76.2 | 2.5 | 9.2 | -4.7 | 10.9 | – | – | – | – | -1.8 | 7.7 | 100.0 |
| 14. Rajasthan | 59.6 | 3.8 | -4.1 | 5.4 | 24.0 | 19.3 | 3.7 | – | – | -1.0 | -11.0 | 100.0 |
| 15. Tamil Nadu | 55.7 | 10.5 | -7.0 | 7.5 | 12.7 | 2.1 | 17.6 | -25.8 | 0.3 | -4.1 | 30.5 | 100.0 |
| 16. Uttar Pradesh | 41.7 | -6.7 | 19.1 | 2.9 | 16.7 | 13.2 | 2.8 | -29.2 | – | -0.6 | 40.0 | 100.0 |
| 17. West Bengal | 89.9 | -3.1 | 3.9 | -0.1 | 2.9 | -2.8 | 1.7 | – | – | -0.3 | 7.8 | 100.0 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 50.3 | 5.4 | 11.5 | 18.5 | 43.2 | – | – | – | – | -34.9 | 8.5 | 100.0 |
| 2. Assam | 30.7 | -2.7 | 0.5 | 5.4 | 12.2 | – | – | – | – | -3.8 | 57.5 | 100.0 |
| 3. Himachal Pradesh | 100.1 | -4.1 | 15.0 | 7.6 | 26.2 | – | – | – | – | -43.4 | -1.3 | 100.0 |
| 4. Jammu and Kashmir | 53.7 | 15.5 | 8.0 | 11.5 | 19.5 | 5.0 | -11.9 | 1.9 | – | -3.3 | – | 100.0 |
| 5. Manipur | 173.2 | -212.0 | 204.8 | 3.9 | 20.6 | – | -45.4 | – | 15.4 | -0.5 | -60.0 | 100.0 |
| 6. Meghalaya | 279.9 | -14.9 | 50.4 | 27.1 | 49.8 | – | -3.9 | 9.0 | 1.5 | -20.9 | -278.0 | 100.0 |
| 7. Mizoram | 89.6 | 0.3 | 3.6 | 4.6 | 105.7 | -2.9 | -70.9 | 6.4 | -50.8 | -30.3 | 44.7 | 100.0 |
| 8. Nagaland | 57.2 | – | 0.8 | 4.6 | -0.6 | -3.8 | -10.8 | – | – | 11.9 | 40.7 | 100.0 |
| 9. Sikkim | 89.1 | -1.9 | -0.6 | 9.0 | 6.4 | 1.3 | – | – | – | -3.1 | -0.2 | 100.0 |
| 10. Tripura | -8.5 | -5.2 | 1.7 | 5.3 | 8.9 | -0.9 | 2.8 | 1.6 | -3.5 | -5.8 | 103.6 | 100.0 |
| 11. Uttarakhand | 24.3 | 2.2 | 39.3 | 8.9 | 1.6 | 5.3 | 13.4 | 1.5 | – | – | 3.5 | 100.0 |
| **All States** | **58.9** | **3.2** | **8.8** | **6.8** | **11.3** | **-8.9** | **4.7** | **-4.5** | **-0.3** | **-2.2** | **22.3** | **100.0** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | -10.1 | – | – | – | – | – | – | – | 110.1 | 100.0 |
| 2. Puducherry | – | -5.9 | -1.4 | 69.5 | 0.3 | – | 1.4 | – | – | 0.1 | 36.0 | 100.0 |

'–' : Nil/Negligible. RE : Revised Estimates.

**Note :** 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source :** Budget Documents of the State Governments.

## Statement 10: Financing of Gross Fiscal Deficit - 2008-09 (BE)

(Rs. crore)

| State | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 5,849 | 1,768 | 663 | 1,207 | 870 | -7 | 94 | – | – | -653 | -134 | 9,658 |
| 2. Bihar | 1,953 | -421 | 943 | 558 | 350 | – | 95 | – | – | -209 | 56 | 3,325 |
| 3. Chhattisgarh | 692 | 321 | 228 | 535 | – | 105 | 35 | -5 | – | -54 | 54 | 1,912 |
| 4. Goa | 568 | 52 | 97 | 10 | 30 | – | 16 | – | – | 26 | 8 | 807 |
| 5. Gujarat | 7,150 | -137 | -297 | -25 | – | -405 | – | – | – | 605 | 876 | 7,767 |
| 6. Haryana | 1,268 | -73 | 150 | 212 | 474 | 29 | 369 | 155 | – | 25 | -593 | 2,016 |
| 7. Jharkhand | 377 | -165 | 436 | 259 | 257 | – | 154 | 11 | 114 | 471 | 372 | 2,286 |
| 8. Karnataka | 3,200 | 1,070 | 1,156 | 426 | 1,114 | – | – | 30 | – | -6 | 39 | 7,030 |
| 9. Kerala | 1,430 | 599 | 2,449 | 595 | 950 | 6 | 213 | 17 | -335 | -105 | -195 | 5,626 |
| 10. Madhya Pradesh | 2,414 | 1,429 | 605 | 556 | 164 | -17 | 41 | – | -1 | -329 | -120 | 4,741 |
| 11. Maharashtra | 4,499 | 297 | 7,197 | 808 | 777 | -331 | 1,757 | 90 | – | -298 | -1,639 | 13,158 |
| 12. Orissa | 650 | 1,465 | -155 | 376 | 500 | – | 139 | -3 | 280 | -129 | -588 | 2,537 |
| 13. Punjab | 3,140 | 117 | 957 | -257 | 571 | – | – | – | – | -95 | 1,266 | 5,698 |
| 14. Rajasthan | 3,719 | 188 | -97 | 229 | 1,355 | 116 | 325 | 14 | – | -67 | -680 | 5,102 |
| 15. Tamil Nadu | 4,908 | 1,413 | 1,266 | 544 | 1,031 | 176 | 994 | -1,391 | 20 | -271 | 1,104 | 9,792 |
| 16. Uttar Pradesh | 7,099 | -698 | 3,813 | 268 | 2,372 | 1,380 | 546 | -823 | – | -428 | -1,831 | 11,699 |
| 17. West Bengal | 9,886 | -267 | 1,607 | -15 | 376 | -26 | 257 | – | – | 1 | -482 | 11,338 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 115 | -22 | 40 | 16 | 159 | – | – | – | – | -126 | -854 | -628 |
| 2. Assam | 778 | -102 | -10 | 162 | 423 | – | – | – | – | -32 | 459 | 1,676 |
| 3. Himachal Pradesh | 1,944 | -56 | 101 | 191 | 300 | – | – | – | – | -547 | 7 | 1,939 |
| 4. Jammu and Kashmir | 541 | 499 | 453 | 365 | 641 | 146 | -293 | 35 | – | -168 | -30 | 2,189 |
| 5. Manipur | 249 | -238 | 233 | 4 | 29 | – | -29 | -10 | 13 | -1 | -112 | 138 |
| 6. Meghalaya | 181 | -10 | 42 | 20 | 55 | – | -1 | 6 | -1 | -16 | -151 | 125 |
| 7. Mizoram | 93 | 7 | -2 | 2 | 103 | 15 | – | – | – | -31 | -54 | 131 |
| 8. Nagaland | 224 | -16 | 9 | 12 | -28 | -21 | -40 | – | – | 51 | 58 | 248 |
| 9. Sikkim | 328 | -9 | -2 | 41 | 16 | 8 | – | – | – | -7 | – | 375 |
| 10. Tripura | 76 | -62 | -1 | 58 | 50 | – | 5 | – | -5 | -35 | 727 | 812 |
| 11. Uttarakhand | 512 | -9 | 165 | 158 | 61 | 29 | 135 | 25 | – | -1 | 79 | 1,155 |
| **All States** | **63,842** | **6,942** | **22,044** | **7,360** | **13,001** | **1,203** | **4,813** | **-1,851** | **85** | **-2,429** | **-2,358** | **1,12,653** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | -386 | – | – | – | – | – | – | – | 2,254 | 1,868 |
| 2. Puducherry | – | 72 | -12 | – | 9 | 12 | 28 | 71 | – | 1,044 | -119 | 1,103 |

'–' : Nil/Negligible. BE : Budget Estimates.

**Note :** 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source :** Budget Documents of the State Governments.

## Statement 11: Financing of Gross Fiscal Deficit – As Per cent to Total - 2008-09 (BE)

(Per cent)

| State | Market Borrowings | Loans from Centre | Special Securities issued to NSSF | Loans from LIC, NABARD, NCDC, SBI and other Banks | Small Savings, Provident Funds, *etc.* | Reserve Funds | Deposits and Advances | Suspense and Miscellaneous | Remittances | Others | Overall Surplus (-)/ Deficit (+) | Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 60.6 | 18.3 | 6.9 | 12.5 | 9.0 | -0.1 | 1.0 | – | – | -6.8 | -1.4 | 100.0 |
| 2. Bihar | 58.7 | -12.7 | 28.4 | 16.8 | 10.5 | – | 2.9 | – | – | -6.3 | 1.7 | 100.0 |
| 3. Chhattisgarh | 36.2 | 16.8 | 11.9 | 28.0 | – | 5.5 | 1.8 | -0.3 | – | -2.8 | 2.8 | 100.0 |
| 4. Goa | 70.4 | 6.5 | 12.0 | 1.2 | 3.7 | – | 1.9 | – | – | 3.2 | 1.0 | 100.0 |
| 5. Gujarat | 92.1 | -1.8 | -3.8 | -0.3 | – | -5.2 | – | – | – | 7.8 | 11.3 | 100.0 |
| 6. Haryana | 62.9 | -3.6 | 7.4 | 10.5 | 23.5 | 1.4 | 18.3 | 7.7 | – | 1.2 | -29.4 | 100.0 |
| 7. Jharkhand | 16.5 | -7.2 | 19.1 | 11.3 | 11.3 | – | 6.7 | – | 5.0 | 20.6 | 16.3 | 100.0 |
| 8. Karnataka | 45.5 | 15.2 | 16.4 | 6.1 | 15.8 | – | – | 0.4 | – | -0.1 | 0.6 | 100.0 |
| 9. Kerala | 25.4 | 10.7 | 43.5 | 10.6 | 16.9 | – | 3.8 | 0.3 | -5.9 | -1.9 | -3.5 | 100.0 |
| 10. Madhya Pradesh | 50.9 | 30.1 | 12.8 | 11.7 | 3.4 | -0.4 | 0.9 | – | – | -6.9 | -2.5 | 100.0 |
| 11. Maharashtra | 34.2 | 2.3 | 54.7 | 6.1 | 5.9 | -2.5 | 13.4 | 0.7 | – | -2.3 | -12.5 | 100.0 |
| 12. Orissa | 25.6 | 57.8 | -6.1 | 14.8 | 19.7 | – | 5.5 | -0.1 | 11.1 | -5.1 | -23.2 | 100.0 |
| 13. Punjab | 55.1 | 2.1 | 16.8 | -4.5 | 10.0 | – | – | – | – | -1.7 | 22.2 | 100.0 |
| 14. Rajasthan | 72.9 | 3.7 | -1.9 | 4.5 | 26.6 | 2.3 | 6.4 | 0.3 | – | -1.3 | -13.3 | 100.0 |
| 15. Tamil Nadu | 50.1 | 14.4 | 12.9 | 5.6 | 10.5 | 1.8 | 10.2 | -14.2 | – | -2.8 | 11.3 | 100.0 |
| 16. Uttar Pradesh | 60.7 | -6.0 | 32.6 | -2.3 | 20.3 | 11.8 | 4.7 | -7.0 | – | -3.7 | -15.6 | 100.0 |
| 17. West Bengal | 87.2 | -2.4 | 14.2 | 0.1 | 3.3 | -0.2 | 2.3 | – | – | – | -4.3 | 100.0 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | -18.4 | 3.5 | -6.4 | -9.6 | -25.4 | – | – | – | – | 20.1 | 136.0 | 100.0 |
| 2. Assam | 46.4 | -6.1 | -0.6 | 9.6 | 25.2 | – | – | – | – | -1.9 | 27.4 | 100.0 |
| 3. Himachal Pradesh | 100.2 | -2.9 | 5.2 | 9.8 | 15.5 | – | – | – | – | -28.2 | 0.4 | 100.0 |
| 4. Jammu and Kashmir | 24.7 | 22.8 | 20.7 | 16.7 | 29.3 | 6.7 | -13.4 | 1.6 | – | -7.7 | -1.4 | 100.0 |
| 5. Manipur | 180.6 | -172.8 | 169.3 | 3.2 | 21.1 | – | -21.2 | -7.3 | 9.8 | -1.1 | -81.7 | 100.0 |
| 6. Meghalaya | 144.2 | -8.1 | 33.2 | 16.1 | 44.2 | – | -0.8 | 4.8 | -0.8 | -12.6 | -120.2 | 100.0 |
| 7. Mizoram | 70.7 | 4.9 | -1.8 | 1.9 | 78.0 | 11.0 | – | – | – | -23.3 | -41.3 | 100.0 |
| 8. Nagaland | 90.0 | -6.4 | 3.5 | 4.8 | -11.2 | -8.3 | -16.1 | – | – | 20.5 | 23.2 | 100.0 |
| 9. Sikkim | 87.5 | -2.5 | -0.5 | 10.8 | 4.3 | 2.1 | – | – | – | -1.8 | 0.1 | 100.0 |
| 10. Tripura | 9.3 | -7.6 | -0.2 | 7.1 | 6.2 | – | 0.6 | – | -0.6 | -4.2 | 89.4 | 100.0 |
| 11. Uttarakhand | 44.4 | -0.8 | 14.3 | 13.7 | 5.3 | 2.5 | 11.7 | 2.1 | – | -0.1 | 6.8 | 100.0 |
| **All States** | **56.7** | **6.2** | **19.6** | **6.5** | **11.5** | **1.1** | **4.3** | **-1.6** | **0.1** | **-2.2** | **-2.1** | **100.0** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | -20.7 | – | – | – | – | – | – | – | 120.7 | 100.0 |
| 2. Puducherry | – | 6.5 | -1.1 | – | 0.8 | 1.1 | 2.5 | 6.4 | – | – | -10.8 | 100.0 |

'–' : Nil/Negligible. BE : Budget Estimates.

**Note :** 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

**Source :** Budget Documents of the State Governments.

## Statement 12: Development Expenditure*

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 36,298 | 54,296 | 72,065 | 49.6 | 32.7 |
| 2. Bihar | 17,304 | 21,527 | 25,778 | 24.4 | 19.7 |
| 3. Chhattisgarh | 8,581 | 12,746 | 13,945 | 48.5 | 9.4 |
| 4. Goa | 2,232 | 2,665 | 3,061 | 19.4 | 14.8 |
| 5. Gujarat | 25,092 | 26,788 | 30,332 | 6.8 | 13.2 |
| 6. Haryana | 13,684 | 15,676 | 16,305 | 14.6 | 4.0 |
| 7. Jharkhand | 11,803 | 12,819 | 13,059 | 8.6 | 1.9 |
| 8. Karnataka | 29,952 | 33,627 | 40,105 | 12.3 | 19.3 |
| 9. Kerala | 10,397 | 13,929 | 15,514 | 34.0 | 11.4 |
| 10. Madhya Pradesh | 18,509 | 23,159 | 26,443 | 25.1 | 14.2 |
| 11. Maharashtra | 47,220 | 53,939 | 56,295 | 14.2 | 4.4 |
| 12. Orissa | 9,536 | 13,507 | 15,215 | 41.6 | 12.6 |
| 13. Punjab | 10,797 | 14,396 | 14,639 | 33.3 | 1.7 |
| 14. Rajasthan | 19,533 | 25,268 | 25,847 | 29.4 | 2.3 |
| 15. Tamil Nadu | 28,820 | 33,959 | 39,090 | 17.8 | 15.1 |
| 16. Uttar Pradesh | 42,872 | 57,031 | 64,088 | 33.0 | 12.4 |
| 17. West Bengal | 19,137 | 23,733 | 25,804 | 24.0 | 8.7 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 1,903 | 2,989 | 2,634 | 57.1 | -11.9 |
| 2. Assam | 8,653 | 14,243 | 15,343 | 64.6 | 7.7 |
| 3. Himachal Pradesh | 5,415 | 5,653 | 7,376 | 4.4 | 30.5 |
| 4. Jammu and Kashmir | 8,874 | 10,549 | 11,829 | 18.9 | 12.1 |
| 5. Manipur | 2,329 | 2,660 | 2,747 | 14.2 | 3.3 |
| 6. Meghalaya | 1,512 | 2,529 | 2,906 | 67.3 | 14.9 |
| 7. Mizoram | 1,543 | 1,872 | 1,635 | 21.3 | -12.7 |
| 8. Nagaland | 1,845 | 2,343 | 2,037 | 27.0 | -13.1 |
| 9. Sikkim | 945 | 1,478 | 1,691 | 56.4 | 14.4 |
| 10. Tripura | 1,923 | 2,609 | 3,056 | 35.7 | 17.1 |
| 11. Uttarakhand | 5,456 | 7,573 | 8,279 | 38.8 | 9.3 |
| **All States** | **3,92,165** | **4,93,563** | **5,57,116** | **25.9** | **12.9** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 8,068 | 12,498 | 14,761 | 54.9 | 18.1 |
| 2. Puducherry | 1,788 | 1,926 | 2,611 | 7.7 | 35.6 |

* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for development purposes.

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 13: Non-Development Expenditure*

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 15,706 | 19,279 | 20,505 | 22.8 | 6.4 |
| 2. Bihar | 8,803 | 10,631 | 11,116 | 20.8 | 4.6 |
| 3. Chhattisgarh | 2,714 | 3,419 | 3,942 | 26.0 | 15.3 |
| 4. Goa | 870 | 983 | 1,269 | 12.9 | 29.1 |
| 5. Gujarat | 12,227 | 13,346 | 15,863 | 9.1 | 18.9 |
| 6. Haryana | 5,015 | 5,505 | 7,534 | 9.8 | 36.8 |
| 7. Jharkhand | 3,608 | 5,023 | 5,020 | 39.2 | -0.1 |
| 8. Karnataka | 10,744 | 11,658 | 14,240 | 8.5 | 22.2 |
| 9. Kerala | 9,769 | 12,446 | 12,855 | 27.4 | 3.3 |
| 10. Madhya Pradesh | 8,673 | 9,714 | 11,426 | 12.0 | 17.6 |
| 11. Maharashtra | 25,562 | 24,794 | 36,120 | -3.0 | 45.7 |
| 12. Orissa | 7,687 | 8,969 | 10,462 | 16.7 | 16.7 |
| 13. Punjab | 10,450 | 12,795 | 13,658 | 22.4 | 6.7 |
| 14. Rajasthan | 10,535 | 12,043 | 12,327 | 14.3 | 2.4 |
| 15. Tamil Nadu | 15,205 | 17,830 | 19,771 | 17.3 | 10.9 |
| 16. Uttar Pradesh | 24,957 | 26,716 | 30,379 | 7.0 | 13.7 |
| 17. West Bengal | 17,983 | 19,323 | 21,212 | 7.5 | 9.8 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 585 | 667 | 644 | 14.0 | -3.4 |
| 2. Assam | 4,329 | 6,237 | 6,825 | 44.1 | 9.4 |
| 3. Himachal Pradesh | 3,362 | 3,564 | 3,980 | 6.0 | 11.7 |
| 4. Jammu and Kashmir | 4,574 | 5,964 | 5,680 | 30.4 | -4.8 |
| 5. Manipur | 1,009 | 1,054 | 1,031 | 4.4 | -2.2 |
| 6. Meghalaya | 722 | 815 | 939 | 12.8 | 15.2 |
| 7. Mizoram | 641 | 654 | 740 | 2.0 | 13.1 |
| 8. Nagaland | 1,087 | 1,328 | 1,482 | 22.1 | 11.6 |
| 9. Sikkim | 1,269 | 1,645 | 1,374 | 29.6 | -16.5 |
| 10. Tripura | 1,234 | 1,484 | 1,966 | 20.3 | 32.5 |
| 11. Uttarakhand | 2,551 | 3,135 | 3,250 | 22.9 | 3.7 |
| **All States** | **2,11,872** | **2,41,019** | **2,75,609** | **13.8** | **14.4** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 4,233 | 4,465 | 4,569 | 5.5 | 2.3 |
| 2. Puducherry | 500 | 576 | 581 | 15.3 | 0.8 |

* : Comprise expenditure on Revenue and Capital Accounts and Loans and Advances extended by States for non-development purposes.

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 14: Plan Expenditure

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 19,611 | 32,975 | 48,551 | 68.1 | 47.2 |
| 2. Bihar | 6,239 | 8,042 | 11,489 | 28.9 | 42.9 |
| 3. Chhattisgarh | 5,545 | 8,659 | 10,154 | 56.2 | 17.3 |
| 4. Goa | 1,109 | 1,385 | 1,749 | 24.9 | 26.2 |
| 5. Gujarat | 13,198 | 15,228 | 17,831 | 15.4 | 17.1 |
| 6. Haryana | 4,975 | 6,569 | 7,567 | 32.0 | 15.2 |
| 7. Jharkhand | 7,949 | 8,803 | 9,654 | 10.7 | 9.7 |
| 8. Karnataka | 16,540 | 16,983 | 22,380 | 2.7 | 31.8 |
| 9. Kerala | 3,537 | 5,156 | 5,923 | 45.8 | 14.9 |
| 10. Madhya Pradesh | 10,572 | 14,217 | 15,352 | 34.5 | 8.0 |
| 11. Maharashtra | 17,135 | 21,387 | 26,306 | 24.8 | 23.0 |
| 12. Orissa | 4,205 | 7,044 | 8,325 | 67.5 | 18.2 |
| 13. Punjab | 3,341 | 4,919 | 5,757 | 47.2 | 17.0 |
| 14. Rajasthan | 8,765 | 11,737 | 12,642 | 33.9 | 7.7 |
| 15. Tamil Nadu | 13,332 | 16,916 | 19,847 | 26.9 | 17.3 |
| 16. Uttar Pradesh | 23,573 | 31,784 | 38,568 | 34.8 | 21.3 |
| 17. West Bengal | 8,046 | 11,157 | 12,478 | 38.7 | 11.8 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 1,398 | 2,163 | 2,086 | 54.7 | -3.6 |
| 2. Assam | 3,433 | 7,212 | 8,708 | 110.1 | 20.7 |
| 3. Himachal Pradesh | 2,364 | 2,355 | 2,739 | -0.4 | 16.3 |
| 4. Jammu and Kashmir | 4,014 | 5,024 | 6,138 | 25.2 | 22.2 |
| 5. Manipur | 1,336 | 1,846 | 1,841 | 38.2 | -0.3 |
| 6. Meghalaya | 881 | 1,938 | 2,212 | 119.9 | 14.1 |
| 7. Mizoram | 1,055 | 1,248 | 1,001 | 18.3 | -19.8 |
| 8. Nagaland | 1,142 | 1,571 | 1,357 | 37.5 | -13.6 |
| 9. Sikkim | 663 | 1,176 | 1,392 | 77.4 | 18.4 |
| 10. Tripura | 1,152 | 1,743 | 2,272 | 51.3 | 30.4 |
| 11. Uttarakhand | 3,299 | 5,121 | 5,673 | 55.3 | 10.8 |
| **All States** | **1,88,410** | **2,54,361** | **3,09,991** | **35.0** | **21.9** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 2,052 | 3,555 | 3,668 | 73.3 | 3.2 |
| 2. Puducherry | 1,057 | 1,096 | 1,755 | 3.7 | 60.1 |

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 15: Non-Plan Expenditure

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 37,037 | 45,828 | 49,222 | 23.7 | 7.4 |
| 2. Bihar | 20,898 | 25,741 | 27,086 | 23.2 | 5.2 |
| 3. Chhattisgarh | 6,446 | 8,363 | 8,634 | 29.7 | 3.2 |
| 4. Goa | 2,067 | 2,342 | 2,748 | 13.3 | 17.3 |
| 5. Gujarat | 26,001 | 26,892 | 31,601 | 3.4 | 17.5 |
| 6. Haryana | 14,663 | 15,683 | 17,478 | 7.0 | 11.4 |
| 7. Jharkhand | 7,777 | 9,557 | 9,197 | 22.9 | -3.8 |
| 8. Karnataka | 27,545 | 31,505 | 36,767 | 14.4 | 16.7 |
| 9. Kerala | 19,622 | 24,751 | 26,681 | 26.1 | 7.8 |
| 10. Madhya Pradesh | 19,645 | 21,852 | 25,927 | 11.2 | 18.6 |
| 11. Maharashtra | 58,706 | 60,892 | 70,257 | 3.7 | 15.4 |
| 12. Orissa | 15,141 | 17,962 | 19,623 | 18.6 | 9.3 |
| 13. Punjab | 22,956 | 24,196 | 24,272 | 5.4 | 0.3 |
| 14. Rajasthan | 23,091 | 27,358 | 27,978 | 18.5 | 2.3 |
| 15. Tamil Nadu | 37,815 | 41,732 | 44,776 | 10.4 | 7.3 |
| 16. Uttar Pradesh | 51,410 | 57,891 | 62,404 | 12.6 | 7.8 |
| 17. West Bengal | 33,157 | 36,917 | 39,913 | 11.3 | 8.1 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 1,388 | 1,670 | 1,396 | 20.3 | -16.4 |
| 2. Assam | 10,052 | 14,216 | 16,064 | 41.4 | 13.0 |
| 3. Himachal Pradesh | 7,726 | 7,676 | 9,614 | -0.7 | 25.2 |
| 4. Jammu and Kashmir | 9,859 | 12,022 | 11,982 | 21.9 | -0.3 |
| 5. Manipur | 2,290 | 2,180 | 2,252 | -4.8 | 3.3 |
| 6. Meghalaya | 1,439 | 1,510 | 1,762 | 5.0 | 16.6 |
| 7. Mizoram | 1,240 | 1,390 | 1,487 | 12.1 | 7.0 |
| 8. Nagaland | 1,943 | 2,266 | 2,375 | 16.6 | 4.8 |
| 9. Sikkim | 1,590 | 2,003 | 1,751 | 25.9 | -12.6 |
| 10. Tripura | 2,149 | 2,536 | 2,976 | 18.0 | 17.4 |
| 11. Uttarakhand | 5,217 | 6,199 | 6,569 | 18.8 | 6.0 |
| **All States** | **4,68,870** | **5,33,128** | **5,82,792** | **13.7** | **9.3** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 5,704 | 6,551 | 7,524 | 14.8 | 14.9 |
| 2. Puducherry | 1,317 | 1,500 | 1,563 | 14.0 | 4.2 |

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 16: Non-Plan Non-Development Expenditure*

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 15,248 | 18,068 | 19,913 | 18.5 | 10.2 |
| 2. Bihar | 8,284 | 9,803 | 10,520 | 18.3 | 7.3 |
| 3. Chhattisgarh | 2,632 | 3,243 | 3,788 | 23.2 | 16.8 |
| 4. Goa | 782 | 865 | 1,111 | 10.5 | 28.5 |
| 5. Gujarat | 12,016 | 13,120 | 15,381 | 9.2 | 17.2 |
| 6. Haryana | 4,888 | 5,293 | 7,337 | 8.3 | 38.6 |
| 7. Jharkhand | 3,020 | 4,577 | 4,454 | 51.5 | -2.7 |
| 8. Karnataka | 10,347 | 11,155 | 13,654 | 7.8 | 22.4 |
| 9. Kerala | 9,586 | 12,186 | 12,660 | 27.1 | 3.9 |
| 10. Madhya Pradesh | 8,611 | 9,636 | 11,324 | 11.9 | 17.5 |
| 11. Maharashtra | 25,127 | 24,109 | 35,469 | -4.1 | 47.1 |
| 12. Orissa | 7,648 | 8,861 | 10,310 | 15.9 | 16.3 |
| 13. Punjab | 10,411 | 12,680 | 13,523 | 21.8 | 6.6 |
| 14. Rajasthan | 10,372 | 11,823 | 12,099 | 14.0 | 2.3 |
| 15. Tamil Nadu | 15,070 | 17,610 | 19,414 | 16.9 | 10.2 |
| 16. Uttar Pradesh | 24,482 | 26,326 | 29,774 | 7.5 | 13.1 |
| 17. West Bengal | 17,870 | 19,091 | 20,918 | 6.8 | 9.6 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 550 | 617 | 616 | 12.2 | -0.2 |
| 2. Assam | 4,309 | 5,593 | 6,443 | 29.8 | 15.2 |
| 3. Himachal Pradesh | 3,273 | 3,494 | 3,890 | 6.8 | 11.3 |
| 4. Jammu and Kashmir | 4,137 | 5,312 | 4,956 | 28.4 | -6.7 |
| 5. Manipur | 874 | 941 | 970 | 7.7 | 3.0 |
| 6. Meghalaya | 684 | 736 | 863 | 7.5 | 17.3 |
| 7. Mizoram | 597 | 618 | 714 | 3.5 | 15.6 |
| 8. Nagaland | 1,010 | 1,205 | 1,255 | 19.3 | 4.2 |
| 9. Sikkim | 1,241 | 1,583 | 1,305 | 27.5 | -17.6 |
| 10. Tripura | 1,163 | 1,348 | 1,654 | 15.9 | 22.8 |
| 11. Uttarakhand | 2,437 | 2,968 | 3,057 | 21.8 | 3.0 |
| **All States** | **2,06,671** | **2,32,860** | **2,67,370** | **12.7** | **14.8** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 4,010 | 4,040 | 4,178 | 0.8 | 3.4 |
| 2. Puducherry | 419 | 472 | 509 | 12.9 | 7.7 |

* Including expenditure on revenue and capital account and loans and advances extended by the State Governments.

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 17: Interest Payments

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | | 2007-08 (Revised Estimates) | | 2008-09 (Budget Estimates) | | Variation (Per cent) | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | | Col.4/Col.2 | Col.5/Col.3 | Col.6/Col.4 | Col.7/Col.5 |
| | Gross | Net* | Gross | Net* | Gross | Net* | Gross | Net* | Gross | Net* |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **I. Non-Special Category** | | | | | | | | | | |
| 1. Andhra Pradesh | 7,280 | 5,049 | 8,629 | 5,030 | 8,985 | 4,624 | 18.5 | -0.4 | 4.1 | -8.1 |
| 2. Bihar | 3,416 | 3,240 | 3,816 | 3,757 | 3,796 | 3,739 | 11.7 | 16.0 | -0.5 | -0.5 |
| 3. Chhattisgarh | 1,026 | 839 | 1,118 | 974 | 1,154 | 1,015 | 9.0 | 16.1 | 3.2 | 4.2 |
| 4. Goa | 427 | 412 | 452 | 441 | 549 | 539 | 5.9 | 7.0 | 21.5 | 22.3 |
| 5. Gujarat | 6,932 | 6,649 | 7,417 | 7,156 | 8,159 | 7,952 | 7.0 | 7.6 | 10.0 | 11.1 |
| 6. Haryana | 2,265 | 1,616 | 2,359 | 1,643 | 2,536 | 1,861 | 4.2 | 1.6 | 7.5 | 13.3 |
| 7. Jharkhand | 777 | 718 | 1,982 | 1,920 | 2,137 | 2,063 | 154.9 | 167.4 | 7.8 | 7.4 |
| 8. Karnataka | 4,236 | 3,860 | 4,718 | 4,531 | 5,278 | 5,131 | 11.4 | 17.4 | 11.9 | 13.3 |
| 9. Kerala | 4,190 | 4,145 | 4,758 | 4,709 | 5,144 | 5,093 | 13.6 | 13.6 | 8.1 | 8.1 |
| 10. Madhya Pradesh | 4,029 | 3,896 | 4,200 | 4,015 | 4,490 | 3,994 | 4.2 | 3.1 | 6.9 | -0.5 |
| 11. Maharashtra | 11,656 | 9,152 | 12,022 | 10,917 | 12,389 | 11,303 | 3.1 | 19.3 | 3.1 | 3.5 |
| 12. Orissa | 3,188 | 2,790 | 4,049 | 3,660 | 4,312 | 4,052 | 27.0 | 31.2 | 6.5 | 10.7 |
| 13. Punjab | 4,152 | 3,493 | 4,355 | 2,959 | 4,818 | 4,619 | 4.9 | -15.3 | 10.6 | 56.1 |
| 14. Rajasthan | 5,702 | 4,629 | 5,922 | 4,827 | 6,441 | 5,434 | 3.9 | 4.3 | 8.8 | 12.6 |
| 15. Tamil Nadu | 5,506 | 4,402 | 6,160 | 5,145 | 5,976 | 4,899 | 11.9 | 16.9 | -3.0 | -4.8 |
| 16. Uttar Pradesh | 10,477 | 9,648 | 10,965 | 9,317 | 11,427 | 9,838 | 4.7 | -3.4 | 4.2 | 5.6 |
| 17. West Bengal | 10,879 | 10,195 | 11,446 | 10,674 | 12,390 | 11,561 | 5.2 | 4.7 | 8.2 | 8.3 |
| **II. Special Category** | | | | | | | | | | |
| 1. Arunachal Pradesh | 188 | 174 | 187 | 165 | 227 | 205 | -0.2 | -5.1 | 21.2 | 24.0 |
| 2. Assam | 1,516 | 1,348 | 1,862 | 1,686 | 1,911 | 1,727 | 22.8 | 25.1 | 2.7 | 2.4 |
| 3. Himachal Pradesh | 1,669 | 1,582 | 1,737 | 1,724 | 1,829 | 1,766 | 4.0 | 8.9 | 5.3 | 2.4 |
| 4. Jammu and Kashmir | 1,201 | 1,183 | 2,031 | 2,011 | 1,600 | 1,577 | 69.1 | 70.1 | -21.3 | -21.6 |
| 5. Manipur | 289 | 254 | 294 | 254 | 299 | 264 | 1.6 | -0.1 | 1.8 | 4.1 |
| 6. Meghalaya | 203 | 190 | 225 | 219 | 230 | 223 | 10.9 | 15.5 | 2.3 | 1.6 |
| 7. Mizoram | 229 | 220 | 181 | 174 | 203 | 197 | -21.1 | -20.8 | 12.5 | 12.9 |
| 8. Nagaland | 280 | 274 | 292 | 288 | 329 | 326 | 4.2 | 5.0 | 13.0 | 13.3 |
| 9. Sikkim | 115 | 110 | 129 | 122 | 135 | 132 | 12.1 | 11.1 | 4.2 | 7.8 |
| 10. Tripura | 388 | 362 | 386 | 353 | 390 | 352 | -0.4 | -2.5 | 1.0 | -0.1 |
| 11. Uttarakhand | 964 | 923 | 1,187 | 1,166 | 1,249 | 1,211 | 23.1 | 26.3 | 5.2 | 3.9 |
| **All States** | **93,180** | **81,355** | **1,02,878** | **89,837** | **1,08,383** | **95,697** | **10.4** | **10.4** | **5.4** | **6.5** |
| *Memo item:* | | | | | | | | | | |
| 1. NCT Delhi | 2,210 | 925 | 2,505 | 861 | 2,475 | 557 | 13.3 | -7.0 | -1.2 | -35.3 |
| 2. Puducherry | 187 | 181 | 218 | 215 | 253 | 250 | 16.1 | 18.6 | 16.2 | 16.4 |

* : Gross Interest Payment minus Interest Receipts.

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 18: Tax Revenue*

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Tax Revenue/All States' Tax Revenue (Per cent) | | |
|---|---|---|---|---|---|---|
| | | | | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **I. Non-Special Category** | | | | | | |
| 1. Andhra Pradesh | 32,792 | 41,900 | 50,464 | 8.8 | 9.5 | 9.9 |
| 2. Bihar | 17,325 | 21,091 | 24,353 | 4.6 | 4.8 | 4.8 |
| 3. Chhattisgarh | 8,244 | 9,600 | 10,914 | 2.2 | 2.2 | 2.1 |
| 4. Goa | 1,604 | 1,695 | 2,030 | 0.4 | 0.4 | 0.4 |
| 5. Gujarat | 22,891 | 26,683 | 29,700 | 6.1 | 6.0 | 5.8 |
| 6. Haryana | 12,223 | 14,122 | 16,057 | 3.3 | 3.2 | 3.1 |
| 7. Jharkhand | 6,946 | 8,345 | 10,811 | 1.9 | 1.9 | 2.1 |
| 8. Karnataka | 28,675 | 33,518 | 39,858 | 7.7 | 7.6 | 7.8 |
| 9. Kerala | 15,154 | 17,989 | 20,491 | 4.1 | 4.1 | 4.0 |
| 10. Madhya Pradesh | 18,562 | 21,459 | 24,745 | 5.0 | 4.9 | 4.9 |
| 11. Maharashtra | 46,122 | 54,211 | 60,839 | 12.4 | 12.3 | 11.9 |
| 12. Orissa | 12,285 | 14,154 | 15,517 | 3.3 | 3.2 | 3.0 |
| 13. Punjab | 10,583 | 12,321 | 13,572 | 2.8 | 2.8 | 2.7 |
| 14. Rajasthan | 18,369 | 21,356 | 24,440 | 4.9 | 4.8 | 4.8 |
| 15. Tamil Nadu | 34,165 | 37,314 | 42,653 | 9.2 | 8.5 | 8.4 |
| 16. Uttar Pradesh | 46,216 | 57,882 | 67,019 | 12.4 | 13.1 | 13.1 |
| 17. West Bengal | 20,200 | 24,503 | 28,856 | 5.4 | 5.5 | 5.7 |
| **II. Special Category** | | | | | | |
| 1. Arunachal Pradesh | 425 | 491 | 611 | 0.1 | 0.1 | 0.1 |
| 2. Assam | 7,382 | 8,126 | 9,812 | 2.0 | 1.8 | 1.9 |
| 3. Himachal Pradesh | 2,286 | 2,708 | 3,195 | 0.6 | 0.6 | 0.6 |
| 4. Jammu and Kashmir | 3,391 | 3,954 | 4,651 | 0.9 | 0.9 | 0.9 |
| 5. Manipur | 558 | 659 | 754 | 0.1 | 0.1 | 0.1 |
| 6. Meghalaya | 752 | 861 | 1,049 | 0.2 | 0.2 | 0.2 |
| 7. Mizoram | 356 | 410 | 502 | 0.1 | 0.1 | 0.1 |
| 8. Nagaland | 436 | 503 | 609 | 0.1 | 0.1 | 0.1 |
| 9. Sikkim | 396 | 409 | 452 | 0.1 | 0.1 | 0.1 |
| 10. Tripura | 857 | 1,032 | 1,201 | 0.2 | 0.2 | 0.2 |
| 11. Uttarakhand | 3,646 | 4,227 | 4,800 | 1.0 | 1.0 | 0.9 |
| **All States** | **3,72,841** | **4,41,526** | **5,09,957** | **100.0** | **100.0** | **100.0** |
| *Memo item:* | | | | | | |
| 1. NCT Delhi | 10,156 | 11,952 | 13,840 | – | – | – |
| 2. Puducherry | 570 | 604 | 732 | – | – | – |

'–' : Not applicable.

* : Includes share in Central taxes and States' own tax revenue.

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 19: Own Tax Revenue

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 23,926 | 31,402 | 37,866 | 31.2 | 20.6 |
| 2. Bihar | 4,033 | 4,875 | 5,259 | 20.9 | 7.9 |
| 3. Chhattisgarh | 5,046 | 5,814 | 6,538 | 15.2 | 12.4 |
| 4. Goa | 1,292 | 1,326 | 1,566 | 2.7 | 18.1 |
| 5. Gujarat | 18,465 | 21,473 | 23,650 | 16.3 | 10.1 |
| 6. Haryana | 10,928 | 12,589 | 14,294 | 15.2 | 13.5 |
| 7. Jharkhand | 3,128 | 3,550 | 5,536 | 13.5 | 55.9 |
| 8. Karnataka | 23,301 | 27,218 | 31,876 | 16.8 | 17.1 |
| 9. Kerala | 11,942 | 13,997 | 15,781 | 17.2 | 12.7 |
| 10. Madhya Pradesh | 10,473 | 11,886 | 14,215 | 13.5 | 19.6 |
| 11. Maharashtra | 40,099 | 46,612 | 51,893 | 16.2 | 11.3 |
| 12. Orissa | 6,065 | 6,793 | 7,272 | 12.0 | 7.1 |
| 13. Punjab | 9,017 | 10,347 | 11,247 | 14.7 | 8.7 |
| 14. Rajasthan | 11,608 | 12,841 | 14,562 | 10.6 | 13.4 |
| 15. Tamil Nadu | 27,771 | 29,248 | 33,156 | 5.3 | 13.4 |
| 16. Uttar Pradesh | 22,998 | 27,703 | 32,313 | 20.5 | 16.6 |
| 17. West Bengal | 11,695 | 13,774 | 16,223 | 17.8 | 17.8 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 78 | 80 | 95 | 2.6 | 19.0 |
| 2. Assam | 3,483 | 3,512 | 4,021 | 0.8 | 14.5 |
| 3. Himachal Pradesh | 1,656 | 1,963 | 2,301 | 18.5 | 17.2 |
| 4. Jammu and Kashmir | 1,903 | 2,299 | 2,666 | 20.9 | 16.0 |
| 5. Manipur | 122 | 143 | 160 | 17.6 | 12.0 |
| 6. Meghalaya | 305 | 332 | 385 | 8.9 | 15.9 |
| 7. Mizoram | 68 | 69 | 75 | 1.9 | 8.2 |
| 8. Nagaland | 119 | 128 | 138 | 7.7 | 8.0 |
| 9. Sikkim | 173 | 148 | 151 | -14.7 | 2.3 |
| 10. Tripura | 342 | 382 | 451 | 11.8 | 18.2 |
| 11. Uttarakhand | 2,514 | 2,887 | 3,120 | 14.9 | 8.1 |
| **All States** | **2,52,548** | **2,93,392** | **3,36,810** | **16.2** | **14.8** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 10,156 | 11,952 | 13,840 | 17.7 | 15.8 |
| 2. Puducherry | 570 | 604 | 732 | 6.0 | 21.2 |

**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 20: Non-Tax Revenue*

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Non-Tax Revenue/All States' Non-Tax Revenue (Per cent) | | |
|---|---|---|---|---|---|---|
| | | | | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **I. Non-Special Category** | | | | | | |
| 1. Andhra Pradesh | 11,453 | 14,227 | 20,463 | 7.3 | 7.6 | 9.8 |
| 2. Bihar | 5,758 | 7,466 | 9,198 | 3.7 | 4.0 | 4.4 |
| 3. Chhattisgarh | 3,205 | 4,787 | 4,742 | 2.0 | 2.6 | 2.3 |
| 4. Goa | 1,006 | 1,218 | 1,480 | 0.6 | 0.7 | 0.7 |
| 5. Gujarat | 8,112 | 8,297 | 8,579 | 5.1 | 4.4 | 4.1 |
| 6. Haryana | 5,729 | 5,507 | 5,638 | 3.6 | 2.9 | 2.7 |
| 7. Jharkhand | 3,198 | 3,267 | 4,971 | 2.0 | 1.7 | 2.4 |
| 8. Karnataka | 8,912 | 7,322 | 7,382 | 5.7 | 3.9 | 3.5 |
| 9. Kerala | 3,033 | 3,508 | 4,444 | 1.9 | 1.9 | 2.1 |
| 10. Madhya Pradesh | 7,133 | 8,381 | 9,659 | 4.5 | 4.5 | 4.6 |
| 11. Maharashtra | 16,073 | 14,778 | 19,072 | 10.2 | 7.9 | 9.1 |
| 12. Orissa | 5,747 | 7,227 | 7,754 | 3.6 | 3.9 | 3.7 |
| 13. Punjab | 6,212 | 10,482 | 9,689 | 3.9 | 5.6 | 4.6 |
| 14. Rajasthan | 7,224 | 8,773 | 8,547 | 4.6 | 4.7 | 4.1 |
| 15. Tamil Nadu | 6,748 | 9,203 | 8,853 | 4.3 | 4.9 | 4.2 |
| 16. Uttar Pradesh | 14,383 | 18,683 | 18,787 | 9.1 | 10.0 | 9.0 |
| 17. West Bengal | 5,628 | 6,857 | 7,210 | 3.6 | 3.7 | 3.4 |
| **II. Special Category** | | | | | | |
| 1. Arunachal Pradesh | 2,167 | 2,816 | 3,293 | 1.4 | 1.5 | 1.6 |
| 2. Assam | 6,285 | 9,317 | 12,381 | 4.0 | 5.0 | 5.9 |
| 3. Himachal Pradesh | 5,550 | 5,153 | 6,203 | 3.5 | 2.8 | 3.0 |
| 4. Jammu and Kashmir | 8,590 | 9,946 | 10,666 | 5.4 | 5.3 | 5.1 |
| 5. Manipur | 2,305 | 2,941 | 2,883 | 1.5 | 1.6 | 1.4 |
| 6. Meghalaya | 1,390 | 2,381 | 2,654 | 0.9 | 1.3 | 1.3 |
| 7. Mizoram | 1,613 | 1,953 | 1,716 | 1.0 | 1.0 | 0.8 |
| 8. Nagaland | 2,337 | 2,656 | 2,657 | 1.5 | 1.4 | 1.3 |
| 9. Sikkim | 1,721 | 2,447 | 2,237 | 1.1 | 1.3 | 1.1 |
| 10. Tripura | 2,476 | 2,590 | 3,068 | 1.6 | 1.4 | 1.5 |
| 11. Uttarakhand | 3,728 | 5,035 | 5,657 | 2.4 | 2.7 | 2.7 |
| **All States** | **1,57,714** | **1,87,216** | **2,09,878** | **100.0** | **100.0** | **100.0** |
| *Memo item:* | | | | | | |
| 1. NCT Delhi | 2,038 | 3,236 | 3,808 | – | – | – |
| 2. Puducherry | 1,314 | 1,382 | 1,354 | – | – | – |

'–' : Not applicable.
* : Includes Grants from the Centre and States' own non-tax revenue.
**Note :** Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.
**Source :** Budget Documents of the State Governments.

## Statement 21: Own Non-Tax Revenue

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 6,488 | 6,872 | 8,873 | 5.9 | 29.1 |
| 2. Bihar | 511 | 418 | 422 | -18.2 | 0.8 |
| 3. Chhattisgarh | 1,451 | 1,611 | 1,819 | 11.0 | 13.0 |
| 4. Goa | 918 | 1,011 | 1,140 | 10.1 | 12.8 |
| 5. Gujarat | 4,949 | 4,503 | 4,459 | -9.0 | -1.0 |
| 6. Haryana | 4,591 | 4,042 | 4,044 | -12.0 | 0.1 |
| 7. Jharkhand | 1,434 | 1,599 | 2,913 | 11.6 | 82.1 |
| 8. Karnataka | 4,098 | 1,802 | 1,932 | -56.0 | 7.2 |
| 9. Kerala | 938 | 1,084 | 1,294 | 15.6 | 19.3 |
| 10. Madhya Pradesh | 2,658 | 2,560 | 3,018 | -3.7 | 17.9 |
| 11. Maharashtra | 7,518 | 5,689 | 6,715 | -24.3 | 18.0 |
| 12. Orissa | 2,588 | 1,916 | 2,135 | -26.0 | 11.5 |
| 13. Punjab | 3,973 | 6,657 | 5,391 | 67.6 | -19.0 |
| 14. Rajasthan | 3,431 | 3,849 | 3,591 | 12.2 | -6.7 |
| 15. Tamil Nadu | 3,423 | 3,004 | 3,277 | -12.2 | 9.1 |
| 16. Uttar Pradesh | 6,533 | 6,775 | 6,098 | 3.7 | -10.0 |
| 17. West Bengal | 1,249 | 1,573 | 1,771 | 26.0 | 12.6 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 297 | 590 | 522 | 98.6 | -11.6 |
| 2. Assam | 1,859 | 1,934 | 2,249 | 4.0 | 16.3 |
| 3. Himachal Pradesh | 1,337 | 1,092 | 1,232 | -18.3 | 12.8 |
| 4. Jammu and Kashmir | 604 | 985 | 1,140 | 63.1 | 15.7 |
| 5. Manipur | 181 | 204 | 211 | 12.7 | 3.6 |
| 6. Meghalaya | 184 | 180 | 199 | -2.2 | 10.2 |
| 7. Mizoram | 133 | 129 | 117 | -3.3 | -9.0 |
| 8. Nagaland | 91 | 111 | 121 | 21.7 | 9.2 |
| 9. Sikkim | 1,085 | 1,383 | 1,146 | 27.5 | -17.1 |
| 10. Tripura | 95 | 111 | 123 | 17.3 | 10.6 |
| 11. Uttarakhand | 647 | 892 | 897 | 38.0 | 0.5 |
| **All States** | **63,263** | **62,578** | **66,848** | **-1.1** | **6.8** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 1,464 | 1,826 | 2,070 | 24.8 | 13.3 |
| 2. Puducherry | 550 | 575 | 651 | 4.6 | 13.2 |

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.
**Source** : Budget Documents of the State Governments.

## Statement 22: Share in Central Taxes

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 8,866 | 10,498 | 12,597 | 18.4 | 20.0 |
| 2. Bihar | 13,292 | 16,216 | 19,094 | 22.0 | 17.8 |
| 3. Chhattisgarh | 3,199 | 3,786 | 4,376 | 18.4 | 15.6 |
| 4. Goa | 312 | 369 | 464 | 18.4 | 25.5 |
| 5. Gujarat | 4,426 | 5,210 | 6,050 | 17.7 | 16.1 |
| 6. Haryana | 1,296 | 1,533 | 1,763 | 18.4 | 15.0 |
| 7. Jharkhand | 3,818 | 4,795 | 5,276 | 25.6 | 10.0 |
| 8. Karnataka | 5,374 | 6,300 | 7,982 | 17.2 | 26.7 |
| 9. Kerala | 3,212 | 3,992 | 4,711 | 24.3 | 18.0 |
| 10. Madhya Pradesh | 8,089 | 9,573 | 10,530 | 18.4 | 10.0 |
| 11. Maharashtra | 6,023 | 7,599 | 8,946 | 26.2 | 17.7 |
| 12. Orissa | 6,220 | 7,362 | 8,245 | 18.3 | 12.0 |
| 13. Punjab | 1,566 | 1,974 | 2,325 | 26.1 | 17.8 |
| 14. Rajasthan | 6,760 | 8,515 | 9,877 | 26.0 | 16.0 |
| 15. Tamil Nadu | 6,394 | 8,066 | 9,497 | 26.2 | 17.7 |
| 16. Uttar Pradesh | 23,218 | 30,179 | 34,706 | 30.0 | 15.0 |
| 17. West Bengal | 8,506 | 10,729 | 12,633 | 26.1 | 17.8 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 347 | 411 | 516 | 18.4 | 25.5 |
| 2. Assam | 3,899 | 4,615 | 5,791 | 18.4 | 25.5 |
| 3. Himachal Pradesh | 629 | 745 | 894 | 18.4 | 20.1 |
| 4. Jammu and Kashmir | 1,488 | 1,655 | 1,985 | 11.2 | 19.9 |
| 5. Manipur | 436 | 517 | 594 | 18.4 | 15.0 |
| 6. Meghalaya | 447 | 529 | 664 | 18.3 | 25.5 |
| 7. Mizoram | 288 | 341 | 428 | 18.3 | 25.5 |
| 8. Nagaland | 317 | 375 | 471 | 18.3 | 25.5 |
| 9. Sikkim | 223 | 262 | 301 | 17.5 | 15.0 |
| 10. Tripura | 516 | 651 | 750 | 26.1 | 15.3 |
| 11. Uttarakhand | 1,132 | 1,340 | 1,680 | 18.3 | 25.4 |
| **All States** | **1,20,293** | **1,48,134** | **1,73,147** | **23.1** | **16.9** |

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 23: Grants from the Centre

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | Variation (Per cent) | |
|---|---|---|---|---|---|
| | | | | Col.3/Col.2 | Col.4/Col.3 |
| 1 | 2 | 3 | 4 | 5 | 6 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 4,965 | 7,355 | 11,591 | 48.1 | 57.6 |
| 2. Bihar | 5,247 | 7,048 | 8,776 | 34.3 | 24.5 |
| 3. Chhattisgarh | 1,754 | 3,176 | 2,923 | 81.1 | -8.0 |
| 4. Goa | 88 | 208 | 339 | 134.8 | 63.3 |
| 5. Gujarat | 3,163 | 3,793 | 4,120 | 19.9 | 8.6 |
| 6. Haryana | 1,138 | 1,466 | 1,594 | 28.8 | 8.8 |
| 7. Jharkhand | 1,765 | 1,667 | 2,058 | -5.5 | 23.4 |
| 8. Karnataka | 4,813 | 5,520 | 5,450 | 14.7 | -1.3 |
| 9. Kerala | 2,095 | 2,424 | 3,151 | 15.7 | 30.0 |
| 10. Madhya Pradesh | 4,474 | 5,821 | 6,641 | 30.1 | 14.1 |
| 11. Maharashtra | 8,555 | 9,089 | 12,357 | 6.2 | 35.9 |
| 12. Orissa | 3,159 | 5,311 | 5,618 | 68.1 | 5.8 |
| 13. Punjab | 2,240 | 3,825 | 4,297 | 70.8 | 12.3 |
| 14. Rajasthan | 3,793 | 4,923 | 4,955 | 29.8 | 0.7 |
| 15. Tamil Nadu | 3,326 | 6,199 | 5,576 | 86.4 | -10.0 |
| 16. Uttar Pradesh | 7,851 | 11,908 | 12,689 | 51.7 | 6.6 |
| 17. West Bengal | 4,379 | 5,283 | 5,439 | 20.6 | 2.9 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 1,870 | 2,226 | 2,771 | 19.1 | 24.5 |
| 2. Assam | 4,425 | 7,383 | 10,132 | 66.8 | 37.2 |
| 3. Himachal Pradesh | 4,213 | 4,060 | 4,971 | -3.6 | 22.4 |
| 4. Jammu and Kashmir | 7,985 | 8,961 | 9,525 | 12.2 | 6.3 |
| 5. Manipur | 2,124 | 2,737 | 2,672 | 28.9 | -2.4 |
| 6. Meghalaya | 1,206 | 2,200 | 2,455 | 82.5 | 11.6 |
| 7. Mizoram | 1,480 | 1,824 | 1,598 | 23.2 | -12.4 |
| 8. Nagaland | 2,245 | 2,545 | 2,535 | 13.3 | -0.4 |
| 9. Sikkim | 636 | 1,064 | 1,091 | 67.4 | 2.6 |
| 10. Tripura | 2,381 | 2,479 | 2,944 | 4.1 | 18.8 |
| 11. Uttarakhand | 3,081 | 4,143 | 4,760 | 34.5 | 14.9 |
| **All States** | **94,451** | **1,24,638** | **1,43,030** | **32.0** | **14.8** |
| *Memo item:* | | | | | |
| 1. NCT Delhi | 574 | 1,409 | 1,738 | 145.4 | 23.3 |
| 2. Puducherry | 764 | 807 | 703 | 5.7 | -12.9 |

**Note** : Figures for Jharkhand and Jammu and Kashmir for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source** : Budget Documents of the State Governments.

## Statement 24: Loans from the Centre

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | | 2007-08 (Revised Estimates) | | 2008-09 (Budget Estimates) | | Variation (Per cent) | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | | Col.4/Col.2 | Col.5/Col.3 | Col.6/Col.4 | Col.7/Col.5 |
| | Gross | Net* | Gross | Net* | Gross | Net* | Gross | Net* | Gross | Net* |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **I. Non-Special Category** | | | | | | | | | | |
| 1. Andhra Pradesh | 315 | -876 | 1,098 | 315 | 2,569 | 1,768 | 249.0 | -135.9 | 134.0 | 462.0 |
| 2. Bihar | 3 | -310 | 7 | -415 | 8 | -421 | 111.1 | 34.0 | 14.1 | 1.3 |
| 3. Chhattisgarh | 55 | 42 | 279 | 265 | 429 | 321 | 406.1 | 529.4 | 53.7 | 21.2 |
| 4. Goa | 2 | -18 | – | -10 | 75 | 52 | -100.0 | -47.1 | – | -645.9 |
| 5. Gujarat | 295 | -564 | 280 | -274 | 424 | -137 | -5.2 | -51.4 | 51.7 | -50.1 |
| 6. Haryana | 22 | -90 | 50 | 35 | 39 | -73 | 133.6 | -139.2 | -23.4 | -306.3 |
| 7. Jharkhand | – | -137 | – | -139 | – | -165 | – | 1.2 | – | 18.7 |
| 8. Karnataka | 654 | -83 | 1,991 | 1,527 | 1,571 | 1,070 | 204.2 | -1,949.2 | -21.1 | -29.9 |
| 9. Kerala | 205 | -46 | 534 | 278 | 1,218 | 599 | 160.5 | -710.0 | 128.1 | 115.3 |
| 10. Madhya Pradesh | 431 | -311 | 871 | 434 | 1,875 | 1,429 | 101.8 | -239.3 | 115.3 | 229.5 |
| 11. Maharashtra | 498 | 95 | 991 | 578 | 722 | 297 | 98.9 | 506.9 | -27.1 | -48.6 |
| 12. Orissa | 741 | -39 | 1,186 | 751 | 1,901 | 1,465 | 60.1 | -2,049.1 | 60.3 | 95.2 |
| 13. Punjab | 21 | -4,008 | 465 | 122 | 344 | 117 | 2,137.6 | -103.1 | -26.0 | -4.3 |
| 14. Rajasthan | 341 | -295 | 589 | 207 | 584 | 188 | 72.5 | -170.4 | -0.7 | -9.1 |
| 15. Tamil Nadu | 327 | -213 | 1,088 | 778 | 1,737 | 1,413 | 233.0 | -464.6 | 59.6 | 81.6 |
| 16. Uttar Pradesh | 379 | -1,795 | 503 | -687 | 503 | -698 | 32.5 | -61.7 | – | 1.5 |
| 17. West Bengal | 621 | -255 | 562 | -366 | 569 | -267 | -9.4 | 43.8 | 1.1 | -27.1 |
| **II. Special Category** | | | | | | | | | | |
| 1. Arunachal Pradesh | 84 | 39 | 22 | 19 | 2 | -22 | -74.0 | -51.9 | -92.9 | -217.5 |
| 2. Assam | 117 | 5 | 148 | -84 | 93 | -102 | 26.5 | -1,833.8 | -37.6 | 22.2 |
| 3. Himachal Pradesh | 38 | -91 | – | -54 | – | -56 | -99.1 | -40.0 | – | 3.7 |
| 4. Jammu and Kashmir | 521 | 408 | 516 | 403 | 607 | 499 | -1.0 | -1.2 | 17.6 | 23.8 |
| 5. Manipur | 6 | -239 | 7 | -238 | 7 | -238 | 16.0 | -0.4 | – | – |
| 6. Meghalaya | 3 | -26 | 9 | -12 | 9 | -10 | 189.3 | -52.9 | 1.2 | -19.0 |
| 7. Mizoram | 5 | -26 | 19 | – | 25 | 7 | 249.4 | -101.6 | 36.0 | 1,416.1 |
| 8. Nagaland | 1 | -17 | 4 | – | 4 | -16 | 230.5 | -100.1 | – | -145,596.3 |
| 9. Sikkim | 5 | -8 | 9 | -5 | 5 | -9 | 79.4 | -40.1 | -44.3 | 84.5 |
| 10. Tripura | 6 | -22 | – | -28 | – | -62 | -100.0 | 27.9 | – | 121.3 |
| 11. Uttarakhand | 20 | -9 | 64 | 35 | 29 | -9 | 220.6 | -501.2 | -54.5 | -124.7 |
| **All States** | **5,717** | **-8,887** | **11,291** | **3,435** | **15,348** | **6,942** | **97.5** | **-138.7** | **35.9** | **102.1** |
| *Memo item:* | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | – | – | – | – | – | – | – |
| 2. Puducherry | 444 | 350 | 72 | -30 | 182 | 72 | -83.8 | -108.5 | 152.8 | -340.9 |

'–' : Nil/Negligible.

* : Gross Loans from Centre minus Repayment of Loans to the Centre.

**Note :** Figures for Jammu and Kashmir and Jharkhand for the year 2006-07 (Accounts) relate to Revised Estimates.

**Source :** Budget Documents of the State Governments.

## Statement 25: Devolution and Transfer of Resources from the Centre

(Amount in Rs. crore)

| State | 2006-07 (Accounts) | | 2007-08 (Revised Estimates) | | 2008-09 (Budget Estimates) | | Variation (Per cent) | | | |
|---|---|---|---|---|---|---|---|---|---|---|
| | | | | | | | Col.4/Col.2 | Col.5/Col.3 | Col.6/Col.4 | Col.7/Col.5 |
| | Gross | Net* | Gross | Net* | Gross | Net* | Gross | Net* | Gross | Net* |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| **I. Non-Special Category** | | | | | | | | | | |
| 1. Andhra Pradesh | 14,146 | 11,709 | 18,951 | 16,855 | 26,757 | 24,785 | 34.0 | 44.0 | 41.2 | 47.1 |
| 2. Bihar | 18,542 | 17,802 | 23,271 | 22,208 | 27,878 | 26,841 | 25.5 | 24.7 | 19.8 | 20.9 |
| 3. Chhattisgarh | 5,008 | 4,819 | 7,241 | 7,061 | 7,728 | 7,458 | 44.6 | 46.5 | 6.7 | 5.6 |
| 4. Goa | 403 | 327 | 577 | 530 | 878 | 813 | 43.2 | 62.1 | 52.1 | 53.4 |
| 5. Gujarat | 7,884 | 6,164 | 9,283 | 7,856 | 10,594 | 9,176 | 17.7 | 27.4 | 14.1 | 16.8 |
| 6. Haryana | 2,456 | 2,190 | 3,049 | 2,867 | 3,396 | 3,122 | 24.2 | 30.9 | 11.4 | 8.9 |
| 7. Jharkhand | 5,583 | 5,125 | 6,463 | 6,000 | 7,334 | 6,873 | 15.8 | 17.1 | 13.5 | 14.6 |
| 8. Karnataka | 10,842 | 9,351 | 13,811 | 12,533 | 15,004 | 13,616 | 27.4 | 34.0 | 8.6 | 8.6 |
| 9. Kerala | 5,512 | 4,829 | 6,950 | 6,266 | 9,079 | 7,992 | 26.1 | 29.8 | 30.6 | 27.6 |
| 10. Madhya Pradesh | 12,994 | 11,534 | 16,265 | 15,117 | 19,046 | 17,851 | 25.2 | 31.1 | 17.1 | 18.1 |
| 11. Maharashtra | 15,076 | 12,953 | 17,679 | 15,903 | 22,025 | 20,827 | 17.3 | 22.8 | 24.6 | 31.0 |
| 12. Orissa | 10,120 | 8,640 | 13,859 | 12,249 | 15,764 | 14,059 | 36.9 | 41.8 | 13.7 | 14.8 |
| 13. Punjab | 3,826 | -249 | 6,265 | 5,886 | 6,967 | 6,695 | 63.7 | -2,465.3 | 11.2 | 13.8 |
| 14. Rajasthan | 10,895 | 9,627 | 14,027 | 13,032 | 15,417 | 14,385 | 28.7 | 35.4 | 9.9 | 10.4 |
| 15. Tamil Nadu | 10,046 | 8,877 | 15,353 | 14,541 | 16,810 | 15,955 | 52.8 | 63.8 | 9.5 | 9.7 |
| 16. Uttar Pradesh | 31,448 | 27,426 | 42,590 | 39,682 | 47,898 | 45,037 | 35.4 | 44.7 | 12.5 | 13.5 |
| 17. West Bengal | 13,506 | 10,819 | 16,575 | 13,936 | 18,641 | 16,221 | 22.7 | 28.8 | 12.5 | 16.4 |
| **II. Special Category** | | | | | | | | | | |
| 1. Arunachal Pradesh | 2,301 | 2,256 | 2,659 | 2,656 | 3,288 | 3,264 | 15.6 | 17.7 | 23.7 | 22.9 |
| 2. Assam | 8,442 | 8,147 | 12,146 | 11,593 | 16,016 | 15,499 | 43.9 | 42.3 | 31.9 | 33.7 |
| 3. Himachal Pradesh | 4,880 | 4,669 | 4,805 | 4,673 | 5,865 | 5,735 | -1.5 | 0.1 | 22.1 | 22.7 |
| 4. Jammu and Kashmir | 9,995 | 9,882 | 11,132 | 10,829 | 12,117 | 11,868 | 11.4 | 9.6 | 8.9 | 9.6 |
| 5. Manipur | 2,566 | 2,201 | 3,260 | 2,917 | 3,272 | 2,950 | 27.1 | 32.5 | 0.4 | 1.2 |
| 6. Meghalaya | 1,656 | 1,584 | 2,738 | 2,680 | 3,128 | 3,081 | 65.3 | 69.2 | 14.2 | 14.9 |
| 7. Mizoram | 1,773 | 1,699 | 2,183 | 2,133 | 2,051 | 2,001 | 23.1 | 25.6 | -6.0 | -6.2 |
| 8. Nagaland | 2,564 | 2,499 | 2,924 | 2,903 | 3,010 | 2,959 | 14.1 | 16.2 | 2.9 | 1.9 |
| 9. Sikkim | 863 | 811 | 1,334 | 1,296 | 1,397 | 1,358 | 54.6 | 59.9 | 4.7 | 4.8 |
| 10. Tripura | 2,903 | 2,824 | 3,129 | 3,056 | 3,694 | 3,590 | 7.8 | 8.2 | 18.1 | 17.5 |
| 11. Uttarakhand | 4,233 | 4,162 | 5,547 | 5,481 | 6,469 | 6,421 | 31.0 | 31.7 | 16.6 | 17.2 |
| **All States** | **2,20,462** | **1,92,676** | **2,84,063** | **2,62,737** | **3,31,525** | **3,10,436** | **28.8** | **36.4** | **16.7** | **18.2** |
| *Memo item:* | | | | | | | | | | |
| 1. NCT Delhi | 574 | -1,636 | 1,409 | -1,096 | 1,738 | -737 | 145.4 | -33.0 | 23.3 | -32.8 |
| 2. Puducherry | 1,208 | 928 | 879 | 566 | 885 | 573 | -27.2 | -39.0 | 0.7 | 1.3 |

* : Gross Devolution and Transfers minus Repayments of Loans to Centre and Interest payments on Loans from Centre.
**Note :** Figures for Jammu and Kashmir and Jharkhand for the year 2006-07 (Accounts) relate to Revised Estimates.
**Source :** Budget Documents of the State Governments.

# Statement 26: Composition of Outstanding Liabilities

(As at end-March 2007)

(Rs. crore)

| State | SDLs | Power Bonds | Compensation and other bonds | NSSF | WMA from RBI | Loans from LIC | Loans from GIC | Loans from NABARD | Loans from SBI and other banks | Loans from NCDC | Loans from other Institutions | Loans from banks and FIs | Total Internal Debt | Loans and Advances from Centre | Provident Funds, *etc.* | Reserve Fund | Deposit and Advances | Contingency Fund | Outstanding Liabilities |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13= 7 to 12 | 14= (2 to 6)+13 | 15 | 16 | 17 | 18 | 19 | 20 = 14 to 19 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | 23,543 | 2,192 | – | 24,039 | – | 2,096 | 149 | 2,357 | – | 97 | 1,843 | 6,542 | **56,317** | 15,000 | 26,148 | 1,944 | 10,687 | 50 | **1,10,145** |
| 2. Bihar | 10,393 | 1,868 | 23 | 14,704 | -9 | 25 | 3 | 336 | – | 48 | 13 | 424 | **27,404** | 8,268 | 9,161 | 976 | 3,691 | 350 | **49,850** |
| 3. Chhattisgarh | 2,695 | 435 | – | 4,295 | – | 20 | 11 | 591 | – | 43 | – | 665 | **8,090** | 2,111 | 1,573 | 739 | 1,418 | 40 | **13,971** |
| 4. Goa | 1,108 | – | – | 2,582 | – | 27 | – | 18 | – | 1 | 71 | 117 | **3,806** | 861 | 633 | 105 | 371 | 30 | **5,806** |
| 5. Gujarat | 12,722 | 1,466 | 2 | 43,966 | – | – | 4 | 6 | 227 | 6 | 2,579 | 2,822 | **60,978** | 11,015 | 4,415 | 3,522 | 9,874 | 197 | **90,001** |
| 6. Haryana | 4,994 | 1,820 | – | 10,485 | – | 22 | 18 | 691 | – | 89 | 241 | 1,061 | **18,360** | 2,128 | 5,958 | 802 | 1,387 | 10 | **28,645** |
| 7. Jharkhand | 3,805 | 1,904 | 8 | 7,731 | 9 | 5 | 2 | 1,055 | – | 178 | 1,777 | 3,016 | **16,473** | 2,649 | 689 | 331 | 917 | 300 | **21,360** |
| 8. Karnataka | 11,700 | – | – | 19,306 | – | 678 | 72 | 895 | – | -2 | -557 | 1,087 | **32,094** | 9,202 | 7,785 | 1,190 | 4,249 | 67 | **54,587** |
| 9. Kerala | 12,847 | 1,042 | 1 | 11,875 | – | 2,871 | 299 | 552 | – | 222 | 260 | 4,203 | **29,969** | 5,373 | 14,534 | 395 | 1,896 | 100 | **52,266** |
| 10. Madhya Pradesh | 11,219 | 2,398 | – | 14,579 | – | 153 | 20 | 1,533 | 122 | 18 | 2,082 | 3,928 | **32,124** | 8,685 | 7,647 | 1,782 | 3,632 | 100 | **53,971** |
| 11. Maharashtra | 19,967 | 917 | 3 | 71,376 | – | 2,336 | -8 | 734 | 2 | 363 | 2,891 | 6,318 | **98,580** | 8,645 | 9,411 | 24,696 | 18,338 | 95 | **1,59,765** |
| 12. Orissa | 8,898 | 993 | – | 6,862 | – | 22 | 46 | 656 | – | 5 | 686 | 1,414 | **18,167** | 8,797 | 10,327 | 2,406 | 1,967 | -28 | **41,635** |
| 13. Punjab | 9,435 | 574 | – | 21,185 | – | 5 | 2 | 1,018 | 4,255 | – | 666 | 5,946 | **37,140** | 3,213 | 7,977 | 1,563 | 1,080 | 25 | **50,998** |
| 14. Rajasthan | 16,070 | 221 | – | 24,425 | 59 | 799 | 85 | 927 | – | 56 | 223 | 2,089 | **42,865** | 7,632 | 14,304 | 1,339 | 4,998 | 35 | **71,173** |
| 15. Tamil Nadu | 16,373 | – | – | 25,631 | – | 1,279 | 125 | 1,564 | 314 | 34 | 1,295 | 4,610 | **46,614** | 6,469 | 7,088 | 2,064 | 5,604 | 150 | **67,989** |
| 16. Uttar Pradesh | 30,759 | 5,285 | 40 | 42,647 | -31 | -18 | 76 | 1,030 | 2,091 | -47 | 5,982 | 9,113 | **87,813** | 21,965 | 19,963 | 22,225 | 15,950 | -141 | **1,67,776** |
| 17. West Bengal | 20,839 | 1,767 | 2 | 60,987 | – | 29 | 16 | 42 | – | 101 | 8,400 | 8,588 | **91,184** | 14,778 | 5,383 | 2,060 | 8,954 | 13 | **1,23,372** |
| **II. Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 424 | 22 | – | 496 | 332 | 3 | – | 183 | – | 14 | -1 | 199 | **1,472** | 478 | 527 | 117 | 52 | – | **2,646** |
| 2. Assam | 6,525 | 772 | – | 4,689 | – | 3 | 21 | 303 | – | 25 | 115 | 467 | **12,453** | 2,670 | 3,615 | 950 | -375 | 50 | **19,364** |
| 3. Himachal Pradesh | 4,583 | 63 | – | 3,694 | 42 | 520 | 3 | 464 | – | 27 | 2,728 | 3,742 | **12,125** | 1,022 | 3,613 | 175 | 1,142 | 5 | **18,082** |
| 4. Jammu and Kashmir | 3,538 | 1,432 | – | 3,141 | – | 686 | 14 | 629 | 2,047 | 1 | 328 | 3,705 | **11,815** | 2,075 | 4,058 | 1,135 | 688 | 1 | **19,772** |
| 5. Manipur | 868 | 141 | – | 481 | – | 8 | – | 10 | – | 17 | 88 | 123 | **1,613** | 1,206 | 900 | 14 | 703 | – | **4,436** |
| 6. Meghalaya | 1,120 | 13 | – | 279 | – | 1 | 1 | 58 | – | 7 | 132 | 199 | **1,611** | 364 | 383 | 57 | 399 | 6 | **2,819** |
| 7. Mizoram | 709 | 41 | – | 140 | 47 | 285 | – | 48 | – | 4 | 106 | 443 | **1,380** | 384 | 863 | 29 | 657 | – | **3,313** |
| 8. Nagaland | 1,700 | 71 | – | 113 | 95 | 99 | 27 | 90 | – | 1 | 320 | 537 | **2,516** | 419 | 508 | -22 | -70 | – | **3,352** |
| 9. Sikkim | 517 | 43 | – | 117 | – | 75 | 1 | 24 | – | – | 13 | 113 | **790** | 222 | 321 | 2 | 67 | 1 | **1,403** |
| 10. Tripura | 1,159 | 57 | – | 1,111 | – | 227 | – | 22 | – | – | -16 | 233 | **2,561** | 556 | 2,341 | 21 | 78 | 10 | **5,567** |
| 11. Uttarakhand | 4,266 | 515 | 2 | 4,373 | 31 | 1 | 5 | 534 | 36 | 47 | 516 | 1,139 | **10,325** | 464 | 1,202 | 137 | 1,134 | 38 | **13,300** |
| **All States** | **2,42,777** | **26,051** | **82** | **4,25,309** | **575** | **12,257** | **989** | **16,372** | **9,094** | **1,352** | **32,782** | **72,846** | **7,67,640** | **1,46,653** | **1,71,325** | **70,754** | **99,487** | **1,504** | **12,57,362** |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | 25,569 | – | – | – | – | – | – | – | – | **25,569** | – | – | – | – | – | **25,569** |
| 2. Puducherry | – | – | – | 1,165 | – | – | – | – | – | – | – | – | **1,165** | 1,353 | – | – | – | 1 | **2,519** |

*(Contd.)*

## Statement 26: Composition of Outstanding Liabilities *(Contd.)*

(As at end-March 2008)

(Rs. crore)

| State | SDLs | Power Bonds | Compens-ation and other bonds | NSSF | WMA from RBI | Loans from LIC | Loans from GIC | Loans from NABARD | Loans from SBI and other banks | Loans from NCDC | Loans from other Institut-ions | Loans from banks and FIs | Total Internal Debt | Loans and Advances from Centre | Provident Funds, *etc.* | Reserve Fund | Deposit and Advances | Conting-ency Fund | Outstan-ding Liabilities |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13= 7 to 12 | 14= (2 to 6)+13 | 15 | 16 | 17 | 18 | 19 | 20 = 14 to 19 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | 29,186 | 1,949 | – | 24,222 | – | 1,747 | 149 | 3,570 | – | 107 | 183 | 5,756 | **61,112** | 15,314 | 26,939 | 2,283 | 11,384 | 50 | **1,17,083** |
| 2. Bihar | 10,706 | 1,660 | 22 | 15,331 | -9 | 24 | 3 | 965 | – | 41 | 13 | 1,046 | **28,757** | 7,852 | 9,410 | 276 | 3,257 | 350 | **49,903** |
| 3. Chhattisgarh | 2,510 | 387 | – | 4,355 | – | 20 | 11 | 879 | – | 39 | – | 949 | **8,201** | 2,375 | 1,563 | 823 | 1,426 | 43 | **14,431** |
| 4. Goa | 1,477 | – | – | 2,680 | – | 25 | – | 27 | – | 3 | 71 | 126 | **4,283** | 852 | 663 | 105 | 386 | 30 | **6,318** |
| 5. Gujarat | 19,021 | 1,303 | 2 | 44,389 | – | – | 4 | 4 | 204 | 2 | 3,384 | 3,599 | **68,315** | 10,740 | 4,415 | 3,322 | 9,874 | 197 | **96,864** |
| 6. Haryana | 4,741 | 1,618 | – | 10,536 | – | 19 | 18 | 891 | – | 97 | 452 | 1,477 | **18,372** | 2,164 | 6,389 | 821 | 1,751 | 10 | **29,507** |
| 7. Jharkhand | 4,734 | 1,692 | 7 | 7,861 | 9 | 5 | 2 | 1,680 | – | 379 | 3,337 | 5,402 | **19,706** | 2,511 | 906 | 331 | 756 | 300 | **24,510** |
| 8. Karnataka | 11,988 | – | – | 19,515 | – | 644 | 72 | 1,441 | – | -42 | -618 | 1,496 | **32,999** | 10,729 | 8,798 | 1,190 | 4,249 | 67 | **58,032** |
| 9. Kerala | 16,481 | 927 | 1 | 11,982 | – | 3,121 | 299 | 968 | – | 172 | 271 | 4,831 | **34,221** | 5,651 | 16,185 | 371 | 2,077 | 100 | **58,605** |
| 10. Madhya Pradesh | 12,584 | 2,131 | – | 14,686 | – | 150 | 20 | 2,114 | 122 | 13 | 2,099 | 4,518 | **33,919** | 9,119 | 7,799 | 1,617 | 3,725 | 100 | **56,280** |
| 11. Maharashtra | 27,711 | 815 | 3 | 72,851 | – | 2,086 | -8 | 1,625 | 2 | 566 | 2,605 | 6,876 | **1,08,255** | 9,223 | 10,191 | 13,312 | 20,999 | 95 | **1,62,075** |
| 12. Orissa | 8,024 | 882 | – | 6,756 | – | 19 | 46 | 956 | – | 4 | 658 | 1,682 | **17,345** | 9,548 | 10,627 | 2,406 | 1,867 | -28 | **41,764** |
| 13. Punjab | 13,228 | 510 | – | 21,642 | 90 | 4 | 2 | 1,274 | 3,768 | – | 609 | 5,657 | **41,127** | 3,335 | 8,518 | 1,563 | 1,080 | 25 | **55,649** |
| 14. Rajasthan | 19,303 | 184 | – | 24,203 | – | 614 | 85 | 1,369 | – | 91 | 187 | 2,346 | **46,036** | 7,839 | 15,607 | 2,383 | 5,198 | 35 | **77,099** |
| 15. Tamil Nadu | 20,502 | – | – | 24,848 | – | 1,203 | 125 | 2,202 | 298 | 44 | 992 | 4,864 | **50,214** | 7,247 | 8,025 | 2,218 | 6,910 | 150 | **74,764** |
| 16. Uttar Pradesh | 33,389 | 4,697 | 40 | 44,055 | -31 | -24 | 76 | 1,315 | 2,091 | -32 | 5,913 | 9,339 | **91,489** | 21,277 | 21,681 | 23,582 | 16,239 | -131 | **1,74,138** |
| 17. West Bengal | 31,579 | 1,571 | 2 | 61,715 | – | 25 | 16 | 49 | – | 91 | 8,557 | 8,737 | **103,604** | 14,412 | 5,731 | 1,720 | 9,157 | 20 | **1,34,645** |
| **II. Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 598 | 19 | – | 521 | 402 | 3 | – | 247 | – | 14 | -121 | 143 | **1,683** | 497 | 677 | 117 | 43 | – | **3,016** |
| 2. Assam | 7,155 | 686 | – | 4,699 | – | 2 | 21 | 468 | – | 32 | 83 | 606 | **13,147** | 2,586 | 3,999 | 950 | -375 | 50 | **20,358** |
| 3. Himachal Pradesh | 5,905 | 56 | – | 3,829 | 42 | 471 | 3 | 618 | – | 24 | 2,148 | 3,263 | **13,095** | 968 | 3,963 | 175 | 1,142 | 5 | **19,348** |
| 4. Jammu and Kashmir | 5,645 | 1,273 | – | 3,169 | – | 786 | 14 | 829 | 2,047 | 1 | 243 | 3,920 | **14,007** | 2,479 | 4,567 | 1,265 | 378 | 1 | **22,697** |
| 5. Manipur | 1,078 | 126 | – | 681 | – | 5 | – | 20 | – | 14 | 87 | 127 | **2,011** | 968 | 923 | 14 | 652 | – | **4,568** |
| 6. Meghalaya | 1,268 | 11 | – | 288 | – | 1 | 1 | 82 | – | 6 | 115 | 205 | **1,772** | 351 | 425 | 57 | 396 | 6 | **3,007** |
| 7. Mizoram | 838 | 36 | – | 140 | 47 | 286 | – | 55 | – | 2 | 64 | 407 | **1,468** | 384 | 1,009 | 25 | 559 | – | **3,446** |
| 8. Nagaland | 1,998 | 63 | – | 113 | 95 | 103 | 27 | 107 | – | 3 | 381 | 620 | **2,890** | 419 | 505 | -41 | -125 | – | **3,649** |
| 9. Sikkim | 742 | 38 | – | 115 | – | 81 | 1 | 42 | – | – | 11 | 135 | **1,030** | 217 | 338 | 6 | 67 | 1 | **1,659** |
| 10. Tripura | 1,114 | 51 | – | 1,115 | – | 227 | – | 51 | – | – | -41 | 237 | **2,516** | 528 | 2,389 | 16 | 93 | 10 | **5,553** |
| 11. Uttarakhand | 5,001 | 458 | 2 | 4,582 | 31 | 1 | 5 | 676 | 36 | 47 | 515 | 1,281 | **11,355** | 499 | 1,227 | 222 | 1,349 | 38 | **14,690** |
| **All States** | **2,98,508** | **23,143** | **80** | **4,30,879** | **676** | **11,647** | **989** | **24,523** | **8,568** | **1,718** | **32,199** | **79,644** | **8,32,930** | **1,50,088** | **1,83,472** | **61,129** | **1,04,513** | **1,524** | **13,33,656** |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | 25,339 | – | – | – | – | – | – | – | – | **25,339** | – | – | – | – | – | **25,339** |
| 2. Puducherry | 337 | – | – | 1,174 | – | – | – | – | – | – | 353 | 353 | **1,864** | 1,324 | 2 | – | 7 | 1 | **3,198** |

# Statement 26: Composition of Outstanding Liabilities *(Concld.)*

(As at end-March 2009)

(Rs. crore)

| State | SDLs | Power Bonds | Compens-ation and other bonds | NSSF | WMA from RBI | Loans from LIC | Loans from GIC | Loans from NABARD | Loans from SBI and other banks | Loans from NCDC | Loans from other Institut-ions | Loans from banks and FIs | Total Internal Debt | Loans and Advances from Centre | Provident Funds, *etc.* | Reserve Fund | Deposit and Advances | Conting-ency Fund | Outstan-ding Liabilities |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13= 7 to 12 | 14= (2 to 6)+13 | 15 | 16 | 17 | 18 | 19 | 20 = 14 to 19 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | 35,035 | 1,827 | – | 24,886 | – | 1,398 | 149 | 5,125 | – | 107 | -226 | 6,553 | **68,301** | 17,083 | 27,809 | 2,276 | 11,478 | 50 | **1,26,996** |
| 2. Bihar | 12,659 | 1,556 | 22 | 16,274 | -9 | 24 | 3 | 1,516 | – | 48 | 13 | 1,604 | **32,106** | 7,432 | 9,760 | 276 | 3,352 | 350 | **53,277** |
| 3. Chhattisgarh | 3,203 | 363 | – | 4,582 | – | 12 | 11 | 1,130 | – | 331 | -6 | 1,479 | **9,627** | 2,696 | 1,564 | 927 | 1,461 | 43 | **16,317** |
| 4. Goa | 2,045 | – | – | 2,777 | – | 23 | – | 37 | – | 5 | 97 | 162 | **4,984** | 904 | 693 | 105 | 402 | 30 | **7,118** |
| 5. Gujarat | 26,171 | 1,222 | 2 | 44,092 | – | – | 4 | 3 | 182 | 1 | 3,989 | 4,179 | **75,667** | 10,603 | 4,415 | 2,917 | 9,874 | 197 | **1,03,674** |
| 6. Haryana | 6,009 | 1,517 | – | 10,686 | – | 16 | 18 | 1,098 | – | 105 | 680 | 1,916 | **20,128** | 2,091 | 6,862 | 850 | 2,121 | 10 | **32,062** |
| 7. Jharkhand | 5,111 | 1,586 | 7 | 8,297 | 9 | 5 | 2 | 1,883 | – | 435 | 4,021 | 6,346 | **21,356** | 2,346 | 1,164 | 331 | 910 | 300 | **26,407** |
| 8. Karnataka | 15,188 | – | – | 20,671 | – | 609 | 72 | 1,932 | – | -72 | -624 | 1,916 | **37,775** | 11,800 | 9,912 | 1,190 | 4,249 | 67 | **64,992** |
| 9. Kerala | 17,911 | 869 | 1 | 14,431 | – | 3,341 | 299 | 1,359 | – | 156 | 282 | 5,437 | **38,649** | 6,250 | 17,135 | 377 | 2,290 | 100 | **64,801** |
| 10. Madhya Pradesh | 14,998 | 1,998 | – | 15,291 | – | 139 | 20 | 2,702 | 122 | -7 | 2,130 | 5,105 | **37,393** | 10,549 | 7,962 | 1,601 | 3,766 | 100 | **61,370** |
| 11. Maharashtra | 32,209 | 764 | 3 | 80,048 | – | 1,836 | -8 | 2,489 | 2 | 761 | 2,307 | 7,386 | **120,410** | 9,520 | 10,968 | 12,981 | 22,757 | 95 | **1,76,730** |
| 12. Orissa | 8,674 | 827 | – | 6,601 | – | 16 | 46 | 1,336 | – | 3 | 639 | 2,040 | **18,142** | 11,013 | 11,127 | 2,406 | 2,006 | -28 | **44,666** |
| 13. Punjab | 16,369 | 478 | – | 22,599 | 90 | 3 | 2 | 1,549 | 3,236 | – | 546 | 5,337 | **44,872** | 3,452 | 9,089 | 1,563 | 1,080 | 25 | **60,081** |
| 14. Rajasthan | 23,022 | 166 | – | 24,106 | – | 428 | 85 | 1,748 | – | 126 | 157 | 2,545 | **49,840** | 8,028 | 16,963 | 2,499 | 5,522 | 200 | **83,051** |
| 15. Tamil Nadu | 25,410 | – | – | 26,114 | – | 1,128 | 125 | 2,827 | 281 | 56 | 720 | 5,137 | **56,661** | 8,660 | 9,056 | 2,394 | 7,904 | 150 | **84,825** |
| 16. Uttar Pradesh | 40,489 | 4,403 | 40 | 47,868 | -31 | -31 | 76 | 1,578 | 2,091 | -21 | 5,485 | 9,178 | **1,01,947** | 20,579 | 24,054 | 24,962 | 16,785 | -131 | **1,88,197** |
| 17. West Bengal | 41,465 | 1,473 | 2 | 63,322 | – | 20 | 16 | 57 | – | 73 | 8,753 | 8,920 | **1,15,182** | 14,146 | 6,108 | 1,694 | 9,413 | 20 | **1,46,563** |
| **II. Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 714 | 18 | – | 561 | 492 | 3 | – | 307 | – | 14 | -248 | 76 | **1,861** | 474 | 836 | 117 | 43 | – | **3,331** |
| 2. Assam | 7,933 | 643 | – | 4,689 | – | 2 | 21 | 631 | – | 31 | 51 | 736 | **14,000** | 2,484 | 4,422 | 950 | -375 | 50 | **21,532** |
| 3. Himachal Pradesh | 7,849 | 52 | – | 3,930 | 42 | 522 | 3 | 765 | – | 16 | 1,608 | 2,914 | **14,787** | 911 | 4,263 | 175 | 1,142 | 5 | **21,283** |
| 4. Jammu and Kashmir | 6,186 | 1,193 | – | 3,622 | – | 886 | 14 | 1,094 | 2,047 | 1 | 74 | 4,116 | **15,117** | 2,978 | 5,208 | 1,412 | 85 | 1 | **24,800** |
| 5. Manipur | 1,326 | 118 | – | 914 | – | 2 | – | 30 | – | 11 | 86 | 130 | **2,488** | 730 | 952 | 14 | 623 | – | **4,806** |
| 6. Meghalaya | 1,448 | 10 | – | 329 | – | 1 | 1 | 103 | – | 6 | 101 | 211 | **1,999** | 341 | 480 | 57 | 395 | 6 | **3,278** |
| 7. Mizoram | 931 | 34 | – | 137 | 47 | 285 | – | 60 | – | – | 38 | 384 | **1,533** | 391 | 1,112 | 39 | 559 | – | **3,634** |
| 8. Nagaland | 2,222 | 59 | – | 122 | 95 | 95 | 27 | 124 | – | 6 | 432 | 683 | **3,181** | 404 | 478 | -61 | -165 | – | **3,836** |
| 9. Sikkim | 1,070 | 36 | – | 113 | – | 85 | 1 | 78 | – | – | 9 | 174 | **1,393** | 208 | 354 | 13 | 67 | 1 | **2,036** |
| 10. Tripura | 1,190 | 48 | – | 1,114 | – | 227 | – | 109 | – | – | -69 | 267 | **2,617** | 466 | 2,439 | 16 | 98 | 10 | **5,647** |
| 11. Uttarakhand | 5,514 | 429 | 2 | 4,747 | 31 | 1 | 5 | 833 | 36 | 48 | 515 | 1,438 | **12,161** | 491 | 1,288 | 251 | 1,484 | 38 | **15,713** |
| **All States** | **3,62,350** | **21,689** | **80** | **4,52,923** | **766** | **11,077** | **989** | **32,500** | **7,996** | **2,242** | **31,562** | **86,367** | **9,24,176** | **1,57,030** | **1,96,473** | **62,332** | **1,09,326** | **1,689** | **14,51,026** |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | 24,953 | – | – | – | – | – | – | – | – | **24,953** | – | – | – | – | – | **24,953** |
| 2. Puducherry | 337 | – | – | 1,161 | – | – | – | – | – | – | 1,397 | 1,397 | **2,895** | 1,395 | 11 | 12 | 35 | 1 | **4,350** |

SDLs : State Development Loans. '–' : Nil/Negligible.

**Source :** 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.
2. Ministry of Finance, Government of India.
3. Reserve Bank Records.
4. Budget Documents of the State Governments.
5. Finance Accounts of the Union Government, CGA, Government of India.

# Statement 27: Total Outstanding Liabilities of State Governments

(As at end-March)

(Rs. crore)

| State | 1991 | 1992 | 1993 | 1994 | 1995 | 1996 | 1997 | 1998 | 1999 | 2000 | 2001 | 2002 | 2003 | 2004 | 2005 | 2006 | 2007 | 2008 (RE) | 2009 (BE) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | 8,150 | 9,454 | 11,063 | 12,940 | 15,224 | 17,778 | 20,201 | 23,313 | 28,301 | 34,829 | 41,809 | 48,637 | 56,030 | 75,361 | 90,399 | 1,03,177 | 1,10,145 | 1,17,083 | 1,26,996 |
| 2. Bihar | 10,633 | 11,777 | 13,551 | 14,752 | 16,701 | 18,695 | 20,752 | 23,584 | 27,109 | 32,866 | 29,942 | 34,135 | 38,254 | 39,999 | 43,183 | 47,290 | 49,850 | 49,903 | 53,277 |
| 3. Chhattisgarh | – | – | – | – | – | – | – | – | – | – | 6,967 | 8,121 | 9,592 | 10,825 | 12,133 | 13,190 | 13,971 | 14,431 | 16,317 |
| 4. Goa | 903 | 967 | 1,049 | 1,115 | 1,183 | 1,275 | 1,402 | 1,568 | 1,936 | 2,510 | 2,822 | 3,746 | 3,503 | 3,885 | 4,417 | 5,126 | 5,806 | 6,318 | 7,118 |
| 5. Gujarat | 8,076 | 9,361 | 10,502 | 11,467 | 12,999 | 14,889 | 17,006 | 20,419 | 25,068 | 34,190 | 42,781 | 47,919 | 55,175 | 62,307 | 71,334 | 83,024 | 90,001 | 96,864 | 1,03,674 |
| 6. Haryana | 3,076 | 3,471 | 3,899 | 4,424 | 5,036 | 6,171 | 7,004 | 8,110 | 10,250 | 13,810 | 14,650 | 17,726 | 19,948 | 22,450 | 24,900 | 26,979 | 28,645 | 29,507 | 32,062 |
| 7. Jharkhand | – | – | – | – | – | – | – | – | – | – | 8,448 | 9,979 | 11,887 | 10,036 | 13,090 | 16,924 | 21,360 | 24,510 | 26,407 |
| 8. Karnataka | 5,898 | 6,271 | 7,160 | 8,815 | 9,952 | 11,074 | 12,739 | 14,697 | 17,455 | 21,045 | 25,301 | 31,337 | 36,020 | 39,959 | 44,345 | 49,587 | 54,587 | 58,032 | 64,992 |
| 9. Kerala | 4,983 | 5,833 | 6,682 | 7,595 | 9,280 | 10,719 | 12,314 | 14,469 | 17,333 | 22,214 | 26,259 | 29,536 | 34,312 | 39,151 | 43,695 | 47,883 | 52,266 | 58,605 | 64,801 |
| 10. Madhya Pradesh | 7,777 | 8,803 | 11,442 | 10,792 | 12,165 | 13,891 | 15,948 | 17,975 | 21,957 | 25,933 | 22,127 | 26,043 | 29,882 | 37,967 | 44,586 | 49,647 | 53,971 | 56,280 | 61,370 |
| 11. Maharashtra | 12,878 | 15,279 | 16,911 | 18,787 | 21,979 | 26,379 | 30,602 | 37,052 | 44,264 | 58,813 | 67,601 | 78,541 | 89,952 | 1,06,838 | 1,24,554 | 1,46,228 | 1,59,765 | 1,62,075 | 1,76,730 |
| 12. Orissa | 5,156 | 6,065 | 6,792 | 7,689 | 8,914 | 10,295 | 11,996 | 13,636 | 16,281 | 20,614 | 24,220 | 28,161 | 30,869 | 33,850 | 36,982 | 40,724 | 41,635 | 41,764 | 44,666 |
| 13. Punjab | 7,071 | 8,131 | 9,524 | 10,874 | 12,454 | 14,040 | 15,618 | 17,904 | 21,823 | 26,610 | 30,763 | 35,730 | 40,125 | 42,819 | 47,071 | 51,140 | 50,998 | 55,649 | 60,081 |
| 14. Rajasthan | 6,580 | 7,647 | 8,654 | 10,038 | 11,866 | 14,137 | 16,742 | 19,229 | 24,136 | 31,684 | 35,541 | 41,634 | 47,534 | 53,109 | 59,968 | 66,239 | 71,173 | 77,099 | 83,051 |
| 15. Tamil Nadu | 7,044 | 8,341 | 10,206 | 11,616 | 13,541 | 15,134 | 17,257 | 19,512 | 23,189 | 29,568 | 34,541 | 39,069 | 44,471 | 51,759 | 55,968 | 63,848 | 67,989 | 74,764 | 84,825 |
| 16. Uttar Pradesh | 19,760 | 22,978 | 26,366 | 29,693 | 34,253 | 38,998 | 45,630 | 52,428 | 62,103 | 77,934 | 83,098 | 95,822 | 1,05,126 | 1,24,063 | 1,36,273 | 1,54,061 | 1,67,776 | 1,74,138 | 1,88,197 |
| 17. West Bengal | 8,857 | 10,135 | 11,281 | 12,926 | 15,128 | 17,716 | 21,114 | 25,173 | 32,192 | 44,042 | 54,929 | 66,396 | 78,325 | 89,472 | 97,342 | 1,14,419 | 1,23,372 | 1,34,645 | 1,46,563 |
| **II. Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 280 | 287 | 262 | 281 | 319 | 397 | 480 | 477 | 566 | 735 | 739 | 790 | 966 | 1,736 | 2,069 | 2,412 | 2,646 | 3,016 | 3,331 |
| 2. Assam | 4,341 | 4,658 | 4,670 | 4,675 | 5,228 | 6,326 | 6,402 | 6,469 | 6,765 | 8,666 | 10,227 | 11,988 | 13,099 | 15,688 | 17,043 | 18,401 | 19,364 | 20,358 | 21,532 |
| 3. Himachal Pradesh | 1,329 | 1,492 | 1,833 | 1,996 | 2,556 | 3,267 | 3,661 | 4,298 | 6,383 | 7,840 | 8,705 | 10,055 | 12,228 | 14,379 | 16,483 | 17,390 | 18,082 | 19,348 | 21,283 |
| 4. Jammu and Kashmir | 3,358 | 3,808 | 4,014 | 4,510 | 4,448 | 4,628 | 5,294 | 5,736 | 6,429 | 7,739 | 9,101 | 9,624 | 10,528 | 14,728 | 15,877 | 18,427 | 19,772 | 22,697 | 24,800 |
| 5. Manipur | 390 | 503 | 531 | 564 | 607 | 676 | 721 | 1,040 | 1,328 | 1,614 | 1,870 | 1,870 | 1,890 | 2,537 | 3,365 | 4,316 | 4,436 | 4,568 | 4,806 |
| 6. Meghalaya | 218 | 245 | 301 | 381 | 450 | 490 | 475 | 658 | 862 | 1,117 | 1,388 | 1,528 | 1,820 | 2,123 | 2,410 | 2,610 | 2,819 | 3,007 | 3,278 |
| 7. Mizoram | 330 | 314 | 322 | 378 | 444 | 538 | 574 | 771 | 842 | 1,178 | 1,375 | 1,713 | 1,967 | 2,606 | 2,922 | 3,154 | 3,313 | 3,446 | 3,634 |
| 8. Nagaland | 409 | 476 | 520 | 586 | 624 | 781 | 753 | 876 | 1,063 | 1,389 | 1,604 | 1,884 | 2,385 | 2,389 | 2,638 | 3,006 | 3,352 | 3,649 | 3,836 |
| 9. Sikkim | 142 | 162 | 199 | 222 | 263 | 292 | 228 | 260 | 415 | 593 | 852 | 929 | 989 | 1,010 | 1,150 | 1,289 | 1,403 | 1,659 | 2,036 |
| 10. Tripura | 517 | 573 | 631 | 759 | 856 | 948 | 986 | 1,163 | 1,525 | 1,993 | 2,384 | 2,817 | 3,278 | 4,057 | 4,853 | 5,358 | 5,567 | 5,553 | 5,647 |
| 11. Uttarakhand | – | – | – | – | – | – | – | – | – | – | 4,106 | 5,018 | 6,274 | 8,273 | 10,123 | 12,017 | 13,300 | 14,690 | 15,713 |
| **All States** | **1,28,155** | **1,47,030** | **1,68,365** | **1,87,875** | **2,16,473** | **2,49,535** | **2,85,898** | **3,30,816** | **3,99,576** | **5,09,529** | **5,94,148** | **6,90,747** | **7,86,427** | **9,13,376** | **10,29,174** | **11,67,866** | **12,57,362** | **13,33,656** | **14,51,026** |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | 117 | 627 | 1,354 | 2,205 | 3,081 | 3,788 | 6,348 | 7,924 | 9,777 | 12,494 | 14,149 | 15,836 | 21,567 | 25,569 | 25,339 | 24,953 |
| 2. Puducherry | – | – | - | – | – | – | – | – | – | – | – | – | – | 1,310 | 1,549 | 1,817 | 2,519 | 3,198 | 4,350 |

RE : Revised Estimates. BE: Budget Estimates '–' : Not available/Not applicable.

**Note** : See 'Explanatory notes on Data Sources and Methodology'.

**Source** : Same as in Statement 26.

# Statement 28: Total Outstanding Liabilities of State Governments - As percentage of GSDP

(As at end-March)

(Per cent)

| State | 1991 | 1992 | 1993 | 1994 | 1995 | 1996 | 1997 | 1998 | 1999 | 2000 | 2001 | 2002 | 2003 | 2004 | 2005 | 2006 | 2007 | 2008 (RE) | 2009 (BE) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | 23.0 | 21.9 | 23.5 | 22.4 | 22.1 | 22.3 | 22.4 | 24.3 | 24.6 | 26.9 | 28.8 | 30.9 | 33.3 | 39.5 | 43.0 | 43.7 | 40.9 | 37.5 | 35.6 |
| 2. Bihar | 38.1 | 37.8 | 40.2 | 37.8 | 37.9 | 42.3 | 38.6 | 38.4 | 39.0 | 39.0 | 52.3 | 59.1 | 58.7 | 59.7 | 58.5 | 59.3 | 52.9 | 47.9 | 46.3 |
| 3. Chhattisgarh | – | – | – | – | – | – | – | – | – | – | 26.4 | 26.8 | 29.2 | 27.2 | 26.4 | 25.4 | 23.6 | 21.3 | 21.2 |
| 4. Goa | 67.3 | 58.4 | 52.5 | 46.5 | 41.7 | 38.4 | 35.4 | 31.9 | 31.9 | 39.7 | 41.8 | 52.8 | 43.3 | 41.8 | 38.5 | 41.3 | 42.1 | 40.1 | 40.6 |
| 5. Gujarat | 26.5 | 28.0 | 23.9 | 23.3 | 20.5 | 20.7 | 19.8 | 22.4 | 23.8 | 31.1 | 38.5 | 38.8 | 39.0 | 37.1 | 38.3 | 38.3 | 35.4 | 33.1 | 30.4 |
| 6. Haryana | 20.9 | 19.7 | 20.8 | 20.0 | 19.2 | 20.7 | 19.7 | 21.0 | 23.5 | 26.9 | 25.2 | 27.1 | 27.5 | 27.2 | 26.6 | 25.4 | 22.6 | 20.0 | 18.7 |
| 7. Jharkhand | – | – | – | – | – | – | – | – | – | – | 26.3 | 28.5 | 31.1 | 23.6 | 23.0 | 26.9 | 30.6 | 31.7 | 30.9 |
| 8. Karnataka | 23.6 | 19.4 | 20.2 | 21.5 | 20.8 | 19.7 | 19.5 | 20.1 | 19.9 | 21.9 | 24.6 | 29.0 | 30.7 | 31.1 | 29.9 | 29.0 | 29.0 | 27.0 | 26.6 |
| 9. Kerala | 30.2 | 28.5 | 28.7 | 28.9 | 29.1 | 27.7 | 27.7 | 29.2 | 30.8 | 32.4 | 36.4 | 38.2 | 39.8 | 40.8 | 40.8 | 40.2 | 39.4 | 39.5 | 39.3 |
| 10. Madhya Pradesh | 24.7 | 26.1 | 30.3 | 20.7 | 21.0 | 21.4 | 21.4 | 22.0 | 23.5 | 24.0 | 27.9 | 30.0 | 34.4 | 36.9 | 41.6 | 42.7 | 42.1 | 39.5 | 38.9 |
| 11. Maharashtra | 19.4 | 20.2 | 18.0 | 16.6 | 16.9 | 16.7 | 17.1 | 19.0 | 21.1 | 23.8 | 27.0 | 29.0 | 30.1 | 31.7 | 32.9 | 33.8 | 31.4 | 28.0 | 26.9 |
| 12. Orissa | 45.2 | 41.4 | 42.9 | 41.5 | 40.1 | 38.0 | 45.3 | 42.3 | 45.8 | 48.0 | 55.7 | 60.0 | 61.5 | 55.1 | 51.8 | 51.9 | 45.7 | 40.4 | 38.3 |
| 13. Punjab | 38.4 | 36.5 | 37.2 | 36.0 | 36.4 | 36.4 | 35.3 | 36.8 | 39.2 | 39.6 | 41.2 | 44.8 | 48.7 | 47.7 | 48.3 | 46.6 | 41.3 | 40.7 | 39.6 |
| 14. Rajasthan | 27.5 | 28.8 | 27.7 | 30.4 | 28.6 | 29.9 | 29.1 | 30.0 | 33.0 | 38.3 | 43.1 | 45.4 | 53.7 | 47.6 | 52.0 | 53.3 | 50.1 | 46.3 | 44.1 |
| 15. Tamil Nadu | 20.3 | 20.4 | 21.4 | 20.2 | 19.7 | 19.4 | 19.3 | 18.8 | 19.6 | 22.0 | 23.5 | 26.2 | 28.1 | 29.4 | 27.9 | 28.6 | 26.3 | 25.1 | 23.9 |
| 16. Uttar Pradesh | 32.8 | 32.8 | 34.4 | 34.5 | 33.9 | 34.3 | 33.5 | 35.8 | 37.9 | 41.5 | 45.8 | 50.3 | 50.8 | 54.6 | 55.3 | 55.1 | 53.6 | 50.3 | 48.1 |
| 17. West Bengal | 23.6 | 23.3 | 24.2 | 24.2 | 24.4 | 24.0 | 25.7 | 25.7 | 27.9 | 32.6 | 38.3 | 42.3 | 46.6 | 47.3 | 46.7 | 48.5 | 45.3 | 43.5 | 41.5 |
| **II. Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 55.9 | 46.4 | 36.0 | 31.4 | 32.9 | 33.5 | 39.6 | 35.7 | 37.4 | 45.5 | 40.9 | 37.1 | 45.9 | 72.1 | 74.2 | 80.8 | 78.8 | 79.8 | 78.4 |
| 2. Assam | 39.7 | 38.2 | 34.8 | 30.9 | 29.8 | 32.6 | 30.5 | 28.4 | 26.5 | 24.9 | 27.8 | 31.3 | 30.2 | 33.2 | 32.2 | 32.0 | 29.8 | 28.0 | 26.8 |
| 3. Himachal Pradesh | 41.7 | 39.8 | 42.3 | 41.7 | 43.9 | 48.8 | 47.2 | 48.6 | 59.7 | 55.6 | 55.6 | 58.6 | 64.7 | 69.4 | 71.6 | 68.4 | 63.9 | 60.5 | 58.9 |
| 4. Jammu and Kashmir | 81.0 | 80.7 | 76.7 | 71.1 | 63.8 | 57.2 | 58.0 | 55.8 | 56.3 | 49.4 | 54.5 | 53.4 | 51.8 | 66.4 | 65.4 | 68.8 | 67.9 | 70.5 | 69.1 |
| 5. Manipur | 47.5 | 51.0 | 48.6 | 43.1 | 43.2 | 41.5 | 38.0 | 48.2 | 54.7 | 49.5 | 60.1 | 55.5 | 53.9 | 63.8 | 66.6 | 75.5 | 68.9 | 62.8 | 58.6 |
| 6. Meghalaya | 21.4 | 20.7 | 22.9 | 25.2 | 27.0 | 24.6 | 21.6 | 26.3 | 29.3 | 30.7 | 34.3 | 33.1 | 37.1 | 38.6 | 40.3 | 40.3 | 40.0 | 39.4 | 39.6 |
| 7. Mizoram | 84.8 | 59.1 | 53.0 | 53.1 | 60.1 | 57.4 | 53.5 | 68.6 | 67.6 | 76.0 | 79.2 | 88.0 | 90.8 | 112.1 | 119.0 | 117.0 | 111.0 | 104.8 | 99.2 |
| 8. Nagaland | 53.4 | 51.6 | 48.4 | 42.6 | 39.1 | 43.0 | 37.2 | 37.7 | 44.6 | 49.6 | 45.1 | 45.2 | 50.9 | 47.4 | 49.3 | 45.3 | 44.9 | 43.5 | 40.6 |
| 9. Sikkim | 58.0 | 60.2 | 71.5 | 55.2 | 59.7 | 56.1 | 38.4 | 38.2 | 52.8 | 66.1 | 84.0 | 81.8 | 77.5 | 70.6 | 71.8 | 71.5 | 68.8 | 72.2 | 78.6 |
| 10. Tripura | 39.8 | 39.1 | 40.7 | 42.7 | 45.5 | 41.3 | 35.8 | 35.3 | 40.0 | 41.0 | 43.4 | 44.2 | 48.7 | 53.7 | 58.5 | 58.7 | 54.1 | 48.4 | 43.8 |
| 11. Uttarakhand | – | – | – | – | – | – | – | – | – | – | 27.9 | 31.3 | 33.6 | 40.0 | 44.5 | 46.6 | 44.5 | 42.5 | 39.3 |
| **All States** (Per cent of GDP) | **22.5** | **22.5** | **22.4** | **21.7** | **21.3** | **20.9** | **20.7** | **21.7** | **22.8** | **26.1** | **28.3** | **30.3** | **32.0** | **33.2** | **32.7** | **32.6** | **30.3** | **28.3** | **27.4** |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | 0.6 | 2.4 | 4.8 | 6.5 | 7.5 | 8.0 | 11.5 | 12.9 | 14.7 | 17.4 | 17.5 | 17.2 | 20.5 | 21.6 | 18.9 | 16.4 |
| 2. Puducherry | – | – | – | – | – | – | – | – | – | – | – | – | – | 24.1 | 29.8 | 31.9 | 40.0 | 45.7 | 56.3 |

'–' : Not available/Not applicable. RE : Revised Estimates. BE : Budget Estimates.

**Note** : See 'Explanatory note on Data Sources and Methodology'.

**Source** : Same as in Statement 26.

# Statement 29: Market Borrowings of State Governments

( Rs. crore)

| State | 2006-07 | | | | 2007-08 | | | | 2008-09 | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Gross Allocation | Repayments | Net Allocation | Amount Raised | Gross Allocation | Repayments | Net Allocation | Amount Raised | Gross Allocation | Repayments | Net Allocation | Amount Raised* |
| 1 | 2 | 3 | 4=2-3 | 5 | 6 | 7 | 8=6-7 | 9 | 10 | 11 | 12=10-11 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 2,726 | 530 | 2,196 | 2,726 | 8,325 | 1,008 | 7,318 | 6,650 | 9,415 | 1,783 | 7,633 | 5000 |
| 2. Bihar | 1,183 | 418 | 766 | – | 2,196 | 779 | 1,417 | 1,092 | 1,481 | 733 | 748 | – |
| 3. Chhattisgarh | 476 | 95 | 381 | – | 978 | 157 | 821 | – | 396 | 153 | 242 | – |
| 4. Goa | 159 | 19 | 140 | 100 | 636 | 31 | 605 | 400 | 602 | 96 | 505 | 200 |
| 5. Gujarat | 944 | 282 | 662 | – | 6,777 | 475 | 6,301 | 6,775 | 6,874 | 677 | 6,198 | 2250 |
| 6. Haryana | 598 | 147 | 451 | – | 1,272 | 253 | 1,018 | – | 1,295 | 290 | 1,005 | – |
| 7. Jharkhand | 401 | 141 | 259 | 401 | 1,553 | 264 | 1,289 | 1,192 | 444 | 248 | 195 | – |
| 8. Karnataka | 1,376 | 233 | 1,142 | – | 2,462 | 462 | 2,000 | 750 | 4,033 | 833 | 3,200 | – |
| 9. Kerala | 2,168 | 380 | 1,788 | 2,168 | 4,297 | 663 | 3,634 | 4,297 | 3,947 | 734 | 3,213 | 2,335 |
| 10. Madhya Pradesh | 1,421 | 357 | 1,065 | 1,420 | 3,682 | 538 | 3,144 | 1,875 | 2,952 | 538 | 2,414 | 625 |
| 11. Maharashtra | 1,738 | 468 | 1,269 | 1,738 | 8,568 | 775 | 7,793 | 8,520 | 5,295 | 795 | 4,500 | 2,000 |
| 12. Orissa | 1,047 | 393 | 653 | – | 1,085 | 718 | 367 | – | 718 | 670 | 48 | – |
| 13. Punjab | 981 | 243 | 738 | 981 | 4,121 | 328 | 3,794 | 4,121 | 3,869 | 416 | 3,453 | 3,202 |
| 14. Rajasthan | 1,499 | 434 | 1,065 | 1,499 | 3,987 | 754 | 3,233 | 3,987 | 2,416 | 1,160 | 1,256 | 2,000 |
| 15. Tamil Nadu | 1,814 | 444 | 1,371 | 1,814 | 4,942 | 813 | 4,130 | 4,942 | 4,920 | 806 | 4,114 | 1,500 |
| 16. Uttar Pradesh | 3,248 | 979 | 2,269 | 3,248 | 6,494 | 1,791 | 4,703 | 4,422 | 7,099 | 2,397 | 4,703 | 6,000 |
| 17. West Bengal | 1,336 | 492 | 844 | 1,336 | 11,607 | 867 | 10,740 | 11,607 | 9,241 | 854 | 8,387 | 8,353 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 108 | 5 | 103 | 108 | 185 | 10 | 174 | 185 | 181 | 10 | 171 | – |
| 2. Assam | 857 | 179 | 678 | 857 | 964 | 333 | 631 | 963 | 788 | 405 | 383 | – |
| 3. Himachal Pradesh | 512 | 44 | 468 | 512 | 1,399 | 77 | 1,322 | 1,399 | 2,173 | 160 | 2,014 | 512 |
| 4. Jammu and Kashmir | 691 | 73 | 617 | 691 | 2,226 | 118 | 2,108 | 2,226 | 1,063 | 128 | 936 | 976 |
| 5. Manipur | 99 | 18 | 81 | 99 | 247 | 37 | 210 | 247 | 200 | 39 | 161 | 200 |
| 6. Meghalaya | 192 | 28 | 164 | 192 | 196 | 48 | 147 | 196 | 245 | 73 | 172 | 120 |
| 7. Mizoram | 125 | 17 | 108 | 125 | 147 | 18 | 129 | 147 | 90 | 30 | 60 | 60 |
| 8. Nagaland | 293 | 44 | 250 | 293 | 369 | 71 | 298 | 369 | 310 | 94 | 216 | 160 |
| 9. Sikkim | 115 | 17 | 97 | 115 | 308 | 26 | 282 | 250 | 293 | 45 | 248 | 293 |
| 10. Tripura | 123 | 20 | 104 | 35 | 238 | 45 | 193 | – | 144 | 78 | 66 | – |
| 11. Uttarakhand | 369 | 52 | 317 | 369 | 971 | 95 | 877 | 830 | 891 | 127 | 764 | 665 |
| **All States** | **26,597** | **6,551** | **20,046** | **20,825** | **80,233** | **11,555** | **68,678** | **67,442** | **71,374** | **14,371** | **57,003** | **36,451** |
| *Memo item:* | | | | | | | | | | | | |
| 1. Puducherry | – | – | – | – | 337 | – | 337 | 337 | 100 | – | 100 | 100 |

* : Up to December 15, 2008. '–' : Nil.

**Source:** Reserve Bank records.

## Statement 30: Plan Outlay of State Governments

(Rs. crore)

| State | 1999-2000 (Actual Expenditure) | 2000-01 (Actual Expenditure) | 2001-02 (Actual Expenditure) | 2002-03 (Actual Expenditure) | 2003-04 (Actual Expenditure) | 2004-05 (Actual Expenditure) | 2005-06 (Actual Expenditure) | 2006-07 (Actual Expenditure) | 2007-08 (Revised Outlay) | 2008-09 (Approved Outlay) |
|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 7 | 8 | 9 | 10 | 11 | 12 |
| **I. Non-Special Category** | | | | | | | | | | |
| 1. Andhra Pradesh | 4,748 | 7,035 | 7,969 | 8,315 | 10,759 | 11,457 | 13,439 | 18,207 | 29,982 | 44,000 |
| 2. Bihar | 2,676 | 1,638 | 1,471 | 2,207 | 2,627 | 3,196 | 4,465 | 8,550 | 10,200 | 13,000 |
| 3. Chhattisgarh | – | 470 | 1,361 | 1,767 | 2,404 | 2,833 | 3,465 | 5,107 | 7,414 | 9,600 |
| 4. Goa | 237 | 361 | 373 | 423 | 568 | 767 | 958 | 1,070 | 1,430 | 1,738 |
| 5. Gujarat | 6,492 | 4,965 | 5,357 | 5,403 | 7,585 | 7,603 | 11,000 | 14,384 | 16,000 | 21,000 |
| 6. Haryana | 1,676 | 1,718 | 1,766 | 1,776 | 1,866 | 2,108 | 2,997 | 4,233 | 5,500 | 6,650 |
| 7. Jharkhand | – | – | 2,024 | 2,797 | 1,772 | 2,991 | 4,079 | 3,883 | 6,676 | 8,015 |
| 8. Karnataka | 6,363 | 6,785 | 7,904 | 8,164 | 8,619 | 11,741 | 12,678 | 18,309 | 17,783 | 26,053 |
| 9. Kerala | 2,946 | 2,954 | 2,398 | 3,944 | 3,618 | 3,544 | 3,878 | 4,559 | 6,950 | 7,700 |
| 10. Madhya Pradesh | 3,589 | 3,177 | 4,532 | 5,330 | 5,087 | 6,610 | 7,443 | 9,532 | 12,011 | 14,183 |
| 11. Maharashtra | 10,419 | 9,586 | 8,526 | 7,739 | 8,188 | 9,817 | 14,674 | 15,681 | 20,200 | 25,000 |
| 12. Orissa | 2,484 | 2,562 | 2,450 | 2,474 | 2,437 | 2,739 | 2,819 | 3,631 | 5,520 | 7,500 |
| 13. Punjab | 1,753 | 1,877 | 2,171 | 1,766 | 1,586 | 1,956 | 3,825 | 5,752 | 5,111 | 6,210 |
| 14. Rajasthan | 3,601 | 3,773 | 4,338 | 4,431 | 6,044 | 6,591 | 7,700 | 8,969 | 11,950 | 14,000 |
| 15. Tamil Nadu | 5,414 | 5,777 | 5,319 | 5,841 | 7,088 | 8,286 | 8,784 | 12,677 | 14,000 | 16,000 |
| 16. Uttar Pradesh | 6,572 | 5,956 | 7,695 | 6,618 | 6,132 | 8,428 | 13,523 | 20,342 | 25,000 | 35,000 |
| 17. West Bengal | 3,928 | 5,631 | 4,595 | 2,673 | 2,529 | 4,268 | 5,990 | 6,935 | 9,637 | 11,602 |
| **Total I** | **62,898** | **64,265** | **70,249** | **71,668** | **78,908** | **94,935** | **1,21,717** | **1,61,820** | **2,05,363** | **2,67,250** |
| **II. Special Category** | | | | | | | | | | |
| 1. Arunachal Pradesh | 468 | 511 | 555 | 532 | 642 | 656 | 738 | 892 | 1,320 | 2,065 |
| 2. Assam | 1,405 | 1,481 | 1,628 | 1,415 | 1,456 | 2,175 | 1,869 | 2,758 | 3,895 | 5,012 |
| 3. Himachal Pradesh | 1,624 | 1,723 | 1,720 | 2,051 | 1,307 | 1,475 | 1,676 | 2,017 | 2,105 | 2,400 |
| 4. Jammu and Kashmir | 1,506 | 1,538 | 1,743 | 2,064 | 2,352 | 2,839 | 3,556 | 3,406 | 4,850 | 4,500 |
| 5. Manipur | 453 | 248 | 229 | 209 | 287 | 560 | 611 | 1,046 | 1,420 | 1,660 |
| 6. Meghalaya | 343 | 463 | 470 | 400 | 487 | 590 | 688 | 760 | 1,017 | 1,500 |
| 7. Mizoram | 378 | 372 | 402 | 421 | 551 | 550 | 693 | 702 | 858 | 1,000 |
| 8. Nagaland | 306 | 318 | 400 | 368 | 479 | 463 | 648 | 693 | 843 | 1,200 |
| 9. Sikkim | 193 | 218 | 282 | 340 | 368 | 467 | 472 | 450 | 695 | 852 |
| 10. Tripura | 453 | 474 | 523 | 591 | 576 | 579 | 746 | 892 | 1,021 | 1,450 |
| 11. Uttarakhand | – | 821 | 1,729 | 1,449 | 1,678 | 1,917 | 3,026 | 3,250 | 4,379 | 4,775 |
| **Total II** | **7,129** | **8,167** | **9,681** | **9,840** | **10,183** | **12,271** | **14,723** | **16,867** | **22,404** | **26,414** |
| **Grand Total (I+II)** | **70,027** | **72,432** | **79,930** | **81,508** | **89,091** | **1,07,206** | **1,36,440** | **1,78,687** | **2,27,767** | **2,93,664** |
| *Memo item:* | | | | | | | | | | |
| 1. NCT Delhi | 2,298 | 3,129 | 4,005 | 4,406 | 4,609 | 4,261 | 4,286 | 5,084 | 9,000 | 10,000 |
| 2. Puducherry | – | – | – | – | – | – | 916 | 1,037 | 1,090 | 1,750 |

'–' : Not available/Not applicable.

**Source:** Planning Commission, Government of India.

## Statement 31: Capital Receipts and Capital Expenditure

(Rs. crore)

| State | Capital Receipts | | | Capital Expenditure | | |
|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| **I. Non-Special Category** | | | | | | |
| 1. Andhra Pradesh | 13,548 | 22,943 | 26,980 | 15,210 | 23,127 | 27,556 |
| 2. Bihar | 3,524 | 3,918 | 4,967 | 6,551 | 9,020 | 9,636 |
| 3. Chhattisgarh | 1,473 | 2,481 | 3,078 | 3,188 | 4,424 | 4,910 |
| 4. Goa | 703 | 766 | 979 | 708 | 817 | 1,213 |
| 5. Gujarat | 9,454 | 8,658 | 10,277 | 9,968 | 9,480 | 11,206 |
| 6. Haryana | 4,824 | 2,089 | 3,943 | 3,276 | 4,117 | 4,764 |
| 7. Jharkhand | 5,149 | 4,598 | 2,697 | 4,492 | 5,264 | 5,269 |
| 8. Karnataka | 7,997 | 4,096 | 11,867 | 10,649 | 10,630 | 13,434 |
| 9. Kerala | 5,798 | 7,529 | 7,863 | 2,335 | 3,766 | 4,301 |
| 10. Madhya Pradesh | 6,002 | 6,448 | 6,995 | 7,854 | 9,585 | 9,715 |
| 11. Maharashtra | 15,086 | 5,400 | 18,290 | 14,456 | 16,050 | 17,616 |
| 12. Orissa | 2,949 | 3,521 | 5,266 | 3,574 | 5,307 | 5,242 |
| 13. Punjab | 4,808 | 5,926 | 5,503 | 7,753 | 4,621 | 4,768 |
| 14. Rajasthan | 7,022 | 9,562 | 8,314 | 6,902 | 9,214 | 8,817 |
| 15. Tamil Nadu | 11,320 | 9,871 | 12,014 | 12,882 | 13,047 | 13,202 |
| 16. Uttar Pradesh | 21,375 | 8,992 | 16,997 | 19,284 | 22,124 | 26,144 |
| 17. West Bengal | 13,072 | 15,781 | 16,808 | 7,042 | 8,576 | 8,955 |
| **II. Special Category** | | | | | | |
| 1. Arunachal Pradesh | 255 | 496 | 433 | 889 | 1,191 | 519 |
| 2. Assam | 1,493 | 2,181 | 2,120 | 2,028 | 4,076 | 4,732 |
| 3. Himachal Pradesh | 2,009 | 2,189 | 2,947 | 2,447 | 2,126 | 3,024 |
| 4. Jammu and Kashmir | 1,895 | 3,145 | 2,833 | 3,806 | 5,361 | 6,193 |
| 5. Manipur | 692 | 494 | 568 | 1,211 | 1,582 | 1,602 |
| 6. Meghalaya | 322 | 439 | 421 | 413 | 715 | 793 |
| 7. Mizoram | 246 | 214 | 325 | 578 | 664 | 455 |
| 8. Nagaland | 386 | 472 | 409 | 863 | 1,149 | 1,055 |
| 9. Sikkim | 173 | 322 | 453 | 366 | 755 | 906 |
| 10. Tripura | 354 | 101 | 253 | 819 | 1,320 | 1,768 |
| 11. Uttarakhand | 1,120 | 2,002 | 1,706 | 2,039 | 3,165 | 3,579 |
| **All States** | **1,43,049** | **1,34,635** | **1,75,306** | **1,51,582** | **1,81,273** | **2,01,374** |
| *Memo item:* | | | | | | |
| 1. NCT Delhi | 4,231 | 954 | 298 | 5,211 | 8,501 | 9,008 |
| 2. Puducherry | 452 | 445 | 1,351 | 460 | 387 | 339 |

**Note :** 1. Capital receipts include Public Accounts on a net basis while capital expenditures are exclusive of Public Accounts.
2. Also see Notes to Appendix III and IV.

**Source :** Budget Documents of the State Governments.

# Statement 32: State Government Market Loans

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| **ANDHRA PRADESH** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Andhra Pradesh S.D.L. 2008 | 226.04 |
| 2 | 11.50% Andhra Pradesh S.D.L. 2008 | 381.12 |
| 3 | 12.50% Andhra Pradesh S.D.L. 2008 | 775.72 |
| 4 | 11.50% Andhra Pradesh S.D.L. 2009 | 245.36 |
| 5 | 11.77% Andhra Pradesh S.D.L. 2009 | 400.00 |
| 6 | 11.85% Andhra Pradesh S.D.L. 2009 | 251.49 |
| 7 | 12.25% Andhra Pradesh S.D.L. 2009 | 700.67 |
| 8 | 12.50% Andhra Pradesh S.D.L. 2009 | 400.00 |
| 9 | 10.52% Andhra Pradesh S.D.L. 2010 | 514.13 |
| 10 | 11.00% Andhra Pradesh S.D.L. 2010 | 500.01 |
| 11 | 11.50% Andhra Pradesh S.D.L. 2010 | 239.91 |
| 12 | 11.80% Andhra Pradesh S.D.L. 2010 | 400.00 |
| 13 | 12.00% Andhra Pradesh S.D.L. 2010 | 285.07 |
| 14 | 8.37% Andhra Pradesh S.D.L. 2011 | 350.00 |
| 15 | 9.45% Andhra Pradesh S.D.L. 2011 | 198.74 |
| 16 | 9.53% Andhra Pradesh Government Stock 2011 | 475.00 |
| 17 | 10.35% Andhra Pradesh S.D.L. 2011 | 684.46 |
| 18 | 10.50% Andhra Pradesh S.D.L. 2011 | 200.02 |
| 19 | 11.50% Andhra Pradesh S.D.L. 2011 | 127.20 |
| 20 | 12.00% Andhra Pradesh S.D.L. 2011 | 212.31 |
| 21 | 6.67% Andhra Pradesh S.D.L. 2012 | 294.65 |
| 22 | 7.80% Andhra Pradesh S.D.L. 2012 | 386.71 |
| 23 | 7.80% Andhra Pradesh S.D.L. 2012 (II Series) | 442.82 |
| 24 | 7.90% Andhra Pradesh Government Stock 2012 | 250.00 |
| 25 | 8.00% Andhra Pradesh S.D.L. 2012 | 154.00 |
| 26 | 8.30% Andhra Pradesh S.D.L. 2012 | 192.54 |
| 27 | 6.03% Andhra Pradesh Government Stock 2013 | 500.00 |
| 28 | 6.20% Andhra Pradesh S.D.L. 2013 | 462.14 |
| 29 | 6.35% Andhra Pradesh S.D.L. 2013 | 404.26 |
| 30 | 6.35% Andhra Pradesh S.D.L. 2013 (II Series) | 531.53 |
| 31 | 6.40% Andhra Pradesh S.D.L. 2013 | 828.00 |
| 32 | 6.60% Andhra Pradesh S.D.L. 2013 | 808.85 |
| 33 | 6.75% Andhra Pradesh S.D.L. 2013 | 342.19 |
| 34 | 6.95% Andhra Pradesh S.D.L. 2013 | 876.00 |
| 35 | 5.60% Andhra Pradesh S.D.L. 2014 | 732.45 |
| 36 | 5.70% Andhra Pradesh S.D.L. 2014 | 590.62 |
| 37 | 7.32% Andhra Pradesh S.D.L. 2014 | 321.15 |
| 38 | 7.36% Andhra Pradesh S.D.L. 2014 | 734.87 |
| 39 | 5.85% Andhra Pradesh S.D.L. 2015 | 263.83 |
| 40 | 6.20% Andhra Pradesh S.D.L. 2015 | 462.25 |
| 41 | 7.02% Andhra Pradesh S.D.L. 2015 | 354.34 |
| 42 | 7.39% Andhra Pradesh Government Stock 2015 | 482.10 |
| 43 | 7.77% Andhra Pradesh S.D.L. 2015 | 782.75 |
| 44 | 7.34% Andhra Pradesh Government Stock 2015 | 375.00 |
| 45 | 7.32% Andhra Pradesh Government Stock 2016 | 316.53 |
| 46 | 7.74% Andhra Pradesh Government Stock 2016 | 400.00 |
| 47 | 7.89% Andhra Pradesh Government Stock 2016 | 500.00 |
| 48 | 7.93% Andhra Pradesh Government Stock 2016 | 408.78 |
| 49 | 8.65% Andhra Pradesh Government Stock 2016 | 742.16 |
| 50 | 5.90% Andhra Pradesh S.D.L. 2017 | 305.98 |
| 51 | 7.17% Andhra Pradesh S.D.L. 2017 | 46.86 |
| 52 | 7.99% Andhra Pradesh S.D.L. 2017 | 300.00 |
| 53 | 8.00% Andhra Pradesh S.D.L. 2017 | 600.00 |
| 54 | 8.17% Andhra Pradesh S.D.L. 2017 | 375.00 |
| 55 | 8.40% Andhra Pradesh S.D.L. 2017 | 400.00 |
| 56 | 8.40% Andhra Pradesh S.D.L. 2017 | 750.00 |
| 57 | 8.45% Andhra Pradesh S.D.L. 2017 | 600.00 |
| 58 | 8.48% Andhra Pradesh S.D.L. 2017 | 500.00 |
| 59 | 7.92% Andhra Pradesh S.D.L. 2018 | 500.00 |
| 60 | 7.98% Andhra Pradesh S.D.L. 2018 | 800.00 |
| 61 | 8.41% Andhra Pradesh S.D.L. 2018 | 1,000.00 |
| 62 | 8.45% Andhra Pradesh S.D.L. 2018 | 1,500.00 |
| 63 | 5.00% Urban Land Ceiling(Andhra Pradesh) Bonds 1976 | 0.12 |
| | **TOTAL (A)** | **29,185.68** |
| **Power Bonds** | | |
| 1 | 8.50% Andhra Pradesh Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Andhra Pradesh Power Bonds October 2008 | 121.80 |
| 3 | 8.50% Andhra Pradesh Power Bonds April 2009 | 121.80 |
| 4 | 8.50% Andhra Pradesh Power Bonds October 2009 | 121.80 |
| 5 | 8.50% Andhra Pradesh Power Bonds April 2010 | 121.80 |
| 6 | 8.50% Andhra Pradesh Power Bonds October '2010 | 121.80 |
| 7 | 8.50% Andhra Pradesh Power Bonds April 2011 | 121.80 |
| 8 | 8.50% Andhra Pradesh Power Bonds October 2011 | 121.80 |
| 9 | 8.50% Andhra Pradesh Power Bonds April 2012 | 121.80 |
| 10 | 8.50% Andhra Pradesh Power Bonds October 2012 | 121.80 |
| 11 | 8.50% Andhra Pradesh Power Bonds April 2013 | 121.80 |
| 12 | 8.50% Andhra Pradesh Power Bonds October 2013 | 121.80 |
| 13 | 8.50% Andhra Pradesh Power Bonds April 2014 | 121.80 |
| 14 | 8.50% Andhra Pradesh Power Bonds October 2014 | 121.80 |
| 15 | 8.50% Andhra Pradesh Power Bonds April 2015 | 121.80 |
| 16 | 8.50% Andhra Pradesh Power Bonds October 2015 | 121.80 |
| 17 | 8.50% Andhra Pradesh Power Bonds April 2016 | 121.80 |
| | **TOTAL (B)** | **1,948.88** |
| | *Loans not Bearing Interest (C)* | 0.76 |
| | **TOTAL (A+B+C)** | **31,135.32** |
| **ARUNACHAL PRADESH** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Arunachal Pradesh S.D.L. 2008 | 3.33 |
| 2 | 12.15% Arunachal Pradesh S.D.L. 2008 | 4.00 |
| 3 | 12.50% Arunachal Pradesh S.D.L. 2008 | 2.22 |
| 4 | 11.50% Arunachal Pradesh S.D.L. 2009 | 3.60 |
| 5 | 12.25% Arunachal Pradesh S.D.L. 2009 | 4.00 |
| 6 | 10.52% Arunachal Pradesh S.D.L. 2010 | 4.01 |
| 7 | 11.30% Arunachal Pradesh S.D.L. 2010 | 2.22 |
| 8 | 11.50% Arunachal Pradesh S.D.L. 2010 | 4.30 |
| 9 | 12.00% Arunachal Pradesh S.D.L. 2010 | 2.21 |
| 10 | 8.60% Arunachal Pradesh Government Stock 2011 | 5.17 |
| 11 | 9.45% Arunachal Pradesh S.D.L. 2011 | 5.17 |
| 12 | 10.35% Arunachal Pradesh S.D.L. 2011 | 5.88 |
| 13 | 10.82% Arunachal Pradesh S.D.L. 2011 | 10.00 |
| 14 | 11.50% Arunachal Pradesh S.D.L. 2011 | 1.77 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 15 | 12.00% Arunachal Pradesh S.D.L. 2011 | 2.96 |
| 16 | 6.80% Arunachal Pradesh S.D.L. 2012 | 3.12 |
| 17 | 7.80% Arunachal Pradesh S.D.L. 2012 | 8.43 |
| 18 | 7.80% Arunachal Pradesh S.D.L. 2012 (II Series) | 4.67 |
| 19 | 8.00% Arunachal Pradesh S.D.L. 2012 | 7.93 |
| 20 | 8.30% Arunachal Pradesh S.D.L. 2012 | 3.05 |
| 21 | 6.95% Arunachal Pradesh S.D.L. 2013 | 14.00 |
| 22 | 6.75% Arunachal Pradesh S.D.L. 2013 | 4.00 |
| 23 | 6.40% Arunachal Pradesh S.D.L. 2013 | 9.02 |
| 24 | 6.35% Arunachal Pradesh S.D.L. 2013 | 8.75 |
| 25 | 6.20% Arunachal Pradesh S.D.L. 2013 | 10.00 |
| 26 | 5.60% Arunachal Pradesh S.D.L. 2014 | 8.50 |
| 27 | 7.32% Arunachal Pradesh S.D.L. 2014 | 5.13 |
| 28 | 7.36% Arunachal Pradesh S.D.L. 2014 | 8.52 |
| 29 | 6.20% Arunachal Pradesh S.D.L. 2015 | 10.00 |
| 30 | 5.85% Arunachal Pradesh S.D.L. 2015 | 11.88 |
| 31 | 5.85% Arunachal Pradesh S.D.L. 2015 (II series) | 23.00 |
| 32 | 7.39% Arunachal Pradesh S.D.L. 2015 | 6.83 |
| 33 | 7.53% Arunachal Pradesh S.D.L. 2015 | 9.35 |
| 35 | 7.77% Arunachal Pradesh S.D.L. 2015 | 7.21 |
| 34 | 7.61% Arunachal Pradesh S.D.L. 2016 | 23.60 |
| 36 | 8.00% Arunachal Pradesh Government Stock 2016 | 12.63 |
| 37 | 8.04% Arunachal Pradesh Government Stock 2016 | 48.10 |
| 38 | 8.10% Arunachal Pradesh Government Stock 2017 | 47.00 |
| 39 | 5.90% Arunachal Pradesh S.D.L. 2017 | 58.00 |
| 40 | 8.42% Arunachal Pradesh Government Stock 2017 | 50.00 |
| 41 | 8.48% Arunachal Pradesh Government Stock 2017 | 20.00 |
| 42 | 8.00% Arunachal Pradesh Government Stock 2018 | 105.84 |
| 43 | 8.46% Arunachal Pradesh Government Stock 2018 | 8.85 |
| | **TOTAL [A]** | **598.26** |
| **Power Bonds** | | |
| 1 | 8.50% Arunachal Pradesh Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Arunachal Pradesh Government Power Bonds October 2008 | 1.20 |
| 3 | 8.50% Arunachal Pradesh Government Power Bonds April 2009 | 1.20 |
| 4 | 8.50% Arunachal Pradesh Government Power Bonds October 2009 | 1.20 |
| 5 | 8.50% Arunachal Pradesh Government Power Bonds April 2010 | 1.20 |
| 6 | 8.50% Arunachal Pradesh Government Power Bonds October 2010 | 1.20 |
| 7 | 8.50% Arunachal Pradesh Government Power Bonds April 2011 | 1.20 |
| 8 | 8.50% Arunachal Pradesh Government Power Bonds October 2011 | 1.20 |
| 9 | 8.50% Arunachal Pradesh Government Power Bonds April 2012 | 1.20 |
| 10 | 8.50% Arunachal Pradesh Government Power Bonds October 2012 | 1.20 |
| 11 | 8.50% Arunachal Pradesh Government Power Bonds April 2013 | 1.20 |
| 12 | 8.50% Arunachal Pradesh Government Power Bonds October 2013 | 1.20 |
| 13 | 8.50% Arunachal Pradesh Government Power Bonds April 2014 | 1.20 |
| 14 | 8.50% Arunachal Pradesh Government Power Bonds October 2014 | 1.20 |
| 15 | 8.50% Arunachal Pradesh Government Power Bonds April 2015 | 1.20 |
| 16 | 8.50% Arunachal Pradesh Government Power Bonds October 2015 | 1.20 |
| 17 | 8.50% Arunachal Pradesh Government Power Bonds April 2016 | 1.20 |
| | **TOTAL [B]** | **19.26** |
| | **TOTAL [A + B]** | **617.51** |

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| **ASSAM** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Assam S.D.L. 2008 | 24.10 |
| 2 | 12.15% Assam S.D.L. 2008 | 200.00 |
| 3 | 12.50% Assam S.D.L. 2008 | 181.25 |
| 4 | 11.50% Assam S.D.L. 2009 | 31.83 |
| 5 | 11.85% Assam S.D.L. 2009 | 100.00 |
| 6 | 12.25% Assam S.D.L. 2009 | 200.00 |
| 7 | 10.52% Assam S.D.L. 2010 | 125.00 |
| 8 | 11.30% Assam S.D.L. 2010 | 86.45 |
| 9 | 11.50% Assam S.D.L. 2010 | 34.31 |
| 10 | 12.00% Assam S.D.L. 2010 | 125.00 |
| 11 | 9.45% Assam S.D.L. 2011 | 155.00 |
| 12 | 10.35% Assam S.D.L. 2011 | 75.00 |
| 13 | 10.82% Assam S.D.L. 2011 | 129.90 |
| 14 | 11.50% Assam S.D.L. 2011 | 14.14 |
| 15 | 12.00% Assam S.D.L. 2011 | 23.60 |
| 16 | 6.80% Assam S.D.L. 2012 | 118.88 |
| 17 | 7.80% Assam S.D.L. 2012 | 89.04 |
| 18 | 7.80% Assam S.D.L. 2012 (II Series) | 177.19 |
| 19 | 8.00% Assam S.D.L. 2012 | 106.76 |
| 20 | 8.30% Assam S.D.L. 2012 | 194.52 |
| 21 | 6.95% Assam S.D.L. 2013 | 303.00 |
| 22 | 6.75% Assam S.D.L. 2013 | 222.52 |
| 23 | 6.40% Assam S.D.L. 2013 | 207.37 |
| 24 | 6.35% Assam S.D.L. 2013 | 113.41 |
| 25 | 6.20% Assam S.D.L. 2013 | 129.60 |
| 26 | 6.35% Assam S.D.L. 2013 (II Series) | 49.53 |
| 27 | 5.60% Assam S.D.L. 2014 | 220.00 |
| 28 | 5.70% Assam S.D.L. 2014 | 110.49 |
| 29 | 7.32% Assam S.D.L. 2014 | 174.32 |
| 30 | 7.36% Assam S.D.L. 2014 | 137.11 |
| 31 | 6.20% Assam S.D.L. 2015 | 129.60 |
| 32 | 5.85% Assam S.D.L. 2015 | 157.60 |
| 33 | 7.02% Assam S.D.L. 2015 | 69.40 |
| 34 | 7.39% Assam S.D.L. 2015 | 146.62 |
| 35 | 7.50% Assam Government Stock 2015 | 208.84 |
| 36 | 7.77% Assam S.D.L. 2015 | 224.84 |
| 37 | 7.65% Assam Government Stock 2016 | 200.00 |
| 38 | 7.75% Assam Government Stock 2016 | 100.00 |
| 39 | 7.89% Assam Government Stock 2016 | 166.46 |
| 40 | 7.95% Assam Government Stock 2016 | 262.63 |
| 41 | 8.11% Assam Government Stock 2016 | 215.00 |
| 42 | 5.90% Assam S.D.L. 2017 | 205.40 |
| 43 | 7.17% Assam S.D.L. 2017 | 33.61 |
| 44 | 8.20% Assam Government Stock 2017 | 212.57 |
| 45 | 8.20% Assam Government Stock 2017 | 116.13 |
| 46 | 8.40% Assam Government Stock 2017 | 200.00 |
| 47 | 8.52% Assam S.D.L. 2017 | 401.00 |
| 48 | 7.97% Assam Government Stock 2018 | 246.00 |
| | **TOTAL (A)** | **7,155.01** |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| | **Power Bonds** | |
| 1 | 8.50% Government of Assam Power Bonds 2008 | 0.00 |
| 2 | 8.50% Government of Assam Power Bonds 2008 | 42.88 |
| 3 | 8.50% Government of Assam Power Bonds 2009 | 42.88 |
| 4 | 8.50% Government of Assam Power Bonds 2009 | 42.88 |
| 5 | 8.50% Government of Assam Power Bonds 2010 | 42.88 |
| 6 | 8.50% Government of Assam Power Bonds 2010 | 42.88 |
| 7 | 8.50% Government of Assam Power Bonds 2011 | 42.88 |
| 8 | 8.50% Government of Assam Power Bonds 2011 | 42.88 |
| 9 | 8.50% Government of Assam Power Bonds 2012 | 42.88 |
| 10 | 8.50% Government of Assam Power Bonds 2012 | 42.88 |
| 11 | 8.50% Government of Assam Power Bonds 2013 | 42.88 |
| 12 | 8.50% Government of Assam Power Bonds 2013 | 42.88 |
| 13 | 8.50% Government of Assam Power Bonds 2014 | 42.88 |
| 14 | 8.50% Government of Assam Power Bonds 2014 | 42.88 |
| 15 | 8.50% Government of Assam Power Bonds 2015 | 42.88 |
| 16 | 8.50% Government of Assam Power Bonds 2015 | 42.88 |
| 17 | 8.50% Government of Assam Power Bonds 2016 | 42.88 |
| | **TOTAL [B]** | **686.03** |
| | **TOTAL (A+B)** | **7,841.16** |
| | **BIHAR** [1] | |
| | **Loans Bearing Interest** | |
| 1 | 11.50% Bihar S.D.L. 2008 | 184.56 |
| 2 | 12.50% Bihar S.D.L. 2008 | 548.37 |
| 3 | 11.50% Bihar S.D.L. 2009 | 199.31 |
| 4 | 11.30% Bihar S.D.L. 2010 | 298.86 |
| 5 | 11.50% Bihar S.D.L. 2010 | 253.77 |
| 6 | 10.52% Bihar S.D.L. 2010 | 216.66 |
| 7 | 12.00% Bihar S.D.L. 2010 | 59.77 |
| 8 | 11.50% Bihar S.D.L. 2011 | 108.88 |
| 9 | 12.00% Bihar S.D.L. 2011 | 181.74 |
| 10 | 2.50% Bihar Zamindari Abolition Compensation Bonds | 21.73 |
| | **TOTAL (A)** | **2,073.64** |
| 11 | 9.45% Bihar S.D.L. 2011 | 262.00 |
| 12 | 10.35% Bihar S.D.L. 2011 | 170.02 |
| 13 | 10.82% Bihar S.D.L. 2011 | 362.19 |
| 14 | 6.80% Bihar S.D.L. 2012 | 227.09 |
| 15 | 7.80% Bihar S.D.L. 2012 | 184.30 |
| 16 | 7.80% Bihar S.D.L. 2012 (II Series) | 327.11 |
| 17 | 8.00% Bihar S.D.L. 2012 | 323.61 |
| 18 | 8.30% Bihar S.D.L. 2012 | 360.30 |
| 19 | 6.20% Bihar S.D.L. 2013 | 337.20 |
| 20 | 6.35% Bihar S.D.L. 2013 | 295.05 |
| 21 | 6.40% Bihar S.D.L. 2013 | 369.00 |
| 22 | 6.75% Bihar S.D.L. 2013 | 297.97 |
| 23 | 6.95% Bihar S.D.L. 2013 | 299.00 |
| 24 | 6.35% Bihar S.D.L. 2013 (II Series) | 151.98 |
| 25 | 5.60% Bihar S.D.L. 2014 | 359.00 |
| 26 | 5.70% Bihar S.D.L. 2014 | 265.06 |
| 27 | 7.32% Bihar S.D.L. 2014 | 308.53 |
| 28 | 7.36% Bihar S.D.L. 2014 | 266.05 |
| 29 | 5.85% Bihar S.D.L. 2015 | 202.06 |
| 30 | 5.85% Bihar S.D.L. 2015 (II Series) | 21.83 |
| 31 | 6.20% Bihar S.D.L. 2015 | 337.20 |
| 32 | 7.02% Bihar S.D.L. 2015 | 213.00 |
| 33 | 7.77% Bihar S.D.L. 2015 | 494.14 |
| 34 | 7.39% Bihar S.D.L. 2015 | 233.49 |
| 35 | 5.90% Bihar S.D.L. 2017 | 568.50 |
| 36 | 7.17% Bihar S.D.L. 2017 | 326.55 |
| 37 | 8.25% Bihar Government Stock 2018 | 1,092.00 |
| | **TOTAL (B)** | **8,654.21** |
| | **TOTAL (A+B)** | **10,727.85** |
| | **Power Bonds** | |
| 1 | 8.50% Government of Bihar Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Bihar Power Bonds October 2008 | 103.78 |
| 3 | 8.50% Government of Bihar Power Bonds April 2009 | 103.78 |
| 4 | 8.50% Government of Bihar Power Bonds October 2009 | 103.78 |
| 5 | 8.50% Government of Bihar Power Bonds April 2010 | 103.78 |
| 6 | 8.50% Government of Bihar Power Bonds October 2010 | 103.78 |
| 7 | 8.50% Government of Bihar Power Bonds April 2011 | 103.78 |
| 8 | 8.50% Government of Bihar Power Bonds October 2011 | 103.78 |
| 9 | 8.50% Government of Bihar Power Bonds April 2012 | 103.78 |
| 10 | 8.50% Government of Bihar Power Bonds October 2012 | 103.78 |
| 11 | 8.50% Government of Bihar Power Bonds April 2013 | 103.78 |
| 12 | 8.50% Government of Bihar Power Bonds October 2013 | 103.78 |
| 13 | 8.50% Government of Bihar Power Bonds April 2014 | 103.78 |
| 14 | 8.50% Government of Bihar Power Bonds October 2014 | 103.78 |
| 15 | 8.50% Government of Bihar Power Bonds April 2015 | 103.78 |
| 16 | 8.50% Government of Bihar Power Bonds October 2015 | 103.78 |
| 17 | 8.50% Government of Bihar Power Bonds April 2016 | 103.78 |
| | **TOTAL (C)** | **1,660.49** |
| | *Loans not Bearing Interest (D)* | *0.29* |
| | **TOTAL (A+B+C+D)** | **12,388.63** |
| | **CHHATTISGARH** [2] | |
| | **Loans Bearing Interest** | |
| 1 | 11.50% Madhya Pradesh S.D.L. 2008 | 21.52 |
| 2 | 12.15% Madhya Pradesh S.D.L. 2008 | 80.90 |
| 3 | 12.50% Madhya Pradesh S.D.L. 2008 | 81.62 |
| 4 | 11.50% Madhya Pradesh S.D.L. 2009 | 38.18 |
| 5 | 11.85% Madhya Pradesh S.D.L. 2009 | 64.08 |
| 6 | 12.25% Madhya Pradesh S.D.L. 2009 | 98.37 |
| 7 | 10.52% Madhya Pradesh S.D.L. 2010 | 62.94 |
| 8 | 11.00% Madhya Pradesh S.D.L. 2010 | 79.86 |
| 9 | 11.50% Madhya Pradesh S.D.L. 2010 | 40.08 |
| 10 | 12.00% Madhya Pradesh S.D.L. 2010 | 61.49 |
| 11 | 11.50% Madhya Pradesh S.D.L. 2011 | 17.71 |
| 12 | 12.00% Madhya Pradesh S.D.L. 2011 | 26.01 |
| 13 | 5.00% Urban Land ceiling (Madhya Pradesh) Bonds | 0.15 |
| | **TOTAL (A)** | **672.91** |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 14 | 10.35% Chhattisgarh S.D.L. 2011 | 84.93 |
| 15 | 10.50% Chhattisgarh S.D.L. 2011 | 40.00 |
| 16 | 10.82% Chhattisgarh S.D.L. 2011 | 30.49 |
| 17 | 7.80% Chhattisgarh S.D.L. 2012 | 56.45 |
| 18 | 7.80% Chhattisgarh S.D.L. 2012 (II Series) | 154.87 |
| 19 | 8.00% Chhattisgarh S.D.L. 2012 | 65.49 |
| 20 | 8.10% Chhattisgarh S.D.L. 2012 | 67.00 |
| 21 | 8.30% Chhattisgarh S.D.L. 2012 | 52.00 |
| 22 | 6.75% Chhattisgarh S.D.L. 2013 | 115.21 |
| 23 | 6.95% Chhattisgarh S.D.L. 2013 | 137.01 |
| 24 | 6.35% Chhattisgarh S.D.L. 2013 | 72.80 |
| 25 | 6.20% Chhattisgarh S.D.L. 2013 | 83.21 |
| 26 | 5.60% Chhattisgarh S.D.L. 2014 | 153.68 |
| 27 | 5.70% Chhattisgarh S.D.L. 2014 | 106.67 |
| 28 | 7.32 % Chhattisgarh S.D.L. 2014 | 132.00 |
| 29 | 6.20% Chhattisgarh S.D.L. 2015 | 83.23 |
| 30 | 5.85% Chhattisgarh S.D.L. 2015 | 100.02 |
| 31 | 5.90% Chhattisgarh S.D.L. 2017 | 302.32 |
| | **TOTAL (B)** | **1,837.38** |
| **Power Bonds** | | |
| 1 | 8.50% Chhattisgarh Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Chhattisgarh Power Bonds October 2008 | 24.16 |
| 3 | 8.50% Chhattisgarh Power Bonds April 2009 | 24.16 |
| 4 | 8.50% Chhattisgarh Power Bonds October 2009 | 24.16 |
| 5 | 8.50% Chhattisgarh Power Bonds April 2010 | 24.16 |
| 6 | 8.50% Chhattisgarh Power Bonds October 2010 | 24.16 |
| 7 | 8.50% Chhattisgarh Power Bonds April 2011 | 24.16 |
| 8 | 8.50% Chhattisgarh Power Bonds October 2011 | 24.16 |
| 9 | 8.50% Chhattisgarh Power Bonds April 2012 | 24.16 |
| 10 | 8.50% Chhattisgarh Power Bonds October 2012 | 24.16 |
| 11 | 8.50% Chhattisgarh Power Bonds April 2013 | 24.16 |
| 12 | 8.50% Chhattisgarh Power Bonds October 2013 | 24.16 |
| 13 | 8.50% Chhattisgarh Power Bonds April 2014 | 24.16 |
| 14 | 8.50% Chhattisgarh Power Bonds October 2014 | 24.16 |
| 15 | 8.50% Chhattisgarh Power Bonds April 2015 | 24.16 |
| 16 | 8.50% Chhattisgarh Power Bonds October 2015 | 24.16 |
| 17 | 8.50% Chhattisgarh Power Bonds April 2016 | 24.16 |
| | **TOTAL [C]** | **386.58** |
| | *Loans not Bearing Interest (D)* | *0.36* |
| | **TOTAL (A+B+C+D)** | **2,897.23** |
| **GOA** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Goa S.D.L. 2008 | 6.09 |
| 2 | 12.15% Goa S.D.L. 2008 | 21.17 |
| 3 | 12.50% Goa S.D.L. 2008 | 18.83 |
| 4 | 11.50% Goa S.D.L. 2009 | 7.31 |
| 5 | 11.85% Goa S.D.L. 2009 | 37.57 |
| 6 | 12.25% Goa S.D.L. 2009 | 37.43 |
| 7 | 12.50% Goa S.D.L. 2009 | 50.00 |
| 8 | 10.52% Goa S.D.L. 2010 | 39.74 |
| 9 | 11.50% Goa S.D.L. 2010 | 8.73 |
| 10 | 12.00% Goa S.D.L. 2010 | 40.27 |
| 11 | 9.45% Goa S.D.L. 2011 | 20.00 |
| 12 | 10.35% Goa S.D.L. 2011 | 40.01 |
| 13 | 11.50% Goa S.D.L. 2011 | 3.60 |
| 14 | 12.00% Goa S.D.L. 2011 | 6.00 |
| 15 | 6.80% Goa S.D.L. 2012 | 48.29 |
| 16 | 7.80% Goa S.D.L. 2012 | 34.31 |
| 17 | 7.80% Goa S.D.L. 2012 (II Series) | 27.41 |
| 18 | 8.00% Goa S.D.L. 2012 | 6.69 |
| 19 | 8.30% Goa S.D.L. 2012 | 22.58 |
| 20 | 6.20% Goa S.D.L. 2013 | 24.81 |
| 21 | 6.35% Goa S.D.L. 2013 | 21.70 |
| 22 | 6.40% Goa S.D.L. 2013 | 62.15 |
| 23 | 6.75% Goa S.D.L. 2013 | 11.24 |
| 24 | 6.95% Goa S.D.L. 2013 | 33.75 |
| 25 | 5.60% Goa S.D.L. 2014 | 67.22 |
| 26 | 7.32% Goa S.D.L. 2014 | 26.39 |
| 27 | 7.36% Goa S.D.L. 2014 | 39.35 |
| 28 | 5.85% Goa S.D.L. 2015 | 57.33 |
| 29 | 6.20% Goa S.D.L. 2015 | 24.82 |
| 30 | 7.77% Goa S.D.L. 2015 | 33.22 |
| 31 | 7.65% Goa Government Stock 2016 | 50.00 |
| 32 | 5.90% Goa S.D.L. 2017 | 49.00 |
| 33 | 7.99% Goa Government Stock 2017 | 100.00 |
| 34 | 8.40% Goa Government Stock 2017 | 150.00 |
| 35 | 8.35% Goa Government Stock 2018 | 250.00 |
| | **TOTAL (A)** | **1,477.01** |
| | *Loans not Bearing Interest (B)* | *0.35* |
| | **TOTAL (A+B)** | **1,477.36** |
| **GUJARAT** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Gujarat S.D.L. 2008 | 92.43 |
| 2 | 12.15% Gujarat S.D.L. 2008 | 210.00 |
| 3 | 12.50% Gujarat S.D.L. 2008 | 374.42 |
| 4 | 9.40% Gujarat Government Stock 2009 | 250.00 |
| 5 | 11.50% Gujarat S.D.L. 2009 | 99.57 |
| 6 | 11.85% Gujarat S.D.L. 2009 | 80.05 |
| 7 | 12.25% Gujarat S.D.L. 2009 | 500.00 |
| 8 | 10.52% Gujarat S.D.L. 2010 | 488.07 |
| 9 | 11.50% Gujarat S.D.L. 2010 | 84.30 |
| 10 | 12.00% Gujarat S.D.L. 2010 | 71.19 |
| 11 | 9.45% Gujarat S.D.L. 2011 | 200.73 |
| 12 | 9.50% Gujarat Government Stock 2011 | 190.00 |
| 13 | 10.35% Gujarat S.D.L. 2011 | 388.50 |
| 14 | 10.50% Gujarat S.D.L. 2011 | 250.00 |
| 15 | 11.50% Gujarat S.D.L. 2011 | 36.61 |
| 16 | 12.00% Gujarat S.D.L. 2011 | 61.12 |
| 17 | 6.80% Gujarat S.D.L. 2012 | 360.77 |
| 18 | 7.33% Gujarat Government Stock 2012 | 200.00 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 19 | 7.80% Gujarat S.D.L. 2012 | 344.21 |
| 20 | 7.80% Gujarat S.D.L. 2012 (II Series) | 240.04 |
| 21 | 7.83% Gujarat Government Stock 2012 | 245.00 |
| 22 | 8.00% Gujarat S.D.L. 2012 | 99.75 |
| 23 | 8.30% Gujarat S.D.L. 2012 | 277.20 |
| 24 | 6.00% Gujarat Government Stock 2013 | 250.00 |
| 25 | 6.20% Gujarat S.D.L. 2013 | 629.72 |
| 26 | 6.35% Gujarat S.D.L. 2013 | 550.93 |
| 27 | 6.35% Gujarat S.D.L. 2013 (II Series) | 508.86 |
| 28 | 6.40% Gujarat S.D.L. 2013 | 343.08 |
| 29 | 6.75% Gujarat S.D.L. 2013 | 452.88 |
| 30 | 6.95% Gujarat S.D.L. 2013 | 694.03 |
| 31 | 5.60% Gujarat S.D.L. 2014 | 318.94 |
| 32 | 5.70% Gujarat S.D.L. 2014 | 740.00 |
| 33 | 7.32% Gujarat S.D.L. 2014 | 169.25 |
| 34 | 7.36% Gujarat S.D.L. 2014 | 283.42 |
| 35 | 5.85% Gujarat S.D.L. 2015 | 300.04 |
| 36 | 6.20% Gujarat S.D.L. 2015 | 629.73 |
| 37 | 7.77% Gujarat S.D.L. 2015 | 347.85 |
| 38 | 7.61% Gujarat S.D.L. 2016 | 254.42 |
| 39 | 5.90% Gujarat S.D.L. 2017 | 629.27 |
| 40 | 8.00% Gujarat Government Stock 2017 | 400.00 |
| 41 | 8.20% Gujarat Government Stock 2017 | 475.00 |
| 42 | 8.30% Gujarat Government Stock 2017 | 400.00 |
| 43 | 8.32% Gujarat Government Stock 2017 | 1,000.00 |
| 44 | 7.87% Gujarat Government Stock 2018 | 1,000.00 |
| 45 | 8.07% Gujarat Government Stock 2018 | 1,000.00 |
| 46 | 8.14% Gujarat Government Stock 2018 | 1,000.00 |
| 47 | 8.39% Gujarat Government Stock 2018 | 360.00 |
| 48 | 8.43% Gujarat Government Stock 2018 | 1,140.00 |
| 49 | 5.00% Urban Land Ceiling (Gujarat) Bonds | 1.23 |
| 50 | 3.00% Bombay Tenure Abolition Compensation Bonds | 0.70 |
| 51 | 4.50% Gujarat Agricultural Lands Ceiling Act,1960 Comp. Bonds | 0.32 |
| 52 | 3.00% Gujarat Surviving Alienations Act,1963 Compensation Bonds | 0.17 |
| | **TOTAL (A)** | **19,023.76** |
| **Power Bonds** | | |
| 1 | 8.50% Gujarat Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Gujarat Government Power Bonds October 2008 | 81.44 |
| 3 | 8.50% Gujarat Government Power Bonds April 2009 | 81.44 |
| 4 | 8.50% Gujarat Government Power Bonds October 2009 | 81.44 |
| 5 | 8.50% Gujarat Government Power Bonds April 2010 | 81.44 |
| 6 | 8.50% Gujarat Government Power Bonds October 2010 | 81.44 |
| 7 | 8.50% Gujarat Government Power Bonds April 2011 | 81.44 |
| 8 | 8.50% Gujarat Government Power Bonds October 2011 | 81.44 |
| 9 | 8.50% Gujarat Government Power Bonds April 2012 | 81.44 |
| 10 | 8.50% Gujarat Government Power Bonds October 2012 | 81.44 |
| 11 | 8.50% Gujarat Government Power Bonds April 2013 | 81.44 |
| 12 | 8.50% Gujarat Government Power BondsOctober 2013 | 81.44 |
| 13 | 8.50% Gujarat Government Power Bonds April 2014 | 81.44 |
| 14 | 8.50% Gujarat Government Power Bonds October 2014 | 81.44 |
| 15 | 8.50% Gujarat Government Power Bonds April 2015 | 81.44 |
| 16 | 8.50% Gujarat Government Power Bonds October 2015 | 81.44 |
| 17 | 8.50% Gujarat Government Power Bonds April 2016 | 81.44 |
| | **Total (B)** | **1,302.97** |
| | *Loans not Bearing Interest (C)* | *3.07* |
| | **Total (A+B+C)** | **20,329.80** |
| **HARYANA** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Haryana S.D.L. 2008 | 56.21 |
| 2 | 12.15% Haryana S.D.L. 2008 | 170.00 |
| 3 | 12.50% Haryana S.D.L. 2008 | 64.28 |
| 4 | 11.50% Haryana S.D.L. 2009 | 60.07 |
| 5 | 11.85% Haryana S.D.L. 2009 | 144.93 |
| 6 | 12.25% Haryana S.D.L. 2009 | 111.33 |
| 7 | 10.52% Haryana S.D.L. 2010 | 140.30 |
| 8 | 11.50% Haryana S.D.L. 2010 | 53.97 |
| 9 | 12.00% Haryana S.D.L. 2010 | 98.08 |
| 10 | 9.45% Haryana S.D.L. 2011 | 80.00 |
| 11 | 10.35% Haryana S.D.L. 2011 | 100.01 |
| 12 | 11.50% Haryana S.D.L. 2011 | 26.16 |
| 13 | 12.00% Haryana S.D.L. 2011 | 40.99 |
| 14 | 6.80% Haryana S.D.L. 2012 | 168.90 |
| 15 | 7.80% Haryana S.D.L. 2012 | 129.78 |
| 16 | 7.80% Haryana S.D.L. 2012 (II Series) | 77.86 |
| 17 | 8.00% Haryana S.D.L. 2012 | 30.68 |
| 18 | 8.30% Haryana S.D.L. 2012 | 83.92 |
| 19 | 6.95% Haryana S.D.L. 2013 | 289.40 |
| 20 | 6.75% Haryana S.D.L. 2013 | 89.61 |
| 21 | 6.40% Haryana S.D.L. 2013 | 215.55 |
| 22 | 6.35% Haryana S.D.L. 2013 | 185.52 |
| 23 | 6.20% Haryana S.D.L. 2013 | 212.04 |
| 24 | 6.35% Haryana S.D.L. 2013 (II Series) | 211.70 |
| 25 | 5.60% Haryana S.D.L. 2014 | 204.88 |
| 26 | 5.70% Haryana S.D.L. 2014 | 271.04 |
| 27 | 7.32% Haryana S.D.L. 2014 | 99.44 |
| 28 | 7.36% Haryana S.D.L. 2014 | 165.65 |
| 29 | 6.20% Haryana S.D.L. 2015 | 212.05 |
| 30 | 5.85% Haryana S.D.L. 2015 | 198.86 |
| 31 | 7.02% Haryana S.D.L. 2015 | 86.00 |
| 32 | 7.53% Haryana S.D.L. 2015 | 164.97 |
| 33 | 7.77% Haryana S.D.L. 2015 | 189.86 |
| 34 | 7.33% Haryana Government Stock 2016 | 165.93 |
| 35 | 5.90% Haryana S.D.L. 2017 | 141.02 |
| | **TOTAL [ A]** | **4,741.01** |
| **Power Bonds** | | |
| 1 | 8.50% Haryana Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Haryana Government Power Bonds October 2008 | 101.11 |
| 3 | 8.50% Haryana Government Power Bonds April 2009 | 101.11 |
| 4 | 8.50% Haryana Government Power Bonds October 2009 | 101.11 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 5 | 8.50% Haryana Government Power Bonds April 2010 | 101.11 |
| 6 | 8.50% Haryana Government Power Bonds October 2010 | 101.11 |
| 7 | 8.50% Haryana Government Power Bonds April 2011 | 101.11 |
| 8 | 8.50% Haryana Government Power Bonds October 2011 | 101.11 |
| 9 | 8.50% Haryana Government Power Bonds April 2012 | 101.11 |
| 10 | 8.50% Haryana Government Power Bonds October 2012 | 101.11 |
| 11 | 8.50% Haryana Government Power Bonds April 2013 | 101.11 |
| 12 | 8.50% Haryana Government Power Bonds October 2013 | 101.11 |
| 13 | 8.50% Haryana Government Power Bonds April 2014 | 101.11 |
| 14 | 8.50% Haryana Government Power Bonds October 2014 | 101.11 |
| 15 | 8.50% Haryana Government Power Bonds April 2015 | 101.11 |
| 16 | 8.50% Haryana Government Power Bonds October 2015 | 101.11 |
| 17 | 8.50% Haryana Government Power Bonds April 2016 | 101.11 |
| | **TOTAL [B]** | **1,617.83** |
| | *Loans not bearing Interest (C)* | *0.15* |
| | **TOTAL [A+B+C]** | **6,358.99** |
| **HIMACHAL PRADESH** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Himachal Pradesh S.D.L. 2008 | 16.59 |
| 2 | 12.15% Himachal Pradesh S.D.L. 2008 | 50.00 |
| 3 | 12.50% Himachal Pradesh S.D.L. 2008 | 93.02 |
| 4 | 11.50% Himachal Pradesh S.D.L. 2009 | 13.76 |
| 5 | 11.85% Himachal Pradesh S.D.L. 2009 | 97.96 |
| 6 | 12.25% Himachal Pradesh S.D.L. 2009 | 91.21 |
| 7 | 10.52% Himachal Pradesh S.D.L. 2010 | 134.19 |
| 8 | 11.00% Himachal Pradesh S.D.L. 2010 | 40.01 |
| 9 | 11.50% Himachal Pradesh S.D.L. 2010 | 22.54 |
| 10 | 12.00% Himachal Pradesh S.D.L. 2010 | 48.91 |
| 11 | 9.45% Himachal Pradesh S.D.L. 2011 | 40.01 |
| 12 | 10.35% Himachal Pradesh S.D.L. 2011 | 121.45 |
| 13 | 10.50% Himachal Pradesh S.D.L. 2011 | 50.00 |
| 14 | 11.50% Himachal Pradesh S.D.L. 2011 | 9.11 |
| 15 | 12.00% Himachal Pradesh S.D.L. 2011 | 17.33 |
| 16 | 6.80% Himachal Pradesh S.D.L. 2012 | 99.91 |
| 17 | 7.80% Himachal Pradesh S.D.L. 2012 | 104.05 |
| 18 | 7.80% Himachal Pradesh S.D.L. 2012 (II Series) | 149.88 |
| 19 | 8.00% Himachal Pradesh S.D.L. 2012 | 22.20 |
| 20 | 8.30% Himachal Pradesh S.D.L. 2012 | 192.56 |
| 21 | 6.20% Himachal Pradesh S.D.L. 2013 | 141.22 |
| 22 | 6.35% Himachal Pradesh S.D.L. 2013 | 123.57 |
| 23 | 6.35% Himachal Pradesh S.D.L. 2013 (II Series) | 155.40 |
| 24 | 6.40% Himachal Pradesh S.D.L. 2013 | 190.31 |
| 25 | 6.60% Himachal Pradesh S.D.L. 2013 | 100.00 |
| 26 | 6.75% Himachal Pradesh S.D.L. 2013 | 68.65 |
| 27 | 6.95% Himachal Pradesh S.D.L. 2013 | 175.36 |
| 28 | 5.60% Himachal Pradesh S.D.L. 2014 | 207.76 |
| 29 | 5.70% Himachal Pradesh S.D.L. 2014 | 174.03 |
| 30 | 7.32% Himachal Pradesh S.D.L. 2014 | 85.31 |
| 31 | 7.36% Himachal Pradesh S.D.L. 2014 | 157.50 |
| 32 | 5.85% Himachal Pradesh S.D.L. 2015 | 175.51 |
| 33 | 6.20% Himachal Pradesh S.D.L. 2015 | 141.22 |
| 34 | 7.02% Himachal Pradesh S.D.L. 2015 | 89.75 |
| 35 | 7.39% Himachal Pradesh Govt.Stock 2015 | 56.25 |
| 36 | 7.53% Himachal Pradesh S.D.L. 2015 | 212.57 |
| 37 | 7.77% Himachal Pradesh 2015 | 200.00 |
| 38 | 7.74% Himachal Pradesh Government Stock 2016 | 300.00 |
| 39 | 5.90% Himachal Pradesh S.D.L. 2017 | 110.00 |
| 40 | 7.17% Himachal Pradesh S.D.L. 2017 | 15.85 |
| 41 | 8.16% Himachal Pradesh Government Stock 2017 | 300.00 |
| 42 | 8.35% Himachal Pradesh Government Stock 2017 | 211.50 |
| 43 | 8.40% Himachal Pradesh Government Stock 2017 | 100.00 |
| 44 | 8.50% Himachal Pradesh Government Stock 2017 | 200.00 |
| 45 | 8.00% Himachal Pradesh Government Stock 2018 | 274.01 |
| 46 | 8.03% Himachal Pradesh Government Stock 2018 | 300.00 |
| 47 | 8.35% Himachal Pradesh Government Stock 2018 | 225.00 |
| | **TOTAL (A)** | **5,905.45** |
| **Power Bonds** | | |
| 1 | 8.50% Himachal Pradesh Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Himachal Pradesh Government Power Bonds October 2008 | 3.51 |
| 3 | 8.50% Himachal Pradesh Government Power Bonds April 2009 | 3.51 |
| 4 | 8.50% Himachal Pradesh Government Power Bonds October 2009 | 3.51 |
| 5 | 8.50% Himachal Pradesh Government Power Bonds April 2010 | 3.51 |
| 6 | 8.50% Himachal Pradesh Government Power Bonds October 2010 | 3.51 |
| 7 | 8.50% Himachal Pradesh Government Power Bonds April 2011 | 3.51 |
| 8 | 8.50% Himachal Pradesh Government Power Bonds October 2011 | 3.51 |
| 9 | 8.50% Himachal Pradesh Government Power Bonds April 2012 | 3.51 |
| 10 | 8.50% Himachal Pradesh Government Power Bonds October 2012 | 3.51 |
| 11 | 8.50% Himachal Pradesh Government Power Bonds April 2013 | 3.51 |
| 12 | 8.50% Himachal Pradesh Government Power Bonds October 2013 | 3.51 |
| 13 | 8.50% Himachal Pradesh Government Power Bonds April 2014 | 3.51 |
| 14 | 8.50% Himachal Pradesh Government Power Bonds October 2014 | 3.51 |
| 15 | 8.50% Himachal Pradesh Government Power Bonds April 2015 | 3.51 |
| 16 | 8.50% Himachal Pradesh Government Power Bonds October 2015 | 3.51 |
| 17 | 8.50% Himachal Pradesh Government Power Bonds April 2016 | 3.51 |
| | **TOTAL (B)** | **56.20** |
| | *Loans not Bearing Interest (C)* | *0.06* |
| | **Total (A+B+C)** | **5,961.71** |
| **JAMMU AND KASHMIR** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Jammu and Kashmir S.D.L. 2008 | 21.58 |
| 2 | 12.15% Jammu and Kashmir S.D.L. 2008 | 60.00 |
| 3 | 12.50% Jammu and Kashmir S.D.L. 2008 | 45.95 |
| 4 | 11.50% Jammu and Kashmir S.D.L. 2009 | 26.54 |
| 5 | 11.85% Jammu and Kashmir S.D.L. 2009 | 50.44 |
| 6 | 12.25% Jammu and Kashmir S.D.L. 2009 | 50.00 |
| 7 | 10.52% Jammu and Kashmir S.D.L. 2010 | 50.00 |
| 8 | 11.50% Jammu and Kashmir S.D.L. 2010 | 28.80 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 9 | 12.00% Jammu and Kashmir S.D.L. 2010 | 38.61 |
| 10 | 8.50% Jammu and Kashmir Government Stock 2011 | 45.00 |
| 11 | 9.45% Jammu and Kashmir S.D.L. 2011 | 38.71 |
| 12 | 10.35% Jammu and Kashmir S.D.L. 2011 | 30.00 |
| 13 | 10.50% Jammu and Kashmir S.D.L. 2011 | 150.00 |
| 14 | 11.50% Jammu and Kashmir S.D.L. 2011 | 16.87 |
| 15 | 12.00% Jammu and Kashmir S.D.L. 2011 | 19.81 |
| 16 | 6.80% Jammu and Kashmir S.D.L. 2012 | 30.37 |
| 17 | 7.80% Jammu and Kashmir S.D.L. 2012 | 61.14 |
| 18 | 7.80% Jammu and Kashmir S.D.L. 2012 (II Series) | 45.54 |
| 19 | 8.00% Jammu and Kashmir S.D.L. 2012 | 41.92 |
| 20 | 8.00% Jammu and Kashmir Government Stock 2012 | 70.00 |
| 21 | 8.30% Jammu and Kashmir S.D.L. 2012 | 123.88 |
| 22 | 6.20% Jammu and Kashmir S.D.L. 2013 | 109.20 |
| 23 | 6.35% Jammu and Kashmir S.D.L. 2013 | 95.56 |
| 24 | 6.35% Jammu and Kashmir S.D.L. 2013 (II Series) | 65.00 |
| 25 | 6.40% Jammu and Kashmir S.D.L. 2013 | 115.66 |
| 26 | 6.60% Jammu and Kashmir S.D.L. 2013 | 211.99 |
| 27 | 6.75% Jammu and Kashmir S.D.L. 2013 | 87.00 |
| 28 | 6.95% Jammu and Kashmir S.D.L. 2013 | 90.00 |
| 29 | 5.60% Jammu and Kashmir S.D.L. 2014 | 54.15 |
| 30 | 5.70% Jammu and Kashmir S.D.L. 2014 | 106.78 |
| 31 | 7.32% Jammu and Kashmir S.D.L. 2014 | 35.60 |
| 32 | 7.36% Jammu and Kashmir S.D.L. 2014 | 42.20 |
| 33 | 5.85% Jammu and Kashmir S.D.L. 2015 | 17.48 |
| 34 | 6.20% Jammu and Kashmir S.D.L. 2015 | 109.22 |
| 35 | 7.02% Jammu and Kashmir S.D.L. 2015 | 45.03 |
| 36 | 7.53% Jammu and Kashmir S.D.L. 2015 | 128.38 |
| 37 | 7.77% Jammu and Kashmir S.D.L. 2015 | 95.11 |
| 38 | 7.75% Jammu and Kashmir Government Stock 2016 | 75.00 |
| 39 | 7.80% Jammu and Kashmir Government Stock 2016 | 90.97 |
| 40 | 8.04 % Jammu and Kashmir Government Stock 2016 | 149.73 |
| 41 | 5.90% Jammu and Kashmir S.D.L. 2017 | 75.01 |
| 42 | 7.17% Jammu and Kashmir S.D.L. 2017 | 124.98 |
| 43 | 7.95% Jammu and Kashmir Government Stock 2017 | 200.00 |
| 44 | 8.25% Jammu and Kashmir S.D.L. 2017 | 122.02 |
| 45 | 8.45% Jammu and Kashmir S.D.L. 2017 | 250.00 |
| 46 | 8.50% Jammu and Kashmir S.D.L. 2017 | 134.51 |
| 47 | 8.57% Jammu and Kashmir S.D.L. 2017 | 100.00 |
| 48 | 8.58% Jammu and Kashmir S.D.L. 2017 | 307.06 |
| 49 | 8.90% Jammu and Kashmir S.D.L. 2017 | 371.86 |
| 50 | 7.98% Jammu and Kashmir S.D.L. 2018 | 100.00 |
| 51 | 8.48% Jammu and Kashmir S.D.L. 2018 | 976.00 |
| 52 | 8.70% Jammu and Kashmir S.D.L. 2018 | 114.65 |
| | **TOTAL (A)** | **5,645.29** |
| **Power Bonds** | | |
| 1 | 8.50% Jammu and Kashmir Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Jammu and Kashmir GovernmentPower Bonds October 2008 | 79.54 |
| 3 | 8.50% Jammu and Kashmir GovernmentPower Bonds April 2009 | 79.54 |
| 4 | 8.50% Jammu and Kashmir GovernmentPower Bonds October 2009 | 79.54 |
| 5 | 8.50% Jammu and Kashmir Government Power Bonds April 2010 | 79.54 |
| 6 | 8.50% Jammu and Kashmir Government Power Bonds October 2010 | 79.54 |
| 7 | 8.50% Jammu and Kashmir Government Power Bonds April 2011 | 79.54 |
| 8 | 8.50% Jammu and Kashmir Government Power Bonds October 2011 | 79.54 |
| 9 | 8.50% Jammu and Kashmir Government Power Bonds April 2012 | 79.54 |
| 10 | 8.50% Jammu and Kashmir Government Power Bonds October 2012 | 79.54 |
| 11 | 8.50% Jammu and Kashmir Government Power Bonds April 2013 | 79.54 |
| 12 | 8.50% Jammu and Kashmir Government Power Bonds October 2013 | 79.54 |
| 13 | 8.50% Jammu and Kashmir Government Power Bonds April 2014 | 79.54 |
| 14 | 8.50% Jammu and Kashmir Government Power Bonds October 2014 | 79.54 |
| 15 | 8.50% Jammu and Kashmir Government Power Bonds April 2015 | 79.54 |
| 16 | 8.50% Jammu and Kashmir Government Power Bonds October 2015 | 79.54 |
| 17 | 8.50% Jammu and Kashmir Government Power Bonds April 2016 | 79.54 |
| | **TOTAL (B)** | **1,272.65** |
| | *Loans not Bearing Interest (C)* | *0.24* |
| | **Total (A+B+C)** | **6,918.19** |
| **JHARKHAND [3]** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Bihar S.D.L. 2008 | 62.47 |
| 2 | 12.50% Bihar S.D.L. 2008 | 185.63 |
| 3 | 11.50% Bihar S.D.L. 2009 | 67.47 |
| 4 | 11.30% Bihar S.D.L. 2010 | 101.17 |
| 5 | 11.50% Bihar S.D.L. 2010 | 85.90 |
| 6 | 10.52% Bihar S.D.L. 2010 | 73.34 |
| 7 | 12.00% Bihar S.D.L. 2010 | 20.23 |
| 8 | 11.50% Bihar S.D.L. 2011 | 36.86 |
| 9 | 12.00% Bihar S.D.L. 2011 | 61.52 |
| 10 | 2.50% Bihar Zamindari Abolition Compensation Bond | 7.36 |
| | **TOTAL (A)** | **701.95** |
| 11 | 10.35% Jharkhand S.D.L. 2011 | 120.13 |
| 12 | 10.82% Jharkhand S.D.L. 2011 | 122.61 |
| 13 | 6.80% Jharkhand S.D.L. 2012 | 64.91 |
| 13 | 7.80% Jharkhand S.D.L. 2012 | 87.69 |
| 14 | 7.80% Jharkhand S.D.L. 2012 (II Series) | 97.37 |
| 15 | 8.00% Jharkhand S.D.L. 2012 | 97.76 |
| 15 | 8.30% Jharkhand S.D.L. 2012 | 152.40 |
| 16 | 6.20% Jharkhand S.D.L. 2013 | 82.81 |
| 17 | 6.35% Jharkhand S.D.L. 2013 | 72.45 |
| 17 | 6.40% Jharkhand S.D.L. 2013 | 161.71 |
| 18 | 6.75% Jharkhand S.D.L. 2013 | 75.62 |
| 19 | 6.95% Jharkhand S.D.L. 2013 | 129.38 |
| 19 | 6.35% Jharkhand S.D.L. 2013 (II Series) | 97.50 |
| 20 | 5.60% Jharkhand S.D.L. 2014 | 124.78 |
| 21 | 5.70% Jharkhand S.D.L. 2014 | 130.43 |
| 21 | 7.32% Jharkhand S.D.L. 2014 | 116.75 |
| 22 | 7.36% Jharkhand S.D.L. 2014 | 74.50 |
| 23 | 5.85% Jharkhand S.D.L. 2015 | 147.11 |
| 23 | 6.20% Jharkhand S.D.L. 2015 | 82.83 |
| 24 | 7.02% Jharkhand S.D.L. 2015 | 15.69 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 25 | 7.39% Jharkhand S.D.L. 2015 | 79.04 |
| 25 | 7.50% Jharkhand Government Stock 2015 | 117.81 |
| 26 | 7.77% Jharkhand S.D.L. 2015 | 167.27 |
| 27 | 7.96% Jharkhand Government Stock 2016 | 129.59 |
| 27 | 7.99% Jharkhand Government Stock 2016 | 192.56 |
| 28 | 8.65% Jharkhand Government Stock 2016 | 78.37 |
| 29 | 5.90% Jharkhand S.D.L. 2017 | 27.99 |
| 29 | 8.04% Jharkhand Government Stock 2017 | 192.18 |
| 30 | 7.89% Jharkhand Government Stock 2018 | 1,000.00 |
| | **TOTAL (B)** | **4,039.25** |
| **Power Bonds** | | |
| 1 | 8.50% Government of Jharkhand Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Jharkhand Power Bonds October 2008 | 105.77 |
| 3 | 8.50% Government of Jharkhand Power Bonds April 2009 | 105.77 |
| 4 | 8.50% Government of Jharkhand Power Bonds October 2009 | 105.77 |
| 5 | 8.50% Government of Jharkhand Power Bonds April 2010 | 105.77 |
| 6 | 8.50% Government of Jharkhand Power Bonds October 2010 | 105.77 |
| 7 | 8.50% Government of Jharkhand Power Bonds April 2011 | 105.77 |
| 8 | 8.50% Government of Jharkhand Power Bonds October 2011 | 105.77 |
| 9 | 8.50% Government of Jharkhand Power Bonds April 2012 | 105.77 |
| 10 | 8.50% Government of Jharkhand Power Bonds October 2012 | 105.77 |
| 11 | 8.50% Government of Jharkhand Power Bonds April 2013 | 105.77 |
| 12 | 8.50% Government of Jharkhand Power Bonds October 2013 | 105.77 |
| 13 | 8.50% Government of Jharkhand Power Bonds April 2014 | 105.77 |
| 14 | 8.50% Government of Jharkhand Power Bonds October 2014 | 105.77 |
| 15 | 8.50% Government of Jharkhand Power Bonds April 2015 | 105.77 |
| 16 | 8.50% Government of Jharkhand Power Bonds October 2015 | 105.77 |
| 17 | 8.50% Government of Jharkhand Power Bonds April 2016 | 105.77 |
| | **TOTAL (C)** | **1,692.26** |
| | *Loans not Bearing Interest (D)* | *0.10* |
| | **TOTAL (A+B+C+D)** | **6,433.56** |
| **KARNATAKA** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Karnataka S.D.L. 2008 | 131.37 |
| 2 | 12.15% Karnataka S.D.L. 2008 | 275.75 |
| 3 | 12.50% Karnataka S.D.L. 2008 | 426.31 |
| 4 | 11.50% Karnataka S.D.L. 2009 | 142.28 |
| 5 | 11.85% Karnataka S.D.L. 2009 | 203.96 |
| 6 | 12.25% Karnataka S.D.L. 2009 | 500.00 |
| 7 | 10.52% Karnataka S.D.L. 2010 | 428.64 |
| 8 | 11.08% Karnataka Goverment Stock 2010 | 200.00 |
| 9 | 11.50% Karnataka S.D.L. 2010 | 137.18 |
| 10 | 11.57% Karnataka Government Stock 2010 | 250.00 |
| 11 | 9.10% Karnataka Government Stock 2011 | 315.00 |
| 12 | 10.35% Karnataka S.D.L. 2011 | 400.04 |
| 13 | 10.82% Karnataka S.D.L. 2011 | 146.97 |
| 14 | 11.50% Karnataka S.D.L. 2011 | 59.14 |
| 15 | 12.00% Karnataka S.D.L. 2011 | 98.81 |
| 16 | 6.80% Karnataka S.D.L. 2012 | 352.24 |
| 17 | 7.80% Karnataka Government Stock 2012 | 80.00 |
| 18 | 7.80% Karnataka S.D.L. 2012 | 150.02 |
| 19 | 7.80% Karnataka S.D.L. 2012 (II Series) | 300.04 |
| 20 | 7.90% Karnataka Government Stock 2012 | 200.00 |
| 21 | 8.00% Karnataka S.D.L. 2012 | 80.21 |
| 22 | 8.30% Karnataka S.D.L. 2012 | 259.41 |
| 23 | 6.20% Karnataka S.D.L. 2013 | 339.68 |
| 24 | 6.35% Karnataka S.D.L. 2013 | 297.25 |
| 25 | 6.35% Karnataka S.D.L. 2013 (II Series) | 391.57 |
| 26 | 6.40% Karnataka S.D.L. 2013 | 562.46 |
| 27 | 6.75% Karnataka S.D.L. 2013 | 151.47 |
| 28 | 6.95% Karnataka S.D.L. 2013 | 456.79 |
| 29 | 5.60% Karnataka S.D.L. 2014 | 550.09 |
| 30 | 5.70% Karnataka S.D.L. 2014 | 435.13 |
| 31 | 7.32% Karnataka S.D.L. 2014 | 295.70 |
| 32 | 7.36% Karnataka S.D.L. 2014 | 365.47 |
| 33 | 5.85% Karnataka S.D.L. 2015 | 518.68 |
| 34 | 5.85% Karnataka S.D.L. 2015 (II Series) | 500.03 |
| 35 | 6.20% Karnataka S.D.L. 2015 | 339.84 |
| 36 | 7.02% Karnataka S.D.L. 2015 | 261.02 |
| 37 | 7.77% Karnataka S.D.L. 2015 | 414.92 |
| 38 | 5.90% Karnataka S.D.L. 2017 | 220.96 |
| 39 | 8.40% Karnataka Government Stock 2018 | 750.00 |
| 40 | 3.00% Bombay Land Tenure Abolition Acts. (Mysore) Compensation Bonds | 0.29 |
| 41 | 2.75% Mysore Inams Abolition Compensation Bonds | 0.02 |
| 42 | 5.00% Urban Land Ceiling Karnataka Bonds 1976 | 0.10 |
| | **TOTAL (A)** | **11,988.83** |
| | *Loans Not Bearing Interest (B)* | *0.26* |
| | **TOTAL (A+B)** | **11,989.09** |
| **KERALA** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Kerala S.D.L. 2008 | 142.28 |
| 2 | 12.15% Kerala S.D.L. 2008 | 301.62 |
| 3 | 12.50% Kerala S.D.L. 2008 | 290.34 |
| 4 | 11.50% Kerala S.D.L. 2009 | 154.70 |
| 5 | 11.85% Kerala S.D.L. 2009 | 138.21 |
| 6 | 12.25% Kerala S.D.L. 2009 | 452.73 |
| 7 | 10.52% Kerala S.D.L. 2010 | 302.03 |
| 8 | 11.50% Kerala S.D.L. 2010 | 152.23 |
| 9 | 11.75% Kerala S.D.L. 2010 | 200.00 |
| 10 | 12.00% Kerala S.D.L. 2010 | 75.42 |
| 11 | 8.37% Kerala S.D.L. 2011 | 138.96 |
| 12 | 9.56% Kerala S.D.L. 2011 | 289.59 |
| 13 | 10.53% Kerala S.D.L. 2011 | 200.00 |
| 14 | 11.50% Kerala S.D.L. 2011 | 72.28 |
| 15 | 12.00% Kerala S.D.L. 2011 | 120.64 |
| 16 | 6.80% Kerala S.D.L. 2012 | 197.39 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 17 | 6.93% Kerala Government Stock 2012 | 220.00 |
| 18 | 7.80% Kerala S.D.L. 2012 (II Series) | 251.06 |
| 19 | 8.00% Kerala S D L 2012 | 286.15 |
| 20 | 8.30% Kerala S.D.L. 2012 | 276.42 |
| 21 | 6.02% Kerala Government Stock 2013 | 250.00 |
| 22 | 6.20% Kerala S.D.L. 2013 | 192.05 |
| 23 | 6.35% Kerala S.D.L. 2013 | 168.01 |
| 24 | 6.35% Kerala S.D.L. 2013 (II Series) | 221.46 |
| 25 | 6.40% Kerala S.D.L. 2013 | 395.01 |
| 26 | 6.75% Kerala S.D.L. 2013 | 85.97 |
| 27 | 6.95% Kerala S.D.L. 2013 | 258.00 |
| 28 | 5.60% Kerala S.D.L. 2014 | 329.94 |
| 29 | 5.70% Kerala S.D.L. 2014 | 396.08 |
| 30 | 5.80% Kerala Government Stock 2014 | 200.00 |
| 31 | 7.25% Kerala Government Stock 2014 | 355.66 |
| 32 | 7.32% Kerala Government Stock 2015 | 250.00 |
| 33 | 7.42% Kerala Government Stock 2015 | 145.82 |
| 34 | 7.33% Kerala Government Stock 2015 | 361.14 |
| 35 | 5.85% Kerala S.D.L. 2015 | 114.57 |
| 36 | 5.85% Kerala S.D.L. 2015 (II Series) | 300.02 |
| 37 | 6.20% Kerala S.D.L. 2015 | 192.02 |
| 38 | 7.02% Kerala S.D.L. 2015 | 41.54 |
| 39 | 7.45% Kerala S.D.L. 2 015 | 300.00 |
| 40 | 7.77% Kerala S.D.L. 2015 | 422.84 |
| 41 | 7.75% Kerala Government Stock 2016 | 328.00 |
| 42 | 7.65% Kerala Government Stock 2016 | 300.00 |
| 43 | 7.87% Kerala Government Stock 2016 | 400.00 |
| 44 | 7.94% Kerala Government Stock 2016 | 400.00 |
| 45 | 7.99% Kerala Government Stock 2016 | 153.23 |
| 46 | 8.11% Kerala Government Stock 2016 | 300.00 |
| 47 | 5.90% Kerala S.D.L. 2017 | 118.99 |
| 48 | 7.17% Kerala S.D.L. 2017 | 327.23 |
| 49 | 7.99% Kerala Government Stock 2017 | 314.59 |
| 50 | 8.19% Kerala S.D.L. 2017 | 300.00 |
| 51 | 8.19% Kerala S.D.L. 2017 | 436.00 |
| 52 | 8.20% Kerala S.D.L. 2017 | 590.23 |
| 53 | 8.34% Kerala S.D.L. 2017 | 350.00 |
| 54 | 8.36% Kerala S.D.L. 2017 | 350.00 |
| 55 | 8.45% Kerala S.D.L. 2017 | 300.00 |
| 56 | 8.69% Kerala S.D.L. 2017 | 800.00 |
| 57 | 8.00% Kerala S.D.L. 2018 | 637.23 |
| 58 | 8.12% Kerala S.D.L. 2018 | 833.30 |
| 59 | 4.25% Kerala House Sites Bonds | 0.01 |
| 58 | 4.50% Kerala House Sites Bonds | 0.00 |
| 59 | 4.50% Kerala Land Reforms Bonds | 0.99 |
| 60 | 4.00% Jenmikaram Payment (Abolition) Bonds | 0.02 |
| | **TOTAL (A)** | **16,481.96** |
| **Power Bonds** | | |
| 1 | 8.50% Kerala Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Kerala Government Power Bonds October 2008 | 57.91 |
| 3 | 8.50% Kerala Government Power Bonds April 2009 | 57.91 |
| 4 | 8.50% Kerala Government Power Bonds October 2009 | 57.91 |
| 5 | 8.50% Kerala Government Power Bonds April 2010 | 57.91 |
| 6 | 8.50% Kerala Government Power Bonds October 2010 | 57.91 |
| 7 | 8.50% Kerala Government Power Bonds April 2011 | 57.91 |
| 8 | 8.50% Kerala Government Power Bonds October 2011 | 57.91 |
| 9 | 8.50% Kerala Government Power Bonds April 2012 | 57.91 |
| 10 | 8.50% Kerala Government Power Bonds October 2012 | 57.91 |
| 11 | 8.50% Kerala Government Power Bonds April 2013 | 57.91 |
| 12 | 8.50% Kerala Government Power Bonds October 2013 | 57.91 |
| 13 | 8.50% Kerala Government Power Bonds April 2014 | 57.91 |
| 14 | 8.50% Kerala Government Power Bonds October 2014 | 57.91 |
| 15 | 8.50% Kerala Government Power Bonds April 2015 | 57.91 |
| 16 | 8.50% Kerala Government Power Bonds October 2015 | 57.91 |
| 17 | 8.50% Kerala Government Power Bonds April 2016 | 57.91 |
| | **TOTAL (B)** | **926.60** |
| | *Loans not Bearing Interest (C)* | *0.23* |
| | **TOTAL (A+B+C)** | **17,408.79** |
| **MADHYA PRADESH** [4] | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Madhya Pradesh S.D.L. 2008 | 59.32 |
| 2 | 12.15% Madhya Pradesh S.D.L. 2008 | 222.99 |
| 3 | 12.50% Madhya Pradesh S.D.L. 2008 | 224.99 |
| 4 | 11.50% Madhya Pradesh S.D.L. 2009 | 105.25 |
| 5 | 11.85% Madhya Pradesh S.D.L. 2009 | 176.62 |
| 6 | 12.25% Madhya Pradesh S.D.L. 2009 | 271.15 |
| 7 | 10.52% Madhya Pradesh S.D.L. 2010 | 173.51 |
| 8 | 11.00% Madhya Pradesh S.D.L. 2010 | 220.14 |
| 9 | 11.50% Madhya Pradesh S.D.L. 2010 | 110.50 |
| 10 | 12.00% Madhya Pradesh S.D.L. 2010 | 169.50 |
| 11 | 11.50% Madhya Pradesh S.D.L. 2011 | 48.83 |
| 12 | 12.00% Madhya Pradesh S.D.L. 2011 | 71.71 |
| 13 | 5.00% Urban Land ceiling (Madhya Pradesh) Bonds | 0.40 |
| | **TOTAL (A)** | **1,854.50** |
| 14 | 8.50% Madhya Pradesh Government Stock 2011 | 43.00 |
| 15 | 9.45% Madhya Pradesh S.D.L. 2011 | 87.55 |
| 16 | 9.55% Madhya Pradesh Government Stock 2011 | 105.00 |
| 17 | 10.35% Madhya Pradesh S.D.L. 2011 | 187.32 |
| 18 | 10.50% Madhya Pradesh S.D.L. 2011 | 105.00 |
| 19 | 10.82% Madhya Pradesh S.D.L. 2011 | 84.02 |
| 20 | 6.94% Madhya Pradesh Government Stock 2012 | 247.00 |
| 21 | 7.80% Madhya Pradesh S.D.L. 2012 | 109.04 |
| 22 | 7.80% Madhya Pradesh S.D.L. 2012 (II Series) | 370.17 |
| 23 | 8.00% Madhya Pradesh S.D.L. 2012 | 129.07 |
| 24 | 8.30% Madhya Pradesh S.D.L. 2012 | 161.32 |
| 25 | 6.95% Madhya Pradesh S.D.L. 2013 | 281.26 |
| 26 | 6.75% Madhya Pradesh S.D.L. 2013 | 129.50 |
| 27 | 6.40% Madhya Pradesh S.D.L. 2013 | 379.12 |
| 28 | 6.35% Madhya Pradesh S.D.L. 2013 | 199.86 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 29 | 6.20% Madhya Pradesh S.D.L. 2013 | 228.42 |
| 30 | 6.00% Madhya Pradesh Government Stock 2013 | 220.00 |
| 31 | 6.35% Madhya Pradesh S.D.L. 2013 (II Series) | 400.78 |
| 32 | 5.60% Madhya Pradesh S.D.L. 2014 | 349.50 |
| 33 | 5.70% Madhya Pradesh S.D.L. 2014 | 247.00 |
| 34 | 7.32% Madhya Pradesh S.D.L. 2014 | 290.01 |
| 35 | 7.36% Madhya Pradesh S.D.L. 2014 | 342.44 |
| 36 | 6.20% Madhya Pradesh S.D.L. 2015 | 228.44 |
| 37 | 5.85% Madhya Pradesh S.D.L. 2015 | 220.01 |
| 38 | 5.85% Madhya Pradesh S.D.L. 2015 (II Series) | 799.96 |
| 39 | 7.02% Madhya Pradesh S.D.L. 2015 | 99.97 |
| 40 | 7.39% Madhya Pradesh S.D.L. 2015 | 292.75 |
| 41 | 7.53% Madhya Pradesh S.D.L. 2015 | 50.02 |
| 42 | 7.77% Madhya Pradesh S.D.L. 2015 | 418.04 |
| 43 | 7.61% Madhya Pradesh S.D.L. 2016 | 300.00 |
| 44 | 7.65% Madhya Pradesh Government Stock 2016 | 200.00 |
| 45 | 7.95% Madhya Pradesh Government Stock 2016 | 300.00 |
| 46 | 8.66% Madhya Pradesh Government Stock 2016 | 300.00 |
| 47 | 5.90% Madhya Pradesh S.D.L. 2017 | 129.01 |
| 48 | 8.20% Madhya Pradesh Government Stock 2017 | 350.00 |
| 49 | 8.40 % Madhya Pradesh Government Stock 2017 | 470.00 |
| 50 | 8.49% Madhya Pradesh Government Stock 2017 | 625.00 |
| 51 | 8.40% Madhya Pradesh Government Stock 2017 | 750.00 |
| 52 | 8.43% Madhya Pradesh Government Stock 2017 | 500.00 |
| | **TOTAL (B)** | **10,729.58** |
| **Power Bonds** | | |
| 1 | 8.50% Madhya Pradesh Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Madhya Pradesh Power Bonds October 2008 | 133.19 |
| 3 | 8.50% Madhya Pradesh Power Bonds April 2009 | 133.19 |
| 4 | 8.50% Madhya Pradesh Power Bonds October 2009 | 133.19 |
| 5 | 8.50% Madhya Pradesh Power Bonds April 2010 | 133.19 |
| 6 | 8.50% Madhya Pradesh Power Bonds October 2010 | 133.19 |
| 7 | 8.50% Madhya Pradesh Power Bonds April 2011 | 133.19 |
| 8 | 8.50% Madhya Pradesh Power Bonds October 2011 | 133.19 |
| 9 | 8.50% Madhya Pradesh Power Bonds April 2012 | 133.19 |
| 10 | 8.50% Madhya Pradesh Power Bonds October 2013 | 133.19 |
| 11 | 8.50% Madhya Pradesh Power Bonds April 2013 | 133.19 |
| 12 | 8.50% Madhya Pradesh Power Bonds October 2014 | 133.19 |
| 13 | 8.50% Madhya Pradesh Power Bonds April 2014 | 133.19 |
| 14 | 8.50% Madhya Pradesh Power Bonds October 2015 | 133.19 |
| 15 | 8.50% Madhya Pradesh Power Bonds April 2015 | 133.19 |
| 16 | 8.50% Madhya Pradesh Power Bonds October 2015 | 133.19 |
| 17 | 8.50% Madhya Pradesh Power Bonds April 2016 | 133.19 |
| | **TOTAL [C]** | **2,131.11** |
| | *Loans Not Bearing Interest (D)* | *0.99* |
| | **TOTAL (A+B+C+D)** | **14,716.18** |
| **MAHARASHTRA** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Maharashtra S.D.L. 2008 | 109.50 |
| 2 | 12.15% Maharashtra S.D.L. 2008 | 563.81 |
| 3 | 12.50% Maharashtra S.D.L. 2008 | 121.46 |
| 4 | 11.50% Maharashtra S.D.L. 2009 | 116.51 |
| 5 | 11.85% Maharashtra S.D.L. 2009 | 172.47 |
| 6 | 12.25% Maharashtra S.D.L. 2009 | 600.00 |
| 7 | 10.52% Maharashtra S.D.L. 2010 | 421.49 |
| 8 | 11.50% Maharashtra S.D.L. 2010 | 104.43 |
| 9 | 11.70% Maharashtra S.D.L. 2010 | 280.00 |
| 10 | 12.00% Maharashtra S.D.L. 2010 | 107.70 |
| 11 | 8.37% Maharashtra S.D.L. 2011 | 141.20 |
| 12 | 9.40% Maharashtra Government Stock 2011 | 290.00 |
| 13 | 10.35% Maharashtra S.D.L. 2011 | 500.01 |
| 14 | 11.50% Maharashtra S.D.L. 2011 | 38.97 |
| 15 | 12.00% Maharashtra S.D.L. 2011 | 150.11 |
| 16 | 6.93% Maharashtra Government Stock 2012 | 230.00 |
| 17 | 7.80% Maharashtra S.D.L. 2012 | 328.16 |
| 18 | 7.80% Maharashtra S.D.L. 2012 (II Series) | 236.97 |
| 19 | 7.83% Maharashtra S.D.L. 2012 | 278.75 |
| 20 | 8.00% Maharashtra S.D.L. 2012 | 150.52 |
| 21 | 8.30% Maharashtra S.D.L. 2012 | 207.92 |
| 22 | 5.78% Maharashtra Government Stock 2013 | 400.00 |
| 23 | 6.20% Maharashtra S.D.L. 2013 | 1,253.75 |
| 24 | 6.35% Maharashtra S.D.L. 2013 | 1,096.98 |
| 25 | 6.35% Maharashtra S.D.L. 2013 (II Series) | 700.52 |
| 26 | 6.40% Maharashtra S.D.L. 2013 | 643.66 |
| 27 | 5.60% Maharashtra S.D.L. 2014 | 610.98 |
| 28 | 5.70% Maharashtra S.D.L. 2014 | 1,145.00 |
| 29 | 6.00% Maharashtra Government Stock 2014 | 300.00 |
| 30 | 7.32% Maharashtra S.D.L. 2014 | 347.66 |
| 31 | 7.36% Maharashtra S.D.L. 2014 | 427.16 |
| 32 | 5.85% Maharashtra S.D.L. 2015 | 567.42 |
| 33 | 5.85% Maharashtra S.D.L. 2015 (II Series) | 50.06 |
| 34 | 6.20% Maharashtra S.D.L. 2015 | 1,253.61 |
| 35 | 7.02% Maharashtra S.D.L. 2015 | 136.92 |
| 36 | 7.39% Maharashtra Government Stock 2015 | 407.39 |
| 37 | 7.77% Maharashtra S.D.L. 2015 | 595.35 |
| 38 | 7.45% Maharashtra Government Stock 2015 | 290.00 |
| 39 | 7.70% Maharashtra Government Stock 2016 | 286.89 |
| 40 | 7.74% Maharashtra Government Stock 2016 | 500.00 |
| 41 | 7.91% Maharashtra Government Stock 2016 | 500.00 |
| 42 | 5.90% Maharashtra S.D.L. 2017 | 883.92 |
| 43 | 7.17% Maharashtra S.D.L. 2017 | 519.97 |
| 44 | 7.20% Maharashtra S.D.L. 2017 | 386.38 |
| 45 | 8.30% Maharashtra Government Stock 2017 | 500.00 |
| 46 | 8.31% Maharashtra Government Stock 2017 | 722.31 |
| 47 | 8.35% Maharashtra Government Stock 2017 | 737.60 |
| 48 | 8.50% Maharashtra Government Stock 2017 | 1,597.35 |
| 49 | 7.89% Maharashtra Government Stock 2018 | 1,350.00 |
| 50 | 8.00% Maharashtra Government Stock 2018 | 2,350.00 |
| 51 | 8.08% Maharashtra Government Stock 2018 | 2,000.00 |
| 52 | 5.00% Urban Land Ceiling (Maharashtra) Bonds | 0.36 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 53 | 3.00% Bombay Land Tenure Abolition Acts (Bombay) Compensation Bonds | 0.10 |
| 54 | 3.00% Bombay Land Tenure Abolition Acts (Maharashtra) Compensation Bonds | 0.05 |
| 55 | 3.00% Maharashtra Agricultural Lands (Ceiling of Holding) Act 1961(repayable in instalment) Compensation Bonds | 1.83 |
| 56 | 3.00% Maharashtra Agricultural Lands (Ceiling of Holdings) Act 1961Compensation Bonds(Redeemable on maturity) | 0.22 |
| 57 | 3.00% Hyderabad (Abolition of cash Grants) Act, 1952Compensation Bonds | 0.03 |
| 58 | 3.00% Maharashtra Revenue Patels (Abolition of Office)Act 1962 | 0.01 |
| 59 | 3.00% The Saranjams of Feduatory Jahagirdars of Kolhapur(Resumption)rules,1957 | 0.00 |
| 60 | 4.00% Bombay City (Inami & Special Tenure) Abolition & Maharashtra Land Revenue Code (Amendment) Act 1969 | 0.00 |
| | **TOTAL (A)** | **27,713.45** |
| **Power Bonds** | | |
| 1 | 8.50% Maharashtra Government Power Bonds April 2008 | - |
| 2 | 8.50% Maharashtra Government Power Bonds October 2008 | 50.93 |
| 3 | 8.50% Maharashtra Government Power Bonds April 2009 | 50.93 |
| 4 | 8.50% Maharashtra Government Power Bonds October 2009 | 50.93 |
| 5 | 8.50% Maharashtra Government Power Bonds April 2010 | 50.93 |
| 6 | 8.50% Maharashtra Government Power Bonds October 2010 | 50.93 |
| 7 | 8.50% Maharashtra Government Power Bonds April 2011 | 50.93 |
| 8 | 8.50% Maharashtra Government Power Bonds October 2011 | 50.93 |
| 9 | 8.50% Maharashtra Government Power Bonds April 2012 | 50.93 |
| 10 | 8.50% Maharashtra Government Power Bonds October 2012 | 50.93 |
| 11 | 8.50% Maharashtra Government Power Bonds April 2013 | 50.93 |
| 12 | 8.50% Maharashtra Government Power Bonds October 2013 | 50.93 |
| 13 | 8.50% Maharashtra Government Power Bonds April 2014 | 50.93 |
| 14 | 8.50% Maharashtra Government Power Bonds October 2014 | 50.93 |
| 15 | 8.50% Maharashtra Government Power Bonds April 2015 | 50.93 |
| 16 | 8.50% Maharashtra Government Power Bonds October 2015 | 50.93 |
| 17 | 8.50% Maharashtra Government Power Bonds April 2016 | 50.93 |
| | **TOTAL (B)** | **814.88** |
| | *Loans not Bearing Interest (C)* | *1.49* |
| | **TOTAL (A+B+C)** | **28,529.82** |
| **MANIPUR** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Manipur S.D.L. 2008 | 9.77 |
| 2 | 12.15% Manipur S.D.L. 2008 | 20.00 |
| 3 | 12.50% Manipur S.D.L. 2008 | 9.28 |
| 4 | 11.50% Manipur S.D.L. 2009 | 11.43 |
| 5 | 11.85% Manipur S.D.L. 2009 | 9.75 |
| 6 | 12.25% Manipur S.D.L. 2009 | 20.64 |
| 7 | 10.52% Manipur S.D.L. 2010 | 15.76 |
| 8 | 11.50% Manipur S.D.L. 2010 | 11.03 |
| 9 | 12.00% Manipur S.D.L. 2010 | 9.44 |
| 10 | 9.45% Manipur S.D.L. 2011 | 10.00 |
| 11 | 10.35% Manipur S.D.L. 2011 | 10.00 |
| 12 | 11.50% Manipur S.D.L. 2011 | 4.54 |
| 13 | 12.00% Manipur S.D.L. 2011 | 7.59 |
| 14 | 6.80% Manipur S.D.L. 2012 | 21.43 |
| 15 | 7.80% Manipur S.D.L. 2012 | 10.33 |
| 16 | 7.80% Manipur S.D.L. 2012 (II Series) | 27.52 |
| 17 | 8.00% Manipur S.D.L. 2012 | 11.90 |
| 18 | 8.30% Manipur S.D.L. 2012 | 13.29 |
| 19 | 6.20% Manipur S.D.L. 2013 | 10.40 |
| 20 | 6.35% Manipur S.D.L. 2013 | 9.10 |
| 21 | 6.40% Manipur S.D.L. 2013 | 26.62 |
| 22 | 6.75% Manipur S.D.L. 2013 | 4.50 |
| 23 | 6.95% Manipur S.D.L. 2013 | 13.50 |
| 24 | 5.60% Manipur S.D.L. 2014 | 34.00 |
| 25 | 7.36% Manipur S.D.L. 2014 | 44.06 |
| 26 | 5.85% Manipur S.D.L. 2015 | 57.69 |
| 27 | 5.85% Manipur S.D.L. 2015 (II Series) | 28.00 |
| 28 | 6.20% Manipur S.D.L. 2015 | 10.40 |
| 29 | 7.02% Manipur S.D.L. 2015 | 2.00 |
| 30 | 7.39% Manipur Government Stock 2015 | 27.23 |
| 31 | 7.45% Manipur Government Stock 2015 | 36.95 |
| 32 | 7.77% Manipur S.D.L. 2015 | 25.73 |
| 33 | 7.61% Manipur S.D.L. 2016 | 30.00 |
| 34 | 7.74% Manipur Government Stock 2016 | 85.00 |
| 35 | 7.82% Manipur Government Stock 2016 | 42.25 |
| 36 | 7.98% Manipur Government Stock 2016 | 56.65 |
| 37 | 5.90% Manipur S.D.L. 2017 | 50.00 |
| 38 | 7.17% Manipur S.D.L. 2017 | 2.93 |
| 39 | 8.35% Manipur Government Stock 2017 | 85.67 |
| 40 | 8.02% Manipur Government Stock 2018 | 124.38 |
| 41 | 8.46% Manipur Government Stock 2018 | 37.18 |
| | **Total (A)** | **1,077.95** |
| **Power Bonds** | | |
| 1 | 8.50% Manipur Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Manipur Government Power Bonds October 2008 | 7.85 |
| 3 | 8.50% Manipur Government Power Bonds April 2009 | 7.85 |
| 4 | 8.50% Manipur Government Power Bonds October 2009 | 7.85 |
| 5 | 8.50% Manipur Government Power Bonds April 2010 | 7.85 |
| 6 | 8.50% Manipur Government Power Bonds October 2010 | 7.85 |
| 7 | 8.50% Manipur Government Power Bonds April 2011 | 7.85 |
| 8 | 8.50% Manipur Government Power Bonds October 2011 | 7.85 |
| 9 | 8.50% Manipur Government Power Bonds April 2012 | 7.85 |
| 10 | 8.50% Manipur Government Power Bonds October 2012 | 7.85 |
| 11 | 8.50% Manipur Government Power Bonds April 2013 | 7.85 |
| 12 | 8.50% Manipur Government Power Bonds October 2013 | 7.85 |
| 13 | 8.50% Manipur Government Power Bonds April 2014 | 7.85 |
| 14 | 8.50% Manipur Government Power Bonds October 2014 | 7.85 |
| 15 | 8.50% Manipur Government Power Bonds April 2015 | 7.85 |
| 16 | 8.50% Manipur Government Power Bonds October 2015 | 7.85 |
| 17 | 8.50% Manipur Government Power Bonds April 2016 | 7.85 |
| | **Total (B)** | **125.68** |
| | *Loans not Bearing Interest (C)* | *0.09* |
| | **Total (A+B+C)** | **1,203.71** |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| | **MEGHALAYA** | |
| | **Loans Bearing Interest** | |
| 1 | 12.15% Meghalaya S.D.L. 2008 | 30.00 |
| 2 | 12.50% Meghalaya S.D.L. 2008 | 43.08 |
| 3 | 11.50% Meghalaya S.D.L. 2009 | 2.71 |
| 4 | 11.85% Meghalaya S.D.L. 2009 | 29.15 |
| 5 | 12.25% Meghalaya S.D.L. 2009 | 50.00 |
| 6 | 10.52% Meghalaya S.D.L. 2010 | 50.00 |
| 7 | 12.00% Meghalaya S.D.L. 2010 | 20.00 |
| 8 | 9.45% Meghalaya S.D.L. 2011 | 25.00 |
| 9 | 10.35% Meghalaya S.D.L. 2011 | 25.00 |
| 10 | 11.50% Meghalaya S.D.L. 2011 | 4.70 |
| 11 | 12.00% Meghalaya S.D.L. 2011 | 8.33 |
| 12 | 6.80% Meghalaya S.D.L. 2012 | 19.60 |
| 13 | 7.80% Meghalaya S.D.L. 2012 | 21.00 |
| 14 | 7.80% Meghalaya S.D.L. 2012 (II Series) | 29.40 |
| 15 | 8.00% Meghalaya S.D.L. 2012 | 11.11 |
| 16 | 8.30% Meghalaya S.D.L. 2012 | 27.31 |
| 17 | 6.20% Meghalaya S.D.L. 2013 | 10.00 |
| 18 | 6.35% Meghalaya S.D.L. 2013 | 8.75 |
| 19 | 6.40% Meghalaya S.D.L. 2013 | 34.70 |
| 20 | 6.75% Meghalaya S.D.L. 2013 | 4.25 |
| 21 | 6.95% Meghalaya S.D.L. 2013 | 12.75 |
| 22 | 5.60% Meghalaya S.D.L. 2014 | 41.15 |
| 23 | 7.36% Meghalaya S.D.L. 2014 | 46.61 |
| 24 | 5.85% Meghalaya S.D.L. 2015 | 52.06 |
| 25 | 5.85% Meghalaya S.D.L. 2015 (II Series) | 11.32 |
| 26 | 6.20% Meghalaya S.D.L. 2015 | 10.00 |
| 27 | 7.02% Meghalaya S.D.L. 2015 | 3.00 |
| 28 | 7.53% Meghalaya S.D.L. 2015 | 69.14 |
| 29 | 7.77% Meghalaya S.D.L. 2015 | 39.11 |
| 30 | 7.70% Meghalaya Government Stock 2016 | 50.00 |
| 31 | 7.94% Meghalaya Government Stock 2016 | 55.44 |
| 32 | 7.95% Meghalaya Government Stock 2016 | 40.00 |
| 33 | 8.65% Meghalaya Government Stock 2016 | 29.43 |
| 34 | 5.90% Meghalaya S.D.L. 2017 | 39.22 |
| 35 | 7.17% Meghalaya S.D.L. 2017 | 51.59 |
| 36 | 8.39% Meghalaya Government Stock 2017 | 67.00 |
| 37 | 8.42% Meghalaya Government Stock 2017 | 50.00 |
| 38 | 8.48% Meghalaya Government Stock 2017 | 55.00 |
| 39 | 8.02% Meghalaya Government Stock 2018 | 50.00 |
| 40 | 8.46% Meghalaya Government Stock 2018 | 40.69 |
| | **TOTAL(A)** | **1,267.60** |
| | **Power Bonds** | |
| 1 | 8.50% Meghalaya Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Meghalaya Government Power Bonds October 2008 | 0.70 |
| 3 | 8.50% Meghalaya Government Power Bonds April 2009 | 0.70 |
| 4 | 8.50% Meghalaya Government Power Bonds October 2009 | 0.70 |
| 5 | 8.50% Meghalaya Government Power Bonds April 2010 | 0.70 |
| 6 | 8.50% Meghalaya Government Power Bonds October 2010 | 0.70 |
| 7 | 8.50% Meghalaya Government Power Bonds April 2011 | 0.70 |
| 8 | 8.50% Meghalaya Government Power Bonds October 2011 | 0.70 |
| 9 | 8.50% Meghalaya Government Power Bonds April 2012 | 0.70 |
| 10 | 8.50% Meghalaya Government Power Bonds October 2012 | 0.70 |
| 11 | 8.50% Meghalaya Government Power Bonds April 2013 | 0.70 |
| 12 | 8.50% Meghalaya Government Power Bonds October 2013 | 0.70 |
| 13 | 8.50% Meghalaya Government Power Bonds April 2014 | 0.70 |
| 14 | 8.50% Meghalaya Government Power Bonds October 2014 | 0.70 |
| 15 | 8.50% Meghalaya Government Power Bonds April 2015 | 0.70 |
| 16 | 8.50% Meghalaya Government Power Bonds October 2015 | 0.70 |
| 17 | 8.50% Meghalaya Government Power Bonds April 2016 | 0.70 |
| | **TOTAL(B)** | **11.19** |
| | *Loans not Bearing Interest (C)* | *0.00* |
| | **Total (A+B+C)** | **1,278.80** |
| | **MIZORAM** | |
| | **Loans Bearing Interest** | |
| 1 | 12.15% Mizoram S.D.L. 2008 | 15.00 |
| 2 | 12.50% Mizoram S.D.L. 2008 | 14.97 |
| 3 | 11.85% Mizoram S.D.L. 2009 | 14.97 |
| 4 | 12.25% Mizoram S.D.L. 2009 | 20.00 |
| 5 | 10.52% Mizoram S.D.L. 2010 | 20.00 |
| 6 | 12.00% Mizoram S.D.L. 2010 | 14.97 |
| 7 | 9.45% Mizoram S.D.L. 2011 | 13.00 |
| 8 | 10.35% Mizoram S.D.L. 2011 | 10.32 |
| 9 | 6.80% Mizoram S.D.L. 2012 | 80.59 |
| 10 | 7.80% Mizoram S.D.L. 2012 | 10.49 |
| 11 | 7.80% Mizoram S.D.L. 2012 (II Series) | 13.89 |
| 12 | 8.00% Mizoram S.D.L. 2012 | 6.44 |
| 13 | 8.30% Mizoram S.D.L. 2012 | 14.12 |
| 14 | 6.20% Mizoram S.D.L. 2013 | 7.20 |
| 15 | 6.35% Mizoram S.D.L. 2013 | 6.30 |
| 16 | 6.40% Mizoram S.D.L. 2013 | 16.96 |
| 17 | 6.75% Mizoram S.D.L. 2013 | 3.25 |
| 18 | 6.95% Mizoram S.D.L. 2013 | 9.75 |
| 19 | 5.60% Mizoram S.D.L. 2014 | 15.50 |
| 20 | 7.32% Mizoram S.D.L. 2014 | 9.96 |
| 21 | 7.36% Mizoram S.D.L. 2014 | 16.81 |
| 22 | 5.85% Mizoram S.D.L. 2015 | 18.01 |
| 23 | 5.85% Mizoram S.D.L. 2015 (II Series) | 11.95 |
| 24 | 6.20% Mizoram S.D.L. 2015 | 7.20 |
| 25 | 7.53% Mizoram S.D.L. 2015 | 29.28 |
| 26 | 7.77% Mizoram S.D.L. 2015 | 20.31 |
| 27 | 7.61% Mizoram S.D.L. 2016 | 15.08 |
| 28 | 7.71% Mizoram Government Stock 2016 | 50.00 |
| 29 | 7.82% Mizoram Government Stock 2016 | 20.52 |
| 30 | 8.05% Mizoram Government Stock 2016 | 15.00 |
| 31 | 8.65% Mizoram Government Stock 2016 | 19.02 |
| 32 | 5.90% Mizoram S.D.L. 2017 | 33.05 |
| 33 | 7.20% Mizoram S.D.L. 2017 | 46.82 |
| 34 | 8.39% Mizoram Government Stock 2017 | 70.20 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 35 | 8.30% Mizoram Government Stock 2017 | 47.00 |
| 36 | 8.35% Mizoram Government Stock 2017 | 28.84 |
| 37 | 8.42% Mizoram Government Stock 2017 | 28.85 |
| 38 | 8.25% Mizoram Government Stock 2018 | 42.18 |
| | **TOTAL (A)** | **837.79** |
| **Power Bonds** | | |
| 1 | 8.50% Government of Mizoram Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Mizoram Power Bonds October 2008 | 2.28 |
| 3 | 8.50% Government of Mizoram Power Bonds April 2009 | 2.28 |
| 4 | 8.50% Government of Mizoram Power Bonds October 2009 | 2.28 |
| 5 | 8.50% Government of Mizoram Power Bonds April 2010 | 2.28 |
| 6 | 8.50% Government of Mizoram Power Bonds October 2010 | 2.28 |
| 7 | 8.50% Government of Mizoram Power Bonds April 2011 | 2.28 |
| 8 | 8.50% Government of Mizoram Power Bonds October 2011 | 2.28 |
| 9 | 8.50% Government of Mizoram Power Bonds April 2012 | 2.28 |
| 10 | 8.50% Government of Mizoram Power Bonds October 2012 | 2.28 |
| 11 | 8.50% Government of Mizoram Power Bonds April 2013 | 2.28 |
| 12 | 8.50% Government of Mizoram Power Bonds October 2013 | 2.28 |
| 13 | 8.50% Government of Mizoram Power Bonds April 2014 | 2.28 |
| 14 | 8.50% Government of Mizoram Power Bonds October 2014 | 2.28 |
| 15 | 8.50% Government of Mizoram Power Bonds April 2015 | 2.28 |
| 16 | 8.50% Government of Mizoram Power Bonds October 2015 | 2.28 |
| 17 | 8.50% Government of Mizoram Power Bonds April 2016 | 2.28 |
| | **TOTAL (B)** | **36.45** |
| | *Loans not Bearing Interest (C)* | *0.00* |
| | **TOTAL (A+B+C)** | **874.25** |
| **NAGALAND** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Nagaland S.D.L. 2008 | 12.84 |
| 2 | 12.15% Nagaland S.D.L.2008 | 50.00 |
| 3 | 12.50% Nagaland S.D.L.2008 | 30.73 |
| 4 | 11.50% Nagaland S.D.L.2009 | 15.06 |
| 5 | 11.85% Nagaland S.D.L.2009 | 63.65 |
| 6 | 12.25% Nagaland S.D.L.2009 | 50.00 |
| 7 | 10.52 % Nagaland S.D.L.2010 | 50.00 |
| 8 | 11.50 % Nagaland S.D.L.2010 | 14.37 |
| 9 | 9.45% Nagaland S.D.L. 2011 | 43.00 |
| 10 | 10.35% Nagaland S.D.L.2011 | 35.00 |
| 11 | 10.82% Nagaland S.D.L.2011 | 54.95 |
| 12 | 11.50% Nagaland S.D.L.2011 | 5.92 |
| 13 | 12.00% Nagaland S.D.L.2011 | 9.88 |
| 14 | 6.80% Nagaland S.D.L.2012 | 74.29 |
| 15 | 7.80% Nagaland S.D.L.2012 | 36.33 |
| 16 | 7.80% Nagaland S.D.L. 2012 (II Series) | 53.49 |
| 17 | 8.00% Nagaland S.D.L.2012 | 20.15 |
| 18 | 8.30% Nagaland S.D.L.2012 | 57.65 |
| 19 | 6.20% Nagaland S.D.L.2013 | 8.40 |
| 20 | 6.35% Nagaland S.D.L.2013 | 7.35 |
| 21 | 6.35% Nagaland S.D.L. 2013 (II Series) | 42.50 |
| 22 | 6.40% Nagaland S.D.L.2013 | 57.65 |
| 23 | 6.75% Nagaland S.D.L.2013 | 6.99 |
| 24 | 6.95% Nagaland S.D.L.2013 | 7.00 |
| 25 | 5.60% Nagaland S.D.L.2014 | 62.00 |
| 26 | 7.32% Nagaland S.D.L.2014 | 21.00 |
| 27 | 7.36% Nagaland S.D.L.2014 | 34.27 |
| 28 | 5.85% Nagaland S.D.L.2015 | 82.15 |
| 29 | 5.85% Nagaland S.D.L.2015 (II Series) | 21.00 |
| 30 | 6.20% Nagaland S.D.L.2015 | 8.40 |
| 31 | 7.02% Nagaland S.D.L.2015 | 1.80 |
| 32 | 7.53% Nagaland S.D.L.2015 | 125.09 |
| 33 | 7.77% Nagaland S.D.L.2015 | 59.57 |
| 34 | 7.61% Nagaland S.D.L. 2016 | 24.17 |
| 35 | 7.69% Nagaland Government Stock 2016 | 45.00 |
| 36 | 7.81% Nagaland Government Stock 2016 | 40.00 |
| 37 | 7.82% Nagaland Government Stock 2016 | 43.19 |
| 38 | 7.95% Nagaland Government Stock 2016 | 120.00 |
| 39 | 5.90% Nagaland S.D.L. 2017 | 42.00 |
| 40 | 7.17% Nagaland S.D.L. 2017 | 2.04 |
| 41 | 8.04% Nagaland Government Stock 2017 | 74.96 |
| 42 | 8.30% Nagaland Government Stock 2017 | 140.00 |
| 43 | 8.39% Nagaland Government Stock 2017 | 90.00 |
| 44 | 8.42% Nagaland Government Stock 2017 | 77.00 |
| 45 | 8.02% Nagaland Government Stock 2018 | 77.09 |
| | **TOTAL (A)** | **1,997.93** |
| **Power Bonds** | | |
| 1 | 8.50% Nagaland Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Nagaland Government Power Bonds October 2008 | 3.95 |
| 3 | 8.50% Nagaland Government Power Bonds April 2009 | 3.95 |
| 4 | 8.50% Nagaland Government Power Bonds October 2009 | 3.95 |
| 5 | 8.50% Nagaland Government Power Bonds April 2010 | 3.95 |
| 6 | 8.50% Nagaland Government Power Bonds October 2010 | 3.95 |
| 7 | 8.50% Nagaland Government Power Bonds April 2011 | 3.95 |
| 8 | 8.50% Nagaland Government Power Bonds October 2011 | 3.95 |
| 9 | 8.50% Nagaland Government Power Bonds April 2012 | 3.95 |
| 10 | 8.50% Nagaland Government Power Bonds October 2012 | 3.95 |
| 11 | 8.50% Nagaland Government Power Bonds April 2013 | 3.95 |
| 12 | 8.50% Nagaland Government Power Bonds October 2013 | 3.95 |
| 13 | 8.50% Nagaland Government Power Bonds April 2014 | 3.95 |
| 14 | 8.50% Nagaland Government Power Bonds October 2014 | 3.95 |
| 15 | 8.50% Nagaland Government Power Bonds April 2015 | 3.95 |
| 16 | 8.50% Nagaland Government Power Bonds October 2015 | 3.95 |
| 17 | 8.50% Nagaland Government Power Bonds April 2016 | 3.95 |
| | **TOTAL (B)** | **63.14** |
| | *Loans not Bearing Interest (C)* | *0.10* |
| | **TOTAL (A+B+C)** | **2,061.17** |
| **ORISSA** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Orissa Government Loan 2008 | 134.03 |
| 2 | 12.15% Orissa Government Loan 2008 | 216.42 |
| 3 | 12.50% Orissa Government Loan 2008 | 319.77 |
| 4 | 11.50% Orissa Government Loan 2009 | 58.28 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 5 | 11.85% Orissa S.D.L. 2009 | 276.40 |
| 6 | 12.25% Orissa S.D.L. 2009 | 186.30 |
| 7 | 11.00% Orissa Government Loan 2010 | 49.93 |
| 8 | 11.50% Orissa Government Loan 2010 | 122.22 |
| 9 | 10.52% Orissa Government Loan 2010 | 106.51 |
| 10 | 12;00% Orissa Government Loan 2010 | 134.20 |
| 11 | 9.45% Orissa Government Loan 2011 | 300.00 |
| 12 | 10.35% Orissa Government Loan 2011 | 154.01 |
| 13 | 10.50% Orissa Government Loan 2011 | 131.00 |
| 14 | 10.82% Orissa Government Loan 2011 | 129.00 |
| 15 | 11.50% Orissa Government Loan 2011 | 79.42 |
| 16 | 12.00% Orissa Government Loan 2011 | 144.27 |
| | **TOTAL (A)** | **2,541.76** |
| 17 | 6.80% Orissa Government Loan 2012 | 186.81 |
| 18 | 7.80% Orissa S.D.L. 2012 | 154.03 |
| 19 | 7.80% Orissa S.D.L. 2012 (II Series) | 280.23 |
| 20 | 8.00% Orissa S.D.L. 2012 | 161.07 |
| 21 | 8.30% Orissa S.D.L. 2012 | 207.24 |
| 22 | 6.20% Orissa S.D.L. 2013 | 220.00 |
| 23 | 6.35% Orissa S.D.L. 2013 | 192.50 |
| 24 | 6.40% Orissa S.D.L. 2013 | 339.28 |
| 25 | 6.75% Orissa S.D.L. 2013 | 333.96 |
| 26 | 6.95% Orissa S.D.L. 2013 | 353.02 |
| 27 | 6.35% Orissa S.D.L. 2013 (II Series) | 133.10 |
| 28 | 5.60% Orissa S.D.L. 2014 | 313.46 |
| 29 | 5.70% Orissa S.D.L. 2014 | 174.69 |
| 30 | 7.32% Orissa S.D.L. 2014 | 217.83 |
| 31 | 7.36% Orissa S.D.L. 2014 | 168.89 |
| 32 | 5.85% Orissa S.D.L. 2015 | 183.39 |
| 33 | 5.85% Orissa S.D.L. 2015 (II Series) | 481.46 |
| 34 | 6.20% Orissa S.D.L. 2015 | 220.03 |
| 35 | 7.77% Orissa S.D.L. 2015 | 506.13 |
| 36 | 5.90% Orissa S.D.L. 2017 | 464.21 |
| 37 | 7.17% Orissa S.D.L. 2017 | 191.00 |
| | **TOTAL (B)** | **5,482.33** |
| **Power Bonds** | | |
| 1 | 8.50% Government of Orissa Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Orissa Power Bonds October 2008 | 55.14 |
| 3 | 8.50% Government of Orissa Power Bonds April 2009 | 55.14 |
| 4 | 8.50% Government of Orissa Power Bonds October 2009 | 55.14 |
| 5 | 8.50% Government of Orissa Power Bonds April 2010 | 55.14 |
| 6 | 8.50% Government of Orissa Power Bonds October 2010 | 55.14 |
| 7 | 8.50% Government of Orissa Power Bonds April 2011 | 55.14 |
| 8 | 8.50% Government of Orissa Power Bonds October 2011 | 55.14 |
| 9 | 8.50% Government of Orissa Power Bonds April 2012 | 55.14 |
| 10 | 8.50% Government of Orissa Power Bonds October 2012 | 55.14 |
| 11 | 8.50% Government of Orissa Power Bonds April 2013 | 55.14 |
| 12 | 8.50% Government of Orissa Power Bonds October 2013 | 55.14 |
| 13 | 8.50% Government of Orissa Power Bonds April 2014 | 55.14 |
| 14 | 8.50% Government of Orissa Power Bonds October 2014 | 55.14 |
| 15 | 8.50% Government of Orissa Power Bonds April 2015 | 55.14 |
| 16 | 8.50% Government of Orissa Power Bonds October 2015 | 55.14 |
| 17 | 8.50% Government of Orissa Power Bonds April 2016 | 55.14 |
| | **TOTAL (C)** | **882.30** |
| | *Loans not Bearing Interest (D)* | *0.19* |
| | **Total (A+B+C+D)** | **8,906.57** |
| **PUNJAB** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Punjab S.D.L. 2008 | 42.39 |
| 2 | 12.15% Punjab S.D.L. 2008 | 200.00 |
| 3 | 12.50% Punjab S.D.L. 2008 | 113.33 |
| 4 | 11.50% Punjab S.D.L. 2009 | 43.43 |
| 5 | 11.85% Punjab S.D.L. 2009 | 80.48 |
| 6 | 12.25% Punjab S.D.L. 2009 | 300.00 |
| 7 | 12.47% Punjab S.D.L. 2009 | 60.00 |
| 8 | 10.52% Punjab S.D.L. 2010 | 261.26 |
| 9 | 11.00% Punjab S.D.L. 2010 | 200.02 |
| 10 | 11.50% Punjab S.D.L. 2010 | 37.25 |
| 11 | 12.00% Punjab S.D.L. 2010 | 100.45 |
| 12 | 9.40% Punjab Government Stock 2011 | 130.00 |
| 13 | 10.35% Punjab S.D.L. 2011 | 200.02 |
| 14 | 11.50% Punjab S.D.L. 2011 | 15.35 |
| 15 | 12.00% Punjab S.D.L. 2011 | 25.63 |
| 16 | 6.80% Punjab Government Stock 2012 | 85.00 |
| 17 | 7.80% Punjab S.D.L. 2012 | 212.08 |
| 18 | 7.80% Punjab S.D.L. 2012 (II Series) | 127.26 |
| 19 | 8.00% Punjab S.D.L. 2012 | 37.28 |
| 20 | 8.30% Punjab S.D.L. 2012 | 51.34 |
| 21 | 6.95% Punjab S.D.L. 2013 | 450.50 |
| 22 | 6.75% Punjab S.D.L. 2013 | 266.34 |
| 23 | 6.40% Punjab S.D.L. 2013 | 205.85 |
| 24 | 6.35% Punjab S.D.L. 2013 | 351.43 |
| 25 | 6.20% Punjab S.D.L. 2013 | 401.66 |
| 26 | 6.35% Punjab S.D.L. 2013 (II Series) | 596.05 |
| 27 | 5.90% Punjab Government Stock 2013 | 189.78 |
| 28 | 5.60% Punjab S.D.L. 2014 | 210.81 |
| 29 | 5.70% Punjab S.D.L. 2014 | 512.11 |
| 30 | 5.85% Punjab S.D.L. 2015 (II Series) | 249.99 |
| 31 | 7.02% Punjab S.D.L. 2015 | 292.50 |
| 32 | 6.20% Punjab S.D.L. 2015 | 401.69 |
| 33 | 7.67% Punjab Government Stock 2016 | 619.30 |
| 34 | 7.74% Punjab Government Stock 2016 | 243.36 |
| 35 | 7.79% Punjab Government Stock 2016 | 580.00 |
| 36 | 7.93 % Punjab Government Stock 2016 | 437.86 |
| 37 | 5.90% Punjab S.D.L. 2017 | 256.03 |
| 38 | 7.17% Punjab S.D.L. 2017 | 219.23 |
| 39 | 8.22% Punjab Government stock 2017 | 1,000.00 |
| 40 | 8.32% Punjab Government stock 2017 | 300.00 |
| 41 | 8.35% Punjab Government stock 2017 | 500.00 |
| 42 | 8.41% Punjab Government stock 2017 | 900.00 |
| 43 | 7.86 % Punjab Government Stock 2018 | 456.10 |
| 44 | 7.96 % Punjab Government Stock 2018 | 500.00 |
| 45 | 8.28 % Punjab Government Stock 2018 | 765.18 |
| | **TOTAL [A]** | **13,228.34** |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| **Power Bonds** | | |
| 1 | 8.50% Punjab Government Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Punjab Government Power Bonds October 2008 | 31.87 |
| 3 | 8.50% Punjab Government Power Bonds April 2009 | 31.87 |
| 4 | 8.50% Punjab Government Power Bonds October 2009 | 31.87 |
| 5 | 8.50% Punjab Government Power Bonds April 2010 | 31.87 |
| 6 | 8.50% Punjab Government Power Bonds October 2010 | 31.87 |
| 7 | 8.50% Punjab Government Power Bonds April 2011 | 31.87 |
| 8 | 8.50% Punjab Government Power Bonds October 2011 | 31.87 |
| 9 | 8.50% Punjab Government Power Bonds April 2012 | 31.87 |
| 10 | 8.50% Punjab Government Power Bonds October 2012 | 31.87 |
| 11 | 8.50% Punjab Government Power Bonds April 2013 | 31.87 |
| 12 | 8.50% Punjab Government Power Bonds October 2013 | 31.87 |
| 13 | 8.50% Punjab Government Power Bonds April 2014 | 31.87 |
| 14 | 8.50% Punjab Government Power Bonds October 2014 | 31.87 |
| 15 | 8.50% Punjab Government Power Bonds April 2015 | 31.87 |
| 16 | 8.50% Punjab Government Power Bonds October 2015 | 31.87 |
| 17 | 8.50% Punjab Government Power Bonds April 2016 | 31.87 |
| | **TOTAL [B]** | **509.88** |
| | *Loans not Bearing Interest (C)* | *0.14* |
| | **TOTAL [A+B+C]** | **13,738.36** |
| **RAJASTHAN** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Rajasthan S.D.L. 2008 | 158.82 |
| 2 | 12.15% Rajasthan S.D.L. 2008 | 442.29 |
| 3 | 12.50% Rajasthan S.D.L. 2008 | 559.02 |
| 4 | 11.50% Rajasthan S.D.L. 2009 | 165.28 |
| 5 | 11.85% Rajasthan S.D.L. 2009 | 243.32 |
| 6 | 12.25% Rajasthan S.D.L. 2009 | 700.00 |
| 7 | 10.52.% Rajasthan S.D.L. 2010 | 342.56 |
| 8 | 11.00% Rajasthan S.D.L. 2010 | 280.03 |
| 9 | 11.50% Rajasthan S.D.L. 2010 | 160.79 |
| 10 | 12.00% Rajasthan S.D.L. 2010 | 425.18 |
| 11 | 9.45% Rajasthan S.D.L. 2011 | 350.00 |
| 12 | 10.35% Rajasthan S.D.L. 2011 | 446.15 |
| 13 | 10.50% Rajasthan S.D.L. 2011 | 280.00 |
| 14 | 10.82% Rajasthan S.D.L. 2011 | 134.33 |
| 15 | 11.50% Rajasthan S.D.L. 2011 | 76.63 |
| 16 | 12.00% Rajasthan S.D.L. 2011 | 127.69 |
| 17 | 6.80% Rajasthan S.D.L. 2012 | 283.94 |
| 18 | 7.80% Rajasthan S.D.L. 2012 | 248.52 |
| 19 | 7.80% Rajasthan S.D.L. 2012 (II Series) | 425.98 |
| 20 | 8.00% Rajasthan S.D.L. 2012 | 177.87 |
| 21 | 8.30% Rajasthan S.D.L. 2012 | 218.08 |
| 22 | 6.20% Rajasthan S.D.L. 2013 | 381.22 |
| | **TOTAL (A)** | **6,627.69** |
| 23 | 6.35% Rajasthan S.D.L. 2013 | 333.58 |
| 24 | 6.40% Rajasthan S.D.L. 2013 | 516.65 |
| 25 | 6.75% Rajasthan S.D.L. 2013 | 711.63 |
| 26 | 6.95% Rajasthan S.D.L. 2013 | 713.35 |
| 27 | 6.35% Rajasthan S.D.L. 2013 (II Series) | 393.37 |
| 28 | 5.60% Rajasthan S.D.L. 2014 | 512.84 |
| 29 | 5.70% Rajasthan S.D.L. 2014 | 495.33 |
| 30 | 7.32% Rajasthan S.D.L. 2014 | 217.06 |
| 31 | 7.36% Rajasthan S.D.L. 2014 | 504.86 |
| 32 | 5.85% Rajasthan S.D.L. 2015 | 571.19 |
| 33 | 5.85% Rajasthan S.D.L. 2015 (II Series) | 300.03 |
| 34 | 6.20% Rajasthan S.D.L. 2015 | 381.23 |
| 35 | 7.02% Rajasthan S.D.L. 2015 | 267.75 |
| 36 | 7.77% Rajasthan S.D.L. 2015 | 540.83 |
| 37 | 7.65% Rajasthan Government Stock 2016 | 500.00 |
| 38 | 7.74% Rajasthan Government Stock 2016 | 274.01 |
| 39 | 7.81% Rajasthan Government Stock 2016 | 300.00 |
| 40 | 8.62% Rajasthan Government Stock 2016 | 225.00 |
| 41 | 8.11% Rajasthan Government Stock 2016 | 500.00 |
| 42 | 5.90% Rajasthan S.D.L. 2017 | 230.00 |
| 43 | 8.25% Rajasthan Government Stock 2017 | 200.00 |
| 44 | 8.30% Rajasthan Government Stock 2017 | 750.00 |
| 45 | 8.32% Rajasthan Government Stock 2017 | 950.00 |
| 46 | 8.45% Rajasthan Government Stock 2017 | 215.00 |
| 47 | 8.46% Rajasthan Government Stock 2017 | 500.00 |
| 48 | 7.84% Rajasthan Government Stock 2018 | 549.33 |
| 49 | 7.93% Rajasthan Government Stock 2018 | 220.00 |
| 50 | 8.06% Rajasthan Government Stock 2018 | 600.00 |
| 51 | 8.40% Rajasthan Government Stock 2018 | 202.63 |
| 52 | 2.50% Rajasthan Jagir Resumption Additional Rehabilitation Bonds. | 0.07 |
| 53 | 2.50% Rajasthan Jagir Resumption Compensation Rehabilitation Bonds. | 0.09 |
| 54 | 2.50% Rajasthan Zamindari & Biswari Abolition Compensation Bonds. | 0.04 |
| | **TOTAL (B)** | **12,675.86** |
| **Power Bonds** | | |
| 1 | 8.50% Government of Rajasthan Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Rajasthan Power Bonds October 2008 | 18.44 |
| 3 | 8.50% Government of Rajasthan Power Bonds April 2009 | 18.44 |
| 4 | 8.50% Government of Rajasthan Power Bonds October 2009 | 18.44 |
| 5 | 8.50% Government of Rajasthan Power Bonds April 2010 | 18.44 |
| 6 | 8.50% Government of Rajasthan Power Bonds October 2010 | 18.44 |
| 7 | 8.50% Government of Rajasthan Power Bonds April 2011 | 18.44 |
| 8 | 8.50% Government of Rajasthan Power Bonds October 2011 | 18.44 |
| 9 | 8.50% Government of Rajasthan Power Bonds April 2015 | 18.44 |
| 10 | 8.50% Government of Rajasthan Power Bonds October 2015 | 18.44 |
| 11 | 8.50% Government of Rajasthan Power Bonds April 2016 | 18.44 |
| | **TOTAL (C)** | **184.39** |
| | *Loans not Bearing Interest (D)* | *0.22* |
| | **TOTAL (A+B+C+D)** | **19,488.16** |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| | **SIKKIM** | |
| | **Loans Bearing Interest** | |
| 1 | 12.15% Sikkim S.D.L. 2008 | 16.00 |
| 2 | 12.50% Sikkim S.D.L. 2008 | 24.90 |
| 3 | 11.50% Sikkim S.D.L. 2009 | 4.26 |
| 4 | 11.50% Sikkim S.D.L. 2009 (1989-90) | 5.11 |
| 5 | 11.85% Sikkim S.D.L. 2009 | 10.90 |
| 6 | 12.25% Sikkim S.D.L. 2009 | 35.00 |
| 7 | 10.52% Sikkim S.D.L. 2010 | 25.00 |
| 8 | 11.50% Sikkim S.D.L. 2010 | 6.11 |
| 9 | 9.45% Sikkim S.D.L. 2011 | 4.58 |
| 10 | 10.35% Sikkim S.D.L. 2011 | 5.42 |
| 11 | 11.50% Sikkim S.D.L. 2011 | 2.52 |
| 12 | 12.00% Sikkim S.D.L. 2011 | 4.20 |
| 13 | 6.80% Sikkim S.D.L. 2012 | 3.89 |
| 14 | 7.80% Sikkim S.D.L. 2012 (II Series) | 6.11 |
| 15 | 6.95% Sikkim S.D.L. 2013 | 10.00 |
| 16 | 6.40% Sikkim S.D.L. 2013 | 6.67 |
| 17 | 6.35% Sikkim S.D.L. 2013 | 4.70 |
| 18 | 6.20% Sikkim S.D.L. 2013 | 5.20 |
| 19 | 5.60% Sikkim S.D.L. 2014 | 6.11 |
| 20 | 7.32% Sikkim S.D.L. 2014 | 5.63 |
| 21 | 7.36% Sikkim S.D.L. 2014 | 10.68 |
| 22 | 6.20% Sikkim S.D.L. 2015 | 5.20 |
| 23 | 5.85% Sikkim S.D.L. 2015 | 9.83 |
| 24 | 7.53% Sikkim S.D.L. 2015 | 8.71 |
| 25 | 7.77% Sikkim S.D.L. 2015 | 18.49 |
| 26 | 7.61% Sikkim S.D.L. 2016 | 11.15 |
| 27 | 7.70% Sikkim Government Stock 2016 | 65.65 |
| 28 | 7.82% Sikkim Government Stock 2016 | 50.26 |
| 29 | 8.65% Sikkim Government Stock 2016 | 64.35 |
| 30 | 5.90% Sikkim S.D.L. 2017 | 30.00 |
| 31 | 7.17% Sikkim S.D.L. 2017 | 25.15 |
| 32 | 8.20% Sikkim Government Stock 2017 | 112.11 |
| 33 | 8.02% Sikkim Government Stock 2018 | 137.80 |
| | **TOTAL [A]** | **741.68** |
| | **Power Bonds** | |
| 1 | 8.50% Government of Sikkim Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Sikkim Power Bonds October 2008 | 2.39 |
| 3 | 8.50% Government of Sikkim Power Bonds April 2009 | 2.39 |
| 4 | 8.50% Government of Sikkim Power Bonds September 2009 | 2.39 |
| 5 | 8.50% Government of Sikkim Power Bonds April 2010 | 2.39 |
| 6 | 8.50% Government of Sikkim Power Bonds October 2010 | 2.39 |
| 7 | 8.50% Government of Sikkim Power Bonds April 2011 | 2.39 |
| 8 | 8.50% Government of Sikkim Power Bonds October 2011 | 2.39 |
| 9 | 8.50% Government of Sikkim Power Bonds April 2012 | 2.39 |
| 10 | 8.50% Government of Sikkim Power Bonds October 2012 | 2.39 |
| 11 | 8.50% Government of Sikkim Power Bonds April 2013 | 2.39 |
| 12 | 8.50% Government of Sikkim Power Bonds October 2013 | 2.39 |
| 13 | 8.50% Government of Sikkim Power Bonds April 2014 | 2.39 |
| 14 | 8.50% Government of Sikkim Power Bonds October 2014 | 2.39 |
| 15 | 8.50% Government of Sikkim Power Bonds April 2015 | 2.39 |
| 16 | 8.50% Government of Sikkim Power Bonds October 2015 | 2.39 |
| 17 | 8.50% Government of Sikkim Power Bonds April 2016 | 2.39 |
| | **TOTAL [B]** | **38.24** |
| | **TOTAL [A+B]** | **779.92** |
| | **TAMIL NADU** | |
| | **Loans Bearing Interest** | |
| 1 | 11.50% Tamil Nadu S.D.L. 2008 | 184.66 |
| 2 | 12.15% Tamil Nadu S.D.L. 2008 | 389.59 |
| 3 | 12.50% Tamil Nadu S.D.L. 2008 | 231.34 |
| 4 | 11.50% Tamil Nadu S.D.L. 2009 | 200.42 |
| 5 | 11.74% Tamil Nadu Government Stock 2009 | 200.00 |
| 6 | 11.85% Tamil Nadu S.D.L. 2009 | 24.18 |
| 7 | 12.25% Tamil Nadu S.D.L. 2009 | 450.00 |
| 8 | 10.52% Tamil Nadu S.D.L. 2010 | 400.00 |
| 9 | 11.50% Tamil Nadu S.D.L. 2010 | 185.12 |
| 10 | 11.70% Tamil Nadu S.D.L. 2010 | 290.00 |
| 11 | 12.00% Tamil Nadu S.D.L. 2010 | 152.53 |
| 12 | 9.38% Tamil Nadu Government Stock 2011 | 320.00 |
| 13 | 9.45% Tamil Nadu S.D.L. 2011 | 137.42 |
| 14 | 10.35% Tamil Nadu S.D.L. 2011 | 460.00 |
| 15 | 10.50% Tamil Nadu S.D.L. 2011 | 249.94 |
| 16 | 11.50% Tamil Nadu S.D.L. 2011 | 86.91 |
| 17 | 12.00% Tamil Nadu S.D.L.2011 | 146.14 |
| 18 | 6.80% Tamil Nadu S.D.L. 2012 | 145.94 |
| 19 | 7.30% Tamil Nadu Government Stock 2012 | 275.00 |
| 20 | 7.80% Tamil Nadu S.D.L. 2012 | 309.02 |
| 21 | 7.80% Tamil Nadu S.D.L. 2012 (II Series) | 406.48 |
| 22 | 8.00% Tamil Nadu S.D.L. 2012 | 107.37 |
| 23 | 8.30% Tamil Nadu S.D.L. 2012 | 134.96 |
| 24 | 6.95% Tamil Nadu S.D.L. 2013 | 728.57 |
| 25 | 6.75% Tamil Nadu S.D.L.2013 | 460.40 |
| 26 | 6.40% Tamil Nadu S.D.L. 2013 | 657.07 |
| 27 | 6.35% Tamil Nadu S.D.L. 2013 | 335.00 |
| 28 | 6.20% Tamil Nadu S.D.L.2013 | 382.97 |
| 29 | 6.35% Tamil Nadu S.D.L.2013 (II Series) | 443.27 |
| 30 | 6.00% Tamil Nadu Government Stock 2013 | 250.00 |
| 31 | 5.60% Tamil Nadu S.D.L. 2014 | 580.56 |
| 32 | 5.70% Tamil Nadu S.D.L. 2014 | 722.60 |
| 33 | 7.10% Tamil Nadu Government Stock 2014 | 270.00 |
| 34 | 7.36% Tamil Nadu S.D.L. 2014 | 449.93 |
| 35 | 6.20% Tamil Nadu S.D.L. 2015 | 383.01 |
| 36 | 5.85% Tamil Nadu S.D.L. 2015 | 150.10 |
| 37 | 5.85% Tamil Nadu S.D.L. 2015 (II Series) | 249.95 |
| 38 | 7.02% Tamil Nadu S.D.L. 2015 | 133.01 |
| 39 | 7.35% Tamil Nadu S.D.L. 2015 | 209.50 |
| 40 | 7.77% Tamil Nadu S.D.L. 2015 | 200.01 |
| 41 | 7.68% Tamil Nadu Government Stock 2016 | 600.00 |
| 42 | 7.79% Tamil Nadu Government Stock 2016 | 609.38 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 43 | 7.93% Tamil Nadu Government Stock 2016 | 400.00 |
| 44 | 5.90% Tamil Nadu S.D.L. 2017 | 442.86 |
| 45 | 7.96% Tamil Nadu Government Stock 2017 | 500.00 |
| 46 | 8.14% Tamil Nadu Government Stock 2017 | 500.00 |
| 47 | 8.19% Tamil Nadu Government Stock 2017 | 500.00 |
| 48 | 8.30% Tamil Nadu Government Stock 2017 | 300.00 |
| 49 | 8.32% Tamil Nadu Government Stock 2017 | 414.47 |
| 50 | 8.39% Tamil Nadu Government Stock 2017 | 500.00 |
| 51 | 8.39% Tamil Nadu Government Stock 2017 | 500.00 |
| 52 | 8.47% Tamil Nadu Government Stock 2017 | 600.00 |
| 53 | 7.85% Tamil Nadu Government Stock 2018 | 750.00 |
| 54 | 7.96% Tamil Nadu Government Stock 2018 | 1,000.00 |
| 55 | 8.12% Tamil Nadu Government Stock 2018 | 792.44 |
| | **TOTAL [A]** | **20,502.09** |
| | *Loans not Bearing Interest (B)* | *1.32* |
| | **TOTAL (A+B)** | **20,503.41** |
| **TRIPURA** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Tripura S.D.L. 2008 | 10.54 |
| 2 | 12.15% Tripura S.D.L. 2008 | 25.00 |
| 3 | 12.50% Tripura S.D.L. 2008 | 42.43 |
| 4 | 11.50 % Tripura S.D.L. 2009 | 12.93 |
| 5 | 11.85 % Tripura S.D.L. 2009 | 46.92 |
| 6 | 12.25 % Tripura S.D.L. 2009 | 36.13 |
| 7 | 10.52% Tripura S.D.L. 2010 | 50.00 |
| 8 | 11.50% Tripura S.D.L. 2010 | 12.84 |
| 9 | 9.45% Tripura S.D.L. 2 011 | 27.00 |
| 10 | 10.35% Tripura S.D.L. 2011 | 30.00 |
| 11 | 10.82% Tripura S.D.L. 2011 | 29.95 |
| 12 | 11.50% Tripura S.D.L. 2011 | 5.08 |
| 13 | 12.00% Tripura S.D.L. 2011 | 11.49 |
| 14 | 6.80% Tripura S.D.L. 2012 | 24.19 |
| 15 | 7.80% Tripura S.D.L. 2012 | 25.34 |
| 16 | 7.80% Tripura S.D.L. 2012 (II Series) | 34.92 |
| 17 | 6.20% Tripura S.D.L. 2013 | 20.40 |
| 18 | 6.35% Tripura S.D.L. 2013 | 17.85 |
| 19 | 6.40% Tripura S.D.L. 2013 | 39.42 |
| 20 | 6.75% Tripura S.D.L. 2013 | 17.00 |
| 21 | 6.95% Tripura S.D.L. 2013 | 20.00 |
| 22 | 5.60% Tripura S.D.L. 2014 | 41.60 |
| 23 | 7.32% Tripura S.D.L. 2014 | 22.00 |
| 24 | 7.36% Tripura S.D.L. 2014 | 39.85 |
| 25 | 5.85% Tripura S.D.L. 2015 | 61.93 |
| 26 | 5.85% Tripura S.D.L. 2015 (II Series) | 13.00 |
| 27 | 6.20% Tripura S.D.L. 2015 | 20.40 |
| 28 | 7.02% Tripura S.D.L. 2015 | 1.50 |
| 29 | 7.45% Tripura Government Stock 2015 | 40.00 |
| 30 | 7.77% Tripura S.D.L. 2015 | 30.08 |
| 31 | 7.61% Tripura S.D.L. 2016 | 42.09 |
| 32 | 7.70% Tripura Government Stock 2016 | 25.03 |
| 33 | 8.11% Tripura Government Stock 2016 | 35.00 |
| 34 | 5.90% Tripura S.D.L. 2017 | 56.00 |
| 35 | 7.17% Tripura S.D.L. 2017 | 145.94 |
| | **TOTAL (A)** | **1,113.86** |
| **Power Bonds** | | |
| 1 | 8.50% Government of Tripura Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Tripura Power Bonds October 2008 | 3.18 |
| 3 | 8.50% Government of Tripura Power Bonds April 2009 | 3.18 |
| 4 | 8.50% Government of Tripura Power Bonds October 2009 | 3.18 |
| 5 | 8.50% Government of Tripura Power Bonds April 2010 | 3.18 |
| 6 | 8.50% Government of Tripura Power Bonds October 2010 | 3.18 |
| 7 | 8.50% Government of Tripura Power Bonds April 2011 | 3.18 |
| 8 | 8.50% Government of Tripura Power Bonds October 2011 | 3.18 |
| 9 | 8.50% Government of Tripura Power Bonds April 2012 | 3.18 |
| 10 | 8.50% Government of Tripura Power Bonds Octber 2012 | 3.18 |
| 11 | 8.50% Government of Tripura Power Bonds April 2013 | 3.18 |
| 12 | 8.50% Government of Tripura Power Bonds October 2013 | 3.18 |
| 13 | 8.50% Government of Tripura Power Bonds April 2014 | 3.18 |
| 14 | 8.50% Government of Tripura Power Bonds October 2014 | 3.18 |
| 15 | 8.50% Government of Tripura Power Bonds April 2015 | 3.18 |
| 16 | 8.50% Government of Tripura Power Bonds October 2015 | 3.18 |
| 17 | 8.50% Government of Tripura Power Bonds April 2016 | 3.18 |
| | **TOTAL (B)** | **50.81** |
| | *Loans not Bearing Interest (C)* | *0.05* |
| | **TOTAL (A+B+C)** | **1,164.72** |
| **UTTARAKHAND** [5] | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Uttar Pradesh S.D.L. 2008 | 21.30 |
| 2 | 12.15% Uttar Pradesh S.D.L. 2008 | 37.68 |
| 3 | 12.50% Uttar Pradesh S.D.L. 2008 | 47.90 |
| 4 | 11.50% Uttar Pradesh S.D.L. 2009 | 23.32 |
| 5 | 11.85% Uttar Pradesh S.D.L. 2009 | 40.26 |
| 6 | 12.25% Uttar Pradesh S.D.L. 2009 | 43.43 |
| 7 | 12.50% Uttar Pradesh S.D.L. 2009 | 20.13 |
| 8 | 10.52% Uttar Pradesh S.D.L. 2010 | 45.29 |
| 9 | 11.00% Uttar Pradesh S.D.L. 2010 | 25.16 |
| 10 | 11.30% Uttar Pradesh S.D.L. 2010 | 7.39 |
| 11 | 11.50% Uttar Pradesh S.D.L. 2010 | 23.09 |
| 12 | 12.00% Uttar Pradesh S.D.L. 2010 | 17.61 |
| 13 | 11.50% Uttar Pradesh S.D.L. 2011 | 10.31 |
| 14 | 12.00% Uttar Pradesh S.D.L. 2011 | 18.69 |
| 15 | 2.75% Uttar Pradesh ZARG Bonds . | 0.59 |
| 16 | 3.25% Uttar Pradesh Estates Act Bonds | 0.01 |
| 17 | 3.50% Uttar Pradesh Land Ceiling Compensation Bonds | 0.02 |
| 18 | 2.50% Uttar Pradesh ZA Compensation Bonds Certs. | 0.02 |
| 19 | 2.50% Uttar Pradesh ZA Compensation Bonds Certs. | 1.47 |
| | **TOTAL (A)** | **383.67** |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 20 | 9.45% Uttarakhand S.D.L. 2011 | 126.25 |
| 21 | 10.35% Uttarakhand S.D.L. 2011 | 45.00 |
| 22 | 10.82% Uttarakhand S.D.L. 2011 | 15.99 |
| 23 | 6.80% Uttarakhand S.D.L. 2012 | 286.29 |
| 24 | 7.80% Uttarakhand S.D.L. 2012 | 56.85 |
| 25 | 7.80% Uttarakhand S.D.L. 2012 (II Series) | 22.74 |
| 26 | 8.00% Uttarakhand S.D.L. 2012 | 19.23 |
| 27 | 8.30% Uttarakhand S.D.L. 2012 | 21.26 |
| 28 | 6.20% Uttarakhand S.D.L. 2013 | 339.24 |
| 29 | 6.35% Uttarakhand S.D.L. 2013 | 296.95 |
| 30 | 6.40% Uttarakhand S.D.L. 2013 | 127.68 |
| 31 | 6.75% Uttarakhand S.D.L. 2013 | 291.99 |
| 32 | 6.95% Uttarakhand S.D.L. 2013 | 292.00 |
| 33 | 5.60% Uttarakhand S.D.L. 2014 | 209.00 |
| 34 | 7.32 % Uttarakhand S.D.L. 2014 | 32.54 |
| 35 | 7.36 % Uttarakhand S.D.L. 2014 | 67.31 |
| 36 | 5.85% Uttarakhand S.D.L. 2015 | 262.70 |
| 37 | 6.20% Uttarakhand S.D.L. 2015 | 339.25 |
| 38 | 7.77% Uttarakhand S.D.L. 2015 | 92.00 |
| 39 | 7.70% Uttarakhand Government Stock 2016 | 250.00 |
| 40 | 7.72% Uttarakhand Government Stock 2016 | 226.25 |
| 41 | 7.95% Uttarakhand Government Stock 2016 | 158.65 |
| 37 | 8.38% Uttarakhand Government Stock 2017 | 210.54 |
| 38 | 8.39% Uttarakhand Government Stock 2017 | 250.00 |
| 39 | 7.87% Uttarakhand Government Stock 2018 | 250.00 |
| 40 | 8.12% Uttarakhand Government Stock 2018 | 250.00 |
| 41 | 8.68% Uttarakhand Government Stock 2018 | 80.00 |
| | **TOTAL (B)** | **4,619.71** |
| **Power Bonds** | | |
| 1 | 8.50% Government of Uttarakhand Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Uttarakhand Power Bonds October 2008 | 28.60 |
| 3 | 8.50% Government of Uttarakhand Power Bonds April 2009 | 28.60 |
| 4 | 8.50% Government of Uttarakhand Power Bonds October 2009 | 28.60 |
| 5 | 8.50% Government of Uttarakhand Power Bonds April 2010 | 28.60 |
| 6 | 8.50% Government of Uttarakhand Power Bonds October 2010 | 28.60 |
| 7 | 8.50% Government of Uttarakhand Power Bonds April 2011 | 28.60 |
| 8 | 8.50% Government of Uttarakhand Power Bonds October 2011 | 28.60 |
| 9 | 8.50% Government of Uttarakhand Power Bonds April 2012 | 28.60 |
| 10 | 8.50% Government of Uttarakhand Power Bonds October 2012 | 28.60 |
| 11 | 8.50% Government of Uttarakhand Power Bonds April 2013 | 28.60 |
| 12 | 8.50% Government of Uttarakhand Power Bonds October 2013 | 28.60 |
| 13 | 8.50% Government of Uttarakhand Power Bonds April 2014 | 28.60 |
| 14 | 8.50% Government of Uttarakhand Power Bonds October 2014 | 28.60 |
| 15 | 8.50% Government of Uttarakhand Power Bonds April 2015 | 28.60 |
| 16 | 8.50% Government of Uttarakhand Power Bonds October 2015 | 28.60 |
| 17 | 8.50% Government of Uttarakhand Power Bonds April 2016 | 28.60 |
| | **TOTAL (C)** | **457.60** |
| | *Loans not Bearing Interest (D)* | *0.21* |
| | **TOTAL (A+B+C+D)** | **5,461.18** |

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| **UTTAR PRADESH [6]** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% Uttar Pradesh S.D.L. 2008 | 401.99 |
| 2 | 12.15% Uttar Pradesh S.D.L. 2008 | 711.06 |
| 3 | 12.50% Uttar Pradesh S.D.L. 2008 | 903.88 |
| 4 | 11.50% Uttar Pradesh S.D.L. 2009 | 440.15 |
| 5 | 11.85% Uttar Pradesh S.D.L. 2009 | 759.74 |
| 6 | 12.25% Uttar Pradesh S.D.L. 2009 | 819.57 |
| 7 | 12.50% Uttar Pradesh S.D.L. 2009 | 379.87 |
| 8 | 10.52% Uttar Pradesh S.D.L. 2010 | 854.71 |
| 9 | 11.00% Uttar Pradesh S.D.L. 2010 | 474.86 |
| 10 | 11.30% Uttar Pradesh S.D.L. 2010 | 139.49 |
| 11 | 11.50% Uttar Pradesh S.D.L. 2010 | 435.83 |
| 12 | 12.00% Uttar Pradesh S.D.L. 2010 | 332.38 |
| 13 | 11.50% Uttar Pradesh S.D.L. 2011 | 194.47 |
| 14 | 12.00% Uttar Pradesh S.D.L. 2011 | 352.63 |
| 15 | 2.75% Uttar Pradesh ZARG Bonds . | 11.22 |
| 16 | 3.25% Uttar Pradesh Estates Act Bonds | 0.20 |
| 17 | 3.50% Uttar Pradesh Land Ceiling Compensation Bonds | 0.30 |
| 18 | 2.50% Uttar Pradesh ZA Comp. Bonds | 0.33 |
| 19 | 2.50% Uttar Pradesh ZA Comp. Bonds Certs. | 27.66 |
| | **TOTAL (A)** | **7,240.35** |
| 20 | 8.37% Uttar Pradesh S.D.L. 2011 | 207.35 |
| 21 | 9.45% Uttar Pradesh S.D.L. 2011 | 597.75 |
| 22 | 10.35% Uttar Pradesh S.D.L. 2011 | 574.94 |
| 23 | 10.82% Uttar Pradesh S.D.L. 2011 | 302.45 |
| 24 | 6.80% Uttar Pradesh S.D.L. 2012 | 542.49 |
| 25 | 7.80% Uttar Pradesh S.D.L. 2012 | 432.67 |
| 26 | 7.80% Uttar Pradesh S.D.L. 2012 (II Series) | 813.82 |
| 27 | 8.00% Uttar Pradesh S.D.L. 2012 | 471.51 |
| 28 | 8.30% Uttar Pradesh S.D.L. 2012 | 597.50 |
| 29 | 6.20% Uttar Pradesh S.D.L. 2013 | 808.00 |
| 30 | 6.35% Uttar Pradesh S.D.L. 2013 | 707.92 |
| 31 | 6.40% Uttar Pradesh S.D.L. 2013 | 916.49 |
| 32 | 6.75% Uttar Pradesh S.D.L. 2013 | 598.78 |
| 33 | 6.95% Uttar Pradesh S.D.L. 2013 | 849.15 |
| 34 | 6.35% Uttar Pradesh S.D.L. 2013 (II Series) | 513.57 |
| 35 | 5.60% Uttar Pradesh S.D.L. 2014 | 775.20 |
| 36 | 5.70% Uttar Pradesh S.D.L. 2014 | 735.00 |
| 37 | 7.32% Uttar Pradesh S.D.L. 2014 | 1,144.40 |
| 38 | 7.36% Uttar Pradesh S.D.L. 2014 | 367.12 |
| 39 | 5.85% Uttar Pradesh S.D.L. 2015 | 794.55 |
| 40 | 5.85% Uttar Pradesh S.D.L. 2015 (II Series) | 474.17 |
| 41 | 6.20% Uttar Pradesh S.D.L. 2015 | 808.05 |
| 42 | 7.02% Uttar Pradesh S.D.L. 2015 | 491.91 |
| 43 | 7.53% Uttar Pradesh S.D.L. 2015 | 1,500.14 |
| 44 | 7.77% Uttar Pradesh S.D.L. 2015 | 996.97 |
| 45 | 7.85% Uttar Pradesh Government Stock 2016 | 599.33 |
| 46 | 8.00% Uttar Pradesh Government Stock 2016 | 1,632.90 |

## Statement 32: State Government Market Loans *(Contd.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 47 | 5.90% Uttar Pradesh S.D.L. 2017 | 865.40 |
| 48 | 7.17% Uttar Pradesh S.D.L. 2017 | 32.30 |
| 49 | 8.45% Uttar Pradesh Government Stock 2017 | 1,615.01 |
| 45 | 8.55% Uttar Pradesh Government Stock 2017 | 1,000.00 |
| 46 | 8.01% Uttar Pradesh Government Stock 2018 | 1,500.00 |
| 47 | 8.07% Uttar Pradesh Government Stock 2018 | 1,100.00 |
| 48 | 8.25% Uttar Pradesh Government Stock 2018 | 822.00 |
| | **TOTAL (B)** | **26,188.85** |
| **Power Bonds** | | |
| 1 | 8.50% Government of Uttar Pradesh Power Bonds April 2008 | 0.00 |
| 2 | 8.50% Government of Uttar Pradesh Power Bonds October 2008 | 293.59 |
| 3 | 8.50% Government of Uttar Pradesh Power Bonds April 2009 | 293.59 |
| 4 | 8.50% Government of Uttar Pradesh Power Bonds October 2009 | 293.59 |
| 5 | 8.50% Government of Uttar Pradesh Power Bonds April 2010 | 293.59 |
| 6 | 8.50% Government of Uttar Pradesh Power Bonds October 2010 | 293.59 |
| 7 | 8.50% Government of Uttar Pradesh Power Bonds April 2011 | 293.59 |
| 8 | 8.50% Government of Uttar Pradesh Power Bonds October 2011 | 293.59 |
| 9 | 8.50% Government of Uttar Pradesh Power Bonds April 2012 | 293.59 |
| 10 | 8.50% Government of Uttar Pradesh Power Bonds October 2012 | 293.59 |
| 11 | 8.50% Government of Uttar Pradesh Power Bonds April 2013 | 293.59 |
| 12 | 8.50% Government of Uttar Pradesh Power Bonds October 2013 | 293.59 |
| 13 | 8.50% Government of Uttar Pradesh Power Bonds April 2014 | 293.59 |
| 14 | 8.50% Government of Uttar Pradesh Power Bonds October 2014 | 293.59 |
| 15 | 8.50% Government of Uttar Pradesh Power Bonds April 2015 | 293.59 |
| 16 | 8.50% Government of Uttar Pradesh Power Bonds October 2015 | 293.59 |
| 17 | 8.50% Government of Uttar Pradesh Power Bonds April 2016 | 293.59 |
| | **TOTAL (C)** | **4,697.49** |
| | *Loans not Bearing Interest (D)* | *3.88* |
| | **TOTAL (A+B+C+D)** | **38,130.57** |
| **WEST BENGAL** | | |
| **Loans Bearing Interest** | | |
| 1 | 11.50% West Bengal S.D.L. 2008 | 148.14 |
| 2 | 12.15% West Bengal S.D.L. 2008 | 435.16 |
| 3 | 12.50% West Bengal S.D.L. 2008 | 270.60 |
| 4 | 11.50% West Bengal S.D.L. 2009 | 180.83 |
| 5 | 11.85% West Bengal S.D.L. 2009 | 272.68 |
| 6 | 12.25% West Bengal S.D.L. 2009 | 494.00 |
| 7 | 10.52% West Bengal S.D.L. 2010 | 372.56 |
| 8 | 11.50% West Bengal S.D.L. 2010 | 178.45 |
| 9 | 11.80% West Bengal Government Stock 2010 | 250.00 |
| 10 | 12.00% West Bengal S.D.L. 2010 | 104.81 |
| 11 | 9.45% West Bengal S.D.L. 2011 | 75.00 |
| 12 | 9.72% West Bengal Government Stock 2011 | 250.00 |
| 13 | 10.35% West Bengal S.D.L. 2011 | 387.74 |
| 14 | 10.50% West Bengal S.D.L. 2011 | 150.00 |
| 15 | 11.50% West Bengal S.D.L. 2011 | 94.10 |
| 16 | 12.00% West Bengal S.D.L. 2011 | 177.08 |
| 17 | 7.35% West Bengal Government Stock 2012 | 152.65 |
| 18 | 7.80% West Bengal S.D.L. 2012 | 384.37 |
| 19 | 7.80% West Bengal S.D.L. 2012 (II Series) | 229.05 |
| 20 | 8.00% West Bengal S.D.L. 2012 | 160.83 |
| 21 | 8.30% West Bengal S.D.L. 2012 | 245.90 |
| 22 | 5.78% West Bengal Government Stock 2013 | 335.00 |
| 23 | 6.20% West Bengal S D L 2013 | 1,170.57 |
| 24 | 6.35% West Bengal S.D.L. 2013 | 1,024.11 |
| 25 | 6.35% West Bengal S.D.L. 2013 (II Series) | 680.60 |
| 26 | 6.40% West Bengal S.D.L. 2013 | 465.71 |
| 27 | 6.75% West Bengal S.D.L. 2013 | 838.23 |
| 28 | 6.95% West Bengal S.D.L. 2013 | 901.77 |
| 29 | 5.60% West Bengal S.D.L. 2014 | 406.22 |
| 30 | 5.70% West Bengal S.D.L. 2014 | 1,112.58 |
| 31 | 7.15% West Bengal Government stock 2014 | 259.00 |
| 32 | 7.32% West Bengal S.D.L. 2014 | 182.92 |
| 33 | 7.36% West Bengal S.D.L. 2014 | 289.31 |
| 34 | 5.85% West Bengal S.D.L. 2015 | 164.22 |
| 35 | 5.85% West Bengal S.D.L. 2015 (II Series) | 500.00 |
| 36 | 6.20% West Bengal S.D.L. 2015 | 1,170.59 |
| 37 | 7.02% West Bengal S.D.L. 2015 | 542.21 |
| 38 | 7.39% West Bengal Government Stock 2015 | 449.45 |
| 39 | 7.53% West Bengal S.D.L. 2015 | 633.49 |
| 40 | 7.77% West Bengal S.D.L. 2015 | 631.53 |
| 41 | 7.74% West Bengal Government Stock 2016 | 466.67 |
| 42 | 7.93% West Bengal Government Stock 2016 | 869.34 |
| 43 | 5.90% West Bengal S.D.L. 2017 | 898.96 |
| 44 | 7.17% West Bengal S.D.L. 2017 | 965.99 |
| 45 | 8.39% West Bengal Government Stock 2017 | 1,098.06 |
| 46 | 8.40% West Bengal Government Stock 2017 | 1,000.00 |
| 47 | 8.40% West Bengal Government Stock 2017 | 2,000.00 |
| 48 | 8.48% West Bengal Government Stock 2017 | 964.59 |
| 49 | 8.48% West Bengal Government Stock 2017 | 2,100.00 |
| 50 | 8.50% West Bengal Government Stock 2017 | 2,100.00 |
| 51 | 7.87% West Bengal Government Stock 2018 | 1,400.00 |
| 52 | 8.30% West Bengal Government Stock 2018 | 944.00 |
| 53 | West Bengal Estate Acquisition Compensation Bonds | 2.26 |
| 54 | 5.00% ULC (West Bengal) Bonds 1976 | 0.03 |
| | **TOTAL (A)** | **31,581.34** |
| **Power Bonds** | | |
| 1 | 8.50% West Bengal Government Power Bonds April 2008 | - |
| 2 | 8.50% West Bengal Government Power Bonds October 2008 | 98.19 |
| 3 | 8.50% West Bengal Government Power Bonds April 2009 | 98.19 |
| 4 | 8.50% West Bengal Government Power Bonds October 2009 | 98.19 |
| 5 | 8.50% West Bengal Government Power Bonds April 2010 | 98.19 |
| 6 | 8.50% West Bengal Government Power Bonds October 2010 | 98.19 |
| 7 | 8.50% West Bengal Government Power Bonds April 2011 | 98.19 |
| 8 | 8.50% West Bengal Government Power Bonds October 2011 | 98.19 |

## Statement 32: State Government Market Loans *(Concld.)*

(Rs. crore)

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| 9 | 8.50% West Bengal Government Power Bonds April 2012 | 98.19 |
| 10 | 8.50% West Bengal Government Power Bonds October 2012 | 98.19 |
| 11 | 8.50% West Bengal Government Power Bonds April 2013 | 98.19 |
| 12 | 8.50% West Bengal Government Power Bonds October 2013 | 98.19 |
| 13 | 8.50% West Bengal Government Power Bonds April 2014 | 98.19 |
| 14 | 8.50% West Bengal Government Power Bonds October 2014 | 98.19 |
| 15 | 8.50% West Bengal Government Power Bonds April 2015 | 98.19 |
| 16 | 8.50% West Bengal Government Power Bonds October 2015 | 98.19 |
| 17 | 8.50% West Bengal Government Power Bonds April 2016 | 98.19 |
| | **TOTAL (B)** | **1,571.02** |
| | *Loans not bearing interest (C)* | *3.48* |
| | **TOTAL (A+B+C)** | **33,155.84** |

| Sr. No. | Particulars | Balance on the last day of March 2008 |
|---|---|---|
| 1 | 2 | 3 |
| | **PUDUCHERRY** | |
| | **Loans Bearing Interest** | |
| 1 | 7.90% Puducherry Government Stock 2018 | 177.00 |
| 2 | 8.40% Puducherry Government Stock 2018 | 160.00 |
| | **TOTAL (A)** | **337.00** |

S.D.L. : State Development Loan.

**Note :** 1. The loans at Sr. No.1 to 10 have been apportioned as per Government of India order No. F. 9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.

2. The loans at Sr. No.1 to 10 have been apportioned as per Government of India order No. F.9(3)-B(s)/2002 dated July 26, 2002 of the Ministry of Finance, Department of Economic Affairs.

3. The loans at Sr. No.1 to 13 have been apportioned as per Government of India order No. F.9 (2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.

4. The loans at Sr. No.1 to 13 have been apportioned as per Government of India order No. F.9(2)-B(s)/2002 dated June 25, 2002 of the Ministry of Finance, Department of Economic Affairs.

5. The loans at Sr. No.1 to 19 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.

6. The loans at Sr. No.1 to 19 have been apportioned as per Government of India order No. F.9(1)-B(s)/2002 dated October 11, 2002 of the Ministry of Finance, Department of Economic Affairs.

**Source :** Reserve Bank records.

## Statement 33: Outstanding Market Loans of State Governments

(As at end-March 2008)

(Rs. crore)

| State | State Development Loans | Power Bonds | Market Loans Not Bearing Interest | Compensation Bonds | Total Outstanding Market Loans |
|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6= 2 to 5 |
| **I. Non-Special Category** | | | | | |
| 1. Andhra Pradesh | 29,185.6 | 1,948.9 | 0.8 | 0.1 | 31,135.3 |
| 2. Bihar | 10,706.1 | 1,660.5 | 0.3 | 21.7 | 12,388.6 |
| 3. Chhattisgarh | 2,510.1 | 386.6 | 0.4 | 0.1 | 2,897.2 |
| 4. Goa | 1,477.0 | – | 0.4 | – | 1,477.4 |
| 5. Gujarat | 19,021.3 | 1,303.0 | 3.1 | 2.4 | 20,329.8 |
| 6. Haryana | 4,741.0 | 1,617.8 | 0.1 | – | 6,359.0 |
| 7. Jharkhand | 4,733.8 | 1,692.3 | 0.1 | 7.4 | 6,433.6 |
| 8. Karnataka | 11,988.4 | – | 0.3 | 0.4 | 11,989.1 |
| 9. Kerala | 16,480.9 | 926.6 | 0.2 | 1.0 | 17,408.8 |
| 10. Madhya Pradesh | 12,584.1 | 2,131.1 | 1.0 | 0.4 | 14,716.6 |
| 11. Maharashtra | 27,710.9 | 814.9 | 1.5 | 2.6 | 28,529.8 |
| 12. Orissa | 8,024.1 | 882.3 | 0.2 | – | 8,906.6 |
| 13. Punjab | 13,228.3 | 509.9 | 0.1 | – | 13,738.3 |
| 14. Rajasthan | 19,303.4 | 184.4 | 0.2 | 0.2 | 19,488.2 |
| 15. Tamil Nadu | 20,502.1 | – | 1.3 | – | 20,503.4 |
| 16. Uttar Pradesh | 33,389.5 | 4,697.5 | 3.9 | 39.7 | 38,130.6 |
| 17. West Bengal | 31,579.0 | 1,571.0 | 3.5 | 2.3 | 33,155.8 |
| **II. Special Category** | | | | | |
| 1. Arunachal Pradesh | 598.3 | 19.2 | – | – | 617.5 |
| 2. Assam | 7,155.0 | 686.0 | – | – | 7,841.0 |
| 3. Himachal Pradesh | 5,905.5 | 56.2 | 0.1 | – | 5,961.7 |
| 4. Jammu and Kashmir | 5,645.3 | 1,272.6 | 0.2 | – | 6,918.2 |
| 5. Manipur | 1,077.9 | 125.7 | 0.1 | – | 1,203.7 |
| 6. Meghalaya | 1,267.6 | 11.2 | – | – | 1,278.8 |
| 7. Mizoram | 837.8 | 36.5 | – | – | 874.2 |
| 8. Nagaland | 1,997.9 | 63.1 | 0.1 | – | 2,061.2 |
| 9. Sikkim | 741.7 | 38.2 | – | – | 779.9 |
| 10. Tripura | 1,113.9 | 50.8 | 0.1 | – | 1,164.7 |
| 11. Uttarakhand | 5,001.3 | 457.6 | 0.2 | 2.1 | 5,461.2 |
| **All States** | **2,98,507.8** | **23,143.7** | **18.0** | **80.5** | **3,21,750.0** |
| *Memo Item:* | | | | | |
| 1. Puducherry | 337.0 | – | – | – | 337.0 |

'–' : Nil/Negligible.

**Source :** Reserve Bank records.

## Statement 34: Maturity Profile of Outstanding State Government Securities

(Outstanding as on March 31, 2008)

(Rs. crore)

| State | 2008-09 | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 | 2014-15 | 2015-16 | 2016-17 | 2017-18 | Total | Power Bonds |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 1,783 | 2,098 | 1,639 | 2,394 | 3,401 | 2,726 | 2,733 | 2,682 | 3,079 | 6,650 | **29,186** | **1,949** |
| 2. Bihar | 733 | 498 | 892 | 1,407 | 1,335 | 1,153 | 1,433 | 1,267 | 895 | 1,092 | **10,706** | **1,661** |
| 3. Chhattisgarh | 184 | 280 | 235 | 313 | 464 | 156 | 392 | 183 | 302 | – | **2,510** | **387** |
| 4. Goa | 96 | 82 | 89 | 99 | 155 | 109 | 133 | 165 | 149 | 400 | **1,477** | **–** |
| 5. Gujarat | 677 | 930 | 894 | 1,254 | 2,537 | 2,283 | 1,512 | 1,532 | 629 | 6,775 | **19,021** | **1,303** |
| 6. Haryana | 290 | 316 | 292 | 362 | 756 | 825 | 827 | 932 | 141 | – | **4,741** | **1,618** |
| 7. Jharkhand | 248 | 169 | 302 | 469 | 455 | 414 | 462 | 594 | 429 | 1,192 | **4,734** | **1,692** |
| 8. Karnataka | 833 | 1,046 | 963 | 1,293 | 1,611 | 1,591 | 2,407 | 1,273 | 221 | 750 | **11,988** | **–** |
| 9. Kerala | 734 | 746 | 730 | 1,384 | 1,012 | 1,427 | 1,423 | 2,114 | 2,614 | 4,297 | **16,481** | **927** |
| 10. Madhya Pradesh | 507 | 773 | 643 | 834 | 1,137 | 1,428 | 2,129 | 1,709 | 1,549 | 1,875 | **12,584** | **2,131** |
| 11. Maharashtra | 795 | 889 | 914 | 1,479 | 1,074 | 4,395 | 2,718 | 3,401 | 3,528 | 8,520 | **27,711** | **815** |
| 12. Orissa | 670 | 571 | 623 | 1,046 | 1,308 | 885 | 1,356 | 910 | 655 | – | **8,024** | **882** |
| 13. Punjab | 416 | 624 | 399 | 460 | 1,141 | 1,745 | 1,265 | 1,601 | 1,456 | 4,121 | **13,228** | **510** |
| 14. Rajasthan | 1,160 | 1,389 | 1,343 | 1,396 | 2,383 | 1,625 | 2,298 | 1,993 | 1,729 | 3,987 | **19,303** | **184** |
| 15. Tamil Nadu | 806 | 875 | 1,278 | 1,393 | 2,325 | 2,068 | 2,406 | 2,152 | 2,257 | 4,942 | **20,502** | **–** |
| 16. Uttar Pradesh | 2,397 | 2,634 | 1,925 | 2,996 | 3,237 | 2,946 | 3,988 | 4,699 | 4,146 | 4,422 | **33,389** | **4,697** |
| 17. West Bengal | 854 | 948 | 1,056 | 1,391 | 2,506 | 3,676 | 3,292 | 3,049 | 3,201 | 11,607 | **31,579** | **1,571** |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 10 | 10 | 21 | 32 | 34 | 28 | 45 | 69 | 166 | 185 | **598** | **19** |
| 2. Assam | 405 | 418 | 414 | 569 | 911 | 500 | 711 | 1,167 | 1,096 | 963 | **7,155** | **686** |
| 3. Himachal Pradesh | 160 | 243 | 256 | 403 | 698 | 610 | 714 | 786 | 637 | 1,399 | **5,905** | **56** |
| 4. Jammu and Kashmir | 128 | 127 | 267 | 316 | 596 | 385 | 284 | 425 | 891 | 2,226 | **5,645** | **1,273** |
| 5. Manipur | 39 | 42 | 36 | 57 | 77 | 46 | 108 | 273 | 152 | 247 | **1,078** | **126** |
| 6. Meghalaya | 73 | 82 | 70 | 101 | 87 | 53 | 102 | 220 | 283 | 196 | **1,268** | **11** |
| 7. Mizoram | 30 | 35 | 35 | 44 | 118 | 30 | 54 | 140 | 205 | 147 | **838** | **36** |
| 8. Nagaland | 94 | 129 | 119 | 172 | 178 | 116 | 140 | 344 | 337 | 369 | **1,998** | **63** |
| 9. Sikkim | 45 | 51 | 31 | 17 | 20 | 17 | 22 | 119 | 170 | 250 | **742** | **38** |
| 10. Tripura | 78 | 96 | 93 | 74 | 121 | 78 | 118 | 220 | 237 | – | **1,114** | **51** |
| 11. Uttarakhand | 127 | 140 | 102 | 241 | 950 | 764 | 309 | 1,170 | 369 | 830 | **5,001** | **458** |
| **All States** | **14,371** | **16,238** | **15,660** | **21,993** | **30,628** | **32,079** | **33,384** | **35,191** | **31,522** | **67,442** | **2,98,508** | **23,144** |
| *Memo Item:* | | | | | | | | | | | | |
| 1. Puducherry | – | – | – | – | – | – | – | – | – | 337 | **337** | **–** |
| **Power Bonds** | **1,453** | **2,907** | **2,907** | **2,907** | **2,870** | **2,870** | **2,870** | **2,907** | **1,453** | **–** | **23,144** | **23,144** |

**Note:** 1. Compensation Bonds, Loans not bearing interest and Power Bonds are not included. '–' : Nil/Negligible/Not Applicable.
2. Outstanding loans that had been raised by erstwhile Bihar have been bifurcated between Bihar and Jharkhand in the population ratio of 74.71 per cent and 25.29 per cent, respectively.
3. Outstanding loans that had been raised by erstwhile Madhya Pradesh have been bifurcated between Madhya Pradesh and Chhattisgarh in the population ratio of 73.3797 per cent and 26.6203 per cent, respectively.
4. Outstanding loans that had been raised by erstwhile Uttar Pradesh have been bifurcated between Uttar Pradesh and Uttarakhand in the population ratio of 94.9676 per cent and 5.0324 per cent, respectively.

**Source :** Reserve Bank records.

## Statement 35: Maturity Profile of Outstanding State Government Securities - As Percentage to Total

(Outstanding as on March 31, 2008)

(Per cent)

| State | 2008-09 | 2009-10 | 2010-11 | 2011-12 | 2012-13 | 2013-14 | 2014-15 | 2015-16 | 2016-17 | 2017-18 | Total |
|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| **I. Non-Special Category** | | | | | | | | | | | |
| 1. Andhra Pradesh | 6.11 | 7.19 | 5.62 | 8.20 | 11.65 | 9.34 | 9.37 | 9.19 | 10.55 | 22.79 | **100.00** |
| 2. Bihar | 6.85 | 4.65 | 8.34 | 13.14 | 12.47 | 10.77 | 13.39 | 11.83 | 8.36 | 10.20 | **100.00** |
| 3. Chhattisgarh | 7.33 | 11.17 | 9.36 | 12.48 | 18.47 | 6.22 | 15.63 | 7.30 | 12.04 | – | **100.00** |
| 4. Goa | 6.51 | 5.57 | 6.01 | 6.69 | 10.49 | 7.36 | 9.00 | 11.20 | 10.09 | 27.08 | **100.00** |
| 5. Gujarat | 3.56 | 4.89 | 4.70 | 6.59 | 13.34 | 12.00 | 7.95 | 8.05 | 3.31 | 35.62 | **100.00** |
| 6. Haryana | 6.13 | 6.67 | 6.17 | 7.63 | 15.94 | 17.40 | 17.44 | 19.65 | 2.97 | – | **100.00** |
| 7. Jharkhand | 5.24 | 3.56 | 6.38 | 9.90 | 9.61 | 8.76 | 9.76 | 12.55 | 9.05 | 25.18 | **100.00** |
| 8. Karnataka | 6.95 | 8.73 | 8.03 | 10.78 | 13.43 | 13.27 | 20.08 | 10.62 | 1.84 | 6.26 | **100.00** |
| 9. Kerala | 4.46 | 4.52 | 4.43 | 8.40 | 6.14 | 8.66 | 8.64 | 12.83 | 15.86 | 26.07 | **100.00** |
| 10. Madhya Pradesh | 4.03 | 6.14 | 5.11 | 6.63 | 9.03 | 11.35 | 16.92 | 13.58 | 12.31 | 14.90 | **100.00** |
| 11. Maharashtra | 2.87 | 3.21 | 3.30 | 5.34 | 3.88 | 15.86 | 9.81 | 12.27 | 12.73 | 30.74 | **100.00** |
| 12. Orissa | 8.35 | 7.12 | 7.76 | 13.04 | 16.30 | 11.03 | 16.90 | 11.34 | 8.17 | – | **100.00** |
| 13. Punjab | 3.14 | 4.72 | 3.02 | 3.47 | 8.63 | 13.19 | 9.57 | 12.10 | 11.01 | 31.15 | **100.00** |
| 14. Rajasthan | 6.01 | 7.19 | 6.96 | 7.23 | 12.35 | 8.42 | 11.90 | 10.33 | 8.96 | 20.65 | **100.00** |
| 15. Tamil Nadu | 3.93 | 4.27 | 6.23 | 6.79 | 11.34 | 10.09 | 11.74 | 10.50 | 11.01 | 24.11 | **100.00** |
| 16. Uttar Pradesh | 7.18 | 7.89 | 5.77 | 8.97 | 9.69 | 8.82 | 11.94 | 14.07 | 12.42 | 13.24 | **100.00** |
| 17. West Bengal | 2.70 | 3.00 | 3.34 | 4.40 | 7.94 | 11.64 | 10.43 | 9.66 | 10.14 | 36.75 | **100.00** |
| **II. Special Category** | | | | | | | | | | | |
| 1. Arunachal Pradesh | 1.60 | 1.64 | 3.43 | 5.34 | 5.72 | 4.64 | 7.55 | 11.51 | 27.70 | 30.87 | **100.00** |
| 2. Assam | 5.67 | 5.85 | 5.79 | 7.95 | 12.73 | 6.99 | 9.94 | 16.32 | 15.31 | 13.46 | **100.00** |
| 3. Himachal Pradesh | 2.70 | 4.11 | 4.33 | 6.82 | 11.82 | 10.34 | 12.10 | 13.30 | 10.79 | 23.69 | **100.00** |
| 4. Jammu and Kashmir | 2.26 | 2.25 | 4.74 | 5.60 | 10.56 | 6.83 | 5.03 | 7.53 | 15.78 | 39.43 | **100.00** |
| 5. Manipur | 3.62 | 3.88 | 3.36 | 5.32 | 7.17 | 4.28 | 10.02 | 25.33 | 14.09 | 22.94 | **100.00** |
| 6. Meghalaya | 5.77 | 6.46 | 5.52 | 8.00 | 6.86 | 4.22 | 8.05 | 17.38 | 22.30 | 15.44 | **100.00** |
| 7. Mizoram | 3.58 | 4.17 | 4.17 | 5.24 | 14.08 | 3.64 | 6.47 | 16.70 | 24.42 | 17.53 | **100.00** |
| 8. Nagaland | 4.68 | 6.44 | 5.97 | 8.59 | 8.91 | 5.80 | 7.01 | 17.24 | 16.88 | 18.47 | **100.00** |
| 9. Sikkim | 6.09 | 6.88 | 4.19 | 2.25 | 2.70 | 2.23 | 3.02 | 16.05 | 22.89 | 33.69 | **100.00** |
| 10. Tripura | 7.00 | 8.62 | 8.33 | 6.60 | 10.90 | 6.97 | 10.59 | 19.71 | 21.27 | – | **100.00** |
| 11. Uttarakhand | 2.54 | 2.79 | 2.04 | 4.81 | 18.99 | 15.27 | 6.18 | 23.40 | 7.38 | 16.60 | **100.00** |
| **All States** | **4.81** | **5.44** | **5.25** | **7.37** | **10.26** | **10.75** | **11.18** | **11.79** | **10.56** | **22.59** | 100.00 |
| *Memo Item:* | | | | | | | | | | | |
| 1. Puducherry | – | – | – | – | – | – | – | – | – | 100.00 | **100.00** |

'–' : Nil/Not applicable.

**Note** : Same as in Statement 34.

**Source :** Reserve Bank records.

## Statement 36: Select Committed Expenditures of State Governments - As Ratio to States' Own Revenue

(Per cent)

| State | 2006-07 | | | | 2007-08 (RE) | | | | 2008-09 (BE) | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Interest Payments | Administrative Services | Pension | Total (2+3+4) | Interest Payments | Administrative Services | Pension | Total (6+7+8) | Interest Payments | Administrative Services | Pension | Total (10+11+12) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 23.9 | 8.9 | 13.6 | 46.5 | 22.5 | 11.1 | 12.3 | 46.0 | 19.2 | 9.3 | 11.1 | 39.7 |
| 2. Bihar | 75.2 | 47.8 | 54.9 | 177.9 | 72.1 | 53.1 | 59.0 | 184.2 | 66.8 | 51.3 | 60.5 | 178.6 |
| 3. Chhattisgarh | 15.8 | 9.5 | 9.6 | 34.9 | 15.1 | 11.6 | 9.7 | 36.3 | 13.8 | 13.5 | 10.3 | 37.6 |
| 4. Goa | 19.3 | 6.8 | 6.7 | 32.7 | 19.3 | 8.0 | 6.3 | 33.7 | 20.3 | 7.2 | 9.9 | 37.4 |
| 5. Gujarat | 29.6 | 6.1 | 10.2 | 45.9 | 28.6 | 6.4 | 9.9 | 44.9 | 29.0 | 6.1 | 10.8 | 46.0 |
| 6. Haryana | 14.6 | 6.9 | 7.6 | 29.1 | 14.2 | 7.3 | 7.9 | 29.4 | 13.8 | 6.9 | 9.8 | 30.6 |
| 7. Jharkhand | 17.0 | 37.0 | 17.3 | 71.4 | 38.5 | 36.0 | 13.9 | 88.3 | 25.3 | 18.6 | 8.4 | 52.3 |
| 8. Karnataka | 15.5 | 7.0 | 9.1 | 31.6 | 16.3 | 8.0 | 11.4 | 35.6 | 15.6 | 11.6 | 10.4 | 37.5 |
| 9. Kerala | 32.5 | 9.4 | 25.6 | 67.5 | 31.5 | 10.6 | 30.4 | 72.6 | 30.1 | 9.7 | 26.8 | 66.5 |
| 10. Madhya Pradesh | 30.7 | 11.8 | 13.3 | 55.8 | 29.1 | 12.7 | 13.8 | 55.6 | 26.1 | 16.4 | 13.3 | 55.8 |
| 11. Maharashtra | 24.5 | 10.1 | 7.4 | 42.0 | 23.0 | 11.4 | 8.3 | 42.7 | 21.1 | 23.8 | 7.8 | 52.7 |
| 12. Orissa | 36.8 | 10.6 | 17.2 | 64.6 | 46.5 | 13.2 | 24.1 | 83.8 | 45.8 | 23.0 | 29.7 | 98.5 |
| 13. Punjab | 32.0 | 14.1 | 14.7 | 60.8 | 25.6 | 12.8 | 11.9 | 50.3 | 29.0 | 14.2 | 12.7 | 55.9 |
| 14. Rajasthan | 37.9 | 9.9 | 14.1 | 61.9 | 35.5 | 9.9 | 15.9 | 61.3 | 35.5 | 10.2 | 16.5 | 62.2 |
| 15. Tamil Nadu | 17.7 | 8.1 | 17.4 | 43.1 | 19.1 | 9.9 | 20.8 | 49.9 | 16.4 | 10.3 | 21.7 | 48.4 |
| 16. Uttar Pradesh | 35.5 | 14.6 | 16.4 | 66.5 | 31.8 | 12.7 | 16.6 | 61.1 | 29.7 | 15.3 | 17.5 | 62.5 |
| 17. West Bengal | 84.0 | 18.0 | 27.4 | 129.5 | 74.6 | 16.4 | 25.5 | 116.5 | 68.9 | 14.7 | 23.9 | 107.5 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 50.0 | 68.2 | 21.0 | 139.2 | 28.0 | 46.6 | 12.0 | 86.5 | 36.8 | 43.7 | 13.7 | 94.2 |
| 2. Assam | 28.4 | 22.7 | 22.0 | 73.1 | 34.2 | 41.6 | 26.2 | 101.9 | 30.5 | 36.9 | 24.5 | 91.9 |
| 3. Himachal Pradesh | 55.8 | 18.1 | 30.5 | 104.4 | 56.8 | 17.5 | 34.3 | 108.6 | 51.8 | 19.0 | 34.1 | 104.9 |
| 4. Jammu and Kashmir | 47.9 | 70.8 | 40.3 | 159.0 | 61.8 | 61.3 | 32.0 | 155.1 | 42.0 | 57.4 | 25.0 | 124.4 |
| 5. Manipur | 95.5 | 99.2 | 79.0 | 273.7 | 84.7 | 107.9 | 62.9 | 255.5 | 80.5 | 101.8 | 58.7 | 241.0 |
| 6. Meghalaya | 41.5 | 60.9 | 24.0 | 126.4 | 44.0 | 70.3 | 22.1 | 136.4 | 39.5 | 68.3 | 21.5 | 129.3 |
| 7. Mizoram | 113.8 | 128.0 | 38.5 | 280.2 | 91.3 | 143.3 | 53.6 | 288.1 | 105.9 | 177.0 | 55.3 | 338.1 |
| 8. Nagaland | 133.1 | 232.2 | 96.0 | 461.2 | 122.0 | 244.9 | 107.0 | 474.0 | 127.0 | 219.9 | 112.1 | 459.0 |
| 9. Sikkim | 9.2 | 9.5 | 3.9 | 22.6 | 8.4 | 9.6 | 3.2 | 21.3 | 10.4 | 11.5 | 4.3 | 26.1 |
| 10. Tripura | 88.9 | 99.4 | 61.2 | 249.6 | 78.4 | 107.1 | 63.6 | 249.1 | 67.9 | 142.3 | 60.8 | 271.0 |
| 11. Uttarakhand | 30.5 | 17.7 | 16.7 | 64.8 | 31.4 | 17.6 | 17.5 | 66.5 | 31.1 | 17.9 | 17.4 | 66.4 |
| **All States** | **29.5** | **12.3** | **14.8** | **56.7** | **28.9** | **13.4** | **15.7** | **58.0** | **26.9** | **15.6** | **15.5** | **58.0** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | 19.0 | 3.1 | – | 22.1 | 18.2 | 3.2 | – | 21.4 | 15.6 | 3.1 | – | 18.7 |
| 2. Puducherry | 16.7 | 9.1 | 9.3 | 35.1 | 18.5 | 9.7 | 10.2 | 38.3 | 18.3 | 8.5 | 8.2 | 35.0 |

RE: Revised Estimates. BE: Budget Estimates. '–' : Nil.

**Source :** Budget Documents of the State Governments.

## Statement 37: Select Committed Expenditures of State Governments - As Ratio to Revenue Expenditure

(Per cent)

| State | 2006-07 | | | | 2007-08 (RE) | | | | 2008-09 (BE) | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Interest Payments | Administrative Services | Pension | Total (2+3+4) | Interest Payments | Administrative Services | Pension | Total (6+7+8) | Interest Payments | Administrative Services | Pension | Total (10+11+12) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **I. Non-Special Category** | | | | | | | | | | | | |
| 1. Andhra Pradesh | 17.6 | 6.5 | 10.0 | 34.1 | 15.5 | 7.7 | 8.5 | 31.6 | 12.8 | 6.2 | 7.4 | 26.4 |
| 2. Bihar | 16.6 | 10.5 | 12.1 | 39.3 | 15.4 | 11.4 | 12.6 | 39.4 | 13.1 | 10.1 | 11.9 | 35.1 |
| 3. Chhattisgarh | 11.7 | 7.0 | 7.1 | 25.8 | 8.9 | 6.8 | 5.7 | 21.4 | 8.3 | 8.1 | 6.2 | 22.7 |
| 4. Goa | 17.3 | 6.0 | 6.0 | 29.3 | 15.5 | 6.4 | 5.1 | 27.0 | 16.7 | 5.9 | 8.2 | 30.8 |
| 5. Gujarat | 23.7 | 4.9 | 8.2 | 36.8 | 22.7 | 5.1 | 7.9 | 35.7 | 21.3 | 4.5 | 8.0 | 33.8 |
| 6. Haryana | 13.8 | 6.6 | 7.2 | 27.6 | 13.0 | 6.7 | 7.2 | 27.0 | 12.5 | 6.3 | 8.9 | 27.6 |
| 7. Jharkhand | 6.9 | 15.0 | 7.0 | 29.0 | 15.1 | 14.1 | 5.4 | 34.7 | 15.7 | 11.6 | 5.3 | 32.6 |
| 8. Karnataka | 12.7 | 5.8 | 7.5 | 25.9 | 12.5 | 6.1 | 8.7 | 27.3 | 11.5 | 8.5 | 7.7 | 27.8 |
| 9. Kerala | 20.1 | 5.8 | 15.8 | 41.8 | 18.2 | 6.1 | 17.6 | 41.9 | 18.2 | 5.8 | 16.1 | 40.1 |
| 10. Madhya Pradesh | 18.0 | 6.9 | 7.8 | 32.8 | 15.9 | 6.9 | 7.5 | 30.3 | 14.2 | 8.9 | 7.3 | 30.5 |
| 11. Maharashtra | 19.0 | 7.9 | 5.8 | 32.6 | 18.2 | 9.0 | 6.6 | 33.7 | 15.7 | 17.7 | 5.8 | 39.1 |
| 12. Orissa | 20.2 | 5.8 | 9.4 | 35.4 | 20.6 | 5.8 | 10.7 | 37.0 | 19.0 | 9.5 | 12.3 | 40.8 |
| 13. Punjab | 22.4 | 9.9 | 10.3 | 42.6 | 17.8 | 8.9 | 8.3 | 34.9 | 19.1 | 9.4 | 8.4 | 36.8 |
| 14. Rajasthan | 22.8 | 6.0 | 8.5 | 37.3 | 19.8 | 5.5 | 8.9 | 34.2 | 20.3 | 5.8 | 9.4 | 35.5 |
| 15. Tamil Nadu | 14.4 | 6.6 | 14.2 | 35.2 | 13.5 | 7.0 | 14.7 | 35.3 | 11.6 | 7.3 | 15.4 | 34.3 |
| 16. Uttar Pradesh | 18.8 | 7.7 | 8.7 | 35.2 | 16.2 | 6.5 | 8.5 | 31.2 | 15.3 | 7.8 | 9.0 | 32.1 |
| 17. West Bengal | 31.8 | 6.8 | 10.4 | 49.1 | 29.0 | 6.4 | 9.9 | 45.3 | 28.5 | 6.1 | 9.9 | 44.5 |
| **II. Special Category** | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 9.9 | 13.5 | 4.2 | 27.5 | 7.1 | 11.8 | 3.0 | 22.0 | 7.7 | 9.1 | 2.8 | 19.6 |
| 2. Assam | 13.2 | 10.6 | 10.3 | 34.1 | 10.7 | 13.0 | 8.2 | 32.0 | 9.5 | 11.5 | 7.7 | 28.7 |
| 3. Himachal Pradesh | 21.8 | 7.1 | 11.9 | 40.9 | 22.0 | 6.8 | 13.3 | 42.0 | 19.6 | 7.2 | 12.9 | 39.7 |
| 4. Jammu and Kashmir | 11.9 | 17.6 | 10.0 | 39.6 | 17.4 | 17.2 | 9.0 | 43.6 | 13.4 | 18.3 | 8.0 | 39.7 |
| 5. Manipur | 12.0 | 12.4 | 9.9 | 34.3 | 12.0 | 15.3 | 8.9 | 36.3 | 12.0 | 15.2 | 8.7 | 35.9 |
| 6. Meghalaya | 10.6 | 15.6 | 6.2 | 32.4 | 8.2 | 13.2 | 4.1 | 25.6 | 7.2 | 12.5 | 3.9 | 23.7 |
| 7. Mizoram | 13.3 | 15.0 | 4.5 | 32.8 | 9.1 | 14.4 | 5.4 | 28.9 | 10.0 | 16.7 | 5.2 | 31.9 |
| 8. Nagaland | 12.6 | 22.0 | 9.1 | 43.6 | 10.8 | 21.8 | 9.5 | 42.1 | 12.3 | 21.3 | 10.9 | 44.5 |
| 9. Sikkim | 6.1 | 6.3 | 2.6 | 15.1 | 5.3 | 6.1 | 2.0 | 13.4 | 6.0 | 6.6 | 2.5 | 15.1 |
| 10. Tripura | 15.6 | 17.5 | 10.8 | 43.9 | 13.1 | 17.9 | 10.6 | 41.5 | 11.2 | 23.5 | 10.0 | 44.7 |
| 11. Uttarakhand | 14.9 | 8.6 | 8.1 | 31.6 | 14.6 | 8.2 | 8.1 | 30.8 | 14.4 | 8.3 | 8.1 | 30.8 |
| **All States** | **18.4** | **7.7** | **9.3** | **35.4** | **17.0** | **7.9** | **9.2** | **34.1** | **15.7** | **9.1** | **9.1** | **33.8** |
| *Memo item:* | | | | | | | | | | | | |
| 1. NCT Delhi | 28.5 | 4.6 | – | 33.1 | 24.8 | 4.4 | – | 29.1 | 22.1 | 4.4 | – | 26.6 |
| 2. Puducherry | 9.7 | 5.3 | 5.4 | 20.4 | 9.8 | 5.1 | 5.4 | 20.3 | 8.5 | 4.0 | 3.8 | 16.2 |

RE: Revised Estimates. BE: Budget Estimates. '–' : Nil.

**Source :** Budget Documents of the State Governments.

## Statement 38: Availment of WMA and Overdraft from the Reserve Bank

| State | WMA | | | Overdraft | | | | | |
|---|---|---|---|---|---|---|---|---|---|
| | 2006-07 | 2007-08 | 2008-09# | 2006-07 | | 2007-08 | | 2008-09# | |
| | Number of Days | Number of Days | Number of Days | Number of Occasions* | Number of Days | Number of Occasions* | Number of Days | Number of Occasions* | Number of Days |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | – | – | – | – | – | – | – | – | – |
| 2. Bihar | – | – | – | – | – | – | – | – | – |
| 3. Chhattisgarh | – | – | – | – | – | – | – | – | – |
| 4. Goa | – | – | – | – | – | – | – | – | – |
| 5. Gujarat | – | – | – | – | – | – | – | – | – |
| 6. Haryana | – | – | – | – | – | – | – | – | – |
| 7. Jharkhand | 29 | – | – | – | – | – | – | – | – |
| 8. Karnataka | – | – | – | – | – | – | – | – | – |
| 9. Kerala | 223 | 184 | 18 | 9 | 63 | 9 | 51 | – | – |
| 10. Madhya Pradesh | – | – | 2 | – | – | – | – | – | – |
| 11. Maharashtra | 42 | – | – | – | – | – | – | – | – |
| 12. Orissa | – | – | – | – | – | – | – | – | – |
| 13. Punjab | – | 19 | 21 | – | – | – | – | – | – |
| 14. Rajasthan | – | – | – | – | – | – | – | – | – |
| 15. Tamil Nadu | – | – | – | – | – | – | – | – | – |
| 16. Uttar Pradesh | – | – | – | – | – | – | – | – | – |
| 17. West Bengal | – | 142 | 33 | – | – | 6 | 65 | 1 | 4 |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | 2 | – | – | – | – | – | – | – | – |
| 2. Assam | – | – | – | – | – | – | – | – | – |
| 3. Himachal Pradesh | 1 | 1 | – | – | – | – | – | – | – |
| 4. Manipur | – | 3 | – | – | – | – | – | – | – |
| 5. Meghalaya | – | – | – | – | – | – | – | – | – |
| 6. Mizoram | 1 | 4 | – | – | – | – | – | – | – |
| 7. Nagaland | 28 | 30 | 18 | 2 | 16 | 1 | 3 | 1 | 4 |
| 8. Tripura | – | – | – | – | – | – | – | – | – |
| 9. Uttarakhand | 63 | 5 | 27 | – | – | – | – | 1 | 14 |

# : Up to December 13, 2008 '–' : Nil.

* : Refers to fresh occurrences of overdrafts during the year.

**Source :** Reserve Bank records.

## Statement 39: Ways and Means Advances from the Centre

(Rs. crore)

| State | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | 75 | 329 | 135 | – | – | – | – | – | – |
| 2. Bihar | – | – | – | – | – | – | – | – | – |
| 3. Chhattisgarh | – | – | – | – | – | – | – | – | – |
| 4. Goa | – | – | – | – | – | – | – | – | – |
| 5. Gujarat | 550 | 91 | – | – | – | – | – | – | – |
| 6. Haryana | – | – | – | – | – | – | – | – | – |
| 7. Jharkhand | – | – | – | – | – | – | – | – | – |
| 8. Karnataka | – | – | – | 500 | – | – | – | – | – |
| 9. Kerala | – | 203 | 178 | 310 | 350 | 350 | – | – | 350 |
| 10. Madhya Pradesh | – | – | 312 | – | 250 | – | – | – | – |
| 11. Maharashtra | – | – | 25 | – | – | – | – | – | – |
| 12. Orissa | 250 | 382 | 695 | 400 | – | – | – | – | – |
| 13. Punjab | 250 | 305 | – | 150 | 200 | – | – | – | – |
| 14. Rajasthan | – | – | 198 | – | – | – | – | – | – |
| 15. Tamil Nadu | – | – | – | – | – | – | – | – | – |
| 16. Uttar Pradesh | – | – | 1 | – | – | 13 | – | – | – |
| 17. West Bengal | 200 | 227 | 650 | – | – | – | – | – | – |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | – | – | – | – | – | – | – | – | – |
| 2. Assam | 200 | 675 | 470 | 50 | 200 | – | – | 50 | 10 |
| 3. Himachal Pradesh | 110 | 187 | – | 125 | 100 | – | – | – | – |
| 4. Jammu and Kashmir | – | – | – | – | – | – | – | – | – |
| 5. Manipur | 196 | 433 | 573 | 445 | 331 | – | – | – | – |
| 6. Meghalaya | – | – | 65 | – | 65 | – | – | – | – |
| 7. Mizoram | – | 37 | – | – | – | – | – | – | – |
| 8. Nagaland | – | 70 | 27 | – | 100 | 100 | – | – | – |
| 9. Sikkim | – | – | – | – | – | – | – | – | – |
| 10. Tripura | – | – | – | – | – | – | – | – | – |
| 11. Uttarakhand | – | – | – | – | – | – | – | – | – |
| **All States** | **1,831** | **2,939** | **3,329** | **1,980** | **1,596** | **463** | **–** | **50** | **360** |

RE: Revised Estimates. BE: Budget Estimates. '–': Nil.

**Note :** All figures are on a gross basis.

**Source :** Budget Documents of the State Governments.

## Statement 40: Investment Outstanding in 14-day Intermediate Treasury Bills

(As at end-March)

(Rs. crore)

| State | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 |
|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| **I. Non-Special Category** | | | | | | | |
| 1. Andhra Pradesh | 139 | 190 | 1,183 | 1,701 | 2,076 | 3,416 | 6,380 |
| 2. Bihar | 91 | 943 | 299 | 2,845 | 2,848 | 1,674 | 4,446 |
| 3. Chhattisgarh | 352 | 589 | 271 | 335 | 882 | 1,121 | 1,641 |
| 4. Goa | – | – | – | 80 | 258 | 353 | 654 |
| 5. Gujarat | – | 747 | 289 | 227 | 3,420 | 2,105 | 8,223 |
| 6. Haryana | – | 149 | 632 | 1,571 | 3,861 | 2,898 | 845 |
| 7. Jharkhand | 1,482 | 217 | 1,259 | 1,139 | 147 | 963 | 1,467 |
| 8. Karnataka | 1,885 | 388 | 296 | 2,033 | 4,213 | 1,597 | 3,488 |
| 9. Kerala | – | – | – | – | 147 | 828 | 840 |
| 10. Madhya Pradesh | – | 27 | – | 200 | 646 | 2,507 | 2,761 |
| 11. Maharashtra | 857 | 1,021 | 1,831 | 1,095 | 3,255 | 4,711 | 6,495 |
| 12. Orissa | – | – | 102 | 653 | 1,722 | 2,621 | 4,821 |
| 13. Punjab | – | – | – | – | 1,527 | 457 | 730 |
| 14. Rajasthan | – | – | 179 | 930 | 1,805 | – | 3,389 |
| 15. Tamil Nadu | – | – | – | – | 2,944 | 3,407 | 5,279 |
| 16. Uttar Pradesh | – | 407 | 240 | – | 3,234 | 5,481 | 5,451 |
| 17. West Bengal | – | – | – | 935 | 3,302 | 1,136 | 2,121 |
| **Total (I)** | **4,806** | **4,678** | **6,580** | **13,744** | **36,288** | **35,276** | **59,032** |
| **II. Special Category** | | | | | | | |
| 1. Arunachal Pradesh | 48 | 97 | 6 | – | – | 39 | 846 |
| 2. Assam | – | – | – | – | 1,378 | 2,549 | 4,447 |
| 3. Himachal Pradesh | – | – | – | – | 337 | – | 1,122 |
| 4. Manipur | – | – | – | – | 138 | 315 | 624 |
| 5. Meghalaya | 89 | 123 | 148 | 160 | 165 | 366 | 481 |
| 6. Mizoram | – | 36 | 11 | 114 | 84 | – | 267 |
| 7. Nagaland | – | 245 | 25 | – | – | – | 82 |
| 8. Tripura | – | 103 | 8 | 297 | 476 | 538 | 578 |
| 9. Uttarakhand | – | 311 | 77 | – | 118 | 133 | – |
| **Total (II)** | **137** | **916** | **275** | **571** | **2,695** | **3,941** | **8,445** |
| **Grand Total (I+II)** | **4,943** | **5,594** | **6,856** | **14,314** | **38,983** | **39,217** | **67,477** |

'–' : Nil.

**Source:** Reserve Bank records.

## Statement 41: Expenditure on Education* - As Ratio to Aggregate Disbursements

(Per cent)

| State | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | 13.3 | 12.5 | 11.7 | 11.6 | 9.8 | 11.1 | 10.8 | 11.1 | 11.0 |
| 2. Bihar | 23.7 | 20.7 | 18.4 | 18.9 | 15.8 | 19.6 | 19.7 | 16.7 | 18.9 |
| 3. Chhattisgarh | 13.1 | 12.4 | 11.0 | 10.8 | 12.3 | 13.4 | 12.9 | 13.5 | 14.1 |
| 4. Goa | 11.9 | 10.5 | 12.0 | 12.1 | 13.9 | 12.3 | 13.7 | 12.6 | 11.4 |
| 5. Gujarat | 13.6 | 12.7 | 13.5 | 11.2 | 11.5 | 12.6 | 12.7 | 12.7 | 11.7 |
| 6. Haryana | 14.6 | 13.8 | 13.7 | 10.2 | 11.6 | 13.4 | 11.9 | 13.7 | 13.6 |
| 7. Jharkhand | – | 16.2 | 19.0 | 14.2 | 14.9 | 15.8 | 15.2 | 15.1 | 17.1 |
| 8. Karnataka | 17.7 | 16.0 | 14.8 | 12.9 | 12.7 | 14.0 | 13.1 | 14.2 | 15.3 |
| 9. Kerala | 20.0 | 19.0 | 17.6 | 15.7 | 16.2 | 16.6 | 17.1 | 16.4 | 17.0 |
| 10. Madhya Pradesh | 16.3 | 12.5 | 12.2 | 9.9 | 8.8 | 10.2 | 12.4 | 11.6 | 12.7 |
| 11. Maharashtra | 22.3 | 22.1 | 18.9 | 15.5 | 14.0 | 15.7 | 16.4 | 17.1 | 15.5 |
| 12. Orissa | 15.9 | 14.6 | 14.3 | 12.2 | 12.6 | 14.7 | 12.8 | 13.5 | 14.2 |
| 13. Punjab | 13.2 | 11.7 | 12.1 | 10.2 | 10.1 | 11.3 | 8.9 | 11.1 | 11.6 |
| 14. Rajasthan | 18.8 | 18.2 | 15.5 | 14.1 | 13.8 | 17.2 | 15.6 | 14.5 | 16.8 |
| 15. Tamil Nadu | 18.0 | 17.3 | 13.8 | 12.6 | 11.2 | 13.6 | 12.2 | 13.0 | 14.6 |
| 16. Uttar Pradesh | 16.8 | 16.0 | 14.6 | 9.1 | 12.5 | 15.2 | 14.7 | 14.1 | 13.1 |
| 17. West Bengal | 17.1 | 16.2 | 15.9 | 11.8 | 14.9 | 13.7 | 15.2 | 15.3 | 15.3 |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | 6.4 | 13.3 | 12.1 | 9.1 | 10.7 | 9.9 | 10.7 | 9.5 | 7.7 |
| 2. Assam | 25.5 | 21.9 | 22.4 | 22.3 | 17.0 | 20.8 | 20.4 | 17.7 | 16.1 |
| 3. Himachal Pradesh | 17.0 | 16.2 | 14.5 | 12.4 | 13.5 | 14.1 | 14.1 | 16.3 | 17.4 |
| 4. Jammu and Kashmir | 11.1 | 11.6 | 10.9 | 11.1 | 9.7 | 9.3 | 10.0 | 9.2 | 10.0 |
| 5. Manipur | 20.2 | 13.7 | 13.3 | 13.1 | 15.3 | 15.4 | 11.9 | 13.6 | 14.2 |
| 6. Meghalaya | 16.6 | 17.9 | 15.3 | 15.2 | 15.0 | 15.5 | 14.1 | 14.9 | 15.7 |
| 7. Mizoram | 16.2 | 16.0 | 14.5 | 12.0 | 13.8 | 13.4 | 13.8 | 13.2 | 13.5 |
| 8. Nagaland | 13.8 | 11.0 | 11.0 | 10.8 | 11.0 | 11.6 | 12.3 | 11.5 | 11.4 |
| 9. Sikkim | 14.2 | 8.0 | 7.6 | 11.8 | 8.8 | 10.4 | 10.5 | 8.6 | 9.8 |
| 10. Tripura | 19.3 | 18.6 | 19.2 | 18.3 | 20.0 | 15.3 | 15.9 | 15.5 | 14.2 |
| 11. Uttarakhand | 21.5 | 21.1 | 20.0 | 17.6 | 18.4 | 17.2 | 18.1 | 16.7 | 16.0 |
| **All States** | **17.4** | **16.2** | **15.1** | **12.6** | **12.7** | **14.2** | **14.0** | **14.0** | **14.2** |
| **All States (Per cent to GDP)** | **2.8** | **2.6** | **2.5** | **2.3** | **2.3** | **2.2** | **2.2** | **2.3** | **2.4** |
| *Memo item:* | | | | | | | | | |
| 1. NCT Delhi | 15.1 | 13.7 | 12.1 | 10.9 | 13.1 | 14.9 | 15.1 | 13.3 | 15.0 |
| 2. Puducherry | – | – | – | – | – | 10.7 | 9.9 | 10.1 | 7.7 |

RE: Revised Estimates. BE: Budget Estimates. '–' : Not applicable/Not available.

* : Includes expenditure on Sports, Art and Culture under revenue expenditure and capital outlay.

**Source :** Budget Documents of the State Governments.

## Statement 42: Expenditure on Medical and Public Health and Family Welfare* - As Ratio to Aggregate Disbursements

(Per cent)

| State | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| **I. Non-Special Category** | | | | | | | | | |
| 1. Andhra Pradesh | 4.7 | 4.4 | 4.0 | 3.7 | 3.2 | 3.4 | 3.3 | 3.2 | 3.3 |
| 2. Bihar | 5.9 | 4.9 | 4.2 | 3.8 | 3.1 | 4.5 | 4.2 | 3.9 | 4.2 |
| 3. Chhattisgarh | 4.1 | 4.3 | 4.0 | 3.3 | 3.3 | 3.4 | 3.5 | 3.8 | 4.7 |
| 4. Goa | 4.4 | 3.8 | 4.0 | 4.5 | 4.7 | 4.9 | 4.6 | 4.6 | 4.2 |
| 5. Gujarat | 3.4 | 2.8 | 3.2 | 2.7 | 2.8 | 3.1 | 2.9 | 3.1 | 3.1 |
| 6. Haryana | 3.3 | 3.0 | 3.3 | 2.4 | 2.7 | 3.1 | 2.5 | 2.7 | 2.7 |
| 7. Jharkhand | – | 4.9 | 4.2 | 4.1 | 3.7 | 6.9 | 6.3 | 5.0 | 5.3 |
| 8. Karnataka | 5.1 | 4.9 | 4.2 | 3.4 | 3.0 | 3.3 | 3.1 | 3.9 | 4.1 |
| 9. Kerala | 5.3 | 5.8 | 4.8 | 4.3 | 4.5 | 4.7 | 4.9 | 4.9 | 4.7 |
| 10. Madhya Pradesh | 5.1 | 4.1 | 4.1 | 3.3 | 3.1 | 3.4 | 3.8 | 3.7 | 3.9 |
| 11. Maharashtra | 3.9 | 4.3 | 3.7 | 3.2 | 2.7 | 3.2 | 3.1 | 3.6 | 3.1 |
| 12. Orissa | 4.2 | 3.7 | 3.8 | 3.2 | 4.0 | 3.0 | 3.1 | 3.5 | 3.8 |
| 13. Punjab | 4.5 | 3.9 | 3.5 | 3.0 | 2.9 | 3.4 | 2.7 | 2.9 | 3.2 |
| 14. Rajasthan | 5.2 | 5.2 | 4.2 | 4.0 | 3.7 | 4.4 | 4.1 | 4.1 | 4.6 |
| 15. Tamil Nadu | 4.9 | 4.9 | 4.1 | 3.8 | 3.2 | 4.2 | 3.3 | 3.6 | 4.2 |
| 16. Uttar Pradesh | 4.0 | 3.6 | 3.8 | 2.7 | 3.8 | 5.1 | 5.7 | 5.2 | 5.6 |
| 17. West Bengal | 5.6 | 5.0 | 4.9 | 3.7 | 4.2 | 3.9 | 4.1 | 4.4 | 4.4 |
| **II. Special Category** | | | | | | | | | |
| 1. Arunachal Pradesh | 5.0 | 4.9 | 4.5 | 3.5 | 4.5 | 3.1 | 4.4 | 3.8 | 2.7 |
| 2. Assam | 4.7 | 4.2 | 3.7 | 3.5 | 2.9 | 3.4 | 4.2 | 5.6 | 5.6 |
| 3. Himachal Pradesh | 5.6 | 4.9 | 4.5 | 4.3 | 4.6 | 4.6 | 4.4 | 4.5 | 4.7 |
| 4. Jammu and Kashmir | 4.9 | 5.5 | 5.2 | 5.5 | 4.9 | 4.5 | 5.4 | 5.3 | 5.3 |
| 5. Manipur | 4.8 | 3.4 | 2.9 | 3.2 | 2.6 | 3.0 | 2.7 | 4.3 | 4.0 |
| 6. Meghalaya | 5.6 | 6.6 | 5.9 | 5.5 | 4.9 | 5.5 | 5.1 | 4.6 | 4.4 |
| 7. Mizoram | 5.4 | 5.4 | 5.0 | 5.0 | 4.3 | 3.5 | 3.6 | 3.9 | 6.3 |
| 8. Nagaland | 5.2 | 4.1 | 4.6 | 4.0 | 5.7 | 4.3 | 4.2 | 3.8 | 4.6 |
| 9. Sikkim | 3.7 | 2.2 | 2.0 | 2.9 | 2.6 | 2.8 | 2.5 | 2.5 | 2.7 |
| 10. Tripura | 4.0 | 3.7 | 3.8 | 3.4 | 3.5 | 4.7 | 5.1 | 6.3 | 5.0 |
| 11. Uttarakhand | 3.1 | 4.4 | 3.8 | 3.4 | 3.9 | 4.6 | 4.8 | 5.5 | 4.9 |
| **All States** | **4.6** | **4.4** | **4.0** | **3.4** | **3.4** | **3.9** | **3.9** | **4.0** | **4.1** |
| **All States (per cent to GDP)** | **0.7** | **0.7** | **0.7** | **0.6** | **0.6** | **0.6** | **0.6** | **0.7** | **0.7** |
| *Memo item:* | | | | | | | | | |
| 1. NCT Delhi | 7.2 | 6.7 | 6.3 | 6.0 | 6.6 | 8.2 | 8.5 | 7.5 | 7.2 |
| 2. Puducherry | – | – | – | – | – | 5.4 | 7.6 | 7.9 | 5.0 |

RE: Revised Estimates. BE: Budget Estimates. '–' : Not applicable/Not available.

*: Revenue Expenditure and Capital Outlay.

**Source :** Budget Documents of the State Governments.

## Statement 43: Outstanding Guarantees of State Governments

(As at end-March)

(Rs. crore)

| State | 1991-92 | 1992-93 | 1993-94 | 1994-95 | 1995-96 | 1996-97 | 1997-98 | 1998-99 # | 1999-00 | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07P |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh* | 3,633 | 5,021 | 5,326 | 5,848 | 4,343 | 7,947 | 9,885 | 10,469 | 13,794 | 13,138 | 10,237 | 15,337 | 15,317 | 17,707 | 17,386 | 17,433 |
| 2. Bihar | 1,359 | 1,477 | 1,652 | 73 | 1,184 | 525 | 525 | 525 | 1,149 | 1,157 | 997 | 789 | 899 | 1,166 | 591 | 620 |
| 3. Gujarat | 4,514 | 5,190 | 5,387 | 6,501 | 6,519 | 6,602 | 7,274 | 7,299 | 13,450 | 17,301 | 18,723 | 19,001 | 17,624 | 15,683 | 14,079 | 12,701 |
| 4. Haryana* | 1,264 | 1,526 | 1,856 | 1,811 | 2,362 | 3,749 | 4,119 | 4,119 | 4,315 | 8,209 | 9,174 | 7,684 | 5,869 | 4,380 | 5,574 | 5,596 |
| 5. Karnataka* | 3,057 | 2,255 | 3,640 | 3,862 | 4,669 | 4,887 | 6,122 | 6,517 | 9,829 | 12,989 | 11,845 | 13,314 | 14,179 | 17,451 | 8,983 | 9,879 |
| 6. Kerala | 1,744 | 2,296 | 2,320 | 3,229 | 2,082 | 2,069 | 2,466 | 2,866 | 7,952 | 8,756 | 11,937 | 11,410 | 13,836 | 12,316 | 11,935 | 9,496 |
| 7. Madhya Pradesh* | 677 | 720 | 1,890 | 287 | 440 | 3,485 | 3,485 | 3,485 | 9,841 | 10,482 | 9,670 | 9,670 | 9,974 | 9,435 | 13,692 | 5,697 |
| 8. Maharashtra | 7,351 | 6,132 | 7,305 | 7,706 | 8,127 | 7,636 | 9,933 | 12,851 | 21,161 | 44,954 | 35,520 | 38,002 | 67,068 | 58,818 | 59,470 | 37,823 |
| 9. Orissa* | 1,090 | 1,333 | 1,357 | 1,484 | 1,716 | 1,919 | 2,094 | 2,292 | 3,837 | 3,787 | 5,309 | 5,499 | 5,178 | 3,823 | 3,496 | 2,648 |
| 10. Punjab* | 1,303 | 1,225 | 1,517 | 2,360 | 2,525 | 6,691 | 7,044 | 7,292 | 8,744 | 6,067 | 6,149 | 18,632 | 12,987 | 10,585 | 9,226 | – |
| 11. Rajasthan* | 2,727 | 3,143 | 3,573 | 3,929 | 4,758 | 5,754 | 6,154 | 6,454 | 11,270 | 11,954 | 12,912 | 14,819 | 17,239 | 12,703 | 13,098 | 14,706 |
| 12. Tamil Nadu* | 2,895 | 3,205 | 3,604 | 2,128 | 3,456 | 4,339 | 4,339 | 4,637 | 9,287 | 12,388 | 12,004 | 11,918 | 10,818 | 7,779 | 6,329 | 5,850 |
| 13. Uttar Pradesh | 4,257 | 4,852 | 5,135 | 5,300 | 4,730 | 4,338 | 4,503 | 4,643 | 8,090 | 6,391 | 6,268 | 3,601 | 8,364 | 8,433 | 11,426 | 12,736 |
| 14. West Bengal* | 2,450 | 2,193 | 2,299 | 2,246 | 2,893 | 2,380 | 2,480 | 2,680 | 4,378 | 6,982 | 7,641 | 10,331 | 11,044 | 14,154 | 13,519 | 13,137 |
| **II. Special Category** | | | | | | | | | | | | | | | | |
| 1. Assam | 1,008 | 1,022 | 1,022 | 945 | 1,430 | 1,430 | 1,430 | 1,430 | 1,033 | 1,100 | 1,854 | 1,101 | 1,023 | 607 | 1,221 | 863 |
| 2. Himachal Pradesh* | 370 | 482 | 502 | 495 | 798 | 989 | 1,299 | 1,299 | 3,109 | 1,921 | 4,113 | 2,153 | 4,610 | 4,315 | 6,888 | 2,852 |
| 3. Jammu and Kashmir* | 459 | 443 | 480 | 275 | 599 | 599 | 599 | 599 | 790 | 1,143 | 1,033 | 1,033 | 3,629 | 5,071 | – | – |
| 4. Manipur | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 194 |
| 5. Mizoram | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 130 |
| 6. Sikkim | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 84 |
| 7. Uttarakhand | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 1,738 |
| **TOTAL** | **40,158** | **42,515** | **48,865** | **48,479** | **52,631** | **65,339** | **73,751** | **79,457** | **1,32,029** | **1,68,719** | **1,65,386** | **1,84,294** | **2,19,658** | **2,04,426** | **1,96,914** | **1,54,183** |
| **Per cent of GDP** | **6.1** | **5.6** | **5.6** | **4.8** | **4.4** | **4.7** | **4.8** | **4.5** | **6.8** | **8.0** | **7.3** | **7.5** | **8.0** | **6.5** | **5.5** | **3.7** |

'–' : Not available. P : Provisional.

* : Outstanding guarantees for the year 1991-92 to 1996-97 include principal and interest components.

\# : Data pertain to April to September.

**Source :** Information received from the State Governments and Budget documents of the State Governments.

# Statement 44: Expenditure on Wages and Salaries

(Amount in Rs. crore)

| State | 1990-91 | 1991-92 | 1992-93 | 1993-94 | 1994-95 | 1995-96 | 1996-97 | 1997-98 | 1998-99 | 1999-00 | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| 1. Andhra Pradesh | 2,048 | 2,470 | 2,732 | 3,083 | 3,622 | 3,773 | 4,219 | 4,768 | 5,936 | 6,668 | 7,978 | 8,165 | 8,103 | 8,718 | 8,825 | 10,269 | 11,932 | 14,020 | 16,308 |
| | (37.2) | (38.3) | (38.0) | (38.5) | (38.1) | (35.5) | (29.3) | (32.8) | (35.0) | (37.0) | (34.6) | (33.0) | (31.1) | (29.2) | (28.2) | (29.4) | (28.8) | (25.2) | (23.2) |
| 2. Assam | – | – | – | – | – | – | – | – | – | – | 3,264 | 3,410 | 3,646 | 3,877 | 4,056 | 4,435 | 4,715 | 5,126 | – |
| | | | | | | | | | | | (50.9) | (49.8) | (51.3) | (45.9) | (39.7) | (42.1) | (41.2) | (29.5) | |
| 3. Bihar$ | 2,410 | 2,640 | 3,024 | 3,262 | 3,448 | 3,833 | 4,047 | 4,561 | 5,321 | 6,686 | 7,129 | 5,276 | 5,073 | 5,020 | 5,005 | – | – | – | – |
| | (49.3) | (46.0) | (46.0) | (44.6) | (44.6) | (45.3) | (49.0) | (50.9) | (50.1) | (41.5) | (49.7) | (42.0) | (36.2) | (34.3) | (34.2) | | | | |
| 4. Chhattisgarh | – | – | – | – | – | – | – | – | – | – | 833 | 1,916 | 1,948 | 2,059 | 2,103 | 2,139 | 2,501 | 3,142 | 4,113 |
| | | | | | | | | | | | (51.7) | (39.0) | (35.2) | (31.2) | (29.6) | (28.7) | (28.4) | (24.9) | (29.6) |
| 5. Gujarat | 636 | 765 | 890 | 917 | 1,049 | 1,299 | 1,345 | 1,547 | 2,124 | 2,116 | 2,229 | 2,310 | 2,460 | 2,548 | 2,567 | 2,709 | 2,801 | 2,790 | 3,063 |
| | (15.6) | (14.6) | (14.3) | (13.2) | (13.9) | (14.8) | (13.1) | (12.7) | (13.6) | (12.1) | (10.1) | (10.2) | (11.5) | (11.6) | (10.6) | (10.6) | (9.6) | (8.5) | (8.0) |
| 6. Haryana | 687 | 774 | 881 | 980 | 1,171 | 1,369 | 1,597 | 1,827 | 2,703 | 2,627 | 2,687 | 2,920 | 3,156 | 3,143 | 3,455 | 3,737 | 4,027 | 4,679 | 5,030 |
| | (35.5) | (34.0) | (37.0) | (28.8) | (18.7) | (25.5) | (23.6) | (27.6) | (38.5) | (37.8) | (37.4) | (33.7) | (33.8) | (31.1) | (30.3) | (29.6) | (24.6) | (25.8) | (24.8) |
| 7. Himachal Pradesh | – | – | – | – | 646 | 769 | 879 | 1,053 | 1,412 | 1,578 | 1,683 | 1,877 | 2,062 | 2,148 | 2,198 | – | 2,776 | 3,144 | 3,505 |
| | | | | | (40.0) | (40.4) | (40.9) | (39.0) | (42.3) | (41.3) | (38.5) | (41.0) | (40.1) | (38.4) | (37.9) | | (36.3) | (39.8) | (37.6) |
| 8. Jharkhand | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 2,547 | 3,370 | 6,187 |
| | | | | | | | | | | | | | | | | | (22.7) | (25.7) | (45.6) |
| 9. Karnataka* | 1,289 | 1,431 | 1,657 | 1,941 | 2,213 | 2,481 | 2,871 | 3,365 | 3,810 | 4,576 | 4,630 | 5,030 | 4,941 | 5,323 | 5,530 | 5,899 | 6,545 | 8,383 | 11,413 |
| | (32.5) | (28.9) | (29.6) | (31.3) | (30.5) | (29.2) | (28.1) | (30.9) | (30.6) | (30.0) | (27.7) | (27.0) | (26.3) | (25.0) | (22.2) | (21.0) | (19.6) | (22.1) | (25.0) |
| 10. Kerala | 1,683 | 1,384 | 1,419 | 1,836 | 2,194 | 2,230 | 2,617 | 2,842 | 3,298 | 4,566 | 4,561 | 4,263 | 4,745 | 5,136 | 5,417 | 5,677 | 6,663 | 8,470 | 9,326 |
| | (59.6) | (43.0) | (38.8) | (42.8) | (43.3) | (38.3) | (38.5) | (34.5) | (35.7) | (39.5) | (38.4) | (36.6) | (32.2) | (33.1) | (31.6) | (30.8) | (32.0) | (32.4) | (33.0) |
| 11. Madhya Pradesh | – | 2,461 | 2,638 | 3,048 | 3,308 | 3,815 | 4,257 | 4,795 | 6,440 | 7,012 | 6,015 | 4,934 | 5,310 | 4,987 | 6,200 | 6,039 | – | – | – |
| | | (45.4) | (42.8) | (40.5) | (42.4) | (41.8) | (37.1) | (40.9) | (45.3) | (43.5) | (40.1) | (34.3) | (36.5) | (26.6) | (32.6) | (29.4) | | | |
| 12. Maharashtra | 3,848 | 4,908 | 5,548 | 6,216 | 6,837 | 7,899 | 8,890 | 10,074 | 11,125 | 16,089 | 18,188 | 18,475 | 18,499 | 19,627 | 20,678 | 22,816 | 24,222 | 28,654 | 38,547 |
| | (44.0) | (48.8) | (48.0) | (47.4) | (46.2) | (46.0) | (42.6) | (44.0) | (43.4) | (54.5) | (48.6) | (48.3) | (45.7) | (46.0) | (40.5) | (43.6) | (39.5) | (43.3) | (48.8) |
| 13. Mizoram | 89 | 104 | 127 | 147 | 172 | 204 | 240 | 262 | 280 | 393 | 437 | 474 | 487 | 503 | 556 | 544 | 623 | 783 | 873 |
| | (29.3) | (32.4) | (34.1) | (35.1) | (37.1) | (36.0) | (38.7) | (39.6) | (40.5) | (43.9) | (42.7) | (42.0) | (43.1) | (39.1) | (39.9) | (34.3) | (36.3) | (39.7) | (42.9) |
| 14. Nagaland | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 1,020 | 2,300 | 1,212 |
| | | | | | | | | | | | | | | | | | (45.9) | (85.6) | (45.3) |
| 15. Orissa | 906 | 991 | 1,157 | 1,274 | 1,427 | 1,798 | 2,209 | 2,814 | 3,091 | 3,741 | 3,803 | 3,736 | 3,929 | 4,002 | 4,074 | 4,350 | 4,634 | 5,606 | 6,267 |
| | (41.4) | (37.6) | (38.0) | (36.6) | (35.4) | (38.3) | (43.2) | (50.8) | (45.3) | (44.2) | (43.1) | (37.8) | (39.2) | (36.8) | (32.9) | (32.0) | (29.4) | (28.5) | (27.6) |
| 16. Rajasthan | – | – | – | – | – | – | 3,089 | 3,395 | 4,737 | 5,043 | 5,101 | 5,298 | 5,282 | 5,745 | 6,081 | 6,815 | 7,289 | 8,117 | 9,675 |
| | | | | | | | (36.7) | (37.8) | (40.9) | (37.6) | (33.9) | (33.2) | (31.0) | (30.5) | (30.5) | (31.7) | (29.2) | (27.2) | (30.4) |
| 17. Sikkim | – | – | – | – | – | – | – | – | – | – | 398 | 403 | 428 | 447 | 449 | 500 | 425 | 456 | 419 |
| | | | | | | | | | | | (52.2) | (24.2) | (22.8) | (37.9) | (26.0) | (28.3) | (22.5) | (18.8) | (18.7) |
| 18. Tamil Nadu | 2,350 | 2,530 | 2,869 | 3,235 | 3,603 | 4,136 | 4,818 | 5,559 | 7,469 | 8,295 | 8,251 | 8,262 | 7,981 | 7,966 | 8,507 | 8,980 | 10,695 | 13,372 | 17,317 |
| | (41.6) | (29.1) | (33.6) | (36.9) | (37.4) | (37.9) | (36.9) | (37.2) | (42.2) | (40.0) | (37.9) | (38.3) | (31.1) | (31.5) | (29.2) | (28.1) | (27.9) | (29.3) | (33.7) |
| 19. Uttar Pradesh | 2,569 | 2,585 | 3,291 | 3,492 | 3,628 | 4,066 | 4,670 | 6,033 | 6,389 | 7,054 | 7,721 | 6,962 | 7,395 | 8,039 | 8,423 | 9,057 | 9,869 | 11,871 | 13,744 |
| | (26.9) | (24.9) | (25.9) | (26.3) | (23.6) | (23.2) | (24.3) | (27.2) | (24.5) | (24.5) | (24.9) | (21.9) | (22.5) | (16.0) | (18.9) | (19.4) | (17.7) | (17.6) | (18.4) |
| 20. Uttarakhand | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 2,271 | 2,303 | 3,095 |
| | | | | | | | | | | | | | | | | | (35.1) | (28.2) | (35.7) |
| 21. West Bengal | – | – | – | – | – | – | – | 5,386 | 7,098 | 9,842 | 9,600 | 9,297 | 9,270 | 9,451 | 9,801 | 10,190 | 10,876 | 12,809 | 13,821 |
| | | | | | | | | (47.6) | (49.8) | (50.5) | (43.4) | (39.7) | (40.0) | (36.7) | (34.8) | (32.7) | (31.8) | (32.4) | (31.8) |
| **All States** | **18,515** | **23,042** | **26,234** | **29,431** | **33,317** | **37,673** | **45,746** | **58,282** | **71,234** | **86,285** | **94,507** | **93,008** | **94,717** | **98,741** | **1,03,924** | **1,04,158** | **1,16,431** | **1,39,395** | **1,63,915** |
| | (37.3) | (35.2) | (35.5) | (35.6) | (34.3) | (34.4) | (33.3) | (34.4) | (35.6) | (36.4) | (39.1) | (36.3) | (35.1) | (32.0) | (31.1) | (29.1) | (27.5) | (27.6) | (29.4) |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi# | – | – | – | – | – | – | – | 761 | 962 | 1,012 | 1,064 | 1,106 | 1,172 | 1,275 | 1,441 | – | – | – | – |
| | | | | | | | | (32.8) | (33.9) | (28.7) | (28.8) | (21.9) | (25.5) | (25.1) | (24.7) | | | | |
| 2. Puducherry | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 378 | 445 | 469 | 491 |
| | | | | | | | | | | | | | | | | (21.1) | (23.1) | (21.1) | (16.5) |

BE : Budget Estimates. RE: Revised Estimates. '–' : Not available.

$ : Figures since 2001-02 relate to bifurcated Bihar.

* : Relate to salary expenditure.

\# : Figures since 1998-99 relate to compensation of employees.

**Note :** Figures in brackets are percentage to total revenue expenditure of the respective State Governments.

**Source :** Information received from respective State Governments.

# Statement 45: Expenditure on Operations and Maintenance

(Amount in Rs. crore)

| State | 1990-91 | 1991-92 | 1992-93 | 1993-94 | 1994-95 | 1995-96 | 1996-97 | 1997-98 | 1998-99 | 1999-00 | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| 1. Andhra Pradesh | 576 | 722 | 746 | 871 | 810 | 911 | 1,103 | 1,085 | 1,427 | 1,395 | 2,499 | 2,899 | 3,117 | 3,828 | 3,833 | 3,884 | 4,713 | 6,569 | 9,795 |
| | (10.5) | (11.2) | (10.4) | (10.9) | (8.5) | (8.6) | (7.7) | (7.5) | (8.4) | (7.7) | (10.8) | (11.7) | (12.0) | (12.8) | (12.2) | (11.1) | (11.4) | (11.8) | (13.9) |
| 2. Assam | – | – | – | – | – | – | – | – | – | – | 402 | 322 | 333 | 366 | 511 | 541 | 360 | 393 | – |
| | | | | | | | | | | | (6.3) | (4.7) | (4.7) | (4.3) | (5.0) | (5.1) | (3.1) | (2.3) | |
| 3. Chhattisgarh | – | – | – | – | – | – | – | – | – | – | 47 | 125 | 221 | 212 | 189 | 114 | 327 | 511 | 500 |
| | | | | | | | | | | | (2.9) | (2.5) | (4.0) | (3.2) | (2.7) | (1.5) | (3.7) | (4.1) | (3.6) |
| 4. Gujarat | 193 | 259 | 640 | 356 | 373 | 425 | 403 | 794 | 433 | 483 | 1,224 | 909 | 1,419 | 2,180 | 1,380 | 791 | 636 | 1,298 | 794 |
| | (4.7) | (4.9) | (10.3) | (5.1) | (4.9) | (4.8) | (3.9) | (6.5) | (2.8) | (2.8) | (5.6) | (4.0) | (6.6) | (9.9) | (5.7) | (3.1) | (2.2) | (4.0) | (2.1) |
| 5. Haryana | 86 | 88 | 99 | 115 | 135 | 158 | 171 | 208 | 191 | 254 | 220 | 259 | 318 | 414 | 349 | 456 | 748 | 974 | 819 |
| | (4.4) | (3.9) | (4.2) | (3.4) | (2.1) | (3.0) | (2.5) | (3.1) | (2.7) | (3.7) | (3.1) | (3.0) | (3.4) | (4.1) | (3.1) | (3.6) | (4.6) | (5.4) | (4.0) |
| 6. Himachal Pradesh$ | – | – | – | – | 204 | 208 | 228 | 271 | 355 | 364 | 401 | 297 | 268 | 379 | 349 | – | 590 | 800 | 868 |
| | | | | | (12.6) | (10.9) | (10.6) | (10.0) | (10.6) | (9.5) | (9.2) | (6.5) | (5.2) | (6.8) | (6.0) | | (7.7) | (10.1) | (9.3) |
| 7. Jharkhand | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 1 | 335 | 1,973 |
| | | | | | | | | | | | | | | | | | (0.0) | (2.6) | (14.5) |
| 8. Karnataka | 11 | 14 | 9 | 12 | 16 | 15 | 14 | 15 | 16 | 33 | 49 | 93 | 89 | 253 | 274 | 448 | 858 | 725 | 776 |
| | (0.3) | (0.3) | (0.2) | (0.2) | (0.2) | (0.2) | (0.1) | (0.1) | (0.1) | (0.2) | (0.3) | (0.5) | (0.5) | (1.2) | (1.1) | (1.6) | (2.6) | (1.9) | (1.7) |
| 9. Kerala @ | – | – | – | – | – | – | – | 254 | 236 | 272 | 248 | 291 | 347 | 354 | 434 | 504 | 549 | 788 | 691 |
| | | | | | | | | (3.1) | (2.6) | (2.3) | (2.1) | (2.5) | (2.4) | (2.3) | (2.5) | (2.7) | (2.6) | (3.0) | (2.4) |
| 10. Madhya Pradesh$ | – | 268 | 291 | 342 | 339 | 367 | 414 | 436 | 418 | 410 | 371 | 366 | 311 | 204 | 246 | 268 | – | – | – |
| | | (4.9) | (5.4) | (5.5) | (4.5) | (4.7) | (4.5) | (3.8) | (3.6) | (2.9) | (2.5) | (2.5) | (2.1) | (1.1) | (1.4) | (1.3) | | | |
| 11. Maharashtra* | 3,194 | 3,079 | 3,817 | 3,552 | 3,864 | 4,266 | 5,690 | 6,461 | 7,029 | 6,675 | 7,207 | 7,444 | 8,630 | 9,229 | 12,350 | 16,002 | 18,503 | 18,622 | 20,807 |
| | (36.5) | (30.6) | (33.1) | (27.1) | (26.1) | (24.9) | (27.3) | (28.2) | (27.4) | (22.6) | (19.3) | (19.4) | (21.3) | (21.6) | (24.2) | (30.6) | (30.1) | (28.1) | (26.4) |
| 12. Manipur | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 510 | 488 | 448 |
| | | | | | | | | | | | | | | | | | (21.1) | (20.0) | (18.0) |
| 13. Mizoram | 17 | 21 | 26 | 30 | 32 | 25 | 46 | 49 | 43 | 48 | 56 | 59 | 118 | 130 | 126 | 174 | 372 | 234 | 141.00 |
| | (5.6) | (6.5) | (6.9) | (7.1) | (7.0) | (4.4) | (7.4) | (7.5) | (6.2) | (5.3) | (5.5) | (5.2) | (10.4) | (10.1) | (9.0) | (11.0) | (21.7) | (11.9) | (6.9) |
| 14. Nagaland | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 15 | 17 | 17 |
| | | | | | | | | | | | | | | | | | (0.7) | (0.6) | (0.6) |
| 15. Orissa | 97 | 106 | 156 | 176 | 199 | 223 | 261 | 260 | 262 | 320 | 426 | 424 | 436 | 423 | 484 | 672 | 1,211 | 1,620 | 1702 |
| | (4.4) | (4.0) | (5.1) | (5.1) | (4.9) | (4.7) | (5.1) | (4.7) | (3.8) | (3.8) | (4.8) | (4.3) | (4.4) | (3.9) | (3.9) | (4.9) | (7.7) | (8.2) | (7.5) |
| 16. Rajasthan | – | – | – | – | – | – | – | – | 1,380 | 1,493 | 794 | 851 | 1,117 | 1,136 | 1,224 | 1,274 | 1,521 | 1,714 | 1,741 |
| | | | | | | | | | (11.9) | (11.1) | (5.3) | (5.3) | (6.6) | (6.0) | (6.1) | (5.9) | (6.1) | (5.7) | (5.5) |
| 17. Sikkim | – | – | – | – | – | – | – | – | – | – | 1,389 | 1,400 | 1,522 | 1,707 | 1,650 | 1,751 | 2,256 | 2,648 | 2,747 |
| | | | | | | | | | | | (181.9) | (84.1) | (80.9) | (144.5) | (95.7) | (99.1) | (119.5) | (109.3) | (122.8) |
| 18. Tamil Nadu | 915 | 1,109 | 1,146 | 1,268 | 1,415 | 1,498 | 1,728 | 1,816 | 1,941 | 1,815 | 1,867 | 1,683 | 2,144 | 2,472 | 3,159 | 3,829 | 3,721 | 4,553 | 4,272 |
| | (16.2) | (12.8) | (13.4) | (14.5) | (14.7) | (13.7) | (13.2) | (12.1) | (11.0) | (8.8) | (8.6) | (7.8) | (8.3) | (9.8) | (10.8) | (12.0) | (9.7) | (10.0) | (8.3) |
| 19. Uttar Pradesh | 1,832 | 1,637 | 2,353 | 2,317 | 3,199 | 3,272 | 2,584 | 2,478 | 3,043 | 2,718 | 749 | 749 | 1,034 | 1,110 | 1,376 | 1,664 | 2,668 | 2,948 | 3,042 |
| | (19.2) | (15.7) | (18.5) | (17.4) | (20.8) | (18.6) | (13.5) | (11.2) | (11.7) | (9.5) | (2.4) | (2.4) | (3.1) | (2.2) | (3.1) | (3.6) | (4.8) | (4.4) | (4.1) |
| 20. Uttarakhand | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 85 | 152 | 131 |
| | | | | | | | | | | | | | | | | | (1.3) | (1.9) | (1.5) |
| 21. West Bengal | – | – | – | – | – | – | – | 745 | 937 | 1,242 | 1,580 | 1,420 | 1,015 | 1,068 | 1,232 | 1,603 | 2,163 | 2,976 | 3,687 |
| | | | | | | | | (6.6) | (6.6) | (6.4) | (7.1) | (6.1) | (4.4) | (4.1) | (4.4) | (5.2) | (6.3) | (7.5) | (8.5) |
| **All States** | **6,922** | **7,302** | **9,281** | **9,037** | **10,585** | **11,368** | **12,642** | **14,872** | **17,710** | **17,522** | **19,529** | **19,591** | **22,438** | **25,464** | **29,163** | **33,976** | **41,807** | **48,365** | **54,950** |
| | (16.5) | (12.9) | (14.6) | (12.7) | (12.5) | (11.9) | (11.1) | (9.5) | (9.6) | (8.2) | (8.1) | (7.6) | (8.3) | (8.3) | (8.8) | (9.5) | (9.8) | (9.5) | (9.8) |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi# | – | – | – | – | – | – | – | 94 | 104 | 116 | 138 | 129 | 135 | 141 | 164 | – | – | – | – |
| | | | | | | | | (4.1) | (3.7) | (3.3) | (3.7) | (2.6) | (2.9) | (2.8) | (2.8) | | | | |
| 2. Puducherry | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 1,556 | 1,964 | 2,156 | 2,842 |
| | | | | | | | | | | | | | | | | (86.7) | (101.9) | (96.8) | (95.4) |

BE : Budget Estimates. RE: Revised Estimates. '–' : Not available.

$ : Relates to maintenance.

@ : Include Travel Expenses, Office Expenses, Rent, Minor Works, Machinery and Equipment, Materials and Supplies, Maintenance, Motor Vehicles, Fuel charges and Other charges.

* : Include expenditure under maintenance works, tools and plants, machinery and equipment, material and supplies, 'grants-in-aid non-salary' and suspense.

# : Data relate to repair and maintenance.

**Note** : Figures in brackets are percentage to total revenue expenditure of the respective State Governments.

**Source** : Information received from respective State Governments.

## Statement 46 : Social Sector Expenditure*

(Rs. crore)

| State | 1990-91 | 1991-92 | 1992-93 | 1993-94 | 1994-95 | 1995-96 | 1996-97 | 1997-98 | 1998-99 | 1999-00 | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | 2,741 | 3,121 | 3,662 | 3,919 | 4,265 | 5,507 | 6,284 | 6,759 | 8,927 | 8,831 | 10,006 | 10,876 | 11,179 | 13,367 | 13,821 | 14,900 | 18,654 | 28,801 | 38,544 |
| 2. Bihar | 2,381 | 3,073 | 3,143 | 3,434 | 3,524 | 3,796 | 4,014 | 4,375 | 5,354 | 8,338 | 7,408 | 5,783 | 6,466 | 7,023 | 6,117 | 8,663 | 11,127 | 13,741 | 17,091 |
| 3. Chhattisgarh | – | – | – | – | – | – | – | – | – | – | 968 | 2,435 | 2,820 | 3,244 | 3,635 | 4,295 | 5,707 | 8,340 | 9,264 |
| 4. Goa | 162 | 181 | 192 | 216 | 223 | 257 | 292 | 350 | 415 | 470 | 518 | 543 | 626 | 686 | 798 | 880 | 1,010 | 1,216 | 1,429 |
| 5. Gujarat | 1,993 | 2,344 | 2,456 | 2,844 | 3,273 | 3,666 | 4,068 | 4,953 | 6,609 | 7,571 | 9,681 | 9,029 | 8,177 | 8,992 | 10,127 | 10,995 | 13,104 | 14,509 | 17,338 |
| 6. Haryana | 776 | 781 | 955 | 1,093 | 1,304 | 1,698 | 1,628 | 1,829 | 2,474 | 2,572 | 3,387 | 3,675 | 2,810 | 2,818 | 3,497 | 4,742 | 5,605 | 7,553 | 8,151 |
| 7. Jharkhand | – | – | – | – | – | – | – | – | – | – | – | 3,727 | 4,904 | 4,320 | 5,127 | 6,156 | 7,392 | 7,984 | 8,583 |
| 8. Karnataka | 1,842 | 2,299 | 2,557 | 3,063 | 3,449 | 3,995 | 4,526 | 4,886 | 5,851 | 6,803 | 7,541 | 7,642 | 7,570 | 8,315 | 9,764 | 11,675 | 14,407 | 17,815 | 23,073 |
| 9. Kerala | 1,477 | 1,594 | 1,791 | 2,061 | 2,387 | 2,691 | 3,215 | 4,239 | 4,660 | 5,432 | 5,242 | 4,932 | 6,338 | 5,924 | 7,344 | 7,524 | 7,189 | 9,795 | 11,139 |
| 10. Madhya Pradesh | 2,439 | 2,664 | 3,020 | 3,508 | 3,854 | 4,416 | 5,267 | 5,622 | 6,887 | 7,417 | 7,153 | 6,007 | 7,158 | 6,787 | 7,268 | 9,426 | 10,658 | 13,324 | 15,592 |
| 11. Maharashtra | 3,792 | 4,601 | 5,561 | 6,204 | 6,723 | 8,361 | 9,195 | 10,609 | 11,407 | 12,844 | 15,429 | 15,452 | 15,704 | 18,877 | 20,433 | 24,268 | 28,276 | 31,649 | 35,450 |
| 12. Orissa | 1,113 | 1,310 | 1,492 | 1,747 | 1,864 | 2,188 | 2,467 | 2,636 | 3,246 | 4,889 | 4,065 | 4,122 | 4,210 | 4,360 | 4,598 | 5,386 | 6,126 | 8,512 | 9,624 |
| 13. Punjab | 957 | 1,099 | 1,058 | 1,335 | 1,565 | 1,767 | 1,231 | 2,242 | 3,054 | 2,724 | 3,887 | 3,730 | 2,990 | 3,525 | 3,747 | 4,052 | 4,706 | 6,338 | 7,757 |
| 14. Rajasthan | 1,866 | 2,036 | 2,393 | 2,783 | 3,291 | 3,912 | 4,324 | 4,697 | 5,953 | 6,377 | 7,224 | 7,730 | 8,032 | 9,228 | 9,845 | 10,920 | 12,580 | 15,450 | 17,960 |
| 15. Tamil Nadu | 2,985 | 3,433 | 3,929 | 4,251 | 4,550 | 5,145 | 6,210 | 6,654 | 8,153 | 8,862 | 9,618 | 9,190 | 9,662 | 11,586 | 13,617 | 14,297 | 16,921 | 21,482 | 25,236 |
| 16. Uttar Pradesh | 4,711 | 4,443 | 5,573 | 5,212 | 6,031 | 6,466 | 7,693 | 9,080 | 10,477 | 11,669 | 12,135 | 12,279 | 13,103 | 12,999 | 16,932 | 20,141 | 24,032 | 31,886 | 35,088 |
| 17. West Bengal | 2,824 | 2,716 | 2,747 | 3,323 | 3,827 | 4,097 | 4,991 | 5,180 | 6,626 | 9,338 | 9,623 | 9,581 | 8,463 | 9,008 | 9,732 | 11,445 | 13,142 | 16,986 | 19,271 |
| **II. Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 128 | 137 | 172 | 198 | 217 | 263 | 317 | 334 | 332 | 372 | 325 | 449 | 421 | 620 | 650 | 742 | 843 | 1,074 | 587 |
| 2. Assam | 932 | 1,113 | 1,138 | 1,397 | 1,538 | 1,815 | 1,708 | 1,892 | 2,151 | 2,640 | 3,077 | 3,035 | 3,233 | 3,709 | 4,775 | 4,452 | 5,220 | 9,036 | 9,255 |
| 3. Himachal Pradesh | 444 | 495 | 581 | 621 | 731 | 881 | 994 | 1,242 | 1,553 | 1,701 | 1,963 | 1,912 | 1,973 | 2,348 | 2,328 | 2,804 | 3,334 | 3,466 | 4,475 |
| 4. Jammu and Kashmir | 600 | 732 | 887 | 901 | 1,047 | 1,223 | 1,393 | 1,623 | 1,496 | 1,726 | 2,044 | 2,321 | 2,518 | 2,493 | 3,104 | 4,030 | 4,348 | 5,108 | 5,575 |
| 5. Manipur | 151 | 185 | 196 | 210 | 241 | 307 | 384 | 416 | 391 | 605 | 449 | 550 | 562 | 603 | 873 | 939 | 1,041 | 1,277 | 1,329 |
| 6. Meghalaya | 160 | 189 | 198 | 238 | 216 | 288 | 314 | 338 | 390 | 502 | 578 | 565 | 570 | 640 | 741 | 767 | 873 | 1,319 | 1,482 |
| 7. Mizoram | 153 | 173 | 200 | 212 | 239 | 292 | 343 | 320 | 379 | 506 | 505 | 542 | 562 | 652 | 647 | 722 | 798 | 961 | 970 |
| 8. Nagaland | 182 | 179 | 224 | 269 | 299 | 364 | 353 | 370 | 415 | 479 | 585 | 544 | 567 | 644 | 629 | 804 | 914 | 1,163 | 971 |
| 9. Sikkim | 61 | 73 | 81 | 90 | 101 | 151 | 166 | 188 | 254 | 245 | 259 | 314 | 348 | 406 | 479 | 501 | 547 | 763 | 839 |
| 10. Tripura | 264 | 286 | 261 | 324 | 383 | 429 | 517 | 594 | 673 | 776 | 896 | 968 | 974 | 963 | 1,121 | 1,121 | 1,206 | 1,656 | 1,917 |
| 11. Uttarakhand | – | – | – | – | – | – | – | – | – | – | 355 | 1,320 | 1,708 | 2,027 | 2,327 | 2,781 | 3,226 | 4,307 | 4,541 |
| **All States** | **35,132** | **39,255** | **44,468** | **49,451** | **55,143** | **63,975** | **71,896** | **81,427** | **98,127** | **1,13,690** | **1,24,919** | **1,29,253** | **1,33,648** | **1,46,164** | **1,64,077** | **1,89,430** | **2,22,988** | **2,85,512** | **3,32,532** |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | 386 | 1,155 | 1,365 | 1,714 | 2,043 | 2,245 | 2,461 | 3,000 | 2,989 | 3,492 | 3,465 | 4,267 | 4,566 | 5,139 | 7,667 | 8,641 |
| 2. Puducherry | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 797 | 828 | 971 | 1,018 |

RE: Revised Estimates. BE: Budget Estimates. '–' : Not available.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

**Source :** Budget Documents of the State Governments.

## Statement 47: Social Sector Expenditure* to Total Expenditure

(Per cent)

| State | 1990-91 | 1991-92 | 1992-93 | 1993-94 | 1994-95 | 1995-96 | 1996-97 | 1997-98 | 1998-99 | 1999-00 | 2000-01 | 2001-02 | 2002-03 | 2003-04 | 2004-05 | 2005-06 | 2006-07 | 2007-08 (RE) | 2008-09 (BE) |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 |
| **I. Non-Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Andhra Pradesh | 41.7 | 40.2 | 40.8 | 37.2 | 34.2 | 38.5 | 38.6 | 38.1 | 40.7 | 38.8 | 35.6 | 35.0 | 32.5 | 33.3 | 29.3 | 30.8 | 32.9 | 36.5 | 39.4 |
| 2. Bihar | 38.3 | 45.2 | 40.6 | 40.7 | 41.2 | 40.3 | 42.7 | 42.8 | 44.0 | 42.7 | 43.7 | 38.9 | 36.4 | 36.7 | 30.5 | 38.4 | 41.0 | 40.7 | 44.3 |
| 3. Chhattisgarh | – | – | – | – | – | – | – | – | – | – | 50.5 | 43.3 | 41.3 | 36.2 | 37.7 | 44.2 | 47.6 | 49.0 | 49.3 |
| 4. Goa | 40.9 | 38.8 | 38.6 | 38.7 | 37.1 | 27.2 | 30.8 | 27.6 | 28.5 | 29.1 | 26.4 | 23.1 | 26.1 | 28.4 | 31.4 | 30.9 | 31.8 | 32.6 | 31.8 |
| 5. Gujarat | 36.4 | 33.9 | 30.8 | 33.8 | 34.5 | 33.9 | 32.3 | 33.3 | 34.5 | 35.3 | 35.6 | 35.2 | 30.4 | 27.3 | 29.0 | 32.1 | 33.4 | 34.4 | 35.1 |
| 6. Haryana | 32.4 | 28.6 | 32.3 | 26.6 | 18.9 | 27.7 | 20.8 | 23.4 | 28.8 | 30.8 | 37.0 | 34.3 | 26.6 | 18.6 | 24.2 | 32.0 | 28.5 | 33.9 | 32.5 |
| 7. Jharkhand | – | – | – | – | – | – | – | – | – | – | – | 47.0 | 50.0 | 44.4 | 44.1 | 45.9 | 47.0 | 43.5 | 45.5 |
| 8. Karnataka | 37.0 | 36.8 | 36.0 | 37.9 | 38.9 | 38.4 | 37.8 | 38.8 | 39.3 | 38.2 | 38.3 | 34.8 | 31.4 | 28.4 | 28.5 | 33.4 | 32.7 | 36.7 | 39.0 |
| 9. Kerala | 43.7 | 39.8 | 41.1 | 40.1 | 40.1 | 38.9 | 40.5 | 43.2 | 43.9 | 42.1 | 39.9 | 37.6 | 37.4 | 30.0 | 36.2 | 35.6 | 31.0 | 32.8 | 34.2 |
| 10. Madhya Pradesh | 41.3 | 40.1 | 39.4 | 39.5 | 41.4 | 41.7 | 40.2 | 39.5 | 43.1 | 41.3 | 42.3 | 35.4 | 37.7 | 28.4 | 24.7 | 32.5 | 35.3 | 36.9 | 37.8 |
| 11. Maharashtra | 35.2 | 38.2 | 39.7 | 38.8 | 33.6 | 39.1 | 36.8 | 38.3 | 37.6 | 33.6 | 36.6 | 36.4 | 33.3 | 30.9 | 28.1 | 35.3 | 37.3 | 38.5 | 36.7 |
| 12. Orissa | 36.5 | 36.0 | 38.1 | 39.2 | 37.4 | 39.3 | 39.1 | 38.5 | 37.6 | 48.3 | 36.8 | 34.2 | 31.7 | 28.0 | 28.9 | 34.2 | 31.7 | 34.0 | 34.4 |
| 13. Punjab | 28.1 | 21.9 | 25.1 | 25.6 | 20.9 | 25.2 | 16.3 | 23.7 | 27.9 | 22.7 | 27.6 | 23.8 | 17.2 | 17.3 | 17.8 | 19.8 | 17.9 | 21.8 | 25.8 |
| 14. Rajasthan | 39.5 | 35.0 | 37.7 | 37.5 | 39.1 | 35.9 | 39.4 | 37.0 | 41.6 | 39.2 | 41.3 | 40.7 | 37.3 | 35.7 | 34.1 | 40.1 | 39.5 | 39.5 | 44.2 |
| 15. Tamil Nadu | 45.1 | 35.8 | 40.3 | 42.2 | 39.8 | 41.1 | 40.3 | 38.4 | 41.0 | 39.2 | 39.4 | 37.0 | 32.0 | 34.3 | 32.6 | 36.9 | 33.1 | 36.6 | 39.1 |
| 16. Uttar Pradesh | 38.5 | 33.5 | 34.5 | 32.0 | 28.6 | 31.1 | 33.4 | 34.1 | 33.3 | 33.7 | 33.1 | 32.2 | 31.1 | 18.7 | 28.6 | 33.7 | 32.1 | 35.6 | 34.8 |
| 17. West Bengal | 46.9 | 43.9 | 41.3 | 41.7 | 41.2 | 39.0 | 38.3 | 38.2 | 38.6 | 41.2 | 36.0 | 34.1 | 30.5 | 23.4 | 29.1 | 28.2 | 31.9 | 35.3 | 36.8 |
| **II. Special Category** | | | | | | | | | | | | | | | | | | | |
| 1. Arunachal Pradesh | 32.1 | 31.0 | 34.1 | 34.4 | 31.5 | 32.8 | 35.6 | 34.3 | 33.1 | 33.9 | 26.9 | 32.5 | 30.9 | 28.3 | 31.2 | 30.4 | 30.2 | 28.0 | 16.9 |
| 2. Assam | 34.7 | 40.3 | 36.3 | 38.6 | 38.5 | 41.3 | 40.0 | 37.7 | 41.3 | 37.3 | 40.3 | 35.5 | 36.2 | 35.0 | 32.4 | 36.8 | 38.7 | 42.2 | 37.4 |
| 3. Himachal Pradesh | 39.7 | 21.1 | 40.1 | 36.7 | 36.4 | 37.5 | 37.7 | 36.0 | 37.3 | 36.1 | 36.9 | 33.7 | 29.8 | 29.0 | 29.0 | 32.7 | 33.0 | 34.6 | 36.2 |
| 4. Jammu and Kashmir | 29.7 | 32.0 | 38.2 | 34.7 | 31.4 | 34.2 | 34.6 | 33.2 | 25.6 | 24.3 | 26.1 | 28.8 | 28.8 | 28.3 | 27.9 | 29.9 | 31.3 | 30.0 | 30.8 |
| 5. Manipur | 33.4 | 34.6 | 23.8 | 32.9 | 35.6 | 37.9 | 37.9 | 36.7 | 35.1 | 34.0 | 32.5 | 26.0 | 26.0 | 26.0 | 33.6 | 34.2 | 28.7 | 31.7 | 32.5 |
| 6. Meghalaya | 39.3 | 38.3 | 36.4 | 34.9 | 36.8 | 37.0 | 40.0 | 39.7 | 38.7 | 42.0 | 40.6 | 40.5 | 35.9 | 36.2 | 35.8 | 38.2 | 37.6 | 38.2 | 37.3 |
| 7. Mizoram | 30.6 | 41.8 | 40.9 | 40.7 | 40.3 | 40.8 | 42.4 | 36.8 | 42.4 | 43.6 | 39.2 | 40.7 | 40.0 | 35.7 | 35.6 | 33.3 | 34.8 | 36.4 | 39.0 |
| 8. Nagaland | 33.0 | 27.6 | 26.2 | 28.9 | 33.0 | 35.0 | 32.2 | 30.0 | 27.9 | 32.1 | 31.9 | 26.9 | 29.6 | 27.0 | 27.6 | 28.6 | 29.6 | 30.3 | 26.0 |
| 9. Sikkim | 33.3 | 32.2 | 32.4 | 34.4 | 16.8 | 15.2 | 13.4 | 13.5 | 15.7 | 15.1 | 27.3 | 16.5 | 16.3 | 27.5 | 22.2 | 23.3 | 24.3 | 24.0 | 26.7 |
| 10. Tripura | 43.1 | 42.3 | 39.8 | 41.2 | 43.5 | 43.4 | 43.8 | 44.0 | 43.9 | 43.8 | 42.0 | 39.3 | 38.4 | 34.8 | 37.6 | 34.0 | 36.5 | 38.7 | 36.5 |
| 11. Uttarakhand | – | – | – | – | – | – | – | – | – | – | 32.0 | 40.0 | 35.2 | 32.7 | 36.6 | 36.3 | 37.9 | 38.0 | 37.1 |
| **All States** | **38.6** | **36.4** | **37.3** | **36.9** | **34.6** | **36.6** | **36.1** | **36.4** | **37.5** | **36.9** | **36.8** | **35.1** | **32.6** | **28.4** | **29.6** | **33.7** | **33.9** | **36.3** | **37.2** |
| *Memo item:* | | | | | | | | | | | | | | | | | | | |
| 1. NCT Delhi | – | – | – | 48.2 | 48.0 | 46.3 | 48.8 | 48.5 | 45.4 | 41.6 | 40.8 | 34.6 | 34.2 | 29.6 | 33.1 | 41.0 | 39.6 | 41.2 | 42.8 |
| 2. Puducherry | – | – | – | – | – | – | – | – | – | – | – | – | – | – | – | 36.7 | 34.7 | 37.1 | 30.7 |

RE: Revised Estimates. BE: Budget Estimates. '–' : Not available.

* : Includes expenditure on social services, rural development and food storage and warehousing under revenue expenditure, capital outlay and loans and advances by the State Governments.

**Source :** Budget Documents of the State Governments.

## Statement 48: Debt/Interest Relief availed by eligible States under Debt Consolidation and Relief Facility recommended by Twelfth Finance Commission

(As on 30.08.2008)

(Rs. crore)

| State | 2007-08 | |
|---|---|---|
| | Debt Relief | Interest Relief |
| 1 | 2 | 3 |
| **I. Non-Special Category** | | |
| 1. Andhra Pradesh | 703 | 527 |
| 2. Bihar | – | 258 |
| 3. Chhattisgarh | 93 | 66 |
| 4. Goa # | 20 | 15 |
| 5. Gujarat | 472 | 357 |
| 6. Haryana | 97 | 60 |
| 7. Jharkhand * | – | 81 |
| 8. Karnataka | 358 | 279 |
| 9. Kerala | – | 142 |
| 10. Madhya Pradesh | 363 | 279 |
| 11. Maharashtra | 340 | 202 |
| 12. Orissa | 382 | 184 |
| 13. Punjab | 86 | 125 |
| 14. Rajasthan | 309 | 183 |
| 15. Tamil Nadu | 263 | 191 |
| 16. Uttar Pradesh | 1,064 | 820 |
| 17. West Bengal | – | – |
| **II. Special Category** | | |
| 1. Arunachal Pradesh | 20 | 15 |
| 2. Assam | 105 | 28 |
| 3. Himachal Pradesh | 45 | 32 |
| 4. Jammu and Kashmir | – | – |
| 5. Manipur | 38 | 3 |
| 6. Meghalaya # | 15 | 11 |
| 7. Mizoram # | 13 | 10 |
| 8. Nagaland | 16 | 11 |
| 9. Sikkim | – | – |
| 10. Tripura | – | 16 |
| 11. Uttarakhand | 9 | 7 |
| **All States** | **4,812** | **3,903** |

# : Consolidation effective from 2006-07.

'–' : Not applicable/Not available.

* : Consolidation done *w.e.f* 2007-08 as FRL enacted in 2007-08.

**Source:** Ministry of Finance, Government of India.

# Appendices
# I to IV

# Appendix I: Revenue Receipts of States and Union Territories with Legislature

(Rs. lakh)

| Item | ANDHRA PRADESH | | | | ARUNACHAL PRADESH | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **4,424,549** | **5,494,959** | **5,612,660** | **7,092,705** | **259,218** | **233,127** | **330,725** | **390,355** |
| **I. TAX REVENUE (A+B)** | **3,279,221** | **4,058,988** | **4,189,950** | **5,046,361** | **42,538** | **49,025** | **49,113** | **61,100** |
| **A. State's Own Tax Revenue (1 to 3)** | **2,392,621** | **3,139,913** | **3,140,163** | **3,786,616** | **7,819** | **7,940** | **8,020** | **9,540** |
| **1. Taxes on Income (i+ii)** | **31,221** | **38,300** | **38,300** | **42,130** | – | – | – | – |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 31,221 | 38,300 | 38,300 | 42,130 | – | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **300,441** | **389,448** | **392,948** | **472,298** | **265** | **720** | **220** | **290** |
| i) Land Revenue | 11,350 | 12,948 | 12,948 | 13,048 | 210 | 500 | 150 | 210 |
| ii) Stamps and Registration Fees | 286,539 | 375,000 | 375,000 | 453,750 | 55 | 220 | 70 | 80 |
| iii) Urban Immovable Property Tax | 2,552 | 1,500 | 5,000 | 5,500 | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **2,060,959** | **2,712,165** | **2,708,915** | **3,272,188** | **7,555** | **7,220** | **7,800** | **9,250** |
| i) Sales Tax (a to f) | 1,546,708 | 2,056,800 | 2,056,800 | 2,488,728 | 6,164 | 5,800 | 6,300 | 7,600 |
| a) State Sales Tax/VAT | 1,418,182 | 1,875,271 | 1,875,271 | 2,269,078 | 6,164 | 5,800 | 6,300 | 7,600 |
| b) Central Sales Tax | 124,441 | 179,106 | 179,106 | 216,718 | – | – | – | – |
| c) Sales Tax on Motor Spirit and Lubricants | 18 | 28 | 28 | 34 | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | 3,508 | 1,000 | 1,000 | 1,210 | – | – | – | – |
| f) Other Receipts | 559 | 1,395 | 1,395 | 1,688 | – | – | – | – |
| ii) State Excise | 343,663 | 412,500 | 412,500 | 499,125 | 1,098 | 1,100 | 1,100 | 1,200 |
| iii) Taxes on Vehicles | 136,474 | 189,240 | 189,240 | 228,980 | 293 | 320 | 400 | 450 |
| iv) Taxes on Goods and Passengers | 4,125 | 7,593 | 7,593 | 8,352 | – | – | – | – |
| v) Taxes and Duties on Electricity | 15,105 | 17,583 | 17,583 | 19,284 | – | – | – | – |
| vi) Entertainment Tax | 6,456 | 10,449 | 7,102 | 7,812 | – | – | – | – |
| vii) Other Taxes and Duties | 8,428 | 18,000 | 18,097 | 19,907 | – | – | – | – |
| **B. Share in Central Taxes (i to ix)** | **886,600** | **919,075** | **1,049,787** | **1,259,745** | **34,719** | **41,085** | **41,093** | **51,560** |
| i) Corporation Tax | 276,711 | 245,092 | 279,949 | 335,939 | 10,834 | 12,595 | 12,595 | 16,906 |
| ii) Income Tax | 168,033 | 182,698 | 208,682 | 250,418 | 6,579 | 7,871 | 7,871 | 10,616 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -46 | – | – | – | -2 | -2 | – | – |
| v) Taxes on Wealth | 348 | 575 | 657 | 789 | 14 | 17 | 17 | 16 |
| vi) Customs | 172,926 | 192,899 | 210,334 | 264,400 | 6,770 | 8,206 | 8,206 | 9,855 |
| vii) Union Excise Duties | 183,623 | 229,036 | 261,609 | 313,931 | 7,189 | 8,062 | 8,062 | 8,595 |
| viii) Service Tax | 85,060 | 68,775 | 88,556 | 94,268 | 3,332 | 4,341 | 4,341 | 5,574 |
| ix) Other Taxes and Duties on Commodities and Services | -55 | – | – | – | 3 | -5 | 1 | -2 |
| **II. NON-TAX REVENUE (C+D)** | **1,145,328** | **1,435,970** | **1,422,710** | **2,046,343** | **216,679** | **184,102** | **281,611** | **329,255** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **648,784** | **685,762** | **687,213** | **887,263** | **29,717** | **17,618** | **59,012** | **52,164** |
| **1. Interest Receipts** | **223,117** | **362,026** | **359,851** | **436,050** | **1,354** | **450** | **2,200** | **2,200** |
| **2. Dividends and Profits** | **4,740** | **7,087** | **7,087** | **7,441** | **–** | **–** | **–** | **–** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | ANDHRA PRADESH | | | | ARUNACHAL PRADESH | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **203,700** | **30,911** | **30,911** | **102,757** | **7,487** | **2,180** | **1,635** | **2,639** |
| *of which:* State Lotteries | – | – | – | – | – | – | – | – |
| **4. Social Services (i to ix)** | **24,944** | **22,081** | **24,830** | **28,253** | **875** | **1,006** | **573** | **967** |
| i) Education, Sports, Art and Culture | 13,955 | 10,400 | 12,576 | 15,385 | 395 | 73 | 75 | 75 |
| ii) Medical and Public Health | 3,419 | 4,595 | 4,595 | 4,825 | 20 | 40 | 40 | 40 |
| iii) Family Welfare | 445 | 401 | 401 | 421 | – | – | – | – |
| iv) Housing | 154 | 232 | 232 | 244 | 4 | 9 | 9 | 11 |
| v) Urban Development | 256 | 1,062 | 1,062 | 1,115 | 236 | 600 | 215 | 600 |
| vi) Labour and Employment | 2,052 | 1,582 | 2,155 | 2,263 | – | 3 | 3 | 4 |
| vii) Social Security and Welfare | 973 | 265 | 265 | 278 | 11 | 10 | 10 | 11 |
| viii) Water Supply and Sanitation | 493 | 1,052 | 1,052 | 1,105 | 209 | 270 | 220 | 225 |
| ix) Others | 3,197 | 2,492 | 2,492 | 2,617 | – | 1 | 1 | 1 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **192,283** | **263,657** | **264,534** | **312,762** | **20,001** | **13,982** | **54,604** | **46,358** |
| i) Crop Husbandry | 514 | 865 | 865 | 908 | 148 | 135 | 135 | 140 |
| ii) Animal Husbandry | 235 | 128 | 128 | 134 | 32 | 50 | 50 | 50 |
| iii) Fisheries | 293 | 191 | 191 | 201 | 6 | 17 | 17 | 17 |
| iv) Forestry and Wildlife | 8,711 | 14,553 | 14,553 | 15,281 | 903 | 900 | 952 | 1,455 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 2,361 | 3,532 | 3,532 | 3,709 | 12 | 15 | 15 | 16 |
| vii) Other Agricultural Programmes | 4 | 6 | 6 | 6 | 10 | 56 | 40 | 40 |
| viii) Major and Medium Irrigation projects | 6,881 | 6,813 | 6,813 | 7,154 | – | – | – | – |
| ix) Minor Irrigation | 162 | 657 | 657 | 690 | 2 | – | – | – |
| x) Power | 2,211 | 3,007 | 3,007 | 3,157 | 11,905 | 8,500 | 46,756 | 39,280 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 187 | 201 | 201 | 211 | 85 | 40 | 40 | 40 |
| xiii) Industries@ | 132,230 | 175,134 | 175,134 | 218,891 | 4,768 | 1,565 | 3,015 | 2,215 |
| xiv) Ports and Light Houses | 4,093 | 7,527 | 7,527 | 7,903 | – | – | – | – |
| xv) Road Transport | – | – | – | – | 1,016 | 1,432 | 2,195 | 1,716 |
| xvi) Tourism | 877 | 1,615 | 1,615 | 1,696 | 18 | 18 | 20 | 25 |
| xvii) Others* | 33,524 | 49,428 | 50,305 | 52,821 | 1,097 | 1,254 | 1,369 | 1,364 |
| **D. Grants from the Centre (1 to 5)** | **496,544** | **750,208** | **735,497** | **1,159,080** | **186,962** | **166,484** | **222,599** | **277,091** |
| 1. State Plan Schemes | 237,237 | 350,862 | 332,823 | 511,543 | 104,891 | 105,829 | 157,245 | 213,976 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 10,030 | 151,108 | 154,436 | 238,045 | 6,770 | – | 17,867 | 17,867 |
| 3. Centrally Sponsored Schemes | 130,970 | 140,628 | 140,628 | 293,957 | 32,017 | 21,319 | 7,758 | 7,758 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | 4,530 | 3,642 | 3,642 | 3,588 |
| 5. Non-Plan Grants (a to c) | 118,307 | 107,610 | 107,610 | 115,535 | 38,754 | 35,694 | 36,087 | 33,902 |
| a) Statutory Grants | 37,397 | 51,720 | 51,720 | 51,720 | 26,294 | 31,851 | 32,014 | 29,937 |
| b) Grants for relief on account of Natural Calamities | 33,548 | 21,999 | 21,999 | 29,873 | 6,822 | 2,248 | 2,248 | 2,315 |
| c) Others | 47,362 | 33,891 | 33,891 | 33,942 | 5,638 | 1,595 | 1,825 | 1,650 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | ASSAM | | | | BIHAR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **1,366,694** | **1,698,823** | **1,744,326** | **2,219,299** | **2,308,318** | **2,744,102** | **2,855,720** | **3,355,099** |
| **I. TAX REVENUE (A+B)** | **738,231** | **826,787** | **812,628** | **981,187** | **1,732,479** | **2,000,116** | **2,109,087** | **2,435,321** |
| **A. State's Own Tax Revenue (1 to 3)** | **348,332** | **404,185** | **351,176** | **402,080** | **403,307** | **496,997** | **487,496** | **525,889** |
| **1. Taxes on Income (i+ii)** | **11,088** | **13,757** | **12,379** | **12,932** | **–** | **–** | **–** | **–** |
| i) Agricultural Income Tax | 252 | 1,650 | 272 | 294 | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 10,836 | 12,107 | 12,107 | 12,638 | – | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **17,147** | **19,439** | **19,005** | **21,476** | **52,967** | **79,467** | **62,467** | **65,574** |
| i) Land Revenue | 7,415 | 9,155 | 8,008 | 9,049 | 7,465 | 7,467 | 7,467 | 7,472 |
| ii) Stamps and Registration Fees | 9,732 | 10,284 | 10,997 | 12,427 | 45,502 | 72,000 | 55,000 | 58,102 |
| iii) Urban Immovable Property Tax | – | – | – | – | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **320,097** | **370,989** | **319,792** | **367,672** | **350,340** | **417,530** | **425,029** | **460,315** |
| i) Sales Tax (a to f) | 278,324 | 312,951 | 272,695 | 282,069 | 208,148 | 287,993 | 310,726 | 293,772 |
| a) State Sales Tax/VAT | 154,674 | 257,225 | 227,735 | 257,341 | 201,140 | 276,657 | 299,390 | 289,772 |
| b) Central Sales Tax | – | 55,726 | 44,960 | 24,728 | 7,005 | 11,336 | 11,336 | 4,000 |
| c) Sales Tax on Motor Spirit and Lubricants | -419 | – | – | – | 2 | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | 3 | – | – | – | – | – | – | – |
| f) Other Receipts | 124,066 | – | – | – | 1 | – | – | – |
| ii) State Excise | 17,488 | 20,492 | 19,761 | 22,330 | 38,193 | 50,000 | 47,500 | 53,769 |
| iii) Taxes on Vehicles | 15,115 | 19,162 | 17,080 | 19,300 | 18,138 | 37,500 | 22,500 | 25,660 |
| iv) Taxes on Goods and Passengers | 7,015 | 15,625 | 7,927 | 41,458 | 78,301 | 38,133 | 40,400 | 82,500 |
| v) Taxes and Duties on Electricity | 1,590 | 1,888 | 1,717 | 1,854 | 6,284 | 1,969 | 1,969 | 3,028 |
| vi) Entertainment Tax | 85 | 465 | 292 | 315 | 1,244 | 1,734 | 1,734 | 960 |
| vii) Other Taxes and Duties | 481 | 406 | 320 | 346 | 32 | 201 | 200 | 626 |
| **B. Share in Central Taxes (i to ix)** | **389,899** | **422,602** | **461,452** | **579,107** | **1,329,172** | **1,503,119** | **1,621,591** | **1,909,432** |
| i) Corporation Tax | 121,691 | 125,701 | 141,479 | 189,902 | 414,841 | 447,145 | 506,106 | 585,411 |
| ii) Income Tax | 73,897 | 80,357 | 88,415 | 119,248 | 251,913 | 285,838 | 307,334 | 365,843 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -20 | – | – | – | -69 | -79 | -84 | -92 |
| v) Taxes on Wealth | 153 | 182 | 191 | 181 | 522 | 648 | 637 | 789 |
| vi) Customs | 76,049 | 83,240 | 92,174 | 110,701 | 259,248 | 296,100 | 316,283 | 381,401 |
| vii) Union Excise Duties | 80,753 | 94,244 | 90,559 | 96,549 | 275,285 | 335,245 | 335,848 | 374,721 |
| viii) Service Tax | 37,400 | 38,878 | 48,634 | 62,526 | 127,515 | 138,317 | 155,568 | 201,605 |
| ix) Other Taxes and Duties on Commodities and Services | -24 | – | – | – | -83 | -95 | -101 | -246 |
| **II. NON-TAX REVENUE (C+D)** | **628,464** | **872,036** | **931,698** | **1,238,112** | **575,839** | **743,986** | **746,634** | **919,778** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **185,927** | **169,433** | **193,381** | **224,894** | **51,128** | **39,624** | **41,833** | **42,182** |
| **1. Interest Receipts** | **16,749** | **12,810** | **17,586** | **18,465** | **17,599** | **5,889** | **5,889** | **5,744** |
| **2. Dividends and Profits** | **1,854** | **1,159** | **2,775** | **2,914** | **58** | **79** | **79** | **81** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | ASSAM | | | | BIHAR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **3,274** | **3,721** | **14,037** | **15,283** | **6,164** | **9,305** | **9,305** | **7,953** |
| *of which:* State Lotteries | – | – | – | – | – | – | – | – |
| **4. Social Services (i to ix)** | **13,526** | **2,642** | **2,051** | **2,195** | **7,751** | **6,887** | **6,887** | **6,675** |
| i) Education, Sports, Art and Culture | 12,280 | 668 | 712 | 762 | 2,757 | 3,076 | 3,076 | 2,647 |
| ii) Medical and Public Health | 550 | 595 | 595 | 637 | 1,752 | 1,573 | 1,573 | 1,778 |
| iii) Family Welfare | 2 | 13 | 2 | 2 | 18 | – | – | – |
| iv) Housing | 355 | 246 | 380 | 407 | 141 | 103 | 103 | 103 |
| v) Urban Development | 1 | 14 | 1 | 1 | 64 | – | – | – |
| vi) Labour and Employment | 240 | 236 | 257 | 275 | 174 | 125 | 125 | 101 |
| vii) Social Security and Welfare | 50 | 45 | 52 | 56 | 1,879 | 1,002 | 1,002 | 1,322 |
| viii) Water Supply and Sanitation | 46 | 811 | 49 | 52 | 254 | 24 | 24 | 108 |
| ix) Others | 3 | 14 | 3 | 3 | 712 | 984 | 984 | 616 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **13** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **150,524** | **149,101** | **156,932** | **186,037** | **19,543** | **17,464** | **19,673** | **21,729** |
| i) Crop Husbandry | 21 | 39 | 22 | 24 | 237 | 56 | 56 | 185 |
| ii) Animal Husbandry | 31 | 59 | 33 | 35 | 35 | 67 | 67 | 43 |
| iii) Fisheries | 92 | 125 | 125 | 134 | 609 | 740 | 740 | 742 |
| iv) Forestry and Wildlife | 4,299 | 3,750 | 3,750 | 4,583 | 635 | 465 | 465 | 465 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 22 | 29 | 29 | 31 | 142 | 248 | 248 | 342 |
| vii) Other Agricultural Programmes | 31 | 26 | 33 | 35 | – | 6 | 6 | – |
| viii) Major and Medium Irrigation projects | 38 | 32 | 44 | 47 | 1,290 | 2,650 | 2,650 | 1,100 |
| ix) Minor Irrigation | 24 | 54 | 54 | 58 | 140 | 50 | 50 | 50 |
| x) Power | – | 1 | – | – | – | – | – | – |
| xi) Petroleum | 138,582 | 139,100 | 145,511 | 172,787 | – | – | – | – |
| xii) Village and Small Industries | 661 | 152 | 707 | 756 | 119 | 48 | 48 | 48 |
| xiii) Industries@ | 64 | 108 | 46 | 49 | 12,767 | 10,310 | 12,517 | 14,017 |
| xiv) Ports and Light Houses | – | – | – | – | – | – | – | – |
| xv) Road Transport | – | 1 | – | – | 5 | 3 | 3 | 5 |
| xvi) Tourism | 7 | 11 | 12 | 13 | 2 | 1 | – | 1 |
| xvii) Others* | 6,651 | 5,614 | 6,566 | 7,485 | 3,562 | 2,820 | 2,823 | 4,731 |
| **D. Grants from the Centre (1 to 5)** | **442,537** | **702,603** | **738,317** | **1,013,218** | **524,711** | **704,362** | **704,801** | **877,596** |
| 1. State Plan Schemes | 275,419 | 410,081 | 412,512 | 446,604 | 244,524 | 356,270 | 356,270 | 456,499 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | 5,733 | – | – | – |
| 2. Central Plan Schemes | 18,828 | 15,916 | 17,238 | 20,323 | 14,429 | 15,370 | 15,471 | 19,807 |
| 3. Centrally Sponsored Schemes | 72,050 | 134,134 | 146,803 | 174,552 | 97,417 | 160,270 | 159,609 | 222,289 |
| 4. NEC/ Special Plan Scheme | 5,369 | 40,024 | 39,596 | 48,875 | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 70,870 | 102,448 | 122,168 | 322,865 | 168,341 | 172,452 | 173,451 | 179,001 |
| a) Statutory Grants | 58,133 | 14 | 14 | 14 | 2,371 | 8,000 | 8,000 | 4,000 |
| b) Grants for relief on account of Natural Calamities | – | 15,336 | 15,336 | 15,797 | 5,585 | 11,831 | 11,831 | 12,186 |
| c) Others | 12,737 | 87,097 | 106,818 | 307,053 | 160,385 | 152,621 | 153,620 | 162,815 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | CHHATTISGARH | | | | GOA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **1,144,961** | **1,346,696** | **1,438,652** | **1,565,617** | **260,976** | **338,199** | **291,387** | **350,953** |
| **I. TAX REVENUE (A+B)** | **824,450** | **934,338** | **959,990** | **1,091,422** | **160,365** | **155,692** | **169,546** | **202,992** |
| **A. State's Own Tax Revenue (1 to 3)** | **504,573** | **602,792** | **581,407** | **653,782** | **129,154** | **123,307** | **132,607** | **156,636** |
| **1. Taxes on Income (i+ii)** | **1,624** | **2,061** | **2,061** | **2,270** | **–** | **–** | **–** | **–** |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 1,624 | 2,061 | 2,061 | 2,270 | – | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **45,037** | **50,918** | **56,823** | **64,607** | **12,215** | **8,096** | **8,096** | **8,831** |
| i) Land Revenue | 6,086 | 7,395 | 9,676 | 9,683 | 623 | 769 | 769 | 384 |
| ii) Stamps and Registration Fees | 38,951 | 43,523 | 47,147 | 54,923 | 11,592 | 7,327 | 7,327 | 8,447 |
| iii) Urban Immovable Property Tax | – | – | – | – | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **457,912** | **549,813** | **522,524** | **586,906** | **116,938** | **115,211** | **124,511** | **147,805** |
| i) Sales Tax (a to f) | 284,305 | 328,000 | 320,000 | 362,000 | 84,482 | 84,110 | 92,010 | 102,635 |
| a) State Sales Tax/VAT | 207,277 | 243,000 | 253,600 | 311,565 | 78,052 | 75,010 | 82,910 | 92,335 |
| b) Central Sales Tax | 70,234 | 85,000 | 66,400 | 50,435 | 6,154 | 8,900 | 8,900 | 9,900 |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | 22 | 100 | 100 | 300 |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | 6,794 | – | – | – | 254 | 100 | 100 | 100 |
| ii) State Excise | 70,681 | 82,822 | 84,000 | 93,000 | 5,723 | 6,700 | 7,200 | 7,705 |
| iii) Taxes on Vehicles | 25,305 | 30,248 | 29,700 | 33,000 | 7,456 | 8,475 | 8,475 | 9,714 |
| iv) Taxes on Goods and Passengers | 30,181 | 60,000 | 40,100 | 46,100 | 13,802 | 9,051 | 9,051 | 11,001 |
| v) Taxes and Duties on Electricity | 46,913 | 48,100 | 48,110 | 52,120 | – | – | – | – |
| vi) Entertainment Tax | 421 | 540 | 540 | 605 | 509 | 1,000 | 900 | 1,050 |
| vii) Other Taxes and Duties | 106 | 103 | 73 | 81 | 4,967 | 5,875 | 6,875 | 15,700 |
| **B. Share in Central Taxes (i to ix)** | **319,877** | **331,546** | **378,583** | **437,640** | **31,211** | **32,385** | **36,939** | **46,356** |
| i) Corporation Tax | 99,833 | 98,630 | 116,069 | 133,479 | 9,743 | 9,626 | 11,327 | 15,204 |
| ii) Income Tax | 60,625 | 63,050 | 72,536 | 83,416 | 5,916 | 6,153 | 7,079 | 9,547 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -17 | -18 | -18 | -18 | -2 | 27 | -2 | -1 |
| v) Taxes on Wealth | 126 | 143 | 156 | 179 | 12 | 13 | 15 | 14 |
| vi) Customs | 62,391 | 65,314 | 75,620 | 89,232 | 6,089 | 6,375 | 7,380 | 8,863 |
| vii) Union Excise Duties | 66,250 | 73,947 | 74,295 | 85,439 | 6,465 | 7,217 | 7,250 | 7,730 |
| viii) Service Tax | 30,689 | 30,510 | 39,974 | 45,970 | 2,990 | 2,973 | 3,895 | 5,001 |
| ix) Other Taxes and Duties on Commodities and Services | -20 | -30 | -49 | -58 | -2 | 1 | -5 | -2 |
| **II. NON-TAX REVENUE (C+D)** | **320,511** | **412,357** | **478,661** | **474,194** | **100,611** | **182,507** | **121,840** | **147,962** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **145,136** | **174,396** | **161,057** | **181,938** | **91,762** | **161,732** | **101,066** | **114,029** |
| **1. Interest Receipts** | **18,604** | **12,713** | **14,390** | **13,851** | **1,520** | **1,142** | **1,142** | **1,034** |
| **2. Dividends and Profits** | **–** | **136** | **136** | **136** | **40** | **108** | **108** | **54** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | CHHATTISGARH | | | | GOA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **4,834** | **4,721** | **4,294** | **4,685** | **6,708** | **70,387** | **2,221** | **1,182** |
| *of which:* State Lotteries | – | – | – | – | – | 69,317 | 1 | – |
| **4. Social Services (i to ix)** | **4,897** | **2,671** | **2,883** | **3,131** | **8,022** | **10,245** | **10,245** | **10,077** |
| i) Education, Sports, Art and Culture | 474 | 205 | 181 | 189 | 1,057 | 812 | 812 | 736 |
| ii) Medical and Public Health | 1,933 | 1,583 | 1,578 | 1,590 | 906 | 617 | 617 | 638 |
| iii) Family Welfare | 13 | 15 | 10 | 15 | – | – | – | – |
| iv) Housing | 251 | 114 | 252 | 277 | 27 | 26 | 26 | 18 |
| v) Urban Development | 444 | 40 | 30 | 40 | – | 10 | 10 | 9 |
| vi) Labour and Employment | 344 | 149 | 217 | 453 | 197 | 243 | 243 | 273 |
| vii) Social Security and Welfare | 68 | 6 | 6 | 6 | 26 | 10 | 10 | 5 |
| viii) Water Supply and Sanitation | 532 | 257 | 306 | 358 | 5,809 | 8,523 | 8,523 | 8,396 |
| ix) Others | 840 | 302 | 303 | 203 | 1 | 4 | 3 | 2 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **116,801** | **154,155** | **139,355** | **160,135** | **75,472** | **79,850** | **87,350** | **101,682** |
| i) Crop Husbandry | 656 | 513 | 483 | 510 | 110 | 149 | 149 | 134 |
| ii) Animal Husbandry | 230 | 288 | 279 | 288 | 68 | 177 | 177 | 87 |
| iii) Fisheries | 239 | 227 | 197 | 167 | 100 | 99 | 99 | 100 |
| iv) Forestry and Wildlife | 20,579 | 32,000 | 25,000 | 27,556 | 199 | 222 | 222 | 242 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 434 | 620 | 470 | 450 | 9 | 30 | 30 | 30 |
| vii) Other Agricultural Programmes | 102 | 43 | 62 | 70 | 5 | 5 | 5 | 5 |
| viii) Major and Medium Irrigation projects | 10,496 | 9,735 | 9,513 | 8,883 | 293 | 977 | 977 | 819 |
| ix) Minor Irrigation | 1,036 | 3,361 | 3,266 | 3,690 | 78 | 600 | 600 | 141 |
| x) Power | – | – | – | – | 68,245 | 72,000 | 79,500 | 92,960 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 76 | 50 | 55 | 60 | 348 | 312 | 312 | 525 |
| xiii) Industries@ | 81,502 | 104,862 | 98,414 | 117,109 | 3,436 | 2,900 | 2,901 | 4,001 |
| xiv) Ports and Light Houses | – | – | – | – | 1,685 | 1,500 | 1,500 | 1,710 |
| xv) Road Transport | – | – | – | – | – | – | – | – |
| xvi) Tourism | – | – | – | – | 46 | 40 | 40 | 55 |
| xvii) Others* | 1,451 | 2,456 | 1,615 | 1,351 | 851 | 839 | 838 | 875 |
| **D. Grants from the Centre (1 to 5)** | **175,375** | **237,961** | **317,604** | **292,256** | **8,849** | **20,775** | **20,775** | **33,932** |
| 1. State Plan Schemes | 88,093 | 121,785 | 179,708 | 154,302 | 4,856 | 12,959 | 12,959 | 24,565 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 15,546 | 27,557 | 40,961 | 31,242 | 453 | 845 | 845 | 1,344 |
| 3. Centrally Sponsored Schemes | 37,058 | 46,799 | 60,684 | 61,125 | 1,457 | 2,509 | 2,509 | 3,573 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 34,678 | 41,820 | 36,251 | 45,587 | 2,083 | 4,462 | 4,462 | 4,450 |
| a) Statutory Grants | – | – | – | – | 62 | – | – | – |
| b) Grants for relief on account of Natural Calamities | – | – | – | – | 247 | 174 | 174 | 183 |
| c) Others | 34,678 | 41,820 | 36,251 | 45,587 | 1,773 | 4,288 | 4,288 | 4,267 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | GUJARAT | | | | HARYANA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **3,100,222** | **3,296,422** | **3,497,920** | **3,827,812** | **1,795,243** | **1,791,735** | **1,962,970** | **2,169,533** |
| **I. TAX REVENUE (A+B)** | **2,289,058** | **2,515,492** | **2,668,254** | **2,969,960** | **1,222,340** | **1,359,410** | **1,412,242** | **1,605,718** |
| **A. State's Own Tax Revenue (1 to 3)** | **1,846,459** | **2,086,752** | **2,147,254** | **2,364,960** | **1,092,776** | **1,225,100** | **1,258,900** | **1,429,375** |
| **1. Taxes on Income (i+ii)** | **13,112** | **12,300** | **14,000** | **14,500** | **–** | **–** | **–** | **–** |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 13,112 | 12,300 | 14,000 | 14,500 | – | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **200,067** | **173,750** | **213,800** | **227,280** | **177,797** | **179,200** | **201,300** | **211,350** |
| i) Land Revenue | 49,871 | 26,750 | 45,000 | 55,000 | 1,299 | 1,200 | 1,300 | 1,350 |
| ii) Stamps and Registration Fees | 142,503 | 145,000 | 159,000 | 165,800 | 176,498 | 178,000 | 200,000 | 210,000 |
| iii) Urban Immovable Property Tax | 7,693 | 2,000 | 9,800 | 6,480 | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **1,633,280** | **1,900,702** | **1,919,454** | **2,123,180** | **914,979** | **1,045,900** | **1,057,600** | **1,218,025** |
| i) Sales Tax (a to f) | 1,281,746 | 1,508,000 | 1,538,000 | 1,702,300 | 685,324 | 783,200 | 840,800 | 978,500 |
| a) State Sales Tax/VAT | 1,028,802 | 1,151,890 | 1,241,060 | 1,374,795 | 531,235 | 557,545 | 670,800 | 838,500 |
| b) Central Sales Tax | 193,125 | 306,905 | 247,735 | 275,005 | 154,086 | 225,655 | 170,000 | 140,000 |
| c) Sales Tax on Motor Spirit and Lubricants | 58,718 | 48,405 | 48,405 | 51,700 | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | 1 | – | – | – | – | – | – | – |
| f) Other Receipts | 1,100 | 800 | 800 | 800 | 3 | – | – | – |
| ii) State Excise | 4,194 | 5,000 | 4,400 | 5,000 | 121,710 | 132,000 | 135,000 | 148,500 |
| iii) Taxes on Vehicles | 119,115 | 128,400 | 130,000 | 141,240 | 22,366 | 27,500 | 25,000 | 27,500 |
| iv) Taxes on Goods and Passengers | 596 | 22,302 | 15,054 | 23,800 | 73,841 | 92,400 | 43,500 | 48,525 |
| v) Taxes and Duties on Electricity | 208,777 | 214,000 | 209,000 | 226,000 | 9,828 | 9,000 | 10,800 | 12,000 |
| vi) Entertainment Tax | 2,818 | 3,500 | 3,500 | 3,947 | 1,352 | 1,100 | 1,800 | 2,250 |
| vii) Other Taxes and Duties | 16,034 | 19,500 | 19,500 | 20,893 | 558 | 700 | 700 | 750 |
| **B. Share in Central Taxes (i to ix)** | **442,599** | **428,740** | **521,000** | **605,000** | **129,564** | **134,310** | **153,342** | **176,343** |
| i) Corporation Tax | 137,004 | 98,525 | 150,074 | 164,074 | 40,438 | 39,850 | 48,525 | 55,804 |
| ii) Income Tax | 83,870 | 65,655 | 96,939 | 110,939 | 24,556 | 21,625 | 22,837 | 26,263 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -5 | – | – | – | -7 | – | – | – |
| v) Taxes on Wealth | 173 | 24,450 | 2,233 | 16,233 | 51 | 27 | 43 | 49 |
| vi) Customs | 86,539 | 79,150 | 99,609 | 113,609 | 25,271 | 25,237 | 29,275 | 33,666 |
| vii) Union Excise Duties | 93,348 | 118,504 | 120,488 | 134,488 | 26,835 | 40,722 | 34,642 | 39,838 |
| viii) Service Tax | 41,637 | 42,456 | 51,657 | 65,657 | 12,428 | 6,849 | 18,020 | 20,723 |
| ix) Other Taxes and Duties on Commodities and Services | 33 | – | – | – | -8 | – | – | – |
| **II. NON-TAX REVENUE (C+D)** | **811,164** | **780,930** | **829,666** | **857,852** | **572,903** | **432,325** | **550,728** | **563,815** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **494,878** | **387,994** | **450,330** | **445,859** | **459,077** | **292,496** | **404,168** | **404,388** |
| **1. Interest Receipts** | **28,307** | **18,695** | **26,100** | **20,700** | **64,863** | **59,216** | **71,645** | **67,519** |
| **2. Dividends and Profits** | **35,479** | **4,409** | **4,409** | **4,718** | **562** | **351** | **889** | **913** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | GUJARAT | | | | HARYANA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **117,555** | **53,773** | **82,581** | **65,860** | **24,331** | **13,912** | **15,730** | **16,488** |
| *of which:* State Lotteries | – | – | – | – | 40 | 3 | 10 | 3 |
| **4. Social Services (i to ix)** | **32,283** | **26,084** | **34,918** | **37,012** | **275,782** | **122,605** | **213,768** | **206,330** |
| i) Education, Sports, Art and Culture | 6,639 | 7,330 | 5,855 | 6,206 | 11,162 | 11,911 | 12,769 | 14,150 |
| ii) Medical and Public Health | 6,668 | 5,800 | 7,809 | 8,278 | 3,159 | 4,488 | 5,190 | 5,432 |
| iii) Family Welfare | 129 | 100 | 51 | 54 | 46 | 10 | 10 | 12 |
| iv) Housing | 1,195 | 1,380 | 786 | 832 | 164 | 220 | 220 | 230 |
| v) Urban Development | 8,832 | 4,550 | 10,455 | 11,082 | 256,234 | 100,210 | 190,000 | 180,000 |
| vi) Labour and Employment | 6,153 | 1,859 | 8,237 | 8,731 | 792 | 654 | 800 | 840 |
| vii) Social Security and Welfare | 231 | 225 | 291 | 308 | 562 | 343 | 600 | 630 |
| viii) Water Supply and Sanitation | 143 | 155 | 61 | 65 | 3,494 | 4,675 | 3,975 | 4,820 |
| ix) Others | 2,293 | 4,685 | 1,374 | 1,456 | 169 | 94 | 204 | 216 |
| **5. Fiscal Services** | **8** | **8** | **8** | **8** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **281,246** | **285,025** | **302,314** | **317,561** | **93,539** | **96,412** | **102,136** | **113,138** |
| i) Crop Husbandry | 1,137 | 990 | 551 | 584 | 483 | 303 | 310 | 325 |
| ii) Animal Husbandry | 500 | 550 | 364 | 386 | 214 | 185 | 250 | 262 |
| iii) Fisheries | 344 | 600 | 333 | 353 | 91 | 151 | 162 | 157 |
| iv) Forestry and Wildlife | 3,691 | 4,986 | 4,986 | 5,335 | 3,862 | 2,432 | 3,312 | 3,413 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 1,618 | 2,061 | 1,715 | 1,817 | 1,062 | 470 | 844 | 928 |
| vii) Other Agricultural Programmes | 13 | 2 | 1 | 1 | 113 | 131 | 121 | 121 |
| viii) Major and Medium Irrigation projects | 33,062 | 31,700 | 44,160 | 46,115 | 8,719 | 11,565 | 11,565 | 12,201 |
| ix) Minor Irrigation | 733 | 1,374 | 1,103 | 1,169 | 30 | – | 10 | 10 |
| x) Power | 6 | 100 | – | – | 458 | 525 | 525 | 600 |
| xi) Petroleum | 2 | 1 | 1 | 1 | – | – | – | – |
| xii) Village and Small Industries | 526 | 550 | 200 | 212 | 199 | 273 | 266 | 221 |
| xiii) Industries@ | 218,575 | 215,800 | 224,405 | 235,740 | 18,807 | 17,263 | 18,030 | 20,004 |
| xiv) Ports and Light Houses | 8,606 | 9,077 | 9,077 | 9,700 | – | – | – | – |
| xv) Road Transport | – | 2 | – | – | 57,118 | 61,700 | 65,000 | 73,000 |
| xvi) Tourism | 3 | 1 | – | – | 49 | 77 | 111 | 87 |
| xvii) Others* | 12,430 | 17,231 | 15,418 | 16,148 | 2,334 | 1,337 | 1,630 | 1,809 |
| **D. Grants from the Centre (1 to 5)** | **316,286** | **392,936** | **379,336** | **411,993** | **113,826** | **139,828** | **146,560** | **159,427** |
| 1. State Plan Schemes | 122,822 | 213,368 | 223,549 | 235,844 | 63,028 | 41,326 | 52,373 | 45,084 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 4,477 | 155 | 155 | 155 | 531 | 27,632 | 20,104 | 25,938 |
| 3. Centrally Sponsored Schemes | 59,727 | 126,162 | 111,041 | 119,718 | 37,294 | 39,711 | 42,551 | 55,791 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 129,260 | 53,251 | 44,591 | 56,276 | 12,973 | 31,160 | 31,532 | 32,614 |
| a) Statutory Grants | 44,488 | 2,500 | – | – | 9,519 | – | – | – |
| b) Grants for relief on account of Natural Calamities | 79,255 | 15,027 | 15,027 | 21,358 | – | 10,285 | 10,285 | 10,799 |
| c) Others | 5,517 | 35,724 | 29,564 | 34,918 | 3,454 | 20,875 | 21,247 | 21,815 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | HIMACHAL PRADESH | | | | JAMMU AND KASHMIR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Revised Estimates) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **783,522** | **730,546** | **786,070** | **939,773** | **1,198,059** | **1,340,490** | **1,390,071** | **1,531,701** |
| **I. TAX REVENUE (A+B)** | **228,554** | **260,311** | **270,798** | **319,508** | **339,098** | **367,011** | **395,436** | **465,145** |
| **A. State's Own Tax Revenue (1 to 3)** | **165,638** | **195,090** | **196,334** | **230,098** | **190,264** | **219,864** | **229,950** | **266,645** |
| 1. Taxes on Income (i+ii) | – | – | – | – | – | – | – | – |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | – | – | – | – | – | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **9,438** | **9,264** | **9,264** | **9,727** | **5,626** | **6,903** | **7,364** | **8,844** |
| i) Land Revenue | 191 | 176 | 176 | 185 | 178 | 230 | 649 | 926 |
| ii) Stamps and Registration Fees | 9,247 | 9,088 | 9,088 | 9,542 | 5,445 | 6,670 | 6,710 | 7,917 |
| iii) Urban Immovable Property Tax | – | – | – | – | 3 | 3 | 5 | 1 |
| **3. Taxes on Commodities and Services (i to vii)** | **156,199** | **185,826** | **187,070** | **220,371** | **184,638** | **212,961** | **222,586** | **257,801** |
| i) Sales Tax (a to f) | 91,445 | 111,500 | 109,734 | 133,681 | 121,100 | 142,231 | 148,000 | 177,800 |
| a) State Sales Tax/VAT | 80,820 | 98,572 | 98,571 | 111,594 | 95,000 | 107,800 | 120,000 | 147,000 |
| b) Central Sales Tax | 9,329 | 11,985 | 10,219 | 20,297 | – | – | – | – |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | 26,100 | 34,431 | 28,000 | 30,800 |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | 1296 | 943 | 944 | 1,791 | – | – | – | – |
| ii) State Excise | 34,186 | 36,269 | 38,269 | 42,861 | 21,500 | 22,500 | 23,800 | 24,500 |
| iii) Taxes on Vehicles | 10,635 | 12,000 | 13,000 | 13,650 | 6,350 | 7,150 | 6,906 | 7,586 |
| iv) Taxes on Goods and Passengers | 5,022 | 4,635 | 4,635 | 6,867 | 26,230 | 27,500 | 28,600 | 29,950 |
| v) Taxes and Duties on Electricity | 3,043 | 7,822 | 7,822 | 9,032 | 9,456 | 13,578 | 15,278 | 17,965 |
| vi) Entertainment Tax | 18 | 19 | 19 | 19 | 2 | 2 | 2 | – |
| vii) Other Taxes and Duties | 11,850 | 13,581 | 13,591 | 14,261 | – | – | – | – |
| **B. Share in Central Taxes (i to ix)** | **62,916** | **65,221** | **74,464** | **89,410** | **148,834** | **147,147** | **165,486** | **198,500** |
| i) Corporation Tax | 19,636 | 19,402 | 22,829 | 25,112 | – | – | – | – |
| ii) Income Tax | 11,924 | 12,402 | 14,267 | 15,694 | – | – | – | – |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -3 | -3 | -3 | -3 | – | – | – | – |
| v) Taxes on Wealth | 25 | 28 | 31 | 34 | – | – | – | – |
| vi) Customs | 12,271 | 12,848 | 14,873 | 16,360 | – | – | – | – |
| vii) Union Excise Duties | 13,030 | 14,545 | 14,613 | 23,574 | 148,834 | 147,147 | 165,486 | 198,500 |
| viii) Service Tax | 6,037 | 6,003 | 7,864 | 8,650 | – | – | – | – |
| ix) Other Taxes and Duties on Commodities and Services | -4 | -4 | -10 | -11 | – | – | – | – |
| **II. NON-TAX REVENUE (C+D)** | **554,968** | **470,235** | **515,272** | **620,266** | **858,962** | **973,479** | **994,635** | **1,066,556** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **133,686** | **80,328** | **109,232** | **123,166** | **60,415** | **91,305** | **98,543** | **114,028** |
| **1. Interest Receipts** | **8,718** | **1,277** | **1,341** | **6,358** | **1,857** | **1,944** | **2,020** | **2,219** |
| **2. Dividends and Profits** | **181** | **85** | **85** | **150** | **2,700** | **3,000** | **2,964** | **3,000** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | HIMACHAL PRADESH | | | | JAMMU AND KASHMIR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Revised Estimates) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **12,460** | **6,004** | **6,514** | **6,436** | **3,927** | **3,627** | **3,676** | **3,561** |
| *of which:* State Lotteries | – | – | – | – | – | – | – | – |
| **4. Social Services (i to ix)** | **7,175** | **8,540** | **7,954** | **8,358** | **3,273** | **3,705** | **3,908** | **4,678** |
| i) Education, Sports, Art and Culture | 4,233 | 4,785 | 4,790 | 4,967 | 131 | 136 | 128 | 133 |
| ii) Medical and Public Health | 538 | 585 | 612 | 681 | 1,179 | 1,188 | 1,336 | 2,079 |
| iii) Family Welfare | 8 | 7 | 8 | 9 | – | – | – | – |
| iv) Housing | 201 | 235 | 235 | 234 | 115 | 117 | 125 | 125 |
| v) Urban Development | 264 | 412 | 41 | 50 | – | – | – | – |
| vi) Labour and Employment | 335 | 301 | 343 | 338 | 85 | 90 | 95 | 95 |
| vii) Social Security and Welfare | 166 | 184 | 184 | 184 | 4 | 4 | 4 | 5 |
| viii) Water Supply and Sanitation | 1,339 | 1,966 | 1,675 | 1,828 | 1,760 | 2,170 | 2,220 | 2,240 |
| ix) Others | 89 | 65 | 65 | 66 | 1 | 1 | 1 | 1 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **105,152** | **64,422** | **93,339** | **101,865** | **48,657** | **79,029** | **85,975** | **100,571** |
| i) Crop Husbandry | 400 | 488 | 488 | 492 | 384 | 466 | 499 | 517 |
| ii) Animal Husbandry | 41 | 40 | 41 | 42 | 433 | 453 | 457 | 461 |
| iii) Fisheries | 74 | 105 | 105 | 105 | 121 | 126 | 150 | 165 |
| iv) Forestry and Wildlife | 4,555 | 4,864 | 4,864 | 4,694 | 4,318 | 4,719 | 3,636 | 3,980 |
| v) Plantations | 1 | 1 | 1 | 1 | – | – | – | – |
| vi) Co-operation | 728 | 245 | 245 | 261 | 16 | 16 | 16 | 16 |
| vii) Other Agricultural Programmes | 6 | 5 | 5 | 6 | 9 | 20 | 15 | 16 |
| viii) Major and Medium Irrigation projects | 21 | 13 | 13 | 26 | 241 | 221 | 179 | 184 |
| ix) Minor Irrigation | 48 | 75 | 75 | 78 | 216 | 211 | 222 | 227 |
| x) Power | 91,008 | 52,500 | 81,300 | 88,600 | 40,742 | 70,245 | 78,063 | 92,205 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 63 | 39 | 39 | 38 | 258 | 155 | 194 | 176 |
| xiii) Industries@ | 7,307 | 5,206 | 5,206 | 6,463 | 1,128 | 1,621 | 1,621 | 1,700 |
| xiv) Ports and Light Houses | – | – | – | – | – | – | – | – |
| xv) Road Transport | 2 | 11 | 11 | 11 | – | – | – | – |
| xvi) Tourism | 29 | 27 | 27 | 27 | 73 | 63 | 110 | 103 |
| xvii) Others* | 869 | 803 | 918 | 1,021 | 717 | 713 | 813 | 821 |
| **D. Grants from the Centre (1 to 5)** | **421,283** | **389,907** | **406,040** | **497,100** | **798,547** | **882,174** | **896,092** | **952,527** |
| 1. State Plan Schemes | 146,510 | 142,250 | 145,791 | 172,118 | 392,134 | 475,466 | 475,421 | 557,589 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 1,468 | 1,213 | 1,213 | 1,582 | – | – | – | – |
| 3. Centrally Sponsored Schemes | 31,728 | 12,499 | 24,878 | 26,258 | 70,000 | 70,000 | 70,000 | 75,000 |
| 4. NEC/Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 241,577 | 233,945 | 234,158 | 297,142 | 336,413 | 336,708 | 350,671 | 319,938 |
| a) Statutory Grants | 216,930 | 212,096 | 212,096 | 216,202 | 255,070 | 265,624 | 270,623 | 264,469 |
| b) Grants for relief on account of Natural Calamities | 10,284 | 7,999 | 7,999 | 8,240 | 35,077 | 23,580 | 24,931 | 7,075 |
| c) Others | 14,363 | 13,850 | 14,063 | 72,700 | 46,266 | 47,504 | 55,117 | 48,394 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | JHARKHAND | | | | KARNATAKA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Revised Estimates) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **1,014,447** | **1,161,207** | **1,161,207** | **1,578,214** | **3,758,695** | **4,076,209** | **4,084,022** | **4,724,031** |
| **I. TAX REVENUE (A+B)** | **694,613** | **834,549** | **834,549** | **1,081,142** | **2,867,536** | **3,299,117** | **3,351,832** | **3,985,823** |
| **A. State's Own Tax Revenue (1 to 3)** | **312,815** | **355,034** | **355,034** | **553,565** | **2,330,103** | **2,669,117** | **2,721,832** | **3,187,585** |
| **1. Taxes on Income (i+ii)** | **-20** | **-22** | **-22** | **–** | **39,395** | **39,750** | **39,750** | **43,016** |
| i) Agricultural Income Tax | – | – | – | – | 137 | 161 | 161 | 169 |
| ii) Taxes on Professions, Trades, Callings and Employment | -20 | -22 | -22 | – | 39,258 | 39,589 | 39,589 | 42,847 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **12,825** | **14,556** | **14,556** | **35,000** | **331,456** | **448,622** | **389,877** | **428,632** |
| i) Land Revenue | 3,300 | 3,745 | 3,746 | 5,000 | 10,876 | 8,622 | 8,622 | 9,048 |
| ii) Stamps and Registration Fees | 9,525 | 10,811 | 10,811 | 30,000 | 320,580 | 440,000 | 381,255 | 419,584 |
| iii) Urban Immovable Property Tax | – | – | – | – | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **300,010** | **340,500** | **340,500** | **518,565** | **1,959,251** | **2,180,745** | **2,292,206** | **2,715,937** |
| i) Sales Tax (a to f) | 245,800 | 278,983 | 278,983 | 400,000 | 1,176,172 | 1,486,852 | 1,446,852 | 1,716,078 |
| a) State Sales Tax/VAT | 180,721 | 205,118 | 205,118 | 340,000 | 1,026,285 | 1,283,285 | 1,343,285 | 1,642,989 |
| b) Central Sales Tax | 65,079 | 73,865 | 73,865 | 60,000 | 149,887 | 203,567 | 103,567 | 73,089 |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | – | – | – | – | – | – | – | – |
| ii) State Excise | 18,600 | 21,111 | 21,111 | 50,000 | 449,548 | 330,000 | 466,859 | 562,608 |
| iii) Taxes on Vehicles | 16,280 | 18,478 | 18,478 | 50,000 | 137,450 | 156,000 | 180,601 | 209,896 |
| iv) Taxes on Goods and Passengers | 12,000 | 13,620 | 13,620 | 9,300 | 114,720 | 126,960 | 116,960 | 125,998 |
| v) Taxes and Duties on Electricity | 6,000 | 6,810 | 6,810 | 7,400 | 38,857 | 34,020 | 34,020 | 38,579 |
| vi) Entertainment Tax | 993 | 1,127 | 1,127 | 1,365 | 5,612 | 5,790 | 5,790 | 6,514 |
| vii) Other Taxes and Duties | 337 | 371 | 371 | 500 | 36,892 | 41,123 | 41,123 | 56,263 |
| **B. Share in Central Taxes (i to ix)** | **381,798** | **479,515** | **479,515** | **527,577** | **537,433** | **630,000** | **630,000** | **798,238** |
| i) Corporation Tax | 113,564 | 146,989 | 146,989 | 161,688 | 167,734 | 195,009 | 195,009 | 261,753 |
| ii) Income Tax | 72,596 | 91,859 | 91,859 | 101,045 | 101,857 | 121,868 | 121,868 | 164,366 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | – | – | – | – | -28 | -31 | -31 | -11 |
| v) Taxes on Wealth | 165 | 198 | 198 | 218 | 211 | 263 | 263 | 249 |
| vi) Customs | 75,202 | 95,764 | 95,764 | 105,450 | 104,823 | 121,049 | 121,049 | 152,585 |
| vii) Union Excise Duties | 85,144 | 94,087 | 94,087 | 103,496 | 111,307 | 124,824 | 124,824 | 133,080 |
| viii) Service Tax | 35,127 | 50,618 | 50,618 | 55,680 | 51,563 | 67,100 | 67,100 | 86,242 |
| ix) Other Taxes and Duties on Commodities and Services | – | – | – | – | -34 | -82 | -82 | -26 |
| **II. NON-TAX REVENUE (C+D)** | **319,834** | **326,658** | **326,658** | **497,072** | **891,158** | **777,092** | **732,190** | **738,208** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **143,351** | **159,912** | **159,912** | **291,273** | **409,842** | **185,710** | **180,210** | **193,165** |
| **1. Interest Receipts** | **5,925** | **6,148** | **6,148** | **7,381** | **37,619** | **18,754** | **18,754** | **14,692** |
| **2. Dividends and Profits** | **300** | **341** | **341** | **1,000** | **1,948** | **273** | **273** | **287** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | JHARKHAND | | | | KARNATAKA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Revised Estimates) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **3,664** | **4,159** | **4,159** | **3,634** | **212,681** | **15,423** | **51,223** | **16,995** |
| *of which:* State Lotteries | – | – | – | – | 112,828 | – | – | – |
| **4. Social Services (i to ix)** | **4,713** | **5,349** | **5,349** | **6,954** | **14,757** | **13,924** | **13,924** | **14,620** |
| i) Education, Sports, Art and Culture | 719 | 816 | 816 | 1,701 | 6,500 | 5,145 | 5,145 | 5,402 |
| ii) Medical and Public Health | 580 | 658 | 658 | 776 | 3,954 | 5,268 | 5,268 | 5,531 |
| iii) Family Welfare | 25 | 28 | 28 | 30 | 13 | 127 | 127 | 134 |
| iv) Housing | 74 | 84 | 84 | 94 | 1,149 | 1,208 | 1,208 | 1,269 |
| v) Urban Development | 13 | 15 | 15 | 17 | 144 | 119 | 119 | 125 |
| vi) Labour and Employment | 196 | 223 | 223 | 222 | 1,816 | 1,203 | 1,203 | 1,263 |
| vii) Social Security and Welfare | 1,500 | 1,703 | 1,703 | 2,164 | 673 | 555 | 555 | 583 |
| viii) Water Supply and Sanitation | 897 | 1,018 | 1,018 | 1,130 | 156 | 64 | 64 | 67 |
| ix) Others | 709 | 804 | 804 | 820 | 352 | 235 | 234 | 246 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **128,749** | **143,915** | **143,915** | **272,304** | **142,837** | **137,336** | **96,035** | **146,572** |
| i) Crop Husbandry | 367 | 417 | 417 | 457 | 1,292 | 1,660 | 1,660 | 1,743 |
| ii) Animal Husbandry | 34 | 39 | 39 | 48 | 323 | 443 | 443 | 465 |
| iii) Fisheries | 153 | 174 | 174 | 189 | 513 | 390 | 390 | 410 |
| iv) Forestry and Wildlife | 2,500 | 2,838 | 2,838 | 5,000 | 12,797 | 17,788 | 14,188 | 18,677 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 245 | 278 | 278 | 306 | 3,013 | 3,636 | 3,636 | 3,818 |
| vii) Other Agricultural Programmes | 5 | 6 | 6 | 6 | 7 | 3 | 3 | 3 |
| viii) Major and Medium Irrigation projects | 2,923 | 1,122 | 1,122 | 3,031 | 2,148 | 4,247 | 2,347 | 2,359 |
| ix) Minor Irrigation | 64 | 73 | 73 | 79 | 664 | 695 | 695 | 729 |
| x) Power | – | – | – | 15 | 529 | 4,300 | 4,300 | 4,515 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 38 | 43 | 43 | 47 | 3,946 | 2,035 | 2,035 | 2,137 |
| xiii) Industries@ | 120,401 | 136,655 | 136,655 | 260,270 | 36,915 | 60,449 | 45,449 | 63,742 |
| xiv) Ports and Light Houses | – | – | – | – | 1,079 | 833 | 833 | 874 |
| xv) Road Transport | 57 | 65 | 65 | 25 | 2 | – | – | – |
| xvi) Tourism | 90 | 102 | 102 | 103 | 931 | 815 | 815 | 855 |
| xvii) Others* | 1,871 | 2,105 | 2,105 | 2,727 | 78,677 | 40,042 | 19,242 | 46,244 |
| **D. Grants from the Centre (1 to 5)** | **176,483** | **166,746** | **166,746** | **205,799** | **481,317** | **591,382** | **551,981** | **545,043** |
| 1. State Plan Schemes | 56,958 | 32,601 | 32,601 | 34,951 | 128,430 | 203,719 | 173,720 | 205,804 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 32,774 | 38,676 | 38,676 | 28,182 | 4,288 | 14,947 | 14,947 | – |
| 3. Centrally Sponsored Schemes | 39,283 | 41,841 | 41,841 | 85,272 | 126,162 | 259,588 | 231,186 | 223,137 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 47,468 | 53,628 | 53,628 | 57,394 | 222,437 | 113,128 | 132,128 | 116,102 |
| a) Statutory Grants | 6,319 | 9,334 | 9,334 | 10,751 | – | 15,000 | 15,000 | 15,000 |
| b) Grants for relief on account of Natural Calamities | 9,728 | 10,015 | 10,015 | 10,316 | 11,398 | 9,481 | 9,481 | 9,955 |
| c) Others | 31,421 | 34,279 | 34,279 | 36,327 | 211,039 | 88,647 | 107,647 | 91,147 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | KERALA | | | | MADHYA PRADESH | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **1,818,662** | **2,144,575** | **2,149,697** | **2,493,573** | **2,569,428** | **2,799,584** | **2,984,001** | **3,440,378** |
| **I. TAX REVENUE (A+B)** | **1,515,386** | **1,759,127** | **1,798,928** | **2,049,138** | **1,856,167** | **2,010,159** | **2,145,906** | **2,474,504** |
| **A. State's Own Tax Revenue (1 to 3)** | **1,194,182** | **1,378,978** | **1,399,730** | **1,578,085** | **1,047,313** | **1,171,675** | **1,188,614** | **1,421,481** |
| **1. Taxes on Income (i+ii)** | **963** | **656** | **656** | **739** | **16,874** | **16,722** | **18,646** | **20,301** |
| i) Agricultural Income Tax | 963 | 656 | 656 | 739 | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | – | – | – | – | 16,874 | 16,722 | 18,646 | 20,301 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **161,907** | **163,850** | **210,687** | **261,417** | **138,331** | **153,000** | **166,245** | **196,745** |
| i) Land Revenue | 4,701 | 5,569 | 5,602 | 8,413 | 13,221 | 13,000 | 12,245 | 12,745 |
| ii) Stamps and Registration Fees | 151,993 | 152,412 | 199,185 | 242,056 | 125,110 | 140,000 | 154,000 | 184,000 |
| iii) Urban Immovable Property Tax | 5,213 | 5,869 | 5,900 | 10,948 | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **1,031,313** | **1,214,473** | **1,188,388** | **1,315,929** | **892,109** | **1,001,953** | **1,003,723** | **1,204,435** |
| i) Sales Tax (a to f) | 856,331 | 1,003,551 | 971,216 | 1,061,639 | 526,141 | 590,000 | 570,000 | 660,000 |
| a) State Sales Tax/VAT | 807,162 | 895,396 | 922,466 | 1,008,984 | 469,557 | 520,575 | 527,642 | 613,448 |
| b) Central Sales Tax | 33,966 | 56,925 | 32,700 | 35,322 | 56,584 | 69,425 | 42,358 | 46,552 |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | – | – | – | – |
| d) Surcharge on Sales Tax | 1 | 330 | 1 | 1 | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | 15,203 | 50,900 | 16,049 | 17,333 | – | – | – | – |
| ii) State Excise | 95,307 | 98,686 | 119,331 | 129,985 | 154,668 | 170,000 | 175,000 | 207,500 |
| iii) Taxes on Vehicles | 70,774 | 83,508 | 88,222 | 100,864 | 63,430 | 77,500 | 77,500 | 100,000 |
| iv) Taxes on Goods and Passengers | – | – | – | – | 74,460 | 80,000 | 96,000 | 120,000 |
| v) Taxes and Duties on Electricity | 3,178 | 25,000 | 3,425 | 13,620 | 71,455 | 82,500 | 83,200 | 115,000 |
| vi) Entertainment Tax | 136 | 174 | 164 | 171 | 709 | 1,933 | 2,003 | 1,915 |
| vii) Other Taxes and Duties | 5,586 | 3,554 | 6,031 | 9,650 | 1,247 | 20 | 20 | 20 |
| **B. Share in Central Taxes (i to ix)** | **321,204** | **380,149** | **399,198** | **471,054** | **808,854** | **838,484** | **957,292** | **1,053,023** |
| i) Corporation Tax | 100,249 | 116,550 | 122,390 | 144,420 | 252,448 | 249,432 | 293,497 | 322,847 |
| ii) Income Tax | 60,877 | 72,836 | 76,486 | 90,253 | 153,299 | 159,449 | 183,416 | 201,758 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -17 | -18 | -19 | -22 | -42 | -44 | -46 | -51 |
| v) Taxes on Wealth | 126 | 157 | 165 | 195 | 318 | 362 | 396 | 436 |
| vi) Customs | 62,649 | 75,933 | 79,738 | 94,091 | 157,763 | 165,173 | 191,215 | 210,337 |
| vii) Union Excise Duties | 66,525 | 74,603 | 78,341 | 92,443 | 167,523 | 187,010 | 187,865 | 206,652 |
| viii) Service Tax | 30,815 | 40,137 | 42,148 | 49,735 | 77,596 | 77,155 | 101,072 | 111,179 |
| ix) Other Taxes and Duties on Commodities and Services | -20 | -49 | -51 | -61 | -51 | -53 | -123 | -135 |
| **II. NON-TAX REVENUE (C+D)** | **303,276** | **385,447** | **350,769** | **444,434** | **713,261** | **789,425** | **838,094** | **965,874** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **93,757** | **113,307** | **108,395** | **129,356** | **265,846** | **242,703** | **255,959** | **301,770** |
| **1. Interest Receipts** | **4,463** | **4,555** | **4,843** | **5,116** | **13,273** | **3,999** | **18,440** | **49,548** |
| **2. Dividends and Profits** | **3,017** | **2,520** | **3,300** | **3,450** | **1,444** | **2,257** | **6,003** | **6,171** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | KERALA | | | | MADHYA PRADESH | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **39,196** | **45,179** | **51,866** | **63,341** | **86,191** | **14,528** | **52,057** | **17,444** |
| *of which:* State Lotteries | 23,632 | 25,145 | 32,761 | 42,000 | – | – | – | – |
| **4. Social Services (i to ix)** | **14,247** | **17,395** | **17,256** | **19,733** | **7,506** | **4,745** | **5,091** | **5,467** |
| i) Education, Sports, Art and Culture | 9,991 | 12,157 | 12,157 | 13,861 | 1,106 | 135 | 124 | 365 |
| ii) Medical and Public Health | 3,299 | 3,800 | 3,644 | 4,211 | 2,088 | 1,844 | 2,216 | 2,323 |
| iii) Family Welfare | 6 | 6 | 21 | 26 | 51 | 117 | 117 | 118 |
| iv) Housing | 103 | 197 | 197 | 223 | 1,376 | 1,251 | 1,246 | 1,250 |
| v) Urban Development | 124 | 108 | 108 | 141 | 181 | 121 | 129 | 143 |
| vi) Labour and Employment | 516 | 559 | 559 | 636 | 473 | 412 | 402 | 405 |
| vii) Social Security and Welfare | 104 | 106 | 109 | 118 | 311 | 10 | 3 | 4 |
| viii) Water Supply and Sanitation | – | 278 | 278 | 314 | 513 | 825 | 825 | 825 |
| ix) Others | 105 | 184 | 184 | 203 | 1,407 | 30 | 30 | 35 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **1** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **32,833** | **43,658** | **31,131** | **37,715** | **157,431** | **217,174** | **174,366** | **223,139** |
| i) Crop Husbandry | 1,233 | 1,583 | 1,624 | 1,961 | 1,601 | 1,149 | 1,974 | 7,645 |
| ii) Animal Husbandry | 643 | 688 | 688 | 691 | 331 | 223 | 332 | 260 |
| iii) Fisheries | 296 | 550 | 565 | 324 | 175 | 193 | 193 | 199 |
| iv) Forestry and Wildlife | 17,456 | 26,844 | 14,529 | 19,121 | 53,650 | 52,500 | 54,300 | 60,000 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 3,575 | 3,822 | 3,822 | 4,319 | 1,854 | 1,533 | 2,090 | 1,697 |
| vii) Other Agricultural Programmes | 4 | 3 | 8 | 8 | 1,002 | 1,102 | 1,102 | 1,134 |
| viii) Major and Medium Irrigation projects | 487 | 890 | 582 | 654 | 2,982 | 6,853 | 3,446 | 3,646 |
| ix) Minor Irrigation | 188 | 164 | 164 | 185 | 893 | 3,699 | 681 | 681 |
| x) Power | – | – | – | – | 1 | 20,000 | – | 25,000 |
| xi) Petroleum | 1 | 1 | 1 | 1 | 1 | – | 1 | 1 |
| xii) Village and Small Industries | 840 | 574 | 574 | 614 | 295 | 108 | 280 | 320 |
| xiii) Industries@ | 3,329 | 3,336 | 3,364 | 3,768 | 92,923 | 127,880 | 108,532 | 120,575 |
| xiv) Ports and Light Houses | 233 | 256 | 256 | 284 | – | – | – | – |
| xv) Road Transport | – | – | – | – | – | – | – | – |
| xvi) Tourism | 501 | 364 | 364 | 509 | – | – | – | – |
| xvii) Others* | 4,048 | 4,581 | 4,589 | 5,276 | 1,723 | 1,934 | 1,435 | 1,983 |
| **D. Grants from the Centre (1 to 5)** | **209,519** | **272,141** | **242,374** | **315,079** | **447,415** | **546,722** | **582,136** | **664,104** |
| 1. State Plan Schemes | 63,078 | 107,132 | 93,483 | 173,077 | 198,252 | 236,507 | 248,163 | 327,576 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 1,964 | – | – | – | 5,708 | 122,558 | 130,511 | 124,596 |
| 3. Centrally Sponsored Schemes | 35,235 | 93,827 | 91,334 | 85,541 | 145,008 | 75,744 | 92,342 | 93,853 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 109,242 | 71,181 | 57,556 | 56,461 | 98,448 | 111,913 | 111,120 | 118,080 |
| a) Statutory Grants | 57,571 | 58,947 | 45,322 | 46,121 | 65,958 | – | – | – |
| b) Grants for relief on account of Natural Calamities | 6,733 | 7,070 | 7,070 | 7,424 | 24,667 | 15,148 | 15,148 | 20,804 |
| c) Others | 44,937 | 5,164 | 5,164 | 2,915 | 7,823 | 96,765 | 95,972 | 97,276 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | MAHARASHTRA | | | | MANIPUR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **6,219,535** | **6,829,887** | **6,898,905** | **7,991,086** | **286,274** | **276,216** | **360,037** | **363,694** |
| **I. TAX REVENUE (A+B)** | **4,612,200** | **5,300,211** | **5,421,064** | **6,083,923** | **55,789** | **64,395** | **65,940** | **75,395** |
| **A. State's Own Tax Revenue (1 to 3)** | **4,009,924** | **4,587,406** | **4,661,191** | **5,189,346** | **12,151** | **12,744** | **14,289** | **16,001** |
| **1. Taxes on Income (i+ii)** | **124,672** | **129,800** | **145,400** | **145,000** | **1,328** | **1,400** | **1,400** | **1,568** |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 124,672 | 129,800 | 145,400 | 145,000 | 1,328 | 1,400 | 1,400 | 1,568 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **689,989** | **789,000** | **869,500** | **1,030,000** | **384** | **375** | **410** | **456** |
| i) Land Revenue | 48,417 | 69,000 | 69,500 | 70,000 | 101 | 88 | 110 | 120 |
| ii) Stamps and Registration Fees | 641,572 | 720,000 | 800,000 | 960,000 | 283 | 287 | 300 | 336 |
| iii) Urban Immovable Property Tax | – | – | – | – | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **3,195,263** | **3,668,606** | **3,646,291** | **4,014,346** | **10,439** | **10,969** | **12,479** | **13,977** |
| i) Sales Tax (a to f) | 2,413,073 | 2,746,500 | 2,661,200 | 2,903,900 | 9,664 | 10,000 | 11,500 | 12,880 |
| a) State Sales Tax/VAT | 2,172,099 | 1,943,200 | 1,740,000 | 2,000,000 | 9,664 | 10,000 | 11,500 | 12,880 |
| b) Central Sales Tax | 254,766 | 205,500 | 246,000 | 199,600 | – | – | – | – |
| c) Sales Tax on Motor Spirit and Lubricants | 12,666 | 590,200 | 675,000 | 704,000 | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | -26,458 | 7,600 | 200 | 300 | – | – | – | – |
| ii) State Excise | 330,070 | 350,000 | 380,000 | 450,000 | 362 | 399 | 399 | 447 |
| iii) Taxes on Vehicles | 184,106 | 207,000 | 221,531 | 242,618 | 319 | 438 | 438 | 491 |
| iv) Taxes on Goods and Passengers | 22,448 | 59,400 | 59,400 | 59,400 | 60 | 94 | 94 | 105 |
| v) Taxes and Duties on Electricity | 157,719 | 178,154 | 231,800 | 260,000 | 19 | 30 | 30 | 34 |
| vi) Entertainment Tax | 32,819 | 35,500 | 33,000 | 36,000 | – | – | – | – |
| vii) Other Taxes and Duties | 55,028 | 92,052 | 59,360 | 62,428 | 14 | 8 | 18 | 20 |
| **B. Share in Central Taxes (i to ix)** | **602,276** | **712,805** | **759,873** | **894,577** | **43,638** | **51,651** | **51,651** | **59,394** |
| i) Corporation Tax | 187,972 | 218,538 | 232,938 | 293,335 | 13,617 | 15,832 | 15,832 | 18,205 |
| ii) Income Tax | 114,146 | 136,572 | 145,571 | 184,198 | 8,269 | 9,894 | 9,894 | 11,377 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -31 | -35 | -37 | -12 | – | – | – | – |
| v) Taxes on Wealth | 237 | 295 | 314 | 279 | 17 | 21 | 21 | 24 |
| vi) Customs | 117,470 | 142,378 | 151,760 | 170,995 | 8,510 | 10,314 | 10,314 | 11,860 |
| vii) Union Excise Duties | 124,737 | 139,884 | 149,102 | 149,137 | 9,037 | 10,134 | 10,134 | 11,653 |
| viii) Service Tax | 57,783 | 75,265 | 80,225 | 96,645 | 4,188 | 5,456 | 5,456 | 6,274 |
| ix) Other Taxes and Duties on Commodities and Services | -38 | -92 | – | – | – | – | – | – |
| **II. NON-TAX REVENUE (C+D)** | **1,607,336** | **1,529,676** | **1,477,841** | **1,907,163** | **230,484** | **211,821** | **294,097** | **288,299** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **751,823** | **574,767** | **568,896** | **671,467** | **18,104** | **14,627** | **20,397** | **21,137** |
| **1. Interest Receipts** | **250,392** | **102,702** | **110,501** | **108,536** | **3,505** | **941** | **4,000** | **3,500** |
| **2. Dividends and Profits** | **616** | **425** | **452** | **453** | **–** | **1** | **1** | **1** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | MAHARASHTRA | | | | MANIPUR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **202,807** | **156,127** | **70,798** | **153,597** | **9,194** | **5,460** | **6,104** | **6,569** |
| *of which:* State Lotteries | 85,303 | 100,000 | 2,018 | 82,639 | – | – | – | – |
| **4. Social Services (i to ix)** | **54,780** | **46,333** | **58,105** | **57,356** | **338** | **547** | **548** | **577** |
| i) Education, Sports, Art and Culture | 11,699 | 8,685 | 12,140 | 12,212 | 94 | 130 | 130 | 137 |
| ii) Medical and Public Health | 15,920 | 14,872 | 17,772 | 19,904 | 24 | 35 | 35 | 37 |
| iii) Family Welfare | 1,029 | 1,182 | 1,182 | 1,151 | – | – | – | – |
| iv) Housing | 2,334 | 2,357 | 3,300 | 3,500 | 68 | 150 | 150 | 158 |
| v) Urban Development | 6,588 | 5,285 | 7,635 | 5,925 | – | – | – | – |
| vi) Labour and Employment | 4,855 | 4,775 | 4,776 | 5,014 | 4 | 3 | 4 | 5 |
| vii) Social Security and Welfare | 6,402 | 5,225 | 5,225 | 5,486 | – | – | – | – |
| viii) Water Supply and Sanitation | 1,282 | 933 | 2,995 | 980 | 139 | 220 | 220 | 231 |
| ix) Others | 4,671 | 3,019 | 3,080 | 3,184 | 10 | 9 | 9 | 10 |
| **5. Fiscal Services** | **28** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **243,200** | **269,180** | **329,040** | **351,525** | **5,066** | **7,678** | **9,745** | **10,490** |
| i) Crop Husbandry | 2,226 | 3,745 | 2,775 | 2,831 | 30 | 15 | 15 | 15 |
| ii) Animal Husbandry | 1,092 | 1,503 | 1,858 | 1,870 | 9 | 10 | 10 | 10 |
| iii) Fisheries | 450 | 503 | 505 | 540 | 6 | 10 | 10 | 10 |
| iv) Forestry and Wildlife | 12,137 | 22,291 | 22,291 | 25,431 | 152 | 220 | 220 | 231 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 6,446 | 6,048 | 6,990 | 10,376 | 12 | 15 | 12 | 12 |
| vii) Other Agricultural Programmes | 260 | 236 | 296 | 311 | 1 | 2 | 1 | 1 |
| viii) Major and Medium Irrigation projects | 44,493 | 62,000 | 67,364 | 71,858 | 785 | 350 | 864 | 950 |
| ix) Minor Irrigation | 5,818 | 3,462 | 5,715 | 5,812 | 6 | 10 | 10 | 10 |
| x) Power | 13,383 | 9,646 | 55,000 | 39,958 | 4,024 | 7,000 | 6,481 | 7,126 |
| xi) Petroleum | 5 | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 402 | 315 | 700 | 600 | 6 | 12 | 7 | 8 |
| xiii) Industries@ | 82,048 | 87,523 | 98,875 | 114,758 | 9 | 10 | 9 | 10 |
| xiv) Ports and Light Houses | – | – | – | – | – | – | – | – |
| xv) Road Transport | 2 | – | – | – | – | – | – | – |
| xvi) Tourism | 187 | – | – | – | 4 | 3 | 5 | 5 |
| xvii) Others* | 74,251 | 71,908 | 66,671 | 77,180 | 25 | 21 | 2,102 | 2,103 |
| **D. Grants from the Centre (1 to 5)** | **855,513** | **954,909** | **908,945** | **1,235,696** | **212,380** | **197,194** | **273,700** | **267,162** |
| 1. State Plan Schemes | 391,912 | 362,202 | 433,702 | 655,904 | 94,290 | 80,158 | 147,148 | 148,850 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 8,877 | 250 | 1,075 | 514 | 7,946 | 4,579 | 7,426 | 6,500 |
| 3. Centrally Sponsored Schemes | 105,824 | 138,235 | 178,150 | 180,128 | 14,882 | 10,167 | 15,686 | 9,121 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | 3,786 | 4,664 | 4,747 | 2,657 |
| 5. Non-Plan Grants (a to c) | 348,900 | 454,222 | 296,018 | 399,150 | 91,476 | 97,626 | 98,692 | 100,034 |
| a) Statutory Grants | 21,495 | 10,000 | 10,000 | 10,000 | 87,586 | 93,319 | 94,165 | 96,271 |
| b) Grants for relief on account of Natural Calamities | 22,000 | – | – | – | – | – | – | – |
| c) Others | 305,405 | 444,222 | 286,018 | 389,150 | 3,890 | 4,307 | 4,527 | 3,763 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | MEGHALAYA | | | | MIZORAM | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **214,218** | **324,177** | **324,177** | **370,286** | **196,894** | **193,636** | **236,240** | **221,787** |
| **I. TAX REVENUE (A+B)** | **75,192** | **86,117** | **86,117** | **104,878** | **35,567** | **40,902** | **40,977** | **50,237** |
| **A. State's Own Tax Revenue (1 to 3)** | **30,474** | **33,193** | **33,193** | **38,461** | **6,762** | **6,813** | **6,888** | **7,456** |
| **1. Taxes on Income (i+ii)** | **952** | **128** | **128** | **136** | **500** | **450** | **480** | **500** |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 952 | 128 | 128 | 136 | 500 | 450 | 480 | 500 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **1,207** | **829** | **829** | **989** | **94** | **123** | **141** | **145** |
| i) Land Revenue | 558 | 37 | 37 | 39 | 73 | 102 | 118 | 120 |
| ii) Stamps and Registration Fees | 649 | 792 | 792 | 950 | 21 | 21 | 23 | 25 |
| iii) Urban Immovable Property Tax | – | – | – | – | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **28,315** | **32,236** | **32,236** | **37,336** | **6,169** | **6,240** | **6,267** | **6,811** |
| i) Sales Tax (a to f) | 21,582 | 23,316 | 23,316 | 28,542 | 5,372 | 5,500 | 5,500 | 6,000 |
| a) State Sales Tax/VAT | 18,104 | 10,081 | 10,081 | 16,535 | 5,372 | 5,500 | 5,500 | 6,000 |
| b) Central Sales Tax | 2,804 | 3,564 | 3,564 | 3,734 | – | – | – | – |
| c) Sales Tax on Motor Spirit and Lubricants | 183 | 9,671 | 9,671 | 8,273 | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | 491 | – | – | – | – | – | – | – |
| ii) State Excise | 5,396 | 7,158 | 7,158 | 7,157 | 165 | 145 | 165 | 170 |
| iii) Taxes on Vehicles | 934 | 1,056 | 1,056 | 1,162 | 501 | 450 | 475 | 500 |
| iv) Taxes on Goods and Passengers | 279 | 570 | 570 | 339 | 98 | 95 | 95 | 100 |
| v) Taxes and Duties on Electricity | 3 | 5 | 5 | 5 | – | – | – | – |
| vi) Entertainment Tax | 120 | 27 | 27 | 37 | – | – | – | – |
| vii) Other Taxes and Duties | 2 | 104 | 104 | 94 | 32 | 50 | 32 | 41 |
| **B. Share in Central Taxes (i to ix)** | **44,718** | **52,924** | **52,924** | **66,417** | **28,805** | **34,089** | **34,089** | **42,781** |
| i) Corporation Tax | 13,956 | 16,225 | 16,225 | 21,778 | 8,991 | 10,452 | 10,452 | 14,030 |
| ii) Income Tax | 8,475 | 10,140 | 10,140 | 13,676 | 5,460 | 6,532 | 6,532 | 8,810 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -2 | -3 | -3 | -1 | -1 | -2 | -2 | -1 |
| v) Taxes on Wealth | 18 | 22 | 22 | 21 | 11 | 14 | 14 | 13 |
| vi) Customs | 8,722 | 10,571 | 10,571 | 12,695 | 5,618 | 6,810 | 6,810 | 8,178 |
| vii) Union Excise Duties | 9,261 | 10,386 | 10,386 | 11,073 | 5,966 | 6,690 | 6,690 | 7,133 |
| viii) Service Tax | 4,291 | 5,590 | 5,590 | 7,177 | 2,762 | 3,597 | 3,597 | 4,619 |
| ix) Other Taxes and Duties on Commodities and Services | -3 | -7 | -7 | -2 | -2 | -4 | -4 | -1 |
| **II. NON-TAX REVENUE (C+D)** | **139,026** | **238,060** | **238,060** | **265,408** | **161,327** | **152,734** | **195,263** | **171,550** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **18,436** | **18,035** | **18,035** | **19,870** | **13,338** | **9,797** | **12,894** | **11,727** |
| **1. Interest Receipts** | **1,336** | **600** | **600** | **772** | **876** | **625** | **625** | **625** |
| **2. Dividends and Profits** | **1** | **19** | **19** | **9** | **-** | **–** | **–** | **–** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | MEGHALAYA | | | | MIZORAM | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **3,593** | **2,294** | **2,294** | **2,336** | **5,250** | **801** | **2,142** | **877** |
| *of which:* State Lotteries | 244 | 924 | 924 | 924 | 4,429 | 300 | 1,592 | 300 |
| **4. Social Services (i to ix)** | **325** | **364** | **364** | **393** | **778** | **657** | **813** | **882** |
| i) Education, Sports, Art and Culture | 91 | 100 | 100 | 108 | 52 | 48 | 54 | 60 |
| ii) Medical and Public Health | 108 | 96 | 96 | 100 | 56 | 42 | 44 | 50 |
| iii) Family Welfare | 2 | – | – | – | – | – | – | – |
| iv) Housing | 17 | 30 | 30 | 33 | 51 | 45 | 70 | 75 |
| v) Urban Development | 4 | 3 | 3 | 3 | – | – | – | – |
| vi) Labour and Employment | 49 | 58 | 58 | 64 | – | – | – | – |
| vii) Social Security and Welfare | 1 | 11 | 11 | 12 | 80 | 35 | 38 | 40 |
| viii) Water Supply and Sanitation | 49 | 60 | 60 | 66 | 532 | 480 | 600 | 650 |
| ix) Others | 4 | 6 | 6 | 7 | 6 | 7 | 7 | 7 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **13,181** | **14,758** | **14,758** | **16,360** | **6,435** | **7,715** | **9,314** | **9,344** |
| i) Crop Husbandry | 221 | 301 | 301 | 306 | 22 | 32 | 32 | 35 |
| ii) Animal Husbandry | 156 | 120 | 120 | 123 | 56 | 65 | 65 | 65 |
| iii) Fisheries | 2 | 6 | 6 | 6 | 5 | 4 | 4 | 4 |
| iv) Forestry and Wildlife | 1,666 | 1,785 | 1,785 | 1,927 | 406 | 320 | 320 | 320 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 38 | 64 | 64 | 67 | 2 | 2 | 2 | 2 |
| vii) Other Agricultural Programmes | 82 | 113 | 113 | 123 | 58 | 55 | 56 | 60 |
| viii) Major and Medium Irrigation projects | – | – | – | – | – | – | – | – |
| ix) Minor Irrigation | 9 | 6 | 6 | 6 | – | 1 | 1 | 1 |
| x) Power | – | – | – | – | 5,179 | 6,643 | 8,000 | 8,000 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 23 | 34 | 34 | 37 | 22 | 15 | 15 | 15 |
| xiii) Industries@ | 10,903 | 12,143 | 12,143 | 13,569 | 44 | 10 | 153 | 160 |
| xiv) Ports and Light Houses | – | – | – | – | – | – | – | – |
| xv) Road Transport | – | – | – | – | 174 | 165 | 165 | 170 |
| xvi) Tourism | – | 2 | 2 | 3 | 82 | 65 | 100 | 107 |
| xvii) Others* | 82 | 184 | 184 | 193 | 385 | 338 | 402 | 405 |
| **D. Grants from the Centre (1 to 5)** | **120,590** | **220,025** | **220,025** | **245,538** | **147,990** | **142,936** | **182,369** | **159,823** |
| 1. State Plan Schemes | 56,900 | 115,771 | 115,771 | 135,602 | 62,590 | 76,963 | 82,759 | 90,953 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 1,117 | 5,380 | 5,380 | 2,006 | 454 | 110 | 110 | 110 |
| 3. Centrally Sponsored Schemes | 10,666 | 41,119 | 41,119 | 44,244 | 16,895 | 15 | 25,113 | 8 |
| 4. NEC/Special Plan Scheme | 4,660 | 8,609 | 8,609 | 19,509 | 3,769 | 3 | 5,316 | 2 |
| 5. Non-Plan Grants (a to c) | 47,247 | 49,146 | 49,146 | 44,176 | 64,282 | 65,846 | 69,071 | 68,750 |
| a) Statutory Grants | – | – | – | – | 57,621 | 62,777 | 63,068 | 65,660 |
| b) Grants for relief on account of Natural Calamities | 1,295 | 896 | 896 | 923 | 501 | 523 | 1,404 | 539 |
| c) Others | 45,952 | 48,250 | 48,250 | 43,253 | 6,160 | 2,546 | 4,599 | 2,551 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | NAGALAND | | | | ORISSA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **277,251** | **305,982** | **315,891** | **326,561** | **1,803,263** | **1,946,720** | **2,138,134** | **2,327,042** |
| **I. TAX REVENUE (A+B)** | **43,596** | **47,068** | **50,322** | **60,911** | **1,228,549** | **1,340,631** | **1,415,443** | **1,551,688** |
| **A. State's Own Tax Revenue (1 to 3)** | **11,903** | **12,814** | **12,814** | **13,838** | **606,507** | **661,552** | **679,287** | **727,195** |
| **1. Taxes on Income (i+ii)** | **1,635** | **1,516** | **1,516** | **1,637** | **7,360** | **7,920** | **8,096** | **8,906** |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 1,635 | 1,516 | 1,516 | 1,637 | 7,360 | 7,920 | 8,096 | 8,906 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **156** | **157** | **157** | **169** | **48,687** | **53,480** | **59,075** | **60,078** |
| i) Land Revenue | 50 | 64 | 64 | 69 | 22,638 | 21,000 | 23,091 | 25,024 |
| ii) Stamps and Registration Fees | 105 | 93 | 93 | 100 | 26,049 | 32,480 | 35,984 | 35,054 |
| iii) Urban Immovable Property Tax | – | – | – | – | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **10,112** | **11,141** | **11,141** | **12,032** | **550,460** | **600,152** | **612,116** | **658,211** |
| i) Sales Tax (a to f) | 8,502 | 9,914 | 9,914 | 10,707 | 376,482 | 402,488 | 405,471 | 440,037 |
| a) State Sales Tax/VAT | 8,502 | 9,914 | 9,914 | 10,707 | 304,234 | 358,131 | 360,786 | 401,542 |
| b) Central Sales Tax | – | – | – | – | 72,248 | 44,357 | 44,685 | 38,495 |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | – | – | – | – | – | – | – | – |
| ii) State Excise | 213 | 292 | 292 | 315 | 43,007 | 55,370 | 55,370 | 60,076 |
| iii) Taxes on Vehicles | 1,226 | 793 | 793 | 856 | 42,654 | 55,200 | 55,200 | 59,079 |
| iv) Taxes on Goods and Passengers | 169 | 140 | 140 | 151 | 57,400 | 53,693 | 60,270 | 58,090 |
| v) Taxes and Duties on Electricity | 2 | 1 | 1 | 2 | 28,258 | 33,000 | 33,019 | 37,972 |
| vi) Entertainment Tax | – | – | – | – | 4 | 7 | 7 | 9 |
| vii) Other Taxes and Duties | – | 1 | 1 | 1 | 2,655 | 394 | 2,779 | 2,948 |
| **B. Share in Central Taxes (i to ix)** | **31,693** | **34,254** | **37,508** | **47,073** | **622,042** | **679,079** | **736,156** | **824,493** |
| i) Corporation Tax | 9,893 | 10,191 | 11,502 | 15,439 | 194,142 | 211,938 | 229,688 | 257,250 |
| ii) Income Tax | 6,008 | 6,513 | 7,188 | 9,695 | 117,893 | 128,700 | 139,516 | 156,258 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -2 | – | -2 | -1 | -32 | -34 | – | – |
| v) Taxes on Wealth | 12 | 15 | 16 | 15 | 244 | 266 | 289 | 323 |
| vi) Customs | 6,183 | 6,749 | 7,493 | 9,000 | 121,325 | 132,446 | 143,578 | 160,807 |
| vii) Union Excise Duties | 6,565 | 7,642 | 7,362 | 7,849 | 128,831 | 140,640 | 152,461 | 170,756 |
| viii) Service Tax | 3,036 | 3,144 | 3,954 | 5,078 | 59,678 | 65,148 | 70,624 | 79,099 |
| ix) Other Taxes and Duties on Commodities and Services | -2 | – | -5 | -2 | -39 | -25 | – | – |
| **II. NON-TAX REVENUE (C+D)** | **233,655** | **258,913** | **265,568** | **265,649** | **574,714** | **606,089** | **722,690** | **775,354** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **9,114** | **9,704** | **11,087** | **12,110** | **258,812** | **158,078** | **191,553** | **213,532** |
| **1. Interest Receipts** | **522** | **340** | **340** | **306** | **39,843** | **6,996** | **38,953** | **26,000** |
| **2. Dividends and Profits** | **–** | **–** | **–** | **–** | **4,939** | **6,000** | **3,500** | **6,000** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | NAGALAND | | | | ORISSA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **1,882** | **1,754** | **1,554** | **1,694** | **85,879** | **8,875** | **11,141** | **17,809** |
| *of which:* State Lotteries | 1,459 | 1,000 | 1,000 | 1,080 | – | – | – | – |
| **4. Social Services (i to ix)** | **648** | **509** | **609** | **658** | **10,619** | **12,104** | **11,625** | **12,880** |
| i) Education, Sports, Art and Culture | 164 | 26 | 26 | 28 | 4,194 | 4,725 | 4,300 | 4,386 |
| ii) Medical and Public Health | 13 | 16 | 16 | 17 | 1,306 | 1,470 | 1,470 | 1,499 |
| iii) Family Welfare | – | – | – | – | 7 | 9 | 8 | 14 |
| iv) Housing | 221 | 295 | 295 | 319 | 1,200 | 1,654 | 1,667 | 1,667 |
| v) Urban Development | 2 | – | – | – | 12 | 37 | 24 | 36 |
| vi) Labour and Employment | 6 | 4 | 4 | 5 | 375 | 404 | 404 | 627 |
| vii) Social Security and Welfare | 16 | 19 | 19 | 21 | 15 | 53 | 18 | 33 |
| viii) Water Supply and Sanitation | 226 | 146 | 246 | 265 | 3,210 | 3,358 | 3,358 | 4,030 |
| ix) Others | – | 3 | 3 | 3 | 300 | 394 | 376 | 588 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **1** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **6,062** | **7,101** | **8,585** | **9,452** | **117,531** | **124,103** | **126,334** | **150,843** |
| i) Crop Husbandry | 15 | 12 | 12 | 13 | 552 | 683 | 683 | 971 |
| ii) Animal Husbandry | 35 | 47 | 47 | 50 | 91 | 105 | 105 | 164 |
| iii) Fisheries | 2 | 1 | 1 | 1 | 205 | 315 | 315 | 494 |
| iv) Forestry and Wildlife | 595 | 542 | 642 | 694 | 13,063 | 6,200 | 6,226 | 12,752 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 92 | 5 | 5 | 6 | 239 | 235 | 235 | 366 |
| vii) Other Agricultural Programmes | 5 | 4 | 4 | 4 | 66 | 137 | 57 | 89 |
| viii) Major and Medium Irrigation projects | – | – | – | – | 4,975 | 7,200 | 7,200 | 7,745 |
| ix) Minor Irrigation | – | 1 | 1 | 1 | 446 | 1,100 | 1,000 | 1,000 |
| x) Power | 4,163 | 5,280 | 6,788 | 7,467 | 124 | 362 | 129 | 161 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 21 | 21 | 21 | 22 | 12 | 37 | 37 | 61 |
| xiii) Industries@ | 191 | 7 | 7 | 7 | 93,674 | 104,516 | 106,018 | 120,028 |
| xiv) Ports and Light Houses | – | – | – | – | 149 | 64 | 152 | 241 |
| xv) Road Transport | 803 | 1,115 | 991 | 1,115 | – | – | – | – |
| xvi) Tourism | 30 | 26 | 26 | 28 | 14 | 32 | 32 | 50 |
| xvii) Others* | 110 | 40 | 40 | 44 | 3,921 | 3,117 | 4,145 | 6,721 |
| **D. Grants from the Centre (1 to 5)** | **224,542** | **249,209** | **254,481** | **253,540** | **315,902** | **448,011** | **531,137** | **561,822** |
| 1. State Plan Schemes | 82,680 | 82,120 | 77,487 | 81,831 | 128,432 | 209,608 | 259,517 | 267,692 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 25,629 | 32,792 | 38,602 | 32,422 | 6,229 | 54,912 | 59,778 | 53,893 |
| 3. Centrally Sponsored Schemes | – | – | – | – | 72,607 | 79,752 | 108,103 | 119,722 |
| 4. NEC/ Special Plan Scheme | 3,937 | 4,115 | 5,158 | 4,448 | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 112,296 | 130,182 | 133,234 | 134,839 | 108,634 | 103,739 | 103,739 | 120,515 |
| a) Statutory Grants | 103,764 | 112,444 | 112,444 | 116,817 | – | – | – | – |
| b) Grants for relief on account of Natural Calamities | 81 | 303 | 742 | 312 | – | 23,953 | 23,953 | 24,673 |
| c) Others | 8,451 | 17,435 | 20,049 | 17,710 | 108,634 | 79,786 | 79,786 | 95,842 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | PUNJAB | | | | RAJASTHAN | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **1,679,513** | **2,274,954** | **2,280,306** | **2,326,102** | **2,559,218** | **2,859,949** | **3,012,842** | **3,298,625** |
| **I. TAX REVENUE (A+B)** | **1,058,291** | **1,272,911** | **1,232,087** | **1,357,248** | **1,836,861** | **2,091,430** | **2,135,583** | **2,443,971** |
| **A. State's Own Tax Revenue (1 to 3)** | **901,716** | **1,087,603** | **1,034,683** | **1,124,701** | **1,160,824** | **1,291,326** | **1,284,080** | **1,456,228** |
| **1. Taxes on Income (i+ii)** | **–** | **–** | **–** | **–** | **6** | **–** | **–** | **–** |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | – | – | – | – | 6 | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **181,921** | **230,053** | **171,725** | **188,900** | **146,326** | **162,506** | **167,212** | **200,394** |
| i) Land Revenue | 1,527 | 53 | 1,725 | 1,900 | 11,671 | 10,006 | 12,206 | 21,206 |
| ii) Stamps and Registration Fees | 180,394 | 230,000 | 170,000 | 187,000 | 129,368 | 147,500 | 150,000 | 172,500 |
| iii) Urban Immovable Property Tax | – | – | – | – | 5,287 | 5,000 | 5,006 | 6,688 |
| **3. Taxes on Commodities and Services (i to vii)** | **719,795** | **857,550** | **862,958** | **935,801** | **1,014,492** | **1,128,820** | **1,116,868** | **1,255,834** |
| i) Sales Tax (a to f) | 482,902 | 577,800 | 577,800 | 629,000 | 672,071 | 767,600 | 760,000 | 850,000 |
| a) State Sales Tax/VAT | 441,280 | 551,610 | 531,610 | 551,520 | 606,758 | 705,957 | 701,436 | 785,760 |
| b) Central Sales Tax | 32,678 | 25,400 | 25,400 | 39,400 | 44,856 | 43,692 | 41,555 | 45,536 |
| c) Sales Tax on Motor Spirit and Lubricants | **–** | – | – | – | – | – | – | – |
| d) Surcharge on Sales Tax | 6 | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | 1 | 790 | 20,790 | 38,080 | – | – | – | – |
| f) Other Receipts | 8,937 | – | – | – | 20,458 | 17,951 | 17,009 | 18,704 |
| ii) State Excise | 136,778 | 172,600 | 172,608 | 183,001 | 159,109 | 172,000 | 175,000 | 191,000 |
| iii) Taxes on Vehicles | 46,805 | 48,800 | 52,400 | 57,600 | 102,361 | 105,000 | 107,500 | 115,300 |
| iv) Taxes on Goods and Passengers | **–** | – | – | – | 24,760 | 25,000 | 11,000 | 30,000 |
| v) Taxes and Duties on Electricity | 52,758 | 57,600 | 59,400 | 65,300 | 51,588 | 55,220 | 58,368 | 63,534 |
| vi) Entertainment Tax | 455 | 500 | 500 | 650 | 1,156 | 1,600 | 1,600 | 1,700 |
| vii) Other Taxes and Duties | 97 | 250 | 250 | 250 | 3,448 | 2,400 | 3,400 | 4,300 |
| **B. Share in Central Taxes (i to ix)** | **156,575** | **185,308** | **197,404** | **232,547** | **676,037** | **800,104** | **851,503** | **987,743** |
| i) Corporation Tax | 48,865 | 57,832 | 62,832 | 76,254 | 210,994 | 245,303 | 261,061 | 302,831 |
| ii) Income Tax | 29,673 | 35,118 | 40,116 | 47,883 | 128,126 | 153,298 | 163,146 | 189,249 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -8 | -9 | -9 | -3 | -36 | -39 | -42 | -48 |
| v) Taxes on Wealth | 63 | 75 | 75 | 73 | 266 | 331 | 352 | 409 |
| vi) Customs | 30,537 | 36,141 | 38,242 | 44,451 | 131,856 | 159,816 | 170,083 | 197,296 |
| vii) Union Excise Duties | 32,426 | 38,376 | 38,374 | 38,769 | 140,014 | 157,016 | 167,103 | 193,839 |
| viii) Service Tax | 15,019 | 17,775 | 17,774 | 25,120 | 64,859 | 84,482 | 89,909 | 104,295 |
| ix) Other Taxes and Duties on Commodities and Services | – | – | – | – | -42 | -103 | -110 | -127 |
| **II. NON-TAX REVENUE (C+D)** | **621,222** | **1,002,043** | **1,048,219** | **968,854** | **722,357** | **768,519** | **877,260** | **854,654** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **397,257** | **662,029** | **665,685** | **539,110** | **343,061** | **338,429** | **384,949** | **359,117** |
| **1. Interest Receipts** | **65,857** | **83,115** | **139,625** | **19,919** | **107,272** | **94,924** | **109,469** | **100,687** |
| **2. Dividends and Profits** | **196** | **110** | **1,348** | **148** | **962** | **2,715** | **2,963** | **2,963** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | PUNJAB | | | | RAJASTHAN | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **272,317** | **513,083** | **461,152** | **450,564** | **69,322** | **62,493** | **100,556** | **64,808** |
| *of which:* State Lotteries | 320,211 | 496,939 | 375,319 | 375,062 | – | – | – | – |
| **4. Social Services (i to ix)** | **19,519** | **17,050** | **20,649** | **22,715** | **25,535** | **29,787** | **26,517** | **29,082** |
| i) Education, Sports, Art and Culture | 2,706 | 5,544 | 2,667 | 3,086 | 3,171 | 3,184 | 2,165 | 2,299 |
| ii) Medical and Public Health | 4,282 | 4,881 | 4,760 | 5,073 | 3,063 | 3,014 | 2,982 | 2,973 |
| iii) Family Welfare | 11 | 35 | 42 | 46 | 25 | 25 | 51 | 31 |
| iv) Housing | 207 | 248 | 220 | 250 | 299 | 331 | 332 | 332 |
| v) Urban Development | 6,832 | 1,150 | 7,515 | 8,270 | 27 | 89 | 62 | 38 |
| vi) Labour and Employment | 685 | 844 | 957 | 1,050 | 371 | 277 | 317 | 327 |
| vii) Social Security and Welfare | 1,072 | 539 | 1,180 | 1,300 | 87 | 224 | 237 | 252 |
| viii) Water Supply and Sanitation | 2,993 | 3,800 | 3,290 | 3,620 | 18,249 | 22,454 | 20,145 | 22,587 |
| ix) Others | 731 | 10 | 18 | 20 | 244 | 189 | 226 | 242 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **39,367** | **48,671** | **42,911** | **45,764** | **139,969** | **148,510** | **145,444** | **161,576** |
| i) Crop Husbandry | 980 | 863 | 1,080 | 1,185 | 238 | 265 | 246 | 249 |
| ii) Animal Husbandry | 833 | 807 | 559 | 603 | 136 | 141 | 3,200 | 151 |
| iii) Fisheries | 121 | 141 | 141 | 145 | 810 | 700 | 700 | 775 |
| iv) Forestry and Wildlife | 1,462 | 1,886 | 1,610 | 1,770 | 4,524 | 4,865 | 5,179 | 5,379 |
| v) Plantations | **–** | – | – | – | – | – | – | – |
| vi) Co-operation | 502 | 450 | 550 | 610 | 2,223 | 1,515 | 2,748 | 1,987 |
| vii) Other Agricultural Programmes | 3,209 | 2,010 | 3,530 | 3,880 | 297 | 338 | 330 | 359 |
| viii) Major and Medium Irrigation projects | 2,014 | 11,934 | 2,210 | 2,440 | 6,056 | 6,048 | 5,496 | 5,678 |
| ix) Minor Irrigation | 13 | 15 | 14 | 16 | 1,537 | 2,611 | 2,152 | 2,902 |
| x) Power | 35 | – | – | – | 493 | 100 | 180 | 50 |
| xi) Petroleum | **–** | – | – | – | 868 | 927 | 927 | 950 |
| xii) Village and Small Industries | -210 | 60 | 60 | 62 | 109 | 60 | 600 | 60 |
| xiii) Industries@ | 1,275 | 1,273 | 1,403 | 1,543 | 119,843 | 128,040 | 120,582 | 140,056 |
| xiv) Ports and Light Houses | **–** | – | – | – | – | – | – | – |
| xv) Road Transport | 16,488 | 17,417 | 22,295 | 23,267 | – | – | – | – |
| xvi) Tourism | 4,411 | – | – | – | 850 | 1,515 | 1,650 | 1,520 |
| xvii) Others* | 8,235 | 11,815 | 9,459 | 10,243 | 1,983 | 1,385 | 1,454 | 1,459 |
| **D. Grants from the Centre (1 to 5)** | **223,965** | **340,014** | **382,534** | **429,744** | **379,296** | **430,090** | **492,310** | **495,538** |
| 1. State Plan Schemes | 39,736 | 83,755 | 98,200 | 109,300 | 112,853 | 126,295 | 150,301 | 138,562 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 2,078 | 20,118 | 30,708 | 38,139 | 6,137 | – | – | – |
| 3. Centrally Sponsored Schemes | 33,366 | 121,818 | 147,692 | 218,261 | 139,436 | 208,711 | 237,366 | 252,036 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 148,785 | 114,323 | 105,934 | 64,044 | 120,869 | 95,084 | 104,644 | 104,940 |
| a) Statutory Grants | – | 10,524 | 5,262 | – | 64,459 | 65,160 | 73,548 | 64,723 |
| b) Grants for relief on account of Natural Calamities | – | – | – | – | 41,366 | 25,734 | 25,734 | 36,087 |
| c) Others | 148,785 | 103,799 | 100,672 | 64,044 | 15,045 | 4,190 | 5,362 | 4,130 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | SIKKIM | | | | TAMIL NADU | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **211,654** | **276,439** | **285,641** | **268,919** | **4,091,323** | **4,453,229** | **4,651,678** | **5,150,563** |
| **I. TAX REVENUE (A+B)** | **39,596** | **40,636** | **40,942** | **45,199** | **3,416,501** | **3,855,543** | **3,731,398** | **4,265,274** |
| **A. State's Own Tax Revenue (1 to 3)** | **17,318** | **14,472** | **14,774** | **15,110** | **2,777,115** | **3,098,819** | **2,924,807** | **3,315,610** |
| **1. Taxes on Income (i+ii)** | **4,672** | **4,200** | **4,202** | **4,230** | **7** | **–** | **–** | **–** |
| i) Agricultural Income Tax | – | – | – | – | 7 | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 4,672 | 4,200 | 4,202 | 4,230 | – | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **330** | **306** | **306** | **344** | **313,259** | **334,674** | **409,387** | **505,302** |
| i) Land Revenue | 78 | 92 | 92 | 111 | 12,068 | 7,077 | 13,923 | 14,618 |
| ii) Stamps and Registration Fees | 252 | 214 | 214 | 233 | 299,746 | 325,888 | 393,864 | 488,890 |
| iii) Urban Immovable Property Tax | _ | – | – | – | 1,445 | 1,709 | 1,600 | 1,794 |
| **3. Taxes on Commodities and Services (i to vii)** | **12,316** | **9,966** | **10,266** | **10,536** | **2,463,849** | **2,764,145** | **2,515,420** | **2,810,308** |
| i) Sales Tax (a to f) | 7,466 | 5,500 | 5,600 | 5,600 | 1,772,716 | 2,003,084 | 1,743,247 | 1,941,774 |
| a) State Sales Tax/VAT | 2,674 | 2,400 | 2,500 | 2,600 | 1,546,525 | 1,807,191 | 1,577,456 | 1,814,074 |
| b) Central Sales Tax | 467 | 400 | 400 | 200 | 226,191 | 195,893 | 165,791 | 127,700 |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | 4,324 | 2,700 | 2,700 | 2,800 | – | – | – | – |
| ii) State Excise | 3,331 | 2,800 | 2,900 | 3,050 | 398,642 | 437,012 | 463,444 | 532,960 |
| iii) Taxes on Vehicles | 595 | 300 | 400 | 400 | 126,088 | 141,022 | 150,191 | 170,760 |
| iv) Taxes on Goods and Passengers | – | – | – | – | 124,350 | 143,331 | 115,106 | 115,106 |
| v) Taxes and Duties on Electricity | – | – | – | – | 26,640 | 25,000 | 22,735 | 25,009 |
| vi) Entertainment Tax | 58 | 55 | 55 | 55 | 4,037 | 93 | 1,084 | 681 |
| vii) Other Taxes and Duties | 867 | 1,311 | 1,311 | 1,431 | 11,376 | 14,603 | 19,613 | 24,018 |
| **B. Share in Central Taxes (i to ix)** | **22,278** | **26,164** | **26,168** | **30,089** | **639,386** | **756,724** | **806,591** | **949,664** |
| i) Corporation Tax | 8,654 | 9,928 | 9,928 | 11,411 | 199,558 | 232,008 | 247,297 | 311,415 |
| ii) Income Tax | – | – | – | – | 121,182 | 144,989 | 154,543 | 195,551 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -1 | -2 | -2 | – | -33 | -37 | -39 | -13 |
| v) Taxes on Wealth | – | – | – | – | 251 | 313 | 334 | 297 |
| vi) Customs | 5,336 | 6,468 | 6,468 | 7,438 | 124,711 | 151,154 | 161,115 | 181,535 |
| vii) Union Excise Duties | 5,666 | 6,355 | 6,355 | 7,308 | 132,425 | 148,506 | 158,292 | 158,329 |
| viii) Service Tax | 2,625 | 3,419 | 3,419 | 3,932 | 61,332 | 79,888 | 85,152 | 102,581 |
| ix) Other Taxes and Duties on Commodities and Services | -2 | -4 | – | – | -40 | -97 | -103 | -31 |
| **II. NON-TAX REVENUE (C+D)** | **172,059** | **235,804** | **244,700** | **223,721** | **674,821** | **597,686** | **920,280** | **885,289** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **108,505** | **138,298** | **138,322** | **114,626** | **342,256** | **284,593** | **300,424** | **327,693** |
| **1. Interest Receipts** | **534** | **308** | **710** | **308** | **110,379** | **84,228** | **101,468** | **107,718** |
| **2. Dividends and Profits** | **76** | **75** | **75** | **75** | **3,020** | **1,488** | **3,267** | **3,255** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | SIKKIM | | | | TAMIL NADU | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **98,559** | **126,870** | **126,408** | **96,477** | **82,536** | **53,250** | **54,008** | **59,202** |
| *of which:* State Lotteries | 96,330 | 124,829 | 124,329 | 94,336 | – | – | – | – |
| **4. Social Services (i to ix)** | **530** | **478** | **488** | **474** | **52,042** | **43,848** | **48,810** | **59,917** |
| i) Education, Sports, Art and Culture | 109 | 61 | 70 | 67 | 21,583 | 21,564 | 27,017 | 35,612 |
| ii) Medical and Public Health | 60 | 45 | 97 | 50 | 9,664 | 9,640 | 9,645 | 9,531 |
| iii) Family Welfare | – | – | – | – | 4,411 | 1,213 | 2,015 | 2,415 |
| iv) Housing | 30 | 36 | 36 | 36 | 5,998 | 4,708 | 2,778 | 4,848 |
| v) Urban Development | 63 | 74 | 74 | 74 | 2,302 | 115 | 615 | 615 |
| vi) Labour and Employment | 21 | 10 | 10 | 10 | 3,898 | 3,013 | 3,215 | 3,410 |
| vii) Social Security and Welfare | 22 | 52 | 1 | 1 | 3,108 | 2,742 | 2,774 | 2,738 |
| viii) Water Supply and Sanitation | 206 | 190 | 190 | 225 | 131 | 19 | 28 | 28 |
| ix) Others | 19 | 10 | 11 | 11 | 947 | 834 | 723 | 720 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **3** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **8,805** | **10,567** | **10,641** | **17,293** | **94,276** | **101,778** | **92,871** | **97,601** |
| i) Crop Husbandry | 50 | 39 | 34 | 34 | 7,445 | 7,230 | 8,089 | 9,478 |
| ii) Animal Husbandry | 39 | 50 | 50 | 40 | 732 | 850 | 837 | 832 |
| iii) Fisheries | 1 | 1 | 3 | 2 | 1,820 | 834 | 1,398 | 1,468 |
| iv) Forestry and Wildlife | 950 | 750 | 750 | 800 | 8,231 | 12,286 | 10,588 | 11,056 |
| v) Plantations | 195 | 282 | 210 | 220 | – | – | – | – |
| vi) Co-operation | 1 | – | – | – | 1,437 | 976 | 1,615 | 1,633 |
| vii) Other Agricultural Programmes | 110 | 6 | 50 | 10 | 2,311 | 3,737 | 2,588 | 3,276 |
| viii) Major and Medium Irrigation projects | – | – | – | – | 2,851 | 2,097 | 2,207 | 2,261 |
| ix) Minor Irrigation | 19 | 10 | 10 | 10 | 157 | 336 | 259 | 238 |
| x) Power | 5,816 | 8,000 | 8,000 | 14,600 | 1 | – | – | – |
| xi) Petroleum | – | – | – | – | 1 | – | – | – |
| xii) Village and Small Industries | 10 | 25 | 15 | 15 | 5,163 | 527 | 778 | 630 |
| xiii) Industries@ | 13 | 9 | 25 | 26 | 56,676 | 66,730 | 56,276 | 59,342 |
| xiv) Ports and Light Houses | – | – | – | – | – | – | 100 | 100 |
| xv) Road Transport | 1,486 | 1,300 | 1,400 | 1,400 | – | – | – | – |
| xvi) Tourism | 87 | 82 | 82 | 123 | 1,542 | 1,565 | 2,388 | 1,615 |
| xvii) Others* | 29 | 13 | 13 | 13 | 5,909 | 4,610 | 5,748 | 5,672 |
| **D. Grants from the Centre (1 to 5)** | **63,554** | **97,506** | **106,378** | **109,095** | **332,565** | **313,094** | **619,856** | **557,596** |
| 1. State Plan Schemes | 44,347 | 58,132 | 58,695 | 59,704 | 181,103 | 206,464 | 247,044 | 283,689 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 257 | 70 | 186 | 300 | 8,777 | 4,548 | 5,264 | 5,198 |
| 3. Centrally Sponsored Schemes | 10,195 | 23,272 | 29,747 | 36,801 | 62,715 | 41,693 | 59,539 | 57,433 |
| 4. NEC/ Special Plan Scheme | 2,329 | 7,762 | 8,125 | 7,068 | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 6,426 | 8,270 | 9,626 | 5,222 | 79,970 | 60,389 | 308,009 | 211,276 |
| a) Statutory Grants | 4,706 | 5,286 | 5,286 | 2,194 | 51,144 | 37,275 | 37,274 | 37,300 |
| b) Grants for relief on account of Natural Calamities | 520 | 1,393 | 2,746 | 1,435 | 24,306 | 17,288 | 17,288 | 18,152 |
| c) Others | 1,200 | 1,591 | 1,594 | 1,593 | 4,520 | 5,826 | 253,447 | 155,824 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | TRIPURA | | | | UTTARAKHAND | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **333,336** | **366,295** | **362,245** | **426,902** | **737,322** | **901,650** | **926,184** | **1,045,656** |
| **I. TAX REVENUE (A+B)** | **85,733** | **92,884** | **103,245** | **120,138** | **364,561** | **399,052** | **422,678** | **479,966** |
| **A. State's Own Tax Revenue (1 to 3)** | **34,155** | **40,084** | **38,183** | **45,138** | **251,364** | **274,535** | **288,722** | **311,966** |
| **1. Taxes on Income (i+ii)** | **2,237** | **2,515** | **2,459** | **2,583** | **455** | **472** | **472** | **634** |
| i) Agricultural Income Tax | 15 | 15 | 18 | 20 | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | 2,222 | 2,500 | 2,441 | 2,563 | 455 | 472 | 472 | 634 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **1,965** | **2,110** | **1,938** | **2,230** | **56,174** | **48,628** | **48,627** | **51,647** |
| i) Land Revenue | 303 | 310 | 310 | 357 | 1,542 | 2,062 | 2,062 | 3,143 |
| ii) Stamps and Registration Fees | 1,661 | 1,800 | 1,627 | 1,871 | 54,632 | 46,566 | 46,566 | 48,504 |
| iii) Urban Immovable Property Tax | 1 | – | 1 | 2 | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **29,953** | **35,459** | **33,786** | **40,326** | **194,736** | **225,435** | **239,622** | **259,685** |
| i) Sales Tax (a to f) | 23,345 | 28,500 | 26,582 | 32,164 | 136,142 | 155,150 | 168,820 | 184,950 |
| a) State Sales Tax/VAT | 23,345 | 28,500 | 26,582 | 32,164 | 2 | 135,950 | 139,900 | 132,200 |
| b) Central Sales Tax | – | – | – | – | 136,140 | 16,000 | 24,000 | 8,000 |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | – | 2,500 | 4,220 | 44,000 |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | – | – | – | – | – | 700 | 700 | 750 |
| ii) State Excise | 3,842 | 3,888 | 4,025 | 4,430 | 37,291 | 45,971 | 46,198 | 50,100 |
| iii) Taxes on Vehicles | 2,251 | 2,416 | 2,375 | 2,850 | 14,146 | 17,000 | 17,000 | 17,554 |
| iv) Taxes on Goods and Passengers | – | – | – | – | – | 1 | 1 | 1 |
| v) Taxes and Duties on Electricity | 1 | – | 2 | 2 | 6,619 | 6,708 | 7,000 | 6,460 |
| vi) Entertainment Tax | 4 | – | – | – | 551 | 560 | 560 | 574 |
| vii) Other Taxes and Duties | 509 | 655 | 802 | 880 | -14 | 45 | 44 | 45 |
| **B. Share in Central Taxes (i to ix)** | **51,578** | **52,800** | **65,062** | **75,000** | **113,197** | **124,516** | **133,956** | **168,000** |
| i) Corporation Tax | 16,100 | 14,798 | 20,650 | 24,644 | 35,323 | 38,855 | 41,801 | 52,424 |
| ii) Income Tax | 9,777 | 10,217 | 13,861 | 15,278 | 21,450 | 23,595 | 25,384 | 31,835 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -3 | – | – | – | -6 | -7 | -7 | -9 |
| v) Taxes on Wealth | 20 | 29 | 23 | 28 | 44 | 48 | 52 | 65 |
| vi) Customs | 10,061 | 10,233 | 12,300 | 14,144 | 22,074 | 24,281 | 26,122 | 32,761 |
| vii) Union Excise Duties | 10,684 | 13,658 | 11,741 | 12,646 | 23,440 | 25,784 | 27,739 | 34,788 |
| viii) Service Tax | 4,942 | 3,865 | 6,487 | 8,260 | 10,865 | 11,952 | 12,858 | 16,125 |
| ix) Other Taxes and Duties on Commodities and Services | -3 | – | – | – | 7 | 8 | 8 | 10 |
| **II. NON-TAX REVENUE (C+D)** | **247,603** | **273,411** | **259,000** | **306,764** | **372,760** | **502,598** | **503,506** | **565,690** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **9,497** | **7,902** | **11,141** | **12,321** | **64,682** | **88,337** | **89,245** | **89,723** |
| **1. Interest Receipts** | **2,623** | **2,000** | **3,354** | **3,772** | **4,094** | **2,162** | **2,162** | **3,802** |
| **2. Dividends and Profits** | **11** | **33** | **12** | **12** | **16** | **12** | **12** | **86** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | TRIPURA | | | | UTTARAKHAND | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **4,241** | **2,417** | **4,757** | **5,480** | **10,830** | **20,440** | **20,665** | **20,725** |
| *of which:* State Lotteries | – | – | – | – | – | – | – | – |
| **4. Social Services (i to ix)** | **558** | **609** | **719** | **834** | **3,634** | **5,002** | **5,373** | **5,252** |
| i) Education, Sports, Art and Culture | 73 | 116 | 100 | 120 | 2,334 | 3,512 | 3,883 | 3,760 |
| ii) Medical and Public Health | 274 | 330 | 388 | 460 | 429 | 429 | 429 | 605 |
| iii) Family Welfare | – | – | – | – | 2 | 3 | 3 | 3 |
| iv) Housing | 112 | 134 | 124 | 136 | 155 | 164 | 164 | 200 |
| v) Urban Development | – | – | – | – | 171 | 173 | 173 | 250 |
| vi) Labour and Employment | 10 | 13 | 11 | 13 | 143 | 152 | 152 | 161 |
| vii) Social Security and Welfare | 4 | 8 | 5 | 5 | 206 | 210 | 210 | – |
| viii) Water Supply and Sanitation | 68 | – | 74 | 82 | 9 | 100 | 100 | 10 |
| ix) Others | 16 | 8 | 17 | 18 | 185 | 260 | 259 | 263 |
| **5. Fiscal Services** | **–** | **–** | **200** | **–** | **1** | **1** | **1** | **1** |
| **6. Economic Services (i to xvii)** | **2,065** | **2,843** | **2,099** | **2,224** | **46,107** | **60,720** | **61,032** | **59,857** |
| i) Crop Husbandry | 156 | 193 | 164 | 172 | 273 | 360 | 362 | 310 |
| ii) Animal Husbandry | 154 | 150 | 162 | 170 | 106 | 113 | 99 | 104 |
| iii) Fisheries | 64 | 65 | 68 | 71 | 3 | 5 | 3 | 4 |
| iv) Forestry and Wildlife | 624 | 605 | 543 | 570 | 18,809 | 18,951 | 18,951 | 20,068 |
| v) Plantations | – | – | – | – | 1 | – | – | 2 |
| vi) Co-operation | 6 | 8 | 7 | 7 | 399 | 451 | 583 | 503 |
| vii) Other Agricultural Programmes | – | – | – | – | 3 | 21 | 21 | 5 |
| viii) Major and Medium Irrigation projects | – | – | – | – | 569 | 521 | 7 | 487 |
| ix) Minor Irrigation | 25 | 36 | 28 | 31 | 120 | 126 | 126 | 567 |
| x) Power | 6 | – | – | – | 17,222 | 31,600 | 31,600 | 27,000 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 6 | 6 | 7 | 8 | 124 | 128 | 128 | 83 |
| xiii) Industries@ | 925 | 1,600 | 971 | 1,020 | 6,343 | 7,090 | 7,090 | 8,600 |
| xiv) Ports and Light Houses | – | – | – | – | – | – | – | – |
| xv) Road Transport | – | – | – | – | 107 | 110 | 110 | 100 |
| xvi) Tourism | 54 | 68 | 62 | 67 | 393 | 505 | 505 | 610 |
| xvii) Others* | 44 | 111 | 87 | 108 | 1,634 | 739 | 1,447 | 1,416 |
| **D. Grants from the Centre (1 to 5)** | **238,106** | **265,509** | **247,859** | **294,443** | **308,079** | **414,261** | **414,261** | **475,967** |
| 1. State Plan Schemes | 98,534 | 109,794 | 93,932 | 127,897 | 144,540 | 227,362 | 227,362 | 305,614 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 1,247 | 900 | 800 | 900 | 3,227 | 6,228 | 6,228 | 1,670 |
| 3. Centrally Sponsored Schemes | 18,906 | 27,465 | 20,214 | 24,108 | 15,246 | 41,224 | 41,224 | 43,556 |
| 4. NEC/ Special Plan Scheme | 2,223 | 4,748 | 14,257 | 19,036 | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 117,196 | 122,602 | 118,656 | 122,502 | 145,065 | 139,447 | 139,447 | 125,127 |
| a) Statutory Grants | 110,295 | 112,291 | 112,291 | 113,190 | 140,267 | 128,976 | 128,976 | 114,574 |
| b) Grants for relief on account of Natural Calamities | 1,697 | 1,021 | 1,007 | 1,022 | 4,328 | 8,750 | 8,750 | 7,550 |
| c) Others | 5,204 | 9,290 | 5,358 | 8,290 | 471 | 1,721 | 1,721 | 3,003 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | UTTAR PRADESH | | | | WEST BENGAL | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **6,059,954** | **7,401,769** | **7,656,546** | **8,580,634** | **2,582,832** | **3,065,731** | **3,135,966** | **3,606,603** |
| **I. TAX REVENUE (A+B)** | **4,621,629** | **5,528,140** | **5,788,246** | **6,701,910** | **2,020,038** | **2,432,129** | **2,450,300** | **2,885,601** |
| **A. State's Own Tax Revenue (1 to 3)** | **2,299,798** | **2,780,219** | **2,770,325** | **3,231,300** | **1,169,478** | **1,425,475** | **1,377,420** | **1,622,283** |
| **1. Taxes on Income (i+ii)** | **1,492** | **700** | **1,450** | **1,500** | **26,592** | **30,188** | **29,249** | **33,631** |
| i) Agricultural Income Tax | – | – | – | – | 107 | 150 | 115 | 127 |
| ii) Taxes on Professions, Trades, Callings and Employment | 1,492 | 700 | 1,450 | 1,500 | 26,485 | 30,038 | 29,134 | 33,504 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **470,119** | **437,873** | **520,105** | **554,065** | **221,139** | **273,649** | **267,028** | **322,685** |
| i) Land Revenue | 18,752 | 10,273 | 40,105 | 17,011 | 95,269 | 110,964 | 119,086 | 148,858 |
| ii) Stamps and Registration Fees | 451,367 | 427,600 | 480,000 | 537,054 | 125,857 | 162,581 | 147,883 | 173,762 |
| iii) Urban Immovable Property Tax | – | – | – | – | 12 | 103 | 59 | 65 |
| **3. Taxes on Commodities and Services (i to vii)** | **1,828,187** | **2,341,646** | **2,248,770** | **2,675,735** | **921,747** | **1,121,638** | **1,081,144** | **1,265,967** |
| i) Sales Tax (a to f) | 1,327,882 | 1,731,410 | 1,628,685 | 1,970,500 | 707,902 | 850,571 | 830,016 | 979,418 |
| a) State Sales Tax/VAT | 827,677 | 1,193,000 | 1,027,000 | 1,244,300 | 626,289 | 748,936 | 734,323 | 866,501 |
| b) Central Sales Tax | 68,899 | 68,200 | 135,000 | 163,600 | 79,920 | 99,411 | 93,706 | 110,573 |
| c) Sales Tax on Motor Spirit and Lubricants | 35,884 | 448,815 | 452,000 | 547,600 | 6 | 4 | 7 | 8 |
| d) Surcharge on Sales Tax | 4,912 | – | – | – | 1,637 | 2,212 | 1,919 | 2,265 |
| e) Receipts of Turnover Tax | – | – | – | – | 44 | 6 | 52 | 61 |
| f) Other Receipts | 390,511 | 21,395 | 14,685 | 15,000 | 7 | 1 | 9 | 10 |
| ii) State Excise | 355,125 | 419,200 | 459,200 | 504,000 | 81,736 | 101,766 | 97,443 | 111,542 |
| iii) Taxes on Vehicles | 101,760 | 82,630 | 66,382 | 86,225 | 50,897 | 64,588 | 58,531 | 67,311 |
| iv) Taxes on Goods and Passengers | 10,871 | 70,700 | 56,798 | 73,775 | 103 | 82 | 113 | 125 |
| v) Taxes and Duties on Electricity | 19,392 | 24,005 | 24,005 | 27,535 | 52,635 | 63,250 | 60,531 | 69,610 |
| vi) Entertainment Tax | 8,087 | 13,122 | 13,122 | 13,122 | 2,841 | 5,779 | 3,043 | 3,347 |
| vii) Other Taxes and Duties | 5,070 | 579 | 578 | 578 | 25,633 | 35,602 | 31,467 | 34,614 |
| **B. Share in Central Taxes (i to ix)** | **2,321,831** | **2,747,921** | **3,017,921** | **3,470,610** | **850,560** | **1,006,654** | **1,072,880** | **1,263,318** |
| i) Corporation Tax | 724,655 | 842,487 | 919,135 | 1,057,005 | 265,463 | 308,629 | 328,933 | 414,261 |
| ii) Income Tax | 440,047 | 526,499 | 594,399 | 683,559 | 161,203 | 192,873 | 205,567 | 260,133 |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -120 | -134 | -146 | -168 | -44 | -49 | -60 | -17 |
| v) Taxes on Wealth | 914 | 1,136 | 1,239 | 1,425 | 334 | 416 | 448 | 394 |
| vi) Customs | 452,861 | 548,884 | 598,820 | 688,643 | 165,897 | 201,073 | 214,296 | 241,488 |
| vii) Union Excise Duties | 480,875 | 539,269 | 588,331 | 676,581 | 176,159 | 197,551 | 210,550 | 210,618 |
| viii) Service Tax | 222,744 | 290,134 | 316,530 | 364,010 | 81,601 | 106,290 | 113,280 | 136,482 |
| ix) Other Taxes and Duties on Commodities and Services | -145 | -354 | -387 | -445 | -53 | -129 | -134 | -41 |
| **II. NON-TAX REVENUE (C+D)** | **1,438,324** | **1,873,630** | **1,868,302** | **1,878,725** | **562,793** | **633,602** | **685,666** | **721,002** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **653,264** | **682,386** | **677,525** | **609,845** | **124,876** | **129,784** | **157,331** | **177,091** |
| **1. Interest Receipts** | **82,886** | **166,482** | **164,769** | **158,858** | **68,366** | **45,741** | **77,144** | **82,886** |
| **2. Dividends and Profits** | **897** | **592** | **592** | **592** | **234** | **191** | **257** | **283** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | UTTAR PRADESH | | | | WEST BENGAL | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **266,215** | **172,035** | **171,598** | **167,701** | **20,045** | **24,736** | **26,007** | **34,470** |
| *of which:* State Lotteries | – | – | – | – | 2,832 | 2,212 | 3,115 | 3,427 |
| **4. Social Services (i to ix)** | **96,260** | **25,725** | **24,331** | **24,932** | **11,395** | **16,487** | **14,509** | **15,712** |
| i) Education, Sports, Art and Culture | 81,496 | 8,563 | 7,325 | 7,981 | 1,622 | 2,557 | 1,816 | 1,997 |
| ii) Medical and Public Health | 6,267 | 7,833 | 7,833 | 7,362 | 6,813 | 10,872 | 8,974 | 9,627 |
| iii) Family Welfare | 74 | 200 | 200 | 200 | 14 | 62 | 16 | 18 |
| iv) Housing | 1,221 | 3,464 | 3,484 | 3,693 | 1,043 | 1,170 | 1,149 | 1,262 |
| v) Urban Development | 23 | 3,890 | 3,890 | 3,890 | 515 | 426 | 566 | 623 |
| vi) Labour and Employment | 1,337 | 1,164 | 1,164 | 1,354 | 429 | 451 | 493 | 542 |
| vii) Social Security and Welfare | 1,577 | 424 | 424 | 440 | 552 | 404 | 608 | 668 |
| viii) Water Supply and Sanitation | 327 | – | – | – | 484 | 156 | 533 | 586 |
| ix) Others | 3,938 | 187 | 12 | 12 | -76 | 389 | 354 | 390 |
| **5. Fiscal Services** | **1** | **–** | **–** | **–** | **–** | **1** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **207,005** | **317,552** | **316,235** | **257,763** | **24,836** | **42,627** | **39,415** | **43,740** |
| i) Crop Husbandry | 3,396 | 2,936 | 2,387 | 3,946 | 493 | 705 | 614 | 673 |
| ii) Animal Husbandry | 1,124 | 2,377 | 2,364 | 1,955 | 329 | 652 | 361 | 398 |
| iii) Fisheries | 447 | 313 | 313 | 350 | 257 | 567 | 567 | 624 |
| iv) Forestry and Wildlife | 21,237 | 18,515 | 18,515 | 18,515 | 4,087 | 4,699 | 4,595 | 5,043 |
| v) Plantations | – | – | – | – | 5 | – | – | – |
| vi) Co-operation | 702 | 1,184 | 1,184 | 1,254 | 487 | 646 | 803 | 878 |
| vii) Other Agricultural Programmes | 257 | 294 | 307 | 358 | 38 | 38 | 42 | 46 |
| viii) Major and Medium Irrigation projects | 14,863 | 17,298 | 17,299 | 18,336 | 695 | 623 | 765 | 842 |
| ix) Minor Irrigation | 3,302 | 4,315 | 4,315 | 4,574 | 1,890 | 2,329 | 2,080 | 2,288 |
| x) Power | 116,101 | 210,571 | 210,571 | 148,500 | 1 | 1 | 1 | 1 |
| xi) Petroleum | – | – | – | – | 1 | 2 | 1 | 2 |
| xii) Village and Small Industries | 446 | 8 | 8 | 8 | 169 | 171 | 186 | 204 |
| xiii) Industries@ | 34,578 | 44,904 | 44,904 | 44,904 | 1,347 | 2,712 | 1,639 | 1,802 |
| xiv) Ports and Light Houses | – | – | – | – | 9 | 6 | 10 | 10 |
| xv) Road Transport | 232 | 198 | 198 | 198 | – | – | – | – |
| xvi) Tourism | 2 | 851 | 90 | 100 | 805 | 623 | 134 | 564 |
| xvii) Others* | 10,318 | 13,788 | 13,779 | 14,764 | 14,222 | 28,853 | 27,617 | 30,367 |
| **D. Grants from the Centre (1 to 5)** | **785,060** | **1,191,244** | **1,190,776** | **1,268,880** | **437,918** | **503,818** | **528,334** | **543,911** |
| 1. State Plan Schemes | 283,757 | 429,942 | 376,043 | 441,292 | 173,587 | 271,202 | 259,062 | 256,010 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 15,313 | 120 | 120 | 421 | 5,123 | 9,067 | 10,772 | 10,142 |
| 3. Centrally Sponsored Schemes | 216,609 | 388,997 | 450,932 | 468,026 | 109,976 | 117,993 | 145,667 | 161,943 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 269,380 | 372,185 | 363,681 | 359,141 | 149,232 | 105,556 | 112,833 | 115,816 |
| a) Statutory Grants | 235,245 | 334,142 | 325,639 | 313,342 | 115,201 | 79,457 | 75,234 | 80,196 |
| b) Grants for relief on account of Natural Calamities | 22,836 | 23,510 | 23,510 | 24,215 | 18,112 | 18,647 | 18,647 | 19,207 |
| c) Others | 11,300 | 14,533 | 14,533 | 21,584 | 15,919 | 7,452 | 18,952 | 16,413 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | ALL STATES | | | |
|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **53,055,580** | **60,673,308** | **62,874,222** | **71,983,505** |
| **I. TAX REVENUE (A+B)** | **37,284,139** | **43,022,171** | **44,152,603** | **50,995,659** |
| **A. State's Own Tax Revenue (1 to 3)** | **25,254,845** | **29,403,800** | **29,339,174** | **33,680,969** |
| **1. Taxes on Income (i+ii)** | **286,163** | **302,813** | **320,621** | **336,212** |
| i) Agricultural Income Tax | 1,480 | 2,632 | 1,221 | 1,348 |
| ii) Taxes on Professions, Trades, Callings and Employment | 284,683 | 300,181 | 319,400 | 334,864 |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **3,597,267** | **4,030,996** | **4,269,091** | **4,929,474** |
| i) Land Revenue | 329,832 | 328,655 | 398,785 | 435,090 |
| ii) Stamps and Registration Fees | 3,245,229 | 3,686,157 | 3,842,935 | 4,462,906 |
| iii) Urban Immovable Property Tax | 22,206 | 16,184 | 27,371 | 31,478 |
| **3. Taxes on Commodities and Services (i to vii)** | **21,371,415** | **25,069,991** | **24,749,462** | **28,415,283** |
| i) Sales Tax (a to f) | 15,357,290 | 18,297,304 | 17,819,767 | 20,362,275 |
| a) State Sales Tax/VAT | 12,877,596 | 15,063,515 | 14,752,738 | 17,181,784 |
| b) Central Sales Tax | 1,788,858 | 1,990,812 | 1,771,247 | 1,692,884 |
| c) Sales Tax on Motor Spirit and Lubricants | 133,157 | 1,134,054 | 1,217,330 | 1,386,415 |
| d) Surcharge on Sales Tax | 6,577 | 2,642 | 2,020 | 2,565 |
| e) Receipts of Turnover Tax | 3,557 | 1,796 | 21,842 | 39,351 |
| f) Other Receipts | 547,545 | 104,485 | 54,590 | 59,275 |
| ii) State Excise | 2,931,626 | 3,157,782 | 3,420,032 | 3,946,330 |
| iii) Taxes on Vehicles | 1,323,825 | 1,522,174 | 1,541,374 | 1,790,546 |
| iv) Taxes on Goods and Passengers | 680,831 | 850,925 | 727,028 | 891,043 |
| v) Taxes and Duties on Electricity | 816,119 | 905,243 | 936,631 | 1,071,346 |
| vi) Entertainment Tax | 70,487 | 85,076 | 77,970 | 83,099 |
| vii) Other Taxes and Duties | 191,235 | 251,489 | 226,659 | 270,644 |
| **B. Share in Central Taxes (i to ix)** | **12,029,294** | **13,618,371** | **14,813,429** | **17,314,690** |
| i) Corporation Tax | 3,702,909 | 4,037,562 | 4,455,112 | 5,282,822 |
| ii) Income Tax | 2,247,651 | 2,556,601 | 2,815,445 | 3,356,909 |
| iii) Estate Duty | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | -577 | -519 | -551 | -471 |
| v) Taxes on Wealth | 4,675 | 30,044 | 8,201 | 22,748 |
| vi) Customs | 2,319,152 | 2,674,607 | 2,899,492 | 3,371,840 |
| vii) Union Excise Duties | 2,618,197 | 2,991,084 | 3,142,589 | 3,509,516 |
| viii) Service Tax | 1,137,914 | 1,330,117 | 1,494,302 | 1,772,507 |
| ix) Other Taxes and Duties on Commodities and Services | -627 | -1,124 | -1,162 | -1,180 |
| **II. NON-TAX REVENUE (C+D)** | **15,771,440** | **17,651,136** | **18,721,619** | **20,987,845** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **6,326,328** | **5,919,086** | **6,257,796** | **6,684,844** |
| **1. Interest Receipts** | **1,182,453** | **1,100,782** | **1,304,068** | **1,268,565** |
| **2. Dividends and Profits** | **63,291** | **33,467** | **40,948** | **44,193** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | ALL STATES | | | |
|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| **3. General Services** | **1,864,842** | **1,428,466** | **1,389,394** | **1,410,566** |
| *of which:* State Lotteries | 647,308 | 820,669 | 541,069 | 599,771 |
| **4. Social Services (i to ix)** | **696,713** | **447,379** | **563,096** | **586,112** |
| i) Education, Sports, Art and Culture | 200,783 | 116,462 | 121,008 | 138,432 |
| ii) Medical and Public Health | 78,323 | 86,209 | 90,272 | 96,108 |
| iii) Family Welfare | 6,331 | 3,554 | 4,293 | 4,698 |
| iv) Housing | 18,266 | 20,208 | 18,902 | 21,824 |
| v) Urban Development | 283,332 | 118,503 | 222,741 | 213,047 |
| vi) Labour and Employment | 25,556 | 18,807 | 26,427 | 28,480 |
| vii) Social Security and Welfare | 19,701 | 14,413 | 15,542 | 16,671 |
| viii) Water Supply and Sanitation | 43,550 | 54,004 | 52,130 | 54,894 |
| ix) Others | 20,871 | 15,219 | 11,782 | 11,958 |
| **5. Fiscal Services** | **55** | **9** | **209** | **9** |
| **6. Economic Services (i to xvii)** | **2,518,974** | **2,908,983** | **2,960,081** | **3,375,400** |
| i) Crop Husbandry | 24,680 | 26,191 | 26,027 | 35,844 |
| ii) Animal Husbandry | 8,044 | 10,382 | 13,186 | 9,787 |
| iii) Fisheries | 7,300 | 7,152 | 7,473 | 7,755 |
| iv) Forestry and Wildlife | 226,095 | 262,776 | 239,810 | 274,358 |
| v) Plantations | 202 | 283 | 211 | 222 |
| vi) Co-operation | 27,678 | 28,134 | 31,767 | 35,440 |
| vii) Other Agricultural Programmes | 8,008 | 8,403 | 8,807 | 9,972 |
| viii) Major and Medium Irrigation projects | 146,883 | 184,888 | 186,822 | 196,815 |
| ix) Minor Irrigation | 17,621 | 25,371 | 23,367 | 25,244 |
| x) Power | 381,654 | 510,381 | 620,201 | 599,195 |
| xi) Petroleum | 139,461 | 140,031 | 146,442 | 173,741 |
| xii) Village and Small Industries | 13,942 | 5,999 | 7,591 | 7,218 |
| xiii) Industries@ | 1,142,020 | 1,319,656 | 1,285,383 | 1,574,369 |
| xiv) Ports and Light Houses | 15,854 | 19,263 | 19,454 | 20,823 |
| xv) Road Transport | 77,491 | 83,519 | 92,433 | 101,007 |
| xvi) Tourism | 11,090 | 8,472 | 8,292 | 8,266 |
| xvii) Others* | 270,952 | 268,080 | 242,815 | 295,342 |
| **D. Grants from the Centre (1 to 5)** | **9,445,112** | **11,732,050** | **12,463,823** | **14,303,001** |
| 1. State Plan Schemes | 4,021,493 | 5,249,923 | 5,523,639 | 6,662,431 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | 5,733 | – | – | – |
| 2. Central Plan Schemes | 209,677 | 555,052 | 618,873 | 661,296 |
| 3. Centrally Sponsored Schemes | 1,742,730 | 2,465,492 | 2,723,715 | 3,143,213 |
| 4. NEC/ Special Plan Scheme | 30,603 | 73,567 | 89,451 | 105,182 |
| 5. Non-Plan Grants (a to c) | 3,440,608 | 3,388,017 | 3,508,144 | 3,730,878 |
| a) Statutory Grants | 1,771,895 | 1,706,737 | 1,687,309 | 1,652,481 |
| b) Grants for relief on account of Natural Calamities | 360,385 | 272,211 | 276,221 | 290,440 |
| c) Others | 1,308,328 | 1,409,068 | 1,544,615 | 1,787,957 |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | NATIONAL CAPITAL TERRITORY OF DELHI | | | | PUDUCHERRY | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL REVENUE (I+II)** | **1,219,360** | **1,528,215** | **1,518,780** | **1,764,797** | **188,357** | **195,980** | **198,626** | **208,605** |
| **I. TAX REVENUE (A+B)** | **1,015,580** | **1,212,503** | **1,195,200** | **1,384,000** | **56,955** | **58,600** | **60,400** | **73,200** |
| **A. State's Own Tax Revenue (1 to 3)** | **1,015,580** | **1,212,503** | **1,195,200** | **1,384,000** | **56,955** | **58,600** | **60,400** | **73,200** |
| **1. Taxes on Income (i+ii)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| i) Agricultural Income Tax | – | – | – | – | – | – | – | – |
| ii) Taxes on Professions, Trades, Callings and Employment | – | – | – | – | – | – | – | – |
| **2. Taxes on Property and Capital Transactions (i to iii)** | **91,798** | **135,000** | **135,000** | **162,000** | **3,192** | **2,627** | **3,696** | **3,879** |
| i) Land Revenue | 1 | – | – | – | 91 | 27 | 29 | 30 |
| ii) Stamps and Registration Fees | 91,797 | 135,000 | 135,000 | 162,000 | 3,101 | 2,600 | 3,667 | 3,849 |
| iii) Urban Immovable Property Tax | – | – | – | – | – | – | – | – |
| **3. Taxes on Commodities and Services (i to vii)** | **923,782** | **1,077,503** | **1,060,200** | **1,222,000** | **53,763** | **55,973** | **56,704** | **69,321** |
| i) Sales Tax (a to f) | 736,579 | 873,000 | 850,000 | 980,000 | 36,489 | 39,400 | 33,184 | 41,000 |
| a) State Sales Tax/VAT | 630,756 | 753,175 | 750,000 | 850,000 | 36,489 | 39,400 | 33,184 | 41,000 |
| b) Central Sales Tax | 105,810 | 119,800 | 99,975 | 129,975 | – | – | – | – |
| c) Sales Tax on Motor Spirit and Lubricants | – | – | – | – | – | – | – | – |
| d) Surcharge on Sales Tax | – | – | – | – | – | – | – | – |
| e) Receipts of Turnover Tax | – | – | – | – | – | – | – | – |
| f) Other Receipts | 13 | 25 | 25 | 25 | – | – | – | – |
| ii) State Excise | 113,318 | 116,640 | 125,000 | 142,500 | 14,349 | 13,800 | 20,000 | 24,700 |
| iii) Taxes on Vehicles | 36,284 | 46,300 | 42,500 | 50,000 | 2,901 | 2,757 | 3,500 | 3,600 |
| iv) Taxes on Goods and Passengers | – | 200 | – | – | – | – | – | – |
| v) Taxes and Duties on Electricity | – | – | – | – | – | – | – | – |
| vi) Entertainment Tax | 3,606 | 4,950 | 4,200 | 4,700 | – | – | – | – |
| vii) Other Taxes and Duties | 33,995 | 36,413 | 38,500 | 44,800 | 24 | 16 | 20 | 21 |
| **B. Share in Central Taxes (i to ix)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| i) Corporation Tax | – | – | – | – | – | – | – | – |
| ii) Income Tax | – | – | – | – | – | – | – | – |
| iii) Estate Duty | – | – | – | – | – | – | – | – |
| iv) Other Taxes on Income and Expenditure | – | – | – | – | – | – | – | – |
| v) Taxes on Wealth | – | – | – | – | – | – | – | – |
| vi) Customs | – | – | – | – | – | – | – | – |
| vii) Union Excise Duties | – | – | – | – | – | – | – | – |
| viii) Service Tax | – | – | – | – | – | – | – | – |
| ix) Other Taxes and Duties on Commodities and Services | – | – | – | – | – | – | – | – |
| **II. NON-TAX REVENUE (C+D)** | **203,780** | **315,712** | **323,580** | **380,797** | **131,402** | **137,380** | **138,226** | **135,405** |
| **C. State's Own Non-Tax Revenue (1 to 6)** | **146,358** | **169,932** | **182,640** | **206,950** | **54,993** | **55,900** | **57,499** | **65,100** |
| **1. Interest Receipts** | **128,498** | **157,976** | **164,440** | **191,850** | **620** | **276** | **276** | **277** |
| **2. Dividends and Profits** | **2,217** | **2,072** | **3,200** | **3,450** | **103** | **203** | **236** | **238** |

## Appendix I: Revenue Receipts of States and Union Territories with Legislature *(Concld.)*

(Rs. lakh)

| Item | NATIONAL CAPITAL TERRITORY OF DELHI | | | | PUDUCHERRY | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **3. General Services** | **6,223** | **4,835** | **6,049** | **6,155** | **1,779** | **1,166** | **1,304** | **1,331** |
| *of which:* State Lotteries | – | – | – | – | – | – | – | – |
| **4. Social Services (i to ix)** | **3,191** | **2,870** | **3,024** | **3,118** | **1,228** | **950** | **1,303** | **1,153** |
| i) Education, Sports, Art and Culture | 927 | 853 | 950 | 975 | 47 | 55 | 71 | 73 |
| ii) Medical and Public Health | 1,518 | 1,373 | 1,418 | 1,455 | 752 | 470 | 762 | 620 |
| iii) Family Welfare | – | 1 | – | – | – | – | – | – |
| iv) Housing | 288 | 260 | 280 | 290 | 62 | 42 | 63 | 42 |
| v) Urban Development | – | 1 | 1 | 1 | 3 | 16 | 3 | 4 |
| vi) Labour and Employment | 437 | 364 | 360 | 380 | 85 | 93 | 93 | 93 |
| vii) Social Security and Welfare | 17 | 16 | 13 | 15 | 18 | 12 | 19 | 19 |
| viii) Water Supply and Sanitation | – | – | – | – | 250 | 250 | 281 | 291 |
| ix) Others | 4 | 2 | 2 | 2 | 11 | 13 | 11 | 11 |
| **5. Fiscal Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **6. Economic Services (i to xvii)** | **6,229** | **2,179** | **5,927** | **2,377** | **51,263** | **53,305** | **54,380** | **62,101** |
| i) Crop Husbandry | 40 | 42 | 30 | 32 | 43 | 30 | 45 | 42 |
| ii) Animal Husbandry | 38 | 33 | 33 | 35 | 11 | 10 | 13 | 13 |
| iii) Fisheries | 2 | 2 | 5 | 5 | 11 | 13 | 13 | 13 |
| iv) Forestry and Wildlife | 4 | 5 | 2 | 2 | 2 | 1 | 7 | 7 |
| v) Plantations | – | – | – | – | – | – | – | – |
| vi) Co-operation | 5 | 5 | 3 | 4 | 10 | 17 | 15 | 16 |
| vii) Other Agricultural Programmes | 1 | 1 | 2 | 2 | 1 | 1 | 1 | 1 |
| viii) Major and Medium Irrigation projects | 535 | 312 | 520 | 530 | – | 1 | – | – |
| ix) Minor Irrigation | 10 | 6 | 9 | 10 | 21 | 24 | 21 | 23 |
| x) Power | 703 | 936 | 700 | 700 | 50,895 | 53,000 | 54,000 | 61,700 |
| xi) Petroleum | – | – | – | – | – | – | – | – |
| xii) Village and Small Industries | 161 | 177 | 133 | 140 | 9 | 10 | 19 | 19 |
| xiii) Industries@ | 5 | 5 | 4 | 5 | 95 | 65 | 95 | 105 |
| xiv) Ports and Light Houses | – | – | – | – | 33 | 44 | 10 | 10 |
| xv) Road Transport | – | – | – | – | – | – | – | – |
| xvi) Tourism | 5 | 5 | 3 | 5 | 28 | 13 | 33 | 33 |
| xvii) Others* | 4,720 | 650 | 4,483 | 907 | 104 | 77 | 108 | 120 |
| **D. Grants from the Centre (1 to 5)** | **57,422** | **145,780** | **140,940** | **173,847** | **76,409** | **81,480** | **80,727** | **70,305** |
| 1. State Plan Schemes | 15,726 | 103,280 | 73,950 | 124,002 | 76,409 | 28,400 | 25,749 | 14,396 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 6,977 | 10,000 | 11,734 | 14,845 | – | 1,380 | 1,212 | 2,984 |
| 4. NEC/ Special Plan Scheme | – | – | – | – | – | – | – | – |
| 5. Non-Plan Grants (a to c) | 34,719 | 32,500 | 55,256 | 35,000 | – | 51,700 | 53,766 | 52,925 |
| a) Statutory Grants | 32,500 | 32,500 | 32,500 | 32,500 | – | 15,000 | 16,442 | 16,000 |
| b) Grants for relief on account of Natural Calamities | – | – | – | – | – | – | – | – |
| c) Others | 2,219 | – | 22,756 | 2,500 | – | 36,700 | 37,324 | 36,925 |

'–' : Nil/Negligible/Not available.

@ : Include Non-Ferrous Mining and Metallurgical Industries and Other Industries.

* : Include receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, *etc*.

Also see notes to Appendices.

**Source :** Budget Documents of the State Governments.

# Appendix II : Revenue Expenditure of States and Union Territories with Legislature
## ANDHRA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **951,872** | **3,191,967** | **4,143,839** | **1,566,792** | **3,931,812** | **5,498,604** | **1,576,603** | **3,990,975** | **5,567,578** | **2,596,525** | **4,425,246** | **7,021,771** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **940,191** | **1,647,766** | **2,587,957** | **1,462,947** | **2,122,774** | **3,585,721** | **1,466,458** | **2,165,154** | **3,631,612** | **2,558,074** | **2,404,371** | **4,962,445** |
| **A. Social Services (1 to 12)** | **616,087** | **920,844** | **1,536,931** | **954,145** | **1,093,949** | **2,048,094** | **953,155** | **1,142,537** | **2,095,692** | **1,555,461** | **1,350,794** | **2,906,255** |
| 1. Education, Sports, Art and Culture | 69,813 | 533,748 | 603,561 | 194,388 | 611,578 | 805,966 | 194,388 | 665,956 | 860,344 | 354,738 | 697,306 | 1,052,044 |
| 2. Medical and Public Health | 22,730 | 126,717 | 149,447 | 39,478 | 168,746 | 208,224 | 39,478 | 161,674 | 201,152 | 69,930 | 184,337 | 254,267 |
| 3. Family Welfare | 35,650 | 294 | 35,944 | 41,032 | 393 | 41,425 | 41,032 | 758 | 41,790 | 57,556 | 747 | 58,303 |
| 4. Water Supply and Sanitation | 94,450 | 8,257 | 102,707 | 102,281 | 19,581 | 121,862 | 102,281 | 19,749 | 122,030 | 118,284 | 20,618 | 138,902 |
| 5. Housing | 52,234 | 1,520 | 53,754 | 109,375 | 1,755 | 111,130 | 109,375 | 1,734 | 111,109 | 215,250 | 1,578 | 216,828 |
| 6. Urban Development | 88,735 | 18,545 | 107,280 | 148,055 | 20,826 | 168,881 | 148,055 | 20,520 | 168,575 | 276,318 | 13,311 | 289,629 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 121,401 | 65,695 | 187,096 | 154,467 | 120,092 | 274,559 | 153,478 | 122,286 | 275,764 | 192,882 | 144,731 | 337,613 |
| 8. Labour and Labour Welfare | 1,654 | 7,601 | 9,255 | 2,381 | 10,490 | 12,871 | 2,381 | 10,035 | 12,416 | 16,638 | 11,150 | 27,788 |
| 9. Social Security and Welfare | 109,042 | 8,285 | 117,327 | 117,403 | 28,268 | 145,671 | 117,402 | 27,830 | 145,232 | 205,653 | 28,978 | 234,631 |
| 10. Nutrition | 19,854 | 70,775 | 90,629 | 43,733 | 72,988 | 116,721 | 43,733 | 72,984 | 116,717 | 42,751 | 198,986 | 241,737 |
| 11. Relief on account of Natural Calamities | – | 71,021 | 71,021 | – | 31,967 | 31,967 | – | 31,922 | 31,922 | – | 40,161 | 40,161 |
| 12. Others* | 524 | 8,386 | 8,910 | 1,552 | 7,265 | 8,817 | 1,552 | 7,089 | 8,641 | 5,461 | 8,891 | 14,352 |
| **B. Economic Services (1 to 9)** | **324,104** | **726,922** | **1,051,026** | **508,802** | **1,028,825** | **1,537,627** | **513,303** | **1,022,617** | **1,535,920** | **1,002,613** | **1,053,577** | **2,056,190** |
| 1. Agriculture and Allied Activities (i to xii) | 63,432 | 80,379 | 143,811 | 103,163 | 97,660 | 200,823 | 107,664 | 95,984 | 203,648 | 260,177 | 82,906 | 343,083 |
| i) Crop Husbandry | 39,891 | 11,924 | 51,815 | 67,771 | 16,976 | 84,747 | 67,771 | 16,526 | 84,297 | 157,102 | 18,639 | 175,741 |
| ii) Soil and Water Conservation | 374 | 1,600 | 1,974 | 638 | 2,348 | 2,986 | 638 | 1,870 | 2,508 | 908 | 2,113 | 3,021 |
| iii) Animal Husbandry | 4,462 | 21,405 | 25,867 | 6,803 | 26,300 | 33,103 | 11,304 | 25,661 | 36,965 | 26,022 | 29,426 | 55,448 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 1,820 | 2,060 | 3,880 | 2,554 | 2,419 | 4,973 | 2,554 | 2,405 | 4,959 | 4,954 | 2,714 | 7,668 |
| vi) Forestry and Wild Life | 13,219 | 15,474 | 28,693 | 20,024 | 17,842 | 37,866 | 20,024 | 17,580 | 37,604 | 16,667 | 19,408 | 36,075 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | 2,010 | 14,441 | 16,451 | 2,910 | 16,930 | 19,840 | 2,910 | 16,930 | 19,840 | 30,558 | 1,072 | 31,630 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 1,656 | 12,873 | 14,529 | 2,463 | 14,179 | 16,642 | 2,463 | 14,316 | 16,779 | 23,966 | 8,758 | 32,724 |
| xii) Other Agricultural Programmes | – | 602 | 602 | – | 666 | 666 | – | 696 | 696 | – | 776 | 776 |
| 2. Rural Development | 116,890 | 127,705 | 244,595 | 119,280 | 132,362 | 251,642 | 119,280 | 135,847 | 255,127 | 296,303 | 123,999 | 420,302 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 91,455 | 226,201 | 317,656 | 175,835 | 379,070 | 554,905 | 175,835 | 372,606 | 548,441 | 245,806 | 449,838 | 695,644 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 87,425 | 215,226 | 302,651 | 158,943 | 365,687 | 524,630 | 158,943 | 359,418 | 518,361 | 206,875 | 435,749 | 642,624 |
| ii) Minor Irrigation | 3,401 | 3,490 | 6,891 | 15,888 | 3,820 | 19,708 | 15,888 | 3,783 | 19,671 | 38,137 | 4,084 | 42,221 |
| iii) Flood Control and Drainage | – | 7,485 | 7,485 | – | 9,564 | 9,564 | – | 9,405 | 9,405 | – | 10,005 | 10,005 |
| 5. Energy | 2,342 | 157,770 | 160,112 | 6,098 | 252,018 | 258,116 | 6,098 | 251,743 | 257,841 | 3,096 | 247,901 | 250,997 |
| *of which:* Power | 2,147 | 157,567 | 159,714 | 5,822 | 251,744 | 257,566 | 5,822 | 251,468 | 257,290 | 2,850 | 247,592 | 250,442 |
| 6. Industry and Minerals (i to iii) | 16,789 | 6,421 | 23,210 | 43,740 | 12,760 | 56,500 | 43,740 | 14,063 | 57,803 | 57,213 | 10,382 | 67,595 |
| i) Village and Small Industries | 14,476 | 2,595 | 17,071 | 21,854 | 4,541 | 26,395 | 21,854 | 6,081 | 27,935 | 30,888 | 6,871 | 37,759 |
| ii) Industries@ | 1,799 | 3,588 | 5,387 | 14,886 | 8,219 | 23,105 | 14,886 | 7,982 | 22,868 | 13,325 | 3,511 | 16,836 |
| iii) Others** | 514 | 238 | 752 | 7,000 | – | 7,000 | 7,000 | – | 7,000 | 13,000 | – | 13,000 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## ANDHRA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 12 | 113,413 | 113,425 | 514 | 139,374 | 139,888 | 514 | 138,784 | 139,298 | 27,600 | 122,998 | 150,598 |
| i) Roads and Bridges | – | 102,065 | 102,065 | 500 | 123,312 | 123,812 | 500 | 122,722 | 123,222 | 10,100 | 121,819 | 131,919 |
| ii) Others @@ | 12 | 11,348 | 11,360 | 14 | 16,062 | 16,076 | 14 | 16,062 | 16,076 | 17,500 | 1,179 | 18,679 |
| 8. Science, Technology and Environment | 572 | 151 | 723 | 714 | 162 | 876 | 714 | 162 | 876 | 897 | 171 | 1,068 |
| 9. General Economic Services (i to iv) | 32,612 | 14,882 | 47,494 | 59,458 | 15,419 | 74,877 | 59,458 | 13,428 | 72,886 | 111,521 | 15,382 | 126,903 |
| i) Secretariat - Economic Services | 26,901 | 3,315 | 30,216 | 47,535 | 4,396 | 51,931 | 47,535 | 3,716 | 51,251 | 99,741 | 4,484 | 104,225 |
| ii) Tourism | 2,372 | 350 | 2,722 | 6,251 | 1,552 | 7,803 | 6,251 | 391 | 6,642 | 5,400 | 421 | 5,821 |
| iii) Civil Supplies | 2,390 | 7,472 | 9,862 | 4,251 | 4,789 | 9,040 | 4,251 | 4,804 | 9,055 | 4,730 | 5,310 | 10,040 |
| iv) Others + | 949 | 3,745 | 4,694 | 1,421 | 4,682 | 6,103 | 1,421 | 4,517 | 5,938 | 1,650 | 5,167 | 6,817 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **11,681** | **1,519,718** | **1,531,399** | **103,845** | **1,780,959** | **1,884,804** | **110,145** | **1,799,383** | **1,909,528** | **38,451** | **1,983,920** | **2,022,371** |
| **A. Organs of State** | **1,066** | **34,998** | **36,064** | **392** | **46,977** | **47,369** | **392** | **38,893** | **39,285** | **392** | **45,598** | **45,990** |
| **B. Fiscal Services (i to ii)** | **1,881** | **58,761** | **60,642** | **2,636** | **71,380** | **74,016** | **2,636** | **68,548** | **71,184** | **6,691** | **74,129** | **80,820** |
| i) Collection of Taxes and Duties | 1,881 | 49,844 | 51,725 | 2,636 | 61,684 | 64,320 | 2,636 | 58,920 | 61,556 | 6,691 | 68,623 | 75,314 |
| ii) Other Fiscal Services | – | 8,917 | 8,917 | – | 9,696 | 9,696 | – | 9,628 | 9,628 | – | 5,506 | 5,506 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **749,378** | **749,378** | **–** | **886,407** | **886,407** | **–** | **900,574** | **900,574** | **–** | **940,445** | **940,445** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 21,349 | 21,349 | – | 23,544 | 23,544 | – | 37,711 | 37,711 | – | 41,950 | 41,950 |
| 2. Interest Payments (i to iv) | – | 728,029 | 728,029 | – | 862,863 | 862,863 | – | 862,863 | 862,863 | – | 898,495 | 898,495 |
| i) Interest on Loans from the Centre | – | 124,726 | 124,726 | – | 130,026 | 130,026 | – | 131,298 | 131,298 | – | 117,185 | 117,185 |
| ii) Interest on Internal Debt | – | 556,976 | 556,976 | – | 649,717 | 649,717 | – | 648,392 | 648,392 | – | 686,580 | 686,580 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 191,609 | 191,609 | – | 220,030 | 220,030 | – | 220,030 | 220,030 | – | 295,030 | 295,030 |
| (b) Interest on NSSF | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 46,326 | 46,326 | – | 83,118 | 83,118 | – | 83,172 | 83,172 | – | 94,729 | 94,729 |
| iv) Others | – | 1 | 1 | – | 2 | 2 | – | 1 | 1 | – | 1 | 1 |
| **D. Administrative Services (i to v)** | **8,734** | **261,488** | **270,222** | **100,817** | **323,765** | **424,582** | **107,117** | **318,943** | **426,060** | **31,368** | **403,461** | **434,829** |
| i) Secretariat - General Services | 2,348 | 6,783 | 9,131 | 94,842 | 7,924 | 102,766 | 101,142 | 7,313 | 108,455 | 18,895 | 41,758 | 60,653 |
| ii) District Administration | – | 35,268 | 35,268 | – | 52,448 | 52,448 | – | 43,062 | 43,062 | – | 58,443 | 58,443 |
| iii) Police | 4,358 | 170,437 | 174,795 | 3,000 | 178,039 | 181,039 | 3,000 | 185,715 | 188,715 | 9,000 | 212,941 | 221,941 |
| iv) Public Works | – | 10,050 | 10,050 | 2 | 25,036 | 25,038 | 2 | 24,662 | 24,664 | 2 | 28,533 | 28,535 |
| v) Others ++ | 2,028 | 38,950 | 40,978 | 2,973 | 60,318 | 63,291 | 2,973 | 58,191 | 61,164 | 3,471 | 61,786 | 65,257 |
| **E. Pensions** | **–** | **415,049** | **415,049** | **–** | **452,413** | **452,413** | **–** | **472,413** | **472,413** | **–** | **520,275** | **520,275** |
| **F. Miscellaneous General Services** | **–** | **44** | **44** | **–** | **17** | **17** | **–** | **12** | **12** | **–** | **12** | **12** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **24,483** | **24,483** | **–** | **28,079** | **28,079** | **–** | **26,438** | **26,438** | **–** | **36,955** | **36,955** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 24,483 | 24,483 | – | 28,079 | 28,079 | – | 26,438 | 26,438 | – | 36,955 | 36,955 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## ARUNACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **81,101** | **108,623** | **189,723** | **104,441** | **112,412** | **216,853** | **117,759** | **146,428** | **264,187** | **177,626** | **118,674** | **296,300** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **79,790** | **53,973** | **133,764** | **103,781** | **56,007** | **159,788** | **116,305** | **85,062** | **201,366** | **176,481** | **57,467** | **233,948** |
| **A. Social Services (1 to 12)** | **43,271** | **20,089** | **63,360** | **18,202** | **22,052** | **40,254** | **52,555** | **24,788** | **77,343** | **24,425** | **22,479** | **46,904** |
| 1. Education, Sports, Art and Culture | 14,423 | 10,407 | 24,829 | 11,028 | 10,570 | 21,598 | 19,976 | 10,704 | 30,681 | 15,892 | 10,640 | 26,532 |
| 2. Medical and Public Health | 1,849 | 6,894 | 8,743 | 1,272 | 6,678 | 7,950 | 5,038 | 6,702 | 11,740 | 2,025 | 6,701 | 8,726 |
| 3. Family Welfare | 520 | – | 520 | 14 | – | 14 | 842 | – | 842 | 59 | – | 59 |
| 4. Water Supply and Sanitation | 13,981 | 1,066 | 15,047 | 3,175 | 501 | 3,676 | 18,631 | 2,136 | 20,767 | 3,020 | 742 | 3,762 |
| 5. Housing | 880 | 324 | 1,204 | 880 | – | 880 | 1,907 | 703 | 2,610 | 1,075 | – | 1,075 |
| 6. Urban Development | 14 | 334 | 348 | – | 182 | 182 | 954 | 188 | 1,142 | 279 | 157 | 436 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Labour and Labour Welfare | 209 | 94 | 303 | 158 | 98 | 256 | 489 | 117 | 607 | 312 | 104 | 417 |
| 9. Social Security and Welfare | 3,273 | 401 | 3,674 | 1,193 | 472 | 1,665 | 3,175 | 540 | 3,715 | 1,094 | 475 | 1,569 |
| 10. Nutrition | 684 | 10 | 694 | 345 | 7 | 352 | 1,319 | 7 | 1,326 | 441 | 7 | 448 |
| 11. Relief on account of Natural Calamities | 7,278 | – | 7,278 | – | 2,997 | 2,997 | – | 2,997 | 2,997 | – | 3,087 | 3,087 |
| 12. Others* | 162 | 559 | 720 | 137 | 547 | 684 | 223 | 693 | 916 | 228 | 566 | 794 |
| **B. Economic Services (1 to 9)** | **36,520** | **33,884** | **70,404** | **85,579** | **33,955** | **119,534** | **63,750** | **60,274** | **124,024** | **152,056** | **34,988** | **187,044** |
| 1. Agriculture and Allied Activities (i to xii) | 11,278 | 11,326 | 22,604 | 7,501 | 10,703 | 18,204 | 13,245 | 34,092 | 47,338 | 9,388 | 11,225 | 20,614 |
| i) Crop Husbandry | 4,485 | 2,201 | 6,687 | 2,132 | 2,303 | 4,435 | 5,505 | 2,583 | 8,088 | 3,375 | 2,465 | 5,840 |
| ii) Soil and Water Conservation | 841 | 939 | 1,780 | 752 | 949 | 1,701 | 1,291 | 1,145 | 2,436 | 992 | 1,002 | 1,993 |
| iii) Animal Husbandry | 1,105 | 1,337 | 2,442 | 748 | 1,327 | 2,075 | 1,214 | 1,583 | 2,797 | 883 | 1,411 | 2,294 |
| iv) Dairy Development | 26 | 30 | 56 | 30 | 30 | 60 | – | 29 | 29 | – | 25 | 25 |
| v) Fisheries | 245 | 214 | 459 | 240 | 224 | 464 | 381 | 257 | 638 | 305 | 218 | 523 |
| vi) Forestry and Wild Life | 4,197 | 2,792 | 6,989 | 3,337 | 2,961 | 6,298 | 4,412 | 3,120 | 7,532 | 3,434 | 3,183 | 6,617 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | 3,507 | 3,507 | – | 2,591 | 2,591 | – | 7,047 | 7,047 | – | 2,583 | 2,583 |
| ix) Agricultural Research and Education | 66 | 62 | 127 | 34 | 65 | 99 | 206 | 67 | 274 | 80 | 60 | 140 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 259 | 216 | 475 | 174 | 223 | 397 | 183 | 18,229 | 18,412 | 250 | 238 | 488 |
| xii) Other Agricultural Programmes | 54 | 28 | 82 | 54 | 30 | 84 | 54 | 31 | 85 | 70 | 39 | 109 |
| 2. Rural Development | 2,139 | 1,155 | 3,293 | 2,040 | 2,505 | 4,545 | 2,026 | 1,815 | 3,841 | 2,663 | 2,421 | 5,085 |
| 3. Special Area Programmes | 4,442 | 3 | 4,445 | 3,408 | 4 | 3,412 | 11,902 | 6 | 11,909 | 5,637 | 4 | 5,641 |
| 4. Irrigation and Flood Control | 6,840 | 834 | 7,673 | 7,390 | 782 | 8,172 | 9,894 | 1,983 | 11,877 | 4,800 | 791 | 5,590 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 56 | – | 56 | 48 | – | 48 | 48 | – | 48 | 50 | – | 50 |
| ii) Minor Irrigation | 4,817 | 814 | 5,631 | 7,072 | 782 | 7,854 | 8,749 | 1,715 | 10,464 | 4,457 | 791 | 5,248 |
| iii) Flood Control and Drainage | 1,515 | 20 | 1,535 | 10 | – | 10 | 430 | 268 | 698 | 22 | – | 22 |
| 5. Energy | 196 | 11,829 | 12,025 | 1,248 | 11,161 | 12,409 | 2,078 | 11,534 | 13,612 | 2,543 | 11,161 | 13,704 |
| *of which:* Power | 10 | 11,829 | 11,839 | 1,062 | 11,160 | 12,222 | 1,887 | 11,307 | 13,195 | 2,343 | 11,161 | 13,504 |
| 6. Industry and Minerals (i to iii) | 1,057 | 736 | 1,793 | 770 | 630 | 1,400 | 1,560 | 872 | 2,432 | 1,016 | 699 | 1,715 |
| i) Village and Small Industries | 905 | 736 | 1,641 | 648 | 630 | 1,278 | 1,256 | 872 | 2,128 | 817 | 699 | 1,516 |
| ii) Industries@ | 143 | – | 143 | 112 | – | 112 | 159 | – | 159 | 169 | – | 169 |
| iii) Others** | 9 | – | 9 | 10 | – | 10 | 145 | – | 145 | 30 | – | 30 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## ARUNACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 3,315 | 7,091 | 10,405 | 3,305 | 7,175 | 10,480 | 8,025 | 8,643 | 16,669 | 4,937 | 7,567 | 12,504 |
| i) Roads and Bridges | 3,010 | 1,240 | 4,250 | 3,045 | 1,413 | 4,458 | 7,591 | 2,408 | 9,999 | 4,564 | 1,454 | 6,017 |
| ii) Others @@ | 304 | 5,851 | 6,155 | 260 | 5,762 | 6,022 | 435 | 6,235 | 6,670 | 373 | 6,113 | 6,486 |
| 8. Science, Technology and Environment | 150 | – | 150 | 1,028 | – | 1,028 | 2,047 | – | 2,047 | 1,057 | – | 1,057 |
| 9. General Economic Services (i to iv) | 7,103 | 912 | 8,015 | 58,889 | 995 | 59,884 | 12,971 | 1,327 | 14,298 | 120,016 | 1,120 | 121,135 |
| i) Secretariat - Economic Services | 6,321 | 87 | 6,407 | 58,192 | 87 | 58,279 | 11,596 | 81 | 11,677 | 119,110 | 76 | 119,186 |
| ii) Tourism | 342 | 24 | 366 | 340 | 25 | 365 | 625 | 34 | 659 | 437 | 26 | 462 |
| iii) Civil Supplies | 200 | 389 | 589 | 164 | 441 | 605 | 254 | 724 | 978 | 209 | 522 | 731 |
| iv) Others + | 240 | 412 | 652 | 193 | 442 | 635 | 496 | 488 | 984 | 260 | 496 | 756 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **1,311** | **54,649** | **55,960** | **660** | **56,405** | **57,064** | **1,454** | **61,366** | **62,821** | **1,145** | **61,207** | **62,352** |
| **A. Organs of State** | **22** | **1,850** | **1,872** | **0** | **1,762** | **1,762** | **21** | **2,754** | **2,776** | **1** | **2,142** | **2,143** |
| **B. Fiscal Services (i to ii)** | **13** | **494** | **506** | **13** | **473** | **486** | **14** | **654** | **668** | **18** | **573** | **591** |
| i) Collection of Taxes and Duties | – | 475 | 475 | – | 456 | 456 | – | 634 | 634 | – | 554 | 554 |
| ii) Other Fiscal Services | 13 | 19 | 32 | 13 | 17 | 30 | 14 | 20 | 34 | 18 | 19 | 37 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **20,052** | **20,052** | **–** | **22,257** | **22,257** | **–** | **19,982** | **19,982** | **–** | **24,119** | **24,119** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 1,276 | 1,276 | – | 1,476 | 1,476 | – | 1,240 | 1,240 | – | 1,400 | 1,400 |
| 2. Interest Payments (i to iv) | – | 18,776 | 18,776 | – | 20,781 | 20,781 | – | 18,742 | 18,742 | – | 22,719 | 22,719 |
| i) Interest on Loans from the Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Interest on Internal Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | – | – | – | – | – | – | – | – | – | – | – |
| (b) Interest on NSSF | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others | – | 18,776 | 18,776 | – | 20,781 | 20,781 | – | 18,742 | 18,742 | – | 22,719 | 22,719 |
| **D. Administrative Services (i to v)** | **1,276** | **24,320** | **25,596** | **647** | **23,296** | **23,942** | **1,419** | **29,809** | **31,228** | **1,126** | **25,867** | **26,993** |
| i) Secretariat - General Services | 43 | 2,839 | 2,881 | 26 | 2,294 | 2,320 | 39 | 3,199 | 3,238 | 31 | 2,166 | 2,197 |
| ii) District Administration | – | 4,922 | 4,922 | – | 4,714 | 4,714 | – | 6,088 | 6,088 | – | 5,330 | 5,330 |
| iii) Police | 609 | 10,346 | 10,955 | – | 10,462 | 10,462 | – | 12,287 | 12,287 | – | 11,322 | 11,322 |
| iv) Public Works | 529 | 4,876 | 5,404 | 529 | 4,538 | 5,067 | 1,270 | 6,057 | 7,327 | 960 | 5,494 | 6,454 |
| v) Others ++ | 96 | 1,338 | 1,434 | 92 | 1,288 | 1,379 | 110 | 2,179 | 2,289 | 135 | 1,554 | 1,689 |
| **E. Pensions** | **–** | **7,882** | **7,882** | **–** | **8,548** | **8,548** | **–** | **8,043** | **8,043** | **–** | **8,430** | **8,430** |
| **F. Miscellaneous General Services** | **–** | **51** | **51** | **–** | **69** | **69** | **–** | **124** | **124** | **–** | **77** | **77** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## ASSAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **195,263** | **950,390** | **1,145,653** | **363,829** | **1,245,252** | **1,609,081** | **431,176** | **1,304,104** | **1,735,280** | **498,566** | **1,505,366** | **2,003,932** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **194,841** | **519,796** | **714,637** | **302,207** | **689,944** | **992,151** | **369,554** | **738,325** | **1,107,879** | **464,827** | **688,497** | **1,153,324** |
| **A. Social Services (1 to 12)** | **75,232** | **372,517** | **447,748** | **157,430** | **513,724** | **671,154** | **223,983** | **544,728** | **768,711** | **262,628** | **507,647** | **770,275** |
| 1. Education, Sports, Art and Culture | 22,900 | 252,212 | 275,112 | 37,906 | 333,520 | 371,425 | 38,239 | 341,052 | 379,291 | 47,227 | 352,458 | 399,685 |
| 2. Medical and Public Health | 2,839 | 46,197 | 49,036 | 18,569 | 81,126 | 99,696 | 18,575 | 82,249 | 100,824 | 27,907 | 93,404 | 121,311 |
| 3. Family Welfare | 7,090 | 715 | 7,805 | 11,912 | 6,599 | 18,511 | 11,912 | 6,599 | 18,511 | 12,236 | 5,415 | 17,650 |
| 4. Water Supply and Sanitation | 10,815 | 15,564 | 26,379 | 2,509 | 12,346 | 14,854 | 2,509 | 12,846 | 15,354 | 2,324 | 15,504 | 17,828 |
| 5. Housing | 55 | 391 | 447 | 285 | 1,166 | 1,451 | 285 | 1,266 | 1,551 | 228 | 1,274 | 1,503 |
| 6. Urban Development | 3,434 | 2,627 | 6,061 | 14,535 | 6,766 | 21,301 | 14,535 | 6,767 | 21,302 | 23,276 | 3,596 | 26,873 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 11,641 | 23,923 | 35,564 | 55,648 | 39,251 | 94,899 | 55,648 | 40,799 | 96,447 | 43,077 | 2,031 | 45,108 |
| 8. Labour and Labour Welfare | 1,156 | 2,917 | 4,073 | 3,618 | 3,395 | 7,013 | 3,618 | 3,399 | 7,017 | 5,699 | 3,598 | 9,297 |
| 9. Social Security and Welfare | 11,830 | 5,448 | 17,278 | 2,569 | 5,761 | 8,330 | 63,074 | 5,926 | 69,001 | 69,877 | 5,833 | 75,710 |
| 10. Nutrition | 3,371 | 1,068 | 4,439 | 9,607 | 39 | 9,646 | 15,317 | 40 | 15,356 | 30,497 | 182 | 30,679 |
| 11. Relief on account of Natural Calamities | – | 19,319 | 19,319 | – | 20,448 | 20,448 | – | 40,310 | 40,310 | – | 21,063 | 21,063 |
| 12. Others* | 102 | 2,134 | 2,236 | 272 | 3,307 | 3,579 | 272 | 3,476 | 3,748 | 280 | 3,289 | 3,569 |
| **B. Economic Services (1 to 9)** | **119,610** | **147,279** | **266,889** | **144,777** | **176,220** | **320,997** | **145,570** | **193,597** | **339,168** | **202,199** | **180,850** | **383,049** |
| 1. Agriculture and Allied Activities (i to xii) | 16,732 | 44,626 | 61,358 | 34,343 | 49,831 | 84,174 | 34,343 | 52,550 | 86,893 | 54,865 | 49,502 | 104,366 |
| i) Crop Husbandry | 7,859 | 10,021 | 17,880 | 17,641 | 11,529 | 29,170 | 17,641 | 12,529 | 30,170 | 31,076 | 12,046 | 43,122 |
| ii) Soil and Water Conservation | 395 | 1,936 | 2,331 | 405 | 1,462 | 1,867 | 405 | 1,472 | 1,877 | 1,006 | 1,538 | 2,544 |
| iii) Animal Husbandry | 454 | 9,069 | 9,524 | 2,256 | 11,843 | 14,099 | 2,256 | 11,861 | 14,117 | 4,361 | 10,617 | 14,978 |
| iv) Dairy Development | 155 | 873 | 1,028 | 1,435 | 1,087 | 2,522 | 1,435 | 1,087 | 2,522 | 2,094 | 1,235 | 3,329 |
| v) Fisheries | 986 | 1,345 | 2,331 | 2,665 | 1,526 | 4,191 | 2,665 | 1,826 | 4,491 | 3,941 | 1,680 | 5,621 |
| vi) Forestry and Wild Life | 4,527 | 11,278 | 15,805 | 6,075 | 13,432 | 19,507 | 6,075 | 13,493 | 19,568 | 7,250 | 13,056 | 20,306 |
| vii) Plantations | – | – | – | 2 | – | 2 | 2 | – | 2 | 5 | – | 5 |
| viii) Food Storage and Warehousing | 233 | 2,133 | 2,366 | 198 | 1,473 | 1,671 | 198 | 2,241 | 2,439 | 250 | 1,394 | 1,644 |
| ix) Agricultural Research and Education | 1,928 | 5,309 | 7,237 | 3,030 | 4,422 | 7,452 | 3,030 | 4,723 | 7,753 | 4,215 | 4,581 | 8,795 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 139 | 2,417 | 2,556 | 630 | 2,759 | 3,389 | 630 | 3,018 | 3,648 | 517 | 3,038 | 3,555 |
| xii) Other Agricultural Programmes | 54 | 246 | 300 | 6 | 299 | 305 | 6 | 299 | 305 | 150 | 318 | 468 |
| 2. Rural Development | 40,114 | 16,022 | 56,136 | 46,915 | 33,857 | 80,772 | 46,915 | 37,174 | 84,089 | 83,611 | 8,642 | 92,253 |
| 3. Special Area Programmes | 2,281 | 420 | 2,701 | 9,826 | 291 | 10,117 | 10,021 | 1,291 | 11,311 | 10,073 | 321 | 10,395 |
| 4. Irrigation and Flood Control | – | 26,922 | 26,922 | – | 35,091 | 35,091 | – | 35,097 | 35,097 | – | 38,255 | 38,255 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | 3,856 | 3,856 | – | 4,763 | 4,763 | – | 4,769 | 4,769 | – | 5,573 | 5,573 |
| ii) Minor Irrigation | – | 12,962 | 12,962 | – | 17,830 | 17,830 | – | 17,830 | 17,830 | – | 19,987 | 19,987 |
| iii) Flood Control and Drainage | – | 9,929 | 9,929 | – | 12,236 | 12,236 | – | 12,236 | 12,236 | – | 12,395 | 12,395 |
| 5. Energy | 29,093 | 1 | 29,094 | 6 | 3,338 | 3,344 | 6 | 3,338 | 3,344 | 8 | 12,275 | 12,283 |
| *of which:* Power | 29,087 | – | 29,087 | – | 3,322 | 3,322 | – | 3,322 | 3,322 | – | 12,257 | 12,257 |
| 6. Industry and Minerals (i to iii) | 2,675 | 8,599 | 11,274 | 10,298 | 6,155 | 16,453 | 10,298 | 8,247 | 18,544 | 10,242 | 7,244 | 17,486 |
| i) Village and Small Industries | 1,980 | 7,952 | 9,932 | 9,056 | 5,434 | 14,490 | 9,056 | 7,525 | 16,581 | 7,447 | 6,417 | 13,864 |
| ii) Industries@ | 695 | 647 | 1,342 | 1,242 | 721 | 1,963 | 1,242 | 721 | 1,963 | 2,795 | 827 | 3,622 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## ASSAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 2,047 | 36,618 | 38,665 | 8,829 | 42,296 | 51,125 | 9,037 | 49,589 | 58,626 | 4,103 | 58,527 | 62,631 |
| i) Roads and Bridges | 1,726 | 31,531 | 33,257 | 3,693 | 40,880 | 44,573 | 3,693 | 47,967 | 51,660 | 2,967 | 51,548 | 54,515 |
| ii) Others @@ | 321 | 5,087 | 5,408 | 5,136 | 1,416 | 6,552 | 5,344 | 1,622 | 6,966 | 1,136 | 6,980 | 8,116 |
| 8. Science, Technology and Environment | 159 | 42 | 201 | 416 | 60 | 476 | 416 | 60 | 476 | 1,950 | 70 | 2,020 |
| 9. General Economic Services (i to iv) | 26,508 | 14,029 | 40,537 | 34,144 | 5,301 | 39,444 | 34,535 | 6,252 | 40,788 | 37,348 | 6,013 | 43,361 |
| i) Secretariat - Economic Services | 25,986 | 11,735 | 37,721 | 32,982 | 2,563 | 35,545 | 32,982 | 2,569 | 35,551 | 35,538 | 2,784 | 38,322 |
| ii) Tourism | 22 | 440 | 462 | 695 | 376 | 1,071 | 695 | 416 | 1,111 | 1,433 | 452 | 1,885 |
| iii) Civil Supplies | 163 | 20 | 183 | – | 36 | 36 | 402 | 36 | 437 | 10 | 40 | 50 |
| iv) Others + | 337 | 1,834 | 2,171 | 467 | 2,326 | 2,793 | 457 | 3,232 | 3,689 | 367 | 2,737 | 3,104 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **421** | **429,815** | **430,236** | **61,622** | **541,477** | **603,099** | **61,622** | **551,948** | **613,570** | **33,739** | **642,575** | **676,314** |
| **A. Organs of State** | **–** | **8,580** | **8,580** | **–** | **12,635** | **12,635** | **–** | **13,976** | **13,976** | **–** | **14,597** | **14,597** |
| **B. Fiscal Services (i to ii)** | **320** | **13,218** | **13,538** | **627** | **22,122** | **22,749** | **627** | **23,405** | **24,032** | **725** | **24,047** | **24,772** |
| i) Collection of Taxes and Duties | 320 | 13,142 | 13,463 | 627 | 22,012 | 22,639 | 627 | 23,265 | 23,892 | 725 | 23,930 | 24,655 |
| ii) Other Fiscal Services | – | 75 | 75 | – | 110 | 110 | – | 140 | 140 | – | 118 | 118 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **169,167** | **169,167** | **–** | **206,589** | **206,589** | **–** | **206,589** | **206,589** | **–** | **201,938** | **201,938** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 17,600 | 17,600 | – | 20,400 | 20,400 | – | 20,400 | 20,400 | – | 10,800 | 10,800 |
| 2. Interest Payments (i to iv) | – | 151,567 | 151,567 | – | 186,189 | 186,189 | – | 186,189 | 186,189 | – | 191,138 | 191,138 |
| i) Interest on Loans from the Centre | – | 18,178 | 18,178 | – | 32,118 | 32,118 | – | 32,118 | 32,118 | – | 32,164 | 32,164 |
| ii) Interest on Internal Debt | – | 110,339 | 110,339 | – | 125,338 | 125,338 | – | 125,338 | 125,338 | – | 127,231 | 127,231 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 58,632 | 58,632 | – | 65,498 | 65,498 | – | 65,498 | 65,498 | – | 71,757 | 71,757 |
| (b) Interest on NSSF | – | 47,586 | 47,586 | – | 54,445 | 54,445 | – | 54,445 | 54,445 | – | 50,222 | 50,222 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 23,051 | 23,051 | – | 28,733 | 28,733 | – | 28,733 | 28,733 | – | 31,744 | 31,744 |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **101** | **121,010** | **121,111** | **60,995** | **157,427** | **218,422** | **60,995** | **165,271** | **226,266** | **33,014** | **198,204** | **231,218** |
| i) Secretariat - General Services | – | 9,864 | 9,864 | 52,969 | 21,142 | 74,111 | 52,969 | 21,149 | 74,118 | 26,582 | 35,654 | 62,236 |
| ii) District Administration | – | 5,002 | 5,002 | – | 5,300 | 5,300 | – | 5,300 | 5,300 | – | 6,522 | 6,522 |
| iii) Police | – | 77,674 | 77,674 | 100 | 92,565 | 92,665 | 100 | 97,118 | 97,218 | 260 | 113,863 | 114,123 |
| iv) Public Works | 1 | 12,361 | 12,362 | – | 19,536 | 19,536 | – | 21,566 | 21,566 | – | 18,969 | 18,969 |
| v) Others ++ | 100 | 16,110 | 16,210 | 7,926 | 18,885 | 26,811 | 7,926 | 20,138 | 28,064 | 6,172 | 23,197 | 29,369 |
| **E. Pensions** | **–** | **117,786** | **117,786** | **–** | **142,662** | **142,662** | **–** | **142,662** | **142,662** | **–** | **153,732** | **153,732** |
| **F. Miscellaneous General Services** | **–** | **53** | **53** | **–** | **41** | **41** | **–** | **45** | **45** | **–** | **50,056** | **50,056** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 |
| **III. Grants-in-Aid and Contributions** | **–** | **780** | **780** | **–** | **13,831** | **13,831** | **–** | **13,831** | **13,831** | **–** | **174,293** | **174,293** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 780 | 780 | – | 13,831 | 13,831 | – | 13,831 | 13,831 | – | 174,293 | 174,293 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## BIHAR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **328,179** | **1,730,324** | **2,058,503** | **436,538** | **1,959,240** | **2,395,778** | **412,502** | **2,063,890** | **2,476,392** | **671,531** | **2,222,259** | **2,893,789** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **284,716** | **909,086** | **1,193,802** | **367,236** | **999,475** | **1,366,711** | **342,821** | **1,092,454** | **1,435,275** | **622,783** | **1,180,454** | **1,803,236** |
| **A. Social Services (1 to 12)** | **169,369** | **622,353** | **791,721** | **184,063** | **713,758** | **897,821** | **171,420** | **782,274** | **953,694** | **400,212** | **868,716** | **1,268,928** |
| 1. Education, Sports, Art and Culture | 65,831 | 459,424 | 525,255 | 28,583 | 509,880 | 538,463 | 41,641 | 513,140 | 554,781 | 131,804 | 588,962 | 720,766 |
| 2. Medical and Public Health | 436 | 84,346 | 84,782 | 510 | 99,438 | 99,948 | 510 | 99,438 | 99,948 | 816 | 127,631 | 128,447 |
| 3. Family Welfare | – | 13,680 | 13,680 | – | 19,899 | 19,899 | – | 19,899 | 19,899 | – | 21,983 | 21,983 |
| 4. Water Supply and Sanitation | 9,566 | 13,478 | 23,044 | 7,230 | 18,200 | 25,430 | 8,378 | 19,272 | 27,650 | 12,892 | 20,897 | 33,788 |
| 5. Housing | – | 371 | 371 | – | 1,090 | 1,090 | – | 1,090 | 1,090 | – | 770 | 770 |
| 6. Urban Development | 22,570 | 5,388 | 27,958 | 65,326 | 5,342 | 70,668 | 32,950 | 11,680 | 44,630 | 85,748 | 6,888 | 92,635 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 8,055 | 5,019 | 13,074 | 10,822 | 8,429 | 19,251 | 15,896 | 10,806 | 26,701 | 14,277 | 12,189 | 26,466 |
| 8. Labour and Labour Welfare | 36,034 | 3,556 | 39,590 | 40,275 | 4,061 | 44,336 | 40,275 | 4,174 | 44,450 | 2,369 | 7,164 | 9,533 |
| 9. Social Security and Welfare | 352 | 29,092 | 29,444 | 4,952 | 28,178 | 33,130 | 6,410 | 30,362 | 36,772 | 74,456 | 32,697 | 107,153 |
| 10. Nutrition | 26,087 | – | 26,087 | 25,319 | – | 25,319 | 24,215 | – | 24,215 | 29,937 | 28,557 | 58,493 |
| 11. Relief on account of Natural Calamities | – | 5,086 | 5,086 | – | 15,939 | 15,939 | – | 67,684 | 67,684 | 46,600 | 16,398 | 62,998 |
| 12. Others* | 437 | 2,914 | 3,351 | 1,046 | 3,302 | 4,348 | 1,146 | 4,730 | 5,875 | 1,315 | 4,581 | 5,896 |
| **B. Economic Services (1 to 9)** | **115,347** | **286,734** | **402,081** | **183,173** | **285,717** | **468,890** | **171,400** | **310,181** | **481,581** | **222,570** | **311,738** | **534,308** |
| 1. Agriculture and Allied Activities (i to xii) | 27,023 | 31,492 | 58,515 | 28,165 | 36,245 | 64,410 | 30,942 | 55,275 | 86,217 | 38,003 | 42,568 | 80,571 |
| i) Crop Husbandry | 14,673 | 9,858 | 24,532 | 18,867 | 11,860 | 30,727 | 18,848 | 27,671 | 46,519 | 25,428 | 15,421 | 40,849 |
| ii) Soil and Water Conservation | 68 | 916 | 983 | 310 | 441 | 751 | 315 | 486 | 801 | 360 | 840 | 1,200 |
| iii) Animal Husbandry | 222 | 6,973 | 7,195 | 433 | 7,900 | 8,333 | 474 | 8,071 | 8,545 | 1,283 | 9,157 | 10,439 |
| iv) Dairy Development | 5,204 | 690 | 5,894 | 3,207 | 364 | 3,571 | 3,207 | 376 | 3,583 | 4,407 | 413 | 4,820 |
| v) Fisheries | 104 | 892 | 996 | 400 | 1,295 | 1,695 | 603 | 1,295 | 1,898 | 550 | 1,300 | 1,850 |
| vi) Forestry and Wild Life | 3,121 | 3,448 | 6,569 | 3,014 | 4,349 | 7,363 | 4,017 | 4,699 | 8,716 | 3,315 | 4,741 | 8,056 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | 3,300 | 4,835 | 8,135 | 1,700 | 6,174 | 7,874 | 2,230 | 8,469 | 10,699 | 2,400 | 6,220 | 8,620 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 246 | 3,730 | 3,976 | 109 | 3,678 | 3,787 | 1,124 | 4,023 | 5,147 | 109 | 4,252 | 4,361 |
| xii) Other Agricultural Programmes | 85 | 150 | 235 | 125 | 184 | 309 | 125 | 184 | 309 | 150 | 225 | 375 |
| 2. Rural Development | 78,879 | 53,009 | 131,887 | 132,010 | 59,165 | 191,175 | 113,120 | 60,444 | 173,564 | 139,558 | 71,617 | 211,176 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 2,651 | 40,878 | 43,529 | 10,097 | 47,800 | 57,897 | 10,097 | 49,057 | 59,154 | 6,810 | 47,519 | 54,330 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | 18,691 | 18,691 | – | 22,220 | 22,220 | – | 23,253 | 23,253 | – | 22,751 | 22,751 |
| ii) Minor Irrigation | 2,631 | 10,960 | 13,591 | 4,517 | 14,929 | 19,446 | 4,517 | 14,936 | 19,453 | 4,800 | 16,105 | 20,905 |
| iii) Flood Control and Drainage | – | 5,797 | 5,797 | – | 7,692 | 7,692 | 80 | 7,830 | 7,910 | 10 | 8,063 | 8,073 |
| 5. Energy | 174 | 107,890 | 108,064 | 628 | 72,281 | 72,909 | 628 | 72,281 | 72,909 | 400 | 72,100 | 72,500 |
| *of which:* Power | – | 107,890 | 107,890 | – | 72,281 | 72,281 | – | 72,281 | 72,281 | – | 72,100 | 72,100 |
| 6. Industry and Minerals (i to iii) | 6,225 | 2,409 | 8,634 | 10,541 | 2,964 | 13,505 | 15,541 | 3,300 | 18,841 | 36,478 | 3,308 | 39,786 |
| i) Village and Small Industries | 4,513 | 1,059 | 5,572 | 4,121 | 1,330 | 5,451 | 4,121 | 1,578 | 5,699 | 8,072 | 1,442 | 9,514 |
| ii) Industries@ | 1,712 | 1,350 | 3,062 | 6,420 | 1,634 | 8,054 | 11,420 | 1,722 | 13,142 | 28,406 | 1,865 | 30,271 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## BIHAR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 176 | 41,238 | 41,414 | 410 | 55,844 | 56,254 | 410 | 55,980 | 56,389 | 120 | 61,395 | 61,515 |
| i) Roads and Bridges | 62 | 41,085 | 41,147 | 290 | 55,658 | 55,948 | 290 | 55,669 | 55,958 | – | 61,183 | 61,183 |
| ii) Others @@ | 114 | 153 | 267 | 120 | 186 | 306 | 120 | 311 | 431 | 120 | 212 | 332 |
| 8. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. General Economic Services (i to iv) | 220 | 9,817 | 10,037 | 1,322 | 11,418 | 12,740 | 663 | 13,843 | 14,506 | 1,201 | 13,230 | 14,431 |
| i) Secretariat - Economic Services | 7 | 1,903 | 1,909 | 1,000 | 2,073 | 3,073 | 110 | 2,635 | 2,745 | 680 | 3,450 | 4,130 |
| ii) Tourism | 110 | 226 | 336 | 113 | 232 | 345 | 229 | 232 | 462 | 165 | 246 | 411 |
| iii) Civil Supplies | 1 | 5,871 | 5,873 | – | 6,450 | 6,450 | – | 8,194 | 8,194 | – | 6,625 | 6,625 |
| iv) Others + | 102 | 1,817 | 1,919 | 209 | 2,663 | 2,872 | 324 | 2,781 | 3,105 | 356 | 2,909 | 3,265 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **43,463** | **820,838** | **864,301** | **69,302** | **959,765** | **1,029,067** | **69,682** | **971,435** | **1,041,117** | **48,748** | **1,041,393** | **1,090,141** |
| **A. Organs of State** | **1,368** | **29,690** | **31,059** | **1,649** | **30,507** | **32,156** | **2,015** | **34,097** | **36,112** | **2,506** | **37,992** | **40,498** |
| **B. Fiscal Services (i to ii)** | **1,519** | **23,312** | **24,831** | **1,995** | **27,061** | **29,056** | **1,995** | **27,722** | **29,717** | **4,065** | **30,760** | **34,825** |
| i) Collection of Taxes and Duties | 1,519 | 23,077 | 24,596 | 1,995 | 26,804 | 28,799 | 1,995 | 27,454 | 29,449 | 4,065 | 30,549 | 34,614 |
| ii) Other Fiscal Services | – | 235 | 235 | – | 257 | 257 | – | 269 | 269 | – | 211 | 211 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **341,609** | **341,609** | **–** | **390,941** | **390,941** | **–** | **381,627** | **381,627** | **–** | **379,604** | **379,604** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 341,609 | 341,609 | – | 390,941 | 390,941 | – | 381,627 | 381,627 | – | 379,604 | 379,604 |
| i) Interest on Loans from the Centre | – | 42,655 | 42,655 | – | 64,096 | 64,096 | – | 64,096 | 64,096 | – | 60,850 | 60,850 |
| ii) Interest on Internal Debt | – | 245,999 | 245,999 | – | 268,388 | 268,388 | – | 258,388 | 258,388 | – | 255,488 | 255,488 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 90,048 | 90,048 | – | 95,520 | 95,520 | – | 85,620 | 85,620 | – | 83,474 | 83,474 |
| (b) Interest on NSSF | – | 123,953 | 123,953 | – | 150,900 | 150,900 | – | 150,900 | 150,900 | – | 151,901 | 151,901 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 52,554 | 52,554 | – | 57,964 | 57,964 | – | 57,964 | 57,964 | – | 62,764 | 62,764 |
| iv) Others | – | 401 | 401 | – | 493 | 493 | – | 1,179 | 1,179 | – | 501 | 501 |
| **D. Administrative Services (i to v)** | **40,576** | **176,519** | **217,095** | **65,658** | **198,902** | **264,560** | **65,672** | **215,634** | **281,306** | **42,177** | **249,201** | **291,377** |
| i) Secretariat - General Services | 26 | 5,587 | 5,614 | 682 | 5,685 | 6,367 | 682 | 7,049 | 7,731 | 2,859 | 6,777 | 9,636 |
| ii) District Administration | 39,170 | 10,425 | 49,595 | 61,255 | 13,173 | 74,428 | 61,255 | 13,460 | 74,715 | 36,779 | 14,819 | 51,597 |
| iii) Police | – | 121,278 | 121,278 | 940 | 135,283 | 136,223 | 940 | 144,235 | 145,175 | 250 | 173,391 | 173,641 |
| iv) Public Works | – | 17,666 | 17,666 | – | 20,867 | 20,867 | – | 20,932 | 20,932 | – | 22,112 | 22,112 |
| v) Others ++ | 1,380 | 21,563 | 22,943 | 2,781 | 23,894 | 26,675 | 2,795 | 29,958 | 32,753 | 2,289 | 32,102 | 34,391 |
| **E. Pensions** | **–** | **249,709** | **249,709** | **–** | **312,354** | **312,354** | **–** | **312,354** | **312,354** | **–** | **343,837** | **343,837** |
| **F. Miscellaneous General Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **400** | **400** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **412** | **412** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 400 | 400 | – | – | – | – | – | – | – | 412 | 412 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## CHHATTISGARH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **260,841** | **619,402** | **880,243** | **404,243** | **762,319** | **1,166,562** | **462,249** | **797,513** | **1,259,761** | **576,473** | **811,389** | **1,387,862** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **257,964** | **310,731** | **568,695** | **401,871** | **353,849** | **755,720** | **458,923** | **421,304** | **880,227** | **569,772** | **393,020** | **962,792** |
| **A. Social Services (1 to 12)** | **170,896** | **174,993** | **345,890** | **272,179** | **210,257** | **482,436** | **295,129** | **208,164** | **503,292** | **404,562** | **233,194** | **637,756** |
| 1. Education, Sports, Art and Culture | 72,240 | 68,567 | 140,807 | 105,802 | 86,397 | 192,199 | 120,911 | 82,544 | 203,456 | 135,621 | 96,082 | 231,703 |
| 2. Medical and Public Health | 9,802 | 18,180 | 27,982 | 24,742 | 25,904 | 50,646 | 19,870 | 22,902 | 42,771 | 33,155 | 28,532 | 61,687 |
| 3. Family Welfare | 6,215 | – | 6,215 | 7,981 | 15 | 7,996 | 7,510 | 15 | 7,525 | 8,033 | 15 | 8,048 |
| 4. Water Supply and Sanitation | 22,996 | 5,881 | 28,877 | 33,946 | 6,468 | 40,414 | 36,310 | 6,512 | 42,822 | 39,106 | 7,154 | 46,260 |
| 5. Housing | 1,592 | 2,738 | 4,330 | 2,618 | 3,554 | 6,172 | 2,618 | 3,743 | 6,361 | 4,823 | 3,658 | 8,481 |
| 6. Urban Development | 23,263 | 1,292 | 24,555 | 40,959 | 2,161 | 43,120 | 45,709 | 2,085 | 47,795 | 43,428 | 2,148 | 45,576 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 11,853 | 41,465 | 53,318 | 11,149 | 48,717 | 59,866 | 13,868 | 49,706 | 63,574 | 12,492 | 55,424 | 67,916 |
| 8. Labour and Labour Welfare | 998 | 1,976 | 2,974 | 2,730 | 2,806 | 5,536 | 2,578 | 2,749 | 5,327 | 3,863 | 3,217 | 7,081 |
| 9. Social Security and Welfare | 13,734 | 12,827 | 26,561 | 21,639 | 15,013 | 36,652 | 25,332 | 18,144 | 43,476 | 102,820 | 16,837 | 119,657 |
| 10. Nutrition | 7,892 | – | 7,892 | 20,504 | – | 20,504 | 20,064 | – | 20,064 | 20,877 | – | 20,877 |
| 11. Relief on account of Natural Calamities | – | 20,330 | 20,330 | – | 17,336 | 17,336 | – | 17,335 | 17,335 | – | 17,640 | 17,640 |
| 12. Others* | 310 | 1,739 | 2,049 | 109 | 1,888 | 1,996 | 359 | 2,429 | 2,787 | 345 | 2,487 | 2,832 |
| **B. Economic Services (1 to 9)** | **87,068** | **135,738** | **222,806** | **129,692** | **143,592** | **273,284** | **163,794** | **213,141** | **376,935** | **165,210** | **159,826** | **325,036** |
| 1. Agriculture and Allied Activities (i to xii) | 32,561 | 58,512 | 91,073 | 55,753 | 53,665 | 109,418 | 65,576 | 111,198 | 176,775 | 60,922 | 61,898 | 122,819 |
| i) Crop Husbandry | 6,568 | 5,766 | 12,333 | 11,278 | 7,140 | 18,418 | 17,059 | 7,269 | 24,328 | 16,568 | 8,450 | 25,018 |
| ii) Soil and Water Conservation | 3 | 911 | 914 | 65 | 977 | 1,042 | 65 | 932 | 997 | 55 | 1,093 | 1,148 |
| iii) Animal Husbandry | 6,642 | 5,379 | 12,022 | 8,211 | 6,141 | 14,351 | 7,957 | 6,666 | 14,622 | 9,872 | 7,362 | 17,234 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 537 | 585 | 1,122 | 696 | 679 | 1,375 | 1,051 | 677 | 1,728 | 875 | 984 | 1,860 |
| vi) Forestry and Wild Life | 12,816 | 28,133 | 40,949 | 15,815 | 29,442 | 45,258 | 20,218 | 31,311 | 51,529 | 19,610 | 34,544 | 54,153 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 3,918 | 16,090 | 20,008 | 15,516 | 6,138 | 21,654 | 15,109 | 61,295 | 76,404 | 3,601 | 6,122 | 9,722 |
| ix) Agricultural Research and Education | 1,000 | 611 | 1,611 | 650 | 1,788 | 2,438 | 650 | 1,787 | 2,437 | 1,000 | 1,889 | 2,889 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 1,076 | 1,037 | 2,113 | 1,748 | 1,342 | 3,090 | 1,694 | 1,244 | 2,938 | 9,341 | 1,454 | 10,795 |
| xii) Other Agricultural Programmes | – | – | – | 1,774 | 18 | 1,791 | 1,774 | 18 | 1,791 | – | – | – |
| 2. Rural Development | 34,462 | 29,915 | 64,377 | 48,479 | 30,554 | 79,032 | 70,257 | 30,542 | 100,799 | 76,814 | 31,806 | 108,620 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 4,237 | 9,387 | 13,624 | 3,217 | 6,998 | 10,215 | 3,522 | 7,617 | 11,139 | 3,809 | 8,590 | 12,398 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 1,658 | 8,223 | 9,881 | – | 5,901 | 5,901 | – | 6,110 | 6,110 | – | 7,307 | 7,307 |
| ii) Minor Irrigation | 2,506 | 1,163 | 3,669 | 2,908 | 1,097 | 4,005 | 3,213 | 1,506 | 4,719 | 3,490 | 1,283 | 4,773 |
| iii) Flood Control and Drainage | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Energy | 4,826 | 13,523 | 18,349 | 10,630 | 10,760 | 21,390 | 10,630 | 12,901 | 23,531 | 6,605 | 11,960 | 18,565 |
| *of which:* Power | 3,306 | 13,523 | 16,829 | 9,110 | 10,760 | 19,870 | 9,110 | 12,901 | 22,011 | 5,042 | 11,960 | 17,002 |
| 6. Industry and Minerals (i to iii) | 5,517 | 3,198 | 8,716 | 6,953 | 8,179 | 15,132 | 8,496 | 7,977 | 16,473 | 10,444 | 9,663 | 20,107 |
| i) Village and Small Industries | 3,113 | 2,024 | 5,136 | 2,814 | 2,324 | 5,138 | 2,920 | 2,246 | 5,166 | 4,232 | 2,656 | 6,888 |
| ii) Industries@ | 2,405 | 1,175 | 3,579 | 4,139 | 5,856 | 9,995 | 5,577 | 5,705 | 11,282 | 6,213 | 6,982 | 13,195 |
| iii) Others** | – | – | – | – | – | – | – | 25 | 25 | – | 25 | 25 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## CHHATTISGARH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 2,671 | 20,381 | 23,052 | 1,836 | 32,281 | 34,117 | 2,467 | 41,770 | 44,237 | 2,772 | 34,464 | 37,236 |
| i) Roads and Bridges | 2,671 | 20,374 | 23,045 | 50 | 32,270 | 32,320 | 10 | 41,762 | 41,772 | 10 | 34,456 | 34,466 |
| ii) Others @@ | – | 7 | 7 | 1,786 | 11 | 1,797 | 2,457 | 8 | 2,465 | 2,762 | 8 | 2,770 |
| 8. Science, Technology and Environment | 724 | 45 | 769 | 695 | 72 | 767 | 695 | 72 | 767 | 713 | 100 | 813 |
| 9. General Economic Services (i to iv) | 2,070 | 776 | 2,846 | 2,130 | 1,082 | 3,212 | 2,150 | 1,064 | 3,214 | 3,131 | 1,346 | 4,477 |
| i) Secretariat - Economic Services | – | 265 | 265 | 6 | 398 | 404 | 6 | 329 | 335 | 1 | 444 | 445 |
| ii) Tourism | 2,000 | – | 2,000 | 2,000 | – | 2,000 | 2,000 | – | 2,000 | 3,100 | – | 3,100 |
| iii) Civil Supplies | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others + | 70 | 511 | 581 | 124 | 684 | 808 | 144 | 735 | 878 | 30 | 903 | 933 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **977** | **262,932** | **263,909** | **2,372** | **368,820** | **371,191** | **3,326** | **324,035** | **327,361** | **6,701** | **378,434** | **385,135** |
| **A. Organs of State** | **42** | **7,321** | **7,363** | **220** | **10,944** | **11,164** | **220** | **12,488** | **12,708** | **231** | **14,778** | **15,010** |
| **B. Fiscal Services (i to ii)** | **713** | **23,861** | **24,573** | **838** | **35,599** | **36,438** | **1,682** | **33,379** | **35,061** | **5,143** | **40,522** | **45,665** |
| i) Collection of Taxes and Duties | 713 | 23,827 | 24,540 | 838 | 35,546 | 36,385 | 1,682 | 33,326 | 35,008 | 5,143 | 40,461 | 45,604 |
| ii) Other Fiscal Services | – | 34 | 34 | – | 53 | 53 | – | 53 | 53 | – | 61 | 61 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **107,553** | **107,553** | **–** | **129,863** | **129,863** | **–** | **121,817** | **121,817** | **–** | **125,382** | **125,382** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 5,000 | 5,000 | – | 10,000 | 10,000 | – | 10,000 | 10,000 | – | 10,000 | 10,000 |
| 2. Interest Payments (i to iv) | – | 102,553 | 102,553 | – | 119,863 | 119,863 | – | 111,817 | 111,817 | – | 115,382 | 115,382 |
| i) Interest on Loans from the Centre | – | 17,580 | 17,580 | – | 17,385 | 17,385 | – | 16,548 | 16,548 | – | 16,155 | 16,155 |
| ii) Interest on Internal Debt | – | 65,172 | 65,172 | – | 78,976 | 78,976 | – | 72,003 | 72,003 | – | 75,445 | 75,445 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 20,239 | 20,239 | – | 21,721 | 21,721 | – | 21,231 | 21,231 | – | 19,703 | 19,703 |
| (b) Interest on NSSF | – | 40,832 | 40,832 | – | 49,091 | 49,091 | – | 46,257 | 46,257 | – | 47,117 | 47,117 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 11,340 | 11,340 | – | 14,527 | 14,527 | – | 14,527 | 14,527 | – | 14,527 | 14,527 |
| iv) Others | – | 8,460 | 8,460 | – | 8,976 | 8,976 | – | 8,739 | 8,739 | – | 9,255 | 9,255 |
| **D. Administrative Services (i to v)** | **222** | **61,723** | **61,945** | **1,313** | **114,110** | **115,423** | **1,424** | **84,551** | **85,975** | **1,327** | **111,762** | **113,089** |
| i) Secretariat - General Services | 28 | 2,783 | 2,810 | 73 | 3,615 | 3,688 | 53 | 3,044 | 3,097 | 42 | 3,757 | 3,799 |
| ii) District Administration | – | 5,022 | 5,022 | – | 6,636 | 6,636 | – | 5,924 | 5,924 | – | 7,038 | 7,038 |
| iii) Police | 252 | 38,422 | 38,674 | 1,135 | 53,315 | 54,450 | 1,259 | 55,169 | 56,428 | 1,250 | 59,248 | 60,498 |
| iv) Public Works | -151 | 7,446 | 7,295 | – | 11,242 | 11,242 | – | 10,807 | 10,807 | – | 10,592 | 10,592 |
| v) Others ++ | 94 | 8,049 | 8,144 | 105 | 39,301 | 39,406 | 112 | 9,607 | 9,719 | 35 | 31,127 | 31,162 |
| **E. Pensions** | **–** | **62,469** | **62,469** | **–** | **78,288** | **78,288** | **–** | **71,788** | **71,788** | **–** | **85,978** | **85,978** |
| **F. Miscellaneous General Services** | **–** | **6** | **6** | **–** | **16** | **16** | **–** | **11** | **11** | **–** | **11** | **11** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **1,900** | **45,740** | **47,640** | **–** | **39,650** | **39,650** | **–** | **52,173** | **52,173** | **–** | **39,935** | **39,935** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 1,900 | 45,740 | 47,640 | – | 39,650 | 39,650 | – | 52,173 | 52,173 | – | 39,935 | 39,935 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## GOA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **48,226** | **198,605** | **246,831** | **56,381** | **282,610** | **338,991** | **65,504** | **225,555** | **291,059** | **72,642** | **255,747** | **328,389** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **47,747** | **120,532** | **168,279** | **55,052** | **121,645** | **176,697** | **64,574** | **139,666** | **204,240** | **71,447** | **146,884** | **218,331** |
| **A. Social Services (1 to 12)** | **32,976** | **50,159** | **83,135** | **37,392** | **53,493** | **90,885** | **43,590** | **56,470** | **100,060** | **46,879** | **61,941** | **108,820** |
| 1. Education, Sports, Art and Culture | 12,524 | 27,990 | 40,514 | 8,438 | 30,060 | 38,498 | 10,440 | 31,784 | 42,224 | 10,894 | 33,885 | 44,779 |
| 2. Medical and Public Health | 3,645 | 9,654 | 13,298 | 4,076 | 9,721 | 13,797 | 4,197 | 10,546 | 14,742 | 4,598 | 11,609 | 16,207 |
| 3. Family Welfare | 250 | – | 250 | 320 | – | 320 | 320 | – | 320 | 355 | – | 355 |
| 4. Water Supply and Sanitation | 2,191 | 8,410 | 10,601 | 2,126 | 9,308 | 11,434 | 2,385 | 9,601 | 11,986 | 2,838 | 10,962 | 13,800 |
| 5. Housing | – | 513 | 513 | – | 468 | 468 | – | 468 | 468 | – | 488 | 488 |
| 6. Urban Development | 3,645 | 742 | 4,386 | 10,422 | 802 | 11,224 | 6,922 | 802 | 7,724 | 11,165 | 1,093 | 12,258 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 294 | 16 | 310 | 421 | 18 | 439 | 428 | 45 | 473 | 443 | 20 | 463 |
| 8. Labour and Labour Welfare | 606 | 859 | 1,465 | 550 | 969 | 1,519 | 584 | 969 | 1,552 | 648 | 1,034 | 1,682 |
| 9. Social Security and Welfare | 8,269 | 1,341 | 9,610 | 9,849 | 1,572 | 11,421 | 16,475 | 1,667 | 18,142 | 14,448 | 2,215 | 16,663 |
| 10. Nutrition | 280 | 60 | 340 | 295 | 80 | 375 | 295 | 80 | 375 | 464 | 80 | 544 |
| 11. Relief on account of Natural Calamities | – | 375 | 375 | – | 262 | 262 | – | 263 | 263 | – | 284 | 284 |
| 12. Others* | 1,272 | 198 | 1,470 | 895 | 233 | 1,128 | 1,545 | 245 | 1,790 | 1,027 | 271 | 1,298 |
| **B. Economic Services (1 to 9)** | **14,771** | **70,373** | **85,144** | **17,659** | **68,153** | **85,812** | **20,983** | **83,196** | **104,179** | **24,568** | **84,943** | **109,511** |
| 1. Agriculture and Allied Activities (i to xii) | 4,369 | 2,612 | 6,981 | 4,950 | 3,034 | 7,984 | 5,508 | 3,027 | 8,535 | 5,486 | 3,211 | 8,697 |
| i) Crop Husbandry | 1,255 | 690 | 1,945 | 1,422 | 768 | 2,190 | 1,522 | 768 | 2,290 | 1,753 | 830 | 2,583 |
| ii) Soil and Water Conservation | 68 | 55 | 124 | 84 | 62 | 146 | 84 | 62 | 146 | 80 | 65 | 145 |
| iii) Animal Husbandry | 377 | 617 | 994 | 516 | 632 | 1,148 | 536 | 632 | 1,168 | 524 | 715 | 1,239 |
| iv) Dairy Development | 673 | 7 | 681 | 676 | 17 | 693 | 676 | 17 | 693 | 730 | 13 | 743 |
| v) Fisheries | 1,234 | 220 | 1,454 | 1,228 | 235 | 1,463 | 1,324 | 254 | 1,578 | 1,278 | 265 | 1,542 |
| vi) Forestry and Wild Life | 657 | 639 | 1,296 | 698 | 810 | 1,508 | 974 | 810 | 1,784 | 797 | 800 | 1,597 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 3 | 65 | 68 | 5 | 74 | 79 | 5 | 74 | 79 | 7 | 99 | 106 |
| ix) Agricultural Research and Education | 16 | 55 | 72 | 37 | 76 | 113 | 37 | 76 | 113 | 49 | 76 | 125 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 85 | 223 | 308 | 284 | 309 | 593 | 351 | 282 | 633 | 269 | 294 | 563 |
| xii) Other Agricultural Programmes | – | 40 | 40 | – | 51 | 51 | – | 51 | 51 | – | 54 | 54 |
| 2. Rural Development | 2,898 | 1,668 | 4,567 | 2,869 | 1,915 | 4,784 | 2,869 | 1,915 | 4,784 | 3,572 | 2,279 | 5,850 |
| 3. Special Area Programmes | 286 | – | 286 | 222 | – | 222 | 313 | – | 313 | 263 | – | 263 |
| 4. Irrigation and Flood Control | 539 | 2,066 | 2,606 | 1,286 | 2,029 | 3,315 | 1,326 | 2,344 | 3,670 | 1,255 | 2,503 | 3,758 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | 900 | 900 | 623 | 962 | 1,585 | 623 | 969 | 1,592 | 443 | 1,077 | 1,519 |
| ii) Minor Irrigation | 156 | 976 | 1,133 | 275 | 933 | 1,208 | 275 | 1,241 | 1,516 | 279 | 1,262 | 1,541 |
| iii) Flood Control and Drainage | 141 | 164 | 305 | 121 | 95 | 216 | 161 | 95 | 256 | 202 | 125 | 327 |
| 5. Energy | 1,213 | 52,485 | 53,699 | 1,417 | 49,783 | 51,200 | 1,495 | 62,181 | 63,676 | 1,563 | 63,868 | 65,431 |
| *of which:* Power | 1,181 | 52,485 | 53,667 | 1,417 | 49,754 | 51,171 | 1,467 | 62,181 | 63,648 | 1,530 | 63,868 | 65,398 |
| 6. Industry and Minerals (i to iii) | 2,246 | 509 | 2,754 | 3,629 | 518 | 4,147 | 6,128 | 517 | 6,646 | 8,215 | 730 | 8,945 |
| i) Village and Small Industries | 715 | 421 | 1,136 | 1,754 | 414 | 2,168 | 1,254 | 414 | 1,668 | 1,861 | 619 | 2,479 |
| ii) Industries@ | 1,530 | 88 | 1,618 | 1,650 | 104 | 1,754 | 4,649 | 104 | 4,753 | 6,117 | 111 | 6,228 |
| iii) Others** | – | – | – | 225 | – | 225 | 225 | – | 225 | 237 | – | 237 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## GOA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 597 | 9,998 | 10,595 | 730 | 9,564 | 10,294 | 730 | 11,829 | 12,559 | 1,103 | 10,910 | 12,013 |
| i) Roads and Bridges | 43 | 7,479 | 7,523 | 66 | 7,163 | 7,229 | 66 | 9,344 | 9,410 | 16 | 8,266 | 8,282 |
| ii) Others @@ | 554 | 2,519 | 3,073 | 664 | 2,401 | 3,065 | 664 | 2,485 | 3,149 | 1,087 | 2,645 | 3,732 |
| 8. Science, Technology and Environment | 196 | – | 196 | 380 | – | 380 | 430 | – | 430 | 448 | – | 448 |
| 9. General Economic Services (i to iv) | 2,426 | 1,034 | 3,460 | 2,176 | 1,310 | 3,486 | 2,183 | 1,382 | 3,566 | 2,663 | 1,442 | 4,105 |
| i) Secretariat - Economic Services | 10 | 463 | 473 | 10 | 646 | 656 | 10 | 700 | 710 | 16 | 713 | 729 |
| ii) Tourism | 2,322 | 224 | 2,545 | 2,049 | 263 | 2,312 | 2,049 | 263 | 2,312 | 2,526 | 293 | 2,819 |
| iii) Civil Supplies | 2 | 105 | 107 | 3 | 123 | 126 | 10 | 136 | 146 | 5 | 146 | 151 |
| iv) Others + | 93 | 242 | 335 | 114 | 278 | 392 | 114 | 284 | 398 | 116 | 290 | 407 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **479** | **78,073** | **78,552** | **1,329** | **160,965** | **162,294** | **930** | **85,889** | **86,819** | **1,195** | **108,863** | **110,058** |
| **A. Organs of State** | **80** | **2,501** | **2,581** | **76** | **3,044** | **3,120** | **76** | **3,629** | **3,705** | **85** | **3,005** | **3,090** |
| **B. Fiscal Services (i to ii)** | **116** | **1,236** | **1,352** | **695** | **1,532** | **2,227** | **446** | **1,549** | **1,995** | **660** | **1,726** | **2,386** |
| i) Collection of Taxes and Duties | 116 | 1,224 | 1,340 | 695 | 1,523 | 2,218 | 446 | 1,540 | 1,986 | 660 | 1,717 | 2,377 |
| ii) Other Fiscal Services | – | 12 | 12 | – | 9 | 9 | – | 9 | 9 | – | 9 | 9 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **44,681** | **44,681** | **–** | **51,700** | **51,700** | **–** | **47,200** | **47,200** | **–** | **57,900** | **57,900** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 2,000 | 2,000 | – | 2,000 | 2,000 | – | 2,000 | 2,000 | – | 3,000 | 3,000 |
| 2. Interest Payments (i to iv) | – | 42,681 | 42,681 | – | 49,700 | 49,700 | – | 45,200 | 45,200 | – | 54,900 | 54,900 |
| i) Interest on Loans from the Centre | – | 5,539 | 5,539 | – | 5,237 | 5,237 | – | 3,737 | 3,737 | – | 4,188 | 4,188 |
| ii) Interest on Internal Debt | – | 30,995 | 30,995 | – | 38,130 | 38,130 | – | 35,130 | 35,130 | – | 43,499 | 43,499 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 8,765 | 8,765 | – | 9,686 | 9,686 | – | 9,686 | 9,686 | – | 15,557 | 15,557 |
| (b) Interest on NSSF | – | 20,527 | 20,527 | – | 26,385 | 26,385 | – | 23,385 | 23,385 | – | 26,000 | 26,000 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 4,756 | 4,756 | – | 5,110 | 5,110 | – | 5,111 | 5,111 | – | 5,935 | 5,935 |
| iv) Others | – | 1,391 | 1,391 | – | 1,223 | 1,223 | – | 1,223 | 1,223 | – | 1,278 | 1,278 |
| **D. Administrative Services (i to v)** | **154** | **14,764** | **14,918** | **483** | **17,053** | **17,536** | **333** | **18,438** | **18,771** | **440** | **19,021** | **19,461** |
| i) Secretariat - General Services | – | 1,041 | 1,041 | – | 963 | 963 | – | 1,173 | 1,173 | – | 1,134 | 1,134 |
| ii) District Administration | – | 958 | 958 | – | 1,322 | 1,322 | – | 1,322 | 1,322 | – | 1,365 | 1,365 |
| iii) Police | – | 7,831 | 7,831 | – | 9,299 | 9,299 | – | 9,299 | 9,299 | – | 9,959 | 9,959 |
| iv) Public Works | 102 | 2,750 | 2,853 | 300 | 3,029 | 3,329 | 312 | 3,934 | 4,246 | 318 | 3,574 | 3,891 |
| v) Others ++ | 52 | 2,184 | 2,236 | 183 | 2,440 | 2,623 | 21 | 2,710 | 2,731 | 122 | 2,989 | 3,111 |
| **E. Pensions** | **–** | **14,749** | **14,749** | **–** | **18,975** | **18,975** | **–** | **14,729** | **14,729** | **–** | **26,875** | **26,875** |
| **F. Miscellaneous General Services** | **130** | **142** | **271** | **75** | **68,661** | **68,736** | **75** | **345** | **420** | **11** | **336** | **347** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 25 | 25 | – | 68,356 | 68,356 | – | 40 | 40 | – | 31 | 31 |
| **III. Grants-in-Aid and Contributions** | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## GUJARAT

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **535,767** | **2,387,448** | **2,923,215** | **682,070** | **2,449,265** | **3,131,335** | **778,595** | **2,485,359** | **3,263,954** | **1,001,341** | **2,821,234** | **3,822,575** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **520,039** | **1,177,881** | **1,697,920** | **660,086** | **1,091,022** | **1,751,107** | **762,912** | **1,164,675** | **1,927,587** | **969,831** | **1,282,178** | **2,252,009** |
| **A. Social Services (1 to 12)** | **315,096** | **736,335** | **1,051,431** | **385,985** | **626,147** | **1,012,132** | **463,385** | **670,494** | **1,133,879** | **554,439** | **818,249** | **1,372,689** |
| 1. Education, Sports, Art and Culture | 41,901 | 430,754 | 472,655 | 64,884 | 413,426 | 478,310 | 62,292 | 437,673 | 499,966 | 86,757 | 451,118 | 537,875 |
| 2. Medical and Public Health | 29,323 | 66,499 | 95,822 | 39,191 | 63,603 | 102,794 | 38,918 | 66,850 | 105,767 | 52,467 | 65,221 | 117,688 |
| 3. Family Welfare | 2,797 | 10,526 | 13,324 | 4,556 | 10,782 | 15,338 | 7,063 | 11,048 | 18,112 | 9,507 | 11,202 | 20,709 |
| 4. Water Supply and Sanitation | 22,386 | 8,786 | 31,172 | 30,030 | 9,236 | 39,266 | 29,519 | 9,274 | 38,792 | 42,665 | 8,685 | 51,350 |
| 5. Housing | 25,168 | 7,373 | 32,541 | 27,248 | 8,585 | 35,833 | 28,617 | 8,810 | 37,427 | 30,582 | 9,589 | 40,171 |
| 6. Urban Development | 95,990 | 32,961 | 128,951 | 115,899 | 22,846 | 138,746 | 189,133 | 27,902 | 217,035 | 198,466 | 161,670 | 360,136 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 47,659 | 22,976 | 70,635 | 52,068 | 22,325 | 74,393 | 53,425 | 25,596 | 79,021 | 61,939 | 24,378 | 86,317 |
| 8. Labour and Labour Welfare | 5,351 | 10,413 | 15,764 | 7,154 | 11,211 | 18,366 | 7,023 | 11,521 | 18,544 | 11,549 | 14,263 | 25,812 |
| 9. Social Security and Welfare | 14,541 | 8,653 | 23,194 | 15,864 | 7,562 | 23,426 | 16,017 | 13,444 | 29,462 | 23,070 | 7,644 | 30,714 |
| 10. Nutrition | 28,502 | 17,362 | 45,864 | 26,700 | 22,580 | 49,280 | 29,220 | 22,688 | 51,908 | 34,251 | 26,286 | 60,537 |
| 11. Relief on account of Natural Calamities | – | 115,511 | 115,511 | – | 29,988 | 29,988 | – | 29,988 | 29,988 | – | 32,713 | 32,713 |
| 12. Others* | 1,478 | 4,520 | 5,999 | 2,390 | 4,001 | 6,391 | 2,158 | 5,700 | 7,857 | 3,186 | 5,480 | 8,667 |
| **B. Economic Services (1 to 9)** | **204,942** | **441,546** | **646,488** | **274,101** | **464,875** | **738,976** | **299,527** | **494,181** | **793,709** | **415,391** | **463,929** | **879,321** |
| 1. Agriculture and Allied Activities (i to xii) | 44,718 | 56,014 | 100,732 | 66,453 | 60,060 | 126,513 | 80,721 | 73,351 | 154,072 | 98,836 | 66,651 | 165,487 |
| i) Crop Husbandry | 18,173 | 16,389 | 34,562 | 31,780 | 19,654 | 51,434 | 39,203 | 20,214 | 59,417 | 39,818 | 19,592 | 59,410 |
| ii) Soil and Water Conservation | 11,984 | 618 | 12,603 | 13,918 | 741 | 14,659 | 18,884 | 800 | 19,684 | 24,150 | 975 | 25,125 |
| iii) Animal Husbandry | 3,752 | 6,099 | 9,851 | 6,416 | 6,465 | 12,882 | 6,367 | 6,868 | 13,236 | 8,958 | 6,488 | 15,446 |
| iv) Dairy Development | 710 | 351 | 1,061 | 2,942 | 45 | 2,987 | 2,478 | 290 | 2,767 | 2,440 | 45 | 2,485 |
| v) Fisheries | 1,485 | 4,512 | 5,997 | 2,450 | 6,189 | 8,639 | 2,417 | 15,711 | 18,128 | 4,999 | 9,712 | 14,711 |
| vi) Forestry and Wild Life | 2,897 | 13,449 | 16,346 | 3,529 | 12,852 | 16,381 | 4,302 | 14,292 | 18,594 | 5,230 | 14,087 | 19,317 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 504 | 1,448 | 1,952 | 810 | 1,454 | 2,264 | 769 | 1,486 | 2,255 | 907 | 1,595 | 2,501 |
| ix) Agricultural Research and Education | 3,010 | 9,246 | 12,256 | 2,859 | 8,871 | 11,730 | 3,564 | 9,776 | 13,340 | 9,801 | 10,128 | 19,929 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 1,697 | 3,748 | 5,445 | 1,245 | 3,642 | 4,887 | 2,232 | 3,760 | 5,992 | 2,010 | 3,870 | 5,880 |
| xii) Other Agricultural Programmes | 505 | 153 | 658 | 505 | 146 | 651 | 505 | 155 | 660 | 523 | 160 | 683 |
| 2. Rural Development | 71,943 | 24,005 | 95,948 | 86,017 | 20,361 | 106,378 | 93,005 | 20,797 | 113,803 | 109,984 | 21,653 | 131,637 |
| 3. Special Area Programmes | 523 | 2,429 | 2,952 | 648 | 2,293 | 2,941 | 436 | 2,432 | 2,868 | 722 | 2,458 | 3,179 |
| 4. Irrigation and Flood Control | 13,152 | 38,979 | 52,131 | 15,786 | 31,508 | 47,294 | 26,155 | 33,658 | 59,814 | 32,994 | 33,243 | 66,238 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 567 | 31,989 | 32,556 | 2,965 | 25,969 | 28,934 | 1,253 | 27,693 | 28,946 | 6,035 | 27,633 | 33,668 |
| ii) Minor Irrigation | 11,812 | 6,041 | 17,853 | 11,885 | 5,169 | 17,054 | 23,606 | 5,587 | 29,193 | 22,013 | 5,234 | 27,246 |
| iii) Flood Control and Drainage | 219 | 938 | 1,157 | 320 | 369 | 689 | 485 | 378 | 862 | 3,475 | 379 | 3,854 |
| 5. Energy | 23,025 | 177,311 | 200,336 | 12,689 | 214,254 | 226,943 | 14,699 | 223,329 | 238,028 | 27,895 | 215,329 | 243,224 |
| *of which:* Power | 22,941 | 177,311 | 200,252 | 12,605 | 214,254 | 226,859 | 14,615 | 223,329 | 237,944 | 27,695 | 215,329 | 243,024 |
| 6. Industry and Minerals (i to iii) | 24,129 | 4,433 | 28,562 | 38,880 | 6,189 | 45,069 | 31,814 | 6,454 | 38,268 | 68,430 | 5,533 | 73,962 |
| i) Village and Small Industries | 11,745 | 2,332 | 14,077 | 16,402 | 2,891 | 19,293 | 14,843 | 3,196 | 18,040 | 29,308 | 2,679 | 31,987 |
| ii) Industries@ | 12,384 | 2,094 | 14,478 | 22,478 | 3,293 | 25,771 | 16,971 | 3,251 | 20,222 | 39,122 | 2,846 | 41,968 |
| iii) Others** | – | 7 | 7 | – | 5 | 5 | – | 7 | 7 | – | 8 | 8 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## GUJARAT

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 10,360 | 119,463 | 129,823 | 35,182 | 110,314 | 145,496 | 35,069 | 113,105 | 148,175 | 56,901 | 98,644 | 155,545 |
| i) Roads and Bridges | 10,360 | 83,695 | 94,055 | 35,182 | 74,576 | 109,758 | 35,069 | 76,761 | 111,830 | 56,901 | 78,511 | 135,412 |
| ii) Others @@ | – | 35,768 | 35,768 | – | 35,738 | 35,738 | – | 36,345 | 36,345 | – | 20,133 | 20,133 |
| 8. Science, Technology and Environment | 4,414 | 110 | 4,524 | 3,024 | 111 | 3,135 | 2,814 | 144 | 2,958 | 1,811 | 80 | 1,891 |
| 9. General Economic Services (i to iv) | 12,678 | 18,802 | 31,480 | 15,421 | 19,785 | 35,206 | 14,813 | 20,910 | 35,723 | 17,818 | 20,338 | 38,156 |
| i) Secretariat - Economic Services | 1,371 | 3,030 | 4,401 | 2,141 | 2,994 | 5,136 | 2,034 | 3,538 | 5,572 | 2,467 | 3,395 | 5,863 |
| ii) Tourism | 10,386 | 195 | 10,581 | 10,448 | 18 | 10,466 | 10,049 | 13 | 10,061 | 10,437 | 15 | 10,452 |
| iii) Civil Supplies | 516 | 13,766 | 14,282 | 712 | 15,060 | 15,772 | 621 | 15,388 | 16,009 | 2,942 | 15,121 | 18,063 |
| iv) Others + | 406 | 1,811 | 2,216 | 2,119 | 1,713 | 3,833 | 2,110 | 1,971 | 4,081 | 1,972 | 1,806 | 3,779 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **15,729** | **1,196,325** | **1,212,053** | **21,984** | **1,348,207** | **1,370,191** | **15,682** | **1,305,934** | **1,321,617** | **31,510** | **1,528,934** | **1,560,444** |
| **A. Organs of State** | **98** | **21,564** | **21,662** | **808** | **25,933** | **26,741** | **335** | **31,636** | **31,971** | **1,268** | **22,200** | **23,467** |
| **B. Fiscal Services (i to ii)** | **390** | **19,679** | **20,069** | **825** | **19,045** | **19,870** | **595** | **23,747** | **24,343** | **3,419** | **21,161** | **24,580** |
| i) Collection of Taxes and Duties | 390 | 19,472 | 19,862 | 825 | 18,819 | 19,644 | 595 | 23,513 | 24,108 | 3,419 | 20,992 | 24,411 |
| ii) Other Fiscal Services | – | 207 | 207 | – | 226 | 226 | – | 235 | 235 | – | 169 | 169 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **4,315** | **768,863** | **773,178** | **–** | **862,546** | **862,546** | **–** | **831,709** | **831,709** | **–** | **865,937** | **865,937** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 80,000 | 80,000 | – | 88,000 | 88,000 | – | 90,000 | 90,000 | – | 50,000 | 50,000 |
| 2. Interest Payments (i to iv) | 4,315 | 688,863 | 693,178 | – | 774,546 | 774,546 | – | 741,709 | 741,709 | – | 815,937 | 815,937 |
| i) Interest on Loans from the Centre | – | 86,031 | 86,031 | – | 95,960 | 95,960 | – | 87,339 | 87,339 | – | 85,699 | 85,699 |
| ii) Interest on Internal Debt | – | 533,514 | 533,514 | – | 605,338 | 605,338 | – | 572,791 | 572,791 | – | 652,741 | 652,741 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 118,640 | 118,640 | – | 122,695 | 122,695 | – | 118,578 | 118,578 | – | 173,209 | 173,209 |
| (b) Interest on NSSF | – | 396,590 | 396,590 | – | 462,045 | 462,045 | – | 432,137 | 432,137 | – | 451,676 | 451,676 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 33,382 | 33,382 | – | 36,954 | 36,954 | – | 36,816 | 36,816 | – | 38,703 | 38,703 |
| iv) Others | 4,315 | 35,936 | 40,251 | – | 36,294 | 36,294 | – | 44,763 | 44,763 | – | 38,794 | 38,794 |
| **D. Administrative Services (i to v)** | **10,925** | **131,151** | **142,076** | **20,352** | **134,072** | **154,424** | **14,752** | **151,788** | **166,540** | **26,823** | **144,590** | **171,413** |
| i) Secretariat - General Services | 4,276 | 4,738 | 9,014 | 6,705 | 4,659 | 11,363 | 5,576 | 5,040 | 10,616 | 5,428 | 5,019 | 10,446 |
| ii) District Administration | 752 | 8,767 | 9,518 | 954 | 8,610 | 9,564 | 845 | 8,733 | 9,578 | 1,231 | 9,198 | 10,428 |
| iii) Police | 1,624 | 88,923 | 90,547 | 9,946 | 88,329 | 98,275 | 6,592 | 103,057 | 109,649 | 12,017 | 97,327 | 109,345 |
| iv) Public Works | 1 | 12,474 | 12,475 | 151 | 15,959 | 16,110 | 151 | 17,242 | 17,393 | 351 | 15,836 | 16,187 |
| v) Others ++ | 4,274 | 16,249 | 20,522 | 2,596 | 16,515 | 19,111 | 1,588 | 17,716 | 19,304 | 7,797 | 17,210 | 25,007 |
| **E. Pensions** | **–** | **239,600** | **239,600** | **–** | **231,440** | **231,440** | **–** | **256,894** | **256,894** | **–** | **304,880** | **304,880** |
| **F. Miscellaneous General Services** | **–** | **15,468** | **15,468** | **–** | **75,171** | **75,171** | **–** | **10,160** | **10,160** | **–** | **170,166** | **170,166** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **13,242** | **13,242** | **–** | **10,036** | **10,036** | **–** | **14,750** | **14,750** | **–** | **10,121** | **10,121** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 13,242 | 13,242 | – | 10,036 | 10,036 | – | 14,750 | 14,750 | – | 10,121 | 10,121 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## HARYANA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **245,412** | **1,390,804** | **1,636,216** | **315,087** | **1,361,768** | **1,676,855** | **341,464** | **1,472,036** | **1,813,500** | **413,655** | **1,614,429** | **2,028,084** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **241,692** | **882,537** | **1,124,229** | **311,101** | **808,358** | **1,119,459** | **337,032** | **917,062** | **1,254,094** | **408,865** | **882,628** | **1,291,493** |
| **A. Social Services (1 to 12)** | **158,492** | **303,048** | **461,540** | **212,941** | **342,954** | **555,895** | **234,308** | **362,359** | **596,668** | **272,671** | **371,868** | **644,539** |
| 1. Education, Sports, Art and Culture | 46,283 | 182,924 | 229,208 | 73,745 | 217,453 | 291,198 | 81,408 | 216,253 | 297,661 | 102,930 | 230,016 | 332,946 |
| 2. Medical and Public Health | 10,613 | 30,428 | 41,041 | 11,835 | 36,826 | 48,662 | 10,354 | 37,586 | 47,940 | 16,349 | 40,224 | 56,573 |
| 3. Family Welfare | 5,615 | – | 5,615 | 6,225 | – | 6,225 | 6,225 | – | 6,225 | 6,867 | – | 6,867 |
| 4. Water Supply and Sanitation | 884 | 38,368 | 39,252 | 705 | 39,929 | 40,634 | 705 | 48,236 | 48,941 | 1,760 | 43,834 | 45,594 |
| 5. Housing | – | 1,839 | 1,839 | – | 1,154 | 1,154 | – | 1,259 | 1,259 | – | 1,365 | 1,365 |
| 6. Urban Development | 7,905 | 6,561 | 14,466 | 20,313 | 6,643 | 26,956 | 31,416 | 6,816 | 38,232 | 29,163 | 10,835 | 39,998 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 9,181 | 3,214 | 12,395 | 13,320 | 3,629 | 16,949 | 12,948 | 3,084 | 16,032 | 17,036 | 3,159 | 20,194 |
| 8. Labour and Labour Welfare | 2,930 | 7,478 | 10,409 | 2,327 | 8,994 | 11,320 | 2,199 | 8,785 | 10,984 | 3,097 | 9,178 | 12,274 |
| 9. Social Security and Welfare | 67,043 | 8,333 | 75,376 | 68,992 | 10,321 | 79,313 | 72,761 | 11,447 | 84,208 | 78,319 | 11,354 | 89,673 |
| 10. Nutrition | 7,523 | 49 | 7,571 | 14,530 | 49 | 14,579 | 14,769 | 50 | 14,819 | 14,650 | 51 | 14,701 |
| 11. Relief on account of Natural Calamities | – | 21,680 | 21,680 | – | 15,750 | 15,750 | – | 26,496 | 26,496 | – | 19,436 | 19,436 |
| 12. Others* | 514 | 2,175 | 2,689 | 950 | 2,205 | 3,155 | 1,524 | 2,347 | 3,871 | 2,500 | 2,417 | 4,917 |
| **B. Economic Services (1 to 9)** | **83,201** | **579,488** | **662,689** | **98,160** | **465,404** | **563,565** | **102,724** | **554,702** | **657,426** | **136,194** | **510,760** | **646,955** |
| 1. Agriculture and Allied Activities (i to xii) | 23,769 | 38,722 | 62,491 | 29,425 | 46,940 | 76,365 | 25,517 | 97,697 | 123,214 | 40,596 | 45,705 | 86,301 |
| i) Crop Husbandry | 5,151 | 7,193 | 12,344 | 11,326 | 7,694 | 19,021 | 8,224 | 7,794 | 16,018 | 10,526 | 8,259 | 18,785 |
| ii) Soil and Water Conservation | 470 | 1,703 | 2,173 | 550 | 1,806 | 2,356 | 550 | 1,850 | 2,400 | 1,030 | 1,960 | 2,990 |
| iii) Animal Husbandry | 2,116 | 12,140 | 14,256 | 2,945 | 13,430 | 16,375 | 2,634 | 13,483 | 16,117 | 10,706 | 13,716 | 24,422 |
| iv) Dairy Development | 177 | 82 | 259 | 265 | 97 | 362 | 152 | 79 | 231 | 200 | 88 | 288 |
| v) Fisheries | 751 | 425 | 1,176 | 862 | 799 | 1,660 | 627 | 798 | 1,425 | 1,207 | 845 | 2,052 |
| vi) Forestry and Wild Life | 12,379 | 4,383 | 16,762 | 10,299 | 4,758 | 15,057 | 10,299 | 5,014 | 15,312 | 11,600 | 5,230 | 16,830 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | 523 | 523 | – | 499 | 499 | – | 542 | 542 | – | 1,262 | 1,262 |
| ix) Agricultural Research and Education | 803 | 10,073 | 10,875 | 2,014 | 10,494 | 12,508 | 2,014 | 10,829 | 12,843 | 3,423 | 10,619 | 14,042 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 1,923 | 2,111 | 4,034 | 1,164 | 7,261 | 8,425 | 1,018 | 57,206 | 58,224 | 1,905 | 3,619 | 5,524 |
| xii) Other Agricultural Programmes | – | 88 | 88 | – | 102 | 102 | – | 102 | 102 | – | 108 | 108 |
| 2. Rural Development | 17,551 | 14,989 | 32,540 | 21,334 | 19,311 | 40,645 | 39,787 | 19,536 | 59,323 | 42,621 | 20,536 | 63,157 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 11,446 | 43,752 | 55,198 | 23,380 | 57,986 | 81,366 | 19,994 | 70,645 | 90,639 | 22,557 | 62,365 | 84,922 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 5,959 | 43,338 | 49,297 | 11,300 | 56,837 | 68,137 | 12,300 | 69,482 | 81,782 | 12,700 | 61,141 | 73,841 |
| ii) Minor Irrigation | – | 414 | 414 | – | 1,149 | 1,149 | – | 1,163 | 1,163 | – | 1,224 | 1,224 |
| iii) Flood Control and Drainage | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Energy | 400 | 375,836 | 376,236 | 432 | 230,757 | 231,189 | 1,862 | 256,669 | 258,531 | 1,118 | 266,200 | 267,318 |
| *of which:* Power | – | 375,820 | 375,820 | – | 230,340 | 230,340 | 1,430 | 256,252 | 257,682 | 643 | 265,768 | 266,411 |
| 6. Industry and Minerals (i to iii) | 14,469 | 1,684 | 16,153 | 5,357 | 2,536 | 7,893 | 5,796 | 2,693 | 8,489 | 6,230 | 2,609 | 8,839 |
| i) Village and Small Industries | 13,036 | 179 | 13,215 | 3,413 | 324 | 3,736 | 3,908 | 404 | 4,312 | 4,191 | 339 | 4,530 |
| ii) Industries@ | 1,433 | 1,504 | 2,938 | 1,945 | 2,212 | 4,157 | 1,888 | 2,289 | 4,177 | 2,039 | 2,270 | 4,309 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## HARYANA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 12,715 | 102,859 | 115,573 | 7,200 | 105,864 | 113,064 | 5,200 | 105,407 | 110,607 | 12,200 | 111,291 | 123,491 |
| i) Roads and Bridges | 12,510 | 32,991 | 45,500 | 7,000 | 31,679 | 38,679 | 5,000 | 31,494 | 36,494 | 12,000 | 32,994 | 44,994 |
| ii) Others @@ | 205 | 69,868 | 70,073 | 200 | 74,186 | 74,386 | 200 | 73,913 | 74,113 | 200 | 78,297 | 78,497 |
| 8. Science, Technology and Environment | 790 | 48 | 837 | 676 | 158 | 834 | 745 | 164 | 910 | 560 | 166 | 726 |
| 9. General Economic Services (i to iv) | 2,061 | 1,599 | 3,660 | 10,357 | 1,852 | 12,209 | 3,822 | 1,892 | 5,713 | 10,313 | 1,889 | 12,201 |
| i) Secretariat - Economic Services | 2,004 | 722 | 2,725 | 10,341 | 775 | 11,115 | 3,780 | 822 | 4,602 | 10,296 | 809 | 11,105 |
| ii) Tourism | – | 103 | 103 | – | 184 | 184 | – | 185 | 185 | – | 188 | 188 |
| iii) Civil Supplies | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others + | 58 | 775 | 832 | 17 | 893 | 909 | 42 | 885 | 927 | 17 | 892 | 908 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **3,720** | **480,786** | **484,505** | **3,986** | **520,201** | **524,187** | **4,432** | **521,028** | **525,460** | **4,790** | **712,474** | **717,264** |
| **A. Organs of State** | **70** | **13,625** | **13,695** | **100** | **13,862** | **13,962** | **192** | **16,103** | **16,295** | **210** | **16,206** | **16,416** |
| **B. Fiscal Services (i to ii)** | **27** | **13,354** | **13,381** | **75** | **13,926** | **14,001** | **63** | **14,773** | **14,836** | **49** | **15,062** | **15,111** |
| i) Collection of Taxes and Duties | 27 | 13,108 | 13,135 | 75 | 13,432 | 13,507 | 63 | 14,477 | 14,540 | 49 | 14,764 | 14,813 |
| ii) Other Fiscal Services | – | 246 | 246 | – | 494 | 494 | – | 296 | 296 | – | 298 | 298 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **231,606** | **231,606** | **–** | **255,517** | **255,517** | **–** | **240,915** | **240,915** | **–** | **258,349** | **258,349** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 5,100 | 5,100 | – | 5,402 | 5,402 | – | 4,997 | 4,997 | – | 4,744 | 4,744 |
| 2. Interest Payments (i to iv) | – | 226,506 | 226,506 | – | 250,115 | 250,115 | – | 235,918 | 235,918 | – | 253,605 | 253,605 |
| i) Interest on Loans from the Centre | – | 15,333 | 15,333 | – | 17,142 | 17,142 | – | 16,691 | 16,691 | – | 16,281 | 16,281 |
| ii) Interest on Internal Debt | – | 165,000 | 165,000 | – | 181,734 | 181,734 | – | 168,454 | 168,454 | – | 182,955 | 182,955 |
| *of which:* | | 164,999 | | | | | | | | | | |
| (a) Interest on Market Loans | – | 41,829 | 41,829 | – | 46,041 | 46,041 | – | 40,419 | 40,419 | – | 47,559 | 47,559 |
| (b) Interest on NSSF | – | 98,016 | 98,016 | – | 102,961 | 102,961 | – | 103,682 | 103,682 | – | 103,829 | 103,829 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 43,687 | 43,687 | – | 48,397 | 48,397 | – | 47,689 | 47,689 | – | 51,070 | 51,070 |
| iv) Others | – | 2,487 | 2,487 | – | 2,841 | 2,841 | – | 3,084 | 3,084 | – | 3,299 | 3,299 |
| **D. Administrative Services (i to v)** | **3,622** | **104,037** | **107,659** | **3,811** | **113,832** | **117,643** | **4,177** | **117,700** | **121,877** | **4,531** | **122,266** | **126,797** |
| i) Secretariat - General Services | – | 4,162 | 4,162 | – | 4,041 | 4,041 | – | 4,582 | 4,582 | – | 4,484 | 4,484 |
| ii) District Administration | – | 5,398 | 5,398 | – | 5,662 | 5,662 | – | 6,383 | 6,383 | – | 6,354 | 6,354 |
| iii) Police | – | 69,035 | 69,035 | – | 76,686 | 76,686 | – | 77,454 | 77,454 | – | 81,657 | 81,657 |
| iv) Public Works | 3,562 | 14,691 | 18,253 | 3,745 | 16,372 | 20,117 | 4,109 | 16,442 | 20,551 | 4,330 | 17,340 | 21,670 |
| v) Others ++ | 60 | 10,751 | 10,811 | 66 | 11,070 | 11,136 | 68 | 12,839 | 12,907 | 201 | 12,431 | 12,632 |
| **E. Pensions** | **–** | **117,333** | **117,333** | **–** | **122,469** | **122,469** | **–** | **131,400** | **131,400** | **–** | **180,000** | **180,000** |
| **F. Miscellaneous General Services** | **–** | **831** | **831** | **–** | **595** | **595** | **–** | **138** | **138** | **–** | **120,592** | **120,592** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 46 | 46 | – | 16 | 16 | – | 23 | 23 | – | 18 | 18 |
| **III. Grants-in-Aid and Contributions** | **–** | **27,481** | **27,481** | **–** | **33,209** | **33,209** | **–** | **33,946** | **33,946** | **–** | **19,326** | **19,326** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 27,481 | 27,481 | – | 33,209 | 33,209 | – | 33,946 | 33,946 | – | 19,326 | 19,326 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## HIMACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **129,766** | **634,644** | **764,411** | **118,840** | **636,720** | **755,560** | **115,671** | **674,866** | **790,537** | **77,939** | **854,841** | **932,780** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **126,959** | **307,179** | **434,139** | **116,861** | **305,710** | **422,571** | **113,692** | **326,030** | **439,723** | **74,838** | **465,550** | **540,388** |
| **A. Social Services (1 to 12)** | **80,699** | **177,896** | **258,595** | **69,034** | **195,518** | **264,552** | **65,846** | **206,376** | **272,222** | **36,542** | **300,212** | **336,754** |
| 1. Education, Sports, Art and Culture | 22,337 | 110,112 | 132,450 | 19,811 | 129,142 | 148,953 | 19,811 | 133,067 | 152,878 | 8,108 | 183,589 | 191,697 |
| 2. Medical and Public Health | 18,584 | 16,957 | 35,540 | 18,561 | 16,953 | 35,514 | 18,532 | 19,382 | 37,914 | 2,822 | 40,623 | 43,445 |
| 3. Family Welfare | 3,942 | 263 | 4,206 | 3,480 | 280 | 3,760 | 321 | 3,439 | 3,761 | 189 | 4,603 | 4,792 |
| 4. Water Supply and Sanitation | 17,258 | 27,779 | 45,037 | 4,137 | 28,634 | 32,771 | 4,137 | 28,669 | 32,806 | 2,905 | 39,335 | 42,240 |
| 5. Housing | 1,817 | 518 | 2,336 | 1,847 | 346 | 2,193 | 1,847 | 546 | 2,393 | 1,832 | 354 | 2,186 |
| 6. Urban Development | 1,834 | 2,664 | 4,497 | 1,607 | 3,357 | 4,964 | 1,607 | 3,751 | 5,358 | 1,514 | 4,914 | 6,429 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 2,146 | 554 | 2,700 | 3,277 | 594 | 3,871 | 3,277 | 607 | 3,884 | 5,178 | 764 | 5,941 |
| 8. Labour and Labour Welfare | 203 | 1,657 | 1,861 | 345 | 1,680 | 2,025 | 345 | 1,852 | 2,196 | 169 | 2,622 | 2,791 |
| 9. Social Security and Welfare | 10,663 | 3,160 | 13,823 | 13,457 | 2,638 | 16,095 | 13,457 | 2,729 | 16,186 | 10,701 | 10,411 | 21,111 |
| 10. Nutrition | 1,486 | – | 1,486 | 943 | – | 943 | 943 | 433 | 1,376 | 2,260 | 40 | 2,300 |
| 11. Relief on account of Natural Calamities | – | 12,874 | 12,874 | – | 10,665 | 10,665 | – | 10,665 | 10,665 | – | 10,987 | 10,987 |
| 12. Others* | 429 | 1,357 | 1,786 | 1,569 | 1,229 | 2,798 | 1,569 | 1,236 | 2,804 | 864 | 1,971 | 2,835 |
| **B. Economic Services (1 to 9)** | **46,261** | **129,283** | **175,544** | **47,827** | **110,192** | **158,019** | **47,846** | **119,654** | **167,501** | **38,296** | **165,338** | **203,634** |
| 1. Agriculture and Allied Activities (i to xii) | 22,390 | 27,425 | 49,815 | 22,934 | 24,073 | 47,007 | 22,935 | 31,719 | 54,654 | 23,536 | 47,292 | 70,828 |
| i) Crop Husbandry | 3,162 | 6,496 | 9,658 | 3,703 | 6,402 | 10,105 | 3,703 | 6,617 | 10,320 | 3,176 | 8,317 | 11,494 |
| ii) Soil and Water Conservation | 2,296 | 1,333 | 3,630 | 1,616 | 1,347 | 2,963 | 1,616 | 1,360 | 2,976 | 1,492 | 1,867 | 3,359 |
| iii) Animal Husbandry | 1,158 | 6,721 | 7,879 | 1,537 | 6,343 | 7,880 | 1,537 | 6,353 | 7,890 | 1,091 | 9,312 | 10,404 |
| iv) Dairy Development | 121 | 232 | 353 | 85 | 243 | 328 | 85 | 665 | 750 | 50 | 934 | 984 |
| v) Fisheries | 137 | 440 | 577 | 133 | 423 | 556 | 133 | 432 | 565 | 165 | 622 | 787 |
| vi) Forestry and Wild Life | 10,230 | 9,637 | 19,867 | 10,339 | 7,468 | 17,807 | 10,339 | 11,500 | 21,839 | 10,943 | 14,941 | 25,884 |
| vii) Plantations | 5 | 53 | 58 | 7 | 50 | 57 | 7 | 50 | 57 | 11 | 64 | 75 |
| viii) Food Storage and Warehousing | 38 | 630 | 668 | 25 | 518 | 543 | 25 | 2,918 | 2,944 | 34 | 9,575 | 9,609 |
| ix) Agricultural Research and Education | 4,754 | 597 | 5,351 | 5,385 | – | 5,385 | 5,385 | 518 | 5,903 | 6,505 | – | 6,505 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 489 | 1,286 | 1,775 | 104 | 1,279 | 1,383 | 104 | 1,306 | 1,411 | 68 | 1,658 | 1,726 |
| xii) Other Agricultural Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 4,824 | 10,084 | 14,908 | 7,088 | 9,727 | 16,815 | 7,088 | 10,673 | 17,761 | 9,898 | 15,746 | 25,644 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 26 | 12,918 | 12,944 | 253 | 12,881 | 13,134 | 254 | 13,172 | 13,425 | 339 | 17,803 | 18,142 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | 550 | 550 | – | 263 | 263 | – | 262 | 262 | – | 726 | 726 |
| ii) Minor Irrigation | -8 | 12,346 | 12,338 | 200 | 12,596 | 12,796 | 200 | 12,887 | 13,087 | -626 | 17,055 | 16,429 |
| iii) Flood Control and Drainage | 25 | 22 | 47 | 30 | 22 | 52 | 30 | 22 | 52 | – | 22 | 22 |
| 5. Energy | 6,682 | 24,762 | 31,444 | 6,157 | 13,227 | 19,384 | 6,157 | 13,271 | 19,428 | 549 | 14,274 | 14,823 |
| *of which:* Power | 6,555 | 24,627 | 31,182 | 5,850 | 13,091 | 18,941 | 5,850 | 13,135 | 18,985 | 355 | 14,100 | 14,455 |
| 6. Industry and Minerals (i to iii) | 2,557 | 1,564 | 4,121 | 2,550 | 1,494 | 4,044 | 2,550 | 1,964 | 4,514 | 3,097 | 2,088 | 5,185 |
| i) Village and Small Industries | 2,477 | 1,042 | 3,518 | 2,479 | 973 | 3,452 | 2,479 | 1,090 | 3,569 | 2,996 | 1,402 | 4,398 |
| ii) Industries@ | 81 | 522 | 603 | 71 | 521 | 592 | 71 | 873 | 944 | 101 | 686 | 787 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## HIMACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 567 | 50,667 | 51,234 | 1,268 | 46,710 | 47,978 | 1,268 | 46,747 | 48,015 | 215 | 64,807 | 65,022 |
| i) Roads and Bridges | 377 | 45,194 | 45,571 | 1,237 | 41,840 | 43,077 | 1,237 | 41,863 | 43,100 | 200 | 59,050 | 59,250 |
| ii) Others @@ | 190 | 5,473 | 5,663 | 31 | 4,870 | 4,901 | 31 | 4,884 | 4,915 | 15 | 5,757 | 5,772 |
| 8. Science, Technology and Environment | 181 | 36 | 217 | 144 | 39 | 183 | 144 | 39 | 183 | – | 200 | 200 |
| 9. General Economic Services (i to iv) | 9,033 | 1,828 | 10,861 | 7,433 | 2,041 | 9,474 | 7,451 | 2,071 | 9,522 | 662 | 3,129 | 3,790 |
| i) Secretariat - Economic Services | 8,448 | 623 | 9,071 | 7,023 | 612 | 7,635 | 7,023 | 612 | 7,635 | 150 | 1,301 | 1,451 |
| ii) Tourism | 533 | 53 | 586 | 405 | 175 | 580 | 405 | 185 | 591 | 510 | 214 | 724 |
| iii) Civil Supplies | 17 | 646 | 663 | – | 683 | 683 | – | 692 | 692 | – | 873 | 873 |
| iv) Others + | 34 | 507 | 541 | 5 | 571 | 576 | 22 | 582 | 604 | 2 | 740 | 742 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **2,807** | **327,178** | **329,985** | **1,979** | **330,694** | **332,673** | **1,979** | **348,520** | **350,499** | **3,102** | **388,943** | **392,045** |
| **A. Organs of State** | **143** | **6,772** | **6,916** | **213** | **6,608** | **6,821** | **213** | **8,200** | **8,413** | **–** | **8,642** | **8,642** |
| **B. Fiscal Services (i to ii)** | **477** | **9,360** | **9,837** | **147** | **8,819** | **8,966** | **147** | **9,009** | **9,156** | **505** | **11,397** | **11,902** |
| i) Collection of Taxes and Duties | 477 | 9,252 | 9,729 | 147 | 8,726 | 8,873 | 147 | 8,916 | 9,063 | 505 | 11,292 | 11,796 |
| ii) Other Fiscal Services | – | 108 | 108 | – | 93 | 93 | – | 94 | 94 | – | 105 | 105 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **166,943** | **166,943** | **–** | **177,248** | **177,248** | **–** | **173,701** | **173,701** | **–** | **182,910** | **182,910** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 166,943 | 166,943 | – | 177,248 | 177,248 | – | 173,701 | 173,701 | – | 182,910 | 182,910 |
| i) Interest on Loans from the Centre | – | 8,271 | 8,271 | – | 8,192 | 8,192 | – | 7,735 | 7,735 | – | 7,359 | 7,359 |
| ii) Interest on Internal Debt | – | 131,031 | 131,031 | – | 139,046 | 139,046 | – | 134,356 | 134,356 | – | 140,669 | 140,669 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 37,425 | 37,425 | – | 39,603 | 39,603 | – | 36,665 | 36,665 | – | 45,728 | 45,728 |
| (b) Interest on NSSF | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 27,641 | 27,641 | – | 30,010 | 30,010 | – | 31,610 | 31,610 | – | 34,882 | 34,882 |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **2,187** | **52,071** | **54,257** | **1,619** | **49,236** | **50,855** | **1,619** | **51,784** | **53,403** | **2,597** | **64,436** | **67,033** |
| i) Secretariat - General Services | – | 2,944 | 2,944 | – | 2,796 | 2,796 | – | 2,897 | 2,897 | – | 3,526 | 3,526 |
| ii) District Administration | 1,987 | 5,051 | 7,038 | 1,464 | 4,990 | 6,454 | 1,464 | 5,168 | 6,632 | 2,551 | 6,363 | 8,914 |
| iii) Police | – | 22,191 | 22,191 | – | 20,877 | 20,877 | – | 21,952 | 21,952 | – | 29,523 | 29,523 |
| iv) Public Works | 75 | 13,269 | 13,343 | 20 | 12,664 | 12,684 | 20 | 13,176 | 13,196 | 21 | 15,702 | 15,723 |
| v) Others ++ | 125 | 8,616 | 8,741 | 135 | 7,909 | 8,044 | 135 | 8,590 | 8,725 | 25 | 9,322 | 9,347 |
| **E. Pensions** | **–** | **91,177** | **91,177** | **–** | **88,000** | **88,000** | **–** | **104,880** | **104,880** | **–** | **120,612** | **120,612** |
| **F. Miscellaneous General Services** | **–** | **855** | **855** | **–** | **783** | **783** | **–** | **947** | **947** | **–** | **946** | **946** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **287** | **287** | **–** | **316** | **316** | **–** | **316** | **316** | **–** | **347** | **347** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 287 | 287 | – | 316 | 316 | – | 316 | 316 | – | 347 | 347 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## JAMMU AND KASHMIR

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **79,389** | **927,295** | **1,006,684** | **53,711** | **1,007,874** | **1,061,586** | **53,886** | **1,114,618** | **1,168,504** | **72,742** | **1,119,978** | **1,192,719** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **78,781** | **514,391** | **593,172** | **53,259** | **558,266** | **611,525** | **53,652** | **587,684** | **641,335** | **72,429** | **624,735** | **697,163** |
| **A. Social Services (1 to 12)** | **52,756** | **238,149** | **290,905** | **40,863** | **235,369** | **276,232** | **42,682** | **256,913** | **299,595** | **56,025** | **270,779** | **326,804** |
| 1. Education, Sports, Art and Culture | 16,822 | 103,637 | 120,459 | 18,974 | 110,134 | 129,108 | 23,230 | 115,115 | 138,345 | 33,251 | 121,012 | 154,263 |
| 2. Medical and Public Health | 11,400 | 42,468 | 53,868 | 864 | 55,571 | 56,435 | 1,650 | 59,565 | 61,215 | 2,887 | 67,933 | 70,820 |
| 3. Family Welfare | 2,800 | – | 2,800 | 2,800 | – | 2,800 | 570 | 739 | 1,309 | 580 | 759 | 1,339 |
| 4. Water Supply and Sanitation | 8,253 | 27,037 | 35,290 | – | 36,904 | 36,904 | 300 | 40,803 | 41,103 | 300 | 41,762 | 42,062 |
| 5. Housing | – | 3,046 | 3,046 | 3,060 | – | 3,060 | – | 3,275 | 3,275 | – | 3,339 | 3,339 |
| 6. Urban Development | 3,828 | 13,559 | 17,387 | 4,109 | 13,614 | 17,723 | 2,042 | 15,873 | 17,915 | 2,435 | 15,367 | 17,802 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,796 | 432 | 2,228 | 1,982 | 455 | 2,436 | 1,607 | 472 | 2,080 | 1,844 | 456 | 2,299 |
| 8. Labour and Labour Welfare | 270 | 669 | 938 | 440 | 762 | 1,201 | 343 | 757 | 1,100 | 567 | 867 | 1,434 |
| 9. Social Security and Welfare | 6,205 | 7,543 | 13,748 | 7,115 | 6,090 | 13,205 | 11,077 | 6,901 | 17,978 | 12,133 | 6,709 | 18,842 |
| 10. Nutrition | 1,217 | 57 | 1,273 | 1,340 | 65 | 1,405 | 1,641 | 157 | 1,798 | 1,798 | 174 | 1,972 |
| 11. Relief on account of Natural Calamities | – | 37,355 | 37,355 | – | 9,187 | 9,187 | – | 10,535 | 10,535 | – | 9,467 | 9,467 |
| 12. Others* | 166 | 2,346 | 2,512 | 180 | 2,587 | 2,767 | 222 | 2,721 | 2,943 | 230 | 2,934 | 3,164 |
| **B. Economic Services (1 to 9)** | **26,025** | **276,242** | **302,267** | **12,396** | **322,898** | **335,293** | **10,969** | **330,771** | **341,740** | **16,404** | **353,956** | **370,360** |
| 1. Agriculture and Allied Activities (i to xii) | 14,373 | 45,206 | 59,579 | 484 | 60,700 | 61,184 | 816 | 66,571 | 67,387 | 1,298 | 71,554 | 72,852 |
| i) Crop Husbandry | 6,881 | 4,831 | 11,712 | 25 | 11,824 | 11,849 | 612 | 13,604 | 14,216 | 670 | 14,372 | 15,042 |
| ii) Soil and Water Conservation | 263 | 1,926 | 2,189 | – | 2,434 | 2,434 | – | 2,690 | 2,690 | 200 | 3,134 | 3,334 |
| iii) Animal Husbandry | 2,776 | 11,869 | 14,645 | 145 | 14,551 | 14,696 | 70 | 15,449 | 15,519 | 272 | 16,979 | 17,251 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 10 | 1,927 | 1,937 | 10 | 2,053 | 2,063 | 12 | 2,152 | 2,164 | 12 | 2,303 | 2,315 |
| vi) Forestry and Wild Life | 242 | 20,557 | 20,799 | 242 | 21,637 | 21,879 | 60 | 22,938 | 22,998 | 60 | 24,886 | 24,946 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 56 | – | 56 | 62 | – | 62 | 62 | – | 62 | 68 | – | 68 |
| ix) Agricultural Research and Education | 3,620 | 2,287 | 5,907 | – | 5,695 | 5,695 | – | 7,088 | 7,088 | 17 | 6,984 | 7,001 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 171 | 1,332 | 1,503 | – | 1,671 | 1,671 | – | 1,621 | 1,621 | – | 1,834 | 1,834 |
| xii) Other Agricultural Programmes | 355 | 476 | 831 | – | 834 | 834 | – | 1,028 | 1,028 | – | 1,063 | 1,063 |
| 2. Rural Development | 5,541 | 6,296 | 11,837 | 5,366 | 8,131 | 13,496 | 4,741 | 8,610 | 13,351 | 5,688 | 9,229 | 14,916 |
| 3. Special Area Programmes | – | 929 | 929 | – | 1,268 | 1,268 | – | 1,171 | 1,171 | – | 1,303 | 1,303 |
| 4. Irrigation and Flood Control | 539 | 20,414 | 20,953 | 10 | 24,079 | 24,089 | 30 | 23,552 | 23,582 | 30 | 24,108 | 24,138 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | 3,751 | 3,751 | – | 4,745 | 4,745 | 20 | 4,687 | 4,707 | 20 | 4,811 | 4,831 |
| ii) Minor Irrigation | – | 12,638 | 12,638 | – | 14,220 | 14,220 | – | 13,876 | 13,876 | – | 14,449 | 14,449 |
| iii) Flood Control and Drainage | – | 3,517 | 3,517 | – | 4,074 | 4,074 | – | 3,754 | 3,754 | – | 3,534 | 3,534 |
| 5. Energy | – | 185,453 | 185,453 | – | 205,402 | 205,402 | – | 206,403 | 206,403 | – | 221,245 | 221,245 |
| *of which:* Power | – | 185,453 | 185,453 | – | 205,402 | 205,402 | – | 206,403 | 206,403 | – | 221,245 | 221,245 |
| 6. Industry and Minerals (i to iii) | 4,257 | 7,778 | 12,035 | 134 | 12,703 | 12,837 | 84 | 12,772 | 12,856 | 93 | 14,401 | 14,494 |
| i) Village and Small Industries | 3,912 | 6,860 | 10,772 | 134 | 11,077 | 11,211 | 84 | 11,395 | 11,479 | 93 | 12,611 | 12,704 |
| ii) Industries@ | 345 | 918 | 1,263 | – | 1,626 | 1,626 | – | 1,377 | 1,377 | – | 1,790 | 1,790 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## JAMMU AND KASHMIR

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 4 | 3,687 | 3,691 | – | 3,697 | 3,697 | – | 4,344 | 4,344 | – | 4,349 | 4,349 |
| i) Roads and Bridges | – | 3,687 | 3,687 | – | 3,697 | 3,697 | – | 4,344 | 4,344 | – | 4,349 | 4,349 |
| ii) Others @@ | 4 | – | 4 | – | – | – | – | – | – | – | – | – |
| 8. Science, Technology and Environment | – | 838 | 838 | – | 968 | 968 | – | 887 | 887 | 10 | 982 | 992 |
| 9. General Economic Services (i to iv) | 1,311 | 5,640 | 6,951 | 6,402 | 5,950 | 12,352 | 5,298 | 6,461 | 11,759 | 9,285 | 6,785 | 16,070 |
| i) Secretariat - Economic Services | 947 | 1,600 | 2,547 | 1,809 | 1,841 | 3,650 | 2,659 | 1,913 | 4,572 | 3,000 | 1,999 | 4,999 |
| ii) Tourism | 190 | 3,041 | 3,231 | 452 | 2,986 | 3,438 | 459 | 3,331 | 3,790 | 565 | 3,513 | 4,078 |
| iii) Civil Supplies | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others + | 175 | 999 | 1,174 | 4,141 | 1,123 | 5,265 | 2,180 | 1,217 | 3,398 | 5,720 | 1,272 | 6,992 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **608** | **412,903** | **413,511** | **452** | **449,608** | **450,060** | **234** | **526,935** | **527,169** | **313** | **495,243** | **495,556** |
| **A. Organs of State** | **100** | **7,922** | **8,022** | **100** | **10,973** | **11,073** | **–** | **9,109** | **9,109** | **–** | **12,577** | **12,577** |
| **B. Fiscal Services (i to ii)** | **–** | **6,779** | **6,779** | **–** | **8,123** | **8,123** | **–** | **8,406** | **8,406** | **–** | **9,333** | **9,333** |
| i) Collection of Taxes and Duties | – | 6,737 | 6,737 | – | 7,769 | 7,769 | – | 8,299 | 8,299 | – | 9,279 | 9,279 |
| ii) Other Fiscal Services | – | 42 | 42 | – | 354 | 354 | – | 108 | 108 | – | 54 | 54 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **120,209** | **120,209** | **–** | **125,225** | **125,225** | **–** | **203,236** | **203,236** | **–** | **160,055** | **160,055** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 100 | 100 | – | 100 | 100 | – | 100 | 100 | – | 100 | 100 |
| 2. Interest Payments (i to iv) | – | 120,109 | 120,109 | – | 125,125 | 125,125 | – | 203,136 | 203,136 | – | 159,955 | 159,955 |
| i) Interest on Loans from the Centre | – | – | – | – | – | – | – | 18,990 | 18,990 | – | 14,088 | 14,088 |
| ii) Interest on Internal Debt | – | – | – | – | – | – | – | 100,962 | 100,962 | – | 62,312 | 62,312 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | – | – | – | – | – | – | 22,500 | 22,500 | – | 20,000 | 20,000 |
| (b) Interest on NSSF | – | – | – | – | – | – | – | 66,841 | 66,841 | – | 30,075 | 30,075 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | – | – | – | – | – | – | 37,723 | 37,723 | – | 41,677 | 41,677 |
| iv) Others | – | 120,109 | 120,109 | – | 125,125 | 125,125 | – | 45,461 | 45,461 | – | 41,878 | 41,878 |
| **D. Administrative Services (i to v)** | **508** | **176,989** | **177,498** | **352** | **207,083** | **207,435** | **234** | **201,176** | **201,410** | **313** | **218,270** | **218,583** |
| i) Secretariat - General Services | 263 | 2,160 | 2,423 | 250 | 2,787 | 3,037 | 128 | 2,661 | 2,789 | 201 | 3,084 | 3,285 |
| ii) District Administration | – | 3,165 | 3,165 | – | 3,594 | 3,594 | – | 3,644 | 3,644 | – | 3,985 | 3,985 |
| iii) Police | – | 137,030 | 137,030 | – | 144,053 | 144,053 | – | 154,145 | 154,145 | – | 148,352 | 148,352 |
| iv) Public Works | – | 15,915 | 15,915 | – | 16,352 | 16,352 | – | 18,639 | 18,639 | – | 20,242 | 20,242 |
| v) Others ++ | 245 | 18,720 | 18,966 | 102 | 40,296 | 40,399 | 106 | 22,087 | 22,193 | 112 | 42,608 | 42,720 |
| **E. Pensions** | **–** | **101,000** | **101,000** | **–** | **98,200** | **98,200** | **–** | **105,004** | **105,004** | **–** | **95,004** | **95,004** |
| **F. Miscellaneous General Services** | **–** | **4** | **4** | **–** | **4** | **4** | **–** | **4** | **4** | **–** | **4** | **4** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## JHARKHAND

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **418,181** | **705,252** | **1,123,433** | **402,892** | **809,003** | **1,211,894** | **452,090** | **857,478** | **1,309,568** | **521,444** | **836,741** | **1,358,186** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **367,868** | **403,776** | **771,644** | **389,103** | **380,097** | **769,200** | **418,419** | **405,828** | **824,247** | **486,603** | **395,449** | **882,052** |
| **A. Social Services (1 to 12)** | **174,587** | **289,346** | **463,934** | **190,041** | **273,046** | **463,088** | **210,304** | **291,868** | **502,172** | **259,560** | **296,886** | **556,446** |
| 1. Education, Sports, Art and Culture | 57,645 | 154,145 | 211,790 | 88,424 | 144,338 | 232,762 | 53,641 | 195,524 | 249,165 | 109,063 | 180,779 | 289,842 |
| 2. Medical and Public Health | 12,732 | 55,988 | 68,720 | 5,639 | 44,131 | 49,770 | 354 | 50,342 | 50,696 | 10,073 | 42,844 | 52,917 |
| 3. Family Welfare | 13,481 | 1,512 | 14,994 | 17,405 | 1,246 | 18,650 | 17,405 | 1,380 | 18,784 | 15,271 | 1,446 | 16,717 |
| 4. Water Supply and Sanitation | 2,013 | 12,828 | 14,841 | 2,300 | 12,563 | 14,863 | 3,300 | 12,020 | 15,320 | 2,300 | 13,792 | 16,092 |
| 5. Housing | 178 | 10,308 | 10,486 | 180 | 10,581 | 10,761 | 180 | 10,581 | 10,761 | 730 | 10,208 | 10,938 |
| 6. Urban Development | 19,233 | 1,963 | 21,197 | 1,000 | 847 | 1,847 | 1,000 | 1,647 | 2,647 | 1,266 | 555 | 1,821 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 18,047 | 16,870 | 34,917 | 17,245 | 17,803 | 35,048 | 16,808 | 17,825 | 34,633 | 21,218 | 18,388 | 39,606 |
| 8. Labour and Labour Welfare | 3,126 | 2,624 | 5,750 | 3,290 | 2,654 | 5,944 | 3,640 | 2,722 | 6,362 | 18,515 | 2,952 | 21,467 |
| 9. Social Security and Welfare | 27,055 | 7,672 | 34,726 | 37,027 | 7,093 | 44,120 | 47,338 | 16,419 | 63,757 | 60,064 | 15,286 | 75,350 |
| 10. Nutrition | 20,778 | – | 20,778 | 17,172 | – | 17,172 | 17,172 | – | 17,172 | 20,060 | – | 20,060 |
| 11. Relief on account of Natural Calamities | – | 22,772 | 22,772 | – | 28,839 | 28,839 | 49,107 | -20,269 | 28,839 | – | 7,161 | 7,161 |
| 12. Others* | 300 | 2,664 | 2,964 | 360 | 2,952 | 3,312 | 360 | 3,677 | 4,037 | 1,000 | 3,475 | 4,475 |
| **B. Economic Services (1 to 9)** | **193,281** | **114,429** | **307,710** | **199,061** | **107,051** | **306,112** | **208,115** | **113,959** | **322,074** | **227,044** | **98,563** | **325,607** |
| 1. Agriculture and Allied Activities (i to xii) | 46,975 | 20,453 | 67,427 | 60,563 | 20,414 | 80,977 | 64,959 | 18,764 | 83,723 | 88,001 | 21,472 | 109,474 |
| i) Crop Husbandry | 8,450 | 2,823 | 11,273 | 21,170 | 2,672 | 23,842 | 21,203 | 2,686 | 23,889 | 53,187 | 3,239 | 56,426 |
| ii) Soil and Water Conservation | 2,145 | 962 | 3,107 | 1,300 | 881 | 2,181 | 1,300 | 910 | 2,210 | 550 | 912 | 1,462 |
| iii) Animal Husbandry | 2,367 | 4,203 | 6,570 | 2,992 | 4,389 | 7,381 | 3,692 | 4,429 | 8,121 | 3,306 | 4,469 | 7,774 |
| iv) Dairy Development | 5,139 | 482 | 5,621 | 5,126 | 456 | 5,582 | 6,389 | 456 | 6,845 | 5,100 | 438 | 5,538 |
| v) Fisheries | 1,051 | 437 | 1,488 | 1,444 | 380 | 1,825 | 1,444 | 380 | 1,825 | 1,864 | 402 | 2,266 |
| vi) Forestry and Wild Life | 13,820 | 7,627 | 21,447 | 12,075 | 7,417 | 19,492 | 12,075 | 7,973 | 20,048 | 11,855 | 7,979 | 19,834 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | 2,180 | 2,113 | 4,293 | 2,870 | 2,300 | 5,170 | 5,159 | 11 | 5,170 | 3,100 | 2,204 | 5,304 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 11,783 | 1,738 | 13,521 | 13,351 | 1,849 | 15,200 | 13,351 | 1,850 | 15,201 | 8,900 | 1,759 | 10,659 |
| xii) Other Agricultural Programmes | 40 | 68 | 108 | 235 | 70 | 305 | 345 | 70 | 415 | 140 | 71 | 211 |
| 2. Rural Development | 90,525 | 26,004 | 116,529 | 53,334 | 23,615 | 76,949 | 57,256 | 22,966 | 80,222 | 44,658 | 20,946 | 65,604 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 540 | 17,873 | 18,413 | 440 | 14,746 | 15,186 | 440 | 17,830 | 18,270 | 400 | 19,076 | 19,476 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | 14,136 | 14,136 | – | 11,189 | 11,189 | – | 14,273 | 14,273 | – | 14,732 | 14,732 |
| ii) Minor Irrigation | 140 | 3,737 | 3,877 | 40 | 3,556 | 3,596 | 40 | 3,556 | 3,596 | – | 4,345 | 4,345 |
| iii) Flood Control and Drainage | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Energy | 13,238 | 29,670 | 42,908 | 39,500 | 29,815 | 69,315 | 39,500 | 29,815 | 69,315 | 35,145 | 8,130 | 43,275 |
| *of which:* Power | 10,438 | 29,670 | 40,108 | 35,500 | 29,815 | 65,315 | 35,500 | 29,815 | 65,315 | 31,645 | 8,130 | 39,775 |
| 6. Industry and Minerals (i to iii) | 16,093 | 2,507 | 18,600 | 15,858 | 2,650 | 18,508 | 15,882 | 2,686 | 18,568 | 20,111 | 2,742 | 22,853 |
| i) Village and Small Industries | 4,271 | 1,191 | 5,462 | 6,299 | 1,221 | 7,520 | 6,323 | 1,226 | 7,549 | 7,238 | 1,282 | 8,519 |
| ii) Industries@ | 11,822 | 1,316 | 13,138 | 9,559 | 1,429 | 10,988 | 9,559 | 1,460 | 11,019 | 12,873 | 1,461 | 14,334 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## JHARKHAND

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 18,875 | 14,650 | 33,525 | 22,283 | 12,680 | 34,963 | 22,283 | 18,505 | 40,788 | 26,803 | 22,283 | 49,086 |
| i) Roads and Bridges | 390 | 12,283 | 12,673 | 449 | 11,169 | 11,618 | 449 | 16,993 | 17,442 | 493 | 20,772 | 21,265 |
| ii) Others @@ | 18,485 | 2,367 | 20,852 | 21,834 | 1,512 | 23,346 | 21,834 | 1,512 | 23,346 | 26,310 | 1,512 | 27,822 |
| 8. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. General Economic Services (i to iv) | 7,035 | 3,272 | 10,308 | 7,083 | 3,131 | 10,214 | 7,795 | 3,394 | 11,189 | 11,926 | 3,912 | 15,838 |
| i) Secretariat - Economic Services | – | 1,425 | 1,425 | – | 1,479 | 1,479 | 46 | 1,531 | 1,577 | – | 1,589 | 1,589 |
| ii) Tourism | 400 | 166 | 566 | 596 | 125 | 721 | 596 | 131 | 727 | 4,350 | 125 | 4,475 |
| iii) Civil Supplies | 6,125 | 926 | 7,051 | 6,300 | 756 | 7,056 | 6,300 | 1,028 | 7,328 | 7,500 | 1,293 | 8,793 |
| iv) Others + | 510 | 755 | 1,265 | 187 | 770 | 957 | 853 | 705 | 1,558 | 76 | 904 | 980 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **50,313** | **301,210** | **351,523** | **13,789** | **428,889** | **442,679** | **33,671** | **451,635** | **485,306** | **34,841** | **441,226** | **476,067** |
| **A. Organs of State** | **–** | **10,867** | **10,867** | **–** | **12,547** | **12,547** | **–** | **14,419** | **14,419** | **–** | **16,094** | **16,094** |
| **B. Fiscal Services (i to ii)** | **4,825** | **9,992** | **14,817** | **1,888** | **13,359** | **15,247** | **2,544** | **13,557** | **16,101** | **3,245** | **14,551** | **17,796** |
| i) Collection of Taxes and Duties | 4,825 | 9,658 | 14,483 | 1,888 | 13,211 | 15,098 | 2,544 | 13,359 | 15,902 | 3,245 | 14,393 | 17,638 |
| ii) Other Fiscal Services | – | 333 | 333 | – | 149 | 149 | – | 198 | 198 | – | 158 | 158 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **77,743** | **77,743** | **–** | **180,193** | **180,193** | **–** | **198,183** | **198,183** | **–** | **213,694** | **213,694** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 77,743 | 77,743 | – | 180,193 | 180,193 | – | 198,183 | 198,183 | – | 213,694 | 213,694 |
| i) Interest on Loans from the Centre | – | 32,089 | 32,089 | – | 32,407 | 32,407 | – | 32,407 | 32,407 | – | 29,556 | 29,556 |
| ii) Interest on Internal Debt | – | 21,770 | 21,770 | – | 123,621 | 123,621 | – | 141,610 | 141,610 | – | 154,412 | 154,412 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 18,000 | 18,000 | – | 36,520 | 36,520 | – | 36,520 | 36,520 | – | 50,950 | 50,950 |
| (b) Interest on NSSF | – | 720 | 720 | – | 78,245 | 78,245 | – | 78,245 | 78,245 | – | 70,200 | 70,200 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 23,812 | 23,812 | – | 24,000 | 24,000 | – | 24,000 | 24,000 | – | 29,500 | 29,500 |
| iv) Others | – | 73 | 73 | – | 165 | 165 | – | 165 | 165 | – | 226 | 226 |
| **D. Administrative Services (i to v)** | **45,488** | **123,494** | **168,982** | **11,902** | **152,038** | **163,940** | **31,128** | **154,123** | **185,251** | **31,596** | **125,535** | **157,131** |
| i) Secretariat - General Services | 200 | 3,258 | 3,458 | 120 | 55,723 | 55,843 | 120 | 56,208 | 56,328 | 100 | 6,159 | 6,259 |
| ii) District Administration | 35,528 | 4,771 | 40,299 | 1,685 | 5,029 | 6,714 | 8,885 | 5,103 | 13,987 | 21,111 | 5,532 | 26,643 |
| iii) Police | 8,250 | 91,367 | 99,617 | 9,067 | 72,457 | 81,524 | 13,853 | 79,593 | 93,446 | 8,580 | 92,816 | 101,396 |
| iv) Public Works | 62 | 11,848 | 11,910 | 53 | 8,136 | 8,189 | 7,162 | 1,027 | 8,189 | 55 | 9,283 | 9,338 |
| v) Others ++ | 1,448 | 12,250 | 13,698 | 977 | 10,693 | 11,670 | 1,108 | 12,192 | 13,300 | 1,750 | 11,744 | 13,494 |
| **E. Pensions** | **–** | **79,114** | **79,114** | **–** | **70,752** | **70,752** | **–** | **71,352** | **71,352** | **–** | **71,352** | **71,352** |
| **F. Miscellaneous General Services** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **266** | **266** | **–** | **16** | **16** | **–** | **16** | **16** | **–** | **66** | **66** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 266 | 266 | – | 16 | 16 | – | 16 | 16 | – | 66 | 66 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## KARNATAKA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **782,304** | **2,561,239** | **3,343,543** | **998,159** | **2,915,385** | **3,913,544** | **914,765** | **2,871,109** | **3,785,874** | **1,195,708** | **3,375,578** | **4,571,286** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **774,682** | **1,363,013** | **2,137,695** | **987,987** | **1,557,902** | **2,545,889** | **903,137** | **1,571,658** | **2,474,795** | **1,178,604** | **1,716,866** | **2,895,470** |
| **A. Social Services (1 to 12)** | **420,816** | **672,855** | **1,093,671** | **625,016** | **853,293** | **1,478,309** | **519,771** | **824,747** | **1,344,518** | **728,085** | **985,754** | **1,713,839** |
| 1. Education, Sports, Art and Culture | 134,004 | 436,318 | 570,321 | 150,795 | 544,229 | 695,024 | 149,857 | 524,549 | 674,406 | 196,507 | 679,935 | 876,442 |
| 2. Medical and Public Health | 24,904 | 78,700 | 103,604 | 34,441 | 109,037 | 143,478 | 32,167 | 106,372 | 138,538 | 50,773 | 118,139 | 168,911 |
| 3. Family Welfare | 16,216 | 846 | 17,062 | 20,691 | 995 | 21,686 | 21,272 | 996 | 22,268 | 26,324 | 1,475 | 27,799 |
| 4. Water Supply and Sanitation | 16,542 | 912 | 17,454 | 22,069 | 1,082 | 23,151 | 22,069 | 1,082 | 23,151 | 30,676 | 1,272 | 31,948 |
| 5. Housing | 26,488 | 4,319 | 30,807 | 28,063 | 5,001 | 33,064 | 30,006 | 5,001 | 35,007 | 60,987 | 5,512 | 66,499 |
| 6. Urban Development | 70,315 | 1,969 | 72,283 | 201,183 | 8,156 | 209,339 | 93,699 | 8,156 | 101,855 | 139,355 | 8,570 | 147,925 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 61,955 | 30,616 | 92,571 | 85,509 | 39,410 | 124,919 | 91,582 | 37,541 | 129,123 | 100,252 | 49,942 | 150,193 |
| 8. Labour and Labour Welfare | 4,674 | 4,861 | 9,535 | 7,538 | 6,411 | 13,949 | 8,876 | 6,410 | 15,286 | 15,744 | 6,941 | 22,686 |
| 9. Social Security and Welfare | 54,666 | 31,473 | 86,138 | 60,488 | 104,902 | 165,390 | 55,704 | 82,692 | 138,395 | 89,483 | 76,363 | 165,846 |
| 10. Nutrition | 8,224 | 12,910 | 21,134 | 11,228 | 13,691 | 24,919 | 11,228 | 13,691 | 24,919 | 11,408 | 14,239 | 25,647 |
| 11. Relief on account of Natural Calamities | – | 61,215 | 61,215 | – | 12,641 | 12,641 | – | 27,868 | 27,868 | – | 13,273 | 13,273 |
| 12. Others* | 2,829 | 8,718 | 11,547 | 3,011 | 7,738 | 10,749 | 3,311 | 10,389 | 13,700 | 6,575 | 10,095 | 16,670 |
| **B. Economic Services (1 to 9)** | **353,866** | **690,158** | **1,044,024** | **362,971** | **704,609** | **1,067,580** | **383,366** | **746,911** | **1,130,277** | **450,519** | **731,111** | **1,181,631** |
| 1. Agriculture and Allied Activities (i to xii) | 93,780 | 220,304 | 314,084 | 156,689 | 216,635 | 373,324 | 177,849 | 288,897 | 466,746 | 204,729 | 227,187 | 431,916 |
| i) Crop Husbandry | 38,839 | 18,338 | 57,177 | 59,277 | 36,987 | 96,264 | 54,654 | 28,331 | 82,986 | 76,719 | 79,643 | 156,363 |
| ii) Soil and Water Conservation | 12,637 | 2,432 | 15,069 | 22,693 | 5,103 | 27,796 | 22,693 | 5,103 | 27,796 | 23,956 | 7,036 | 30,992 |
| iii) Animal Husbandry | 8,253 | 13,781 | 22,034 | 12,082 | 16,341 | 28,423 | 12,167 | 15,574 | 27,741 | 15,470 | 19,600 | 35,070 |
| iv) Dairy Development | 425 | 1,100 | 1,525 | 7,950 | – | 7,950 | 4,950 | 902 | 5,852 | 16,585 | – | 16,585 |
| v) Fisheries | 2,988 | 1,137 | 4,124 | 5,079 | 1,347 | 6,426 | 3,432 | 1,544 | 4,977 | 6,139 | 1,690 | 7,829 |
| vi) Forestry and Wild Life | 14,076 | 18,874 | 32,950 | 19,479 | 22,759 | 42,238 | 16,690 | 22,122 | 38,812 | 23,552 | 26,226 | 49,778 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | 76,807 | 76,807 | 500 | 62,286 | 62,786 | 500 | 67,294 | 67,794 | – | 65,737 | 65,737 |
| ix) Agricultural Research and Education | 6,200 | 7,541 | 13,741 | 8,000 | 7,843 | 15,843 | 8,300 | 8,343 | 16,643 | 10,900 | 11,235 | 22,135 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 10,363 | 80,293 | 90,656 | 21,629 | 63,969 | 85,598 | 54,462 | 139,683 | 194,146 | 31,407 | 16,021 | 47,428 |
| xii) Other Agricultural Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 59,187 | 31,493 | 90,680 | 80,039 | 34,138 | 114,177 | 72,423 | 34,163 | 106,586 | 91,325 | 36,581 | 127,906 |
| 3. Special Area Programmes | 4,513 | 30,338 | 34,852 | 7,141 | 30,000 | 37,141 | 7,152 | 17,511 | 24,663 | 27,359 | – | 27,359 |
| 4. Irrigation and Flood Control | 9,721 | 19,720 | 29,442 | 9,514 | 16,882 | 26,396 | 14,301 | 16,994 | 31,295 | 11,227 | 18,322 | 29,549 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 312 | 7,667 | 7,979 | 951 | 7,329 | 8,280 | 1,351 | 7,411 | 8,762 | 1,691 | 6,858 | 8,549 |
| ii) Minor Irrigation | 2,031 | 11,994 | 14,025 | 2,784 | 9,517 | 12,301 | 2,812 | 9,547 | 12,359 | 3,176 | 11,424 | 14,600 |
| iii) Flood Control and Drainage | – | 59 | 59 | – | 36 | 36 | – | 36 | 36 | – | 40 | 40 |
| 5. Energy | 3,059 | 237,141 | 240,201 | 2,623 | 215,176 | 217,799 | 3,043 | 195,176 | 198,219 | 2,624 | 241,183 | 243,807 |
| *of which:* Power | 2,722 | 237,141 | 239,863 | 1,832 | 215,176 | 217,008 | 2,252 | 195,176 | 197,428 | 1,832 | 241,183 | 243,015 |
| 6. Industry and Minerals (i to iii) | 19,500 | 17,086 | 36,586 | 32,033 | 30,761 | 62,794 | 36,698 | 26,151 | 62,849 | 29,722 | 23,819 | 53,542 |
| i) Village and Small Industries | 17,969 | 15,035 | 33,004 | 29,590 | 28,192 | 57,782 | 28,211 | 23,574 | 51,786 | 22,172 | 20,867 | 43,039 |
| ii) Industries@ | 1,331 | 2,052 | 3,382 | 2,023 | 2,569 | 4,592 | 8,066 | 2,577 | 10,643 | 7,550 | 2,952 | 10,503 |
| iii) Others** | 200 | – | 200 | 420 | – | 420 | 420 | – | 420 | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## KARNATAKA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 58,158 | 98,240 | 156,398 | 58,952 | 86,461 | 145,413 | 55,666 | 92,992 | 148,659 | 62,655 | 83,934 | 146,589 |
| i) Roads and Bridges | 58,158 | 70,383 | 128,541 | 58,952 | 67,724 | 126,676 | 55,666 | 67,756 | 123,422 | 62,655 | 64,173 | 126,828 |
| ii) Others @@ | – | 27,857 | 27,857 | – | 18,737 | 18,737 | – | 25,236 | 25,236 | – | 19,761 | 19,761 |
| 8. Science, Technology and Environment | 1,632 | 1 | 1,633 | 3,631 | 1 | 3,632 | 3,717 | 1 | 3,718 | 3,253 | 1 | 3,254 |
| 9. General Economic Services (i to iv) | 104,315 | 35,834 | 140,149 | 12,349 | 74,555 | 86,904 | 12,516 | 75,027 | 87,542 | 17,626 | 100,084 | 117,709 |
| i) Secretariat - Economic Services | 1,474 | 4,500 | 5,974 | 2,081 | 4,974 | 7,055 | 2,189 | 5,072 | 7,262 | 4,956 | 4,112 | 9,067 |
| ii) Tourism | 4,832 | 157 | 4,989 | 5,733 | 239 | 5,972 | 5,733 | 239 | 5,972 | 6,717 | 270 | 6,987 |
| iii) Civil Supplies | 201 | 506 | 707 | 69 | 697 | 766 | 128 | 932 | 1,060 | 170 | 1,338 | 1,508 |
| iv) Others + | 97,807 | 30,671 | 128,479 | 4,466 | 68,645 | 73,111 | 4,466 | 68,783 | 73,248 | 5,783 | 94,363 | 100,146 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **7,622** | **1,034,320** | **1,041,942** | **10,172** | **1,167,044** | **1,177,216** | **11,628** | **1,109,011** | **1,120,640** | **17,104** | **1,359,245** | **1,376,348** |
| **A. Organs of State** | **629** | **26,831** | **27,460** | **1,000** | **33,923** | **34,923** | **1,250** | **33,659** | **34,909** | **2,221** | **48,318** | **50,539** |
| **B. Fiscal Services (i to ii)** | **468** | **36,388** | **36,856** | **2,077** | **46,489** | **48,566** | **2,077** | **47,047** | **49,124** | **2,181** | **52,521** | **54,702** |
| i) Collection of Taxes and Duties | 468 | 34,263 | 34,731 | 2,077 | 43,174 | 45,251 | 2,077 | 43,732 | 45,808 | 2,181 | 49,109 | 51,290 |
| ii) Other Fiscal Services | – | 2,125 | 2,125 | – | 3,315 | 3,315 | – | 3,315 | 3,315 | – | 3,412 | 3,412 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **423,640** | **423,640** | **–** | **481,800** | **481,800** | **–** | **471,821** | **471,821** | **–** | **527,810** | **527,810** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 423,640 | 423,640 | – | 481,800 | 481,800 | – | 471,821 | 471,821 | – | 527,810 | 527,810 |
| i) Interest on Loans from the Centre | – | 75,438 | 75,438 | – | 81,404 | 81,404 | – | 81,404 | 81,404 | – | 88,735 | 88,735 |
| ii) Interest on Internal Debt | – | 291,364 | 291,364 | – | 311,474 | 311,474 | – | 311,495 | 311,495 | – | 366,714 | 366,714 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 99,769 | 99,769 | – | 95,550 | 95,550 | – | 95,550 | 95,550 | – | 132,615 | 132,615 |
| (b) Interest on NSSF | – | 171,535 | 171,535 | – | 195,625 | 195,625 | – | 195,625 | 195,625 | – | 216,716 | 216,716 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 56,830 | 56,830 | – | 88,912 | 88,912 | – | 78,912 | 78,912 | – | 72,350 | 72,350 |
| iv) Others | – | 8 | 8 | – | 10 | 10 | – | 11 | 11 | – | 11 | 11 |
| **D. Administrative Services (i to v)** | **6,525** | **186,406** | **192,931** | **7,095** | **260,701** | **267,796** | **8,302** | **223,984** | **232,286** | **12,702** | **377,983** | **390,685** |
| i) Secretariat - General Services | 77 | 4,739 | 4,816 | 570 | 6,722 | 7,292 | 970 | 6,762 | 7,732 | 250 | 7,259 | 7,509 |
| ii) District Administration | – | 15,717 | 15,717 | – | 19,617 | 19,617 | 2,300 | 19,931 | 22,231 | 375 | 21,483 | 21,858 |
| iii) Police | 5,773 | 106,448 | 112,220 | 3,800 | 133,090 | 136,890 | 2,300 | 121,764 | 124,064 | 5,000 | 162,277 | 167,277 |
| iv) Public Works | 349 | 33,510 | 33,859 | 200 | 38,542 | 38,742 | 200 | 34,608 | 34,808 | 100 | 43,757 | 43,857 |
| v) Others ++ | 327 | 25,993 | 26,319 | 2,525 | 62,730 | 65,255 | 2,532 | 40,919 | 43,451 | 6,977 | 143,207 | 150,184 |
| **E. Pensions** | **–** | **249,588** | **249,588** | **–** | **341,582** | **341,582** | **–** | **329,594** | **329,594** | **–** | **350,049** | **350,049** |
| **F. Miscellaneous General Services** | **–** | **111,468** | **111,468** | **–** | **2,549** | **2,549** | **–** | **2,907** | **2,907** | **–** | **2,563** | **2,563** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 109,297 | 109,297 | – | – | – | – | 341 | 341 | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **163,906** | **163,906** | **–** | **190,439** | **190,439** | **–** | **190,439** | **190,439** | **–** | **299,468** | **299,468** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 163,906 | 163,906 | – | 190,439 | 190,439 | – | 190,439 | 190,439 | – | 299,468 | 299,468 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## KERALA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **231,318** | **1,851,137** | **2,082,455** | **313,692** | **2,355,998** | **2,669,690** | **288,076** | **2,326,053** | **2,614,128** | **363,881** | **2,466,399** | **2,830,280** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **216,932** | **702,081** | **919,012** | **288,439** | **943,449** | **1,231,889** | **266,764** | **898,515** | **1,165,279** | **346,521** | **974,397** | **1,320,917** |
| **A. Social Services (1 to 12)** | **104,039** | **543,785** | **647,824** | **181,340** | **742,789** | **924,129** | **166,026** | **692,685** | **858,711** | **220,458** | **752,903** | **973,362** |
| 1. Education, Sports, Art and Culture | 16,253 | 375,456 | 391,709 | 17,013 | 538,031 | 555,044 | 18,251 | 469,256 | 487,507 | 23,512 | 529,101 | 552,613 |
| 2. Medical and Public Health | 8,008 | 89,997 | 98,005 | 7,525 | 116,954 | 124,479 | 9,053 | 116,959 | 126,012 | 9,462 | 122,408 | 131,870 |
| 3. Family Welfare | 12,758 | – | 12,758 | 15,000 | – | 15,000 | 15,500 | – | 15,500 | 5,627 | 13,256 | 18,883 |
| 4. Water Supply and Sanitation | 13,066 | 9,586 | 22,652 | 20,565 | 10,308 | 30,873 | 18,940 | 10,561 | 29,501 | 41,635 | 11,306 | 52,941 |
| 5. Housing | 4,350 | 3,249 | 7,599 | 2,078 | 1,348 | 3,426 | 2,078 | 2,428 | 4,506 | 1,010 | 1,380 | 2,390 |
| 6. Urban Development | 6,624 | 785 | 7,408 | 58,839 | 1,346 | 60,185 | 41,094 | 1,304 | 42,398 | 68,770 | 1,353 | 70,123 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 23,308 | 10,679 | 33,987 | 28,421 | 13,839 | 42,260 | 25,082 | 17,293 | 42,375 | 35,204 | 16,440 | 51,644 |
| 8. Labour and Labour Welfare | 653 | 12,441 | 13,094 | 1,955 | 14,851 | 16,806 | 1,949 | 15,669 | 17,619 | 2,385 | 14,904 | 17,289 |
| 9. Social Security and Welfare | 18,441 | 30,059 | 48,499 | 29,658 | 33,486 | 63,144 | 33,527 | 36,594 | 70,121 | 32,088 | 29,678 | 61,766 |
| 10. Nutrition | – | 39 | 39 | – | 84 | 84 | – | 84 | 84 | – | 103 | 103 |
| 11. Relief on account of Natural Calamities | – | 8,978 | 8,978 | – | 9,427 | 9,427 | – | 19,433 | 19,433 | – | 9,898 | 9,898 |
| 12. Others* | 578 | 2,516 | 3,094 | 286 | 3,116 | 3,402 | 553 | 3,104 | 3,657 | 765 | 3,077 | 3,842 |
| **B. Economic Services (1 to 9)** | **112,893** | **158,296** | **271,189** | **107,100** | **200,660** | **307,760** | **100,738** | **205,829** | **306,567** | **126,063** | **221,493** | **347,556** |
| 1. Agriculture and Allied Activities (i to xii) | 44,233 | 67,187 | 111,420 | 36,624 | 81,743 | 118,367 | 33,139 | 93,779 | 126,918 | 47,176 | 84,212 | 131,387 |
| i) Crop Husbandry | 23,133 | 14,985 | 38,118 | 15,370 | 28,740 | 44,110 | 14,016 | 27,207 | 41,223 | 18,048 | 21,361 | 39,409 |
| ii) Soil and Water Conservation | 1,636 | 1,466 | 3,102 | 1,812 | 1,877 | 3,689 | 1,262 | 1,820 | 3,082 | 1,845 | 1,930 | 3,775 |
| iii) Animal Husbandry | 3,216 | 9,304 | 12,520 | 3,830 | 12,504 | 16,334 | 3,714 | 12,505 | 16,219 | 5,577 | 12,831 | 18,408 |
| iv) Dairy Development | 1,632 | 1,364 | 2,996 | 933 | 1,792 | 2,724 | 1,057 | 1,800 | 2,858 | 2,271 | 1,801 | 4,072 |
| v) Fisheries | 5,553 | 2,229 | 7,782 | 4,812 | 2,618 | 7,430 | 3,864 | 3,549 | 7,413 | 9,098 | 2,660 | 11,757 |
| vi) Forestry and Wild Life | 4,497 | 10,986 | 15,483 | 4,228 | 14,066 | 18,294 | 3,605 | 13,985 | 17,590 | 4,931 | 13,751 | 18,682 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 390 | 16,642 | 17,032 | 379 | 5,347 | 5,726 | 663 | 16,792 | 17,455 | 416 | 14,348 | 14,764 |
| ix) Agricultural Research and Education | 2,578 | 5,970 | 8,548 | 2,110 | 6,667 | 8,777 | 2,388 | 6,667 | 9,055 | 3,415 | 7,129 | 10,544 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 519 | 3,252 | 3,771 | 585 | 8,073 | 8,658 | 460 | 9,393 | 9,853 | 580 | 8,339 | 8,919 |
| xii) Other Agricultural Programmes | 1,079 | 989 | 2,068 | 2,565 | 60 | 2,625 | 2,112 | 60 | 2,172 | 995 | 63 | 1,058 |
| 2. Rural Development | 17,550 | 7,289 | 24,839 | 15,271 | 10,418 | 25,689 | 16,406 | 10,492 | 26,898 | 17,793 | 15,820 | 33,613 |
| 3. Special Area Programmes | 1,937 | – | 1,937 | 1,313 | – | 1,313 | 2,163 | – | 2,163 | 2,000 | – | 2,000 |
| 4. Irrigation and Flood Control | 1,874 | 17,474 | 19,347 | 6,030 | 25,369 | 31,399 | 2,385 | 28,826 | 31,211 | 4,605 | 25,969 | 30,574 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 14 | 10,783 | 10,797 | 40 | 14,693 | 14,733 | 40 | 15,398 | 15,438 | 45 | 13,756 | 13,801 |
| ii) Minor Irrigation | 1,182 | 6,186 | 7,368 | 2,964 | 10,676 | 13,640 | 1,329 | 12,037 | 13,366 | 3,285 | 10,774 | 14,059 |
| iii) Flood Control and Drainage | 36 | 504 | 540 | 1,366 | – | 1,366 | – | 1,391 | 1,391 | 15 | 1,439 | 1,454 |
| 5. Energy | 4,400 | 111 | 4,512 | 5,793 | 198 | 5,991 | 5,743 | 197 | 5,940 | 10,785 | 214 | 10,999 |
| *of which:* Power | 4,005 | 3 | 4,008 | 4,400 | 55 | 4,455 | 4,400 | 54 | 4,454 | 8,685 | 57 | 8,742 |
| 6. Industry and Minerals (i to iii) | 17,931 | 4,870 | 22,801 | 13,795 | 5,611 | 19,406 | 12,905 | 6,237 | 19,142 | 18,441 | 6,082 | 24,523 |
| i) Village and Small Industries | 9,322 | 4,281 | 13,603 | 9,646 | 4,789 | 14,435 | 9,786 | 5,411 | 15,197 | 10,606 | 5,249 | 15,856 |
| ii) Industries@ | 7,609 | 589 | 8,198 | 4,149 | 822 | 4,971 | 3,119 | 825 | 3,944 | 7,835 | 832 | 8,667 |
| iii) Others** | 1,000 | – | 1,000 | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## KERALA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 10,415 | 52,665 | 63,080 | 10,105 | 66,452 | 76,557 | 10,336 | 55,879 | 66,215 | 2,296 | 78,158 | 80,454 |
| i) Roads and Bridges | 10,295 | 50,100 | 60,395 | 10,030 | 62,206 | 72,236 | 10,030 | 51,636 | 61,666 | 2,091 | 73,788 | 75,879 |
| ii) Others @@ | 121 | 2,565 | 2,686 | 75 | 4,246 | 4,321 | 306 | 4,243 | 4,549 | 205 | 4,370 | 4,575 |
| 8. Science, Technology and Environment | 2,858 | 1,838 | 4,696 | 4,423 | 2,015 | 6,438 | 4,408 | 1,869 | 6,277 | 4,695 | 2,025 | 6,720 |
| 9. General Economic Services (i to iv) | 11,694 | 6,862 | 18,556 | 13,746 | 8,854 | 22,600 | 13,252 | 8,550 | 21,802 | 18,272 | 9,014 | 27,286 |
| i) Secretariat - Economic Services | 4,822 | 1,904 | 6,726 | 5,686 | 2,455 | 8,141 | 5,379 | 2,323 | 7,702 | 9,651 | 2,477 | 12,128 |
| ii) Tourism | 5,696 | 1,618 | 7,314 | 6,983 | 1,941 | 8,924 | 6,829 | 1,947 | 8,776 | 7,228 | 2,080 | 9,308 |
| iii) Civil Supplies | 49 | 562 | 611 | 26 | 712 | 738 | 24 | 726 | 750 | 45 | 746 | 791 |
| iv) Others + | 1,128 | 2,778 | 3,906 | 1,051 | 3,746 | 4,797 | 1,020 | 3,555 | 4,574 | 1,348 | 3,711 | 5,059 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **14,386** | **957,928** | **972,314** | **25,253** | **1,202,336** | **1,227,589** | **21,312** | **1,217,324** | **1,238,636** | **17,360** | **1,265,144** | **1,282,504** |
| **A. Organs of State** | **–** | **22,152** | **22,152** | **–** | **23,637** | **23,637** | **–** | **24,363** | **24,363** | **–** | **25,651** | **25,651** |
| **B. Fiscal Services (i to ii)** | **2,062** | **42,424** | **44,486** | **203** | **52,152** | **52,355** | **2,485** | **55,083** | **57,568** | **250** | **52,065** | **52,315** |
| i) Collection of Taxes and Duties | 2,062 | 34,215 | 36,277 | 203 | 44,687 | 44,890 | 2,485 | 45,329 | 47,814 | 250 | 44,625 | 44,875 |
| ii) Other Fiscal Services | – | 8,209 | 8,209 | – | 7,465 | 7,465 | – | 9,754 | 9,754 | – | 7,440 | 7,440 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **418,970** | **418,970** | **–** | **496,658** | **496,658** | **–** | **494,599** | **494,599** | **–** | **539,295** | **539,295** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | 18,828 | 18,828 | – | 18,828 | 18,828 | – | 24,887 | 24,887 |
| 2. Interest Payments (i to iv) | – | 418,970 | 418,970 | – | 477,830 | 477,830 | – | 475,771 | 475,771 | – | 514,408 | 514,408 |
| i) Interest on Loans from the Centre | | 43,273 | 43,273 | – | 51,322 | 51,322 | – | 42,856 | 42,856 | – | 46,847 | 46,847 |
| ii) Interest on Internal Debt | – | 237,876 | 237,876 | – | 269,281 | 269,281 | – | 275,766 | 275,766 | – | 309,279 | 309,279 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 97,665 | 97,665 | – | 110,620 | 110,620 | – | 110,768 | 110,768 | – | 141,525 | 141,525 |
| (b) Interest on NSSF | – | 97,146 | 97,146 | – | 111,210 | 111,210 | – | 117,651 | 117,651 | – | 118,446 | 118,446 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 136,227 | 136,227 | – | 157,128 | 157,128 | – | 157,149 | 157,149 | – | 158,282 | 158,282 |
| iv) Others | – | 1,595 | 1,595 | – | 100 | 100 | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **1,359** | **119,666** | **121,025** | **14,465** | **149,080** | **163,545** | **8,242** | **151,993** | **160,235** | **6,535** | **158,396** | **164,931** |
| i) Secretariat - General Services | 386 | 6,398 | 6,784 | – | 7,547 | 7,547 | 108 | 7,543 | 7,651 | – | 7,915 | 7,915 |
| ii) District Administration | – | 8,569 | 8,569 | 6,800 | 10,604 | 17,404 | 7,100 | 10,961 | 18,061 | 4,939 | 11,144 | 16,083 |
| iii) Police | 246 | 70,614 | 70,859 | 140 | 88,513 | 88,653 | 84 | 85,319 | 85,403 | 170 | 95,785 | 95,955 |
| iv) Public Works | – | 9,953 | 9,953 | – | 18,959 | 18,959 | – | 18,803 | 18,803 | – | 11,965 | 11,965 |
| v) Others ++ | 727 | 24,132 | 24,860 | 7,525 | 23,457 | 30,982 | 950 | 29,368 | 30,317 | 1,426 | 31,587 | 33,013 |
| **E. Pensions** | **–** | **329,457** | **329,458** | **–** | **457,822** | **457,822** | **–** | **459,156** | **459,156** | **–** | **456,903** | **456,903** |
| **F. Miscellaneous General Services** | **10,965** | **25,259** | **36,224** | **10,585** | **22,985** | **33,570** | **10,585** | **32,131** | **42,716** | **10,575** | **32,833** | **43,408** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 19,420 | 19,420 | – | 21,500 | 21,500 | – | 28,900 | 28,900 | – | 32,280 | 32,280 |
| **III. Grants-in-Aid and Contributions** | **–** | **191,128** | **191,128** | **–** | **210,213** | **210,213** | **–** | **210,213** | **210,213** | **–** | **226,858** | **226,858** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 191,128 | 191,128 | – | 210,213 | 210,213 | – | 210,213 | 210,213 | – | 226,858 | 226,858 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## MADHYA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **545,209** | **1,691,051** | **2,236,260** | **687,622** | **1,911,290** | **2,598,912** | **706,416** | **1,941,948** | **2,648,364** | **831,846** | **2,324,554** | **3,156,401** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **523,945** | **721,718** | **1,245,663** | **660,967** | **791,797** | **1,452,764** | **682,590** | **856,568** | **1,539,158** | **806,069** | **1,060,483** | **1,866,552** |
| **A. Social Services (1 to 12)** | **292,638** | **465,010** | **757,648** | **379,172** | **514,110** | **893,282** | **364,424** | **520,989** | **885,414** | **420,123** | **621,825** | **1,041,948** |
| 1. Education, Sports, Art and Culture | 92,115 | 275,288 | 367,404 | 110,081 | 299,257 | 409,338 | 100,526 | 306,178 | 406,704 | 130,624 | 377,179 | 507,804 |
| 2. Medical and Public Health | 13,235 | 76,565 | 89,800 | 8,100 | 90,925 | 99,025 | 9,695 | 88,427 | 98,122 | 20,029 | 104,463 | 124,493 |
| 3. Family Welfare | 10,890 | 320 | 11,210 | 18,086 | 402 | 18,488 | 18,086 | 402 | 18,488 | 19,516 | 406 | 19,922 |
| 4. Water Supply and Sanitation | 6,395 | 21,408 | 27,803 | 13,885 | 23,708 | 37,593 | 17,828 | 23,616 | 41,444 | 15,055 | 25,643 | 40,698 |
| 5. Housing | 3,348 | 7,759 | 11,108 | 6,161 | 6,704 | 12,865 | 7,036 | 8,086 | 15,122 | 7,486 | 7,112 | 14,598 |
| 6. Urban Development | 50,426 | 902 | 51,329 | 65,009 | 1,066 | 66,075 | 40,693 | 1,055 | 41,748 | 47,361 | 1,252 | 48,613 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 57,275 | 15,471 | 72,746 | 74,149 | 19,781 | 93,930 | 82,484 | 20,505 | 102,988 | 86,104 | 23,639 | 109,743 |
| 8. Labour and Labour Welfare | 2,598 | 4,365 | 6,963 | 3,463 | 5,805 | 9,268 | 3,781 | 5,890 | 9,672 | 4,239 | 6,837 | 11,076 |
| 9. Social Security and Welfare | 34,806 | 23,948 | 58,753 | 46,336 | 25,570 | 71,906 | 49,949 | 25,535 | 75,484 | 54,835 | 34,381 | 89,216 |
| 10. Nutrition | 21,510 | 283 | 21,794 | 33,822 | 210 | 34,032 | 34,280 | 152 | 34,433 | 34,651 | 173 | 34,824 |
| 11. Relief on account of Natural Calamities | – | 34,354 | 34,354 | – | 35,094 | 35,094 | – | 35,097 | 35,097 | – | 34,191 | 34,191 |
| 12. Others* | 38 | 4,346 | 4,384 | 80 | 5,587 | 5,667 | 65 | 6,047 | 6,112 | 222 | 6,549 | 6,771 |
| **B. Economic Services (1 to 9)** | **231,307** | **256,709** | **488,015** | **281,795** | **277,687** | **559,482** | **318,165** | **335,578** | **653,744** | **385,946** | **438,658** | **824,604** |
| 1. Agriculture and Allied Activities (i to xii) | 60,819 | 103,022 | 163,841 | 70,517 | 104,909 | 175,426 | 93,211 | 112,900 | 206,111 | 123,506 | 137,725 | 261,231 |
| i) Crop Husbandry | 19,837 | 12,584 | 32,421 | 29,324 | 14,195 | 43,519 | 44,780 | 21,722 | 66,502 | 81,224 | 17,254 | 98,478 |
| ii) Soil and Water Conservation | 947 | 2,160 | 3,107 | 1,183 | 2,540 | 3,723 | 992 | 2,615 | 3,607 | 1,381 | 3,064 | 4,444 |
| iii) Animal Husbandry | 4,536 | 13,833 | 18,369 | 4,667 | 20,015 | 24,682 | 6,275 | 17,962 | 24,237 | 6,621 | 23,192 | 29,813 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 713 | 1,014 | 1,727 | 1,256 | 1,659 | 2,916 | 1,078 | 1,308 | 2,386 | 1,386 | 1,907 | 3,293 |
| vi) Forestry and Wild Life | 24,727 | 41,931 | 66,658 | 25,383 | 46,704 | 72,087 | 28,977 | 49,699 | 78,676 | 25,790 | 53,599 | 79,389 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 1,302 | 14,427 | 15,729 | 844 | 12,058 | 12,901 | 844 | 12,013 | 12,856 | 1,018 | 30,488 | 31,506 |
| ix) Agricultural Research and Education | 1,878 | 3,701 | 5,579 | 2,119 | 3,801 | 5,920 | 2,608 | 3,801 | 6,409 | 2,997 | 3,820 | 6,816 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 6,878 | 13,373 | 20,251 | 5,740 | 3,937 | 9,677 | 7,657 | 3,780 | 11,437 | 3,091 | 4,401 | 7,492 |
| xii) Other Agricultural Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 143,231 | 13,792 | 157,023 | 185,512 | 16,414 | 201,926 | 197,020 | 16,551 | 213,572 | 219,904 | 18,301 | 238,205 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 8,817 | 25,234 | 34,051 | 535 | 29,948 | 30,484 | 521 | 32,210 | 32,732 | 893 | 32,732 | 33,624 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 8,424 | 19,635 | 28,059 | – | 23,558 | 23,558 | – | 24,116 | 24,116 | – | 26,439 | 26,439 |
| ii) Minor Irrigation | 310 | 5,576 | 5,886 | 355 | 6,390 | 6,745 | 354 | 8,095 | 8,449 | 482 | 6,292 | 6,775 |
| iii) Flood Control and Drainage | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Energy | 8,653 | 59,591 | 68,244 | 11,983 | 61,903 | 73,886 | 9,672 | 99,300 | 108,972 | 18,551 | 167,722 | 186,273 |
| *of which:* Power | 8,653 | 59,591 | 68,244 | 11,983 | 61,903 | 73,886 | 9,672 | 99,300 | 108,972 | 18,551 | 167,722 | 186,273 |
| 6. Industry and Minerals (i to iii) | 8,143 | 7,841 | 15,984 | 9,269 | 11,920 | 21,189 | 11,439 | 14,566 | 26,005 | 14,008 | 16,381 | 30,389 |
| i) Village and Small Industries | 6,530 | 3,366 | 9,896 | 6,457 | 3,666 | 10,123 | 6,824 | 3,889 | 10,713 | 9,327 | 4,504 | 13,832 |
| ii) Industries@ | 1,613 | 4,475 | 6,088 | 2,812 | 8,254 | 11,066 | 4,614 | 10,677 | 15,292 | 4,681 | 11,876 | 16,557 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## MADHYA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | – | 43,814 | 43,814 | 30 | 48,370 | 48,400 | 30 | 55,868 | 55,898 | 60 | 61,398 | 61,458 |
| i) Roads and Bridges | – | 43,789 | 43,789 | – | 48,323 | 48,323 | – | 55,832 | 55,832 | – | 61,351 | 61,351 |
| ii) Others @@ | – | 25 | 25 | 30 | 47 | 77 | 30 | 36 | 66 | 60 | 47 | 107 |
| 8. Science, Technology and Environment | 608 | 142 | 750 | 2,568 | 168 | 2,736 | 4,580 | 208 | 4,788 | 5,973 | 267 | 6,241 |
| 9. General Economic Services (i to iv) | 1,035 | 3,273 | 4,308 | 1,380 | 4,057 | 5,437 | 1,693 | 3,975 | 5,667 | 3,050 | 4,133 | 7,182 |
| i) Secretariat - Economic Services | 26 | 735 | 761 | 36 | 908 | 944 | 25 | 926 | 951 | 233 | 1,096 | 1,330 |
| ii) Tourism | 828 | 185 | 1,013 | 1,245 | 256 | 1,501 | 1,245 | 174 | 1,419 | 1,974 | 39 | 2,013 |
| iii) Civil Supplies | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others + | 182 | 2,353 | 2,535 | 99 | 2,892 | 2,992 | 423 | 2,875 | 3,297 | 842 | 2,998 | 3,840 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **-25** | **860,236** | **860,211** | **5,327** | **1,002,513** | **1,007,840** | **-2,115** | **960,494** | **958,379** | **3,177** | **1,129,310** | **1,132,487** |
| **A. Organs of State** | **–** | **20,964** | **20,964** | **–** | **27,045** | **27,045** | **–** | **25,849** | **25,849** | **–** | **32,909** | **32,909** |
| **B. Fiscal Services (i to ii)** | **1,042** | **94,491** | **95,533** | **2,913** | **108,926** | **111,839** | **1,923** | **117,648** | **119,571** | **1,669** | **136,298** | **137,967** |
| i) Collection of Taxes and Duties | 1,042 | 93,346 | 94,388 | 2,913 | 108,599 | 111,512 | 1,923 | 117,372 | 119,295 | 1,669 | 136,013 | 137,682 |
| ii) Other Fiscal Services | – | 1,145 | 1,145 | – | 327 | 327 | – | 276 | 276 | – | 285 | 285 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **402,895** | **402,895** | **–** | **425,333** | **425,333** | **–** | **419,989** | **419,989** | **–** | **448,967** | **448,967** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 402,895 | 402,895 | – | 425,333 | 425,333 | – | 419,989 | 419,989 | – | 448,967 | 448,967 |
| i) Interest on Loans from the Centre | – | 71,755 | 71,755 | – | 73,530 | 73,530 | – | 71,079 | 71,079 | – | 74,915 | 74,915 |
| ii) Interest on Internal Debt | – | 270,989 | 270,989 | – | 285,062 | 285,062 | – | 283,384 | 283,384 | – | 304,750 | 304,750 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 90,587 | 90,587 | – | 93,476 | 93,476 | – | 88,779 | 88,779 | – | 104,217 | 104,217 |
| (b) Interest on NSSF | – | 122,981 | 122,981 | – | 140,868 | 140,868 | – | 140,868 | 140,868 | – | 146,523 | 146,523 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 49,579 | 49,579 | – | 56,326 | 56,326 | – | 54,343 | 54,343 | – | 57,000 | 57,000 |
| iv) Others | – | 10,571 | 10,571 | – | 10,415 | 10,415 | – | 11,183 | 11,183 | – | 12,302 | 12,302 |
| **D. Administrative Services (i to v)** | **-1,067** | **155,692** | **154,625** | **2,414** | **231,233** | **233,646** | **-4,038** | **187,031** | **182,993** | **1,509** | **280,847** | **282,355** |
| i) Secretariat - General Services | – | 4,800 | 4,800 | 875 | 5,749 | 6,624 | 3,950 | 5,881 | 9,831 | 7,000 | 6,535 | 13,535 |
| ii) District Administration | – | 14,658 | 14,658 | – | 19,264 | 19,264 | – | 18,816 | 18,816 | – | 21,762 | 21,762 |
| iii) Police | 1,264 | 92,648 | 93,913 | 1,375 | 108,871 | 110,246 | 1,253 | 113,150 | 114,403 | 1,750 | 129,734 | 131,484 |
| iv) Public Works | -2,332 | 20,635 | 18,303 | – | 20,379 | 20,379 | -9,404 | 21,730 | 12,326 | -7,366 | 19,838 | 12,472 |
| v) Others ++ | – | 22,952 | 22,952 | 163 | 76,971 | 77,134 | 163 | 27,454 | 27,617 | 124 | 102,979 | 103,103 |
| **E. Pensions** | **–** | **175,169** | **175,169** | **–** | **199,905** | **199,905** | **–** | **199,905** | **199,905** | **–** | **229,896** | **229,896** |
| **F. Miscellaneous General Services** | **–** | **11,026** | **11,026** | **–** | **10,071** | **10,071** | **–** | **10,072** | **10,072** | **–** | **392** | **392** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | 1 | 1 | – | – | – | – | 1 | 1 |
| **III. Grants-in-Aid and Contributions** | **21,289** | **109,096** | **130,385** | **21,328** | **116,980** | **138,308** | **25,941** | **124,886** | **150,827** | **22,600** | **134,762** | **157,362** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 21,289 | 109,096 | 130,385 | 21,328 | 116,980 | 138,308 | 25,941 | 124,886 | 150,827 | 22,600 | 134,762 | 157,362 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## MAHARASHTRA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **820,516** | **5,318,012** | **6,138,528** | **1,145,896** | **5,632,923** | **6,778,820** | **1,082,941** | **5,539,971** | **6,622,911** | **1,465,025** | **6,429,591** | **7,894,616** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **788,098** | **2,738,092** | **3,526,190** | **1,099,865** | **2,598,290** | **3,698,155** | **1,037,031** | **3,057,975** | **4,095,006** | **1,424,825** | **2,805,048** | **4,229,873** |
| **A. Social Services (1 to 12)** | **528,316** | **1,827,570** | **2,355,886** | **713,981** | **1,737,788** | **2,451,768** | **745,387** | **1,995,493** | **2,740,880** | **930,182** | **1,939,196** | **2,869,378** |
| 1. Education, Sports, Art and Culture | 77,113 | 1,154,536 | 1,231,649 | 75,703 | 1,155,758 | 1,231,461 | 72,556 | 1,315,993 | 1,388,549 | 84,925 | 1,393,929 | 1,478,854 |
| 2. Medical and Public Health | 25,771 | 171,761 | 197,532 | 56,176 | 178,791 | 234,967 | 65,932 | 192,108 | 258,041 | 51,086 | 202,557 | 253,643 |
| 3. Family Welfare | 25,352 | 2,471 | 27,823 | 28,924 | 2,910 | 31,833 | 29,370 | 2,718 | 32,088 | 31,884 | 3,213 | 35,097 |
| 4. Water Supply and Sanitation | 78,464 | 68,000 | 146,464 | 101,235 | 88,243 | 189,479 | 82,545 | 87,539 | 170,084 | 49,783 | 12,897 | 62,679 |
| 5. Housing | 23,890 | 26,064 | 49,953 | 63,389 | 18,824 | 82,213 | 76,074 | 26,627 | 102,701 | 173,568 | 20,001 | 193,570 |
| 6. Urban Development | 116,073 | 44,106 | 160,179 | 166,478 | 41,002 | 207,480 | 163,940 | 41,165 | 205,106 | 264,928 | 41,741 | 306,669 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 102,746 | 87,700 | 190,446 | 141,725 | 87,811 | 229,535 | 152,787 | 100,956 | 253,743 | 162,731 | 100,617 | 263,348 |
| 8. Labour and Labour Welfare | 7,477 | 24,375 | 31,851 | 9,331 | 24,348 | 33,679 | 15,278 | 29,052 | 44,330 | 14,504 | 27,876 | 42,380 |
| 9. Social Security and Welfare | 24,763 | 59,927 | 84,690 | 29,311 | 61,540 | 90,852 | 30,434 | 69,038 | 99,472 | 38,787 | 67,258 | 106,045 |
| 10. Nutrition | 45,113 | 19,237 | 64,350 | 38,944 | 3,287 | 42,230 | 55,309 | 40,215 | 95,524 | 55,660 | 36,890 | 92,550 |
| 11. Relief on account of Natural Calamities | 240 | 163,882 | 164,122 | 1,353 | 69,575 | 70,928 | 100 | 83,646 | 83,746 | 125 | 25,584 | 25,709 |
| 12. Others* | 1,314 | 5,512 | 6,826 | 1,412 | 5,699 | 7,110 | 1,060 | 6,436 | 7,496 | 2,200 | 6,633 | 8,833 |
| **B. Economic Services (1 to 9)** | **259,782** | **910,522** | **1,170,304** | **385,885** | **860,502** | **1,246,387** | **291,644** | **1,062,482** | **1,354,126** | **494,643** | **865,852** | **1,360,495** |
| 1. Agriculture and Allied Activities (i to xii) | 68,728 | 267,535 | 336,263 | 68,860 | 236,647 | 305,507 | 79,922 | 255,747 | 335,669 | 88,502 | 253,797 | 342,299 |
| i) Crop Husbandry | 31,809 | 31,485 | 63,294 | 36,044 | 33,595 | 69,639 | 35,189 | 34,961 | 70,150 | 46,203 | 43,199 | 89,402 |
| ii) Soil and Water Conservation | 1,651 | 1,196 | 2,847 | 1,645 | 742 | 2,387 | 2,411 | 755 | 3,165 | 2,178 | 801 | 2,978 |
| iii) Animal Husbandry | 7,362 | 28,862 | 36,224 | 8,827 | 22,594 | 31,421 | 9,714 | 23,039 | 32,753 | 10,635 | 26,978 | 37,612 |
| iv) Dairy Development | 4,133 | 67,945 | 72,078 | 700 | 61,977 | 62,677 | 665 | 43,815 | 44,480 | 712 | 51,672 | 52,384 |
| v) Fisheries | 1,200 | 9,594 | 10,794 | 2,072 | 11,785 | 13,857 | 1,988 | 10,303 | 12,292 | 2,245 | 12,175 | 14,420 |
| vi) Forestry and Wild Life | 4,741 | 35,570 | 40,311 | 7,313 | 40,122 | 47,434 | 9,963 | 42,243 | 52,205 | 9,551 | 48,051 | 57,602 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | 8,090 | 8,090 | – | 8,578 | 8,578 | 20 | 9,185 | 9,205 | – | 9,712 | 9,712 |
| ix) Agricultural Research and Education | 2,224 | 25,630 | 27,854 | 1,500 | 27,064 | 28,564 | 2,055 | 27,476 | 29,531 | 2,066 | 31,843 | 33,909 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 15,608 | 59,163 | 74,771 | 10,759 | 30,190 | 40,949 | 17,917 | 63,972 | 81,889 | 14,914 | 29,366 | 44,280 |
| xii) Other Agricultural Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 69,228 | 189,803 | 259,031 | 160,620 | 204,631 | 365,251 | 77,629 | 77,243 | 154,871 | 228,770 | 76,516 | 305,286 |
| 3. Special Area Programmes | 3,260 | 24 | 3,283 | 2,317 | 25 | 2,342 | 3,282 | 27 | 3,309 | 3,956 | 29 | 3,985 |
| 4. Irrigation and Flood Control | 25,363 | 126,040 | 151,403 | 64,627 | 107,548 | 172,175 | 42,166 | 109,825 | 151,991 | 61,778 | 110,564 | 172,341 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 3,488 | 101,889 | 105,376 | 45,672 | 89,846 | 135,519 | 14,959 | 88,060 | 103,020 | 33,043 | 89,064 | 122,107 |
| ii) Minor Irrigation | 20,315 | 23,395 | 43,710 | 17,317 | 17,041 | 34,358 | 25,947 | 20,875 | 46,822 | 28,680 | 19,582 | 48,261 |
| iii) Flood Control and Drainage | – | 745 | 745 | – | 649 | 649 | – | 881 | 881 | – | 751 | 751 |
| 5. Energy | 45,614 | 214,517 | 260,130 | 50,097 | 184,685 | 234,781 | 53,145 | 293,002 | 346,147 | 59,293 | 179,805 | 239,098 |
| *of which:* Power | 44,699 | 214,448 | 259,147 | 48,367 | 184,685 | 233,051 | 50,804 | 292,938 | 343,742 | 56,988 | 179,805 | 236,794 |
| 6. Industry and Minerals (i to iii) | 19,908 | 36,682 | 56,590 | 3,917 | 56,937 | 60,854 | 3,729 | 101,204 | 104,933 | 3,868 | 57,904 | 61,771 |
| i) Village and Small Industries | 2,082 | 3,598 | 5,681 | 2,923 | 2,867 | 5,790 | 2,735 | 3,327 | 6,062 | 3,868 | 3,327 | 7,194 |
| ii) Industries@ | 17,826 | 33,084 | 50,909 | 994 | 54,070 | 55,064 | 994 | 97,878 | 98,872 | – | 54,577 | 54,577 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## MAHARASHTRA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 8,502 | 61,170 | 69,672 | 15,523 | 54,483 | 70,006 | 20,018 | 209,605 | 229,623 | 32,368 | 176,727 | 209,095 |
| i) Roads and Bridges | 2,577 | 60,968 | 63,545 | 10,922 | 54,258 | 65,179 | 14,006 | 209,382 | 223,388 | 24,859 | 176,398 | 201,257 |
| ii) Others @@ | 5,925 | 203 | 6,127 | 4,602 | 225 | 4,827 | 6,012 | 224 | 6,235 | 7,508 | 329 | 7,838 |
| 8. Science, Technology and Environment | 2,450 | – | 2,450 | 2,552 | 1 | 2,553 | 2,557 | – | 2,557 | 3,905 | 11 | 3,916 |
| 9. General Economic Services (i to iv) | 16,729 | 14,751 | 31,480 | 17,372 | 15,547 | 32,918 | 9,196 | 15,829 | 25,025 | 12,204 | 10,500 | 22,704 |
| i) Secretariat - Economic Services | 1,001 | 5,702 | 6,703 | 940 | 6,425 | 7,365 | 2,040 | 6,477 | 8,517 | 1,773 | 7,272 | 9,045 |
| ii) Tourism | 15,669 | 6,254 | 21,923 | 16,189 | 6,254 | 22,443 | 6,713 | 6,254 | 12,967 | 10,149 | 4 | 10,153 |
| iii) Civil Supplies | 18 | – | 18 | 8 | – | 8 | 8 | – | 8 | 8 | – | 8 |
| iv) Others + | 40 | 2,795 | 2,835 | 234 | 2,868 | 3,102 | 435 | 3,098 | 3,532 | 274 | 3,225 | 3,498 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **27,325** | **2,483,304** | **2,510,629** | **42,163** | **2,944,911** | **2,987,074** | **42,127** | **2,395,610** | **2,437,737** | **33,584** | **3,530,956** | **3,564,540** |
| **A. Organs of State** | **–** | **46,626** | **46,626** | **–** | **55,451** | **55,451** | **–** | **58,501** | **58,501** | **–** | **60,570** | **60,570** |
| **B. Fiscal Services (i to ii)** | **2,760** | **324,286** | **327,046** | **4,142** | **401,548** | **405,690** | **4,142** | **84,581** | **88,723** | **706** | **92,782** | **93,488** |
| i) Collection of Taxes and Duties | 2,760 | 323,077 | 325,836 | 4,142 | 400,808 | 404,950 | 4,142 | 83,870 | 88,012 | 706 | 91,981 | 92,687 |
| ii) Other Fiscal Services | – | 1,209 | 1,209 | – | 740 | 740 | – | 711 | 711 | – | 802 | 802 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **1,218,167** | **1,218,167** | **–** | **1,267,485** | **1,267,485** | **–** | **1,258,254** | **1,258,254** | **–** | **1,298,753** | **1,298,753** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 52,600 | 52,600 | – | 56,100 | 56,100 | – | 56,100 | 56,100 | – | 59,900 | 59,900 |
| 2. Interest Payments (i to iv) | – | 1,165,567 | 1,165,567 | – | 1,211,385 | 1,211,385 | – | 1,202,154 | 1,202,154 | – | 1,238,853 | 1,238,853 |
| i) Interest on Loans from the Centre | – | 172,018 | 172,018 | – | 69,393 | 69,393 | – | 136,328 | 136,328 | – | 77,261 | 77,261 |
| ii) Interest on Internal Debt | – | 807,397 | 807,397 | – | 970,545 | 970,545 | – | 868,736 | 868,736 | – | 942,600 | 942,600 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 147,721 | 147,721 | – | 168,399 | 168,399 | – | 150,177 | 150,177 | – | 203,872 | 203,872 |
| (b) Interest on NSSF | – | 639,891 | 639,891 | – | 699,622 | 699,622 | – | 699,622 | 699,622 | – | 712,927 | 712,927 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 158,908 | 158,908 | – | 151,713 | 151,713 | – | 171,813 | 171,813 | – | 187,276 | 187,276 |
| iv) Others | – | 27,244 | 27,244 | – | 19,734 | 19,734 | – | 25,277 | 25,277 | – | 31,716 | 31,716 |
| **D. Administrative Services (i to v)** | **24,565** | **457,786** | **482,351** | **38,021** | **669,271** | **707,292** | **37,985** | **557,281** | **595,266** | **32,878** | **1,361,942** | **1,394,820** |
| i) Secretariat - General Services | 2,002 | 7,706 | 9,708 | 2,202 | 8,545 | 10,747 | 2,202 | 8,803 | 11,005 | 3,000 | 10,086 | 13,086 |
| ii) District Administration | 21,683 | 117,733 | 139,416 | 31,605 | 123,870 | 155,475 | 31,465 | 125,796 | 157,261 | 24,600 | 137,799 | 162,399 |
| iii) Police | – | 255,411 | 255,411 | 3,644 | 295,967 | 299,611 | 3,644 | 320,135 | 323,779 | 4,465 | 317,985 | 322,450 |
| iv) Public Works | 731 | 43,242 | 43,972 | 410 | 35,387 | 35,797 | 381 | 62,334 | 62,715 | 653 | 56,521 | 57,174 |
| v) Others ++ | 150 | 33,695 | 33,845 | 160 | 205,501 | 205,661 | 293 | 40,214 | 40,507 | 160 | 839,551 | 839,711 |
| **E. Pensions** | **–** | **354,250** | **354,250** | **–** | **414,979** | **414,979** | **–** | **434,530** | **434,530** | **–** | **456,361** | **456,361** |
| **F. Miscellaneous General Services** | **–** | **82,189** | **82,189** | **–** | **136,177** | **136,177** | **–** | **2,462** | **2,462** | **–** | **260,549** | **260,549** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 81,592 | 81,592 | – | 95,500 | 95,500 | – | 1,704 | 1,704 | – | 79,826 | 79,826 |
| **III. Grants-in-Aid and Contributions** | **5,093** | **96,616** | **101,709** | **3,868** | **89,722** | **93,590** | **3,783** | **86,386** | **90,169** | **6,615** | **93,587** | **100,203** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 5,093 | 96,616 | 101,709 | 3,868 | 89,722 | 93,590 | 3,783 | 86,386 | 90,169 | 6,615 | 93,587 | 100,203 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## MANIPUR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **42,000** | **199,464** | **241,464** | **58,333** | **177,482** | **235,815** | **58,124** | **186,307** | **244,431** | **55,664** | **193,450** | **249,114** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **41,574** | **112,555** | **154,129** | **58,276** | **93,190** | **151,467** | **57,699** | **92,586** | **150,286** | **55,412** | **96,539** | **151,952** |
| **A. Social Services (1 to 12)** | **21,734** | **44,661** | **66,396** | **20,405** | **46,432** | **66,836** | **26,689** | **50,532** | **77,221** | **26,985** | **52,335** | **79,320** |
| 1. Education, Sports, Art and Culture | 7,643 | 30,929 | 38,572 | 7,558 | 29,715 | 37,272 | 9,111 | 33,570 | 42,681 | 8,769 | 36,384 | 45,153 |
| 2. Medical and Public Health | 374 | 5,750 | 6,124 | 789 | 6,886 | 7,675 | 2,007 | 7,339 | 9,346 | 1,384 | 8,440 | 9,824 |
| 3. Family Welfare | 648 | – | 648 | 690 | – | 690 | 1,352 | – | 1,352 | 1,160 | – | 1,160 |
| 4. Water Supply and Sanitation | 22 | 3,625 | 3,647 | 45 | 2,091 | 2,136 | 48 | 2,188 | 2,237 | 40 | 2,423 | 2,463 |
| 5. Housing | – | 1,159 | 1,159 | – | 2,009 | 2,009 | – | 69 | 69 | – | 70 | 70 |
| 6. Urban Development | 1,328 | 205 | 1,533 | 921 | 1,713 | 2,634 | 1,366 | 1,261 | 2,627 | 1,828 | 963 | 2,791 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 5,762 | 697 | 6,460 | 4,672 | 1,057 | 5,729 | 5,768 | 739 | 6,507 | 6,234 | 772 | 7,005 |
| 8. Labour and Labour Welfare | 233 | 392 | 624 | 142 | 416 | 558 | 383 | 488 | 871 | 188 | 420 | 608 |
| 9. Social Security and Welfare | 3,650 | 1,350 | 5,000 | 3,751 | 1,335 | 5,086 | 4,205 | 2,453 | 6,658 | 4,951 | 1,513 | 6,464 |
| 10. Nutrition | 1,978 | 7 | 1,985 | 1,779 | 8 | 1,787 | 2,295 | 7 | 2,302 | 2,295 | 8 | 2,303 |
| 11. Relief on account of Natural Calamities | – | 83 | 83 | 10 | 615 | 625 | 60 | 1,745 | 1,805 | 30 | 636 | 666 |
| 12. Others* | 97 | 464 | 561 | 48 | 588 | 636 | 95 | 672 | 767 | 106 | 708 | 814 |
| **B. Economic Services (1 to 9)** | **19,840** | **67,894** | **87,734** | **37,872** | **46,759** | **84,630** | **31,010** | **42,055** | **73,065** | **28,427** | **44,205** | **72,632** |
| 1. Agriculture and Allied Activities (i to xii) | 7,619 | 7,993 | 15,613 | 5,998 | 8,098 | 14,096 | 12,716 | 8,730 | 21,445 | 7,628 | 9,581 | 17,209 |
| i) Crop Husbandry | 3,084 | 1,838 | 4,921 | 2,808 | 1,883 | 4,691 | 3,344 | 2,064 | 5,408 | 3,467 | 2,178 | 5,645 |
| ii) Soil and Water Conservation | 1,448 | 572 | 2,020 | 1,268 | 633 | 1,901 | 6,499 | 678 | 7,177 | 1,623 | 735 | 2,358 |
| iii) Animal Husbandry | 450 | 2,325 | 2,775 | 255 | 2,164 | 2,419 | 608 | 2,376 | 2,984 | 491 | 2,619 | 3,110 |
| iv) Dairy Development | 21 | 57 | 78 | 25 | 65 | 90 | 34 | 77 | 111 | 40 | 83 | 123 |
| v) Fisheries | 191 | 849 | 1,041 | 205 | 818 | 1,022 | 282 | 941 | 1,223 | 310 | 1,008 | 1,318 |
| vi) Forestry and Wild Life | 2,309 | 1,187 | 3,496 | 1,290 | 1,325 | 2,615 | 1,799 | 1,361 | 3,160 | 1,550 | 1,573 | 3,123 |
| vii) Plantations | 3 | – | 3 | 5 | – | 5 | 5 | – | 5 | 5 | – | 5 |
| viii) Food Storage and Warehousing | 4 | 436 | 440 | 7 | 431 | 439 | 18 | 436 | 454 | 7 | 491 | 498 |
| ix) Agricultural Research and Education | 23 | 104 | 127 | 32 | 100 | 132 | 23 | 106 | 129 | 24 | 114 | 138 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 85 | 624 | 709 | 101 | 678 | 779 | 100 | 691 | 791 | 107 | 780 | 887 |
| xii) Other Agricultural Programmes | 3 | – | 3 | 3 | – | 3 | 3 | – | 3 | 4 | – | 4 |
| 2. Rural Development | 3,420 | 1,513 | 4,933 | 3,136 | 3,376 | 6,512 | 4,075 | 3,987 | 8,062 | 4,609 | 4,417 | 9,026 |
| 3. Special Area Programmes | 2,096 | – | 2,096 | 4,014 | – | 4,014 | 4,301 | – | 4,301 | 4,296 | – | 4,296 |
| 4. Irrigation and Flood Control | 1,568 | 2,497 | 4,065 | 1,475 | 3,591 | 5,066 | 1,727 | 2,251 | 3,978 | 1,451 | 2,402 | 3,853 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 1,005 | 926 | 1,931 | 867 | 1,966 | 2,833 | 966 | 837 | 1,803 | 625 | 914 | 1,539 |
| ii) Minor Irrigation | 1 | 616 | 617 | 8 | 724 | 732 | 33 | 454 | 487 | 33 | 455 | 489 |
| iii) Flood Control and Drainage | – | 826 | 826 | – | 773 | 773 | – | 813 | 813 | – | 871 | 871 |
| 5. Energy | 195 | 43,074 | 43,269 | 195 | 20,090 | 20,285 | 200 | 17,485 | 17,685 | 300 | 18,101 | 18,401 |
| *of which:* Power | – | 43,074 | 43,074 | – | 20,090 | 20,090 | – | 17,485 | 17,485 | – | 18,101 | 18,101 |
| 6. Industry and Minerals (i to iii) | 1,963 | 1,827 | 3,789 | 1,883 | 2,024 | 3,907 | 4,140 | 2,264 | 6,404 | 3,439 | 2,309 | 5,748 |
| i) Village and Small Industries | 1,787 | 1,695 | 3,482 | 1,708 | 1,881 | 3,590 | 3,770 | 2,093 | 5,863 | 3,109 | 2,129 | 5,238 |
| ii) Industries@ | 175 | 132 | 307 | 170 | 39 | 209 | 350 | 52 | 402 | 300 | 54 | 354 |
| iii) Others** | – | – | – | 5 | 104 | 109 | 20 | 119 | 139 | 30 | 125 | 155 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## MANIPUR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | – | 9,995 | 9,995 | – | 8,494 | 8,494 | – | 6,229 | 6,229 | – | 6,200 | 6,200 |
| i) Roads and Bridges | – | 9,995 | 9,995 | – | 8,494 | 8,494 | – | 6,229 | 6,229 | – | 6,200 | 6,200 |
| ii) Others @@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Science, Technology and Environment | 333 | 71 | 405 | 1,035 | 69 | 1,104 | 1,085 | 21 | 1,105 | 1,220 | 21 | 1,241 |
| 9. General Economic Services (i to iv) | 2,645 | 924 | 3,569 | 20,136 | 1,016 | 21,152 | 2,767 | 1,089 | 3,855 | 5,484 | 1,174 | 6,658 |
| i) Secretariat - Economic Services | 2,466 | 255 | 2,721 | 19,945 | 305 | 20,250 | 2,557 | 309 | 2,865 | 5,295 | 334 | 5,629 |
| ii) Tourism | 81 | 120 | 201 | 93 | 132 | 225 | 79 | 146 | 224 | 88 | 154 | 242 |
| iii) Civil Supplies | 11 | – | 11 | – | – | – | 47 | – | 47 | – | – | – |
| iv) Others + | 86 | 549 | 635 | 99 | 578 | 677 | 84 | 634 | 718 | 101 | 686 | 787 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **427** | **86,908** | **87,335** | **57** | **84,291** | **84,348** | **425** | **93,720** | **94,145** | **251** | **96,911** | **97,162** |
| **A. Organs of State** | **–** | **2,695** | **2,695** | **–** | **2,910** | **2,910** | **–** | **3,452** | **3,452** | **–** | **4,192** | **4,192** |
| **B. Fiscal Services (i to ii)** | **176** | **1,614** | **1,790** | **15** | **1,702** | **1,717** | **75** | **1,934** | **2,009** | **75** | **1,981** | **2,056** |
| i) Collection of Taxes and Duties | 176 | 1,591 | 1,767 | 15 | 1,681 | 1,696 | 75 | 1,904 | 1,979 | 75 | 1,957 | 2,032 |
| ii) Other Fiscal Services | – | 23 | 23 | – | 21 | 21 | – | 30 | 30 | – | 24 | 24 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **28,899** | **28,899** | **–** | **29,449** | **29,449** | **–** | **29,375** | **29,375** | **–** | **31,278** | **31,278** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | 1,366 | 1,366 |
| 2. Interest Payments (i to iv) | – | 28,899 | 28,899 | – | 29,449 | 29,449 | – | 29,375 | 29,375 | – | 29,912 | 29,912 |
| i) Interest on Loans from the Centre | – | 11,999 | 11,999 | – | 9,698 | 9,698 | – | 9,890 | 9,890 | – | 7,738 | 7,738 |
| ii) Interest on Internal Debt | – | 11,980 | 11,980 | – | 14,760 | 14,760 | – | 14,655 | 14,655 | – | 16,637 | 16,637 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 8,045 | 8,045 | – | 8,431 | 8,431 | – | 8,275 | 8,275 | – | 8,743 | 8,743 |
| (b) Interest on NSSF | – | 2,621 | 2,621 | – | 4,853 | 4,853 | – | 4,853 | 4,853 | – | 6,608 | 6,608 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 4,919 | 4,919 | – | 4,991 | 4,991 | – | 4,831 | 4,831 | – | 5,537 | 5,537 |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **251** | **29,758** | **30,009** | **42** | **29,986** | **30,028** | **350** | **37,078** | **37,428** | **176** | **37,622** | **37,798** |
| i) Secretariat - General Services | 140 | 1,500 | 1,640 | – | 1,603 | 1,603 | 222 | 1,833 | 2,055 | – | 1,951 | 1,951 |
| ii) District Administration | – | 1,174 | 1,174 | – | 1,222 | 1,222 | – | 1,329 | 1,329 | – | 1,358 | 1,358 |
| iii) Police | – | 19,759 | 19,759 | – | 21,561 | 21,561 | – | 26,629 | 26,629 | – | 26,454 | 26,454 |
| iv) Public Works | – | 4,717 | 4,717 | – | 2,852 | 2,852 | – | 4,337 | 4,337 | – | 4,556 | 4,556 |
| v) Others ++ | 111 | 2,609 | 2,720 | 42 | 2,748 | 2,790 | 128 | 2,950 | 3,078 | 176 | 3,303 | 3,479 |
| **E. Pensions** | **–** | **23,891** | **23,891** | **–** | **20,206** | **20,206** | **–** | **21,829** | **21,829** | **–** | **21,794** | **21,794** |
| **F. Miscellaneous General Services** | **–** | **50** | **50** | **–** | **39** | **39** | **–** | **53** | **53** | **–** | **44** | **44** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | | 50 | 50 | | 38 | 38 | | 53 | 53 | | 43 | 43 |
| **III. Grants-in-Aid and Contributions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## MEGHALAYA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **56,646** | **134,104** | **190,750** | **133,176** | **140,033** | **273,209** | **133,176** | **140,149** | **273,325** | **155,388** | **162,659** | **318,047** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **54,127** | **66,314** | **120,441** | **129,070** | **66,940** | **196,010** | **129,070** | **66,940** | **196,010** | **151,442** | **76,889** | **228,331** |
| **A. Social Services (1 to 12)** | **22,411** | **39,019** | **61,430** | **53,333** | **40,856** | **94,189** | **53,333** | **40,856** | **94,189** | **60,657** | **47,639** | **108,296** |
| 1. Education, Sports, Art and Culture | 11,410 | 21,143 | 32,552 | 27,635 | 23,113 | 50,748 | 27,635 | 23,113 | 50,748 | 35,923 | 26,495 | 62,419 |
| 2. Medical and Public Health | 2,979 | 5,992 | 8,971 | 5,515 | 6,125 | 11,640 | 5,515 | 6,125 | 11,640 | 6,869 | 7,056 | 13,925 |
| 3. Family Welfare | 813 | 127 | 940 | 971 | 132 | 1,103 | 971 | 132 | 1,103 | 1,365 | 195 | 1,560 |
| 4. Water Supply and Sanitation | 981 | 5,555 | 6,536 | 1,535 | 5,300 | 6,835 | 1,535 | 5,300 | 6,835 | 1,841 | 6,045 | 7,886 |
| 5. Housing | 683 | 2,069 | 2,753 | 1,008 | 1,305 | 2,313 | 1,008 | 1,305 | 2,313 | 968 | 2,677 | 3,645 |
| 6. Urban Development | 919 | 489 | 1,408 | 3,095 | 647 | 3,742 | 3,095 | 647 | 3,742 | 2,611 | 672 | 3,283 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | – | 1,106 | 1,106 | 1,350 | 1,138 | 2,488 | 1,350 | 1,138 | 2,488 | 1,450 | 1,150 | 2,600 |
| 8. Labour and Labour Welfare | 207 | 490 | 697 | 812 | 600 | 1,412 | 812 | 600 | 1,412 | 630 | 652 | 1,282 |
| 9. Social Security and Welfare | 2,019 | 329 | 2,348 | 3,199 | 425 | 3,624 | 3,199 | 425 | 3,624 | 3,604 | 472 | 4,076 |
| 10. Nutrition | 2,151 | 48 | 2,200 | 7,865 | 178 | 8,043 | 7,865 | 178 | 8,043 | 5,020 | 186 | 5,206 |
| 11. Relief on account of Natural Calamities | – | 1,161 | 1,161 | – | 1,195 | 1,195 | – | 1,195 | 1,195 | – | 1,195 | 1,195 |
| 12. Others* | 250 | 509 | 759 | 349 | 698 | 1,047 | 349 | 698 | 1,047 | 375 | 843 | 1,218 |
| **B. Economic Services (1 to 9)** | **31,716** | **27,295** | **59,011** | **75,737** | **26,084** | **101,821** | **75,737** | **26,084** | **101,821** | **90,785** | **29,251** | **120,035** |
| 1. Agriculture and Allied Activities (i to xii) | 8,033 | 9,596 | 17,628 | 21,467 | 9,384 | 30,851 | 21,467 | 9,384 | 30,851 | 20,454 | 10,718 | 31,171 |
| i) Crop Husbandry | 3,164 | 1,905 | 5,069 | 8,865 | 2,024 | 10,889 | 8,865 | 2,024 | 10,889 | 8,235 | 2,276 | 10,511 |
| ii) Soil and Water Conservation | 1,841 | 1,559 | 3,401 | 4,090 | 1,736 | 5,826 | 4,090 | 1,736 | 5,826 | 4,349 | 1,960 | 6,309 |
| iii) Animal Husbandry | 941 | 1,686 | 2,627 | 2,440 | 1,825 | 4,265 | 2,440 | 1,825 | 4,265 | 1,949 | 2,073 | 4,022 |
| iv) Dairy Development | 202 | 313 | 515 | 463 | 281 | 744 | 463 | 281 | 744 | 379 | 309 | 689 |
| v) Fisheries | 393 | 348 | 740 | 642 | 400 | 1,042 | 642 | 400 | 1,042 | 587 | 444 | 1,031 |
| vi) Forestry and Wild Life | 991 | 2,717 | 3,709 | 3,555 | 2,180 | 5,735 | 3,555 | 2,180 | 5,735 | 3,493 | 2,627 | 6,120 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | 115 | 306 | 421 | 204 | 320 | 524 | 204 | 320 | 524 | 262 | 356 | 618 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 258 | 643 | 901 | 988 | 486 | 1,474 | 988 | 486 | 1,474 | 1,109 | 532 | 1,641 |
| xii) Other Agricultural Programmes | 128 | 119 | 246 | 220 | 132 | 352 | 220 | 132 | 352 | 90 | 141 | 231 |
| 2. Rural Development | 11,868 | 1,217 | 13,085 | 15,157 | 1,291 | 16,448 | 15,157 | 1,291 | 16,448 | 18,046 | 1,478 | 19,524 |
| 3. Special Area Programmes | 733 | – | 733 | 6,521 | – | 6,521 | 6,521 | – | 6,521 | 9,052 | – | 9,052 |
| 4. Irrigation and Flood Control | 489 | 887 | 1,377 | 1,034 | 865 | 1,899 | 1,034 | 865 | 1,899 | 527 | 981 | 1,508 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Minor Irrigation | 489 | 832 | 1,322 | 1,034 | 800 | 1,834 | 1,034 | 800 | 1,834 | 527 | 910 | 1,437 |
| iii) Flood Control and Drainage | – | 55 | 55 | – | 65 | 65 | – | 65 | 65 | – | 71 | 71 |
| 5. Energy | 6,652 | 2,465 | 9,117 | 20,100 | 1,250 | 21,350 | 20,100 | 1,250 | 21,350 | 32,855 | 1,382 | 34,237 |
| *of which:* Power | 6,447 | 2,465 | 8,912 | 19,800 | 1,250 | 21,050 | 19,800 | 1,250 | 21,050 | 32,540 | 1,382 | 33,922 |
| 6. Industry and Minerals (i to iii) | 2,226 | 4,037 | 6,263 | 2,839 | 3,555 | 6,394 | 2,839 | 3,555 | 6,394 | 2,440 | 4,069 | 6,510 |
| i) Village and Small Industries | 1,869 | 1,200 | 3,069 | 2,424 | 1,326 | 3,750 | 2,424 | 1,326 | 3,750 | 2,098 | 1,554 | 3,652 |
| ii) Industries@ | 357 | 2,837 | 3,194 | 415 | 2,229 | 2,644 | 415 | 2,229 | 2,644 | 342 | 2,516 | 2,858 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## MEGHALAYA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | – | 7,655 | 7,655 | – | 7,948 | 7,948 | – | 7,948 | 7,948 | – | 8,521 | 8,521 |
| i) Roads and Bridges | – | 7,655 | 7,655 | – | 7,948 | 7,948 | – | 7,948 | 7,948 | – | 8,521 | 8,521 |
| ii) Others @@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Science, Technology and Environment | – | 13 | 13 | – | 28 | 28 | – | 28 | 28 | – | 31 | 31 |
| 9. General Economic Services (i to iv) | 1,716 | 1,425 | 3,141 | 8,619 | 1,763 | 10,382 | 8,619 | 1,763 | 10,382 | 7,411 | 2,071 | 9,482 |
| i) Secretariat - Economic Services | 1,153 | 462 | 1,615 | 5,125 | 600 | 5,725 | 5,125 | 600 | 5,725 | 6,625 | 797 | 7,422 |
| ii) Tourism | 247 | 89 | 335 | 2,933 | 155 | 3,088 | 2,933 | 155 | 3,088 | 364 | 163 | 527 |
| iii) Civil Supplies | 151 | 464 | 615 | 300 | 452 | 752 | 300 | 452 | 752 | 125 | 488 | 613 |
| iv) Others + | 165 | 410 | 575 | 261 | 556 | 817 | 261 | 556 | 817 | 297 | 623 | 920 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **2,518** | **67,790** | **70,309** | **4,106** | **73,093** | **77,199** | **4,106** | **73,209** | **77,315** | **3,946** | **85,770** | **89,716** |
| **A. Organs of State** | **38** | **5,323** | **5,361** | **10** | **3,634** | **3,644** | **10** | **3,634** | **3,644** | **30** | **5,014** | **5,044** |
| **B. Fiscal Services (i to ii)** | **197** | **1,978** | **2,175** | **250** | **2,308** | **2,558** | **250** | **2,308** | **2,558** | **250** | **7,598** | **7,848** |
| i) Collection of Taxes and Duties | 197 | 1,970 | 2,167 | 250 | 2,295 | 2,545 | 250 | 2,295 | 2,545 | 250 | 7,582 | 7,832 |
| ii) Other Fiscal Services | – | 9 | 9 | – | 13 | 13 | – | 13 | 13 | – | 16 | 16 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **21,219** | **21,219** | **–** | **23,576** | **23,576** | **–** | **23,692** | **23,692** | **–** | **24,394** | **24,394** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 906 | 906 | – | 1,054 | 1,054 | – | 1,169 | 1,169 | – | 1,352 | 1,352 |
| 2. Interest Payments (i to iv) | – | 20,313 | 20,313 | – | 22,522 | 22,522 | – | 22,522 | 22,522 | – | 23,042 | 23,042 |
| i) Interest on Loans from the Centre | – | 4,277 | 4,277 | – | 4,110 | 4,110 | – | 3,710 | 3,710 | – | 2,888 | 2,888 |
| ii) Interest on Internal Debt | – | 13,226 | 13,226 | – | 15,312 | 15,312 | – | 15,312 | 15,312 | – | 16,504 | 16,504 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 8,566 | 8,566 | – | 9,856 | 9,856 | – | 9,856 | 9,856 | – | 11,170 | 11,170 |
| (b) Interest on NSSF | – | 2,629 | 2,629 | – | 3,035 | 3,035 | – | 3,035 | 3,035 | – | 3,000 | 3,000 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 2,800 | 2,800 | – | 3,100 | 3,100 | – | 3,500 | 3,500 | – | 3,650 | 3,650 |
| iv) Others | – | 10 | 10 | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 |
| **D. Administrative Services (i to v)** | **2,283** | **27,481** | **29,764** | **3,846** | **32,191** | **36,037** | **3,846** | **32,191** | **36,037** | **3,666** | **36,148** | **39,814** |
| i) Secretariat - General Services | – | 2,866 | 2,866 | – | 4,042 | 4,042 | – | 4,042 | 4,042 | – | 4,748 | 4,748 |
| ii) District Administration | – | 943 | 943 | – | 1,123 | 1,123 | – | 1,123 | 1,123 | – | 1,268 | 1,268 |
| iii) Police | 35 | 13,918 | 13,953 | – | 14,800 | 14,800 | – | 14,800 | 14,800 | – | 16,543 | 16,543 |
| iv) Public Works | 2,044 | 4,456 | 6,500 | 3,436 | 6,693 | 10,129 | 3,436 | 6,693 | 10,129 | 3,232 | 7,000 | 10,232 |
| v) Others ++ | 204 | 5,298 | 5,502 | 410 | 5,533 | 5,943 | 410 | 5,533 | 5,943 | 434 | 6,588 | 7,022 |
| **E. Pensions** | **–** | **11,752** | **11,752** | **–** | **11,338** | **11,338** | **–** | **11,338** | **11,338** | **–** | **12,557** | **12,557** |
| **F. Miscellaneous General Services** | **–** | **38** | **38** | **–** | **47** | **47** | **–** | **47** | **47** | **–** | **59** | **59** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 37 | 37 | – | 45 | 45 | – | 45 | 45 | – | 56 | 56 |
| **III. Grants-in-Aid and Contributions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## MIZORAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **60,260** | **111,469** | **171,729** | **55,723** | **121,628** | **177,351** | **71,528** | **125,854** | **197,382** | **66,442** | **136,823** | **203,264** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **57,645** | **52,393** | **110,038** | **54,647** | **58,669** | **113,316** | **69,419** | **64,534** | **133,954** | **65,310** | **65,887** | **131,197** |
| **A. Social Services (1 to 12)** | **31,488** | **27,800** | **59,289** | **28,281** | **32,388** | **60,669** | **37,880** | **36,274** | **74,154** | **32,354** | **36,029** | **68,383** |
| 1. Education, Sports, Art and Culture | 15,087 | 15,012 | 30,098 | 11,707 | 17,557 | 29,264 | 15,953 | 17,835 | 33,788 | 12,631 | 19,226 | 31,857 |
| 2. Medical and Public Health | 4,320 | 2,976 | 7,296 | 4,144 | 4,380 | 8,524 | 4,194 | 4,489 | 8,683 | 10,282 | 5,205 | 15,487 |
| 3. Family Welfare | 871 | 28 | 899 | 153 | 42 | 195 | 1,608 | 42 | 1,649 | 192 | 20 | 212 |
| 4. Water Supply and Sanitation | 3,324 | 1,374 | 4,698 | 1,977 | 1,685 | 3,662 | 6,906 | 3,721 | 10,627 | 3,550 | 2,041 | 5,592 |
| 5. Housing | 660 | 397 | 1,056 | 398 | 415 | 813 | 751 | 415 | 1,166 | 383 | 432 | 815 |
| 6. Urban Development | 1,558 | 241 | 1,799 | 5,424 | 554 | 5,978 | 1,866 | 584 | 2,450 | 1,047 | 433 | 1,480 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 2,166 | 4,939 | 7,105 | 2,226 | 5,378 | 7,604 | 2,749 | 5,834 | 8,583 | 2,360 | 6,136 | 8,496 |
| 8. Labour and Labour Welfare | 233 | 162 | 395 | 180 | 181 | 361 | 251 | 206 | 457 | 180 | 209 | 389 |
| 9. Social Security and Welfare | 1,679 | 616 | 2,296 | 662 | 658 | 1,319 | 2,156 | 712 | 2,868 | 768 | 702 | 1,470 |
| 10. Nutrition | 1,382 | 27 | 1,410 | 1,200 | 29 | 1,229 | 1,248 | 29 | 1,277 | 750 | 29 | 779 |
| 11. Relief on account of Natural Calamities | – | 1,366 | 1,366 | – | 697 | 697 | – | 1,578 | 1,578 | – | 719 | 719 |
| 12. Others* | 208 | 663 | 871 | 210 | 813 | 1,023 | 198 | 829 | 1,027 | 210 | 877 | 1,087 |
| **B. Economic Services (1 to 9)** | **26,156** | **24,593** | **50,749** | **26,366** | **26,281** | **52,646** | **31,540** | **28,260** | **59,800** | **32,956** | **29,858** | **62,814** |
| 1. Agriculture and Allied Activities (i to xii) | 10,889 | 6,572 | 17,461 | 7,215 | 6,963 | 14,179 | 12,984 | 8,018 | 21,002 | 7,612 | 8,489 | 16,101 |
| i) Crop Husbandry | 5,737 | 1,278 | 7,015 | 3,957 | 1,397 | 5,354 | 7,882 | 1,503 | 9,385 | 4,345 | 1,568 | 5,913 |
| ii) Soil and Water Conservation | 322 | 379 | 701 | 320 | 487 | 807 | 323 | 578 | 901 | 350 | 661 | 1,011 |
| iii) Animal Husbandry | 1,073 | 939 | 2,012 | 617 | 1,099 | 1,717 | 1,306 | 1,234 | 2,540 | 671 | 1,375 | 2,047 |
| iv) Dairy Development | 83 | 39 | 122 | 50 | 44 | 94 | 49 | 56 | 105 | 50 | 52 | 102 |
| v) Fisheries | 363 | 134 | 497 | 250 | 185 | 435 | 568 | 193 | 762 | 396 | 228 | 623 |
| vi) Forestry and Wild Life | 2,468 | 1,325 | 3,794 | 1,216 | 1,541 | 2,757 | 2,100 | 1,611 | 3,712 | 1,027 | 1,761 | 2,788 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 157 | 2,188 | 2,345 | 80 | 1,847 | 1,927 | 80 | 2,448 | 2,527 | 105 | 2,426 | 2,531 |
| ix) Agricultural Research and Education | 13 | – | 13 | 12 | – | 12 | 12 | – | 12 | 12 | – | 12 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 466 | 197 | 663 | 513 | 259 | 772 | 519 | 270 | 789 | 483 | 297 | 780 |
| xii) Other Agricultural Programmes | 205 | 94 | 299 | 200 | 104 | 304 | 145 | 125 | 270 | 173 | 120 | 293 |
| 2. Rural Development | 4,380 | 428 | 4,808 | 4,409 | 556 | 4,965 | 4,703 | 657 | 5,360 | 6,417 | 895 | 7,313 |
| 3. Special Area Programmes | 2,635 | -6 | 2,629 | 3,123 | – | 3,123 | 3,928 | – | 3,928 | 614 | – | 614 |
| 4. Irrigation and Flood Control | 184 | 73 | 257 | 564 | 96 | 660 | 539 | 105 | 644 | 266 | 126 | 392 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 1 | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 | – | 1 |
| ii) Minor Irrigation | 155 | 73 | 228 | 543 | 96 | 639 | 504 | 105 | 609 | 250 | 126 | 376 |
| iii) Flood Control and Drainage | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Energy | 2,934 | 10,773 | 13,706 | 3,061 | 11,050 | 14,111 | 3,109 | 11,393 | 14,502 | 2,400 | 12,052 | 14,452 |
| *of which:* Power | 2,873 | 10,784 | 13,656 | 3,000 | 11,061 | 14,061 | 3,050 | 11,404 | 14,454 | 2,339 | 12,063 | 14,402 |
| 6. Industry and Minerals (i to iii) | 2,247 | 895 | 3,142 | 1,845 | 1,089 | 2,934 | 1,899 | 1,142 | 3,042 | 1,554 | 1,215 | 2,769 |
| i) Village and Small Industries | 2,144 | 758 | 2,902 | 1,713 | 913 | 2,627 | 1,781 | 952 | 2,733 | 1,474 | 1,013 | 2,487 |
| ii) Industries@ | 103 | 136 | 240 | 132 | 175 | 308 | 118 | 190 | 309 | 80 | 202 | 282 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## MIZORAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 1,349 | 4,661 | 6,010 | 1,870 | 5,037 | 6,907 | 2,893 | 5,342 | 8,235 | 1,977 | 5,442 | 7,419 |
| i) Roads and Bridges | 846 | 3,468 | 4,314 | 842 | 3,500 | 4,342 | 1,260 | 3,767 | 5,027 | 910 | 3,776 | 4,686 |
| ii) Others @@ | 503 | 1,193 | 1,696 | 1,028 | 1,537 | 2,565 | 1,632 | 1,575 | 3,208 | 1,067 | 1,666 | 2,733 |
| 8. Science, Technology and Environment | 170 | – | 170 | 239 | 10 | 249 | 238 | 16 | 254 | 234 | 23 | 257 |
| 9. General Economic Services (i to iv) | 1,369 | 1,198 | 2,567 | 4,039 | 1,481 | 5,520 | 1,247 | 1,587 | 2,834 | 11,881 | 1,615 | 13,497 |
| i) Secretariat - Economic Services | 315 | 363 | 678 | 3,254 | 498 | 3,752 | 218 | 512 | 730 | 11,091 | 531 | 11,622 |
| ii) Tourism | 331 | 38 | 369 | 310 | 88 | 398 | 397 | 101 | 498 | 330 | 105 | 435 |
| iii) Civil Supplies | 444 | 496 | 940 | 214 | 570 | 784 | 334 | 627 | 961 | 210 | 620 | 831 |
| iv) Others + | 279 | 300 | 579 | 261 | 325 | 586 | 298 | 346 | 644 | 250 | 360 | 610 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **2,616** | **59,076** | **61,691** | **1,077** | **62,959** | **64,035** | **2,109** | **61,320** | **63,428** | **1,132** | **70,936** | **72,067** |
| **A. Organs of State** | **51** | **1,833** | **1,884** | **28** | **1,812** | **1,839** | **41** | **2,456** | **2,496** | **43** | **3,091** | **3,135** |
| **B. Fiscal Services (i to ii)** | **103** | **2,612** | **2,716** | **120** | **2,088** | **2,208** | **215** | **2,240** | **2,455** | **100** | **2,401** | **2,501** |
| i) Collection of Taxes and Duties | 103 | 2,552 | 2,656 | 120 | 2,030 | 2,150 | 215 | 2,179 | 2,394 | 100 | 2,339 | 2,439 |
| ii) Other Fiscal Services | – | 60 | 60 | – | 58 | 58 | – | 61 | 61 | – | 62 | 62 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **23,575** | **23,575** | **–** | **22,809** | **22,809** | **–** | **19,458** | **19,458** | **–** | **21,813** | **21,813** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 700 | 700 | – | 1,400 | 1,400 | – | 1,400 | 1,400 | – | 1,500 | 1,500 |
| 2. Interest Payments (i to iv) | – | 22,875 | 22,875 | – | 21,409 | 21,409 | – | 18,058 | 18,058 | – | 20,313 | 20,313 |
| i) Interest on Loans from the Centre | – | 4,315 | 4,315 | – | 3,188 | 3,188 | – | 3,160 | 3,160 | – | 3,170 | 3,170 |
| ii) Interest on Internal Debt | – | 12,806 | 12,806 | – | 11,200 | 11,200 | – | 10,828 | 10,828 | – | 12,293 | 12,293 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 11,421 | 11,421 | – | 9,474 | 9,474 | – | 9,408 | 9,408 | – | 10,897 | 10,897 |
| (b) Interest on NSSF | – | 1,371 | 1,371 | – | 1,700 | 1,700 | – | 1,394 | 1,394 | – | 1,367 | 1,367 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 5,753 | 5,753 | – | 7,020 | 7,020 | – | 4,070 | 4,070 | – | 4,850 | 4,850 |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **2,461** | **23,259** | **25,719** | **929** | **25,581** | **26,510** | **1,853** | **26,487** | **28,340** | **988** | **32,957** | **33,945** |
| i) Secretariat - General Services | – | 3,885 | 3,885 | – | 4,339 | 4,339 | – | 3,118 | 3,118 | – | 8,945 | 8,945 |
| ii) District Administration | 125 | 1,383 | 1,508 | 140 | 1,537 | 1,677 | 141 | 1,618 | 1,759 | 200 | 1,575 | 1,775 |
| iii) Police | 1,201 | 11,207 | 12,408 | 10 | 13,009 | 13,019 | 625 | 14,305 | 14,929 | 10 | 14,968 | 14,978 |
| iv) Public Works | 258 | 2,130 | 2,388 | 270 | 2,250 | 2,520 | 270 | 2,333 | 2,603 | 280 | 2,489 | 2,769 |
| v) Others ++ | 877 | 4,654 | 5,531 | 509 | 4,446 | 4,955 | 817 | 5,113 | 5,930 | 498 | 4,980 | 5,479 |
| **E. Pensions** | **–** | **7,731** | **7,731** | **–** | **10,601** | **10,601** | **–** | **10,601** | **10,601** | **–** | **10,601** | **10,601** |
| **F. Miscellaneous General Services** | **–** | **67** | **67** | **–** | **68** | **68** | **–** | **79** | **79** | **–** | **73** | **73** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 67 | 67 | – | 68 | 68 | – | 79 | 79 | – | 73 | 73 |
| **III. Grants-in-Aid and Contributions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## NAGALAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **44,714** | **177,502** | **222,215** | **54,002** | **191,433** | **245,435** | **60,421** | **208,362** | **268,783** | **52,082** | **215,712** | **267,794** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **43,648** | **76,535** | **120,183** | **53,034** | **80,179** | **133,213** | **59,262** | **87,906** | **147,168** | **51,114** | **90,201** | **141,316** |
| **A. Social Services (1 to 12)** | **16,997** | **41,888** | **58,885** | **17,386** | **43,735** | **61,121** | **19,962** | **45,894** | **65,855** | **17,341** | **47,764** | **65,105** |
| 1. Education, Sports, Art and Culture | 7,447 | 26,048 | 33,494 | 6,819 | 28,250 | 35,069 | 9,270 | 30,339 | 39,609 | 6,819 | 31,603 | 38,422 |
| 2. Medical and Public Health | 1,361 | 9,180 | 10,542 | 1,518 | 8,977 | 10,495 | 740 | 9,205 | 9,945 | 1,518 | 9,603 | 11,120 |
| 3. Family Welfare | 663 | 436 | 1,099 | 1,867 | 459 | 2,325 | 804 | 471 | 1,275 | 1,867 | 495 | 2,362 |
| 4. Water Supply and Sanitation | 226 | 2,493 | 2,719 | 127 | 2,280 | 2,407 | 130 | 2,317 | 2,447 | 127 | 2,430 | 2,556 |
| 5. Housing | 200 | 255 | 455 | 400 | 302 | 702 | 400 | 318 | 718 | 400 | 333 | 733 |
| 6. Urban Development | 13 | – | 13 | 64 | 386 | 450 | 75 | -304 | -229 | 19 | – | 19 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,478 | – | 1,478 | 1,331 | – | 1,331 | 1,732 | – | 1,732 | 1,331 | – | 1,331 |
| 8. Labour and Labour Welfare | 365 | 616 | 981 | 295 | 663 | 958 | 439 | 694 | 1,133 | 295 | 726 | 1,020 |
| 9. Social Security and Welfare | 2,392 | 1,132 | 3,524 | 2,394 | 721 | 3,114 | 2,970 | 760 | 3,730 | 2,394 | 770 | 3,164 |
| 10. Nutrition | 2,516 | 15 | 2,531 | 2,370 | 16 | 2,386 | 2,932 | 16 | 2,948 | 2,370 | 17 | 2,387 |
| 11. Relief on account of Natural Calamities | – | 564 | 564 | – | 405 | 405 | – | 892 | 892 | – | 416 | 416 |
| 12. Others* | 336 | 1,149 | 1,485 | 202 | 1,276 | 1,478 | 470 | 1,186 | 1,656 | 202 | 1,373 | 1,575 |
| **B. Economic Services (1 to 9)** | **26,651** | **34,646** | **61,298** | **35,648** | **36,443** | **72,092** | **39,301** | **42,012** | **81,313** | **33,773** | **42,437** | **76,211** |
| 1. Agriculture and Allied Activities (i to xii) | 9,204 | 9,049 | 18,252 | 9,672 | 9,431 | 19,103 | 12,006 | 9,687 | 21,693 | 9,672 | 9,960 | 19,633 |
| i) Crop Husbandry | 2,780 | 2,410 | 5,190 | 2,668 | 2,379 | 5,047 | 4,316 | 2,538 | 6,854 | 2,668 | 2,549 | 5,217 |
| ii) Soil and Water Conservation | 2,196 | 1,039 | 3,235 | 1,398 | 1,062 | 2,460 | 2,072 | 1,106 | 3,178 | 1,398 | 1,162 | 2,560 |
| iii) Animal Husbandry | 1,399 | 1,939 | 3,339 | 1,220 | 2,125 | 3,344 | 1,360 | 2,191 | 3,550 | 1,220 | 2,302 | 3,521 |
| iv) Dairy Development | 184 | 40 | 224 | 180 | 26 | 206 | – | 26 | 26 | 180 | 29 | 209 |
| v) Fisheries | 378 | 462 | 839 | 468 | 448 | 916 | 564 | 447 | 1,011 | 468 | 470 | 938 |
| vi) Forestry and Wild Life | 1,611 | 1,721 | 3,332 | 3,059 | 1,798 | 4,857 | 2,859 | 1,779 | 4,638 | 3,059 | 1,864 | 4,923 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 108 | 588 | 697 | 22 | 617 | 640 | 22 | 649 | 671 | 22 | 676 | 699 |
| ix) Agricultural Research and Education | 174 | 380 | 554 | 183 | 415 | 598 | 183 | 437 | 620 | 183 | 444 | 627 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 375 | 468 | 843 | 474 | 562 | 1,036 | 630 | 514 | 1,145 | 474 | 465 | 939 |
| xii) Other Agricultural Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 4,306 | 2,683 | 6,989 | 7,295 | 2,092 | 9,387 | 6,263 | 4,517 | 10,780 | 5,202 | 4,327 | 9,529 |
| 3. Special Area Programmes | 2,245 | 204 | 2,449 | 3,050 | 234 | 3,284 | 4,415 | 319 | 4,734 | 3,050 | 262 | 3,312 |
| 4. Irrigation and Flood Control | 2,617 | 712 | 3,329 | 5,020 | 818 | 5,838 | 5,438 | 867 | 6,305 | 5,020 | 911 | 5,931 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Minor Irrigation | 2,617 | 712 | 3,329 | 5,020 | 818 | 5,838 | 5,438 | 867 | 6,305 | 5,020 | 911 | 5,931 |
| iii) Flood Control and Drainage | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Energy | 50 | 11,318 | 11,368 | 51 | 9,802 | 9,853 | 51 | 12,245 | 12,296 | 51 | 11,603 | 11,654 |
| *of which:* Power | – | 11,318 | 11,318 | – | 9,765 | 9,765 | – | 12,206 | 12,206 | – | 11,562 | 11,562 |
| 6. Industry and Minerals (i to iii) | 2,765 | 1,554 | 4,319 | 4,397 | 2,293 | 6,689 | 4,402 | 2,407 | 6,808 | 4,397 | 2,425 | 6,822 |
| i) Village and Small Industries | 2,671 | 1,007 | 3,678 | 4,204 | 1,717 | 5,920 | 4,209 | 1,792 | 6,001 | 4,204 | 1,779 | 5,982 |
| ii) Industries@ | 95 | 546 | 641 | 193 | 576 | 769 | 193 | 615 | 808 | 193 | 646 | 839 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## NAGALAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 35 | 7,569 | 7,604 | 80 | 9,604 | 9,684 | 263 | 10,014 | 10,277 | 80 | 10,746 | 10,826 |
| i) Roads and Bridges | – | 5,631 | 5,631 | – | 7,658 | 7,658 | – | 7,927 | 7,927 | – | 8,681 | 8,681 |
| ii) Others @@ | 35 | 1,938 | 1,973 | 80 | 1,946 | 2,026 | 263 | 2,087 | 2,350 | 80 | 2,064 | 2,144 |
| 8. Science, Technology and Environment | 589 | 61 | 650 | 733 | 42 | 775 | 686 | 42 | 728 | 733 | 44 | 777 |
| 9. General Economic Services (i to iv) | 4,840 | 1,497 | 6,337 | 5,351 | 2,127 | 7,477 | 5,777 | 1,914 | 7,691 | 5,569 | 2,159 | 7,728 |
| i) Secretariat - Economic Services | 3,904 | 796 | 4,700 | 4,751 | 935 | 5,686 | 4,751 | 1,012 | 5,763 | 4,751 | 1,073 | 5,824 |
| ii) Tourism | 347 | 177 | 524 | 382 | 196 | 578 | 408 | 205 | 613 | 382 | 215 | 597 |
| iii) Civil Supplies | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others + | 588 | 525 | 1,113 | 218 | 995 | 1,213 | 619 | 696 | 1,315 | 436 | 871 | 1,307 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **1,065** | **100,967** | **102,032** | **968** | **111,254** | **112,222** | **1,159** | **120,457** | **121,615** | **968** | **125,511** | **126,479** |
| **A. Organs of State** | **–** | **2,662** | **2,662** | **50** | **2,873** | **2,923** | **50** | **3,686** | **3,736** | **50** | **2,558** | **2,608** |
| **B. Fiscal Services (i to ii)** | **520** | **1,769** | **2,289** | **547** | **1,851** | **2,398** | **563** | **1,948** | **2,511** | **547** | **2,007** | **2,554** |
| i) Collection of Taxes and Duties | 520 | 1,767 | 2,287 | 547 | 1,849 | 2,396 | 563 | 1,944 | 2,507 | 547 | 2,003 | 2,550 |
| ii) Other Fiscal Services | – | 2 | 2 | – | 2 | 2 | – | 4 | 4 | – | 4 | 4 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **27,969** | **27,969** | **–** | **32,843** | **32,843** | **–** | **31,076** | **31,076** | **–** | **35,001** | **35,001** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | 1,918 | 1,918 | – | 1,918 | 1,918 | – | 2,054 | 2,054 |
| 2. Interest Payments (i to iv) | – | 27,969 | 27,969 | – | 30,925 | 30,925 | – | 29,158 | 29,158 | – | 32,947 | 32,947 |
| i) Interest on Loans from the Centre | – | 4,640 | 4,640 | – | 3,246 | 3,246 | – | 1,659 | 1,659 | – | 3,092 | 3,092 |
| ii) Interest on Internal Debt | – | 19,521 | 19,521 | – | 23,712 | 23,712 | – | 23,531 | 23,531 | – | 25,755 | 25,755 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 13,626 | 13,626 | – | 17,662 | 17,662 | – | 16,662 | 16,662 | – | 17,662 | 17,662 |
| (b) Interest on NSSF | – | 1,011 | 1,011 | – | – | – | – | 1,080 | 1,080 | – | 1,100 | 1,100 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 3,808 | 3,808 | – | 3,968 | 3,968 | – | 3,968 | 3,968 | – | 4,100 | 4,100 |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **545** | **48,249** | **48,794** | **371** | **47,973** | **48,344** | **546** | **58,001** | **58,547** | **371** | **56,697** | **57,068** |
| i) Secretariat - General Services | – | 3,485 | 3,485 | – | 3,343 | 3,343 | – | 3,896 | 3,896 | – | 3,551 | 3,551 |
| ii) District Administration | 89 | 4,170 | 4,258 | 50 | 3,978 | 4,028 | 100 | 4,188 | 4,288 | 50 | 4,318 | 4,368 |
| iii) Police | 150 | 33,277 | 33,427 | – | 33,249 | 33,249 | – | 42,162 | 42,162 | – | 40,981 | 40,981 |
| iv) Public Works | 9 | 2,971 | 2,980 | – | 2,843 | 2,843 | – | 2,527 | 2,527 | – | 2,876 | 2,876 |
| v) Others ++ | 298 | 4,347 | 4,644 | 321 | 4,560 | 4,881 | 446 | 5,228 | 5,674 | 321 | 4,971 | 5,292 |
| **E. Pensions** | **–** | **20,174** | **20,174** | **–** | **25,585** | **25,585** | **–** | **25,585** | **25,585** | **–** | **29,095** | **29,095** |
| **F. Miscellaneous General Services** | **–** | **144** | **144** | **–** | **129** | **129** | **–** | **161** | **161** | **–** | **153** | **153** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 87 | 87 | – | 97 | 97 | – | 103 | 103 | – | 106 | 106 |
| **III. Grants-in-Aid and Contributions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## ORISSA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **272,659** | **1,304,544** | **1,577,203** | **410,926** | **1,431,221** | **1,842,147** | **436,557** | **1,533,352** | **1,969,909** | **536,770** | **1,733,885** | **2,270,655** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **271,484** | **528,225** | **799,709** | **405,900** | **589,352** | **995,252** | **432,804** | **642,287** | **1,075,091** | **530,619** | **692,447** | **1,223,067** |
| **A. Social Services (1 to 12)** | **151,310** | **370,745** | **522,055** | **209,139** | **395,656** | **604,795** | **233,826** | **440,513** | **674,339** | **282,811** | **483,541** | **766,351** |
| 1. Education, Sports, Art and Culture | 31,935 | 215,500 | 247,435 | 64,781 | 237,918 | 302,699 | 71,547 | 265,360 | 336,907 | 106,465 | 289,021 | 395,486 |
| 2. Medical and Public Health | 483 | 47,468 | 47,951 | 13,057 | 57,108 | 70,165 | 13,802 | 57,333 | 71,134 | 22,231 | 65,538 | 87,770 |
| 3. Family Welfare | 8,626 | 971 | 9,597 | 11,268 | 1,194 | 12,462 | 12,452 | 1,303 | 13,755 | 13,330 | 1,457 | 14,787 |
| 4. Water Supply and Sanitation | 13,816 | 11,971 | 25,787 | 13,529 | 11,137 | 24,666 | 15,771 | 11,206 | 26,976 | 12,351 | 10,941 | 23,292 |
| 5. Housing | 741 | 10,011 | 10,752 | 15 | 13,085 | 13,100 | 50 | 13,120 | 13,170 | 15 | 14,328 | 14,343 |
| 6. Urban Development | 2,460 | 2,623 | 5,083 | 7,320 | 2,534 | 9,854 | 11,138 | 2,584 | 13,722 | 12,347 | 2,576 | 14,923 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 27,402 | 13,799 | 41,201 | 33,477 | 16,983 | 50,460 | 33,755 | 18,443 | 52,198 | 34,001 | 18,832 | 52,833 |
| 8. Labour and Labour Welfare | 2,223 | 2,417 | 4,640 | 2,779 | 2,739 | 5,518 | 2,733 | 2,907 | 5,640 | 742 | 2,973 | 3,715 |
| 9. Social Security and Welfare | 33,446 | 21,100 | 54,546 | 41,426 | 24,786 | 66,212 | 45,198 | 24,899 | 70,097 | 56,847 | 25,470 | 82,317 |
| 10. Nutrition | 24,518 | 118 | 24,636 | 19,718 | 148 | 19,866 | 25,439 | 148 | 25,588 | 21,961 | 162 | 22,123 |
| 11. Relief on account of Natural Calamities | 4,444 | 41,331 | 45,775 | 707 | 24,117 | 24,824 | 600 | 39,117 | 39,717 | 1,250 | 47,897 | 49,147 |
| 12. Others* | 1,216 | 3,437 | 4,653 | 1,063 | 3,907 | 4,970 | 1,341 | 4,094 | 5,435 | 1,270 | 4,345 | 5,615 |
| **B. Economic Services (1 to 9)** | **120,175** | **157,480** | **277,654** | **196,762** | **193,696** | **390,458** | **198,978** | **201,774** | **400,752** | **247,809** | **208,907** | **456,715** |
| 1. Agriculture and Allied Activities (i to xii) | 23,829 | 41,415 | 65,243 | 47,404 | 50,290 | 97,694 | 51,863 | 52,337 | 104,201 | 60,115 | 55,336 | 115,451 |
| i) Crop Husbandry | 6,821 | 9,429 | 16,250 | 25,489 | 13,837 | 39,326 | 30,310 | 13,735 | 44,045 | 24,257 | 15,398 | 39,654 |
| ii) Soil and Water Conservation | 5,288 | 3,024 | 8,312 | 2,761 | 3,139 | 5,900 | 3,421 | 3,369 | 6,790 | 3,130 | 3,553 | 6,683 |
| iii) Animal Husbandry | 1,311 | 8,041 | 9,352 | 2,182 | 9,030 | 11,212 | 2,837 | 9,529 | 12,366 | 2,997 | 10,065 | 13,062 |
| iv) Dairy Development | 348 | 38 | 386 | 224 | 51 | 275 | 525 | 51 | 576 | 669 | 41 | 709 |
| v) Fisheries | 1,505 | 1,768 | 3,273 | 2,413 | 1,944 | 4,357 | 2,258 | 2,132 | 4,390 | 3,042 | 2,236 | 5,278 |
| vi) Forestry and Wild Life | 3,985 | 8,535 | 12,520 | 11,926 | 10,921 | 22,847 | 7,619 | 11,541 | 19,159 | 16,964 | 11,944 | 28,908 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 848 | 4,394 | 5,242 | 519 | 4,540 | 5,059 | 664 | 4,601 | 5,265 | 3,526 | 4,633 | 8,159 |
| ix) Agricultural Research and Education | 391 | 2,679 | 3,070 | 389 | 2,791 | 3,180 | 383 | 3,090 | 3,473 | 390 | 3,015 | 3,405 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 3,328 | 3,311 | 6,639 | 1,403 | 3,811 | 5,214 | 3,749 | 4,040 | 7,789 | 5,028 | 4,194 | 9,222 |
| xii) Other Agricultural Programmes | 3 | 195 | 198 | 98 | 226 | 324 | 98 | 249 | 347 | 113 | 256 | 369 |
| 2. Rural Development | 32,933 | 28,078 | 61,011 | 72,816 | 30,413 | 103,229 | 63,645 | 31,150 | 94,794 | 77,912 | 31,071 | 108,983 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 6,521 | 21,544 | 28,066 | 8,367 | 28,463 | 36,830 | 10,282 | 33,111 | 43,393 | 12,406 | 31,123 | 43,528 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 292 | 12,099 | 12,391 | 140 | 17,122 | 17,262 | 213 | 18,145 | 18,358 | 140 | 18,800 | 18,940 |
| ii) Minor Irrigation | 3,945 | 4,516 | 8,461 | 5,857 | 6,045 | 11,902 | 6,934 | 6,897 | 13,831 | 8,357 | 6,600 | 14,957 |
| iii) Flood Control and Drainage | – | 4,839 | 4,839 | – | 4,811 | 4,811 | – | 7,585 | 7,585 | – | 5,200 | 5,200 |
| 5. Energy | 2,915 | 363 | 3,277 | 10,936 | 397 | 11,333 | 18,440 | 406 | 18,846 | 22,477 | 431 | 22,908 |
| *of which:* Power | 2,806 | 346 | 3,152 | 8,535 | 380 | 8,915 | 15,800 | 389 | 16,189 | 20,120 | 404 | 20,524 |
| 6. Industry and Minerals (i to iii) | 6,713 | 4,602 | 11,315 | 9,513 | 5,186 | 14,699 | 10,415 | 5,486 | 15,901 | 12,433 | 5,701 | 18,134 |
| i) Village and Small Industries | 4,567 | 3,156 | 7,722 | 6,092 | 3,484 | 9,576 | 7,281 | 3,728 | 11,009 | 7,708 | 3,900 | 11,607 |
| ii) Industries@ | 1,963 | 1,446 | 3,409 | 3,396 | 1,702 | 5,098 | 3,089 | 1,758 | 4,847 | 3,698 | 1,802 | 5,500 |
| iii) Others** | 184 | – | 184 | 25 | – | 25 | 45 | – | 45 | 1,027 | – | 1,027 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## ORISSA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 2 | 56,323 | 56,324 | 5,475 | 73,148 | 78,623 | 5,203 | 73,100 | 78,303 | 11,873 | 78,730 | 90,603 |
| i) Roads and Bridges | – | 55,846 | 55,846 | 5,473 | 72,684 | 78,157 | 5,201 | 72,628 | 77,829 | 11,825 | 78,190 | 90,015 |
| ii) Others @@ | 2 | 477 | 478 | 2 | 464 | 466 | 2 | 472 | 474 | 48 | 540 | 588 |
| 8. Science, Technology and Environment | 1,420 | 299 | 1,718 | 3,085 | 341 | 3,426 | 1,544 | 341 | 1,884 | 3,269 | 388 | 3,657 |
| 9. General Economic Services (i to iv) | 45,842 | 4,857 | 50,699 | 39,166 | 5,458 | 44,624 | 37,586 | 5,843 | 43,429 | 47,325 | 6,127 | 53,452 |
| i) Secretariat - Economic Services | 45,370 | 3,249 | 48,619 | 38,690 | 3,684 | 42,374 | 37,223 | 3,896 | 41,119 | 46,346 | 4,122 | 50,468 |
| ii) Tourism | 382 | 342 | 723 | 324 | 373 | 697 | 144 | 400 | 544 | 465 | 427 | 892 |
| iii) Civil Supplies | – | 181 | 181 | 4 | 205 | 209 | 10 | 246 | 256 | 74 | 230 | 304 |
| iv) Others + | 91 | 1,085 | 1,176 | 148 | 1,196 | 1,344 | 208 | 1,302 | 1,510 | 440 | 1,348 | 1,788 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **1,175** | **749,093** | **750,267** | **5,026** | **809,780** | **814,806** | **3,753** | **855,331** | **859,084** | **6,150** | **1,003,738** | **1,009,888** |
| **A. Organs of State** | **240** | **13,225** | **13,465** | **228** | **11,079** | **11,307** | **361** | **12,822** | **13,183** | **362** | **16,030** | **16,392** |
| **B. Fiscal Services (i to ii)** | **808** | **19,209** | **20,016** | **3,554** | **22,588** | **26,142** | **2,855** | **23,863** | **26,718** | **3,882** | **24,804** | **28,686** |
| i) Collection of Taxes and Duties | 808 | 18,969 | 19,776 | 3,554 | 22,291 | 25,845 | 2,855 | 23,553 | 26,408 | 3,882 | 24,466 | 28,348 |
| ii) Other Fiscal Services | – | 240 | 240 | – | 297 | 297 | – | 310 | 310 | – | 338 | 338 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **467,650** | **467,650** | **–** | **434,918** | **434,918** | **–** | **474,918** | **474,918** | **–** | **461,237** | **461,237** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 148,807 | 148,807 | – | 30,007 | 30,007 | – | 70,007 | 70,007 | – | 30,007 | 30,007 |
| 2. Interest Payments (i to iv) | – | 318,843 | 318,843 | – | 404,911 | 404,911 | – | 404,911 | 404,911 | – | 431,230 | 431,230 |
| i) Interest on Loans from the Centre | – | 70,120 | 70,120 | – | 117,801 | 117,801 | – | 117,501 | 117,501 | – | 126,932 | 126,932 |
| ii) Interest on Internal Debt | – | 169,677 | 169,677 | – | 202,390 | 202,390 | – | 202,690 | 202,690 | – | 229,171 | 229,171 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 89,118 | 89,118 | – | 83,684 | 83,684 | – | 83,684 | 83,684 | – | 64,773 | 64,773 |
| (b) Interest on NSSF | – | 59,967 | 59,967 | – | 97,826 | 97,826 | – | 97,826 | 97,826 | – | 143,005 | 143,005 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 79,038 | 79,038 | – | 84,714 | 84,714 | – | 84,714 | 84,714 | – | 75,120 | 75,120 |
| iv) Others | – | 8 | 8 | – | 6 | 6 | – | 6 | 6 | – | 6 | 6 |
| **D. Administrative Services (i to v)** | **127** | **91,180** | **91,307** | **1,244** | **109,055** | **110,299** | **537** | **114,131** | **114,668** | **1,906** | **214,084** | **215,989** |
| i) Secretariat - General Services | 32 | 5,176 | 5,208 | 11 | 5,777 | 5,788 | 11 | 6,085 | 6,096 | 455 | 96,413 | 96,868 |
| ii) District Administration | – | 4,813 | 4,813 | 946 | 5,307 | 6,253 | – | 5,593 | 5,593 | – | 5,923 | 5,923 |
| iii) Police | – | 48,879 | 48,879 | – | 61,485 | 61,485 | 75 | 63,408 | 63,483 | – | 68,525 | 68,525 |
| iv) Public Works | – | 16,557 | 16,557 | 10 | 19,420 | 19,430 | 56 | 20,253 | 20,309 | 10 | 21,968 | 21,978 |
| v) Others ++ | 95 | 15,754 | 15,849 | 277 | 17,066 | 17,343 | 395 | 18,792 | 19,187 | 1,441 | 21,255 | 22,696 |
| **E. Pensions** | **–** | **148,459** | **148,459** | **–** | **212,626** | **212,626** | **–** | **210,083** | **210,083** | **–** | **279,565** | **279,565** |
| **F. Miscellaneous General Services** | **–** | **9,370** | **9,370** | **–** | **19,514** | **19,514** | **–** | **19,514** | **19,514** | **–** | **8,018** | **8,018** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **27,226** | **27,226** | **–** | **32,089** | **32,089** | **–** | **35,733** | **35,733** | **–** | **37,700** | **37,700** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 27,226 | 27,226 | – | 32,089 | 32,089 | – | 35,733 | 35,733 | – | 37,700 | 37,700 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## PUNJAB

(Rs. lakh)

| SItem | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **98,055** | **1,756,323** | **1,854,378** | **214,266** | **2,244,631** | **2,458,897** | **181,159** | **2,268,203** | **2,449,362** | **220,207** | **2,305,912** | **2,526,119** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **94,344** | **693,315** | **787,659** | **212,394** | **843,927** | **1,056,322** | **177,837** | **939,377** | **1,117,214** | **217,311** | **886,993** | **1,104,304** |
| **A. Social Services (1 to 12)** | **23,502** | **386,870** | **410,372** | **66,199** | **429,078** | **495,277** | **50,702** | **443,520** | **494,222** | **123,877** | **462,427** | **586,304** |
| 1. Education, Sports, Art and Culture | 9,441 | 222,384 | 231,826 | 35,398 | 256,741 | 292,139 | 27,854 | 274,198 | 302,052 | 38,565 | 278,640 | 317,204 |
| 2. Medical and Public Health | 141 | 62,057 | 62,198 | 4,656 | 71,042 | 75,698 | 2,114 | 72,012 | 74,126 | 3,962 | 76,048 | 80,010 |
| 3. Family Welfare | 4,975 | 1,730 | 6,705 | 7,253 | 1,858 | 9,111 | 5,724 | 1,806 | 7,531 | 7,250 | 1,985 | 9,235 |
| 4. Water Supply and Sanitation | 6 | 22,975 | 22,981 | – | 22,629 | 22,629 | – | 22,182 | 22,182 | – | 23,716 | 23,716 |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Urban Development | 7 | 11,644 | 11,651 | – | 4,813 | 4,813 | – | 4,828 | 4,828 | – | 4,966 | 4,966 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,589 | 6,345 | 7,934 | 7,144 | 6,976 | 14,120 | 4,109 | 6,873 | 10,982 | 14,420 | 7,339 | 21,759 |
| 8. Labour and Labour Welfare | 5 | 6,216 | 6,220 | 2,263 | 7,627 | 9,890 | 2,117 | 7,090 | 9,207 | 5,329 | 7,697 | 13,026 |
| 9. Social Security and Welfare | 6,734 | 36,301 | 43,035 | 8,485 | 12,652 | 21,136 | 8,083 | 13,367 | 21,450 | 52,734 | 13,353 | 66,087 |
| 10. Nutrition | – | – | – | – | – | – | – | – | – | – | – | – |
| 11. Relief on account of Natural Calamities | – | 14,982 | 14,982 | – | 42,278 | 42,278 | – | 38,182 | 38,182 | – | 45,808 | 45,808 |
| 12. Others* | 604 | 2,236 | 2,840 | 1,000 | 2,463 | 3,463 | 700 | 2,979 | 3,679 | 1,618 | 2,876 | 4,494 |
| **B. Economic Services (1 to 9)** | **70,842** | **306,445** | **377,288** | **146,196** | **414,849** | **561,045** | **127,135** | **495,857** | **622,992** | **93,433** | **424,567** | **518,000** |
| 1. Agriculture and Allied Activities (i to xii) | 6,933 | 40,439 | 47,372 | 40,499 | 46,881 | 87,380 | 31,142 | 47,683 | 78,825 | 44,406 | 50,160 | 94,566 |
| i) Crop Husbandry | 1,168 | 7,007 | 8,175 | 21,419 | 8,631 | 30,051 | 15,511 | 8,653 | 24,164 | 26,262 | 8,900 | 35,162 |
| ii) Soil and Water Conservation | 365 | 3,333 | 3,698 | 1,301 | 3,276 | 4,577 | 1,248 | 3,467 | 4,716 | 1,652 | 3,548 | 5,199 |
| iii) Animal Husbandry | 969 | 11,912 | 12,881 | 3,725 | 13,002 | 16,727 | 5,728 | 13,279 | 19,007 | 4,297 | 14,466 | 18,763 |
| iv) Dairy Development | – | 517 | 517 | 8,798 | 591 | 9,389 | 2,003 | 582 | 2,585 | 3,949 | 637 | 4,586 |
| v) Fisheries | 14 | 654 | 668 | 953 | 741 | 1,694 | 534 | 789 | 1,323 | 887 | 861 | 1,748 |
| vi) Forestry and Wild Life | 3,918 | 2,443 | 6,361 | 3,965 | 2,767 | 6,732 | 3,780 | 2,772 | 6,552 | 5,620 | 3,364 | 8,984 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | 500 | 9,615 | 10,115 | 300 | 12,596 | 12,896 | 2,300 | 12,595 | 14,895 | 700 | 12,603 | 13,303 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | – | 4,640 | 4,640 | 38 | 4,938 | 4,976 | 38 | 5,207 | 5,246 | 1,038 | 5,418 | 6,456 |
| xii) Other Agricultural Programmes | – | 318 | 318 | – | 339 | 339 | – | 339 | 339 | 1 | 365 | 366 |
| 2. Rural Development | 432 | 6,191 | 6,623 | 31,181 | 6,249 | 37,430 | 18,191 | 7,118 | 25,308 | 33,848 | 7,499 | 41,347 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | – | 51,943 | 51,943 | – | 66,834 | 66,834 | – | 64,820 | 64,820 | – | 68,415 | 68,415 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | 42,786 | 42,786 | – | 56,063 | 56,063 | – | 53,515 | 53,515 | – | 56,474 | 56,474 |
| ii) Minor Irrigation | – | 4,366 | 4,366 | – | 4,849 | 4,849 | – | 5,100 | 5,100 | – | 5,483 | 5,483 |
| iii) Flood Control and Drainage | – | 4,790 | 4,790 | – | 5,272 | 5,272 | – | 5,556 | 5,556 | – | 5,808 | 5,808 |
| 5. Energy | – | 142,747 | 142,747 | – | 200,420 | 200,420 | – | 284,503 | 284,503 | – | 200,464 | 200,464 |
| *of which:* Power | – | 142,708 | 142,708 | – | 200,357 | 200,357 | – | 284,439 | 284,439 | – | 200,394 | 200,394 |
| 6. Industry and Minerals (i to iii) | 10,575 | 3,239 | 13,814 | 181 | 12,868 | 13,050 | 281 | 12,895 | 13,177 | 303 | 13,124 | 13,427 |
| i) Village and Small Industries | 75 | 3,106 | 3,181 | 181 | 2,668 | 2,850 | 281 | 2,691 | 2,973 | 303 | 2,911 | 3,213 |
| ii) Industries@ | 10,500 | 132 | 10,632 | – | 10,200 | 10,200 | – | 10,204 | 10,204 | – | 10,214 | 10,214 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## PUNJAB

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | – | 55,160 | 55,160 | 350 | 48,611 | 48,961 | – | 45,694 | 45,694 | – | 46,958 | 46,958 |
| i) Roads and Bridges | – | 30,483 | 30,483 | – | 23,862 | 23,862 | – | 23,465 | 23,465 | – | 23,626 | 23,626 |
| ii) Others @@ | – | 24,677 | 24,677 | 350 | 24,749 | 25,099 | – | 22,229 | 22,229 | – | 23,332 | 23,332 |
| 8. Science, Technology and Environment | 5 | 86 | 91 | 1,820 | 94 | 1,914 | 1,674 | 94 | 1,768 | 3,061 | 99 | 3,160 |
| 9. General Economic Services (i to iv) | 52,897 | 6,640 | 59,537 | 72,165 | 32,892 | 105,057 | 75,847 | 33,050 | 108,897 | 11,815 | 37,847 | 49,662 |
| i) Secretariat - Economic Services | 52,717 | 600 | 53,317 | 71,931 | 709 | 72,640 | 75,666 | 725 | 76,391 | 11,416 | 734 | 12,150 |
| ii) Tourism | 30 | 67 | 97 | 110 | 83 | 193 | 10 | 87 | 97 | 100 | 73 | 173 |
| iii) Civil Supplies | 11 | 5,030 | 5,041 | 113 | 30,887 | 31,000 | 129 | 30,938 | 31,067 | 276 | 35,713 | 35,989 |
| iv) Others + | 140 | 942 | 1,082 | 11 | 1,213 | 1,224 | 42 | 1,301 | 1,342 | 23 | 1,327 | 1,350 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **361** | **1,033,503** | **1,033,864** | **1,872** | **1,344,157** | **1,346,029** | **3,322** | **1,254,031** | **1,257,353** | **2,896** | **1,337,094** | **1,339,990** |
| **A. Organs of State** | **–** | **16,833** | **16,833** | **164** | **18,039** | **18,203** | **170** | **20,302** | **20,472** | **180** | **20,609** | **20,789** |
| **B. Fiscal Services (i to ii)** | **–** | **23,003** | **23,003** | **1,598** | **26,838** | **28,436** | **2,999** | **24,270** | **27,269** | **1,758** | **23,327** | **25,085** |
| i) Collection of Taxes and Duties | – | 17,605 | 17,605 | 1,598 | 21,002 | 22,600 | 2,999 | 20,234 | 23,233 | 1,758 | 21,727 | 23,485 |
| ii) Other Fiscal Services | – | 5,398 | 5,398 | – | 5,836 | 5,836 | – | 4,036 | 4,036 | – | 1,600 | 1,600 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **415,178** | **415,178** | **–** | **435,646** | **435,646** | **–** | **435,475** | **435,475** | **–** | **481,787** | **481,787** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 415,178 | 415,178 | – | 435,646 | 435,646 | – | 435,475 | 435,475 | – | 481,787 | 481,787 |
| i) Interest on Loans from the Centre | – | 4,635 | 4,635 | – | 4,678 | 4,678 | – | 3,615 | 3,615 | – | 4,470 | 4,470 |
| ii) Interest on Internal Debt | – | 336,354 | 336,354 | – | 349,437 | 349,437 | – | 347,982 | 347,982 | – | 379,087 | 379,087 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 73,394 | 73,394 | – | 77,462 | 77,462 | – | 77,462 | 77,462 | – | 116,052 | 116,052 |
| (b) Interest on NSSF | – | 197,085 | 197,085 | – | 206,519 | 206,519 | – | 207,419 | 207,419 | – | 203,455 | 203,455 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 58,073 | 58,073 | – | 62,972 | 62,972 | – | 63,107 | 63,107 | – | 72,807 | 72,807 |
| iv) Others | – | 16,116 | 16,116 | – | 18,559 | 18,559 | – | 20,771 | 20,771 | – | 25,424 | 25,424 |
| **D. Administrative Services (i to v)** | **361** | **183,302** | **183,663** | **110** | **205,149** | **205,259** | **153** | **216,993** | **217,146** | **958** | **235,500** | **236,458** |
| i) Secretariat - General Services | 35 | 6,257 | 6,293 | – | 7,081 | 7,081 | 43 | 7,825 | 7,869 | 630 | 8,364 | 8,994 |
| ii) District Administration | – | 10,998 | 10,998 | – | 12,697 | 12,697 | – | 13,108 | 13,108 | – | 13,092 | 13,092 |
| iii) Police | – | 125,518 | 125,518 | – | 134,601 | 134,601 | – | 144,550 | 144,550 | – | 157,593 | 157,593 |
| iv) Public Works | – | 17,332 | 17,332 | – | 26,426 | 26,426 | – | 26,336 | 26,336 | – | 28,595 | 28,595 |
| v) Others ++ | 325 | 23,197 | 23,522 | 110 | 24,344 | 24,454 | 110 | 25,174 | 25,284 | 328 | 27,857 | 28,185 |
| **E. Pensions** | **–** | **190,543** | **190,543** | **–** | **179,085** | **179,085** | **–** | **202,836** | **202,836** | **–** | **211,198** | **211,198** |
| **F. Miscellaneous General Services** | **–** | **204,644** | **204,644** | **–** | **479,400** | **479,400** | **–** | **354,154** | **354,154** | **–** | **364,673** | **364,673** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 204,473 | 204,473 | – | 479,189 | 479,189 | – | 353,856 | 353,856 | – | 364,461 | 364,461 |
| **III. Grants-in-Aid and Contributions** | **3,350** | **29,505** | **32,855** | **–** | **56,547** | **56,547** | **–** | **74,796** | **74,796** | **–** | **81,824** | **81,824** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 3,350 | 29,505 | 32,855 | – | 56,547 | 56,547 | – | 74,796 | 74,796 | – | 81,824 | 81,824 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## RAJASTHAN

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **380,012** | **2,115,367** | **2,495,379** | **514,304** | **2,324,169** | **2,838,473** | **525,339** | **2,462,765** | **2,988,104** | **628,553** | **2,551,758** | **3,180,311** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **371,903** | **1,087,842** | **1,459,745** | **511,537** | **1,158,851** | **1,670,388** | **510,469** | **1,370,727** | **1,881,196** | **612,491** | **1,340,686** | **1,953,177** |
| **A. Social Services (1 to 12)** | **160,100** | **733,353** | **893,453** | **168,958** | **816,100** | **985,058** | **209,150** | **836,607** | **1,045,756** | **259,116** | **964,803** | **1,223,919** |
| 1. Education, Sports, Art and Culture | 52,118 | 439,616 | 491,734 | 42,169 | 482,102 | 524,271 | 62,973 | 493,245 | 556,218 | 95,816 | 580,480 | 676,296 |
| 2. Medical and Public Health | 18,206 | 89,784 | 107,990 | 23,470 | 100,291 | 123,761 | 20,604 | 99,644 | 120,248 | 35,545 | 120,336 | 155,880 |
| 3. Family Welfare | 13,935 | 2,621 | 16,556 | 22,036 | 3,124 | 25,160 | 26,148 | 2,689 | 28,837 | 27,490 | 1,401 | 28,890 |
| 4. Water Supply and Sanitation | 2,187 | 89,620 | 91,807 | 80 | 89,635 | 89,715 | 80 | 89,075 | 89,155 | 87 | 94,474 | 94,561 |
| 5. Housing | – | 2,139 | 2,139 | – | 2,450 | 2,450 | – | 2,680 | 2,680 | – | 2,751 | 2,751 |
| 6. Urban Development | 10,503 | 5,199 | 15,701 | 12,522 | 67,223 | 79,745 | 15,327 | 67,297 | 82,624 | 15,468 | 73,345 | 88,813 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 20,530 | 3,784 | 24,314 | 21,399 | 4,776 | 26,175 | 32,306 | 4,848 | 37,154 | 25,549 | 5,295 | 30,845 |
| 8. Labour and Labour Welfare | 332 | 4,739 | 5,071 | 447 | 5,244 | 5,691 | 1,019 | 5,258 | 6,277 | 1,852 | 6,200 | 8,052 |
| 9. Social Security and Welfare | 12,376 | 20,255 | 32,630 | 7,685 | 23,977 | 31,662 | 13,541 | 28,017 | 41,559 | 12,246 | 28,388 | 40,634 |
| 10. Nutrition | 29,899 | 125 | 30,024 | 39,133 | 136 | 39,269 | 37,059 | 145 | 37,204 | 44,850 | 167 | 45,017 |
| 11. Relief on account of Natural Calamities | – | 72,492 | 72,492 | – | 34,568 | 34,568 | – | 39,878 | 39,878 | – | 48,416 | 48,416 |
| 12. Others* | 13 | 2,979 | 2,992 | 17 | 2,574 | 2,591 | 93 | 3,829 | 3,922 | 213 | 3,550 | 3,763 |
| **B. Economic Services (1 to 9)** | **211,803** | **354,489** | **566,292** | **342,579** | **342,751** | **685,330** | **301,319** | **534,121** | **835,439** | **353,375** | **375,882** | **729,258** |
| 1. Agriculture and Allied Activities (i to xii) | 36,362 | 51,985 | 88,346 | 32,279 | 55,917 | 88,196 | 42,038 | 57,339 | 99,378 | 52,389 | 67,502 | 119,891 |
| i) Crop Husbandry | 24,804 | 12,802 | 37,606 | 15,329 | 13,763 | 29,092 | 29,669 | 14,193 | 43,862 | 35,640 | 16,292 | 51,932 |
| ii) Soil and Water Conservation | 4,172 | 1,840 | 6,012 | 6,139 | 1,931 | 8,070 | 1,313 | 1,850 | 3,163 | 3,015 | 1,783 | 4,799 |
| iii) Animal Husbandry | 1,825 | 13,121 | 14,945 | 2,157 | 14,697 | 16,854 | 3,035 | 14,805 | 17,840 | 5,116 | 18,095 | 23,211 |
| iv) Dairy Development | 173 | – | 173 | 345 | – | 345 | 396 | – | 396 | 200 | – | 200 |
| v) Fisheries | 125 | 743 | 869 | 123 | 812 | 935 | 108 | 827 | 935 | 92 | 945 | 1,037 |
| vi) Forestry and Wild Life | 3,338 | 15,425 | 18,763 | 4,966 | 16,127 | 21,093 | 3,487 | 17,038 | 20,524 | 2,390 | 21,079 | 23,468 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 414 | – | 414 | 389 | – | 389 | 271 | – | 271 | 92 | – | 92 |
| ix) Agricultural Research and Education | 627 | 5,263 | 5,890 | 611 | 5,313 | 5,924 | 799 | 5,315 | 6,115 | 777 | 5,449 | 6,226 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 884 | 2,485 | 3,369 | 2,220 | 2,940 | 5,160 | 2,960 | 2,979 | 5,939 | 4,517 | 3,466 | 7,983 |
| xii) Other Agricultural Programmes | – | 306 | 306 | – | 334 | 334 | – | 333 | 333 | 550 | 393 | 943 |
| 2. Rural Development | 58,968 | 37,153 | 96,121 | 72,510 | 44,476 | 116,986 | 106,726 | 46,253 | 152,979 | 189,311 | 47,265 | 236,576 |
| 3. Special Area Programmes | – | – | – | 15 | – | 15 | 21 | – | 21 | 33 | – | 33 |
| 4. Irrigation and Flood Control | 1,901 | 97,480 | 99,381 | 1,887 | 101,577 | 103,464 | 1,920 | 103,741 | 105,661 | 3,574 | 108,074 | 111,648 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 966 | 87,187 | 88,154 | 1,001 | 90,803 | 91,804 | 998 | 92,669 | 93,667 | 1,210 | 97,827 | 99,038 |
| ii) Minor Irrigation | 54 | 6,765 | 6,818 | 25 | 7,154 | 7,179 | 25 | 7,370 | 7,395 | 1,385 | 8,052 | 9,437 |
| iii) Flood Control and Drainage | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Energy | 54,452 | 119,811 | 174,263 | 40,340 | 88,471 | 128,811 | 43,821 | 272,592 | 316,413 | 50,351 | 96,735 | 147,086 |
| *of which:* Power | 54,410 | 119,811 | 174,221 | 40,280 | 88,470 | 128,750 | 43,750 | 272,592 | 316,342 | 50,255 | 96,735 | 146,990 |
| 6. Industry and Minerals (i to iii) | 3,325 | 6,686 | 10,012 | 3,571 | 6,827 | 10,398 | 3,772 | 7,159 | 10,931 | 2,905 | 7,793 | 10,697 |
| i) Village and Small Industries | 1,396 | 1,217 | 2,614 | 1,646 | 1,227 | 2,873 | 1,980 | 1,375 | 3,355 | 1,668 | 1,332 | 3,000 |
| ii) Industries@ | 1,929 | 5,469 | 7,398 | 1,925 | 5,600 | 7,525 | 1,792 | 5,784 | 7,576 | 1,237 | 6,460 | 7,697 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## RAJASTHAN

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 33,567 | 35,301 | 68,868 | 32,216 | 38,956 | 71,172 | 34,984 | 40,578 | 75,562 | 35,000 | 41,090 | 76,090 |
| i) Roads and Bridges | 33,567 | 34,323 | 67,890 | 32,216 | 38,956 | 71,172 | 34,984 | 39,352 | 74,336 | 35,000 | 41,080 | 76,080 |
| ii) Others @@ | – | 978 | 978 | – | – | – | – | 1,226 | 1,226 | – | 10 | 10 |
| 8. Science, Technology and Environment | 128 | 262 | 390 | 267 | 286 | 553 | 356 | 288 | 644 | 398 | 333 | 732 |
| 9. General Economic Services (i to iv) | 23,100 | 5,811 | 28,912 | 159,494 | 6,241 | 165,735 | 67,680 | 6,170 | 73,850 | 19,414 | 7,091 | 26,505 |
| i) Secretariat - Economic Services | 19,386 | 938 | 20,325 | 155,369 | 1,048 | 156,417 | 61,836 | 1,055 | 62,891 | 14,304 | 1,238 | 15,542 |
| ii) Tourism | 2,059 | 284 | 2,343 | 1,946 | 311 | 2,257 | 1,980 | 307 | 2,287 | 1,755 | 360 | 2,115 |
| iii) Civil Supplies | 575 | 3,349 | 3,924 | 774 | 3,554 | 4,328 | 867 | 3,489 | 4,356 | 795 | 3,970 | 4,765 |
| iv) Others + | 1,081 | 1,240 | 2,321 | 1,405 | 1,328 | 2,733 | 2,997 | 1,319 | 4,316 | 2,561 | 1,522 | 4,083 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **8,109** | **1,026,769** | **1,034,878** | **2,767** | **1,163,610** | **1,166,377** | **14,870** | **1,090,381** | **1,105,251** | **16,062** | **1,209,901** | **1,225,963** |
| **A. Organs of State** | **1,172** | **21,261** | **22,433** | **1,255** | **23,074** | **24,329** | **1,268** | **23,603** | **24,871** | **1,952** | **29,480** | **31,432** |
| **B. Fiscal Services (i to ii)** | **5,713** | **39,111** | **44,824** | **1,313** | **43,914** | **45,227** | **10,808** | **44,973** | **55,781** | **13,802** | **49,825** | **63,627** |
| i) Collection of Taxes and Duties | 5,713 | 38,340 | 44,053 | 1,313 | 43,263 | 44,576 | 10,808 | 44,432 | 55,240 | 13,802 | 49,626 | 63,428 |
| ii) Other Fiscal Services | – | 771 | 771 | – | 651 | 651 | – | 541 | 541 | – | 199 | 199 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **605,182** | **605,182** | **–** | **672,563** | **672,563** | **–** | **592,170** | **592,170** | **–** | **644,052** | **644,052** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 35,000 | 35,000 | – | 60,000 | 60,000 | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 570,182 | 570,182 | – | 612,563 | 612,563 | – | 592,170 | 592,170 | – | 644,052 | 644,052 |
| i) Interest on Loans from the Centre | – | 63,142 | 63,142 | – | 64,556 | 64,556 | – | 61,321 | 61,321 | – | 63,595 | 63,595 |
| ii) Interest on Internal Debt | – | 387,471 | 387,471 | – | 414,842 | 414,842 | – | 398,005 | 398,005 | – | 435,590 | 435,590 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 132,450 | 132,450 | – | 144,415 | 144,415 | – | 138,361 | 138,361 | – | 176,982 | 176,982 |
| (b) Interest on NSSF | – | 235,916 | 235,916 | – | 251,582 | 251,582 | – | 241,708 | 241,708 | – | 239,265 | 239,265 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 116,316 | 116,316 | – | 128,867 | 128,867 | – | 128,667 | 128,667 | – | 140,337 | 140,337 |
| iv) Others | – | 3,253 | 3,253 | – | 4,298 | 4,298 | – | 4,177 | 4,177 | – | 4,531 | 4,531 |
| **D. Administrative Services (i to v)** | **1,224** | **148,130** | **149,354** | **199** | **157,119** | **157,318** | **2,794** | **162,584** | **165,378** | **308** | **184,804** | **185,112** |
| i) Secretariat - General Services | 5 | 5,239 | 5,243 | 10 | 6,019 | 6,029 | 29 | 6,220 | 6,250 | 160 | 7,221 | 7,381 |
| ii) District Administration | 52 | 13,130 | 13,182 | – | 14,684 | 14,684 | – | 14,515 | 14,515 | – | 17,003 | 17,003 |
| iii) Police | 1,025 | 93,276 | 94,301 | 43 | 101,882 | 101,925 | 2,455 | 105,830 | 108,285 | 45 | 121,551 | 121,595 |
| iv) Public Works | 62 | 14,615 | 14,677 | 85 | 13,526 | 13,611 | 96 | 13,679 | 13,775 | 100 | 15,164 | 15,264 |
| v) Others ++ | 80 | 21,871 | 21,951 | 61 | 21,008 | 21,069 | 213 | 22,341 | 22,554 | 3 | 23,866 | 23,869 |
| **E. Pensions** | **–** | **211,624** | **211,624** | **–** | **265,482** | **265,482** | **–** | **265,452** | **265,452** | **–** | **300,081** | **300,081** |
| **F. Miscellaneous General Services** | **–** | **1,460** | **1,460** | **–** | **1,458** | **1,458** | **–** | **1,600** | **1,600** | **–** | **1,659** | **1,659** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **756** | **756** | **–** | **1,708** | **1,708** | **–** | **1,657** | **1,657** | **–** | **1,172** | **1,172** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 756 | 756 | – | 1,708 | 1,708 | – | 1,657 | 1,657 | – | 1,172 | 1,172 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## SIKKIM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **33,650** | **155,106** | **188,756** | **46,253** | **191,749** | **238,002** | **47,646** | **194,683** | **242,328** | **56,384** | **167,292** | **223,675** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **32,984** | **30,961** | **63,944** | **43,820** | **34,491** | **78,311** | **45,295** | **36,384** | **81,679** | **55,458** | **36,835** | **92,293** |
| **A. Social Services (1 to 12)** | **16,514** | **19,068** | **35,581** | **21,445** | **21,670** | **43,115** | **22,798** | **23,247** | **46,045** | **24,992** | **23,492** | **48,484** |
| 1. Education, Sports, Art and Culture | 8,797 | 12,361 | 21,158 | 10,536 | 13,325 | 23,861 | 11,445 | 13,423 | 24,868 | 12,715 | 14,611 | 27,326 |
| 2. Medical and Public Health | 1,779 | 3,145 | 4,924 | 3,037 | 3,610 | 6,647 | 3,012 | 3,709 | 6,722 | 3,237 | 3,984 | 7,222 |
| 3. Family Welfare | 560 | – | 560 | 606 | – | 606 | 606 | – | 606 | 621 | – | 621 |
| 4. Water Supply and Sanitation | 877 | 621 | 1,498 | 1,468 | 584 | 2,052 | 1,328 | 584 | 1,913 | 1,610 | 608 | 2,218 |
| 5. Housing | 1,134 | 269 | 1,403 | 1,577 | 571 | 2,148 | 1,521 | 571 | 2,092 | 941 | 536 | 1,477 |
| 6. Urban Development | 372 | 275 | 646 | 351 | 324 | 675 | 282 | 324 | 605 | 885 | 323 | 1,208 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 870 | 445 | 1,315 | 831 | 277 | 1,108 | 1,147 | 278 | 1,426 | 1,331 | 281 | 1,612 |
| 8. Labour and Labour Welfare | 97 | 85 | 182 | 165 | 94 | 259 | 165 | 94 | 259 | 148 | 100 | 247 |
| 9. Social Security and Welfare | 1,116 | 274 | 1,390 | 1,527 | 286 | 1,813 | 1,731 | 304 | 2,035 | 2,036 | 372 | 2,407 |
| 10. Nutrition | 514 | 45 | 559 | 619 | 46 | 665 | 604 | 46 | 650 | 920 | 48 | 967 |
| 11. Relief on account of Natural Calamities | 2 | 981 | 983 | 228 | 1,868 | 2,096 | 456 | 3,221 | 3,677 | – | 1,925 | 1,925 |
| 12. Others* | 396 | 565 | 961 | 500 | 685 | 1,185 | 500 | 692 | 1,192 | 550 | 704 | 1,254 |
| **B. Economic Services (1 to 9)** | **16,470** | **11,893** | **28,363** | **22,375** | **12,821** | **35,196** | **22,497** | **13,137** | **35,634** | **30,466** | **13,343** | **43,809** |
| 1. Agriculture and Allied Activities (i to xii) | 6,257 | 4,846 | 11,103 | 7,534 | 5,245 | 12,779 | 8,959 | 5,505 | 14,464 | 11,396 | 5,625 | 17,021 |
| i) Crop Husbandry | 1,257 | 1,109 | 2,367 | 1,670 | 1,231 | 2,901 | 1,899 | 1,277 | 3,176 | 2,838 | 1,276 | 4,114 |
| ii) Soil and Water Conservation | 142 | 284 | 426 | 140 | 289 | 429 | 162 | 295 | 457 | 145 | 308 | 453 |
| iii) Animal Husbandry | 770 | 692 | 1,462 | 997 | 757 | 1,754 | 1,160 | 757 | 1,917 | 1,610 | 777 | 2,388 |
| iv) Dairy Development | 380 | 20 | 400 | 485 | 20 | 505 | 485 | 20 | 505 | 685 | 29 | 714 |
| v) Fisheries | 43 | 157 | 200 | 146 | 171 | 317 | 146 | 171 | 317 | 163 | 175 | 338 |
| vi) Forestry and Wild Life | 1,333 | 1,189 | 2,522 | 1,427 | 1,252 | 2,679 | 1,649 | 1,277 | 2,925 | 1,535 | 1,327 | 2,862 |
| vii) Plantations | – | 278 | 278 | – | 282 | 282 | – | 294 | 294 | – | 282 | 282 |
| viii) Food Storage and Warehousing | 247 | 768 | 1,015 | 205 | 856 | 1,061 | 208 | 1,027 | 1,235 | 236 | 1,033 | 1,268 |
| ix) Agricultural Research and Education | 14 | – | 14 | 40 | – | 40 | 40 | – | 40 | 25 | – | 25 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 188 | 347 | 536 | 349 | 387 | 736 | 358 | 387 | 745 | 400 | 418 | 818 |
| xii) Other Agricultural Programmes | 1,882 | – | 1,882 | 2,075 | – | 2,075 | 2,854 | – | 2,854 | 3,759 | – | 3,759 |
| 2. Rural Development | 3,332 | 328 | 3,660 | 3,615 | 327 | 3,942 | 3,554 | 327 | 3,881 | 4,081 | 334 | 4,414 |
| 3. Special Area Programmes | 424 | – | 424 | 150 | – | 150 | 163 | – | 163 | 150 | – | 150 |
| 4. Irrigation and Flood Control | 1,415 | 135 | 1,550 | 1,140 | 142 | 1,282 | 1,529 | 142 | 1,671 | 5,934 | 148 | 6,082 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Minor Irrigation | 651 | 121 | 772 | 755 | 135 | 890 | 770 | 135 | 905 | 944 | 141 | 1,085 |
| iii) Flood Control and Drainage | 764 | 14 | 778 | 360 | 7 | 367 | 734 | 7 | 741 | 4,945 | 7 | 4,952 |
| 5. Energy | 1,901 | 1,917 | 3,819 | 1,782 | 2,374 | 4,156 | 1,847 | 2,379 | 4,226 | 2,454 | 2,266 | 4,720 |
| *of which:* Power | 1,858 | 1,917 | 3,776 | 1,700 | 2,374 | 4,074 | 1,765 | 2,379 | 4,144 | 2,396 | 2,266 | 4,662 |
| 6. Industry and Minerals (i to iii) | 762 | 415 | 1,177 | 2,211 | 434 | 2,646 | 2,211 | 461 | 2,673 | 1,574 | 456 | 2,029 |
| i) Village and Small Industries | 578 | 321 | 899 | 812 | 333 | 1,146 | 812 | 360 | 1,173 | 1,008 | 353 | 1,361 |
| ii) Industries@ | 184 | 94 | 278 | 1,399 | 101 | 1,500 | 1,399 | 101 | 1,500 | 566 | 103 | 669 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## SIKKIM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 1,029 | 3,972 | 5,001 | 2,264 | 4,001 | 6,265 | 2,309 | 4,021 | 6,330 | 1,996 | 4,209 | 6,205 |
| i) Roads and Bridges | 935 | 2,342 | 3,277 | 2,026 | 2,433 | 4,459 | 2,071 | 2,453 | 4,524 | 1,888 | 2,531 | 4,419 |
| ii) Others @@ | 94 | 1,630 | 1,724 | 238 | 1,568 | 1,806 | 238 | 1,568 | 1,806 | 108 | 1,678 | 1,786 |
| 8. Science, Technology and Environment | 199 | – | 199 | 351 | – | 351 | 320 | – | 320 | 318 | – | 318 |
| 9. General Economic Services (i to iv) | 1,152 | 280 | 1,431 | 3,328 | 298 | 3,626 | 1,605 | 302 | 1,907 | 2,564 | 305 | 2,870 |
| i) Secretariat - Economic Services | 194 | 24 | 218 | 2,287 | 25 | 2,312 | 422 | 25 | 448 | 1,537 | 22 | 1,559 |
| ii) Tourism | 511 | 148 | 658 | 615 | 156 | 771 | 724 | 160 | 884 | 502 | 163 | 665 |
| iii) Civil Supplies | 47 | 23 | 70 | 94 | 26 | 120 | 94 | 26 | 120 | 65 | 28 | 93 |
| iv) Others + | 400 | 85 | 486 | 332 | 91 | 423 | 365 | 91 | 456 | 460 | 93 | 553 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **667** | **124,145** | **124,812** | **2,433** | **157,258** | **159,691** | **2,350** | **158,299** | **160,649** | **926** | **130,457** | **131,382** |
| **A. Organs of State** | **–** | **2,018** | **2,018** | **–** | **2,389** | **2,389** | **–** | **2,560** | **2,560** | **–** | **2,480** | **2,480** |
| **B. Fiscal Services (i to ii)** | **8** | **873** | **881** | **20** | **1,462** | **1,482** | **20** | **1,510** | **1,529** | **24** | **1,972** | **1,996** |
| i) Collection of Taxes and Duties | 8 | 873 | 881 | 20 | 1,462 | 1,482 | 20 | 1,510 | 1,529 | 24 | 1,972 | 1,996 |
| ii) Other Fiscal Services | – | – | – | – | – | – | – | – | – | – | – | – |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **12,700** | **12,700** | **–** | **14,097** | **14,097** | **–** | **14,100** | **14,100** | **–** | **14,647** | **14,647** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 1,173 | 1,173 | – | 1,173 | 1,173 | – | 1,173 | 1,173 | – | 1,173 | 1,173 |
| 2. Interest Payments (i to iv) | – | 11,527 | 11,527 | – | 12,924 | 12,924 | – | 12,927 | 12,927 | – | 13,474 | 13,474 |
| i) Interest on Loans from the Centre | – | 3,930 | 3,930 | – | 2,434 | 2,434 | – | 2,434 | 2,434 | – | 2,416 | 2,416 |
| ii) Interest on Internal Debt | – | 5,347 | 5,347 | – | 8,205 | 8,205 | – | 8,205 | 8,205 | – | 8,551 | 8,551 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 4,481 | 4,481 | – | 5,879 | 5,879 | – | 5,879 | 5,879 | – | 6,220 | 6,220 |
| (b) Interest on NSSF | – | – | – | – | 1,300 | 1,300 | – | 1,300 | 1,300 | – | 1,300 | 1,300 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 2,250 | 2,250 | – | 2,285 | 2,285 | – | 2,288 | 2,288 | – | 2,507 | 2,507 |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **659** | **11,299** | **11,958** | **1,263** | **12,806** | **14,069** | **1,351** | **13,388** | **14,739** | **902** | **13,955** | **14,857** |
| i) Secretariat - General Services | 12 | 1,099 | 1,111 | 125 | 1,126 | 1,251 | 25 | 1,223 | 1,249 | 23 | 1,211 | 1,234 |
| ii) District Administration | – | 403 | 403 | – | 426 | 426 | – | 452 | 452 | – | 485 | 485 |
| iii) Police | 154 | 6,622 | 6,776 | 26 | 7,041 | 7,067 | 303 | 7,320 | 7,623 | 13 | 7,792 | 7,805 |
| iv) Public Works | 98 | 1,487 | 1,585 | 331 | 1,812 | 2,143 | 241 | 1,966 | 2,207 | 222 | 1,957 | 2,179 |
| v) Others ++ | 395 | 1,688 | 2,083 | 781 | 2,401 | 3,182 | 782 | 2,426 | 3,209 | 644 | 2,511 | 3,155 |
| **E. Pensions** | **–** | **4,924** | **4,924** | **–** | **4,663** | **4,663** | **–** | **4,900** | **4,900** | **–** | **5,553** | **5,553** |
| **F. Miscellaneous General Services** | **–** | **92,332** | **92,332** | **1,150** | **121,841** | **122,991** | **979** | **121,841** | **122,821** | **–** | **91,848** | **91,848** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 91,329 | 91,329 | – | 121,329 | 121,329 | – | 121,329 | 121,329 | – | 91,336 | 91,336 |
| **III. Grants-in-Aid and Contributions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## TAMIL NADU

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **720,050** | **3,106,447** | **3,826,497** | **865,162** | **3,598,205** | **4,463,367** | **910,563** | **3,649,549** | **4,560,112** | **1,030,309** | **4,111,847** | **5,142,157** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **686,936** | **1,395,374** | **2,082,310** | **829,755** | **1,679,484** | **2,509,239** | **874,836** | **1,603,812** | **2,478,648** | **998,427** | **1,860,343** | **2,858,770** |
| **A. Social Services (1 to 12)** | **542,897** | **759,738** | **1,302,635** | **702,071** | **1,027,956** | **1,730,027** | **728,573** | **963,321** | **1,691,894** | **802,481** | **1,158,981** | **1,961,462** |
| 1. Education, Sports, Art and Culture | 41,728 | 564,383 | 606,110 | 72,704 | 751,529 | 824,233 | 70,493 | 670,016 | 740,509 | 78,971 | 840,669 | 919,640 |
| 2. Medical and Public Health | 19,753 | 111,220 | 130,972 | 16,505 | 163,507 | 180,012 | 15,200 | 145,668 | 160,868 | 15,515 | 179,209 | 194,725 |
| 3. Family Welfare | 21,721 | 2,504 | 24,225 | 29,948 | 4,552 | 34,500 | 26,583 | 4,031 | 30,614 | 37,035 | 4,988 | 42,022 |
| 4. Water Supply and Sanitation | 6,717 | 1,705 | 8,422 | 2,913 | 1,908 | 4,821 | 3,130 | 1,739 | 4,869 | 7,586 | 1,253 | 8,840 |
| 5. Housing | 43,136 | 3,841 | 46,977 | 75,891 | 3,554 | 79,445 | 54,753 | 3,828 | 58,581 | 73,776 | 3,808 | 77,583 |
| 6. Urban Development | 59,662 | 3,459 | 63,121 | 67,201 | 3,209 | 70,410 | 68,556 | 4,483 | 73,039 | 72,338 | 4,000 | 76,338 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 57,386 | 30,047 | 87,433 | 62,475 | 38,642 | 101,117 | 70,718 | 35,123 | 105,841 | 70,592 | 43,422 | 114,014 |
| 8. Labour and Labour Welfare | 1,853 | 12,578 | 14,430 | 1,927 | 14,366 | 16,293 | 3,086 | 12,843 | 15,929 | 3,872 | 15,761 | 19,633 |
| 9. Social Security and Welfare | 134,626 | 24,853 | 159,479 | 180,739 | 31,739 | 212,478 | 215,600 | 32,212 | 247,812 | 232,058 | 34,780 | 266,838 |
| 10. Nutrition | 86,694 | 970 | 87,664 | 116,551 | 2,094 | 118,645 | 123,601 | 1,465 | 125,066 | 134,486 | 1,759 | 136,245 |
| 11. Relief on account of Natural Calamities | – | -2,206 | -2,206 | – | 4,795 | 4,795 | – | 42,509 | 42,509 | – | 19,558 | 19,558 |
| 12. Others* | 69,621 | 6,385 | 76,006 | 75,217 | 8,061 | 83,278 | 76,853 | 9,404 | 86,257 | 76,253 | 9,773 | 86,026 |
| **B. Economic Services (1 to 9)** | **144,039** | **635,636** | **779,675** | **127,684** | **651,528** | **779,212** | **146,263** | **640,491** | **786,754** | **195,946** | **701,362** | **897,308** |
| 1. Agriculture and Allied Activities (i to xii) | 47,645 | 132,285 | 179,930 | 50,269 | 149,726 | 199,995 | 57,418 | 135,506 | 192,925 | 79,495 | 150,659 | 230,154 |
| i) Crop Husbandry | 13,395 | 78,839 | 92,233 | 13,960 | 85,569 | 99,529 | 20,012 | 72,839 | 92,851 | 37,604 | 74,895 | 112,500 |
| ii) Soil and Water Conservation | 11,298 | 999 | 12,296 | 11,215 | 2,597 | 13,812 | 10,599 | 2,045 | 12,643 | 11,387 | 2,549 | 13,936 |
| iii) Animal Husbandry | 2,353 | 10,895 | 13,248 | 656 | 15,860 | 16,516 | 1,958 | 13,388 | 15,345 | 1,299 | 17,241 | 18,539 |
| iv) Dairy Development | 584 | 1,322 | 1,906 | 318 | 1,537 | 1,855 | 338 | 1,395 | 1,733 | 1,443 | 1,827 | 3,270 |
| v) Fisheries | 7,827 | 1,484 | 9,311 | 10,524 | 2,096 | 12,620 | 8,580 | 2,010 | 10,590 | 8,664 | 2,595 | 11,258 |
| vi) Forestry and Wild Life | 3,858 | 8,102 | 11,960 | 4,154 | 10,573 | 14,727 | 4,231 | 9,360 | 13,591 | 5,041 | 11,673 | 16,714 |
| vii) Plantations | 2 | – | 2 | 2 | – | 2 | 2 | – | 2 | 2 | – | 2 |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | 5,924 | 8,096 | 14,020 | 8,016 | 8,507 | 16,523 | 8,744 | 8,829 | 17,573 | 10,804 | 9,905 | 20,709 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 2,192 | 18,686 | 20,878 | 1,281 | 17,566 | 18,847 | 2,781 | 21,317 | 24,098 | 3,133 | 23,905 | 27,038 |
| xii) Other Agricultural Programmes | 213 | 3,864 | 4,076 | 143 | 5,421 | 5,564 | 175 | 4,323 | 4,498 | 119 | 6,069 | 6,188 |
| 2. Rural Development | 52,844 | 14,973 | 67,817 | 40,060 | 23,592 | 63,652 | 51,868 | 25,442 | 77,310 | 71,539 | 28,262 | 99,801 |
| 3. Special Area Programmes | 1,195 | 70 | 1,265 | 557 | 82 | 639 | 1,221 | 76 | 1,297 | 983 | 95 | 1,077 |
| 4. Irrigation and Flood Control | 5,307 | 55,206 | 60,514 | 5,571 | 49,783 | 55,354 | 3,402 | 52,143 | 55,544 | 4,963 | 58,301 | 63,264 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 3,027 | 50,681 | 53,709 | 2,952 | 43,948 | 46,900 | 1,148 | 47,407 | 48,555 | 2,158 | 52,422 | 54,580 |
| ii) Minor Irrigation | 557 | 4,235 | 4,792 | 513 | 5,415 | 5,928 | 421 | 4,439 | 4,859 | 586 | 5,580 | 6,166 |
| iii) Flood Control and Drainage | – | 290 | 290 | – | 420 | 420 | – | 297 | 297 | – | 299 | 299 |
| 5. Energy | 95 | 118,111 | 118,207 | 1,170 | 113,927 | 115,097 | 1,150 | 114,015 | 115,165 | 170 | 122,096 | 122,266 |
| *of which:* Power | – | 118,111 | 118,111 | 1,000 | 113,927 | 114,927 | 1,000 | 114,015 | 115,015 | – | 122,096 | 122,096 |
| 6. Industry and Minerals (i to iii) | 27,371 | 20,853 | 48,224 | 22,335 | 20,963 | 43,298 | 22,549 | 20,104 | 42,653 | 30,132 | 44,259 | 74,391 |
| i) Village and Small Industries | 25,160 | 17,864 | 43,024 | 19,092 | 17,192 | 36,284 | 19,115 | 16,600 | 35,715 | 26,099 | 17,942 | 44,041 |
| ii) Industries@ | 2,056 | 3,208 | 5,264 | 3,193 | 3,771 | 6,964 | 3,384 | 3,504 | 6,889 | 4,033 | 26,317 | 30,349 |
| iii) Others** | 155 | -219 | -64 | 50 | – | 50 | 50 | – | 50 | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## TAMIL NADU

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 3,314 | 82,624 | 85,939 | 2,088 | 86,112 | 88,200 | 2,515 | 85,823 | 88,338 | 2,641 | 88,578 | 91,219 |
| i) Roads and Bridges | 3,314 | 82,313 | 85,627 | 2,088 | 86,072 | 88,160 | 2,515 | 85,780 | 88,294 | 2,641 | 88,535 | 91,176 |
| ii) Others @@ | – | 311 | 311 | – | 40 | 40 | – | 43 | 43 | – | 43 | 43 |
| 8. Science, Technology and Environment | 844 | 57 | 901 | 1,528 | 77 | 1,605 | 1,029 | 82 | 1,111 | 1,558 | 96 | 1,654 |
| 9. General Economic Services (i to iv) | 5,422 | 211,457 | 216,878 | 4,106 | 207,266 | 211,372 | 5,110 | 207,301 | 212,411 | 4,466 | 209,015 | 213,481 |
| i) Secretariat - Economic Services | 539 | 2,292 | 2,831 | 500 | 2,953 | 3,453 | 733 | 3,705 | 4,438 | 527 | 3,722 | 4,249 |
| ii) Tourism | 4,020 | 446 | 4,466 | 2,705 | 549 | 3,254 | 3,287 | 548 | 3,835 | 2,835 | 641 | 3,476 |
| iii) Civil Supplies | 125 | 205,232 | 205,357 | – | 199,132 | 199,132 | 20 | 199,059 | 199,078 | -15 | 199,715 | 199,700 |
| iv) Others + | 738 | 3,486 | 4,225 | 901 | 4,632 | 5,533 | 1,071 | 3,990 | 5,061 | 1,119 | 4,936 | 6,055 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **4,274** | **1,495,212** | **1,499,486** | **6,567** | **1,638,245** | **1,644,812** | **6,887** | **1,741,721** | **1,748,609** | **2,687** | **1,921,586** | **1,924,273** |
| **A. Organs of State** | **561** | **35,980** | **36,541** | **571** | **34,019** | **34,590** | **602** | **34,123** | **34,725** | **680** | **39,066** | **39,746** |
| **B. Fiscal Services (i to ii)** | **2,150** | **64,843** | **66,993** | **134** | **56,416** | **56,550** | **2,171** | **52,487** | **54,657** | **111** | **62,720** | **62,831** |
| i) Collection of Taxes and Duties | 2,150 | 59,933 | 62,084 | 134 | 51,258 | 51,392 | 2,171 | 49,447 | 51,618 | 111 | 59,593 | 59,704 |
| ii) Other Fiscal Services | – | 4,909 | 4,909 | – | 5,158 | 5,158 | – | 3,039 | 3,039 | – | 3,127 | 3,127 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **595,599** | **595,599** | **–** | **599,583** | **599,583** | **–** | **660,961** | **660,961** | **–** | **642,617** | **642,617** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 45,000 | 45,000 | – | 45,000 | 45,000 | – | 45,000 | 45,000 | – | 45,000 | 45,000 |
| 2. Interest Payments (i to iv) | – | 550,599 | 550,599 | – | 554,583 | 554,583 | – | 615,961 | 615,961 | – | 597,617 | 597,617 |
| i) Interest on Loans from the Centre | – | 62,923 | 62,923 | – | 54,000 | 54,000 | – | 50,129 | 50,129 | – | 53,017 | 53,017 |
| ii) Interest on Internal Debt | – | 416,053 | 416,053 | – | 447,652 | 447,652 | – | 452,866 | 452,866 | – | 457,752 | 457,752 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 126,513 | 126,513 | – | 137,750 | 137,750 | – | 136,544 | 136,544 | – | 166,672 | 166,672 |
| (b) Interest on NSSF | | 218,594 | 218,594 | – | 251,080 | 251,080 | – | 257,568 | 257,568 | – | 243,091 | 243,091 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 59,748 | 59,748 | – | 45,207 | 45,207 | – | 70,089 | 70,089 | – | 76,646 | 76,646 |
| iv) Others | – | 11,875 | 11,875 | – | 7,724 | 7,724 | – | 42,877 | 42,877 | – | 10,202 | 10,202 |
| **D. Administrative Services (i to v)** | **1,563** | **249,960** | **251,522** | **5,862** | **324,886** | **330,748** | **4,115** | **316,214** | **320,329** | **1,896** | **372,180** | **374,076** |
| i) Secretariat - General Services | 126 | 6,686 | 6,811 | 196 | 8,370 | 8,566 | 158 | 10,365 | 10,523 | – | 9,452 | 9,452 |
| ii) District Administration | 300 | 41,545 | 41,845 | 5,000 | 53,577 | 58,577 | 2,708 | 50,542 | 53,250 | 1,000 | 66,277 | 67,277 |
| iii) Police | – | 143,275 | 143,275 | – | 185,316 | 185,316 | – | 182,201 | 182,201 | – | 211,638 | 211,638 |
| iv) Public Works | – | 19,608 | 19,608 | – | 28,737 | 28,737 | – | 28,740 | 28,740 | 1 | 31,516 | 31,517 |
| v) Others ++ | 1,137 | 38,846 | 39,982 | 666 | 48,886 | 49,552 | 1,249 | 44,366 | 45,615 | 895 | 53,298 | 54,193 |
| **E. Pensions** | **–** | **542,961** | **542,961** | **–** | **617,298** | **617,298** | **–** | **671,822** | **671,822** | **–** | **791,906** | **791,906** |
| **F. Miscellaneous General Services** | **–** | **5,870** | **5,870** | **–** | **6,043** | **6,043** | **–** | **6,114** | **6,114** | **–** | **13,097** | **13,097** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 4 | 4 | – | – | – | – | 3 | 3 | – | 3 | 3 |
| **III. Grants-in-Aid and Contributions** | **28,840** | **215,861** | **244,701** | **28,840** | **280,476** | **309,316** | **28,840** | **304,016** | **332,856** | **29,195** | **329,918** | **359,113** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 28,840 | 215,861 | 244,701 | 28,840 | 280,476 | 309,316 | 28,840 | 304,016 | 332,856 | 29,195 | 329,918 | 359,113 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## TRIPURA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **49,002** | **199,254** | **248,256** | **58,076** | **244,259** | **302,335** | **63,178** | **232,660** | **295,838** | **75,349** | **272,725** | **348,074** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **43,763** | **84,061** | **127,824** | **46,195** | **104,902** | **151,097** | **55,341** | **100,739** | **156,080** | **68,089** | **110,011** | **178,099** |
| **A. Social Services (1 to 12)** | **30,224** | **56,701** | **86,925** | **29,267** | **72,666** | **101,932** | **37,261** | **68,033** | **105,294** | **47,340** | **74,191** | **121,531** |
| 1. Education, Sports, Art and Culture | 6,856 | 43,006 | 49,862 | 3,615 | 55,060 | 58,674 | 3,674 | 50,308 | 53,982 | 5,051 | 56,363 | 61,414 |
| 2. Medical and Public Health | 3,079 | 7,120 | 10,199 | 4,152 | 8,379 | 12,531 | 5,045 | 8,300 | 13,346 | 5,454 | 8,776 | 14,230 |
| 3. Family Welfare | 1,038 | – | 1,038 | 1,283 | – | 1,283 | 1,291 | – | 1,291 | 1,416 | – | 1,416 |
| 4. Water Supply and Sanitation | 478 | 26 | 503 | 179 | 1,521 | 1,700 | 179 | 1,561 | 1,740 | 558 | 1,706 | 2,264 |
| 5. Housing | – | 384 | 384 | – | 600 | 600 | – | 600 | 600 | – | 600 | 600 |
| 6. Urban Development | 702 | 125 | 827 | 2,137 | 228 | 2,365 | 1,276 | 238 | 1,515 | 5,097 | 250 | 5,347 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 9,216 | 854 | 10,071 | 8,816 | 1,174 | 9,990 | 11,609 | 1,750 | 13,360 | 11,148 | 1,441 | 12,588 |
| 8. Labour and Labour Welfare | 162 | 530 | 693 | 252 | 626 | 878 | 261 | 585 | 846 | 331 | 697 | 1,028 |
| 9. Social Security and Welfare | 6,721 | 1,763 | 8,484 | 6,989 | 2,324 | 9,313 | 10,547 | 1,907 | 12,454 | 15,337 | 2,004 | 17,341 |
| 10. Nutrition | 1,537 | 60 | 1,597 | 1,207 | 102 | 1,309 | 2,799 | 113 | 2,912 | 2,298 | 132 | 2,431 |
| 11. Relief on account of Natural Calamities | – | 2,194 | 2,194 | – | 1,857 | 1,857 | – | 1,857 | 1,857 | – | 1,403 | 1,403 |
| 12. Others* | 435 | 639 | 1,074 | 636 | 795 | 1,432 | 579 | 814 | 1,392 | 651 | 819 | 1,470 |
| **B. Economic Services (1 to 9)** | **13,539** | **27,360** | **40,899** | **16,929** | **32,236** | **49,165** | **18,079** | **32,707** | **50,786** | **20,748** | **35,820** | **56,568** |
| 1. Agriculture and Allied Activities (i to xii) | 5,887 | 11,807 | 17,694 | 8,776 | 13,891 | 22,667 | 8,864 | 13,556 | 22,421 | 11,166 | 14,573 | 25,739 |
| i) Crop Husbandry | 3,185 | 4,646 | 7,830 | 4,861 | 5,600 | 10,461 | 4,163 | 5,479 | 9,642 | 6,087 | 5,796 | 11,883 |
| ii) Soil and Water Conservation | 141 | 538 | 680 | 105 | 613 | 718 | 195 | 603 | 799 | 147 | 672 | 819 |
| iii) Animal Husbandry | 488 | 2,090 | 2,578 | 771 | 2,473 | 3,244 | 793 | 2,339 | 3,132 | 1,478 | 2,541 | 4,019 |
| iv) Dairy Development | 17 | 90 | 108 | 14 | 107 | 121 | 4 | 91 | 95 | 40 | 99 | 139 |
| v) Fisheries | 930 | 900 | 1,830 | 1,063 | 941 | 2,004 | 1,038 | 1,052 | 2,089 | 1,360 | 1,094 | 2,454 |
| vi) Forestry and Wild Life | 890 | 2,240 | 3,130 | 1,362 | 2,704 | 4,066 | 1,654 | 2,584 | 4,237 | 1,656 | 2,834 | 4,490 |
| vii) Plantations | 24 | – | 24 | 25 | – | 25 | 30 | – | 30 | 30 | – | 30 |
| viii) Food Storage and Warehousing | 54 | 670 | 724 | 50 | 749 | 799 | 48 | 728 | 776 | 50 | 802 | 852 |
| ix) Agricultural Research and Education | 34 | – | 34 | 244 | – | 244 | 89 | – | 89 | 100 | – | 100 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 124 | 632 | 756 | 281 | 704 | 985 | 851 | 681 | 1,532 | 219 | 735 | 953 |
| xii) Other Agricultural Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 5,493 | 3,122 | 8,616 | 4,933 | 4,316 | 9,250 | 5,382 | 4,787 | 10,168 | 6,250 | 5,277 | 11,526 |
| 3. Special Area Programmes | 241 | – | 241 | 512 | – | 512 | 378 | – | 378 | 652 | – | 652 |
| 4. Irrigation and Flood Control | 72 | 1,937 | 2,008 | 53 | 3,026 | 3,079 | 53 | 2,300 | 2,353 | 58 | 2,530 | 2,588 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Minor Irrigation | 72 | 1,165 | 1,237 | 53 | 2,333 | 2,385 | 53 | 1,674 | 1,727 | 58 | 1,792 | 1,850 |
| iii) Flood Control and Drainage | – | 771 | 771 | – | 694 | 694 | – | 626 | 626 | – | 738 | 738 |
| 5. Energy | 4 | 104 | 107 | 11 | 163 | 174 | 3 | 137 | 140 | 33 | 148 | 181 |
| *of which:* Power | – | 63 | 63 | – | 111 | 111 | – | 85 | 85 | – | 89 | 89 |
| 6. Industry and Minerals (i to iii) | 1,175 | 1,268 | 2,443 | 1,750 | 1,443 | 3,193 | 2,341 | 1,445 | 3,786 | 1,519 | 1,618 | 3,137 |
| i) Village and Small Industries | 862 | 1,251 | 2,113 | 987 | 1,425 | 2,413 | 1,843 | 1,427 | 3,271 | 1,439 | 1,595 | 3,034 |
| ii) Industries@ | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Others** | 313 | 17 | 330 | 763 | 18 | 781 | 498 | 18 | 516 | 80 | 23 | 103 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## TRIPURA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 20 | 8,265 | 8,285 | 23 | 8,264 | 8,287 | 25 | 9,350 | 9,376 | 27 | 10,433 | 10,460 |
| i) Roads and Bridges | – | 7,385 | 7,385 | – | 7,237 | 7,237 | – | 8,237 | 8,237 | – | 9,337 | 9,337 |
| ii) Others @@ | 20 | 880 | 900 | 23 | 1,027 | 1,050 | 25 | 1,113 | 1,139 | 27 | 1,096 | 1,123 |
| 8. Science, Technology and Environment | 188 | 46 | 234 | 177 | 51 | 228 | 445 | 54 | 499 | 450 | 55 | 505 |
| 9. General Economic Services (i to iv) | 459 | 811 | 1,269 | 694 | 1,082 | 1,776 | 588 | 1,077 | 1,666 | 593 | 1,186 | 1,780 |
| i) Secretariat - Economic Services | 110 | 125 | 235 | 227 | 142 | 369 | 76 | 147 | 223 | 121 | 168 | 289 |
| ii) Tourism | 114 | 27 | 142 | 160 | 39 | 198 | 196 | 50 | 246 | 190 | 55 | 244 |
| iii) Civil Supplies | 196 | 374 | 570 | 257 | 500 | 757 | 256 | 500 | 756 | 231 | 560 | 791 |
| iv) Others + | 38 | 284 | 322 | 51 | 401 | 452 | 60 | 380 | 441 | 51 | 404 | 455 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **327** | **115,193** | **115,520** | **5,566** | **139,357** | **144,922** | **991** | **131,921** | **132,911** | **1,011** | **162,714** | **163,725** |
| **A. Organs of State** | **70** | **2,714** | **2,784** | **78** | **3,654** | **3,732** | **67** | **3,669** | **3,736** | **65** | **3,439** | **3,504** |
| **B. Fiscal Services (i to ii)** | **12** | **1,771** | **1,784** | **16** | **2,289** | **2,305** | **16** | **2,306** | **2,322** | **18** | **2,366** | **2,384** |
| i) Collection of Taxes and Duties | 12 | 1,668 | 1,680 | 16 | 2,178 | 2,194 | 16 | 2,190 | 2,206 | 18 | 2,239 | 2,256 |
| ii) Other Fiscal Services | – | 104 | 104 | – | 111 | 111 | – | 116 | 116 | – | 128 | 128 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **40,817** | **40,817** | **–** | **40,928** | **40,928** | **–** | **42,646** | **42,646** | **–** | **41,021** | **41,021** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 2,000 | 2,000 | – | 2,000 | 2,000 | – | 4,000 | 4,000 | – | 2,000 | 2,000 |
| 2. Interest Payments (i to iv) | – | 38,817 | 38,817 | – | 38,928 | 38,928 | – | 38,646 | 38,646 | – | 39,021 | 39,021 |
| i) Interest on Loans from the Centre | – | 5,079 | 5,079 | – | 2,383 | 2,383 | – | 4,497 | 4,497 | – | 4,267 | 4,267 |
| ii) Interest on Internal Debt | – | 23,358 | 23,358 | – | 24,757 | 24,757 | – | 22,732 | 22,732 | – | 22,194 | 22,194 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 9,809 | 9,809 | – | 10,000 | 10,000 | – | 9,261 | 9,261 | – | 9,461 | 9,461 |
| (b) Interest on NSSF | – | 10,040 | 10,040 | – | 11,000 | 11,000 | – | 10,010 | 10,010 | – | 9,000 | 9,000 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 10,379 | 10,379 | – | 11,788 | 11,788 | – | 11,417 | 11,417 | – | 12,559 | 12,559 |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **245** | **43,155** | **43,400** | **5,472** | **63,364** | **68,836** | **908** | **51,932** | **52,841** | **928** | **80,858** | **81,786** |
| i) Secretariat - General Services | – | 1,596 | 1,596 | – | 1,963 | 1,963 | – | 1,927 | 1,927 | – | 2,086 | 2,086 |
| ii) District Administration | 156 | 1,995 | 2,150 | 108 | 2,224 | 2,332 | 89 | 2,163 | 2,252 | 100 | 2,484 | 2,583 |
| iii) Police | – | 27,347 | 27,347 | – | 30,029 | 30,029 | – | 33,658 | 33,658 | – | 35,467 | 35,467 |
| iv) Public Works | 37 | 7,819 | 7,856 | 598 | 9,074 | 9,671 | 746 | 9,387 | 10,133 | 717 | 10,393 | 11,110 |
| v) Others ++ | 53 | 4,397 | 4,450 | 4,766 | 20,074 | 24,840 | 74 | 4,798 | 4,872 | 111 | 30,429 | 30,541 |
| **E. Pensions** | **–** | **26,735** | **26,735** | **–** | **29,121** | **29,121** | **–** | **31,366** | **31,366** | **–** | **34,929** | **34,929** |
| **F. Miscellaneous General Services** | **–** | **1** | **1** | **–** | **1** | **1** | **–** | **1** | **1** | **–** | **101** | **101** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **4,912** | **–** | **4,912** | **6,315** | **–** | **6,315** | **6,847** | **–** | **6,847** | **6,250** | **–** | **6,250** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 4,912 | – | 4,912 | 6,315 | – | 6,315 | 6,847 | – | 6,847 | 6,250 | – | 6,250 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## UTTARAKHAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **158,253** | **489,431** | **647,685** | **231,915** | **575,343** | **807,258** | **236,649** | **578,864** | **815,512** | **251,569** | **614,684** | **866,253** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **158,100** | **224,717** | **382,817** | **231,183** | **262,310** | **493,492** | **235,831** | **257,872** | **493,703** | **250,979** | **279,102** | **530,081** |
| **A. Social Services (1 to 12)** | **89,426** | **156,067** | **245,493** | **148,623** | **183,018** | **331,641** | **142,577** | **177,747** | **320,323** | **165,387** | **191,711** | **357,098** |
| 1. Education, Sports, Art and Culture | 32,699 | 108,711 | 141,410 | 43,731 | 121,843 | 165,575 | 47,334 | 120,776 | 168,110 | 49,209 | 130,469 | 179,678 |
| 2. Medical and Public Health | 6,563 | 17,523 | 24,086 | 9,850 | 24,180 | 34,030 | 12,843 | 24,180 | 37,023 | 12,024 | 28,211 | 40,234 |
| 3. Family Welfare | 2,439 | – | 2,439 | 3,460 | – | 3,460 | 3,796 | – | 3,796 | 3,820 | – | 3,820 |
| 4. Water Supply and Sanitation | 23,514 | 5,000 | 28,514 | 32,072 | 6,000 | 38,072 | 34,037 | 6,000 | 40,037 | 42,856 | 5,000 | 47,856 |
| 5. Housing | – | 111 | 111 | – | 162 | 162 | – | 162 | 162 | – | 162 | 162 |
| 6. Urban Development | 4,588 | 320 | 4,909 | 22,847 | 423 | 23,270 | 12,747 | 467 | 13,215 | 17,126 | 417 | 17,542 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 4,820 | 4,636 | 9,456 | 10,081 | 5,128 | 15,209 | 7,749 | 5,159 | 12,907 | 9,235 | 5,254 | 14,489 |
| 8. Labour and Labour Welfare | 1,057 | 1,913 | 2,971 | 4,002 | 2,324 | 6,326 | 2,572 | 2,324 | 4,896 | 3,467 | 2,603 | 6,070 |
| 9. Social Security and Welfare | 13,232 | 5,981 | 19,214 | 21,541 | 6,498 | 28,039 | 20,460 | 6,600 | 27,060 | 25,592 | 6,648 | 32,240 |
| 10. Nutrition | – | – | – | – | – | – | – | – | – | – | – | – |
| 11. Relief on account of Natural Calamities | 133 | 9,132 | 9,265 | 502 | 13,881 | 14,384 | 502 | 9,200 | 9,702 | 1,585 | 10,167 | 11,752 |
| 12. Others* | 381 | 2,739 | 3,121 | 536 | 2,579 | 3,115 | 536 | 2,879 | 3,415 | 474 | 2,781 | 3,255 |
| **B. Economic Services (1 to 9)** | **68,673** | **68,650** | **137,324** | **82,560** | **79,292** | **161,851** | **93,255** | **80,125** | **173,380** | **85,592** | **87,391** | **172,983** |
| 1. Agriculture and Allied Activities (i to xii) | 31,086 | 29,485 | 60,571 | 34,092 | 33,484 | 67,577 | 42,813 | 33,938 | 76,751 | 45,988 | 36,679 | 82,667 |
| i) Crop Husbandry | 10,197 | 6,859 | 17,056 | 15,627 | 8,425 | 24,051 | 17,843 | 8,428 | 26,270 | 17,987 | 9,488 | 27,475 |
| ii) Soil and Water Conservation | 645 | – | 645 | 240 | – | 240 | 483 | – | 483 | 1,370 | – | 1,370 |
| iii) Animal Husbandry | 1,072 | 2,984 | 4,056 | 689 | 3,594 | 4,283 | 1,942 | 3,594 | 5,535 | 2,521 | 3,766 | 6,287 |
| iv) Dairy Development | 938 | 197 | 1,135 | 998 | 217 | 1,215 | 998 | 217 | 1,215 | 1,087 | 239 | 1,327 |
| v) Fisheries | 90 | 198 | 287 | 470 | 235 | 706 | 506 | 265 | 771 | 204 | 285 | 489 |
| vi) Forestry and Wild Life | 15,292 | 11,629 | 26,920 | 12,418 | 13,905 | 26,322 | 16,655 | 13,905 | 30,559 | 17,546 | 15,100 | 32,646 |
| vii) Plantations | – | – | – | – | 50 | 50 | – | 50 | 50 | – | 50 | 50 |
| viii) Food Storage and Warehousing | – | 1,112 | 1,112 | 800 | 1,079 | 1,879 | 800 | 1,396 | 2,196 | 400 | 1,625 | 2,025 |
| ix) Agricultural Research and Education | 1,426 | 5,960 | 7,386 | 1,289 | 5,550 | 6,839 | 1,789 | 5,550 | 7,339 | 3,057 | 5,550 | 8,607 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 1,428 | 547 | 1,974 | 1,562 | 429 | 1,991 | 1,799 | 533 | 2,332 | 1,817 | 575 | 2,392 |
| xii) Other Agricultural Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 21,046 | 7,518 | 28,564 | 27,701 | 9,735 | 37,436 | 29,207 | 9,808 | 39,015 | 27,613 | 9,911 | 37,525 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 522 | 15,461 | 15,983 | 1,008 | 17,639 | 18,647 | 1,541 | 17,729 | 19,270 | 1,431 | 22,058 | 23,488 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 13 | 11,508 | 11,520 | 5 | 12,878 | 12,883 | 5 | 12,878 | 12,883 | 80 | 15,287 | 15,367 |
| ii) Minor Irrigation | 302 | 3,676 | 3,979 | 303 | 4,470 | 4,773 | 836 | 4,560 | 5,396 | 581 | 6,452 | 7,033 |
| iii) Flood Control and Drainage | – | 277 | 277 | – | 290 | 290 | – | 290 | 290 | – | 319 | 319 |
| 5. Energy | 3,881 | 157 | 4,038 | 1,809 | 177 | 1,986 | 2,159 | 177 | 2,336 | 1,477 | 213 | 1,689 |
| *of which:* Power | 2,770 | 7 | 2,777 | 1,030 | 33 | 1,063 | 1,030 | 33 | 1,063 | 501 | 33 | 534 |
| 6. Industry and Minerals (i to iii) | 1,778 | 1,138 | 2,915 | 2,424 | 1,301 | 3,725 | 2,276 | 1,331 | 3,607 | 2,048 | 1,379 | 3,427 |
| i) Village and Small Industries | 1,757 | 946 | 2,703 | 2,413 | 1,075 | 3,488 | 2,213 | 1,092 | 3,305 | 1,887 | 1,126 | 3,013 |
| ii) Industries@ | 21 | 192 | 213 | 11 | 226 | 237 | 63 | 239 | 302 | 161 | 253 | 414 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## UTTARAKHAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 1 |
| 7. Transport and Communications (i + ii) | 2,737 | 13,602 | 16,338 | 6,175 | 15,507 | 21,682 | 6,275 | 15,677 | 21,952 | 2,574 | 15,321 | 17,895 |
| i) Roads and Bridges | 2,737 | 11,785 | 14,522 | 6,113 | 12,584 | 18,697 | 6,213 | 12,584 | 18,797 | 2,513 | 13,014 | 15,527 |
| ii) Others @@ | – | 1,817 | 1,817 | 62 | 2,923 | 2,985 | 62 | 3,093 | 3,155 | 61 | 2,307 | 2,368 |
| 8. Science, Technology and Environment | 1,341 | – | 1,341 | 1,238 | – | 1,238 | 642 | – | 642 | 575 | – | 575 |
| 9. General Economic Services (i to iv) | 6,282 | 1,290 | 7,572 | 8,113 | 1,449 | 9,562 | 8,342 | 1,467 | 9,809 | 3,886 | 1,830 | 5,717 |
| i) Secretariat - Economic Services | 4,350 | 95 | 4,445 | 4,876 | 113 | 4,989 | 4,876 | 113 | 4,989 | 420 | 171 | 591 |
| ii) Tourism | 1,852 | 446 | 2,298 | 2,236 | 476 | 2,712 | 2,449 | 487 | 2,936 | 2,475 | 533 | 3,008 |
| iii) Civil Supplies | – | 193 | 193 | 925 | 217 | 1,141 | 941 | 217 | 1,157 | 926 | 232 | 1,158 |
| iv) Others + | 80 | 556 | 636 | 76 | 644 | 720 | 76 | 651 | 727 | 65 | 895 | 960 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **154** | **237,586** | **237,740** | **732** | **280,678** | **281,411** | **817** | **289,374** | **290,191** | **590** | **301,328** | **301,918** |
| **A. Organs of State** | **10** | **9,404** | **9,414** | **408** | **14,056** | **14,464** | **408** | **13,918** | **14,326** | **216** | **10,584** | **10,800** |
| **B. Fiscal Services (i to ii)** | **120** | **9,586** | **9,707** | **276** | **14,625** | **14,901** | **295** | **13,183** | **13,478** | **297** | **18,379** | **18,676** |
| i) Collection of Taxes and Duties | 120 | 9,425 | 9,546 | 276 | 14,369 | 14,646 | 295 | 12,927 | 13,222 | 297 | 18,056 | 18,353 |
| ii) Other Fiscal Services | – | 161 | 161 | – | 256 | 256 | – | 256 | 256 | – | 323 | 323 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **109,923** | **109,923** | **–** | **126,042** | **126,042** | **–** | **129,742** | **129,742** | **–** | **130,403** | **130,403** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 13,500 | 13,500 | – | 11,000 | 11,000 | – | 11,000 | 11,000 | – | 5,500 | 5,500 |
| 2. Interest Payments (i to iv) | – | 96,423 | 96,423 | – | 115,042 | 115,042 | – | 118,742 | 118,742 | – | 124,903 | 124,903 |
| i) Interest on Loans from the Centre | – | 4,220 | 4,220 | – | 3,700 | 3,700 | – | 3,700 | 3,700 | – | 1,000 | 1,000 |
| ii) Interest on Internal Debt | – | 77,311 | 77,311 | – | 92,226 | 92,226 | – | 92,226 | 92,226 | – | 104,556 | 104,556 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 27,533 | 27,533 | – | 31,814 | 31,814 | – | 31,814 | 31,814 | – | 39,006 | 39,006 |
| (b) Interest on NSSF | – | 41,175 | 41,175 | – | 48,500 | 48,500 | – | 48,500 | 48,500 | – | 53,000 | 53,000 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 9,109 | 9,109 | – | 13,583 | 13,583 | – | 13,583 | 13,583 | – | 13,796 | 13,796 |
| iv) Others | – | 5,783 | 5,783 | – | 5,533 | 5,533 | – | 9,233 | 9,233 | – | 5,551 | 5,551 |
| **D. Administrative Services (i to v)** | **23** | **55,798** | **55,821** | **48** | **65,953** | **66,001** | **115** | **66,528** | **66,643** | **52** | **71,885** | **71,937** |
| i) Secretariat - General Services | – | 3,794 | 3,794 | – | 5,080 | 5,080 | – | 4,482 | 4,482 | – | 4,694 | 4,694 |
| ii) District Administration | – | 3,348 | 3,348 | – | 4,496 | 4,496 | – | 4,496 | 4,496 | – | 4,861 | 4,861 |
| iii) Police | – | 28,841 | 28,841 | – | 33,411 | 33,411 | – | 34,125 | 34,125 | 31 | 36,771 | 36,802 |
| iv) Public Works | – | 14,185 | 14,185 | – | 16,223 | 16,223 | – | 16,366 | 16,366 | – | 18,202 | 18,202 |
| v) Others ++ | 23 | 5,630 | 5,654 | 48 | 6,744 | 6,792 | 115 | 7,061 | 7,175 | 21 | 7,358 | 7,379 |
| **E. Pensions** | **–** | **52,702** | **52,702** | **–** | **59,997** | **59,997** | **–** | **65,997** | **65,997** | **25** | **69,976** | **70,001** |
| **F. Miscellaneous General Services** | **–** | **173** | **173** | **–** | **5** | **5** | **–** | **5** | **5** | **–** | **101** | **101** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **27,128** | **27,128** | **–** | **32,355** | **32,355** | **–** | **31,618** | **31,618** | **–** | **34,253** | **34,253** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 27,128 | 27,128 | – | 32,355 | 32,355 | – | 31,618 | 31,618 | – | 34,253 | 34,253 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## UTTAR PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **969,848** | **4,600,042** | **5,569,890** | **1,392,541** | **5,394,597** | **6,787,138** | **1,453,281** | **5,301,792** | **6,755,073** | **1,730,283** | **5,752,584** | **7,482,867** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **957,966** | **1,907,767** | **2,865,733** | **1,373,701** | **2,401,667** | **3,775,369** | **1,444,207** | **2,345,552** | **3,789,759** | **1,721,304** | **2,458,367** | **4,179,671** |
| **A. Social Services (1 to 12)** | **736,844** | **1,187,962** | **1,924,806** | **1,001,145** | **1,539,571** | **2,540,716** | **1,064,275** | **1,471,938** | **2,536,213** | **1,154,779** | **1,595,661** | **2,750,440** |
| 1. Education, Sports, Art and Culture | 256,518 | 813,926 | 1,070,444 | 277,778 | 942,404 | 1,220,182 | 314,123 | 884,379 | 1,198,502 | 283,980 | 971,321 | 1,255,301 |
| 2. Medical and Public Health | 51,157 | 185,654 | 236,811 | 55,295 | 240,853 | 296,148 | 54,893 | 238,582 | 293,475 | 54,197 | 271,280 | 325,477 |
| 3. Family Welfare | 33,669 | 11,535 | 45,205 | 38,802 | 14,430 | 53,232 | 38,201 | 13,869 | 52,070 | 65,851 | 15,744 | 81,595 |
| 4. Water Supply and Sanitation | 63,910 | – | 63,910 | 61,338 | – | 61,338 | 60,553 | – | 60,553 | 62,678 | – | 62,678 |
| 5. Housing | 50 | 2,534 | 2,584 | 70 | 3,253 | 3,323 | 70 | 3,195 | 3,265 | – | 3,449 | 3,449 |
| 6. Urban Development | 40,761 | 11,582 | 52,343 | 230,354 | 19,045 | 249,398 | 243,948 | 20,351 | 264,299 | 240,322 | 13,337 | 253,659 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 92,121 | 58,083 | 150,205 | 76,720 | 141,485 | 218,205 | 106,647 | 134,051 | 240,698 | 88,884 | 138,158 | 227,042 |
| 8. Labour and Labour Welfare | 37,181 | 14,861 | 52,042 | 3,577 | 13,983 | 17,559 | 3,739 | 13,782 | 17,522 | 5,301 | 15,454 | 20,754 |
| 9. Social Security and Welfare | 158,135 | 74,522 | 232,657 | 256,843 | 121,875 | 378,718 | 241,733 | 121,641 | 363,373 | 353,476 | 123,710 | 477,186 |
| 10. Nutrition | – | – | – | – | – | – | – | – | – | – | – | – |
| 11. Relief on account of Natural Calamities | 3,109 | 9,735 | 12,843 | – | 33,359 | 33,359 | – | 33,359 | 33,359 | – | 33,412 | 33,412 |
| 12. Others* | 232 | 5,530 | 5,762 | 369 | 8,885 | 9,254 | 369 | 8,728 | 9,097 | 90 | 9,797 | 9,887 |
| **B. Economic Services (1 to 9)** | **221,122** | **719,805** | **940,927** | **372,556** | **862,096** | **1,234,653** | **379,932** | **873,614** | **1,253,546** | **566,525** | **862,706** | **1,429,231** |
| 1. Agriculture and Allied Activities (i to xii) | 60,113 | 124,759 | 184,872 | 134,415 | 126,890 | 261,304 | 135,291 | 125,256 | 260,547 | 251,338 | 135,688 | 387,027 |
| i) Crop Husbandry | 20,061 | 56,394 | 76,455 | 65,518 | 58,091 | 123,609 | 65,705 | 58,095 | 123,800 | 83,208 | 61,795 | 145,004 |
| ii) Soil and Water Conservation | 18,424 | 7,848 | 26,272 | 26,307 | 9,081 | 35,387 | 26,312 | 9,081 | 35,392 | 55,708 | 9,853 | 65,560 |
| iii) Animal Husbandry | 4,230 | 18,010 | 22,240 | 8,919 | 19,788 | 28,708 | 8,923 | 19,788 | 28,712 | 12,360 | 22,591 | 34,952 |
| iv) Dairy Development | 1,692 | 843 | 2,535 | 12,204 | 948 | 13,152 | 12,296 | 948 | 13,244 | 32,642 | 1,022 | 33,664 |
| v) Fisheries | 1,532 | 1,803 | 3,336 | 3,493 | 2,056 | 5,549 | 3,339 | 2,211 | 5,549 | 6,269 | 2,453 | 8,721 |
| vi) Forestry and Wild Life | 2,396 | 16,871 | 19,267 | 2,419 | 20,760 | 23,179 | 2,626 | 18,998 | 21,624 | 4,514 | 20,849 | 25,363 |
| vii) Plantations | 57 | 263 | 320 | – | 327 | 327 | – | 273 | 273 | – | 297 | 297 |
| viii) Food Storage and Warehousing | – | 9,302 | 9,302 | – | 1 | 1 | – | 24 | 24 | – | 1 | 1 |
| ix) Agricultural Research and Education | 2,997 | 5,576 | 8,573 | 8,075 | 5,749 | 13,824 | 8,611 | 5,749 | 14,360 | 23,523 | 5,666 | 29,189 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 8,724 | 7,267 | 15,990 | 7,480 | 9,333 | 16,812 | 7,480 | 9,333 | 16,812 | 23,114 | 10,337 | 33,450 |
| xii) Other Agricultural Programmes | – | 582 | 582 | – | 756 | 756 | – | 756 | 756 | 10,000 | 826 | 10,826 |
| 2. Rural Development | 115,981 | 81,443 | 197,424 | 153,841 | 149,479 | 303,320 | 153,841 | 149,489 | 303,330 | 220,575 | 126,817 | 347,392 |
| 3. Special Area Programmes | 5,850 | 2,500 | 8,350 | 5,000 | 2,500 | 7,500 | 5,000 | 2,500 | 7,500 | 7,000 | 2,500 | 9,500 |
| 4. Irrigation and Flood Control | 27,116 | 164,856 | 191,972 | 28,259 | 223,222 | 251,481 | 33,561 | 236,506 | 270,067 | 43,523 | 256,131 | 299,654 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 2 | 122,617 | 122,619 | 100 | 171,031 | 171,131 | 100 | 174,315 | 174,415 | 200 | 186,375 | 186,575 |
| ii) Minor Irrigation | 16,106 | 38,902 | 55,008 | 17,267 | 48,781 | 66,048 | 22,569 | 58,781 | 81,350 | 30,948 | 66,202 | 97,150 |
| iii) Flood Control and Drainage | 43 | 3,339 | 3,382 | – | 3,410 | 3,410 | – | 3,410 | 3,410 | – | 3,554 | 3,554 |
| 5. Energy | 1,087 | 185,893 | 186,980 | 2,129 | 160,522 | 162,651 | 2,149 | 160,522 | 162,671 | 1,891 | 159,935 | 161,826 |
| *of which:* Power | – | 185,578 | 185,578 | – | 160,149 | 160,149 | – | 160,149 | 160,149 | – | 159,515 | 159,515 |
| 6. Industry and Minerals (i to iii) | 7,682 | 15,561 | 23,243 | 35,470 | 36,495 | 71,966 | 36,646 | 36,269 | 72,915 | 28,895 | 12,102 | 40,997 |
| i) Village and Small Industries | 5,230 | 5,909 | 11,139 | 7,930 | 6,736 | 14,666 | 9,106 | 6,559 | 15,665 | 10,765 | 7,228 | 17,993 |
| ii) Industries@ | 1,252 | 9,460 | 10,712 | 26,540 | 4,350 | 30,890 | 26,540 | 4,301 | 30,841 | 18,130 | 4,556 | 22,686 |
| iii) Others** | 1,200 | 193 | 1,393 | 1,000 | 25,409 | 26,409 | 1,000 | 25,409 | 26,409 | – | 318 | 318 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## UTTAR PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 148 | 133,360 | 133,507 | 140 | 149,086 | 149,226 | 140 | 149,344 | 149,484 | 2,792 | 154,582 | 157,374 |
| i) Roads and Bridges | – | 129,461 | 129,461 | – | 144,739 | 144,739 | – | 144,998 | 144,998 | 2,500 | 149,708 | 152,208 |
| ii) Others @@ | 148 | 3,898 | 4,046 | 140 | 4,346 | 4,486 | 140 | 4,346 | 4,486 | 292 | 4,875 | 5,166 |
| 8. Science, Technology and Environment | 1,902 | 364 | 2,267 | 12,032 | 480 | 12,512 | 12,032 | 462 | 12,495 | 9,897 | 492 | 10,389 |
| 9. General Economic Services (i to iv) | 1,243 | 11,070 | 12,312 | 1,270 | 13,423 | 14,693 | 1,272 | 13,265 | 14,538 | 614 | 14,458 | 15,072 |
| i) Secretariat - Economic Services | 191 | 4,078 | 4,268 | 38 | 5,670 | 5,708 | 38 | 5,670 | 5,708 | 61 | 6,151 | 6,212 |
| ii) Tourism | 422 | 661 | 1,082 | 182 | 867 | 1,049 | 184 | 836 | 1,020 | 475 | 1,046 | 1,521 |
| iii) Civil Supplies | 142 | 1,412 | 1,554 | – | 980 | 980 | – | 886 | 886 | – | 968 | 968 |
| iv) Others + | 488 | 4,920 | 5,408 | 1,050 | 5,905 | 6,956 | 1,050 | 5,873 | 6,924 | 78 | 6,293 | 6,371 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **11,882** | **2,418,050** | **2,429,932** | **18,840** | **2,630,289** | **2,649,128** | **9,074** | **2,593,599** | **2,602,674** | **8,979** | **2,931,472** | **2,940,451** |
| **A. Organs of State** | **1,811** | **65,498** | **67,309** | **2,503** | **74,148** | **76,651** | **2,252** | **63,773** | **66,026** | **2,941** | **80,492** | **83,433** |
| **B. Fiscal Services (i to ii)** | **4,283** | **105,333** | **109,615** | **4,672** | **122,874** | **127,547** | **5,606** | **118,281** | **123,887** | **5,006** | **132,961** | **137,968** |
| i) Collection of Taxes and Duties | 4,283 | 104,477 | 108,760 | 4,672 | 121,820 | 126,492 | 5,606 | 117,226 | 122,832 | 5,006 | 131,823 | 136,829 |
| ii) Other Fiscal Services | – | 855 | 855 | – | 1,055 | 1,055 | – | 1,055 | 1,055 | – | 1,139 | 1,139 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **1,334,885** | **1,334,885** | **–** | **1,411,937** | **1,411,937** | **–** | **1,402,262** | **1,402,262** | **–** | **1,459,046** | **1,459,046** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 287,207 | 287,207 | – | 305,793 | 305,793 | – | 305,793 | 305,793 | – | 316,379 | 316,379 |
| 2. Interest Payments (i to iv) | – | 1,047,678 | 1,047,678 | – | 1,106,144 | 1,106,144 | – | 1,096,469 | 1,096,469 | – | 1,142,667 | 1,142,667 |
| i) Interest on Loans from the Centre | – | 184,763 | 184,763 | – | 171,747 | 171,747 | – | 171,747 | 171,747 | – | 166,037 | 166,037 |
| ii) Interest on Internal Debt | – | 698,694 | 698,694 | – | 749,342 | 749,342 | – | 739,667 | 739,667 | – | 792,448 | 792,448 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 250,508 | 250,508 | – | 266,950 | 266,950 | – | 258,808 | 258,808 | – | 302,864 | 302,864 |
| (b) Interest on NSSF | – | 380,834 | 380,834 | – | 417,720 | 417,720 | – | 417,720 | 417,720 | – | 431,123 | 431,123 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 152,123 | 152,123 | – | 174,002 | 174,002 | – | 174,002 | 174,002 | – | 175,065 | 175,065 |
| iv) Others | – | 12,098 | 12,098 | – | 11,052 | 11,052 | – | 11,052 | 11,052 | – | 9,117 | 9,117 |
| **D. Administrative Services (i to v)** | **4,415** | **425,263** | **429,678** | **1,164** | **437,390** | **438,554** | **1,166** | **435,644** | **436,810** | **532** | **585,894** | **586,426** |
| i) Secretariat - General Services | 14 | 13,906 | 13,919 | – | 16,657 | 16,657 | – | 19,639 | 19,639 | – | 121,551 | 121,551 |
| ii) District Administration | 4,110 | 22,067 | 26,177 | 650 | 24,953 | 25,603 | 650 | 24,953 | 25,603 | – | 28,958 | 28,958 |
| iii) Police | – | 294,736 | 294,736 | – | 321,561 | 321,561 | – | 318,139 | 318,139 | – | 349,520 | 349,520 |
| iv) Public Works | 96 | 32,243 | 32,338 | 228 | 4,663 | 4,892 | 228 | 4,673 | 4,902 | 210 | 4,835 | 5,045 |
| v) Others ++ | 196 | 62,312 | 62,508 | 285 | 69,555 | 69,840 | 287 | 68,239 | 68,526 | 321 | 81,030 | 81,351 |
| **E. Pensions** | **–** | **484,959** | **484,959** | **–** | **581,936** | **581,936** | **–** | **571,736** | **571,736** | **–** | **671,229** | **671,229** |
| **F. Miscellaneous General Services** | **1,373** | **2,111** | **3,485** | **10,500** | **2,004** | **12,504** | **50** | **1,904** | **1,954** | **500** | **1,849** | **2,349** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 49 | 49 | – | 1 | 1 | – | 1 | 1 | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **274,225** | **274,225** | **–** | **362,641** | **362,641** | **–** | **362,641** | **362,641** | **–** | **362,746** | **362,746** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 274,225 | 274,225 | – | 362,641 | 362,641 | – | 362,641 | 362,641 | – | 362,746 | 362,746 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## WEST BENGAL

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **480,370** | **2,935,753** | **3,416,123** | **665,252** | **3,117,254** | **3,782,507** | **726,494** | **3,223,327** | **3,949,821** | **852,960** | **3,490,662** | **4,343,623** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **475,756** | **1,112,633** | **1,588,389** | **654,694** | **1,207,615** | **1,862,310** | **713,599** | **1,273,739** | **1,987,338** | **841,463** | **1,357,249** | **2,198,712** |
| **A. Social Services (1 to 12)** | **320,304** | **817,694** | **1,137,998** | **444,132** | **905,718** | **1,349,850** | **443,072** | **960,180** | **1,403,252** | **576,878** | **1,027,748** | **1,604,627** |
| 1. Education, Sports, Art and Culture | 106,550 | 518,859 | 625,409 | 113,532 | 570,121 | 683,653 | 129,076 | 604,367 | 733,443 | 153,587 | 645,525 | 799,112 |
| 2. Medical and Public Health | 15,205 | 125,687 | 140,892 | 23,802 | 142,657 | 166,459 | 22,536 | 147,556 | 170,092 | 25,633 | 160,926 | 186,559 |
| 3. Family Welfare | 19,935 | 278 | 20,213 | 19,191 | 431 | 19,622 | 24,300 | 372 | 24,672 | 21,623 | 1,086 | 22,710 |
| 4. Water Supply and Sanitation | 8,075 | 21,738 | 29,813 | 7,808 | 15,787 | 23,595 | 8,833 | 18,555 | 27,388 | 9,704 | 20,125 | 29,829 |
| 5. Housing | 25 | 7,701 | 7,726 | 200 | 8,870 | 9,070 | 258 | 10,072 | 10,331 | 290 | 8,296 | 8,586 |
| 6. Urban Development | 72,484 | 67,248 | 139,733 | 159,023 | 60,891 | 219,914 | 115,063 | 70,465 | 185,527 | 186,341 | 74,177 | 260,518 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 19,854 | 10,271 | 30,125 | 22,838 | 15,213 | 38,051 | 27,063 | 15,291 | 42,355 | 28,852 | 15,687 | 44,539 |
| 8. Labour and Labour Welfare | 52 | 5,586 | 5,638 | 1,256 | 6,570 | 7,826 | 1,507 | 6,514 | 8,021 | 5,612 | 6,893 | 12,505 |
| 9. Social Security and Welfare | 56,097 | 28,177 | 84,274 | 64,767 | 50,263 | 115,030 | 76,937 | 55,711 | 132,647 | 99,940 | 57,928 | 157,868 |
| 10. Nutrition | 17,492 | 26 | 17,518 | 23,395 | 455 | 23,850 | 27,516 | 400 | 27,915 | 36,306 | 203 | 36,508 |
| 11. Relief on account of Natural Calamities | 23 | 24,149 | 24,172 | – | 25,213 | 25,213 | 10 | 20,976 | 20,986 | 11 | 26,578 | 26,588 |
| 12. Others* | 4,513 | 7,973 | 12,486 | 8,320 | 9,247 | 17,567 | 9,973 | 9,902 | 19,875 | 8,981 | 10,325 | 19,306 |
| **B. Economic Services (1 to 9)** | **155,452** | **294,940** | **450,391** | **210,562** | **301,897** | **512,460** | **270,527** | **313,559** | **584,086** | **264,585** | **329,500** | **594,085** |
| 1. Agriculture and Allied Activities (i to xii) | 16,961 | 68,543 | 85,505 | 21,689 | 74,346 | 96,036 | 37,646 | 82,550 | 120,196 | 41,323 | 87,695 | 129,018 |
| i) Crop Husbandry | 7,977 | 14,070 | 22,047 | 8,922 | 15,968 | 24,890 | 18,166 | 16,441 | 34,606 | 21,012 | 17,296 | 38,308 |
| ii) Soil and Water Conservation | 114 | 1,127 | 1,241 | 82 | 1,348 | 1,430 | 102 | 1,330 | 1,432 | 120 | 1,424 | 1,544 |
| iii) Animal Husbandry | 1,194 | 11,812 | 13,005 | 2,490 | 13,509 | 15,999 | 8,683 | 14,020 | 22,703 | 4,790 | 14,953 | 19,743 |
| iv) Dairy Development | 222 | 7,692 | 7,914 | 48 | 7,932 | 7,980 | 48 | 10,351 | 10,399 | 120 | 11,096 | 11,216 |
| v) Fisheries | 3,151 | 1,998 | 5,149 | 1,888 | 2,167 | 4,055 | 3,468 | 2,320 | 5,788 | 3,911 | 2,464 | 6,375 |
| vi) Forestry and Wild Life | 2,833 | 12,299 | 15,132 | 3,980 | 13,723 | 17,703 | 3,745 | 14,257 | 18,002 | 4,890 | 15,139 | 20,029 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 35 | 7,444 | 7,479 | 80 | 8,708 | 8,788 | 48 | 8,696 | 8,744 | 110 | 9,105 | 9,215 |
| ix) Agricultural Research and Education | 804 | 5,267 | 6,072 | 1,016 | 6,104 | 7,121 | 1,016 | 6,320 | 7,337 | 1,144 | 7,036 | 8,180 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 475 | 6,273 | 6,748 | 2,993 | 4,221 | 7,214 | 2,179 | 8,158 | 10,338 | 4,011 | 8,485 | 12,496 |
| xii) Other Agricultural Programmes | 156 | 561 | 717 | 190 | 666 | 856 | 190 | 658 | 848 | 1,215 | 696 | 1,911 |
| 2. Rural Development | 57,667 | 66,020 | 123,687 | 111,464 | 66,320 | 177,784 | 119,251 | 70,082 | 189,333 | 117,512 | 75,282 | 192,795 |
| 3. Special Area Programmes | 29,067 | 16,940 | 46,007 | 25,297 | 17,332 | 42,629 | 31,184 | 18,982 | 50,166 | 27,916 | 20,497 | 48,413 |
| 4. Irrigation and Flood Control | 3,075 | 58,675 | 61,749 | 3,462 | 58,296 | 61,758 | 3,519 | 56,823 | 60,342 | 3,176 | 63,517 | 66,692 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 1,698 | 22,489 | 24,187 | 1,777 | 20,068 | 21,845 | 1,847 | 18,455 | 20,303 | 966 | 23,142 | 24,108 |
| ii) Minor Irrigation | 507 | 26,799 | 27,306 | 410 | 30,236 | 30,646 | 368 | 30,241 | 30,609 | 869 | 31,255 | 32,123 |
| iii) Flood Control and Drainage | 478 | 9,387 | 9,866 | 810 | 7,992 | 8,802 | 839 | 8,126 | 8,965 | 830 | 9,120 | 9,950 |
| 5. Energy | 1,640 | – | 1,640 | 3,760 | – | 3,760 | 3,878 | – | 3,878 | 4,860 | – | 4,860 |
| *of which:* Power | 790 | – | 790 | 2,760 | – | 2,760 | 2,878 | – | 2,878 | 3,760 | – | 3,760 |
| 6. Industry and Minerals (i to iii) | 30,904 | 7,759 | 38,663 | 21,174 | 8,565 | 29,739 | 48,650 | 9,141 | 57,791 | 36,773 | 9,168 | 45,941 |
| i) Village and Small Industries | 5,234 | 6,516 | 11,750 | 4,658 | 7,095 | 11,753 | 6,732 | 7,688 | 14,420 | 10,141 | 7,649 | 17,790 |
| ii) Industries@ | 25,670 | 1,243 | 26,913 | 16,516 | 1,470 | 17,986 | 41,918 | 1,454 | 43,371 | 26,632 | 1,519 | 28,151 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## WEST BENGAL

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 14,105 | 69,936 | 84,041 | 19,689 | 67,969 | 87,658 | 22,314 | 67,619 | 89,933 | 27,048 | 64,081 | 91,129 |
| i) Roads and Bridges | 8,782 | 35,126 | 43,908 | 13,177 | 33,586 | 46,763 | 15,513 | 33,801 | 49,313 | 18,263 | 31,249 | 49,512 |
| ii) Others @@ | 5,323 | 34,810 | 40,133 | 6,512 | 34,383 | 40,895 | 6,801 | 33,819 | 40,620 | 8,785 | 32,833 | 41,618 |
| 8. Science, Technology and Environment | 805 | 82 | 886 | 2,109 | 29 | 2,138 | 2,133 | 29 | 2,162 | 2,655 | 31 | 2,686 |
| 9. General Economic Services (i to iv) | 1,228 | 6,986 | 8,213 | 1,918 | 9,040 | 10,958 | 1,952 | 8,332 | 10,285 | 3,322 | 9,230 | 12,551 |
| i) Secretariat - Economic Services | 121 | 3,472 | 3,594 | 247 | 4,146 | 4,393 | 230 | 4,277 | 4,507 | 320 | 4,635 | 4,955 |
| ii) Tourism | 546 | 333 | 880 | 814 | 1,157 | 1,971 | 930 | 373 | 1,303 | 2,038 | 404 | 2,442 |
| iii) Civil Supplies | 446 | 1,412 | 1,858 | 749 | 1,767 | 2,516 | 698 | 1,630 | 2,328 | 750 | 2,001 | 2,751 |
| iv) Others + | 114 | 1,768 | 1,882 | 108 | 1,970 | 2,078 | 95 | 2,052 | 2,147 | 213 | 2,190 | 2,403 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **3,922** | **1,786,206** | **1,790,128** | **8,638** | **1,877,877** | **1,886,515** | **10,975** | **1,907,691** | **1,918,667** | **9,370** | **2,090,442** | **2,099,812** |
| **A. Organs of State** | **665** | **29,183** | **29,848** | **1,730** | **26,632** | **28,362** | **1,747** | **28,532** | **30,279** | **1,655** | **28,555** | **30,210** |
| **B. Fiscal Services (i to ii)** | **435** | **51,132** | **51,567** | **1,685** | **55,695** | **57,380** | **2,480** | **59,067** | **61,547** | **2,199** | **63,812** | **66,011** |
| i) Collection of Taxes and Duties | 435 | 48,717 | 49,152 | 1,685 | 53,025 | 54,710 | 2,480 | 56,362 | 58,842 | 2,199 | 61,073 | 63,272 |
| ii) Other Fiscal Services | – | 2,415 | 2,415 | – | 2,670 | 2,670 | – | 2,705 | 2,705 | – | 2,739 | 2,739 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **1,117,888** | **1,117,888** | **–** | **1,184,531** | **1,184,531** | **–** | **1,180,552** | **1,180,552** | **–** | **1,306,153** | **1,306,153** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 30,000 | 30,000 | – | 36,000 | 36,000 | – | 36,000 | 36,000 | – | 67,200 | 67,200 |
| 2. Interest Payments (i to iv) | – | 1,087,888 | 1,087,888 | – | 1,148,531 | 1,148,531 | – | 1,144,552 | 1,144,552 | – | 1,238,953 | 1,238,953 |
| i) Interest on Loans from the Centre | – | 181,170 | 181,170 | – | 171,687 | 171,687 | – | 171,059 | 171,059 | – | 158,426 | 158,426 |
| ii) Interest on Internal Debt | – | 812,454 | 812,454 | – | 875,084 | 875,084 | – | 864,775 | 864,775 | – | 973,790 | 973,790 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 162,858 | 162,858 | – | 181,042 | 181,042 | – | 171,193 | 171,193 | – | 270,152 | 270,152 |
| (b) Interest on NSSF | | 548,141 | 548,141 | – | 606,136 | 606,136 | – | 601,387 | 601,387 | – | 608,335 | 608,335 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 38,434 | 38,434 | – | 43,260 | 43,260 | – | 43,650 | 43,650 | – | 46,200 | 46,200 |
| iv) Others | – | 55,831 | 55,831 | – | 58,500 | 58,500 | – | 65,068 | 65,068 | – | 60,537 | 60,537 |
| **D. Administrative Services (i to v)** | **2,822** | **230,336** | **233,159** | **5,223** | **238,336** | **243,559** | **6,748** | **244,884** | **251,633** | **5,516** | **258,978** | **264,494** |
| i) Secretariat - General Services | 22 | 6,521 | 6,543 | 120 | 7,971 | 8,091 | 103 | 7,918 | 8,021 | 70 | 8,393 | 8,463 |
| ii) District Administration | – | 7,372 | 7,372 | – | 7,932 | 7,932 | – | 8,565 | 8,565 | – | 9,062 | 9,062 |
| iii) Police | 1,228 | 137,714 | 138,942 | 1,700 | 146,271 | 147,971 | 2,529 | 153,781 | 156,311 | 1,955 | 160,879 | 162,834 |
| iv) Public Works | 1,049 | 39,357 | 40,406 | 2,355 | 28,836 | 31,191 | 2,355 | 29,886 | 32,241 | 1,997 | 31,845 | 33,842 |
| v) Others ++ | 523 | 39,372 | 39,895 | 1,048 | 47,326 | 48,374 | 1,761 | 44,734 | 46,496 | 1,494 | 48,799 | 50,293 |
| **E. Pensions** | **–** | **355,269** | **355,269** | **–** | **369,942** | **369,942** | **–** | **391,948** | **391,948** | **–** | **430,160** | **430,160** |
| **F. Miscellaneous General Services** | **–** | **2,397** | **2,397** | **–** | **2,741** | **2,741** | **–** | **2,709** | **2,709** | **–** | **2,785** | **2,785** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 2,295 | 2,295 | – | 2,659 | 2,659 | – | 2,564 | 2,564 | – | 2,637 | 2,637 |
| **III. Grants-in-Aid and Contributions** | **691** | **36,915** | **37,606** | **1,920** | **31,762** | **33,682** | **1,920** | **41,897** | **43,817** | **2,126** | **42,972** | **45,099** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 691 | 36,915 | 37,606 | 1,920 | 31,762 | 33,682 | 1,920 | 41,897 | 43,817 | 2,126 | 42,972 | 45,099 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## ALL STATES

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **9,018,863** | **41,550,998** | **50,569,861** | **12,350,124** | **47,125,875** | **59,475,999** | **12,703,811** | **47,917,768** | **60,621,579** | **16,248,904** | **52,892,017** | **69,140,921** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **8,734,475** | **19,745,244** | **28,479,719** | **11,864,970** | **21,960,164** | **33,825,134** | **12,199,531** | **23,310,415** | **35,509,946** | **15,851,387** | **24,429,576** | **40,280,963** |
| **A. Social Services (1 to 12)** | **5,399,020** | **12,056,515** | **17,455,535** | **7,332,167** | **13,683,091** | **21,015,257** | **7,622,063** | **14,139,545** | **21,761,608** | **9,747,250** | **15,568,766** | **25,316,016** |
| 1. Education, Sports, Art and Culture | 1,350,432 | 7,607,397 | 8,957,829 | 1,723,537 | 8,663,449 | 10,386,986 | 1,807,656 | 8,839,718 | 10,647,373 | 2,360,356 | 9,846,797 | 12,207,153 |
| 2. Medical and Public Health | 321,269 | 1,594,908 | 1,916,177 | 436,770 | 1,942,399 | 2,379,169 | 436,826 | 1,945,244 | 2,382,071 | 552,230 | 2,201,237 | 2,753,467 |
| 3. Family Welfare | 253,470 | 50,858 | 304,328 | 315,955 | 69,742 | 385,697 | 321,265 | 72,707 | 393,972 | 377,024 | 91,890 | 468,914 |
| 4. Water Supply and Sanitation | 443,393 | 434,062 | 877,456 | 469,264 | 477,569 | 946,833 | 482,366 | 496,344 | 978,710 | 508,529 | 445,164 | 953,693 |
| 5. Housing | 186,629 | 101,201 | 287,830 | 324,744 | 97,151 | 421,895 | 318,836 | 111,952 | 430,788 | 574,344 | 104,071 | 678,416 |
| 6. Urban Development | 709,246 | 237,807 | 947,053 | 1,424,991 | 296,947 | 1,721,938 | 1,288,488 | 322,937 | 1,611,424 | 1,748,901 | 448,908 | 2,197,809 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 720,552 | 459,636 | 1,180,189 | 903,561 | 660,382 | 1,563,943 | 986,022 | 677,048 | 1,663,070 | 1,050,061 | 695,943 | 1,746,004 |
| 8. Labour and Labour Welfare | 111,940 | 136,469 | 248,410 | 103,651 | 153,966 | 257,616 | 112,444 | 157,486 | 269,931 | 128,243 | 173,092 | 301,335 |
| 9. Social Security and Welfare | 836,906 | 454,814 | 1,291,720 | 1,065,860 | 616,004 | 1,681,864 | 1,208,490 | 638,277 | 1,846,767 | 1,729,810 | 642,228 | 2,372,038 |
| 10. Nutrition | 361,201 | 123,292 | 484,493 | 458,319 | 116,292 | 574,612 | 500,863 | 153,129 | 653,992 | 550,959 | 308,478 | 859,438 |
| 11. Relief on account of Natural Calamities | 15,229 | 770,717 | 785,945 | 2,800 | 494,962 | 497,763 | 50,836 | 617,679 | 668,515 | 49,601 | 499,473 | 549,073 |
| 12. Others* | 88,753 | 85,353 | 174,106 | 102,715 | 94,227 | 196,942 | 107,972 | 107,024 | 214,996 | 117,191 | 111,486 | 228,677 |
| **B. Economic Services (1 to 9)** | **3,335,455** | **7,688,730** | **11,024,185** | **4,532,803** | **8,277,073** | **12,809,876** | **4,577,468** | **9,170,871** | **13,748,339** | **6,104,138** | **8,860,809** | **14,964,947** |
| 1. Agriculture and Allied Activities (i to xii) | 845,997 | 1,613,588 | 2,459,585 | 1,167,733 | 1,693,807 | 2,861,540 | 1,311,557 | 1,981,040 | 3,292,598 | 1,788,005 | 1,849,569 | 3,637,573 |
| i) Crop Husbandry | 333,796 | 354,170 | 687,966 | 518,225 | 431,136 | 949,360 | 577,614 | 437,750 | 1,015,363 | 838,483 | 492,796 | 1,331,279 |
| ii) Soil and Water Conservation | 82,175 | 42,696 | 124,871 | 102,336 | 49,904 | 152,240 | 109,323 | 50,007 | 159,330 | 144,576 | 56,537 | 201,112 |
| iii) Animal Husbandry | 66,873 | 238,038 | 304,911 | 89,527 | 270,697 | 360,224 | 110,682 | 269,261 | 379,944 | 146,379 | 305,117 | 451,496 |
| iv) Dairy Development | 23,239 | 84,325 | 107,564 | 47,500 | 77,927 | 125,427 | 38,731 | 63,611 | 102,343 | 76,074 | 72,128 | 148,201 |
| v) Fisheries | 35,356 | 38,530 | 73,886 | 48,539 | 46,646 | 95,185 | 45,606 | 56,650 | 102,256 | 65,367 | 54,734 | 120,101 |
| vi) Forestry and Wild Life | 171,367 | 310,462 | 481,829 | 197,587 | 346,194 | 543,780 | 207,787 | 359,440 | 567,227 | 223,869 | 395,614 | 619,482 |
| vii) Plantations | 90 | 594 | 684 | 41 | 709 | 750 | 46 | 667 | 713 | 53 | 693 | 747 |
| viii) Food Storage and Warehousing | 8,313 | 167,264 | 175,577 | 20,491 | 119,845 | 140,335 | 20,354 | 200,893 | 221,247 | 10,849 | 163,706 | 174,555 |
| ix) Agricultural Research and Education | 48,609 | 135,717 | 184,326 | 55,629 | 149,636 | 205,265 | 64,729 | 154,873 | 219,602 | 121,526 | 147,997 | 269,523 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 71,419 | 232,912 | 304,331 | 79,666 | 190,676 | 270,342 | 128,080 | 378,280 | 506,360 | 142,777 | 148,506 | 291,283 |
| xii) Other Agricultural Programmes | 4,761 | 8,880 | 13,641 | 8,193 | 10,438 | 18,631 | 8,605 | 9,608 | 18,213 | 18,052 | 11,743 | 29,794 |
| 2. Rural Development | 1,127,631 | 803,894 | 1,931,525 | 1,514,291 | 949,327 | 2,463,618 | 1,501,685 | 843,674 | 2,345,359 | 2,156,076 | 818,926 | 2,975,002 |
| 3. Special Area Programmes | 61,730 | 53,850 | 115,580 | 73,113 | 54,030 | 127,143 | 92,400 | 44,315 | 136,715 | 103,756 | 27,469 | 131,225 |
| 4. Irrigation and Flood Control | 227,990 | 1,100,098 | 1,328,088 | 376,240 | 1,347,069 | 1,723,309 | 371,466 | 1,386,819 | 1,758,285 | 479,630 | 1,506,394 | 1,986,025 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | 114,906 | 830,927 | 945,833 | 227,385 | 1,047,842 | 1,275,228 | 194,816 | 1,064,123 | 1,258,939 | 266,281 | 1,168,857 | 1,435,138 |
| ii) Minor Irrigation | 74,748 | 205,473 | 280,220 | 97,991 | 231,561 | 329,552 | 125,914 | 250,056 | 375,970 | 157,731 | 267,849 | 425,580 |
| iii) Flood Control and Drainage | 3,221 | 53,769 | 56,990 | 3,017 | 58,471 | 61,488 | 12,164 | 53,667 | 65,831 | 9,499 | 62,741 | 72,240 |
| 5. Energy | 218,722 | 2,284,623 | 2,503,345 | 234,645 | 2,163,401 | 2,398,045 | 251,665 | 2,608,244 | 2,859,908 | 289,493 | 2,358,794 | 2,648,287 |
| *of which :* Power | 207,699 | 2,283,540 | 2,491,240 | 216,053 | 2,161,710 | 2,377,763 | 231,883 | 2,606,288 | 2,838,171 | 270,071 | 2,356,917 | 2,626,988 |
| 6. Industry and Minerals (i to iii) | 260,985 | 176,149 | 437,133 | 307,317 | 265,050 | 572,368 | 349,081 | 313,363 | 662,444 | 416,018 | 269,203 | 685,220 |
| i) Village and Small Industries | 150,378 | 97,616 | 247,995 | 171,450 | 117,746 | 289,196 | 177,202 | 119,913 | 297,115 | 215,017 | 121,475 | 336,492 |
| ii) Industries@ | 107,032 | 78,296 | 185,328 | 126,370 | 121,768 | 248,138 | 162,476 | 167,872 | 330,348 | 186,597 | 147,228 | 333,825 |
| iii) Others** | 3,575 | 236 | 3,811 | 9,498 | 25,536 | 35,034 | 9,403 | 25,578 | 34,981 | 14,404 | 499 | 14,903 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## ALL STATES

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 184,718 | 1,264,376 | 1,449,095 | 236,538 | 1,344,299 | 1,580,838 | 247,975 | 1,529,787 | 1,777,762 | 320,141 | 1,532,345 | 1,852,486 |
| i) Roads and Bridges | 152,360 | 1,022,677 | 1,175,037 | 193,351 | 1,105,918 | 1,299,269 | 201,364 | 1,285,101 | 1,486,465 | 252,397 | 1,314,557 | 1,566,955 |
| ii) Others @@ | 32,359 | 241,699 | 274,058 | 43,188 | 238,381 | 281,568 | 46,611 | 244,686 | 291,297 | 67,744 | 217,787 | 285,531 |
| 8. Science, Technology and Environment | 22,660 | 4,592 | 27,251 | 44,865 | 5,260 | 50,125 | 45,451 | 5,063 | 50,514 | 49,641 | 5,686 | 55,327 |
| 9. General Economic Services (i to iv) | 385,024 | 387,558 | 772,583 | 578,061 | 454,830 | 1,032,891 | 406,188 | 458,566 | 864,754 | 501,379 | 492,424 | 993,803 |
| i) Secretariat - Economic Services | 210,132 | 54,758 | 264,890 | 477,021 | 53,455 | 530,476 | 311,163 | 55,290 | 366,453 | 390,426 | 59,698 | 450,124 |
| ii) Tourism | 56,644 | 16,213 | 72,857 | 66,308 | 19,209 | 85,517 | 57,599 | 17,651 | 75,249 | 66,991 | 12,226 | 79,216 |
| iii) Civil Supplies | 11,830 | 248,430 | 260,260 | 14,963 | 268,035 | 282,998 | 15,694 | 270,728 | 286,421 | 19,056 | 276,538 | 295,594 |
| iv) Others + | 106,419 | 68,157 | 174,575 | 19,769 | 114,131 | 133,900 | 21,733 | 114,897 | 136,630 | 24,906 | 143,962 | 168,868 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **218,313** | **20,520,713** | **20,739,026** | **422,883** | **23,635,640** | **24,058,523** | **436,949** | **23,001,602** | **23,438,551** | **330,730** | **26,535,725** | **26,866,455** |
| **A. Organs of State** | **8,236** | **470,891** | **479,126** | **11,583** | **534,165** | **545,749** | **11,690** | **544,205** | **555,895** | **15,089** | **606,869** | **621,958** |
| **B. Fiscal Services (i to ii)** | **31,139** | **1,000,468** | **1,031,607** | **33,275** | **1,185,205** | **1,218,480** | **49,728** | **877,478** | **927,205** | **57,395** | **971,081** | **1,028,476** |
| i) Collection of Taxes and Duties | 31,126 | 962,602 | 993,729 | 33,262 | 1,145,774 | 1,179,035 | 49,713 | 840,207 | 889,920 | 57,377 | 942,735 | 1,000,112 |
| ii) Other Fiscal Services | 13 | 37,865 | 37,878 | 13 | 39,431 | 39,444 | 14 | 37,271 | 37,285 | 18 | 28,346 | 28,364 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **4,315** | **10,062,960** | **10,067,275** | **–** | **10,988,686** | **10,988,686** | **–** | **11,006,622** | **11,006,622** | **–** | **11,518,607** | **11,518,607** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | 749,318 | 749,318 | – | 721,194 | 721,194 | – | 718,836 | 718,836 | – | 680,312 | 680,312 |
| 2. Interest Payments (i to iv) | 4,315 | 9,313,642 | 9,317,957 | – | 10,267,491 | 10,267,491 | – | 10,287,786 | 10,287,786 | – | 10,838,296 | 10,838,296 |
| i) Interest on Loans from the Centre | – | 1,318,100 | 1,318,100 | – | 1,291,439 | 1,291,439 | – | 1,347,047 | 1,347,047 | – | 1,268,330 | 1,268,330 |
| ii) Interest on Internal Debt | – | 6,452,674 | 6,452,674 | – | 7,275,569 | 7,275,569 | – | 7,190,278 | 7,190,278 | – | 7,779,005 | 7,779,005 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | 1,939,253 | 1,939,253 | – | 2,109,778 | 2,109,778 | – | 2,059,228 | 2,059,228 | – | 2,605,850 | 2,605,850 |
| (b) Interest on NSSF | – | 3,459,161 | 3,459,161 | – | 3,972,648 | 3,972,648 | – | 4,003,459 | 4,003,459 | – | 4,069,280 | 4,069,280 |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | 1,210,845 | 1,210,845 | – | 1,368,649 | 1,368,649 | – | 1,437,447 | 1,437,447 | – | 1,513,612 | 1,513,612 |
| iv) Others | 4,315 | 332,023 | 336,338 | – | 331,832 | 331,832 | – | 313,014 | 313,014 | – | 277,348 | 277,348 |
| **D. Administrative Services (i to v)** | **162,155** | **3,734,287** | **3,896,441** | **355,715** | **4,550,885** | **4,906,600** | **363,842** | **4,405,562** | **4,769,404** | **247,134** | **6,043,344** | **6,290,478** |
| i) Secretariat - General Services | 10,033 | 131,811 | 141,844 | 159,776 | 213,563 | 373,339 | 168,531 | 221,876 | 390,406 | 65,726 | 423,892 | 489,618 |
| ii) District Administration | 103,950 | 358,764 | 462,714 | 110,656 | 418,989 | 529,645 | 117,002 | 412,336 | 529,338 | 92,935 | 473,800 | 566,735 |
| iii) Police | 26,168 | 2,344,023 | 2,370,191 | 34,926 | 2,612,022 | 2,646,948 | 39,012 | 2,721,300 | 2,760,312 | 44,795 | 2,984,859 | 3,029,654 |
| iv) Public Works | 6,581 | 408,161 | 414,742 | 12,723 | 430,354 | 443,077 | 11,630 | 459,135 | 470,765 | 6,194 | 481,153 | 487,347 |
| v) Others ++ | 15,423 | 491,528 | 506,951 | 37,633 | 875,958 | 913,591 | 27,667 | 590,916 | 618,583 | 37,485 | 1,679,640 | 1,717,125 |
| **E. Pensions** | **–** | **4,686,056** | **4,686,056** | **–** | **5,426,269** | **5,426,269** | **–** | **5,600,195** | **5,600,195** | **25** | **6,272,827** | **6,272,852** |
| **F. Miscellaneous General Services** | **12,468** | **566,052** | **578,520** | **22,310** | **950,430** | **972,740** | **11,689** | **567,539** | **579,229** | **11,086** | **1,122,997** | **1,134,083** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | 508,771 | 508,771 | – | 788,800 | 788,800 | – | 509,042 | 509,042 | – | 570,872 | 570,872 |
| **III. Grants-in-Aid and Contributions** | **66,075** | **1,285,040** | **1,351,115** | **62,271** | **1,530,070** | **1,592,341** | **67,331** | **1,605,752** | **1,673,083** | **66,787** | **1,926,716** | **1,993,503** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | 66,075 | 1,285,041 | 1,351,116 | 62,271 | 1,530,070 | 1,592,341 | 67,331 | 1,605,752 | 1,673,083 | 66,787 | 1,926,716 | 1,993,503 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **205,183** | **570,367** | **775,550** | **334,029** | **662,636** | **996,664** | **355,485** | **655,063** | **1,010,548** | **366,841** | **752,377** | **1,119,218** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **197,604** | **243,724** | **441,328** | **323,549** | **265,355** | **588,904** | **342,191** | **270,627** | **612,818** | **355,649** | **374,382** | **730,031** |
| **A. Social Services (1 to 12)** | **171,400** | **213,319** | **384,718** | **271,856** | **241,182** | **513,038** | **306,091** | **239,211** | **545,302** | **305,475** | **305,843** | **611,318** |
| 1. Education, Sports, Art and Culture | 33,406 | 147,113 | 180,520 | 53,176 | 171,876 | 225,052 | 53,448 | 166,527 | 219,976 | 49,813 | 198,398 | 248,211 |
| 2. Medical and Public Health | 56,150 | 37,414 | 93,564 | 78,081 | 44,215 | 122,296 | 73,811 | 44,745 | 118,556 | 69,679 | 56,323 | 126,002 |
| 3. Family Welfare | 1,457 | – | 1,457 | 3,595 | – | 3,595 | 3,104 | – | 3,104 | 3,184 | – | 3,184 |
| 4. Water Supply and Sanitation | 8,299 | – | 8,299 | 9,575 | – | 9,575 | 19,731 | – | 19,731 | 19,970 | – | 19,970 |
| 5. Housing | 1,060 | 2,004 | 3,064 | 1,061 | 2,410 | 3,471 | 16,060 | 2,407 | 18,467 | 14,561 | 2,480 | 17,041 |
| 6. Urban Development | 50,892 | 8,326 | 59,218 | 98,565 | 10,022 | 108,587 | 105,827 | 10,032 | 115,859 | 105,545 | 33,572 | 139,117 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,168 | 246 | 1,414 | 2,016 | 387 | 2,403 | 2,204 | 463 | 2,667 | 2,656 | 539 | 3,195 |
| 8. Labour and Labour Welfare | 718 | 3,045 | 3,763 | 1,522 | 3,570 | 5,093 | 2,040 | 3,638 | 5,678 | 2,997 | 4,645 | 7,642 |
| 9. Social Security and Welfare | 13,133 | 13,342 | 26,475 | 15,429 | 6,861 | 22,290 | 18,321 | 8,824 | 27,145 | 27,247 | 7,706 | 34,953 |
| 10. Nutrition | 5,103 | 33 | 5,136 | 8,613 | 44 | 8,657 | 11,307 | 40 | 11,347 | 8,985 | – | 8,985 |
| 11. Relief on account of Natural Calamities | – | 387 | 387 | 223 | 420 | 643 | 224 | 278 | 502 | 815 | 211 | 1,026 |
| 12. Others* | 13 | 1,409 | 1,422 | – | 1,378 | 1,378 | 13 | 2,257 | 2,270 | 23 | 1,969 | 1,992 |
| **B. Economic Services (1 to 9)** | **26,204** | **30,405** | **56,609** | **51,693** | **24,173** | **75,865** | **36,100** | **31,416** | **67,516** | **50,174** | **68,540** | **118,714** |
| 1. Agriculture and Allied Activities (i to xii) | 1,815 | 2,887 | 4,702 | 1,806 | 3,552 | 5,358 | 1,910 | 3,533 | 5,443 | 2,634 | 4,559 | 7,193 |
| i) Crop Husbandry | 50 | 665 | 715 | 233 | 865 | 1,098 | 347 | 855 | 1,202 | 344 | 1,152 | 1,496 |
| ii) Soil and Water Conservation | – | 10 | 10 | 40 | 14 | 54 | 20 | 13 | 33 | 30 | 18 | 48 |
| iii) Animal Husbandry | 574 | 638 | 1,212 | 624 | 813 | 1,437 | 1,048 | 803 | 1,851 | 1,782 | 1,057 | 2,839 |
| iv) Dairy Development | 770 | 141 | 911 | 401 | 160 | 561 | 1 | 160 | 161 | 1 | 160 | 161 |
| v) Fisheries | 1 | 24 | 25 | 3 | 33 | 36 | 3 | 28 | 31 | 2 | 41 | 43 |
| vi) Forestry and Wild Life | 325 | 874 | 1,199 | 407 | 1,067 | 1,474 | 401 | 1,006 | 1,407 | 377 | 1,328 | 1,705 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | 87 | 87 | – | 95 | 95 | – | 94 | 94 | – | 97 | 97 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 17 | 364 | 381 | 28 | 411 | 439 | 20 | 480 | 500 | 28 | 592 | 620 |
| xii) Other Agricultural Programmes | 78 | 84 | 162 | 70 | 95 | 165 | 70 | 94 | 164 | 70 | 114 | 184 |
| 2. Rural Development | 234 | 196 | 430 | 7,830 | 246 | 8,076 | 6,757 | 251 | 7,008 | 350 | 329 | 679 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Irrigation and Flood Control | 40 | 4,901 | 4,941 | 42 | 5,159 | 5,201 | 23 | 5,293 | 5,316 | 62 | 6,046 | 6,108 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Minor Irrigation | 2 | 782 | 784 | 3 | 791 | 794 | 2 | 791 | 793 | 2 | 869 | 871 |
| iii) Flood Control and Drainage | 38 | 4,119 | 4,157 | 39 | 4,368 | 4,407 | 21 | 4,502 | 4,523 | 60 | 5,177 | 5,237 |
| 5. Energy | 588 | 8,946 | 9,534 | 725 | 1 | 726 | 2,338 | 7,500 | 9,838 | 6,025 | 40,900 | 46,925 |
| *of which:* Power | 550 | 8,957 | 9,507 | 725 | 1 | 726 | 2,313 | 7,500 | 9,813 | 6,000 | 40,900 | 46,900 |
| 6. Industry and Minerals (i to iii) | 1,490 | 558 | 2,048 | 2,342 | 755 | 3,097 | 1,476 | 795 | 2,271 | 1,271 | 933 | 2,204 |
| i) Village and Small Industries | 1,490 | 544 | 2,034 | 2,342 | 729 | 3,071 | 1,476 | 782 | 2,258 | 1,271 | 904 | 2,175 |
| ii) Industries@ | – | 14 | 14 | – | 26 | 26 | – | 13 | 13 | – | 29 | 29 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*
## NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 7. Transport and Communications (i + ii) | 20,191 | 10,284 | 30,475 | 34,865 | 10,400 | 45,265 | 20,043 | 10,200 | 30,243 | 33,170 | 11,000 | 44,170 |
| i) Roads and Bridges | 14,900 | 6,096 | 20,996 | 31,100 | 8,000 | 39,100 | 18,100 | 8,000 | 26,100 | 29,600 | 8,600 | 38,200 |
| ii) Others @@ | 5,291 | 4,188 | 9,479 | 3,765 | 2,400 | 6,165 | 1,943 | 2,200 | 4,143 | 3,570 | 2,400 | 5,970 |
| 8. Science, Technology and Environment | 619 | 21 | 640 | 2,025 | 24 | 2,049 | 912 | 28 | 940 | 4,114 | 29 | 4,143 |
| 9. General Economic Services (i to iv) | 1,228 | 2,612 | 3,840 | 2,058 | 4,035 | 6,093 | 2,641 | 3,816 | 6,457 | 2,548 | 4,744 | 7,292 |
| i) Secretariat - Economic Services | 40 | 275 | 315 | 40 | 369 | 409 | 303 | 26 | 329 | 30 | 419 | 449 |
| ii) Tourism | 587 | 190 | 777 | 973 | 67 | 1,040 | 1,343 | 82 | 1,425 | 1,067 | 84 | 1,151 |
| iii) Civil Supplies | 259 | 1,664 | 1,923 | 199 | 1,829 | 2,028 | 314 | 3,073 | 3,387 | 314 | 3,466 | 3,780 |
| iv) Others + | 342 | 483 | 825 | 846 | 1,770 | 2,616 | 681 | 635 | 1,316 | 1,137 | 775 | 1,912 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **7,579** | **273,459** | **281,039** | **10,480** | **330,587** | **341,067** | **13,295** | **317,704** | **330,999** | **11,192** | **329,620** | **340,812** |
| **A. Organs of State** | **474** | **14,733** | **15,206** | **1,356** | **19,009** | **20,365** | **1,036** | **19,732** | **20,768** | **826** | **29,456** | **30,282** |
| **B. Fiscal Services (i to ii)** | **2,275** | **7,003** | **9,278** | **2,085** | **8,829** | **10,914** | **6,066** | **9,410** | **15,476** | **3,005** | **10,126** | **13,131** |
| i) Collection of Taxes and Duties | 1,429 | 7,003 | 8,432 | 2,075 | 8,829 | 10,904 | 5,366 | 9,410 | 14,776 | 2,995 | 10,126 | 13,121 |
| ii) Other Fiscal Services | 846 | – | 846 | 10 | – | 10 | 700 | – | 700 | 10 | – | 10 |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **221,023** | **221,023** | **–** | **266,873** | **266,873** | **–** | **250,500** | **250,500** | **–** | **247,500** | **247,500** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Interest Payments (i to iv) | – | 221,023 | 221,023 | – | 266,873 | 266,873 | – | 250,500 | 250,500 | – | 247,500 | 247,500 |
| i) Interest on Loans from the Centre | – | 221,023 | 221,023 | – | 266,873 | 266,873 | – | 250,500 | 250,500 | – | 247,500 | 247,500 |
| ii) Interest on Internal Debt | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | – | – | – | – | – | – | – | – | – | – | – |
| (b) Interest on NSSF | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **D. Administrative Services (i to v)** | **4,830** | **30,807** | **35,637** | **7,039** | **35,678** | **42,717** | **6,193** | **37,865** | **44,058** | **7,361** | **42,292** | **49,653** |
| i) Secretariat - General Services | 312 | 1,645 | 1,957 | 319 | 2,222 | 2,541 | 400 | 2,000 | 2,400 | 431 | 2,626 | 3,057 |
| ii) District Administration | 1,207 | 1,531 | 2,738 | 1,611 | 1,914 | 3,525 | 2,439 | 2,827 | 5,266 | 2,675 | 2,267 | 4,942 |
| iii) Police | 490 | 126 | 616 | 1,050 | 186 | 1,236 | 528 | 148 | 676 | 950 | 242 | 1,192 |
| iv) Public Works | – | 17,401 | 17,401 | 10 | 19,379 | 19,389 | – | 18,696 | 18,696 | 10 | 22,553 | 22,563 |
| v) Others ++ | 2,822 | 10,104 | 12,926 | 4,049 | 11,977 | 16,026 | 2,826 | 14,194 | 17,020 | 3,295 | 14,604 | 17,899 |
| **E. Pensions** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **F. Miscellaneous General Services** | **–** | **-106** | **-106** | **–** | **198** | **198** | **–** | **197** | **197** | **–** | **247** | **247** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **53,184** | **53,184** | **–** | **66,694** | **66,694** | **–** | **66,732** | **66,732** | **–** | **48,375** | **48,375** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 53,184 | 53,184 | – | 66,694 | 66,694 | – | 66,732 | 66,732 | – | 48,375 | 48,375 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Contd.)*

## PUDUCHERRY

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL EXPENDITURE (I+II+III)** | **69,948** | **122,752** | **192,700** | **88,513** | **126,473** | **214,986** | **82,545** | **140,197** | **222,741** | **154,103** | **143,775** | **297,878** |
| **I. DEVELOPMENTAL EXPENDITURE (A + B)** | **65,282** | **80,696** | **145,978** | **81,667** | **83,663** | **165,330** | **75,597** | **92,805** | **168,402** | **149,484** | **92,730** | **242,214** |
| **A. Social Services (1 to 12)** | **42,727** | **27,396** | **70,123** | **60,359** | **27,248** | **87,607** | **57,497** | **28,488** | **85,985** | **61,717** | **29,274** | **90,991** |
| 1. Education, Sports, Art and Culture | 8,861 | 12,997 | 21,857 | 9,623 | 13,674 | 23,297 | 10,352 | 14,095 | 24,447 | 9,491 | 14,566 | 24,057 |
| 2. Medical and Public Health | 10,040 | 6,223 | 16,263 | 11,710 | 6,301 | 18,011 | 11,997 | 6,594 | 18,592 | 8,971 | 6,636 | 15,606 |
| 3. Family Welfare | 504 | 24 | 528 | 507 | 25 | 532 | 510 | 30 | 540 | 358 | 31 | 389 |
| 4. Water Supply and Sanitation | 1,760 | 1,234 | 2,994 | 1,550 | 1,335 | 2,886 | 1,386 | 1,347 | 2,733 | 1,157 | 1,393 | 2,550 |
| 5. Housing | 2,646 | 641 | 3,286 | 8,492 | 71 | 8,563 | 7,275 | 86 | 7,361 | 4,919 | 76 | 4,995 |
| 6. Urban Development | 3,300 | 417 | 3,717 | 2,887 | 278 | 3,165 | 7,170 | 192 | 7,362 | 4,294 | 226 | 4,520 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 2,641 | 1,400 | 4,041 | 2,233 | 1,009 | 3,242 | 3,875 | 1,320 | 5,195 | 6,900 | 1,365 | 8,265 |
| 8. Labour and Labour Welfare | 491 | 525 | 1,016 | 567 | 529 | 1,096 | 595 | 552 | 1,147 | 462 | 567 | 1,029 |
| 9. Social Security and Welfare | 10,089 | 2,822 | 12,911 | 9,344 | 3,018 | 12,362 | 11,914 | 3,242 | 15,157 | 11,933 | 3,419 | 15,352 |
| 10. Nutrition | 2,193 | 370 | 2,563 | 2,259 | 361 | 2,619 | 2,259 | 414 | 2,673 | 2,069 | 423 | 2,492 |
| 11. Relief on account of Natural Calamities | – | 470 | 470 | 11,051 | 367 | 11,418 | 9 | 344 | 353 | 11,028 | 278 | 11,306 |
| 12. Others* | 201 | 275 | 476 | 135 | 281 | 416 | 155 | 272 | 427 | 135 | 293 | 428 |
| **B. Economic Services (1 to 9)** | **22,555** | **53,300** | **75,855** | **21,309** | **56,415** | **77,724** | **18,100** | **64,316** | **82,417** | **87,767** | **63,457** | **151,224** |
| 1. Agriculture and Allied Activities (i to xii) | 7,422 | 2,676 | 10,098 | 6,104 | 2,566 | 8,670 | 6,786 | 2,744 | 9,529 | 5,960 | 2,952 | 8,912 |
| i) Crop Husbandry | 1,286 | 1,381 | 2,667 | 1,130 | 1,354 | 2,485 | 1,612 | 1,514 | 3,126 | 1,650 | 1,660 | 3,310 |
| ii) Soil and Water Conservation | – | 88 | 88 | – | 90 | 90 | – | 89 | 89 | – | 92 | 92 |
| iii) Animal Husbandry | 1,546 | 553 | 2,099 | 1,556 | 500 | 2,056 | 1,484 | 468 | 1,952 | 1,400 | 492 | 1,892 |
| iv) Dairy Development | 188 | 34 | 222 | 710 | 25 | 735 | 760 | 45 | 805 | 464 | 44 | 508 |
| v) Fisheries | 2,627 | 255 | 2,883 | 1,301 | 270 | 1,571 | 1,614 | 265 | 1,879 | 1,338 | 286 | 1,624 |
| vi) Forestry and Wild Life | 153 | 106 | 259 | 242 | 110 | 352 | 242 | 98 | 340 | 142 | 106 | 248 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | 790 | – | 790 | 828 | – | 828 | 760 | – | 760 | 705 | – | 705 |
| x) Agricultural Finance Institutions | – | – | – | – | – | – | – | – | – | – | – | – |
| xi) Co-operation | 158 | 245 | 403 | 117 | 204 | 321 | 105 | 250 | 355 | 141 | 258 | 399 |
| xii) Other Agricultural Programmes | 674 | 14 | 687 | 220 | 13 | 233 | 209 | 14 | 223 | 120 | 14 | 134 |
| 2. Rural Development | 1,794 | 513 | 2,307 | 1,341 | 540 | 1,880 | 1,134 | 577 | 1,711 | 1,580 | 604 | 2,184 |
| 3. Special Area Programmes | 2,864 | – | 2,864 | 3,000 | – | 3,000 | – | 3,300 | 3,300 | – | 3,300 | 3,300 |
| 4. Irrigation and Flood Control | 1,304 | 612 | 1,916 | 1,205 | 868 | 2,072 | 1,078 | 662 | 1,740 | 1,082 | 689 | 1,771 |
| *of which:* | | | | | | | | | | | | |
| i) Major and Medium Irrigation | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Minor Irrigation | 1,043 | 611 | 1,654 | 1,205 | 643 | 1,847 | 691 | 662 | 1,353 | 938 | 689 | 1,628 |
| iii) Flood Control and Drainage | 261 | – | 261 | – | 225 | 225 | – | 387 | 387 | – | 144 | 144 |
| 5. Energy | 946 | 47,899 | 48,845 | 685 | 50,635 | 51,320 | 643 | 53,933 | 54,576 | 708 | 52,304 | 53,012 |
| *of which:* Power | 946 | 47,899 | 48,845 | 685 | 50,635 | 51,320 | 643 | 53,933 | 54,576 | 708 | 52,304 | 53,012 |
| 6. Industry and Minerals (i to iii) | 2,103 | 128 | 2,230 | 2,603 | 148 | 2,752 | 2,760 | 148 | 2,908 | 71,928 | 156 | 72,084 |
| i) Village and Small Industries | 1,928 | 126 | 2,054 | 2,483 | 146 | 2,629 | 2,640 | 147 | 2,787 | 71,808 | 153 | 71,961 |
| ii) Industries@ | 175 | 2 | 176 | 120 | 3 | 123 | 120 | 1 | 121 | 120 | 3 | 123 |
| iii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Transport and Communications (i + ii) | 3,764 | 701 | 4,466 | 2,254 | 764 | 3,018 | 2,414 | 796 | 3,211 | 2,941 | 816 | 3,757 |
| i) Roads and Bridges | 3,753 | 610 | 4,363 | 2,232 | 658 | 2,891 | 2,414 | 702 | 3,117 | 2,889 | 721 | 3,611 |
| ii) Others @@ | 11 | 91 | 103 | 22 | 105 | 127 | – | 94 | 94 | 52 | 95 | 146 |
| 8. Science, Technology and Environment | 123 | 7 | 131 | 115 | 9 | 124 | 105 | 10 | 115 | 135 | 12 | 147 |

## Appendix II : Revenue Expenditure of States and Union Territories with Legislature *(Concld.)*

## PUDUCHERRY

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. General Economic Services (i to iv) | 2,234 | 763 | 2,998 | 4,002 | 886 | 4,887 | 3,180 | 2,147 | 5,327 | 3,432 | 2,624 | 6,056 |
| i) Secretariat - Economic Services | 177 | 394 | 571 | 735 | 486 | 1,221 | 130 | 243 | 373 | 535 | 288 | 823 |
| ii) Tourism | 1,191 | 70 | 1,261 | 2,292 | 74 | 2,365 | 2,141 | 74 | 2,214 | 1,785 | 79 | 1,864 |
| iii) Civil Supplies | 731 | 149 | 879 | 840 | 163 | 1,003 | 775 | 1,689 | 2,464 | 996 | 2,095 | 3,091 |
| iv) Others + | 136 | 151 | 287 | 135 | 163 | 298 | 135 | 142 | 276 | 116 | 162 | 278 |
| **II. NON-DEVELOPMENTAL EXPENDITURE (General services) (A to F)** | **4,667** | **41,679** | **46,345** | **6,845** | **42,407** | **49,253** | **6,947** | **46,990** | **53,937** | **4,619** | **50,610** | **55,229** |
| **A. Organs of State** | **100** | **1,854** | **1,954** | **65** | **1,471** | **1,536** | **65** | **1,725** | **1,790** | **45** | **1,726** | **1,771** |
| **B. Fiscal Services (i to ii)** | **3,289** | **1,711** | **5,000** | **5,412** | **1,313** | **6,725** | **5,451** | **1,461** | **6,912** | **2,307** | **1,505** | **3,812** |
| i) Collection of Taxes and Duties | 3,289 | 1,711 | 5,000 | 5,412 | 1,313 | 6,725 | 5,451 | 1,461 | 6,912 | 2,307 | 1,505 | 3,812 |
| ii) Other Fiscal Services | – | – | – | – | – | – | – | – | – | – | – | – |
| **C. Interest Payments and Servicing of Debt (1 + 2)** | **–** | **18,734** | **18,734** | **–** | **20,272** | **20,272** | **–** | **21,759** | **21,759** | **–** | **26,493** | **26,493** |
| 1. Appropriation for Reduction or Avoidance of Debt | – | – | – | – | – | – | – | – | – | – | 1,200 | 1,200 |
| 2. Interest Payments (i to iv) | – | 18,734 | 18,734 | – | 20,272 | 20,272 | – | 21,759 | 21,759 | – | 25,293 | 25,293 |
| i) Interest on Loans from the Centre | – | 18,675 | 18,675 | – | 20,259 | 20,259 | – | 21,134 | 21,134 | – | 20,149 | 20,149 |
| ii) Interest on Internal Debt | – | – | – | – | – | – | – | 12 | 12 | – | 3,100 | 3,100 |
| *of which:* | | | | | | | | | | | | |
| (a) Interest on Market Loans | – | – | – | – | – | – | – | – | – | – | 3,100 | 3,100 |
| (b) Interest on NSSF | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Interest on Small Savings, Provident Funds, *etc.* | – | – | – | – | 3 | 3 | – | 555 | 555 | – | 1,984 | 1,984 |
| iv) Others | – | 59 | 59 | – | 10 | 10 | – | 58 | 58 | – | 60 | 60 |
| **D. Administrative Services (i to v)** | **1,278** | **8,880** | **10,157** | **1,369** | **9,005** | **10,373** | **1,432** | **9,953** | **11,385** | **2,266** | **9,517** | **11,783** |
| i) Secretariat - General Services | 62 | 807 | 869 | 110 | 777 | 887 | 56 | 784 | 840 | 840 | 17 | 857 |
| ii) District Administration | 18 | 163 | 181 | 19 | 154 | 173 | 30 | 179 | 209 | 30 | 182 | 212 |
| iii) Police | 540 | 3,814 | 4,354 | 537 | 3,825 | 4,363 | 616 | 4,420 | 5,036 | 586 | 4,688 | 5,274 |
| iv) Public Works | 119 | 992 | 1,111 | 117 | 1,078 | 1,195 | 109 | 1,222 | 1,331 | 136 | 1,144 | 1,280 |
| v) Others ++ | 539 | 3,104 | 3,643 | 585 | 3,170 | 3,755 | 620 | 3,348 | 3,968 | 674 | 3,486 | 4,160 |
| **E. Pensions** | **–** | **10,416** | **10,416** | **–** | **10,281** | **10,281** | **–** | **12,004** | **12,004** | **–** | **11,277** | **11,277** |
| **F. Miscellaneous General Services** | **–** | **84** | **84** | **–** | **66** | **66** | **–** | **88** | **88** | **–** | **93** | **93** |
| *of which:* | | | | | | | | | | | | |
| Payment on account of State Lotteries | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Grants-in-Aid and Contributions** | **–** | **377** | **377** | **–** | **403** | **403** | **–** | **402** | **402** | **–** | **435** | **435** |
| *of which:* | | | | | | | | | | | | |
| Compensation and Assignments to Local Bodies and *Panchayati Raj* Institutions | – | 377 | 377 | – | 403 | 403 | – | 402 | 402 | – | 435 | 435 |

– : Nil/Negligible/Not available.
* : Include expenditure on Information and Publicity, Secretariat-Social Services, other Social Services, *etc*.
@ : Include expenditure on Non-Ferrous Mining and Metallurgical Industries.
** : Include expenditure on other Industries and other Outlays on Industries and Minerals.
@@ : Include expenditure on Port and Light Houses, Civil Aviation, Road Transport, Inland Water Transport, *etc*.
\+ : Include expenditure on Foreign Trade and Export Promotion, Census Survey and Statistics and Other General Economic Services.
++ : Include expenditure on Public Service Commission, Treasury and Accounts, Administration, Jails, Supplies and Disposal, Stationery and Printing, Other Administrative Services, *etc*.
Also see notes to Appendices.
**Source :** Budget Documents of the State Governments.

# Appendix III: Capital Receipts of States and Union Territories with Legislature

(Rs. lakh)

| Item | ANDHRA PRADESH | | | | ARUNACHAL PRADESH | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **9,444,040** | **4,221,354** | **4,466,192** | **5,345,811** | **878,940** | **604,581** | **684,996** | **710,905** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **1,354,825** | **2,327,571** | **2,294,284** | **2,698,047** | **25,546** | **15,081** | **49,626** | **43,263** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **837,942** | **1,428,052** | **1,254,086** | **1,409,929** | **32,118** | **37,847** | **40,197** | **35,988** |
| 1. Market Loans | 272,586 | 492,845 | 860,340 | 763,260 | 2,573 | 13,897 | 17,436 | 11,538 |
| 2. Loans from LIC | – | 21,772 | – | – | 113 | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 78,892 | 135,000 | 135,000 | 180,000 | 4,500 | 6,416 | 6,416 | 6,000 |
| 5. Loans from National Co-operative Development Corporation | 11,121 | 3,746 | 3,746 | 2,806 | 650 | 650 | – | – |
| 6. WMA from RBI | – | 300,000 | 100,000 | 300,000 | 6,997 | 6,997 | 6,997 | 9,000 |
| 7. Special Securities issued to NSSF | 414,377 | 350,000 | 100,000 | 100,000 | 3,000 | 3,000 | 6,000 | 6,000 |
| 8. Others@ | 60,966 | 124,689 | 55,000 | 63,863 | 14,285 | 6,887 | 3,348 | 3,450 |
| *of which*: Land Compensation and other Bonds | 12,180 | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **31,457** | **147,849** | **109,786** | **256,877** | **8,392** | **55** | **2,178** | **155** |
| 1. State Plan Schemes | 30,949 | 147,849 | 109,786 | 256,877 | 8,342 | – | 2,123 | 100 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 508 | – | – | – | 50 | 55 | 55 | 55 |
| 4. Non-Plan (i to ii) | – | – | – | – | – | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | – | – | – | – | – | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **47,134** | **27,580** | **27,580** | **35,566** | **175** | **180** | **180** | **200** |
| 1. Housing | 31,567 | 2,270 | 2,270 | 2,384 | – | – | – | – |
| 2. Urban Development | 5 | 100 | 100 | 105 | – | – | – | – |
| 3. Crop Husbandry | 83 | 210 | 210 | 221 | – | – | – | – |
| 4. Food Storage and Warehousing | 1 | 5 | 5 | 5 | – | – | – | – |
| 5. Co-operation | 120 | 4,025 | 4,025 | 4,232 | – | – | – | – |
| 6. Minor Irrigation | – | 100 | 100 | 105 | – | – | – | – |
| 7. Power Projects | 313 | 1,947 | 1,947 | 8,018 | – | – | – | – |
| 8. Village and Small Industries | 1 | 25 | 25 | 26 | – | – | – | – |
| 9. Industries and Minerals | 3,421 | 481 | 481 | 505 | – | – | – | – |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 6,877 | 12,657 | 12,657 | 13,917 | 175 | 180 | 180 | 200 |
| 12. Others** | 4,746 | 5,760 | 5,760 | 6,048 | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **85** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **177,016** | **186,379** | **206,881** | **220,456** | **13,277** | **12,136** | **26,208** | **27,517** |
| 1. State Provident Funds | 144,138 | 154,849 | 171,882 | 190,535 | 12,713 | 11,608 | 26,018 | 27,318 |
| 2. Others | 32,878 | 31,530 | 34,999 | 29,921 | 564 | 528 | 190 | 199 |
| **VIII. Reserve Funds (1 to 4)** | **102,283** | **84,036** | **100,200** | **88,679** | **1,000** | **1,000** | **1,714** | **1,800** |
| 1. Depreciation/Renewal Reserve Funds | 32 | 34 | – | – | – | – | – | – |
| 2. Sinking Funds | 30,513 | 24,072 | 38,169 | 42,428 | 1,000 | 1,000 | 1,714 | 1,800 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 71,738 | 59,930 | 62,031 | 46,251 | – | – | – | – |
| **IX. Deposits and Advances (1 to 4)** | **2,284,349** | **1,407,457** | **1,947,658** | **2,134,303** | **23,032** | **13,978** | **11,514** | **12,090** |
| 1. Civil Deposits | 1,164,355 | 312,390 | 861,850 | 969,940 | 16,559 | 11,515 | 9,007 | 9,458 |
| 2. Deposits of Local Funds | 653,515 | 688,718 | 688,663 | 750,459 | – | – | – | – |
| 3. Civil Advances | 15,393 | 25,000 | 25,000 | 27,500 | 6,473 | 2,463 | 2,507 | 2,632 |
| 4. Others | 451,086 | 381,349 | 372,145 | 386,404 | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **4,606,323** | **–** | **–** | **–** | **666,155** | **463,944** | **512,598** | **538,227** |
| 1. Suspense | 5,802 | – | – | – | -23,681 | -18,855 | 509,276 | 534,740 |
| 2. Cash Balance Investment Accounts | 3,645,996 | – | – | – | 688,697 | 482,648 | 2,825 | 2,966 |
| 3. Deposits with RBI | 758 | – | – | – | – | – | – | – |
| 4. Others | 953,767 | – | – | – | 1,139 | 151 | 497 | 522 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **600** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **188,932** | **940,000** | **820,000** | **1,200,000** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | 188,944 | – | 750,000 | 1,200,000 | – | – | – | – |
| **XIII. Remittances** | **1,168,520** | **–** | **–** | **–** | **134,792** | **74,840** | **90,407** | **94,927** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | ASSAM | | | | BIHAR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **7,463,233** | **5,579,636** | **7,507,077** | **7,672,043** | **9,201,152** | **913,050** | **861,475** | **860,668** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **149,312** | **253,695** | **218,128** | **211,966** | **352,385** | **481,603** | **391,802** | **496,714** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **99,831** | **239,565** | **211,043** | **161,235** | **235,464** | **576,961** | **476,961** | **449,259** |
| 1. Market Loans | 85,665 | 119,565 | 129,629 | 126,864 | – | 211,723 | 211,723 | 268,600 |
| 2. Loans from LIC | – | – | – | – | 1,119 | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 11,874 | 18,800 | 20,000 | 20,000 | 22,212 | 64,904 | 64,904 | 58,400 |
| 5. Loans from National Co-operative Development Corporation | – | 1,200 | 3,105 | – | 814 | 231 | 231 | 1,556 |
| 6. WMA from RBI | – | 50,000 | 50,000 | 5,000 | – | 100,000 | – | – |
| 7. Special Securities issued to NSSF | 2,292 | 50,000 | 8,309 | 9,371 | 211,319 | 200,000 | 200,000 | 120,700 |
| 8. Others@ | – | – | – | – | – | 103 | 103 | 3 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | 3 | 3 | 3 |
| **III. Loans and Advances from the Centre (1 to 6)** | **11,740** | **14,849** | **14,849** | **9,272** | **321** | **677** | **677** | **773** |
| 1. State Plan Schemes | 86,352 | 9,849 | 9,849 | 8,272 | 46 | – | – | – |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 200 | – | – | – | 265 | 666 | 666 | 762 |
| 4. Non-Plan (i to ii) | -46,343 | – | – | – | 10 | 11 | 11 | 11 |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | -46,343 | – | – | – | 10 | 11 | 11 | 11 |
| 5. Ways and Means Advances from Centre | – | 5,000 | 5,000 | 1,000 | – | – | – | – |
| 6. Loans for Special Schemes | -28,470 | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **3,457** | **4,741** | **3,803** | **4,183** | **740** | **2,589** | **2,589** | **2,190** |
| 1. Housing | – | – | – | – | 4 | 2 | 2 | – |
| 2. Urban Development | – | – | – | – | – | – | – | – |
| 3. Crop Husbandry | – | – | – | – | – | – | – | – |
| 4. Food Storage and Warehousing | – | – | – | – | – | – | – | – |
| 5. Co-operation | 11 | 14 | 12 | 13 | 306 | 1,675 | 1,675 | 1,220 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | – | – | – | – | – | – | – | – |
| 8. Village and Small Industries | 2 | 6 | 3 | 3 | 27 | 30 | 30 | 50 |
| 9. Industries and Minerals | – | – | – | – | 8 | 59 | 59 | 51 |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 3,443 | 4,721 | 3,788 | 4,167 | 386 | 823 | 823 | 869 |
| 12. Others** | – | – | – | – | 9 | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **5,000** | **5,000** | **5,000** | **5,000** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **56,599** | **71,208** | **62,259** | **68,485** | **101,217** | **108,766** | **108,766** | **112,390** |
| 1. State Provident Funds | 54,447 | 68,308 | 59,891 | 65,880 | 96,465 | 104,147 | 104,147 | 107,903 |
| 2. Others | 2,152 | 2,900 | 2,368 | 2,605 | 4,752 | 4,619 | 4,619 | 4,487 |
| **VIII. Reserve Funds (1 to 4)** | **37,028** | **40,848** | **40,848** | **81,863** | **–** | **19,075** | **67,500** | **16,745** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | 17,600 | 20,400 | 20,400 | 10,800 | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 19,428 | 20,448 | 20,448 | 71,063 | – | 19,075 | 67,500 | 16,745 |
| **IX. Deposits and Advances (1 to 4)** | **215,030** | **95,650** | **232,700** | **255,430** | **301,412** | **204,982** | **204,982** | **279,311** |
| 1. Civil Deposits | 160,406 | 45,000 | 176,400 | 194,000 | 191,436 | 73,311 | 73,311 | 117,232 |
| 2. Deposits of Local Funds | 1,216 | 650 | 1,300 | 1,430 | 104,183 | 130,671 | 130,671 | 161,579 |
| 3. Civil Advances | 53,408 | 50,000 | 55,000 | 60,000 | 5,793 | 1,000 | 1,000 | 500 |
| 4. Others | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **6,842,781** | **5,012,775** | **6,736,575** | **6,886,575** | **8,058,198** | **–** | **–** | **–** |
| 1. Suspense | -16,015 | 10,000 | -15,000 | -15,000 | 15,978 | – | – | – |
| 2. Cash Balance Investment Accounts | 6,857,306 | 5,000,000 | 6,750,000 | 6,900,000 | 8,039,758 | – | – | – |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – |
| 4. Others | 1,490 | 2,775 | 1,575 | 1,575 | 2,462 | – | – | – |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **191,767** | **95,000** | **200,000** | **200,000** | **503,800** | **–** | **–** | **–** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | CHHATTISGARH | | | | GOA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **5,030,447** | **2,106,000** | **4,450,380** | **2,661,538** | **1,099,804** | **291,621** | **271,428** | **302,776** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **147,337** | **243,785** | **248,101** | **307,831** | **70,252** | **86,750** | **76,556** | **97,904** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **88,184** | **168,500** | **150,500** | **197,654** | **63,702** | **83,794** | **71,100** | **94,540** |
| 1. Market Loans | – | 25,000 | 101,000 | 84,654 | 10,000 | 30,046 | 53,000 | 66,440 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 11,615 | 35,000 | 35,000 | 35,000 | – | 1,500 | 1,500 | 1,500 |
| 5. Loans from National Co-operative Development Corporation | 53 | 500 | 500 | 30,000 | 17 | 200 | 200 | 200 |
| 6. WMA from RBI | – | 18,000 | – | 18,000 | – | 10,000 | – | 10,000 |
| 7. Special Securities issued to NSSF | 76,516 | 90,000 | 14,000 | 30,000 | 53,684 | 40,648 | 15,000 | 12,400 |
| 8. Others@ | – | – | – | – | 1 | 1,400 | 1,400 | 4,000 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **5,513** | **27,903** | **27,903** | **42,882** | **246** | **7,500** | **–** | **7,500** |
| 1. State Plan Schemes | 4,906 | 26,682 | 26,682 | 42,382 | 159 | 7,500 | – | 7,500 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 226 | 911 | 911 | 250 | 77 | – | – | – |
| 4. Non-Plan (i to ii) | 381 | 310 | 310 | 250 | 10 | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 381 | 310 | 310 | 250 | 10 | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **35,495** | **47,583** | **53,407** | **71,796** | **578** | **900** | **900** | **1,309** |
| 1. Housing | – | – | – | – | 38 | 68 | 68 | 94 |
| 2. Urban Development | 3,937 | 20,433 | 433 | 20,433 | 18 | 30 | 30 | – |
| 3. Crop Husbandry | 9 | 402 | 10 | 10 | – | 4 | 4 | – |
| 4. Food Storage and Warehousing | 19,881 | 15,150 | 40,151 | 35,152 | – | – | – | – |
| 5. Co-operation | 1,877 | 651 | 1,866 | 2,728 | 31 | 34 | 34 | 31 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | 5,643 | 9,230 | 9,230 | 11,758 | – | – | – | – |
| 8. Village and Small Industries | 4 | 11 | 10 | 10 | 1 | 3 | 4 | 3 |
| 9. Industries and Minerals | – | – | – | – | 5 | – | – | 1 |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 155 | 125 | 125 | 125 | 441 | 712 | 712 | 1,125 |
| 12. Others** | 3,989 | 1,581 | 1,582 | 1,580 | 45 | 50 | 50 | 55 |
| **V. Inter-State Settlement** | **198** | **1** | **1** | **1** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **4,000** | **1,679** | **4,000** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **40,928** | **46,697** | **43,358** | **46,370** | **13,582** | **12,210** | **12,210** | **12,210** |
| 1. State Provident Funds | 34,066 | 42,506 | 36,358 | 38,370 | 13,320 | 12,000 | 12,000 | 12,000 |
| 2. Others | 6,862 | 4,191 | 7,000 | 8,000 | 262 | 210 | 210 | 210 |
| **VIII. Reserve Funds (1 to 4)** | **40,499** | **55,347** | **55,281** | **58,724** | **3,294** | **3,301** | **3,301** | **3,301** |
| 1. Depreciation/Renewal Reserve Funds | – | 1 | 1 | 1 | – | – | – | – |
| 2. Sinking Funds | 5,000 | 10,000 | 10,000 | 10,000 | 1,646 | 2,000 | 2,000 | 2,000 |
| 3. Famine Relief Fund | 128 | 29 | 29 | 29 | – | – | – | – |
| 4. Others | 35,371 | 45,317 | 45,251 | 48,694 | 1,647 | 1,301 | 1,301 | 1,301 |
| **IX. Deposits and Advances (1 to 4)** | **167,522** | **98,390** | **108,546** | **114,904** | **11,308** | **8,466** | **8,466** | **8,466** |
| 1. Civil Deposits | 136,446 | 47,779 | 39,343 | 43,603 | 10,548 | 8,245 | 8,245 | 8,245 |
| 2. Deposits of Local Funds | 6 | 10 | 10 | 9 | – | – | – | – |
| 3. Civil Advances | 29,234 | 22,000 | 30,000 | 31,000 | 428 | 220 | 220 | 220 |
| 4. Others | 1,836 | 28,601 | 39,193 | 40,292 | 333 | 1 | 1 | 1 |
| **X. Suspense and Miscellaneous (1 to 4)** | **4,293,193** | **1,454,070** | **3,821,086** | **1,921,706** | **830,861** | **120,450** | **120,450** | **120,450** |
| 1. Suspense | -1,450 | 4,721 | 2,585 | 2,705 | 10,089 | 5,000 | 5,000 | 5,000 |
| 2. Cash Balance Investment Accounts | 2,964,082 | 900,000 | 3,000,000 | 1,000,000 | 673,378 | 60,000 | 60,000 | 60,000 |
| 3. Deposits with RBI | 535,677 | 245,581 | 500,000 | 600,000 | – | – | – | – |
| 4. Others | 794,884 | 303,768 | 318,501 | 319,001 | 147,394 | 55,450 | 55,450 | 55,450 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **358,916** | **203,510** | **188,620** | **203,502** | **176,233** | **55,000** | **55,000** | **55,000** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | GUJARAT | | | | HARYANA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **12,478,135** | **6,107,584** | **5,942,423** | **6,524,641** | **12,221,843** | **15,665,860** | **8,147,837** | **8,482,074** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **945,379** | **909,664** | **865,824** | **1,027,739** | **482,366** | **390,849** | **208,897** | **394,287** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **665,350** | **973,881** | **840,121** | **1,003,114** | **199,028** | **376,693** | **73,795** | **393,258** |
| 1. Market Loans | – | 80,000 | 641,500 | 799,031 | -5 | 74,963 | – | 155,870 |
| 2. Loans from LIC | -28 | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | -15 | – | – | – | 45,000 | 137,800 | – | 136,600 |
| 4. Loans from National Bank for Agriculture and Rural Development | 1,874 | – | – | – | 19,191 | 29,320 | 29,745 | 33,650 |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | 2,298 | 1,600 | 1,600 | 1,760 |
| 6. WMA from RBI | – | 100,000 | – | 100 | – | 1,000 | 1,000 | 1,000 |
| 7. Special Securities issued to NSSF | 577,450 | 690,260 | 95,000 | 90,000 | 117,593 | 99,000 | 17,150 | 33,628 |
| 8. Others@ | 86,069 | 103,621 | 103,621 | 113,983 | 14,951 | 33,010 | 24,300 | 30,750 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **29,480** | **42,105** | **27,950** | **42,407** | **2,161** | **5,251** | **5,048** | **3,867** |
| 1. State Plan Schemes | 29,005 | 42,104 | 27,950 | 42,407 | 1,459 | 4,741 | 4,538 | 3,307 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 466 | – | – | – | 579 | 360 | 360 | 400 |
| 4. Non-Plan (i to ii) | 9 | – | – | – | 123 | 150 | 150 | 160 |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 9 | – | – | – | 123 | 150 | 150 | 160 |
| 5. Ways and Means Advances from Centre | – | 1 | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **79,759** | **23,425** | **20,000** | **25,065** | **220,074** | **19,410** | **19,198** | **32,083** |
| 1. Housing | 2,629 | 1,000 | 1,000 | 2,200 | 51 | 163 | 55 | 55 |
| 2. Urban Development | 419 | 1,602 | 654 | 1,006 | 17 | 14 | 14 | 5 |
| 3. Crop Husbandry | 5 | 5 | 5 | 5 | – | – | – | – |
| 4. Food Storage and Warehousing | 36 | 1,000 | 50 | 800 | 420 | – | – | – |
| 5. Co-operation | 1,168 | 2,500 | 1,400 | 2,500 | 277 | 425 | 455 | 485 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | 64,977 | – | – | – | 203,356 | – | – | – |
| 8. Village and Small Industries | 56 | 117 | 117 | 117 | 6,448 | 8,307 | 7,010 | 8,023 |
| 9. Industries and Minerals | – | 50 | 50 | 50 | – | 1,200 | – | 1,400 |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 6,256 | 8,679 | 8,679 | 9,277 | 9,388 | 9,067 | 10,433 | 21,866 |
| 12. Others** | 4,213 | 8,472 | 8,045 | 9,110 | 116 | 234 | 1,231 | 250 |
| **V. Inter-State Settlement** | **–** | **1** | **1** | **1** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **7,611** | **–** | **10,366** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **94,103** | **117,925** | **110,662** | **122,071** | **124,511** | **135,798** | **128,512** | **141,275** |
| 1. State Provident Funds | 81,551 | 106,041 | 104,757 | 108,816 | 123,564 | 134,823 | 127,554 | 140,308 |
| 2. Others | 12,552 | 11,884 | 5,905 | 13,255 | 947 | 975 | 958 | 967 |
| **VIII. Reserve Funds (1 to 4)** | **189,916** | **140,957** | **155,107** | **116,355** | **27,971** | **25,142** | **26,853** | **25,371** |
| 1. Depreciation/Renewal Reserve Funds | 54 | 105 | 105 | 77 | 5,425 | 5,495 | 5,425 | 5,696 |
| 2. Sinking Funds | 80,000 | 88,000 | 90,000 | 50,000 | 6,899 | 5,402 | 4,997 | 4,744 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 109,862 | 52,852 | 65,002 | 66,278 | 15,647 | 14,245 | 16,431 | 14,931 |
| **IX. Deposits and Advances (1 to 4)** | **1,252,359** | **1,155,372** | **1,155,492** | **1,155,410** | **193,615** | **211,504** | **204,490** | **215,152** |
| 1. Civil Deposits | 290,641 | 312,000 | 312,000 | 312,000 | 172,879 | 143,000 | 180,000 | 190,000 |
| 2. Deposits of Local Funds | 929,963 | 750,000 | 750,000 | 750,000 | 2,635 | 2,334 | 5,355 | 5,360 |
| 3. Civil Advances | 17,453 | 17,000 | 17,000 | 17,000 | 5,591 | 6,000 | 6,000 | 6,000 |
| 4. Others | 14,302 | 76,372 | 76,492 | 76,410 | 12,510 | 60,170 | 13,135 | 13,792 |
| **X. Suspense and Miscellaneous (1 to 4)** | **9,267,990** | **3,237,352** | **3,237,352** | **3,237,352** | **11,147,011** | **14,642,062** | **7,359,941** | **7,351,068** |
| 1. Suspense | -17,116 | 4,500 | 4,500 | 4,500 | 15,341 | 1,777,500 | 275,000 | 280,000 |
| 2. Cash Balance Investment Accounts | 7,787,112 | 100,000 | 100,000 | 100,000 | – | – | – | – |
| 3. Deposits with RBI | – | 1,800,000 | 1,800,000 | 1,800,000 | 11,120,455 | 12,855,085 | 7,075,200 | 7,061,000 |
| 4. Others | 1,497,994 | 1,332,852 | 1,332,852 | 1,332,852 | 11,215 | 9,477 | 9,741 | 10,068 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **269** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **891,298** | **416,566** | **385,373** | **822,866** | **307,473** | **250,000** | **330,000** | **320,000** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | HIMACHAL PRADESH | | | | JAMMU AND KASHMIR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Revised Estimates) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **2,125,372** | **436,535** | **436,526** | **512,391** | **346,616** | **415,129** | **463,742** | **429,685** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **200,881** | **218,870** | **218,861** | **294,726** | **189,488** | **242,693** | **314,481** | **283,295** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **208,354** | **186,244** | **200,566** | **281,373** | **88,246** | **143,800** | **224,526** | **169,355** |
| 1. Market Loans | 51,147 | 59,800 | 141,538 | 210,371 | 16,746 | 20,700 | 140,185 | 54,055 |
| 2. Loans from LIC | – | 10,000 | – | 10,000 | 10,000 | 10,000 | 10,000 | 10,000 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 14,038 | 10,000 | 20,000 | 22,000 | 15,000 | 20,000 | 20,000 | 26,500 |
| 5. Loans from National Co-operative Development Corporation | 1,050 | 28 | 28 | 2 | – | – | – | – |
| 6. WMA from RBI | 4,200 | 19,000 | 19,000 | 19,000 | – | – | – | – |
| 7. Special Securities issued to NSSF | 67,998 | 87,416 | 20,000 | 20,000 | 30,000 | 59,600 | 20,841 | 45,300 |
| 8. Others@ | 69,921 | – | – | – | 16,500 | 33,500 | 33,500 | 33,500 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **3,821** | **14,358** | **36** | **36** | **52,100** | **51,606** | **51,603** | **60,700** |
| 1. State Plan Schemes | 2,922 | 14,322 | – | – | 52,100 | 51,606 | 51,603 | 60,700 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 554 | 36 | 36 | 36 | – | – | – | – |
| 4. Non-Plan (i to ii) | 344 | – | – | – | – | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 344 | – | – | – | – | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **2,341** | **2,268** | **2,260** | **2,317** | **377** | **311** | **306** | **317** |
| 1. Housing | 47 | 48 | 48 | 47 | 23 | 14 | 18 | 18 |
| 2. Urban Development | – | – | – | – | – | – | – | – |
| 3. Crop Husbandry | 2 | 7 | 4 | 4 | 5 | 5 | 4 | 5 |
| 4. Food Storage and Warehousing | 6 | 8 | 8 | 1 | – | – | – | – |
| 5. Co-operation | 291 | 320 | 320 | 325 | 10 | 3 | 3 | 3 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | – | – | – | – | – | – | – | – |
| 8. Village and Small Industries | 176 | 24 | 24 | 21 | – | – | 5 | 5 |
| 9. Industries and Minerals | – | – | – | – | – | – | – | – |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 1,803 | 1,835 | 1,835 | 1,900 | 300 | 250 | 250 | 260 |
| 12. Others** | 15 | 27 | 21 | 20 | 39 | 39 | 26 | 26 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **111,229** | **66,000** | **66,000** | **61,000** | **103,982** | **113,758** | **120,044** | **132,445** |
| 1. State Provident Funds | 109,543 | 64,400 | 64,400 | 59,400 | 101,462 | 111,116 | 117,401 | 129,680 |
| 2. Others | 1,686 | 1,600 | 1,600 | 1,600 | 2,520 | 2,642 | 2,643 | 2,765 |
| **VIII. Reserve Funds (1 to 4)** | **12,874** | **–** | **–** | **–** | **58,226** | **66,285** | **23,166** | **24,301** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 12,874 | – | – | – | 58,226 | 66,285 | 23,166 | 24,301 |
| **IX. Deposits and Advances (1 to 4)** | **78,971** | **37,387** | **37,387** | **37,387** | **2,300** | **2,300** | **2,300** | **2,300** |
| 1. Civil Deposits | 61,923 | 7,987 | 7,987 | 7,987 | 1,100 | 1,100 | 1,100 | 1,100 |
| 2. Deposits of Local Funds | 536 | 21,500 | 21,500 | 21,500 | – | – | – | – |
| 3. Civil Advances | 16,092 | 7,250 | 7,250 | 7,250 | 1,200 | 1,200 | 1,200 | 1,200 |
| 4. Others | 421 | 650 | 650 | 650 | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **1,399,118** | **82,241** | **82,241** | **82,241** | **27,840** | **23,604** | **28,497** | **26,967** |
| 1. Suspense | 15,047 | 17,100 | 17,100 | 17,100 | 21,840 | 17,604 | 22,497 | 20,967 |
| 2. Cash Balance Investment Accounts | 1,384,295 | 15,000 | 15,000 | 15,000 | 3,600 | 3,600 | 3,600 | 3,600 |
| 3. Deposits with RBI | – | 50,000 | 50,000 | 50,000 | – | – | – | – |
| 4. Others | -225 | 141 | 141 | 141 | 2,400 | 2,400 | 2,400 | 2,400 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **245** | **165** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **308,664** | **48,037** | **48,037** | **48,037** | **13,300** | **13,300** | **13,300** | **13,300** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | JHARKHAND | | | | KARNATAKA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Revised Estimates) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **828,765** | **833,083** | **833,139** | **737,252** | **14,277,739** | **2,575,430** | **2,489,831** | **2,939,741** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **514,928** | **459,776** | **459,833** | **269,700** | **799,682** | **495,246** | **409,647** | **1,186,740** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **462,255** | **454,660** | **454,717** | **215,000** | **289,148** | **255,000** | **255,000** | **743,219** |
| 1. Market Loans | 33,855 | 38,426 | 167,107 | 54,800 | – | – | – | 403,343 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 82,000 | 63,070 | 63,070 | 26,000 | 28,933 | 60,000 | 60,000 | 60,000 |
| 5. Loans from National Co-operative Development Corporation | 18,000 | 20,430 | 20,430 | 6,000 | 940 | – | – | 1,500 |
| 6. WMA from RBI | – | – | – | – | – | 135,000 | 135,000 | 135,000 |
| 7. Special Securities issued to NSSF | 151,100 | 171,499 | 42,874 | 50,200 | 259,276 | 60,000 | 60,000 | 143,376 |
| 8. Others@ | 177,300 | 161,235 | 161,236 | 78,000 | – | – | – | – |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **–** | **–** | **–** | **–** | **65,446** | **199,071** | **199,071** | **157,129** |
| 1. State Plan Schemes | – | – | – | – | 64,338 | 198,660 | 198,660 | 156,718 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | – | – | – | 1,043 | 111 | 111 | 111 |
| 4. Non-Plan (i to ii) | – | – | – | – | 64 | 300 | 300 | 300 |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | – | – | – | – | 64 | 300 | 300 | 300 |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **1,192** | **1,354** | **1,354** | **1,130** | **5,998** | **4,907** | **6,307** | **6,997** |
| 1. Housing | 6 | 7 | 7 | 8 | 617 | 630 | 630 | 692 |
| 2. Urban Development | – | – | – | – | 18 | 57 | 57 | 62 |
| 3. Crop Husbandry | – | – | – | – | – | – | – | – |
| 4. Food Storage and Warehousing | – | – | – | – | – | – | – | – |
| 5. Co-operation | – | – | – | – | 211 | 166 | 166 | 183 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | 500 | 568 | 568 | 100 | 186 | – | – | – |
| 8. Village and Small Industries | 56 | 64 | 64 | 70 | 67 | 42 | 42 | 47 |
| 9. Industries and Minerals | – | – | – | – | 201 | 71 | 71 | 78 |
| 10. Road Transport | – | – | – | – | 5 | – | – | – |
| 11. Government Servants, *etc.*+ | 630 | 715 | 715 | 952 | 649 | -742 | 658 | 783 |
| 12. Others** | – | – | – | – | 4,044 | 4,683 | 4,683 | 5,152 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **15,000** | **15,000** | **15,000** | **15,000** | **–** | **500** | **500** | **500** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **39,112** | **44,347** | **44,347** | **49,804** | **174,807** | **207,431** | **207,431** | **228,174** |
| 1. State Provident Funds | 37,812 | 42,917 | 42,917 | 47,684 | 91,641 | 106,512 | 106,512 | 117,163 |
| 2. Others | 1,300 | 1,430 | 1,430 | 2,120 | 83,166 | 100,919 | 100,919 | 111,011 |
| **VIII. Reserve Funds (1 to 4)** | **16,182** | **19,839** | **19,839** | **13,755** | **165,813** | **89,961** | **89,961** | **89,961** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | 4 | – | – | – |
| 2. Sinking Funds | – | – | – | – | 184 | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 16,182 | 19,839 | 19,839 | 13,755 | 165,625 | 89,961 | 89,961 | 89,961 |
| **IX. Deposits and Advances (1 to 4)** | **103,659** | **95,642** | **95,642** | **160,129** | **1,907,296** | **621,320** | **621,320** | **621,320** |
| 1. Civil Deposits | 13,341 | 14,475 | 14,475 | 45,603 | 304,173 | 91,358 | 91,358 | 91,358 |
| 2. Deposits of Local Funds | 38,100 | 14,919 | 14,919 | 45,068 | 905,157 | 451,416 | 451,416 | 451,416 |
| 3. Civil Advances | 6,618 | 6,618 | 6,618 | 54,800 | 4,330 | – | – | – |
| 4. Others | 45,600 | 59,630 | 59,630 | 14,658 | 693,637 | 78,546 | 78,546 | 78,546 |
| **X. Suspense and Miscellaneous (1 to 4)** | **65,114** | **65,264** | **65,264** | **45,503** | **11,290,166** | **903,682** | **866,682** | **568,882** |
| 1. Suspense | 38,514 | 38,514 | 38,514 | 15,741 | 5,206 | 28,482 | 28,482 | 28,482 |
| 2. Cash Balance Investment Accounts | 20,000 | 20,000 | 20,000 | 22,000 | 9,209,244 | 337,800 | 337,800 | – |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – |
| 4. Others | 6,600 | 6,750 | 6,750 | 7,762 | 2,075,717 | 537,400 | 500,400 | 540,400 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **70,000** | **20,000** | **300,000** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **126,250** | **136,977** | **136,977** | **236,931** | **379,065** | **223,558** | **223,558** | **223,558** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | KERALA | | | | MADHYA PRADESH | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **5,872,730** | **6,055,082** | **6,239,436** | **6,347,173** | **9,784,517** | **3,874,225** | **13,828,993** | **4,460,752** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **579,817** | **915,127** | **752,926** | **786,279** | **600,191** | **649,778** | **644,801** | **699,520** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **1,157,740** | **1,362,842** | **1,394,921** | **1,424,273** | **417,162** | **728,992** | **595,808** | **663,698** |
| 1. Market Loans | 216,770 | 210,138 | 429,675 | 216,447 | 142,000 | 228,634 | 406,819 | 292,298 |
| 2. Loans from LIC | 44,000 | 44,000 | 44,000 | 44,000 | 12,000 | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | 12,000 | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 23,751 | 45,200 | 45,400 | 45,400 | 49,920 | 70,000 | 70,000 | 77,000 |
| 5. Loans from National Co-operative Development Corporation | 1,719 | 1,500 | 1,500 | 5,449 | 1,150 | 1,558 | 1,558 | – |
| 6. WMA from RBI | 644,687 | 788,000 | 852,300 | 852,500 | – | 200,000 | 50,000 | 200,000 |
| 7. Special Securities issued to NSSF | 222,810 | 270,002 | 18,045 | 256,475 | 212,093 | 209,600 | 53,880 | 80,000 |
| 8. Others@ | 4,002 | 4,002 | 4,001 | 4,002 | – | 7,200 | 13,551 | 14,400 |
| *of which:* Land Compensation and other Bonds | 2 | 2 | 1 | 2 | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **20,501** | **138,338** | **53,395** | **121,808** | **43,134** | **109,706** | **87,057** | **187,473** |
| 1. State Plan Schemes | 20,210 | 103,088 | 53,145 | 86,463 | 42,636 | 108,261 | 85,612 | 186,028 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 270 | 225 | 225 | 315 | 498 | 1,445 | 1,445 | 1,445 |
| 4. Non-Plan (i to ii) | 21 | 25 | 25 | 30 | – | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 21 | 25 | 25 | 30 | – | – | – | – |
| 5. Ways and Means Advances from Centre | – | 35,000 | – | 35,000 | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **6,610** | **7,964** | **7,922** | **7,542** | **2,812** | **4,378** | **4,262** | **29,698** |
| 1. Housing | 24 | 76 | 60 | 59 | – | 274 | 296 | 263 |
| 2. Urban Development | 120 | 350 | 350 | 355 | 275 | 1,639 | 1,629 | 1,018 |
| 3. Crop Husbandry | – | 24 | 24 | 24 | 78 | – | – | – |
| 4. Food Storage and Warehousing | 31 | 107 | 114 | 58 | 20 | 85 | 4 | 2 |
| 5. Co-operation | 664 | 948 | 948 | 750 | 1,871 | 968 | 1,041 | 2,071 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | – | – | – | – | 75 | – | – | 25,000 |
| 8. Village and Small Industries | 515 | 544 | 545 | 677 | 8 | 58 | 1 | 1 |
| 9. Industries and Minerals | 1,643 | 2,595 | 2,595 | 2,354 | 33 | – | 8 | 14 |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 2,791 | 2,768 | 2,551 | 2,334 | 284 | 731 | 731 | 620 |
| 12. Others** | 822 | 552 | 735 | 932 | 169 | 623 | 552 | 708 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **111** | **–** | **23** | **57** |
| **VI. Contingency Fund** | **215** | **100** | **–** | **100** | **6,814** | **10,000** | **10,000** | **10,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **789,698** | **1,169,760** | **1,143,495** | **1,134,199** | **141,933** | **142,349** | **141,623** | **152,231** |
| 1. State Provident Funds | 205,883 | 363,306 | 331,606 | 315,760 | 119,911 | 125,300 | 125,163 | 134,124 |
| 2. Others | 583,815 | 806,454 | 811,889 | 818,439 | 22,022 | 17,049 | 16,460 | 18,107 |
| **VIII. Reserve Funds (1 to 4)** | **11,930** | **29,408** | **39,338** | **35,824** | **81,918** | **60,641** | **76,673** | **69,651** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | 36 | 36 | 36 | 36 |
| 2. Sinking Funds | 195 | 18,828 | 18,828 | 24,887 | – | 100 | – | – |
| 3. Famine Relief Fund | – | – | – | – | 29 | 29 | 29 | 29 |
| 4. Others | 11,735 | 10,580 | 20,510 | 10,937 | 81,853 | 60,476 | 76,608 | 69,586 |
| **IX. Deposits and Advances (1 to 4)** | **350,918** | **489,073** | **501,942** | **525,158** | **443,600** | **551,634** | **690,341** | **603,451** |
| 1. Civil Deposits | 121,397 | 137,970 | 145,288 | 151,691 | 263,638 | 274,000 | 238,038 | 261,125 |
| 2. Deposits of Local Funds | 226,169 | 347,065 | 352,615 | 368,629 | 15,490 | 5,000 | 26,372 | 29,002 |
| 3. Civil Advances | 165 | 43 | 43 | 43 | 19,891 | 30,000 | 18,000 | 20,000 |
| 4. Others | 3,187 | 3,995 | 3,996 | 4,795 | 144,581 | 242,634 | 407,931 | 293,324 |
| **X. Suspense and Miscellaneous (1 to 4)** | **2,929,052** | **2,240,868** | **2,470,969** | **2,470,819** | **7,986,486** | **1,716,500** | **11,896,396** | **2,657,737** |
| 1. Suspense | 490,753 | 460,304 | 470,318 | 470,168 | 1,974 | 15,000 | 15,000 | 14,881 |
| 2. Cash Balance Investment Accounts | 499,652 | 30,005 | 25,005 | 25,005 | 6,088,473 | 500,000 | 9,822,500 | 500,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – |
| 4. Others | 1,938,647 | 1,750,559 | 1,975,646 | 1,975,646 | 1,896,039 | 1,201,500 | 2,058,896 | 2,142,856 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **194** | **–** | **–** | **–** | **919** | **–** | **–** | **–** |
| *of which:* Disinvestment | 1 | – | – | – | – | – | – | – |
| **XIII. Remittances** | **605,873** | **616,729** | **627,454** | **627,450** | **659,627** | **550,025** | **326,810** | **86,757** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | MAHARASHTRA | | | | MANIPUR | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **10,867,343** | **10,709,259** | **14,196,993** | **10,528,259** | **910,374** | **541,320** | **200,582** | **208,098** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **1,508,554** | **1,724,464** | **540,026** | **1,829,030** | **69,152** | **49,193** | **49,351** | **56,824** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **1,405,847** | **1,494,919** | **1,398,518** | **1,792,547** | **49,170** | **45,133** | **49,523** | **55,490** |
| 1. Market Loans | 173,725 | 204,452 | 854,306 | 529,478 | 25,599 | 20,424 | 24,723 | 30,330 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 14,649 | 100,000 | 100,000 | 100,000 | 156 | 1,000 | 1,000 | 1,000 |
| 5. Loans from National Co-operative Development Corporation | 11,956 | 28,651 | 30,048 | 32,396 | – | – | – | – |
| 6. WMA from RBI | 266,483 | 300,000 | 195,363 | 300,000 | – | – | – | – |
| 7. Special Securities issued to NSSF | 927,748 | 861,815 | 218,801 | 830,673 | 23,169 | 23,609 | 23,300 | 23,660 |
| 8. Others@ | 11,286 | – | – | – | 245 | 100 | 500 | 500 |
| *of which:* Land Compensation and other Bonds | 2 | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **49,804** | **81,853** | **99,080** | **72,241** | **595** | **621** | **690** | **690** |
| 1. State Plan Schemes | 47,207 | 72,925 | 35,263 | 65,680 | 155 | 621 | 690 | 690 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | 2,350 | 8,828 | 62,572 | 6,461 | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | – | – | – | 440 | – | – | – |
| 4. Non-Plan (i to ii) | 247 | 100 | 1,245 | 100 | – | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 247 | 100 | 1,245 | 100 | – | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **5,070** | **53,434** | **32,656** | **34,838** | **90** | **128** | **192** | **300** |
| 1. Housing | 5,175 | 3,800 | 4,246 | 4,246 | – | 1 | – | – |
| 2. Urban Development | 443 | 1,390 | 1,037 | 1,026 | – | – | – | – |
| 3. Crop Husbandry | 5 | 8 | 3 | 3 | – | – | – | – |
| 4. Food Storage and Warehousing | -4 | – | – | – | – | – | – | – |
| 5. Co-operation | 1,495 | 1,460 | 2,192 | 2,302 | 37 | 32 | 37 | 42 |
| 6. Minor Irrigation | 2 | 1 | 1 | 1 | – | – | – | – |
| 7. Power Projects | 12,408 | 21,400 | – | – | – | – | – | – |
| 8. Village and Small Industries | 82 | 175 | 125 | 151 | – | – | – | – |
| 9. Industries and Minerals | -39,130 | 800 | 800 | 800 | – | – | – | – |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 13,254 | 15,826 | 15,407 | 17,396 | 53 | 45 | 55 | 58 |
| 12. Others** | 11,340 | 8,575 | 8,845 | 8,913 | – | 50 | 100 | 200 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **128,857** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **189,489** | **232,527** | **217,903** | **230,149** | **14,153** | **8,600** | **10,200** | **11,209** |
| 1. State Provident Funds | 170,875 | 205,095 | 191,157 | 202,806 | 13,986 | 8,400 | 10,000 | 11,000 |
| 2. Others | 18,614 | 27,433 | 26,746 | 27,343 | 167 | 200 | 200 | 209 |
| **VIII. Reserve Funds (1 to 4)** | **598,799** | **591,018** | **135,178** | **140,640** | **84** | **589** | **589** | **1,972** |
| 1. Depreciation/Renewal Reserve Funds | 63 | 72 | – | – | – | – | – | – |
| 2. Sinking Funds | 69,806 | 56,100 | 56,100 | 59,900 | – | – | – | 1,266 |
| 3. Famine Relief Fund | 24 | 30 | – | – | – | – | – | – |
| 4. Others | 528,906 | 534,816 | 79,078 | 80,740 | 84 | 589 | 589 | 706 |
| **IX. Deposits and Advances (1 to 4)** | **889,811** | **900,268** | **1,096,263** | **930,917** | **20,250** | **10,400** | **10,401** | **9,588** |
| 1. Civil Deposits | 846,809 | 851,558 | 1,062,911 | 867,623 | -11,220 | 5,000 | 5,000 | 5,000 |
| 2. Deposits of Local Funds | 30,001 | 202 | – | 18 | – | – | – | – |
| 3. Civil Advances | 21,517 | 37,508 | 20,872 | 33,276 | 1,761 | 400 | 401 | 588 |
| 4. Others | -8,516 | 11,000 | 12,480 | 30,000 | 29,708 | 5,000 | 5,000 | 4,000 |
| **X. Suspense and Miscellaneous (1 to 4)** | **6,257,327** | **6,158,979** | **10,005,878** | **6,097,906** | **663,019** | **408,000** | **61,129** | **61,000** |
| 1. Suspense | 1,750 | 9,679 | 1,253 | 1,306 | -113 | 5,000 | 500 | 500 |
| 2. Cash Balance Investment Accounts | 6,204,894 | 6,000,000 | 6,000,000 | 6,000,000 | 653,785 | 400,000 | 60,129 | 60,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – |
| 4. Others | 50,683 | 149,300 | 4,004,625 | 96,600 | 9,347 | 3,000 | 500 | 500 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **11** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **1,342,328** | **1,196,260** | **1,211,518** | **1,229,021** | **163,013** | **67,849** | **67,858** | **67,849** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | MEGHALAYA | | | | MIZORAM | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **749,087** | **1,208,305** | **1,047,846** | **1,170,928** | **466,799** | **53,533** | **1,589,875** | **50,339** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **32,224** | **44,436** | **43,940** | **42,096** | **24,601** | **33,293** | **21,353** | **32,451** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **24,307** | **40,604** | **40,604** | **37,735** | **23,123** | **25,423** | **25,423** | **22,358** |
| 1. Market Loans | 19,186 | 28,246 | 28,246 | 25,377 | 12,474 | 13,353 | 14,687 | 12,288 |
| 2. Loans from LIC | – | – | – | – | 4,918 | 2,000 | 2,000 | 2,000 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 2,125 | 3,000 | 3,000 | 3,000 | 1,400 | 1,400 | 1,400 | 1,400 |
| 5. Loans from National Co-operative Development Corporation | 87 | 168 | 168 | 168 | – | – | – | – |
| 6. WMA from RBI | – | 4,050 | 4,050 | 4,050 | 1,959 | 6,670 | 6,670 | 6,670 |
| 7. Special Securities issued to NSSF | 2,409 | 4,640 | 4,640 | 4,640 | 956 | 2,000 | 667 | – |
| 8. Others@ | 500 | 500 | 500 | 500 | 1,416 | – | – | – |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **298** | **677** | **862** | **872** | **532** | **1,320** | **1,860** | **2,530** |
| 1. State Plan Schemes | 101 | 638 | 638 | 641 | 234 | 1,320 | 1,320 | 2,530 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 180 | 15 | 200 | 206 | 291 | – | 540 | – |
| 4. Non-Plan (i to ii) | 18 | 24 | 24 | 25 | 7 | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 18 | 24 | 24 | 25 | 7 | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **1,711** | **1,800** | **1,800** | **1,600** | **2,401** | **2,270** | **2,466** | **2,531** |
| 1. Housing | 9 | – | – | – | 1,973 | 1,820 | 2,100 | 2,200 |
| 2. Urban Development | – | 10 | 10 | 10 | 1 | 1 | 1 | 1 |
| 3. Crop Husbandry | – | – | – | – | – | – | – | – |
| 4. Food Storage and Warehousing | – | – | – | – | – | – | – | – |
| 5. Co-operation | 10 | 5 | 5 | 5 | 58 | 48 | 35 | 30 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | 4 | – | – | – | – | – | – | – |
| 8. Village and Small Industries | – | – | – | – | – | 1 | – | – |
| 9. Industries and Minerals | – | 1 | 1 | 1 | – | – | – | – |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 1,688 | 1,784 | 1,784 | 1,584 | 369 | 400 | 330 | 300 |
| 12. Others** | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **7,832** | **21,000** | **19,720** | **21,000** | **10** | **10** | **10** | **10** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **9,117** | **8,635** | **8,635** | **11,043** | **21,452** | **19,000** | **22,650** | **19,000** |
| 1. State Provident Funds | 9,117 | 8,635 | 8,635 | 11,043 | 20,838 | 18,750 | 22,400 | 18,750 |
| 2. Others | – | – | – | – | 613 | 250 | 250 | 250 |
| **VIII. Reserve Funds (1 to 4)** | **2,068** | **2,254** | **2,369** | **2,609** | **2,066** | **2,400** | **2,400** | **2,500** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | 907 | 1,059 | 1,174 | 1,378 | 700 | 1,400 | 1,400 | 1,500 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 1,161 | 1,195 | 1,195 | 1,231 | 1,366 | 1,000 | 1,000 | 1,000 |
| **IX. Deposits and Advances (1 to 4)** | **34,223** | **14,823** | **24,132** | **28,130** | **23,442** | **1,710** | **12,590** | **10** |
| 1. Civil Deposits | 30,124 | 11,619 | 20,628 | 23,826 | 21,913 | 1,700 | 12,230 | – |
| 2. Deposits of Local Funds | – | 2 | 2 | 2 | – | – | – | – |
| 3. Civil Advances | 4,099 | 3,202 | 3,502 | 4,302 | 1,529 | 10 | 360 | 10 |
| 4. Others | – | | – | | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **592,147** | **1,058,745** | **858,328** | **986,780** | **300,564** | **1,400** | **1,460,736** | **1,400** |
| 1. Suspense | 2,979 | 2,253 | 2,253 | 2,253 | 2,219 | – | 252,300 | – |
| 2. Cash Balance Investment Accounts | 588,754 | 300,000 | 300,000 | 427,857 | 297,402 | | 118,380 | |
| 3. Deposits with RBI | – | 756,171 | 555,754 | 556,348 | – | – | 1,088,300 | – |
| 4. Others | 414 | 321 | 321 | 322 | 943 | 1,400 | 1,756 | 1,400 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **77,384** | **59,768** | **91,397** | **81,160** | **93,209** | **–** | **61,740** | **–** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | NAGALAND | | | | ORISSA | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **513,570** | **209,385** | **512,199** | **506,621** | **6,706,808** | **2,127,724** | **2,125,051** | **2,747,199** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **38,588** | **34,285** | **47,166** | **40,947** | **294,939** | **396,073** | **352,143** | **526,566** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **72,098** | **96,009** | **98,984** | **98,911** | **130,512** | **169,990** | **180,343** | **220,075** |
| 1. Market Loans | 29,351 | 30,459 | 36,921 | 32,511 | – | 108,458 | 119,988 | 151,073 |
| 2. Loans from LIC | 3,040 | 1,475 | 1,245 | 350 | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 3,143 | 2,650 | 2,800 | 2,700 | 21,984 | 30,000 | 35,353 | 47,500 |
| 5. Loans from National Co-operative Development Corporation | 141 | 400 | 400 | 400 | – | 2 | 2 | 2 |
| 6. WMA from RBI | 26,671 | 50,000 | 45,000 | 50,000 | – | – | – | – |
| 7. Special Securities issued to NSSF | 1,566 | 2,650 | 500 | 1,000 | 108,528 | 31,530 | 20,000 | 15,000 |
| 8. Others@ | 8,187 | 8,375 | 12,118 | 11,950 | – | – | 5,000 | 6,500 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **121** | **–** | **400** | **400** | **74,077** | **192,342** | **118,579** | **190,080** |
| 1. State Plan Schemes | -303 | – | – | – | 73,292 | 189,909 | 116,146 | 189,365 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 444 | – | 400 | 400 | 710 | 2,433 | 2,433 | 715 |
| 4. Non-Plan (i to ii) | -20 | – | – | – | 75 | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | -20 | – | – | – | 75 | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **433** | **516** | **486** | **475** | **28,582** | **24,641** | **33,772** | **24,680** |
| 1. Housing | 16 | 381 | 58 | 55 | 30 | – | – | 30 |
| 2. Urban Development | – | – | – | – | 269 | – | – | 274 |
| 3. Crop Husbandry | – | – | – | – | – | – | – | – |
| 4. Food Storage and Warehousing | – | – | – | – | 1 | – | – | 1 |
| 5. Co-operation | 198 | 13 | 208 | 220 | 237 | – | – | 239 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | – | – | – | – | 5,514 | 11,029 | 11,029 | 11,029 |
| 8. Village and Small Industries | – | 20 | 20 | 20 | 134 | – | – | 133 |
| 9. Industries and Minerals | – | – | – | – | 396 | – | – | 388 |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 219 | 103 | 200 | 180 | 8,538 | 13,100 | 13,100 | 11,810 |
| 12. Others** | – | – | – | – | 13,463 | 512 | 9,643 | 776 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **15,000** | **15,000** | **15,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **9,522** | **10,050** | **12,020** | **10,525** | **207,683** | **200,854** | **200,854** | **216,846** |
| 1. State Provident Funds | 9,307 | 9,800 | 11,800 | 10,300 | 207,382 | 200,504 | 200,504 | 216,504 |
| 2. Others | 215 | 250 | 220 | 225 | 301 | 350 | 350 | 342 |
| **VIII. Reserve Funds (1 to 4)** | **564** | **300** | **300** | **300** | **276,208** | **68,368** | **108,445** | **138,349** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | 148,807 | 30,007 | 70,007 | 30,007 |
| 3. Famine Relief Fund | – | – | – | – | 1 | – | – | – |
| 4. Others | 564 | 300 | 300 | 300 | 127,400 | 38,361 | 38,438 | 108,342 |
| **IX. Deposits and Advances (1 to 4)** | **12,755** | **2,000** | **6,000** | **2,000** | **246,275** | **311,018** | **322,547** | **398,365** |
| 1. Civil Deposits | 10,787 | 1,000 | 5,000 | 1,000 | 188,640 | 150,000 | 149,999 | 187,109 |
| 2. Deposits of Local Funds | – | – | – | – | 51,182 | 45,000 | 45,000 | 51,032 |
| 3. Civil Advances | 1,968 | 1,000 | 1,000 | 1,000 | 6,448 | 4,560 | 4,560 | 6,551 |
| 4. Others | – | – | – | – | 5 | 111,458 | 122,988 | 153,673 |
| **X. Suspense and Miscellaneous (1 to 4)** | **331,728** | **20,500** | **314,000** | **314,000** | **5,399,911** | **910,510** | **910,510** | **1,193,750** |
| 1. Suspense | 3,973 | 4,000 | 4,000 | 4,000 | 1,238 | 8,000 | 8,000 | 1,650 |
| 2. Cash Balance Investment Accounts | 303,661 | 6,500 | 300,000 | 300,000 | 5,396,793 | 900,000 | 900,000 | 1,190,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – |
| 4. Others | 24,094 | 10,000 | 10,000 | 10,000 | 1,880 | 2,510 | 2,510 | 2,100 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **86,349** | **80,010** | **80,010** | **80,010** | **343,560** | **235,001** | **235,001** | **350,054** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | PUNJAB | | | | RAJASTHAN | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **15,012,396** | **14,906,811** | **16,440,414** | **16,494,061** | **9,778,578** | **7,105,043** | **11,348,526** | **8,632,438** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **480,814** | **690,493** | **592,611** | **550,257** | **702,219** | **772,018** | **956,249** | **831,391** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **425,420** | **525,640** | **535,039** | **596,375** | **388,091** | **477,531** | **463,520** | **592,287** |
| 1. Market Loans | 98,122 | 235,005 | 412,128 | 351,375 | 149,888 | 267,531 | 398,696 | 487,913 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 28,305 | 40,035 | 40,035 | 45,000 | 35,385 | 50,000 | 50,000 | 50,000 |
| 5. Loans from National Co-operative Development Corporation | – | 500 | – | – | 2,887 | 400 | 4,354 | 4,374 |
| 6. WMA from RBI | – | 100 | 10,000 | 100,000 | 5,921 | 10,000 | – | 10,000 |
| 7. Special Securities issued to NSSF | 298,993 | 250,000 | 72,876 | 100,000 | 194011 | 149,600 | 10,470 | 40,000 |
| 8. Others@ | – | – | – | – | – | – | – | – |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **2,079** | **46,758** | **46,518** | **34,440** | **34,123** | **100,600** | **58,851** | **58,427** |
| 1. State Plan Schemes | 1,819 | 46,458 | 46,458 | 34,380 | 32,469 | 93,090 | 55,930 | 54,880 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 245 | – | – | – | 1,643 | 7,510 | 2,921 | 3,547 |
| 4. Non-Plan (i to ii) | 15 | 300 | 60 | 60 | 11 | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 15 | 300 | 60 | 60 | 11 | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **39,546** | **7,591** | **15,749** | **15,531** | **51,390** | **11,006** | **177,794** | **9,733** |
| 1. Housing | 10 | 6 | 6,964 | 7,382 | 139 | 133 | 128 | 138 |
| 2. Urban Development | 45 | – | 199 | 199 | 177 | 200 | 253 | 203 |
| 3. Crop Husbandry | – | 6 | – | – | 367 | 404 | 354 | 304 |
| 4. Food Storage and Warehousing | 1 | – | – | – | 2 | 1 | 1 | 2 |
| 5. Co-operation | 31 | 23 | 20 | 20 | 6,388 | 2,772 | 2,921 | 1,110 |
| 6. Minor Irrigation | – | – | – | – | – | 1 | 1 | 1 |
| 7. Power Projects | 30,645 | – | – | – | 14,238 | 6,412 | 173,031 | 7,061 |
| 8. Village and Small Industries | 1,377 | 1,236 | 1,522 | 1,168 | 182 | 228 | 378 | 329 |
| 9. Industries and Minerals | – | – | – | – | 232 | 175 | 155 | 80 |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 7,374 | 6,316 | 6,995 | 6,713 | 29,367 | 448 | 346 | 277 |
| 12. Others** | 63 | 5 | 49 | 49 | 298 | 233 | 226 | 229 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **16,500** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **151,174** | **188,788** | **179,048** | **185,789** | **261,127** | **284,441** | **296,228** | **308,383** |
| 1. State Provident Funds | 149,989 | 185,101 | 173,460 | 182,133 | 170,829 | 185,758 | 196,513 | 199,003 |
| 2. Others | 1,185 | 3,687 | 5,588 | 3,656 | 90,298 | 98,683 | 99,715 | 109,380 |
| **VIII. Reserve Funds (1 to 4)** | **31,931** | **47,568** | **57,635** | **55,500** | **144,616** | **188,504** | **214,872** | **137,197** |
| 1. Depreciation/Renewal Reserve Funds | 315 | 17,774 | 7,443 | 8,039 | 190 | 201 | 201 | – |
| 2. Sinking Funds | – | 5,000 | 5,000 | 5,000 | 35,000 | 60,000 | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 31,617 | 24,794 | 45,192 | 42,461 | 109,426 | 128,304 | 214,672 | 137,197 |
| **IX. Deposits and Advances (1 to 4)** | **208,593** | **206,713** | **209,920** | **209,920** | **5,058,658** | **5,190,428** | **5,907,052** | **6,582,615** |
| 1. Civil Deposits | 198,535 | 200,398 | 206,834 | 206,834 | 459,855 | 455,178 | 473,498 | 504,509 |
| 2. Deposits of Local Funds | 20 | 4 | 7 | 7 | 4,412,304 | 4,410,330 | 4,982,346 | 5,532,345 |
| 3. Civil Advances | 3,808 | 3,908 | 3,079 | 3,079 | 3,307 | 5,008 | 5,013 | 5,013 |
| 4. Others | 6,230 | 2,403 | – | – | 183,191 | 319,912 | 446,195 | 540,748 |
| **X. Suspense and Miscellaneous (1 to 4)** | **14,026,948** | **13,756,849** | **15,263,699** | **15,263,699** | **3,466,721** | **507,128** | **3,845,503** | **512,090** |
| 1. Suspense | 22,921 | – | 27,702 | 27,702 | 7,419 | 6,165 | 10,060 | 10,061 |
| 2. Cash Balance Investment Accounts | 3,605,094 | 3,531,565 | 1,770,353 | 1,770,353 | 3,458,104 | 500,000 | 3,833,415 | 500,000 |
| 3. Deposits with RBI | 9,072,573 | 8,898,423 | 12,264,095 | 12,264,095 | – | – | – | – |
| 4. Others | 1,326,360 | 1,326,861 | 1,201,549 | 1,201,549 | 1,199 | 963 | 2,028 | 2,029 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **126,704** | **126,905** | **132,807** | **132,807** | **373,852** | **345,405** | **384,705** | **415,205** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | SIKKIM | | | | TAMIL NADU | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **254,444** | **245,645** | **267,330** | **256,718** | **18,854,908** | **10,123,403** | **13,378,224** | **13,778,220** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **17,317** | **30,587** | **32,244** | **45,272** | **1,132,000** | **1,141,897** | **987,074** | **1,201,406** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **13,788** | **28,391** | **29,259** | **42,326** | **682,031** | **972,385** | **760,070** | **981,075** |
| 1. Market Loans | 11,461 | 24,633 | 26,251 | 37,318 | 181,447 | 342,163 | 494,244 | 571,475 |
| 2. Loans from LIC | 964 | 964 | 964 | 1,008 | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 753 | 2,000 | 2,000 | 4,000 | 96,450 | 109,916 | 132,691 | 106,241 |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | 605 | 306 | 2,441 | 2,664 |
| 6. WMA from RBI | – | – | – | – | – | 150,000 | 50,000 | 150,000 |
| 7. Special Securities issued to NSSF | 566 | 750 | – | – | 401,345 | 370,000 | 80,000 | 150,000 |
| 8. Others@ | 44 | 44 | 44 | – | 2,184 | – | 694 | 695 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **486** | **795** | **872** | **486** | **32,686** | **145,052** | **108,842** | **173,699** |
| 1. State Plan Schemes | 79 | 386 | 386 | – | 31,406 | 143,992 | 107,702 | 172,450 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 402 | 400 | 480 | 480 | 1,268 | 1,010 | 1,090 | 1,199 |
| 4. Non-Plan (i to ii) | 5 | 9 | 6 | 6 | 12 | 50 | 50 | 50 |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 5 | 9 | 6 | 6 | 12 | 50 | 50 | 50 |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **78** | **51** | **53** | **53** | **160,245** | **126,093** | **118,961** | **115,484** |
| 1. Housing | 38 | – | – | – | 72 | 23 | 132 | 2 |
| 2. Urban Development | – | – | – | – | 1,717 | 914 | 214 | 188 |
| 3. Crop Husbandry | – | – | – | – | 7 | 1 | 1 | 1 |
| 4. Food Storage and Warehousing | – | – | – | – | 51,691 | 60,003 | 90,000 | 90,000 |
| 5. Co-operation | – | – | – | – | 72,048 | 1,499 | 1,374 | 1,407 |
| 6. Minor Irrigation | – | – | – | – | 2 | – | – | – |
| 7. Power Projects | – | – | – | – | 805 | 12,507 | 4,782 | 3,175 |
| 8. Village and Small Industries | – | – | – | – | 371 | 667 | – | – |
| 9. Industries and Minerals | – | – | – | – | 11,403 | 12,931 | 1 | 28 |
| 10. Road Transport | – | – | – | – | – | 8,000 | – | – |
| 11. Government Servants, *etc.*+ | 39 | 51 | 51 | 51 | 8,587 | 12,429 | 13,912 | 14,386 |
| 12. Others** | 1 | – | 2 | 2 | 13,542 | 17,119 | 8,545 | 6,297 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **10** | **–** | **55** | **–** | **1,637** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **8,003** | **8,075** | **8,376** | **9,086** | **321,416** | **365,316** | **385,444** | **413,832** |
| 1. State Provident Funds | 7,758 | 7,800 | 8,100 | 8,800 | 314,066 | 360,132 | 381,959 | 410,177 |
| 2. Others | 244 | 275 | 276 | 286 | 7,350 | 5,184 | 3,485 | 3,655 |
| **VIII. Reserve Funds (1 to 4)** | **3,104** | **4,165** | **5,346** | **4,261** | **238,773** | **190,859** | **103,560** | **152,522** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | 1,173 | 1,173 | 1,173 | 1,173 | 88,834 | 47,236 | 45,436 | 92,778 |
| 3. Famine Relief Fund | – | – | – | – | 3 | 1 | 3 | 3 |
| 4. Others | 1,931 | 2,992 | 4,173 | 3,088 | 149,936 | 143,622 | 58,121 | 59,741 |
| **IX. Deposits and Advances (1 to 4)** | **2,470** | **2,823** | **2,823** | **2,464** | **1,160,054** | **1,006,201** | **1,226,142** | **1,164,163** |
| 1. Civil Deposits | 2,456 | 2,823 | 2,823 | 2,464 | 854,607 | 732,112 | 887,288 | 849,498 |
| 2. Deposits of Local Funds | – | – | – | – | 171,657 | 160,623 | 176,944 | 176,944 |
| 3. Civil Advances | – | – | – | – | 8,510 | 6,886 | 9,195 | 9,199 |
| 4. Others | 13 | – | – | – | 125,280 | 106,580 | 152,715 | 128,522 |
| **X. Suspense and Miscellaneous (1 to 4)** | **180,859** | **157,616** | **176,816** | **152,397** | **16,055,030** | **7,108,829** | **10,462,554** | **10,565,168** |
| 1. Suspense | -9 | 232 | 232 | 6 | 235,920 | 245,696 | 240,525 | 240,525 |
| 2. Cash Balance Investment Accounts | 68,476 | 67,800 | 87,000 | 40,000 | 12,188,387 | 4,699,007 | 6,956,459 | 7,006,926 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – |
| 4. Others | 112,392 | 89,584 | 89,585 | 112,392 | 3,630,723 | 2,164,126 | 3,265,570 | 3,317,717 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **45,645** | **43,729** | **43,729** | **45,645** | **203,036** | **208,669** | **212,651** | **212,278** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | TRIPURA | | | | UTTARAKHAND | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **1,629,885** | **983,641** | **1,654,216** | **1,531,200** | **3,685,702** | **1,226,244** | **1,239,929** | **1,212,501** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **35,361** | **54,487** | **10,080** | **25,300** | **112,042** | **183,011** | **200,221** | **170,593** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **21,913** | **35,800** | **5,000** | **20,000** | **188,427** | **163,133** | **163,133** | **136,627** |
| 1. Market Loans | 3,483 | 12,000 | – | 12,000 | 42,274 | 54,363 | 54,363 | 70,000 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 2,172 | 5,000 | 3,000 | 6,000 | 16,256 | 19,250 | 19,250 | 21,175 |
| 5. Loans from National Co-operative Development Corporation | 1 | – | – | – | 2,521 | 1,320 | 1,320 | 1,452 |
| 6. WMA from RBI | – | – | – | – | 67,614 | 20,000 | 20,000 | 20,000 |
| 7. Special Securities issued to NSSF | 15,343 | 18,800 | 2,000 | 2,000 | 59,762 | 68,200 | 68,200 | 24,000 |
| 8. Others@ | 914 | – | – | – | – | – | – | – |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **583** | **–** | **–** | **–** | **2,009** | **6,441** | **6,441** | **2,931** |
| 1. State Plan Schemes | 163 | – | – | – | 480 | 6,441 | 6,441 | 2,931 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 400 | – | – | – | 629 | – | – | – |
| 4. Non-Plan (i to ii) | 20 | – | – | – | 901 | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 20 | – | – | – | 901 | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **351** | **289** | **300** | **300** | **1,950** | **15,636** | **15,636** | **26,024** |
| 1. Housing | 13 | – | – | – | – | – | – | – |
| 2. Urban Development | – | – | – | – | – | 50 | 50 | – |
| 3. Crop Husbandry | – | – | – | – | – | – | – | 35 |
| 4. Food Storage and Warehousing | – | – | – | – | – | – | – | – |
| 5. Co-operation | 2 | – | – | – | 17 | 21 | 21 | 41 |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | – | – | – | – | 1,289 | 3,710 | 3,710 | 9,000 |
| 8. Village and Small Industries | – | – | – | – | 2 | 10,005 | 10,005 | 15,000 |
| 9. Industries and Minerals | – | – | – | – | – | – | – | – |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 336 | 289 | 300 | 300 | 640 | 1,821 | 1,821 | 1,923 |
| 12. Others** | – | – | – | – | 2 | 29 | 29 | 25 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **3,420** | **2,800** | **2,800** | **2,500** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **37,974** | **45,200** | **39,340** | **41,350** | **32,987** | **27,560** | **31,946** | **33,146** |
| 1. State Provident Funds | 37,639 | 44,900 | 39,000 | 41,000 | 32,370 | 26,690 | 31,490 | 32,690 |
| 2. Others | 335 | 300 | 340 | 350 | 617 | 871 | 457 | 457 |
| **VIII. Reserve Funds (1 to 4)** | **1,854** | **500** | **1,500** | **1,500** | **29,760** | **26,000** | **26,000** | **21,000** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | 20,000 | 13,000 | 13,000 | 8,000 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | 1,854 | 500 | 1,500 | 1,500 | 9,760 | 13,000 | 13,000 | 13,000 |
| **IX. Deposits and Advances (1 to 4)** | **19,945** | **20,800** | **20,200** | **19,000** | **219,354** | **166,328** | **175,628** | **171,928** |
| 1. Civil Deposits | 6,180 | 20,000 | 6,000 | 5,000 | 133,937 | 66,628 | 68,628 | 67,128 |
| 2. Deposits of Local Funds | 12,124 | – | 13,000 | 13,000 | 73,103 | 99,700 | 107,000 | 104,800 |
| 3. Civil Advances | 1,641 | 800 | 1,200 | 1,000 | 12,314 | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **1,466,593** | **826,052** | **1,539,865** | **1,404,040** | **2,917,486** | **616,792** | **616,792** | **616,792** |
| 1. Suspense | 7,228 | 6,000 | 5,000 | 4,000 | -36,729 | 22,572 | 22,572 | 22,572 |
| 2. Cash Balance Investment Accounts | 1,459,266 | 820,002 | 1,534,795 | 1,400,000 | 633,997 | – | – | – |
| 3. Deposits with RBI | – | – | – | – | 1,719,413 | – | – | – |
| 4. Others | 99 | 50 | 70 | 40 | 600,805 | 594,220 | 594,220 | 594,220 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **80,670** | **55,000** | **48,010** | **45,010** | **290,309** | **201,553** | **201,553** | **201,553** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | UTTAR PRADESH | | | | WEST BENGAL | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **61,797,413** | **31,990,709** | **21,475,245** | **22,234,419** | **19,479,724** | **16,286,156** | **17,277,738** | **18,042,198** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **2,137,483** | **1,601,467** | **899,188** | **1,699,712** | **1,307,203** | **1,649,968** | **1,578,087** | **1,680,759** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **1,133,202** | **2,457,095** | **908,983** | **2,392,998** | **1,061,937** | **1,626,113** | **1,581,123** | **1,656,839** |
| 1. Market Loans | 324,765 | 428,698 | 428,698 | 709,933 | 133,508 | 306,265 | 1,160,665 | 1,074,020 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | 140,000 | 150,000 | 150,000 | 150,000 | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | 36,968 | 55,000 | 55,000 | 55,000 | 35 | 1,000 | 1,000 | 1,000 |
| 5. Loans from National Co-operative Development Corporation | 279 | – | 1,888 | 1,566 | 1,946 | 2,028 | 2,028 | 1,689 |
| 6. WMA from RBI | – | 1,000,000 | – | 1,000,000 | 20,798 | 100,000 | 100,000 | 100,000 |
| 7. Special Securities issued to NSSF | 617,179 | 800,000 | 250,000 | 460,000 | 824,471 | 1,010,000 | 155,575 | 300,000 |
| 8. Others@ | 14,011 | 23,397 | 23,397 | 16,500 | 81,180 | 206,820 | 161,855 | 180,130 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | 42 | 30 | 30 | 30 |
| **III. Loans and Advances from the Centre (1 to 6)** | **37,948** | **51,265** | **50,265** | **50,265** | **62,097** | **104,836** | **56,246** | **56,863** |
| 1. State Plan Schemes | 36,926 | 50,000 | 50,000 | 50,000 | 61,459 | 104,836 | 56,246 | 56,863 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | 966 | 1,000 | – | – | 638 | – | – | – |
| 4. Non-Plan (i to ii) | 56 | 265 | 265 | 265 | – | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | 56 | 265 | 265 | 265 | – | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **35,564** | **60,799** | **52,436** | **58,888** | **23,790** | **7,334** | **18,879** | **6,334** |
| 1. Housing | 1,347 | 5,986 | 5,986 | 5,986 | 22 | 150 | 150 | 150 |
| 2. Urban Development | 10,589 | 1,293 | 1,293 | 1,293 | 1 | 95 | 95 | 95 |
| 3. Crop Husbandry | 9 | 1,442 | 1,442 | 171 | 22 | 50 | 50 | 50 |
| 4. Food Storage and Warehousing | 5 | 14 | 14 | 14 | – | 4 | 4 | 4 |
| 5. Co-operation | 2,943 | 1,141 | 1,130 | 1,252 | 245 | 275 | 275 | 275 |
| 6. Minor Irrigation | – | – | – | – | 1 | 7 | 7 | 7 |
| 7. Power Projects | – | 100 | 100 | 854 | 15,971 | – | 11,932 | – |
| 8. Village and Small Industries | 1,110 | 4,424 | 1,909 | 2,106 | 32 | 108 | 108 | 108 |
| 9. Industries and Minerals | 16,808 | 32,181 | 26,353 | 32,642 | 3,588 | 1,245 | 1,858 | 1,245 |
| 10. Road Transport | – | 49 | 49 | 49 | – | 200 | 200 | 200 |
| 11. Government Servants, *etc.*+ | 3,055 | 4,098 | 4,090 | 4,450 | 3,898 | 5,000 | 4,000 | 4,000 |
| 12. Others** | -303 | 10,071 | 10,071 | 10,071 | 10 | 200 | 200 | 200 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **64,479** | **1,000** | **994** | **1,000** | **175** | **–** | **719** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **485,791** | **438,663** | **438,844** | **466,694** | **119,456** | **136,270** | **128,930** | **139,005** |
| 1. State Provident Funds | 470,551 | 423,970 | 424,121 | 451,980 | 117,693 | 133,070 | 125,930 | 136,005 |
| 2. Others | 15,240 | 14,693 | 14,723 | 14,714 | 1,763 | 3,200 | 3,000 | 3,000 |
| **VIII. Reserve Funds (1 to 4)** | **307,380** | **360,917** | **360,932** | **472,360** | **95,157** | **97,499** | **103,165** | **139,877** |
| 1. Depreciation/Renewal Reserve Funds | 12,015 | 12,000 | 12,000 | 12,000 | – | – | – | – |
| 2. Sinking Funds | 287,207 | 305,793 | 305,793 | 316,379 | 39,825 | 36,000 | 48,500 | 82,200 |
| 3. Famine Relief Fund | – | – | – | – | -132 | – | – | – |
| 4. Others | 8,158 | 43,124 | 43,139 | 143,981 | 55,464 | 61,499 | 54,665 | 57,677 |
| **IX. Deposits and Advances (1 to 4)** | **1,524,944** | **552,548** | **554,368** | **587,845** | **941,167** | **1,232,068** | **2,013,196** | **2,053,422** |
| 1. Civil Deposits | 754,652 | 268,336 | 269,856 | 297,406 | 256,608 | 217,090 | 299,035 | 300,071 |
| 2. Deposits of Local Funds | 663,331 | 284,212 | 284,512 | 290,439 | 394,114 | 476,055 | 452,580 | 480,061 |
| 3. Civil Advances | 20,929 | – | – | – | 21,328 | 17,512 | 22,505 | 25,006 |
| 4. Others | 86,031 | – | – | – | 269,117 | 521,411 | 1,239,076 | 1,248,285 |
| **X. Suspense and Miscellaneous (1 to 4)** | **56,961,749** | **27,816,922** | **18,856,922** | **17,952,869** | **16,838,829** | **12,826,619** | **13,020,481** | **13,618,966** |
| 1. Suspense | -1,485,559 | 75,015 | 75,015 | 75,015 | 20,422 | 8,007 | 2,725 | 2,810 |
| 2. Cash Balance Investment Accounts | 23,340,365 | 25,000,000 | 16,000,000 | 15,000,000 | 5,569,344 | 5,000,000 | 1,200,000 | 1,200,000 |
| 3. Deposits with RBI | 30,870,389 | – | – | – | 9,218,955 | 5,800,000 | 9,500,000 | 9,900,000 |
| 4. Others | 4,236,554 | 2,741,907 | 2,781,907 | 2,877,854 | 2,030,109 | 2,018,612 | 2,317,756 | 2,516,156 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **1,246,357** | **251,500** | **251,500** | **251,500** | **337,117** | **255,418** | **355,000** | **370,894** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Contd.)*

(Rs. lakh)

| Item | ALL STATES | | | |
|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **241,760,361** | **147,396,346** | **159,377,644** | **145,380,648** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **14,304,887** | **16,096,159** | **13,463,500** | **17,530,616** |
| **I. External Debt #** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **10,464,392** | **15,174,996** | **12,482,863** | **15,887,538** |
| 1. Market Loans | 2,036,620 | 3,681,787 | 7,353,868 | 7,602,661 |
| 2. Loans from L.I.C. | 76,126 | 90,211 | 58,209 | 67,358 |
| 3. Loans from S.B.I.and other Banks | 184,985 | 299,800 | 150,000 | 286,600 |
| 4. Loans from National Bank for Agriculture and Rural Development | 623,580 | 979,461 | 1,017,564 | 1,035,466 |
| 5. Loans from National Co-operative Development Corporation | 58,236 | 65,418 | 75,547 | 93,984 |
| 6. WMA from RBI | 1,045,330 | 3,368,817 | 1,645,380 | 3,290,320 |
| 7. Special Securities issued to NSSF++ | 5,875,554 | 5,974,619 | 1,578,128 | 2,948,423 |
| 8. Others@ | 563,962 | 714,883 | 604,167 | 562,726 |
| *of which:* Land Compensation and other Bonds | 12,226 | 35 | 34 | 35 |
| **III. Loans and Advances from the Centre (1 to 6)** | **571,751** | **1,491,828** | **1,129,060** | **1,534,803** |
| 1. State Plan Schemes | 628,912 | 1,425,278 | 1,047,168 | 1,481,164 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – |
| 2. Central Plan Schemes | 2,350 | 8,828 | 62,572 | 6,461 |
| 3. Centrally Sponsored Schemes | 12,992 | 16,177 | 11,874 | 9,920 |
| 4. Non-Plan (i to ii) | -44,033 | 1,544 | 2,446 | 1,257 |
| (i) Relief for Natural Calamities | – | – | – | – |
| (ii) Others | -44,033 | 1,544 | 2,446 | 1,257 |
| 5. Ways and Means Advances from Centre | – | 40,001 | 5,000 | 36,000 |
| 6. Loans for Special Schemes | -28,470 | – | – | – |
| **IV Recovery of Loans and Advances(1 to 12)** | **757,942** | **459,177** | **621,245** | **517,162** |
| 1. Housing | 43,850 | 16,852 | 24,218 | 26,009 |
| 2. Urban Development | 18,050 | 28,177 | 6,418 | 26,273 |
| 3. Crop Husbandry | 592 | 2,566 | 2,110 | 832 |
| 4. Food Storage and Warehousing | 72,090 | 76,377 | 130,351 | 126,038 |
| 5. Co-operation | 90,548 | 19,017 | 20,163 | 21,485 |
| 6. Minor Irrigation | 5 | 108 | 108 | 113 |
| 7. Power Projects | 355,923 | 66,903 | 216,329 | 75,995 |
| 8. Village and Small Industries | 10,651 | 26,094 | 21,946 | 28,066 |
| 9. Industries and Minerals | -1,390 | 51,789 | 32,432 | 39,638 |
| 10. Road Transport | 5 | 8,249 | 249 | 249 |
| 11. Government Servants, *etc.*+ | 110,995 | 104,230 | 106,527 | 121,821 |
| 12. Others** | 56,623 | 58,815 | 60,395 | 50,642 |
| **V. Inter-State Settlement** | **309** | **2** | **25** | **59** |
| **VI. Contingency Fund** | **241,144** | **74,410** | **81,843** | **90,610** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **3,851,336** | **4,408,743** | **4,402,213** | **4,604,685** |
| 1. State Provident Funds | 2,958,914 | 3,266,437 | 3,255,674 | 3,427,131 |
| 2. Others | 892,422 | 1,142,306 | 1,146,539 | 1,177,554 |
| **VIII. Reserve Funds (1 to 4)** | **2,481,298** | **2,216,781** | **1,822,072** | **1,896,916** |
| 1. Depreciation/Renewal Reserve Funds | 18,134 | 35,718 | 25,211 | 25,849 |
| 2. Sinking Funds | 835,296 | 726,570 | 733,691 | 746,239 |
| 3. Famine Relief Fund | 53 | 89 | 61 | 61 |
| 4. Others | 1,627,815 | 1,454,404 | 1,063,109 | 1,124,766 |
| **IX Deposits and Advances (1 to 4)** | **17,697,312** | **14,611,283** | **17,404,043** | **18,285,179** |
| 1. Civil Deposits | 6,662,725 | 4,463,573 | 5,628,134 | 5,720,811 |
| 2. Deposits of Local Funds | 8,684,806 | 7,888,410 | 8,504,211 | 9,233,100 |
| 3. Civil Advances | 291,230 | 249,588 | 241,525 | 317,169 |
| 4. Others | 2,058,552 | 2,009,712 | 3,030,173 | 3,014,100 |
| **X. Suspense and Miscellaneous (1 to 4)** | **194,869,198** | **102,137,752** | **114,591,265** | **94,648,383** |
| 1. Suspense | -654,060 | 2,752,488 | 2,025,409 | 1,771,684 |
| 2. Cash Balance Investment accounts | 111,629,915 | 54,673,927 | 59,197,261 | 43,523,707 |
| 3. Deposits with RBI | 62,538,220 | 30,405,260 | 32,833,349 | 32,231,443 |
| 4. Others | 21,355,124 | 14,306,077 | 20,535,246 | 17,121,549 |
| **XI. Appropriation to Contingency Fund** | **–** | **600** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **190,570** | **1,010,165** | **840,000** | **1,500,000** |
| *of which:* Disinvestment | 188,945 | – | 750,000 | 1,200,000 |
| **XIII. Remittances** | **10,635,112** | **5,810,610** | **6,003,015** | **6,415,314** |

## Appendix III: Capital Receipts of States and Union Territories with Legislature *(Concld.)*

(Rs. lakh)

| Item | NATIONAL CAPITAL TERRITORY OF DELHI | | | | PUDUCHERRY | | | |
|---|---|---|---|---|---|---|---|---|
| | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) | 2006-07 (Accounts) | 2007-08 (Budget Estimates) | 2007-08 (Revised Estimates) | 2008-09 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| **TOTAL CAPITAL RECEIPTS (I to XIII)** | **423,078** | **37,189** | **95,356** | **29,775** | **45,188** | **79,300** | **74,248** | **429,988** |
| **TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)*** | **423,078** | **37,189** | **95,356** | **29,775** | **45,188** | **79,300** | **44,544** | **135,119** |
| **I. External Debt #** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **II. Internal Debt (1 to 8)** | **400,214** | **–** | **75,000** | **–** | **–** | **42,500** | **35,319** | **104,379** |
| 1. Market Loans | – | – | – | – | – | – | – | – |
| 2. Loans from LIC | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – |
| 4. Loans from National Bank for Agriculture and Rural Development | – | – | – | – | – | – | – | – |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | – | – | – | – |
| 6. WMA from RBI | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | 400,214 | – | 75,000 | – | – | – | – | – |
| 8. Others@ | – | – | – | – | – | 42,500 | 35,319 | 104,379 |
| *of which:* Land Compensation and other Bonds | – | – | – | – | – | – | – | – |
| **III. Loans and Advances from the Centre (1 to 6)** | **–** | **–** | **–** | **–** | **44,377** | **36,200** | **7,200** | **18,200** |
| 1. State Plan Schemes | – | – | – | – | 44,377 | 36,200 | 7,200 | 18,200 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | – | – | – | – | – | – | – |
| 4. Non-Plan (i to ii) | – | – | – | – | – | – | – | – |
| (i) Relief for Natural Calamities | – | – | – | – | – | – | – | – |
| (ii) Others | – | – | – | – | – | – | – | – |
| 5. Ways and Means Advances from Centre | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – |
| **IV. Recovery of Loans and Advances (1 to 12)** | **22,864** | **37,189** | **20,356** | **29,775** | **811** | **600** | **1,101** | **600** |
| 1. Housing | – | – | – | – | – | – | – | – |
| 2. Urban Development | – | – | – | – | – | – | – | – |
| 3. Crop Husbandry | – | – | – | – | – | – | – | – |
| 4. Food Storage and Warehousing | – | – | – | – | – | – | – | – |
| 5. Co-operation | – | – | – | – | – | – | – | – |
| 6. Minor Irrigation | – | – | – | – | – | – | – | – |
| 7. Power Projects | – | – | – | – | – | – | – | – |
| 8. Village and Small Industries | – | – | – | – | – | – | – | – |
| 9. Industries and Minerals | – | – | – | – | – | – | – | – |
| 10. Road Transport | – | – | – | – | – | – | – | – |
| 11. Government Servants, *etc.*+ | 388 | 500 | 400 | 400 | – | – | – | – |
| 12. Others** | 22,476 | 36,689 | 19,956 | 29,375 | 811 | 600 | 1,101 | 600 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **–** | **–** | **–** | **–** | **–** | **3,263** | **13,055** |
| 1. State Provident Funds | – | – | – | – | – | – | 3,175 | 12,700 |
| 2. Others | – | – | – | – | – | – | 88 | 355 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **1,200** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | 1,200 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – |
| **IX. Deposits and Advances (1 to 4)** | **–** | **–** | **–** | **–** | **–** | **–** | **1,916** | **7,744** |
| 1. Civil Deposits | – | – | – | – | – | – | 1,711 | 6,922 |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | – | – | – | – | – | – | 2 |
| 4. Others | – | – | – | – | – | – | 205 | 820 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **–** | **–** | **–** | **–** | **–** | **25,449** | **284,810** |
| 1. Suspense | – | – | – | – | – | – | 286 | 1,560 |
| 2. Cash Balance Investment Accounts | – | – | – | – | – | – | – | 1,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | 24,800 | 15,000 |
| 4. Others | – | – | – | – | – | – | 363 | 267,250 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Miscellaneous Capital Receipts** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| *of which:* Disinvestment | – | – | – | – | – | – | – | – |
| **XIII. Remittances** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |

– : Nil/Negligible/Not available.

* : Sum of Items I to XIII where Items V to XI, XIII and II(3) are on a net basis while Items II(6) and X(2 and 3) are excluded. Items II (6) and X (2 and 3) have been taken as financing items for overall surplus/deficit.

\# : As per the Constitution of India, States cannot raise resources directly from external agencies.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, *etc*.

\+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, *etc*.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, *etc*.

Also see Notes to Appendices.

**Source :** Budget Documents of the State Governments.

# Appendix IV : Capital Expenditure of States and Union Territories with Legislature

## ANDHRA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **1,009,243** | **8,734,699** | **9,743,942** | **1,730,524** | **2,484,678** | **4,215,203** | **1,720,902** | **2,763,687** | **4,484,589** | **2,258,595** | **3,144,725** | **5,403,320** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **1,009,243** | **511,739** | **1,520,982** | **1,730,524** | **590,897** | **2,321,422** | **1,720,902** | **591,779** | **2,312,681** | **2,258,595** | **496,961** | **2,755,556** |
| **I. Total Capital Outlay (1 + 2)** | **990,889** | **-489** | **990,400** | **1,282,432** | **4,475** | **1,286,907** | **1,286,760** | **4,474** | **1,291,235** | **1,783,795** | **1,389** | **1,785,184** |
| **1. Development (a + b)** | **956,776** | **-799** | **955,977** | **1,271,444** | **4,234** | **1,275,678** | **1,275,772** | **4,233** | **1,280,006** | **1,763,024** | **1,148** | **1,764,172** |
| **(a) Social Services (1 to 9)** | **16,382** | **–** | **16,382** | **58,784** | **51** | **58,835** | **63,112** | **51** | **63,163** | **128,530** | **51** | **128,581** |
| 1. Education, Sports, Art and Culture | 7,788 | – | 7,788 | 9,862 | – | 9,862 | 14,189 | – | 14,189 | 27,432 | – | 27,432 |
| 2. Medical and Public Health | 662 | – | 662 | 5,770 | – | 5,770 | 5,770 | – | 5,770 | 7,850 | – | 7,850 |
| 3. Family Welfare | 15 | – | 15 | 30 | – | 30 | 30 | – | 30 | 1,300 | – | 1,300 |
| 4. Water Supply and Sanitation | 119 | – | 119 | 103 | – | 103 | 103 | – | 103 | 103 | – | 103 |
| 5. Housing | 182 | – | 182 | 5,942 | 51 | 5,993 | 5,942 | 51 | 5,993 | 5,742 | 51 | 5,793 |
| 6. Urban Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 7,550 | – | 7,550 | 32,763 | – | 32,763 | 32,763 | – | 32,763 | 78,551 | – | 78,551 |
| 8. Social Security and Welfare | 49 | – | 49 | 315 | – | 315 | 315 | – | 315 | 1,952 | – | 1,952 |
| 9. Others* | 17 | – | 17 | 4,000 | – | 4,000 | 4,000 | – | 4,000 | 5,600 | – | 5,600 |
| **(b) Economic Services (1 to 10)** | **940,394** | **-799** | **939,595** | **1,212,660** | **4,183** | **1,216,843** | **1,212,661** | **4,182** | **1,216,843** | **1,634,494** | **1,097** | **1,635,591** |
| 1. Agriculture and Allied Activities (i to xi) | 1,846 | -37 | 1,809 | 3,012 | – | 3,012 | 3,012 | – | 3,012 | 6,765 | – | 6,765 |
| i) Crop Husbandry | – | – | – | – | – | – | – | – | – | 1,000 | – | 1,000 |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | 135 | – | 135 | 135 | – | 135 | 1,735 | – | 1,735 |
| iv) Dairy Development | 135 | – | 135 | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 103 | – | 103 | 745 | – | 745 | 745 | – | 745 | 1,894 | – | 1,894 |
| vi) Forestry and Wild Life | 243 | – | 243 | 62 | – | 62 | 62 | – | 62 | 68 | – | 68 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 1,368 | -37 | 1,331 | 2,070 | – | 2,070 | 2,070 | – | 2,070 | 2,068 | – | 2,068 |
| xi) Others@ | -3 | – | -3 | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 821,770 | – | 821,770 | 1,122,705 | – | 1,122,705 | 1,122,705 | – | 1,122,705 | 1,402,494 | – | 1,402,494 |
| 5. Energy | 1,600 | – | 1,600 | – | – | – | – | – | – | – | – | – |
| 6. Industry and Minerals (i to iv) | 3,322 | – | 3,322 | 4,576 | – | 4,576 | 4,576 | – | 4,576 | 4,976 | – | 4,976 |
| i) Village and Small Industries | 105 | – | 105 | 203 | – | 203 | 203 | – | 203 | 103 | – | 103 |
| ii) Iron and Steel Industries | 50 | – | 50 | 200 | – | 200 | 200 | – | 200 | 50 | – | 50 |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 3,167 | – | 3,167 | 4,173 | – | 4,173 | 4,173 | – | 4,173 | 4,823 | – | 4,823 |
| 7. Transport (i + ii) | 89,731 | -761 | 88,970 | 67,618 | 4,159 | 71,777 | 67,618 | 4,159 | 71,777 | 120,989 | 1,075 | 122,064 |
| i) Roads and Bridges | 81,018 | -811 | 80,207 | 60,468 | 4,159 | 64,627 | 60,468 | 4,159 | 64,627 | 110,465 | 1,075 | 111,540 |
| ii) Others** | 8,713 | 50 | 8,763 | 7,150 | – | 7,150 | 7,150 | – | 7,150 | 10,524 | – | 10,524 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ANDHRA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 22,125 | -1 | 22,124 | 14,750 | 24 | 14,774 | 14,750 | 23 | 14,773 | 99,270 | 22 | 99,292 |
| i) Tourism | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others@@ | 22,125 | -1 | 22,124 | 14,750 | 24 | 14,774 | 14,750 | 23 | 14,773 | 99,270 | 22 | 99,292 |
| **2. Non-Development (General Services)** | **34,113** | **310** | **34,423** | **10,988** | **241** | **11,229** | **10,988** | **241** | **11,229** | **20,771** | **241** | **21,012** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **320,894** | **320,894** | **–** | **713,951** | **713,951** | **–** | **517,988** | **517,988** | **–** | **703,255** | **703,255** |
| 1. Market Loans | – | 52,965 | 52,965 | – | 100,817 | 100,817 | – | 100,817 | 100,817 | – | 178,338 | 178,338 |
| 2. Loans from LIC | – | 31,781 | 31,781 | – | 35,885 | 35,885 | – | 34,896 | 34,896 | – | 34,880 | 34,880 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 4,783 | 4,783 | – | 13,683 | 13,683 | – | 13,733 | 13,733 | – | 24,447 | 24,447 |
| 5. Loans from National Co-operative Development Corporation | – | 2,351 | 2,351 | – | 1,016 | 1,016 | – | 2,753 | 2,753 | – | 2,771 | 2,771 |
| 6. WMA from RBI | – | – | – | – | 300,000 | 300,000 | – | 100,000 | 100,000 | – | 300,000 | 300,000 |
| 7. Special Securities issued to NSSF | – | 14,641 | 14,641 | – | 20,368 | 20,368 | – | 20,368 | 20,368 | – | 33,673 | 33,673 |
| 8. Others | – | 214,373 | 214,373 | – | 242,183 | 242,183 | – | 245,421 | 245,421 | – | 129,146 | 129,146 |
| *of which:* Land Compensation Bonds | – | 12,181 | 12,181 | – | 24,361 | 24,361 | – | 24,361 | 24,361 | – | 24,361 | 24,361 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **119,019** | **119,019** | **–** | **81,475** | **81,475** | **–** | **78,320** | **78,320** | **–** | **80,037** | **80,037** |
| 1. State Plan Schemes | – | 117,464 | 117,464 | – | 79,395 | 79,395 | – | 76,852 | 76,852 | – | 78,593 | 78,593 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 272 | 272 | – | 210 | 210 | – | 210 | 210 | – | 210 | 210 |
| 3. Centrally Sponsored Schemes | – | 549 | 549 | – | 603 | 603 | – | 634 | 634 | – | 610 | 610 |
| 4. Non-Plan (i to ii) | – | 734 | 734 | – | 623 | 623 | – | 624 | 624 | – | 624 | 624 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 734 | 734 | – | 623 | 623 | – | 624 | 624 | – | 624 | 624 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | 644 | 644 | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **18,354** | **72,315** | **90,669** | **448,092** | **90,997** | **539,089** | **434,142** | **90,997** | **525,139** | **474,801** | **12,279** | **487,080** |
| **1. Developmental Purposes (a + b)** | **18,354** | **67,537** | **85,891** | **448,092** | **83,837** | **531,930** | **434,142** | **83,838** | **517,980** | **474,801** | **5,120** | **479,921** |
| **a) Social Services (1 to 7)** | **2,210** | **65,310** | **67,520** | **384,546** | **81,611** | **466,157** | **384,546** | **81,611** | **466,157** | **394,155** | **5,120** | **399,275** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | 258 | 5,986 | 6,244 | 11,900 | 6,585 | 18,485 | 11,900 | 6,585 | 18,485 | 18,035 | – | 18,035 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | 2,500 | 2,500 | – | 2,500 | 2,500 | – | 2,500 | 2,500 | 2,500 | – | 2,500 |
| 5. Housing | 632 | 54,116 | 54,748 | 372,226 | 67,526 | 439,752 | 372,226 | 67,526 | 439,752 | 373,200 | 120 | 373,320 |
| 6. Government Servants (Housing) | – | 2,591 | 2,591 | – | 5,000 | 5,000 | – | 5,000 | 5,000 | – | 5,000 | 5,000 |
| 7. Others | 1,320 | 117 | 1,437 | 420 | – | 420 | 420 | – | 420 | 420 | – | 420 |
| **b) Economic Services (1 to 10)** | **16,144** | **2,227** | **18,371** | **63,546** | **2,227** | **65,773** | **49,596** | **2,227** | **51,823** | **80,646** | **–** | **80,646** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 3,315 | – | 3,315 | 1,075 | – | 1,075 | 1,075 | – | 1,075 | 1,075 | – | 1,075 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ANDHRA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 1,951 | – | 1,951 | 19,897 | – | 19,897 | 5,947 | – | 5,947 | 36,122 | – | 36,122 |
| 7. Village and Small Industries | 4,117 | – | 4,117 | – | – | – | – | – | – | 2 | – | 2 |
| 8. Other Industries and Minerals | 1,778 | – | 1,778 | – | – | – | 1,500 | – | 1,500 | 1,000 | – | 1,000 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 4,983 | 2,227 | 7,210 | 42,574 | 2,227 | 44,801 | 41,074 | 2,227 | 43,301 | 42,447 | – | 42,447 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **4,778** | **4,778** | **–** | **7,159** | **7,159** | **–** | **7,159** | **7,159** | | **7,159** | **7,159** |
| a) Government Servants (other than Housing) | – | 4,778 | 4,778 | – | 7,159 | 7,159 | – | 7,159 | 7,159 | – | 7,159 | 7,159 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **33** | **33** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **107,142** | **107,142** | **–** | **115,659** | **115,659** | **–** | **127,788** | **127,788** | **–** | **133,455** | **133,455** |
| 1. State Provident Funds | – | 91,767 | 91,767 | – | 97,736 | 97,736 | – | 107,717 | 107,717 | – | 110,098 | 110,098 |
| 2. Others | – | 15,375 | 15,375 | – | 17,923 | 17,923 | – | 20,071 | 20,071 | – | 23,357 | 23,357 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **100,395** | **100,395** | **–** | **66,229** | **66,229** | **–** | **66,229** | **66,229** | **–** | **89,389** | **89,389** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 30,367 | 30,367 | – | 21,003 | 21,003 | – | 21,003 | 21,003 | – | 21,003 | 21,003 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 70,028 | 70,028 | – | 45,226 | 45,226 | – | 45,226 | 45,226 | – | 68,386 | 68,386 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **2,078,188** | **2,078,188** | **–** | **1,411,893** | **1,411,893** | **–** | **1,877,891** | **1,877,891** | **–** | **2,124,920** | **2,124,920** |
| 1. Civil Deposits | – | 1,142,695 | 1,142,695 | – | 365,572 | 365,572 | – | 694,869 | 694,869 | – | 1,028,893 | 1,028,893 |
| 2. Deposits of Local Funds | – | 619,635 | 619,635 | – | 708,507 | 708,507 | – | 712,552 | 712,552 | – | 616,810 | 616,810 |
| 3. Civil Advances | – | 15,271 | 15,271 | – | 25,003 | 25,003 | – | 25,003 | 25,003 | – | 27,503 | 27,503 |
| 4. Others | – | 300,587 | 300,587 | – | 312,811 | 312,811 | – | 445,467 | 445,467 | – | 451,714 | 451,714 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **4,765,302** | **4,765,302** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Suspense | – | 28,228 | 28,228 | – | – | – | – | – | – | – | – | – |
| 2. Cash Balance Investment Accounts | – | 3,779,741 | 3,779,741 | – | – | – | – | – | – | – | – | – |
| 3. Deposits with RBI | – | 758 | 758 | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 956,575 | 956,575 | – | – | – | – | – | – | – | – | – |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **1,171,901** | **1,171,901** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-166,156** | | | **6,148** | | | **-18,399** | | | **-57,509** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **280,707** | | | **-3,648** | | | **45,079** | | | **70,933** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **114,551** | | | **2,500** | | | **26,680** | | | **13,424** |
| **D. Financing of Surplus(+)/Deficit (-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-19,193** | | | **2,500** | | | **26,680** | | | **13,424** |
| a) Opening Balance | | | -8,890 | | | -5,809 | | | -28,084 | | | -1,404 |
| b) Closing Balance | | | -28,083 | | | -3,309 | | | -1,404 | | | 12,020 |
| **ii. Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **133,744** | | | **–** | | | **–** | | | **–** |
| **iii. Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ARUNACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **58,719** | **880,508** | **939,227** | **30,138** | **595,256** | **625,394** | **98,572** | **648,909** | **747,481** | **31,004** | **679,576** | **710,579** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **58,719** | **30,167** | **88,886** | **30,138** | **22,755** | **52,893** | **98,572** | **20,537** | **119,109** | **31,004** | **20,934** | **51,938** |
| **I. Total Capital Outlay (1 + 2)** | **58,560** | **–** | **58,560** | **30,075** | **-17** | **30,058** | **98,552** | **2,481** | **101,033** | **30,962** | **120** | **31,081** |
| **1. Development (a + b)** | **56,358** | **–** | **56,358** | **28,015** | **-17** | **27,998** | **95,035** | **2,481** | **97,516** | **29,253** | **120** | **29,372** |
| **(a) Social Services (1 to 9)** | **13,985** | **–** | **13,985** | **3,679** | **–** | **3,679** | **17,271** | **1,326** | **18,597** | **3,925** | **–** | **3,925** |
| 1. Education, Sports, Art and Culture | 4,849 | – | 4,849 | 1,060 | – | 1,060 | 4,805 | 900 | 5,705 | 403 | – | 403 |
| 2. Medical and Public Health | 3,025 | – | 3,025 | 2 | – | 2 | 2,042 | 24 | 2,065 | 517 | – | 517 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 1,822 | – | 1,822 | 708 | – | 708 | 1,931 | – | 1,931 | 900 | – | 900 |
| 5. Housing | 811 | – | 811 | 766 | – | 766 | 1,718 | – | 1,718 | 855 | – | 855 |
| 6. Urban Development | 2,880 | – | 2,880 | 865 | – | 865 | 5,026 | 403 | 5,428 | 901 | – | 901 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Social Security and Welfare | 524 | – | 524 | 262 | – | 262 | 1,671 | – | 1,671 | 325 | – | 325 |
| 9. Others* | 75 | – | 75 | 16 | – | 16 | 79 | – | 79 | 24 | – | 24 |
| **(b) Economic Services (1 to 10)** | **42,373** | **–** | **42,373** | **24,336** | **-17** | **24,319** | **77,764** | **1,155** | **78,919** | **25,328** | **120** | **25,448** |
| 1. Agriculture and Allied Activities (i to xi) | 1,563 | – | 1,563 | 457 | -17 | 440 | 1,730 | 686 | 2,416 | 521 | 120 | 641 |
| i) Crop Husbandry | 323 | – | 323 | 317 | – | 317 | 366 | – | 366 | 400 | – | 400 |
| ii) Soil and Water Conservation | 508 | – | 508 | 11 | – | 11 | 942 | – | 942 | 24 | – | 24 |
| iii) Animal Husbandry | 260 | – | 260 | – | – | – | 201 | – | 201 | 39 | – | 39 |
| iv) Dairy Development | 4 | – | 4 | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 32 | – | 32 | – | – | – | 16 | – | 16 | 1 | – | 1 |
| vi) Forestry and Wild Life | – | – | – | 40 | – | 40 | – | – | – | – | – | – |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 14 | – | 14 | – | -17 | -17 | – | 128 | 128 | – | 120 | 120 |
| ix) Agricultural Research and Education | 12 | – | 12 | 50 | – | 50 | 14 | – | 14 | 23 | – | 23 |
| x) Co-operation | 410 | – | 410 | 39 | – | 39 | 192 | – | 192 | 34 | – | 34 |
| xi) Others@ | – | – | – | – | – | – | – | 558 | 558 | – | – | – |
| 2. Rural Development | 92 | – | 92 | 90 | – | 90 | 434 | – | 434 | 90 | – | 90 |
| 3. Special Area Programmes | 6,447 | – | 6,447 | 2,785 | – | 2,785 | 5,529 | – | 5,529 | 2,505 | – | 2,505 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 1,234 | – | 1,234 | 580 | – | 580 | 1,711 | 197 | 1,908 | 544 | – | 544 |
| 5. Energy | 12,828 | – | 12,828 | 9,290 | – | 9,290 | 27,924 | – | 27,924 | 10,132 | – | 10,132 |
| 6. Industry and Minerals (i to iv) | 123 | – | 123 | – | – | – | 19 | – | 19 | 36 | – | 36 |
| i) Village and Small Industries | 13 | – | 13 | – | – | – | – | – | – | – | – | – |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 107 | – | 107 | – | – | – | 19 | – | 19 | 36 | – | 36 |
| iv) Others# | 3 | – | 3 | – | – | – | – | – | – | – | – | – |
| 7. Transport (i + ii) | 18,572 | – | 18,572 | 10,885 | – | 10,885 | 37,359 | 272 | 37,632 | 11,233 | – | 11,233 |
| i) Roads and Bridges | 18,062 | – | 18,062 | 10,431 | – | 10,431 | 36,459 | 272 | 36,731 | 10,746 | – | 10,746 |
| ii) Others** | 510 | – | 510 | 454 | – | 454 | 900 | – | 900 | 487 | – | 487 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ARUNACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 1,515 | – | 1,515 | 249 | – | 249 | 3,057 | – | 3,057 | 266 | – | 266 |
| i) Tourism | 1,481 | – | 1,481 | 219 | – | 219 | 3,020 | – | 3,020 | 208 | – | 208 |
| ii) Others@@ | 34 | – | 34 | 30 | – | 30 | 38 | – | 38 | 58 | – | 58 |
| **2. Non-Development (General Services)** | **2,202** | **–** | **2,202** | **2,060** | **–** | **2,060** | **3,517** | **–** | **3,517** | **1,709** | **–** | **1,709** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **25,380** | **25,380** | **–** | **16,744** | **16,744** | **–** | **17,437** | **17,437** | **–** | **18,081** | **18,081** |
| 1. Market Loans | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | – | – | – | 3,000 | 3,000 | – | 2,000 | 2,000 | – | 2,000 | 2,000 |
| 8. Others | – | 25,380 | 25,380 | – | 13,744 | 13,744 | – | 15,437 | 15,437 | – | 16,081 | 16,081 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **4,469** | **4,469** | **–** | **5,668** | **5,668** | **–** | **289** | **289** | **–** | **2,374** | **2,374** |
| 1. State Plan Schemes | – | 4,469 | 4,469 | – | 5,668 | 5,668 | – | 289 | 289 | – | 2,374 | 2,374 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Non-Plan (i to ii) | – | – | – | – | – | – | – | – | – | – | – | – |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **159** | **319** | **477** | **63** | **360** | **423** | **20** | **330** | **350** | **42** | **360** | **402** |
| **1. Developmental Purposes (a + b)** | **159** | **–** | **159** | **63** | **–** | **63** | **20** | **–** | **20** | **42** | **–** | **42** |
| **a) Social Services (1 to 7)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **159** | **–** | **159** | **63** | **–** | **63** | **20** | **–** | **20** | **42** | **–** | **42** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 159 | – | 159 | 63 | – | 63 | 20 | – | 20 | 42 | – | 42 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ARUNACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **319** | **319** | **–** | **360** | **360** | **–** | **330** | **330** | **–** | **360** | **360** |
| a) Government Servants (other than Housing) | – | 319 | 319 | – | 360 | 360 | – | 330 | 330 | – | 360 | 360 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **6,982** | **6,982** | **–** | **6,876** | **6,876** | **–** | **11,232** | **11,232** | **–** | **11,593** | **11,593** |
| 1. State Provident Funds | – | 6,742 | 6,742 | – | 6,348 | 6,348 | – | 11,042 | 11,042 | – | 11,394 | 11,394 |
| 2. Others | – | 240 | 240 | – | 528 | 528 | – | 190 | 190 | – | 199 | 199 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **1,000** | **1,000** | **–** | **1,000** | **1,000** | **–** | **1,714** | **1,714** | **–** | **1,800** | **1,800** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 1,000 | 1,000 | – | 1,000 | 1,000 | – | 1,714 | 1,714 | – | 1,800 | 1,800 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IX. Deposits and Advances (1 to 4)** | **–** | **28,042** | **28,042** | **–** | **13,412** | **13,412** | **–** | **12,422** | **12,422** | **–** | **12,094** | **12,094** |
| 1. Civil Deposits | – | 21,239 | 21,239 | – | 10,949 | 10,949 | – | 9,007 | 9,007 | – | 9,462 | 9,462 |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | 6,803 | 6,803 | – | 2,463 | 2,463 | – | 3,415 | 3,415 | – | 2,632 | 2,632 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **679,057** | **679,057** | **–** | **478,773** | **478,773** | **–** | **512,598** | **512,598** | **–** | **538,227** | **538,227** |
| 1. Suspense | – | -14,676 | -14,676 | – | 5,974 | 5,974 | – | 509,276 | 509,276 | – | 534,740 | 534,740 |
| 2. Cash Balance Investment Accounts | – | 692,640 | 692,640 | – | 472,648 | 472,648 | – | 2,825 | 2,825 | – | 2,966 | 2,966 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,093 | 1,093 | – | 151 | 151 | – | 497 | 497 | – | 522 | 522 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **600** | **600** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **135,259** | **135,259** | **–** | **71,840** | **71,840** | **–** | **90,407** | **90,407** | **–** | **94,927** | **94,927** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-63,339** | | | **-37,813** | | | **-69,483** | | | **-8,675** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **69,494** | | | **16,276** | | | **66,537** | | | **94,055** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **6,155** | | | **-21,537** | | | **-2,946** | | | **85,380** |
| **D. Financing of Surplus(+)/Deficit(-) (C= i to iii )** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **9,209** | | | **-4,540** | | | **4,051** | | | **94,380** |
| a) Opening Balance | | | -31,876 | | | -13,427 | | | -1,828 | | | 5,789 |
| b) Closing Balance | | | -22,667 | | | -17,967 | | | 2,223 | | | 100,169 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **3,943** | | | **-10,000** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **-6,997** | | | **-6,997** | | | **-6,997** | | | **-9,000** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ASSAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **148,000** | **7,555,440** | **7,703,440** | **288,828** | **5,417,187** | **5,706,014** | **290,054** | **7,406,475** | **7,696,529** | **372,201** | **7,561,062** | **7,933,264** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **148,000** | **54,835** | **202,835** | **288,828** | **91,246** | **380,073** | **290,054** | **117,526** | **407,580** | **372,201** | **100,985** | **473,187** |
| **I. Total Capital Outlay (1 + 2)** | **140,315** | **4,986** | **145,300** | **273,765** | **11,172** | **284,937** | **274,961** | **35,547** | **310,508** | **360,113** | **13,250** | **373,363** |
| **1. Development (a + b)** | **138,671** | **4,313** | **142,984** | **270,919** | **9,879** | **280,798** | **272,115** | **28,934** | **301,049** | **355,731** | **12,101** | **367,832** |
| **(a) Social Services (1 to 9)** | **14,796** | **718** | **15,514** | **45,917** | **1,449** | **47,366** | **46,009** | **1,449** | **47,458** | **57,245** | **1,565** | **58,810** |
| 1. Education, Sports, Art and Culture | 175 | – | 175 | 86 | 100 | 186 | 86 | 100 | 186 | 118 | – | 118 |
| 2. Medical and Public Health | 311 | 54 | 365 | 179 | 100 | 279 | 179 | 100 | 279 | 707 | 100 | 807 |
| 3. Family Welfare | 5 | – | 5 | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 12,899 | – | 12,899 | 30,779 | – | 30,779 | 30,779 | – | 30,779 | 47,561 | – | 47,561 |
| 5. Housing | 222 | 174 | 396 | 750 | 344 | 1,094 | 750 | 344 | 1,094 | 1,130 | 300 | 1,430 |
| 6. Urban Development | 1,163 | 490 | 1,653 | 14,111 | 905 | 15,016 | 14,111 | 905 | 15,016 | 7,604 | 1,015 | 8,619 |
| 7. Welfare of Scheduled Castes,Scheduled Tribes and Other Backward Classes | 13 | – | 13 | – | – | – | 92 | – | 92 | 59 | – | 59 |
| 8. Social Security and Welfare | – | – | – | – | – | – | – | – | – | – | 150 | 150 |
| 9. Others* | 7 | – | 7 | 12 | – | 12 | 12 | – | 12 | 66 | – | 66 |
| **(b) Economic Services (1 to 10)** | **123,874** | **3,595** | **127,469** | **225,002** | **8,430** | **233,432** | **226,106** | **27,485** | **253,591** | **298,487** | **10,536** | **309,023** |
| 1. Agriculture and Allied Activities (i to xi) | 102 | – | 102 | 1,380 | – | 1,380 | 1,381 | – | 1,381 | 741 | – | 741 |
| i) Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | 392 | – | 392 | 392 | – | 392 | 230 | – | 230 |
| iv) Dairy Development | – | – | – | 2 | – | 2 | 2 | – | 2 | 35 | – | 35 |
| v) Fisheries | 16 | – | 16 | 16 | – | 16 | 16 | – | 16 | 16 | – | 16 |
| vi) Forestry and Wild Life | – | – | – | 150 | – | 150 | 150 | – | 150 | 150 | – | 150 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 62 | – | 62 | 120 | – | 120 | 120 | – | 120 | 100 | – | 100 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 24 | – | 24 | 701 | – | 701 | 701 | – | 701 | 210 | – | 210 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | 40,056 | – | 40,056 | 89,942 | – | 89,942 | 90,967 | – | 90,967 | 125,796 | – | 125,796 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | 5,350 | – | 5,350 |
| 4. Major and Medium Irrigation and Flood Control | 19,687 | 14 | 19,701 | 32,155 | – | 32,155 | 32,155 | – | 32,155 | 45,425 | – | 45,425 |
| 5. Energy | 20,823 | – | 20,823 | 31,485 | – | 31,485 | 31,485 | 12,300 | 43,785 | 37,217 | – | 37,217 |
| 6. Industry and Minerals (i to iv) | 9,989 | – | 9,989 | 14,679 | 600 | 15,279 | 14,757 | 600 | 15,357 | 13,138 | – | 13,138 |
| i) Village and Small Industries | 106 | – | 106 | – | – | – | 78 | – | 78 | 71 | – | 71 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 9,883 | – | 9,883 | 14,679 | 600 | 15,279 | 14,679 | 600 | 15,279 | 13,067 | – | 13,067 |
| 7. Transport (i + ii) | 32,151 | 3,581 | 35,732 | 54,831 | 7,830 | 62,661 | 54,831 | 14,585 | 69,416 | 75,017 | 10,536 | 85,553 |
| i) Roads and Bridges | 31,636 | 3,544 | 35,180 | 53,911 | 7,830 | 61,741 | 53,911 | 14,585 | 68,496 | 75,017 | 8,412 | 83,429 |
| ii) Others** | 515 | 37 | 552 | 920 | – | 920 | 920 | – | 920 | – | 2,124 | 2,124 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ASSAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 1,066 | – | 1,066 | 530 | – | 530 | 530 | – | 530 | 1,153 | – | 1,153 |
| i) Tourism | 225 | – | 225 | 528 | – | 528 | 528 | – | 528 | 959 | – | 959 |
| ii) Others@@ | 841 | – | 841 | 2 | – | 2 | 2 | – | 2 | 194 | – | 194 |
| **2. Non-Development (General Services)** | **1,644** | **673** | **2,317** | **2,846** | **1,293** | **4,139** | **2,846** | **6,613** | **9,459** | **4,382** | **1,149** | **5,531** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **38,214** | **38,214** | **–** | **105,838** | **105,838** | **–** | **107,743** | **107,743** | **–** | **71,539** | **71,539** |
| 1. Market Loans | – | 26,464 | 26,464 | – | 33,287 | 33,287 | – | 33,287 | 33,287 | – | 49,111 | 49,111 |
| 2. Loans from LIC | – | 38 | 38 | – | 38 | 38 | – | 38 | 38 | – | 38 | 38 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 4,750 | 4,750 | – | 3,500 | 3,500 | – | 3,500 | 3,500 | – | 3,700 | 3,700 |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | 564 | 564 | – | 2,469 | 2,469 | – | 101 | 101 |
| 6. WMA from RBI | – | – | – | – | 50,000 | 50,000 | – | 50,000 | 50,000 | – | 5,000 | 5,000 |
| 7. Special Securities issued to NSSF | – | 4,139 | 4,139 | – | 6,658 | 6,658 | – | 6,658 | 6,658 | – | 10,367 | 10,367 |
| 8. Others | – | 2,823 | 2,823 | – | 11,791 | 11,791 | – | 11,791 | 11,791 | – | 3,222 | 3,222 |
| *of which:* Land Compensation Bonds | – | – | – | – | 8,576 | 8,576 | – | 8,576 | 8,576 | – | 1 | 1 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **11,257** | **11,257** | **–** | **23,211** | **23,211** | **–** | **23,212** | **23,212** | **–** | **19,488** | **19,488** |
| 1. State Plan Schemes | – | 11,231 | 11,231 | – | 9,286 | 9,286 | – | 9,286 | 9,286 | – | 9,532 | 9,532 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | 2,452 | 2,452 | – | 2,452 | 2,452 | – | 2,456 | 2,456 |
| 3. Centrally Sponsored Schemes | – | – | – | – | 828 | 828 | – | 828 | 828 | – | 828 | 828 |
| 4. Non-Plan (i to ii) | – | 26 | 26 | – | 2,926 | 2,926 | – | 2,926 | 2,926 | – | 2,953 | 2,953 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 26 | 26 | – | 2,926 | 2,926 | – | 2,926 | 2,926 | – | 2,953 | 2,953 |
| 5. WMA from Centre | – | – | – | – | 5,000 | 5,000 | – | 5,000 | 5,000 | – | 1,000 | 1,000 |
| 6. Loans for Special Schemes | – | – | – | – | 1,207 | 1,207 | – | 1,207 | 1,207 | – | 1,207 | 1,207 |
| 7. Others | – | – | – | – | 1,512 | 1,512 | – | 1,512 | 1,512 | – | 1,512 | 1,512 |
| **IV. Loans and Advances by State Governments (1+2)** | **7,685** | **378** | **8,063** | **15,063** | **1,025** | **16,088** | **15,093** | **1,025** | **16,118** | **12,088** | **1,709** | **13,797** |
| **1. Developmental Purposes (a + b)** | **7,685** | **10** | **7,695** | **15,063** | **305** | **15,368** | **15,093** | **305** | **15,398** | **12,088** | **1,105** | **13,193** |
| **a) Social Services (1 to 7)** | **175** | **10** | **185** | **431** | **305** | **736** | **431** | **305** | **736** | **2,342** | **105** | **2,447** |
| 1. Education, Sports, Art and Culture | – | – | – | – | 5 | 5 | – | 5 | 5 | – | 5 | 5 |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | 65 | – | 65 | 65 | – | 65 | 56 | – | 56 |
| 6. Government Servants (Housing) | – | 10 | 10 | – | 300 | 300 | – | 300 | 300 | – | 100 | 100 |
| 7. Others | 175 | – | 175 | 366 | – | 366 | 366 | – | 366 | 2,286 | – | 2,286 |
| **b) Economic Services (1 to 10)** | **7,510** | **–** | **7,510** | **14,632** | **–** | **14,632** | **14,662** | **–** | **14,662** | **9,746** | **1,000** | **10,746** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | – | – | 262 | – | 262 | 262 | – | 262 | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ASSAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 7,254 | – | 7,254 | 14,120 | – | 14,120 | 14,120 | – | 14,120 | 9,669 | – | 9,669 |
| 7. Village and Small Industries | 96 | – | 96 | 50 | – | 50 | 80 | – | 80 | 77 | – | 77 |
| 8. Other Industries and Minerals | – | – | – | 200 | – | 200 | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 160 | – | 160 | – | – | – | 200 | – | 200 | – | 1,000 | 1,000 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **368** | **368** | **–** | **720** | **720** | **–** | **720** | **720** | **–** | **604** | **604** |
| a) Government Servants (other than Housing) | – | 368 | 368 | – | 720 | 720 | – | 720 | 720 | – | 604 | 604 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **5,000** | **5,000** | **–** | **5,000** | **5,000** | **–** | **5,000** | **5,000** | **–** | **5,000** | **5,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **21,661** | **21,661** | **–** | **26,668** | **26,668** | **–** | **23,826** | **23,826** | **–** | **26,209** | **26,209** |
| 1. State Provident Funds | – | 19,178 | 19,178 | – | 23,868 | 23,868 | – | 21,096 | 21,096 | – | 23,205 | 23,205 |
| 2. Others | – | 2,483 | 2,483 | – | 2,800 | 2,800 | – | 2,730 | 2,730 | – | 3,004 | 3,004 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **29,340** | **29,340** | **–** | **40,848** | **40,848** | **–** | **40,848** | **40,848** | **–** | **81,863** | **81,863** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 17,600 | 17,600 | – | 20,400 | 20,400 | – | 20,400 | 20,400 | – | 10,800 | 10,800 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 11,740 | 11,740 | – | 20,448 | 20,448 | – | 20,448 | 20,448 | – | 71,063 | 71,063 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **227,692** | **227,692** | **–** | **95,650** | **95,650** | **–** | **232,700** | **232,700** | **–** | **255,430** | **255,430** |
| 1. Civil Deposits | – | 142,842 | 142,842 | – | 45,000 | 45,000 | – | 176,400 | 176,400 | – | 194,000 | 194,000 |
| 2. Deposits of Local Funds | – | 941 | 941 | – | 650 | 650 | – | 1,300 | 1,300 | – | 1,430 | 1,430 |
| 3. Civil Advances | – | 83,909 | 83,909 | – | 50,000 | 50,000 | – | 55,000 | 55,000 | – | 60,000 | 60,000 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **7,020,745** | **7,020,745** | **–** | **5,012,775** | **5,012,775** | **–** | **6,736,575** | **6,736,575** | **–** | **6,886,575** | **6,886,575** |
| 1. Suspense | – | -24,913 | -24,913 | – | 10,000 | 10,000 | – | -15,000 | -15,000 | – | -15,000 | -15,000 |
| 2. Cash Balance Investment Accounts | – | 7,043,990 | 7,043,990 | – | 5,000,000 | 5,000,000 | – | 6,750,000 | 6,750,000 | – | 6,900,000 | 6,900,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,668 | 1,668 | – | 2,775 | 2,775 | – | 1,575 | 1,575 | – | 1,575 | 1,575 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **196,167** | **196,167** | **–** | **95,000** | **95,000** | **–** | **200,000** | **200,000** | **–** | **200,000** | **200,000** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-53,522** | | | **-126,378** | | | **-189,451** | | | **-261,221** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **221,042** | | | **89,741** | | | **9,046** | | | **215,367** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **167,520** | | | **-36,637** | | | **-180,404** | | | **-45,854** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-19,164** | | | **-36,637** | | | **-180,404** | | | **-45,854** |
| a) Opening Balance | | | -36,501 | | | -246,987 | | | -55,665 | | | -236,070 |
| b) Closing Balance | | | -55,665 | | | -283,624 | | | -236,069 | | | -281,924 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **186,684** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature*(Contd.)*

## BIHAR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **295,695** | **9,145,572** | **9,441,267** | **583,498** | **677,881** | **1,261,379** | **391,731** | **979,922** | **1,371,653** | **477,330** | **850,248** | **1,327,577** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **295,695** | **359,448** | **655,143** | **583,498** | **246,434** | **829,932** | **391,731** | **510,248** | **901,980** | **477,330** | **486,293** | **963,623** |
| **I. Total Capital Outlay (1 + 2)** | **285,182** | **235,931** | **521,113** | **557,935** | **80,957** | **638,892** | **379,422** | **319,022** | **698,445** | **466,461** | **297,078** | **763,539** |
| **1. Development (a + b)** | **276,747** | **228,856** | **505,603** | **549,667** | **72,785** | **622,452** | **366,270** | **310,704** | **676,974** | **455,591** | **287,176** | **742,767** |
| **(a) Social Services (1 to 9)** | **43,195** | **16,392** | **59,587** | **52,242** | **50,749** | **102,991** | **51,512** | **50,749** | **102,261** | **51,286** | **42,412** | **93,698** |
| 1. Education, Sports, Art and Culture | 10,644 | – | 10,644 | 8,116 | – | 8,116 | 8,995 | – | 8,995 | 8,618 | – | 8,618 |
| 2. Medical and Public Health | 16,813 | – | 16,813 | 13,310 | – | 13,310 | 13,310 | – | 13,310 | 13,034 | – | 13,034 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 8,566 | 16,261 | 24,827 | 20,428 | 49,855 | 70,283 | 13,848 | 49,855 | 63,703 | 21,936 | 40,875 | 62,811 |
| 5. Housing | 306 | 131 | 437 | 399 | 894 | 1,293 | 399 | 894 | 1,293 | 400 | 885 | 1,285 |
| 6. Urban Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 5,901 | – | 5,901 | 3,487 | – | 3,487 | 4,577 | – | 4,577 | 3,578 | – | 3,578 |
| 8. Social Security and Welfare | 684 | – | 684 | 6,053 | – | 6,053 | 9,934 | – | 9,934 | 3,271 | – | 3,271 |
| 9. Others* | 281 | – | 281 | 449 | – | 449 | 449 | – | 449 | 449 | 652 | 1,101 |
| **(b) Economic Services (1 to 10)** | **233,551** | **212,465** | **446,016** | **497,425** | **22,036** | **519,461** | **314,758** | **259,955** | **574,713** | **404,305** | **244,764** | **649,069** |
| 1. Agriculture and Allied Activities (i to xi) | 400 | 724 | 1,124 | 100 | 290 | 390 | 100 | 290 | 390 | 145 | 250 | 395 |
| i) Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | – | – | – | – | – | – | – | – | – | – | – | – |
| vi) Forestry and Wild Life | – | 79 | 79 | – | 90 | 90 | – | 90 | 90 | – | 100 | 100 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 400 | 646 | 1,046 | 100 | 200 | 300 | 100 | 200 | 300 | 145 | 150 | 295 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 128,928 | – | 128,928 | 124,277 | – | 124,277 | 144,216 | 12 | 144,228 | 134,813 | – | 134,813 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 19,700 | 43,470 | 63,170 | 123,452 | 20,365 | 143,817 | 108,452 | 20,365 | 128,817 | 171,769 | 51,320 | 223,089 |
| 5. Energy | 43,376 | – | 43,376 | 57,486 | – | 57,486 | 57,486 | – | 57,486 | 85,486 | – | 85,486 |
| 6. Industry and Minerals (i to iv) | 41,147 | – | 41,147 | 22,359 | – | 22,359 | 3,124 | – | 3,124 | 10,792 | – | 10,792 |
| i) Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 41,147 | – | 41,147 | 22,359 | – | 22,359 | 3,124 | – | 3,124 | 10,792 | – | 10,792 |
| 7. Transport (i + ii) | – | 166,157 | 166,157 | 166,914 | 1,380 | 168,294 | 1,380 | 236,400 | 237,780 | 1,300 | 190,747 | 192,047 |
| i) Roads and Bridges | – | 166,057 | 166,057 | 165,814 | 1,380 | 167,194 | 1,380 | 235,300 | 236,680 | 1,300 | 189,947 | 191,247 |
| ii) Others** | – | 100 | 100 | 1,100 | – | 1,100 | – | 1,100 | 1,100 | – | 800 | 800 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## BIHAR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | – | 2,114 | 2,114 | 2,837 | 1 | 2,838 | – | 2,888 | 2,888 | – | 2,448 | 2,448 |
| i) Tourism | – | 1,713 | 1,713 | 2,400 | – | 2,400 | – | 2,450 | 2,450 | – | 2,348 | 2,348 |
| ii) Others@@ | – | 400 | 400 | 437 | 1 | 438 | – | 438 | 438 | – | 100 | 100 |
| **2. Non-Development (General Services)** | **8,436** | **7,074** | **15,510** | **8,268** | **8,172** | **16,440** | **13,152** | **8,319** | **21,471** | **10,870** | **9,902** | **20,772** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **71,189** | **71,189** | **–** | **220,220** | **220,220** | **–** | **120,373** | **120,373** | **–** | **124,760** | **124,760** |
| 1. Market Loans | – | 41,272 | 41,272 | – | 77,963 | 77,963 | – | 77,963 | 77,963 | – | 73,322 | 73,322 |
| 2. Loans from LIC | – | 11 | 11 | – | 11 | 11 | – | 11 | 11 | – | 11 | 11 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 684 | 684 | – | 2,017 | 2,017 | – | 2,017 | 2,017 | – | 3,305 | 3,305 |
| 5. Loans from National Co-operative Development Corporation | – | 651 | 651 | – | 800 | 800 | – | 953 | 953 | – | 825 | 825 |
| 6. WMA from RBI | – | – | – | – | 100,000 | 100,000 | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | 7,678 | 7,678 | – | 18,509 | 18,509 | – | 18,509 | 18,509 | – | 26,385 | 26,385 |
| 8. Others | – | 20,894 | 20,894 | – | 20,920 | 20,920 | – | 20,920 | 20,920 | – | 20,912 | 20,912 |
| *of which:* Land Compensation Bonds | – | 20,826 | 20,826 | – | 20,850 | 20,850 | – | 20,850 | 20,850 | – | 20,841 | 20,841 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **31,308** | **31,308** | **–** | **42,853** | **42,853** | **–** | **42,216** | **42,216** | **–** | **42,861** | **42,861** |
| 1. State Plan Schemes | – | 30,306 | 30,306 | – | 41,721 | 41,721 | – | 41,721 | 41,721 | – | 41,721 | 41,721 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 60 | 60 | – | 60 | 60 | – | 60 | 60 | – | 60 | 60 |
| 3. Centrally Sponsored Schemes | – | 137 | 137 | – | 147 | 147 | – | 138 | 138 | – | 156 | 156 |
| 4. Non-Plan (i to ii) | – | 297 | 297 | – | 925 | 925 | – | 296 | 296 | – | 925 | 925 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 297 | 297 | – | 925 | 925 | – | 296 | 296 | – | 925 | 925 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 508 | 508 | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **10,512** | **21,020** | **31,533** | **25,563** | **2,404** | **27,967** | **12,309** | **28,638** | **40,947** | **10,869** | **21,594** | **32,463** |
| **1. Developmental Purposes (a + b)** | **10,512** | **20,504** | **31,016** | **25,563** | **2,119** | **27,682** | **12,309** | **28,112** | **40,422** | **10,869** | **20,904** | **31,773** |
| **a) Social Services (1 to 7)** | **1** | **204** | **205** | **–** | **210** | **210** | **–** | **360** | **360** | **–** | **520** | **520** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | 1 | – | 1 | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 204 | 204 | – | 210 | 210 | – | 360 | 360 | – | 520 | 520 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **10,512** | **20,299** | **30,811** | **25,563** | **1,909** | **27,472** | **12,309** | **27,752** | **40,062** | **10,869** | **20,384** | **31,253** |
| 1. Crop Husbandry | – | – | – | – | – | – | 821 | – | 821 | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 3,997 | 498 | 4,494 | 81 | – | 81 | 987 | 66 | 1,053 | 1,500 | 1,417 | 2,917 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## BIHAR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 5,579 | 12,351 | 17,929 | 25,379 | 1,908 | 27,287 | 8,767 | 25,379 | 34,146 | 9,366 | 18,947 | 28,313 |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | 7,100 | 7,100 | 100 | – | 100 | 13 | 100 | 113 | – | 20 | 20 |
| 9. Rural Development | – | 351 | 351 | – | 1 | 1 | – | 7 | 7 | – | – | – |
| 10. Others | 936 | – | 936 | 3 | – | 3 | 1,721 | 2,200 | 3,921 | 3 | – | 3 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **517** | **517** | **–** | **285** | **285** | **–** | **525** | **525** | **–** | **690** | **690** |
| a) Government Servants (other than Housing) | – | 517 | 517 | – | 285 | 285 | – | 525 | 525 | – | 690 | 690 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **61,711** | **61,711** | **–** | **83,806** | **83,806** | **–** | **83,806** | **83,806** | **–** | **77,398** | **77,398** |
| 1. State Provident Funds | – | 53,526 | 53,526 | – | 70,520 | 70,520 | – | 70,520 | 70,520 | – | 59,012 | 59,012 |
| 2. Others | – | 8,185 | 8,185 | – | 13,286 | 13,286 | – | 13,286 | 13,286 | – | 18,386 | 18,386 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **–** | **–** | **–** | **15,775** | **15,775** | **–** | **137,519** | **137,519** | **–** | **16,745** | **16,745** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | 15,775 | 15,775 | – | 137,519 | 137,519 | – | 16,745 | 16,745 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **214,465** | **214,465** | **–** | **231,866** | **231,866** | **–** | **248,349** | **248,349** | **–** | **269,811** | **269,811** |
| 1. Civil Deposits | – | 88,399 | 88,399 | – | 76,195 | 76,195 | – | 76,195 | 76,195 | – | 97,232 | 97,232 |
| 2. Deposits of Local Funds | – | 120,610 | 120,610 | – | 150,671 | 150,671 | – | 167,154 | 167,154 | – | 171,579 | 171,579 |
| 3. Civil Advances | – | 5,456 | 5,456 | – | 5,000 | 5,000 | – | 5,000 | 5,000 | – | 1,000 | 1,000 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **7,999,833** | **7,999,833** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Suspense | – | 15,312 | 15,312 | – | – | – | – | – | – | – | – | – |
| 2. Cash Balance Investment Accounts | – | 7,977,114 | 7,977,114 | – | – | – | – | – | – | – | – | – |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 7,407 | 7,407 | – | – | – | – | – | – | – | – | – |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **510,115** | **510,115** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-302,758** | | | **-348,329** | | | **-510,178** | | | **-466,909** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **249,814** | | | **348,326** | | | **379,329** | | | **461,308** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-52,944** | | | **-3** | | | **-130,849** | | | **-5,601** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **9,701** | | | **-3** | | | **-130,849** | | | **-5,601** |
| a) Opening Balance | | | -112,559 | | | 5,000 | | | 140,758 | | | 9,908 |
| b) Closing Balance | | | -102,859 | | | 4,997 | | | 9,908 | | | 4,307 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **-62,645** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## CHHATTISGARH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **293,691** | **5,014,200** | **5,307,892** | **379,819** | **1,911,003** | **2,290,822** | **403,654** | **4,241,042** | **4,644,697** | **438,976** | **2,405,760** | **2,844,735** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **293,691** | **25,160** | **318,852** | **379,819** | **48,787** | **428,606** | **403,654** | **38,761** | **442,415** | **438,976** | **52,051** | **491,026** |
| **I. Total Capital Outlay (1 + 2)** | **216,909** | **2,903** | **219,812** | **352,740** | **3,150** | **355,890** | **350,113** | **3,051** | **353,164** | **389,950** | **396** | **390,346** |
| **1. Development (a + b)** | **209,733** | **2,600** | **212,333** | **344,531** | **2,889** | **347,421** | **335,850** | **2,800** | **338,650** | **381,249** | **66** | **381,315** |
| **(a) Social Services (1 to 9)** | **50,160** | **138** | **50,298** | **85,182** | **138** | **85,320** | **86,390** | **50** | **86,440** | **109,479** | **66** | **109,545** |
| 1. Education, Sports, Art and Culture | 13,385 | – | 13,385 | 20,942 | – | 20,942 | 25,776 | – | 25,776 | 32,415 | – | 32,415 |
| 2. Medical and Public Health | 7,563 | – | 7,563 | 16,433 | – | 16,433 | 14,372 | – | 14,372 | 18,963 | – | 18,963 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 1,771 | – | 1,771 | 3,710 | – | 3,710 | 3,196 | – | 3,196 | 3,120 | – | 3,120 |
| 5. Housing | 3,042 | – | 3,042 | 3,316 | – | 3,316 | 3,706 | – | 3,706 | 5,209 | – | 5,209 |
| 6. Urban Development | 6,635 | – | 6,635 | 17,202 | – | 17,202 | 16,202 | – | 16,202 | 25,771 | – | 25,771 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 15,919 | – | 15,919 | 19,947 | – | 19,947 | 19,693 | – | 19,693 | 20,058 | – | 20,058 |
| 8. Social Security and Welfare | 1,468 | 110 | 1,578 | 2,349 | 136 | 2,486 | 2,162 | 48 | 2,210 | 2,692 | 64 | 2,756 |
| 9. Others* | 377 | 28 | 405 | 1,283 | 2 | 1,285 | 1,283 | 2 | 1,285 | 1,251 | 2 | 1,253 |
| **(b) Economic Services (1 to 10)** | **159,574** | **2,462** | **162,036** | **259,350** | **2,751** | **262,101** | **249,460** | **2,750** | **252,210** | **271,770** | **–** | **271,770** |
| 1. Agriculture and Allied Activities (i to xi) | 8,054 | 11 | 8,065 | 9,014 | 1 | 9,015 | 9,599 | – | 9,599 | 6,932 | – | 6,932 |
| i) Crop Husbandry | 70 | – | 70 | 43 | 1 | 44 | 43 | – | 43 | 50 | – | 50 |
| ii) Soil and Water Conservation | 2,089 | – | 2,089 | 2,195 | – | 2,195 | 2,445 | – | 2,445 | 2,455 | – | 2,455 |
| iii) Animal Husbandry | 20 | – | 20 | 20 | – | 20 | 210 | – | 210 | 200 | – | 200 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 145 | – | 145 | 100 | – | 100 | 100 | – | 100 | 100 | – | 100 |
| vi) Forestry and Wild Life | 2,258 | – | 2,258 | 2,730 | – | 2,730 | 2,430 | – | 2,430 | 3,245 | – | 3,245 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 22 | 11 | 33 | 15 | – | 15 | 16 | – | 16 | 15 | – | 15 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 3,450 | – | 3,450 | 3,910 | – | 3,910 | 4,355 | – | 4,355 | 867 | – | 867 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 15,509 | – | 15,509 | 17,513 | – | 17,513 | 17,415 | – | 17,415 | 16,236 | – | 16,236 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 63,641 | – | 63,641 | 88,340 | – | 88,340 | 84,206 | – | 84,206 | 95,638 | – | 95,638 |
| 5. Energy | 3 | – | 3 | 3 | – | 3 | 3 | – | 3 | 3 | – | 3 |
| 6. Industry and Minerals (i to iv) | 6,877 | 1 | 6,878 | 10,666 | – | 10,666 | 10,766 | – | 10,766 | 8,602 | – | 8,602 |
| i) Village and Small Industries | 6,006 | 1 | 6,007 | 10,666 | – | 10,666 | 10,766 | – | 10,766 | 8,602 | – | 8,602 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 871 | – | 871 | – | – | – | – | – | – | – | – | – |
| iv) Others# | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Transport (i + ii) | 64,775 | 2,450 | 67,225 | 131,600 | 2,750 | 134,350 | 123,757 | 2,750 | 126,507 | 142,445 | – | 142,445 |
| i) Roads and Bridges | 64,762 | – | 64,762 | 131,508 | – | 131,508 | 123,749 | – | 123,749 | 142,347 | – | 142,347 |
| ii) Others** | 13 | 2,450 | 2,463 | 92 | 2,750 | 2,842 | 8 | 2,750 | 2,758 | 98 | – | 98 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## CHHATTISGARH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 715 | – | 715 | 2,215 | – | 2,215 | 3,715 | – | 3,715 | 1,915 | – | 1,915 |
| i) Tourism | 715 | – | 715 | 2,215 | – | 2,215 | 3,715 | – | 3,715 | 1,915 | – | 1,915 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **7,176** | **303** | **7,479** | **8,209** | **260** | **8,469** | **14,263** | **251** | **14,514** | **8,701** | **330** | **9,031** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **20,617** | **20,617** | **–** | **51,375** | **51,375** | **–** | **32,077** | **32,077** | **–** | **57,499** | **57,499** |
| 1. Market Loans | – | 9,524 | 9,524 | – | 15,861 | 15,861 | – | 15,689 | 15,689 | – | 15,413 | 15,413 |
| 2. Loans from LIC | – | – | – | – | 646 | 646 | – | – | – | – | 781 | 781 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 2,587 | 2,587 | – | 6,272 | 6,272 | – | 6,272 | 6,272 | – | 9,865 | 9,865 |
| 5. Loans from National Co-operative Development Corporation | – | 780 | 780 | – | 849 | 849 | – | 809 | 809 | – | 810 | 810 |
| 6. WMA from RBI | – | – | – | – | 18,000 | 18,000 | – | – | – | – | 18,000 | 18,000 |
| 7. Special Securities issued to NSSF | – | 2,893 | 2,893 | – | 4,475 | 4,475 | – | 4,475 | 4,475 | – | 7,229 | 7,229 |
| 8. Others | – | 4,833 | 4,833 | – | 5,272 | 5,272 | – | 4,832 | 4,832 | – | 5,401 | 5,401 |
| *of which:* Land Compensation Bonds | – | 4,833 | 4,833 | – | 4,832 | 4,832 | – | 4,832 | 4,832 | – | 4,832 | 4,832 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **1,308** | **1,308** | **–** | **10,828** | **10,828** | **–** | **1,439** | **1,439** | **–** | **10,812** | **10,812** |
| 1. State Plan Schemes | – | 1,141 | 1,141 | – | 10,643 | 10,643 | – | 1,252 | 1,252 | – | 10,679 | 10,679 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | 68 | 68 | – | 86 | 86 | – | 88 | 88 | – | 110 | 110 |
| 4. Non-Plan (i to ii) | – | 99 | 99 | – | 99 | 99 | – | 99 | 99 | – | 23 | 23 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 99 | 99 | – | 99 | 99 | – | 99 | 99 | – | 23 | 23 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **76,782** | **332** | **77,114** | **27,079** | **1,434** | **28,513** | **53,541** | **2,194** | **55,735** | **49,026** | **1,344** | **50,370** |
| **1. Developmental Purposes (a + b)** | **76,782** | **332** | **77,114** | **27,079** | **1,413** | **28,492** | **53,541** | **2,173** | **55,714** | **49,026** | **1,323** | **50,349** |
| **a) Social Services (1 to 7)** | **54,279** | **312** | **54,591** | **7,166** | **1,022** | **8,188** | **6,866** | **1,871** | **8,737** | **7,702** | **1,021** | **8,723** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 3,112 | – | 3,112 | 4,065 | – | 4,065 | 3,765 | – | 3,765 | 4,700 | – | 4,700 |
| 5. Housing | – | – | – | – | – | – | – | 350 | 350 | – | – | – |
| 6. Government Servants (Housing) | – | – | – | – | 15 | 15 | – | 15 | 15 | – | 15 | 15 |
| 7. Others | 51,167 | 312 | 51,479 | 3,101 | 1,007 | 4,108 | 3,101 | 1,506 | 4,607 | 3,002 | 1,006 | 4,008 |
| **b) Economic Services (1 to 10)** | **22,503** | **20** | **22,523** | **19,913** | **391** | **20,304** | **46,675** | **302** | **46,977** | **41,324** | **302** | **41,626** |
| 1. Crop Husbandry | – | 20 | 20 | – | 391 | 391 | – | 302 | 302 | – | 302 | 302 |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | 19,960 | – | 19,960 | 15,925 | – | 15,925 | 40,885 | – | 40,885 | 35,825 | – | 35,825 |
| 4. Co-operation | 1,731 | – | 1,731 | 2,562 | – | 2,562 | 3,464 | – | 3,464 | 4,469 | – | 4,469 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## CHHATTISGARH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | 500 | – | 500 | 500 | – | 500 | 500 | – | 500 |
| 7. Village and Small Industries | 12 | – | 12 | 26 | – | 26 | 26 | – | 26 | 30 | – | 30 |
| 8. Other Industries and Minerals | 800 | – | 800 | 900 | – | 900 | 900 | – | 900 | 500 | – | 500 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | 900 | – | 900 | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **–** | **–** | **–** | **21** | **21** | **–** | **21** | **21** | **–** | **21** | **21** |
| a) Government Servants (other than Housing) | – | – | – | – | 21 | 21 | – | 21 | 21 | – | 21 | 21 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **173** | **173** | **–** | **1** | **1** | **–** | **1** | **1** | **–** | **1** | **1** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **4,000** | **4,000** | **–** | **1,396** | **1,396** | **–** | **4,000** | **4,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **39,962** | **39,962** | **–** | **44,290** | **44,290** | **–** | **44,310** | **44,310** | **–** | **46,330** | **46,330** |
| 1. State Provident Funds | – | 36,276 | 36,276 | – | 40,290 | 40,290 | – | 38,310 | 38,310 | – | 40,330 | 40,330 |
| 2. Others | – | 3,686 | 3,686 | – | 4,000 | 4,000 | – | 6,000 | 6,000 | – | 6,000 | 6,000 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **60,550** | **60,550** | **–** | **43,041** | **43,041** | **–** | **46,913** | **46,913** | **–** | **48,273** | **48,273** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 |
| 2. Sinking Funds | – | 5,000 | 5,000 | – | 10,000 | 10,000 | – | 10,000 | 10,000 | – | 10,000 | 10,000 |
| 3. Famine Relief Fund | – | 83 | 83 | – | 29 | 29 | – | 29 | 29 | – | 29 | 29 |
| 4. Others | – | 55,467 | 55,467 | – | 33,011 | 33,011 | – | 36,883 | 36,883 | – | 38,243 | 38,243 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **136,244** | **136,244** | **–** | **95,429** | **95,429** | **–** | **107,764** | **107,764** | **–** | **111,392** | **111,392** |
| 1. Civil Deposits | – | 106,160 | 106,160 | – | 44,924 | 44,924 | – | 39,310 | 39,310 | – | 40,830 | 40,830 |
| 2. Deposits of Local Funds | – | – | – | – | 5 | 5 | – | 5 | 5 | – | 7 | 7 |
| 3. Civil Advances | – | 29,223 | 29,223 | – | 21,900 | 21,900 | – | 30,000 | 30,000 | – | 31,000 | 31,000 |
| 4. Others | – | 861 | 861 | – | 28,600 | 28,600 | – | 38,449 | 38,449 | – | 39,555 | 39,555 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **4,395,877** | **4,395,877** | **–** | **1,453,461** | **1,453,461** | **–** | **3,821,592** | **3,821,592** | **–** | **1,922,211** | **1,922,211** |
| 1. Suspense | – | -4,384 | -4,384 | – | -663 | -663 | – | 2,587 | 2,587 | – | 2,706 | 2,706 |
| 2. Cash Balance Investment Accounts | – | 3,070,012 | 3,070,012 | – | 900,000 | 900,000 | – | 3,000,000 | 3,000,000 | – | 1,000,000 | 1,000,000 |
| 3. Deposits with RBI | – | 535,677 | 535,677 | – | 245,581 | 245,581 | – | 500,000 | 500,000 | – | 600,000 | 600,000 |
| 4. Others | – | 794,572 | 794,572 | – | 308,542 | 308,542 | – | 319,005 | 319,005 | – | 319,505 | 319,505 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **356,234** | **356,234** | **–** | **203,995** | **203,995** | **–** | **180,306** | **180,306** | **–** | **203,502** | **203,502** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-171,511** | | | **-184,821** | | | **-194,313** | | | **-183,197** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **264,716** | | | **180,134** | | | **178,891** | | | **177,755** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **93,205** | | | **-4,687** | | | **-15,422** | | | **-5,441** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-12,725** | | | **-4,687** | | | **-15,422** | | | **-5,441** |
| a) Opening Balance | | | -48,518 | | | -73,870 | | | -61,163 | | | -76,584 |
| b) Closing Balance | | | -61,243 | | | -78,557 | | | -76,585 | | | -82,025 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **105,930** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## GOA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **62,673** | **1,047,125** | **1,109,799** | **73,876** | **215,856** | **289,732** | **73,042** | **203,561** | **276,603** | **102,240** | **223,889** | **326,129** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **62,673** | **8,103** | **70,777** | **73,876** | **10,984** | **84,860** | **73,042** | **8,689** | **81,731** | **102,240** | **19,017** | **121,257** |
| **I. Total Capital Outlay (1 + 2)** | **62,190** | **445** | **62,634** | **72,617** | **–** | **72,617** | **71,783** | **–** | **71,783** | **101,548** | **–** | **101,548** |
| **1. Development (a + b)** | **53,869** | **445** | **54,314** | **63,052** | **–** | **63,052** | **60,906** | **–** | **60,906** | **86,979** | **–** | **86,979** |
| **(a) Social Services (1 to 9)** | **12,194** | **–** | **12,194** | **20,733** | **–** | **20,733** | **15,830** | **–** | **15,830** | **27,013** | **–** | **27,013** |
| 1. Education, Sports, Art and Culture | 2,894 | – | 2,894 | 3,888 | – | 3,888 | 4,734 | – | 4,734 | 6,609 | – | 6,609 |
| 2. Medical and Public Health | 990 | – | 990 | 1,508 | – | 1,508 | 1,914 | – | 1,914 | 2,153 | – | 2,153 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 7,853 | – | 7,853 | 14,822 | – | 14,822 | 8,527 | – | 8,527 | 17,449 | – | 17,449 |
| 5. Housing | 2 | – | 2 | 27 | – | 27 | 77 | – | 77 | 27 | – | 27 |
| 6. Urban Development | 356 | – | 356 | 230 | – | 230 | 230 | – | 230 | 498 | – | 498 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 55 | – | 55 | 105 | – | 105 | 105 | – | 105 | 110 | – | 110 |
| 8. Social Security and Welfare | 44 | – | 44 | 150 | – | 150 | 150 | – | 150 | 166 | – | 166 |
| 9. Others* | – | – | – | 3 | – | 3 | 93 | – | 93 | 1 | – | 1 |
| **(b) Economic Services (1 to 10)** | **41,675** | **445** | **42,120** | **42,319** | **–** | **42,319** | **45,076** | **–** | **45,076** | **59,966** | **–** | **59,966** |
| 1. Agriculture and Allied Activities (i to xi) | 831 | 445 | 1,276 | 1,047 | – | 1,047 | 1,394 | – | 1,394 | 1,288 | – | 1,288 |
| i) Crop Husbandry | 187 | – | 187 | 117 | – | 117 | 117 | – | 117 | 161 | – | 161 |
| ii) Soil and Water Conservation | 144 | – | 144 | 150 | – | 150 | 150 | – | 150 | 140 | – | 140 |
| iii) Animal Husbandry | 31 | – | 31 | 68 | – | 68 | 135 | – | 135 | 164 | – | 164 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 20 | – | 20 | 121 | – | 121 | 121 | – | 121 | 141 | – | 141 |
| vi) Forestry and Wild Life | 28 | – | 28 | 76 | – | 76 | 230 | – | 230 | 76 | – | 76 |
| vii) Plantations | 21 | – | 21 | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | 445 | 445 | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | – | – | 5 | – | 5 | 5 | – | 5 | 5 | – | 5 |
| x) Co-operation | 399 | – | 399 | 510 | – | 510 | 635 | – | 635 | 602 | – | 602 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | – | – | – | 141 | – | 141 | 181 | – | 181 | 510 | – | 510 |
| 3. Special Area Programmes | 196 | – | 196 | 205 | – | 205 | 205 | – | 205 | 187 | – | 187 |
| *of which:* Hill Areas | 196 | – | 196 | 205 | – | 205 | 205 | | 205 | 187 | – | 187 |
| 4. Major and Medium Irrigation and Flood Control | 15,795 | – | 15,795 | 16,016 | – | 16,016 | 16,116 | – | 16,116 | 18,626 | – | 18,626 |
| 5. Energy | 10,295 | – | 10,295 | 10,608 | – | 10,608 | 11,114 | – | 11,114 | 20,829 | – | 20,829 |
| 6. Industry and Minerals (i to iv) | 2,003 | – | 2,003 | 1,935 | – | 1,935 | 1,935 | – | 1,935 | 1,526 | – | 1,526 |
| i) Village and Small Industries | 100 | – | 100 | 430 | – | 430 | 430 | – | 430 | 24 | – | 24 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 3 | – | 3 | 5 | – | 5 | 5 | – | 5 | 2 | – | 2 |
| iv) Others# | 1,900 | – | 1,900 | 1,500 | – | 1,500 | 1,500 | – | 1,500 | 1,500 | – | 1,500 |
| 7. Transport (i + ii) | 12,329 | – | 12,329 | 12,067 | – | 12,067 | 13,831 | – | 13,831 | 16,057 | – | 16,057 |
| i) Roads and Bridges | 11,458 | – | 11,458 | 10,900 | – | 10,900 | 12,665 | – | 12,665 | 14,769 | – | 14,769 |
| ii) Others** | 871 | – | 871 | 1,167 | – | 1,167 | 1,167 | – | 1,167 | 1,288 | – | 1,288 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## GOA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 226 | – | 226 | 300 | – | 300 | 300 | – | 300 | 943 | – | 943 |
| i) Tourism | 226 | – | 226 | 300 | – | 300 | 300 | – | 300 | 943 | – | 943 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **8,321** | **–** | **8,321** | **9,565** | **–** | **9,565** | **10,878** | **–** | **10,878** | **14,569** | **–** | **14,569** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **5,267** | **5,267** | **–** | **17,028** | **17,028** | **–** | **7,029** | **7,029** | **–** | **24,402** | **24,402** |
| 1. Market Loans | – | 1,925 | 1,925 | – | 3,067 | 3,067 | – | 3,067 | 3,067 | – | 9,609 | 9,609 |
| 2. Loans from LIC | – | 199 | 199 | – | 199 | 199 | – | 199 | 199 | – | 199 | 199 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 613 | 613 | – | 583 | 583 | – | 583 | 583 | – | 487 | 487 |
| 5. Loans from National Co-operative Development Corporation | – | 19 | 19 | – | 18 | 18 | – | 18 | 18 | – | 22 | 22 |
| 6. WMA from RBI | – | – | – | – | 10,000 | 10,000 | – | – | – | – | 10,000 | 10,000 |
| 7. Special Securities issued to NSSF | – | 1,036 | 1,036 | – | 1,750 | 1,750 | – | 1,750 | 1,750 | – | 2,699 | 2,699 |
| 8. Others | – | 1,474 | 1,474 | – | 1,411 | 1,411 | – | 1,411 | 1,411 | – | 1,386 | 1,386 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **2,062** | **2,062** | **–** | **3,557** | **3,557** | **–** | **962** | **962** | **–** | **2,252** | **2,252** |
| 1. State Plan Schemes | – | 1,979 | 1,979 | – | 3,460 | 3,460 | – | 865 | 865 | – | 2,155 | 2,155 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 3 | 3 | – | 2 | 2 | – | 2 | 2 | – | 2 | 2 |
| 3. Centrally Sponsored Schemes | – | 30 | 30 | – | 40 | 40 | – | 40 | 40 | – | 40 | 40 |
| 4. Non-Plan (i to ii) | – | 50 | 50 | – | 55 | 55 | – | 55 | 55 | – | 55 | 55 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 50 | 50 | – | 55 | 55 | – | 55 | 55 | – | 55 | 55 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **484** | **330** | **814** | **1,259** | **399** | **1,658** | **1,259** | **699** | **1,958** | **693** | **2,364** | **3,057** |
| **1. Developmental Purposes (a + b)** | **484** | **158** | **642** | **1,259** | **120** | **1,379** | **1,259** | **120** | **1,379** | **693** | **100** | **793** |
| **a) Social Services (1 to 7)** | **471** | **158** | **630** | **509** | **120** | **629** | **509** | **120** | **629** | **484** | **100** | **584** |
| 1. Education, Sports, Art and Culture | 450 | – | 450 | 450 | – | 450 | 450 | – | 450 | 450 | – | 450 |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | 20 | – | 20 | 50 | – | 50 | 50 | – | 50 | 25 | – | 25 |
| 6. Government Servants (Housing) | – | 158 | 158 | – | 120 | 120 | – | 120 | 120 | – | 100 | 100 |
| 7. Others | 1 | – | 1 | 9 | – | 9 | 9 | – | 9 | 9 | – | 9 |
| **b) Economic Services (1 to 10)** | **12** | **–** | **12** | **750** | **–** | **750** | **750** | **–** | **750** | **209** | **–** | **209** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 12 | – | 12 | 99 | – | 99 | 99 | – | 99 | 178 | – | 178 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## GOA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | 651 | – | 651 | 651 | – | 651 | 31 | – | 31 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **172** | **172** | **–** | **279** | **279** | **–** | **579** | **579** | **–** | **2,264** | **2,264** |
| a) Government Servants (other than Housing) | – | 172 | 172 | – | 279 | 279 | – | 579 | 579 | – | 2,264 | 2,264 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **7,732** | **7,732** | **–** | **9,210** | **9,210** | **–** | **9,210** | **9,210** | **–** | **9,210** | **9,210** |
| 1. State Provident Funds | – | 7,662 | 7,662 | – | 9,000 | 9,000 | – | 9,000 | 9,000 | – | 9,000 | 9,000 |
| 2. Others | – | 70 | 70 | – | 210 | 210 | – | 210 | 210 | – | 210 | 210 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **3,591** | **3,591** | **–** | **3,301** | **3,301** | **–** | **3,301** | **3,301** | **–** | **3,301** | **3,301** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 1,646 | 1,646 | – | 2,000 | 2,000 | – | 2,000 | 2,000 | – | 2,000 | 2,000 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,945 | 1,945 | – | 1,301 | 1,301 | – | 1,301 | 1,301 | – | 1,301 | 1,301 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **6,187** | **6,187** | **–** | **6,911** | **6,911** | **–** | **6,911** | **6,911** | **–** | **6,911** | **6,911** |
| 1. Civil Deposits | – | 5,744 | 5,744 | – | 3,190 | 3,190 | – | 3,190 | 3,190 | – | 3,190 | 3,190 |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | 431 | 431 | – | 220 | 220 | – | 220 | 220 | – | 220 | 220 |
| 4. Others | – | 12 | 12 | – | 3,501 | 3,501 | – | 3,501 | 3,501 | – | 3,501 | 3,501 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **845,189** | **845,189** | **–** | **120,450** | **120,450** | **–** | **120,450** | **120,450** | **–** | **120,450** | **120,450** |
| 1. Suspense | – | 10,252 | 10,252 | – | 5,000 | 5,000 | – | 5,000 | 5,000 | – | 5,000 | 5,000 |
| 2. Cash Balance Investment Accounts | – | 682,849 | 682,849 | – | 60,000 | 60,000 | – | 60,000 | 60,000 | – | 60,000 | 60,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 152,088 | 152,088 | – | 55,450 | 55,450 | – | 55,450 | 55,450 | – | 55,450 | 55,450 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **176,323** | **176,323** | **–** | **55,000** | **55,000** | **–** | **55,000** | **55,000** | **–** | **55,000** | **55,000** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-525** | | | **1,891** | | | **-5,175** | | | **-23,353** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **14,145** | | | **-791** | | | **329** | | | **22,565** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **13,620** | | | **1,100** | | | **-4,847** | | | **-789** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **4,149** | | | **1,100** | | | **-4,847** | | | **-789** |
| a) Opening Balance | | | -3,539 | | | -5,368 | | | 610 | | | -4,236 |
| b) Closing Balance | | | 610 | | | -4,268 | | | -4,236 | | | -5,025 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **9,471** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## GUJARAT

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **784,078** | **11,908,860** | **12,692,938** | **758,810** | **5,480,902** | **6,239,711** | **744,196** | **5,280,398** | **6,024,594** | **781,717** | **5,835,783** | **6,617,500** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **784,078** | **212,672** | **996,750** | **758,810** | **282,982** | **1,041,791** | **744,196** | **203,798** | **947,994** | **781,717** | **338,881** | **1,120,598** |
| **I. Total Capital Outlay (1 + 2)** | **753,009** | **31,535** | **784,544** | **719,138** | **24,192** | **743,331** | **705,812** | **15,190** | **721,002** | **755,515** | **18,494** | **774,009** |
| **1. Development (a + b)** | **747,611** | **30,641** | **778,252** | **706,022** | **18,974** | **724,996** | **698,967** | **13,701** | **712,668** | **738,848** | **15,975** | **754,823** |
| **(a) Social Services (1 to 9)** | **154,458** | **4,414** | **158,872** | **200,681** | **10,018** | **210,699** | **194,195** | **5,179** | **199,374** | **214,277** | **7,061** | **221,338** |
| 1. Education, Sports, Art and Culture | 25,564 | 401 | 25,965 | 29,788 | 2,833 | 32,621 | 32,911 | 905 | 33,815 | 36,519 | 3,434 | 39,953 |
| 2. Medical and Public Health | 5,465 | – | 5,465 | 9,626 | – | 9,626 | 8,303 | | 8,303 | 16,066 | – | 16,066 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 88,342 | 704 | 89,046 | 86,220 | 200 | 86,420 | 92,220 | 681 | 92,900 | 103,640 | 20 | 103,660 |
| 5. Housing | 10,863 | 2,933 | 13,796 | 8,193 | 5,685 | 13,878 | 7,605 | 2,945 | 10,550 | 9,937 | 1,879 | 11,816 |
| 6. Urban Development | 2,795 | – | 2,795 | 5,070 | -5 | 5,065 | 4,725 | – | 4,725 | 8,870 | -5 | 8,865 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,274 | 227 | 1,500 | 5,118 | 795 | 5,913 | 2,554 | 318 | 2,872 | 6,099 | 1,175 | 7,274 |
| 8. Social Security and Welfare | 322 | – | 322 | 428 | 1 | 429 | 204 | 1 | 205 | 547 | 1 | 548 |
| 9. Others* | 19,833 | 150 | 19,982 | 56,238 | 510 | 56,748 | 45,676 | 328 | 46,004 | 32,599 | 557 | 33,156 |
| **(b) Economic Services (1 to 10)** | **593,153** | **26,227** | **619,380** | **505,341** | **8,956** | **514,297** | **504,772** | **8,522** | **513,294** | **524,571** | **8,914** | **533,485** |
| 1. Agriculture and Allied Activities (i to xi) | 19,557 | 504 | 20,061 | 17,845 | 599 | 18,444 | 15,929 | 591 | 16,521 | 29,114 | 545 | 29,659 |
| i) Crop Husbandry | 74 | – | 74 | 73 | – | 73 | 60 | – | 60 | 145 | – | 145 |
| ii) Soil and Water Conservation | 109 | – | 109 | 98 | – | 98 | 112 | – | 112 | 107 | – | 107 |
| iii) Animal Husbandry | – | – | – | 38 | – | 38 | – | – | – | 410 | – | 410 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | – | – | – | – | – | – | – | – | – | – | – | – |
| vi) Forestry and Wild Life | 19,115 | 501 | 19,615 | 16,880 | 575 | 17,455 | 15,704 | 586 | 16,291 | 28,347 | 520 | 28,867 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 30 | 4 | 34 | 10 | 24 | 34 | 10 | 5 | 15 | 100 | 25 | 125 |
| ix) Agricultural Research and Education | 922 | – | 922 | 709 | – | 709 | 5 | – | 5 | – | – | – |
| x) Co-operation | -693 | – | -693 | 38 | – | 38 | 38 | – | 38 | 6 | – | 6 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | 62 | – | 62 | 50 | – | 50 | 50 | – | 50 | 40 | – | 40 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 385,877 | – | 385,877 | 352,461 | – | 352,461 | 354,466 | – | 354,466 | 368,214 | – | 368,214 |
| 5. Energy | 120,520 | 13,324 | 133,844 | 53,054 | – | 53,054 | 53,054 | – | 53,054 | 40,950 | – | 40,950 |
| 6. Industry and Minerals (i to iv) | -47 | – | -47 | 308 | – | 308 | 42 | – | 42 | 343 | – | 343 |
| i) Village and Small Industries | 74 | – | 74 | 50 | – | 50 | 38 | – | 38 | 334 | – | 334 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | -121 | – | -121 | 258 | – | 258 | 4 | – | 4 | 9 | – | 9 |
| 7. Transport (i + ii) | 66,685 | 8,910 | 75,594 | 80,823 | 8,325 | 89,148 | 80,805 | 7,909 | 88,714 | 84,499 | 8,350 | 92,849 |
| i) Roads and Bridges | 61,543 | 8,710 | 70,252 | 78,898 | 7,825 | 86,723 | 79,128 | 7,825 | 86,953 | 82,599 | 7,850 | 90,449 |
| ii) Others** | 5,142 | 200 | 5,342 | 1,925 | 500 | 2,425 | 1,677 | 84 | 1,761 | 1,900 | 500 | 2,400 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature*(Contd.)*

## GUJARAT

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 500 | – | 500 | 800 | – | 800 | 425 | – | 425 | 400 | – | 400 |
| 10. General Economic Services (i + ii) | – | 3,489 | 3,489 | – | 32 | 32 | – | 22 | 22 | 1,011 | 19 | 1,030 |
| i) Tourism | – | – | – | – | – | – | – | – | – | 11 | – | 11 |
| ii) Others@@ | – | 3,489 | 3,489 | – | 32 | 32 | – | 22 | 22 | 1,000 | 19 | 1,019 |
| **2. Non-Development (General Services)** | **5,398** | **894** | **6,292** | **13,117** | **5,218** | **18,335** | **6,845** | **1,489** | **8,335** | **16,667** | **2,520** | **19,186** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **91,170** | **91,170** | **–** | **300,166** | **300,166** | **–** | **130,701** | **130,701** | **–** | **259,825** | **259,825** |
| 1. Market Loans | – | 44,622 | 44,622 | – | 63,864 | 63,864 | – | 55,721 | 55,721 | – | 84,022 | 84,022 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | 2,247 | 2,247 | – | 2,247 | 2,247 | – | 2,247 | 2,247 | – | 2,247 | 2,247 |
| 4. Loans from NABARD | – | 234 | 234 | – | 159 | 159 | – | 159 | 159 | – | 159 | 159 |
| 5. Loans from National Co-operative Development Corporation | – | 2,092 | 2,092 | – | 408 | 408 | – | 408 | 408 | – | 113 | 113 |
| 6. WMA from RBI | – | – | – | – | 100,000 | 100,000 | – | – | – | – | 100 | 100 |
| 7. Special Securities issued to NSSF | – | 30,115 | 30,115 | – | 110,405 | 110,405 | – | 49,083 | 49,083 | – | 119,718 | 119,718 |
| 8. Others | – | 11,860 | 11,860 | – | 23,083 | 23,083 | – | 23,083 | 23,083 | – | 53,466 | 53,466 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **85,918** | **85,918** | **–** | **55,942** | **55,942** | **–** | **55,393** | **55,393** | **–** | **56,111** | **56,111** |
| 1. State Plan Schemes | – | 84,605 | 84,605 | – | 54,628 | 54,628 | – | 54,068 | 54,068 | – | 54,818 | 54,818 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 436 | 436 | – | 436 | 436 | – | 436 | 436 | – | 436 | 436 |
| 3. Centrally Sponsored Schemes | – | 461 | 461 | – | 463 | 463 | – | 474 | 474 | – | 444 | 444 |
| 4. Non-Plan (i to ii) | – | 416 | 416 | – | 414 | 414 | – | 415 | 415 | – | 413 | 413 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 416 | 416 | – | 414 | 414 | – | 415 | 415 | – | 413 | 413 |
| 5. WMA from Centre | – | – | – | – | 1 | 1 | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **31,069** | **6,296** | **37,364** | **39,671** | **4,929** | **44,600** | **38,384** | **4,761** | **43,145** | **26,202** | **6,798** | **32,999** |
| **1. Developmental Purposes (a + b)** | **31,069** | **1,935** | **33,004** | **39,671** | **151** | **39,822** | **38,384** | **153** | **38,537** | **26,202** | **140** | **26,342** |
| **a) Social Services (1 to 7)** | **1,880** | **259** | **2,139** | **6,107** | **151** | **6,258** | **1,410** | **149** | **1,559** | **5,280** | **140** | **5,420** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | 150 | 150 | – | 1 | 1 | – | 1 | 1 | – | – | – |
| 6. Government Servants (Housing) | – | 109 | 109 | – | 150 | 150 | – | 148 | 148 | – | 140 | 140 |
| 7. Others | 1,880 | – | 1,880 | 6,107 | – | 6,107 | 1,410 | – | 1,410 | 5,280 | – | 5,280 |
| **b) Economic Services (1 to 10)** | **29,189** | **1,676** | **30,865** | **33,564** | **–** | **33,564** | **36,974** | **5** | **36,978** | **20,922** | **–** | **20,922** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | 62 | – | 62 | 52 | – | 52 | 52 | – | 52 | 56 | – | 56 |
| 4. Co-operation | 156 | – | 156 | 242 | – | 242 | 232 | – | 232 | 287 | – | 287 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## GUJARAT

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 6,346 | 1,676 | 8,022 | 1,241 | – | 1,241 | 1,158 | – | 1,158 | – | – | – |
| 7. Village and Small Industries | 202 | – | 202 | 29 | – | 29 | 24 | 5 | 29 | 29 | – | 29 |
| 8. Other Industries and Minerals | 12,423 | – | 12,423 | 12,000 | – | 12,000 | 12,006 | – | 12,006 | 6,000 | – | 6,000 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 10,000 | – | 10,000 | 20,000 | – | 20,000 | 23,502 | – | 23,502 | 14,550 | – | 14,550 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **4,361** | **4,361** | **–** | **4,778** | **4,778** | **–** | **4,608** | **4,608** | **–** | **6,658** | **6,658** |
| a) Government Servants (other than Housing) | – | 2,191 | 2,191 | – | 2,581 | 2,581 | – | 2,708 | 2,708 | – | 2,828 | 2,828 |
| b) Miscellaneous | – | 2,169 | 2,169 | – | 2,197 | 2,197 | – | 1,900 | 1,900 | – | 3,830 | 3,830 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **1** | **1** | **–** | **1** | **1** | **–** | **1** | **1** |
| **VI. Contingency Fund** | **–** | **250** | **250** | **–** | **–** | **–** | **–** | **10,366** | **10,366** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **65,646** | **65,646** | **–** | **117,925** | **117,925** | **–** | **110,662** | **110,662** | **–** | **122,071** | **122,071** |
| 1. State Provident Funds | – | 59,801 | 59,801 | – | 106,041 | 106,041 | – | 104,757 | 104,757 | – | 108,816 | 108,816 |
| 2. Others | – | 5,845 | 5,845 | – | 11,884 | 11,884 | – | 5,905 | 5,905 | – | 13,255 | 13,255 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **158,698** | **158,698** | **–** | **168,457** | **168,457** | **–** | **175,107** | **175,107** | **–** | **156,855** | **156,855** |
| 1. Depreciation/Renewal Reserve Funds | – | 31 | 31 | – | 105 | 105 | – | 105 | 105 | – | 77 | 77 |
| 2. Sinking Funds | – | 80,001 | 80,001 | – | 88,000 | 88,000 | – | 90,000 | 90,000 | – | 50,000 | 50,000 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 78,666 | 78,666 | – | 80,352 | 80,352 | – | 85,002 | 85,002 | – | 106,778 | 106,778 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **1,169,402** | **1,169,402** | **–** | **1,155,372** | **1,155,372** | **–** | **1,155,492** | **1,155,492** | **–** | **1,155,410** | **1,155,410** |
| 1. Civil Deposits | – | 248,252 | 248,252 | – | 312,000 | 312,000 | – | 312,000 | 312,000 | – | 312,000 | 312,000 |
| 2. Deposits of Local Funds | – | 883,917 | 883,917 | – | 750,000 | 750,000 | – | 750,000 | 750,000 | – | 750,000 | 750,000 |
| 3. Civil Advances | – | 17,454 | 17,454 | – | 17,000 | 17,000 | – | 17,000 | 17,000 | – | 17,000 | 17,000 |
| 4. Others | – | 19,779 | 19,779 | – | 76,372 | 76,372 | – | 76,492 | 76,492 | – | 76,410 | 76,410 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **9,386,308** | **9,386,308** | **–** | **3,237,352** | **3,237,352** | **–** | **3,237,352** | **3,237,352** | **–** | **3,237,352** | **3,237,352** |
| 1. Suspense | – | -9,397 | -9,397 | – | 4,500 | 4,500 | – | 4,500 | 4,500 | – | 4,500 | 4,500 |
| 2. Cash Balance Investment Accounts | – | 7,950,544 | 7,950,544 | – | 100,000 | 100,000 | – | 100,000 | 100,000 | – | 100,000 | 100,000 |
| 3. Deposits with RBI | – | – | – | – | 1,800,000 | 1,800,000 | – | 1,800,000 | 1,800,000 | – | 1,800,000 | 1,800,000 |
| 4. Others | – | 1,445,161 | 1,445,161 | – | 1,332,852 | 1,332,852 | – | 1,332,852 | 1,332,852 | – | 1,332,852 | 1,332,852 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **913,637** | **913,637** | **–** | **416,566** | **416,566** | **–** | **385,373** | **385,373** | **–** | **822,866** | **822,866** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-51,372** | | | **-132,127** | | | **-82,170** | | | **-92,859** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **177,009** | | | **165,086** | | | **233,964** | | | **5,239** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **125,637** | | | **32,959** | | | **151,794** | | | **-87,620** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-37,795** | | | **32,959** | | | **151,794** | | | **-87,620** |
| a) Opening Balance | | | 22,019 | | | 37,392 | | | -15,777 | | | 136,017 |
| b) Closing Balance | | | -15,776 | | | 70,351 | | | 136,017 | | | 48,397 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **163,432** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## HARYANA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **252,130** | **12,102,853** | **12,354,983** | **284,787** | **15,493,292** | **15,778,079** | **315,472** | **7,982,712** | **8,298,184** | **343,027** | **8,280,173** | **8,623,200** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **252,130** | **75,479** | **327,609** | **284,787** | **96,353** | **381,140** | **315,472** | **96,272** | **411,744** | **343,027** | **133,386** | **476,413** |
| **I. Total Capital Outlay (1 + 2)** | **248,621** | **-5,861** | **242,760** | **281,797** | **-2,089** | **279,708** | **312,219** | **-3,382** | **308,837** | **340,644** | **-4,631** | **336,012** |
| **1. Development (a + b)** | **239,631** | **-5,861** | **233,770** | **272,197** | **-2,089** | **270,108** | **295,413** | **-3,382** | **292,031** | **325,738** | **-4,631** | **321,107** |
| **(a) Social Services (1 to 9)** | **64,935** | **–** | **64,935** | **86,384** | **–** | **86,384** | **94,204** | **–** | **94,204** | **99,404** | **–** | **99,404** |
| 1. Education, Sports, Art and Culture | 3,798 | – | 3,798 | 3,956 | – | 3,956 | 7,566 | – | 7,566 | 6,815 | – | 6,815 |
| 2. Medical and Public Health | 2,125 | – | 2,125 | 3,274 | – | 3,274 | 4,924 | – | 4,924 | 4,963 | – | 4,963 |
| 3. Family Welfare | -2 | – | -2 | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 56,427 | – | 56,427 | 71,410 | – | 71,410 | 72,174 | – | 72,174 | 78,150 | – | 78,150 |
| 5. Housing | 760 | – | 760 | 685 | – | 685 | 2,280 | – | 2,280 | 835 | – | 835 |
| 6. Urban Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 300 | – | 300 | 315 | – | 315 | 265 | – | 265 | 280 | – | 280 |
| 8. Social Security and Welfare | 886 | – | 886 | 1,400 | – | 1,400 | 1,435 | – | 1,435 | 1,576 | – | 1,576 |
| 9. Others* | 640 | – | 640 | 5,344 | – | 5,344 | 5,560 | – | 5,560 | 6,785 | – | 6,785 |
| **(b) Economic Services (1 to 10)** | **174,697** | **-5,861** | **168,835** | **185,813** | **-2,089** | **183,724** | **201,209** | **-3,382** | **197,827** | **226,335** | **-4,631** | **221,703** |
| 1. Agriculture and Allied Activities (i to xi) | 809 | -6,100 | -5,290 | 779 | -2,150 | -1,371 | 665 | -3,443 | -2,778 | 118 | -4,692 | -4,574 |
| i) Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | – | – | – | – | – | – | – | – | – | 10 | – | 10 |
| vi) Forestry and Wild Life | – | – | – | – | – | – | – | – | – | – | – | – |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | -6,100 | -6,100 | – | -2,150 | -2,150 | – | -3,443 | -3,443 | – | -4,692 | -4,692 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 809 | – | 809 | 779 | – | 779 | 665 | – | 665 | 108 | – | 108 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 55,641 | – | 55,641 | 55,500 | – | 55,500 | 61,200 | – | 61,200 | 62,800 | – | 62,800 |
| 5. Energy | 78,580 | – | 78,580 | 83,300 | – | 83,300 | 84,890 | – | 84,890 | 85,570 | – | 85,570 |
| 6. Industry and Minerals (i to iv) | 403 | – | 403 | 156 | – | 156 | 6,709 | – | 6,709 | 8,260 | – | 8,260 |
| i) Village and Small Industries | 10 | – | 10 | 23 | – | 23 | 76 | – | 76 | 13 | – | 13 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 393 | – | 393 | 133 | – | 133 | 6,633 | – | 6,633 | 8,247 | – | 8,247 |
| 7. Transport (i + ii) | 37,663 | 238 | 37,901 | 45,198 | 61 | 45,259 | 46,245 | 61 | 46,306 | 68,617 | 61 | 68,678 |
| i) Roads and Bridges | 31,740 | – | 31,740 | 40,876 | – | 40,876 | 37,416 | – | 37,416 | 62,000 | – | 62,000 |
| ii) Others** | 5,923 | 238 | 6,162 | 4,322 | 61 | 4,383 | 8,829 | 61 | 8,890 | 6,617 | 61 | 6,678 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## HARYANA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 1,600 | – | 1,600 | 880 | – | 880 | 1,500 | – | 1,500 | 970 | – | 970 |
| i) Tourism | 1,600 | – | 1,600 | 880 | – | 880 | 1,500 | – | 1,500 | 970 | – | 970 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **8,990** | **–** | **8,990** | **9,600** | **–** | **9,600** | **16,806** | **–** | **16,806** | **14,906** | **–** | **14,906** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **100,194** | **100,194** | **–** | **211,505** | **211,505** | **–** | **72,671** | **72,671** | **–** | **227,749** | **227,749** |
| 1. Market Loans | – | 14,736 | 14,736 | – | 25,343 | 25,343 | – | 25,343 | 25,343 | – | 29,049 | 29,049 |
| 2. Loans from LIC | – | 317 | 317 | – | 314 | 314 | – | 311 | 311 | – | 311 | 311 |
| 3. Loans from SBI and other Banks | – | 45,000 | 45,000 | – | 137,800 | 137,800 | – | – | – | – | 136,600 | 136,600 |
| 4. Loans from NABARD | – | 8,736 | 8,736 | – | 9,745 | 9,745 | – | 9,782 | 9,782 | – | 12,990 | 12,990 |
| 5. Loans from National Co-operative Development Corporation | – | 807 | 807 | – | 888 | 888 | – | 750 | 750 | – | 921 | 921 |
| 6. WMA from RBI | – | – | – | – | 1,000 | 1,000 | – | 1,000 | 1,000 | – | 1,000 | 1,000 |
| 7. Special Securities issued to NSSF | – | 7,688 | 7,688 | – | 13,120 | 13,120 | – | 12,094 | 12,094 | – | 18,628 | 18,628 |
| 8. Others | – | 22,910 | 22,910 | – | 23,294 | 23,294 | – | 23,390 | 23,390 | – | 28,251 | 28,251 |
| *of which:* Land Compensation Bonds | – | 20,223 | 20,223 | – | 20,223 | 20,223 | – | 20,223 | 20,223 | – | 20,223 | 20,223 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **11,184** | **11,184** | **–** | **10,104** | **10,104** | **–** | **1,510** | **1,510** | **–** | **11,165** | **11,165** |
| 1. State Plan Schemes | – | 10,410 | 10,410 | – | 9,037 | 9,037 | – | 772 | 772 | – | 10,439 | 10,439 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 191 | 191 | – | 191 | 191 | – | 191 | 191 | – | 191 | 191 |
| 3. Centrally Sponsored Schemes | – | 136 | 136 | – | 133 | 133 | – | 156 | 156 | – | 164 | 164 |
| 4. Non-Plan (i to ii) | – | 446 | 446 | – | 396 | 396 | – | 391 | 391 | – | 372 | 372 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 446 | 446 | – | 396 | 396 | – | 391 | 391 | – | 372 | 372 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | 347 | 347 | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **3,509** | **14,963** | **18,472** | **2,990** | **15,633** | **18,623** | **3,253** | **26,473** | **29,726** | **2,383** | **36,703** | **39,086** |
| **1. Developmental Purposes (a + b)** | **3,509** | **6,918** | **10,427** | **2,990** | **7,100** | **10,090** | **3,253** | **18,200** | **21,453** | **2,383** | **15,500** | **17,883** |
| **a) Social Services (1 to 7)** | **520** | **6,444** | **6,964** | **600** | **6,500** | **7,100** | **520** | **7,200** | **7,720** | **600** | **10,500** | **11,100** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | 520 | 6,400 | 6,920 | 600 | 6,500 | 7,100 | 520 | 7,200 | 7,720 | 600 | 10,500 | 11,100 |
| 7. Others | – | 44 | 44 | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **2,989** | **474** | **3,463** | **2,390** | **600** | **2,990** | **2,733** | **11,000** | **13,733** | **1,783** | **5,000** | **6,783** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 450 | – | 450 | 740 | – | 740 | 571 | – | 571 | 400 | – | 400 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | 500 | 500 | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## HARYANA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 500 | – | 500 | 500 | – | 500 | 500 | – | 500 | – | – | – |
| 7. Village and Small Industries | 1,949 | – | 1,949 | 850 | – | 850 | 1,362 | – | 1,362 | 1,053 | – | 1,053 |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | 90 | – | 90 | 300 | – | 300 | 300 | – | 300 | 330 | – | 330 |
| 10. Others | – | 474 | 474 | – | 100 | 100 | – | 11,000 | 11,000 | – | 5,000 | 5,000 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **8,046** | **8,046** | **–** | **8,533** | **8,533** | **–** | **8,273** | **8,273** | **–** | **21,203** | **21,203** |
| a) Government Servants (other than Housing) | – | 8,046 | 8,046 | – | 8,533 | 8,533 | – | 8,273 | 8,273 | – | 21,203 | 21,203 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **88,029** | **88,029** | **–** | **87,365** | **87,365** | **–** | **85,401** | **85,401** | **–** | **93,909** | **93,909** |
| 1. State Provident Funds | – | 86,351 | 86,351 | – | 86,984 | 86,984 | – | 85,020 | 85,020 | – | 93,521 | 93,521 |
| 2. Others | – | 1,678 | 1,678 | – | 381 | 381 | – | 381 | 381 | – | 388 | 388 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **32,803** | **32,803** | **–** | **23,776** | **23,776** | **–** | **24,949** | **24,949** | **–** | **22,464** | **22,464** |
| 1. Depreciation/Renewal Reserve Funds | – | 1,675 | 1,675 | – | 4,069 | 4,069 | – | 2,580 | 2,580 | – | 2,709 | 2,709 |
| 2. Sinking Funds | – | 6,899 | 6,899 | – | 5,402 | 5,402 | – | 4,997 | 4,997 | – | 4,744 | 4,744 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 24,229 | 24,229 | – | 14,305 | 14,305 | – | 17,371 | 17,371 | – | 15,011 | 15,011 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **155,844** | **155,844** | **–** | **197,993** | **197,993** | **–** | **168,000** | **168,000** | **–** | **178,205** | **178,205** |
| 1. Civil Deposits | – | 145,701 | 145,701 | – | 130,000 | 130,000 | – | 155,000 | 155,000 | – | 165,000 | 165,000 |
| 2. Deposits of Local Funds | – | 2,549 | 2,549 | – | 1,823 | 1,823 | – | 4,900 | 4,900 | – | 5,000 | 5,000 |
| 3. Civil Advances | – | 5,594 | 5,594 | – | 6,000 | 6,000 | – | 6,000 | 6,000 | – | 6,000 | 6,000 |
| 4. Others | – | 2,000 | 2,000 | – | 60,170 | 60,170 | – | 2,100 | 2,100 | – | 2,205 | 2,205 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **11,396,661** | **11,396,661** | **–** | **14,699,005** | **14,699,005** | **–** | **7,277,090** | **7,277,090** | **–** | **7,394,609** | **7,394,609** |
| 1. Suspense | – | -22,445 | -22,445 | – | 1,712,500 | 1,712,500 | – | 244,000 | 244,000 | – | 264,000 | 264,000 |
| 2. Cash Balance Investment Accounts | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Deposits with RBI | – | 11,408,350 | 11,408,350 | – | 12,977,012 | 12,977,012 | – | 7,022,700 | 7,022,700 | – | 7,120,000 | 7,120,000 |
| 4. Others | – | 10,755 | 10,755 | – | 9,493 | 9,493 | – | 10,390 | 10,390 | – | 10,609 | 10,609 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **309,036** | **309,036** | **–** | **250,000** | **250,000** | **–** | **330,000** | **330,000** | **–** | **320,000** | **320,000** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **154,757** | | | **9,709** | | | **-202,847** | | | **-82,126** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **159,028** | | | **114,878** | | | **149,469** | | | **141,448** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **313,785** | | | **124,587** | | | **-53,378** | | | **59,322** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii )** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **25,890** | | | **2,660** | | | **-878** | | | **322** |
| a) Opening Balance | | | -25,809 | | | -5,496 | | | 81 | | | -797 |
| b) Closing Balance | | | 81 | | | -2,836 | | | -797 | | | -475 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **287,895** | | | **121,927** | | | **-52,500** | | | **59,000** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## HIMACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **106,683** | **2,024,594** | **2,131,277** | **104,968** | **306,549** | **411,517** | **119,876** | **310,394** | **430,269** | **195,921** | **324,178** | **520,099** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **106,683** | **137,992** | **244,675** | **104,968** | **88,884** | **193,852** | **119,876** | **92,729** | **212,604** | **195,921** | **106,513** | **302,434** |
| **I. Total Capital Outlay (1 + 2)** | **104,314** | **6,667** | **110,981** | **102,192** | **7,622** | **109,814** | **117,130** | **11,386** | **128,516** | **185,915** | **7,142** | **193,058** |
| **1. Development (a + b)** | **98,189** | **6,667** | **104,856** | **97,257** | **7,622** | **104,879** | **112,195** | **10,610** | **122,805** | **180,011** | **7,142** | **187,154** |
| **(a) Social Services (1 to 9)** | **52,428** | **4,995** | **57,424** | **30,975** | **4,700** | **35,675** | **45,912** | **5,005** | **50,918** | **70,208** | **4,200** | **74,408** |
| 1. Education, Sports, Art and Culture | 9,925 | – | 9,925 | 10,258 | – | 10,258 | 10,258 | – | 10,258 | 23,046 | – | 23,046 |
| 2. Medical and Public Health | 4,360 | – | 4,360 | 3,367 | – | 3,367 | 3,367 | 2 | 3,369 | 10,401 | – | 10,401 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 35,665 | – | 35,665 | 14,790 | – | 14,790 | 29,727 | 3 | 29,730 | 31,484 | – | 31,484 |
| 5. Housing | 482 | 4,888 | 5,370 | 722 | 4,700 | 5,422 | 722 | 5,000 | 5,722 | 1,035 | 4,200 | 5,235 |
| 6. Urban Development | 61 | 107 | 168 | 35 | – | 35 | 35 | – | 35 | 2,250 | – | 2,250 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,814 | – | 1,814 | 1,351 | – | 1,351 | 1,351 | – | 1,351 | 1,406 | – | 1,406 |
| 8. Social Security and Welfare | 44 | – | 44 | 395 | – | 395 | 395 | – | 395 | 565 | – | 565 |
| 9. Others* | 78 | – | 78 | 57 | – | 57 | 57 | – | 57 | 20 | – | 20 |
| **(b) Economic Services (1 to 10)** | **45,760** | **1,672** | **47,432** | **66,282** | **2,922** | **69,204** | **66,282** | **5,605** | **71,887** | **109,803** | **2,942** | **112,746** |
| 1. Agriculture and Allied Activities (i to xi) | 1,366 | 1,149 | 2,515 | 1,788 | 1,500 | 3,288 | 1,788 | 2,450 | 4,238 | 3,421 | – | 3,421 |
| i) Crop Husbandry | -1,130 | 1,174 | 44 | 74 | 1,500 | 1,574 | 74 | 2,450 | 2,524 | 251 | – | 251 |
| ii) Soil and Water Conservation | 1,001 | – | 1,001 | 955 | – | 955 | 955 | – | 955 | 1,490 | – | 1,490 |
| iii) Animal Husbandry | 326 | – | 326 | 321 | – | 321 | 321 | – | 321 | 672 | – | 672 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 107 | – | 107 | 107 | – | 107 | 107 | – | 107 | 96 | – | 96 |
| vi) Forestry and Wild Life | 439 | – | 439 | 279 | – | 279 | 279 | – | 279 | 844 | – | 844 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 181 | -25 | 156 | 24 | – | 24 | 24 | – | 24 | 39 | – | 39 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 442 | – | 442 | 29 | – | 29 | 29 | – | 29 | 30 | – | 30 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 450 | – | 450 | 343 | – | 343 | 343 | – | 343 | 4 | – | 4 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 17,631 | – | 17,631 | 26,054 | – | 26,054 | 26,054 | – | 26,054 | 29,639 | – | 29,639 |
| 5. Energy | – | – | – | 9,100 | – | 9,100 | 9,100 | – | 9,100 | 29,925 | – | 29,925 |
| 6. Industry and Minerals (i to iv) | 2,415 | – | 2,415 | 2,227 | – | 2,227 | 2,227 | – | 2,227 | 1,462 | – | 1,462 |
| i) Village and Small Industries | 2,415 | – | 2,415 | 2,227 | – | 2,227 | 2,227 | – | 2,227 | 1,462 | – | 1,462 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Transport (i + ii) | 23,769 | 523 | 24,292 | 26,526 | 1,422 | 27,948 | 26,526 | 3,155 | 29,681 | 37,199 | 2,942 | 40,141 |
| i) Roads and Bridges | 21,979 | – | 21,979 | 23,145 | – | 23,145 | 23,145 | 1,699 | 24,844 | 30,156 | 1,520 | 31,676 |
| ii) Others** | 1,790 | 523 | 2,313 | 3,381 | 1,422 | 4,803 | 3,381 | 1,455 | 4,836 | 7,043 | 1,422 | 8,465 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## HIMACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 128 | – | 128 | 245 | – | 245 | 245 | – | 245 | 8,153 | – | 8,153 |
| i) Tourism | 128 | – | 128 | 245 | – | 245 | 245 | – | 245 | 223 | – | 223 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | 7,930 | – | 7,930 |
| **2. Non-Development (General Services)** | **6,125** | **–** | **6,125** | **4,935** | **–** | **4,935** | **4,935** | **776** | **5,711** | **5,904** | **–** | **5,904** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **118,241** | **118,241** | **–** | **94,670** | **94,670** | **–** | **94,671** | **94,671** | **–** | **112,530** | **112,530** |
| 1. Market Loans | – | 4,398 | 4,398 | – | 7,696 | 7,696 | – | 7,696 | 7,696 | – | 16,000 | 16,000 |
| 2. Loans from LIC | – | 8,693 | 8,693 | – | 4,942 | 4,942 | – | 4,942 | 4,942 | – | 4,842 | 4,842 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 3,048 | 3,048 | – | 4,600 | 4,600 | – | 4,600 | 4,600 | – | 7,300 | 7,300 |
| 5. Loans from National Co-operative Development Corporation | – | 274 | 274 | – | 354 | 354 | – | 354 | 354 | – | 800 | 800 |
| 6. WMA from RBI | – | – | – | – | 19,000 | 19,000 | – | 19,000 | 19,000 | – | 19,000 | 19,000 |
| 7. Special Securities issued to NSSF | – | 989 | 989 | – | – | – | – | – | – | – | 9,924 | 9,924 |
| 8. Others | – | 100,838 | 100,838 | – | 58,078 | 58,078 | – | 58,079 | 58,079 | – | 54,664 | 54,664 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | 702 | 702 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **12,878** | **12,878** | **–** | **5,471** | **5,471** | **–** | **5,472** | **5,472** | **–** | **5,671** | **5,671** |
| 1. State Plan Schemes | – | 7,249 | 7,249 | – | 4,856 | 4,856 | – | 4,856 | 4,856 | – | 4,851 | 4,851 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 3 | 3 | – | 2 | 2 | – | 2 | 2 | – | 2 | 2 |
| 3. Centrally Sponsored Schemes | – | 416 | 416 | – | 404 | 404 | – | 404 | 404 | – | 606 | 606 |
| 4. Non-Plan (i to ii) | – | 211 | 211 | – | 209 | 209 | – | 209 | 209 | – | 211 | 211 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 211 | 211 | – | 209 | 209 | – | 209 | 209 | – | 211 | 211 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 5,000 | 5,000 | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **2,369** | **206** | **2,575** | **2,776** | **120** | **2,896** | **2,746** | **200** | **2,946** | **10,006** | **170** | **10,176** |
| **1. Developmental Purposes (a + b)** | **2,369** | **110** | **2,479** | **2,776** | **30** | **2,806** | **2,746** | **60** | **2,806** | **10,006** | **80** | **10,086** |
| **a) Social Services (1 to 7)** | **1,171** | **45** | **1,216** | **2,356** | **30** | **2,386** | **2,326** | **60** | **2,386** | **1,006** | **80** | **1,086** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | 1,171 | 24 | 1,195 | 2,326 | 30 | 2,356 | 2,326 | 30 | 2,356 | 1,006 | 30 | 1,036 |
| 7. Others | – | 21 | 21 | 30 | – | 30 | – | 30 | 30 | – | 50 | 50 |
| **b) Economic Services (1 to 10)** | **1,198** | **65** | **1,263** | **420** | **–** | **420** | **420** | **–** | **420** | **9,000** | **–** | **9,000** |
| 1. Crop Husbandry | – | 65 | 65 | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 1,089 | – | 1,089 | – | – | – | – | – | – | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## HIMACHAL PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | 400 | – | 400 | 400 | – | 400 | 9,000 | – | 9,000 |
| 7. Village and Small Industries | 98 | – | 98 | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | 11 | – | 11 | 20 | – | 20 | 20 | – | 20 | – | – | – |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **96** | **96** | **–** | **90** | **90** | **–** | **140** | **140** | **–** | **90** | **90** |
| a) Government Servants (other than Housing) | – | 96 | 96 | – | 90 | 90 | – | 140 | 140 | – | 90 | 90 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **79,026** | **79,026** | **–** | **31,000** | **31,000** | **–** | **31,000** | **31,000** | **–** | **31,000** | **31,000** |
| 1. State Provident Funds | – | 78,365 | 78,365 | – | 30,400 | 30,400 | – | 30,400 | 30,400 | – | 30,400 | 30,400 |
| 2. Others | – | 660 | 660 | – | 600 | 600 | – | 600 | 600 | – | 600 | 600 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **12,228** | **12,228** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 12,228 | 12,228 | – | – | – | – | – | – | – | – | – |
| **IX. Deposits and Advances (1 to 4)** | **–** | **127,887** | **127,887** | **–** | **37,387** | **37,387** | **–** | **37,387** | **37,387** | **–** | **37,387** | **37,387** |
| 1. Civil Deposits | – | 50,868 | 50,868 | – | 7,987 | 7,987 | – | 7,987 | 7,987 | – | 7,987 | 7,987 |
| 2. Deposits of Local Funds | – | 60,491 | 60,491 | – | 21,500 | 21,500 | – | 21,500 | 21,500 | – | 21,500 | 21,500 |
| 3. Civil Advances | – | 16,098 | 16,098 | – | 7,250 | 7,250 | – | 7,250 | 7,250 | – | 7,250 | 7,250 |
| 4. Others | – | 430 | 430 | – | 650 | 650 | – | 650 | 650 | – | 650 | 650 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **1,366,128** | **1,366,128** | **–** | **82,241** | **82,241** | **–** | **82,241** | **82,241** | **–** | **82,241** | **82,241** |
| 1. Suspense | – | 15,708 | 15,708 | – | 17,100 | 17,100 | – | 17,100 | 17,100 | – | 17,100 | 17,100 |
| 2. Cash Balance Investment Accounts | – | 1,350,607 | 1,350,607 | – | 15,000 | 15,000 | – | 15,000 | 15,000 | – | 15,000 | 15,000 |
| 3. Deposits with RBI | – | – | – | – | 50,000 | 50,000 | – | 50,000 | 50,000 | – | 50,000 | 50,000 |
| 4. Others | – | -188 | -188 | – | 141 | 141 | – | 141 | 141 | – | 141 | 141 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **301,334** | **301,334** | **–** | **48,037** | **48,037** | **–** | **48,037** | **48,037** | **–** | **48,037** | **48,037** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-43,794** | | | **25,015** | | | **6,257** | | | **-7,709** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **19,111** | | | **-25,017** | | | **-4,467** | | | **6,994** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-24,683** | | | **-2** | | | **1,790** | | | **-715** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **13,205** | | | **-2** | | | **1,790** | | | **-715** |
| a) Opening Balance | | | -16,916 | | | – | | | -3,711 | | | -1,922 |
| b) Closing Balance | | | -3,711 | | | -2 | | | -1,922 | | | -2,636 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **-33,688** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **-4,200** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## JAMMU AND KASHMIR

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **340,810** | **196,944** | **537,754** | **464,348** | **244,495** | **708,843** | **462,414** | **222,924** | **685,338** | **554,049** | **211,624** | **765,674** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **321,974** | **58,652** | **380,626** | **450,448** | **85,958** | **536,406** | **448,514** | **87,563** | **536,078** | **541,018** | **78,267** | **619,285** |
| **I. Total Capital Outlay (1 + 2)** | **321,974** | **11,065** | **333,039** | **450,448** | **26,409** | **476,857** | **448,514** | **30,024** | **478,539** | **541,018** | **11,230** | **552,248** |
| **1. Development (a + b)** | **278,913** | **10,318** | **289,231** | **397,929** | **26,409** | **424,338** | **383,586** | **25,886** | **409,472** | **468,876** | **11,230** | **480,105** |
| **(a) Social Services (1 to 9)** | **83,277** | **992** | **84,269** | **107,618** | **16,315** | **123,933** | **157,039** | **16,336** | **173,375** | **189,171** | **1,285** | **190,456** |
| 1. Education, Sports, Art and Culture | 18,340 | – | 18,340 | 17,522 | – | 17,522 | 18,102 | – | 18,102 | 27,624 | – | 27,624 |
| 2. Medical and Public Health | 18,361 | – | 18,361 | 22,984 | – | 22,984 | 28,598 | – | 28,598 | 23,800 | – | 23,800 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 15,625 | – | 15,625 | 14,200 | – | 14,200 | 38,926 | – | 38,926 | 50,120 | – | 50,120 |
| 5. Housing | 300 | – | 300 | 350 | – | 350 | 350 | – | 350 | 400 | – | 400 |
| 6. Urban Development | 14,296 | – | 14,296 | 25,574 | – | 25,574 | 38,880 | – | 38,880 | 44,089 | – | 44,089 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,898 | – | 1,898 | 1,810 | – | 1,810 | 3,593 | – | 3,593 | 3,799 | – | 3,799 |
| 8. Social Security and Welfare | 8,848 | 992 | 9,840 | 16,467 | 1,203 | 17,671 | 18,226 | 1,224 | 19,450 | 24,619 | 1,285 | 25,904 |
| 9. Others* | 5,609 | – | 5,609 | 8,710 | 15,112 | 23,822 | 10,365 | 15,112 | 25,477 | 14,720 | – | 14,720 |
| **(b) Economic Services (1 to 10)** | **195,636** | **9,326** | **204,962** | **290,311** | **10,094** | **300,405** | **226,547** | **9,549** | **236,097** | **279,704** | **9,945** | **289,649** |
| 1. Agriculture and Allied Activities (i to xi) | 13,873 | 9,309 | 23,182 | 14,429 | 10,094 | 24,523 | 12,803 | 9,549 | 22,352 | 17,960 | 9,945 | 27,905 |
| i) Crop Husbandry | 4,995 | 246 | 5,241 | 4,520 | 150 | 4,670 | 3,676 | 320 | 3,995 | 4,231 | 372 | 4,603 |
| ii) Soil and Water Conservation | 872 | – | 872 | 2,824 | – | 2,824 | 1,724 | – | 1,724 | 3,493 | – | 3,493 |
| iii) Animal Husbandry | 1,347 | – | 1,347 | 1,105 | – | 1,105 | 1,105 | – | 1,105 | 1,730 | – | 1,730 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 980 | – | 980 | 740 | – | 740 | 800 | – | 800 | 935 | – | 935 |
| vi) Forestry and Wild Life | 3,757 | – | 3,757 | 3,675 | – | 3,675 | 3,880 | – | 3,880 | 5,544 | – | 5,544 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 115 | 9,063 | 9,178 | 115 | 9,544 | 9,659 | 168 | 8,784 | 8,952 | 53 | 9,082 | 9,135 |
| ix) Agricultural Research and Education | 1,273 | – | 1,273 | 1,200 | – | 1,200 | 1,200 | – | 1,200 | 1,680 | – | 1,680 |
| x) Co-operation | 534 | – | 534 | 250 | 400 | 650 | 250 | 446 | 696 | 295 | 490 | 785 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 37,552 | – | 37,552 | 39,239 | – | 39,239 | 14,955 | – | 14,955 | 14,086 | – | 14,086 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 25,208 | – | 25,208 | 24,563 | – | 24,563 | 14,302 | – | 14,302 | 22,237 | – | 22,237 |
| 5. Energy | 74,876 | – | 74,876 | 108,424 | – | 108,424 | 101,762 | – | 101,762 | 115,218 | – | 115,218 |
| 6. Industry and Minerals (i to iv) | 7,327 | – | 7,327 | 9,790 | – | 9,790 | 8,635 | – | 8,635 | 13,317 | – | 13,317 |
| i) Village and Small Industries | 6,584 | – | 6,584 | 9,123 | – | 9,123 | 7,968 | – | 7,968 | 12,550 | – | 12,550 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | 330 | – | 330 | 390 | – | 390 |
| iii) Non-Ferrous Mining and Metallurgical Industries | 413 | – | 413 | 337 | – | 337 | 337 | – | 337 | 377 | – | 377 |
| iv) Others# | 330 | – | 330 | 330 | – | 330 | – | – | – | – | – | – |
| 7. Transport (i + ii) | 9,728 | – | 9,728 | 9,990 | – | 9,990 | 4,737 | – | 4,737 | 7,554 | – | 7,554 |
| i) Roads and Bridges | 9,538 | – | 9,538 | 9,200 | – | 9,200 | 4,147 | – | 4,147 | 5,760 | – | 5,760 |
| ii) Others** | 190 | – | 190 | 790 | – | 790 | 590 | – | 590 | 1,794 | – | 1,794 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## JAMMU AND KASHMIR

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 748 | – | 748 | 751 | – | 751 | 768 | – | 768 | 874 | – | 874 |
| 10. General Economic Services (i + ii) | 26,324 | 17 | 26,341 | 83,125 | – | 83,125 | 68,586 | – | 68,586 | 88,458 | – | 88,458 |
| i) Tourism | 7,458 | – | 7,458 | 9,540 | – | 9,540 | 10,231 | – | 10,231 | 10,184 | – | 10,184 |
| ii) Others@@ | 18,866 | 17 | 18,883 | 73,585 | – | 73,585 | 58,356 | – | 58,356 | 78,274 | – | 78,274 |
| **2. Non-Development (General Services)** | **43,062** | **747** | **43,808** | **52,519** | **–** | **52,519** | **64,928** | **4,138** | **69,067** | **72,142** | **–** | **72,142** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **31,200** | **31,200** | **–** | **42,030** | **42,030** | **–** | **42,030** | **42,030** | **–** | **50,328** | **50,328** |
| 1. Market Loans | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Others | – | 31,200 | 31,200 | – | 42,030 | 42,030 | – | 42,030 | 42,030 | – | 50,328 | 50,328 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **11,299** | **11,299** | **–** | **11,282** | **11,282** | **–** | **11,282** | **11,282** | **–** | **10,792** | **10,792** |
| 1. State Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Non-Plan (i to ii) | – | – | – | – | – | – | – | – | – | – | – | – |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 11,299 | 11,299 | – | 11,282 | 11,282 | – | 11,282 | 11,282 | – | 10,792 | 10,792 |
| **IV. Loans and Advances by State Governments (1+2)** | **–** | **5,088** | **5,088** | **–** | **6,237** | **6,237** | **–** | **4,227** | **4,227** | **–** | **5,917** | **5,917** |
| **1. Developmental Purposes (a + b)** | **–** | **5,007** | **5,007** | **–** | **6,106** | **6,106** | **–** | **4,106** | **4,106** | **–** | **5,606** | **5,606** |
| **a) Social Services (1 to 7)** | **–** | **1,000** | **1,000** | **–** | **2,500** | **2,500** | **–** | **500** | **500** | **–** | **2,000** | **2,000** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 1,000 | 1,000 | – | 2,500 | 2,500 | – | 500 | 500 | – | 2,000 | 2,000 |
| **b) Economic Services (1 to 10)** | **–** | **4,007** | **4,007** | **–** | **3,606** | **3,606** | **–** | **3,606** | **3,606** | **–** | **3,606** | **3,606** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## JAMMU AND KASHMIR

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | 2,125 | 2,125 | – | 1,913 | 1,913 | – | 1,913 | 1,913 | – | 1,913 | 1,913 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | 1,882 | 1,882 | – | 1,693 | 1,693 | – | 1,693 | 1,693 | – | 1,693 | 1,693 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **81** | **81** | **–** | **131** | **131** | **–** | **121** | **121** | **–** | **311** | **311** |
| a) Government Servants (other than Housing) | – | 81 | 81 | – | 131 | 131 | – | 121 | 121 | – | 311 | 311 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **50,892** | **50,892** | **–** | **54,778** | **54,778** | **–** | **69,101** | **69,101** | **–** | **68,361** | **68,361** |
| 1. State Provident Funds | – | 49,695 | 49,695 | – | 53,568 | 53,568 | – | 67,935 | 67,935 | – | 67,190 | 67,190 |
| 2. Others | – | 1,197 | 1,197 | – | 1,210 | 1,210 | – | 1,166 | 1,166 | – | 1,171 | 1,171 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **36,999** | **36,999** | **–** | **49,792** | **49,792** | **–** | **10,090** | **10,090** | **–** | **9,680** | **9,680** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 36,999 | 36,999 | – | 49,792 | 49,792 | – | 10,090 | 10,090 | – | 9,680 | 9,680 |
| **IX. Deposits and Advances (1 to 4)** | **18,836** | **12,523** | **31,359** | **13,900** | **17,069** | **30,969** | **13,900** | **19,322** | **33,222** | **13,031** | **18,579** | **31,611** |
| 1. Civil Deposits | – | 1,100 | 1,100 | – | 1,100 | 1,100 | – | 1,100 | 1,100 | – | 1,100 | 1,100 |
| 2. Deposits of Local Funds | 18,836 | 10,223 | 29,059 | 13,900 | 14,769 | 28,669 | 13,900 | 17,022 | 30,922 | 13,031 | 16,279 | 29,311 |
| 3. Civil Advances | – | 1,200 | 1,200 | – | 1,200 | 1,200 | – | 1,200 | 1,200 | – | 1,200 | 1,200 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **24,578** | **24,578** | **–** | **23,598** | **23,598** | **–** | **23,548** | **23,548** | **–** | **23,438** | **23,438** |
| 1. Suspense | – | 18,578 | 18,578 | – | 17,598 | 17,598 | – | 17,548 | 17,548 | – | 17,438 | 17,438 |
| 2. Cash Balance Investment Accounts | – | 3,600 | 3,600 | – | 3,600 | 3,600 | – | 3,600 | 3,600 | – | 3,600 | 3,600 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 2,400 | 2,400 | – | 2,400 | 2,400 | – | 2,400 | 2,400 | – | 2,400 | 2,400 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **13,300** | **13,300** | **–** | **13,300** | **13,300** | **–** | **13,300** | **13,300** | **–** | **13,300** | **13,300** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-191,138** | | | **-293,715** | | | **-221,596** | | | **-335,990** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **191,376** | | | **278,904** | | | **221,568** | | | **338,981** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **238** | | | **-14,811** | | | **-28** | | | **2,991** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **238** | | | **-14,811** | | | **-28** | | | **2,990** |
| a) Opening Balance | | | -197,964 | | | -197,964 | | | -191,872 | | | -191,872 |
| b) Closing Balance | | | -197,726 | | | -212,775 | | | -191,900 | | | -188,882 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **–** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## JHARKHAND

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **376,716** | **386,284** | **763,000** | **351,094** | **450,369** | **801,463** | **428,234** | **471,492** | **899,726** | **443,956** | **550,516** | **994,472** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **376,716** | **72,447** | **449,163** | **351,094** | **77,063** | **428,157** | **428,234** | **98,187** | **526,421** | **443,956** | **82,964** | **526,921** |
| **I. Total Capital Outlay (1 + 2)** | **274,990** | **–** | **274,990** | **292,364** | **5,330** | **297,694** | **369,464** | **5,330** | **374,794** | **393,047** | **3,600** | **396,647** |
| **1. Development (a + b)** | **266,473** | **–** | **266,473** | **281,449** | **–** | **281,449** | **358,549** | **–** | **358,549** | **371,362** | **–** | **371,362** |
| **(a) Social Services (1 to 9)** | **91,309** | **–** | **91,309** | **113,368** | **–** | **113,368** | **141,642** | **–** | **141,642** | **170,188** | **–** | **170,188** |
| 1. Education, Sports, Art and Culture | 27,620 | – | 27,620 | 28,663 | – | 28,663 | 28,663 | – | 28,663 | 31,750 | – | 31,750 |
| 2. Medical and Public Health | 14,749 | – | 14,749 | 22,642 | – | 22,642 | 22,642 | – | 22,642 | 30,074 | – | 30,074 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 30,704 | – | 30,704 | 22,142 | – | 22,142 | 50,417 | – | 50,417 | 41,457 | – | 41,457 |
| 5. Housing | 3,885 | – | 3,885 | 4,260 | – | 4,260 | 4,260 | – | 4,260 | 9,600 | – | 9,600 |
| 6. Urban Development | 6,983 | – | 6,983 | 25,700 | – | 25,700 | 25,700 | – | 25,700 | 47,930 | – | 47,930 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 7,368 | – | 7,368 | 9,960 | – | 9,960 | 9,960 | – | 9,960 | 9,377 | – | 9,377 |
| 8. Social Security and Welfare | – | – | – | | – | – | – | – | – | – | – | – |
| 9. Others* | – | – | – | | – | – | – | – | – | – | – | – |
| **(b) Economic Services (1 to 10)** | **175,164** | **–** | **175,164** | **168,081** | **–** | **168,081** | **216,907** | **–** | **216,907** | **201,174** | **–** | **201,174** |
| 1. Agriculture and Allied Activities (i to xi) | 2,027 | – | 2,027 | 1,476 | – | 1,476 | 1,476 | – | 1,476 | 2,570 | – | 2,570 |
| i) Crop Husbandry | 410 | – | 410 | 410 | – | 410 | 410 | – | 410 | 500 | – | 500 |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 570 | – | 570 | 517 | – | 517 | 517 | – | 517 | 520 | – | 520 |
| vi) Forestry and Wild Life | – | – | – | – | – | – | – | – | – | 1,000 | – | 1,000 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 1,046 | – | 1,046 | 549 | – | 549 | 549 | – | 549 | 550 | – | 550 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 60,233 | – | 60,233 | 55,698 | – | 55,698 | 66,139 | – | 66,139 | 57,617 | – | 57,617 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 48,770 | – | 48,770 | 53,390 | – | 53,390 | 91,773 | – | 91,773 | 63,890 | – | 63,890 |
| 5. Energy | 5,300 | – | 5,300 | – | – | – | – | – | – | – | – | – |
| 6. Industry and Minerals (i to iv) | 210 | – | 210 | 100 | – | 100 | 100 | – | 100 | 1,200 | – | 1,200 |
| i) Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 210 | – | 210 | 100 | – | 100 | 100 | – | 100 | 1,200 | – | 1,200 |
| iv) Others# | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Transport (i + ii) | 56,525 | – | 56,525 | 55,413 | – | 55,413 | 55,413 | – | 55,413 | 64,197 | – | 64,197 |
| i) Roads and Bridges | 52,010 | – | 52,010 | 54,247 | – | 54,247 | 54,247 | – | 54,247 | 63,507 | – | 63,507 |
| ii) Others** | 4,515 | – | 4,515 | 1,166 | – | 1,166 | 1,166 | – | 1,166 | 690 | – | 690 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## JHARKHAND

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 2,100 | – | 2,100 | 2,004 | – | 2,004 | 2,006 | – | 2,006 | 11,700 | – | 11,700 |
| i) Tourism | 2,100 | – | 2,100 | 2,004 | – | 2,004 | 2,004 | – | 2,004 | 11,650 | – | 11,650 |
| ii) Others@@ | – | – | – | – | – | – | 2 | – | 2 | 50 | – | 50 |
| **2. Non-Development (General Services)** | **8,517** | **–** | **8,517** | **10,915** | **5,330** | **16,245** | **10,915** | **5,330** | **16,245** | **21,685** | **3,600** | **25,285** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **17,520** | **17,520** | **–** | **16,736** | **16,736** | **–** | **37,899** | **37,899** | **–** | **60,690** | **60,690** |
| 1. Market Loans | – | 8,529 | 8,529 | – | 6,582 | 6,582 | – | 6,582 | 6,582 | – | 17,088 | 17,088 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | – | – | – | 590 | 590 | – | 590 | 590 | – | 5,750 | 5,750 |
| 5. Loans from National Co-operative Development Corporation | – | 310 | 310 | – | 300 | 300 | – | 300 | 300 | – | 350 | 350 |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | 3,481 | 3,481 | – | 3,856 | 3,856 | – | 3,856 | 3,856 | – | 6,645 | 6,645 |
| 8. Others | – | 5,201 | 5,201 | – | 5,408 | 5,408 | – | 26,571 | 26,571 | – | 30,857 | 30,857 |
| *of which:* Land Compensation Bonds | – | 200 | 200 | – | 150 | 150 | – | 21,303 | 21,303 | – | 21,353 | 21,353 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **13,707** | **13,707** | **–** | **13,874** | **13,874** | **–** | **13,874** | **13,874** | **–** | **16,474** | **16,474** |
| 1. State Plan Schemes | – | 11,724 | 11,724 | – | 11,752 | 11,752 | – | 11,752 | 11,752 | – | 15,300 | 15,300 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 20 | 20 | – | 20 | 20 | – | 20 | 20 | – | 33 | 33 |
| 3. Centrally Sponsored Schemes | – | 86 | 86 | – | 156 | 156 | – | 156 | 156 | – | 76 | 76 |
| 4. Non-Plan (i to ii) | – | 218 | 218 | – | 286 | 286 | – | 286 | 286 | – | 326 | 326 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 218 | 218 | – | 286 | 286 | – | 286 | 286 | – | 326 | 326 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 1,659 | 1,659 | – | 1,659 | 1,659 | – | 1,659 | 1,659 | – | 740 | 740 |
| **IV. Loans and Advances by State Governments (1+2)** | **101,726** | **41,219** | **142,945** | **58,730** | **41,123** | **99,854** | **58,770** | **41,083** | **99,853** | **50,909** | **2,200** | **53,109** |
| **1. Developmental Purposes (a + b)** | **101,726** | **40,419** | **142,145** | **58,730** | **40,423** | **99,154** | **58,770** | **40,383** | **99,153** | **50,909** | **1,600** | **52,509** |
| **a) Social Services (1 to 7)** | **5,951** | **1,186** | **7,137** | **6,920** | **1,250** | **8,170** | **6,920** | **1,250** | **8,170** | **6,754** | **1,600** | **8,354** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 3,738 | – | 3,738 | 4,800 | – | 4,800 | 4,800 | – | 4,800 | 4,300 | – | 4,300 |
| 5. Housing | 122 | – | 122 | 120 | – | 120 | 120 | – | 120 | 120 | – | 120 |
| 6. Government Servants (Housing) | – | 900 | 900 | – | 900 | 900 | – | 900 | 900 | – | 1,000 | 1,000 |
| 7. Others | 2,092 | 286 | 2,377 | 2,000 | 350 | 2,350 | 2,000 | 350 | 2,350 | 2,334 | 600 | 2,934 |
| **b) Economic Services (1 to 10)** | **95,775** | **39,233** | **135,008** | **51,810** | **39,173** | **90,983** | **51,850** | **39,133** | **90,983** | **44,155** | **–** | **44,155** |
| 1. Crop Husbandry | | – | – | – | – | – | | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 8,000 | – | 8,000 | 1,100 | – | 1,100 | 1,100 | – | 1,100 | 3,550 | – | 3,550 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## JHARKHAND

(Rs. lakh)

| Item | 2006-07 (Revised Estimates) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 87,300 | 39,133 | 126,433 | 50,700 | 39,133 | 89,833 | 50,700 | 39,133 | 89,833 | 39,800 | – | 39,800 |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | 475 | – | 475 | 10 | – | 10 | 10 | – | 10 | 700 | – | 700 |
| 9. Rural Development | – | 100 | 100 | – | 40 | 40 | 40 | – | 40 | 105 | – | 105 |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **800** | **800** | **–** | **700** | **700** | **–** | **700** | **700** | **–** | **600** | **600** |
| a) Government Servants (other than Housing) | – | 800 | 800 | – | 700 | 700 | – | 700 | 700 | – | 600 | 600 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **15,000** | **15,000** | **–** | **15,000** | **15,000** | **–** | **15,000** | **15,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **19,300** | **19,300** | **–** | **22,562** | **22,562** | **–** | **22,562** | **22,562** | **–** | **24,080** | **24,080** |
| 1. State Provident Funds | – | 16,000 | 16,000 | – | 19,262 | 19,262 | – | 19,262 | 19,262 | – | 20,580 | 20,580 |
| 2. Others | – | 3,300 | 3,300 | – | 3,300 | 3,300 | – | 3,300 | 3,300 | – | 3,500 | 3,500 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **16,182** | **16,182** | **–** | **19,838** | **19,838** | **–** | **19,839** | **19,839** | **–** | **13,755** | **13,755** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 16,182 | 16,182 | – | 19,838 | 19,838 | – | 19,839 | 19,839 | – | 13,755 | 13,755 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **90,408** | **90,408** | **–** | **111,809** | **111,809** | **–** | **111,809** | **111,809** | **–** | **144,705** | **144,705** |
| 1. Civil Deposits | – | 9,885 | 9,885 | – | 13,027 | 13,027 | – | 13,027 | 13,027 | – | 35,365 | 35,365 |
| 2. Deposits of Local Funds | – | 28,361 | 28,361 | – | 32,590 | 32,590 | – | 32,590 | 32,590 | – | 38,065 | 38,065 |
| 3. Civil Advances | – | 6,562 | 6,562 | – | 6,562 | 6,562 | – | 6,562 | 6,562 | – | 16,475 | 16,475 |
| 4. Others | – | 45,600 | 45,600 | – | 59,630 | 59,630 | – | 59,630 | 59,630 | – | 54,800 | 54,800 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **59,897** | **59,897** | **–** | **65,147** | **65,147** | **–** | **65,146** | **65,146** | **–** | **44,432** | **44,432** |
| 1. Suspense | – | 38,397 | 38,397 | – | 38,397 | 38,397 | – | 38,396 | 38,396 | – | 14,670 | 14,670 |
| 2. Cash Balance Investment Accounts | – | 20,000 | 20,000 | – | 20,000 | 20,000 | – | 20,000 | 20,000 | – | 22,000 | 22,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,500 | 1,500 | – | 6,750 | 6,750 | – | 6,750 | 6,750 | – | 7,762 | 7,762 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **128,050** | **128,050** | **–** | **138,950** | **138,950** | **–** | **138,950** | **138,950** | **–** | **225,580** | **225,580** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **65,765** | | | **31,619** | | | **-66,588** | | | **-257,220** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **-108,986** | | | **-50,688** | | | **-148,361** | | | **220,028** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-43,221** | | | **-19,069** | | | **-214,949** | | | **-37,193** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-43,221** | | | **-19,069** | | | **-214,949** | | | **-37,193** |
| a) Opening Balance | | | 21,000 | | | -4,109 | | | 83,847 | | | -131,103 |
| b) Closing Balance | | | -22,221 | | | -23,178 | | | -131,102 | | | -168,296 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | – | | | – | | | – | | | – |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | – | | | – | | | – | | | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## KARNATAKA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **871,689** | **13,803,228** | **14,674,918** | **727,460** | **2,012,942** | **2,740,402** | **783,534** | **2,021,802** | **2,805,336** | **1,042,304** | **2,054,129** | **3,096,434** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **871,689** | **193,228** | **1,064,917** | **727,460** | **270,558** | **998,018** | **783,534** | **279,417** | **1,062,952** | **1,042,304** | **301,128** | **1,343,433** |
| **I. Total Capital Outlay (1 + 2)** | **841,078** | **13,179** | **854,257** | **684,202** | **136,521** | **820,723** | **743,534** | **145,080** | **888,614** | **948,121** | **115,884** | **1,064,006** |
| **1. Development (a + b)** | **808,984** | **13,179** | **822,163** | **646,632** | **131,021** | **777,653** | **704,889** | **139,580** | **844,469** | **906,621** | **110,621** | **1,017,243** |
| **(a) Social Services (1 to 9)** | **129,183** | **79** | **129,263** | **193,304** | **20,713** | **214,017** | **204,930** | **19,213** | **224,143** | **275,705** | **18,562** | **294,267** |
| 1. Education, Sports, Art and Culture | 5,419 | 79 | 5,498 | 15,625 | 345 | 15,970 | 12,456 | 345 | 12,801 | 28,331 | 359 | 28,690 |
| 2. Medical and Public Health | 14,295 | – | 14,295 | 28,340 | – | 28,340 | 29,340 | – | 29,340 | 45,693 | – | 45,693 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 56,844 | – | 56,844 | 119,705 | 3,418 | 123,123 | 104,705 | 3,418 | 108,123 | 116,700 | 2,401 | 119,101 |
| 5. Housing | 22,504 | – | 22,504 | 7,800 | 13,000 | 20,800 | 8,400 | 11,500 | 19,900 | 9,092 | 11,526 | 20,618 |
| 6. Urban Development | 13,200 | – | 13,200 | – | 3,950 | 3,950 | 25,000 | 3,950 | 28,950 | 40,000 | 3,358 | 43,358 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 16,440 | – | 16,440 | 18,128 | – | 18,128 | 19,761 | – | 19,761 | 28,856 | 918 | 29,774 |
| 8. Social Security and Welfare | 274 | – | 274 | 2,310 | – | 2,310 | 2,310 | – | 2,310 | 6,440 | – | 6,440 |
| 9. Others* | 207 | – | 207 | 1,396 | – | 1,396 | 2,958 | – | 2,958 | 593 | – | 593 |
| **(b) Economic Services (1 to 10)** | **679,801** | **13,100** | **692,901** | **453,328** | **110,308** | **563,636** | **499,959** | **120,367** | **620,326** | **630,917** | **92,059** | **722,975** |
| 1. Agriculture and Allied Activities (i to xi) | 3,440 | -125 | 3,315 | 7,791 | – | 7,791 | 9,720 | – | 9,720 | 12,416 | – | 12,416 |
| i) Crop Husbandry | 23 | – | 23 | 1,330 | – | 1,330 | 2,090 | – | 2,090 | 2,765 | – | 2,765 |
| ii) Soil and Water Conservation | 386 | – | 386 | 1,000 | – | 1,000 | 1,000 | – | 1,000 | 1,000 | – | 1,000 |
| iii) Animal Husbandry | 751 | – | 751 | 3,280 | – | 3,280 | 4,280 | – | 4,280 | 4,850 | – | 4,850 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 1,328 | -2 | 1,326 | 1,731 | – | 1,731 | 1,731 | – | 1,731 | 3,330 | – | 3,330 |
| vi) Forestry and Wild Life | 618 | – | 618 | 154 | – | 154 | 254 | – | 254 | 274 | – | 274 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 10 | – | 10 | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 325 | -124 | 201 | 296 | – | 296 | 365 | – | 365 | 197 | – | 197 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 17,523 | 111 | 17,634 | 10,744 | – | 10,744 | 5,744 | 120 | 5,864 | 13,410 | 120 | 13,530 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 411,219 | 355 | 411,574 | 305,225 | 81,768 | 386,993 | 324,729 | 92,513 | 417,242 | 373,353 | 66,856 | 440,210 |
| 5. Energy | 30,000 | 13,047 | 43,047 | 25,000 | 10,600 | 35,600 | 25,000 | 11,294 | 36,294 | 40,000 | 8,800 | 48,800 |
| 6. Industry and Minerals (i to iv) | 6,612 | -241 | 6,372 | 12,418 | – | 12,418 | 12,568 | – | 12,568 | 5,984 | – | 5,984 |
| i) Village and Small Industries | 74 | – | 74 | 2,255 | – | 2,255 | 2,405 | – | 2,405 | 5,819 | – | 5,819 |
| ii) Iron and Steel Industries | 6,531 | -241 | 6,291 | 10,001 | – | 10,001 | 10,001 | – | 10,001 | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 7 | – | 7 | 162 | – | 162 | 162 | – | 162 | 165 | – | 165 |
| 7. Transport (i + ii) | 182,350 | – | 182,350 | 81,716 | 12,000 | 93,716 | 117,694 | 12,000 | 129,694 | 175,590 | 13,413 | 189,003 |
| i) Roads and Bridges | 175,835 | – | 175,835 | 80,566 | 12,000 | 92,566 | 116,544 | 12,000 | 128,544 | 148,740 | 13,413 | 162,153 |
| ii) Others** | 6,516 | – | 6,516 | 1,150 | – | 1,150 | 1,150 | – | 1,150 | 26,850 | – | 26,850 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## KARNATAKA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 28,656 | -47 | 28,609 | 10,434 | 5,940 | 16,374 | 4,505 | 4,440 | 8,945 | 10,163 | 2,869 | 13,032 |
| i) Tourism | – | – | – | – | – | – | 3,000 | – | 3,000 | 7,763 | – | 7,763 |
| ii) Others@@ | 28,656 | -47 | 28,609 | 10,434 | 5,940 | 16,374 | 1,505 | 4,440 | 5,945 | 2,400 | 2,869 | 5,269 |
| **2. Non-Development (General Services)** | **32,094** | **–** | **32,094** | **37,570** | **5,500** | **43,070** | **38,645** | **5,500** | **44,145** | **41,500** | **5,263** | **46,763** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **101,234** | **101,234** | **–** | **218,574** | **218,574** | **–** | **218,574** | **218,574** | **–** | **265,638** | **265,638** |
| 1. Market Loans | – | 23,254 | 23,254 | – | 46,527 | 46,527 | – | 46,527 | 46,527 | – | 83,378 | 83,378 |
| 2. Loans from LIC | – | 3,467 | 3,467 | – | 3,469 | 3,469 | – | 3,469 | 3,469 | – | 3,459 | 3,459 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 3,133 | 3,133 | – | 5,473 | 5,473 | – | 5,473 | 5,473 | – | 10,916 | 10,916 |
| 5. Loans from National Co-operative Development Corporation | – | 4,214 | 4,214 | – | 4,088 | 4,088 | – | 4,088 | 4,088 | – | 4,500 | 4,500 |
| 6. WMA from RBI | – | – | – | – | 135,000 | 135,000 | – | 135,000 | 135,000 | – | 135,000 | 135,000 |
| 7. Special Securities issued to NSSF | – | 11,467 | 11,467 | – | 17,893 | 17,893 | – | 17,893 | 17,893 | – | 27,782 | 27,782 |
| 8. Others | – | 55,699 | 55,699 | – | 6,124 | 6,124 | – | 6,124 | 6,124 | – | 603 | 603 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **73,703** | **73,703** | **–** | **46,373** | **46,373** | **–** | **46,373** | **46,373** | **–** | **50,080** | **50,080** |
| 1. State Plan Schemes | – | 71,666 | 71,666 | – | 8,423 | 8,423 | – | 44,257 | 44,257 | – | 47,883 | 47,883 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 370 | 370 | – | 368 | 368 | – | 368 | 368 | – | 368 | 368 |
| 3. Centrally Sponsored Schemes | – | 999 | 999 | – | 1,076 | 1,076 | – | 1,076 | 1,076 | – | 1,128 | 1,128 |
| 4. Non-Plan (i to ii) | – | 669 | 669 | – | 672 | 672 | – | 672 | 672 | – | 701 | 701 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 669 | 669 | – | 672 | 672 | – | 672 | 672 | – | 701 | 701 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | 35,834 | 35,834 | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **30,611** | **5,112** | **35,723** | **43,258** | **4,090** | **47,348** | **40,000** | **4,390** | **44,390** | **94,183** | **4,527** | **98,710** |
| **1. Developmental Purposes (a + b)** | **30,611** | **4,759** | **35,370** | **43,258** | **3,100** | **46,358** | **40,000** | **3,400** | **43,400** | **94,183** | **3,620** | **97,803** |
| **a) Social Services (1 to 7)** | **28,087** | **4,500** | **32,587** | **41,800** | **–** | **41,800** | **31,800** | **–** | **31,800** | **89,700** | **520** | **90,220** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | 359 | – | 359 | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | 10 | – | 10 | 100 | – | 100 | 100 | – | 100 | 100 | – | 100 |
| 4. Water Supply and Sanitation | 4,800 | 4,500 | 9,300 | 20,900 | – | 20,900 | 10,900 | – | 10,900 | 38,800 | – | 38,800 |
| 5. Housing | 7,500 | – | 7,500 | 15,000 | – | 15,000 | 15,000 | – | 15,000 | 20,500 | – | 20,500 |
| 6. Government Servants (Housing) | 4 | – | 4 | 300 | – | 300 | 300 | – | 300 | 300 | – | 300 |
| 7. Others | 15,415 | – | 15,415 | 5,500 | – | 5,500 | 5,500 | – | 5,500 | 30,000 | 520 | 30,520 |
| **b) Economic Services (1 to 10)** | **2,523** | **259** | **2,782** | **1,458** | **3,100** | **4,558** | **8,200** | **3,400** | **11,600** | **4,483** | **3,100** | **7,583** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | 650 | – | 650 | 813 | – | 813 | 1,800 | – | 1,800 |
| 4. Co-operation | 383 | – | 383 | 501 | – | 501 | 1,001 | – | 1,001 | 154 | – | 154 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## KARNATAKA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | 555 | – | 555 | 800 | – | 800 |
| 7. Village and Small Industries | 288 | – | 288 | 3 | – | 3 | 3 | – | 3 | 118 | – | 118 |
| 8. Other Industries and Minerals | 1,251 | 259 | 1,510 | – | 3,100 | 3,100 | 5,125 | 3,100 | 8,225 | 1,307 | 3,100 | 4,407 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 601 | – | 601 | 304 | – | 304 | 704 | 300 | 1,004 | 304 | – | 304 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **353** | **353** | **–** | **990** | **990** | **–** | **990** | **990** | **–** | **907** | **907** |
| a) Government Servants (other than Housing) | – | 185 | 185 | – | 702 | 702 | – | 702 | 702 | – | 707 | 707 |
| b) Miscellaneous | – | 168 | 168 | – | 288 | 288 | – | 288 | 288 | – | 200 | 200 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **1,328** | **1,328** | **–** | **500** | **500** | **–** | **500** | **500** | **–** | **500** | **500** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **108,869** | **108,869** | **–** | **106,163** | **106,163** | **–** | **106,163** | **106,163** | **–** | **116,779** | **116,779** |
| 1. State Provident Funds | – | 56,690 | 56,690 | – | 58,192 | 58,192 | – | 58,192 | 58,192 | – | 64,011 | 64,011 |
| 2. Others | – | 52,180 | 52,180 | – | 47,971 | 47,971 | – | 47,971 | 47,971 | – | 52,768 | 52,768 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **46,810** | **46,810** | **–** | **89,961** | **89,961** | **–** | **89,961** | **89,961** | **–** | **89,961** | **89,961** |
| 1. Depreciation/Renewal Reserve Funds | – | 6 | 6 | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 4,708 | 4,708 | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 42,097 | 42,097 | – | 89,961 | 89,961 | – | 89,961 | 89,961 | – | 89,961 | 89,961 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **1,726,784** | **1,726,784** | **–** | **621,320** | **621,320** | **–** | **621,320** | **621,320** | **–** | **621,320** | **621,320** |
| 1. Civil Deposits | – | 261,603 | 261,603 | – | 91,358 | 91,358 | – | 91,358 | 91,358 | – | 91,358 | 91,358 |
| 2. Deposits of Local Funds | – | 795,914 | 795,914 | – | 451,416 | 451,416 | – | 451,416 | 451,416 | – | 451,416 | 451,416 |
| 3. Civil Advances | – | 3,832 | 3,832 | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 665,435 | 665,435 | – | 78,546 | 78,546 | – | 78,546 | 78,546 | – | 78,546 | 78,546 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **11,398,494** | **11,398,494** | **–** | **565,882** | **565,882** | **–** | **565,882** | **565,882** | **–** | **565,882** | **565,882** |
| 1. Suspense | – | 10,662 | 10,662 | – | 28,482 | 28,482 | – | 28,482 | 28,482 | – | 28,482 | 28,482 |
| 2. Cash Balance Investment Accounts | – | 9,341,187 | 9,341,187 | – | – | – | – | – | – | – | – | – |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 2,046,644 | 2,046,644 | – | 537,400 | 537,400 | – | 537,400 | 537,400 | – | 537,400 | 537,400 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **327,714** | **327,714** | **–** | **223,558** | **223,558** | **–** | **223,558** | **223,558** | **–** | **223,558** | **223,558** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-265,235** | | | **-502,772** | | | **-653,304** | | | **-156,693** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **415,151** | | | **162,666** | | | **298,148** | | | **152,745** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **149,916** | | | **-340,106** | | | **-355,156** | | | **-3,947** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **17,973** | | | **-2,306** | | | **-17,356** | | | **-3,947** |
| a) Opening Balance | | | 5,216 | | | 9,637 | | | 23,188 | | | 5,832 |
| b) Closing Balance | | | 23,188 | | | 7,331 | | | 5,832 | | | 1,885 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **131,944** | | | **-337,800** | | | **-337,800** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## KERALA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **122,424** | **5,471,961** | **5,594,385** | **223,466** | **5,320,345** | **5,543,812** | **227,563** | **5,635,513** | **5,863,076** | **228,413** | **5,762,571** | **5,990,984** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **122,424** | **111,047** | **233,471** | **223,466** | **180,390** | **403,856** | **227,563** | **149,003** | **376,566** | **228,413** | **201,677** | **430,090** |
| **I. Total Capital Outlay (1 + 2)** | **88,276** | **1,983** | **90,259** | **130,985** | **977** | **131,962** | **145,017** | **4,903** | **149,920** | **152,232** | **3,961** | **156,193** |
| **1. Development (a + b)** | **84,362** | **1,963** | **86,325** | **129,402** | **876** | **130,279** | **140,328** | **4,338** | **144,666** | **150,077** | **3,951** | **154,028** |
| **(a) Social Services (1 to 9)** | **10,470** | **1,156** | **11,626** | **8,541** | **-3** | **8,538** | **9,599** | **2,142** | **11,741** | **23,904** | **2,735** | **26,639** |
| 1. Education, Sports, Art and Culture | 2,472 | 1,156 | 3,628 | 687 | – | 687 | – | 2,142 | 2,142 | – | 2,735 | 2,735 |
| 2. Medical and Public Health | 2,986 | – | 2,986 | 2,185 | – | 2,185 | 3,924 | – | 3,924 | 3,460 | – | 3,460 |
| 3. Family Welfare | 23 | – | 23 | – | – | – | 20 | – | 20 | – | – | – |
| 4. Water Supply and Sanitation | 1,500 | – | 1,500 | 500 | – | 500 | 500 | – | 500 | 3,000 | – | 3,000 |
| 5. Housing | 304 | – | 304 | 700 | -3 | 697 | 861 | – | 861 | 11,464 | – | 11,464 |
| 6. Urban Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 2,942 | – | 2,942 | 4,330 | – | 4,330 | 4,168 | – | 4,168 | 5,560 | – | 5,560 |
| 8. Social Security and Welfare | 174 | – | 174 | 104 | – | 104 | 91 | – | 91 | 280 | – | 280 |
| 9. Others* | 70 | – | 70 | 35 | – | 35 | 35 | – | 35 | 140 | – | 140 |
| **(b) Economic Services (1 to 10)** | **73,892** | **807** | **74,699** | **120,862** | **879** | **121,741** | **130,729** | **2,196** | **132,925** | **126,173** | **1,216** | **127,389** |
| 1. Agriculture and Allied Activities (i to xi) | 5,362 | 805 | 6,168 | 13,931 | 847 | 14,779 | 10,225 | 2,164 | 12,389 | 11,167 | 1,185 | 12,352 |
| i) Crop Husbandry | 125 | 12 | 137 | 1,130 | 30 | 1,160 | 928 | 30 | 958 | 575 | 31 | 606 |
| ii) Soil and Water Conservation | 1,587 | – | 1,587 | 1,108 | – | 1,108 | 1,108 | – | 1,108 | 1,200 | – | 1,200 |
| iii) Animal Husbandry | 524 | – | 524 | 1,565 | – | 1,565 | 1,002 | – | 1,002 | 620 | – | 620 |
| iv) Dairy Development | -46 | – | -46 | – | 250 | 250 | 170 | – | 170 | – | – | – |
| v) Fisheries | 2,401 | – | 2,401 | 2,404 | – | 2,404 | 2,693 | 2 | 2,695 | 2,697 | – | 2,697 |
| vi) Forestry and Wild Life | 457 | – | 457 | 1,950 | – | 1,950 | 1,135 | – | 1,135 | 1,600 | – | 1,600 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 297 | 793 | 1,090 | 525 | 567 | 1,092 | 515 | 2,132 | 2,647 | 750 | 1,154 | 1,904 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 17 | – | 17 | 2,650 | – | 2,650 | 2,174 | – | 2,174 | 3,225 | – | 3,225 |
| xi) Others@ | – | – | – | 2,600 | – | 2,600 | 500 | – | 500 | 500 | – | 500 |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 13,777 | – | 13,777 | 17,743 | – | 17,743 | 21,118 | – | 21,118 | 21,802 | – | 21,802 |
| 5. Energy | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Industry and Minerals (i to iv) | 6,539 | – | 6,539 | 1,517 | – | 1,517 | 14,209 | – | 14,209 | 7,537 | – | 7,537 |
| i) Village and Small Industries | 1,027 | – | 1,027 | 162 | – | 162 | 372 | – | 372 | 3,487 | – | 3,487 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | 100 | – | 100 | – | – | – |
| iv) Others# | 5,512 | – | 5,512 | 1,355 | – | 1,355 | 13,737 | – | 13,737 | 4,050 | – | 4,050 |
| 7. Transport (i + ii) | 44,757 | – | 44,757 | 85,125 | 30 | 85,155 | 82,970 | 30 | 83,000 | 82,406 | 30 | 82,436 |
| i) Roads and Bridges | 39,211 | – | 39,211 | 67,307 | – | 67,307 | 78,621 | – | 78,621 | 63,318 | – | 63,318 |
| ii) Others** | 5,546 | – | 5,546 | 17,818 | 30 | 17,848 | 4,349 | 30 | 4,379 | 19,088 | 30 | 19,118 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## KERALA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | 700 | – | 700 | 700 | – | 700 | 725 | – | 725 |
| 10. General Economic Services (i + ii) | 3,456 | 2 | 3,458 | 1,845 | 2 | 1,847 | 1,509 | 2 | 1,511 | 2,536 | 1 | 2,537 |
| i) Tourism | 3,263 | – | 3,263 | 1,335 | – | 1,335 | 998 | – | 998 | 2,526 | – | 2,526 |
| ii) Others@@ | 193 | 2 | 195 | 510 | 2 | 512 | 511 | 2 | 513 | 10 | 1 | 11 |
| **2. Non-Development (General Services)** | **3,914** | **20** | **3,934** | **1,583** | **100** | **1,683** | **4,689** | **565** | **5,254** | **2,155** | **10** | **2,165** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **727,896** | **727,896** | **–** | **903,977** | **903,977** | **–** | **969,759** | **969,759** | **–** | **987,301** | **987,301** |
| 1. Market Loans | – | 38,238 | 38,238 | – | 66,323 | 66,323 | – | 66,353 | 66,353 | – | 73,449 | 73,449 |
| 2. Loans from LIC | – | 16,041 | 16,041 | – | 19,000 | 19,000 | – | 19,000 | 19,000 | – | 22,000 | 22,000 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 2,664 | 2,664 | – | 3,802 | 3,802 | – | 3,802 | 3,802 | – | 6,319 | 6,319 |
| 5. Loans from National Co-operative Development Corporation | – | 6,932 | 6,932 | – | 5,000 | 5,000 | – | 6,453 | 6,453 | – | 7,000 | 7,000 |
| 6. WMA from RBI | – | 644,687 | 644,687 | – | 788,000 | 788,000 | – | 852,300 | 852,300 | – | 852,500 | 852,500 |
| 7. Special Securities issued to NSSF | – | 5,058 | 5,058 | – | 7,371 | 7,371 | – | 7,371 | 7,371 | – | 11,533 | 11,533 |
| 8. Others | – | 14,277 | 14,277 | – | 14,481 | 14,481 | – | 14,481 | 14,481 | – | 14,501 | 14,501 |
| *of which:* Land Compensation Bonds | – | 11,585 | 11,585 | – | 11,585 | 11,585 | – | 11,585 | 11,585 | – | 11,585 | 11,585 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **25,064** | **25,064** | **–** | **62,510** | **62,510** | **–** | **25,560** | **25,560** | **–** | **61,886** | **61,886** |
| 1. State Plan Schemes | – | 24,287 | 24,287 | – | 26,728 | 26,728 | – | 24,774 | 24,774 | – | 26,103 | 26,103 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 107 | 107 | – | 107 | 107 | – | 107 | 107 | – | 107 | 107 |
| 3. Centrally Sponsored Schemes | – | 421 | 421 | – | 424 | 424 | – | 426 | 426 | – | 425 | 425 |
| 4. Non-Plan (i to ii) | – | 249 | 249 | – | 249 | 249 | – | 251 | 251 | – | 249 | 249 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 249 | 249 | – | 249 | 249 | – | 251 | 251 | – | 249 | 249 |
| 5. WMA from Centre | – | – | – | – | 35,000 | 35,000 | – | – | – | – | 35,000 | 35,000 |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | 2 | 2 | – | 2 | 2 | – | 2 | 2 |
| **IV. Loans and Advances by State Governments (1+2)** | **34,148** | **790** | **34,938** | **92,481** | **927** | **93,408** | **82,546** | **1,081** | **83,626** | **76,181** | **1,029** | **77,210** |
| **1. Developmental Purposes (a + b)** | **34,148** | **169** | **34,317** | **92,481** | **210** | **92,691** | **82,546** | **384** | **82,930** | **76,181** | **227** | **76,408** |
| **a) Social Services (1 to 7)** | **16,275** | **149** | **16,423** | **80,829** | **189** | **81,018** | **60,829** | **189** | **61,018** | **62,620** | **206** | **62,826** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | 702 | – | 702 | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 14,934 | – | 14,934 | 80,000 | – | 80,000 | 60,000 | – | 60,000 | 62,000 | – | 62,000 |
| 5. Housing | 350 | 141 | 491 | 550 | 155 | 705 | 550 | 155 | 705 | 450 | 160 | 610 |
| 6. Government Servants (Housing) | – | – | – | – | 25 | 25 | – | 25 | 25 | – | 30 | 30 |
| 7. Others | 289 | 8 | 297 | 279 | 9 | 288 | 279 | 9 | 288 | 170 | 16 | 186 |
| **b) Economic Services (1 to 10)** | **17,873** | **21** | **17,894** | **11,652** | **21** | **11,673** | **21,717** | **195** | **21,911** | **13,561** | **21** | **13,582** |
| 1. Crop Husbandry | 80 | 21 | 101 | – | 21 | 21 | – | 195 | 195 | – | 21 | 21 |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | 21 | – | 21 | 1,000 | – | 1,000 | 1,000 | – | 1,000 | 800 | – | 800 |
| 4. Co-operation | 650 | – | 650 | 1,465 | – | 1,465 | 1,325 | – | 1,325 | 1,495 | – | 1,495 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## KERALA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 180 | – | 180 | 6,600 | – | 6,600 | 5,900 | – | 5,900 | 6,950 | – | 6,950 |
| 7. Village and Small Industries | 1,876 | – | 1,876 | 137 | – | 137 | 1,527 | – | 1,527 | 1,417 | – | 1,417 |
| 8. Other Industries and Minerals | 8,349 | – | 8,349 | 950 | – | 950 | 8,265 | – | 8,265 | 1,400 | – | 1,400 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 6,718 | – | 6,718 | 1,500 | – | 1,500 | 3,700 | – | 3,700 | 1,499 | – | 1,499 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **621** | **621** | **–** | **717** | **717** | **–** | **697** | **697** | **–** | **802** | **802** |
| a) Government Servants (other than Housing) | – | 621 | 621 | – | 717 | 717 | – | 697 | 697 | – | 802 | 802 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **100** | **100** | **–** | **–** | **–** | **–** | **100** | **100** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **820,365** | **820,365** | **–** | **978,101** | **978,101** | **–** | **978,428** | **978,428** | **–** | **1,039,161** | **1,039,161** |
| 1. State Provident Funds | – | 138,545 | 138,545 | – | 198,252 | 198,252 | – | 165,609 | 165,609 | – | 201,407 | 201,407 |
| 2. Others | – | 681,820 | 681,820 | – | 779,849 | 779,849 | – | 812,819 | 812,819 | – | 837,755 | 837,755 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **16,418** | **16,418** | **–** | **29,759** | **29,759** | **–** | **41,718** | **41,718** | **–** | **35,238** | **35,238** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 5,195 | 5,195 | – | 18,828 | 18,828 | – | 18,828 | 18,828 | – | 24,887 | 24,887 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 11,224 | 11,224 | – | 10,931 | 10,931 | – | 22,890 | 22,890 | – | 10,352 | 10,352 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **308,129** | **308,129** | **–** | **475,607** | **475,607** | **–** | **483,848** | **483,848** | **–** | **503,817** | **503,817** |
| 1. Civil Deposits | – | 110,654 | 110,654 | – | 141,572 | 141,572 | – | 146,702 | 146,702 | – | 152,711 | 152,711 |
| 2. Deposits of Local Funds | – | 192,368 | 192,368 | – | 329,190 | 329,190 | – | 331,309 | 331,309 | – | 345,776 | 345,776 |
| 3. Civil Advances | – | 163 | 163 | – | 77 | 77 | – | 68 | 68 | – | 68 | 68 |
| 4. Others | – | 4,944 | 4,944 | – | 4,769 | 4,769 | – | 5,769 | 5,769 | – | 5,261 | 5,261 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **2,965,066** | **2,965,066** | **–** | **2,247,595** | **2,247,595** | **–** | **2,469,319** | **2,469,319** | **–** | **2,469,168** | **2,469,168** |
| 1. Suspense | – | 486,395 | 486,395 | – | 466,267 | 466,267 | – | 467,819 | 467,819 | – | 467,668 | 467,668 |
| 2. Cash Balance Investment Accounts | – | 567,652 | 567,652 | – | 30,005 | 30,005 | – | 25,005 | 25,005 | – | 25,005 | 25,005 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,911,019 | 1,911,019 | – | 1,751,324 | 1,751,324 | – | 1,976,495 | 1,976,495 | – | 1,976,495 | 1,976,495 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **606,249** | **606,249** | **–** | **620,793** | **620,793** | **–** | **660,898** | **660,898** | **–** | **660,910** | **660,910** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **346,346** | | | **511,272** | | | **376,360** | | | **356,189** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **-263,794** | | | **-525,116** | | | **-464,431** | | | **-336,705** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **82,551** | | | **-13,844** | | | **-88,071** | | | **19,484** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **14,552** | | | **-13,844** | | | **-88,071** | | | **19,484** |
| a) Opening Balance | | | 5,585 | | | -42,025 | | | 20,137 | | | -67,934 |
| b) Closing Balance | | | 20,137 | | | -55,869 | | | -67,934 | | | -48,450 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **68,000** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MADHYA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **511,965** | **9,643,304** | **10,155,269** | **624,192** | **3,438,892** | **4,063,084** | **715,244** | **13,427,399** | **14,142,643** | **703,338** | **4,039,346** | **4,742,684** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **511,965** | **273,466** | **785,431** | **624,192** | **214,446** | **838,638** | **715,244** | **243,207** | **958,451** | **703,338** | **268,115** | **971,452** |
| **I. Total Capital Outlay (1 + 2)** | **485,597** | **31,397** | **516,994** | **568,446** | **19,700** | **588,146** | **658,039** | **20,128** | **678,167** | **590,048** | **19,944** | **609,992** |
| **1. Development (a + b)** | **479,418** | **30,508** | **509,927** | **564,077** | **16,700** | **580,776** | **648,097** | **17,128** | **665,225** | **583,033** | **16,944** | **599,977** |
| **(a) Social Services (1 to 9)** | **71,983** | **261** | **72,244** | **89,246** | **684** | **89,930** | **117,026** | **612** | **117,638** | **124,287** | **499** | **124,786** |
| 1. Education, Sports, Art and Culture | 6,787 | – | 6,787 | 7,040 | – | 7,040 | 13,134 | – | 13,134 | 17,925 | – | 17,925 |
| 2. Medical and Public Health | 13,369 | 66 | 13,435 | 17,430 | 369 | 17,798 | 14,730 | 297 | 15,027 | 17,783 | 294 | 18,077 |
| 3. Family Welfare | 74 | – | 74 | 337 | – | 337 | 337 | – | 337 | 400 | – | 400 |
| 4. Water Supply and Sanitation | 30,125 | – | 30,125 | 37,725 | – | 37,725 | 61,073 | – | 61,073 | 46,485 | – | 46,485 |
| 5. Housing | 256 | – | 256 | 471 | – | 471 | 471 | – | 471 | 3,485 | 5 | 3,490 |
| 6. Urban Development | 4,149 | – | 4,149 | 5,058 | – | 5,058 | 5,611 | – | 5,611 | 5,587 | – | 5,587 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 16,543 | – | 16,543 | 18,668 | – | 18,668 | 19,064 | – | 19,064 | 28,519 | – | 28,519 |
| 8. Social Security and Welfare | 606 | 195 | 801 | 1,607 | 315 | 1,922 | 1,607 | 315 | 1,922 | 3,434 | 200 | 3,634 |
| 9. Others* | 73 | – | 73 | 910 | – | 910 | 1,000 | – | 1,000 | 669 | – | 669 |
| **(b) Economic Services (1 to 10)** | **407,435** | **30,247** | **437,683** | **474,830** | **16,016** | **490,846** | **531,070** | **16,516** | **547,586** | **458,747** | **16,445** | **475,192** |
| 1. Agriculture and Allied Activities (i to xi) | 4,282 | 456 | 4,738 | 4,984 | – | 4,984 | 6,202 | – | 6,202 | 4,740 | -60 | 4,680 |
| i) Crop Husbandry | 131 | – | 131 | – | – | – | – | – | – | – | – | – |
| ii) Soil and Water Conservation | 1,094 | – | 1,094 | 1,265 | – | 1,265 | 478 | – | 478 | – | – | – |
| iii) Animal Husbandry | – | – | – | 44 | – | 44 | 859 | – | 859 | 90 | – | 90 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 549 | – | 549 | 73 | – | 73 | 73 | – | 73 | 275 | – | 275 |
| vi) Forestry and Wild Life | 471 | – | 471 | 751 | – | 751 | 1,301 | – | 1,301 | 2,763 | – | 2,763 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 114 | 456 | 569 | – | – | – | – | – | – | 203 | -60 | 143 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 1,923 | – | 1,923 | 2,851 | – | 2,851 | 3,490 | – | 3,490 | 1,410 | – | 1,410 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 37,974 | – | 37,974 | 50,779 | – | 50,779 | 48,979 | – | 48,979 | 51,355 | – | 51,355 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 139,038 | – | 139,038 | 176,709 | – | 176,709 | 200,940 | – | 200,940 | 181,557 | – | 181,557 |
| 5. Energy | 78,781 | 29,782 | 108,563 | 68,857 | 16,000 | 84,857 | 65,974 | 16,000 | 81,974 | 44,893 | 16,000 | 60,893 |
| 6. Industry and Minerals (i to iv) | 20,806 | 9 | 20,815 | 1,703 | 11 | 1,714 | 12,023 | 511 | 12,534 | 1,416 | 500 | 1,916 |
| i) Village and Small Industries | 1,799 | 9 | 1,808 | 1,006 | 11 | 1,017 | 2,306 | 11 | 2,317 | 806 | – | 806 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 5 | – | 5 | 9 | – | 9 | 9 | – | 9 | 10 | – | 10 |
| iv) Others# | 19,002 | – | 19,002 | 689 | – | 689 | 9,709 | 500 | 10,209 | 600 | 500 | 1,100 |
| 7. Transport (i + ii) | 121,797 | – | 121,797 | 164,822 | – | 164,822 | 189,777 | – | 189,777 | 167,410 | – | 167,410 |
| i) Roads and Bridges | 117,118 | – | 117,118 | 160,772 | – | 160,772 | 185,727 | – | 185,727 | 165,650 | – | 165,650 |
| ii) Others** | 4,679 | – | 4,679 | 4,050 | – | 4,050 | 4,050 | – | 4,050 | 1,760 | – | 1,760 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MADHYA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | 200 | – | 200 | 500 | – | 500 |
| 10. General Economic Services (i + ii) | 4,757 | 1 | 4,758 | 6,975 | 5 | 6,980 | 6,975 | 5 | 6,980 | 6,876 | 5 | 6,881 |
| i) Tourism | 4,757 | – | 4,757 | 6,975 | – | 6,975 | 6,975 | – | 6,975 | 6,876 | – | 6,876 |
| ii) Others@@ | – | 1 | 1 | – | 5 | 5 | – | 5 | 5 | – | 5 | 5 |
| **2. Non-Development (General Services)** | **6,179** | **888** | **7,067** | **4,369** | **3,000** | **7,369** | **9,942** | **3,000** | **12,942** | **7,015** | **3,000** | **10,015** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **98,887** | **98,887** | **–** | **323,932** | **323,932** | **–** | **175,057** | **175,057** | **–** | **339,111** | **339,111** |
| 1. Market Loans | – | 35,684 | 35,684 | – | 51,084 | 51,084 | – | 51,084 | 51,084 | – | 50,859 | 50,859 |
| 2. Loans from LIC | – | 390 | 390 | – | 347 | 347 | – | 350 | 350 | – | 1,135 | 1,135 |
| 3. Loans from SBI and other Banks | – | 22 | 22 | – | 22 | 22 | – | 23 | 23 | – | 24 | 24 |
| 4. Loans from NABARD | – | 9,547 | 9,547 | – | 11,835 | 11,835 | – | 11,918 | 11,918 | – | 18,272 | 18,272 |
| 5. Loans from National Co-operative Development Corporation | – | 1,571 | 1,571 | – | 2,000 | 2,000 | – | 2,000 | 2,000 | – | 2,000 | 2,000 |
| 6. WMA from RBI | – | – | – | – | 200,000 | 200,000 | – | 50,000 | 50,000 | – | 200,000 | 200,000 |
| 7. Special Securities issued to NSSF | – | 7,618 | 7,618 | – | 11,726 | 11,726 | – | 11,726 | 11,726 | – | 19,472 | 19,472 |
| 8. Others | – | 44,054 | 44,054 | – | 46,918 | 46,918 | – | 47,956 | 47,956 | – | 47,349 | 47,349 |
| *of which:* Land Compensation Bonds | – | 40,787 | 40,787 | – | 36,071 | 36,071 | – | 36,071 | 36,071 | – | 36,071 | 36,071 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **74,266** | **74,266** | **–** | **44,216** | **44,216** | **–** | **43,675** | **43,675** | **–** | **44,545** | **44,545** |
| 1. State Plan Schemes | – | 72,657 | 72,657 | – | 42,653 | 42,653 | – | 42,127 | 42,127 | – | 43,102 | 43,102 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 277 | 277 | – | 276 | 276 | – | 276 | 276 | – | 275 | 275 |
| 3. Centrally Sponsored Schemes | – | 916 | 916 | – | 873 | 873 | – | 858 | 858 | – | 757 | 757 |
| 4. Non-Plan (i to ii) | – | 417 | 417 | – | 414 | 414 | – | 414 | 414 | – | 412 | 412 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 417 | 417 | – | 414 | 414 | – | 414 | 414 | – | 412 | 412 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **26,368** | **68,939** | **95,307** | **55,746** | **26,621** | **82,367** | **57,205** | **54,370** | **111,575** | **113,289** | **64,538** | **177,827** |
| **1. Developmental Purposes (a + b)** | **26,368** | **68,937** | **95,305** | **55,746** | **26,550** | **82,296** | **57,205** | **54,300** | **111,505** | **113,289** | **64,468** | **177,757** |
| **a) Social Services (1 to 7)** | **5,134** | **19,511** | **24,645** | **25,659** | **26,050** | **51,709** | **34,532** | **19,450** | **53,982** | **36,982** | **34,268** | **71,250** |
| 1. Education, Sports, Art and Culture | 60 | – | 60 | – | – | – | – | 400 | 400 | – | 400 | 400 |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 913 | – | 913 | 5,279 | – | 5,279 | 5,279 | – | 5,279 | 5,584 | – | 5,584 |
| 5. Housing | 278 | – | 278 | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 1 | 1 | – | 120 | 120 | – | 120 | 120 | – | 118 | 118 |
| 7. Others | 3,884 | 19,510 | 23,394 | 20,380 | 25,930 | 46,310 | 29,253 | 18,930 | 48,183 | 31,398 | 33,750 | 65,148 |
| **b) Economic Services (1 to 10)** | **21,234** | **49,426** | **70,660** | **30,087** | **500** | **30,587** | **22,673** | **34,850** | **57,523** | **76,307** | **30,200** | **106,507** |
| 1. Crop Husbandry | 5 | 26 | 31 | – | 500 | 500 | – | 250 | 250 | – | 200 | 200 |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 1,273 | – | 1,273 | 1,883 | – | 1,883 | 6,338 | – | 6,338 | 600 | – | 600 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MADHYA PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 16,068 | 49,400 | 65,468 | 28,200 | – | 28,200 | 16,331 | 34,600 | 50,931 | 73,703 | 30,000 | 103,703 |
| 7. Village and Small Industries | 46 | – | 46 | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | 300 | – | 300 | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 3,541 | – | 3,541 | 4 | – | 4 | 4 | – | 4 | 2,004 | – | 2,004 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **2** | **2** | **–** | **71** | **71** | **–** | **70** | **70** | **–** | **70** | **70** |
| a) Government Servants (other than Housing) | – | 2 | 2 | – | 71 | 71 | – | 70 | 70 | – | 70 | 70 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **133** | **133** | **–** | **1** | **1** | **–** | **155** | **155** | **–** | **13** | **13** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **10,000** | **10,000** | **–** | **10,000** | **10,000** | **–** | **10,000** | **10,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **126,144** | **126,144** | **–** | **133,173** | **133,173** | **–** | **126,486** | **126,486** | **–** | **135,877** | **135,877** |
| 1. State Provident Funds | – | 114,158 | 114,158 | – | 120,000 | 120,000 | – | 119,774 | 119,774 | – | 128,506 | 128,506 |
| 2. Others | – | 11,986 | 11,986 | – | 13,173 | 13,173 | – | 6,712 | 6,712 | – | 7,371 | 7,371 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **50,098** | **50,098** | **–** | **82,643** | **82,643** | **–** | **93,131** | **93,131** | **–** | **71,340** | **71,340** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | 36 | 36 | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | 100 | 100 | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 50,098 | 50,098 | – | 82,507 | 82,507 | – | 93,131 | 93,131 | – | 71,340 | 71,340 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **365,376** | **365,376** | **–** | **526,608** | **526,608** | **–** | **681,050** | **681,050** | **–** | **599,352** | **599,352** |
| 1. Civil Deposits | – | 188,039 | 188,039 | – | 250,000 | 250,000 | – | 235,567 | 235,567 | – | 256,825 | 256,825 |
| 2. Deposits of Local Funds | – | 12,784 | 12,784 | – | 1,000 | 1,000 | – | 17,494 | 17,494 | – | 26,750 | 26,750 |
| 3. Civil Advances | – | 19,903 | 19,903 | – | 30,000 | 30,000 | – | 18,000 | 18,000 | – | 20,000 | 20,000 |
| 4. Others | – | 144,651 | 144,651 | – | 245,608 | 245,608 | – | 409,988 | 409,988 | – | 295,776 | 295,776 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **8,164,738** | **8,164,738** | **–** | **1,716,500** | **1,716,500** | **–** | **11,896,403** | **11,896,403** | **–** | **2,667,744** | **2,667,744** |
| 1. Suspense | – | -5,039 | -5,039 | – | 15,000 | 15,000 | – | 15,000 | 15,000 | – | 14,881 | 14,881 |
| 2. Cash Balance Investment Accounts | – | 6,273,985 | 6,273,985 | – | 500,000 | 500,000 | – | 9,822,500 | 9,822,500 | – | 510,000 | 510,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,895,792 | 1,895,792 | – | 1,201,500 | 1,201,500 | – | 2,058,903 | 2,058,903 | – | 2,142,863 | 2,142,863 |
| **XI. Appropriation to Contingency Fund** | **–** | **6,000** | **6,000** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **657,326** | **657,326** | **–** | **555,500** | **555,500** | **–** | **326,944** | **326,944** | **–** | **86,882** | **86,882** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-185,241** | | | **-188,860** | | | **-313,650** | | | **-271,931** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **333,169** | | | **200,673** | | | **335,637** | | | **283,978** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **147,928** | | | **11,814** | | | **21,987** | | | **12,046** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-37,584** | | | **11,814** | | | **21,987** | | | **2,046** |
| a) Opening Balance | | | 4,408 | | | -35,477 | | | -33,176 | | | -11,189 |
| b) Closing Balance | | | -33,176 | | | -23,663 | | | -11,189 | | | -9,143 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **185,512** | | | **–** | | | **–** | | | **10,000** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MAHARASHTRA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **893,028** | **10,056,568** | **10,949,596** | **931,788** | **9,537,923** | **10,469,711** | **1,055,765** | **14,206,242** | **15,262,007** | **1,165,527** | **9,295,345** | **10,460,872** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **893,028** | **552,545** | **1,445,573** | **931,788** | **553,130** | **1,484,917** | **1,055,765** | **549,273** | **1,605,038** | **1,165,527** | **596,118** | **1,761,645** |
| **I. Total Capital Outlay (1 + 2)** | **798,315** | **210,904** | **1,009,218** | **865,509** | **203,502** | **1,069,012** | **988,588** | **197,619** | **1,186,207** | **1,125,374** | **223,906** | **1,349,280** |
| **1. Developmental (a + b)** | **782,166** | **202,789** | **984,955** | **843,940** | **193,919** | **1,037,859** | **962,217** | **187,921** | **1,150,138** | **1,093,848** | **214,137** | **1,307,985** |
| **(a) Social Services (1 to 9)** | **87,429** | **-214** | **87,215** | **76,872** | **108** | **76,980** | **86,958** | **108** | **87,066** | **129,069** | **32,201** | **161,270** |
| 1. Education, Sports, Art and Culture | 11,246 | – | 11,246 | 7,729 | – | 7,729 | 15,485 | – | 15,485 | 20,922 | – | 20,922 |
| 2. Medical and Public Health | 7,623 | – | 7,623 | 9,361 | – | 9,361 | 9,607 | – | 9,607 | 13,885 | – | 13,885 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 100 | – | 100 | 300 | – | 300 | 1,200 | – | 1,200 | 1,000 | 32,093 | 33,093 |
| 5. Housing | 967 | – | 967 | 3,527 | – | 3,527 | 2,822 | – | 2,822 | 4,084 | – | 4,084 |
| 6. Urban Development | 1,848 | 1 | 1,849 | 3,700 | 2 | 3,702 | 3,700 | 2 | 3,702 | 4,094 | 2 | 4,096 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 59,337 | – | 59,337 | 46,030 | – | 46,030 | 46,533 | – | 46,533 | 76,632 | – | 76,632 |
| 8. Social Security and Welfare | 435 | -215 | 220 | 243 | 106 | 349 | 243 | 106 | 349 | 218 | 106 | 323 |
| 9. Others* | 5,873 | – | 5,873 | 5,983 | – | 5,983 | 7,368 | – | 7,368 | 8,235 | – | 8,235 |
| **(b) Economic Services (1 to 10)** | **694,737** | **203,004** | **897,740** | **767,068** | **193,811** | **960,879** | **875,259** | **187,813** | **1,063,072** | **964,779** | **181,936** | **1,146,715** |
| 1. Agriculture and Allied Activities (i to xi) | 61,573 | 15,676 | 77,249 | 60,845 | 23,836 | 84,680 | 89,264 | 34,685 | 123,949 | 71,530 | 21,174 | 92,704 |
| i) Crop Husbandry | – | -49 | -49 | – | – | – | 12,820 | – | 12,820 | – | – | – |
| ii) Soil and Water Conservation | 35,673 | 2,788 | 38,460 | 34,520 | 5,352 | 39,872 | 45,358 | 5,363 | 50,721 | 43,842 | 2,735 | 46,577 |
| iii) Animal Husbandry | 53 | – | 53 | 378 | – | 378 | 389 | – | 389 | 357 | – | 357 |
| iv) Dairy Development | 27 | – | 27 | 222 | – | 222 | 241 | – | 241 | 1 | – | 1 |
| v) Fisheries | 1,715 | – | 1,715 | 2,831 | – | 2,831 | 2,202 | – | 2,202 | 5,072 | – | 5,072 |
| vi) Forestry and Wild Life | 1,498 | 174 | 1,673 | 1,684 | 170 | 1,853 | 2,047 | 170 | 2,216 | 2,096 | 175 | 2,271 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | 12,763 | 12,763 | 807 | 18,314 | 19,120 | 806 | 29,152 | 29,959 | 752 | 18,264 | 19,017 |
| ix) Agricultural Research and Education | 85 | – | 85 | 94 | – | 94 | 94 | – | 94 | 76 | – | 76 |
| x) Co-operation | 22,522 | – | 22,522 | 20,310 | – | 20,310 | 25,307 | – | 25,307 | 19,334 | – | 19,334 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 47,615 | – | 47,615 | 113,020 | – | 113,020 | 48,198 | – | 48,198 | 143,508 | – | 143,508 |
| 3. Special Area Programmes | 4,142 | – | 4,142 | 4,525 | – | 4,525 | 4,525 | – | 4,525 | 5,430 | – | 5,430 |
| *of which:* Hill Areas | 4,142 | – | 4,142 | 4,525 | – | 4,525 | 4,525 | – | 4,525 | 5,430 | – | 5,430 |
| 4. Major and Medium Irrigation and Flood Control | 367,534 | 164,763 | 532,297 | 337,662 | 141,769 | 479,431 | 512,067 | 136,712 | 648,779 | 533,376 | 133,388 | 666,765 |
| 5. Energy | 80,037 | – | 80,037 | 133,550 | – | 133,550 | 81,910 | – | 81,910 | 68,279 | – | 68,279 |
| 6. Industry and Minerals (i to iv) | 1,144 | – | 1,144 | 3,395 | – | 3,395 | 3,925 | – | 3,925 | 3,103 | – | 3,103 |
| i) Village and Small Industries | 845 | – | 845 | 3,395 | – | 3,395 | 3,925 | – | 3,925 | 3,103 | – | 3,103 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 299 | – | 299 | – | – | – | – | – | – | – | – | – |
| 7. Transport (i + ii) | 132,665 | 14,876 | 147,542 | 113,956 | 18,480 | 132,436 | 135,360 | 6,689 | 142,049 | 139,577 | 7,358 | 146,935 |
| i) Roads and Bridges | 132,665 | – | 132,665 | 113,956 | – | 113,956 | 135,360 | – | 135,360 | 139,577 | – | 139,577 |
| ii) Others** | – | 14,876 | 14,876 | – | 18,480 | 18,480 | – | 6,689 | 6,689 | – | 7,358 | 7,358 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## MAHARASHTRA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 9 | – | 9 | 10 | – | 10 | 6 | – | 6 | – | – | – |
| 10. General Economic Services (i + ii) | 17 | 7,688 | 7,706 | 106 | 9,726 | 9,832 | 5 | 9,726 | 9,732 | -25 | 20,016 | 19,991 |
| i) Tourism | – | – | – | 100 | – | 100 | – | – | – | – | – | – |
| ii) Others@@ | 17 | 7,688 | 7,706 | 6 | 9,726 | 9,732 | 5 | 9,726 | 9,732 | -25 | 20,016 | 19,991 |
| **2. Non-Development (General Services)** | **16,149** | **8,114** | **24,263** | **21,569** | **9,584** | **31,153** | **26,371** | **9,699** | **36,069** | **31,526** | **9,770** | **41,296** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **430,398** | **430,398** | **–** | **522,998** | **522,998** | **–** | **418,570** | **418,570** | **–** | **572,012** | **572,012** |
| 1. Market Loans | – | 56,952 | 56,952 | – | 77,685 | 77,685 | – | 77,685 | 77,685 | – | 79,628 | 79,628 |
| 2. Loans from LIC | – | 19,484 | 19,484 | – | 25,034 | 25,034 | – | 25,034 | 25,034 | – | 25,021 | 25,021 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 2,252 | 2,252 | – | 6,408 | 6,408 | – | 10,889 | 10,889 | – | 13,646 | 13,646 |
| 5. Loans from National Co-operative Development Corporation | – | 13,947 | 13,947 | – | 12,592 | 12,592 | – | 9,736 | 9,736 | – | 12,900 | 12,900 |
| 6. WMA from RBI | – | 266,483 | 266,483 | – | 300,000 | 300,000 | – | 195,363 | 195,363 | – | 300,000 | 300,000 |
| 7. Special Securities issued to NSSF | – | 43,895 | 43,895 | – | 71,253 | 71,253 | – | 71,253 | 71,253 | – | 110,978 | 110,978 |
| 8. Others | – | 27,385 | 27,385 | – | 30,025 | 30,025 | – | 28,609 | 28,609 | – | 29,839 | 29,839 |
| *of which:* Land Compensation Bonds | – | 3 | 3 | – | 5 | 5 | – | 5 | 5 | – | 5 | 5 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **40,277** | **40,277** | **–** | **41,653** | **41,653** | **–** | **41,268** | **41,268** | **–** | **42,554** | **42,554** |
| 1. State Plan Schemes | – | 38,466 | 38,466 | – | 39,716 | 39,716 | – | 39,310 | 39,310 | – | 40,560 | 40,560 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 83 | 83 | – | 83 | 83 | – | 83 | 83 | – | 83 | 83 |
| 3. Centrally Sponsored Schemes | – | 1,040 | 1,040 | – | 1,201 | 1,201 | – | 1,197 | 1,197 | – | 1,235 | 1,235 |
| 4. Non-Plan (i to ii) | – | 688 | 688 | – | 653 | 653 | – | 677 | 677 | – | 675 | 675 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 688 | 688 | – | 653 | 653 | – | 677 | 677 | – | 675 | 675 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **94,713** | **137,449** | **232,162** | **66,278** | **84,977** | **151,256** | **67,178** | **87,179** | **154,357** | **40,152** | **57,646** | **97,798** |
| **1. Developmental Purposes (a + b)** | **94,713** | **116,155** | **210,869** | **66,278** | **79,010** | **145,289** | **67,178** | **81,619** | **148,796** | **40,152** | **51,506** | **91,658** |
| **a) Social Services (1 to 7)** | **13,751** | **43,229** | **56,981** | **45,645** | **50,381** | **96,026** | **45,026** | **49,702** | **94,728** | **8,943** | **27,936** | **36,880** |
| 1. Education, Sports, Art and Culture | – | 15 | 15 | – | – | – | – | 50 | 50 | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | 58 | – | 58 | 62 | – | 62 | 62 | – | 62 | 71 | – | 71 |
| 4. Water Supply and Sanitation | – | 951 | 951 | – | 808 | 808 | – | 808 | 808 | – | 723 | 723 |
| 5. Housing | – | 23,694 | 23,694 | – | 25,738 | 25,738 | – | 25,738 | 25,738 | – | 1,776 | 1,776 |
| 6. Government Servants (Housing) | – | 18,535 | 18,535 | – | 23,805 | 23,805 | – | 23,082 | 23,082 | – | 25,408 | 25,408 |
| 7. Others | 13,694 | 35 | 13,728 | 45,583 | 30 | 45,613 | 44,964 | 25 | 44,989 | 8,872 | 30 | 8,902 |
| **b) Economic Services (1 to 10)** | **80,962** | **72,926** | **153,888** | **20,633** | **28,630** | **49,263** | **22,152** | **31,916** | **54,068** | **31,209** | **23,569** | **54,778** |
| 1. Crop Husbandry | – | 870 | 870 | – | 5 | 5 | – | 457 | 457 | – | 5 | 5 |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 69,430 | 62,841 | 132,271 | 4,392 | 16,176 | 20,568 | 5,288 | 13,087 | 18,374 | 4,190 | 11,000 | 15,190 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | 311 | – | 311 | 311 | – | 311 | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MAHARASHTRA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 7,007 | 7,516 | 14,523 | 8,736 | 12,449 | 21,185 | 8,658 | 12,474 | 21,132 | 17,442 | 12,449 | 29,891 |
| 7. Village and Small Industries | 1,899 | – | 1,899 | 5,440 | – | 5,440 | 6,181 | – | 6,181 | 5,255 | – | 5,255 |
| 8. Other Industries and Minerals | 814 | 1,698 | 2,512 | – | – | – | – | 5,529 | 5,529 | – | – | – |
| 9. Rural Development | 33 | – | 33 | – | – | – | – | – | – | – | – | – |
| 10. Others | 1,780 | – | 1,780 | 1,753 | – | 1,753 | 1,715 | 369 | 2,084 | 4,323 | 115 | 4,438 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **21,294** | **21,294** | **–** | **5,967** | **5,967** | **–** | **5,561** | **5,561** | **–** | **6,141** | **6,141** |
| a) Government Servants (other than Housing) | – | 4,069 | 4,069 | – | 5,967 | 5,967 | – | 5,561 | 5,561 | – | 6,141 | 6,141 |
| b) Miscellaneous | – | 17,225 | 17,225 | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **190,536** | **190,536** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **125,456** | **125,456** | **–** | **146,223** | **146,223** | **–** | **139,892** | **139,892** | **–** | **152,423** | **152,423** |
| 1. State Provident Funds | – | 117,163 | 117,163 | – | 131,801 | 131,801 | – | 124,699 | 124,699 | – | 130,934 | 130,934 |
| 2. Others | – | 8,293 | 8,293 | – | 14,423 | 14,423 | – | 15,193 | 15,193 | – | 21,489 | 21,489 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **434,241** | **434,241** | **–** | **400,254** | **400,254** | **–** | **1,273,620** | **1,273,620** | **–** | **173,695** | **173,695** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | 4 | 4 | – | 1,472 | 1,472 | – | – | – |
| 2. Sinking Funds | – | 69,806 | 69,806 | – | 56,100 | 56,100 | – | 56,100 | 56,100 | – | 59,900 | 59,900 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | 1,272 | 1,272 | – | – | – |
| 4. Others | – | 364,434 | 364,434 | – | 344,149 | 344,149 | – | 1,214,777 | 1,214,777 | – | 113,795 | 113,795 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **718,444** | **718,444** | **–** | **781,611** | **781,611** | **–** | **830,165** | **830,165** | **–** | **755,168** | **755,168** |
| 1. Civil Deposits | – | 678,457 | 678,457 | – | 686,155 | 686,155 | – | 780,344 | 780,344 | – | 678,747 | 678,747 |
| 2. Deposits of Local Funds | – | 7 | 7 | – | 200 | 200 | – | – | – | – | 51 | 51 |
| 3. Civil Advances | – | 21,572 | 21,572 | – | 37,522 | 37,522 | – | 20,882 | 20,882 | – | 33,286 | 33,286 |
| 4. Others | – | 18,409 | 18,409 | – | 57,734 | 57,734 | – | 28,939 | 28,939 | – | 43,083 | 43,083 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **6,375,031** | **6,375,031** | **–** | **6,160,490** | **6,160,490** | **–** | **10,005,977** | **10,005,977** | **–** | **6,088,920** | **6,088,920** |
| 1. Suspense | – | 2,434 | 2,434 | – | 11,190 | 11,190 | – | 1,242 | 1,242 | – | 1,320 | 1,320 |
| 2. Cash Balance Investment Accounts | – | 6,350,126 | 6,350,126 | – | 6,000,000 | 6,000,000 | – | 6,000,000 | 6,000,000 | – | 6,000,000 | 6,000,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 22,471 | 22,471 | – | 149,300 | 149,300 | – | 4,004,735 | 4,004,735 | – | 87,600 | 87,600 |
| **XI. Appropriation to Contingency Fund** | **–** | **-80,000** | **-80,000** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **1,473,832** | **1,473,832** | **–** | **1,196,215** | **1,196,215** | **–** | **1,211,952** | **1,211,952** | **–** | **1,229,021** | **1,229,021** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **62,981** | | | **239,546** | | | **-1,065,012** | | | **67,384** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **81,010** | | | **51,067** | | | **275,992** | | | **96,469** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **143,991** | | | **290,613** | | | **-789,020** | | | **163,854** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-1,241** | | | **290,613** | | | **-789,019** | | | **163,854** |
| a) Opening Balance | | | 147 | | | -88,886 | | | -1,094 | | | 297,042 |
| b) Closing Balance | | | -1,094 | | | 201,727 | | | -790,113 | | | 460,896 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **145,232** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MANIPUR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **91,611** | **888,373** | **979,984** | **50,644** | **522,231** | **572,875** | **126,487** | **178,972** | **305,460** | **128,458** | **178,479** | **306,937** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **91,611** | **29,501** | **121,112** | **50,644** | **30,106** | **80,750** | **126,487** | **31,741** | **158,229** | **128,458** | **31,705** | **160,163** |
| **I. Total Capital Outlay (1 + 2)** | **86,455** | **242** | **86,697** | **49,759** | **4** | **49,763** | **125,743** | **4** | **125,747** | **127,714** | **4** | **127,718** |
| **1. Development (a + b)** | **73,310** | **242** | **73,552** | **48,640** | **4** | **48,644** | **114,902** | **4** | **114,906** | **121,890** | **4** | **121,894** |
| **(a) Social Services (1 to 9)** | **27,047** | **3** | **27,050** | **13,019** | **1** | **13,020** | **41,464** | **1** | **41,465** | **43,341** | **1** | **43,342** |
| 1. Education, Sports, Art and Culture | 4,734 | – | 4,734 | 1,776 | – | 1,776 | 12,163 | – | 12,163 | 13,071 | – | 13,071 |
| 2. Medical and Public Health | 2,920 | – | 2,920 | 529 | – | 529 | 6,463 | – | 6,463 | 5,533 | – | 5,533 |
| 3. Family Welfare | -34 | – | -34 | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 13,906 | – | 13,906 | 8,652 | – | 8,652 | 16,370 | – | 16,370 | 12,196 | – | 12,196 |
| 5. Housing | 1,757 | 3 | 1,760 | 818 | 1 | 819 | 600 | 1 | 601 | 4,650 | 1 | 4,651 |
| 6. Urban Development | 3,085 | – | 3,085 | 1,116 | – | 1,116 | 3,431 | – | 3,431 | 4,984 | – | 4,984 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 123 | – | 123 | 61 | – | 61 | 443 | – | 443 | 966 | – | 966 |
| 8. Social Security and Welfare | 12 | – | 12 | – | – | – | 1,769 | – | 1,769 | 1,769 | – | 1,769 |
| 9. Others* | 544 | – | 544 | 67 | – | 67 | 225 | – | 225 | 172 | – | 172 |
| **(b) Economic Services (1 to 10)** | **46,263** | **238** | **46,502** | **35,622** | **3** | **35,625** | **73,438** | **3** | **73,441** | **78,549** | **3** | **78,552** |
| 1. Agriculture and Allied Activities (i to xi) | 145 | 238 | 384 | 200 | – | 200 | 799 | – | 799 | 3,555 | – | 3,555 |
| i) Crop Husbandry | – | -1 | -1 | – | – | – | – | – | – | – | – | – |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | 2,500 | – | 2,500 |
| iii) Animal Husbandry | 23 | – | 23 | 10 | – | 10 | 267 | – | 267 | 154 | – | 154 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 42 | – | 42 | 29 | – | 29 | – | – | – | – | – | – |
| vi) Forestry and Wild Life | – | – | – | – | – | – | – | – | – | – | – | – |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 2 | 239 | 241 | 2 | – | 2 | 402 | – | 402 | 603 | – | 603 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | 35 | – | 35 |
| x) Co-operation | 78 | – | 78 | 159 | – | 159 | 130 | – | 130 | 143 | – | 143 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | 120 | – | 120 |
| 2. Rural Development | 14 | – | 14 | 15 | – | 15 | 15 | – | 15 | 21 | – | 21 |
| 3. Special Area Programmes | 1,827 | – | 1,827 | 960 | – | 960 | 3,525 | – | 3,525 | 1,090 | – | 1,090 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 25,816 | – | 25,816 | 20,023 | – | 20,023 | 22,736 | – | 22,736 | 29,551 | – | 29,551 |
| 5. Energy | 6,138 | – | 6,138 | 5,660 | – | 5,660 | 13,926 | – | 13,926 | 14,719 | – | 14,719 |
| 6. Industry and Minerals (i to iv) | 3,289 | – | 3,289 | 6,251 | – | 6,251 | 6,252 | – | 6,252 | 6,726 | – | 6,726 |
| i) Village and Small Industries | 3,269 | – | 3,269 | 6,215 | – | 6,215 | 6,216 | – | 6,216 | 6,293 | – | 6,293 |
| ii) Iron and Steel Industries | 15 | – | 15 | 36 | – | 36 | 36 | – | 36 | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 6 | – | 6 | – | – | – | – | – | – | 433 | – | 433 |
| 7. Transport (i + ii) | 8,310 | – | 8,310 | 2,103 | 3 | 2,106 | 24,777 | 3 | 24,780 | 21,424 | 3 | 21,427 |
| i) Roads and Bridges | 8,278 | – | 8,278 | 2,003 | 3 | 2,006 | 23,298 | 3 | 23,301 | 20,596 | 3 | 20,599 |
| ii) Others** | 31 | – | 31 | 100 | – | 100 | 1,478 | – | 1,478 | 828 | – | 828 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MANIPUR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | 1,000 | – | 1,000 | 1,350 | – | 1,350 |
| 10. General Economic Services (i + ii) | 724 | – | 724 | 409 | – | 409 | 407 | – | 407 | 112 | – | 112 |
| i) Tourism | 724 | – | 724 | 409 | – | 409 | 407 | – | 407 | 112 | – | 112 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **13,145** | **–** | **13,145** | **1,119** | **–** | **1,119** | **10,842** | **–** | **10,842** | **5,824** | **–** | **5,824** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **4,238** | **4,238** | **–** | **5,193** | **5,193** | **–** | **6,722** | **6,722** | **–** | **7,048** | **7,048** |
| 1. Market Loans | – | 3,174 | 3,174 | – | 3,718 | 3,718 | – | 5,289 | 5,289 | – | 5,476 | 5,476 |
| 2. Loans from LIC | – | – | – | – | 300 | 300 | – | 300 | 300 | – | 302 | 302 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 23 | 23 | – | – | – | – | – | – | – | – | – |
| 5. Loans from National Co-operative Development Corporation | – | 268 | 268 | – | 267 | 267 | – | 265 | 265 | – | 265 | 265 |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | | 216 | 216 | | 309 | 309 | | 309 | 309 | | 360 | 360 |
| 8. Others | – | 557 | 557 | – | 600 | 600 | – | 559 | 559 | – | 645 | 645 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **24,492** | **24,492** | **–** | **24,428** | **24,428** | **–** | **24,485** | **24,485** | **–** | **24,473** | **24,473** |
| 1. State Plan Schemes | – | 232 | 232 | – | 195 | 195 | – | 233 | 233 | – | 233 | 233 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 28 | 28 | – | 27 | 27 | – | 28 | 28 | – | 28 | 28 |
| 3. Centrally Sponsored Schemes | – | 94 | 94 | – | 71 | 71 | – | 85 | 85 | – | 79 | 79 |
| 4. Non-Plan (i to ii) | – | 24,098 | 24,098 | – | 24,097 | 24,097 | – | 24,097 | 24,097 | – | 24,095 | 24,095 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 24,098 | 24,098 | – | 24,097 | 24,097 | – | 24,097 | 24,097 | – | 24,095 | 24,095 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | 40 | 40 | – | 38 | 38 | – | 43 | 43 | – | 39 | 39 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **5,156** | **529** | **5,685** | **885** | **480** | **1,365** | **744** | **530** | **1,274** | **744** | **180** | **924** |
| **1. Developmental Purposes (a + b)** | **5,156** | **61** | **5,217** | **885** | **125** | **1,010** | **744** | **105** | **849** | **744** | **105** | **849** |
| **a) Social Services (1 to 7)** | **5,000** | **61** | **5,061** | **–** | **125** | **125** | **24** | **105** | **129** | **24** | **105** | **129** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | 24 | – | 24 | 24 | – | 24 |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 61 | 61 | – | 125 | 125 | – | 105 | 105 | – | 105 | 105 |
| 7. Others | 5,000 | – | 5,000 | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **156** | **–** | **156** | **885** | **–** | **885** | **720** | **–** | **720** | **720** | **–** | **720** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MANIPUR

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | 137 | – | 137 | 620 | – | 620 | 620 | – | 620 | 670 | – | 670 |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 19 | – | 19 | 265 | – | 265 | 100 | – | 100 | 50 | – | 50 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **468** | **468** | **–** | **355** | **355** | **–** | **425** | **425** | **–** | **75** | **75** |
| a) Government Servants (other than Housing) | – | 468 | 468 | – | 355 | 355 | – | 425 | 425 | – | 75 | 75 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **7,859** | **7,859** | **–** | **6,288** | **6,288** | **–** | **7,888** | **7,888** | **–** | **8,302** | **8,302** |
| 1. State Provident Funds | – | 7,549 | 7,549 | – | 6,000 | 6,000 | – | 7,600 | 7,600 | – | 8,000 | 8,000 |
| 2. Others | – | 310 | 310 | – | 288 | 288 | – | 288 | 288 | – | 302 | 302 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **803** | **803** | **–** | **589** | **589** | **–** | **589** | **589** | **–** | **1,972** | **1,972** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | 1,266 | 1,266 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 803 | 803 | – | 589 | 589 | – | 589 | 589 | – | 706 | 706 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **18,767** | **18,767** | **–** | **12,401** | **12,401** | **–** | **15,500** | **15,500** | **–** | **12,500** | **12,500** |
| 1. Civil Deposits | – | 4,848 | 4,848 | – | 7,000 | 7,000 | – | 5,500 | 5,500 | – | 5,000 | 5,000 |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | 1,791 | 1,791 | – | 401 | 401 | – | – | – | – | – | – |
| 4. Others | – | 12,128 | 12,128 | – | 5,000 | 5,000 | – | 10,000 | 10,000 | – | 7,500 | 7,500 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **688,187** | **688,187** | **–** | **406,998** | **406,998** | **–** | **57,129** | **57,129** | **–** | **57,500** | **57,500** |
| 1. Suspense | – | 7,845 | 7,845 | – | 4,000 | 4,000 | – | 500 | 500 | – | 500 | 500 |
| 2. Cash Balance Investment Accounts | – | 671,434 | 671,434 | – | 399,998 | 399,998 | – | 56,129 | 56,129 | – | 55,500 | 55,500 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 8,908 | 8,908 | – | 3,000 | 3,000 | – | 500 | 500 | – | 1,500 | 1,500 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **143,256** | **143,256** | **–** | **65,849** | **65,849** | **–** | **66,125** | **66,125** | **–** | **66,500** | **66,500** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-51,960** | | | **-31,558** | | | **-108,877** | | | **-103,339** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **44,809** | | | **40,402** | | | **115,606** | | | **114,581** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-7,151** | | | **8,844** | | | **6,729** | | | **11,242** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-24,800** | | | **8,846** | | | **10,729** | | | **15,742** |
| a) Opening Balance | | | -13,978 | | | -16,285 | | | -31,075 | | | -20,347 |
| b) Closing Balance | | | -38,778 | | | -7,439 | | | -20,346 | | | -4,605 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **17,649** | | | **-2** | | | **-4,000** | | | **-4,500** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MEGHALAYA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **31,482** | **746,788** | **778,270** | **60,622** | **1,197,170** | **1,257,792** | **60,621** | **1,035,055** | **1,095,676** | **65,773** | **1,156,099** | **1,221,872** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **31,482** | **9,779** | **41,261** | **60,622** | **10,901** | **71,523** | **60,621** | **10,901** | **71,521** | **65,773** | **13,502** | **79,275** |
| **I. Total Capital Outlay (1 + 2)** | **31,253** | **783** | **32,037** | **57,786** | **–** | **57,786** | **57,785** | **–** | **57,785** | **61,132** | **–** | **61,132** |
| **1. Development (a + b)** | **29,974** | **429** | **30,403** | **53,995** | **–** | **53,995** | **53,993** | **–** | **53,993** | **57,546** | **–** | **57,546** |
| **(a) Social Services (1 to 9)** | **12,250** | **429** | **12,680** | **21,147** | **–** | **21,147** | **21,146** | **–** | **21,146** | **20,211** | **–** | **20,211** |
| 1. Education, Sports, Art and Culture | 202 | – | 202 | 700 | – | 700 | 700 | – | 700 | 138 | – | 138 |
| 2. Medical and Public Health | 1,801 | – | 1,801 | 3,149 | – | 3,149 | 3,149 | – | 3,149 | 2,052 | – | 2,052 |
| 3. Family Welfare | 5 | – | 5 | 120 | – | 120 | 120 | – | 120 | 50 | – | 50 |
| 4. Water Supply and Sanitation | 9,229 | – | 9,229 | 14,935 | – | 14,935 | 14,935 | – | 14,935 | 14,634 | – | 14,634 |
| 5. Housing | 209 | 429 | 638 | 494 | – | 494 | 494 | – | 494 | 490 | – | 490 |
| 6. Urban Development | 6 | – | 6 | 131 | – | 131 | 131 | – | 131 | 1,371 | – | 1,371 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Social Security and Welfare | 799 | – | 799 | 1,617 | – | 1,617 | 1,617 | – | 1,617 | 1,476 | – | 1,476 |
| 9. Others* | – | – | – | 1 | – | 1 | – | – | – | – | – | – |
| **(b) Economic Services (1 to 10)** | **17,723** | **–** | **17,723** | **32,848** | **–** | **32,848** | **32,847** | **–** | **32,847** | **37,335** | **–** | **37,335** |
| 1. Agriculture and Allied Activities (i to xi) | 459 | – | 459 | 1,827 | – | 1,827 | 1,827 | – | 1,827 | 1,695 | – | 1,695 |
| i) Crop Husbandry | 38 | – | 38 | 60 | – | 60 | 60 | – | 60 | 40 | – | 40 |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 8 | – | 8 | 20 | – | 20 | 20 | – | 20 | 15 | – | 15 |
| vi) Forestry and Wild Life | 4 | – | 4 | 995 | – | 995 | 995 | – | 995 | 925 | – | 925 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | 40 | – | 40 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 391 | – | 391 | 712 | – | 712 | 712 | – | 712 | 645 | – | 645 |
| xi) Others@ | 18 | – | 18 | 40 | – | 40 | 40 | – | 40 | 30 | – | 30 |
| 2. Rural Development | 6 | – | 6 | 50 | – | 50 | 50 | – | 50 | 74 | – | 74 |
| 3. Special Area Programmes | 4,664 | – | 4,664 | 3,045 | – | 3,045 | 3,045 | – | 3,045 | 12,625 | – | 12,625 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 561 | – | 561 | 2,180 | – | 2,180 | 2,180 | – | 2,180 | 1,773 | – | 1,773 |
| 5. Energy | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Industry and Minerals (i to iv) | 1,268 | – | 1,268 | 937 | – | 937 | 937 | – | 937 | 948 | – | 948 |
| i) Village and Small Industries | 748 | – | 748 | 710 | – | 710 | 710 | – | 710 | 47 | – | 47 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | 25 | – | 25 | 25 | – | 25 | 1 | – | 1 |
| iv) Others# | 520 | – | 520 | 202 | – | 202 | 202 | – | 202 | 900 | – | 900 |
| 7. Transport (i + ii) | 10,759 | – | 10,759 | 24,799 | – | 24,799 | 24,799 | – | 24,799 | 20,208 | – | 20,208 |
| i) Roads and Bridges | 10,444 | – | 10,444 | 24,374 | – | 24,374 | 24,374 | – | 24,374 | 19,768 | – | 19,768 |
| ii) Others** | 315 | – | 315 | 425 | – | 425 | 425 | – | 425 | 440 | – | 440 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MEGHALAYA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 7 | – | 7 | 10 | – | 10 | 10 | – | 10 | 11 | – | 11 |
| i) Tourism | 7 | – | 7 | 10 | – | 10 | 10 | – | 10 | 11 | – | 11 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **1,280** | **354** | **1,634** | **3,791** | **–** | **3,791** | **3,791** | **–** | **3,791** | **3,586** | **–** | **3,586** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **5,686** | **5,686** | **–** | **12,444** | **12,444** | **–** | **12,444** | **12,444** | **–** | **15,071** | **15,071** |
| 1. Market Loans | – | 2,750 | 2,750 | – | 4,820 | 4,820 | – | 4,820 | 4,820 | – | 7,308 | 7,308 |
| 2. Loans from LIC | – | 27 | 27 | – | 27 | 27 | – | 27 | 27 | – | 26 | 26 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 330 | 330 | – | 635 | 635 | – | 635 | 635 | – | 920 | 920 |
| 5. Loans from National Co-operative Development Corporation | – | 214 | 214 | – | 240 | 240 | – | 240 | 240 | – | 210 | 210 |
| 6. WMA from RBI | – | – | – | – | 4,050 | 4,050 | – | 4,050 | 4,050 | – | 4,050 | 4,050 |
| 7. Special Securities issued to NSSF | – | 296 | 296 | – | 422 | 422 | – | 422 | 422 | – | 474 | 474 |
| 8. Others | – | 2,069 | 2,069 | – | 2,250 | 2,250 | – | 2,250 | 2,250 | – | 2,083 | 2,083 |
| *of which:* Land Compensation Bonds | – | 140 | 140 | – | 140 | 140 | – | 140 | 140 | – | 140 | 140 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **2,942** | **2,942** | **–** | **2,107** | **2,107** | **–** | **2,106** | **2,106** | **–** | **1,881** | **1,881** |
| 1. State Plan Schemes | – | 2,663 | 2,663 | – | 1,816 | 1,816 | – | 1,816 | 1,816 | – | 1,665 | 1,665 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 2 | 2 | – | 2 | 2 | – | 2 | 2 | – | 2 | 2 |
| 3. Centrally Sponsored Schemes | – | 83 | 83 | – | 101 | 101 | – | 101 | 101 | – | 107 | 107 |
| 4. Non-Plan (i to ii) | – | 38 | 38 | – | 40 | 40 | – | 40 | 40 | – | 42 | 42 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 38 | 38 | – | 40 | 40 | – | 40 | 40 | – | 42 | 42 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | 69 | 69 | – | 66 | 66 | – | 66 | 66 | – | 66 | 66 |
| 7. Others | – | 86 | 86 | – | 82 | 82 | – | 81 | 81 | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **228** | **368** | **596** | **2,836** | **400** | **3,236** | **2,836** | **400** | **3,236** | **4,641** | **600** | **5,241** |
| **1. Developmental Purposes (a + b)** | **228** | **98** | **326** | **2,836** | **50** | **2,886** | **2,836** | **50** | **2,886** | **4,641** | **50** | **4,691** |
| **a) Social Services (1 to 7)** | **–** | **98** | **98** | **–** | **50** | **50** | **–** | **50** | **50** | **–** | **50** | **50** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 98 | 98 | – | 40 | 40 | – | 40 | 40 | – | 40 | 40 |
| 7. Others | – | – | – | – | 10 | 10 | – | 10 | 10 | – | 10 | 10 |
| **b) Economic Services (1 to 10)** | **228** | **–** | **228** | **2,836** | **–** | **2,836** | **2,836** | **–** | **2,836** | **4,641** | **–** | **4,641** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 101 | – | 101 | 136 | – | 136 | 136 | – | 136 | 131 | – | 131 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MEGHALAYA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 127 | – | 127 | 2,200 | – | 2,200 | 2,200 | – | 2,200 | 4,510 | – | 4,510 |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | 500 | – | 500 | 500 | – | 500 | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **270** | **270** | **–** | **350** | **350** | **–** | **350** | **350** | **–** | **550** | **550** |
| a) Government Servants (other than Housing) | – | 270 | 270 | – | 350 | 350 | – | 350 | 350 | – | 550 | 550 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **7,832** | **7,832** | **–** | **21,000** | **21,000** | **–** | **19,720** | **19,720** | **–** | **21,000** | **21,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **5,486** | **5,486** | **–** | **3,150** | **3,150** | **–** | **4,465** | **4,465** | **–** | **5,502** | **5,502** |
| 1. State Provident Funds | – | 5,486 | 5,486 | – | 3,150 | 3,150 | – | 4,465 | 4,465 | – | 5,502 | 5,502 |
| 2. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **VIII. Reserve Funds (1 to 4)** | **–** | **1,759** | **1,759** | **–** | **2,254** | **2,254** | **–** | **2,369** | **2,369** | **–** | **2,609** | **2,609** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | 1,059 | 1,059 | – | 1,174 | 1,174 | – | 1,378 | 1,378 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,759 | 1,759 | – | 1,195 | 1,195 | – | 1,195 | 1,195 | – | 1,231 | 1,231 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **34,592** | **34,592** | **–** | **13,460** | **13,460** | **–** | **24,462** | **24,462** | **–** | **28,234** | **28,234** |
| 1. Civil Deposits | – | 30,490 | 30,490 | – | 10,256 | 10,256 | – | 21,258 | 21,258 | – | 24,530 | 24,530 |
| 2. Deposits of Local Funds | – | – | – | – | 2 | 2 | – | 2 | 2 | – | 2 | 2 |
| 3. Civil Advances | – | 4,102 | 4,102 | – | 3,202 | 3,202 | – | 3,202 | 3,202 | – | 3,702 | 3,702 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **610,482** | **610,482** | **–** | **1,080,391** | **1,080,391** | **–** | **877,820** | **877,820** | **–** | **999,940** | **999,940** |
| 1. Suspense | – | 1,115 | 1,115 | – | 1,464 | 1,464 | – | 1,464 | 1,464 | – | 1,565 | 1,565 |
| 2. Cash Balance Investment Accounts | – | 608,900 | 608,900 | – | 300,000 | 300,000 | – | 300,000 | 300,000 | – | 333,000 | 333,000 |
| 3. Deposits with RBI | – | – | – | – | 778,571 | 778,571 | – | 576,000 | 576,000 | – | 664,969 | 664,969 |
| 4. Others | – | 467 | 467 | – | 356 | 356 | – | 356 | 356 | – | 406 | 406 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **76,858** | **76,858** | **–** | **61,964** | **61,964** | **–** | **91,268** | **91,268** | **–** | **81,262** | **81,262** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-9,039** | | | **-27,087** | | | **-27,583** | | | **-37,179** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **23,471** | | | **50,968** | | | **50,852** | | | **52,239** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **14,432** | | | **23,881** | | | **23,269** | | | **15,060** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-5,714** | | | **1,481** | | | **3,023** | | | **1,296** |
| a) Opening Balance | | | -1,725 | | | -4,018 | | | -7,439 | | | -4,416 |
| b) Closing Balance | | | -7,439 | | | -2,538 | | | -4,416 | | | -3,120 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **20,146** | | | **22,400** | | | **20,246** | | | **13,764** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MIZORAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **45,196** | **438,419** | **483,615** | **28,869** | **32,619** | **61,488** | **53,244** | **1,581,683** | **1,634,928** | **33,677** | **29,755** | **63,432** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **45,196** | **12,568** | **57,764** | **28,869** | **12,379** | **41,248** | **53,244** | **13,161** | **66,406** | **33,677** | **11,867** | **45,544** |
| **I. Total Capital Outlay (1 + 2)** | **45,196** | **1,448** | **46,644** | **28,869** | **–** | **28,869** | **52,728** | **1,414** | **54,142** | **33,295** | **–** | **33,295** |
| **1. Development (a + b)** | **43,381** | **819** | **44,200** | **27,406** | **–** | **27,406** | **51,268** | **1,414** | **52,682** | **31,880** | **–** | **31,880** |
| **(a) Social Services (1 to 9)** | **12,157** | **46** | **12,203** | **4,173** | **–** | **4,173** | **11,829** | **–** | **11,829** | **17,634** | **–** | **17,634** |
| 1. Education, Sports, Art and Culture | 1,645 | – | 1,645 | 106 | – | 106 | 1,037 | – | 1,037 | 1,650 | – | 1,650 |
| 2. Medical and Public Health | 20 | 46 | 66 | 5 | – | 5 | 24 | – | 24 | 27 | – | 27 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 7,795 | – | 7,795 | 3,273 | – | 3,273 | 7,645 | – | 7,645 | 2,650 | – | 2,650 |
| 5. Housing | 281 | – | 281 | 300 | – | 300 | 295 | – | 295 | 295 | – | 295 |
| 6. Urban Development | 178 | – | 178 | 125 | – | 125 | 1,278 | – | 1,278 | 12,637 | – | 12,637 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Social Security and Welfare | 2,209 | – | 2,209 | 324 | – | 324 | 1,510 | – | 1,510 | 324 | – | 324 |
| 9. Others* | 30 | – | 30 | 40 | – | 40 | 40 | – | 40 | 50 | – | 50 |
| **(b) Economic Services (1 to 10)** | **31,224** | **774** | **31,997** | **23,233** | **–** | **23,233** | **39,439** | **1,414** | **40,853** | **14,246** | **–** | **14,246** |
| 1. Agriculture and Allied Activities (i to xi) | 1,592 | 774 | 2,365 | 518 | – | 518 | 1,640 | 1,414 | 3,054 | 314 | – | 314 |
| i) Crop Husbandry | 489 | – | 489 | 230 | – | 230 | 292 | – | 292 | 55 | – | 55 |
| ii) Soil and Water Conservation | 201 | – | 201 | 1 | – | 1 | 633 | – | 633 | – | – | – |
| iii) Animal Husbandry | 29 | – | 29 | 52 | – | 52 | 52 | – | 52 | – | – | – |
| iv) Dairy Development | 4 | – | 4 | – | – | – | – | – | – | – | – | – |
| v) Fisheries | – | – | – | – | – | – | 45 | – | 45 | 5 | – | 5 |
| vi) Forestry and Wild Life | 559 | – | 559 | 105 | – | 105 | 391 | – | 391 | 80 | – | 80 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 130 | 774 | 904 | 38 | – | 38 | 28 | 1,414 | 1,442 | 5 | – | 5 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 179 | – | 179 | 92 | – | 92 | 147 | – | 147 | 117 | – | 117 |
| xi) Others@ | – | – | – | – | – | – | 52 | – | 52 | 52 | – | 52 |
| 2. Rural Development | 224 | – | 224 | 250 | – | 250 | 265 | – | 265 | 695 | – | 695 |
| 3. Special Area Programmes | 6,596 | – | 6,596 | 879 | – | 879 | 6,774 | – | 6,774 | 1,289 | – | 1,289 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 3,357 | – | 3,357 | 2,911 | – | 2,911 | 3,182 | – | 3,182 | 2,500 | – | 2,500 |
| 5. Energy | 6,820 | – | 6,820 | 4,950 | – | 4,950 | 8,593 | – | 8,593 | 4,411 | – | 4,411 |
| 6. Industry and Minerals (i to iv) | 535 | – | 535 | 235 | – | 235 | 765 | – | 765 | 1,161 | – | 1,161 |
| i) Village and Small Industries | 535 | – | 535 | 235 | – | 235 | 765 | – | 765 | 1,161 | – | 1,161 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Transport (i + ii) | 11,813 | – | 11,813 | 13,490 | – | 13,490 | 16,165 | – | 16,165 | 3,877 | – | 3,877 |
| i) Roads and Bridges | 11,609 | – | 11,609 | 13,384 | – | 13,384 | 16,064 | – | 16,064 | 3,836 | – | 3,836 |
| ii) Others** | 204 | – | 204 | 106 | – | 106 | 101 | – | 101 | 41 | – | 41 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MIZORAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 287 | – | 287 | – | – | – | 2,056 | – | 2,056 | – | – | – |
| i) Tourism | 287 | – | 287 | – | – | – | 2,056 | – | 2,056 | – | – | – |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **1,815** | **628** | **2,444** | **1,463** | **–** | **1,463** | **1,460** | **–** | **1,460** | **1,415** | **–** | **1,415** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **7,941** | **7,941** | **–** | **16,175** | **16,175** | **–** | **16,075** | **16,075** | **–** | **16,132** | **16,132** |
| 1. Market Loans | – | 1,650 | 1,650 | – | 2,271 | 2,271 | – | 2,271 | 2,271 | – | 2,997 | 2,997 |
| 2. Loans from LIC | – | 2,609 | 2,609 | – | 1,967 | 1,967 | – | 1,867 | 1,867 | – | 2,089 | 2,089 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 657 | 657 | – | 714 | 714 | – | 714 | 714 | – | 880 | 880 |
| 5. Loans from National Co-operative Development Corporation | – | 187 | 187 | – | 187 | 187 | – | 187 | 187 | – | 187 | 187 |
| 6. WMA from RBI | – | – | – | – | 6,670 | 6,670 | – | 6,670 | 6,670 | – | 6,670 | 6,670 |
| 7. Special Securities issued to NSSF | – | 111 | 111 | – | 164 | 164 | – | 164 | 164 | – | 242 | 242 |
| 8. Others | – | 2,726 | 2,726 | – | 4,202 | 4,202 | – | 4,202 | 4,202 | – | 3,067 | 3,067 |
| *of which:* Land Compensation Bonds | – | 456 | 456 | – | – | – | – | – | – | – | 456 | 456 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **3,154** | **3,154** | **–** | **1,823** | **1,823** | **–** | **1,817** | **1,817** | **–** | **1,880** | **1,880** |
| 1. State Plan Schemes | – | 2,820 | 2,820 | – | 1,501 | 1,501 | – | 1,501 | 1,501 | – | 1,570 | 1,570 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | 115 | 115 | – | 128 | 128 | – | 128 | 128 | – | 150 | 150 |
| 4. Non-Plan (i to ii) | – | 130 | 130 | – | 93 | 93 | – | 93 | 93 | – | 73 | 73 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 130 | 130 | – | 93 | 93 | – | 93 | 93 | – | 73 | 73 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | 89 | 89 | – | 101 | 101 | – | 96 | 96 | – | 87 | 87 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **–** | **25** | **25** | **–** | **1,051** | **1,051** | **516** | **525** | **1,041** | **382** | **525** | **907** |
| **1. Developmental Purposes (a + b)** | **–** | **25** | **25** | **–** | **536** | **536** | **516** | **25** | **541** | **382** | **25** | **407** |
| **a) Social Services (1 to 7)** | **–** | **25** | **25** | **–** | **536** | **536** | **498** | **25** | **523** | **382** | **25** | **407** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | 102 | – | 102 | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | 536 | 536 | 396 | – | 396 | 382 | – | 382 |
| 6. Government Servants (Housing) | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 25 | 25 | – | – | – | – | 25 | 25 | – | 25 | 25 |
| **b) Economic Services (1 to 10)** | **–** | **–** | **–** | **–** | **–** | **–** | **18** | **–** | **18** | **–** | **–** | **–** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | – | – | – | – | – | 8 | – | 8 | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## MIZORAM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | 10 | – | 10 | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **–** | **–** | **–** | **515** | **515** | **–** | **500** | **500** | **–** | **500** | **500** |
| a) Government Servants (other than Housing) | – | – | – | – | 515 | 515 | – | 500 | 500 | – | 500 | 500 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **10** | **10** | **–** | **10** | **10** | **–** | **10** | **10** | **–** | **10** | **10** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **7,123** | **7,123** | **–** | **8,000** | **8,000** | **–** | **8,000** | **8,000** | **–** | **8,748** | **8,748** |
| 1. State Provident Funds | – | 6,926 | 6,926 | – | 7,750 | 7,750 | – | 7,750 | 7,750 | – | 8,498 | 8,498 |
| 2. Others | – | 196 | 196 | – | 250 | 250 | – | 250 | 250 | – | 250 | 250 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **1,897** | **1,897** | **–** | **2,450** | **2,450** | **–** | **2,802** | **2,802** | **–** | **1,050** | **1,050** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 1,200 | 1,200 | – | 1,400 | 1,400 | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 697 | 697 | – | 1,050 | 1,050 | – | 2,802 | 2,802 | – | 1,050 | 1,050 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **36,227** | **36,227** | **–** | **1,710** | **1,710** | **–** | **22,414** | **22,414** | **–** | **10** | **10** |
| 1. Civil Deposits | – | 34,714 | 34,714 | – | 1,700 | 1,700 | – | 22,054 | 22,054 | – | – | – |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | 1,513 | 1,513 | – | 10 | 10 | – | 360 | 360 | – | 10 | 10 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **284,735** | **284,735** | **–** | **1,400** | **1,400** | **–** | **1,459,845** | **1,459,845** | **–** | **1,400** | **1,400** |
| 1. Suspense | – | 770 | 770 | – | – | – | – | 252,300 | 252,300 | – | – | – |
| 2. Cash Balance Investment Accounts | – | 283,013 | 283,013 | – | – | – | – | 118,380 | 118,380 | – | – | – |
| 3. Deposits with RBI | – | – | – | – | – | – | – | 1,088,300 | 1,088,300 | – | – | – |
| 4. Others | – | 952 | 952 | – | 1,400 | 1,400 | – | 865 | 865 | – | 1,400 | 1,400 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **95,860** | **95,860** | **–** | **–** | **–** | **–** | **68,781** | **68,781** | **–** | **–** | **–** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-33,163** | | | **-7,954** | | | **-45,053** | | | **-13,094** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **25,165** | | | **16,285** | | | **38,859** | | | **18,523** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-7,998** | | | **8,331** | | | **-6,194** | | | **5,429** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **8,350** | | | **8,331** | | | **-6,194** | | | **5,429** |
| a) Opening Balance | | | -10,621 | | | -10,417 | | | -2,270 | | | -8,465 |
| b) Closing Balance | | | -2,270 | | | -2,086 | | | -8,465 | | | -3,036 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **-14,389** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **-1,959** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## NAGALAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **69,533** | **494,003** | **563,536** | **83,660** | **195,373** | **279,033** | **96,697** | **483,261** | **579,958** | **83,659** | **487,480** | **571,139** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **69,533** | **16,751** | **86,284** | **83,660** | **20,273** | **103,933** | **96,697** | **18,228** | **114,925** | **83,659** | **21,806** | **105,465** |
| **I. Total Capital Outlay (1 + 2)** | **69,529** | **1,519** | **71,047** | **82,878** | **881** | **83,759** | **95,915** | **1,581** | **97,496** | **82,877** | **381** | **83,258** |
| **1. Development (a + b)** | **62,813** | **1,519** | **64,332** | **61,182** | **881** | **62,064** | **84,753** | **1,581** | **86,334** | **61,182** | **381** | **61,563** |
| **(a) Social Services (1 to 9)** | **24,095** | **–** | **24,095** | **21,484** | **–** | **21,484** | **38,054** | **–** | **38,054** | **21,484** | **–** | **21,484** |
| 1. Education, Sports, Art and Culture | 4,419 | – | 4,419 | 4,014 | – | 4,014 | 4,522 | – | 4,522 | 4,014 | – | 4,014 |
| 2. Medical and Public Health | 1,211 | – | 1,211 | 3,873 | – | 3,873 | 3,371 | – | 3,371 | 3,873 | – | 3,873 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 4,876 | – | 4,876 | 1,313 | – | 1,313 | 9,500 | – | 9,500 | 1,313 | – | 1,313 |
| 5. Housing | 5,288 | – | 5,288 | 4,707 | – | 4,707 | 7,039 | – | 7,039 | 4,707 | – | 4,707 |
| 6. Urban Development | 5,674 | – | 5,674 | 5,738 | – | 5,738 | 11,429 | – | 11,429 | 5,737 | – | 5,737 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Social Security and Welfare | 2,277 | – | 2,277 | 1,398 | – | 1,398 | 1,607 | – | 1,607 | 1,398 | – | 1,398 |
| 9. Others* | 350 | – | 350 | 443 | – | 443 | 587 | – | 587 | 443 | – | 443 |
| **(b) Economic Services (1 to 10)** | **38,718** | **1,519** | **40,237** | **39,698** | **881** | **40,579** | **46,699** | **1,581** | **48,280** | **39,698** | **381** | **40,079** |
| 1. Agriculture and Allied Activities (i to xi) | 2,717 | 1,230 | 3,947 | 3,598 | 501 | 4,099 | 4,523 | 1,162 | 5,685 | 3,598 | 1 | 3,599 |
| i) Crop Husbandry | 592 | – | 592 | 1,296 | – | 1,296 | 1,296 | – | 1,296 | 1,296 | – | 1,296 |
| ii) Soil and Water Conservation | 18 | – | 18 | 20 | – | 20 | 20 | – | 20 | 20 | – | 20 |
| iii) Animal Husbandry | 328 | – | 328 | 353 | – | 353 | 353 | – | 353 | 353 | – | 353 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 151 | – | 151 | 184 | – | 184 | 184 | – | 184 | 184 | – | 184 |
| vi) Forestry and Wild Life | 1,300 | – | 1,300 | 707 | – | 707 | 1,605 | – | 1,605 | 707 | – | 707 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 182 | 530 | 712 | 219 | 1 | 220 | 246 | 662 | 908 | 219 | 1 | 220 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 146 | 700 | 846 | 819 | 500 | 1,319 | 819 | 500 | 1,319 | 819 | – | 819 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | 11,350 | – | 11,350 | 9,537 | – | 9,537 | 9,794 | – | 9,794 | 9,537 | – | 9,537 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 96 | – | 96 | 6 | – | 6 | 682 | – | 682 | 6 | – | 6 |
| 5. Energy | 4,647 | – | 4,647 | 12,466 | – | 12,466 | 10,681 | – | 10,681 | 12,466 | – | 12,466 |
| 6. Industry and Minerals (i to iv) | 2,683 | – | 2,683 | 2,608 | – | 2,608 | 3,318 | 39 | 3,357 | 2,608 | – | 2,608 |
| i) Village and Small Industries | 53 | – | 53 | 64 | – | 64 | 64 | – | 64 | 64 | – | 64 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 621 | – | 621 | 558 | – | 558 | 628 | – | 628 | 558 | – | 558 |
| iv) Others# | 2,009 | – | 2,009 | 1,986 | – | 1,986 | 2,626 | 39 | 2,665 | 1,986 | – | 1,986 |
| 7. Transport (i + ii) | 16,465 | 289 | 16,754 | 10,937 | 380 | 11,317 | 17,078 | 380 | 17,458 | 10,937 | 380 | 11,317 |
| i) Roads and Bridges | 15,725 | 289 | 16,014 | 10,044 | 380 | 10,424 | 16,231 | 380 | 16,611 | 10,044 | 380 | 10,424 |
| ii) Others** | 740 | – | 740 | 893 | – | 893 | 847 | – | 847 | 893 | – | 893 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## NAGALAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 50 | – | 50 | 100 | – | 100 | 270 | – | 270 | 100 | – | 100 |
| 10. General Economic Services (i + ii) | 711 | – | 711 | 447 | – | 447 | 352 | – | 352 | 447 | – | 447 |
| i) Tourism | 620 | – | 620 | 395 | – | 395 | 295 | – | 295 | 395 | – | 395 |
| ii) Others@@ | 91 | – | 91 | 52 | – | 52 | 57 | – | 57 | 52 | – | 52 |
| **2. Non-Development (General Services)** | **6,716** | **–** | **6,716** | **21,695** | **–** | **21,695** | **11,162** | **–** | **11,162** | **21,695** | **–** | **21,695** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **42,353** | **42,353** | **–** | **67,365** | **67,365** | **–** | **61,208** | **61,208** | **–** | **69,399** | **69,399** |
| 1. Market Loans | – | 5,151 | 5,151 | – | 7,927 | 7,927 | – | 7,927 | 7,927 | – | 10,146 | 10,146 |
| 2. Loans from LIC | – | 647 | 647 | – | 826 | 826 | – | 801 | 801 | – | 1,134 | 1,134 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 902 | 902 | – | 1,134 | 1,134 | – | 1,166 | 1,166 | – | 979 | 979 |
| 5. Loans from National Co-operative Development Corporation | – | 1,201 | 1,201 | – | 77 | 77 | – | 147 | 147 | – | 150 | 150 |
| 6. WMA from RBI | – | 28,940 | 28,940 | – | 50,000 | 50,000 | – | 45,000 | 45,000 | – | 50,000 | 50,000 |
| 7. Special Securities issued to NSSF | – | 127 | 127 | – | 1,011 | 1,011 | – | 111 | 111 | – | 136 | 136 |
| 8. Others | – | 5,386 | 5,386 | – | 6,392 | 6,392 | – | 6,056 | 6,056 | – | 6,855 | 6,855 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **1,800** | **1,800** | **–** | **1,986** | **1,986** | **–** | **399** | **399** | **–** | **1,986** | **1,986** |
| 1. State Plan Schemes | – | 1,419 | 1,419 | – | 1,693 | 1,693 | – | 106 | 106 | – | 1,693 | 1,693 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 33 | 33 | – | 7 | 7 | – | 7 | 7 | – | 7 | 7 |
| 3. Centrally Sponsored Schemes | – | 127 | 127 | – | 178 | 178 | – | 178 | 178 | – | 178 | 178 |
| 4. Non-Plan (i to ii) | – | 86 | 86 | – | 12 | 12 | – | 12 | 12 | – | 12 | 12 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 86 | 86 | – | 12 | 12 | – | 12 | 12 | – | 12 | 12 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | 46 | 46 | – | 51 | 51 | – | 51 | 51 | – | 51 | 51 |
| 7. Others | – | 88 | 88 | – | 44 | 44 | – | 44 | 44 | – | 44 | 44 |
| **IV. Loans and Advances by State Governments (1+2)** | **4** | **20** | **24** | **782** | **40** | **822** | **782** | **40** | **822** | **782** | **40** | **822** |
| **1. Developmental Purposes (a + b)** | **4** | **18** | **22** | **782** | **22** | **804** | **782** | **22** | **804** | **782** | **22** | **804** |
| **a) Social Services (1 to 7)** | **–** | **18** | **18** | **–** | **22** | **22** | **–** | **22** | **22** | **–** | **22** | **22** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 18 | 18 | – | 22 | 22 | – | 22 | 22 | – | 22 | 22 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **4** | **–** | **4** | **782** | **–** | **782** | **782** | **–** | **782** | **782** | **–** | **782** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 4 | – | 4 | 782 | – | 782 | 782 | – | 782 | 782 | – | 782 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## NAGALAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **2** | **2** | **–** | **19** | **19** | **–** | **19** | **19** | **–** | **19** | **19** |
| a) Government Servants (other than Housing) | – | 2 | 2 | – | 19 | 19 | – | 19 | 19 | – | 19 | 19 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **10,232** | **10,232** | **–** | **12,290** | **12,290** | **–** | **12,305** | **12,305** | **–** | **13,310** | **13,310** |
| 1. State Provident Funds | – | 9,930 | 9,930 | – | 12,000 | 12,000 | – | 12,000 | 12,000 | – | 13,000 | 13,000 |
| 2. Others | – | 301 | 301 | – | 290 | 290 | – | 305 | 305 | – | 310 | 310 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **2,634** | **2,634** | **–** | **300** | **300** | **–** | **2,218** | **2,218** | **–** | **2,354** | **2,354** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 1,617 | 1,617 | – | – | – | – | 1,918 | 1,918 | – | 2,054 | 2,054 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,017 | 1,017 | – | 300 | 300 | – | 300 | 300 | – | 300 | 300 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **3,568** | **3,568** | **–** | **12,000** | **12,000** | **–** | **11,500** | **11,500** | **–** | **6,000** | **6,000** |
| 1. Civil Deposits | – | 1,646 | 1,646 | – | 11,000 | 11,000 | – | 10,500 | 10,500 | – | 5,000 | 5,000 |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | 1,923 | 1,923 | – | 1,000 | 1,000 | – | 1,000 | 1,000 | – | 1,000 | 1,000 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **337,753** | **337,753** | **–** | **20,500** | **20,500** | **–** | **314,000** | **314,000** | **–** | **314,000** | **314,000** |
| 1. Suspense | – | 9,044 | 9,044 | – | 4,000 | 4,000 | – | 4,000 | 4,000 | – | 4,000 | 4,000 |
| 2. Cash Balance Investment Accounts | – | 303,661 | 303,661 | – | 6,500 | 6,500 | – | 300,000 | 300,000 | – | 300,000 | 300,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 25,048 | 25,048 | – | 10,000 | 10,000 | – | 10,000 | 10,000 | – | 10,000 | 10,000 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **94,124** | **94,124** | **–** | **80,010** | **80,010** | **–** | **80,010** | **80,010** | **–** | **80,010** | **80,010** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-47,697** | | | **-69,647** | | | **-67,759** | | | **-64,519** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **55,036** | | | **60,546** | | | **47,108** | | | **58,766** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **7,340** | | | **-9,101** | | | **-20,651** | | | **-5,753** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **5,071** | | | **-9,101** | | | **-20,651** | | | **-5,753** |
| a) Opening Balance | | | -33,217 | | | -24,082 | | | -16,173 | | | -36,824 |
| b) Closing Balance | | | -28,146 | | | -33,183 | | | -36,824 | | | -42,577 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **–** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **2,269** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ORISSA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **147,823** | **6,806,907** | **6,954,730** | **188,508** | **2,043,791** | **2,232,300** | **267,878** | **2,025,398** | **2,293,276** | **295,750** | **2,507,836** | **2,803,586** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **147,823** | **209,576** | **357,399** | **188,508** | **320,507** | **509,015** | **267,878** | **262,801** | **530,679** | **295,750** | **228,444** | **524,194** |
| **I. Total Capital Outlay (1 + 2)** | **133,988** | **11,161** | **145,149** | **172,189** | **19,188** | **191,377** | **252,557** | **21,481** | **274,038** | **287,898** | **14,065** | **301,963** |
| **1. Development (a + b)** | **131,274** | **7,470** | **138,744** | **168,540** | **11,319** | **179,859** | **245,590** | **13,316** | **258,906** | **278,753** | **9,804** | **288,557** |
| **(a) Social Services (1 to 9)** | **20,795** | **1,178** | **21,973** | **47,169** | **1,594** | **48,763** | **58,027** | **3,591** | **61,618** | **71,284** | **1,461** | **72,745** |
| 1. Education, Sports, Art and Culture | 425 | – | 425 | 680 | – | 680 | 743 | – | 743 | 327 | – | 327 |
| 2. Medical and Public Health | 3,271 | – | 3,271 | 1,277 | – | 1,277 | 2,518 | – | 2,518 | 2,328 | – | 2,328 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 12,038 | 664 | 12,702 | 33,330 | 700 | 34,030 | 39,999 | 700 | 40,699 | 52,333 | 600 | 52,933 |
| 5. Housing | 1,172 | 514 | 1,686 | 3,846 | 894 | 4,740 | 4,327 | 2,891 | 7,218 | 7,826 | 861 | 8,687 |
| 6. Urban Development | 632 | – | 632 | 1,419 | – | 1,419 | 1,394 | – | 1,394 | 587 | – | 587 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 3,257 | – | 3,257 | 6,618 | – | 6,618 | 9,046 | – | 9,046 | 7,633 | – | 7,633 |
| 8. Social Security and Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Others* | – | – | – | – | – | – | – | – | – | 250 | – | 250 |
| **(b) Economic Services (1 to 10)** | **110,479** | **6,292** | **116,771** | **121,371** | **9,725** | **131,096** | **187,563** | **9,725** | **197,288** | **207,469** | **8,343** | **215,812** |
| 1. Agriculture and Allied Activities (i to xi) | 4,088 | 1,990 | 6,078 | 3,044 | – | 3,044 | 2,916 | – | 2,916 | 3,360 | – | 3,360 |
| i) Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 200 | – | 200 | 359 | – | 359 | 891 | – | 891 | 359 | – | 359 |
| vi) Forestry and Wild Life | 2,622 | 1,990 | 4,612 | 1,685 | – | 1,685 | 1,372 | – | 1,372 | 1,780 | – | 1,780 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | 100 | – | 100 | 25 | – | 25 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 1,266 | – | 1,266 | 1,000 | – | 1,000 | 553 | – | 553 | 1,196 | – | 1,196 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 69,969 | – | 69,969 | 72,904 | – | 72,904 | 141,783 | – | 141,783 | 139,644 | – | 139,644 |
| 5. Energy | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Industry and Minerals (i to iv) | 29 | – | 29 | 55 | – | 55 | 3,054 | – | 3,054 | 10 | – | 10 |
| i) Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Iron and Steel Industries | 29 | – | 29 | 30 | – | 30 | 31 | – | 31 | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | – | – | – | 25 | – | 25 | 3,023 | – | 3,023 | 10 | – | 10 |
| 7. Transport (i + ii) | 35,235 | 4,285 | 39,520 | 44,262 | 9,705 | 53,967 | 38,620 | 9,705 | 48,325 | 61,490 | 8,325 | 69,815 |
| i) Roads and Bridges | 34,939 | 4,285 | 39,224 | 41,216 | 9,705 | 50,921 | 38,107 | 9,705 | 47,812 | 60,925 | 8,325 | 69,250 |
| ii) Others** | 296 | – | 296 | 3,046 | – | 3,046 | 513 | – | 513 | 565 | – | 565 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ORISSA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 1,158 | 17 | 1,175 | 1,106 | 20 | 1,126 | 1,190 | 20 | 1,210 | 2,965 | 18 | 2,983 |
| i) Tourism | 1,158 | – | 1,158 | 1,106 | – | 1,106 | 1,190 | – | 1,190 | 2,965 | – | 2,965 |
| ii) Others@@ | – | 17 | 17 | – | 20 | 20 | – | 20 | 20 | – | 18 | 18 |
| **2. Non-Development (General Services)** | **2,714** | **3,691** | **6,405** | **3,649** | **7,869** | **11,518** | **6,967** | **8,165** | **15,132** | **9,145** | **4,261** | **13,406** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **107,145** | **107,145** | **–** | **233,765** | **233,765** | **–** | **173,766** | **173,766** | **–** | **145,869** | **145,869** |
| 1. Market Loans | – | 78,940 | 78,940 | – | 141,768 | 141,768 | – | 111,768 | 111,768 | – | 86,073 | 86,073 |
| 2. Loans from LIC | – | 314 | 314 | – | 304 | 304 | – | 304 | 304 | – | 297 | 297 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 4,384 | 4,384 | – | 5,392 | 5,392 | – | 5,392 | 5,392 | – | 9,507 | 9,507 |
| 5. Loans from National Co-operative Development Corporation | – | 332 | 332 | – | 75 | 75 | – | 75 | 75 | – | 75 | 75 |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | 4,937 | 4,937 | – | 67,418 | 67,418 | – | 37,418 | 37,418 | – | 30,491 | 30,491 |
| 8. Others | – | 18,238 | 18,238 | – | 18,809 | 18,809 | – | 18,809 | 18,809 | – | 19,426 | 19,426 |
| *of which:* Land Compensation Bonds | – | 11,029 | 11,029 | – | 11,029 | 11,029 | – | 11,029 | 11,029 | – | 11,029 | 11,029 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **77,929** | **77,929** | **–** | **43,503** | **43,503** | **–** | **43,503** | **43,503** | **–** | **43,558** | **43,558** |
| 1. State Plan Schemes | – | 76,380 | 76,380 | – | 41,932 | 41,932 | – | 41,932 | 41,932 | – | 42,064 | 42,064 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 338 | 338 | – | 338 | 338 | – | 338 | 338 | – | 338 | 338 |
| 3. Centrally Sponsored Schemes | – | 692 | 692 | – | 707 | 707 | – | 707 | 707 | – | 669 | 669 |
| 4. Non-Plan (i to ii) | – | 357 | 357 | – | 364 | 364 | – | 364 | 364 | – | 325 | 325 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 357 | 357 | – | 364 | 364 | – | 364 | 364 | – | 325 | 325 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 162 | 162 | – | 162 | 162 | – | 162 | 162 | – | 162 | 162 |
| **IV. Loans and Advances by State Governments (1+2)** | **13,835** | **13,342** | **27,177** | **16,319** | **24,052** | **40,371** | **15,321** | **24,052** | **39,373** | **7,852** | **24,952** | **32,804** |
| **1. Developmental Purposes (a + b)** | **13,835** | **1,363** | **15,198** | **16,319** | **1,500** | **17,819** | **15,321** | **1,400** | **16,721** | **7,852** | **2,000** | **9,852** |
| **a) Social Services (1 to 7)** | **1,007** | **1,363** | **2,370** | **12,942** | **1,500** | **14,442** | **13,684** | **1,400** | **15,084** | **4,100** | **2,000** | **6,100** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | 1,007 | – | 1,007 | 12,942 | – | 12,942 | 13,684 | – | 13,684 | 4,100 | – | 4,100 |
| 6. Government Servants (Housing) | – | 1,363 | 1,363 | – | 1,500 | 1,500 | – | 1,400 | 1,400 | – | 2,000 | 2,000 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **12,828** | **–** | **12,828** | **3,377** | **–** | **3,377** | **1,637** | **–** | **1,637** | **3,752** | **–** | **3,752** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | – | – | 1 | – | 1 | 1,251 | – | 1,251 | 130 | – | 130 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## ORISSA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | 3,360 | – | 3,360 | – | – | – | 3,520 | – | 3,520 |
| 7. Village and Small Industries | 77 | – | 77 | 1 | – | 1 | 1 | – | 1 | 1 | – | 1 |
| 8. Other Industries and Minerals | 11,840 | – | 11,840 | – | – | – | 370 | – | 370 | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 911 | – | 911 | 15 | – | 15 | 15 | – | 15 | 101 | – | 101 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **11,979** | **11,979** | **–** | **22,552** | **22,552** | **–** | **22,652** | **22,652** | **–** | **22,952** | **22,952** |
| a) Government Servants (other than Housing) | – | 509 | 509 | – | 552 | 552 | – | 652 | 652 | – | 952 | 952 |
| b) Miscellaneous | – | 11,470 | 11,470 | – | 22,000 | 22,000 | – | 22,000 | 22,000 | – | 22,000 | 22,000 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **13,767** | **13,767** | **–** | **15,000** | **15,000** | **–** | **15,000** | **15,000** | **–** | **15,000** | **15,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **147,909** | **147,909** | **–** | **180,804** | **180,804** | **–** | **170,804** | **170,804** | **–** | **166,824** | **166,824** |
| 1. State Provident Funds | – | 147,591 | 147,591 | – | 180,504 | 180,504 | – | 170,504 | 170,504 | – | 166,504 | 166,504 |
| 2. Others | – | 318 | 318 | – | 300 | 300 | – | 300 | 300 | – | 320 | 320 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **249,071** | **249,071** | **–** | **68,710** | **68,710** | **–** | **108,438** | **108,438** | **–** | **138,342** | **138,342** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 148,801 | 148,801 | – | 30,000 | 30,000 | – | 70,000 | 70,000 | – | 30,000 | 30,000 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 100,270 | 100,270 | – | 38,710 | 38,710 | – | 38,438 | 38,438 | – | 108,342 | 108,342 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **252,908** | **252,908** | **–** | **321,018** | **321,018** | **–** | **332,548** | **332,548** | **–** | **384,448** | **384,448** |
| 1. Civil Deposits | – | 202,674 | 202,674 | – | 160,000 | 160,000 | – | 160,000 | 160,000 | – | 176,848 | 176,848 |
| 2. Deposits of Local Funds | – | 43,779 | 43,779 | – | 45,000 | 45,000 | – | 45,000 | 45,000 | – | 47,407 | 47,407 |
| 3. Civil Advances | – | 6,455 | 6,455 | – | 4,560 | 4,560 | – | 4,560 | 4,560 | – | 6,520 | 6,520 |
| 4. Others | – | – | – | – | 111,458 | 111,458 | – | 122,988 | 122,988 | – | 153,673 | 153,673 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **5,582,730** | **5,582,730** | **–** | **902,736** | **902,736** | **–** | **900,791** | **900,791** | **–** | **1,252,772** | **1,252,772** |
| 1. Suspense | – | -1,612 | -1,612 | – | 8,490 | 8,490 | – | 8,490 | 8,490 | – | 1,310 | 1,310 |
| 2. Cash Balance Investment Accounts | – | 5,582,255 | 5,582,255 | – | 891,633 | 891,633 | – | 889,688 | 889,688 | – | 1,248,759 | 1,248,759 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 2,087 | 2,087 | – | 2,613 | 2,613 | – | 2,613 | 2,613 | – | 2,703 | 2,703 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **350,946** | **350,946** | **–** | **235,016** | **235,016** | **–** | **235,016** | **235,016** | **–** | **322,007** | **322,007** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-62,458** | | | **-112,943** | | | **-178,535** | | | **2,372** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **226,060** | | | **104,576** | | | **168,223** | | | **56,387** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **163,602** | | | **-8,367** | | | **-10,312** | | | **58,758** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-21,859** | | | **–** | | | **–** | | | **–** |
| a) Opening Balance | | | 5,276 | | | -14,893 | | | -14,893 | | | -14,893 |
| b) Closing Balance | | | -16,584 | | | -14,893 | | | -14,893 | | | -14,893 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **185,462** | | | **-8,367** | | | **-10,312** | | | **58,759** |
| **ii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## PUNJAB

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **236,008** | **14,963,838** | **15,199,846** | **388,453** | **14,366,452** | **14,754,905** | **310,702** | **15,990,234** | **16,300,936** | **355,509** | **16,065,116** | **16,420,626** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **236,008** | **539,263** | **775,272** | **388,453** | **149,864** | **538,317** | **310,702** | **151,430** | **462,132** | **355,509** | **121,312** | **476,822** |
| **I. Total Capital Outlay (1 + 2)** | **236,008** | **22,658** | **258,666** | **388,453** | **28,947** | **417,401** | **310,143** | **30,369** | **340,512** | **354,839** | **26,834** | **381,673** |
| **1. Development (a + b)** | **232,500** | **16,784** | **249,284** | **376,139** | **17,764** | **393,904** | **302,034** | **19,134** | **321,168** | **344,275** | **14,607** | **358,882** |
| **(a) Social Services (1 to 9)** | **35,701** | **1,351** | **37,052** | **127,551** | **4,368** | **131,919** | **87,217** | **5,024** | **92,242** | **130,041** | **1,407** | **131,449** |
| 1. Education, Sports, Art and Culture | 1,766 | 6 | 1,771 | 30,627 | 6 | 30,634 | 20,283 | 6 | 20,289 | 32,075 | 6 | 32,081 |
| 2. Medical and Public Health | 769 | 194 | 964 | 6,662 | 732 | 7,394 | 3,395 | 732 | 4,127 | 6,872 | 732 | 7,604 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 13,473 | – | 13,473 | 42,822 | 350 | 43,172 | 26,829 | 350 | 27,179 | 39,580 | 300 | 39,880 |
| 5. Housing | 14,184 | 20 | 14,204 | 1,016 | 529 | 1,545 | 3,466 | 20 | 3,486 | 774 | 20 | 794 |
| 6. Urban Development | 4,994 | 1,055 | 6,049 | 40,168 | 2,750 | 42,918 | 32,111 | 3,915 | 36,026 | 42,795 | 344 | 43,139 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 396 | – | 396 | 500 | – | 500 | – | – | – | 500 | 4 | 504 |
| 8. Social Security and Welfare | – | 72 | 72 | 75 | – | 75 | – | 1 | 1 | 75 | – | 75 |
| 9. Others* | 119 | 4 | 123 | 5,680 | – | 5,680 | 1,133 | – | 1,133 | 7,369 | 1 | 7,370 |
| **(b) Economic Services (1 to 10)** | **196,799** | **15,433** | **212,232** | **248,589** | **13,396** | **261,985** | **214,816** | **14,110** | **228,926** | **214,234** | **13,200** | **227,433** |
| 1. Agriculture and Allied Activities (i to xi) | 965 | 2,590 | 3,555 | 2,639 | 103 | 2,741 | 3,240 | 102 | 3,341 | 2,958 | 103 | 3,060 |
| i) Crop Husbandry | -12 | 24 | 12 | 500 | 100 | 600 | – | 100 | 100 | 70 | 100 | 170 |
| ii) Soil and Water Conservation | 1,109 | 2 | 1,110 | 913 | 2 | 915 | 831 | 2 | 833 | 1,078 | 2 | 1,080 |
| iii) Animal Husbandry | 49 | – | 49 | 970 | – | 970 | 2,153 | – | 2,153 | 755 | – | 755 |
| iv) Dairy Development | – | -24 | -24 | – | – | – | – | – | – | – | – | – |
| v) Fisheries | – | – | – | – | – | – | – | – | – | – | – | – |
| vi) Forestry and Wild Life | – | – | – | – | – | – | – | – | – | – | – | – |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | 2,589 | 2,589 | – | 1 | 1 | – | – | – | – | 1 | 1 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | -182 | – | -182 | 255 | – | 255 | 255 | – | 255 | 1,055 | – | 1,055 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 10,676 | 2,522 | 13,197 | 27,455 | 4,250 | 31,705 | 17,821 | 4,250 | 22,071 | 12,330 | 4,250 | 16,580 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 27,210 | 8,637 | 35,847 | 77,000 | 8,153 | 85,153 | 40,900 | 8,753 | 49,653 | 37,018 | 8,253 | 45,271 |
| 5. Energy | 2,000 | – | 2,000 | 45 | – | 45 | 35 | – | 35 | 10,157 | – | 10,157 |
| 6. Industry and Minerals (i to iv) | -1 | 17 | 16 | 2,810 | 20 | 2,830 | – | 17 | 17 | 7,700 | 18 | 7,718 |
| i) Village and Small Industries | -1 | 17 | 16 | 2,810 | 20 | 2,830 | – | 17 | 17 | 7,700 | 18 | 7,718 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Transport (i + ii) | 40,038 | 1,578 | 41,616 | 114,298 | 869 | 115,167 | 136,283 | 987 | 137,270 | 126,518 | 575 | 127,093 |
| i) Roads and Bridges | 39,760 | 780 | 40,540 | 110,510 | 88 | 110,598 | 135,500 | – | 135,500 | 124,290 | – | 124,290 |
| ii) Others** | 278 | 798 | 1,076 | 3,788 | 781 | 4,569 | 783 | 987 | 1,770 | 2,228 | 575 | 2,803 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

# Appendix IV : Capital Expenditure of States and Union Territories with Legislature
## PUNJAB

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 731 | – | 731 | 2,576 | – | 2,576 | 2,116 | – | 2,116 | 1,333 | – | 1,333 |
| 10. General Economic Services (i + ii) | 115,180 | 90 | 115,270 | 21,766 | 1 | 21,767 | 14,421 | 2 | 14,423 | 16,220 | 1 | 16,222 |
| i) Tourism | 482 | – | 482 | 3,195 | – | 3,195 | 359 | – | 359 | 1,430 | – | 1,430 |
| ii) Others@@ | 114,698 | 90 | 114,788 | 18,571 | 1 | 18,572 | 14,063 | 2 | 14,064 | 14,790 | 1 | 14,792 |
| **2. Non-Development (General Services)** | **3,508** | **5,874** | **9,382** | **12,314** | **11,183** | **23,497** | **8,109** | **11,235** | **19,344** | **10,564** | **12,227** | **22,791** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **114,188** | **114,188** | **–** | **146,923** | **146,923** | **–** | **133,085** | **133,085** | **–** | **221,870** | **221,870** |
| 1. Market Loans | – | 24,340 | 24,340 | – | 32,752 | 32,752 | – | 32,752 | 32,752 | – | 37,333 | 37,333 |
| 2. Loans from LIC | – | 100 | 100 | – | 100 | 100 | – | 95 | 95 | – | 95 | 95 |
| 3. Loans from SBI and other Banks | – | 44,866 | 44,866 | – | 48,756 | 48,756 | – | 48,756 | 48,756 | – | 53,142 | 53,142 |
| 4. Loans from NABARD | – | 14,397 | 14,397 | – | 14,405 | 14,405 | – | 14,455 | 14,455 | – | 17,469 | 17,469 |
| 5. Loans from National Co-operative Development Corporation | – | 2 | 2 | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 |
| 6. WMA from RBI | – | – | – | – | 100 | 100 | – | 1,000 | 1,000 | – | 100,000 | 100,000 |
| 7. Special Securities issued to NSSF | – | 18,824 | 18,824 | – | 27,184 | 27,184 | – | 27,184 | 27,184 | – | 4,320 | 4,320 |
| 8. Others | – | 11,660 | 11,660 | – | 23,626 | 23,626 | – | 8,843 | 8,843 | – | 9,510 | 9,510 |
| *of which:* Land Compensation Bonds | – | 6,373 | 6,373 | – | 3,187 | 3,187 | – | 3,187 | 3,187 | – | 3,187 | 3,187 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **402,867** | **402,867** | **–** | **21,029** | **21,029** | **–** | **34,290** | **34,290** | **–** | **22,735** | **22,735** |
| 1. State Plan Schemes | – | 367,712 | 367,712 | – | 17,162 | 17,162 | – | 30,383 | 30,383 | – | 21,794 | 21,794 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | 651 | 651 | – | 628 | 628 | – | 664 | 664 | – | 619 | 619 |
| 4. Non-Plan (i to ii) | – | 34,504 | 34,504 | – | 3,240 | 3,240 | – | 3,243 | 3,243 | – | 322 | 322 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 34,504 | 34,504 | – | 3,240 | 3,240 | – | 3,243 | 3,243 | – | 322 | 322 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | 1 | 1 |
| **IV. Loans and Advances by State Governments (1+2)** | **–** | **44,416** | **44,416** | **–** | **1,820** | **1,820** | **560** | **3,442** | **4,002** | **670** | **3,015** | **3,685** |
| **1. Developmental Purposes (a + b)** | **–** | **42,712** | **42,712** | **–** | **–** | **–** | **560** | **670** | **1,230** | **670** | **–** | **670** |
| **a) Social Services (1 to 7)** | **–** | **777** | **777** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | 777 | 777 | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **–** | **41,935** | **41,935** | **–** | **–** | **–** | **560** | **670** | **1,230** | **670** | **–** | **670** |
| 1. Crop Husbandry | – | 8,750 | 8,750 | – | – | – | – | – | – | 100 | – | 100 |
| 2. Soil and Water Conservation | – | 175 | 175 | – | – | – | 560 | – | 560 | 570 | – | 570 |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | 3,010 | 3,010 | – | – | – | – | 670 | 670 | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## PUNJAB

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | 30,000 | 30,000 | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **1,705** | **1,705** | **–** | **1,820** | **1,820** | **–** | **2,772** | **2,772** | **–** | **3,015** | **3,015** |
| a) Government Servants (other than Housing) | – | 1,705 | 1,705 | – | 1,820 | 1,820 | – | 2,772 | 2,772 | – | 3,015 | 3,015 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **110,972** | **110,972** | **–** | **96,916** | **96,916** | **–** | **124,988** | **124,988** | **–** | **128,737** | **128,737** |
| 1. State Provident Funds | – | 109,516 | 109,516 | – | 95,101 | 95,101 | – | 123,460 | 123,460 | – | 127,133 | 127,133 |
| 2. Others | – | 1,455 | 1,455 | – | 1,815 | 1,815 | – | 1,528 | 1,528 | – | 1,604 | 1,604 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **5,339** | **5,339** | **–** | **975** | **975** | **–** | **57,635** | **57,635** | **–** | **55,500** | **55,500** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | 10 | 10 | – | 7,443 | 7,443 | – | 8,039 | 8,039 |
| 2. Sinking Funds | – | – | – | – | 500 | 500 | – | 5,000 | 5,000 | – | 5,000 | 5,000 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 5,339 | 5,339 | – | 465 | 465 | – | 45,192 | 45,192 | – | 42,461 | 42,461 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **218,827** | **218,827** | **–** | **184,817** | **184,817** | **–** | **209,919** | **209,919** | **–** | **209,919** | **209,919** |
| 1. Civil Deposits | – | 191,335 | 191,335 | – | 158,356 | 158,356 | – | 206,834 | 206,834 | – | 206,834 | 206,834 |
| 2. Deposits of Local Funds | – | 72 | 72 | – | 56 | 56 | – | 7 | 7 | – | 7 | 7 |
| 3. Civil Advances | – | 3,809 | 3,809 | – | 3,918 | 3,918 | – | 3,079 | 3,079 | – | 3,079 | 3,079 |
| 4. Others | – | 23,611 | 23,611 | – | 22,487 | 22,487 | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **13,916,339** | **13,916,339** | **–** | **13,757,571** | **13,757,571** | **–** | **15,263,699** | **15,263,699** | **–** | **15,263,699** | **15,263,699** |
| 1. Suspense | – | 18,897 | 18,897 | – | – | – | – | 27,702 | 27,702 | – | 27,702 | 27,702 |
| 2. Cash Balance Investment Accounts | – | 3,498,089 | 3,498,089 | – | 3,531,565 | 3,531,565 | – | 1,770,353 | 1,770,353 | – | 1,770,353 | 1,770,353 |
| 3. Deposits with RBI | – | 9,072,573 | 9,072,573 | – | 8,898,693 | 8,898,693 | – | 12,264,095 | 12,264,095 | – | 12,264,095 | 12,264,095 |
| 4. Others | – | 1,326,779 | 1,326,779 | – | 1,327,313 | 1,327,313 | – | 1,201,549 | 1,201,549 | – | 1,201,549 | 1,201,549 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **128,233** | **128,233** | **–** | **127,454** | **127,454** | **–** | **132,807** | **132,807** | **–** | **132,807** | **132,807** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-294,458** | | | **152,175** | | | **130,478** | | | **73,434** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **-174,864** | | | **-183,944** | | | **-169,057** | | | **-200,018** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-469,322** | | | **-31,768** | | | **-38,579** | | | **-126,584** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-362,317** | | | **-32,038** | | | **-29,579** | | | **-126,584** |
| a) Opening Balance | | | -12,782 | | | -65,997 | | | 2,150 | | | 33,961 |
| b) Closing Balance | | | -375,099 | | | -98,035 | | | -27,429 | | | -92,623 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **-107,005** | | | **270** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **-9,000** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## RAJASTHAN

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **496,525** | **9,318,679** | **9,815,204** | **558,489** | **6,532,135** | **7,090,624** | **648,401** | **10,706,234** | **11,354,635** | **635,610** | **8,097,103** | **8,732,712** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **496,525** | **193,719** | **690,244** | **558,489** | **199,110** | **757,599** | **648,401** | **273,037** | **921,438** | **635,610** | **246,056** | **881,665** |
| **I. Total Capital Outlay (1 + 2)** | **466,758** | **14,179** | **480,937** | **525,671** | **5,051** | **530,722** | **622,941** | **94,445** | **717,386** | **625,613** | **1,627** | **627,240** |
| **1. Development (a + b)** | **458,614** | **3,709** | **462,323** | **520,281** | **3,134** | **523,415** | **615,824** | **2,502** | **618,326** | **618,893** | **1,613** | **620,506** |
| **(a) Social Services (1 to 9)** | **234,179** | **3,707** | **237,886** | **251,733** | **3,133** | **254,866** | **317,502** | **2,498** | **320,000** | **311,995** | **1,612** | **313,607** |
| 1. Education, Sports, Art and Culture | 5,551 | – | 5,551 | 7,363 | – | 7,363 | 9,807 | – | 9,807 | 8,086 | – | 8,086 |
| 2. Medical and Public Health | 6,733 | – | 6,733 | 5,524 | – | 5,524 | 9,888 | – | 9,888 | 2,579 | – | 2,579 |
| 3. Family Welfare | – | – | – | 124 | – | 124 | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 121,973 | 2,563 | 124,536 | 170,386 | 2,400 | 172,786 | 223,734 | 1,765 | 225,499 | 225,716 | 1,612 | 227,328 |
| 5. Housing | 427 | 1,036 | 1,463 | 1,080 | 733 | 1,813 | 515 | 733 | 1,247 | 1,097 | – | 1,097 |
| 6. Urban Development | 84,865 | 109 | 84,974 | 53,735 | – | 53,735 | 55,324 | – | 55,324 | 60,789 | – | 60,789 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 8,510 | – | 8,510 | 9,084 | – | 9,084 | 11,934 | – | 11,934 | 8,464 | – | 8,464 |
| 8. Social Security and Welfare | 591 | – | 591 | 900 | – | 900 | 1,209 | – | 1,209 | 1,146 | – | 1,146 |
| 9. Others* | 5,529 | – | 5,529 | 3,537 | – | 3,537 | 5,092 | – | 5,092 | 4,119 | – | 4,119 |
| **(b) Economic Services (1 to 10)** | **224,434** | **2** | **224,436** | **268,548** | **1** | **268,549** | **298,321** | **5** | **298,326** | **306,898** | **1** | **306,899** |
| 1. Agriculture and Allied Activities (i to xi) | 10,179 | – | 10,179 | 8,999 | – | 8,999 | 10,265 | – | 10,265 | 11,917 | – | 11,917 |
| i) Crop Husbandry | 285 | – | 285 | 499 | – | 499 | 503 | – | 503 | 594 | – | 594 |
| ii) Soil and Water Conservation | 2,156 | – | 2,156 | 1,279 | – | 1,279 | 2,471 | – | 2,471 | 2,821 | – | 2,821 |
| iii) Animal Husbandry | 146 | – | 146 | 145 | – | 145 | 139 | – | 139 | 100 | – | 100 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 12 | – | 12 | 45 | – | 45 | 42 | – | 42 | 12 | – | 12 |
| vi) Forestry and Wild Life | 5,844 | – | 5,844 | 3,305 | – | 3,305 | 3,290 | – | 3,290 | 6,426 | – | 6,426 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 270 | – | 270 | 233 | – | 233 | 215 | – | 215 | 69 | – | 69 |
| ix) Agricultural Research and Education | 275 | – | 275 | 325 | – | 325 | 442 | – | 442 | 320 | – | 320 |
| x) Co-operation | 1,522 | – | 1,522 | 3,168 | – | 3,168 | 3,164 | – | 3,164 | 1,575 | – | 1,575 |
| xi) Others@ | -331 | – | -331 | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 27,584 | – | 27,584 | 13,950 | – | 13,950 | 23,477 | – | 23,477 | 20,450 | – | 20,450 |
| 3. Special Area Programmes | 7,298 | – | 7,298 | 4,542 | – | 4,542 | 9,444 | – | 9,444 | 7,197 | – | 7,197 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 75,622 | – | 75,622 | 95,111 | – | 95,111 | 99,789 | – | 99,789 | 106,667 | – | 106,667 |
| 5. Energy | 69,893 | – | 69,893 | 106,300 | – | 106,300 | 106,300 | – | 106,300 | 123,600 | – | 123,600 |
| 6. Industry and Minerals (i to iv) | 1,515 | – | 1,515 | 1,765 | – | 1,765 | 2,263 | – | 2,263 | 1,247 | – | 1,247 |
| i) Village and Small Industries | 141 | – | 141 | 275 | – | 275 | 155 | – | 155 | 157 | – | 157 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 411 | – | 411 | 497 | – | 497 | 512 | – | 512 | 107 | – | 107 |
| iv) Others# | 963 | – | 963 | 993 | – | 993 | 1,596 | – | 1,596 | 983 | – | 983 |
| 7. Transport (i + ii) | 28,118 | – | 28,118 | 30,922 | – | 30,922 | 41,376 | – | 41,376 | 28,149 | – | 28,149 |
| i) Roads and Bridges | 28,118 | – | 28,118 | 30,922 | – | 30,922 | 41,376 | – | 41,376 | 28,149 | – | 28,149 |
| ii) Others** | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## RAJASTHAN

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 36 | – | 36 | – | – | – | 17 | – | 17 | – | – | – |
| 10. General Economic Services (i + ii) | 4,188 | 2 | 4,190 | 6,959 | 1 | 6,960 | 5,390 | 5 | 5,395 | 7,671 | 1 | 7,672 |
| i) Tourism | 602 | – | 602 | 2,076 | – | 2,076 | 1,463 | – | 1,463 | 2,176 | – | 2,176 |
| ii) Others@@ | 3,586 | 2 | 3,588 | 4,883 | 1 | 4,884 | 3,928 | 5 | 3,932 | 5,494 | 1 | 5,495 |
| **2. Non-Development (General Services)** | **8,145** | **10,469** | **18,614** | **5,390** | **1,917** | **7,307** | **7,117** | **91,943** | **99,060** | **6,720** | **14** | **6,734** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **114,464** | **114,464** | **–** | **164,642** | **164,642** | **–** | **144,618** | **144,618** | **–** | **213,843** | **213,843** |
| 1. Market Loans | – | 43,409 | 43,409 | – | 91,277 | 91,277 | – | 75,396 | 75,396 | – | 116,013 | 116,013 |
| 2. Loans from LIC | – | 18,525 | 18,525 | – | 18,518 | 18,518 | – | 18,518 | 18,518 | – | 18,512 | 18,512 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 2,565 | 2,565 | – | 5,790 | 5,790 | – | 5,821 | 5,821 | – | 12,061 | 12,061 |
| 5. Loans from National Co-operative Development Corporation | – | 666 | 666 | – | 778 | 778 | – | 815 | 815 | – | 852 | 852 |
| 6. WMA from RBI | – | – | – | – | 10,000 | 10,000 | – | 5,921 | 5,921 | – | 10,000 | 10,000 |
| 7. Special Securities issued to NSSF | – | 19,546 | 19,546 | – | 32,738 | 32,738 | – | 32,738 | 32,738 | – | 49,728 | 49,728 |
| 8. Others | – | 29,753 | 29,753 | – | 5,541 | 5,541 | – | 5,409 | 5,409 | – | 6,678 | 6,678 |
| *of which:* Land Compensation Bonds | – | 14,751 | 14,751 | – | 1,844 | 1,844 | – | 1,844 | 1,844 | – | 3,688 | 3,688 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **63,579** | **63,579** | **–** | **38,322** | **38,322** | **–** | **38,123** | **38,123** | **–** | **39,585** | **39,585** |
| 1. State Plan Schemes | – | 61,740 | 61,740 | – | 36,420 | 36,420 | – | 36,232 | 36,232 | – | 37,630 | 37,630 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 3 | 3 | – | 3 | 3 | – | 3 | 3 | – | 2 | 2 |
| 3. Centrally Sponsored Schemes | – | 1,202 | 1,202 | – | 1,267 | 1,267 | – | 1,258 | 1,258 | – | 1,324 | 1,324 |
| 4. Non-Plan (i to ii) | – | 633 | 633 | – | 632 | 632 | – | 631 | 631 | – | 630 | 630 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 633 | 633 | – | 632 | 632 | – | 631 | 631 | – | 630 | 630 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **29,767** | **1,498** | **31,265** | **32,818** | **1,095** | **33,913** | **25,460** | **1,771** | **27,231** | **9,997** | **1,000** | **10,997** |
| **1. Developmental Purposes (a + b)** | **29,767** | **1,497** | **31,264** | **32,818** | **1,094** | **33,912** | **25,460** | **1,771** | **27,231** | **9,997** | **1,000** | **10,997** |
| **a) Social Services (1 to 7)** | **25** | **1,158** | **1,183** | **30** | **1,000** | **1,030** | **376** | **1,225** | **1,601** | **75** | **1,000** | **1,075** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | 25 | 1,158 | 1,183 | 30 | 1,000 | 1,030 | 376 | 1,225 | 1,601 | 75 | 1,000 | 1,075 |
| **b) Economic Services (1 to 10)** | **29,742** | **340** | **30,081** | **32,788** | **94** | **32,882** | **25,085** | **546** | **25,631** | **9,922** | **–** | **9,922** |
| 1. Crop Husbandry | – | – | – | – | – | – | 4,000 | 1 | 4,001 | 4,000 | – | 4,000 |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | 1,050 | – | 1,050 | 778 | – | 778 | 686 | – | 686 | 253 | – | 253 |
| 4. Co-operation | 1,192 | 161 | 1,353 | 3,210 | 94 | 3,304 | 3,229 | 94 | 3,323 | 5,669 | – | 5,669 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## RAJASTHAN

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 27,500 | – | 27,500 | 28,800 | – | 28,800 | 17,095 | – | 17,095 | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | 75 | – | 75 | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | 178 | 178 | – | – | – | – | 451 | 451 | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **1** | **1** | **–** | **1** | **1** | **–** | **–** | **–** | **–** | **–** | **–** |
| a) Government Servants (other than Housing) | – | 1 | 1 | – | 1 | 1 | – | – | – | – | – | – |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **136,618** | **136,618** | **–** | **143,003** | **143,003** | **–** | **165,866** | **165,866** | **–** | **172,853** | **172,853** |
| 1. State Provident Funds | – | 98,881 | 98,881 | – | 101,129 | 101,129 | – | 115,001 | 115,001 | – | 115,001 | 115,001 |
| 2. Others | – | 37,737 | 37,737 | – | 41,874 | 41,874 | – | 50,865 | 50,865 | – | 57,852 | 57,852 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **98,618** | **98,618** | **–** | **158,114** | **158,114** | **–** | **110,517** | **110,517** | **–** | **125,612** | **125,612** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | 100 | 100 | – | 100 | 100 | – | 1,640 | 1,640 |
| 2. Sinking Funds | – | – | – | – | 50,000 | 50,000 | – | 35,000 | 35,000 | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | 1 | 1 | – | 1,433 | 1,433 |
| 4. Others | – | 98,618 | 98,618 | – | 108,014 | 108,014 | – | 75,416 | 75,416 | – | 122,539 | 122,539 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **4,999,450** | **4,999,450** | **–** | **5,169,338** | **5,169,338** | **–** | **5,887,042** | **5,887,042** | **–** | **6,550,146** | **6,550,146** |
| 1. Civil Deposits | – | 440,664 | 440,664 | – | 452,526 | 452,526 | – | 468,117 | 468,117 | – | 499,128 | 499,128 |
| 2. Deposits of Local Funds | – | 4,369,176 | 4,369,176 | – | 4,392,371 | 4,392,371 | – | 4,970,636 | 4,970,636 | – | 5,509,017 | 5,509,017 |
| 3. Civil Advances | – | 3,312 | 3,312 | – | 5,008 | 5,008 | – | 5,013 | 5,013 | – | 5,013 | 5,013 |
| 4. Others | – | 186,298 | 186,298 | – | 319,433 | 319,433 | – | 443,276 | 443,276 | – | 536,988 | 536,988 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **3,516,393** | **3,516,393** | **–** | **507,165** | **507,165** | **–** | **3,879,146** | **3,879,146** | **–** | **560,731** | **560,731** |
| 1. Suspense | – | 2,232 | 2,232 | – | 6,162 | 6,162 | – | 8,663 | 8,663 | – | 8,662 | 8,662 |
| 2. Cash Balance Investment Accounts | – | 3,512,626 | 3,512,626 | – | 500,000 | 500,000 | – | 3,868,415 | 3,868,415 | – | 550,000 | 550,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 1,535 | 1,535 | – | 1,003 | 1,003 | – | 2,068 | 2,068 | – | 2,069 | 2,069 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **16,500** | **16,500** |
| **XII. Remittances** | **–** | **373,881** | **373,881** | **–** | **345,405** | **345,405** | **–** | **384,705** | **384,705** | **–** | **415,205** | **415,205** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **11,975** | | | **14,420** | | | **34,811** | | | **-50,275** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **63,838** | | | **21,476** | | | **24,738** | | | **118,314** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **75,813** | | | **35,896** | | | **59,549** | | | **68,039** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **27,212** | | | **35,896** | | | **18,629** | | | **18,039** |
| a) Opening Balance | | | -42,203 | | | -18,754 | | | 785 | | | 19,414 |
| b) Closing Balance | | | -14,991 | | | 17,142 | | | 19,414 | | | 37,453 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **54,522** | | | **–** | | | **35,000** | | | **50,000** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **-5,921** | | | **–** | | | **5,921** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## SIKKIM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **32,642** | **255,373** | **288,014** | **63,250** | **220,437** | **283,687** | **69,929** | **240,667** | **310,597** | **82,768** | **219,234** | **302,002** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **32,642** | **3,923** | **36,564** | **63,250** | **5,378** | **68,628** | **69,929** | **5,582** | **75,511** | **82,768** | **7,787** | **90,555** |
| **I. Total Capital Outlay (1 + 2)** | **32,642** | **–** | **32,642** | **63,250** | **–** | **63,250** | **69,929** | **–** | **69,929** | **82,768** | **–** | **82,768** |
| **1. Development (a + b)** | **30,536** | **–** | **30,536** | **60,312** | **–** | **60,312** | **66,057** | **–** | **66,057** | **76,778** | **–** | **76,778** |
| **(a) Social Services (1 to 9)** | **11,932** | **–** | **11,932** | **19,249** | **–** | **19,249** | **19,855** | **–** | **19,855** | **25,487** | **–** | **25,487** |
| 1. Education, Sports, Art and Culture | 2,524 | – | 2,524 | 2,548 | – | 2,548 | 2,558 | – | 2,558 | 3,333 | – | 3,333 |
| 2. Medical and Public Health | 192 | – | 192 | 685 | – | 685 | 735 | – | 735 | 762 | – | 762 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 5771 | – | 5771 | 9100 | – | 9100 | 9255 | – | 9255 | 12422 | – | 12422 |
| 5. Housing | 2,642 | – | 2,642 | 4,349 | – | 4,349 | 4,655 | – | 4,655 | 5,749 | – | 5,749 |
| 6. Urban Development | 473 | – | 473 | 2,015 | – | 2,015 | 1,970 | – | 1,970 | 2,455 | – | 2,455 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 282 | – | 282 | 125 | – | 125 | 125 | – | 125 | 219 | – | 219 |
| 8. Social Security and Welfare | 48 | – | 48 | 427 | – | 427 | 557 | – | 557 | 547 | – | 547 |
| 9. Others* | – | – | – | – | – | – | – | – | – | – | – | – |
| **(b) Economic Services (1 to 10)** | **18,604** | **–** | **18,604** | **41,063** | **–** | **41,063** | **46,202** | **–** | **46,202** | **51,291** | **–** | **51,291** |
| 1. Agriculture and Allied Activities (i to xi) | 577 | – | 577 | 674 | – | 674 | 822 | – | 822 | 914 | – | 914 |
| i) Crop Husbandry | 85 | – | 85 | 265 | – | 265 | 300 | – | 300 | 210 | – | 210 |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | 61 | – | 61 | 82 | – | 82 | 82 | – | 82 | 75 | – | 75 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 24 | – | 24 | 95 | – | 95 | 95 | – | 95 | 65 | – | 65 |
| vi) Forestry and Wild Life | 129 | – | 129 | 185 | – | 185 | 279 | – | 279 | 472 | – | 472 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 20 | – | 20 | 36 | – | 36 | 55 | – | 55 | 64 | – | 64 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 62 | – | 62 | 1 | – | 1 | 1 | – | 1 | – | – | – |
| xi) Others@ | 196 | – | 196 | 10 | – | 10 | 10 | – | 10 | 28 | – | 28 |
| 2. Rural Development | 2,511 | – | 2,511 | 5,283 | – | 5,283 | 5,212 | – | 5,212 | 4,216 | – | 4,216 |
| 3. Special Area Programmes | 2,613 | – | 2,613 | – | – | – | 2,328 | – | 2,328 | 422 | – | 422 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 247 | – | 247 | 660 | – | 660 | 661 | – | 661 | 673 | – | 673 |
| 5. Energy | 3,816 | – | 3,816 | 14,335 | – | 14,335 | 14,585 | – | 14,585 | 14,283 | – | 14,283 |
| 6. Industry and Minerals (i to iv) | 375 | – | 375 | 86 | – | 86 | 256 | – | 256 | 1,533 | – | 1,533 |
| i) Village and Small Industries | 237 | – | 237 | 75 | – | 75 | 126 | – | 126 | 1,320 | – | 1,320 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 4 | – | 4 | – | – | – | – | – | – | 1 | – | 1 |
| iv) Others# | 134 | – | 134 | 11 | – | 11 | 130 | – | 130 | 212 | – | 212 |
| 7. Transport (i + ii) | 6,232 | – | 6,232 | 16,222 | – | 16,222 | 16,909 | – | 16,909 | 18,307 | – | 18,307 |
| i) Roads and Bridges | 5,946 | – | 5,946 | 13,079 | – | 13,079 | 13,766 | – | 13,766 | 15,742 | – | 15,742 |
| ii) Others** | 286 | – | 286 | 3,143 | – | 3,143 | 3,143 | – | 3,143 | 2,565 | – | 2,565 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## SIKKIM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 45 | – | 45 | 87 | – | 87 | 184 | – | 184 | 240 | – | 240 |
| 10. General Economic Services (i + ii) | 2,188 | – | 2,188 | 3,716 | – | 3,716 | 5,245 | – | 5,245 | 10,703 | – | 10,703 |
| i) Tourism | 2,188 | – | 2,188 | 3,716 | – | 3,716 | 5,245 | – | 5,245 | 10,703 | – | 10,703 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **2,106** | **–** | **2,106** | **2,938** | **–** | **2,938** | **3,872** | **–** | **3,872** | **5,990** | **–** | **5,990** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **2,575** | **2,575** | **–** | **3,976** | **3,976** | **–** | **4,181** | **4,181** | **–** | **6,346** | **6,346** |
| 1. Market Loans | – | 1,721 | 1,721 | – | 2,565 | 2,565 | – | 2,565 | 2,565 | – | 4,516 | 4,516 |
| 2. Loans from LIC | – | 339 | 339 | – | 404 | 404 | – | 404 | 404 | – | 554 | 554 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 81 | 81 | – | 178 | 178 | – | 178 | 178 | – | 398 | 398 |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | – | – | – | 156 | 156 | – | 156 | 156 | – | 203 | 203 |
| 8. Others | – | 434 | 434 | – | 673 | 673 | – | 878 | 878 | – | 675 | 675 |
| *of which:* Land Compensation Bonds | – | 239 | 239 | – | 478 | 478 | – | 683 | 683 | – | 478 | 478 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **1,328** | **1,328** | **–** | **1,377** | **1,377** | **–** | **1,376** | **1,376** | **–** | **1,416** | **1,416** |
| 1. State Plan Schemes | – | 1,062 | 1,062 | – | 1,187 | 1,187 | – | 1,187 | 1,187 | – | 1,251 | 1,251 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | 91 | 91 | – | 98 | 98 | – | 98 | 98 | – | 79 | 79 |
| 4. Non-Plan (i to ii) | – | 120 | 120 | – | 28 | 28 | – | 27 | 27 | – | 22 | 22 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 120 | 120 | – | 28 | 28 | – | 27 | 27 | – | 22 | 22 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | 9 | 9 | – | 9 | 9 | – | 9 | 9 |
| 7. Others | – | 55 | 55 | – | 55 | 55 | – | 55 | 55 | – | 55 | 55 |
| **IV. Loans and Advances by State Governments (1+2)** | **–** | **20** | **20** | **–** | **25** | **25** | **–** | **25** | **25** | **–** | **25** | **25** |
| **1. Developmental Purposes (a + b)** | **–** | **20** | **20** | **–** | **15** | **15** | **–** | **15** | **15** | **–** | **15** | **15** |
| **a) Social Services (1 to 7)** | **–** | **20** | **20** | **–** | **15** | **15** | **–** | **15** | **15** | **–** | **15** | **15** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 20 | 20 | – | 15 | 15 | – | 15 | 15 | – | 15 | 15 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## SIKKIM

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **–** | **–** | **–** | **10** | **10** | **–** | **10** | **10** | **–** | **10** | **10** |
| a) Government Servants (other than Housing) | – | – | – | – | 10 | 10 | – | 10 | 10 | – | 10 | 10 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **55** | **55** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **6,378** | **6,378** | **–** | **6,660** | **6,660** | **–** | **6,665** | **6,665** | **–** | **7,469** | **7,469** |
| 1. State Provident Funds | – | 6,324 | 6,324 | – | 6,600 | 6,600 | – | 6,600 | 6,600 | – | 7,400 | 7,400 |
| 2. Others | – | 54 | 54 | – | 60 | 60 | – | 65 | 65 | – | 69 | 69 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **4,090** | **4,090** | **–** | **4,230** | **4,230** | **–** | **4,996** | **4,996** | **–** | **3,471** | **3,471** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 1,173 | 1,173 | – | 1,173 | 1,173 | – | 1,173 | 1,173 | – | 1,173 | 1,173 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 2,917 | 2,917 | – | 3,057 | 3,057 | – | 3,823 | 3,823 | – | 2,298 | 2,298 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **1,924** | **1,924** | **–** | **2,823** | **2,823** | **–** | **2,823** | **2,823** | **–** | **2,464** | **2,464** |
| 1. Civil Deposits | – | 1,924 | 1,924 | – | 2,823 | 2,823 | – | 2,823 | 2,823 | – | 2,464 | 2,464 |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **194,605** | **194,605** | **–** | **157,617** | **157,617** | **–** | **176,817** | **176,817** | **–** | **152,398** | **152,398** |
| 1. Suspense | – | 20 | 20 | – | 232 | 232 | – | 232 | 232 | – | 6 | 6 |
| 2. Cash Balance Investment Accounts | – | 82,800 | 82,800 | – | 67,800 | 67,800 | – | 87,000 | 87,000 | – | 40,000 | 40,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 111,785 | 111,785 | – | 89,585 | 89,585 | – | 89,585 | 89,585 | – | 112,392 | 112,392 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **44,453** | **44,453** | **–** | **43,729** | **43,729** | **–** | **43,729** | **43,729** | **–** | **45,645** | **45,645** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-19,248** | | | **-38,039** | | | **-43,267** | | | **-45,284** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **22,898** | | | **38,435** | | | **43,314** | | | **45,245** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **3,650** | | | **396** | | | **47** | | | **-39** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-10,674** | | | **396** | | | **47** | | | **-39** |
| a) Opening Balance | | | 17,093 | | | 16,960 | | | 6,419 | | | 6,466 |
| b) Closing Balance | | | 6,419 | | | 17,356 | | | 6,466 | | | 6,427 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **14,324** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## TAMIL NADU

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **613,125** | **18,503,777** | **19,116,902** | **787,044** | **9,330,563** | **10,117,607** | **781,065** | **12,684,612** | **13,465,677** | **954,439** | **12,845,653** | **13,800,092** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **613,125** | **675,094** | **1,288,219** | **787,044** | **349,054** | **1,136,098** | **781,065** | **523,614** | **1,304,679** | **954,439** | **365,782** | **1,320,221** |
| **I. Total Capital Outlay (1 + 2)** | **585,184** | **10,053** | **595,237** | **768,791** | **17,346** | **786,137** | **760,955** | **20,258** | **781,213** | **919,480** | **17,812** | **937,292** |
| **1. Development (a + b)** | **576,109** | **-336** | **575,773** | **749,457** | **305** | **749,762** | **745,983** | **3,318** | **749,301** | **886,563** | **492** | **887,055** |
| **(a) Social Services (1 to 9)** | **113,081** | **129** | **113,210** | **158,104** | **266** | **158,370** | **152,659** | **284** | **152,943** | **231,671** | **516** | **232,187** |
| 1. Education, Sports, Art and Culture | 17,893 | 1 | 17,894 | 19,061 | – | 19,061 | 19,969 | – | 19,969 | 23,137 | 15 | 23,152 |
| 2. Medical and Public Health | 10,157 | – | 10,157 | 17,237 | – | 17,237 | 14,893 | – | 14,893 | 23,448 | – | 23,448 |
| 3. Family Welfare | 1,697 | – | 1,697 | 1,709 | – | 1,709 | 3,819 | – | 3,819 | 11,951 | – | 11,951 |
| 4. Water Supply and Sanitation | 47,180 | – | 47,180 | 48,254 | – | 48,254 | 61,175 | – | 61,175 | 71,747 | – | 71,747 |
| 5. Housing | 7,683 | – | 7,683 | 26,458 | – | 26,458 | 16,850 | – | 16,850 | 8,176 | – | 8,176 |
| 6. Urban Development | 19,095 | -243 | 18,852 | 38,058 | – | 38,058 | 22,114 | – | 22,114 | 77,657 | – | 77,657 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 8,580 | – | 8,580 | 6,571 | – | 6,571 | 12,754 | – | 12,754 | 13,653 | – | 13,653 |
| 8. Social Security and Welfare | 117 | – | 117 | 203 | – | 203 | 165 | – | 165 | 462 | – | 462 |
| 9. Others* | 679 | 371 | 1,050 | 553 | 266 | 819 | 920 | 284 | 1,204 | 1,440 | 501 | 1,941 |
| **(b) Economic Services (1 to 10)** | **463,028** | **-465** | **462,563** | **591,353** | **39** | **591,392** | **593,324** | **3,034** | **596,358** | **654,892** | **-24** | **654,868** |
| 1. Agriculture and Allied Activities (i to xi) | 149,438 | -481 | 148,957 | 152,268 | -220 | 152,048 | 157,076 | 2,800 | 159,876 | 125,489 | -235 | 125,254 |
| i) Crop Husbandry | 182 | 2 | 184 | 15 | 15 | 30 | 15 | 15 | 30 | 292 | – | 292 |
| ii) Soil and Water Conservation | 3,038 | – | 3,038 | 4,008 | – | 4,008 | 5,511 | – | 5,511 | 8,150 | – | 8,150 |
| iii) Animal Husbandry | 4,447 | – | 4,447 | 314 | – | 314 | 1,360 | – | 1,360 | 53 | – | 53 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 372 | – | 372 | 1,486 | – | 1,486 | 1,241 | – | 1,241 | 2,019 | – | 2,019 |
| vi) Forestry and Wild Life | 13,079 | – | 13,079 | 12,775 | – | 12,775 | 12,984 | – | 12,984 | 11,469 | – | 11,469 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 36 | – | 36 | 193 | – | 193 | 493 | – | 493 | 33 | – | 33 |
| ix) Agricultural Research and Education | 198 | – | 198 | 205 | – | 205 | 205 | – | 205 | 205 | – | 205 |
| x) Co-operation | 127,643 | -483 | 127,160 | 132,530 | -235 | 132,295 | 135,027 | 2,785 | 137,812 | 102,540 | -235 | 102,305 |
| xi) Others@ | 443 | – | 443 | 742 | – | 742 | 240 | – | 240 | 728 | – | 728 |
| 2. Rural Development | 90,316 | – | 90,316 | 83,646 | – | 83,646 | 102,640 | – | 102,640 | 107,089 | – | 107,089 |
| 3. Special Area Programmes | 2,930 | – | 2,930 | 3,207 | – | 3,207 | 3,276 | – | 3,276 | 3,029 | – | 3,029 |
| *of which:* Hill Areas | 2,930 | – | 2,930 | 3,207 | – | 3,207 | 3,276 | – | 3,276 | 3,029 | – | 3,029 |
| 4. Major and Medium Irrigation and Flood Control | 32,689 | – | 32,689 | 57,261 | – | 57,261 | 46,945 | – | 46,945 | 97,074 | – | 97,074 |
| 5. Energy | 17,500 | – | 17,500 | 10,000 | – | 10,000 | 24,000 | – | 24,000 | 10,000 | – | 10,000 |
| 6. Industry and Minerals (i to iv) | 174 | – | 174 | 175 | 50 | 225 | 404 | 25 | 429 | 226 | – | 226 |
| i) Village and Small Industries | 59 | – | 59 | 68 | 50 | 118 | 297 | 25 | 322 | 90 | – | 90 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non–Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 115 | – | 115 | 107 | – | 107 | 107 | – | 107 | 136 | – | 136 |
| 7. Transport (i + ii) | 168,095 | 13 | 168,108 | 282,844 | 209 | 283,053 | 257,673 | 208 | 257,881 | 310,685 | 210 | 310,895 |
| i) Roads and Bridges | 151,592 | 13 | 151,605 | 271,551 | 209 | 271,760 | 244,210 | 208 | 244,418 | 292,635 | 210 | 292,845 |
| ii) Others ** | 16,503 | – | 16,503 | 11,293 | – | 11,293 | 13,463 | – | 13,463 | 18,050 | – | 18,050 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## TAMIL NADU

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | 654 | – | 654 | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 1,886 | 3 | 1,889 | 1,298 | – | 1,298 | 1,310 | 1 | 1,311 | 1,300 | 1 | 1,301 |
| i) Tourism | 1,886 | – | 1,886 | 1,298 | – | 1,298 | 1,310 | – | 1,310 | 1,300 | – | 1,300 |
| ii) Others @@ | – | 3 | 3 | – | – | – | – | 1 | 1 | – | 1 | 1 |
| **2. Non–Development (General Services)** | **9,075** | **10,389** | **19,464** | **19,334** | **17,041** | **36,375** | **14,972** | **16,940** | **31,912** | **32,917** | **17,320** | **50,237** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **415,000** | **415,000** | **–** | **359,967** | **359,967** | **–** | **373,575** | **373,575** | **–** | **336,404** | **336,404** |
| 1. Market Loans | – | 44,225 | 44,225 | – | 81,434 | 81,434 | – | 81,514 | 81,514 | – | 80,704 | 80,704 |
| 2. Loans from LIC | – | 7,223 | 7,223 | – | 7,550 | 7,550 | – | 7,550 | 7,550 | – | 7,550 | 7,550 |
| 3. Loans from SBI and other Banks | – | 1,478 | 1,478 | – | 1,593 | 1,593 | – | 1,593 | 1,593 | – | 1,716 | 1,716 |
| 4. Loans from NABARD | – | 56,648 | 56,648 | – | 68,659 | 68,659 | – | 68,832 | 68,832 | – | 43,763 | 43,763 |
| 5. Loans from National Co-operative Development Corporation | – | 1,652 | 1,652 | – | 1,428 | 1,428 | – | 1,458 | 1,458 | – | 1,445 | 1,445 |
| 6. WMA from RBI | – | – | – | – | 150,000 | 150,000 | – | 50,000 | 50,000 | – | 150,000 | 150,000 |
| 7. Special Securities issued to NSSF | – | 11,503 | 11,503 | – | 18,942 | 18,942 | – | 131,592 | 131,592 | – | 23,403 | 23,403 |
| 8. Others | – | 292,271 | 292,271 | – | 30,361 | 30,361 | – | 31,036 | 31,036 | – | 27,823 | 27,823 |
| *of which:* Land Compensation Bonds | – | 196,214 | 196,214 | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **54,027** | **54,027** | **–** | **31,712** | **31,712** | **–** | **31,034** | **31,034** | **–** | **32,413** | **32,413** |
| 1. State Plan Schemes | – | 52,689 | 52,689 | – | 30,340 | 30,340 | – | 29,657 | 29,657 | – | 31,023 | 31,023 |
| of which: Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 124 | 124 | – | 123 | 123 | – | 124 | 124 | – | 123 | 123 |
| 3. Centrally Sponsored Schemes | – | 661 | 661 | – | 711 | 711 | – | 719 | 719 | – | 745 | 745 |
| 4. Non-Plan (i to ii) | – | 553 | 553 | – | 538 | 538 | – | 534 | 534 | – | 522 | 522 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 552 | 552 | – | 538 | 538 | – | 534 | 534 | – | 522 | 522 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **27,941** | **197,492** | **225,433** | **18,253** | **91,622** | **109,875** | **20,110** | **150,340** | **170,450** | **34,959** | **130,869** | **165,828** |
| **1. Developmental Purposes (a + b)** | **27,807** | **196,063** | **223,870** | **18,093** | **89,933** | **108,026** | **19,950** | **148,007** | **167,957** | **34,799** | **128,421** | **163,220** |
| **a) Social Services (1 to 7)** | **12,583** | **15,525** | **28,108** | **10,000** | **16,233** | **26,233** | **10,093** | **22,865** | **32,958** | **17,125** | **15,921** | **33,046** |
| 1. Education, Sports, Art and Culture | – | 250 | 250 | – | 250 | 250 | – | 250 | 250 | – | 250 | 250 |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 1,212 | 11,214 | 12,426 | – | 5,133 | 5,133 | – | 5,132 | 5,132 | – | 4,821 | 4,821 |
| 5. Housing | 650 | – | 650 | – | 650 | 650 | – | 7,283 | 7,283 | – | 650 | 650 |
| 6. Government Servants (Housing) | – | 4,061 | 4,061 | – | 10,200 | 10,200 | – | 10,200 | 10,200 | – | 10,200 | 10,200 |
| 7. Others | 10,721 | – | 10,721 | 10,000 | – | 10,000 | 10,093 | – | 10,093 | 17,125 | – | 17,125 |
| **b) Economic Services (1 to 10)** | **15,224** | **180,538** | **195,762** | **8,093** | **73,700** | **81,793** | **9,857** | **125,142** | **134,999** | **17,674** | **112,500** | **130,174** |
| 1. Crop Husbandry | – | 419 | 419 | – | – | – | – | 3,000 | 3,000 | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | 90,000 | 90,000 | – | 60,000 | 60,000 | – | 90,000 | 90,000 | – | 90,000 | 90,000 |
| 4. Co-operation | 166 | 69,617 | 69,783 | 220 | – | 220 | 128 | 74 | 202 | 60 | – | 60 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## TAMIL NADU

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | 3,259 | 3,259 | – | – | – | – | 1,027 | 1,027 | – | – | – |
| 7. Village and Small Industries | 25 | 16 | 41 | – | – | – | 10 | 1,218 | 1,228 | – | – | – |
| 8. Other Industries and Minerals | – | 17,227 | 17,227 | – | 11,200 | 11,200 | – | 27,323 | 27,323 | – | 20,000 | 20,000 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 15,033 | – | 15,033 | 7,873 | 2,500 | 10,373 | 9,719 | 2,500 | 12,219 | 17,614 | 2,500 | 20,114 |
| **2. Non–Developmental Purposes (a + b)** | **134** | **1,429** | **1,563** | **160** | **1,689** | **1,849** | **160** | **2,333** | **2,493** | **160** | **2,448** | **2,608** |
| a) Government Servants (other than Housing) | 74 | 1,429 | 1,503 | 100 | 1,689 | 1,789 | 100 | 2,332 | 2,432 | 100 | 2,448 | 2,548 |
| b) Miscellaneous | 60 | – | 60 | 60 | – | 60 | 60 | 1 | 61 | 60 | – | 60 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **295,823** | **295,823** | **–** | **311,054** | **311,054** | **–** | **291,656** | **291,656** | **–** | **310,747** | **310,747** |
| 1. State Provident Funds | – | 289,167 | 289,167 | – | 307,839 | 307,839 | – | 287,710 | 287,710 | – | 306,653 | 306,653 |
| 2. Others | – | 6,656 | 6,656 | – | 3,215 | 3,215 | – | 3,946 | 3,946 | – | 4,094 | 4,094 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **221,992** | **221,992** | **–** | **184,586** | **184,586** | **–** | **88,101** | **88,101** | **–** | **134,964** | **134,964** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 91,773 | 91,773 | – | 49,141 | 49,141 | – | 48,441 | 48,441 | – | 92,347 | 92,347 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 130,219 | 130,219 | – | 135,445 | 135,445 | – | 39,660 | 39,660 | – | 42,617 | 42,617 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **1,047,065** | **1,047,065** | **–** | **983,591** | **983,591** | **–** | **1,095,633** | **1,095,633** | **–** | **1,064,755** | **1,064,755** |
| 1. Civil Deposits | – | 758,611 | 758,611 | – | 720,325 | 720,325 | – | 787,863 | 787,863 | – | 779,792 | 779,792 |
| 2. Deposits of Local Funds | – | 152,743 | 152,743 | – | 153,106 | 153,106 | – | 163,544 | 163,544 | – | 164,671 | 164,671 |
| 3. Civil Advances | – | 8,456 | 8,456 | – | 6,872 | 6,872 | – | 9,178 | 9,178 | – | 9,194 | 9,194 |
| 4. Others | – | 127,255 | 127,255 | – | 103,288 | 103,288 | – | 135,047 | 135,047 | – | 111,098 | 111,098 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **16,064,490** | **16,064,490** | **–** | **7,142,298** | **7,142,298** | **–** | **10,423,696** | **10,423,696** | **–** | **10,607,370** | **10,607,370** |
| 1. Suspense | – | 224,024 | 224,024 | – | 252,222 | 252,222 | – | -252,512 | -252,512 | – | -252,512 | -252,512 |
| 2. Cash Balance Investment Accounts | – | 12,294,162 | 12,294,162 | – | 4,699,007 | 4,699,007 | – | 6,726,306 | 6,726,306 | – | 6,909,980 | 6,909,980 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 3,546,304 | 3,546,304 | – | 2,191,069 | 2,191,069 | – | 3,949,902 | 3,949,902 | – | 3,949,902 | 3,949,902 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **197,836** | **197,836** | **–** | **208,387** | **208,387** | **–** | **210,319** | **210,319** | **–** | **210,319** | **210,319** |
| **A. Surplus (+)/Deficit (–) on Capital Account** | | | **-156,217** | | | **5,797** | | | **-317,606** | | | **-118,816** |
| **B. Surplus (+)/Deficit (–) on Revenue Account** | | | **264,825** | | | **-10,138** | | | **91,565** | | | **8,405** |
| **C. Overall Surplus (+)/Deficit (–) (A+B)** | | | **108,608** | | | **-4,341** | | | **-226,041** | | | **-110,411** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **2,833** | | | **-4,341** | | | **4,112** | | | **-13,465** |
| a) Opening Balance | | | 6,301 | | | 3,965 | | | 9,133 | | | 13,245 |
| b) Closing Balance | | | 9,134 | | | -376 | | | 13,245 | | | -220 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **105,775** | | | **–** | | | **-230,153** | | | **-96,946** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## TRIPURA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **66,201** | **1,645,758** | **1,711,959** | **123,363** | **958,097** | **1,081,460** | **111,118** | **1,664,817** | **1,775,936** | **151,897** | **1,530,805** | **1,682,703** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **66,201** | **15,690** | **81,891** | **123,363** | **18,945** | **142,308** | **111,118** | **20,902** | **132,020** | **151,897** | **24,905** | **176,803** |
| **I. Total Capital Outlay (1 + 2)** | **66,197** | **6,048** | **72,245** | **123,349** | **7,852** | **131,201** | **111,115** | **8,966** | **120,081** | **151,894** | **8,277** | **160,171** |
| **1. Development (a + b)** | **59,454** | **4,955** | **64,409** | **77,928** | **4,768** | **82,696** | **98,471** | **6,208** | **104,679** | **121,682** | **5,607** | **127,289** |
| **(a) Social Services (1 to 9)** | **22,802** | **218** | **23,020** | **35,811** | **387** | **36,198** | **46,843** | **384** | **47,227** | **52,107** | **527** | **52,634** |
| 1. Education, Sports, Art and Culture | 2,468 | 5 | 2,473 | 6,605 | 9 | 6,614 | 12,281 | 7 | 12,288 | 12,875 | – | 12,875 |
| 2. Medical and Public Health | 5,313 | 213 | 5,527 | 11,431 | 378 | 11,809 | 11,686 | 377 | 12,063 | 9,777 | 397 | 10,174 |
| 3. Family Welfare | 23 | – | 23 | 200 | – | 200 | 206 | – | 206 | 186 | – | 186 |
| 4. Water Supply and Sanitation | 9,752 | – | 9,752 | 11,012 | – | 11,012 | 13,074 | – | 13,074 | 21,311 | – | 21,311 |
| 5. Housing | – | – | – | 4,000 | – | 4,000 | 4,000 | – | 4,000 | 4,000 | – | 4,000 |
| 6. Urban Development | – | – | – | – | – | – | – | – | – | 1 | – | 1 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,323 | – | 1,323 | 1,804 | – | 1,804 | 2,109 | – | 2,109 | 2,342 | 130 | 2,472 |
| 8. Social Security and Welfare | 3,492 | – | 3,492 | 441 | – | 441 | 3,046 | – | 3,046 | 1,288 | – | 1,288 |
| 9. Others* | 430 | – | 430 | 319 | – | 319 | 440 | – | 440 | 326 | – | 326 |
| **(b) Economic Services (1 to 10)** | **36,653** | **4,737** | **41,389** | **42,116** | **4,381** | **46,497** | **51,629** | **5,824** | **57,453** | **69,576** | **5,080** | **74,656** |
| 1. Agriculture and Allied Activities (i to xi) | 2,986 | 718 | 3,704 | 3,416 | 500 | 3,916 | 4,814 | – | 4,814 | 12,399 | – | 12,399 |
| i) Crop Husbandry | 464 | -138 | 326 | 624 | – | 624 | 881 | – | 881 | 5,063 | – | 5,063 |
| ii) Soil and Water Conservation | 380 | – | 380 | – | – | – | 409 | – | 409 | 286 | – | 286 |
| iii) Animal Husbandry | 394 | – | 394 | 777 | – | 777 | 1,021 | – | 1,021 | 1,106 | – | 1,106 |
| iv) Dairy Development | – | – | – | 95 | – | 95 | – | – | – | 95 | – | 95 |
| v) Fisheries | 122 | – | 122 | 2 | – | 2 | – | – | – | 1 | – | 1 |
| vi) Forestry and Wild Life | 881 | 856 | 1,737 | 758 | 500 | 1,258 | 1,324 | – | 1,324 | 3,646 | – | 3,646 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 112 | – | 112 | 112 | – | 112 | 111 | – | 111 | 162 | – | 162 |
| ix) Agricultural Research and Education | – | – | – | 300 | – | 300 | 300 | – | 300 | 1,300 | – | 1,300 |
| x) Co-operation | 397 | – | 397 | 373 | – | 373 | 448 | – | 448 | 443 | – | 443 |
| xi) Others@ | 237 | – | 237 | 375 | – | 375 | 318 | – | 318 | 297 | – | 297 |
| 2. Rural Development | 617 | 570 | 1,187 | 383 | 1 | 384 | 1,302 | 570 | 1,872 | 3,676 | 1,140 | 4,816 |
| 3. Special Area Programmes | 2,152 | – | 2,152 | 4,219 | – | 4,219 | 6,925 | – | 6,925 | 9,123 | – | 9,123 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 7,286 | – | 7,286 | 7,316 | – | 7,316 | 6,962 | – | 6,962 | 7,589 | – | 7,589 |
| 5. Energy | 5,916 | 2,199 | 8,115 | 9,028 | 2,400 | 11,428 | 8,676 | 2,400 | 11,076 | 12,542 | 2,400 | 14,942 |
| 6. Industry and Minerals (i to iv) | 1,084 | – | 1,084 | 1,122 | – | 1,122 | 1,206 | – | 1,206 | 1,255 | – | 1,255 |
| i) Village and Small Industries | – | – | – | – | – | – | 34 | – | 34 | – | – | – |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 1,084 | – | 1,084 | 1,122 | – | 1,122 | 1,172 | – | 1,172 | 1,255 | – | 1,255 |
| 7. Transport (i + ii) | 15,508 | 1,250 | 16,758 | 15,676 | 1,380 | 17,056 | 20,943 | 1,446 | 22,389 | 22,303 | 1,500 | 23,803 |
| i) Roads and Bridges | 15,017 | – | 15,017 | 15,274 | – | 15,274 | 20,038 | – | 20,038 | 21,336 | – | 21,336 |
| ii) Others** | 491 | 1,250 | 1,741 | 402 | 1,380 | 1,782 | 905 | 1,446 | 2,351 | 967 | 1,500 | 2,467 |
| 8. Communications | 4 | – | 4 | – | 100 | 100 | – | 40 | 40 | – | 40 | 40 |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## TRIPURA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 268 | – | 268 | 397 | – | 397 | 93 | – | 93 | 80 | – | 80 |
| 10. General Economic Services (i + ii) | 831 | – | 831 | 559 | – | 559 | 709 | 1,368 | 2,077 | 609 | – | 609 |
| i) Tourism | 347 | – | 347 | 3 | – | 3 | 123 | – | 123 | 26 | – | 26 |
| ii) Others@@ | 484 | – | 484 | 556 | – | 556 | 587 | 1,368 | 1,954 | 583 | – | 583 |
| **2. Non-Development (General Services)** | **6,743** | **1,093** | **7,836** | **45,421** | **3,084** | **48,505** | **12,644** | **2,758** | **15,402** | **30,212** | **2,670** | **32,882** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **6,805** | **6,805** | **–** | **7,904** | **7,904** | **–** | **8,901** | **8,901** | **–** | **10,231** | **10,231** |
| 1. Market Loans | – | 1,971 | 1,971 | – | 4,549 | 4,549 | – | 4,549 | 4,549 | – | 4,426 | 4,426 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 80 | 80 | – | 138 | 138 | – | 146 | 146 | – | 219 | 219 |
| 5. Loans from National Co-operative Development Corporation | – | 40 | 40 | – | – | – | – | – | – | – | 8 | 8 |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | 841 | 841 | – | 800 | 800 | – | 1,094 | 1,094 | – | 2,128 | 2,128 |
| 8. Others | – | 3,873 | 3,873 | – | 2,417 | 2,417 | – | 3,112 | 3,112 | – | 3,450 | 3,450 |
| *of which:* Land Compensation Bonds | – | 635 | 635 | – | – | – | – | 635 | 635 | – | 635 | 635 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **2,773** | **2,773** | **–** | **2,789** | **2,789** | **–** | **2,800** | **2,800** | **–** | **6,197** | **6,197** |
| 1. State Plan Schemes | – | 2,484 | 2,484 | – | 2,550 | 2,550 | – | 2,485 | 2,485 | – | 5,876 | 5,876 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 8 | 8 | – | 7 | 7 | – | 7 | 7 | – | 7 | 7 |
| 3. Centrally Sponsored Schemes | – | 93 | 93 | – | 35 | 35 | – | 109 | 109 | – | 113 | 113 |
| 4. Non-Plan (i to ii) | – | 62 | 62 | – | 65 | 65 | – | 68 | 68 | – | 67 | 67 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 62 | 62 | – | 65 | 65 | – | 68 | 68 | – | 67 | 67 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | 126 | 126 | – | 132 | 132 | – | 132 | 132 | – | 135 | 135 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **4** | **64** | **68** | **14** | **400** | **414** | **3** | **235** | **238** | **3** | **200** | **203** |
| **1. Developmental Purposes (a + b)** | **4** | **37** | **41** | **14** | **220** | **234** | **3** | **155** | **158** | **3** | **165** | **168** |
| **a) Social Services (1 to 7)** | **–** | **37** | **37** | **–** | **220** | **220** | **–** | **155** | **155** | **–** | **165** | **165** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 37 | 37 | – | 220 | 220 | – | 155 | 155 | – | 165 | 165 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **4** | **–** | **4** | **14** | **–** | **14** | **3** | **–** | **3** | **3** | **–** | **3** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 4 | – | 4 | 14 | – | 14 | 3 | – | 3 | 3 | – | 3 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## TRIPURA

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Developmental Purposes (a + b)** | **–** | **27** | **27** | **–** | **180** | **180** | **–** | **80** | **80** | **–** | **35** | **35** |
| a) Government Servants (other than Housing) | – | 27 | 27 | – | 180 | 180 | – | 80 | 80 | – | 35 | 35 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **32,337** | **32,337** | **–** | **36,800** | **36,800** | **–** | **34,550** | **34,550** | **–** | **36,350** | **36,350** |
| 1. State Provident Funds | – | 31,819 | 31,819 | – | 36,500 | 36,500 | – | 34,000 | 34,000 | – | 35,850 | 35,850 |
| 2. Others | – | 518 | 518 | – | 300 | 300 | – | 550 | 550 | – | 500 | 500 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **33** | **33** | **–** | **500** | **500** | **–** | **2,000** | **2,000** | **–** | **1,500** | **1,500** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 33 | 33 | – | 500 | 500 | – | 2,000 | 2,000 | – | 1,500 | 1,500 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **19,789** | **19,789** | **–** | **19,800** | **19,800** | **–** | **18,700** | **18,700** | **–** | **18,500** | **18,500** |
| 1. Civil Deposits | – | 6,827 | 6,827 | – | 19,000 | 19,000 | – | 6,000 | 6,000 | – | 5,000 | 5,000 |
| 2. Deposits of Local Funds | – | 11,302 | 11,302 | – | – | – | – | 11,000 | 11,000 | – | 12,000 | 12,000 |
| 3. Civil Advances | – | 1,661 | 1,661 | – | 800 | 800 | – | 1,700 | 1,700 | – | 1,500 | 1,500 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **1,499,464** | **1,499,464** | **–** | **832,050** | **832,050** | **–** | **1,538,770** | **1,538,770** | **–** | **1,404,070** | **1,404,070** |
| 1. Suspense | – | 4,689 | 4,689 | – | 2,000 | 2,000 | – | 4,000 | 4,000 | – | 4,000 | 4,000 |
| 2. Cash Balance Investment Accounts | – | 1,494,811 | 1,494,811 | – | 830,000 | 830,000 | – | 1,534,575 | 1,534,575 | – | 1,400,000 | 1,400,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | -36 | -36 | – | 50 | 50 | – | 195 | 195 | – | 70 | 70 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **78,445** | **78,445** | **–** | **50,002** | **50,002** | **–** | **49,895** | **49,895** | **–** | **45,480** | **45,480** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-46,529** | | | **-87,821** | | | **-121,941** | | | **-151,503** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **85,081** | | | **63,961** | | | **66,407** | | | **78,829** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **38,551** | | | **-23,860** | | | **-55,534** | | | **-72,674** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **3,003** | | | **-33,859** | | | **-55,314** | | | **-72,675** |
| a) Opening Balance | | | 24,808 | | | 30,000 | | | 64,161 | | | 65,000 |
| b) Closing Balance | | | 27,811 | | | -3,859 | | | 8,847 | | | -7,675 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **35,545** | | | **9,998** | | | **-220** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## UTTARAKHAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **171,622** | **3,607,485** | **3,779,108** | **246,893** | **1,081,904** | **1,328,797** | **275,490** | **1,080,709** | **1,356,199** | **315,703** | **1,084,085** | **1,399,788** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **171,622** | **32,280** | **203,903** | **246,893** | **38,671** | **285,564** | **275,490** | **41,000** | **316,490** | **315,703** | **42,176** | **357,879** |
| **I. Total Capital Outlay (1 + 2)** | **162,525** | **7,400** | **169,926** | **231,161** | **6,575** | **237,736** | **251,782** | **8,904** | **260,686** | **276,046** | **4,199** | **280,245** |
| **1. Development (a + b)** | **151,310** | **1,333** | **152,643** | **216,544** | **46** | **216,590** | **235,852** | **1,875** | **237,726** | **257,279** | **250** | **257,529** |
| **(a) Social Services (1 to 9)** | **37,086** | **127** | **37,212** | **44,061** | **45** | **44,106** | **52,202** | **45** | **52,247** | **43,243** | **50** | **43,293** |
| 1. Education, Sports, Art and Culture | 12,911 | – | 12,911 | 17,435 | – | 17,435 | 20,520 | – | 20,520 | 16,532 | – | 16,532 |
| 2. Medical and Public Health | 12,948 | – | 12,948 | 13,045 | – | 13,045 | 18,495 | – | 18,495 | 12,848 | – | 12,848 |
| 3. Family Welfare | 1,679 | – | 1,679 | 2,905 | – | 2,905 | 3,105 | – | 3,105 | 3,605 | – | 3,605 |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | 2,334 | 127 | 2,461 | 2,120 | 45 | 2,165 | 1,620 | 45 | 1,665 | 2,200 | 50 | 2,250 |
| 6. Urban Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 6,684 | – | 6,684 | 7,508 | – | 7,508 | 7,388 | – | 7,388 | 6,623 | – | 6,623 |
| 8. Social Security and Welfare | 120 | – | 120 | 550 | – | 550 | 575 | – | 575 | 1,035 | – | 1,035 |
| 9. Others* | 410 | – | 410 | 498 | – | 498 | 498 | – | 498 | 400 | – | 400 |
| **(b) Economic Services (1 to 10)** | **114,225** | **1,206** | **115,430** | **172,483** | **1** | **172,484** | **183,650** | **1,830** | **185,480** | **214,036** | **200** | **214,236** |
| 1. Agriculture and Allied Activities (i to xi) | 3,156 | 1,206 | 4,362 | 5,485 | 1 | 5,486 | 8,568 | 1,830 | 10,398 | 3,418 | 200 | 3,618 |
| i) Crop Husbandry | 355 | -22 | 333 | 317 | – | 317 | 954 | 1,829 | 2,782 | 289 | 200 | 489 |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | 718 | – | 718 | 615 | – | 615 | 800 | – | 800 | 650 | – | 650 |
| iv) Dairy Development | 281 | – | 281 | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 320 | – | 320 | 110 | – | 110 | 164 | – | 164 | 323 | – | 323 |
| vi) Forestry and Wild Life | 387 | – | 387 | 2,570 | – | 2,570 | 3,134 | – | 3,134 | 1,751 | – | 1,751 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | 342 | 1,228 | 1,569 | 973 | 1 | 974 | 1,348 | 1 | 1,349 | 203 | – | 203 |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 753 | – | 753 | 900 | – | 900 | 2,168 | – | 2,168 | 201 | – | 201 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 7,236 | – | 7,236 | 10,064 | – | 10,064 | 12,894 | – | 12,894 | 12,822 | – | 12,822 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 30,583 | – | 30,583 | 45,468 | – | 45,468 | 52,606 | – | 52,606 | 61,286 | – | 61,286 |
| 5. Energy | 15,894 | – | 15,894 | 22,848 | – | 22,848 | 21,048 | – | 21,048 | 26,500 | – | 26,500 |
| 6. Industry and Minerals (i to iv) | -7,712 | – | -7,712 | 6,785 | – | 6,785 | 5,361 | – | 5,361 | 3,143 | – | 3,143 |
| i) Village and Small Industries | 357 | – | 357 | 200 | – | 200 | 301 | – | 301 | 484 | – | 484 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | -8,069 | – | -8,069 | 6,585 | – | 6,585 | 5,060 | – | 5,060 | 2,659 | – | 2,659 |
| 7. Transport (i + ii) | 59,895 | – | 59,895 | 76,878 | – | 76,878 | 77,319 | – | 77,319 | 101,164 | – | 101,164 |
| i) Roads and Bridges | 54,198 | – | 54,198 | 70,431 | – | 70,431 | 73,933 | – | 73,933 | 90,298 | – | 90,298 |
| ii) Others** | 5,696 | – | 5,696 | 6,447 | – | 6,447 | 3,386 | – | 3,386 | 10,866 | – | 10,866 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## UTTARAKHAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 5,173 | – | 5,173 | 4,955 | – | 4,955 | 5,855 | – | 5,855 | 5,702 | – | 5,702 |
| i) Tourism | 5,173 | – | 5,173 | 4,955 | – | 4,955 | 5,855 | – | 5,855 | 5,702 | – | 5,702 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **11,215** | **6,068** | **17,283** | **14,617** | **6,529** | **21,146** | **15,930** | **7,029** | **22,959** | **18,767** | **3,949** | **22,716** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **88,462** | **88,462** | **–** | **46,612** | **46,612** | **–** | **46,612** | **46,612** | **–** | **53,119** | **53,119** |
| 1. Market Loans | – | 10,391 | 10,391 | – | 15,252 | 15,252 | – | 15,252 | 15,252 | – | 18,759 | 18,759 |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 2,551 | 2,551 | – | 5,000 | 5,000 | – | 5,000 | 5,000 | – | 5,500 | 5,500 |
| 5. Loans from National Co-operative Development Corporation | – | 407 | 407 | – | 1,300 | 1,300 | – | 1,300 | 1,300 | – | 1,300 | 1,300 |
| 6. WMA from RBI | – | 67,614 | 67,614 | – | 20,000 | 20,000 | – | 20,000 | 20,000 | – | 20,000 | 20,000 |
| 7. Special Securities issued to NSSF | – | 1,780 | 1,780 | – | 5,000 | 5,000 | – | 5,000 | 5,000 | – | 7,500 | 7,500 |
| 8. Others | – | 5,720 | 5,720 | – | 60 | 60 | – | 60 | 60 | – | 60 | 60 |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **2,891** | **2,891** | **–** | **2,904** | **2,904** | **–** | **2,904** | **2,904** | **–** | **3,803** | **3,803** |
| 1. State Plan Schemes | – | 2,156 | 2,156 | – | 2,150 | 2,150 | – | 2,150 | 2,150 | – | 3,000 | 3,000 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 |
| 3. Centrally Sponsored Schemes | – | 116 | 116 | – | 173 | 173 | – | 173 | 173 | – | 222 | 222 |
| 4. Non-Plan (i to ii) | – | 219 | 219 | – | 80 | 80 | – | 80 | 80 | – | 80 | 80 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 219 | 219 | – | 80 | 80 | – | 80 | 80 | – | 80 | 80 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 398 | 398 | – | 500 | 500 | – | 500 | 500 | – | 500 | 500 |
| **IV. Loans and Advances by State Governments (1+2)** | **9,097** | **1,141** | **10,238** | **15,732** | **2,580** | **18,312** | **23,708** | **2,580** | **26,288** | **39,657** | **1,055** | **40,712** |
| **1. Developmental Purposes (a + b)** | **9,097** | **1,057** | **10,154** | **15,732** | **2,190** | **17,922** | **23,708** | **2,190** | **25,898** | **39,657** | **665** | **40,322** |
| **a) Social Services (1 to 7)** | **400** | **1,057** | **1,457** | **450** | **2,190** | **2,640** | **450** | **2,190** | **2,640** | **450** | **665** | **1,115** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 400 | – | 400 | 450 | – | 450 | 450 | – | 450 | 450 | – | 450 |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 907 | 907 | – | 1,290 | 1,290 | – | 1,290 | 1,290 | – | 165 | 165 |
| 7. Others | – | 150 | 150 | – | 900 | 900 | – | 900 | 900 | – | 500 | 500 |
| **b) Economic Services (1 to 10)** | **8,697** | **–** | **8,697** | **15,282** | **–** | **15,282** | **23,258** | **–** | **23,258** | **39,207** | **–** | **39,207** |
| 1. Crop Husbandry | – | – | – | 285 | – | 285 | 7,294 | – | 7,294 | 35 | – | 35 |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 67 | – | 67 | 201 | – | 201 | 269 | – | 269 | 200 | – | 200 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## UTTARAKHAND

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 8,630 | – | 8,630 | 14,796 | – | 14,796 | 14,796 | – | 14,796 | 38,072 | – | 38,072 |
| 7. Village and Small Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | – | – | – | – | – | – | 900 | – | 900 | 900 | – | 900 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **84** | **84** | **–** | **390** | **390** | **–** | **390** | **390** | **–** | **390** | **390** |
| a) Government Servants (other than Housing) | – | 82 | 82 | – | 290 | 290 | – | 290 | 290 | – | 290 | 290 |
| b) Miscellaneous | – | 2 | 2 | – | 100 | 100 | – | 100 | 100 | – | 100 | 100 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **2,545** | **2,545** | **–** | **–** | **–** | **–** | **2,800** | **2,800** | **–** | **2,500** | **2,500** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **24,128** | **24,128** | **–** | **31,725** | **31,725** | **–** | **29,401** | **29,401** | **–** | **27,001** | **27,001** |
| 1. State Provident Funds | – | 23,103 | 23,103 | – | 30,881 | 30,881 | – | 28,881 | 28,881 | – | 26,481 | 26,481 |
| 2. Others | – | 1,026 | 1,026 | – | 844 | 844 | – | 520 | 520 | – | 520 | 520 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **23,197** | **23,197** | **–** | **17,500** | **17,500** | **–** | **17,500** | **17,500** | **–** | **18,100** | **18,100** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 20,000 | 20,000 | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 3,197 | 3,197 | – | 17,500 | 17,500 | – | 17,500 | 17,500 | – | 18,100 | 18,100 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **202,712** | **202,712** | **–** | **158,121** | **158,121** | **–** | **154,121** | **154,121** | **–** | **158,421** | **158,421** |
| 1. Civil Deposits | – | 122,488 | 122,488 | – | 63,113 | 63,113 | – | 61,113 | 61,113 | – | 62,713 | 62,713 |
| 2. Deposits of Local Funds | – | 67,910 | 67,910 | – | 95,008 | 95,008 | – | 93,008 | 93,008 | – | 95,708 | 95,708 |
| 3. Civil Advances | – | 12,314 | 12,314 | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **2,968,153** | **2,968,153** | **–** | **614,334** | **614,334** | **–** | **614,334** | **614,334** | **–** | **614,334** | **614,334** |
| 1. Suspense | – | 5,054 | 5,054 | – | 20,114 | 20,114 | – | 20,114 | 20,114 | – | 20,114 | 20,114 |
| 2. Cash Balance Investment Accounts | – | 635,542 | 635,542 | – | – | – | – | – | – | – | – | – |
| 3. Deposits with RBI | – | 1,719,413 | 1,719,413 | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 608,144 | 608,144 | – | 594,220 | 594,220 | – | 594,220 | 594,220 | – | 594,220 | 594,220 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **286,856** | **286,856** | **–** | **201,553** | **201,553** | **–** | **201,553** | **201,553** | **–** | **201,553** | **201,553** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-91,862** | | | **-102,553** | | | **-116,269** | | | **-187,287** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **89,637** | | | **94,390** | | | **110,672** | | | **179,403** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-2,225** | | | **-8,163** | | | **-5,597** | | | **-7,883** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-3,770** | | | **-8,163** | | | **-5,597** | | | **-7,883** |
| a) Opening Balance | | | 10,407 | | | 822 | | | 7,427 | | | 10,619 |
| b) Closing Balance | | | 6,637 | | | -7,341 | | | 1,830 | | | 2,736 |
| **ii) Withdrawals from(-)/Additions to (+) Investment Account (net)** | | | **1,546** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature*(Contd.)*

## UTTAR PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **1,387,435** | **60,913,775** | **62,301,209** | **1,685,179** | **30,858,066** | **32,543,245** | **1,725,082** | **20,863,355** | **22,588,437** | **2,126,552** | **21,022,562** | **23,149,114** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **1,387,435** | **540,941** | **1,928,376** | **1,685,179** | **468,825** | **2,154,004** | **1,725,082** | **487,298** | **2,212,380** | **2,126,552** | **487,854** | **2,614,406** |
| **I. Total Capital Outlay (1 + 2)** | **1,331,249** | **67,164** | **1,398,412** | **1,635,036** | **207,931** | **1,842,967** | **1,686,439** | **213,105** | **1,899,544** | **2,079,358** | **176,053** | **2,255,411** |
| **1. Development (a + b)** | **1,295,699** | **37,333** | **1,333,032** | **1,604,385** | **175,513** | **1,779,898** | **1,656,477** | **175,286** | **1,831,764** | **2,027,833** | **131,497** | **2,159,330** |
| **(a) Social Services (1 to 9)** | **214,211** | **3,771** | **217,983** | **195,327** | **6,623** | **201,950** | **232,517** | **6,703** | **239,220** | **290,165** | **4,440** | **294,605** |
| 1. Education, Sports, Art and Culture | 28,483 | 1,250 | 29,733 | 32,378 | 1,328 | 33,706 | 63,920 | 1,328 | 65,248 | 67,034 | 1,293 | 68,327 |
| 2. Medical and Public Health | 146,720 | 1,447 | 148,167 | 116,778 | 1,207 | 117,985 | 116,893 | 1,207 | 118,100 | 154,084 | 1,431 | 155,515 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 25,914 | – | 25,914 | 10,597 | – | 10,597 | 10,612 | – | 10,612 | 6,075 | – | 6,075 |
| 5. Housing | 5,008 | 982 | 5,990 | 8,888 | 4,050 | 12,938 | 10,113 | 4,129 | 14,243 | 10,532 | 1,648 | 12,179 |
| 6. Urban Development | – | – | – | 1,000 | – | 1,000 | 4,200 | – | 4,200 | 25,849 | – | 25,849 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 3,482 | – | 3,482 | 20,254 | – | 20,254 | 21,334 | – | 21,334 | 21,567 | – | 21,567 |
| 8. Social Security and Welfare | 551 | 36 | 587 | 531 | 6 | 537 | 544 | 6 | 550 | 1,411 | 6 | 1,417 |
| 9. Others* | 4,053 | 57 | 4,110 | 4,900 | 33 | 4,933 | 4,900 | 33 | 4,933 | 3,614 | 62 | 3,676 |
| **(b) Economic Services (1 to 10)** | **1,081,487** | **33,562** | **1,115,049** | **1,409,058** | **168,890** | **1,577,948** | **1,423,960** | **168,583** | **1,592,543** | **1,737,668** | **127,057** | **1,864,726** |
| 1. Agriculture and Allied Activities (i to xi) | 27,232 | -42,384 | -15,152 | 43,470 | 1 | 43,471 | 43,506 | 1 | 43,507 | 54,855 | 1 | 54,856 |
| i) Crop Husbandry | 1,974 | -1,147 | 827 | 10,281 | – | 10,281 | 10,281 | – | 10,281 | 15,360 | – | 15,360 |
| ii) Soil and Water Conservation | – | – | – | 892 | – | 892 | 892 | – | 892 | 1,892 | – | 1,892 |
| iii) Animal Husbandry | 4,899 | 95 | 4,994 | 10,012 | – | 10,012 | 10,017 | – | 10,017 | 10,929 | – | 10,929 |
| iv) Dairy Development | 743 | – | 743 | – | – | – | – | – | – | – | – | – |
| v) Fisheries | – | – | – | – | – | – | – | – | – | – | – | – |
| vi) Forestry and Wild Life | 15,627 | – | 15,627 | 20,439 | – | 20,439 | 20,469 | – | 20,469 | 24,896 | – | 24,896 |
| vii) Plantations | 502 | – | 502 | 587 | – | 587 | 587 | – | 587 | 562 | – | 562 |
| viii) Food Storage and Warehousing | – | -41,323 | -41,323 | – | 1 | 1 | – | 1 | 1 | – | 1 | 1 |
| ix) Agricultural Research and Education | 3,516 | – | 3,516 | 130 | – | 130 | 130 | – | 130 | 430 | – | 430 |
| x) Co-operation | -28 | -8 | -36 | 1,130 | – | 1,130 | 1,130 | – | 1,130 | 785 | – | 785 |
| xi) Others@ | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Rural Development | 50,525 | – | 50,525 | 67,266 | – | 67,266 | 70,266 | – | 70,266 | 68,025 | – | 68,025 |
| 3. Special Area Programmes | 57,772 | 14,121 | 71,893 | 67,000 | 15,000 | 82,000 | 72,000 | 15,000 | 87,000 | 114,200 | 15,000 | 129,200 |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 237,320 | -8 | 237,312 | 227,433 | – | 227,433 | 228,224 | – | 228,224 | 258,627 | 400 | 259,027 |
| 5. Energy | 280,300 | 28,075 | 308,375 | 544,205 | 121,578 | 665,783 | 544,975 | 121,578 | 666,553 | 691,341 | 110,256 | 801,597 |
| 6. Industry and Minerals (i to iv) | 1,564 | -175 | 1,389 | 925 | – | 925 | 4,475 | – | 4,475 | 475 | – | 475 |
| i) Village and Small Industries | 764 | – | 764 | 225 | – | 225 | 225 | – | 225 | 475 | – | 475 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | 19 | – | 19 | – | – | – | – | – | – | – | – | – |
| iv) Others# | 781 | -175 | 606 | 700 | – | 700 | 4,250 | – | 4,250 | – | – | – |
| 7. Transport (i + ii) | 421,798 | 33,932 | 455,731 | 451,679 | 32,311 | 483,990 | 453,434 | 32,004 | 485,438 | 543,355 | 1,400 | 544,755 |
| i) Roads and Bridges | 413,247 | 21,898 | 435,145 | 447,593 | 30,271 | 477,863 | 449,333 | 29,964 | 479,297 | 537,855 | – | 537,855 |
| ii) Others** | 8,551 | 12,035 | 20,586 | 4,087 | 2,040 | 6,127 | 4,102 | 2,040 | 6,142 | 5,500 | 1,400 | 6,900 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## UTTAR PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | 200 | – | 200 | 200 | – | 200 | 65 | – | 65 |
| 10. General Economic Services (i + ii) | 4,976 | – | 4,976 | 6,881 | – | 6,881 | 6,881 | – | 6,881 | 6,726 | – | 6,726 |
| i) Tourism | 4,976 | – | 4,976 | 6,881 | – | 6,881 | 6,881 | – | 6,881 | 6,726 | – | 6,726 |
| ii) Others@@ | – | – | – | – | – | – | – | – | – | – | – | – |
| **2. Non-Development (General Services)** | **35,550** | **29,831** | **65,381** | **30,651** | **32,418** | **63,069** | **29,962** | **37,818** | **67,780** | **51,524** | **44,556** | **96,081** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **373,772** | **373,772** | **–** | **1,261,097** | **1,261,097** | **–** | **261,097** | **261,097** | **–** | **1,317,805** | **1,317,805** |
| 1. Market Loans | – | 102,871 | 102,871 | – | 21 | 21 | – | 21 | 21 | – | 21 | 21 |
| 2. Loans from LIC | – | 692 | 692 | – | 661 | 661 | – | 661 | 661 | – | 626 | 626 |
| 3. Loans from SBI and other Banks | – | 150,000 | 150,000 | – | 150,000 | 150,000 | – | 150,000 | 150,000 | – | 150,000 | 150,000 |
| 4. Loans from NABARD | – | 25,872 | 25,872 | – | 26,491 | 26,491 | – | 26,491 | 26,491 | – | 28,642 | 28,642 |
| 5. Loans from National Co-operative Development Corporation | – | 341 | 341 | – | 346 | 346 | – | 346 | 346 | – | 532 | 532 |
| 6. WMA from RBI | – | – | – | – | 1,000,000 | 1,000,000 | – | – | – | – | 1,000,000 | 1,000,000 |
| 7. Special Securities issued to NSSF | – | 34,039 | 34,039 | – | 53,313 | 53,313 | – | 53,313 | 53,313 | – | 78,685 | 78,685 |
| 8. Others | – | 59,957 | 59,957 | – | 30,265 | 30,265 | – | 30,265 | 30,265 | – | 59,300 | 59,300 |
| *of which:* Land Compensation Bonds | – | -20 | -20 | – | 11 | 11 | – | 11 | 11 | – | 11 | 11 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **217,436** | **217,436** | **–** | **119,005** | **119,005** | **–** | **119,005** | **119,005** | **–** | **120,052** | **120,052** |
| 1. State Plan Schemes | – | 214,571 | 214,571 | – | 116,116 | 116,116 | – | 116,116 | 116,116 | – | 117,116 | 117,116 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 10 | 10 | – | 11 | 11 | – | 11 | 11 | – | 9 | 9 |
| 3. Centrally Sponsored Schemes | – | 2,072 | 2,072 | – | 2,083 | 2,083 | – | 2,083 | 2,083 | – | 2,132 | 2,132 |
| 4. Non-Plan (i to ii) | – | 782 | 782 | – | 797 | 797 | – | 797 | 797 | – | 796 | 796 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 782 | 782 | – | 797 | 797 | – | 797 | 797 | – | 796 | 796 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **56,186** | **32,569** | **88,755** | **50,143** | **30,792** | **80,934** | **38,643** | **44,092** | **82,734** | **47,194** | **23,944** | **71,138** |
| **1. Developmental Purposes (a + b)** | **56,186** | **32,215** | **88,401** | **50,143** | **29,649** | **79,792** | **38,643** | **42,949** | **81,592** | **47,194** | **22,615** | **69,809** |
| **a) Social Services (1 to 7)** | **34,403** | **10,123** | **44,527** | **38,292** | **12,728** | **51,020** | **26,792** | **12,728** | **39,520** | **34,734** | **13,614** | **48,348** |
| 1. Education, Sports, Art and Culture | 800 | – | 800 | 791 | – | 791 | 791 | – | 791 | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 21,990 | – | 21,990 | 20,000 | – | 20,000 | 20,000 | – | 20,000 | 20,000 | – | 20,000 |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 5,709 | 5,709 | – | 7,728 | 7,728 | – | 7,728 | 7,728 | – | 8,614 | 8,614 |
| 7. Others | 11,614 | 4,414 | 16,028 | 17,501 | 5,000 | 22,501 | 6,001 | 5,000 | 11,001 | 14,734 | 5,000 | 19,734 |
| **b) Economic Services (1 to 10)** | **21,783** | **22,092** | **43,874** | **11,851** | **16,921** | **28,772** | **11,851** | **30,221** | **42,072** | **12,460** | **9,001** | **21,461** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 6,333 | – | 6,333 | 3,295 | – | 3,295 | 3,295 | – | 3,295 | 2,460 | – | 2,460 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## UTTAR PRADESH

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 3,500 | – | 3,500 | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | – | 114 | 114 | – | 201 | 201 | – | 201 | 201 | – | 1 | 1 |
| 8. Other Industries and Minerals | 6,599 | 4,189 | 10,788 | 3,600 | 7,500 | 11,100 | 3,600 | 7,500 | 11,100 | 10,000 | 6,000 | 16,000 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 5,350 | 17,788 | 23,138 | 4,956 | 9,220 | 14,176 | 4,956 | 22,520 | 27,476 | – | 3,000 | 3,000 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **354** | **354** | **–** | **1,143** | **1,143** | **–** | **1,143** | **1,143** | **–** | **1,329** | **1,329** |
| a) Government Servants (other than Housing) | – | 776 | 776 | – | 1,143 | 1,143 | – | 1,143 | 1,143 | – | 1,329 | 1,329 |
| b) Miscellaneous | – | -421 | -421 | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **957** | **957** | **–** | **1,000** | **1,000** | **–** | **–** | **–** | **–** | **1,000** | **1,000** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **212,522** | **212,522** | **–** | **267,021** | **267,021** | **–** | **267,021** | **267,021** | **–** | **229,479** | **229,479** |
| 1. State Provident Funds | – | 204,176 | 204,176 | – | 261,733 | 261,733 | – | 261,733 | 261,733 | – | 224,166 | 224,166 |
| 2. Others | – | 8,345 | 8,345 | – | 5,288 | 5,288 | – | 5,288 | 5,288 | – | 5,313 | 5,313 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **11,187** | **11,187** | **–** | **225,248** | **225,248** | **–** | **225,263** | **225,263** | **–** | **334,351** | **334,351** |
| 1. Depreciation/Renewal Reserve Funds | – | 1,463 | 1,463 | – | 3,000 | 3,000 | – | 3,000 | 3,000 | – | 3,000 | 3,000 |
| 2. Sinking Funds | – | – | – | – | 179,147 | 179,147 | – | 179,147 | 179,147 | – | 239,681 | 239,681 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 9,724 | 9,724 | – | 43,100 | 43,100 | – | 43,115 | 43,115 | – | 91,670 | 91,670 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **1,345,568** | **1,345,568** | **–** | **527,551** | **527,551** | **–** | **525,551** | **525,551** | **–** | **533,223** | **533,223** |
| 1. Civil Deposits | – | 590,704 | 590,704 | – | 261,296 | 261,296 | – | 259,296 | 259,296 | – | 266,541 | 266,541 |
| 2. Deposits of Local Funds | – | 736,319 | 736,319 | – | 266,255 | 266,255 | – | 266,255 | 266,255 | – | 266,682 | 266,682 |
| 3. Civil Advances | – | 20,969 | 20,969 | – | – | – | – | – | – | – | – | – |
| 4. Others | – | -2,423 | -2,423 | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **57,446,918** | **57,446,918** | **–** | **27,966,922** | **27,966,922** | **–** | **18,956,922** | **18,956,922** | **–** | **18,035,156** | **18,035,156** |
| 1. Suspense | – | -1,512,842 | -1,512,842 | – | 75,015 | 75,015 | – | 75,015 | 75,015 | – | 75,015 | 75,015 |
| 2. Cash Balance Investment Accounts | – | 24,053,268 | 24,053,268 | – | 25,000,000 | 25,000,000 | – | 15,800,000 | 15,800,000 | – | 15,000,000 | 15,000,000 |
| 3. Deposits with RBI | – | 30,870,389 | 30,870,389 | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 4,036,102 | 4,036,102 | – | 2,891,907 | 2,891,907 | – | 3,081,907 | 3,081,907 | – | 2,960,141 | 2,960,141 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **1,205,681** | **1,205,681** | **–** | **251,500** | **251,500** | **–** | **251,300** | **251,300** | **–** | **251,500** | **251,500** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **209,106** | | | **-552,536** | | | **-1,313,192** | | | **-914,693** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **490,062** | | | **614,632** | | | **901,474** | | | **1,097,768** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **699,168** | | | **62,096** | | | **-411,718** | | | **183,075** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-13,735** | | | **62,096** | | | **-211,718** | | | **183,075** |
| a) Opening Balance | | | 15,055 | | | 548,147 | | | 548,147 | | | 336,430 |
| b) Closing Balance | | | 1,320 | | | 610,243 | | | 336,429 | | | 519,505 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **712,903** | | | **–** | | | **-200,000** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## WEST BENGAL

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **324,213** | **18,328,072** | **18,652,286** | **430,009** | **15,098,567** | **15,528,576** | **389,237** | **16,067,991** | **16,457,229** | **394,876** | **16,862,106** | **17,256,982** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **324,213** | **379,972** | **704,185** | **430,009** | **462,377** | **892,386** | **389,237** | **468,340** | **857,578** | **394,876** | **500,668** | **895,543** |
| **I. Total Capital Outlay (1 + 2)** | **201,078** | **744** | **201,822** | **269,962** | **2,078** | **272,040** | **291,817** | **1,947** | **293,764** | **305,382** | **1,831** | **307,213** |
| **1. Development (a + b)** | **193,714** | **83** | **193,797** | **256,097** | **1,093** | **257,190** | **279,586** | **962** | **280,548** | **285,286** | **962** | **286,249** |
| **(a) Social Services (1 to 9)** | **37,862** | **50** | **37,912** | **90,186** | **26** | **90,212** | **86,436** | **20** | **86,456** | **108,144** | **21** | **108,165** |
| 1. Education, Sports, Art and Culture | 1,023 | 9 | 1,032 | 4,345 | – | 4,345 | 4,189 | – | 4,189 | 4,889 | – | 4,889 |
| 2. Medical and Public Health | 6,666 | 41 | 6,707 | 18,616 | – | 18,616 | 15,740 | – | 15,740 | 19,741 | – | 19,741 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 24,188 | – | 24,188 | 54,561 | – | 54,561 | 56,820 | – | 56,820 | 67,621 | – | 67,621 |
| 5. Housing | 1,046 | – | 1,046 | 3,433 | 26 | 3,459 | 3,671 | 20 | 3,691 | 4,019 | 21 | 4,040 |
| 6. Urban Development | 1,735 | – | 1,735 | 1,595 | – | 1,595 | 1,575 | – | 1,575 | 1,685 | – | 1,685 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,332 | – | 1,332 | 3,678 | – | 3,678 | 1,178 | – | 1,178 | 3,542 | – | 3,542 |
| 8. Social Security and Welfare | 1,430 | – | 1,430 | 2,901 | – | 2,901 | 2,200 | – | 2,200 | 4,950 | – | 4,950 |
| 9. Others* | 443 | – | 443 | 1,057 | – | 1,057 | 1,063 | – | 1,063 | 1,697 | – | 1,697 |
| **(b) Economic Services (1 to 10)** | **155,852** | **33** | **155,885** | **165,911** | **1,067** | **166,978** | **193,150** | **942** | **194,092** | **177,142** | **942** | **178,084** |
| 1. Agriculture and Allied Activities (i to xi) | 3,960 | – | 3,960 | 12,378 | 900 | 13,278 | 6,133 | 903 | 7,036 | 8,391 | 900 | 9,291 |
| i) Crop Husbandry | 836 | – | 836 | 1,600 | – | 1,600 | 900 | – | 900 | 550 | – | 550 |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | 46 | – | 46 | 965 | – | 965 | 202 | – | 202 | 663 | – | 663 |
| iv) Dairy Development | 211 | – | 211 | 454 | – | 454 | 191 | – | 191 | 235 | – | 235 |
| v) Fisheries | 1,366 | – | 1,366 | 4,415 | – | 4,415 | 2,415 | – | 2,415 | 2,265 | – | 2,265 |
| vi) Forestry and Wild Life | 214 | – | 214 | 2,500 | – | 2,500 | 1,000 | – | 1,000 | 2,500 | – | 2,500 |
| vii) Plantations | 152 | – | 152 | 170 | – | 170 | 145 | – | 145 | 172 | – | 172 |
| viii) Food Storage and Warehousing | 35 | – | 35 | 1,150 | 900 | 2,050 | 206 | 903 | 1,109 | 590 | 900 | 1,490 |
| ix) Agricultural Research and Education | – | – | – | 100 | – | 100 | 100 | – | 100 | 200 | – | 200 |
| x) Co-operation | 843 | – | 843 | 454 | – | 454 | 689 | – | 689 | 731 | – | 731 |
| xi) Others@ | 256 | – | 256 | 570 | – | 570 | 285 | – | 285 | 485 | – | 485 |
| 2. Rural Development | 2 | – | 2 | 5 | – | 5 | 5 | – | 5 | 100 | – | 100 |
| 3. Special Area Programmes | 7,282 | – | 7,282 | 15,742 | – | 15,742 | 13,289 | – | 13,289 | 11,457 | – | 11,457 |
| *of which:* Hill Areas | 88 | – | 88 | 95 | – | 95 | 95 | – | 95 | 105 | – | 105 |
| 4. Major and Medium Irrigation and Flood Control | 20,790 | – | 20,790 | 47,643 | 56 | 47,699 | 35,597 | – | 35,597 | 58,539 | – | 58,539 |
| 5. Energy | 79,183 | – | 79,183 | 28,500 | – | 28,500 | 99,122 | – | 99,122 | 33,000 | – | 33,000 |
| 6. Industry and Minerals (i to iv) | 11,956 | – | 11,956 | 5,975 | – | 5,975 | 4,385 | – | 4,385 | 7,894 | – | 7,894 |
| i) Village and Small Industries | 916 | – | 916 | 2,848 | – | 2,848 | 983 | – | 983 | 2,518 | – | 2,518 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 11,040 | – | 11,040 | 3,127 | – | 3,127 | 3,401 | – | 3,401 | 5,376 | – | 5,376 |
| 7. Transport (i + ii) | 30,019 | – | 30,019 | 53,056 | 102 | 53,158 | 31,034 | – | 31,034 | 52,399 | – | 52,399 |
| i) Roads and Bridges | 26,372 | – | 26,372 | 50,867 | 102 | 50,969 | 28,355 | – | 28,355 | 49,636 | – | 49,636 |
| ii) Others** | 3,646 | – | 3,646 | 2,189 | – | 2,189 | 2,679 | – | 2,679 | 2,763 | – | 2,763 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## WEST BENGAL

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 2,660 | 33 | 2,694 | 2,612 | 9 | 2,621 | 3,585 | 39 | 3,624 | 5,364 | 42 | 5,405 |
| i) Tourism | 937 | – | 937 | 1,362 | – | 1,362 | 301 | – | 301 | 776 | – | 776 |
| ii) Others@@ | 1,724 | 33 | 1,757 | 1,250 | 9 | 1,259 | 3,284 | 39 | 3,323 | 4,588 | 42 | 4,630 |
| **2. Non-Development (General Services)** | **7,364** | **661** | **8,025** | **13,865** | **985** | **14,850** | **12,231** | **985** | **13,216** | **20,096** | **868** | **20,964** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **303,888** | **303,888** | **–** | **460,156** | **460,156** | **–** | **465,146** | **465,146** | **–** | **508,911** | **508,911** |
| 1. Market Loans | – | 49,190 | 49,190 | – | 86,653 | 86,653 | – | 86,653 | 86,653 | – | 85,390 | 85,390 |
| 2. Loans from LIC | – | 448 | 448 | – | 440 | 440 | – | 432 | 432 | – | 426 | 426 |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | 269 | 269 | – | 280 | 280 | – | 278 | 278 | – | 260 | 260 |
| 5. Loans from National Co-operative Development Corporation | – | 3,267 | 3,267 | – | 3,830 | 3,830 | – | 3,068 | 3,068 | – | 3,460 | 3,460 |
| 6. WMA from RBI | – | 20,798 | 20,798 | – | 100,000 | 100,000 | – | 100,000 | 100,000 | – | 100,000 | 100,000 |
| 7. Special Securities issued to NSSF | – | 40,319 | 40,319 | – | 108,890 | 108,890 | – | 108,891 | 108,891 | – | 139,299 | 139,299 |
| 8. Others | – | 189,596 | 189,596 | – | 160,063 | 160,063 | – | 165,825 | 165,825 | – | 180,076 | 180,076 |
| *of which:* Land Compensation Bonds | – | 19,648 | 19,648 | – | 19,668 | 19,668 | – | 19,668 | 19,668 | – | 19,668 | 19,668 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **87,547** | **87,547** | **–** | **93,318** | **93,318** | **–** | **92,845** | **92,845** | **–** | **83,526** | **83,526** |
| 1. State Plan Schemes | – | 63,614 | 63,614 | – | 70,243 | 70,243 | – | 69,742 | 69,742 | – | 76,069 | 76,069 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 34 | 34 | – | 34 | 34 | – | 34 | 34 | – | 33 | 33 |
| 3. Centrally Sponsored Schemes | – | 483 | 483 | – | 425 | 425 | – | 453 | 453 | – | 450 | 450 |
| 4. Non-Plan (i to ii) | – | 16,338 | 16,338 | – | 16,261 | 16,261 | – | 16,261 | 16,261 | – | 1,626 | 1,626 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 16,338 | 16,338 | – | 16,261 | 16,261 | – | 16,261 | 16,261 | – | 1,626 | 1,626 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | 7,078 | 7,078 | – | 6,355 | 6,355 | – | 6,355 | 6,355 | – | 5,348 | 5,348 |
| **IV. Loans and Advances by State Governments (1+2)** | **123,135** | **8,591** | **131,726** | **160,047** | **6,825** | **166,872** | **97,420** | **8,402** | **105,822** | **89,493** | **6,400** | **95,893** |
| **1. Developmental Purposes (a + b)** | **123,135** | **8,409** | **131,544** | **160,047** | **6,400** | **166,447** | **97,420** | **7,952** | **105,372** | **89,493** | **5,950** | **95,443** |
| **a) Social Services (1 to 7)** | **6,938** | **133** | **7,071** | **11,563** | **130** | **11,693** | **9,506** | **195** | **9,701** | **10,493** | **185** | **10,678** |
| 1. Education, Sports, Art and Culture | – | – | – | – | 5 | 5 | – | 5 | 5 | – | 5 | 5 |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Government Servants (Housing) | – | 26 | 26 | – | 75 | 75 | – | 50 | 50 | – | 50 | 50 |
| 7. Others | 6,938 | 107 | 7,045 | 11,563 | 50 | 11,613 | 9,506 | 140 | 9,646 | 10,493 | 130 | 10,623 |
| **b) Economic Services (1 to 10)** | **116,198** | **8,276** | **124,474** | **148,484** | **6,270** | **154,754** | **87,914** | **7,757** | **95,671** | **79,000** | **5,765** | **84,765** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 161 | – | 161 | 297 | 20 | 317 | 306 | 20 | 326 | 376 | 20 | 396 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

# Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## WEST BENGAL

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 107,002 | 2,195 | 109,196 | 137,450 | 200 | 137,650 | 77,729 | 200 | 77,929 | 67,447 | 200 | 67,647 |
| 7. Village and Small Industries | 279 | 777 | 1,056 | 295 | 150 | 445 | 309 | 720 | 1,029 | 40 | 765 | 805 |
| 8. Other Industries and Minerals | 2,746 | 4,680 | 7,426 | 3,878 | 5,325 | 9,203 | 3,306 | 6,241 | 9,547 | 4,463 | 4,210 | 8,673 |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 6,011 | 623 | 6,634 | 6,564 | 575 | 7,139 | 6,264 | 576 | 6,840 | 6,674 | 570 | 7,244 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **182** | **182** | **–** | **425** | **425** | **–** | **450** | **450** | **–** | **450** | **450** |
| a) Government Servants (other than Housing) | – | 182 | 182 | – | 425 | 425 | – | 450 | 450 | – | 450 | 450 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **698** | **698** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **88,067** | **88,067** | **–** | **101,670** | **101,670** | **–** | **94,065** | **94,065** | **–** | **101,385** | **101,385** |
| 1. State Provident Funds | – | 85,482 | 85,482 | – | 99,070 | 99,070 | – | 91,465 | 91,465 | – | 98,785 | 98,785 |
| 2. Others | – | 2,584 | 2,584 | – | 2,600 | 2,600 | – | 2,600 | 2,600 | – | 2,600 | 2,600 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **97,905** | **97,905** | **–** | **93,117** | **93,117** | **–** | **137,168** | **137,168** | **–** | **142,437** | **142,437** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | 39,825 | 39,825 | – | 36,000 | 36,000 | – | 48,500 | 48,500 | – | 82,200 | 82,200 |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | 58,080 | 58,080 | – | 57,117 | 57,117 | – | 88,668 | 88,668 | – | 60,237 | 60,237 |
| **IX. Deposits and Advances (1 to 4)** | **–** | **851,862** | **851,862** | **–** | **1,259,366** | **1,259,366** | **–** | **1,992,938** | **1,992,938** | **–** | **2,027,757** | **2,027,757** |
| 1. Civil Deposits | – | 166,280 | 166,280 | – | 179,388 | 179,388 | – | 261,356 | 261,356 | – | 270,023 | 270,023 |
| 2. Deposits of Local Funds | – | 385,305 | 385,305 | – | 541,055 | 541,055 | – | 466,205 | 466,205 | – | 481,028 | 481,028 |
| 3. Civil Advances | – | 21,379 | 21,379 | – | 17,512 | 17,512 | – | 22,506 | 22,506 | – | 25,006 | 25,006 |
| 4. Others | – | 278,899 | 278,899 | – | 521,411 | 521,411 | – | 1,242,871 | 1,242,871 | – | 1,251,701 | 1,251,701 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **16,576,066** | **16,576,066** | **–** | **12,826,619** | **12,826,619** | **–** | **12,920,481** | **12,920,481** | **–** | **13,618,966** | **13,618,966** |
| 1. Suspense | – | 3,619 | 3,619 | – | 8,007 | 8,007 | – | 2,725 | 2,725 | – | 2,810 | 2,810 |
| 2. Cash Balance Investment Accounts | – | 5,344,922 | 5,344,922 | – | 5,000,000 | 5,000,000 | – | 1,100,000 | 1,100,000 | – | 1,200,000 | 1,200,000 |
| 3. Deposits with RBI | – | 9,218,955 | 9,218,955 | – | 5,800,000 | 5,800,000 | – | 9,500,000 | 9,500,000 | – | 9,900,000 | 9,900,000 |
| 4. Others | – | 2,008,570 | 2,008,570 | – | 2,018,612 | 2,018,612 | – | 2,317,756 | 2,317,756 | – | 2,516,156 | 2,516,156 |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **312,705** | **312,705** | **–** | **255,418** | **255,418** | **–** | **355,000** | **355,000** | **–** | **370,894** | **370,894** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **603,017** | | | **757,578** | | | **720,508** | | | **785,216** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **-833,295** | | | **-716,778** | | | **-813,852** | | | **-737,017** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-230,278** | | | **40,800** | | | **-93,344** | | | **48,200** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-5,856** | | | **40,800** | | | **6,656** | | | **48,200** |
| a) Opening Balance | | | -1,200 | | | -500 | | | -7,056 | | | -400 |
| b) Closing Balance | | | -7,056 | | | 40,300 | | | -400 | | | 47,800 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **-224,422** | | | **–** | | | **-100,000** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## ALL STATES

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **9,840,961** | **234,883,387** | **244,724,348** | **12,252,577** | **136,024,974** | **148,277,551** | **12,746,207** | **150,405,461** | **163,151,669** | **14,763,269** | **133,305,239** | **148,068,507** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **9,822,125** | **5,336,039** | **15,158,164** | **12,238,677** | **4,947,255** | **17,185,932** | **12,732,307** | **5,395,027** | **18,127,334** | **14,750,238** | **5,387,154** | **20,137,391** |
| **I. Total Capital Outlay (1 + 2)** | **9,118,282** | **688,041** | **9,806,324** | **11,061,799** | **817,754** | **11,879,553** | **11,639,760** | **1,193,328** | **12,833,088** | **13,553,039** | **962,846** | **14,515,885** |
| **1. Development (a + b)** | **8,816,587** | **599,960** | **9,416,547** | **10,687,439** | **698,030** | **11,385,469** | **11,260,980** | **970,534** | **12,231,514** | **13,060,081** | **841,197** | **13,901,278** |
| **(a) Social Services (1 to 9)** | **1,699,382** | **39,941** | **1,739,324** | **2,202,539** | **121,366** | **2,323,906** | **2,497,381** | **120,770** | **2,618,151** | **3,040,496** | **120,671** | **3,161,166** |
| 1. Education, Sports, Art and Culture | 234,949 | 2,907 | 237,856 | 292,860 | 4,621 | 297,481 | 369,852 | 5,733 | 375,585 | 455,689 | 7,842 | 463,531 |
| 2. Medical and Public Health | 311,421 | 2,061 | 313,482 | 355,223 | 2,785 | 358,008 | 370,272 | 2,738 | 373,010 | 453,274 | 2,954 | 456,228 |
| 3. Family Welfare | 3,485 | – | 3,485 | 5,425 | – | 5,425 | 7,638 | – | 7,638 | 17,492 | – | 17,492 |
| 4. Water Supply and Sanitation | 644,456 | 20,191 | 664,647 | 845,777 | 56,923 | 902,700 | 999,272 | 56,772 | 1,056,044 | 1,090,703 | 77,901 | 1,168,604 |
| 5. Housing | 86,917 | 11,237 | 98,154 | 99,416 | 30,949 | 130,366 | 98,008 | 28,573 | 126,581 | 117,809 | 21,447 | 139,256 |
| 6. Urban Development | 175,102 | 1,519 | 176,621 | 242,644 | 7,602 | 250,246 | 274,175 | 9,175 | 283,349 | 424,139 | 4,714 | 428,854 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 171,323 | 227 | 171,549 | 218,214 | 795 | 219,009 | 230,791 | 318 | 231,109 | 328,392 | 2,227 | 330,618 |
| 8. Social Security and Welfare | 26,003 | 1,190 | 27,193 | 41,450 | 1,768 | 43,217 | 53,541 | 1,702 | 55,243 | 61,964 | 1,811 | 63,776 |
| 9. Others* | 45,727 | 610 | 46,337 | 101,531 | 15,923 | 117,454 | 93,833 | 15,759 | 109,592 | 91,032 | 1,774 | 92,807 |
| **(b) Economic Services (1 to 10)** | **7,117,205** | **560,019** | **7,677,223** | **8,484,899** | **576,664** | **9,061,563** | **8,763,600** | **849,764** | **9,613,363** | **10,019,586** | **720,526** | **10,740,112** |
| 1. Agriculture and Allied Activities (i to xi) | 332,579 | -11,302 | 321,277 | 377,394 | 36,786 | 414,180 | 411,415 | 55,185 | 466,599 | 402,291 | 29,436 | 431,727 |
| i) Crop Husbandry | 10,498 | 101 | 10,599 | 23,701 | 1,796 | 25,498 | 36,064 | 4,744 | 40,808 | 33,897 | 704 | 34,601 |
| ii) Soil and Water Conservation | 50,363 | 2,789 | 53,152 | 51,239 | 5,354 | 56,593 | 65,040 | 5,364 | 70,404 | 70,498 | 2,736 | 73,234 |
| iii) Animal Husbandry | 14,452 | 95 | 14,546 | 21,642 | – | 21,642 | 25,478 | – | 25,478 | 25,934 | – | 25,934 |
| iv) Dairy Development | 1,359 | -24 | 1,335 | 773 | 250 | 1,023 | 604 | – | 604 | 366 | – | 366 |
| v) Fisheries | 10,582 | -2 | 10,581 | 16,129 | – | 16,129 | 14,219 | 2 | 14,221 | 20,334 | – | 20,334 |
| vi) Forestry and Wild Life | 69,529 | 3,599 | 73,129 | 74,454 | 1,335 | 75,788 | 74,316 | 846 | 75,162 | 100,660 | 795 | 101,454 |
| vii) Plantations | 675 | – | 675 | 757 | – | 757 | 732 | – | 732 | 734 | – | 734 |
| viii) Food Storage and Warehousing | 1,973 | -18,554 | -16,582 | 4,571 | 27,186 | 31,756 | 4,863 | 39,739 | 44,602 | 4,024 | 24,796 | 28,820 |
| ix) Agricultural Research and Education | 6,281 | – | 6,281 | 3,118 | – | 3,118 | 2,493 | – | 2,493 | 4,274 | – | 4,274 |
| x) Co-operation | 166,049 | 694 | 166,743 | 176,674 | 865 | 177,539 | 186,162 | 3,931 | 190,093 | 139,331 | 405 | 139,736 |
| xi) Others@ | 817 | – | 817 | 4,337 | – | 4,337 | 1,445 | 558 | 2,003 | 2,240 | – | 2,240 |
| 2. Rural Development | 535,585 | 3,203 | 538,788 | 620,211 | 4,251 | 624,462 | 580,550 | 4,952 | 585,502 | 661,128 | 5,510 | 666,638 |
| 3. Special Area Programmes | 155,385 | 14,121 | 169,507 | 206,637 | 15,000 | 221,637 | 231,676 | 15,000 | 246,676 | 303,926 | 15,000 | 318,926 |
| *of which:* Hill Areas | 7,355 | – | 7,355 | 8,032 | – | 8,032 | 8,101 | – | 8,101 | 14,101 | – | 14,101 |
| 4. Major and Medium Irrigation and Flood Control | 2,938,070 | 217,230 | 3,155,299 | 3,388,470 | 252,111 | 3,640,581 | 3,654,241 | 258,541 | 3,912,781 | 4,192,313 | 260,217 | 4,452,530 |
| 5. Energy | 1,049,126 | 86,427 | 1,135,553 | 1,348,492 | 150,578 | 1,499,071 | 1,401,643 | 163,572 | 1,565,215 | 1,531,520 | 137,456 | 1,668,976 |
| 6. Industry and Minerals (i to iv) | 125,630 | -389 | 125,241 | 115,556 | 681 | 116,237 | 128,290 | 1,191 | 129,481 | 116,617 | 518 | 117,135 |
| i) Village and Small Industries | 26,236 | 27 | 26,263 | 43,263 | 81 | 43,344 | 40,668 | 53 | 40,720 | 56,683 | 18 | 56,701 |
| ii) Iron and Steel Industries | 6,625 | -241 | 6,385 | 10,267 | – | 10,267 | 10,598 | – | 10,598 | 440 | – | 440 |
| iii) Non-Ferrous Mining and Metallurgical Industries | 2,663 | – | 2,663 | 1,531 | – | 1,531 | 1,735 | – | 1,735 | 2,292 | – | 2,292 |
| iv) Others# | 90,105 | -175 | 89,930 | 60,495 | 600 | 61,095 | 75,289 | 1,139 | 76,427 | 57,202 | 500 | 57,702 |
| 7. Transport (i + ii) | 1,745,783 | 237,321 | 1,983,104 | 2,244,650 | 101,396 | 2,346,046 | 2,194,711 | 332,742 | 2,527,454 | 2,514,905 | 246,905 | 2,761,810 |
| i) Roads and Bridges | 1,663,821 | 204,764 | 1,868,585 | 2,163,247 | 73,952 | 2,237,199 | 2,127,550 | 316,100 | 2,443,650 | 2,391,059 | 231,135 | 2,622,194 |
| ii) Others** | 81,962 | 32,557 | 114,520 | 81,403 | 27,444 | 108,847 | 67,161 | 16,642 | 83,804 | 123,846 | 15,771 | 139,616 |
| 8. Communications | 4 | – | 4 | – | 100 | 100 | – | 40 | 40 | – | 40 | 40 |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## ALL STATES

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | 2,387 | – | 2,387 | 6,275 | – | 6,275 | 5,979 | – | 5,979 | 5,666 | – | 5,666 |
| 10. General Economic Services (i + ii) | 232,655 | 13,408 | 246,063 | 177,213 | 15,761 | 192,974 | 155,095 | 18,541 | 173,636 | 291,220 | 25,443 | 316,664 |
| i) Tourism | 41,341 | 1,713 | 43,054 | 52,146 | – | 52,146 | 58,008 | 2,450 | 60,458 | 76,551 | 2,348 | 78,899 |
| ii) Others@@ | 191,314 | 11,695 | 203,009 | 125,067 | 15,761 | 140,828 | 97,087 | 16,091 | 113,178 | 214,669 | 23,095 | 237,764 |
| **2. Non-Development (General Services)** | **301,695** | **88,081** | **389,777** | **374,360** | **119,723** | **494,084** | **378,779** | **222,794** | **601,573** | **492,958** | **121,649** | **614,607** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **3,784,819** | **3,784,819** | **–** | **6,545,963** | **6,545,963** | **–** | **4,670,009** | **4,670,009** | **–** | **6,796,767** | **6,796,767** |
| 1. Market Loans | – | 728,346 | 728,346 | – | 1,051,106 | 1,051,106 | – | 998,591 | 998,591 | – | 1,218,427 | 1,218,427 |
| 2. Loans from LIC | – | 111,345 | 111,345 | – | 120,980 | 120,980 | – | 119,208 | 119,208 | – | 124,287 | 124,287 |
| 3. Loans from SBI and other Banks | – | 243,613 | 243,613 | – | 340,418 | 340,418 | – | 202,618 | 202,618 | – | 343,728 | 343,728 |
| 4. Loans from NABARD | – | 151,790 | 151,790 | – | 197,481 | 197,481 | – | 202,427 | 202,427 | – | 237,753 | 237,753 |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | – | – | – | – | – | – | – | – |
| | – | 42,525 | 42,525 | – | 37,405 | 37,405 | – | 38,995 | 38,995 | – | 41,598 | 41,598 |
| 6. WMA from RBI | – | 1,028,522 | 1,028,522 | – | 3,361,820 | 3,361,820 | – | 1,635,304 | 1,635,304 | – | 3,281,320 | 3,281,320 |
| 7. Special Securities issued to NSSF | – | 273,237 | 273,237 | – | 606,731 | 606,731 | – | 625,426 | 625,426 | – | 744,001 | 744,001 |
| 8. Others | – | 1,205,442 | 1,205,442 | – | 830,021 | 830,021 | – | 847,439 | 847,439 | – | 805,653 | 805,653 |
| *of which:* Land Compensation Bonds | – | 360,101 | 360,101 | – | 163,010 | 163,010 | – | 185,003 | 185,003 | – | 179,266 | 179,266 |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **1,460,483** | **1,460,483** | **–** | **843,320** | **843,320** | **–** | **785,532** | **785,532** | **–** | **840,607** | **840,607** |
| 1. State Plan Schemes | – | 1,337,194 | 1,337,194 | – | 671,271 | 671,271 | – | 685,721 | 685,721 | – | 729,092 | 729,092 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 2,404 | 2,404 | – | 4,761 | 4,761 | – | 4,761 | 4,761 | – | 4,772 | 4,772 |
| 3. Centrally Sponsored Schemes | – | 11,741 | 11,741 | – | 13,037 | 13,037 | – | 13,231 | 13,231 | – | 13,445 | 13,445 |
| 4. Non-Plan (i to ii) | – | 82,440 | 82,440 | – | 54,167 | 54,167 | – | 53,562 | 53,562 | – | 36,549 | 36,549 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 82,440 | 82,440 | – | 54,167 | 54,167 | – | 53,562 | 53,562 | – | 36,549 | 36,549 |
| 5. WMA from Centre | – | – | – | – | 40,001 | 40,001 | – | 5,000 | 5,000 | – | 36,000 | 36,000 |
| 6. Loans for Special Schemes | – | 370 | 370 | – | 1,603 | 1,603 | – | 1,603 | 1,603 | – | 1,593 | 1,593 |
| 7. Others | – | 26,334 | 26,334 | – | 58,479 | 58,479 | – | 21,653 | 21,653 | – | 19,156 | 19,156 |
| **IV. Loans and Advances by State Governments (1+2)** | **703,843** | **674,830** | **1,378,673** | **1,176,878** | **442,456** | **1,619,335** | **1,092,548** | **584,080** | **1,676,628** | **1,197,199** | **411,982** | **1,609,180** |
| **1. Developmental Purposes (a + b)** | **703,709** | **616,525** | **1,320,234** | **1,176,718** | **382,209** | **1,558,927** | **1,092,388** | **522,464** | **1,614,852** | **1,197,039** | **332,331** | **1,529,370** |
| **a) Social Services (1 to 7)** | **190,261** | **172,712** | **362,973** | **675,845** | **205,067** | **880,912** | **637,137** | **203,742** | **840,879** | **683,952** | **117,883** | **801,835** |
| 1. Education, Sports, Art and Culture | 1,309 | 265 | 1,574 | 1,241 | 260 | 1,501 | 1,343 | 710 | 2,053 | 450 | 660 | 1,110 |
| 2. Medical and Public Health | 1,318 | 5,986 | 7,304 | 11,900 | 6,585 | 18,485 | 11,900 | 6,585 | 18,485 | 18,035 | – | 18,035 |
| 3. Family Welfare | 68 | – | 68 | 162 | – | 162 | 186 | – | 186 | 195 | – | 195 |
| 4. Water Supply and Sanitation | 51,099 | 19,165 | 70,263 | 135,494 | 8,441 | 143,935 | 105,194 | 8,440 | 113,634 | 138,334 | 5,544 | 143,878 |
| 5. Housing | 10,560 | 78,878 | 89,438 | 400,953 | 94,606 | 495,558 | 402,091 | 101,052 | 503,143 | 398,833 | 2,706 | 401,539 |
| 6. Government Servants (Housing) | 1,695 | 41,233 | 42,927 | 3,226 | 58,390 | 61,616 | 3,146 | 58,304 | 61,450 | 1,906 | 64,336 | 66,242 |
| 7. Others | 124,212 | 27,186 | 151,398 | 122,870 | 36,786 | 159,656 | 113,278 | 28,650 | 141,928 | 126,198 | 44,637 | 170,836 |
| **b) Economic Services (1 to 10)** | **513,448** | **443,813** | **957,261** | **500,873** | **177,142** | **678,015** | **455,250** | **318,723** | **773,973** | **513,087** | **214,448** | **727,535** |
| 1. Crop Husbandry | 85 | 10,171 | 10,256 | 285 | 917 | 1,202 | 12,115 | 4,205 | 16,319 | 4,135 | 528 | 4,663 |
| 2. Soil and Water Conservation | – | 175 | 175 | – | – | – | 560 | – | 560 | 570 | – | 570 |
| 3. Food Storage and Warehousing | 21,092 | 90,000 | 111,092 | 18,405 | 60,000 | 78,405 | 43,436 | 90,000 | 133,436 | 38,734 | 90,000 | 128,734 |
| 4. Co-operation | 98,673 | 136,127 | 234,800 | 22,621 | 16,290 | 38,911 | 31,168 | 14,011 | 45,179 | 27,751 | 12,437 | 40,187 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | 311 | 500 | 811 | 311 | – | 311 | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## ALL STATES

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 278,944 | 145,530 | 424,474 | 342,879 | 53,690 | 396,570 | 225,356 | 112,814 | 338,169 | 316,900 | 61,596 | 378,496 |
| 7. Village and Small Industries | 11,100 | 908 | 12,008 | 7,451 | 351 | 7,802 | 10,217 | 2,144 | 12,361 | 8,692 | 766 | 9,458 |
| 8. Other Industries and Minerals | 47,375 | 37,278 | 84,654 | 22,138 | 29,038 | 51,176 | 35,594 | 51,706 | 87,300 | 25,370 | 35,243 | 60,613 |
| 9. Rural Development | 134 | 451 | 585 | 320 | 41 | 361 | 360 | 7 | 367 | 435 | – | 435 |
| 10. Others | 56,044 | 23,173 | 79,217 | 86,463 | 16,315 | 102,778 | 96,135 | 43,836 | 139,971 | 90,500 | 13,879 | 104,379 |
| **2. Non-Developmental Purposes (a + b)** | **134** | **58,305** | **58,439** | **160** | **60,248** | **60,408** | **160** | **61,616** | **61,776** | **160** | **79,650** | **79,810** |
| a) Government Servants (other than Housing) | 74 | 27,692 | 27,766 | 100 | 35,663 | 35,763 | 100 | 37,327 | 37,427 | 100 | 53,520 | 53,620 |
| b) Miscellaneous | 60 | 30,613 | 30,673 | 60 | 24,585 | 24,645 | 60 | 24,289 | 24,349 | 60 | 26,130 | 26,190 |
| **V. Inter-State Settlement** | **–** | **306** | **306** | **–** | **3** | **3** | **–** | **157** | **157** | **–** | **15** | **15** |
| **VI. Contingency Fund** | **–** | **222,956** | **222,956** | **–** | **71,610** | **71,610** | **–** | **79,847** | **79,847** | **–** | **74,110** | **74,110** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **2,814,370** | **2,814,370** | **–** | **3,169,180** | **3,169,180** | **–** | **3,187,539** | **3,187,539** | **–** | **3,304,563** | **3,304,563** |
| 1. State Provident Funds | – | 1,957,870 | 1,957,870 | – | 2,200,519 | 2,200,519 | – | 2,184,501 | 2,184,501 | – | 2,241,375 | 2,241,375 |
| 2. Others | – | 856,500 | 856,500 | – | 968,661 | 968,661 | – | 1,003,039 | 1,003,039 | – | 1,063,188 | 1,063,188 |
| **VIII. Reserve Funds (1 to 4)** | **–** | **1,717,879** | **1,717,879** | **–** | **1,793,246** | **1,793,246** | **–** | **2,784,534** | **2,784,534** | **–** | **1,776,622** | **1,776,622** |
| 1. Depreciation/Renewal Reserve Funds | – | 3,175 | 3,175 | – | 7,326 | 7,326 | – | 14,701 | 14,701 | – | 15,465 | 15,465 |
| 2. Sinking Funds | – | 526,611 | 526,611 | – | 571,254 | 571,254 | – | 615,396 | 615,396 | – | 640,232 | 640,232 |
| 3. Famine Relief Fund | – | 83 | 83 | – | 29 | 29 | – | 1,302 | 1,302 | – | 1,462 | 1,462 |
| 4. Others | – | 1,188,011 | 1,188,011 | – | 1,214,638 | 1,214,638 | – | 2,153,136 | 2,153,136 | – | 1,119,462 | 1,119,462 |
| **IX. Deposits and Advances (1 to 4)** | **18,836** | **16,398,875** | **16,417,711** | **13,900** | **14,445,932** | **14,459,832** | **13,900** | **16,887,580** | **16,901,480** | **13,031** | **17,790,878** | **17,803,910** |
| 1. Civil Deposits | – | 5,754,841 | 5,754,841 | – | 4,225,811 | 4,225,811 | – | 5,014,770 | 5,014,770 | – | 5,378,573 | 5,378,573 |
| 2. Deposits of Local Funds | 18,836 | 8,494,404 | 8,513,240 | 13,900 | 7,955,173 | 7,969,073 | 13,900 | 8,522,899 | 8,536,799 | 13,031 | 9,021,186 | 9,034,217 |
| 3. Civil Advances | – | 321,153 | 321,153 | – | 253,479 | 253,479 | – | 246,196 | 246,196 | – | 278,657 | 278,657 |
| 4. Others | – | 1,828,477 | 1,828,477 | – | 2,011,469 | 2,011,469 | – | 3,103,715 | 3,103,715 | – | 3,112,462 | 3,112,462 |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **196,529,217** | **196,529,217** | **–** | **102,079,870** | **102,079,870** | **–** | **114,197,622** | **114,197,622** | **–** | **94,923,584** | **94,923,584** |
| 1. Suspense | – | -692,033 | -692,033 | – | 2,713,051 | 2,713,051 | – | 1,488,642 | 1,488,642 | – | 1,250,676 | 1,250,676 |
| 2. Cash Balance Investment Accounts | – | 113,469,530 | 113,469,530 | – | 54,327,756 | 54,327,756 | – | 58,349,776 | 58,349,776 | – | 43,446,163 | 43,446,163 |
| 3. Deposits with RBI | – | 62,826,115 | 62,826,115 | – | 30,549,857 | 30,549,857 | – | 32,801,095 | 32,801,095 | – | 32,399,063 | 32,399,063 |
| 4. Others | – | 20,925,604 | 20,925,604 | – | 14,489,206 | 14,489,206 | – | 21,558,109 | 21,558,109 | – | 17,827,681 | 17,827,681 |
| **XI. Appropriation to Contingency Fund** | **–** | **-74,000** | **-74,000** | **–** | **600** | **600** | **–** | **–** | **–** | **–** | **16,500** | **16,500** |
| **XII. Remittances** | **–** | **10,665,611** | **10,665,611** | **–** | **5,815,040** | **5,815,040** | **–** | **6,035,233** | **6,035,234** | **–** | **6,406,764** | **6,406,764** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-853,274** | | | **-1,089,784** | | | **-4,663,835** | | | **-2,606,783** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **2,485,716** | | | **1,197,303** | | | **2,252,638** | | | **2,842,583** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **1,632,441** | | | **107,520** | | | **-2,411,197** | | | **235,801** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-478,262** | | | **316,091** | | | **-1,521,379** | | | **154,723** |
| a) Opening Balance | | | -460,983 | | | -222,441 | | | 435,566 | | | 131,268 |
| b) Closing Balance | | | -939,246 | | | 93,649 | | | -1,085,813 | | | 285,991 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **2,127,510** | | | **-201,574** | | | **-879,740** | | | **90,077** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **-16,808** | | | **-6,997** | | | **-10,076** | | | **-9,000** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **291,933** | **229,160** | **521,093** | **574,837** | **284,553** | **859,390** | **556,991** | **293,060** | **850,051** | **642,101** | **258,680** | **900,781** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **291,933** | **229,160** | **521,093** | **574,837** | **284,553** | **859,390** | **556,991** | **293,060** | **850,051** | **642,101** | **258,680** | **900,781** |
| **I. Total Capital Outlay (1 + 2)** | **178,294** | **–** | **178,294** | **342,876** | **580** | **343,456** | **386,910** | **–** | **386,910** | **464,529** | **580** | **465,109** |
| **1. Development (a + b)** | **163,610** | **–** | **163,610** | **327,171** | **–** | **327,171** | **357,734** | **–** | **357,734** | **436,593** | **–** | **436,593** |
| **(a) Social Services (1 to 9)** | **23,359** | **–** | **23,359** | **65,266** | **–** | **65,266** | **67,105** | **–** | **67,105** | **85,384** | **–** | **85,384** |
| 1. Education, Sports, Art and Culture | 14,689 | – | 14,689 | 23,198 | – | 23,198 | 27,512 | – | 27,512 | 53,870 | – | 53,870 |
| 2. Medical and Public Health | 14,968 | – | 14,968 | 19,164 | – | 19,164 | 17,745 | – | 17,745 | 15,590 | – | 15,590 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | 2,874 | – | 2,874 | 2,830 | – | 2,830 | 3,815 | – | 3,815 | 4,010 | – | 4,010 |
| 6. Urban Development | -11,901 | – | -11,901 | 12,860 | – | 12,860 | 13,250 | – | 13,250 | 6,601 | – | 6,601 |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 1,578 | – | 1,578 | 2,900 | – | 2,900 | 3,081 | – | 3,081 | 2,350 | – | 2,350 |
| 8. Social Security and Welfare | 693 | – | 693 | 3,180 | – | 3,180 | 1,297 | – | 1,297 | 2,300 | – | 2,300 |
| 9. Others* | 458 | – | 458 | 1,134 | – | 1,134 | 405 | – | 405 | 663 | – | 663 |
| **(b) Economic Services (1 to 10)** | **140,251** | **–** | **140,251** | **261,905** | **–** | **261,905** | **290,629** | **–** | **290,629** | **351,209** | **–** | **351,209** |
| 1. Agriculture and Allied Activities (i to xi) | 621 | – | 621 | 3,468 | – | 3,468 | 995 | – | 995 | 520 | – | 520 |
| i) Crop Husbandry | 14 | – | 14 | 25 | – | 25 | 20 | – | 20 | 35 | – | 35 |
| ii) Soil and Water Conservation | – | – | – | 10 | – | 10 | – | – | – | 5 | – | 5 |
| iii) Animal Husbandry | 120 | – | 120 | 100 | – | 100 | 115 | – | 115 | 90 | – | 90 |
| iv) Dairy Development | – | – | – | – | – | – | – | – | – | – | – | – |
| v) Fisheries | 3 | – | 3 | 3 | – | 3 | 1 | – | 1 | 10 | – | 10 |
| vi) Forestry and Wild Life | 486 | – | 486 | 620 | – | 620 | 826 | – | 826 | 350 | – | 350 |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | -2 | – | -2 | 2,700 | – | 2,700 | – | – | – | – | – | – |
| xi) Others@ | – | – | – | 10 | – | 10 | 33 | – | 33 | 30 | – | 30 |
| 2. Rural Development | 6,836 | – | 6,836 | 5,320 | – | 5,320 | 13,416 | – | 13,416 | 18,000 | – | 18,000 |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 1,804 | – | 1,804 | 6,861 | – | 6,861 | 3,231 | – | 3,231 | 8,600 | – | 8,600 |
| 5. Energy | 16,048 | – | 16,048 | 81,489 | – | 81,489 | 110,254 | – | 110,254 | 80,950 | – | 80,950 |
| 6. Industry and Minerals (i to iv) | 344 | – | 344 | 1,912 | – | 1,912 | 420 | – | 420 | 1,100 | – | 1,100 |
| i) Village and Small Industries | 344 | – | 344 | 1,862 | – | 1,862 | 420 | – | 420 | 1,100 | – | 1,100 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | – | – | – | 50 | – | 50 | – | – | – | – | – | – |
| 7. Transport (i + ii) | 114,565 | – | 114,565 | 162,713 | – | 162,713 | 160,578 | – | 160,578 | 241,309 | – | 241,309 |
| i) Roads and Bridges | 78,935 | – | 78,935 | 84,300 | – | 84,300 | 62,000 | – | 62,000 | 91,500 | – | 91,500 |
| ii) Others** | 35,630 | – | 35,630 | 78,413 | – | 78,413 | 98,578 | – | 98,578 | 149,809 | – | 149,809 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 9. Science, Technology and Environment | – | – | – | 20 | – | 20 | 1,150 | – | 1,150 | 100 | – | 100 |
| 10. General Economic Services (i + ii) | 33 | – | 33 | 122 | – | 122 | 585 | – | 585 | 630 | – | 630 |
| i) Tourism | 3 | – | 3 | – | – | – | 5 | – | 5 | – | – | – |
| ii) Others@@ | 30 | – | 30 | 122 | – | 122 | 580 | – | 580 | 630 | – | 630 |
| **2. Non-Development (General Services)** | **14,684** | **–** | **14,684** | **15,705** | **580** | **16,285** | **29,176** | **–** | **29,176** | **27,936** | **580** | **28,516** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **13,349** | **13,349** | **–** | **116,691** | **116,691** | **–** | **97,541** | **97,541** | **–** | **38,604** | **38,604** |
| 1. Market Loans | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | 13,349 | 13,349 | – | 116,691 | 116,691 | – | 97,541 | 97,541 | – | 38,604 | 38,604 |
| 8. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **26** | **26** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. State Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | 26 | 26 | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Non-Plan (i to ii) | – | – | – | – | – | – | – | – | – | – | – | – |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **113,640** | **215,785** | **329,425** | **231,961** | **167,282** | **399,243** | **170,081** | **195,519** | **365,600** | **177,572** | **219,496** | **397,068** |
| **1. Developmental Purposes (a + b)** | **113,640** | **88,237** | **201,877** | **231,961** | **95,970** | **327,931** | **170,081** | **109,207** | **279,288** | **177,572** | **131,906** | **309,478** |
| **a) Social Services (1 to 7)** | **93,553** | **–** | **93,553** | **137,855** | **–** | **137,855** | **133,830** | **–** | **133,830** | **148,755** | **–** | **148,755** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 74,800 | – | 74,800 | 117,225 | – | 117,225 | 114,925 | – | 114,925 | 130,730 | – | 130,730 |
| 5. Housing | 1,500 | – | 1,500 | 2,500 | – | 2,500 | – | – | – | – | – | – |
| 6. Government Servants (Housing) | 38 | – | 38 | 100 | – | 100 | 75 | – | 75 | 75 | – | 75 |
| 7. Others | 17,215 | – | 17,215 | 18,030 | – | 18,030 | 18,830 | – | 18,830 | 17,950 | – | 17,950 |
| **b) Economic Services (1 to 10)** | **20,087** | **88,237** | **108,324** | **94,106** | **95,970** | **190,076** | **36,251** | **109,207** | **145,458** | **28,817** | **131,906** | **160,723** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | – | – | – | 12 | – | 12 | – | – | – | 2 | – | 2 |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*
## NATIONAL CAPITAL TERRITORY OF DELHI

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 6. Power Projects | 9,100 | – | 9,100 | 42,646 | – | 42,646 | 13,606 | – | 13,606 | 14,575 | – | 14,575 |
| 7. Village and Small Industries | 73 | – | 73 | 177 | – | 177 | 145 | – | 145 | 140 | – | 140 |
| 8. Other Industries and Minerals | – | – | – | 22,000 | – | 22,000 | – | – | – | – | – | – |
| 9. Rural Development | 5,000 | – | 5,000 | – | – | – | – | – | – | – | – | – |
| 10. Others | 5,914 | 88,237 | 94,151 | 29,271 | 95,970 | 125,241 | 22,500 | 109,207 | 131,707 | 14,100 | 131,906 | 146,006 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **127,548** | **127,548** | **–** | **71,312** | **71,312** | **–** | **86,312** | **86,312** | **–** | **87,590** | **87,590** |
| a) Government Servants (other than Housing) | – | 114 | 114 | – | 150 | 150 | – | 150 | 150 | – | 150 | 150 |
| b) Miscellaneous | – | 127,434 | 127,434 | – | 71,162 | 71,162 | – | 86,162 | 86,162 | – | 87,440 | 87,440 |
| **V. Inter-State Settlement** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VI. Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. State Provident Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **VIII. Reserve Funds (1 to 4)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IX. Deposits and Advances (1 to 4)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Civil Deposits | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| 1. Suspense | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Cash Balance Investment Accounts | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Deposits with RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **XI. Appropriation to Contingency Fund** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **XII. Remittances** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** | **–** |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-98,015** | | | **-822,201** | | | **-754,695** | | | **-871,006** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **443,814** | | | **531,551** | | | **508,231** | | | **645,577** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **345,799** | | | **-290,650** | | | **-246,464** | | | **-225,429** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **345,799** | | | **-290,649** | | | **-246,464** | | | **-225,429** |
| a) Opening Balance | | | 736,848 | | | 290,649 | | | 1,082,645 | | | 836,182 |
| b) Closing Balance | | | 1,082,647 | | | – | | | 836,181 | | | 610,753 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | **–** | | | **–** | | | **–** | | | **–** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | **–** | | | **–** | | | **–** | | | **–** |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## PUDUCHERRY

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **TOTAL CAPITAL DISBURSEMENTS (I to XII)** | **35,753** | **10,221** | **45,974** | **58,142** | **11,200** | **69,342** | **27,054** | **40,559** | **67,613** | **21,365** | **334,409** | **355,774** |
| **TOTAL CAPITAL DISBURSEMENTS (Excluding Public Accounts)$** | **35,753** | **8,910** | **44,663** | **58,142** | **11,200** | **69,342** | **27,054** | **9,834** | **36,888** | **21,365** | **12,540** | **33,905** |
| **I. Total Capital Outlay (1 + 2)** | **35,647** | **388** | **36,035** | **58,108** | **–** | **58,108** | **27,042** | **500** | **27,542** | **21,322** | **–** | **21,322** |
| **1. Development (a + b)** | **32,317** | **388** | **32,705** | **55,499** | **–** | **55,499** | **23,637** | **500** | **24,137** | **18,813** | **–** | **18,813** |
| **(a) Social Services (1 to 9)** | **7,529** | **–** | **7,529** | **35,662** | **–** | **35,662** | **6,045** | **–** | **6,045** | **4,952** | **–** | **4,952** |
| 1. Education, Sports, Art and Culture | 1,831 | – | 1,831 | 2,708 | – | 2,708 | 1,859 | – | 1,859 | 1,611 | – | 1,611 |
| 2. Medical and Public Health | 1,325 | – | 1,325 | 1,857 | – | 1,857 | 1,408 | – | 1,408 | 523 | – | 523 |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | 3,594 | – | 3,594 | 6,568 | – | 6,568 | 2,253 | – | 2,253 | 1,934 | – | 1,934 |
| 5. Housing | 238 | – | 238 | 595 | – | 595 | 192 | – | 192 | 317 | – | 317 |
| 6. Urban Development | – | – | – | 23,615 | – | 23,615 | – | – | – | – | – | – |
| 7. Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes | 307 | – | 307 | 103 | – | 103 | 103 | – | 103 | 400 | – | 400 |
| 8. Social Security and Welfare | 43 | – | 43 | 93 | – | 93 | 43 | – | 43 | 43 | – | 43 |
| 9. Others* | 191 | – | 191 | 123 | – | 123 | 187 | – | 187 | 124 | – | 124 |
| **(b) Economic Services (1 to 10)** | **24,788** | **388** | **25,176** | **19,837** | **–** | **19,837** | **17,592** | **500** | **18,092** | **13,861** | **–** | **13,861** |
| 1. Agriculture and Allied Activities (i to xi) | 1,837 | – | 1,837 | 443 | – | 443 | 1,654 | – | 1,654 | 590 | – | 590 |
| i) Crop Husbandry | 81 | – | 81 | 15 | – | 15 | 14 | – | 14 | 14 | – | 14 |
| ii) Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Animal Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Dairy Development | 103 | – | 103 | 10 | – | 10 | 10 | – | 10 | – | – | – |
| v) Fisheries | 1,004 | – | 1,004 | 7 | – | 7 | 1,207 | – | 1,207 | 300 | – | 300 |
| vi) Forestry and Wild Life | – | – | – | – | – | – | – | – | – | – | – | – |
| vii) Plantations | – | – | – | – | – | – | – | – | – | – | – | – |
| viii) Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| ix) Agricultural Research and Education | – | – | – | – | – | – | – | – | – | – | – | – |
| x) Co-operation | 545 | – | 545 | 391 | – | 391 | 403 | – | 403 | 266 | – | 266 |
| xi) Others@ | 104 | – | 104 | 20 | – | 20 | 20 | – | 20 | 10 | – | 10 |
| 2. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Special Area Programmes | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Hill Areas | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Major and Medium Irrigation and Flood Control | 3,950 | – | 3,950 | 2,538 | – | 2,538 | 2,988 | – | 2,988 | 1,503 | – | 1,503 |
| 5. Energy | 3,486 | 388 | 3,874 | 3,745 | – | 3,745 | 3,743 | 500 | 4,243 | 3,100 | – | 3,100 |
| 6. Industry and Minerals (i to iv) | 9,071 | – | 9,071 | 6,950 | – | 6,950 | 4,139 | – | 4,139 | 4,415 | – | 4,415 |
| i) Village and Small Industries | 426 | – | 426 | 450 | – | 450 | 670 | – | 670 | 415 | – | 415 |
| ii) Iron and Steel Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iii) Non-Ferrous Mining and Metallurgical Industries | – | – | – | – | – | – | – | – | – | – | – | – |
| iv) Others# | 8,645 | – | 8,645 | 6,500 | – | 6,500 | 3,469 | – | 3,469 | 4,000 | – | 4,000 |
| 7. Transport (i + ii) | 5,610 | – | 5,610 | 5,452 | – | 5,452 | 4,598 | – | 4,598 | 1,831 | – | 1,831 |
| i) Roads and Bridges | 5,912 | – | 5,912 | 4,888 | – | 4,888 | 4,129 | – | 4,129 | 1,435 | – | 1,435 |
| ii) Others** | -302 | – | -302 | 564 | – | 564 | 469 | – | 469 | 396 | – | 396 |
| 8. Communications | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Science, Technology and Environment | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. General Economic Services (i + ii) | 835 | – | 835 | 709 | – | 709 | 471 | – | 471 | 2,421 | – | 2,421 |
| i) Tourism | 750 | – | 750 | 674 | – | 674 | 471 | – | 471 | 2,421 | – | 2,421 |
| ii) Others@@ | 85 | – | 85 | 35 | – | 35 | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Contd.)*

## PUDUCHERRY

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **2. Non-Development (General Services)** | **3,330** | **–** | **3,330** | **2,609** | **–** | **2,609** | **3,406** | **–** | **3,406** | **2,510** | **–** | **2,510** |
| **II. Discharge of Internal Debt (1 to 8)** | **–** | **291** | **291** | **–** | **709** | **709** | **–** | **709** | **709** | **–** | **1,226** | **1,226** |
| 1. Market Loans | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Loans from LIC | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Loans from SBI and other Banks | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Loans from NABARD | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Loans from National Co-operative Development Corporation | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. WMA from RBI | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Special Securities issued to NSSF | – | 291 | 291 | – | 709 | 709 | – | 709 | 709 | – | 1,226 | 1,226 |
| 8. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| *of which:* Land Compensation Bonds | – | – | – | – | – | – | – | – | – | – | – | – |
| **III. Repayment of Loans to the Centre (1 to 7)** | **–** | **9,340** | **9,340** | **–** | **10,185** | **10,185** | **–** | **10,183** | **10,183** | **–** | **11,014** | **11,014** |
| 1. State Plan Schemes | – | 4,708 | 4,708 | – | 4,862 | 4,862 | – | 4,862 | 4,862 | – | 5,139 | 5,139 |
| *of which:* Advance release of Plan Assistance for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Central Plan Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Centrally Sponsored Schemes | – | 7 | 7 | – | 9 | 9 | – | 7 | 7 | – | 8 | 8 |
| 4. Non-Plan (i to ii) | – | 4,625 | 4,625 | – | 5,315 | 5,315 | – | 5,314 | 5,314 | – | 5,867 | 5,867 |
| i) Relief for Natural Calamities | – | – | – | – | – | – | – | – | – | – | – | – |
| ii) Others | – | 4,625 | 4,625 | – | 5,315 | 5,315 | – | 5,314 | 5,314 | – | 5,867 | 5,867 |
| 5. WMA from Centre | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Loans for Special Schemes | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IV. Loans and Advances by State Governments (1+2)** | **106** | **202** | **308** | **34** | **306** | **340** | **12** | **263** | **275** | **43** | **300** | **343** |
| **1. Developmental Purposes (a + b)** | **106** | **23** | **129** | **34** | **40** | **74** | **12** | **7** | **19** | **43** | **20** | **63** |
| **a) Social Services (1 to 7)** | **–** | **23** | **23** | **2** | **40** | **42** | **2** | **7** | **9** | **–** | **20** | **20** |
| 1. Education, Sports, Art and Culture | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Medical and Public Health | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Family Welfare | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Water Supply and Sanitation | – | – | – | – | – | – | – | – | – | – | – | – |
| 5. Housing | – | – | – | 2 | – | 2 | 2 | – | 2 | – | – | – |
| 6. Government Servants (Housing) | – | 23 | 23 | – | 40 | 40 | – | 7 | 7 | – | 20 | 20 |
| 7. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **b) Economic Services (1 to 10)** | **106** | **–** | **106** | **32** | **–** | **32** | **10** | **–** | **10** | **43** | **–** | **43** |
| 1. Crop Husbandry | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Soil and Water Conservation | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Food Storage and Warehousing | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Co-operation | 22 | – | 22 | – | – | – | – | – | – | – | – | – |
| 5. Major and Medium Irrigation, *etc.* | – | – | – | – | – | – | – | – | – | – | – | – |
| 6. Power Projects | – | – | – | – | – | – | – | – | – | – | – | – |
| 7. Village and Small Industries | 21 | – | 21 | 19 | – | 19 | – | – | – | 8 | – | 8 |
| 8. Other Industries and Minerals | – | – | – | – | – | – | – | – | – | – | – | – |
| 9. Rural Development | – | – | – | – | – | – | – | – | – | – | – | – |
| 10. Others | 63 | – | 63 | 14 | – | 14 | 10 | – | 10 | 35 | – | 35 |
| **2. Non-Developmental Purposes (a + b)** | **–** | **179** | **179** | **–** | **266** | **266** | **–** | **256** | **256** | **–** | **280** | **280** |
| a) Government Servants (other than Housing) | – | 179 | 179 | – | 266 | 266 | – | 256 | 256 | – | 280 | 280 |
| b) Miscellaneous | – | – | – | – | – | – | – | – | – | – | – | – |

## Appendix IV : Capital Expenditure of States and Union Territories with Legislature *(Concld.)*

## PUDUCHERRY

(Rs. lakh)

| Item | 2006-07 (Accounts) | | | 2007-08 (Budget Estimates) | | | 2007-08 (Revised Estimates) | | | 2008-09 (Budget Estimates) | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL | PLAN | NON-PLAN | TOTAL |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| **V. Inter-State Settlement** | – | – | – | – | – | – | – | – | – | – | – | – |
| **VI. Contingency Fund** | – | – | – | – | – | – | – | – | – | – | – | – |
| **VII. Small Savings, Provident Funds, *etc.* (1+2)** | – | – | – | – | – | – | – | **3,046** | **3,046** | – | **12,190** | **12,190** |
| 1. State Provident Funds | – | – | – | – | – | – | – | 3,000 | 3,000 | – | 12,000 | 12,000 |
| 2. Others | – | – | – | – | – | – | – | 46 | 46 | – | 190 | 190 |
| **VIII. Reserve Funds (1 to 4)** | – | – | – | – | – | – | – | – | – | – | – | – |
| 1. Depreciation/Renewal Reserve Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 2. Sinking Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Famine Relief Fund | – | – | – | – | – | – | – | – | – | – | – | – |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **IX. Deposits and Advances (1 to 4)** | – | – | – | – | – | – | – | **1,217** | **1,217** | – | **4,956** | **4,956** |
| 1. Civil Deposits | – | – | – | – | – | – | – | 1,217 | 1,217 | – | 4,954 | 4,954 |
| 2. Deposits of Local Funds | – | – | – | – | – | – | – | – | – | – | – | – |
| 3. Civil Advances | – | – | – | – | – | – | – | – | – | – | 2 | 2 |
| 4. Others | – | – | – | – | – | – | – | – | – | – | – | – |
| **X. Suspense and Miscellaneous (1 to 4)** | – | – | – | – | – | – | – | **24,641** | **24,641** | – | **304,723** | **304,723** |
| 1. Suspense | – | – | – | – | – | – | – | 292 | 292 | – | 1,505 | 1,505 |
| 2. Cash Balance Investment Accounts | – | – | – | – | – | – | – | – | – | – | 26,000 | 26,000 |
| 3. Deposits with RBI | – | – | – | – | – | – | – | 24,000 | 24,000 | – | 17,000 | 17,000 |
| 4. Others | – | – | – | – | – | – | – | 349 | 349 | – | 260,218 | 260,218 |
| **XI. Appropriation to Contingency Fund** | – | – | – | – | – | – | – | – | – | – | – | – |
| **XII. Remittances** | – | – | – | – | – | – | – | – | – | – | – | – |
| **A. Surplus (+)/Deficit (-) on Capital Account** | | | **-783** | | | **9,958** | | | **5,833** | | | **101,213** |
| **B. Surplus (+)/Deficit (-) on Revenue Account** | | | **-4,346** | | | **-19,006** | | | **-24,116** | | | **-89,274** |
| **C. Overall Surplus (+)/Deficit (-) (A+B)** | | | **-5,129** | | | **-9,048** | | | **-18,283** | | | **11,939** |
| **D. Financing of Surplus(+)/Deficit(-) (C = i to iii)** | | | | | | | | | | | | |
| **i) Increase(+)/Decrease(-) in Cash Balances** | | | **-5,129** | | | **-9,048** | | | **-17,483** | | | **-15,061** |
| a) Opening Balance | | | 24,336 | | | 9,048 | | | 32,413 | | | 34,136 |
| b) Closing Balance | | | 19,206 | | | – | | | 14,930 | | | 19,075 |
| **ii) Withdrawals from(-)/Additions to (+) Cash Balance Investment Account (net)** | | | – | | | – | | | **-800** | | | **27,000** |
| **iii) Increase(-)/Decrease(+) in Ways and Means Advances and Overdrafts from RBI (net)** | | | – | | | – | | | – | | | – |

– : Nil/Negligible/Not Available.
$ : Sum of Items I to IV while items at II(3) and II(6) are excluded item II(3) has been taken on a net basis under capital receipts while item II(6) has been taken as financing item for overall surplus/deficit.
* : Include outlay on Information and Publicity, other Social Services, *etc.*
@ : Include outlay on other Agricultural Programmes, *etc.*
# : Include outlay on Cement and Non-Metallic Industries, Petro-Chemical Industries, Chemical Industries, Engineering Industries, Telecommunication and Electronic Industries, Consumer Industries, Atomic Energy Industries, other Industries and Minerals, *etc.*
** : Include outlay on Indian Railway Commercial Lines, Indian Railway Strategic Lines, Ports and Light Houses, Shipping, Civil Aviation, Road Transport, Inland Water Transport, Other Transport, *etc.*
@@ : Include outlay on Foreign Trade and Export Promotion Technology, other General Economic Services, Investments in General Financial and Trading Institutions, International Financial Institutions, *etc.*
Also see notes to Appendices.
**Source :** Budget Documents of the State Governments.

# NOTES TO APPENDICES

**Notes to Appendix I:**

1. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except for Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
2. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2006-07 (Accounts) relate to Revised Estimates.
4. The data are subject to rounding-off.

**Notes to Appendix II:**

1. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
2. Figures in respect of Jammu and Kashmir and Jharkhand for 2006-07 (Accounts) relate to Revised Estimates.
3. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
4. The data are subject to rounding-off.

**Notes to Appendix III:**

1. All figures are on a gross basis including those under 'Public Account'. Further, WMA from RBI is included under 'Internal Debt' while 'Cash Balance Investment Account' and 'Deposits with RBI' are included under 'Suspense and Miscellaneous'. Total capital receipts taking public accounts on a net basis are also given to have comparable data with those of the previous years.
2. Sub-groups 'Small Savings, Provident Funds, *etc.*', 'Reserve Funds', 'Deposits and Advances', 'Suspense and Miscellaneous' and 'Remittances' pertain to the 'Public Account'.
3. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others'.
4. In case of 'Loans and Advances from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', and 'Centrally Sponsored Schemes', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of loans for 'Central Plan Schemes', and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
5. Figures in respect of Jammu and Kashmir and Jharkhand for 2006-07 (Accounts) relate to Revised Estimates.
6. The data are subject to rounding-off.

**Notes to Appendix IV:**

1. All figures are on a gross basis including those under 'Public Account' and 'Contingency Fund'. Total capital expenditure exclusive of public accounts are also given to have comparable data with those of the previous years.
2. Where details are not available in respect of one or several sub-groups under major groups, the relevant amount is shown against the sub-group 'Others'.
3. Figures in respect of Jammu and Kashmir and Jharkhand for 2006-07 (Accounts) relate to Revised Estimates.
4. Negative figures for non-plan expenditure may appear for some States under a few expenditure heads on account of non-plan expenditure being derived by deducting plan expenditure from the total expenditure for the respective head as given in the Annual Financial Statement of the State.
5. The data are subject to rounding-off.